

Eighteenth Series, Vol. X No. 21

Thursday, August 21, 2025
 Sravana 30, 1947 (Saka)

LOK SABHA DEBATES

(Original Version)

Fifth Session

(Eighteenth Lok Sabha)



सत्यमेव जयते

(Vol. X contains Nos. 11 to 21)

LOK SABHA SECRETARIAT

NEW DELHI

EDITORIAL BOARD

Utpal Kumar Singh

Secretary-General

Lok Sabha

Mamta Kemwal

Joint Secretary

Nisha Sharma

Director

Narad Prasad Kimothi

Manoj Kumar Pankaj

Joint Director

Maneesha Bhushan

Deputy Director

Dr. Shabnam Shaheen

Editor

© 2025 Lok Sabha Secretariat

None of the material may be copied, reproduced, distributed, republished, downloaded, displayed, posted or transmitted in any form or by any means, including but not limited to, electronic, mechanical, photocopying, recording or otherwise, without the prior permission of Lok Sabha Secretariat. However, the material can be displayed, copied, distributed and downloaded for personal, non-commercial use only, provided the material is not modified and all copyright and other proprietary notices contained in the material are retained.

C O N T E N T S

**Eighteenth Series, Vol. X, Fifth Session, 2025/1947 (Saka)
No. 21, Thursday, August 21, 2025/ Sravana 30, 1947 (Saka)**

<u>S U B J E C T</u>	<u>P A G E S</u>
ORAL ANSWER TO QUESTION	
Starred Question No. 401	7-9
WRITTEN ANSWERS TO QUESTIONS	
(i) Starred Question Nos. 402 to 420	10-151
(ii) Unstarred Question Nos. 4601 to 4830	151-1356

PAPERS LAID ON THE TABLE 1357-1367

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Minutes 1367

STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT

12th and 13th Reports 1368

MATTERS UNDER RULE 377 1369-1376

(i) Need to expedite the construction of Amin Nagar
Tendua Railway Halt Station on Lucknow-
Raebareli- Amethi-Varanasi Section
Shri Kishori Lal 1369

(ii) Need for compensation to victims of maritime
disasters off Kerala coast and to ensure
comprehensive regulations to effectively address
such tragedies
Shri Hibi Eden 1370

(iii) Need to expedite completion of various national
highway development projects in Kerala
Adv. Dean Kuriakose 1370-1371

(iv) Need to ensure inclusion of all eligible villages in
Solapur district, Maharashtra under Pradhan
Mantri Gram Sadak Yojana
Sushri Praniti Sushilkumar Shinde 1371-1372

(v) Need to expedite approval for establishment of
airport in Kanyakumari district, Tamil Nadu
Shri Vijayakumar Alias Vijay Vasanth 1372

(vi)	Need to do away with the hidden charges imposed by banks on account holders Shri V. K. Sreekandan	1373
(vii)	Need to install lift for convenience of passengers at Akbarpur Railway Station in Uttar Pradesh Shri Lalji Verma	1373-1374
(viii)	Regarding restoration of Registered Post Services in the country Shri D. M. Kathir Anand	1374-1375
(ix)	Need to extend the benefit of 'Rashtriya Chhatravriti Yojana' to the students of Government Degree College, Bagaha in Valmikinagar Parliamentary Constituency, Bihar Shri Sunil Kumar	1375
(x)	Need to set up book stalls dedicated to Marathi literature in all the railway stations in Maharashtra Dr. Shrikant Eknath Shinde	1375-1376
(xi)	Regarding approval for development of National Highway No. 183 alongwith other national highway projects in Kerala Shri N. K. Premachandran	1376
	VALEDICTORY REFERENCE	1377-1379
	NATIONAL SONG	1380

ANNEXURE – I

(i) Member-wise Index to Starred Questions	1381-1382
(ii) Member-wise Index to Unstarred Questions	1383-1392

ANNEXURE – II

(i) Ministry-wise Index to Starred Questions	1393
(ii) Ministry-wise Index to Unstarred Questions	1394-1395

OFFICERS OF LOK SABHA

THE SPEAKER

Shri Om Birla

PANEL OF CHAIRPERSONS

Shri N. K. Premachandran

Shri Jagdambika Pal

Shri P. C. Mohan

Shrimati Sandhya Ray

Shri Dilip Saikia

Kumari Selja

Shri A. Raja

Dr. Kakoli Ghosh Dastidar

Shri Krishna Prasad Tenneti

Shri Awadhesh Prasad

SECRETARY GENERAL

Shri Utpal Kumar Singh

LOK SABHA DEBATES

LOK SABHA

Thursday, August 21, 2025/ Sravana 30, 1947 (Saka)

The Lok Sabha met at Eleven of the Clock.

[**HON. SPEAKER** *in the Chair*]

माननीय अध्यक्ष : प्रश्नकाल ।

... (व्यवधान)

ORAL ANSWER TO QUESTION

Starred Question Nos. 401

माननीय अध्यक्ष : प्रश्न संख्या 401.

श्री आनंद भदौरिया जी ।

... (व्यवधान)

तेल एवं प्राकृतिक गैस निगम द्वारा परामर्श संबंधी अनुबंध

***401. श्री आनंद भदौरिया:**

क्या **पेट्रोलियम और प्राकृतिक गैस** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या तेल एवं प्राकृतिक गैस निगम (ओएनजीसी) द्वारा उत्तर-पूर्वी क्षेत्र में मेसर्स बेसिक-फ्रैनलैब को परामर्श संबंधी कार्यों का कोई ठेका किसी निविदा प्रक्रिया का पालन किए बिना ही नामांकन के आधार पर प्रदान किया गया है और यदि हाँ, तो तत्संबंधी ब्यौरा तथा उक्त सभी परियोजनाओं के लिए कार्यों का मूल्य और अनुबंधों का स्वरूप क्या है;
- (ख) ऐसी विदेशी कंपनियों के नाम क्या हैं जिन पर उक्त कार्यों के लिए विचार नहीं किया गया है और इसके क्या कारण हैं;
- (ग) क्या उक्त अनुबंध सामान्य वित्तीय नियमों (जीएफआर) और सीवीसी दिशानिर्देशों के अनुरूप है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (घ) यदि नहीं, तो उक्त चूक के लिए कौन-कौन व्यक्ति जिम्मेदार हैं; और
- (ङ) क्या इस संबंध में कोई जिम्मेदारी तय की गई है और यदि हाँ, तो इस संबंध में की गई कार्रवाई का ब्यौरा क्या है?

माननीय अध्यक्ष : माननीय मंत्री जी ।

... (व्यवधान)

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI HARDEEP SINGH PURI): Sir, a Statement is laid on the Table of the House. ...
(Interruptions)

STATEMENT

(a) to (c): No. No consultancy assignment has been awarded to M/s Beicip-Franlab in the North Eastern Region by Oil and Natural Gas Corporation Ltd (ONGC).

(d) and (e): Does not arise, in view of above.

It is also emphasised that, ONGC is a Maharatna Central Public Sector Enterprise (CPSE) and a major contributor to our economy. It engages with experienced specialized entities for complex technical studies such as modelling of permeable reservoirs, deep-water subsurface studies and interpretation of data for production enhancement. These studies require highly specialised domain knowledge, proprietary/patented software, advanced modelling techniques, research infrastructure and timely delivery capabilities.

Across the world, only a handful of entities provide these specialised services. One such entity, M/s Beicip-Franlab, operates under the control of IFPEN (*Institut Français du Pétrole* Energies Nouvelles), a state of the art and world renowned Research & Development (R&D) institute under the Ministry of Energy, Government of France. IFPEN has extensive global experience and recognition in these specialised areas especially in deep and ultra-deep water studies, patented proprietary software for reservoir modelling, which is technically complex. Also, ONGC has a running Memorandum of Understanding

(MoU) with IFPEN (last renewed in 2023) for joint research and technical collaboration for exploration and development of hydrocarbon reserves and implementation of new technologies, including renewable energy.

ONGC undertakes large number of exploration and production projects across the country as per its Board approved guidelines which are in line with the principles laid out by the General Financial Rules (GFR) and Central Vigilance Commission (CVC). It is reiterated in reference to (a) that no contract has been awarded to M/s Beicip-Franlab in the North Eastern Region ONGC. Even in other regions, it has been found that the total value of the assignments awarded to M/s Beicip-Franlab is less than Rs 6.5 crore in the last five years, which is a miniscule percentage for this Maharatna Company that has an average Profit After Tax (PAT) of more than Rs 33,000 crore per annum (in last five years).

माननीय अध्यक्ष : माननीय सदस्यगण, आज सत्र का अंतिम दिन है। आप प्रश्न काल नहीं चलाने दे रहे हैं।

... (व्यवधान)

WRITTEN ANSWERS TO QUESTIONS**(i) Starred Question Nos. 402 to 420****STATUS OF EMRS AND ASHRAM SCHOOLS*****402. SHRI BALRAM NAIK PORIKA:**

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the current status of Eklavya Model Residential Schools (EMRS) and Ashram Schools operational in the country, particularly in Telangana including the number of schools, enrolment figures and infrastructure details as on June 2025;
- (b) the details of the funds released for the establishment and operation of EMRS and Ashram Schools from 2020 to 2025, particularly in Telangana;
- (c) the number of tribal students in Telangana who have received pre-matric and post-matric scholarships under central schemes since 2020 including the total amount disbursed and the number of beneficiaries, year-wise; and
- (d) the measures taken to address challenges such as teacher shortages, infrastructural gaps and high dropout rates among tribal students in these schools?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM):

(a) and (b): In Union Budget of 2018-19, Government of India announced that to provide quality education to the tribal children in their own environment, Eklavya Model Residential School (EMRS) will be established in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). EMRS was introduced in the year 1997-98 to provide quality upper primary,

secondary and senior secondary level education to Scheduled Tribes (ST) students (Class 6th to 12th) in remote areas to enable them to access the best opportunities in education and to bring them at par with the general population. In addition to the 288 EMRSs sanctioned under Article 275(1), 440 more EMRSs have been proposed across the country, bringing the total approved 728 EMRSs out of which 479 EMRSs are reported to be functional as on June 2025. National Education Society for Tribal Students (NESTS), an autonomous organization, has been established under Ministry of Tribal Affairs to manage and implement the scheme of Eklavya Model Residential School (EMRS) in co-ordination with State EMRS Societies. The status of Functional EMRSs and Enrolment therein across the country and particularly for State of Telangana as on June 2025 is as follows:

Country/State	Functional (June 2025)	Enrolment (2024-25)
India	479	138336
Telangana	23	9282

Infrastructure details in EMRSs: The setup of EMRS required provision of 15 acres of land free from all encumbrances to be provided by the state Government for creating a conducive environment for imparting quality education and provisioning of infrastructure towards sports & extra-curricular activities. Facilities in the schools include 16 nos. of classrooms; fully equipped science labs, computer labs, math's lab; library; administrative facilities for

Principal and Staff; toilet and drinking water facility; sports and games facilities (indoor and outdoor). Other facilities include separate Hostels for boys and girls, kitchen & dining hall and residential quarters for teaching and non-teaching staff, etc. are also provided. The criteria of 15 acre has however been relaxed on case-to-case basis.

Details of funds released for the establishment and operation of EMRS, across the country and particularly for State of Telangana during the F. Y. 2020-21 to 2025-26 (till 11/08/2025) is as under:

Rs. In Lakhs		
Financial Year	India	Telangana
2020-21	92,239.38	9,517.30
2021-22	1,29,753.90	19,695.52
2022-23	1,97,055.60	12,794.53
2023-24	2,30,494.90	14,276.17
2024-25	4,61,079.70	16,804.36
2025-26 (Till 11/08/2025)	1,42,883.00	8,085.09

Ministry of Tribal Affairs (MoTA) was running a separate scheme “Establishment of Ashram Schools in Tribal Sub-Plan Areas” under which funds were provided to State Governments for the construction of Ashram schools and for upgradation of existing Ashram Schools. The intervention is subsumed in the scheme of ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS). Further some infrastructure and upgradation of these schools has been funded under Article 275(1) of the Constitution of India. Therefore, no separate allocation was made under “Establishment of Ashram Schools in Tribal Sub-Plan Areas since 2018-19. Further, Ministry of Tribal Affairs launched the Dharti Aaba

Janjatiya Gram Utkarsh Abhiyan (DAJGUA) on 2nd October 2024 as a flagship convergence-driven initiative to saturate 63,843 tribal-majority villages with essential infrastructure and welfare services. Upgradation of Ashram Schools is one of the components of DA-JGUA. The details of funds approved and released for Ashram School under DAJGUA are given in the enclosed **Statement-I**.

The details of funds approved for EMRSs and Ashram Schools related activities under Article 275(1) of the Constitution from 2020 to 2025 and for 'Ashram Schools' related activities under 'SCA to TSS' are as under:

(Rs. In Lakhs)

Financial Year	For EMRS related activities under Article 275(1) (Rs. in lakh)		For Ashram schools related activities under Article 275(1) (Rs. in lakh)		For Ashram schools related activities under 'SCA to TSS' (Rs. in lakh)	
	India	Telangana	India	Telangana	India	Telangana
2020-21	8093.64	0	11617.88	644.00	8383.11	800.00
2021-22	1044.45	0	7643.33	0	Since 2021-22, SCA to TSS has been transformed into 'PMAAGY'.	
2022-23	8647.07	0	12066.84	2775.00		
2023-24	18949.14	274.00	17456.73	0		
2024-25	27164.14	3960.00	15026.73	0		

(c): The number of tribal students in Telangana who have received pre-matric and post-matric scholarships under central schemes since 2020, including the total amount disbursed and the number of beneficiaries, year-wise, are given in the enclosed **Statement-II**.

(d): Several initiatives have been undertaken to address infrastructural gaps in EMRSs, including expediting construction, strengthening quality monitoring

mechanisms, and ensuring timely provision of essential facilities such as hostels, classrooms, and staff quarters. The detail is as under:-

- The construction cost of EMRSs was enhanced in 2021–22 to ₹37.80 crore in plain areas and ₹48 crore in hilly areas (from earlier ₹20 crore and ₹24 crore) for 440 newly sanctioned schools.
- Construction of EMRSs has been entrusted to CPWD, State Government agencies, and other PSUs to ensure professional execution and accountability.
- Coordination with State Governments to resolve land, forest clearance, and encroachment issues delaying construction.
- Provision of funds for upgradation of old EMRSs at ₹5 crore per school.
- Additional funds sanctioned under Article 275(1) for construction of staff quarters, boys' and girls' hostels, approach roads, water facilities, and to bridge infrastructural gaps in old EMRSs.
- Independent Third Party Quality Assurance (TPQA) agencies engaged to monitor construction quality.
- Structural audits conducted for completed and ongoing buildings to identify and rectify deficiencies.
- Simplification of the payment process through introduction of escrow accounts.

- NESTS carried out its first drive for direct recruitment of 10391 posts through ESSE-2023 and staff selected have been posted in various EMRSs. In addition to the direct recruitment, NESTS also has advised State Governments to depute staff on deputation. Further, directions have been issued to State EMRS Society to engage guest teachers against vacancies, and non-teaching staff on outsourcing basis/local engagement, so that academic activities are not hampered.

To address the issue of student dropouts and improve retention, NESTS, through State Governments has been implementing various essential steps, including:

- I) Mobilizing the tribal population to enroll in EMRSs (Eklavya Model Residential Schools) by raising awareness about the schools through participation in camps and outreach programs.
- II) Facilitating tribes by constructing educational facilities in the most remote areas.
- III) Introducing vocational courses to enable students to acquire skills that will support their sustainability in the job market.
- IV) Providing necessary facilities for career counselling to make students aware of prevailing opportunities. It enables students to gain insights into different career paths, understand industry requirements, and acquire the necessary skills for success in their chosen fields.
- V) The Ministry of Tribal Affairs, through NESTS, is also focusing on skill

enhancement of students to support them post-formal education. This includes making them aware of the scholarship schemes offered by the Ministry to facilitate their pursuit of higher studies.

VI) Additionally, focusing on building new infrastructure and recruiting high-quality human resources in a timely manner to enhance educational outcomes and reduce drop-out rates. As a result, the dropout rate among tribal students in EMRSs remains minimal.

VII) NESTS has also issued instructions to State Societies with directions to ensure students retention and zero dropouts in EMRSs.

STATEMENT-I

**The details of funds approved and released for Ashram School under
DAJGUA as on 14.08.2025**

(Rs. in Lakhs)

S. No	Name of States/UTs	Ashram Schools		
		Units	Approved Amount	Fund released
1	Andhra Pradesh	175	155.98	11.75
2	Arunachal Pradesh	128	28.01	6.50
3	Assam	640	300.81	124.45
4	Bihar	5	1.76	-
5	Chhattisgarh	1160	707.37	-
6	Gujarat	217	163.48	63.82
7	Himachal Pradesh	45	22.47	8.99
8	Jharkhand	641	229.71	75.73
9	Kerala	30	13.96	0.53
10	Madhya Pradesh	526	447.51	31.90
11	Maharashtra	160	568.55	83.14
12	Manipur	64	16.75	7.13
13	Nagaland	198	50.28	5.78

14	Odisha	527	366.65	146.66
15	Rajasthan	558	233.85	-
16	Sikkim	49	34.35	2.90
17	Tamil Nadu	80	27.21	10.88
18	Telangana	623	51.56	-
19	Tripura	36	78.74	7.66
20	Uttar Pradesh	25	7.45	-
Total		5887	3506.43	587.82

STATEMENT-II

Details of funds disbursed and beneficiaries under the Pre-Matric Scholarship Scheme for ST students of the Telangana state Government.											
(₹ in Lakhs)											
Sl. No.	Name of the State/UT	2020-21		2021-22		2022-23		2023-24		2024-25	
		Beneficiaries	Fund Disbursed	Beneficiaries	Fund Disbursed	Beneficiaries	Fund Disbursed	Beneficiaries	Fund Released	Beneficiaries	Fund Disbursed
1	Telangana	7625	195.01	3066	76.98	225	5.72	2460*	150.00	#	0**

*- provisional data submitted by state/UT

**-funds not released due to unspent balance/non-submission of UC/SoE/Proposal etc

#- beneficiary data is yet to be reported by State/UT.

Details of funds disbursed and beneficiaries under the Post-Matric Scholarship Scheme for ST students of the Telangana state government.											
(₹ in Lakhs)											
Sl. No.	Name of the State/UT	2020-21		2021-22		2022-23		2023-24		2024-25	
		Beneficiaries	Fund Disbursed	Beneficiaries	Fund Disbursed	Beneficiaries	Fund Disbursed	Beneficiaries	Fund Disbursed	Beneficiaries	Fund Disbursed
1	Telangana	114657	12060.02	186372	29324.01	62478	7789.84	131597	15344.50	96228	15167.66

राजस्थान में हवाई संपर्क सुविधा को सुदृढ़ बनाना

*403. श्री लुम्बाराम चौधरी:

क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

- (क) राजस्थान में हवाई संपर्क को सुदृढ़ बनाने के लिए उड़ान योजना के अंतर्गत कितने नए विमानपत्तन स्वीकृत किए गए हैं;
- (ख) सरकार द्वारा राजस्थान के सिरोही जिले में हवाई संपर्क सुविधा की कमी को दूर करने के लिए क्या कदम उठाए गए हैं/उठाए जा रहे हैं; और
- (ग) क्या सिरोही जिले में मानपुर हवाई पट्टी को सरकार ने अपने अधीन ले लिया है/अधिग्रहित कर लिया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और वहाँ से विमान सेवाएँ शुरू करने में विलंब के क्या कारण हैं?

नागर विमानन मंत्री (श्री किंजरापु राममोहन नायडू):

- (क): क्षेत्रीय संपर्क योजना - उड़ें देश का आम नागरिक (आरसीएस-उड़ान) के अंतर्गत, राजस्थान में बीकानेर, किशनगढ़ और जैसलमेर हवाईअड्डों को कार्यशील किया गया है। इसके अलावा, राजस्थान राज्य में उत्तरलाई और श्रीगंगानगर हवाईअड्डों की विकास और आरसीएस उड़ानों के परिचालन के लिए पहचान की गई है।
- (ख) और (ग): आरसीएस-उड़ान एक चल रही बाजार आधारित योजना है, जिसके अंतर्गत असेवित और अल्पसेवित हवाईपट्टियों तक संपर्क बढ़ाने के लिए समय-समय पर बोली प्रक्रिया आयोजित की जाती है। एयरलाइनें किसी विशेष मार्ग पर मांग के आकलन के आधार पर बोली प्रक्रिया के दौरान प्रस्ताव प्रस्तुत करती हैं। हवाईअड्डों के तैयार होने के उपरांत योजना के अंतर्गत मार्गों को कार्यशील किए जाने हेतु वैध बोलियाँ अवार्ड की जाती हैं।

राजस्थान के सिरोही जिले में राज्य सरकार के स्वामित्व वाली मानपुर हवाईपट्टी उड़ान योजना दस्तावेज़ में असेवित हवाईपट्टियों की सूची में उपलब्ध है। हालाँकि, अब तक आयोजित पाँच

चरण की बोली प्रक्रिया के पूरा होने तक, मानपुर हवाईपट्टी को जोड़ने वाला कोई भी मार्ग, आरसीएस उड़ानों के परिचालन के लिए किसी भी एयरलाइन को अवार्ड नहीं किया गया है।

PROMOTION OF BIOFUEL BLENDING

***404. SHRI DHARAMBIR SINGH**

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether the Government is promoting biofuel blending of petrol and diesel and if so, the details thereof;
- (b) the details of support to biofuel producing units across the country along with the steps taken/to be taken by the Government to involve farmers in biofuel supply chains;
- (c) whether the Government has any plans to encourage the use of crop residue for biofuel and if so, the details thereof; and
- (d) whether such initiatives are likely to be introduced in Bhiwani-Mahendragarh Lok Sabha Constituency and if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI HARDEEP SINGH PURI):

(a) to (d): The promotion of use of biofuels as a suitable alternative to petroleum products has been done through the National Policy on Biofuels.

Government has been promoting the blending of ethanol in petrol under the Ethanol Blended Petrol (EBP) Programme with multiple objectives. As a green fuel, ethanol supports environmental sustainability efforts of the

Government. It reduces dependence on crude oil imports while saving foreign exchange and promotes the domestic agriculture sector. EBP Programme has resulted in expeditious payment to farmers of more than Rs.1,25,000 crore from Ethanol Supply Year (ESY) 2014-15 up to July 2025, besides savings of more than Rs.1,44,000 crore of foreign exchange, net CO₂ reduction of about 736 lakh metric tonnes and substitution of more than 244 lakh metric tonnes of crude oil. Under the EBP Programme, Public Sector Oil Marketing Companies (OMCs) achieved the target of 10% Ethanol blending in petrol in June 2022 i.e. five months ahead of the target during ESY 2021-22, 12.06% in ESY 2022-23 and 14.60% in ESY 2023-24. Further, for the ongoing ESY 2024-25, the blending percentage has gone up to 19.05% as on 31.07.2025. During the month of July, 2025, Ethanol blending of 19.93% has been achieved.

In order to support the production of ethanol across the country including Bhiwani - Mahendergarh Lok Sabha Constituency, the Government have taken several steps which *inter-alia* includes expansion of feedstock for Ethanol production, administered price mechanism for Ethanol procurement under the Ethanol Blended Petrol (EBP) Programme, lowered GST rate to 5% for Ethanol for EBP Programme, introduction of various Ethanol Interest Subvention Schemes (EISS) during 2018-22, a dedicated subvention scheme for Cooperative Sugar Mills to convert existing sugarcane-based distilleries into multi-feedstock plants for ethanol production from molasses as well as grains, Long Term Offtake Agreements (LTOAs) between OMCs and Dedicated Ethanol Plants, multimodal transportation of ethanol to enhance availability of ethanol

and increasing ethanol storage capacity along with other allied infrastructure for handling of higher blends of ethanol.

To further facilitate ethanol production, Government have notified the "Pradhan Mantri JI-VAN (Jaiv Indhan- Vatavaran Anukool Fasal Awashesh Nivaran) Yojana" in 2019, amended in 2024, with the objectives to establish advanced biofuels projects in the country using lignocellulosic biomass and other renewable feedstocks including crop residue, provide remunerative income to farmers for their otherwise waste agriculture residues, create rural and urban employment opportunities, address concerns of environmental pollution caused by burning of biomass/agriculture residue, reduce soil and water pollution from municipal solid waste, contribute to Swacch Bharat Mission, help in meeting the target envisaged in Ethanol Blended Petrol (EBP) programme, reduce dependence on crude oil import, etc. The total financial outlay for PM JI-VAN is Rs. 1,969.50 crore, of which Rs. 1,800 crore is allocated for commercial-scale advanced biofuel projects and Rs. 150 crore for demonstration-scale advanced biofuel projects.

Government have also taken several measures to support use of biodiesel, which inter-alia include prescribing indicative target of blending of biodiesel in diesel / direct sale of biodiesel under the National Policy on Biofuels, notifying of "Guidelines for sale of biodiesel for blending with high speed diesel for transportation purposes-2019", reduction of GST rate for procurement of biodiesel for blending programme from 12% to 5%, etc.

UDYAM SAKHI PORTAL

***405. SHRI SUKANTA KUMAR PANIGRAHI:**

SHRI ANIL FIROJIYA:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) the objectives and scope of the Udyam Sakhi portal and the expenditure incurred in developing and maintaining the portal;
- (b) the number of women registered and benefited through the portal since its inception, State/UT-wise;
- (c) the steps taken to enhance the impact of the portal to benefit rural and backward districts, State/UT-wise;
- (d) the primary objectives, aims and policy mandate of the Khadi and Village Industries Commission (KVIC) in promoting rural industrialisation, self-reliance and traditional livelihoods across the country along with its major achievements during the last three years, State-wise;
- (e) the steps taken to expand grassroot-level training, skilling, skill development and capacity-building programmes in areas such as spinning, other village industries, weaving, pottery and beekeeping for rural youth and women, State-wise; and
- (f) the funding pattern, subsidies and marketing support being provided under the Prime Minister's Employment Generation Programme (PMEGP) and other schemes linked to the Khadi and Village Industries Commission (KVIC)

to boost production, innovation and sustainable income generation at the village level?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI JITAN RAM MANJHI):

(a) to (c): Udyam Sakhi portal was launched in 2018 to provide information regarding financial schemes, policies and programmes of Ministry of Micro, Small and Medium Enterprises (MSMEs) to existing and prospective women entrepreneurs in the MSME sector.

The expenditure incurred for developing and maintaining of the Udyam Sakhi portal was borne by Institute for Design of Electrical Measuring Instruments (IDEMI), Mumbai, an autonomous body under Ministry of Micro, Small and Medium Enterprises. Since the inception of the portal, 4,535 women entrepreneurs have registered and benefited in the country.

Ministry of MSME has made sustained efforts towards inclusiveness and for promoting digital registration of women entrepreneurs, through its field offices and in coordination with State Governments and MSME associations. As a result of these efforts, enterprises owned by women constitute about 39% of the enterprises registered on Udyam/Udyam Assist portals.

(d): Khadi and Village Industries Commission (KVIC) is a statutory body under Ministry of MSME with the objectives of providing employment opportunities, promoting production of saleable articles to drive economic growth and promoting self-reliance among individuals. The function of KVIC is to plan, promote, facilitate, organise and assist in the establishment and development of

Khadi and Village industries, including in rural areas, in coordination with related agencies. For the purpose, KVIC implements: (a) Khadi and Gramodyog Vikas Yojana consisting of Khadi Vikas Yojana (KVY) and Gramodyog Vikas Yojana (GVY).

Under KVY, through the following scheme components, rural industrialisation, self-reliance and traditional livelihoods across the country, including in rural areas is promoted:

- (i) Modified Market Development Assistance (MMDA) is given to producing Khadi Institutions and Khadi artisans, with a view to increasing the capacity of Khadi Institutions and income of Khadi artisans. State/UT-wise number of Khadi Institutions, Disbursement of funds and number of artisans benefitted under MMDA during the last three years are given in the enclosed **Statement-I**.
- (ii) Interest Subsidy Eligibility Certificate (ISEC) facilitates credit at concessional rate of interest through Banks as per requirement of the Khadi Institutions (KIs) for production of Khadi. State/UT-wise number of Khadi Institutions and disbursement of funds under ISEC Scheme in the last three years are given in the enclosed **Statement-II**.

Under GVY, KVIC provides training, toolkits and hand holding to rural and traditional artisans under various verticals of village industries like Mineral Based Industry, Agro Based and Food Processing Industry, Wellness and Cosmetic Industry, Handmade Paper, Leather and Plastic Industry, Rural Engineering and

New Technology Industry, etc. State/UT-wise number of artisans trained and benefitted under GVV in the last three years are given in the enclosed **Statement-III**.

(e): KVIC provides Skill Development Training to artisans/entrepreneurs through Departmental Training Centers (Multi-Disciplinary Training Centers) and Non-Departmental Training Centers. These Training Centres impart training under various disciplines like weaving, spinning, village oil, palm gur, cane and bamboo, food processing, beekeeping, agarbatti making, popcorn making, air conditioner repair and maintenance, mobile repair, sewing machine operator, etc. To strengthen grassroots-level training and skill development, KVIC has engaged training partners to extend the reach of its initiatives to artisans in remote areas and villages. State/UT-wise number of persons trained under capacity building programme are given in the enclosed **Statement-IV**.

(f): Under the Prime Minister's Employment Generation Programme (PMEGP), beneficiaries can avail of Margin Money (MM) subsidy ranging from 15% to 35%, based on geographical and demographical criteria. MM subsidy under PMEGP is routed by KVIC through the Nodal Bank to the Financing Bank Branches and subsequently transferred to the beneficiary account after completion of lock-in period based on the outcome of the physical verification report.

PMEGP is a Central sector scheme, hence no State-wise allocation of budget is done. Funds are utilized based on loans sanctioned by financial institutions. Under the scheme, marketing support is provided to units for sale of their products through exhibitions, KVIC sales outlets and the e-commerce

portal. To ensure the growth and development of micro enterprises thereby facilitating production, innovation and sustainable income generation, including at the village level, the following initiatives have been undertaken, among others:

- i. Awareness programmes, workshops and exhibitions organized in States/UTs including backward, underserved and underperforming areas with focus on special category.
- ii. Negative List has been modified to allow more activities such as dairy, poultry, animal husbandry, aquaculture, bee-keeping, sericulture, etc. under the scheme.
- iii. Applications from prospective beneficiaries accepted in 11 regional languages.
- iv. Free online Entrepreneurship Development Programme for prospective entrepreneurs.
- v. Inclusion of applicants from Aspirational districts and transgenders under Special Category, eligible for higher subsidy.

STATEMENT-I

State/UT-wise number of Khadi Institutions, Disbursement of funds and number of Artisans benefitted under Modified Market Development Assistance (MMDA)				
Sr. No.	State / UTs	Cumulative number of Khadi Institutions assisted in last 3 years	Cumulative Disbursement of Funds in last 3 years (Rs. in lakh)	Cumulative number of artisans benefitted in last three years
1.	Himachal Pradesh	5	16.42	138
2.	Punjab	13	66.60	704
3.	Haryana	154	5,130.86	57,192
4.	Delhi	9	66.33	924
5.	Rajasthan	115	1,974.26	13,181
6.	Uttarakhand	50	1,084.37	6,393
7.	Uttar Pradesh	552	13,313.97	1,26,976
8.	Chhattisgarh	20	1,629.22	3,174
9.	Madhya Pradesh	11	760.08	2,062
10.	Nagaland	3	15.78	45
11.	Manipur	5	14.90	130
12.	Assam	17	285.99	5,546
13.	Bihar	21	184.33	1,450
14.	West Bengal	866	13,602.15	73,155
15.	Jharkhand	19	146.14	679
16.	Odisha	82	573.75	2,346
17.	Gujarat	489	8,988.34	37,478
18.	Maharashtra	10	185.63	1,414
19.	Andhra Pradesh	250	2,203.20	10,608
20.	Telangana	4	41.24	698
21.	Karnataka	294	10,080.88	28,462
22.	Kerala	64	4,287.29	32,696
23.	Tamil Nadu	191	6,973.56	26,444
Total		3,244	71,812.87	4,31,895

STATEMENT-II

State/UT-wise number of Khadi Institutions and disbursement of funds under Interest Subsidy Eligibility Certificate (ISEC) Scheme			
Sr. No.	State / UTs	Cumulative number of Khadi Institutions in last 3 years	Cumulative disbursement of funds in last 3 years (Rs. in lakh)
1.	Jammu & Kashmir	199	110.41
2.	Himachal Pradesh	18	155.21
3.	Punjab	22	23.16
4.	Haryana	185	587
5.	Delhi	12	14.98
6.	Rajasthan	124	237.22
7.	Uttarakhand	111	520.26
8.	Uttar Pradesh	761	2,255.02
9.	Chhattisgarh	30	131.70
10.	Madhya Pradesh	12	30.53
11.	Assam	10	17.38
12.	Bihar	46	56.89
13.	West Bengal	885	1,222.23
14.	Jharkhand	4	6.38
15.	Odisha	121	51.97
16.	Gujarat	225	328.51
17.	Maharashtra	13	12.80
18.	Andhra Pradesh	258	314.98
19.	Telangana	1	36.98
20.	Karnataka	283	2,428.29
21.	Kerala	39	920.90
22.	Tamil Nadu	180	2,004.18
Total		3,539	11,467.07

STATEMENT-III

State/UT-wise number of artisans trained and benefitted under Gramodyog Vikas Yojana (GVY) during last three years		
Sr. No.	State/ Union Territories	Number of artisans
1	Jammu & Kashmir *	730
2	Himachal Pradesh	710
3	Punjab	560
4	Chandigarh (UT)	75
5	Haryana	1,674
6	Delhi	430
7	Rajasthan	3,300
8	Uttarakhand	715
9	Uttar Pradesh	6,064
10	Chhattisgarh	1,565
11	Madhya Pradesh	923
12	Sikkim	290
13	Arunachal Pradesh	940
14	Nagaland	900
15	Manipur	180
16	Mizoram	60
17	Tripura	88
18	Meghalaya	310
19	Assam	3,008
20	Bihar	2,511
21	West Bengal	1,745
22	Jharkhand	1,942
23	Odisha	2,551
24	Gujarat**	2,430
25	Maharashtra ***	3,435
26	Goa	240
27	Andhra Pradesh	1,651
28	Karnataka	3,065
29	Kerala****	675

30	Tamil Nadu	3,010
31	Telangana	1,560
	Under Panchgavya activities (RENTI)	212
	Total	47,549

Including * Ladakh, **Daman & Diu, *** Dadra & Nagar Haveli and
****Lakshadweep

STATEMENT-IV

State/UT-wise number of persons trained under Capacity Building Programme during last three years		
Sr. No.	State	Skill Development Programme(SDP)
1	New Delhi	3,277
2	Jammu & Kashmir	4,464
3	Rajasthan	1,955
4	Punjab	560
5	Haryana	297
6	Bihar	7,890
7	Jharkhand	2,018
8	Odisha	4,258
9	West Bengal	4,805
10	Assam	3,288
11	Arunachal Pradesh	322
12	Manipur	540
13	Meghalaya	397
14	Tripura	233
15	Mizoram	1,800
16	Nagaland	922
17	Andhra Pradesh	2,323
18	Telangana	6,470
19	Karnataka	8,498
20	Kerala	9,050

21	Tamil Nadu	10,701
22	Gujarat	270
23	Goa	10
24	Maharashtra	20,921
25	Chhattisgarh	2,542
26	Madhya Pradesh	5,578
27	Uttar Pradesh	9,949
28	Uttarakhand	5,082
Total		1,18,420

REDUCTION IN FREQUENCY OF FLIGHT SERVICE

***406. SHRI RAJABHAU PARAG PRAKASH WAJE:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether the frequency of the daily flight service on the Nashik-Delhi route has been reduced to thrice a week and if so, the reasons therefor;
- (b) whether the Government is aware that there is currently no evening flight from Delhi to Nashik and vice versa and if so, the details thereof;
- (c) the steps taken/being taken to expedite and coordinate inter-agency clearances involving DIAL and ATC for the approval of night slots at IGI Airport for this route; and
- (d) the details of the measures taken/proposed to be taken to increase infrastructure at Nashik Airport and improve air connectivity from Nashik, particularly in view of the upcoming Kumbh Mela?

THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU):

(a): The Nashik-Delhi route, which was earlier being operated by Indigo as a daily service, has been reduced to thrice weekly (Tuesdays, Thursdays, and Saturdays) due to the ongoing CAT III upgradation works at Delhi Airport.

(b) to (d): Slots at any airport are allocated by the Airport Operator based on the requests received from the airlines. With the repeal of the Air Corporation Act in March 1994, Indian domestic aviation has been deregulated. Airlines are free to induct capacity with any aircraft type and free to select whatever markets and networks they wish to serve and operate. Hence, it is up to the airline operators to consider the introduction or expansion of air services to/from any airport in the country, depending upon their operational and commercial viability. The Nashik Airport, owned and operated by HAL, was identified for development and operationalisation during the first round of bidding under UDAN. Accordingly, an amount of Rs. 11.19 Crore was incurred on development of the airport. Expansion and upgradation of airports is a continuous process undertaken from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand / willingness of airlines to operate to/from such airports.

किन्नू की उपज के लिए प्रसंस्करण इकाई की स्थापना

***407. श्री कुलदीप इंदौरा:**

क्या खाद्य प्रसंस्करण उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या श्रीगंगानगर लोकसभा निर्वाचन क्षेत्र के किन्नू उत्पादक अपनी उपज राज्य से बाहर भेजते हैं क्योंकि उन्हें इसका उचित मूल्य नहीं मिलता है और यदि हाँ, तो तत्संबंधी जिलावार ब्यौरा क्या है;
- (ख) क्या सरकार का किन्नू फल के लिए कोई प्रसंस्करण इकाई स्थापित करने या कोई प्रोत्साहन योजना शुरू करने का विचार है;
- (ग) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और
- (घ) यदि नहीं, तो क्या सरकार भविष्य में श्रीगंगानगर में ऐसी प्रसंस्करण इकाई स्थापित करने के प्रस्ताव पर विचार करेगी?

खाद्य प्रसंस्करण उद्योग मंत्री (श्री चिराग पासवान):

(क) से (घ): खाद्य प्रसंस्करण उद्योग मंत्रालय (एमओएफपीआई) द्वारा कार्यान्वित एक केंद्र प्रायोजित योजना, प्रधानमंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम उन्नयन (पीएमएफएमई) योजना के अंतर्गत, राजस्थान के श्री गंगानगर जिले में किन्नू की एक जिला एक उत्पाद (ओडीओपी) के रूप में पहचान की गई है। खाद्य प्रसंस्करण उद्योग मंत्रालय ने पीएमएफएमई योजना के तहत 30.06.2025 तक राजस्थान के श्री गंगानगर जिले में 34 प्रस्तावों को मंजूरी दी है।

इसके अतिरिक्त, खाद्य प्रसंस्करण उद्योग मंत्रालय केंद्रीय क्षेत्र योजना, प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई) के अंतर्गत मंत्रालय, भंडारण, परिवहन और मूल्य संवर्धन सहित खेत से लेकर खुदरा दुकानों तक कुशल आपूर्ति श्रृंखला प्रबंधन के साथ खाद्य प्रसंस्करण उद्योगों और आधुनिक बुनियादी ढांचे की स्थापना/विस्तार के लिए सहायता प्रदान करता है और इस प्रकार किसानों को बेहतर लाभ प्रदान करने, कृषि उपज की बर्बादी को कम करने, फसलोपरांत नुकसान में कमी लाने, उत्पादकता बढ़ाने और प्रसंस्करण स्तर को बढ़ाने में मदद करता है।

ये योजनाएँ क्षेत्र-विशिष्ट नहीं हैं, बल्कि माँग-आधारित हैं और राजस्थान के श्रीगंगानगर लोकसभा निर्वाचन क्षेत्र सहित पूरे देश में लागू की जाती हैं। खाद्य प्रसंस्करण उद्योग मंत्रालय स्वयं खाद्य प्रसंस्करण इकाइयाँ स्थापित नहीं करता है। हालाँकि, यह संबंधित योजना दिशानिर्देशों के

अनुसार, अपनी योजनाओं के माध्यम से पात्र उद्यमियों को किन्नू प्रसंस्करण इकाइयों सहित संबंधित बुनियादी ढाँचे की स्थापना के लिए अनुदान सहायता के रूप में वित्तीय सहायता प्रदान करता है।

शहरी गैस वितरण नेटवर्क का विस्तार

*408. श्री बंटी विवेक साहू:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

- (क) देशभर में शहरी गैस वितरण (सीजीडी) नेटवर्क के विस्तार की वर्तमान स्थिति क्या है;
- (ख) क्या गेल इंडिया लिमिटेड द्वारा छिंदवाड़ा लोकसभा निर्वाचन क्षेत्र और पांडुरना विधानसभा निर्वाचन क्षेत्र में गैस पाइपलाइन बिछाई जा रही है;
- (ग) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और मुआवजा वितरण तथा खेत समतल किए जाने सहित किसानों के खेतों से होकर पाइपलाइन बिछाने से संबंधित क्या प्रावधान/दिशानिर्देश हैं;
- (घ) क्या एलपीजी के स्थान पर पीएनजी का उपयोग आरंभ करने वाले उपभोक्ताओं के लिए कोई राजसहायता या प्रोत्साहन उपलब्ध है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और
- (ङ) देश के टियर-2 और टियर-3 शहरों में पीएनजी उपलब्ध कराने की अनुमानित समय-सीमा क्या है?

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री हरदीप सिंह पुरी):

(क) से (ङ): पाइप्ड नेचुरल गैस (पीएनजी) कनेक्शन प्रदान करना और संपीड़ित प्राकृतिक गैस (सीएनजी) स्टेशनों की स्थापना करना शहरी गैस वितरण नेटवर्क के विकास का हिस्सा हैं और यह कार्य पेट्रोलियम एवं प्राकृतिक गैस विनियामक बोर्ड (पीएनजीआरबी) द्वारा निर्धारित न्यूनतम कार्य कार्यक्रम (एमडब्ल्यूपी) लक्ष्यों के अनुसार प्राधिकृत कंपनियों द्वारा किया जाता है। 12/12ए सीजीडी बोली दौर पूरा होने के बाद, पीएनजीआरबी ने देश भर में सीजीडी नेटवर्क के विकास के लिए संपूर्ण मुख्य भूमि क्षेत्र को कवर करते हुए 307 भौगोलिक क्षेत्रों (जीए) में सीजीडी नेटवर्क के विकास हेतु कंपनियों को प्राधिकृत किया है।

एमडब्ल्यूपी लक्ष्यों के अनुसार, प्राधिकृत कंपनियों को वर्ष 2034 तक टियर-2 और टियर-3 शहरों सहित लगभग 12.6 करोड़ पीएनजी घरेलू (पीएनजी(डी)) कनेक्शन प्रदान करने और 18,336 सीएनजी स्टेशन स्थापित करने हैं। दिनांक 31.05.2025 की स्थिति के अनुसार, प्राधिकृत कंपनियों ने 1.50 करोड़ से अधिक पीएनजी घरेलू (पीएनजी(डी)) कनेक्शन प्रदान किए हैं और 8000 से अधिक सीएनजी स्टेशन स्थापित किए हैं। जीए-वार पीएनजी कनेक्शन और सीएनजी स्टेशनों की संख्या संलग्न **विवरण** में दी गई है।

गेल (इंडिया) लिमिटेड, मुंबई-नागपुर- झारसुगुड़ा पाइपलाइन (एमएनजेपीएल) के एक भाग के रूप में 317 किलोमीटर लंबी नागपुर-जबलपुर प्राकृतिक गैस पाइपलाइन का क्रियान्वयन कर रहा है, जो मध्य प्रदेश के छिंदवाड़ा , पंधुरना , सिवनी और जबलपुर जिलों से होकर गुजर रही है। पेट्रोलियम एवं खनिज पाइपलाइन (भूमि में उपयोगकर्ता के अधिकार का अर्जन) अधिनियम, 1962 (पी एंड एमपी अधिनियम) के प्रावधानों के अनुसार यह पाइपलाइन (कृषि भूमि/ किसानों के खेतों से होकर) बिछाई जा रही है।

पी एंड एम अधिनियम, केंद्र सरकार या राज्य सरकार या किसी भी निगम को पाइपलाइन बिछाने के लिए भूमि में उपयोग का अधिकार (आरओयू) प्राप्त करने की अनुमति देता है। इस प्रक्रिया में आम तौर पर आरओयू प्राप्त करने के इरादे की अधिसूचना , भूमि में रुचि रखने वाले किसी भी व्यक्ति की आपत्तियों की सुनवाई, आरओयू अधिग्रहण की घोषणा और इच्छुक पक्षों को उनकी भूमि के उपयोग के लिए भुगतान किया जाने वाला मुआवज़ा शामिल होता है।

पी एंड एम अधिनियम के तहत, जिस भूमि पर पाइपलाइन बिछाई जा रही है, उसमें रुचि रखने वाले व्यक्ति को किसी भी प्रकार की क्षति, हानि या चोट के लिए सक्षम प्राधिकारी द्वारा निर्धारित राशि के अनुसार मुआवज़ा दिया जाता है। इस निर्धारण में फसलों, पेड़ों और फलों आदि की उपज की जाँच, फसल, इमारती लकड़ी, फल आदि के बाजार मूल्य का अधिग्रहण और निर्दिष्ट एजेंसी से अन्य नुकसानों का आकलन करवाना शामिल है। इसके अलावा, अधिनियम में उस व्यक्ति को भूमि

के बाजार मूल्य के 10% के दर से मुआवज़ा देने का भी प्रावधान है, जिसका किसी भी भूमि पर उपयोग का अधिकार किसी भी तरह से प्रभावित हुआ हो।

वर्तमान में सरकार द्वारा एलपीजी से पीएनजी में परिवर्तन करने के लिए कोई राजसहायता अथवा प्रोत्साहन प्रदान नहीं किया जाता है।

विवरण

दिनांक 31.5.2025 की स्थिति के अनुसार देश भर में पीएनजी (डी) कनेक्शन और सीएनजी स्टेशनों का जीए-वार ब्यौरा

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
1.	10.01	अनंतपुर और वाईएसआर (कडपा) जिले	आंध्र प्रदेश	एजीपी सिटी गैस प्राइवेट लिमिटेड	24-अप्रैल-19	1001101	11160	134	27
2.	5.03	पूर्वी गोदावरी जिला (ईएएए)	आंध्र प्रदेश	गोदावरी गैस प्राइवेट लिमिटेड	14-अगस्त-15	60934	49800	एनए	16
3.	1.04	काकीनाडा	आंध्र प्रदेश	भाग्यनगर गैस लिमिटेड	12-जून-09	50000	68330	9	13
4.	5.06	कृष्णा जिला (ईएएए)	आंध्र प्रदेश	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	14-सितंबर-15	50837	28955	एनए	33
5.	11.01	कुरनूल, गुंटूर और प्रकाशम जिले	आंध्र प्रदेश	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	15-मार्च-22	4499311	342	301	35
6.	10.02	श्री पोट्टीश्रीरामुलु नेल्लोर जिला	आंध्र प्रदेश	एजीपी सिटी गैस प्राइवेट लिमिटेड	24-अप्रैल-19	852111	6526	81	19
7.	9.01	श्रीकाकुलम , विशाखापत्तनम और विजयनगरम जिले	आंध्र प्रदेश	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	01-03-2019 (नई आरंभ तिथि 01.07.2021)	929842	6282	211	23
8.	99.06	विजयवाड़ा	आंध्र प्रदेश	भाग्यनगर गैस लिमिटेड	28-जुलाई-09	97267	65243	एनए	33

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
9.	5.04	पश्चिम गोदावरी जिला	आंध्र प्रदेश	गोदावरी गैस प्राइवेट लिमिटेड	14-अगस्त-15	54576	51107	एनए	16
10.	10.03	चित्तूर , कोलार और वेल््लोर जिले	आंध्र प्रदेश, कर्नाटक और तमिलनाडु	एजीपी सिटी गैस प्राइवेट लिमिटेड	24-04-2019 (नई आरंभ तिथि 01.04.2022)	2295933	15880	251	49
11.	12.01	अरुणाचल प्रदेश राज्य	अरुणाचल प्रदेश	बीपीसीएल और ऑयल इंडिया लिमिटेड का कंसोर्टियम	19-अप्रैल-24	19000	0	26	0
12.	11.05	बक्सा , बारपेटा , बोंगाईगांव , चिरांग , नलबाड़ी और बजाली जिले	असम	अडानी टोटल गैस लिमिटेड	23-03-2022 (नई आरंभ तिथि 01.07.2023)	481962	0	78	7
13.	9.02	कछार , हैलाकांडी और करीमगंज जिले	असम	पूर्वभारती गैस प्राइवेट लिमिटेड	27-09-2018 (नई आरंभ तिथि 01.01.2022)	95001	3449	21	1
14.	9.03	कामरूप और कामरूप महानगरीय जिले	असम	पूर्वभारती गैस प्राइवेट लिमिटेड	26-सितंबर-18	321001	6527	51	4
15.	11.04	कोकराझार , धुबरी , दक्षिण सलमारा-मनकचर और गोलपारा जिले	असम	अडानी टोटल गैस लिमिटेड	23-03-2022 (नई आरंभ तिथि 01.07.2023)	311962	0	62	5

क्र.सं .	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
16.	11.03	लखीमपुर , धेमाजी , दरांग , उदलगिरि , सोनितपुर और बिश्ननाथचारियाली जिले	असम	नॉर्थ ईस्ट डिस्ट्रीब्यूशन कंपनी लिमिटेड	23-03-2022 (नई आरंभ तिथि 01.10.2022)	34600 0	0	166	1
17.	11.02	नागांव , मोरीगांव , होजाई , कार्बीआंगलोंग , पश्चिम कार्बीआंगलोंग और दीमाहसाओ जिले	असम	अडानी टोटल गैस लिमिटेड	23-03-2022 (नई आरंभ तिथि 01.01.2023)	48196 2	0	78	8
18.	99.15	ऊपरी असम	असम	असम गैस कंपनी लिमिटेड	06-फरवरी-15	एनए	5889 6	एनए	10
19.	10.04	अररिया , पूर्णिया , कटिहार और किशनगंज जिले	बिहार	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	29-03-2019 (नई आरंभ तिथि 01.01.2022)	30520 0	1495 8	79	11
20.	10.05	अरवल , जहानाबाद , भोजपुर और बक्सर जिले	बिहार	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	29-मार्च-19	80636	1675 4	50	13
21.	9.04	औरंगाबाद , कैमूर और रोहतास जिले	बिहार	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	06-सितंबर-18	14271	4747	12	16
22.	9.05	बेगूसराय जिला	बिहार	थिंक गैस बेगूसराय प्राइवेट लिमिटेड	20-सितंबर-18	16978 7	7372	25	10
23.	11.06	दरभंगा , मधुबनी , सुपौल , सीतामढ़ी और शिवहर जिले	बिहार	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	15-मार्च-22	10109 99	3834 0	50	22
24.	9.06	गया और नालंदा जिले	बिहार	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	20-सितंबर-18	37591	4209	46	25

क्र.सं .	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
25.	10.06	खगड़िया , सहरसा और मधेपुरा जिले	बिहार	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	29-03-2019 (नई आरंभ तिथि 01.01.2022)	24730	4310	9	6
26.	10.07	लखीसराय , मुंगेर और भागलपुर जिले	बिहार	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	29-मार्च-19	54471	12795	16	10
27.	10.08	मुजफ्फरपुर , वैशाली , सारण और समस्तीपुर जिले	बिहार	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	29-मार्च-19	1006975	52775	222	47
28.	97.01	पटना जिला	बिहार	गेल (इंडिया) लिमिटेड	07-मार्च-18	50154	89618	एनए	33
29.	11ए.02	बांका (बिहार), दुमका , गोड्डा , जामताड़ा , पाकुड़ और साहिबगंज जिले	बिहार और झारखंड	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	14-जून-22	1476189	749	99	19
30.	10.09	नवादा और कोडरमा जिले	बिहार और झारखंड	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	29-03-2019 (नई आरंभ तिथि 01.01.2022)	13632	2764	21	5
31.	10.10	शेखपुरा , जमुई और देवघर जिले	बिहार और झारखंड	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	29-मार्च-19	37441	10002	16	6
32.	11.07	गोपालगंज , सीवान , पश्चिमी चंपारण , पूर्वी चंपारण और देवरिया जिले	बिहार और उत्तर प्रदेश	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	04-मई-22	1010999	22800	67	26
33.	2.01	चंडीगढ़	चंडीगढ़ (यूटी), हरियाणा, पंजाब और	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	08-मई-13	700000	30857	एनए	35

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
			हिमाचल प्रदेश						
34.	11.08	बलौदा बाजार, गरियाबंद और रायपुर जिले	छत्तीसगढ़	एचसीजी रायपुर प्राइवेट लिमिटेड	18-02-2022 (नई आरंभ तिथि 01.10.2023)	1506000	0	606	4
35.	11.11	जशपुर, रायगढ़, जांजगीर-चांपा और महासमुंद जिले	छत्तीसगढ़	अडानी टोटल गैस लिमिटेड	15-03-2022 (नई आरंभ तिथि 01.01.2024)	881162	0	162	5
36.	11.09	कबीरधाम, राज नंदगांव और कांगेर जिले	छत्तीसगढ़	अडानी टोटल गैस लिमिटेड	15-03-2022 (नई आरंभ तिथि 01.10.2023)	311962	0	78	9
37.	11ए.05	कोंडागांव, बस्तर, सुकमा, नारायणपुर, बीजापुर और दंतेवाड़ा जिले	छत्तीसगढ़	गेल गैस लिमिटेड	13-जून-22	70031	0	32	1
38.	11ए.04	कोरिया, सूरजपुर, बलरामपुर और सरगुजा जिले	छत्तीसगढ़	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	14-जून-22	259496	12465	54	14
39.	11.10	मुंगेली, बेमेतरा, दुर्ग, बालोद और धमतरी जिले	छत्तीसगढ़	अडानी टोटल गैस लिमिटेड	15-03-2022 (नई आरंभ तिथि 01.10.2023)	1111962	0	178	18

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिका र की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपल ब्धियां	एमड ब्ल्यूपी लक्ष्य	उपल ब्धियां
40.	4.05	केंद्र शासित प्रदेश दादरा और नगर हवेली	दादरा और नगर हवेली (यूटी)	गुजरात गैस लिमिटेड	01- अप्रैल- 15	3823	1357 4	एनए	6
41.	4.06	दमन केंद्र शासित प्रदेश	दमन और दीव (यूटी)	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	01- अप्रैल- 15	2519	5342	एनए	5
42.	9.07	दीव और गिरसोमनाथ जिले	दमन और दीव एवं गुजरात	आईआरएम एनर्जी प्राइवेट लिमिटेड	25- सितंबर- 18	91000	9428	35	17
43.	6.07	उत्तरी गोवा जिला	गोवा	गोवा नेचुरल गैस प्राइवेट लिमिटेड	24- जून-16	9588	1131 0	एनए	7
44.	8.01	दक्षिण गोवा जिला	गोवा	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	07- फरवरी- 18	7592	7922	एनए	7
45.	98.08	अहमदाबाद शहर और दस्क्रोई क्षेत्र	गुजरात	अडानी टोटल गैस लिमिटेड	28- नवंबर- 13	59969 8	7061 27	एनए	86
46.	6.18	अहमदाबाद जिला (ईएएए)	गुजरात	गुजरात गैस लिमिटेड	22-06- 2016 (नई आरंभ तिथि 01.04. 2022)	13050	2108 1	एनए	29
47.	6.03	अमरेली जिला	गुजरात	गुजरात गैस लिमिटेड	27-मई- 16	14742	1807 1	एनए	15
48.	98.11	कंजरी और वडताल गांवों सहित आनंद क्षेत्र (खेड़ा जिले में)	गुजरात	चारोतार गैस सहकारीमंडली लिमिटेड	12-मई- 15	एनए	5261 2	एनए	14
49.	6.10	आनंद जिला (ईएएए)	गुजरात	गुजरात गैस लिमिटेड	04- जुलाई- 16	12650	4567 3	एनए	29
50.	6.09	बनासकांठा जिला	गुजरात	आईआरएम एनर्जी प्राइवेट लिमिटेड	01- जुलाई- 16	28021	5952 7	एनए	49

क्र.सं .	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
51.	9.09	बरवाला और रानपुर तालुकों	गुजरात	अडानी टोटल गैस लिमिटेड	26-सितंबर-18	12098	46	4	5
52.	3.02	भावनगर	गुजरात	गुजरात गैस लिमिटेड	05-मार्च-14	490000	76772	एनए	41
53.	6.05	दाहेज वाग्रातालुका	गुजरात	गुजरात गैस लिमिटेड	06-जून-16	1080	1589	एनए	5
54.	6.08	दाहोद जिला	गुजरात	गुजरात गैस लिमिटेड	27-जून-16	16714	13265	एनए	19
55.	99.11	गांधीनगर मेहसाणा साबरकांठा	गुजरात	साबरमती गैस लिमिटेड	16-दिसंबर-09	99000	306997	एनए	136
56.	98.09	हजीरा	गुजरात	गुजरात गैस लिमिटेड	17-जुलाई-14	5481	42478	एनए	1
57.	3.03	जामनगर	गुजरात	गुजरात गैस लिमिटेड	17-जनवरी-14	368000	58701	एनए	30
58.	9.11	जूनागढ़ जिला	गुजरात	टोरेंट गैस लिमिटेड	13-सितंबर-18	77400	13900	45	18
59.	9.12	खेड़ा जिला (ईएए) और महिसागर जिला	गुजरात	अडानी टोटल गैस लिमिटेड	28-सितंबर-18	175007	4952	30	27
60.	3.05	कच्छ (पूर्व)*	गुजरात	जय मधोक एनर्जी प्राइवेट लिमिटेड के नेतृत्व वाला कंसोर्टियम	12-मार्च-15	142000	0	एनए	0
61.	3.04	कच्छ (पश्चिम)	गुजरात	गुजरात गैस लिमिटेड	19-दिसंबर-14	166000	14090	एनए	19
62.	98.04	नाडियाड	गुजरात	गुजरात गैस लिमिटेड	01-अक्टूबर-13	129737	78743	एनए	31
63.	9.13	नर्मदा (राजपीपला) जिला	गुजरात	गुजरात गैस लिमिटेड	06-सितंबर-18	1750	4689	4	9

क्र.सं .	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
64.	98.05	नवसारी	गुजरात	गुजरात गैस लिमिटेड	01-अक्टूबर-13	115093	126612	एनए	27
65.	9.10	नवसारी जिला (ईएएए), सूरत जिला (ईएएए), तापी जिला (ईएएए) और डांग जिला	गुजरात	अडानी टोटल गैस लिमिटेड	26-सितंबर-18	90191	4953	25	12
66.	6.11	पंचमहल जिला	गुजरात	गुजरात गैस लिमिटेड	04-जुलाई-16	15191	28299	एनए	31
67.	6.04	पाटन जिला	गुजरात	साबरमती गैस लिमिटेड	27-मई-16	13382	24008	एनए	25
68.	9.14	पोरबंदर जिला	गुजरात	अडानी टोटल गैस लिमिटेड	26-सितंबर-18	60464	1194	12	10
69.	98.06	राजकोट	गुजरात	गुजरात गैस लिमिटेड	01-अक्टूबर-13	409105	394546	एनए	90
70.	98.02	सूरत , भरुच, अंकलेश्वर	गुजरात	गुजरात गैस लिमिटेड	08-नवंबर-12	576000	878916	एनए	119
71.	98.07	सुरेंद्रनगर	गुजरात	गुजरात गैस लिमिटेड	01-अक्टूबर-13	112728	33661	एनए	28
72.	9.08	सुरेंद्रनगर जिला (ईएएए) और मोरबी जिला (ईएएए)	गुजरात	अडानी टोटल गैस लिमिटेड	17-अक्टूबर-18	87005	2930	20	16
73.	99.18	वडोदरा	गुजरात	वडोदरा गैस लिमिटेड	27-अक्टूबर-16	448495	273959	एनए	46
74.	98.10	वलसाड	गुजरात	गुजरात गैस लिमिटेड	20-जनवरी-15	115095	146269	एनए	28
75.	8.03	अंबाला और कुरुक्षेत्र जिले	हरियाणा	एचपीओआईएल गैस प्राइवेट लिमिटेड	22-फरवरी-18	20624	21005	एनए	31

क्र.सं .	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
76.	9.16	भिवानी , चरखीदादरी और महेंद्रगढ़ जिले	हरियाणा	अडानी टोटल गैस लिमिटेड	13-सितंबर-18	150464	4776	60	51
77.	95.01	फरीदाबाद-2	हरियाणा	अडानी टोटल गैस लिमिटेड	25-अप्रैल-23	403853	147892	एनए	34
78.	98.13	गुरुग्राम-2	हरियाणा	हरियाणा सिटी गैस डिस्ट्रीब्यूशन लिमिटेड	25-अप्रैल-23	317637	57815	एनए	53
79.	9.17	हिसार जिला	हरियाणा	एचसीजी (केसीई) प्राइवेट लिमिटेड	28-09-2018 (नई आरंभ तिथि 01.01.2022)	251370	293	46	31
80.	9.18	झज्जर जिला	हरियाणा	हरियाणा सिटी गैस (केसीई) प्राइवेट लिमिटेड	07-03-2019 (नई आरंभ तिथि 01.01.2022)	138815	406	46	36
81.	10.11	कैथल जिला	हरियाणा	इंद्रप्रस्थ गैस लिमिटेड	29-मार्च-19	99144	41344	27	16
82.	8.02	करनाल जिला	हरियाणा	इंद्रप्रस्थ गैस लिमिटेड	08-फरवरी-18	14604	36425	एनए	30
83.	9.20	नूंह और पलवल जिले	हरियाणा	अडानी टोटल गैस लिमिटेड	13-सितंबर-18	181019	29476	60	43
84.	4.02	पानीपत जिला	हरियाणा	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	01-अप्रैल-15	11782	17645	एनए	19
85.	6.15	रेवाड़ी जिला	हरियाणा	इंद्रप्रस्थ गैस लिमिटेड	19-अगस्त-16	8902	33375	एनए	46

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
86.	6.17	रोहतक जिला	हरियाणा	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	09-अप्रैल-18	10300	13093	एनए	25
87.	1.05	सोनीपत	हरियाणा	गेल गैस लिमिटेड	12-जून-09	60000	40144	3	29
88.	9.19	सोनीपत जिला (ईएए) और जिंद जिला	हरियाणा	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	26-सितंबर-18	98000	14074	38	44
89.	6.13	यमुनानगर जिला	हरियाणा	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	22-जुलाई-16	11771	11772	एनए	15
90.	9.15	पंचकुला जिला (ईएए), सिरमौर, शिमला और सोलन (ईएए) जिले	हरियाणा और हिमाचल प्रदेश	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	13-सितंबर-18	32360	63	45	14
91.	10.12	सिरसा, फतेहाबाद और मनसा (पंजाब) जिले	हरियाणा और पंजाब	गुजरात गैस लिमिटेड	29-03-2019 (नई आरंभ तिथि 01.07.2021)	500001	2653	54	27
92.	9.21	बिलासपुर, हमीरपुर और ऊना जिले	हिमाचल प्रदेश	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	06-सितंबर-18	28170	10457	10	11
93.	11.17	कांगड़ा और चंबा जिले	हिमाचल प्रदेश	थिंक गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड, थिंक गैस इन्वेस्टमेंट प्राइवेट लिमिटेड और थिंक गैस इन्वेस्टमेंट प्राइवेट II लिमिटेड का कंसोर्टियम	15-मार्च-22	300109	0	41	3
94.	11.16	मंडी, कुल्लू, किन्नौर और लाहौल और स्पीति जिले	हिमाचल प्रदेश	गैसोनेट सर्विसेज (एचपी) लिमिटेड	29-मार्च-22	252000	0	45	3

क्र.सं .	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
95.	12.06	अनंतनाग , बांदीपोरा , बारामूला , बडगाम , डोडा , गांदरबल , कारगिल , किश्तवाड़ , कुलगाम , कुपवाड़ा , लेह , पुंछ , पुलवामा , राजौरी , रामबन , शोपियां , श्रीनगर	जम्मू और कश्मीर, लद्दाख	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	19-अप्रैल-24	30804	0	23	0
96.	97.02	पूर्वी सिंहभूम जिला	झारखंड	गेल (इंडिया) लिमिटेड	07-मार्च-18	24278	5651 1	एनए	14
97.	97.03	रांची जिला	झारखंड	गेल (इंडिया) लिमिटेड	07-मार्च-18	29962	7308 5	एनए	21
98.	9.22	बोकारो , हजारीबाग और रामगढ़ जिले	झारखंड	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	06-09-2018 (नई आरंभ तिथि 01.01.2022)	79052	1234 8	99	25
99.	10.13	चतरा और पलामू जिले	झारखंड	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	29-मार्च-19	10821	3458	4	10
100.	9.23	गिरिडीह और धनबाद जिले	झारखंड	गेल गैस लिमिटेड	06-09-2018 (नई आरंभ तिथि 01.04.2021)	50000	1240 5	30	13
101.	11.19	गुमला , लातेहार , लोहरदगा , सिमडेगा , गढ़वा और खूंटी जिले	झारखंड	अडानी टोटल गैस लिमिटेड	15-03-2022 (नई आरंभ तिथि 01.10.2023)	16197 8	0	62	13
102.	10.14	सरायकेला-खरसावां जिला	झारखंड	गेल गैस लिमिटेड	29-03-2019	22000 1	1333 2	41	15

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
					(नई आरंभ तिथि 01.01.2022)				
103.	10.15	पश्चिमी सिंहभूम जिला	झारखंड	गेल गैस लिमिटेड	29-03-2019 (नई आरंभ तिथि 01.01.2022)	6028	125	5	2
104.	10.16	बागलकोट , कोप्पल और रायचूर जिले	कर्नाटक	एजीपी सिटी गैस प्राइवेट लिमिटेड	24-अप्रैल-19	586121	4192	114	26
105.	9.26	बल्लारी और गडग जिले	कर्नाटक	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	24-सितंबर-18	53850	24791	24	38
106.	5.08	बेलगाम जिला	कर्नाटक	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	14-सितंबर-15	49193	33481	एनए	15
107.	4.01	बेंगलुरु ग्रामीण और शहरी जिले	कर्नाटक	गेल गैस लिमिटेड	18-फरवरी-15	131156	281405	एनए	139
108.	9.27	बीदर जिला	कर्नाटक	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	10-अगस्त-18	6200	6221	4	19
109.	11.20	चिक्कबल्लापुर जिला	कर्नाटक	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	15-मार्च-22	382500	0	81	5
110.	10.17	चिक्कमगलुरु , हसन और कोडागु जिले	कर्नाटक	एजीपी सिटी गैस प्राइवेट लिमिटेड	24-अप्रैल-19	928651	337	121	22
111.	9.24	चित्रदुर्ग और दावणगेरे जिले	कर्नाटक	यूनिसन एनवायरो प्राइवेट लिमिटेड	25-सितंबर-18	101000	12583	42	23
112.	9.28	दक्षिण कन्नड़ जिला*	कर्नाटक	गेल गैस लिमिटेड	28-08-2018	350000	45529	100	39

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
					(नई आरंभ तिथि 01.04.2022)				
113.	5.07	धारवाड़ जिला	कर्नाटक	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	14-सितंबर-15	19135	20524	एनए	10
114.	10.18	कलबुर्गी और विजयपुरा जिले	कर्नाटक	एजीपी सिटी गैस प्राइवेट लिमिटेड	24-अप्रैल-19	526551	438	62	22
115.	10.19	मैसूर , मांड्या और चामराजनगर जिले	कर्नाटक	एजीपी सिटी गैस प्राइवेट लिमिटेड	24-अप्रैल-19	1354714	3226	171	29
116.	9.29	रामनगर जिला	कर्नाटक	महाराष्ट्र नेचुरल गैस लिमिटेड	28-सितंबर-18	113115	42169	37	17
117.	5.05	तुमकुर जिला	कर्नाटक	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	14-अगस्त-15	32004	31996	एनए	11
118.	9.25	उडुपी जिला	कर्नाटक	अडानी टोटल गैस लिमिटेड	13-09-2018 (नई आरंभ तिथि 01.01.2021)	110099	0	11	11
119.	10.20	उत्तर कन्नड़, हावेरी और शिवमोग्गा जिले	कर्नाटक	एजीपी सिटी गैस प्राइवेट लिमिटेड	24-अप्रैल-19	899311	789	126	27
120.	10.21	अलापुझा , कोल्लम और तिरुवनंतपुरम जिले	केरल	एजीपी सिटी गैस प्राइवेट लिमिटेड	29-मार्च-19	1851111	43872	291	45
121.	4.09	एर्नाकुलम जिला	केरल	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	14-अक्टूबर-15	40701	42271	एनए	21
122.	11.21	इडुक्की , कोट्टायम और पट्टनमटिड्डा जिले	केरल	शोलागास्को प्राइवेट लिमिटेड	15-मार्च-22	1080928	0	325	8

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
123.	9.30	कोझिकोड और वायनाड जिले	केरल	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	14-09-2018 (नई आरंभ तिथि 01.01.2021)	421277	10526	142	34
124.	9.31	मलप्पुरम जिला	केरल	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	27-09-2018 (नई आरंभ तिथि 01.01.2021)	338518	11477	130	33
125.	9.33	पलक्कड़ और त्रिशूर जिले	केरल	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	26-09-2018 (नई आरंभ तिथि 01.01.2021)	600000	21809	200	56
126.	9.32	कन्नूर, कासरगोड और माहे जिले	केरल और पुडुचेरी	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	14-09-2018 (नई आरंभ तिथि 01.01.2021)	367176	11627	125	29
127.	10.22	अशोकनगर जिला	मध्य प्रदेश	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	29-मार्च-19	3885	1804	9	3
128.	11.25	बैतूल , छिंदवाड़ा , सिवनी और बालाघाट जिले	मध्य प्रदेश	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	09-03-2022 (नई आरंभ तिथि 01.10.2023)	400500	145	171	7

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
129.	9.34	भोपाल और राजगढ़ जिले	मध्य प्रदेश	थिंक गैस भोपाल प्राइवेट लिमिटेड	24-सितंबर-18	55022 2	3937 3	104	41
130.	11.23	बुरहानपुर, खंडवा, खरगोन और हरदा जिले	मध्य प्रदेश	अडानी टोटल गैस लिमिटेड	09-मार्च-22	51197 8	0	119	28
131.	11.26	दमोह, जबलपुर, कटनी, मंडला, उमरिया और डिंडोरी जिले	मध्य प्रदेश	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	23-03-2022 (नई आरंभ तिथि 01.07.2023)	15300 00	0	171	7
132.	1.01	देवास	मध्य प्रदेश	गेल गैस लिमिटेड	01-जून-09	40000	2306 3	2	6
133.	6.16	धार जिला	मध्य प्रदेश	नवेरिया गैस प्राइवेट लिमिटेड	07-नवंबर-16	1061	1508	एनए	4
134.	9.35	गुना जिला	मध्य प्रदेश	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	06-सितंबर-18	4900	1767	7	6
135.	99.12	ग्वालियर	मध्य प्रदेश	आवंतिका गैस लिमिटेड	04-जनवरी-10	44000	6315 0	एनए	33
136.	10.23	ग्वालियर (ईएए) जिला और श्योपुर जिला	मध्य प्रदेश	राजस्थान राज्य गैस लिमिटेड	29-मार्च-19	16775 6	700	26	6
137.	11.27	होशंगाबाद, नरसिंहपुर, सागर और विदिशा जिले	मध्य प्रदेश	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	09-03-2022 (नई आरंभ तिथि 01.10.2023)	66330 0	0	207	7
138.	99.08	इंदौर (उज्जैन शहर सहित)	मध्य प्रदेश	आवंतिका गैस लिमिटेड	31-अगस्त-09	50000	1238 04	एनए	87
139.	10.24	मुरैना जिला	मध्य प्रदेश	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	29-मार्च-19	8160	4014	8	7

क्र.सं .	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
140.	10.25	रायसेन , शाजापुर और सीहोर जिले	मध्य प्रदेश	गेल गैस लिमिटेड	29-मार्च-19	400001	7913	65	30
141.	9.36	रीवा जिला	मध्य प्रदेश	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	06-सितंबर-18	7861	2830	18	8
142.	9.37	सतना और शांडोल जिले	मध्य प्रदेश	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	06-सितंबर-18	15600	8816	8	26
143.	10.26	शिवपुरी जिला	मध्य प्रदेश	थिंक गैस भोपाल प्राइवेट लिमिटेड	29-मार्च-19	27229	3126	11	6
144.	10.27	सीधी और सिंगरौली जिले	मध्य प्रदेश	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	29-मार्च-19	20800	8136	11	11
145.	11.24	टीकमगढ़ , निवाड़ी , छतरपुर और पन्ना जिले	मध्य प्रदेश	अडानी टोटल गैस लिमिटेड	09-मार्च-22	191978	0	47	11
146.	10.28	उज्जैन (ईएए) जिला, देवास (ईएए) जिला और इंदौर (ईएए) जिला	मध्य प्रदेश	गुजरात गैस लिमिटेड	29-मार्च-19	484500	2114	42	24
147.	10.29	अनुपपुर , बिलासपुर और कोरबा जिले	मध्य प्रदेश और छत्तीसगढ़	अडानी टोटल गैस लिमिटेड	29-मार्च-19	77033	0	20	9
148.	11.22	आगर मालवा , नीमच , मंदसौर और झालावाड़ जिले	मध्य प्रदेश और राजस्थान	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	15-मार्च-22	540000	0	126	5
149.	10.30	झाबुआ , बांसवाड़ा , रतलाम और डूंगरपुर जिले	मध्य प्रदेश और राजस्थान	गुजरात गैस लिमिटेड	29-मार्च-19	450000	1204	54	33
150.	10.31	झाँसी (ईएए) जिला, भिंड , जालौन , ललितपुर और दतिया जिले	मध्य प्रदेश और उत्तर प्रदेश	अडानी टोटल गैस लिमिटेड	29-मार्च-19	110099	105	29	20

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
151.	9.38	अहमदनगर और औरंगाबाद जिले	महाराष्ट्र	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	28-सितंबर-18	708100	156042	106	110
152.	11.30	अकोला, हिंगोली और वाशिम जिले	महाराष्ट्र	अडानी टोटल गैस लिमिटेड	09-03-2022 (नई आरंभ तिथि 01.01.2024)	511962	0	101	15
153.	11.31	अमरावती और यवतमाल जिले	महाराष्ट्र	अडानी टोटल गैस लिमिटेड	15-03-2022 (नई आरंभ तिथि 01.04.2024)	901962	0	162	19
154.	11.29	बीड , जलगांव और जालना जिले	महाराष्ट्र	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	15-03-2022 (नई आरंभ तिथि 01.10.2023)	2309973	0	151	8
155.	11.34	भंडारा , गोंदिया और गरचिरोली जिले	महाराष्ट्र	अडानी टोटल गैस लिमिटेड	09-03-2022 (नई आरंभ तिथि 01.04.2024)	361962	0	78	12
156.	11.28	बुलदाना , नांदेड़ और परभणी जिले	महाराष्ट्र	महाराष्ट्र नेचुरल गैस लिमिटेड	15-03-2022 (नई आरंभ तिथि	2007730	0	325	31

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
					01.04.2024)				
157.	11.32	चंद्रपुर और वर्धा जिले	महाराष्ट्र	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	15-03-2022 (नई आरंभ तिथि 01.10.2023)	909000	0	117	7
158.	8.04	कोल्हापुर जिला	महाराष्ट्र	एचपीओआईएल गैस प्राइवेट लिमिटेड	06-मार्च-18	38760	39045	एनए	29
159.	9.40	लातूर और उस्मानाबाद जिले	महाराष्ट्र	यूनिसन एनवायरो प्राइवेट लिमिटेड	24-सितंबर-18	9999	4289	30	35
160.	99.02	मुंबई और ग्रेटर मुंबई	महाराष्ट्र	महानगर गैस लिमिटेड	21-जनवरी-09	406000	1398913	एनए	152
161.	11.33	नागपुर जिला	महाराष्ट्र	एचसीजी नागपुर प्राइवेट लिमिटेड	18-02-2022 (नई आरंभ तिथि 01.07.2023)	1965000	0	756	25
162.	4.03	पालघर जिला और ठाणे ग्रामीण	महाराष्ट्र	गुजरात गैस लिमिटेड	01-अप्रैल-15	51452	54858	एनए	37
163.	99.05	पुणे शहर जिसमें पिंपरी - चिंचवड और निकटवर्ती क्षेत्र हिंजवडी , चाकन , तालेगांव शामिल हैं	महाराष्ट्र	महाराष्ट्र नेचुरल गैस लिमिटेड	01-जून-09	72000	787959	एनए	124
164.	4.08	पुणे जिला (ईएएए)	महाराष्ट्र	टोरेंट गैस लिमिटेड	18-मई-15	52810	23512	एनए	70
165.	4.04	रायगढ़ जिला (ईएएए)	महाराष्ट्र	महानगर गैस लिमिटेड	01-अप्रैल-15	26476	96230	एनए	65

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
166.	6.14	रत्नागिरी जिला	महाराष्ट्र	यूनिसन एनवायरो प्राइवेट लिमिटेड	09-अगस्त-16	19856	2004 1	एनए	27
167.	9.41	सांगली और सतारा जिले	महाराष्ट्र	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	28-सितंबर-18	37670 0	8334 2	64	73
168.	9.42	सिंधुदुर्ग जिला	महाराष्ट्र	महाराष्ट्र नेचुरल गैस लिमिटेड	06-सितंबर-18	25779	9622	25	14
169.	7.01	सोलापुर जिला	महाराष्ट्र	आईएमसी लिमिटेड	06-मार्च-17	43658	3797 5	एनए	26
170.	99.07	ठाणे शहरी और आसपास की नगर पालिकाएँ	महाराष्ट्र	महानगर गैस लिमिटेड	04-अगस्त-09	22500 0	1343 858	एनए	168
171.	9.39	वलसाड (ईएए), धुले और नासिक जिले	महाराष्ट्र और गुजरात	महाराष्ट्र प्राकृतिक गैस लिमिटेड	28-सितंबर-18	93796 5	2223 64	156	83
172.	11.35	अलीराजपुर , नंदुरबार और बड़वानी जिले	महाराष्ट्र और मध्य प्रदेश	अडानी टोटल गैस लिमिटेड	09-मार्च-22	22196 2	0	62	17
173.	12.03	मणिपुर राज्य	मणिपुर	त्रिपुरा नेचुरल गैस कंपनी लिमिटेड	22-अप्रैल-24	10043 9	0	39	0
174.	12.02	मेघालय राज्य	मेघालय	एचसीजी (केसीई) प्राइवेट लिमिटेड और अन्य का कंसोर्टियम	19-अप्रैल-24	35600 0	0	314	0
175.	12ए	मिजोरम राज्य	मिजोरम	त्रिपुरा नेचुरल गैस कंपनी लिमिटेड	19-अप्रैल-24	29156 2	0	75	0
176.	12.04	नागालैंड राज्य	नागालैंड	एचपीओआईएल गैस प्राइवेट लिमिटेड	19-अप्रैल-24	35658 9	0	63	0
177.	99.01	राष्ट्रीय राजधानी क्षेत्र दिल्ली	राष्ट्रीय राजधानी क्षेत्र	इंद्रप्रस्थ गैस लिमिटेड	09-जनवरी-09	23700 0	1737 022	एनए	509

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
			दिल्ली (यूटी)						
178.	9.43	अंगुल और ढेकनाल जिले	ओडिशा	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	10-08-2018 (नई आरंभ तिथि 01.01.2022)	22600	5119	21	13
179.	9.45	बालासोर , भद्रक और मयूरभंज जिले	ओडिशा	अडानी टोटल गैस लिमिटेड	14-09-2018 (नई आरंभ तिथि 01.01.2022)	150464	93	20	12
180.	9.46	बरगढ़ , देबागढ़ और संबलपुर जिले	ओडिशा	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	28-09-2018 (नई आरंभ तिथि 01.01.2022)	13910	7329	11	25
181.	97.05	कटक जिला	ओडिशा	गेल (इंडिया) लिमिटेड	07-मार्च-18	28959	35851	एनए	13
182.	11.37	गजपति , कंधमाल , बौध और सोनपुर जिले	ओडिशा	गेल गैस लिमिटेड	28-फरवरी-22	30001	544	30	3
183.	9.47	गंजम , नयागढ़ और पुरी जिले	ओडिशा	गेल गैस लिमिटेड	06-09-2018 (नई आरंभ तिथि 01.01.2022)	51000	7235	15	9
184.	9.48	जगतसिंहपुर और केंद्रपाड़ा जिले	ओडिशा	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	26-09-2018 (नई	12550	9449	10	6

क्र.सं .	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
					आरंभ तिथि 01.01. 2022)				
185.	9.49	जाजपुर और केंदुझार जिले	ओडिशा	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	26-09-2018 (नई आरंभ तिथि 01.01. 2022)	18200	10437	19	21
186.	97.04	खोरधा जिला	ओडिशा	गेल (इंडिया) लिमिटेड	07-मार्च-18	26900	74667	एनए	20
187.	11.36	कोरापुट , मलकानगिरी और नबरंगपुर जिले	ओडिशा	अडानी टोटल गैस लिमिटेड	09-03-2022 (नई आरंभ तिथि 01.01. 2024)	151968	0	38	3
188.	11.38	रायगढ़ा , कालाहांडी , बोलांगीर और नुआपाड़ा जिले	ओडिशा	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	15-03-2022 (नई आरंभ तिथि 01.01. 2024)	303030	15	63	3
189.	9.44	सुंदरगढ़ और झारसुगुड़ा जिले	ओडिशा	गेल गैस लिमिटेड	06-09-2018 (नई आरंभ तिथि 01.01. 2022)	100000	13992	20	10
190.	11ए.06	यानम	पुदुचेरी	एचसीजी यानम प्राइवेट लिमिटेड	08-अगस्त-22	51000	0	51	8

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
191.	9.51	पुडुचेरी जिला	पुडुचेरी	ईस्ट कोस्ट नेचुरल गैस प्राइवेट लिमिटेड	28-09-2018 (नई आरंभ तिथि 01.04.2022)	27500 0	0	130	2
192.	9.50	कराईकल और नागापट्टिनम जिले	पुडुचेरी और तमिलनाडु	टोरेंट गैस लिमिटेड	28-सितंबर-18	16664 4	532	27	8
193.	4.07	अमृतसर जिला	पंजाब	गुजरात गैस लिमिटेड	05-मई-15	24445	3183 9	एनए	17
194.	6.01	भटिंडा जिला	पंजाब	गुजरात गैस लिमिटेड	10-मई-16	13695	6105	एनए	19
195.	6.12	फतेहगढ़ साहिब जिला	पंजाब	आईआरएम एनर्जी प्राइवेट लिमिटेड	05-जुलाई-16	5905	6752	एनए	13
196.	10.32	फिरोजपुर, फरीदकोट और श्री मुक्तसर साहिब जिले	पंजाब	गुजरात गैस लिमिटेड	29-03-2019 (नई आरंभ तिथि 01.07.2021)	35000 4	3004	45	28
197.	10.33	होशियारपुर और गुरदासपुर जिले	पंजाब	गुजरात गैस लिमिटेड	29-मार्च-19	60012 3	6379	81	40
198.	9.54	जालंधर जिला (ईएए), कपूरथला और एसबीएस नगर जिले	पंजाब	थिंक गैस लुधियाना प्राइवेट लिमिटेड	26-अक्टूबर-18	38614 7	1558 6	51	20
199.	3.01	जालंधर*	पंजाब	अडानी टोटल गैस लिमिटेड	06-सितंबर-13	18720 0	0	एनए	7
200.	9.53	लुधियाना जिला (ईएए), बरनाला और मोगा जिले	पंजाब	थिंक गैस लुधियाना प्राइवेट लिमिटेड	26-अक्टूबर-18	45131 7	1648 3	47	26
201.	3.06	लुधियाना*	पंजाब	जय मधोक एनर्जी प्राइवेट लिमिटेड के	25-जून-15	29800 0	0	एनए	3

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिका र की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपल ब्धियां	एमड ब्ल्यूपी लक्ष्य	उपल ब्धियां
				नेतृत्व वाला कंसोर्टियम					
202.	11.39	पठानकोट जिला	पंजाब	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	29-03- 2022 (नई आरंभ तिथि 01.10. 2025)	26274 0	0	51	4
203.	6.06	रूपनगर जिला	पंजाब	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	10- जून-16	6782	9578	एनए	19
204.	9.52	एसएस नगर जिला (ईएए), पटियाला और संगरूर जिले	पंजाब	टोरेट गैस लिमिटेड	26- सितंबर- 18	52020 0	1158 4	54	32
205.	11.40	तरनतारन जिला	पंजाब	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	10-मई- 22	24300 0	0	72	6
206.	11.41	फाजिल्का (पहले से अधिकृत क्षेत्र को छोड़कर), गंगानगर और हनुमानगढ़ जिले	पंजाब और राजस्था न	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	04-मई- 22	75299 9	9583	49	27
207.	10.34	अजमेर, पाली और राजसमंद जिले	राजस्था न	इंद्रप्रस्थ गैस लिमिटेड	29- मार्च-19	10009 44	2627 48	198	83
208.	9.56	अलवर (भिवाड़ी के अलावा) और जयपुर जिले	राजस्था न	टोरेट गैस जयपुर प्राइवेट लिमिटेड	27-08- 2018 (नई आरंभ तिथि 01.04. 2022)	13200 00	1139 7	132	61
209.	9.55	बाड़मेर , जैसलमेर और जोधपुर जिले	राजस्था न	एजीपी सीजीडी इंडिया प्राइवेट लिमिटेड	28- सितंबर- 18	55111 1	5100 2	80	41
210.	9.58	भीलवाड़ा और बूंदी जिले	राजस्था न	अडानी टोटल गैस लिमिटेड	14- सितंबर- 18	27005 6	2238	25	20

क्र.सं .	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
211.	98.12	भिवाड़ी (अलवर जिले में)	राजस्थान	हरियाणा सिटी गैस डिस्ट्रीब्यूशन (भिवाड़ी) लिमिटेड	01-अगस्त-18	27207	6114	एनए	5
212.	11.42	बीकानेर और चूरु जिले	राजस्थान	गैसोनेट सर्विसेज (आरजे) लिमिटेड	15-मार्च-22	90000 0	0	81	10
213.	9.59	चित्तौड़गढ़ (रावतभाटा के अलावा)तालुका) और उदयपुर जिले	राजस्थान	अडानी टोटल गैस लिमिटेड	13-सितंबर-18	40058 3	1910 9	70	41
214.	11.44	दौसा , करौली , सवाईमाधोपुर और टोंक जिले	राजस्थान	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	15-मार्च-22	70700 0	3336	124	43
215.	9.60	धौलपुर जिला	राजस्थान	धौलपुर सीजीडी प्राइवेट लिमिटेड	28-सितंबर-18	18000	1951	14	8
216.	10.35	जालौर और सिरोही जिले	राजस्थान	गुजरात गैस लिमिटेड	29-मार्च-19	40000 8	8814	30	32
217.	11.43	झुंझुनू , सीकर और नागौर जिले	राजस्थान	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	23-03-2022 (नई आरंभ तिथि 01.04.2023)	20876 45	5901	171	43
218.	1.02	कोटा	राजस्थान	राजस्थान राज्य गैस लिमिटेड	01-जून-09	10000 0	5596 6	6	12
219.	9.57	कोटा जिला (ईएए), बारां और चित्तौड़गढ़ (केवल रावतभाटा)तालुका) जिले	राजस्थान	टोरेंट गैस लिमिटेड	13-सितंबर-18	60300	4573	27	17
220.	12.05	सिक्किम राज्य	सिक्किम	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	19-अप्रैल-24	17739 9	0	45	0
221.	11.47	अरियालुर और पेरम्बलुर जिले	तमिलनाडु	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	15-03-2022 (नई आरंभ तिथि	41940 0	0	63	5

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिका र की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपल ब्धियां	एमड ब्ल्यूपी लक्ष्य	उपल ब्धियां
					01.04. 2023)				
222.	9.62	चेन्नई और तिरुवल्लुर जिले	तमिलना डु	टोरेट गैस चेन्नई प्राइवेट लिमिटेड	07-09- 2018 (नई आरंभ तिथि 01.04. 2020)	33000 00	2958	222	76
223.	9.63	कोयंबटूर जिला	तमिलना डु	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	12-09- 2018 (नई आरंभ तिथि 01.04. 2022)	91278 3	3836 2	273	42
224.	9.64	कुड्डालोर , नागपट्टिनम और तिरुवरूर जिले	तमिलना डु	अडानी टोटल गैस लिमिटेड	13-09- 2018 (नई आरंभ तिथि 01.04. 2022)	30008 9	0	40	23
225.	11.45	धर्मपुरी और कृष्णागिरी जिले	तमिलना डु	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	23-03- 2022 (नई आरंभ तिथि 01.01. 2023)	16192 27	1753	201	17
226.	11.52	डिंडीगुल और करूर जिले	तमिलना डु	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	15-03- 2022 (नई आरंभ तिथि 01.01. 2023)	10080 00	0	135	3

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
227.	9.61	कांचीपुरम जिला	तमिलनाडु	एजीपी सीजीडी इंडिया प्राइवेट लिमिटेड	26-09-2018 (नई आरंभ तिथि 01.04.2022)	115111	5218	111	47
228.	11.51	कन्याकुमारी, थूथुकुडी, तिरुनेवेलीकट्टाबो और तेनकासी जिले	तमिलनाडु	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	23-03-2022 (नई आरंभ तिथि 01.01.2023)	2939842	2201	251	15
229.	11.50	मदुरै, थेनी और विरुद्धनगर जिले	तमिलनाडु	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	23-03-2022 (नई आरंभ तिथि 01.01.2023)	2846696	2178	201	22
230.	11.48	नमक्कल और तिरुचिरापल्ली जिले	तमिलनाडु	आईआरएम एनर्जी प्राइवेट लिमिटेड	15-03-2022 (नई आरंभ तिथि 01.04.2024)	1774000	624	290	33
231.	11.49	पुदुकोट्टई, शिवगंगा और तंजावुर जिले	तमिलनाडु	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	23-03-2022 (नई आरंभ तिथि 01.07.2023)	1400004	0	216	4
232.	9.65	रामनाथपुरम जिला	तमिलनाडु	एजीपी सीजीडी इंडिया प्राइवेट लिमिटेड	26-सितंबर-18	41311	4846	11	8

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
233.	9.66	सलेम जिला	तमिलनाडु	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	12-09-2018 (नई आरंभ तिथि 01.04.2022)	337062	4593	158	26
234.	11.53	नीलगिरी और इरोड जिले	तमिलनाडु	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	15-मार्च-22	884777	18882	201	51
235.	9.67	तिरुप्पुर जिला	तमिलनाडु	अडानी टोटल गैस लिमिटेड	13-09-2018 (नई आरंभ तिथि 01.04.2022)	375005	851	75	34
236.	11.46	तिरुवन्नामलाई, विल्लुपुरम और कल्लाक्कुरिची जिले	तमिलनाडु	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	09-03-2022 (नई आरंभ तिथि 01.04.2023)	1323000	0	99	7
237.	9.68	भद्राद्रिकोठागुडेम और खम्मन जिले	तेलंगाना	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	20-सितंबर-18	99999	1798	12	12
238.	99.09	हैदराबाद	तेलंगाना	भाग्यनगर गैस लिमिटेड	09-अक्टूबर-09	266000	234410	एनए	93
239.	9.69	जगतियाल, पेद्दापल्ली, करीमनगर और राजन्नासिरसिला जिले	तेलंगाना	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	12-सितंबर-2018 (नई आरंभ तिथि 01-जनवरी-2020)	5731	818	5	9

क्र.सं .	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
240.	9.70	जनगांव , जयशंकर भूपालपल्ली , महबुबाबाद , वारंगल शहरी और वारंगल ग्रामीण जिले	तेलंगाना	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	24-सितंबर-18	99999	3844	12	9
241.	9.71	मेडक , सिद्धीपेट और संगारेड्डी जिले	तेलंगाना	टोरेंट गैस लिमिटेड	13-सितंबर-18	310770	2400	54	17
242.	9.72	मेडचल-मलकजगिरी , संगारेड्डी और विकाराबाद जिले	तेलंगाना	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	14-नवंबर-18	415000	5807	110	26
243.	9.73	नलगोंडासूर्यपेट और यादाद्रीभुवनगिरी जिले	तेलंगाना	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	13-सितंबर-18	350000	5647	75	20
244.	11.54	निजामाबाद , आदिलाबाद , निर्मल , मंचेरियलकुमुरामभीमआ सिफाबाद और कामारेड्डी जिले	तेलंगाना	महाराष्ट्र नेचुरल गैस लिमिटेड	15-03-2022 (नई आरंभ तिथि 01.07.2024)	1286333	0	351	29
245.	11.55	जोगुलम्बागडवाल , नगरकुर्नूल , महबूबनगर , नारायणपेट , वानापर्थी और यादगीर जिले	तेलंगाना और कर्नाटक	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	15-मार्च-22	1299996	126	270	13
246.	99.16	अगरतला	त्रिपुरा	त्रिपुरा नेचुरल गैस कंपनी लिमिटेड	24-फरवरी-15	एनए	48526	एनए	6
247.	11.57	धलाई , उत्तरी त्रिपुरा, उनाकोटि और खोवाई	त्रिपुरा	नॉर्थ ईस्ट डिस्ट्रीब्यूशन कंपनी लिमिटेड	15-मार्च-22	116000	0	66	2
248.	9.74	गोमती जिला	त्रिपुरा	त्रिपुरा नेचुरल गैस कंपनी लिमिटेड	28-सितंबर-18	11514	992	6	8
249.	11.56	दक्षिण त्रिपुरा और सिपाहीजाला जिला	त्रिपुरा	नॉर्थ ईस्ट डिस्ट्रीब्यूशन कंपनी लिमिटेड	15-मार्च-22	96000	0	46	3

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
250.	9.75	पश्चिम त्रिपुरा (ईएए) जिला	त्रिपुरा	त्रिपुरा नेचुरल गैस कंपनी लिमिटेड	28-सितंबर-18	15800	17028	6	8
251.	11.18	जम्मू, उधमपुर, रियासी, सांबा और कठुआ जिले	जम्मू और कश्मीर केंद्र शासित प्रदेश	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	15-03-2022 (नई आरंभ तिथि 01.10.2024)	1452352	0	121	3
252.	99.10	आगरा	उत्तर प्रदेश	ग्रीन गैस लिमिटेड	12-नवंबर-09	22000	117415	एनए	31
253.	2.02	इलाहाबाद	उत्तर प्रदेश	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	08-मई-13	225000	24307	एनए	9
254.	9.77	इलाहाबाद जिला (ईएए), भदोही और कौशांबी जिले	उत्तर प्रदेश	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	13-सितंबर-18	58658	7863	24	19
255.	9.78	अमेठी, प्रतापगढ़ और रायबरेली जिले	उत्तर प्रदेश	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	10-अगस्त-18	18169	6473	20	34
256.	11.58	अमरोहा (पहले से अधिकृत क्षेत्र को छोड़कर) और संभल (पहले से अधिकृत क्षेत्र को छोड़कर) जिले	उत्तर प्रदेश	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	04-मई-22	657000	0	99	7
257.	9.79	औरैया, कानपुर देहात और इटावा जिले	उत्तर प्रदेश	टोरेट गैस लिमिटेड	13-सितंबर-18	118800	12455	27	39
258.	10.36	आज़मगढ़, मऊ और बलिया जिले	उत्तर प्रदेश	टोरेट गैस लिमिटेड	29-03-2019 नई आरंभ तिथि 01.10.2019	100800	11189	40	26

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
259.	8.06	बागपत जिला	उत्तर प्रदेश	बागपत ग्रीन एनर्जी प्राइवेट लिमिटेड	28-मार्च-18	10496	5420	एनए	13
260.	11.63	बांदा, चित्रकूट और महोबा	उत्तर प्रदेश	इंद्रप्रस्थ गैस लिमिटेड	13-अप्रैल-22	15000 6	3147 4	102	31
261.	99.03	बरेली	उत्तर प्रदेश	सेंट्रल यूपी गैस लिमिटेड	22-अप्रैल-09	27500	5730 1	एनए	23
262.	10.37	बरेली (ईएएए) जिला, पीलीभीत और रामपुर जिले	उत्तर प्रदेश	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	29-मार्च-19	14500 0	1485 0	140	64
263.	10.38	बस्ती और अंबेडकरनगर जिले	उत्तर प्रदेश	टोरेट गैस लिमिटेड	29-03-2019 नई आरंभ तिथि 01.10.2019	35100	6686	18	16
264.	8.05	बुलंदशहर (भाग) जिला	उत्तर प्रदेश	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	06-मार्च-18	16026	1605 0	एनए	21
265.	9.76	बुलन्दशहर जिला (ईएएए), अलीगढ़ और हाथरस जिले	उत्तर प्रदेश	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	24-सितंबर-18	14340 4	6110	46	27
266.	9.80	फैजाबाद और सुल्तानपुर जिले	उत्तर प्रदेश	ग्रीन गैस लिमिटेड	24-सितंबर-18	4000	2005	4	10
267.	10.39	फर्रुखाबाद, एटा और हरदोई जिले	उत्तर प्रदेश	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	29-मार्च-19	98000	1580 5	75	57
268.	99.19	गाजियाबाद और हापुड़ जिले	उत्तर प्रदेश	इंद्रप्रस्थ गैस लिमिटेड	11-अक्टूबर-19	32479 2	3895 97	एनए	79
269.	10.40	गोंडा और बाराबंकी जिले	उत्तर प्रदेश	टोरेट गैस लिमिटेड	29-मार्च-19	11160 0	7360	36	27
270.	10.41	जौनपुर और गाज़ीपुर जिले	उत्तर प्रदेश	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	24-अप्रैल-19	77033	6099	38	17

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
271.	2.03	झांसी	उत्तर प्रदेश	सेंट्रल यूपी गैस लिमिटेड	26-फरवरी-14	23706	27420	एनए	10
272.	99.04	कानपुर	उत्तर प्रदेश	सेंट्रल यूपी गैस लिमिटेड	22-अप्रैल-09	70035	129250	एनए	59
273.	10.42	कानपुर (ईएए) जिला, फतेहपुर और हमीरपुर जिले	उत्तर प्रदेश	इंद्रप्रस्थ गैस लिमिटेड	29-मार्च-19	144000	50320	45	29
274.	11.59	कासगंज जिला	उत्तर प्रदेश	मेघा सिटी गैस डिस्ट्रीब्यूशन प्राइवेट लिमिटेड	04-मई-22	252000	0	45	4
275.	98.01	खुर्जा	उत्तर प्रदेश	अडानी टोटल गैस लिमिटेड	04-दिसंबर-12	25100	14677	एनए	10
276.	11ए.01	लखीमपुरखीरी, सीतापुर, बहराइच, श्रावस्ती, बलरामपुर, सिद्धार्थ नगर और महाराजगंज जिले	उत्तर प्रदेश	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	08-जून-22	5069648	36651	421	61
277.	99.17	लखनऊ	उत्तर प्रदेश	ग्रीन गैस लिमिटेड	15-मार्च-16	494186	131923	एनए	47
278.	10.43	मैनपुरी और कन्नौज जिले	उत्तर प्रदेश	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	29-मार्च-19	60000	14974	45	36
279.	1.03	मथुरा	उत्तर प्रदेश	टोरेट गैस लिमिटेड	11-जून-09	65000	20563	5	13
280.	1.06	मेरठ	उत्तर प्रदेश	गेल गैस लिमिटेड	12-जून-09	125000	61823	5	22
281.	9.82	मेरठ जिला (ईएए), मुजफ्फरनगर और शामली जिले	उत्तर प्रदेश	इंद्रप्रस्थ गैस लिमिटेड	13-सितंबर-18	105543	62151	36	44
282.	10.44	मिर्जापुर, चंदौली और सोनभद्र जिले	उत्तर प्रदेश	गेल गैस लिमिटेड	29-मार्च-19	151001	9639	51	24
283.	98.03	मुरादाबाद	उत्तर प्रदेश	टोरेट गैस लिमिटेड	30-नवंबर-12	127000	36272	एनए	8
284.	9.83	मुरादाबाद (ईएए) जिला	उत्तर प्रदेश	टोरेट गैस लिमिटेड	13-सितंबर-18	154800	13184	27	21

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
285.	99.20	नोएडा (ग्रेटर नोएडा सहित)	उत्तर प्रदेश	इंद्रप्रस्थ गैस लिमिटेड	25-अप्रैल-23	499144	410218	एनए	75
286.	6.02	सहारनपुर जिला	उत्तर प्रदेश	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	11-मई-16	29883	29884	एनए	16
287.	10.45	शाहजहाँपुर और बदायूँ जिले	उत्तर प्रदेश	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	29-मार्च-19	125000	17560	75	45
288.	9.84	उन्नाव (ईएए) जिला	उत्तर प्रदेश	ग्रीन गैस लिमिटेड	24-सितंबर-18	3000	663	2	3
289.	97.06	वाराणसी जिला	उत्तर प्रदेश	गेल (इंडिया) लिमिटेड	07-मार्च-18	40211	109807	एनए	36
290.	9.81	गोरखपुर, संतकबीर नगर और कुशीनगर जिले	उत्तर प्रदेश	टोरेट गैस लिमिटेड	13-09-2018 (नई आरंभ तिथि 01-10-2019)	178200	11872	36	30
291.	99.13	फ़िरोज़ाबाद (ताज ट्रेपेजियम ज़ोन)	उत्तर प्रदेश और राजस्थान	गेल गैस लिमिटेड	26-सितंबर-11	24000	25263	एनए	49
292.	10.46	बिजनौर और नैनीताल जिले	उत्तर प्रदेश और उत्तराखंड	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	29-मार्च-19	300000	17680	91	37
293.	5.02	हरिद्वार जिला	उत्तराखंड	हरिद्वार नेचुरल गैस लिमिटेड	27-जुलाई-15	16905	25589	एनए	11
294.	11.64	पौड़ीगढ़वाल , उत्तरकाशी , रुद्रप्रयाग और टिहरीगढ़वाल जिले	उत्तराखंड	गैसोनेट सर्विसेज (यूके) लिमिटेड	27-मई-22	351000	1	63	2
295.	11.65	पिथौरागढ़ , चंपावत , अल्मोडा , चमोली और बागेश्वर जिले	उत्तराखंड	गैसोनेट सर्विसेज (यूके) लिमिटेड	11-मई-22	405000	0	72	1

क्र.सं .	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
296.	9.85	देहरादून जिला	उत्तराखंड	गेल गैस लिमिटेड	12-09-2018 (नई आरंभ तिथि 01.01.2022)	30000 1	3581 5	50	15
297.	5.01	उधम सिंह नगर जिला	उत्तराखंड	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	28-जुलाई-15	15429	1792 5	एनए	13
298.	11.62	अलीपुरद्वार और कोच बिहार	पश्चिम बंगाल	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	15-03-2022 (नई आरंभ तिथि 01.10.2022)	25199 9	2285 3	19	12
299.	11ए.03	बीरभूम , मुर्शिदाबाद , मालदा और दक्षिणदिनाजपुर जिले	पश्चिम बंगाल	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	17-जून-22	62101 89	2741	162	16
300.	9.86	बर्दवान जिला	पश्चिम बंगाल	इंडियन-ऑयल अडानी गैस प्राइवेट लिमिटेड	28-09-2018 (नई आरंभ तिथि 01.01.2022)	24785 2	1138 5	80	23
301.	10.47	दार्जिलिंग, जलपाईगुड़ी और उत्तर दिनाजपुर जिले	पश्चिम बंगाल	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	29-मार्च-19	69000 0	5569	125	21
302.	11.61	पूर्वी मेदनीपुर , पश्चिम मेदनीपुर और झाड़ग्राम जिले	पश्चिम बंगाल	इंडियन ऑयल कॉर्पोरेशन लिमिटेड	23-03-2022 (नई आरंभ तिथि 01.07.2023)	37349 01	0	131	6

क्र.सं.	यूनिक जीए आईडी	भौगोलिक क्षेत्र/ सीजीडी नेटवर्क	राज्य/ केंद्र शासित प्रदेश	प्राधिकृत सीजीडी कंपनी	प्राधिकार की तिथि	पीएनजी (घरेलू) कनेक्शन		सीएनजी स्टेशन	
						एमड ब्ल्यूपी लक्ष्य	उपलब्धियां	एमड ब्ल्यूपी लक्ष्य	उपलब्धियां
303.	10.48	हावड़ा (ईएएए) जिला और हुगली (ईएएए) जिला	पश्चिम बंगाल	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	29-03-2019 (नई आरंभ तिथि 01.01.2022)	575000	4456	100	29
304.	99.14	कोलकाता नगर निगम और आसपास के जिलों के कुछ हिस्से	पश्चिम बंगाल	बंगाल गैस कंपनी लिमिटेड	02-02-2016 (नई आरंभ तिथि 01.01.2022)	1417959	5307	एनए	26
305.	10.49	नादिया (ईएएए) जिला और उत्तर 24 परगना (ईएएए) जिला	पश्चिम बंगाल	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	29-03-2019 (नई आरंभ तिथि 01.01.2022)	625000	9434	110	29
306.	11.60	पुरुलिया और बांकुरा जिले	पश्चिम बंगाल	भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड	15-मार्च-22	555999	25023	27	28
307.	10.50	दक्षिण 24 परगना (ईएएए) जिला	पश्चिम बंगाल	हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड	29-मार्च-19	300000	199	65	12
कुल (ए) - पीएनजीआरबी द्वारा प्राधिकृत सीजीडी नेटवर्क						12,63,55,818	1,50,47,844	18,336	8,083

स्रोत: पीएनजीआरबी

TOLL TAX EXEMPTIONS

*409. SHRI GURJEET SINGH AUJLA:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Ministry had issued a notification exempting all agriculture vehicles including tractor and combine harvesters from toll tax payment at toll plazas across the country and if so, the details thereof;
- (b) whether a number of toll operators still continue to collect toll tax from combine harvester owners/drivers;
- (c) if so, the reasons for the notification not being implemented uniformly across all toll plazas in the country; and
- (d) the steps taken/proposed to be taken by the Government to ensure strict compliance of the said notification?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a): The Government issued Gazette Notification no. G.S.R 248(E) dated 14th March, 2017 to amend the National Highways Fee (Determination of Rates and Collection) Rules, 2008 exempting tractors and combine harvesters from user fee payment at fee plazas on National Highways. Tractors were already exempted as per the provisions of NH Fee Rule. In the said Gazette Notification, the word “Tractors” has been substituted with the word “Tractors, combine harvesters.”

(b) and (c): The amendment notification dated 14th March, 2017 is complied with at all Public Funded fee Plazas and BOT (Build-Operate-Transfer) fee plazas where the bid due date was after the notification dated 14th March, 2017. For other BOT (Build-Operate-Transfer) fee plazas, user fee is collected as per the respective Concession Agreements in accordance with the then applicable Fee

Gazette Notifications read with National Highways Fee (Determination of Rates and Collection) Rules, 2008 at the time of award of the concession.

(d): Electronic mode of collection of user fee is implemented at all fee plazas of NH which ensures that only the rate applicable for the particular category of vehicle is levied from the FASTag account of the road user automatically while crossing the Fee Plaza.

To ensure transparency, Toll Management and Control Centre (TMCC) portal has been developed by National Highways Authority of India (NHAI)/ Indian Highway Management Company Limited (IHMCL) to monitor the real time transaction details of fee plazas to identify and sort out any discrepancies and to monitor lane operations continuously.

In case of wrong deduction cases, as per Rule 13 of National Highways (Determination of Rates and Collection) Rules 2008, an officer authorized by the Central Government or by the executing authority, as the case may be, may assess the excess fee collected, if any, by the executing authority or the concessionaire, as the case may be, and recover the same from such authority or concessionaire, along with an additional sum equal to twenty-five per cent of the excess fee collected.

ROAD ACCIDENTS

***410. SHRI RAJESH VERMA:**

DR. SHRIKANT EKNATH SHINDE:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Government has identified major causes of road accidents in the country including overspeeding and potholes, if so, the details thereof;
- (b) the measures being taken to improve road infrastructure and eliminate accident-prone spots across the country;
- (c) whether the Government proposes to implement stricter enforcement mechanisms and awareness campaigns to curb reckless driving and overspeeding and if so, the details thereof;
- (d) the role of technology and smart traffic management systems in enhancing road safety; and
- (e) the manner in which Government policies align with ensuring safer transportation for all citizens?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a): The Government publishes report on “Road Accidents in India” based on data received from States/ UTs. As per the data, road accidents are multi-causal phenomenon and are the result of interplay of various factors. These can broadly be categorized into (i) human error, (ii) road condition/environment and (iii) vehicular condition.

Total number of Road Accidents in the country on all categories of roads classified according to major causes during 2022 is given below : -

Causes of road accidents	No. of road accidents
Over-speeding	3,33,323
Drunken driving/consumption of alcohol & drug	10,080
Driving on wrong side/Lane indiscipline	22,586
Jumping red light	4,021
Use of mobile phone	7,558
Others \$	83,744
All India	4,61,312

\$ including 4,446 accidents attributed to potholes.

(b) to (e): The Motor Vehicles (Amendment) Act, 2019 enacted by the Parliament has strengthened the traffic laws in the country.

Sub-section (1) of Section 198A of the Motor Vehicles Act, 1988 provides for any designated authority, contractor, consultant or concessionaire responsible for the design or construction or maintenance of the safety standards of the road to follow such design, construction and maintenance standards, as may be prescribed by the Central Government from time to time.

Road Safety Audit (RSA) of all National Highways (NHs) has been made mandatory through third party auditors/ experts at all stages i.e. design, construction, operation and maintenance etc.

High priority is accorded to identification and rectification of black spots/accident spots on NHs. Rectification of black spots is a continuous process and temporary rectification measures are taken on immediate basis. Long term rectification works include improvement of road geometrics, junction improvements, spot widening of carriageway, construction of underpasses/overpasses, etc. which involve pre-construction activities such as

land acquisition, forest clearance & utility shifting which takes significant time. Further, rectification measures on accident spots on National Highways as reported on Electronic Detailed Accident Report (eDAR) Portal are also undertaken.

Section 136A of the Motor Vehicles Act, 1988 provides for electronic monitoring and enforcement of road safety on National Highways, State Highways, roads or in any urban city within a state which has a population up to such limits as may be prescribed by the Government. Accordingly, Government has published Rule 167A under the Central Motor Vehicles Rules (CMVR), 1989 in August 2021 for Electronic Monitoring and Enforcement of Road Safety at high-risk and high-density corridors on National Highways, State Highways and at critical junctions in cities having more than one million population and cities under National Clean Air Programme (NCAP) in the Country.

The responsibility to implement the provisions of Rule 167A of the CMVR, 1989 in terms of section 136A of the MV Act, 1988 comes under the purview of the State Governments. However, to support the States, Government has issued guidelines for incentive to States for Implementation of Electronic Enforcement of Road Safety under the Scheme of Special Assistance to States for Capital Investment 2025-26 (SASCI 2025-26) with allocation of Rs. 3,000 Crore on First-Come-First-Served basis.

The Government undertakes the construction of National Highways and access-controlled National Expressways with the incorporation of appropriate safety measures and equipment to ensure safe and efficient

transportation. Advanced Traffic Management System (ATMS) is installed in high traffic density National Highways and National Expressways such as Delhi-Meerut Expressway, Trans-Haryana, Eastern Peripheral Expressway etc. by National Highways Authority of India (NHAI). Advanced Traffic Management System (ATMS) has provisions for various electronic enforcement devices which help in speedy identification of incidents on the highway stretches and effectively monitor the highways, thereby improving the response time of the on-site assistance.

In new NH projects on high density and high speed corridors of NHAI, installation of ATMS is generally a part of the project. Further, ATMS is also implemented as standalone projects in already constructed important corridors. ATMS includes sub-systems like AI based Video Incident Detection and Enforcement System (VIDES)

Government has formulated a multi-pronged strategy to address the issue of road safety based on 4E's i.e. Education, Engineering (both of roads and vehicles), Enforcement and Emergency Care. Accordingly, various initiatives have been taken for road safety in the country which are given in the enclosed **Statement.**

While Central Government formulates rules under the Motor Vehicle Act, 1988, the enforcement of these rules comes under the purview of State Governments/UT Administrations.

Further, Government in the Ministry of Railways has also undertaken various activities for ensuring safer transportation of citizens, which interalia

include electrical / electronic interlocking systems, interlocking of level crossing gates, complete Track Circuiting of stations, introduction of Kavach as a highly technology intensive system, provisions of retro-reflective sigma boards, GPS based Fog Safety Device, etc.

STATEMENT

Details of various initiatives taken by the Government in Ministry of Road Transport and Highways for road safety : -

(1) Education:

- i. Administers a scheme for setting up of Institutes of Driving Training & Research (IDTRs), Regional Driving Training Centres (RDTCs) and Driving Training Centres (DTCs) at state/district level across the Country. Recently revised scheme guidelines have been issued, incorporating enhanced financial assistance and streamlined eligibility criteria for establishing Driving Training Institutes. Additionally, incentives have been introduced for setting up Automated Testing Stations (ATS) in conjunction with Driving Training Institutes (DTIs) under the Training-Testing Cluster approach.
- ii. Administers Road Safety Advocacy Scheme for raising awareness about road safety and for administering road safety programs.
- iii. Observance of National Road Safety Month every year for spreading awareness and strengthening road safety.
- iv. Prepared Concept Note and Road Map for involvement of volunteers under Sadak Suraksha Mitra for Road Safety related works.

(2) Engineering :

2.1. Road engineering:

- i. Road Safety Audit (RSA) of all National Highways (NHs) has been made mandatory through third party auditors/ experts at all stages i.e. design, construction, operation and maintenance etc.
- ii. High priority is accorded to identification and rectification of black spots /accident spots on NHs.
- iii. Road Safety Officer (RSO) has been designated at each Regional Office of road owning agencies under the Ministry to look after RSA and other road safety related works.
- iv. Administers the electronic Detailed Accident Report (e-DAR) Project to establish a central repository for reporting, management and analysis of road accidents data across the Country.
- v. Issued guidelines for the provision of signages on Expressways and National Highways to offer improved visibility and intuitive guidance to the drivers.
- vi. Provisions have been made in the Motor Vehicles Act, 1988 for failure to comply with standards for the road design, construction and maintenance, as prescribed by the Central Government from time to time.

2.2 Vehicle engineering:

Various initiatives were undertaken to make vehicles safer, including the following:-

- i. Mandatory provision of an airbag for the passenger seated on the front seat of a vehicle, next to the driver.
- ii. Prescribed norms related to safety measures for children below four years of age, riding or being carried on a motor cycle. It also specifies use of a safety harness, crash helmet and restricts speed to 40kmph.
- iii. Mandatory provisions for fitment of following listed safety technologies: -
For M1 category vehicles:
 - Seat Belt Reminder (SBR) for driver and co-driver.
 - Manual Override for central locking system
 - Over speed warning system.For all M and N category vehicles:
 - Reverse Parking Alert System
- iv. Mandated Anti-Lock Braking System (ABS) for certain classes of L [Motor vehicle with less than four wheels and includes a Quadricycle], M [Motor vehicles with at least four wheels used for carrying passengers] and N [Motor vehicles with at least four wheels used for carrying goods which may also carry persons in addition to goods, subject to conditions stipulated in BIS standards] categories.
- v. Mandated speed limiting function/speed limiting device in all transport vehicles, except for two wheelers, three wheelers, quadricycles, fire tenders, ambulances and police vehicles.
- vi. Published the rules for recognition, regulation and control of Automated Testing Stations, which define the procedure for fitness testing of vehicles

through automated equipment and the procedure for grant of fitness certificate by ATSS. The rules have been further amended on 31.10.2022 and 14.03.2024.

- vii. Formulated the Vehicle Scrapping Policy based on incentives/dis-incentives and for creating an ecosystem to phase out old, unfit and polluting vehicles.
- viii. Formulated a Scheme to set up one model Inspection & Certification Centre in each State/UT with Central assistance for testing the fitness of vehicles through an automated system.
- ix. Published rules regarding the Bharat New Car Assessment Program (BNCAP) to introduce the concept of safety rating of passenger cars and empower consumers to take informed decisions.
- x. Published rules regarding prescribed level playing field in the area of manufacturing of buses by Original Equipment Manufacturers (OEMs) and Bus Body Builders.
- xi. Mandated vehicles, manufactured on or after 1st October, 2025, shall be fitted with an air-conditioning system for the cabin of vehicles of N2 (goods vehicle with gross vehicle weight exceeding 3.5 tonnes but not exceeding 12.0 tonnes) and N3 (goods vehicle with gross vehicle weight exceeding 12.0 tonnes) category.
- xii. Published rules for revision of standards for Safety Belt, Restraint Systems and Safety Belt Reminder to provide provisions for applicability of revised standards for safety belt assemblies, safety belt anchorages

and the installation of Safety Belts and Restraint Systems, in Motor vehicles of category M,N and L7 w.e.f. 01st April, 2025. Further, the vehicles of category M1, manufactured on and after the 1st April 2025, shall meet the requirement of safety belt reminder for all front facing rear seats as per AIS-145-2018.

(3) Enforcement:

- i. The Motor Vehicles (Amendment) Act, 2019 as stands implemented provides for strict penalties for ensuring compliance and enhancing deterrence for violation of traffic rules and strict enforcement through use of technology. Traffic management and enforcement is essentially in the domain of State Governments/UT Administrations. While Central Government formulates rules under the Motor Vehicle Act, 1988, the enforcement of these rules comes under the purview of State Governments/UT Administrations.
- ii. Issued rules for Electronic Monitoring and Enforcement of Road Safety. The rules specify the detailed provisions for placement of electronic enforcement devices on high risk & high density corridors on National Highways, State Highways and critical junctions cities having a population of more than one million in the country and cities under National Clean Air Programme (NCAP).
- iii. Government has issued guidelines for incentive to States for Implementation of Electronic Enforcement of Road Safety under the Scheme for Special Assistance to States for Capital Investment 2025-26

(SASCI 2025-26) with allocation of Rs. 3,000 Crore (on first come first serve basis).

- iv. On 10th June, 2024, the Government has issued an advisory to all the States and Union territories on technological interventions for ensuring compliance with Motor Vehicle Act, 1988.

(4) Emergency care:

- i. Revised the scheme guidelines (named as Rah-Veer) for the protection of Good Samaritan, who in good faith, voluntarily and without expectation of any reward or compensation renders emergency medical or non-medical care or assistance at the scene of an accident to the victim or transports such victim to the hospital. As per the scheme, the reward for Rah-Veer has been increased to Rs. 25,000/- from Rs. 5,000/-.
- ii. Enhanced compensation of victims of Hit and Run motor accidents (from Rs. 12,500 to Rs. 50,000 for grievous hurt and from Rs. 25,000 to Rs.2,00,000 for death).
- iii. The National Highways Authority of India has made provisions for ambulances with paramedical staff/Emergency Medical Technician/Nurse at toll plazas on the completed corridors of National Highways.
- iv. Government in Ministry of Road Transport and Highways has notified the Cashless Treatment of Road Accident Victims Scheme, 2025 on 5th May, 2025. The detailed guidelines including process flow, stakeholder wise standard operating procedures and clearly delineated roles and responsibilities have also been notified on 4th June, 2025.

ग्वालियर में स्मार्ट सिटी परियोजना

*411. श्री भारत सिंह कुशवाह:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) ग्वालियर में स्मार्ट सिटी परियोजना की वास्तविक एवं वित्तीय स्थिति तथा इस परियोजना की शुरुआत से लेकर अब तक पूर्ण किए गए कार्यों का ब्यौरा क्या है;
- (ख) स्वीकृत परियोजनाओं के लिए समस्त शेष धनराशि का ब्यौरा क्या है;
- (ग) स्मार्ट सिटी परियोजना के अंतर्गत निष्पादित कार्यों से प्राप्त आय के उपयोग हेतु किए गए प्रावधानों का ब्यौरा क्या है;
- (घ) जिन कार्यों की समय-सीमा बढ़ाई गई है, क्या उनके पूरा होने की संभावना है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और
- (ङ) शेष धनराशि का समायोजन किस प्रकार किए जाने की संभावना है तथा वैकल्पिक विकास कार्यों का ब्यौरा क्या है?

आवासन और शहरी कार्य मंत्री; तथा विद्युत मंत्री (श्री मनोहर लाल):

(क) और (ख): राज्य द्वारा उपलब्ध कराई गई सूचना के अनुसार, 31 जुलाई, 2025 तक स्मार्ट सिटी मिशन (एससीएम) के तहत ग्वालियर स्मार्ट सिटी द्वारा शुरू की गई 1,572 करोड़ रुपये की कुल 83 परियोजनाओं में से, 1,405 करोड़ रुपये की 80 परियोजनाएं (कुल परियोजनाओं का 96%) पूरी की जा चुकी हैं और 166 करोड़ रुपये की शेष 3 परियोजनाएं चल रही हैं।

ग्वालियर स्मार्ट सिटी, एससीएम के अंतर्गत 490 करोड़ रुपये की अपनी सम्पूर्ण आवंटित केन्द्रीय वित्तीय सहायता का दावा करने में सक्षम रही है, और सूचित किया गया है कि शहर द्वारा इसका उपयोग भी कर लिया गया है। परियोजना लागत सहित, ग्वालियर स्मार्ट सिटी में पूर्ण की जा चुकी और चल रही परियोजनाओं का ब्यौरा संलग्न **विवरण** में दिया गया है।

(ग): स्मार्ट सिटी मिशन के दिशानिर्देशों के अनुसार, स्मार्ट सिटी परियोजनाओं के तहत निष्पादित कार्यों से सृजित आय का उपयोग विशेष प्रयोजन वाहनों (एसपीवी) को आत्मनिर्भर बनाने के लिए किया जाएगा।

(घ): 31 मार्च, 2025 को स्मार्ट सिटी मिशन के वित्तीय समापन के बाद, आवासन और शहरी कार्य मंत्रालय (एमओएचयूए) ने सभी राज्यों/संघ राज्य क्षेत्रों को 10 जून, 2025 को परामर्शिका संख्या 27 जारी की है, जिसमें विशेष प्रयोजन तंत्रों (एसपीवी) को यह सुनिश्चित करने की सलाह दी गई है कि एससीएम के तहत सभी चल रही परियोजनाएं दिसंबर, 2025 से पहले निर्धारित समयावधि के भीतर पूरी करनी होंगी।

(ङ): ग्वालियर स्मार्ट सिटी द्वारा दी गई सूचना के अनुसार, उपलब्ध निधियाँ स्मार्ट सिटी मिशन के तहत पूर्ण की जा चुकी और चल रही परियोजनाओं के लिए पहले ही आबंटित कर दी गई हैं। परियोजनाओं के पूरा होने के बाद, केंद्रीय वित्तीय सहायता की बचत, यदि कोई हुई, भारत की समेकित निधि में वापस कर दी जाएगी।

विवरण

ग्वालियर स्मार्ट सिटी में पूर्ण की जा चुकी और चल रही परियोजनाओं की सूची

क्र. सं.	परियोजना का नाम	राशि (करोड़ रुपये में)	उपलब्धियां
1	ग्वालियर के लश्कर क्षेत्र (एबीडी) में व्यापक सीवरेज प्रणाली का निर्माण	173.33	कार्य पूर्ण
2	डीईडब्ल्यूएटीएस सहित अपशिष्ट जल प्रबंधन प्रणाली	161.53	कार्य पूर्ण
3	सार्वजनिक भवनों की छतों पर सौर पैनल	119.20	कार्य पूर्ण
4	भूमिगत विद्युत कार्य स्मार्ट रोड वाले, ब्यूटिफिकेशन और प्लेसमेकिंग कार्य और महाराज बाड़ा पैदल यात्रीकरण भाग परियोजना आईडी एमएडी-जीडब्ल्यूए-173 विकास कार्य	112.84	कार्य पूर्ण
5	वाणिज्यिक स्थान और लैंडस्केपिंग के साथ अंतरराज्यीय बस टर्मिनस (आईएसबीटी) का निर्माण	81.56	कार्य पूर्ण
6	इन्टेलिजेंट ट्रैफिक मैनेजमेंट सिस्टम	70.13	कार्य पूर्ण
7	24 X 7 जल आपूर्ति के लिए इन्फ्रास्ट्रक्चर का विकास	69.67	कार्य पूर्ण
8	शहरी गैस वितरण नेटवर्क	49.32	कार्य पूर्ण
9	ऊर्जा कुशल स्मार्ट एलईडी स्ट्रीट लाइट	49.20	कार्य पूर्ण

क्र. सं.	परियोजना का नाम	राशि (करोड़ रुपये में)	उपलब्धियां
10	मोती महल में एकीकृत कमान नियंत्रण केंद्र	40.57	कार्य पूर्ण
11	संग्रहण और परिवहन इन्फ्रास्ट्रक्चर	30.89	कार्य पूर्ण
12	शिक्षा नगर में स्कूल परिसर का निर्माण	22.01	कार्य पूर्ण
13	गोले का मंदिर से महाराजपुर (एयरपोर्ट टी पॉइंट) तक सर्विस रोड का निर्माण	20.96	कार्य पूर्ण
14	200 बस स्टॉपों का निर्माण	18.40	कार्य पूर्ण
15	ग्वालियर में पाँच चयनित सरकारी संस्थागत, प्रशासनिक और ऐतिहासिक भवनों के लिए अग्रभाग प्रकाश व्यवस्था का डिज़ाइन, आपूर्ति, स्थापना और रखरखाव	16.57	कार्य पूर्ण
16	विभिन्न सड़कों पर स्मार्ट वेफाइंडर और रियल टाइम स्वचालित डिजिटल डिस्प्ले यूनिट उपलब्ध कराना, स्थापित करना और लगाना	16.00	कार्य पूर्ण
17	ठोस अपशिष्ट प्रबंधन	15.87	कार्य पूर्ण
18	महाराज बाड़ा में 33केवी गैस इंसुलेटेड स्विचबोर्ड आधारित पावर सब स्टेशन का डिज़ाइन, इंजीनियरिंग, आपूर्ति, निर्माण, परीक्षण और कमीशनिंग	15.82	कार्य पूर्ण
19	क्लस्टर आधार पर अंतर और अंतःशहर बसों का संचालन	13.21	कार्य पूर्ण
20	भूविज्ञान संग्रहालय के रूप में विक्टोरिया मार्केट	13.00	कार्य पूर्ण
21	ग्वालियर में चार प्रवेश स्थानों पर चार द्वारों (गेटवे) का निर्माण	12.41	कार्य पूर्ण
22	फूल बाग से किला गेट चौराहे से हजीरा चौक तक सड़क का उन्नयन	11.78	कार्य पूर्ण
23	केंद्रीय पुस्तकालय, लश्कर का डिजिटल पुस्तकालय के रूप में संरक्षण और अनुकूलन उन्नयन	11.09	कार्य पूर्ण
24	डिजिटल/आभासी सांस्कृतिक विरासत संग्रहालय और तारामंडल के रूप में भारत स्काउट और गाइड का संरक्षण और अनुकूली पुनः उपयोग	10.25	कार्य पूर्ण
25	गांधी रोड सौंदर्यीकरण, गांधी रोड पर प्लेसमेकिंग का पुनर्विकास।	10.00	कार्य पूर्ण
26	गुड़ी गुड़ा का नाका से चिरवाई का नाका तक सड़क का उन्नयन	9.97	कार्य पूर्ण
27	ग्वालियर, मध्य प्रदेश में तानसेन रोड होते हुए हजीरा से पड़ाव (प्लेटफॉर्म संख्या 4 के पास) तक निर्माण उन्नयन कार्य	9.94	कार्य पूर्ण
28	ग्वालियर में नए कलेक्ट्रेट रोड (कलेक्ट्रेट तिराहा से अलपुरा चौराहा) का उन्नयन	9.94	कार्य पूर्ण
29	ग्वालियर में कलेक्ट्रेट तिराहा से रेलवे ट्रैक तक सड़क का उन्नयन	9.46	कार्य पूर्ण
30	खेल के मैदानों का उन्नयन	9.18	कार्य पूर्ण
31	श्री अटल बिहारी वाजपेयी मेमोरियल मॉडल और स्मार्ट स्कूल परिसर के रूप में शासकीय गोरखी उच्चतर माध्यमिक विद्यालय (गोरखी पैलेस परिसर) का संरक्षण, अनुकूलन उन्नयन और विकास	9.03	कार्य पूर्ण
32	बेहटा राजमार्ग (एनएच-44) से जडेरुआ बांध के बीच सड़क का उन्नयन	9.00	कार्य पूर्ण

क्र. सं.	परियोजना का नाम	राशि (करोड़ रुपये में)	उपलब्धियां
33	हुजरात कोतवाली बाजार और मंडी का आधुनिक सुविधाओं के साथ पुनर्विकास	8.70	कार्य पूर्ण
34	स्मार्ट पार्किंग – चरण 1	7.80	कार्य पूर्ण
35	ग्वालियर में विभिन्न संरचनाओं के लिए प्रकाश आपूर्ति, उनकी स्थापना, परीक्षण और प्रवर्तन तथा अग्रभाग प्रकाश व्यवस्था का संचालन और रखरखाव	7.36	कार्य पूर्ण
36	मोती महल एनेक्सी ऐतिहासिक भवन के संरक्षण और अनुकूली पुनः उपयोग के लिए आईसीसीसी के रूप में संरक्षण, रेट्रोफिटिंग, एमईपी और अन्य संबद्ध और विकास कार्य	6.72	कार्य पूर्ण
37	संगीत और ललित कला महाविद्यालयों का उन्नयन	6.31	कार्य पूर्ण
38	ग्वालियर, मध्य प्रदेश में डिजाइन, निर्माण, संचालन, रखरखाव और हस्तांतरण (डीबीएफओटी) आधार पर इन्टीग्रेटेड स्मार्ट वॉशरूम का विकास (चरण-II)।	5.89	कार्य पूर्ण
39	पुनर्भरण गड्ढों सहित वर्षा जल संचयन	5.80	कार्य पूर्ण
40	सार्वजनिक साइकिल साझाकरण प्रणाली की स्थापना और संचालन	5.62	कार्य पूर्ण
41	इन्टीग्रेटेड स्मार्ट वॉशरूम का विकास	5.30	कार्य पूर्ण
42	जीएससीडीसीएल के लिए विपणन और संचार एजेंसी	5.15	कार्य पूर्ण
43	जंक्शन सुधार और सौंदर्यीकरण	5.00	कार्य पूर्ण
44	नेहरू पार्क का उन्नयन	4.59	कार्य पूर्ण
45	कटोरा ताल राजपथ रोड ग्वालियर में म्यूजिकल फाउंटेन का डिजाइन, आपूर्ति, स्थापना, संचालन, रखरखाव और स्थानांतरण	4.23	कार्य पूर्ण
46	नगर निगम संग्रहालय का डिजिटलीकरण	4.00	कार्य पूर्ण
47	मध्य प्रदेश के ग्वालियर में चंदेबदनी नाका से रेलवे रोड का उन्नयन	3.95	कार्य पूर्ण
48	गेंदेवाली सड़क रोड का उन्नयन	3.94	कार्य पूर्ण
49	ग्वालियर के नगर निगम विद्यालयों में स्मार्ट कक्षाओं का विकास, जिसमें आपूर्ति, स्थापना, प्रवर्तन, एकीकरण और रखरखाव शामिल है	3.60	कार्य पूर्ण
50	ग्वालियर, मध्य प्रदेश में कूड़ा ट्रांसफर स्टेशन का 2 (दो) वर्षों तक रखरखाव	3.49	कार्य पूर्ण
51	भारत स्काउट एवं गाइड (गोरखी पैलेस कॉम्प्लेक्स) में डिजिटल/वर्चुअल हेरिटेज म्यूजियम एवं तारामंडल के लिए शेष सिविल, आईटी, एचवीएसी एवं अग्निशमन कार्य	3.43	कार्य पूर्ण
52	महिला पार्क का उन्नयन	3.35	कार्य पूर्ण
53	ग्वालियर, मध्य प्रदेश में संचालन और रखरखाव के साथ ट्रक पर लगे सूखे और गीले कचरे के सक्शन मशीन की खरीद	3.30	कार्य पूर्ण
54	एमएलबी कॉलेज, ग्वालियर, मध्य प्रदेश के अग्रभाग का जीर्णोद्धार	2.96	कार्य पूर्ण

क्र. सं.	परियोजना का नाम	राशि (करोड़ रुपये में)	उपलब्धियां
55	कटोरा ताल का पुनर्विकास	2.92	कार्य पूर्ण
56	महाराज बाड़ा की चयनित हेरिटेज बिल्डिंग के अग्रभाग सुधार के लिए सिविल संरक्षण कार्य	2.38	कार्य पूर्ण
57	स्टार्टअप्स के लिए इनक्यूबेशन सेंटर	2.07	कार्य पूर्ण
58	नागरिकों के लिए आईईसी अभियान	2.00	कार्य पूर्ण
59	तानसेन नगर रोड से रेसकोर्स रोड तक उन्नयन	2.00	कार्य पूर्ण
60	ग्वालियर स्मार्ट सिटी मिशन के तहत ग्वालियर (मध्य प्रदेश) में जंक्शन सुधार एवं सौंदर्यीकरण	2.00	कार्य पूर्ण
61	ग्वालियर के फूलबाग स्थित चौपाटी में इन्फ्रास्ट्रक्चर का उन्नयन	1.91	कार्य पूर्ण
62	शिवाजी पार्क का उन्नयन	1.32	कार्य पूर्ण
63	सार्वजनिक स्थानों के सौंदर्यीकरण के लिए स्क्रेप/अपशिष्ट सामग्री से मूर्तिकला का डिजाइन, निर्माण और स्थापना	1.09	कार्य पूर्ण
64	एबीडी क्षेत्र में वर्षा जल संचयन के माध्यम से पुरानी बंद पड़ी बावड़ियों और कुओं का पुनरुद्धार	0.89	कार्य पूर्ण
65	क्षेत्रीय कला एवं शिल्प डिजाइन केंद्र, ग्वालियर की मशीन मरम्मत कार्य तथा संचालन एवं रखरखाव	0.88	कार्य पूर्ण
66	जीएससीडीसीएल के अंतर्गत निम्न और मध्यम वोल्टेज केबलों (33 केवी तक) के लिए वाहन पर लगे मॉड्यूलर दोष स्थान प्रणालियों के लिए आपूर्तिकर्ता का चयन	0.81	कार्य पूर्ण
67	महाराज बाड़ा में टाउन हॉल को रंगमंच और अन्य प्रदर्शन कलाओं के प्रदर्शन स्थल के रूप में पुनर्स्थापित करने के लिए शेष सिविल और आंतरिक कार्यों को पूरा करना।	0.77	कार्य पूर्ण
68	सेल्फी पॉइंट्स के डिजाइन, निर्माण, संचालन और रखरखाव	0.64	कार्य पूर्ण
69	जीएससीडीसीएल परियोजना विस्तार के लिए एक वर्ष के लिए विपणन एवं संचार एजेंसी	0.62	कार्य पूर्ण
70	क्षेत्रीय कला एवं शिल्प डिजाइन केंद्र में कौशल विकास केंद्र का नवीनीकरण और पुनरुद्धार	0.56	कार्य पूर्ण
71	ग्वालियर में स्मार्ट क्लास रूम परियोजना के लिए चिन्हित 37 कक्षाओं के सिविल और इंटीरियर कार्यों का कार्य पूरा किया जाना	0.52	कार्य पूर्ण
72	सम्मेलन कक्ष की स्थापना के लिए सेवा प्रदाता का चयन	0.38	कार्य पूर्ण
73	वर्षा जल संचयन पुनर्भरण गड्ढों का निर्माण	0.24	कार्य पूर्ण
74	वन सिटी वन ऐप	0.23	कार्य पूर्ण
75	ग्वालियर में पेड़ों का स्थानांतरण	0.20	कार्य पूर्ण

क्र. सं.	परियोजना का नाम	राशि (करोड़ रुपये में)	उपलब्धियां
76	महाराज बाड़ा में एक पुराने जन्म-मृत्यु-विवाह पंजीकरण कार्यालय भवन का संरक्षण और अनुकूलनीय पुनः उपयोग करके उसे पर्यटक सूचना केंद्र (टीआईसी) में परिवर्तित करना।	0.18	कार्य पूर्ण
77	महाराज बाड़ा, ग्वालियर में संग्रहालयों का उन्नयन	11.74	कार्य पूर्ण
78	मध्य प्रदेश के ग्वालियर में थीम पार्क का विकास।	11.65	कार्य पूर्ण
79	2 कूड़ा ट्रांसफर स्टेशनों का निर्माण, साथ ही लोडिंग मैकेनिज्म सहित ट्रांसफर स्टेशन स्टैटिक कॉम्पैक्टर्स, 20 घन मीटर के डिटेचेबल कंटेनर, वाहनों के साथ हुक लोडर और वेब्रिज की आपूर्ति, स्थापना और प्रवर्तन।	10.50	कार्य पूर्ण
80	बाड़ा ग्वालियर स्थित पुराने नगर निगम कार्यालय की रेट्रोफिटिंग और अनुकूली पुनः उपयोग	4.54	कार्य पूर्ण
81	महाराज बाड़ा भाग परियोजना एमएडी-जीडब्ल्यूए-145 में बहुस्तरीय कार पार्किंग का निर्माण	100.00	निर्माणाधीन
82	ऑडिटोरियम (800 क्षमता) और ठहरने की सुविधाओं सहित मल्टीपर्स हॉल [गालव गेस्ट हाउस का पुनर्विकास]	56.34	निर्माणाधीन
83	नगर निगम संग्रहालय का उन्नयन	10	निर्माणाधीन
	कुल	1,572.00	

31 जुलाई, 2025 तक राज्यों/संघ राज्य क्षेत्रों द्वारा उपलब्ध कराई गई सूचना के अनुसार।

पेट्रोल और डीजल की कीमतों का प्रभाव

*412. श्रीमती गनीबेन नागाजी ठाकोर:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

- (क) विगत पाँच वर्षों और वर्तमान वर्ष के दौरान पेट्रोल और डीजल की कीमतों में राज्य-वार कितनी वृद्धि हुई है;
- (ख) क्या सरकार ने उपभोक्ताओं, विशेषकर गरीब और मध्यम वर्ग के उपभोक्ताओं पर इस वृद्धि के आर्थिक प्रभाव का कोई अध्ययन या आकलन किया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

- (ग) क्या सरकार का पेट्रोल और डीजल की खुदरा कीमतों पर नियंत्रण रखने के लिए केंद्र सरकार और राज्य सरकारों द्वारा लगाए गए करों को कम करने का विचार है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और
- (घ) क्या सरकार का इलेक्ट्रिक वाहन, इथेनॉल, जैव ईंधन आदि जैसे वैकल्पिक ऊर्जा स्रोतों को बढ़ावा देने के लिए कोई नई कार्यनीति या योजना लागू करने का विचार है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

पेट्रोलियम और प्राकृतिक गैस मंत्री (श्री हरदीप सिंह पुरी):

(क) से (ग): पेट्रोल और डीजल की कीमतें बाजार निर्धारित हैं और सार्वजनिक क्षेत्र की तेल विपणन कंपनियां (ओएमसीज) पेट्रोल और डीजल के मूल्य निर्धारण पर उचित निर्णय लेती हैं।

देश में पेट्रोलियम उत्पादों की कीमतें अंतरराष्ट्रीय बाजार में संबंधित उत्पादों की कीमत से जुड़ी हुई हैं, भारत अपनी कच्चे तेल की जरूरतों का 85% से अधिक का आयात करता है। कच्चे तेल की कीमतें (भारतीय बास्केट) 55 डॉलर प्रति बैरल (मार्च 2015) से बढ़कर 113 डॉलर प्रति बैरल (मार्च 2022) और फिर 116 डॉलर प्रति बैरल (जून 2022) हो गईं और विभिन्न भू-राजनीतिक और बाजार कारकों के कारण उतार-चढ़ाव जारी रहा है, जबकि सरकार और सार्वजनिक क्षेत्र की ओएमसीज द्वारा उठाए गए विभिन्न कदमों के परिणामस्वरूप घरेलू स्तर पर, पेट्रोल और डीजल की कीमतें नवंबर 2021 में 110.04 रुपये और 98.42 रुपये प्रति लीटर से घटकर क्रमशः 94.77 रुपये और 87.67 रुपये प्रति लीटर (दिल्ली की कीमतें) हो गई हैं।

केंद्र सरकार द्वारा नवंबर 2021 और मई 2022 में दो किस्तों में पेट्रोल और डीजल पर केंद्रीय उत्पाद शुल्क में क्रमशः 13 रुपये प्रति लीटर और 16 रुपये प्रति लीटर की कमी की गई, जिसका पूरा लाभ उपभोक्ताओं को दिया गया। कुछ राज्य सरकारों ने भी नागरिकों को राहत देने के लिए राज्य वैट दरों में कमी की। मार्च 2024 में, तेल विपणन कंपनियों ने पेट्रोल और डीजल की खुदरा कीमतों में 2 रुपये प्रति लीटर की कमी की। अप्रैल 2025 में, पेट्रोल और डीजल प्रत्येक पर उत्पाद शुल्क में 2 रुपये प्रति लीटर की वृद्धि की गई, लेकिन इसका भार उपभोक्ताओं पर नहीं डाला गया।

सार्वजनिक क्षेत्र की तेल विपणन कंपनियों ने राज्य के भीतर माल ढुलाई को भी तर्कसंगत बनाया है। इसका लाभ पेट्रोलियम तेल एवं स्नेहक (पीओएल) डिपो से दूरस्थ, राज्यों के दूरदराज के इलाकों में रहने वाले उपभोक्ताओं को पेट्रोल और डीजल की कीमतों में कमी के रूप में हुआ है। इस पहल से राज्य के भीतर पेट्रोल या डीजल की अधिकतम और न्यूनतम खुदरा कीमतों के बीच का अंतर भी कम हुआ है।

सरकार ने आम नागरिकों को उच्च अंतर्राष्ट्रीय कीमतों से बचाने के लिए कई अन्य कदम भी उठाए हैं जिनमें कच्चे तेल के आयात में विविधता लाना, घरेलू बाजार में पेट्रोल और डीजल की उपलब्धता सुनिश्चित करने के लिए सार्वभौमिक सेवा दायित्व के प्रावधानों को लागू करना आदि शामिल हैं।

सरकार ने कच्चे तेल की बढ़ती कीमतों के प्रभाव को नियंत्रित करने के लिए कई कदम उठाए हैं, जिनमें कच्चे तेल के घरेलू अन्वेषण और उत्पादन को बढ़ाना, एथेनॉल मिश्रण कार्यक्रम, भारतीय ऊर्जा बास्केट में नवीकरणीय स्रोतों की हिस्सेदारी में सुधार करना आदि शामिल हैं।

पेट्रोल, डीजल और एलपीजी की कीमतों में वृद्धि/कमी का मुद्रास्फीति पर प्रभाव थोक मूल्य सूचकांक (डब्ल्यूपीआई) द्वारा मापी गई मुद्रास्फीति पर उनके प्रभाव के माध्यम से आंका जा सकता है। डब्ल्यूपीआई सूचकांक में पेट्रोल और डीजल का भारांक क्रमशः 1.60% और 3.10% है।

वर्ष 2021 से प्रत्येक वर्ष 1 जनवरी को पेट्रोल और डीजल के राज्य-वार खुदरा विक्रय मूल्यों (आरएसपी) का ब्यौरा संलग्न क्रमशः **विवरण-I** और **II** में दिया गया है।

(घ): सरकार प्रत्येक नागरिक को ऊर्जा की सुरक्षा, वहनीयता और सुलभता प्रदान करने के लिए प्रतिबद्ध है। इन उद्देश्यों की प्राप्ति हेतु सरकार वैकल्पिक ईंधनों जैसे सीएनजी, एलएनजी, हाइड्रोजन, एथेनॉल सहित जैव ईंधन, इलेक्ट्रिक वाहन आदि के उपयोग को बढ़ावा दे रही है।

सरकार ने राष्ट्रीय जैव ईंधन नीति - 2018 को अधिसूचित किया है, जिसके तहत देश में वर्ष 2030 तक पेट्रोल में 20% एथेनॉल और डीजल में 5% बायोडीजल मिलाने का सांकेतिक लक्ष्य रखा गया है। इसके बाद, सरकार ने पेट्रोल में 20% एथेनॉल मिश्रण के लक्ष्य को वर्ष 2030 से घटाकर

2025-26 कर दिया है। चालू एथेनॉल आपूर्ति वर्ष (ईएसवाई) 2024-25 के दौरान, सार्वजनिक क्षेत्र की तेल विपणन कंपनियों ने दिनांक 31.07.2025 की स्थिति के अनुसार 19.05% का औसत मिश्रण प्रतिशत हासिल कर लिया है। जुलाई, 2025 के दौरान, 19.93% एथेनॉल मिश्रण हासिल कर लिया गया है।

जैव ईंधन के उपयोग को बढ़ावा देने के लिए, विभिन्न कार्यक्रम शुरू किए गए हैं जैसे एथेनॉल मिश्रित पेट्रोल (ईबीपी) कार्यक्रम, जिसमें तेल विपणन कंपनियां (ओएमसीज) एथेनॉल के साथ मिश्रित पेट्रोल बेचती हैं और बायोडीजल मिश्रण कार्यक्रम जिसमें बायोडीजल को डीजल के साथ मिश्रित किया जाता है, किफायती परिवहन के लिए संधारणीय विकल्प (सतत) पहल जिसमें संपीड़ित प्राकृतिक गैस (सीएनजी) के साथ संपीड़ित बायो गैस (सीबीजी) का विपणन किया जाता है।

ग्रामीण भारत सहित पूरे देश में जैव ईंधन उत्पादन के लिए सरकार ने मूल्य निर्धारण, प्रोत्साहनों, एथेनॉल उत्पादन के लिए वैकल्पिक मार्ग खोले हैं, एथेनॉल उत्पादन के लिए कृषि अवशेषों पर आधारित दूसरी पीढ़ी की एथेनॉल जैव-रिफाइनरियों की स्थापना के लिए प्रधानमंत्री जी-वन योजना अधिसूचित की है, विभिन्न अपशिष्ट/बायोमास स्रोतों से सीबीजी और जैव-खाद के उत्पादन के लिए सतत पहल, एथेनॉल आसवन क्षमता में वृद्धि और विस्तार के लिए ब्याज अनुदान योजना अधिसूचित की है।

विवरण-I

प्रत्येक वर्ष 1 जनवरी को पेट्रोल का राज्य-वार आरएसपी

राज्य	संदर्भ शहर	01.01.2021	01.01.2022	01.01.2023	01.01.2024	01.01.2025	01.08.2025
दिल्ली	नई दिल्ली	83.71	95.41	96.72	96.72	94.77	94.77
पश्चिम बंगाल	कोलकाता	85.19	104.67	106.03	106.03	105.01	105.41
महाराष्ट्र	मुंबई	90.34	109.98	106.31	106.31	103.50	103.50
तमिलनाडु	चेन्नई	86.51	101.40	102.63	102.63	100.80	100.80
त्रिपुरा	अगरतला	84.13	98.23	99.49	99.49	97.53	97.53
मिजोरम	आइजोल	81.30	94.50	95.64	95.64	99.06	99.29
हरियाणा	अम्बाला	81.35	95.30	97.48	97.48	95.54	95.94
कर्नाटक	बेंगलुरु	86.51	100.58	101.94	101.94	102.92	102.92

मध्य प्रदेश	भोपाल	91.50	107.23	108.65	108.65	106.52	106.52
ओडिशा	भुवनेश्वर	84.34	101.81	103.19	103.19	101.11	101.11
चंडीगढ़	चंडीगढ़	80.59	94.23	96.20	96.20	94.30	94.30
उत्तराखंड	देहरादून	84.20	94.00	95.13	95.13	93.36	93.55
गुजरात	गांधीनगर	81.29	95.35	96.63	96.63	94.70	94.70
सिक्किम	गंगटोक	85.00	98.50	102.70	102.70	101.75	101.55
असम	गुवाहाटी	87.00	94.58	97.02	98.03	98.19	98.19
तेलंगाना	हैदराबाद	87.06	108.20	109.66	109.66	107.46	107.46
मणिपुर	इंफाल	87.21	99.82	101.25	101.25	99.21	99.18
अरुणाचल प्रदेश	ईटानगर	77.80	92.02	93.23	92.73	90.87	90.92
राजस्थान	जयपुर	91.09	107.06	108.48	108.48	104.72	104.72
नगालैंड	कोहिमा	87.04	98.05	99.46	99.46	97.71	96.49
उत्तर प्रदेश	लखनऊ	83.59	95.28	96.57	96.57	94.69	97.55
गोवा	पणजी	80.62	96.38	97.68	97.22	96.43	97.75
बिहार	पटना	86.25	105.90	107.24	107.24	105.23	94.69
पुदुचेरी	पुदुचेरी	85.43	94.94	96.16	96.16	96.26	96.43
अंडमान और निकोबार द्वीप समूह	श्री विजया पुरम	70.48	82.96	84.10	84.10	82.46	105.23
छत्तीसगढ़	रायपुर	82.46	101.11	102.45	102.45	100.45	96.26
झारखंड	रांची	82.80	98.52	99.84	99.84	97.86	82.46
मेघालय	शिलांग	87.56	93.91	96.39	97.92	96.25	99.44
हिमाचल प्रदेश	शिमला	81.81	95.78	96.96	96.96	94.78	97.86
जम्मू एवं कश्मीर	श्रीनगर	87.43	100.36	101.74	101.74	99.70	96.32
केरल	तिरुवनंतपुरम	85.72	106.36	107.71	109.73	107.48	95.34
जम्मू एवं कश्मीर	जम्मू	83.88	96.15	97.50	97.50	95.48	100.32
पंजाब	जालंधर	84.82	94.94	96.18	98.01	96.87	107.48
दादरा और नगर हवेली एवं दमन और दीव	दमन	79.93	93.10	94.31	94.31	92.44	92.56
लद्दाख	लेह	89.87	102.99	104.27	104.27	102.36	92.44
आंध्र प्रदेश	अमरावती	89.92	110.47	111.87	111.87	109.74	101.69
महाराष्ट्र	पुणे	90.04	109.52	105.84	105.84	103.82	109.74
आंध्र प्रदेश	विशाखापत्तनम	88.62	109.05	110.48	110.48	108.35	100.75

स्रोत: आईओसीएल

विवरण-II**प्रत्येक वर्ष 1 जनवरी को डीजल का राज्य-वार आरएसपी**

राज्य	संदर्भ शहर	01.01.2021	01.01.2022	01.01.2023	01.01.2024	01.01.2025	01.08.2025
दिल्ली	नई दिल्ली	73.87	86.67	89.62	89.62	87.67	87.67
पश्चिम बंगाल	कोलकाता	77.44	89.79	92.76	92.76	91.82	92.02
महाराष्ट्र	मुंबई	80.51	94.14	94.27	94.27	90.03	90.03
तमिलनाडु	चेन्नई	79.21	91.43	94.24	94.24	92.39	92.39
त्रिपुरा	अगरतला	77.25	85.61	88.44	88.44	86.55	86.55
मिजोरम	आइजोल	73.32	79.55	82.12	82.12	87.92	88.07
हरियाणा	अम्बाला	73.94	86.53	90.31	90.31	88.37	88.37
कर्नाटक	बेंगलुरु	78.31	85.01	87.89	87.89	88.99	90.99
मध्य प्रदेश	भोपाल	81.68	90.87	93.90	93.90	91.89	91.89
ओडिशा	भुवनेश्वर	80.46	91.62	94.76	94.76	92.69	92.69
चंडीगढ़	चंडीगढ़	73.61	80.90	84.26	84.26	82.45	82.45
उत्तराखंड	देहरादून	74.51	87.32	90.20	90.20	88.24	88.37
गुजरात	गांधीनगर	79.72	89.33	92.38	92.38	90.38	90.38
सिक्किम	गंगटोक	76.40	83.55	89.80	89.80	89.00	88.85
असम	गुवाहाटी	80.42	81.29	87.95	90.33	89.42	89.42
तेलंगाना	हैदराबाद	80.60	94.62	97.82	97.82	95.70	95.70
मणिपुर	इंफाल	77.09	84.26	87.17	87.17	85.26	85.25
अरुणाचल प्रदेश	ईटानगर	71.44	79.63	82.32	82.17	80.38	80.41
राजस्थान	जयपुर	83.06	90.70	93.72	93.72	90.21	90.21
नगालैंड	कोहिमा	77.79	84.59	87.56	87.56	88.83	83.33
उत्तर प्रदेश	लखनऊ	74.21	86.80	89.76	89.76	87.81	87.38
गोवा	पणजी	77.35	87.27	90.23	89.79	88.20	88.86
बिहार	पटना	79.04	91.09	94.04	94.04	92.09	87.81
पुदुचेरी	पुदुचेरी	78.40	83.58	86.33	86.33	86.47	88.20
अंडमान और निकोबार द्वीप समूह	श्री विजया पुरम	69.22	77.13	79.74	79.74	78.05	91.49
छत्तीसगढ़	रायपुर	80.10	92.33	95.44	95.44	93.39	86.47
झारखंड	रांची	78.17	91.56	94.65	94.65	92.62	78.05
मेघालय	शिलांग	80.01	80.58	84.65	86.68	87.47	93.39
हिमाचल प्रदेश	शिमला	73.68	80.35	82.94	88.94	87.13	92.62
जम्मू एवं कश्मीर	श्रीनगर	77.63	83.91	86.83	86.83	84.88	87.52

केरल	तिरुवनंतपुरम	79.65	93.47	96.52	98.53	96.48	87.32
जम्मू एवं कश्मीर	जम्मू	74.59	80.32	83.26	83.26	81.32	86.65
पंजाब	जालंधर	75.54	83.75	86.55	88.34	87.38	96.48
दादरा और नगर हवेली एवं दमन और दीव	दमन	78.42	86.97	89.86	89.86	87.94	88.05
लद्दाख	लेह	80.59	86.67	89.25	89.37	87.46	87.94
आंध्र प्रदेश	अमरावती	82.98	96.55	99.61	99.61	97.57	87.06
महाराष्ट्र	पुणे	79.01	92.31	92.36	92.36	90.35	97.57
आंध्र प्रदेश	विशाखापत्तनम	81.73	95.18	98.27	98.27	96.22	95.71

स्रोत: आईओसीएल

ग्रामीण सड़कों को क्षति

*413. श्री देवेश शाक्य:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को यह जानकारी है कि राष्ट्रीय राजमार्ग (एनएच)-530बी के बरेली से मथुरा खंड के निर्माण के दौरान भारी डंपरों को निकटवर्ती ग्रामीण संपर्क सड़कों से होकर गुजारा जा रहा है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या उत्तर प्रदेश के कासगंज और हाथरस जिलों के कई गाँवों में ऐसे भारी वाहनों की आवाजाही के कारण सड़कों की स्थिति बहुत अधिक खराब हो गई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और

(ग) क्या सरकार ने इन क्षतिग्रस्त ग्रामीण सड़कों की शीघ्र मरम्मत/पुनर्निर्माण सुनिश्चित किए जाने की जिम्मेदारी साँपी है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क) से (ग): अनुमोदित मिट्टी खनन (बोरो) क्षेत्रों से निकाली गई मिट्टी के परिवहन के लिए ठेकेदारों द्वारा ग्रामीण संपर्क सड़कों सहित विभिन्न सड़कों का उपयोग किया जा रहा है। निर्माण सामग्री की

दुलाई सहित विभिन्न कारणों से कुछ ग्रामीण सड़कें क्षतिग्रस्त हुई हैं। राज्य सरकार के अधिकारियों द्वारा सूचित की गई क्षति की मरम्मत समय-समय पर रियायतग्राही द्वारा की जा रही है।

GREENFIELD HIGHWAY PROJECTS

***414. SHRI DHAVAL LAXMANBHAI PATEL:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether new greenfield highway projects/corridors are planned in tribal-dominated aspirational districts across the country and if so, the details thereof;
- (b) the status of such projects/corridors in south Gujarat, especially in the Valsad–Dang region; and
- (c) whether the Government is prioritizing highway roads with Electric Vehicle (EV) infrastructure or solarized rest areas and if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a): The Government in Ministry of Road Transport and Highways is primarily responsible for development and maintenance of National Highways (NHs). Development and maintenance of NHs, including Greenfield highway projects/corridors providing connectivity to, among others, aspirational and tribal districts across the country, is a continuous process.

The Government has taken up development of Greenfield Access controlled National High-Speed Corridors (HSCs)/Expressways in total 8,391 km

length for improving the logistics efficiency of the country, including improved connectivity to 41 aspirational and tribal districts whose details are given in the enclosed **Statement-I**. Out of this, about 5,100 km has been constructed so far, including about 2,800 km of operationalized length.

Apart from above, Government has also planned for taking up 4,300 km length of Greenfield National HSCs/Expressways, with additional 10 aspirational and tribal districts expected to benefit from such improved connectivity whose details are given in the enclosed **Statement-II**.

(b): Following is the status of approved projects through Valsad-Dang region in South Gujarat:

The status of Vadodara Mumbai Expressway Pkg-8, 9, and 10 passing through the Valsad District is as below:-

Project	Length of Project/Length in Valsad (km)	Physical progress	Likely date of completion
Pkg-8	35.4/14.16	4.59%	15.11.2026
Pkg-9	26.6/26.6	21.90%	30.06.2026
Pkg-10	24.6/9	35.85%	31.03.2026

(c): Government envisions development of wayside amenities at intervals of 40-60 km along National Highways and Expressways for providing public facilities like eateries, toilet, drinking water, parking, Fuelling Stations, Electric Vehicle (EV) charging stations, short term accommodation, etc. to the road users and truckers. EV charging stations have been provisioned as mandatory facility for Wayside Amenities sites having area greater than 1 Hectare.

As per the information available with the Bureau of Energy Efficiency, 4557 public EV charging stations have been installed along the National/ State Highways. In particular, there are 62 EV charging stations operational on the Wayside Amenities along the National Highways and Expressways.

STATEMENT-I

List of Aspirational and Tribal Districts Connected by High Speed Corridors under implementation

S. No	District	State	District Type	Corridor Name
1	Visakapatnam	Andhra Pradesh	Tribal, Aspirational	Raipur - Vishakhapatnam
2	Vizianagaram	Andhra Pradesh	Aspirational	Raipur - Vishakhapatnam
3	Hailakandi	Assam	Aspirational	Shillong - Silchar
4	Aurangabad	Bihar	Tribal, Aspirational	Varanasi - Ranchi - Kolkata
5	Dhamtari	Chhattisgarh	Tribal	Raipur - Vishakhapatnam
6	Kanker (North Bastar)	Chhattisgarh	Tribal, Aspirational	Raipur - Vishakhapatnam
7	Mahasamund	Chhattisgarh	Tribal, Aspirational	Raipur - Vishakhapatnam
8	Rajnandgaon	Chhattisgarh	Tribal, Aspirational	Raipur - Vishakhapatnam
9	Dadra & Nagar Haveli	Dadra & Nagar Haveli	Tribal	Delhi - Mumbai EXP
10	Bharuch	Gujarat	Tribal	Delhi - Mumbai EXP
11	Dausa	Gujarat	Tribal	Delhi - Mumbai EXP
12	Dohad	Gujarat	Tribal, Aspirational	Delhi - Mumbai EXP
13	Navsari	Gujarat	Tribal	Delhi - Mumbai EXP
14	Panch Mahals	Gujarat	Tribal	Delhi - Mumbai EXP
15	Valsad	Gujarat	Tribal	Delhi - Mumbai EXP
16	Nuh	Haryana	Aspirational	Delhi - Mumbai EXP
17	Reasi	Jammu & Kashmir	Tribal	Delhi - Amritsar - Katra

18	Bokaro	Jharkhand	Tribal, Aspirational	Varanasi - Ranchi - Kolkata
19	Chatra	Jharkhand	Tribal, Aspirational	Varanasi - Ranchi - Kolkata
20	Gumla	Jharkhand	Tribal, Aspirational	Raipur Ranchi corridor
21	Hazaribagh	Jharkhand	Tribal, Aspirational	Varanasi - Ranchi - Kolkata
22	Khunti	Jharkhand	Tribal, Aspirational	Raipur Ranchi corridor
23	Ramgarh	Jharkhand	Tribal, Aspirational	Varanasi - Ranchi - Kolkata
24	Ranchi	Jharkhand	Tribal, Aspirational	Raipur Ranchi corridor
25	Raichur	Karnataka	Aspirational	Solapur - Kurnool
26	Yadgir	Karnataka	Aspirational	Solapur - Kurnool
27	Ratlam	Madhya Pradesh	Tribal	Delhi - Mumbai EXP
28	Palghar	Maharashtra	Tribal	Delhi - Mumbai EXP
29	East Jaintia Hills	Meghalaya	Tribal	Shillong - Silchar
30	East Khasi Hills	Meghalaya	Tribal	Shillong - Silchar
31	West Jaintia Hills	Meghalaya	Tribal	Shillong - Silchar
32	Koraput	Odisha	Tribal, Aspirational	Raipur - Vishakhapatnam
33	Moga	Punjab	Aspirational	Amritsar - Bhatinda - Jamnagar
34	Jashpur	Chhattisgarh	Tribal	Raipur Ranchi corridor
35	Korba	Chhattisgarh	Tribal, Aspirational	Raipur Ranchi corridor
36	Dholpur	Rajasthan	Aspirational	Agra - Gwalior
37	Khammam	Telangana	Tribal, Aspirational	Suryapet (Hyderabad) - Devrapalli (Vishakhapatnam)
38	Chandauli	Uttar Pradesh	Aspirational	Varanasi - Ranchi - Kolkata
39	Haridwar	Uttarakhand	Aspirational	Delhi - Saharanpur - Dehradun
40	Birbhum	West Bengal	Aspirational	Kharagpur - Moregram
41	Murshidabad	West Bengal	Aspirational	Kharagpur - Moregram

STATEMENT-II**Additional 10 connectivity to Tribal and aspirational districts by planned HSC**

S. No	District	State	District Type	Corridor Name
1	Adilabad	Telangana	Aspirational	Nagpur - Hyderabad
2	Begusarai	Bihar	Aspirational	Mokama-Munger
3	Jamtara	Jharkhand	Tribal	Raxaul - Haldia
4	Jamui	Bihar	Tribal, Aspirational	Raxaul - Haldia
5	Khagaria	Bihar	Aspirational	Mokama-Munger
6	Muzaffarpur	Bihar	Tribal, Aspirational	Raxaul - Haldia
7	Nashik	Maharashtra	Tribal	Nashik – Ahmednagar – Solapur – Akkalkot
8	Purnia	Bihar	Aspirational	Patna - Purnia
9	Sheikhpura	Bihar	Aspirational	Raxaul - Haldia
10	Virudhunagar	Tamil Nadu	Aspirational	Madurai - Kollam (Rajapalyam - Shenkottai)

PRIVATE INVESTMENT IN ROAD INFRASTRUCTURE***415. SHRI KRISHNA PRASAD TENNETI:****SHRI G. M. HARISH BALAYOGI:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Government has formulated any asset monetisation strategy to attract private investment in road infrastructure and if so, the details thereof along with the instruments and models identified thereunder;
- (b) the amount of capital raised by the National Highways Authority of India (NHAI) through various monetisation instruments, the new assets identified

for monetisation and their categorisation and the total length of National Highway assets monetised under the National Monetisation Pipeline till date, State-wise including Andhra Pradesh;

- (c) the projected financial contribution of asset monetisation for the current fiscal year along with the estimated monetisable asset base; and
- (d) the steps undertaken to ensure transparency, investor confidence and market development for the successful implementation of this asset monetisation strategy?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a): Yes Sir, the Government has framed an Asset Monetization Strategy document for Road Sector. Government monetizes highway assets through three modes – Toll Operate & Transfer (ToT), Infrastructure Investment Trust (InvIT), and Securitization (Project based Financing through SPV).

Under ToT Mode open market bids are invited. Road Stretches are awarded for a concession period (15-30 years) to the highest bidder which must be above the Reserve Price.

National Highways Authority of India (NHAI) has formed National Highways Infra Trust (NHIT). NHAI offers stretches to NHIT for 15-30 year of concession period to obtain their highest valuation. NHIT's offer price is compared with Reserve Price. NHIT in turn raises the money through Bonds and discover the best price through sale of units on SEBI platform.

Under Securitization Mode, NHAI has been authorized to raise long term finance from banks and by issuing bonds by securitizing user fee receipts from toll plazas on Delhi-Mumbai Expressway as an alternate mode of asset monetization, through a Special Purpose Vehicle.

(b): The amount raised through different modes of Asset Monetization up to the FY 2024-25 are as under:

Mode	Revenue (Rs. in Cr.)
TOT	48995
InvIT	43638
Securitization	50125
TOTAL	142758

The details of revenue generated through Asset Monetisation (i.e. TOT, InvIT and Securitisation Mode) are given in the enclosed **Statement-I**.

The fund raised through TOT mode is transferred into the Consolidated Fund of India (CFI), which is received through ploughback under budgetary support.

From financial year 2024-25 onwards the funds received from InvIT mode is transferred into the Consolidated Fund of India (CFI), which is received through ploughback under budgetary support.

The project "Delhi-Mumbai Expressway" is under securitization mode through SPV. The funds are utilized for the project expenses of Delhi-Mumbai Expressway.

(c): The projected financial contribution of asset monetisation for the current fiscal year is Rs. 30,000 Crore.

Government has also identified the NH stretches to be monetized through TOT / InvIT mode for the current Financial Year and onwards details of which are given in the enclosed **Statement -II**.

(d): The steps taken to ensure transparency, investor confidence and market development for the successful implementation of this asset monetisation strategy are as under:

1. Selection of public funded National Highway (NH) projects for monetization is finalized with approval of Competent Authority on a case-to-case basis.
2. Transparency by way of publishing macroeconomic assumptions and proposed list of assets to be monetized on Website.
3. Traffic due diligence and technical due diligence are being done by Empanelled Traffic Surveyor and Empanelled Technical Consultant.
4. Initial Capex suggested by Technical Consultant and Traffic Data suggested by Traffic Surveyor are then deliberated in Project Appraisal & Technical Scrutiny Committee (PATSC) and then recommended to Executive Committee for approval.
5. Recommendation of PATSC then finally discussed and approved in Executive Committee.

All the above steps are open to audit by C&AG

STATEMENT-I
REVENUE RECEIVED FROM ASSET MONETISATION

S. No	TOT Bundle	Project	Chainage	Length (km)	NH	State	Awarded Cost (Rs. in Cr.)	Concession Fee Realized in
1	TOT Bundle-1	Siddhantham to Gundugolanu	From Km 950 + 542 to Km 1022 + 494	71.950	NH-5	Andhra Pradesh	9681.50	FY 2018-19
2		Diwancheruvu to Siddhantham	From Km 901 + 500 to Km 950 + 542	49.040	NH-5	Andhra Pradesh		
3		Annavaram to Diwancheruvu	From Km 830 + 525 to Km 901 + 500	70.980	NH-5	Andhra Pradesh		
4		Ankapalli to Annaram (Tuni)	From Km 741 + 255 to Km 830 + 525	88.530	NH-5	Andhra Pradesh		
5		Ichchapuram to Narasannapeta	From Km 484 + 000 to Km 580 + 700	96.700	NH-5	Andhra Pradesh		
6		Puintola to Ichchapuram	From Km 419 + 600 to Km 484 + 000)	64.400	NH-5	Odisha & Andhra Pradesh		
7		Bamanbore to Garamore	From Km 182 + 600 to Km 254 + 537	71.940	NH-8A	Gujarat		
8		Garamore to Samakhiyali	From Km 254 + 537 to Km 306 + 000	51.460	NH-8A	Gujarat		
9		Porbandar to Jetpur	From Km 001 + 960 to Km 117 + 600	115.640	NH-8B	Gujarat		
10	TOT Bundle-3	Jhansi-Lalitpur (Package-1)	From Km 000+000 to Km 49+700	49.700	NH-25 & 26	Uttar Pradesh	5011.00	FY 2020-21

11		Jhansi-Lalitpur (Package-2)	From Km 49+700 to Km 99+005	49.305	NH-26	Uttar Pradesh		
12		Lucknow-Raibareli	From Km 12+700 to Km 82+700	70.000	NH-24 B	Uttar Pradesh		
13		Kotwa-Muzaffarpur	From Km 440+000 to Km 520 + 000	80.000	NH-28	Bihar		
14		Hazaribagh-Ranchi including Ramgarh bypass	From Km 41 + 500 to Km 115+290	73.790	NH-33	Jharkhand		
15		Madurai to Kanyakumari Package 1	From Km 000+000 to Km 52+300	52.300	NH-7	Tamil Nadu		
16		Madurai to Kanyakumari Package 2	From Km 52+300 to Km 116+500	64.200	NH-7	Tamil Nadu		
17		Madurai to Kanyakumari Package 3	From Km 116+500 to Km 180+000	63.500	NH-7	Tamil Nadu		
18		Madurai to Kanyakumari Package 4	From Km 180+000 to Km 243+470	63.470	NH-7	Tamil Nadu		
19	TOT Bundle-5 (A-1)	Palanpur-Radhanpur-Samkhiyali	From km 589.600 to km 536.000	53.600	NH-27	Gujarat	1011.00	FY 2021-22
20	TOT Bundle-5 (A-2)	Palanpur-Radhanpur-Samakhiyali	From km 536.000 to km 430.100	105.900	NH-27	Gujarat	1251.00	FY 2022-23
21	TOT Bundle-7	Eastern Peripheral Expressway (EPE)	From km 1.000 to km 136.000	135.000	NE-2	National Capital Region (NCR)	6267.10	FY 2022-23

22	TOT Bundle-9	Handia-Rajatalab	From km 712.900 to km 785.544	72.644	NH-19	Uttar Pradesh	3144.00	FY 2022-23
23	TOT Bundle-11 (2nd call)	Allahabad Bypass	From km 628.753 to km 713.215	84.462	NH-2 (New NH-19)	Uttar Pradesh	2156.00	FY 2023-24
24	TOT Bundle-12 (2nd call)	Lalitpur Sagar Lakhnadon	From km 99.005 to km 415.089	316.084	NH-26	Uttar Pradesh and Madhya Pradesh	4428.00	FY 2023-24
25	TOT Bundle-13	Kota bypass and Cable stay bridge	Km 373.545 to Km 375.080 and Km 0.000 to Km 26.285 (Chainage from km 1052.429 to km 1080.249)	27.820	NH-76	Rajasthan	1683.00	FY 2023-24
26		Gwalior-Jhansi	Km 16.00-Km 56.328 and Km 54.000-Km 96.127	82.455	NH-75 (New NH-44)	Madhya Pradesh		FY 2023-24
27	TOT Bundle-14	Delhi-Meerut Expressway	from design Km 0.000 to Km 59.777 (Starting from Km. 0.000 on Nizamuddin Bridge on NH-9 (Old NH-24) and ending at Km. 51.975 of NH-334 (Old NH-58) including Green Field Alignment	59.777	NH-334 (Old NH-58)	UP & Delhi	7701.10	FY 2023-24
28		Delhi-Hapur section (part of Delhi-Meerut Expressway)	Design Km 0.000 to Km 50.934 (existing km 0.000 to km 50.000)	50.934	NH-9 (old NH-24)	UP & Delhi		

29		Binjabahal-Teliebani	Design chainage from km 414.982 to km 493.300 (existing km 414.000 to km 491.710)	78.318	NH-6 (New NH-49)	Odisha		FY 2023-24
30	TOT Bundle-1 6	MH/TS Border to Armur and Adloor Yellareddy to Bowenpally (Hyderabad Nagpur section)	Km 175+000 to Km 313+507 Km 373+762 to Km 486+838	251.583	NH-44	Telangana	6661.00	2024-25
		TOTAL TOT (A)					48994.70	
1	INVIT Bundle-1	Maharashtra/Karnataka border (Kagal)- Belgaum	km 515+000 to km 592+705)	77.705	NH-48 (Old NH-4)	Karnataka	7350.40	2021-22
2		Abu Road to Swaroopganj	km 646+000 to km 677+000	31.000	NH-27	Gujarat		
3		Chittorgarh to Kota & Chittorgarh Bypass	km 891+929 to km 1052+429	160.500	NH-27	Rajasthan		
4		Palanpur/Khemana to Abu road	km 601+000 to km 646+000	45.000	NH-27	Gujarat		
5		Kothakota Bypass – Kurnool	km 135+469 to km 211+000	74.622	NH-44	Telangana		
6	INVIT Bundle-2	Shivpuri-Jhansi	km 1305+087 to km 1380+387	75.300	NH-27	Madhya Pradesh	2849.67	2022-23
7		Agra Bypass	km 0+000 to km 32+800	32.800	NH-2 & 3	Uttar Pradesh		
8		Borkhedi-Wadber-Deodhari-Ke lapur-Maharashtra/Telangana Border	km 36+600 to km 175+000	138.150	NH-44 (old NH-7)	Maharashtra		

9	INVIT Bundle-3 (Modified)	Chichira-Kharagpur	km 16.130 to km 72.250	56.120	NH-49 (old N H-6)	West Bengal	15699.88	2023-24
10		Orai Bara	km 1515.713 to km 1578.872on LHS and from km 1578.360 to km 151.713 of RHS	62.903	NH-25	Uttar Prades h		
11		Rewa Katni Jabalpur Lakhnad on	From km 880.600 to km 891.780 of NH- 30 and km 1358.00 to km 1428.557 (81.7 37 km), From km 725.185 to km 813.257 (88.072 km), From km 813.157 to km 880 .600 (67.343 km) and From km 656.600 t o km 725.185 (69.185 km)	306.33 7	NH-30 & 34) NH -30 (old N H-7)	Madhya Prad esh		
12		Kachugaon to Rakhaldubi Bus Junction and Rakhaldubi Bus J unction to Kaljhar	km 30.00 to km 92.671 (62.671 km) and km 961.500 to 1013.00 (51.500 km)	114.17 1	NH-27 (old N H-31C)	Assam		
13		Kaljhar to Patacharkuchi	km 1013.00 to km 1040.300	27.300	NH-27 (old N H-31)	Assam		
14		Lakhnadon to Mahagaon	km 546.420 to km 653.770	107.35	NH-44	Madhya Prad esh		
15		Mohgaon to Khawasa		0				
16		Hubli to Haveri	km 189.00 to km 403.470	214.47	NH-48	Karnataka		
17		Davangere to Haveri		0				
18		Davangere to Chitradurga						

19	INVIT Bundle-4	Gundugolanu-Devarapalli-Kovvuru section	(km 15.320 – 85.204)	69.884	NH-16	Andhra Pradesh	17737.94	2024-25
20		Narasannapeta- Ranasthalam	(km 580.671-km 634.470)	53.799	NH-16	Andhra Pradesh		
21		Anandapuram-Pendurti Ankapalli	(km 682.980 – km 731.585)	48.605	NH-16	Andhra Pradesh		
22		Ranasthalam to Hanumanthvaka	(km 634.00 – km 700.544)	66.544	NH-16	Andhra Pradesh		
23		Chittor-Mallavaram Gadanki	(km 0.00 – km 61.128)	61.128	NH-140	Andhra Pradesh		
24		AP/TN Border to Nalagampalli, AP/Karnataka Border section	(km134.890 – km 219.687)	84.797	NH-4	Andhra Pradesh		
25		Gandhidham (Kandla) – Mundra Port	(km 0.00 – km 71.400)	71.4	NH-41	Gujarat		
26		Muzaffarnagar-Haridwar	(km 130.560 – km 209.120)	78.56	Old NH-58 (New NH-334)	Uttarakhand		
27		Bareilly – Sitapur	(km 262.000 – km 419.590)	157.59	NH-30 (Old NH-24)	Uttar Pradesh		
28		Raipur to Simga	(km 0.00 – km 48.580)	48.58	NH-30 (old NH-200)	Chhattisgarh		

29		Simga to Bilaspur	(km 48.580 – km 126.525)	77.945	NH-130 (old NH-200)	Chhattisgarh		
		TOTAL INVIT (B)					43637.89	
1	Securitisation	Delhi Mumbai Expressway		1337		Delhi, Haryana, Rajasthan, MP, Gujrat, Maharashtra	10,813	2020-21
							13,901	2021-22
							11,600	2022-23
							9,486	2023-24
							4,325	2024-25 (till 15.03.2025)
		TOTAL SECURITISATION (C)					50125.00	
		GRAND TOTAL (A+B+C) - ASSET MONETIZATION					142757.59	

STATEMENT-II**Identified List of Assets (24.02.2025)**

State	Section	Plaza Name	Revenue /Remittance (Rs. in Cr.) for FY23-24	Length (km)	Revenue per km (Rs. Cr. Per Km)
Bihar	Muzaffarpur-Darbhanga-Purnia (OMT)	Maithi, Raje, Asanpur & Haribara	335	288	1.16
Bihar	Purnea-Dalkhola (Bihar)	Km. 416.000 Barsoni	41	36	1.13
Chhattisgarh	Bilaspur to Pathrapalli	Limha	76	53	1.43
Haryana	6L of Gurgaon Sohna Pkg-II from existing Km 11.682 to existing Km 24.40	Shamorj Sohna Road Toll Plaza	104	86	1.21
Gujarat	Pipli Bhagnagar-Package 1 from km 136.025 to km 169.328	Bhadbhid Fee Plaza	48	33	1.46
Jharkhand	Balance work of Ranchi_mahulia Section of NH-33 from Km 217.300 (Chowka) to Km 233.350 (Saharbeda) (pkg-III)	Pata Toll Plaza	22	16	1.43
Jharkhand	Balance work of Ranchi-Mahulia	Putru Toll Plaza	45	44	1.02

	Section of Nh-33 from Km 233.350 (Saharbeda) to Km 277.568 (Mahulia) (Package-IV)				
Jharkhand	Gorhar-Barwa Adda	Ghangari	124	79	1.58
Jharkhand	Ranchi-Rargaon Section	Edalhatu	71	77	0.92
Karnataka	Gabbur-Devgiri	Bankapur	74	64	1.16
Kerala	Kalamassery- ICTT Vallarpadam (Kerala)	Poonarimangalam	24	17	1.41
Maharashtra	4L of Chikhli- Tarsod section of NH-6 from km 360.00 – Km 422.700	Nashirabad Toll Plaza	73	65	1.11
Maharashtra	Aurangabad- Karodi km 290.00 – km 320.104 of NH 211 (New NH 52)	Karodi Toll Plaza	45	30	1.48
Maharashtra	Four Laning of Sangli-Solapur (Pkg-1)(Sangli- Boragaon km 182.556 – km 224.00)	Borgazon Toll Plaza	43	41	1.03

Maharashtra	Karodi-Telwadi	Hatnoor	82	56	1.48
Maharashtra	Wardha – Buthibora (Maharashtra)	Km 510.865 Haldgaon	58	59	0.98
Odisha	Sunakhala- Bhubaneswar	Gulipada (Gangapada)	124	77	1.61
Telangana	Hyderabad Yadgiri/Warangal	Komalla	82	65	1.26
Telangana	Mancheria- Rapelwada	Mandamarri	37	23	1.58
Uttar Pradesh	Alkigarh-kanpur (Pkg II) [Bhadawas to Kalyanpur]	Aaspur Toll Plaza	51	45	1.14
Uttar Pradesh	Four Laning of Sultanpur to Varanasi (Pkg-II) [from Jaunpur (km 209.230) to Varanasi (km 272.590)]	Hauj	100	63	1.57
Uttar Pradesh	Varanasi (Km 12.01) to Birnon (km 84.160) [Varanasi- Gorakhpur] (PKG-II)	Kaithi	99	72	1.37
West Bengal	Balance Work for Raiganj Dalkhola section from km 398.00 to km 452.700 (excl. Dalkola Bypass)	Barai	66	54	1.22

West Bengal	Salsabari-Assam/West Bengal Border (WB)	Guabari	38	27	1.45
Grand Total			1863	1472	31.19

बिहार के लिए सड़क परिवहन संबंधी पैकेज

*416. श्री रामप्रीत मंडल:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) बिहार के लिए विशेष पैकेज में कितनी सड़क परियोजनाएं शामिल हैं और ऐसी सभी परियोजनाओं की वर्तमान में परियोजना-वार क्या स्थिति है; और

(ख) इसके अंतर्गत अब तक कितनी धनराशि व्यय की गई है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क) और (ख): सरकार ने 18 अगस्त 2015 को बिहार के लिए प्रधानमंत्री पैकेज 2015 को मंजूरी दे दी है और इसकी घोषणा कर दी है, जिसमें बिहार में 2775.1 किलोमीटर राष्ट्रीय राजमार्गों का विकास और 12 सड़क ऊपरी पुलों (आर ओ बी) का निर्माण शामिल है। बिहार सरकार के अनुरोध पर वर्ष 2018 में इस पैकेज में और संशोधन किया गया और/ बिहार के लिए प्रधानमंत्री पैकेज 2015 के अंतर्गत राष्ट्रीय राजमार्गों के विकास की लंबाई बढ़ाकर 3092 किलोमीटर कर दी गई। बिहार के लिए प्रधानमंत्री पैकेज 2015 के अंतर्गत सड़क परियोजनाओं पर 30 जून 2025 तक परियोजना-वार व्यय राशि और वर्तमान स्थिति का ब्यौरा संलग्न **विवरण** में दिया गया है।

विवरण

प्रधानमंत्री पैकेज 2015 के अंतर्गत सड़क परियोजनाओं पर 30 जून 2025 तक परियोजना-वार व्यय राशि और वर्तमान स्थिति

क्र.सं. प्रधानमंत्री पैकेज के अनुसार	परियोजना का नाम	लंबाई (किमी में)	प्रधानमंत्री के पैकेज के अनुसार परियोजना की अनुमोदित लागत (करोड़ रुपये में)	केंद्रीय सहायता मंजूरी /संशोधित लागत (करोड़ रुपये में)	अब तक खर्च की गई राशि (करोड़ रुपये में)	वास्तविक प्रगति (%)	वर्तमान स्थिति/ परियोजना के पूर्ण होने की समय-सीमा
अनुलग्नक I क							
1	एनएच-82, एनएचडीपी चरण-IV का बिहारशरीफ-बरबीघा- मोकामा खंड तक बनाना।	55	399.54	762.53	680.96	100	पूर्ण
2	उत्तर रेलवे के पटना-कोइलवर खंड को 4 लेन का बनाया जाएगा। एच-30. (भूमि अधिग्रहण) समस्या के कारण आवंटित परियोजना समाप्त कर दी गई, एलिवेटेड कॉरिडोर को शामिल करने के लिए संरेखण को संशोधित किया गया है - डी अनापुर बिहटा)	33	492	1221.25	1012.6 4	0	समाप्त

2(i)	दानापुर-बिहटा एलिवेटेड खंड को सड़क को 4 लेन का बनाना	25	-	2980.00	779.37	29.26	08.09.2026
3	एनएच-30 और एनएच-84 के कोईलवर-भोजपुर खंड को 4 लेन का बनाना	44	750.00	1716.03	1655.07	100	पूर्ण
4	एनएच-84 के भोजपुर-बक्सर खंड को 4 लेन का बनाना	48	595.00	1763.41	1723.76	100	पूर्ण
5	एनएच-31 पर बख्तियारपुर-मोकामा खंड को 4 लेन का बनाना	45	970.00	1898.84	1788.2	99.43	31.08.2025
6	एनएच-31 पर मोकामा में गंगा नदी पर नया 6-लेन पुल बनाना	9	520.00	1870.48	976.06	99.56	31.08.2025
7	एनएच-31 पर सिमरिया-खगड़िया 4 लेन एनएचडीपी चरण-III	60	1062.58	816.65	782.86	97.6	31.10.2025
8	एनएच-30ए के फतुआ-हरनौत-बाढ़ के किमी 0.0 से किमी	71.8	759.86	828.45	813.75	99.73	पूर्ण

	69.6 तक का खंड।						
9	एनएच 104 के शिवहर- सीतामढ़ी-जेयनगर- नरहिया (किमी 40-217) का उन्नयन।	177.95	-	निम्नलिखित तीन उप-पैक में विभाजित			
9(i)	(i) एनएच 104 (शिवहर- सीतामढ़ी खंड) के किमी 40 से 79.4 (लॉट-I)	39.4	178.85	278.54	232.61	98.35	पूर्ण
9(ii)	एनएच 104 के (किमी 79.4 से किमी 156.5 तक) सीतामढ़ी- जयनगर खंड का उन्नयन (लॉट-II)	77.1	369.77	503.28	440.98	98.8	पूर्ण
9(iii)	एनएच 104 के (किमी 156.5 से 219.945 तक) जयनगर- नरहिया खंड का उन्नयन (लॉट-III)	63.45	553.3	706.39	615.36	98	पूर्ण

10	एनएच-106 के (किमी 0-106) बीरपुर-बिहपुर खंड का उन्नयन।	105.2	780.77	780.77	764.76	98	31.08.2025
11	एनएच-85 के गोपाल गंज-छपरा खंड को पेव्ड शोल्डर के साथ 2-लेन बनाना।	94	748.06	1209.89	1121.34	100	पूर्ण
12	ईपीसी मोड पर एनएच-28बी के किमी 25.00 से किमी 40.00 तक बेतिया-खुशीनगर खंड पर 2-लेन तक चौड़ीकरण और सुदृढ़ीकरण पेव्ड शोल्डर और ज्यामितीय सुधार।	15	88.61	88.61	76.44	100	पूर्ण
13	ईपीसी मोड पर एनएच-28बी के किमी 65 से 97 तक पेव्ड शोल्डर के साथ 2-लेन तक का सुदृढ़ीकरण और चौड़ीकरण।	33	206.80	243.10	243.1	100	पूर्ण
14	एनएच-102 के रेवाघाट-मुजफ्फरपुर छपरा के पेव्ड शोल्डर के साथ 2-लेन का	73	420.58	708.84	675.2	100	पूर्ण

	बनाना।						
15	एनएच-133 के किमी 0.00 से 10.903 तक पेव्ड शोल्डरके साथ 2 लेन तक सुदृढीकरण और चौड़ीकरण।	10.9	28.04	28.04	18.18	100	पूर्ण
16	ईपीसी मोड पर एनएच-327ए के किमी 5.010 से किमी 0.00 तक पेव्ड शोल्डरके साथ 2-लेन सुदृढीकरण और चौड़ीकरण।	25.01	84.29	84.29	76.74	100	पूर्ण
17	एनएच-327ई के किमी 93.612 से किमी 98.000 तक पेव्ड शोल्डर के साथ 2-लेन से दो लेन में पेव्ड शोल्डर सहित मौजूदा सड़कों के सुदृढीकरण एवं चौड़ीकरण का कार्य।	4.39	64.52	64.52	43.96	100	पूर्ण
18	एनएच-57 ए पर फारबिसगंज-जोगबनी खंड को 4 लेन का बनाना।	9	200.00	571.68	536.2	100	पूर्ण

19	एनएच 83 का जेआईसीए ओडीए ऋण सहायता के साथ पटना-गया-डोबी खंड को 4-लेन का बनाना।	127	1231.98	निम्नलिखित तीन उप-पैक में विभाजित आयु			
19(i)	एनएच-83 का पटना-गया-डोभी खंड किमी 0+00 से किमी 39+00 तक (कुल लंबाई 39 किमी) पैकेज-I	39	-	2696.23	2489.8 5	100	पूर्ण
19(ii)	एनएच-83 का पटना-गया-डोभी खंड किमी 39+00 से किमी 83+00 तक (44 किमी) पैकेज-II	44	-	1413.99	1405.1 7	100	पूर्ण
19(iii)	एनएच-83 का पटना-गया-डोभी खंड किमी 83+00 से किमी 127+217 (44 किमी) पैकेज-III	44	-	1409.69	1299.8 4	100	पूर्ण
20	एनएच-80 के भागलपुर बाईपास का निर्माण	16.73	294.18	304.75	303.29	100	पूर्ण
उप-योग (क)		1,059	10,798.73				

अनुलग्नक I ख							
1	एनएच-31 के मोकामा-खगड़िया खंड को 4-लेन बनाना।	0	0	पुनरावृत्ति के कारण हटा दिया गया			
2	मुंगेर में एनएच-333बी पर पुल	18.69	2361.87	633.91	563.53	100	पूर्ण
3	महेशखुट-सहरसा-पूर्णिया का विकास	निम्नलिखित दो उप-पैकेजों में विभाजित					
3 (i)	एनएच-107 के महेशखुट-सहरसा-पूर्णिया खंड के पेव्ड शोल्डर के साथ 2-लेन का विकास। (पैकेज-I)	90	644.50	1075.27	1012.18	82.51	31.12.2025
3 (ii)	एनएच-107 के महेशखुट-सहरसा-पूर्णिया खंड के पेव्ड शोल्डर के साथ 2-लेन का विकास। (पैकेज-II)	87.6	736.01	1242.04	994.41	86.71	31.12.2025
4	एनएच-527सी का एन मंझौली-चिरोट खंड का विकास।	65	700.00	1067.51	957.18	98.5	31.10.2025
5	पटना रिंग रोड का 4/6 लेन का निर्माण।	65	1500.00	निम्नलिखित छह उप-पैकेजों में विभाजित तों			
5(i)	एनएच-131जी पटना का कन्हौली-रामनगर खंड	39	-	1055.67	1030.64	100	पूर्ण

	रिंग रोड ।						
5(ii)	रामनगर - कच्ची दरगाह	15	-	1156.00	परियोजना स्वीकृत। AD लंबित आईएनजी.		
5(iii)	कच्ची दरगाह - बिदुपुर	20	-	राज्य सरकार द्वारा स्वयं के निधि से निर्माणाधीन अपने			
5(iv)	नयागांव - बिदुपुर खंड	31	-	डीपीआर चरण			
5(v)	कन्हौली – शेरपुर	8	-	535.00	बोली आमंत्रित		
5(vi)	शेरपुर - दिघवारा	15	-	4250.00	310.17	10.83	05.09.2027
6	एनएच-31 पर किशनगंज शहर में दूसरे फ्लाईओवर समानांतर (सीडब्ल्यू) का निर्माण (एनएच-3 पर किशनगंज बाईपास का पहले से ही 4 लेन का निर्माण कार्य चल रहा है)	20	250.00	160.29	157.37	100	पूर्ण
7	एनएच-80 पर मुंगेर-मिर्जा चौकी खंड को 4-लेन का बनाना।	120	1200.00	निम्नलिखित चार उप-पैक में विभाजित जीईएस			
7(i)	पैकेज - 1 किमी 69 से 95	26	-	1620.76	453.85	52.94	31.03.2026
7(ii)	पैकेज-2 किमी 95 से किमी 125	29	-	1135.82	522.25	76.86	31.12.2025
7(iii)	पैकेज - 3 किमी 125 से 157	32	-	1951.23	536.33	55.12	31.03.2026
7(iv)	पैकेज -4 किमी 159 से किमी 193	37	-	1384.03	765.16	75.12	31.12.2025

8	एनएच-2सी, एनएच-80, एनएच-81 और एनएच99 और एनएच-527ए खंड पर पेव्ड शोल्डर के साथ 2-लेन का विकास	116	680.00	निम्नलिखित आठ उप-पैक में विभाजित जीईएस			
8 (i)	एनएच-99 (डोभी से झारखंड सीमा तक) के किमी 0.00 से किमी 11.400 तक पेव्ड शोल्डर के साथ 2 लेन का चौड़ीकरण।	11.4	45.22	45.22	41.2	100	पूर्ण
8 (ii)	एनएच-80 के 180 तक (रामजानीपुर-पीरपैन टीआई) किमी 167 से चौड़ीकरण और सुदृढीकरण।	13	21.37	21.37	17.08	100	पूर्ण
8 (iii)	एनएच-81 (गराबारी-कटिहार खंड) के किमी 0.00 से किमी 19.04 तक पेव्ड शोल्डर के साथ 2 लेन चौड़ीकरण	19.04	111.30	111.30	90.32	100	पूर्ण
8 (iv)	एनएच-2सी के किमी 0.00 से किमी 40 तक (देहरी-अकबरपुर खंड) पेव्ड शोल्डर के साथ 2	40	241.07	241.07	231.29	100	पूर्ण

	लेन चौड़ीकरण						
8 (v)	एनएच-333 किमी 62 से किमी 75 तक (गिद्धौर खंड)	14	68.51	68.51	45	100	पूर्ण
8 (vi)	एनएच-327ई किमी 56 से किमी 68 तक	12	56.30	56.3	40.71	100	पूर्ण
8 (vii)	एनएच - 327ई किमी 75 से किमी 93 तक	18	86.16	86.16	72.62	100	पूर्ण
8 (viii)	एनएच - 327ई किमी 0 से किमी 39 तक (गलगलिया -बहादुरगंज खंड)	39	146.11	146.11	109.24	100	पूर्ण
9	पटना, बिहार में राष्ट्रीय राजमार्ग 19 के किमी 212.72 से किमी 218.295 तक गंगा नदी पर के उपर मौजूदा 5.575 किमी के लंबाई वाली 4 लेन महात्मा गांधी सेतु का सुपरस्ट्रक्चर का प्रतिस्थापन।	5.6	1742.04	2065.93	1959.36	100	पूर्ण
10	एनएच-106 का किमी 106 से किमी 136 तक पेव्ड शोल्डर सहित 2-लेन का पुनर्स्थापित सहित फुलौत में कोसी नदी पर पुल का निर्माण	30	1478.40	1478.40	972.42	75.12	15.05.2026

प्रमुख नदियों के पार संपर्क सुनिश्चित करना							
11	एनएच-133बी और 131ए पर बिहार के मनहारी को झारखंड के साहिबगंज से जोड़ने वाला गंगा नदी पर पुल	30	2000.00	1978.00	1533.9	70.4	02.05.2027
12(i)	बिहार में राष्ट्रीय राजमार्ग-2सी पर पांडुका और झारखंड में श्रीनगर गढ़वाल जिले को जोड़ने वाला सोन नदी पर पुल	समाप्त किया गया और नया विक्रमशिला पुल परियोजना स्वीकृत					
12(ii)	नए राष्ट्रीय राजमार्ग की घोषणा के बाद गंगा नदी पर विक्रमशिला सेतु के समानांतर पुल का निर्माण।	14.309	2000.00	1110.23	478.96	42.9	08.05.2027
13	बिहार राज्य के पटना में राष्ट्रीय राजमार्ग-19 पर गंगा नदी पर किमी 0/000 से किमी 14/500 तक नए 4 लेन पुल (मौजूदा एमजी सेतु के समानांतर) का निर्माण।	14.5	2926.42	2926.42	1354.63	59.29	30.09.2026
14	संपर्कता में सुधार - नए राष्ट्रीय राजमार्ग की घोषणा और उसका विकास	436.58	6600.00	निम्नलिखित पंद्रह उप-पैकेज में विभाजित आयु			

14 (i)	एनएच-333ए के बांका से बीआर/जेएचआर तक, किमी 178- किमी 198 बॉर्डर तक पेव्ड शोल्डर सहित 2 लेन में चौड़ीकरण	20	52.40	52.40	42.76	100	पूर्ण
14 (ii)	एनएच-219 का 0.00 से 10.800 तक पेव्ड शोल्डर सहित 2 लेन चौड़ीकरण	10.8	69.01	69.01	51.25	100	पूर्ण
14 (iii)	एनएच-120 के गया से गोह किमी 103.80 से 142.05 तक पेव्ड शोल्डर के साथ 2 लेन तक चौड़ीकरण	37.86	153.24	153.24	126.28	100	पूर्ण
14 (iv)	एनएच-120 का किमी 142.05 से 168.46 किमी में गोह से दाउदनगर तक पेव्ड शोल्डर के साथ 2 लेन तक चौड़ीकरण।	25.41	115.10	115.1	89.41	99.7	पूर्ण
14 (v)	एनएच-120 का 181.47 किमी से 201.66 नासरीगंज से बिक्रमगंज तक पेव्ड शोल्डर	20.2	95.30	95.3	83.03	100	पूर्ण

	के साथ 2 लेन तक चौड़ीकरण।						
14 (vi)	एनएच-219 पर किमी 19.00 से किमी 38.00 तक पेव्ड शोल्डर के साथ 2 लेन तक चौड़ीकरण।	19	120.00	120.00	99.41	100	पूर्ण
14 (vii)	एनएच-333ए के 0.00 से किमी 178.00 तक पेव्ड शोल्डर के साथ 2 लेन तक चौड़ीकरण।	178	1578.00	निम्नलिखित तीन उप-पैक में विभाजित आयु			
14(vii)क	शेखपुरा, जमुई और खैरा में 3 बाईपास का निर्माण, साथ ही सिकंदरा में 1 बाईपास का पुनर्निर्माण, दो लेन के लिए पेव्ड शोल्डर के साथ मानक, जिसमें एनएच-333ए के किमी 0 से किमी 72.00 तक पूर्व-निर्माण गतिविधियाँ शामिल हैं।	13.472	-	376.64	नियत तिथि लंबित		
14(vii)ख	6 बाईपास मंगोबांधार केंदुआ, टोलसोनो, झाझा, नरगंजो और भैरोगंज के साथ-साथ 2 डीएलपी मुक्त खंडों का निर्माण (कुल लंबाई - 21.821 किमी)	19.450	-	746.73	बोली आमंत्रित		

	एनएच - 333 ए के किमी 72.000 से 134.000 तक पूर्व-निर्माण गतिविधियों सहित पेव्ड शोल्डर मानक के साथ दो लेन का निर्माण।						
14(vii)ग	एनएच-333ए के किमी 134.000 से किमी 190.233 तक कटोरिया, लखपुरा, बांका और पंजवारा में 4 बाईपास का निर्माण, निर्माण-पूर्व गतिविधियों सहित दो लेन का, पेव्ड शोल्डर मानक सहित निर्माण।	14.359	-	479.37	11.22	8	08.12.2026
14 (vii)	एनएच-131ए खंड का अमदाबाद से नरेनपुर तक चौड़ीकरण (0.0 किमी) एकल लेन ई किमी 0.00 से किमी 34.660	134.6	450.00	353.27	29.82	2.5	26.03.2026
14 (ix)	एनएच-120 का बिक्रमगंज से डुमरांव तक	45	201.00	178.63	124.52	100	पूर्ण
'एनएच' घोषणा के लिए सैद्धांतिक रूप में							
14 (x)	मुसरिगढ़ हराही एनएच-122	50	1612.00	18.02.2019 को एनएच-322 घोषित किया गया			

	और एनएच-322- समस्तीपुर - दरभंगा जंक्शन से शुरू होकर एनएच-27 जंक्शन तक सड़क (4 लेन के लिए)			एपी 2025-26 में मंजूरी के लिए शामिल	
14 (xi)	एनएच 133ई पर एनएच 133- भागलपुर से ढाका मोड़ – हंसडीहा (झारखंड) खंड तक चार लेन का बनाना।	62	1121.62	18.02.2019 को एनएच-133E के रूप में घोषित किया गया। निम्नलिखित दो उप पैकेजों में विभाजित।	
14(xi) क	एनएच-133ई पर भागलपुर से ढाका मोड़ तक 4 लेन का निर्माण (32 किमी)	32	-	973.46	बोली आमंत्रित
14(xi) ख	एनएच-133ई पर (ढाका मोड़ से 4 लेन- हंसडीहा (झारखंड) (27 किमी)	27	-	एपी 2025-26 में मंजूरी के लिए शामिल	
14 (xii)	एनएच 22 का हाजीपुर के पास जंक्शन महनार और मोहिउद्दीन नगर के रास्ते एनएच 122 बछवाड़ा का मार्ग।	75	552.29	18.02.2019 को एनएच-122बी के रूप में घोषित किया गया। निम्नलिखित दो उप पैकेजों में विभाजित।	

14(xii) क	बिहार राज्य में ईपीसी मोड के तहत एनएच 122बी के किमी 29.730 से किमी 72.348 तक पक्की सड़कों के साथ दो लेन का सुधार कार्य, जिसमें एनएच 122बी के किमी 0 से 72.348 तक निर्माण-पूर्व गतिविधि शामिल है।	42	-	624.43	292.16	88	05.11.2025
14(xii) ख	बिहार राज्य में एनएच 122बी के किमी 0.00 से 29+730 तक हाजीपुर के निकट एनएच-22 जंक्शन से महनार और मोहिउद्दीन नगर होते हुए बछवाड़ा में एनएच-122 जंक्शन तक पक्की सड़क के साथ दो लेन का सुधार।	29	-	226.15	14.44	20	28.02.2026
14 (xii)	जामु- गडीहा-चतरो-सारवां-चकाई रोड तक खड़	18	100.24	100.24	69.45	100	पूर्ण
14(xiv)	रोसड़ा - बहेरी - दरभंगा (एनएच-27)	78	442.71	495.16	134.57	11.5	11.04.2026
14 (xv)	सरायगढ़ (राष्ट्रीय राजमार्ग-327एडी पर)- लालगंज-गंजपतगंज से राष्ट्रीय	10	127.51	134.55	45.38	52	30.09.2025

	राजमार्ग-106 तक (नया राष्ट्रीय राजमार्ग-131)						
15	एनएच-2 पर बक्सर को जोड़ने वाला नया राष्ट्रीय राजमार्ग एनएच-84 पर चौसा-रामगढ़-मोहनिया	64	960	निम्नलिखित दो उप पैक में विभाजित जीईएस.			
15(i)	बिहार राज्य में ईपीसी मोड के तहत एनएच-319ए के किमी 0 से किमी 45 तक पेव्ड शोल्डर के साथ दो लेन का सुधार।	45	-	427.29	210.22	80	31.12.2025
15(ii)	बिहार राज्य में ईपीसी मोड पर चौसा-बक्सर बाईपास के किमी 45,000 से किमी 65,915 तक चार लेन का निर्माण (पैकेज - 2)	20.92	-	1060.16	4.55	नियत तिथि घोषित किया जाना	
भारतमाला कार्यक्रम के अंतर्गत परियोजना							
16	रक्सौल और सोनबरसा को जोड़ने वाली सड़कें (भारत-नेपाल सीमा के समानांतर)	90	1800	राज्य सरकार द्वारा निर्माणाधीन			
17	चकिया- बरगैनिया संपर्कता	50	1000	610.78	225.82	73.8	31.01.2026

धार्मिक रुचि के स्थानों की संपर्कता में सुधार के लिए परियोजनाएँ

18	एनएच-722 का रामपुर - खजुरिया के अंत तक केसरिया 4 लेन तक का विकास	58	1160	निम्नलिखित दो उप पैक में विभाजित जीईएस.			
18(i)	एनएच-139डब्ल्यू के मणि कपूर-साहेबगंज के एनएच विन्यास के तहत 4- लेन पेव्ड शोल्डर सहित तक बनाना।	42.8	-	1712.33	413.45	0	परियोजना सौंपी गई नियत तिथि घोषित की जानी है।
18(ii)	(ii) एनएच-139डब्ल्यू के अहेबगंज- अरेराज एस के एनएच विन्यास के अंतर्गत 4 लेन पेव्ड शोल्डर	39	-	914.14	100.50	0	बोली के तहत इंग
19	उमगांव-बासोपट्टी-बी का विकास एनीपट्टी-रहुआ-मधुबनी-रामपट्टी-ए वाम-लौफा-भेजा-सुपौल - मेहसी - सा हरसा जो उच्चैत भाग वतिस्थान को मेहसी - तारास्थान से 2 लेन तक पक्की ढलान या कोसी	160	5000.00	निम्नलिखित तीन उप-पैक में विभाजित आयु			
				1689.00	444.65	1.5	01.07.2027

19(i)	पर पुल के साथ 4-लेन मानक से जोड़ता है। उमागांव - सहरसा पैकेज - I, II, III	88	-				
19(ii)	उमागांव-सहरसा (पैकेज-IV) कोष i पुल और पहुंच मार्ग - (भेजा-बाकौर)	13	-	1199.58	1045.00	78.48	30.06.2026
19(iii)	(iii) उमागांव-सहरसा (पैकेज-V) बकौर-परसरमा-बनगांव-बरियाही और स्पर से महिषी तक।	39	-	752.23	436.87	82.67	14.12.2025
20	राम-जानकी मार्ग का विकास, जैसा कि हाल ही में घोषित किया गया है, जिसका हिस्सा बिहार में यूपी बिहार सीमा से सीवान-मधुबनी-सीतामढ़ी-भारत-नेपाल सीमा तक के 4 लेन मानक तक है।	200	4000.00	निम्नलिखित तीन उप-पैक में विभाजित			

20(i)	एनएच-227ए (मेहरौना घाट (यूपी-बिहार सीमा) के पास) से बिहार राज्य के सिवान तक हाइब्रिड एन्युटी मॉडल पर मौजूदा किमी 0+000 से किमी 39+500 (डिज़ाइन किमी (0+500) से किमी 40+342, डिज़ाइन लंबाई किमी) तक पेव्ड शोल्डर संरचना के साथ चार लेन का सुधार और उन्नयन।	41	-	1661.25	179.85		नियत तिथि घोषित की जाये
20(ii)	एनएच-227ए के राम जानकी मार्ग का किमी 230.385 से किमी 281.391 तक का सीवान-मसरख खंड के 4 लेन।	50	-	1917.03	309.62	0.59	19.11.2026
20(iii)	(iii) राम जानकी मार्ग के अंतर्गत मसरख से चकिया (एनएच-227ए के किमी 86 से किमी 143 तक) और चकिया से भिठमोर (नए एनएच-227 के किमी 0 से किमी 104 तक) तक डीपीआर।	150	-	डीपीआर के तहत			

रेल ओवर ब्रिज (आरओबी)							
21	12 आरओबी	-		12 भागों में लिया गया			
21 (i)	11 किमी लंबे 4-लेन आरओबी का निर्माण एफ एनएच-327ई	-	82.43	82.43	79.69	100	पुरा होना।
21 (ii)	एनएच-327ई का 100 किमी पर 2-लेन आरओबी का निर्माण	-	87.86	87.86	84.57	100	पुरा होना।
21 (iii)	एनएच-101 के किमी 1.10 और किमी 1.11 में 2-लेन संयुक्त आरओबी का निर्माण	-	61.99	73.08	59.48	98	पुरा होना।
21 (iv)	एनएच-19 के किमी 132 पर 2-लेन आरओबी का निर्माण।	-	77.38	77.38	14.77	21	के अंतर्गत

							बंद करना
21 (v)	एनएच-19 के किमी 135 पर 2-लेन आरओबी का निर्माण	-	55.89	66.18	54.83	100	पूर्ण
21 (vi)	एनएच-30 के किमी 119 पर 4-लेन आरओबी का निर्माण	-	96.49	96.49	74.38	100	पूर्ण
21(vii)	एफ एनएच-103 के किमी 12 पर 4-लेन आरओबी का निर्माण	-	146.46	148.31	123.32	100	पूर्ण
21 (vii) i)	एनएच-81 के किमी 31 के लेवल क्रॉसिंग संख्या-केके-4ए के स्थान पर 2-लेन संयुक्त आरओबी का निर्माण	-	53.78	53.78	49.6	100	पूर्ण
21 (ix)	एनएच-81 के किमी 48 के लेवल क्रॉसिंग संख्या-केके-12 के स्थान पर 2-लेन संयुक्त आरओबी का निर्माण	-	49.55	49.55	48.50	100	पूर्ण

21 (x)	एफ एनएच-131ए के किमी 46 पर 2-लेन आरओबी का निर्माण।	-	44.48	44.48	43.11	100	पूर्ण
21 (xi)	एफ एनएच-28बी के किमी 91 पर 2-लेन आरओबी का निर्माण।	-	62.48	62.48	55.32	100	पूर्ण
21 (xii)	एनएच-28बी के किमी 94 पर 2-लेन आरओबी का निर्माण।	-	68.49	93.54	19.01	33.5	31.12.2025
उप-योग (ख)		2,033	39,913.00				
कुल योग		3,092	50,712.00	70,726.00	40,096.00		

INTEGRATION OF MSMEs WITH GLOBAL VALUE CHAINS

***417. SHRI E. T. MOHAMMED BASHEER:**

SUSHRI S. JOTHIMANI:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether the Government is aware of the need of improving integration of Micro, Small and Medium Enterprises (MSMEs) with global value chains and strengthen their participation in international trade and if so, the details thereof;
- (b) the key global challenges faced by MSMEs in international markets;
- (c) the impact of global economic factors on the growth and sustainability of MSMEs;
- (d) the initiatives taken to enhance the global competitiveness of Micro, Small and Medium Enterprises (MSMEs) for access to international markets;
- (e) the status of India's Micro, Small and Medium Enterprise (MSME) sector in comparison to other major economies in terms of productivity, innovation and ease of doing business; and
- (f) the future strategies being considered by the Government to address global challenges and position Indian MSMEs as key players in the international market?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI JITAN RAM MANJHI):

(a) to (f): Yes. The government is aware of the need of improving integration of Micro, Small and Medium Enterprises (MSMEs) with global value chains and strengthen their participation in international trade. This leads to increase economic growth, job creation, and global competitiveness for the country.

Some of the challenges faced by MSMEs in International Markets include limited access to information on Global Markets, access to finance, formalization of MSMEs, Research & Development and Innovation. Globalization can offer opportunities like access to international markets and foreign investment in the growth and sustainability of Micro, Small, and Medium Enterprises (MSMEs). To address some of these challenges, Ministry is implementing several initiatives/Schemes and policies:

- (i) The International Cooperation (IC) Scheme aims to capacity build MSMEs to enter the export market. Under the Market Development Assistance component of the Scheme, financial assistance is provided to MSMEs for participation in International Fairs/Exhibitions, as well as for organizing International Conferences in India to continuously update themselves to meet the challenges emerging out of changes in technology, changes in demand, emergence of new markets, etc. Under the Capacity Building for First Time Exporters component, reimbursement is provided to Micro and Small Entrepreneurs on export shipments for costs incurred on Registration - Cum - Membership Certification with Export Promotion Councils, Export Insurance Premium

and Testing and Quality Certification for Exports of products and services.

- (ii) Ministry of MSME has also set up a dedicated support system for export promotion by establishing 65 Export Facilitation Centres (EFCs). These EFCs support MSMEs by disseminating information on various Schemes and supports available for the MSMEs, assisting exports in linking them with financial institutions such as Non Banking Financial Companies, New Fintech start-ups, to avail credit at competitive rates etc.
- (iii) MSME Champions Scheme with three sub schemes, MSME-Sustainable (ZED) Certification Scheme, MSME-Competitive (LEAN) Scheme and MSME-Innovative Scheme (Incubation, Design & Intellectual Property Rights) is a holistic approach to unify, synergize and converge with various Schemes and interventions to enable MSMEs to become globally competitive. Raising and Accelerating MSME Performance (RAMP) Scheme aims to provide support to MSMEs through increased access to technological upgradation, market and credit by strengthening of Central and State Agencies. In order to support MSMEs for adoption of sustainable and eco-friendly practices and technologies, renewable energy sources and promotion of Circular Economy, Ministry has launched Green Investment & Financing for Transformation (GIFT) Scheme and Scheme for Promoting of Investment in Circular Economy (SPICE). Further, in order to provide Micro and Small Enterprises Access

to Digital Marketing, Ministry has launched the Trade Enablement and Marketing Initiative (TEAM).

- (iv) Coir Board is implementing Coir Vikas Yojana, a central sector Scheme with a component for promotion of coir exports through its various export promotion activities.
- (v) Ministry also facilitates collateral free credit for Micro and Small Enterprises through Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) Scheme. The guarantee limit has been raised to Rs. 10 Crore.
- (vi) The revised criteria for classification of MSMEs widens the ambit of the MSME sector. Under the revised criteria, units with investments up to ₹2.5 crore are now classified as micro enterprises, from the previous threshold of ₹1 crore. The turnover limit has been revised from ₹5 crore to ₹10 crore. Units with investments up to ₹25 crore are classified as small enterprises, from the earlier ₹10 crore. The turnover limit for such enterprises has been doubled from ₹50 crore to ₹100 crore. Units with investments up to ₹125 crore are now classified as medium enterprises, from the earlier limit of ₹50 crore. For medium enterprises, the turnover limit has been doubled to ₹500 crore.
- (vii) Udyam registration Portal facilitates the online registration of MSMEs and Udyam Assist Platform brings Informal Micro Enterprises (IMEs) under the formal ambit for availing benefits under Priority Sector Lending and Schemes of Ministry.

The MSME sector in India contributes significantly to the national economy. Indian MSMEs have demonstrated resilience and growth. The Government is actively pushing to support MSMEs through Digitalization and Technological Upgradation, Financial Inclusion and Access to Credit, Skill Development and Human Capital, Green Manufacturing and Sustainability to build competitiveness of MSMEs to establish them as key players in Global Value Chain.

AIRPORTS UNDER UDAN SCHEME IN GUJARAT

***418. SHRI DEVUSINH CHAUHAN:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the number of airports operationalized under the UDAN scheme in Gujarat till date; and
- (b) the details of new routes that have been added in the State under the said scheme?

THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU):

(a) and (b): Under the Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCS-UDAN), 08 Airports/Water Aerodromes namely Bhavnagar, Porbandar, Jamnagar, Mundra, Kandla, Keshod, Sabarmati River Front (Water Aerodrome) and Statue of Unity (Water Aerodrome) and 69 RCS Routes connecting these aerodromes have been operationalised so far in the State of Gujarat. The details of these routes are given in the enclosed **Statement**.

RCS-UDAN in an ongoing market-based Scheme wherein bidding rounds are conducted periodically to expand connectivity to unserved and underserved airstrips. Airlines submit proposals based on demand assessment on a particular route during the bidding round. Valid bids are awarded for the operationalisation of routes under the Scheme post-readiness of airports.

STATEMENT

Status of Operationalised routes in the State of Gujarat under RCS – UDAN

S. N.	Rou nd	FW/H/W	Departure	Arrival	Operator	Started on
1.	1	Fixed-wing	Kandla	Mumbai	Spicejet	10-07-2017
2.	1	Fixed-wing	Mumbai	Kandla	Spicejet	10-07-2017
3.	1	Fixed-wing	Mumbai	Porbandar	Spicejet	10-07-2017
4.	1	Fixed-wing	Ahmedabad	Jamnagar	Deccan	17-02-2018
5.	1	Fixed-wing	Jamnagar	Ahmedabad	Deccan	17-02-2018
6.	1	Fixed-wing	Ahmedabad	Mundra	Deccan	17-02-2018
7.	1	Fixed-wing	Mundra	Ahmedabad	Deccan	17-02-2018
8.	1	Fixed-wing	Ahmedabad	Diu	Deccan	24-02-2018
9.	1	Fixed-wing	Diu	Ahmedabad	Deccan	24-02-2018
10.	1	Fixed-wing	Ahmedabad	Bhavnagar	Deccan	01-05-2018
11.	1	Fixed-wing	Bhavnagar	Ahmedabad	Deccan	01-05-2018
12.	2	Fixed-wing	Ahmedabad	Jaisalmer	Spicejet	31-10-2018
13.	2	Fixed-wing	Jaisalmer	Ahmedabad	Spicejet	31-10-2018
14.	2	Fixed-wing	Surat	Jaisalmer	Spicejet	30-11-2018

S. N.	Round	FW/H/W	Departure	Arrival	Operator	Started on
15.	2	Fixed-wing	Jaisalmer	Surat	Spicejet	30-11-2018
16.	2	Fixed-wing	Ahmedabad	Jaisalmer	Trujet	19-12-2018
17.	2	Fixed-wing	Jaisalmer	Ahmedabad	Trujet	19-12-2018
18.	2	Fixed-wing	Ahmedabad	Porbandar	Trujet	19-12-2018
19.	2	Fixed-wing	Porbandar	Ahmedabad	Trujet	19-12-2018
20.	2	Fixed-wing	Ahmedabad	Nasik	Alliance Air	01-02-2019
21.	2	Fixed-wing	Nasik	Ahmedabad	Alliance Air	01-02-2019
22.	2	Fixed-wing	Ahmedabad	Nasik	Trujet	13-02-2019
23.	2	Fixed-wing	Nasik	Ahmedabad	Trujet	13-02-2019
24.	2	Fixed-wing	Ahmedabad	Jalgaon	Trujet	01-09-2019
25.	2	Fixed-wing	Jalgaon	Ahmedabad	Trujet	01-09-2019
26.	2	Fixed-wing	Ahmedabad	Hubli	Indigo	01-07-2018
27.	2	Fixed-wing	Hubli	Ahmedabad	Indigo	01-07-2018
28.	2	Fixed-wing	Ahmedabad	Kandla	Trujet	15.05.2019
29.	2	Fixed-wing	Kandla	Ahmedabad	Trujet	15.05.2019
30.	2	Fixed-wing	Ahmedabad	Kandla	Alliance Air	18.11.2019
31.	2	Fixed-wing	Kandla	Ahmedabad	Alliance Air	18.11.2019
32.	3	Fixed-wing	Ahmedabad	Udaipur	Spicejet	25-03-2019
33.	3	Fixed-wing	Udaipur	Ahmedabad	Spicejet	25-03-2019

S. N.	Rou nd	FW/H/W	Departure	Arrival	Operator	Started on
34.	3	Fixed-wing	Ahmedabad	Kishangarh	Spicejet	31-03-2019
35.	3	Fixed-wing	Kishangarh	Ahmedabad	Spicejet	31-03-2019
36.	3	Fixed-wing	Ahmedabad	Belgaum	Ghodawat	15-05-2019
37.	3	Fixed-wing	Belgaum	Ahmedabad	Ghodawat	15-05-2019
38.	3	Fixed-wing	Ahmedabad	Kishangarh	Ghodawat	01-06-2020
39.	3	Fixed-wing	Kishangarh	Ahmedabad	Ghodawat	01-06-2020
40.	3	Sea Plane	Sabarmati River Front	Statue of unity	Spicejet	31-10-2020
41.	3	Sea Plane	Statue of Unity	Sabarmati River front	Spicejet	31-10-2020
42.	3	Fixed-wing	Surat	Belgaum	Ghodawat	21-12-2020
43.	3	Fixed-wing	Belgaum	Surat	Ghodawat	21-12-2020
44.	3	Fixed-wing	Surat	Kishangarh	Ghodawat	21-12-2020
45.	3	Fixed-wing	Kishangarh	Surat	Ghodawat	21-12-2020
46.	3	Fixed-wing	Jamnagar	Bangalore	Ghodawat	26-08-2021
47.	3	Fixed-wing	Bangalore	Jamnagar	Ghodawat	26-08-2021
48.	3	Fixed-wing	Jamnagar	Hyderabad	Ghodawat	26-08-2021
49.	3	Fixed-wing	Hyderabad	Jamnagar	Ghodawat	26-08-2021
50.	3	Fixed-wing	Keshod	Mumbai	Alliance Air	16-04-2022
51.	3	Fixed-wing	Mumbai	Keshod	Alliance Air	16-04-2022
52.	3	Fixed-wing	Bhavnagar	Pune	Spicejet	05-05-2022

S. N.	Rou nd	FW/H/W	Departure	Arrival	Operator	Started on
53.	3	Fixed-wing	Pune	Bhavnagar	Spicejet	05-05-2022
54.	4.2	Fixed-wing	Ahmedabad	Mundra	Aviation Connectivity	28-08-2023
55.	4.2	Fixed-wing	Mundra	Ahmedabad	Aviation Connectivity	28-08-2023
56.	4.3	Fixed-wing	Ahmedabad	Udaipur	Alliance Air	09-12-2022
57.	4.3	Fixed-wing	Udaipur	Ahmedabad	Alliance Air	09-12-2022
58.	5.0	Fixed-wing	Surat	Diu	Indigo	29-10-2023
59.	5.0	Fixed-wing	Diu	Surat	Indigo	29-10-2023
60.	5.0	Fixed-wing	Ahmedabad	Diu	Indigo	29-10-2023
61.	5.0	Fixed-wing	Diu	Ahmedabad	Indigo	29-10-2023
62.	5.0	Fixed-wing	Ahmedabad	Nanded	Ghodawat	31-03-2024
63.	5.0	Fixed-wing	Nanded	Ahmedabad	Ghodawat	31-03-2024
64.	5.3	Fixed-wing	Ahmedabad	Keshod	Alliance Air	29-10-2024
65.	5.3	Fixed-wing	Keshod	Ahmedabad	Alliance Air	29-10-2024
66.	5.3	Fixed-wing	Ahmedabad	Jalgaon	Alliance Air	29-10-2024
67.	5.3	Fixed-wing	Jalgaon	Ahmedabad	Alliance Air	29-10-2024
68.	5.0	Fixed-wing	Ahmedabad	Diu	Ghodawat	16-05-2025
69.	5.0	Fixed-wing	Diu	Ahmedabad	Ghodawat	16-05-2025

नागपुर में भूजल स्तर में गिरावट

*419. श्री श्यामकुमार दौलत बर्वे:

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या नागपुर के काटोल क्षेत्र में भूजल स्तर 800 से 850 फीट तक गिर गया है और इसके 1200 फीट तक गिरने की चेतावनी जारी की जा रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इसके क्या कारण हैं;
- (ख) सरकार द्वारा भूजल स्तर को स्थिर करने के लिए कौन-से तत्काल और दीर्घकालिक उपाय किए गए हैं;
- (ग) क्या नागपुर और अमरावती के प्रमुख बांधों की जल भंडारण क्षमता वर्ष 2023 और वर्ष 2024 के दौरान औसत से काफी कम रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और
- (घ) उक्त बांधों के पुनर्भरण और मरम्मत के लिए क्या कदम उठाए गए हैं/उठाए जा रहे हैं?

जल शक्ति मंत्री (श्री सी. आर. पाटिल):

(क) और (ख): केंद्रीय भूमि जल बोर्ड (सीजीडब्ल्यूबी) द्वारा पूरे देश में प्रति वर्ष चार बार भूजल स्तर की निगरानी की जाती है, जिसमें महाराष्ट्र के नागपुर जिले का काटोल ब्लॉक को भी शामिल किया जाता है। नागपुर के काटोल ब्लॉक में मानसून के पश्चात (नवंबर), 2024 में किए गए मापन के अनुसार, निगरानी किए गए लगभग 87.5% कुओं का भूजल स्तर 0-10 एमबीजीएल (भूतल से मीटर नीचे) के स्तर पर था।

इसके अतिरिक्त, भूजल स्तर में दीर्घकालिक अस्थिरता का आकलन करने के लिए, नवंबर 2024 के जल स्तर के आंकड़ों की तुलना दशकीय औसत आंकड़ों, अर्थात् वर्ष 2014 से वर्ष 2023 तक नवंबर माह के भूजल स्तर के औसत के साथ की गई है। इस प्रकार के विश्लेषण से पता चलता है कि काटोल ब्लॉक में लगभग 57.1% निगरानी वाले कुओं ने दशकीय औसत की तुलना में नवंबर 2024 के दौरान भूजल स्तर में वृद्धि दर्ज की है।

जल के राज्य का एक विषय होने के कारण, भूजल संसाधनों का सतत विकास और प्रबंधन मुख्य रूप से राज्य सरकारों का उत्तरदायित्व है। तथापि, केंद्र सरकार विभिन्न योजनाओं और परियोजनाओं के माध्यम से तकनीकी और वित्तीय सहायता प्रदान करके राज्य सरकारों के प्रयासों में सहायता करती है। इस दिशा में, नागपुर, महाराष्ट्र सहित देश भर में भूजल संसाधनों के संरक्षण और सतत विकास के लिए जल शक्ति मंत्रालय और अन्य केंद्रीय मंत्रालयों द्वारा उठाए गए महत्वपूर्ण कदम निम्नलिखित हैं:-

- i. सरकार वर्ष 2019 से देश में जल शक्ति अभियान (जेएसए) कार्यान्वित कर रही है जो वर्षा के जल संचयन और जल संरक्षण गतिविधियों के लिए एक मिशन मोड और समयबद्ध कार्यक्रम है। इस समय, जेएसए 2025 को नागपुर, महाराष्ट्र सहित देश भर में कार्यान्वित किया जा रहा है, जिसमें अति-दोहित और संकटग्रस्त क्षेत्रों पर विशेष ध्यान दिया गया है। जेएसए एक अम्ब्रैला अभियान है जिसके तहत विभिन्न केंद्रीय और राज्य योजनाओं के साथ मिलकर भूजल पुनर्भरण और संरक्षण संबंधी विभिन्न कार्य किए जा रहे हैं। जेएसए डैशबोर्ड के अनुसार, पिछले 4 वर्षों में, नागपुर जिले में समन्वय के माध्यम से लगभग 4,635 जल संचयन और पुनर्भरण कार्य पूरे किए गए हैं। जल शक्ति अभियान की गति को आगे बढ़ाने के लिए, जल संचयन जन भागीदारी (जेएसजेबी) विभिन्न क्षेत्रों में विशिष्ट जल संबंधी चुनौतियों के अनुरूप लागत प्रभावी, स्थानीय समाधान विकसित करने के उद्देश्य से एक समुदाय संचालित अभियान शुरू किया गया है।
- ii. इसके अलावा, केंद्रीय भूमि जल बोर्ड द्वारा राष्ट्रीय जलभृत मानचित्रण (एनएक्यूयूआईएम) परियोजना पूरी कर ली गई है, जिसके अंतर्गत नागपुर जिले, महाराष्ट्र के 9892 वर्ग किलोमीटर क्षेत्र सहित देश भर में लगभग 25 लाख वर्ग किमी मानचित्रण योग्य क्षेत्र शामिल है। इसके अतिरिक्त, ज़िले-वार जलभृत मानचित्र और प्रबंधन योजनाएँ तैयार की गई हैं और उन्हें आगे उपयुक्त कदम उठाने के लिए संबंधित राज्य एजेंसियों के साथ साझा किया गया है।

- iii. भूजल के कृत्रिम पुनर्भरण हेतु मास्टर प्लान- 2020, केंद्रीय भूजल बोर्ड द्वारा तैयार किया गया है और इसे राज्यों/संघ राज्य क्षेत्रों के साथ साझा किया गया है और इसके अंतर्गत देश में एक अनुमानित लागत के साथ लगभग 1.42 करोड़ वर्षा जल संचयन और कृत्रिम पुनर्भरण संरचनाओं के निर्माण हेतु एक व्यापक रूपरेखा मुहैया कराई गई है, जिससे लगभग 185 बिलियन क्यूबिक मीटर (बीसीएम) जल का उपयोग किया जा सके। मास्टर प्लान में महाराष्ट्र के नागपुर जिले के लिए लगभग 3.51 लाख वर्षा जल संचयन और पुनर्भरण संरचनाओं की सिफारिश की गई है।
- iv. भारत सरकार महाराष्ट्र सहित 7 राज्यों के जल की कमी वाले 80 जिलों में अटल भूजल योजना लागू कर रही है, जिसका मुख्य विषय समुदाय संचालित भूजल संसाधनों का सतत प्रबंधन और मांग का प्रबंधन करना है।
- v. भारत सरकार द्वारा मिशन अमृत सरोवर शुरू किया गया था, जिसका उद्देश्य देश के प्रत्येक जिले में कम से कम 75 जल निकायों का विकास और पुनरुद्धार करना था। इसके परिणामस्वरूप देश में लगभग 69,000 अमृत सरोवरों का निर्माण/पुनरुद्धार किया गया है, जिनमें से 78 नागपुर जिले में हैं।
- vi. जल शक्ति मंत्रालय भूजल पर निर्भरता कम करने के लिए सतही और भूजल के संयुक्त उपयोग को बढ़ावा देता है। पीएमकेएसवाई-एआईबीपी के तहत, राज्यों/संघ राज्य क्षेत्रों के सहयोग से सतही जल आधारित प्रमुख और मध्यम सिंचाई परियोजनाओं को कार्यान्वित किया जा रहा है। महाराष्ट्र में ऐसी 26 परियोजनाएँ शुरू की गई हैं। इसके अतिरिक्त, वर्ष 2018 से, महाराष्ट्र के लिए एक विशेष पैकेज तैयार किया गया है जो विशेष रूप से विदर्भ और मराठवाड़ा में सूखाप्रवण क्षेत्रों में 83 सतही लघु सिंचाई परियोजनाओं और 8 प्रमुख/मध्यम परियोजनाओं को संपूरित करता है।
- vii. जल शक्ति मंत्रालय ने सभी राज्यों/संघ राज्य क्षेत्रों को एक आदर्श विधेयक परिचालित किया है ताकि वे भूजल विकास के नियमन हेतु उपयुक्त कानून बना सकें, इसमें वर्षा जल संचयन

का प्रावधान भी शामिल है। अब तक, महाराष्ट्र सहित 21 राज्यों/संघ राज्य क्षेत्रों ने भूजल कानून को अपनाया और लागू किया है।

(ग) और (घ): बांधों की सुरक्षा, संचालन, रखरखाव और मरम्मत सुनिश्चित करने का प्राथमिक उत्तरदायित्व संबंधित बांध मालिकों का है, जो मुख्य रूप से राज्य सरकारें होती हैं। प्राप्त सूचना के अनुसार, महाराष्ट्र के नागपुर और अमरावती जिलों में स्थित प्रमुख बांधों की वास्तविक जल भंडारण क्षमता, जैसा कि मानसून सीजन के अंत में (अर्थात् अक्टूबर के अंत में) वर्ष 2023 और 2024 के लिए दर्ज किया गया है, संलग्न **विवरण** में दी गई है। परियोजना प्राधिकरण के अनुसार, दोनों वर्षों के लिए भंडारण क्षमता का आकलन सामान्य स्तर के रूप में किया गया है।

इसके अलावा, बांध सुरक्षा और कार्य-निष्पादन को बढ़ाने हेतु सहायता प्रदान करने के लिए, भारत सरकार बाह्य रूप से वित्त पोषित बांध पुनर्वास और सुधार परियोजना (डीआरआईपी) चरण- II और III लागू कर रही है। यह पहल महाराष्ट्र सहित 19 राज्यों के चुनिंदा बांधों को कवर करती है। इस योजना के अंतर्गत, महाराष्ट्र को 167 बांधों के पुनर्वास कार्य आवंटित किए गए हैं।

नागपुर जिले में स्थित नांद और वडगांव बांध (लोअर वेन्ना परियोजना का भाग) और अमरावती जिले में स्थित सापन और ऊपरी वर्धा बांधों को डीआरआईपी के अंतर्गत व्यापक पुनर्वास के लिए शामिल किया गया है।

विवरण

दिनांक 31.10.2023 तक नागपुर जिले के प्रमुख बांधों की जल भंडारण क्षमता						
क्र.सं.	परियोजना	जिला	नदी	परियोजना द्वारा डिज़ाइन की गई भंडारण क्षमता (एमसीएम)	अक्टूबर 2023 के अंत तक भंडारण क्षमता (एमसीएम)	प्रतिशत (6/5)x100
1	2	3	4	5	6	8
1	तोतलाडोह	नागपुर	पेंच	1016.88	938.36	92.28
2	कामठी खैरी	नागपुर	पेंच	141.98	54.57	38.43
3	खिडसी	नागपुर	सुर	103.00	73.84	71.69

4	नंद (निचला वेन्ना)	नागपुर	नंद	53.18	45.91	86.33
5	वडगांव (निचला वेन्ना)	नागपुर	वेन्ना	134.89	129.93	96.32
	कुल	नागपुर		1449.93	1242.61	85.70

दिनांक 31.10.2024 तक नागपुर जिले के प्रमुख बांधों की जल भंडारण क्षमता

1	तोतलाडोह	नागपुर	पेंच	1016.88	1016.88	100.00
2	कामठी खैरी	नागपुर	पेंच	141.98	77.81	54.80
3	खिडसी	नागपुर	सुर	103.00	60.23	58.48
4	नंद (निचला वेन्ना)	नागपुर	नंद	53.18	53.18	100.00
5	वडगांव (निचला वेन्ना)	नागपुर	वेन्ना	134.89	133.57	99.02
	कुल	नागपुर		1449.93	1341.67	92.53

दिनांक 31.10.2023 तक अमरावती जिले में प्रमुख बांधों की जल भंडारण क्षमता

9						
1	ऊपरी वर्धा	अमरावती	पेंच	564.05	549.33	97.39
2	सपन	अमरावती	मोरापथा	38.6	36.39	94.28

दिनांक 31.10.2024 तक अमरावती जिले में प्रमुख बांधों की जल भंडारण क्षमता

1	ऊपरी वर्धा	अमरावती	पेंच	564.05	564.05	100.00
2	सपन	अमरावती	मोरापथा	38.6	38.6	100.00

CHANGE OF NAME OF COIMBATORE AIRPORT

***420. SHRI TAMILSELVAN THANGA:**

DR. GANAPATHY RAJKUMAR P.:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether the Union Government has received any proposal to change the name of Coimbatore International Airport and if so, the details thereof;
- (b) whether the Government is likely to consider the proposal; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI KINJARAPU RAMMOHAN NAIDU):

(a) to (c): In general, the Airports are known by the name of city where they are located, unless another specific name is proposed by the respective State Government supported by a Resolution passed in the State Legislative Assembly, which is then considered in consultation with other Ministries/ Departments and then sent to the Union Cabinet for final approval. No such proposal to rename Coimbatore Airport has been received from the State Government of Tamil Nadu.

(ii) Unstarred Question Nos. 4601 to 4830

GUIDELINES FOR INSTALLING FGD SYSTEMS

4601. SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of **POWER** be pleased to state:

- (a) whether the notification dated July 11, 2025 exempts a majority of coal-fired thermal power plant units from installing Flue Gas Desulphurization (FGD) systems, if so, the details thereof and the reasons therefor;
- (b) the list of total number of units with their capacity and category (A,B,C) along with the criteria and scientific basis for classifying them into said categories, State-wise;
- (c) the list of exempted units with their capacity and category, State-wise including Delhi-NCR along with the specific criteria and rationale used to determine these exemptions including the reasons for adopting location-based emission norms instead of uniform national standards; and
- (d) whether comparative national SO₂ trends and international benchmarks were reviewed before this amendment and if so, the details thereof along with the compliance, review and monitoring roadmap for Categories B and C?

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):

(a) to (d): Ministry of Environment, Forest and Climate Change (MoEF&CC) notified emission standards [including Sulphur Dioxide (SO₂)] for coal / lignite based Thermal Power Plants (TPPs) vide its Notification dated 07.12.2015. Further, MoEF&CC vide Notification dated 31.03.2021 categorized TPPs into three categories i.e. Category A, B and C for compliance of the emission standards. Accordingly, TPPs were classified as follows:

Sl. No.	Category	Location/Area	No. of TPPs	No. of Units	Capacity (MW)
1	Category A	Within 10 km radius of National Capital Region or cities having million plus population	17	66	20,577
2	Category B	Within 10 km radius of Critically Polluted Areas or Non-attainment cities	25	72	24,057
3	Category C	Other than those included in category A and B	149	462	1,66,885.5
Total			191	600	2,11,519.5

Note: As per 2011 census of India

State-wise details of number of TPP Units (including 35 Units of Delhi-NCR) along with their capacity under Category A, B and C are given in the enclosed **Statement**.

To meet the SO₂ emission norms, Flue Gas Desulphurization (FGD) system is being installed in coal/lignite based TPPs.

The SO₂ emission standards prescribed in MoEF&CC Notification dated 07.12.2015 have been reviewed by the Central Government taking into consideration the various representations received regarding exemption or relaxation in timelines of these standards due to limited availability of technology providers, its techno-economic feasibility, negative impact of COVID-19 pandemic on supply chain, price escalation due to high demand and low supplies, low SO₂ concentration in ambient air and heavy burden on consumers due to increase in electricity price etc.

Besides the above, the scientific studies conducted by independent research institutions regarding effectiveness & rationale behind these standards and its role in overall ambient air pollution of the region were also considered to evaluate the need of universal applicability and enforcement of these standards.

In view of above, now MoEF&CC has issued a Notification on 11.07.2025 regarding applicability of SO₂ emission standards for TPPs along with timelines and its details are given below:

- (i) TPPs declared to retire before 31.12.2030 shall not be required to meet specified standards for SO₂ emissions in case such plants submit an undertaking to Central Pollution Control Board(CPCB) and Central Electricity Authority(CEA) for exemption on ground of retirement of such plant;
- (ii) the existing and under commissioning Category A TPPs shall comply with SO₂ emission standards by 31.12.2027. Other Category A plants to be commissioned after 31.12.2027 will operate only after ensuring compliance of these standards;
- (iii) for all Category B Plants or Units, whether existing or upcoming, the applicability of SO₂ emission standards, shall be decided by the Central Government based upon recommendations of the Expert Appraisal Committee in charge of Thermal Power Projects as per the procedure laid in the Notification dated 11.07.2025;
- (iv) the SO₂ emission standards shall not be applicable to all Category-C TPPs subject to compliance of stack height criteria notified by MoEF&CC

on 30.08.1990 and the timeline for compliance of stack height criteria is 31.12.2029.

The category wise applicability of SO₂ emission standards in TPPs have been decided based on detailed scientific studies and analysis of ambient SO₂ concentrations across the country, including areas near TPPs. This approach applies the precautionary principle for controlling and abating air pollution in densely populated and other air pollution sensitive areas, while also emphasizing on resource conservation by avoiding additional consumption of water, auxiliary power, and limestone, and avoiding the increase in carbon footprint/CO₂ emissions resulting from the installation of FGDs, as well as mining and transportation of limestone required for these measures.

STATEMENT

State-wise details of TPP units under Category A, B and C

Sl. No.	State	No. of TPP Units				Total Capacity (MW)
		Category A	Category B	Category C	Total no. of Units	
1	Andhra Pradesh	13	0	18	31	11,590
2	Assam	0	0	03	03	750
3	Bihar	0	4	20	24	7,960
4	Chhattisgarh	0	18	45	63	23,688
5	Gujarat	03	0	43	46	16,092
6	Haryana*	08	0	04	12	5,330
7	Jharkhand	0	0	13	13	4,250
8	Karnataka	0	0	22	22	9,480
9	Madhya Pradesh	0	0	50	50	21,950
10	Maharashtra	15	11	46	72	24,966
11	Odisha	0	03	17	20	10,140
12	Punjab*	0	0	15	15	5,680
13	Rajasthan	07	0	30	37	10,480

14	Tamil Nadu	08	17	16	41	13,685
15	Telangana	0	0	19	19	7,572.5
16	Uttar Pradesh*	06	09	62	77	23,729
17	West Bengal	06	10	39	55	14,177
	Total	66	72	462	600	2,11,519.5

* Note: Includes 35 Units of TPPs in Delhi-NCR (Haryana-12 Units, Punjab-13 Units, Uttar Pradesh-10 Units)

बधाड़ा से गावड़का राजमार्ग का उन्नयन

4603. श्री भरतभाई मनुभाई सुतारिया:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या बधाड़ा से गावड़का राजमार्ग खंड को दो लेन हेतु अनुमोदन प्रदान किया गया है, यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ख) क्या उक्त राजमार्ग खंड का चार लेन में उन्नयन किया जाएगा और यदि हां, तो इस संबंध में सरकार की क्या टिप्पणी है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क) और (ख): राष्ट्रीय राजमार्ग (एनएच)-351 के बधाड़ा से गवाडका खंड पर पहले से ही पेव्ड शोल्डर कैरिजवे सहित दो लेन का है। एनएच-351 के इस खंड को चार लेन के राष्ट्रीय राजमार्ग मानकों के अनुसार उन्नत करने की आवश्यकता की जाँच हेतु विस्तृत परियोजना रिपोर्ट (डीपीआर) तैयार करने का कार्य प्रारंभ कर दिया गया है। एनएच-351 के इस खंड का उन्नयन डीपीआर के परिणाम, यातायात की आवश्यकताओं, मार्गाधिकार (आरओडब्ल्यू) की उपलब्धता, कार्यों की पारस्परिक प्राथमिकता और पीएम गति शक्ति राष्ट्रीय मास्टर प्लान (एनएमपी) के साथ तालमेल के अधीन होगा।

छात्राओं के लिए जनजाति-विशिष्ट छात्रवृत्ति योजना

4604. श्री गणेश सिंह:

क्या जनजातीय कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का मध्य प्रदेश के विध्य क्षेत्र जैसे आदिवासी और दूरस्थ क्षेत्रों में माध्यमिक शिक्षा में आदिवासी लड़कियों की निरंतरता और समावेशन सुनिश्चित करने के लिए एक स्थानीय जनजाति-विशिष्ट छात्रवृत्ति योजना लागू करने का विचार है; और

(ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):

(क) और (ख): जनजातीय कार्य मंत्रालय देश में जनजातीय लड़कियों और मध्य प्रदेश के विध्य क्षेत्र जैसे दूरदराज के क्षेत्रों सहित अनुसूचित जनजाति की आबादी के बीच प्रारंभिक और उच्च शिक्षा को बढ़ावा देने और प्रोत्साहित करने के लिए निम्नलिखित छात्रवृत्ति योजनाएं क्रियान्वित कर रहा है:-

- i. अजजा छात्रों के लिए मैट्रिक-पूर्व छात्रवृत्ति (कक्षा IX और X)
- ii. अजजा छात्रों के लिए मैट्रिकोत्तर छात्रवृत्ति (कक्षा XI और उससे ऊपर)
- iii. अजजा छात्रों के लिए उच्चतर शिक्षा हेतु राष्ट्रीय अध्येतावृत्ति
- iv. अजजा छात्रों के लिए उच्चतर शिक्षा हेतु राष्ट्रीय छात्रवृत्ति (शीर्ष श्रेणी)
- v. अजजा छात्रों के लिए राष्ट्रीय समुद्रपारीय छात्रवृत्ति

उपर्युक्त योजनाओं में से, क्रम संख्या (i) से (ii) तक की छात्रवृत्ति योजनाएँ केंद्र प्रायोजित योजनाएँ हैं और संबंधित राज्य/संघ राज्यक्षेत्र के माध्यम से कार्यान्वित की जाती हैं। मैट्रिक-पूर्व एवं मैट्रिकोत्तर छात्रवृत्ति योजनाएँ दोनों ही खुली (ओपन एंडेड) योजनाएँ हैं, जिनमें 9वीं कक्षा से लेकर स्नातकोत्तर पाठ्यक्रमों तक की पढ़ाई के लिए बालिकाओं सहित सभी पात्र विद्यार्थियों को छात्रवृत्ति दी जाती है, जिनके माता-पिता की वार्षिक आय 2.5 लाख रुपये से अधिक नहीं है।

आवेदन आमंत्रित करना, सत्यापन, लाभार्थियों का चयन और छात्रवृत्ति राशि का वितरण संबंधित राज्य/संघ राज्यक्षेत्र की जिम्मेदारी है। जनजातीय कार्य मंत्रालय, राज्यों/संघ राज्यक्षेत्रों द्वारा प्रस्तुत प्रस्तावों और वित्तीय एवं वास्तविक प्रगति की जाँच के आधार पर उन्हें केंद्रीय अंशदान राशि जारी करता है। राज्य सरकारें/संघ राज्य क्षेत्र प्रशासन सभी पात्र अनुसूचित जनजाति छात्रों के बैंक खातों में प्रत्यक्ष लाभ अंतरण (डीबीटी) के माध्यम से छात्रवृत्ति राशि वितरित करते हैं।

क्रम संख्या (iii) पर राष्ट्रीय अध्येतावृत्ति योजना जनजातीय कार्य मंत्रालय द्वारा पूर्णतः वित्तपोषित एक केंद्रीय क्षेत्र की योजना है, जिसका उद्देश्य मेधावी अनुसूचित जनजाति के छात्रों को मास्टर डिग्री पूरी करने के बाद भारत में पीएचडी करने हेतु अध्येतावृत्ति प्रदान करना है। प्रति वर्ष पीएचडी के लिए नई अध्येतावृत्तियों की कुल संख्या 750 है। 36 वर्ष की आयु तक मास्टर डिग्री में न्यूनतम 55% अंक प्राप्त करने वाले अनुसूचित जनजाति के छात्र इस योजना के अंतर्गत अध्येतावृत्ति के लिए आवेदन करने के पात्र हैं। अध्येतावृत्ति का मूल्य यूजीसी दरों के बराबर है। इस योजना के अंतर्गत 30% स्थान (अर्थात् कुल 750 में से 225) महिलाओं के लिए आरक्षित है।

क्रम संख्या (iv) पर राष्ट्रीय छात्रवृत्ति योजना जनजातीय कार्य मंत्रालय द्वारा पूर्णतः वित्तपोषित एक केंद्रीय क्षेत्र की योजना है। इस योजना के अंतर्गत, प्रबंधन, चिकित्सा, इंजीनियरिंग, सूचना प्रौद्योगिकी, विधि आदि जैसे व्यावसायिक क्षेत्रों में चयनित शीर्ष सरकारी और गैर-सरकारी संस्थानों में स्नातक/स्नातकोत्तर पाठ्यक्रम के अध्ययन के लिए छात्रवृत्ति प्रदान की जाती है। सभी अनुसूचित जनजाति के छात्र, जिनके माता-पिता की वार्षिक आय 6 लाख रुपये से अधिक नहीं है और जो मंत्रालय द्वारा अधिसूचित 265 संस्थानों में अध्ययन कर रहे हैं, छात्रवृत्ति प्राप्त करने के पात्र हैं। यह एक खुली योजना है जिसमें सभी पात्र अनुसूचित जनजाति की छात्राएँ शामिल हैं।

क्रम संख्या (v) पर राष्ट्रीय समुद्रपारीय छात्रवृत्ति योजना जनजातीय कार्य मंत्रालय द्वारा पूर्णतः वित्तपोषित एक केंद्रीय क्षेत्र की योजना है, जिसके अंतर्गत मेधावी अनुसूचित जनजाति (एसटी) के छात्रों को विदेशों में शीर्ष 1000 (नवीनतम ओएस विश्व रैंकिंग के अनुसार) संस्थानों/विश्वविद्यालयों में उच्च शिक्षा प्राप्त करने के लिए छात्रवृत्ति प्रदान की जाती है। यह योजना विदेश मंत्रालय के विदेश स्थित भारतीय दूतावासों/मिशनो के माध्यम से कार्यान्वित की जाती है। प्रति वर्ष बीस छात्रवृत्तियाँ प्रदान की जाती हैं। इस योजना के अंतर्गत अजजा छात्र जिनकी पारिवारिक आय 6 लाख रुपये वार्षिक से अधिक नहीं है, छात्रवृत्ति के लिए आवेदन करने के पात्र हैं। इस योजना के अंतर्गत 30% स्थान (अर्थात् कुल 20 में से 6) महिलाओं के लिए आरक्षित हैं।

CENTRAL ROADS AND INFRASTRUCTURE FUND**4605. SHRIMATI PRIYANKA GANDHI VADRA:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the mechanism for identifying road and other infrastructure projects under the Central Roads and Infrastructure Fund (CRIF);
- (b) the details of road and other infrastructure projects taken up under CRIF during the last five years, State-wise;
- (c) the details of CRIF funds collected during the above period;
- (d) the details of funds allocated and expenditure incurred under CRIF during the above period, State-wise;
- (e) the details of pending CRIF proposals from Kerala, especially in Wayanad Lok Sabha Constituency; and
- (f) the measures being taken by the Government to ensure the timely completion of CRIF projects?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a) to (f): The Central Road and Infrastructure Fund (CRIF) is earmarked for various Infrastructure Sectors such as Transport (Road and Bridges, Ports, Shipyards, Inland Waterways, Airports, Railways, Urban Public Transport), Energy, Water and Sanitation, Communication, Social and Commercial Infrastructure, etc., as per the provision of Section 7A of the amended CRIF Act, 2000. Transfer of fund is done Ministry wise under CRIF. Year-wise details of

collection of Road and Infrastructure Cess and the utilization / transfers made under the CRIF during the last five years are as under: -

Amount in ₹ Crore					
Item	2020-21	2021-22	2022-23	2023-24	2024-25 (RE)
Collection	235,782.55	195,986.96	59,234.95	44,552.49	45,250.00
Utilization / Transfers	182,363.47	251,738.18	239,646.25	47,777.66	39,777.90

National Highways projects in the Ministry of Road Transport and Highways (MoRTH) are taken up as per the overall available Budgetary outlay including the allocation from CRIF. Additionally, MoRTH also takes up development and maintenance of State Roads as per the criteria duly finalized in consultation with the Ministry of Finance under the amended CRIF Act, 2000. The criteria inter-alia provides for finalization of list of projects prioritized by State Governments / UTs to be approved by MoRTH, with framework of Gati Shakti being the guiding principle for identification, sanction and implementation of Projects. Administrative Approval, Technical Approval and Financial Sanction of projects of the approved list is given by concerned State Governments/ UTs, with permissible excess cost of upto 10 percentage over approved cost.

State / Union Territory (UT) – wise details of State Road projects approved under the CRIF Scheme during the last five years, including for the State of Kerala, are given in the enclosed **Statement-I**. This includes 10 State Road projects in 108 km length costing ₹142 Crore approved under CRIF Scheme in

the State of Kerala and passing through Wayanad Lok Sabha Constituency, during the last five years.

State / UT - wise details of accrual and release of funds for development and maintenance of State roads under CRIF Scheme during the last five years are given in the enclosed **Statement-II**.

As per the approved Criteria for approval of State road projects and allocation of funds under the CRIF Act, 2000, the Government in MoRTH considers approval of State roads projects submitted by State government under CRIF based on the current year accrual and outstanding committed liabilities of already sanctioned works i.e. Bank of Sanction (BOS). As on 01.04.2025, the BOS of the approved state road projects for the state of Kerala including the Wayanad district is about ₹1,200 Crore against the current year accrual of ₹181 Crore. Considering the large BOS (more than 6.5 times the current year accrual) of Kerala, the CRIF proposal submitted by the Government of Kerala could not be considered. As and when sanction space is available based on accrual of the state under CRIF and utilisation of funds received from the State Government, fresh proposals in order of priority indicated by the State Government shall be taken up for approval.

Further responsibility for Project implementation lies with the concerned State / UT Government, with Project monitoring and quality control of works to be done at State/UT level at regular intervals ensuring timely completion of works. Government in MoRTH releases funds to the State Governments / UTs based on the submission of Utilization Certificates of funds released earlier

under CRIF. While releasing funds, it is ensured that a revolving balance of one third of accrual/ allocation for the State/ UT for the year is maintained with the State/ UT.

Funds allocated to Ministry of Railways are primarily used for development of Road Over Bridges (ROBs) / Road Under Bridges (RUBs) in lieu of Level Crossings (LCs). Such works are prioritized and taken up on the basis of its impact on safety and mobility in train operations and impact on road users. As on 01.04.2025, 4,402 nos. of Road Safety Works (ROBs / RUBs) are sanctioned at the cost of ₹1,00,860 Crore, including 140 nos. sanctioned at the cost of ₹4,837 Crore in the State of Kerala. Out of this, 2 nos. of ROBs are sanctioned at the cost of ₹77 Crore in Wayanad Lok Sabha Constituency.

Funds allocated to the Ministry of Rural Development under various sources including CRIF have been primarily used for development of rural roads under Pradhan Mantri Gram Sadak Yojana (PMGSY), based on the model of decentralized network planning for rural roads with objective to provide at least single connectivity to each target habitation under PMGSY.

Funds allocated to the Department of Telecommunications under CRIF during the last five years have been used for OFC based network for Defence Services.

STATEMENT-I

State / UT – wise details of State Road projects approved under the CRIF Scheme during the last five years, including for the State of Kerala: -

S.No.	State/UT	Length in km, Cost in ₹ Crore														
		2020-21			2021-22			2022-23			2023-24			2024-25		
		No.	Length	Cost	No.	Length	Cost	No.	Length	Cost	No.	Length	Cost	No.	Length	Cost
1	Andhra Pradesh	46	676	946	0	0	0	35	400	1,174	3	40	108	19	278	646
2	Arunachal Pradesh	0	0	0	27	301	553	0	0	33	25	78	306	21	136	449
3	Assam	13	201	606	0	0	0	0	0	0	7	76	425	4	50	262
4	Bihar	1	2	205	0	0	0	27	122	1,542	0	0	0	8	68	642
5	Chhattisgarh	0	0	0	15	316	846	6	0	315	1	0	42	8	324	892
6	Goa	0	0	0	6	75	81	0	0	0	1	1	92	0	0	0
7	Gujarat	0	0	0	0	0	0	0	0	0	49	577	1,905	0	0	0
8	Haryana	0	0	0	1	24	99	13	279	780	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	13	94	238	1	0	103	5	73	295	6	144	345
10	Jharkhand	0	0	0	0	0	0	17	216	1,128	0	0	0	0	0	0
11	Karnataka	0	0	0	0	0	0	0	0	0	297	2,061	1,386	0	0	0
12	Kerala	0	0	0	0	0	0	37	404	673	0	0	0	0	0	0
13	Madhya Pradesh	1	107	154	24	600	1,893	37	643	2,966	11	59	698	0	0	0
14	Maharashtra	0	0	0	272	2,263	2,040	171	943	2,978	89	663	1,900	130	832	1,994
15	Manipur	13	145	132	0	0	0	0	0	0	8	58	153	92	455	314
16	Meghalaya	0	0	0	15	105	257	0	0	0	0	0	0	6	0	76
17	Mizoram	0	0	0	1	10	47	1	37	1	0	0	0	1	0	70

STATEMENT-II

State / UT - wise details of accrual and release of funds for development and maintenance of State roads under CRIF Scheme during the last five years: -

Amount in ₹ Crore											
Sr. No.	State/UT	2020-21		2021-22		2022-23		2023-24		2024-25	
		Accrual	Release*	Accrual	Release*	Accrual#	Release#	Accrual#	Release#	Accrual#	Release#
1	Andhra Pradesh	325.54	322.00	334.96	300.80	380.19	356.55	420.10	485.48	420.00	322.56
2	Arunachal Pradesh	125.48	42.03	128.39	128.33	147.65	183.63	167.75	238.00	168.04	269.13
3	Assam	140.74	220.81	143.80	77.51	169.64	122.82	194.65	223.24	193.55	222.59
4	Bihar	195.30	425.93	201.16	447.06	226.47	226.47	258.43	258.43	255.17	255.17
5	Chhattisgarh	237.50	234.92	245.74	230.29	281.12	86.92	320.19	353.60	322.62	177.28
6	Goa	14.43	0.00	13.41	0.00	16.26	0.00	18.47	48.16	17.79	29.70
7	Gujarat	424.68	430.74	434.06	725.29	509.31	249.12	586.35	73.79	585.01	680.70
8	Haryana	167.73	78.54	177.05	163.71	197.73	0.00	205.63	108.60	203.31	189.00
9	Himachal Pradesh	97.27	95.95	99.74	188.01	117.73	169.05	136.32	136.32	130.95	130.96
10	Jharkhand	160.88	78.77	164.33	40.79	184.96	81.56	207.57	192.64	208.51	251.61
11	Karnataka	439.77	434.99	443.11	442.90	513.13	465.27	608.06	660.91	608.81	453.85
12	Kerala	132.26	273.99	126.77	126.71	147.19	133.46	171.14	186.37	166.06	166.06
13	Madhya Pradesh	541.01	535.13	556.21	622.93	632.99	573.96	719.10	778.13	721.61	682.14
14	Maharashtra	683.27	675.84	683.80	390.27	783.19	1,084.15	886.63	886.63	891.52	891.52
15	Manipur	35.85	13.22	36.60	13.43	42.10	13.81	48.37	146.98	46.87	15.19
16	Meghalaya	40.81	76.93	40.63	90.55	47.51	43.08	54.83	78.42	55.37	61.55
17	Mizoram	32.56	32.28	33.14	22.06	38.20	10.96	43.62	35.60	43.86	55.45
18	Nagaland	26.44	37.41	27.02	27.00	31.31	28.39	35.54	46.09	35.79	32.09
19	Odisha	289.54	534.19	298.67	535.07	340.95	313.52	387.41	423.41	392.13	392.13

Amount in ₹ Crore											
Sr. No.	State/UT	2020-21		2021-22		2022-23		2023-24		2024-25	
		Accrual	Release*	Accrual	Release*	Accrual#	Release#	Accrual#	Release#	Accrual#	Release#
20	Punjab	148.77	141.18	149.41	193.35	176.96	106.84	195.33	72.04	195.97	174.52
21	Rajasthan	622.71	141.81	627.89	148.40	715.82	906.62	812.41	745.90	816.17	1120.67
22	Sikkim	12.09	3.98	12.06	25.78	14.09	17.04	16.27	28.04	16.18	21.72
23	Tamil Nadu	352.04	503.17	350.32	350.15	402.67	377.63	457.11	486.15	457.75	425.76
24	Telangana	256.08	253.29	262.01	261.88	304.27	275.89	335.09	366.38	335.58	335.59
25	Tripura	17.89	48.84	18.49	33.76	21.23	19.42	23.94	25.92	24.01	23.94
26	Uttar Pradesh	582.69	576.36	616.59	616.29	702.42	658.75	777.40	821.07	777.88	784.51
27	Uttarakhand	97.23	61.34	98.85	98.80	114.01	378.17	129.83	140.46	129.95	55.07
28	West Bengal	209.20	136.11	213.97	287.06	240.31	217.90	275.67	298.08	272.75	272.75
29	Andaman & Nicobar Islands	15.12	15.12	15.17	10.08	17.49	15.81	19.75	16.68	19.75	16.06
30	Chandigarh	6.16	0.00	4.76	0	6.55	0.00	7.39	0.00	7.40	0.00
31	Dadra & Nagar Haveli	5.61	5.61	4.80	2.38	5.74	0.31	6.50	0.00	6.49	0.00
32	Daman & Diu										
33	Delhi	34.15	0.00	27.20	0	32.06	0.00	36.31		36.31	0.00
34	Jammu & Kashmir	94.51	79.40	96.91	321.18	113.61	343.61	128.67	206.67	128.67	128.67
35	Ladakh	246.22	96.95	250.83	0.00	289.06	83.44	326.41	68.10	326.41	95.56
36	Puducherry	8.47	8.47	7.39	5.18	10.39	7.83	11.76	9.94	11.76	9.94

Funds to some States/UTs have been released more than the accrual of a State from the unspent balance of previous years of that State/UT.

#Including funds allocated/released for construction of ROBs/ RUBs/ Bridges on State Roads under SETU BANDHAN under CRIF Scheme

**GRIEVANCE REDRESSAL MECHANISM UNDER STREET VENDORS ACT,
2014**

4606. SHRI M. K. RAGHAVAN:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government has noticed delays in the redressal of grievances under the Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014, since the Appellate Authority of the grievance redressal mechanism is headed by the Local Self Governments (LSGs) themselves and if so, the details thereof; and
- (b) whether the Government is planning to amend Appellate Authority provision of grievance redressal mechanism by replacing the LSGs with the High Courts of the States concerned and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

- (a) : The Street Vendors (Protection of Livelihood and Regulation of Street Vending) Act, 2014 was notified by the Govt of India. However, its implementation lies with the State Governments/Union Territories concerned. Monitoring of cases regarding redressal of grievance under Section 20 of the Act is not maintained by MoHUA.
- (b): There is no such proposal.

कार्यालयों को मेरठ स्थानांतरित करना

4607. श्री अरुण गोविल:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार के पास राष्ट्रीय राजधानी में प्रदूषण, भीड़भाड़ में कमी लाने और स्थान की कमी को दूर करने के उद्देश्य से बड़ी संख्या में सरकारी और गैर-सरकारी कार्यालयों तथा कारखानों को दिल्ली से मेरठ स्थानांतरित करने का कोई प्रस्ताव विचाराधीन है; और
- (ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इस प्रस्ताव के कब तक क्रियान्वित होने की संभावना है?

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

- (क) और (ख): ऐसा कोई प्रस्ताव सरकार के विचाराधीन नहीं है।

VOLUNTARY VEHICLE FLEET MODERNISATION PROGRAMME

4608. SHRI TEJASVI SURYA:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the total number of vehicles scrapped under the Voluntary Vehicle Fleet Modernisation Programme (VVMP) since its launch in 2022, State-wise;
- (b) the quantity of ferrous (iron and steel) and non-ferrous (such as aluminum and copper) scrap generated from these scrapped vehicles that has been utilised in domestic automobile parts manufacturing; and
- (c) whether the Government has taken any steps to ensure traceability and quality assurance of recycled metals used in automobile production, if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a): As on 12th August, 2025, a total of 2,76,990 vehicles have been scrapped at Registered Vehicle Scrapping Facilities (RVSFs). The details of vehicles scrapped by RVSFs established in respective States are given in the enclosed **Statement**.

(b) and (c): Rule 13(10) of the Motor vehicles (Registration and functions of Vehicle Scrapping Facility) rules, 2021 states that in case Scrapping Yards do not have adequate capability or provisions for responsible recycling of hazardous waste (like e-waste, lead acid batteries, lithium-ion components, or for recovery of rare earth metals, etc.), or for recycling of scrap material which is outside its scope, then such materials shall be sold to duly authorised recyclers or agencies, who have adequate capability and license.

Further, Government in Ministry of Environment, Forest and Climate Change has issued the Environment Protection (End-of-Life Vehicles) Rules, 2025, under the Environment (Protection) Act, 1986, on January 6, 2025 which came into force on April 1, 2025, introducing the Extended Producer Responsibility (EPR) framework to regulate the management, recycling, and disposal of ELVs in an environmentally sustainable manner and to promote circularity in the automotive sector.

These rules outline the various responsibilities of Producers (Manufactures, Brand Owners and Importer of Vehicles), Registered Owner & Bulk Consumers, Collection agent and Registered Vehicle scrapping facilities (RVSF) to ensure collection, channelization, dismantling and recycling of End-of-Life Vehicles in

environmentally sound manner while ensuring reduction in waste. Producers are required to meet recycling targets for steel from End of Life Vehicles, starting with 8% in 2025–26 and gradually increasing to 18% in subsequent years, for vehicles introduced or to be introduced in the domestic market, thereby promoting sustainable recycling in automotive sectors.

STATEMENT

Details of Vehicles Scrapped by RVSFs established in the State/UT

State/UT	No. of Vehicles Scrapped by RVSFs established in the State/UT
Andhra Pradesh	11008
Assam	6890
Bihar	2266
Chandigarh	8646
Chhattisgarh	1327
Goa	305
Gujarat	15448
Haryana	38993
Himachal Pradesh	741
Karnataka	5678
Ladakh	217
Madhya Pradesh	6892
Maharashtra	19310
Odisha	2737
Punjab	4553
Rajasthan	15420
Telangana	1181
Uttar Pradesh	121206

Uttarakhand	4437
West Bengal	9735
TOTAL	276990

NEW PM SVANIDHI SCHEME

4609. DR. C. M. RAMESH:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state

- (a) whether the Government has approved the new PM SVANidhi Scheme;
- (b) if so, the manner in which the new scheme is different from the existing one;
- (c) whether it is true that the Government is planning to provide credit cards to PM SVANidhi beneficiaries and if so, the details thereof;
- (d) whether the Government provides PM SVANidhi loans to rural street vendors and if so, the details thereof; and
- (e) the number of street vendors benefited from the said scheme since its implementation, year, State and district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) to (c): The restructuring of the PM SVANidhi scheme has not been approved yet.

(d): The lending period under the scheme ended on 31.12.2024. The scheme was implemented in urban areas. However, street vendors of surrounding development/ peri-urban/ rural areas who were vending within geographical limits of the Urban

Local Bodies are also eligible to apply loans under the scheme.

(e): Since inception of the scheme, so far, more than 68 lakh street vendors have been benefitted under the PM SVANidhi scheme. The state and year-wise and district and year-wise details of the beneficiaries under the scheme are given in the enclosed **Statement – I and II** respectively.

STATEMENT – I

State and year-wise details of the beneficiaries under the scheme

S.No.	State	Number of Beneficiaries						
		FY 20-21	FY 21-22	FY 22-23	FY 23-24	FY 24-25	FY 25-26 (till date)	Total
1	Andaman & Nicobar Islands	387	90	9	57	6	-	549
2	Andhra Pradesh	1,12,769	70,964	12,597	1,38,943	13,593	2	3,48,868
3	Arunachal Pradesh	1,588	898	823	1,279	136	-	4,724
4	Assam	14,157	40,652	12,005	48,326	6,159	-	1,21,299
5	Bihar	28,860	18,702	3,542	66,734	11,036	7	1,28,881
6	Chandigarh	2,051	1,408	524	991	48	-	5,022
7	Chhattisgarh	40,305	6,393	3,843	29,443	10,195	2	90,181
8	Delhi	31,148	10,526	17,708	1,19,791	13,262	4	1,92,439
9	Goa	1,018	220	64	231	38	1	1,572
10	Gujarat	1,02,307	94,870	45,819	2,08,691	27,566	1	4,79,254
11	Haryana	16,947	9,450	5,044	1,21,838	14,718	518	1,68,515
12	Himachal Pradesh	2,767	593	496	1,486	116	-	5,458
13	Jammu & Kashmir	11,520	2,755	918	1,553	494	-	17,240
14	Jharkhand	22,025	6,811	2,642	49,646	4,449	-	85,573
15	Karnataka	1,08,004	33,803	27,166	1,99,302	27,517	69	3,95,861
16	Kerala	8,051	1,374	1,793	98,665	9,421	2	1,19,306
17	Ladakh	247	14	61	127	13	-	462
18	Madhya Pradesh	3,13,789	1,56,791	62,369	2,98,488	57,500	303	8,89,240
19	Maharashtra	1,49,150	48,261	1,62,303	4,35,007	58,102	27	8,52,850

20	Manipur	6,094	2,393	346	931	70	-	9,834
21	Meghalaya	253	355	796	1,761	746	-	3,911
22	Mizoram	445	38	46	1,685	372	-	2,586
23	Nagaland	1,203	299	206	1,240	630	-	3,578
24	Odisha	27,497	7,379	2,150	23,824	3,318	8	64,176
25	Puducherry	1,130	116	89	2,124	77	-	3,536
26	Punjab	26,675	12,685	3,629	1,13,643	10,895	22	1,67,549
27	Rajasthan	50,343	16,788	2,185	88,589	31,691	7	1,89,603
28	Sikkim	1	1	-	1,115	115	-	1,232
29	Tamil Nadu	87,736	75,070	19,139	2,02,127	15,913	1	3,99,986
30	Telangana	3,10,512	34,275	8,532	65,260	7,660	1	4,26,240
31	The Dadra, Nagar Haveli and Daman& Diu	1,032	213	79	827	63	-	2,214
32	Tripura	2,611	602	331	1,769	320	-	5,633
33	Uttar Pradesh	5,63,816	2,22,008	1,48,172	3,93,898	63,843	10	13,91,747
34	Uttarakhand	9,111	1,392	2,756	12,155	2,980	-	28,394
35	West Bengal	2,377	11,212	1,550	1,76,235	13,610	4	2,04,988
Total		20,57,926	8,89,401	5,49,732	29,07,781	4,06,672	989	68,12,501

STATEMENT-II

DISTRICT-WISE AND YEAR WISE DETAILS OF STREET VENDOR BENEFICIARIES UNDER PM SVANIDHI SCHEME

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
1	Andaman and Nicobar Islands	South Andamans	387	90	9	57	6	-	549
2	Andhra Pradesh	Anantapur	10,245	7,612	2,201	11,820	433	-	32,311

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
3	Andhra Pradesh	Chittoor	12,967	5,788	2,517	11,234	1,347	-	33,853
4	Andhra Pradesh	East Godavari	9,869	5,099	111	6,712	129	-	21,920
5	Andhra Pradesh	Guntur	10,099	1,710	1,527	16,085	2,006	-	31,427
6	Andhra Pradesh	Kakinada	9,559	4,805	31	8,788	161	-	23,344
7	Andhra Pradesh	Krishna	7,033	5,919	189	11,233	668	-	25,042
8	Andhra Pradesh	Kurnool	8,625	8,212	583	10,868	901	2	29,191
9	Andhra Pradesh	Prakasam	5,264	7,114	1,575	8,902	930	-	23,785
10	Andhra Pradesh	Spsr Nellore	7,285	9,217	1,054	6,622	961	-	25,139
11	Andhra Pradesh	Srikakulam	3,299	744	201	4,208	701	-	9,153
12	Andhra Pradesh	Visakhapatana m	6,775	1,487	317	16,484	168	-	25,231
13	Andhra Pradesh	Vizianagaram	4,064	2,658	380	8,496	332	-	15,930
14	Andhra Pradesh	West Godavari	5,518	637	582	6,721	2,740	-	16,198
15	Andhra Pradesh	Y.S.R.	12,167	9,962	1,329	10,770	2,116	-	36,344
16	Arunachal Pradesh	Anjaw	-	-	8	15	-	-	23
17	Arunachal Pradesh	Changlang	19	107	104	35	2	-	267

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
18	Arunachal Pradesh	Dibang Valley	51	2	16	37	1	-	107
19	Arunachal Pradesh	East Kameng	49	18	-	81	1	-	149
20	Arunachal Pradesh	East Siang	302	206	42	77	8	-	635
21	Arunachal Pradesh	Kara Dadi	82	222	5	-	-	-	309
22	Arunachal Pradesh	Kra Daadi	89	34	52	82	19	-	276
23	Arunachal Pradesh	KurungKumey	19	43	17	260	7	-	346
24	Arunachal Pradesh	Longding	15	3	183	89	-	-	290
25	Arunachal Pradesh	Lower Dibang Valley	63	-	86	66	-	-	215
26	Arunachal Pradesh	Lower Subansiri	180	46	115	130	49	-	520
27	Arunachal Pradesh	Lower Subansiri	-	-	16	41	-	-	57
28	Arunachal Pradesh	Namsai	59	26	22	129	37	-	273
29	Arunachal Pradesh	PakkeKessang	-	-	-	8	-	-	8
30	Arunachal Pradesh	Papum Pare	460	12	37	143	5	-	657
31	Arunachal Pradesh	Papum Pare	9	23	20	1	1	-	54
32	Arunachal Pradesh	Siang	3	-	8	1	-	-	12

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
33	Arunachal Pradesh	Tawang	30	12	-	1	-	-	43
34	Arunachal Pradesh	Upper Siang	5	1	27	3	2	-	38
35	Arunachal Pradesh	Upper Siang	59	43	45	43	1	-	191
36	Arunachal Pradesh	Upper Subansiri	19	25	6	3	-	-	53
37	Arunachal Pradesh	West Kameng	41	9	12	29	3	-	94
38	Arunachal Pradesh	West Siang	34	66	2	5	-	-	107
39	Assam	Bajali	58	355	13	64	7	-	497
40	Assam	Baksa	266	239	119	576	34	-	1,234
41	Assam	Barpeta	399	1,456	552	1,385	83	-	3,875
42	Assam	Biswanath	167	154	281	645	59	-	1,306
43	Assam	Bongaigaon	105	666	70	322	11	-	1,174
44	Assam	Cachar	1,280	3,191	1,199	4,131	313	-	10,114
45	Assam	Charaideo	69	281	110	172	10	-	642
46	Assam	Chirang	272	562	538	1,027	226	-	2,625
47	Assam	Darrang	380	544	197	2,270	63	-	3,454
48	Assam	Dhemaji	92	740	140	1,051	23	-	2,046
49	Assam	Dhubri	112	960	121	644	23	-	1,860
50	Assam	Dibrugarh	726	2,342	1,041	3,650	535	-	8,294
51	Assam	Dima Hasao	149	1,073	389	584	186	-	2,381
52	Assam	Goalpara	272	793	258	598	132	-	2,053
53	Assam	Golaghat	342	1,343	245	1,234	404	-	3,568
54	Assam	Hailakandi	854	2,261	153	1,495	208	-	4,971
55	Assam	Hojai	301	852	516	2,008	476	-	4,153
56	Assam	Jorhat	555	1,210	331	1,400	299	-	3,795
57	Assam	Kamrup	106	108	90	417	95	-	816

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
58	Assam	Kamrup Metro	3,596	6,566	2,607	9,711	1,073	-	23,553
59	Assam	Karbi Anglong	96	391	122	418	29	-	1,056
60	Assam	Karimganj	174	273	14	358	28	-	847
61	Assam	Kokrajhar	901	2,422	1,064	1,936	127	-	6,450
62	Assam	Lakhimpur	221	1,590	147	1,762	93	-	3,813
63	Assam	Marigaon	94	370	38	568	51	-	1,121
64	Assam	Nagaon	559	2,026	316	3,266	332	-	6,499
65	Assam	Nalbari	120	429	88	295	71	-	1,003
66	Assam	Sivasagar	475	1,938	254	1,104	350	-	4,121
67	Assam	Sonitpur	432	1,194	276	768	81	-	2,751
68	Assam	Sribhumi	-	-	-	-	-	-	-
69	Assam	Tinsukia	612	2,582	509	3,082	147	-	6,932
70	Assam	Udalguri	142	337	50	517	74	-	1,120
71	Assam	West Karbi Anglong	230	1,404	157	868	516	-	3,175
72	Bihar	Araria	526	356	54	1,486	205	-	2,627
73	Bihar	Arwal	144	92	4	227	6	-	473
74	Bihar	Aurangabad	822	331	69	1,490	136	-	2,848
75	Bihar	Banka	233	110	13	259	104	-	719
76	Bihar	Begusarai	902	679	133	1,833	271	-	3,818
77	Bihar	Bhagalpur	1,016	774	161	3,265	662	-	5,878
78	Bihar	Bhojpur	903	550	80	2,947	456	-	4,936
79	Bihar	Buxar	461	281	27	1,009	94	1	1,873
80	Bihar	Darbhangha	1,031	614	268	2,166	419	-	4,498
81	Bihar	Gaya	2,083	904	279	3,481	579	-	7,326
82	Bihar	Gopalganj	698	355	28	665	108	-	1,854
83	Bihar	Jamui	272	263	4	633	160	-	1,332
84	Bihar	Jehanabad	217	154	23	442	55	-	891
85	Bihar	Kaimur	-	-	-	104	24	-	128
86	Bihar	Kaimur (Bhabua)	199	135	30	350	19	-	733

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
87	Bihar	Katihar	1,199	437	156	1,573	474	-	3,839
88	Bihar	Khagaria	277	166	9	869	77	-	1,398
89	Bihar	Kishanganj	490	383	85	719	90	-	1,767
90	Bihar	Lakhisarai	249	278	38	834	49	-	1,448
91	Bihar	Madhepura	251	213	11	1,181	284	-	1,940
92	Bihar	Madhubani	315	595	19	1,031	157	-	2,117
93	Bihar	Munger	476	513	95	1,564	337	-	2,985
94	Bihar	Muzaffarpur	1,445	510	129	3,643	415	1	6,143
95	Bihar	Nalanda	1,041	1,308	110	1,951	459	-	4,869
96	Bihar	Nawada	609	140	4	1,113	91	-	1,957
97	Bihar	Pashchim Champaran	1,402	797	58	1,906	267	-	4,430
98	Bihar	Patna	5,412	3,000	834	11,691	1,488	5	22,430
99	Bihar	Purbi Champaran	1,000	653	17	2,721	957	-	5,348
100	Bihar	Purnea	-	-	-	1	1	-	2
101	Bihar	Purnia	712	919	92	1,978	477	-	4,178
102	Bihar	Rohtas	909	475	147	2,430	486	-	4,447
103	Bihar	Saharsa	331	383	160	1,503	653	-	3,030
104	Bihar	Samastipur	350	262	220	1,603	176	-	2,611
105	Bihar	Saran	593	567	63	2,740	265	-	4,228
106	Bihar	Sheikhpura	225	90	13	667	45	-	1,040
107	Bihar	Sheohar	127	32	13	367	26	-	565
108	Bihar	Sitamarhi	678	575	50	1,455	214	-	2,972
109	Bihar	Siwan	238	373	10	758	117	-	1,496
110	Bihar	Supaul	624	88	22	737	75	-	1,546
111	Bihar	Vaishali	400	347	14	1,342	58	-	2,161
112	Chandigarh	Chandigarh	2,051	1,408	524	991	48	-	5,022
113	Chhattisgarh	Balod	267	71	14	517	122	-	991
114	Chhattisgarh	Baloda Bazar	579	66	5	389	72	-	1,111
115	Chhattisgarh	Balrampur	185	7	12	136	33	-	373

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
116	Chhattisgarh	Bastar	1,033	155	124	534	197	-	2,043
117	Chhattisgarh	Bemetara	184	20	21	340	161	-	726
118	Chhattisgarh	Bijapur	233	23	22	88	24	-	390
119	Chhattisgarh	Bilaspur	4,516	624	557	2,568	846	-	9,111
120	Chhattisgarh	Dantewada	393	135	69	178	92	-	867
121	Chhattisgarh	Dhamtari	1,247	183	50	592	59	-	2,131
122	Chhattisgarh	Durg	11,321	1,237	1,364	6,138	2,645	-	22,705
123	Chhattisgarh	Gariyaband	157	42	8	347	153	-	707
124	Chhattisgarh	Janjgir- Champa	777	231	64	1,081	613	-	2,766
125	Chhattisgarh	Jashpur	634	50	9	330	125	-	1,148
126	Chhattisgarh	Kabirdham	191	94	10	480	139	-	914
127	Chhattisgarh	Kanker	582	73	17	396	91	-	1,159
128	Chhattisgarh	Kondagaon	546	72	30	139	104	-	891
129	Chhattisgarh	Korba	1,895	629	138	2,709	310	-	5,681
130	Chhattisgarh	Korea	1,034	85	23	632	334	-	2,108
131	Chhattisgarh	Mahasamund	529	115	18	377	157	-	1,196
132	Chhattisgarh	Mungeli	221	43	6	428	46	-	744
133	Chhattisgarh	Narayanpur	152	46	5	39	52	-	294
134	Chhattisgarh	Raigarh	2,137	207	70	1,236	416	-	4,066
135	Chhattisgarh	Raipur	8,544	1,759	1,102	8,212	2,346	2	21,965
136	Chhattisgarh	Rajnandgaon	1,313	216	21	718	679	-	2,947
137	Chhattisgarh	Sukma	121	28	40	202	109	-	500
138	Chhattisgarh	Surajpur	371	40	3	311	98	-	823
139	Chhattisgarh	Surguja	1,143	142	41	326	172	-	1,824
140	Delhi	New Delhi	31,148	10,526	17,708	1,19,791	13,262	4	1,92,439
141	Goa	North Goa	699	150	38	84	17	-	988
142	Goa	South Goa	319	70	26	147	21	1	584
143	Gujarat	Ahmadabad	28,098	24,015	12,525	65,757	2,726	-	1,33,121

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
144	Gujarat	Amreli	1,740	1,663	415	1,827	544	-	6,189
145	Gujarat	Anand	2,748	2,569	426	3,941	508	-	10,192
146	Gujarat	Arvalli	186	258	46	412	59	-	961
147	Gujarat	Banas Kantha	1,631	1,171	381	2,417	274	-	5,874
148	Gujarat	Bharuch	2,198	2,193	294	1,608	229	-	6,522
149	Gujarat	Bhavnagar	3,450	2,881	301	10,675	688	-	17,995
150	Gujarat	Botad	774	1,316	306	1,255	314	-	3,965
151	Gujarat	Chhotaudepur	228	319	149	207	21	-	924
152	Gujarat	Dang	1	-	1	-	-	-	2
153	Gujarat	Devbhumi Dwarka	1,250	921	727	1,357	212	-	4,467
154	Gujarat	Dohad	1,108	687	243	872	75	-	2,985
155	Gujarat	Gandhinagar	2,791	1,593	613	3,920	992	-	9,909
156	Gujarat	Gir Somnath	1,603	1,620	1,014	2,393	410	-	7,040
157	Gujarat	Jamnagar	3,646	2,427	1,479	5,698	2,036	-	15,286
158	Gujarat	Junagadh	3,323	2,954	3,068	3,670	447	-	13,462
159	Gujarat	Kachchh	2,869	1,565	986	2,020	320	-	7,760
160	Gujarat	Kheda	2,842	2,618	538	2,946	233	-	9,177
161	Gujarat	Mahesana	1,716	1,549	333	3,570	500	-	7,668
162	Gujarat	Mahisagar	441	378	155	1,112	35	-	2,121
163	Gujarat	Morbi	1,080	541	303	1,255	442	-	3,621
164	Gujarat	Narmada	257	120	116	254	61	-	808
165	Gujarat	Navsari	1,701	1,104	185	794	71	-	3,855
166	Gujarat	Panch Mahals	1,195	577	225	1,930	260	-	4,187
167	Gujarat	Patan	1,167	724	387	2,059	266	-	4,603
168	Gujarat	Porbandar	1,147	914	988	1,991	564	-	5,604
169	Gujarat	Rajkot	4,609	5,508	5,163	18,154	4,016	-	37,450
170	Gujarat	Sabar Kantha	1,210	1,620	693	2,130	457	-	6,110
171	Gujarat	Surat	12,625	18,061	9,240	43,270	8,265	1	91,462
172	Gujarat	Surendranagar	2,271	1,726	428	1,955	254	-	6,634
173	Gujarat	Tapi	1,067	833	188	602	21	-	2,711

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
174	Gujarat	Vadodara	8,444	8,922	3,607	16,826	2,142	-	39,941
175	Gujarat	Valsad	2,891	1,523	296	1,814	124	-	6,648
176	Haryana	Ambala	1,829	432	378	4,333	364	-	7,336
177	Haryana	Bhiwani	414	1,180	158	3,996	466	-	6,214
178	Haryana	Charki Dadri	157	134	116	671	105	-	1,183
179	Haryana	Faridabad	1,140	1,166	714	18,088	2,350	2	23,460
180	Haryana	Fatehabad	214	365	182	2,981	181	-	3,923
181	Haryana	Gurgaon	75	35	25	666	17	-	818
182	Haryana	Gurugram	1,100	988	405	13,352	1,608	510	17,963
183	Haryana	Hisar	2,418	372	272	7,221	1,565	1	11,849
184	Haryana	Jhajjar	153	141	221	2,493	266	-	3,274
185	Haryana	Jind	763	342	184	5,556	641	-	7,486
186	Haryana	Kaithal	519	271	263	3,763	430	1	5,247
187	Haryana	Karnal	2,713	797	201	6,845	971	1	11,528
188	Haryana	Kurukshetra	790	113	137	2,562	554	-	4,156
189	Haryana	Mahendragarh	100	254	102	1,275	95	-	1,826
190	Haryana	Nuh	374	84	26	2,728	228	-	3,440
191	Haryana	Palwal	600	220	65	2,331	201	-	3,417
192	Haryana	Panchkula	429	610	196	4,623	297	-	6,155
193	Haryana	Panipat	552	217	68	7,185	639	2	8,663
194	Haryana	Rewari	341	109	51	2,001	196	-	2,698
195	Haryana	Rohtak	688	193	268	6,205	879	-	8,233
196	Haryana	Sirsa	801	539	351	4,021	610	-	6,322
197	Haryana	Sonipat	369	652	412	8,926	1,466	1	11,826
198	Haryana	Yamunanagar	408	236	249	10,016	589	-	11,498
199	Himachal Pradesh	Bilaspur	245	58	29	61	4	-	397
200	Himachal Pradesh	Chamba	176	31	4	69	7	-	287
201	Himachal Pradesh	Hamirpur	284	34	9	55	1	-	383

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
202	Himachal Pradesh	Kangra	522	56	36	153	6	-	773
203	Himachal Pradesh	Kullu	298	68	50	118	12	-	546
204	Himachal Pradesh	Mandi	367	81	21	78	3	-	550
205	Himachal Pradesh	Shimla	311	69	149	321	19	-	869
206	Himachal Pradesh	Sirmaur	209	67	68	240	37	-	621
207	Himachal Pradesh	Solan	293	117	117	303	24	-	854
208	Himachal Pradesh	Una	62	12	13	88	3	-	178
209	Jammu and Kashmir	Anantnag	660	142	175	140	34	-	1,151
210	Jammu and Kashmir	Bandipora	156	46	11	10	13	-	236
211	Jammu and Kashmir	Baramulla	418	134	134	73	6	-	765
212	Jammu and Kashmir	Budgam	156	100	19	62	100	-	437
213	Jammu and Kashmir	Doda	156	61	6	7	1	-	231
214	Jammu and Kashmir	Ganderbal	24	53	16	16	10	-	119
215	Jammu and Kashmir	Jammu	3,457	674	289	828	250	-	5,498
216	Jammu and Kashmir	Kathua	400	45	9	27	5	-	486

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
217	Jammu and Kashmir	Kishtwar	58	2	3	1	-	-	64
218	Jammu and Kashmir	Kulgam	80	18	2	2	6	-	108
219	Jammu and Kashmir	Kupwara	348	64	27	64	29	-	532
220	Jammu and Kashmir	Poonch	145	24	-	20	4	-	193
221	Jammu and Kashmir	Pulwama	203	158	36	24	4	-	425
222	Jammu and Kashmir	Rajouri	311	24	-	12	1	-	348
223	Jammu and Kashmir	Ramban	208	11	-	15	-	-	234
224	Jammu and Kashmir	Reasi	121	10	4	2	-	-	137
225	Jammu and Kashmir	Samba	344	21	5	34	7	-	411
226	Jammu and Kashmir	Shopian	70	29	34	66	4	-	203
227	Jammu and Kashmir	Srinagar	3,826	1,128	137	126	13	-	5,230
228	Jammu and Kashmir	Udhampur	379	11	11	24	7	-	432
229	Jharkhand	Bokaro	1,104	355	69	3,388	212	-	5,128
230	Jharkhand	Chatra	546	97	33	93	10	-	779
231	Jharkhand	Deoghar	1,243	142	102	3,461	361	-	5,309
232	Jharkhand	Dhanbad	3,392	865	178	8,445	525	-	13,405
233	Jharkhand	Dumka	400	38	37	714	100	-	1,289
234	Jharkhand	East Singhbhum	3,913	821	553	7,112	912	-	13,311
235	Jharkhand	Garhwa	517	96	27	874	107	-	1,621

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
236	Jharkhand	Giridih	1,046	581	131	1,987	99	-	3,844
237	Jharkhand	Godda	451	215	64	636	66	-	1,432
238	Jharkhand	Gumla	319	74	23	310	25	-	751
239	Jharkhand	Hazaribagh	849	96	33	2,691	222	-	3,891
240	Jharkhand	Jamtara	270	22	3	549	16	-	860
241	Jharkhand	Khunti	186	42	50	318	18	-	614
242	Jharkhand	Koderma	933	263	123	637	162	-	2,118
243	Jharkhand	Latehar	292	49	14	172	34	-	561
244	Jharkhand	Lohardaga	277	92	20	485	107	-	981
245	Jharkhand	Pakur	142	70	17	371	7	-	607
246	Jharkhand	Palamu	1,037	490	151	3,358	208	-	5,244
247	Jharkhand	Ramgarh	510	338	33	1,022	127	-	2,030
248	Jharkhand	Ranchi	2,780	1,412	716	8,918	547	-	14,373
249	Jharkhand	Sahebganj	311	115	86	1,494	100	-	2,106
250	Jharkhand	SaraikelaKhars awan	821	192	36	1,667	124	-	2,840
251	Jharkhand	Simdega	175	167	74	188	52	-	656
252	Jharkhand	West Singhbhum	511	179	69	756	308	-	1,823
253	Karnataka	Bagalkote	3,772	782	510	3,812	614	-	9,490
254	Karnataka	Ballari	7,819	1,624	1,787	6,113	1,087	-	18,430
255	Karnataka	Bangalore Urban	49	96	7	51	6	-	209
256	Karnataka	Belagavi	6,213	2,386	2,175	10,266	1,392	-	22,432
257	Karnataka	Belgaum	-	-	-	-	15	-	15
258	Karnataka	Bengaluru Rural	2,122	841	322	602	60	-	3,947
259	Karnataka	Bengaluru Urban	12,870	14,321	6,773	94,683	7,784	9	1,36,44 0
260	Karnataka	Bidar	1,791	553	121	3,919	524	1	6,909
261	Karnataka	Bijapur	-	-	-	-	6	-	6

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
262	Karnataka	Chamarajanag ara	1,406	298	316	982	244	-	3,246
263	Karnataka	Chikkaballapur a	1,743	257	140	1,752	373	-	4,265
264	Karnataka	Chikkamagalur u	1,296	273	278	1,663	185	-	3,695
265	Karnataka	Chitradurga	2,167	322	584	1,704	244	-	5,021
266	Karnataka	Dakshina Kannada	4,584	311	411	6,699	766	4	12,775
267	Karnataka	Davangere	3,785	779	1,175	7,102	1,476	6	14,323
268	Karnataka	Dharwad	5,553	506	1,406	10,059	3,146	30	20,700
269	Karnataka	Gadag	2,720	323	209	2,133	871	-	6,256
270	Karnataka	Hassan	1,579	614	345	2,395	254	-	5,187
271	Karnataka	Haveri	1,873	565	231	2,272	557	1	5,499
272	Karnataka	Kalaburagi	5,674	656	707	5,145	720	2	12,904
273	Karnataka	Kalburgi	89	2	16	50	10	-	167
274	Karnataka	Kodagu	520	53	113	717	136	-	1,539
275	Karnataka	Kolar	2,622	776	174	2,737	802	-	7,111
276	Karnataka	Koppal	2,346	258	482	1,869	341	1	5,297
277	Karnataka	Mandya	1,994	282	234	1,909	162	-	4,581
278	Karnataka	Mysuru	8,301	3,034	1,057	10,419	1,225	5	24,041
279	Karnataka	Raichur	5,476	769	739	1,802	191	-	8,977
280	Karnataka	Ramanagara	1,285	1,017	372	1,386	598	-	4,658
281	Karnataka	Shimoga	-	-	-	2	39	-	41
282	Karnataka	Shivamogga	3,555	615	1,237	4,549	368	-	10,324
283	Karnataka	Tumakuru	5,115	402	676	3,942	1,021	-	11,156
284	Karnataka	Udupi	1,490	182	2,225	642	302	-	4,841
285	Karnataka	Uttara Kannada	2,906	141	147	2,322	440	7	5,963
286	Karnataka	Vijayapura	3,638	390	1,893	3,677	1,008	1	10,607
287	Karnataka	Yadgir	1,651	375	304	1,927	550	2	4,809
288	Kerala	Alappuzha	350	214	101	5,728	172	-	6,565

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
289	Kerala	Ernakulam	1,078	149	309	7,884	835	2	10,257
290	Kerala	Idukki	200	17	21	1,283	43	-	1,564
291	Kerala	Kannur	509	33	76	6,896	610	-	8,124
292	Kerala	Kasaragod	182	4	4	2,739	157	-	3,086
293	Kerala	Kollam	487	107	89	8,048	342	-	9,073
294	Kerala	Kottayam	543	41	138	5,434	334	-	6,490
295	Kerala	Kozhikode	1,027	104	158	14,863	3,523	-	19,675
296	Kerala	Malappuram	503	72	172	10,793	257	-	11,797
297	Kerala	Palakkad	704	126	202	5,935	724	-	7,691
298	Kerala	Pathanamthitta	291	79	111	2,667	76	-	3,224
299	Kerala	Thiruvananthapuram	1,059	290	186	16,700	1,536	-	19,771
300	Kerala	Thrissur	977	119	197	7,981	624	-	9,898
301	Kerala	Wayanad	141	19	29	1,714	188	-	2,091
302	Ladakh	Kargil	100	8	15	71	11	-	205
303	Ladakh	Leh Ladakh	147	6	46	56	2	-	257
304	Madhya Pradesh	Agar Malwa	1,984	1,084	728	2,254	1,642	-	7,692
305	Madhya Pradesh	Alirajpur	1,039	308	228	193	29	-	1,797
306	Madhya Pradesh	Anuppur	2,287	1,904	465	2,314	352	1	7,323
307	Madhya Pradesh	Ashoknagar	2,781	2,519	877	2,186	915	4	9,282
308	Madhya Pradesh	Badwani	-	329	170	797	252	-	1,548
309	Madhya Pradesh	Balaghat	3,441	1,403	568	3,006	845	57	9,320
310	Madhya Pradesh	Barwani	2,490	750	591	3,862	680	2	8,375

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
311	Madhya Pradesh	Betul	3,943	1,704	976	7,592	2,151	1	16,367
312	Madhya Pradesh	Bhind	4,726	5,704	953	4,393	286	6	16,068
313	Madhya Pradesh	Bhopal	26,710	9,332	2,534	39,837	3,530	36	81,979
314	Madhya Pradesh	Burhanpur	5,236	2,520	1,256	2,745	1,299	-	13,056
315	Madhya Pradesh	Chhatarpur	8,244	3,258	1,300	4,001	902	-	17,705
316	Madhya Pradesh	Chhindwara	8,640	4,603	2,298	7,880	1,904	8	25,333
317	Madhya Pradesh	Damoh	4,690	2,262	298	1,374	284	1	8,909
318	Madhya Pradesh	Datia	3,068	752	262	787	141	-	5,010
319	Madhya Pradesh	Dewas	6,822	5,340	1,755	7,901	1,922	-	23,740
320	Madhya Pradesh	Dhar	7,722	2,250	1,939	3,507	636	-	16,054
321	Madhya Pradesh	Dindori	889	119	114	436	159	-	1,717
322	Madhya Pradesh	East Nimar	4,864	1,767	740	4,858	1,636	-	13,865
323	Madhya Pradesh	Guna	7,709	2,282	575	1,646	393	2	12,607
324	Madhya Pradesh	Gwalior	13,912	19,558	1,916	15,127	3,455	8	53,976
325	Madhya Pradesh	Harda	1,618	832	913	2,804	1,039	-	7,206

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
326	Madhya Pradesh	Hoshangabad	4,768	2,906	1,054	3,674	747	12	13,161
327	Madhya Pradesh	Indore	39,043	18,124	2,514	40,227	8,595	-	1,08,503
328	Madhya Pradesh	Jabalpur	24,379	7,871	3,355	18,224	3,528	1	57,358
329	Madhya Pradesh	Jhabua	1,811	662	315	567	136	-	3,491
330	Madhya Pradesh	Katni	5,293	746	1,131	2,443	196	1	9,810
331	Madhya Pradesh	Khargon	-	14	189	467	199	1	870
332	Madhya Pradesh	Khargone	5,912	1,735	1,315	1,661	240	34	10,897
333	Madhya Pradesh	Mandla	1,711	728	226	1,497	317	1	4,480
334	Madhya Pradesh	Mandsaur	2,948	3,797	1,663	5,677	1,772	23	15,880
335	Madhya Pradesh	Morena	8,738	3,387	720	3,156	462	-	16,463
336	Madhya Pradesh	Narsinghpur	4,288	2,620	1,708	4,038	759	-	13,413
337	Madhya Pradesh	Neemuch	3,392	2,436	2,302	2,081	1,118	51	11,380
338	Madhya Pradesh	Niwari	1,590	383	456	486	103	-	3,018
339	Madhya Pradesh	Panna	2,424	468	1,008	970	206	2	5,078
340	Madhya Pradesh	Raisen	5,479	2,769	1,559	5,154	927	3	15,891

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
341	Madhya Pradesh	Rajgarh	4,106	2,177	800	7,151	654	3	14,891
342	Madhya Pradesh	Ratlam	4,842	4,342	3,385	5,454	1,749	9	19,781
343	Madhya Pradesh	Rewa	6,057	3,078	1,700	7,255	608	-	18,698
344	Madhya Pradesh	Sagar	12,228	4,452	2,981	8,216	1,704	12	29,593
345	Madhya Pradesh	Satna	7,103	2,969	1,996	9,047	877	1	21,993
346	Madhya Pradesh	Sehore	3,682	1,533	849	4,543	1,125	11	11,743
347	Madhya Pradesh	Seoni	2,178	2,802	962	1,986	252	3	8,183
348	Madhya Pradesh	Shahdol	3,738	522	246	2,585	549	1	7,641
349	Madhya Pradesh	Shajapur	1,705	811	204	4,372	581	-	7,673
350	Madhya Pradesh	Sheopur	2,150	607	284	1,388	396	4	4,829
351	Madhya Pradesh	Shivpuri	5,506	1,926	1,149	2,505	360	-	11,446
352	Madhya Pradesh	Sidhi	1,151	849	390	937	52	-	3,379
353	Madhya Pradesh	Singrauli	3,755	1,720	591	3,161	386	-	9,613
354	Madhya Pradesh	Tikamgarh	4,787	1,492	945	1,625	421	1	9,271
355	Madhya Pradesh	Ujjain	9,130	4,395	3,163	24,675	2,682	-	44,045

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
356	Madhya Pradesh	Umaria	1,068	1,172	297	1,255	353	-	4,145
357	Madhya Pradesh	Vidisha	6,012	2,718	1,456	2,511	994	3	13,694
358	Maharashtra	Ahmednagar	5,646	1,320	558	8,570	1,679	-	17,773
359	Maharashtra	Akola	3,014	1,346	1,020	6,150	1,531	-	13,061
360	Maharashtra	Amravati	4,476	2,010	2,279	13,767	1,673	1	24,206
361	Maharashtra	Beed	1,534	923	457	3,994	790	-	7,698
362	Maharashtra	Bhandara	1,360	213	390	2,218	272	-	4,453
363	Maharashtra	Bhishi	-	-	-	-	-	-	-
364	Maharashtra	Buldhana	3,084	1,263	650	3,372	1,207	-	9,576
365	Maharashtra	Chandrapur	2,680	474	1,234	8,586	1,133	-	14,107
366	Maharashtra	Chhatrapati Sambhajinagar	4,196	3,502	6,785	23,874	5,535	-	43,892
367	Maharashtra	Dhule	2,766	940	497	7,501	1,094	-	12,798
368	Maharashtra	Gadchiroli	715	67	231	494	213	-	1,720
369	Maharashtra	Gondia	812	97	212	3,246	131	-	4,498
370	Maharashtra	Hingoli	926	586	178	897	226	-	2,813
371	Maharashtra	Jalgaon	4,666	1,377	1,552	17,281	2,498	5	27,379
372	Maharashtra	Jalna	885	339	2,368	7,587	1,129	-	12,308
373	Maharashtra	Kolhapur	7,838	1,109	1,740	16,005	642	-	27,334
374	Maharashtra	Latur	2,767	557	642	6,087	770	-	10,823
375	Maharashtra	Mumbai	5,961	1,409	67,760	36,575	8,202	1	1,19,908
376	Maharashtra	Nagpur	14,729	8,423	5,362	39,068	6,876	-	74,458
377	Maharashtra	Nanded	3,834	1,858	940	11,773	2,024	2	20,431
378	Maharashtra	Nandurbar	1,320	245	569	1,578	269	-	3,981
379	Maharashtra	Nashik	13,665	5,789	6,950	27,809	2,868	-	57,081
380	Maharashtra	Osmanabad	911	422	164	2,257	439	-	4,193
381	Maharashtra	Palghar	4,661	809	5,246	13,300	686	-	24,702
382	Maharashtra	Parbhani	2,529	1,368	989	7,356	2,440	1	14,683

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
383	Maharashtra	Pune	12,600	3,424	10,873	48,047	3,743	4	78,691
384	Maharashtra	Raigad	2,676	329	3,995	5,658	1,293	1	13,952
385	Maharashtra	Ratnagiri	902	80	698	3,147	285	-	5,112
386	Maharashtra	Sangli	4,733	1,487	921	8,718	1,796	-	17,655
387	Maharashtra	Satara	3,435	462	638	5,568	678	-	10,781
388	Maharashtra	Sindhudurg	1,112	136	89	1,008	99	-	2,444
389	Maharashtra	Solapur	7,331	1,448	3,158	19,530	1,014	11	32,492
390	Maharashtra	Thane	15,253	2,449	31,777	62,279	3,541	1	1,15,300
391	Maharashtra	Wardha	1,953	499	271	4,483	380	-	7,586
392	Maharashtra	Washim	1,091	654	359	1,452	232	-	3,788
393	Maharashtra	Yavatmal	3,089	847	751	5,772	714	-	11,173
394	Manipur	Bishnupur	338	29	34	146	12	-	559
395	Manipur	Chandel	-	6	-	-	-	-	6
396	Manipur	Churachandpur	-	135	6	11	-	-	152
397	Manipur	Imphal East	4,593	1,889	255	687	51	-	7,475
398	Manipur	Imphal West	358	29	19	25	-	-	431
399	Manipur	Jiribam	29	5	5	-	4	-	43
400	Manipur	Kakching	420	18	-	9	-	-	447
401	Manipur	Kamjong	-	31	-	-	-	-	31
402	Manipur	Kangpokpi	-	20	-	-	-	-	20
403	Manipur	Noney	-	-	-	-	-	-	-
404	Manipur	Pherzawl	-	5	-	-	-	-	5
405	Manipur	Senapati	-	150	2	-	-	-	152
406	Manipur	Tamenglong	-	1	-	-	-	-	1
407	Manipur	Tengnoupal	-	17	-	-	-	-	17
408	Manipur	Thoubal	356	51	25	44	3	-	479
409	Manipur	Ukhrul	-	7	-	9	-	-	16
410	Meghalaya	Bulandshahr	-	-	-	1	-	-	1
411	Meghalaya	East Garo Hills	17	34	28	92	13	-	184

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
412	Meghalaya	East Jaintia Hills	1	-	-	-	-	-	1
413	Meghalaya	East Khasi Hills	185	223	660	1,192	588	-	2,848
414	Meghalaya	North Garo Hills	30	43	16	110	32	-	231
415	Meghalaya	South Garo Hills	-	-	-	124	11	-	135
416	Meghalaya	West Garo Hills	20	36	75	191	89	-	411
417	Meghalaya	West Jaintia Hills	-	19	17	51	13	-	100
418	Meghalaya	West Khasi Hills	-	-	-	-	-	-	-
419	Mizoram	Aizawl	255	26	40	1,207	344	-	1,872
420	Mizoram	Champhai	30	3	-	189	14	-	236
421	Mizoram	Kolasib	23	6	-	84	-	-	113
422	Mizoram	Lawngtlai	-	-	-	3	-	-	3
423	Mizoram	Lunglei	93	1	-	84	10	-	188
424	Mizoram	Mamit	12	1	-	8	2	-	23
425	Mizoram	Saitual	-	-	-	40	-	-	40
426	Mizoram	Serchhip	32	1	6	58	2	-	99
427	Mizoram	Siaha	-	-	-	12	-	-	12
428	Nagaland	Mon	-	19	18	50	1	-	88
429	Nagaland	Dimapur	766	83	155	567	235	-	1,806
430	Nagaland	Kiphire	-	47	-	34	64	-	145
431	Nagaland	Kohima	154	37	3	206	137	-	537
432	Nagaland	Longleng	-	38	2	46	8	-	94
433	Nagaland	Mokokchung	47	10	-	81	28	-	166
434	Nagaland	Niuland	-	-	-	10	3	-	13
435	Nagaland	Peren	29	43	10	25	1	-	108
436	Nagaland	Phek	-	13	-	36	121	-	170
437	Nagaland	Shamator	-	-	-	-	-	-	-

S.N o.	State	District	Number of Beneficiaries						Total
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	
438	Nagaland	Tuensang	149	1	-	65	3	-	218
439	Nagaland	Wokha	56	6	18	120	28	-	228
440	Nagaland	Zunheboto	2	2	-	-	1	-	5
441	Odisha	Anugul	279	14	7	369	30	3	702
442	Odisha	Balangir	462	184	33	800	83	-	1,562
443	Odisha	Baleshwar	642	139	34	552	70	-	1,437
444	Odisha	Bargarh	726	116	27	531	41	-	1,441
445	Odisha	Bhadrak	686	254	43	640	15	-	1,638
446	Odisha	Boudh	42	1	2	186	10	-	241
447	Odisha	Cuttack	3,088	799	214	2,135	231	-	6,467
448	Odisha	Deogarh	45	7	-	55	2	-	109
449	Odisha	Dhenkanal	494	37	5	747	81	-	1,364
450	Odisha	Gajapati	262	19	2	146	36	-	465
451	Odisha	Ganjam	2,592	733	146	1,678	501	1	5,651
452	Odisha	Jagatsinghapur	311	80	23	280	69	-	763
453	Odisha	Jajapur	176	80	33	579	58	-	926
454	Odisha	Jharsuguda	384	100	18	469	121	-	1,092
455	Odisha	Kalahandi	187	57	51	401	42	-	738
456	Odisha	Kandhamal	238	64	33	117	56	-	508
457	Odisha	Kendrapara	228	24	3	287	24	-	566
458	Odisha	Kendujhar	243	71	12	434	86	-	846
459	Odisha	Khordha	6,859	2,944	825	6,962	882	4	18,476
460	Odisha	Koraput	709	25	2	504	130	-	1,370
461	Odisha	Malkangiri	73	6	15	165	23	-	282
462	Odisha	Mayurbhanj	686	204	63	196	26	-	1,175
463	Odisha	Nabarangpur	238	21	6	222	21	-	508
464	Odisha	Nayagarh	313	67	16	466	24	-	886
465	Odisha	Nuapada	169	58	23	249	39	-	538
466	Odisha	Puri	2,365	190	255	585	193	-	3,588
467	Odisha	Rayagada	247	52	22	491	78	-	890
468	Odisha	Sambalpur	2,108	398	112	2,553	194	-	5,365

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
469	Odisha	Sonepur	209	53	5	246	21	-	534
470	Odisha	Sundargarh	2,436	582	120	779	131	-	4,048
471	Puducherry	Karaikal	66	7	5	185	32	-	295
472	Puducherry	Mahe	5	-	1	3	2	-	11
473	Puducherry	Pondicherry	1,043	106	78	1,929	29	-	3,185
474	Puducherry	Yanam	16	3	5	7	14	-	45
475	Punjab	S.A.S. Nagar	-	-	-	88	11	-	99
476	Punjab	Amritsar	4,672	1,045	370	17,178	1,973	17	25,255
477	Punjab	Barnala	124	244	61	2,227	145	-	2,801
478	Punjab	Bathinda	1,675	782	665	7,788	1,053	-	11,963
479	Punjab	Faridkot	284	229	96	1,791	701	-	3,101
480	Punjab	Fatehgarh Sahib	194	230	102	2,195	257	-	2,978
481	Punjab	Fazilka	288	270	106	2,794	298	-	3,756
482	Punjab	Firozepur	411	278	72	2,796	483	-	4,040
483	Punjab	Gurdaspur	826	465	66	2,789	165	-	4,311
484	Punjab	Hoshiarpur	685	964	120	3,623	158	-	5,550
485	Punjab	Jalandhar	4,105	1,065	251	8,665	568	-	14,654
486	Punjab	Kapurthala	1,114	230	69	3,058	80	-	4,551
487	Punjab	Ludhiana	4,713	1,501	614	22,561	3,204	5	32,598
488	Punjab	Mansa	410	440	32	2,645	50	-	3,577
489	Punjab	Moga	940	258	109	3,792	337	-	5,436
490	Punjab	Pathankot	493	258	44	844	75	-	1,714
491	Punjab	Patiala	2,141	1,620	249	10,448	436	-	14,894
492	Punjab	Rupnagar	318	394	113	1,630	144	-	2,599
493	Punjab	S.A.S Nagar	937	854	170	6,390	295	-	8,646
494	Punjab	Sangrur	799	973	244	5,849	269	-	8,134
495	Punjab	Shahid Bhagat Singh Nagar	165	196	39	1,269	65	-	1,734
496	Punjab	Sri Muktsar Sahib	911	285	27	1,585	106	-	2,914

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
497	Punjab	Tarn Taran	470	104	10	1,638	22	-	2,244
498	Rajasthan	Ajmer	3,255	1,136	20	6,849	1,344	-	12,604
499	Rajasthan	Alwar	2,073	681	19	2,340	950	-	6,063
500	Rajasthan	Banswara	2,386	367	10	4,950	2,223	1	9,937
501	Rajasthan	Baran	707	153	25	676	242	-	1,803
502	Rajasthan	Barmer	385	227	11	1,004	626	-	2,253
503	Rajasthan	Bharatpur	1,952	513	9	1,485	760	-	4,719
504	Rajasthan	Bhilwara	1,336	1,021	19	3,445	554	2	6,377
505	Rajasthan	Bikaner	874	27	7	631	510	-	2,049
506	Rajasthan	Bundi	857	119	9	529	282	-	1,796
507	Rajasthan	Chittorgarh	1,268	283	3	1,351	222	-	3,127
508	Rajasthan	Churu	1,285	608	32	2,296	810	-	5,031
509	Rajasthan	Dausa	728	123	4	953	840	-	2,648
510	Rajasthan	Dhaulpur	-	-	-	73	34	-	107
511	Rajasthan	Dholpur	1,080	203	7	717	471	-	2,478
512	Rajasthan	Dungarpur	594	59	1	353	91	-	1,098
513	Rajasthan	Ganganagar	1,184	624	46	2,858	2,146	-	6,858
514	Rajasthan	Hanumangarh	1,105	381	15	3,825	852	-	6,178
515	Rajasthan	Jaipur	12,455	3,289	63	18,580	3,622	-	38,009
516	Rajasthan	Jaisalmer	425	70	1	460	539	-	1,495
517	Rajasthan	Jalore	365	147	9	366	295	-	1,182
518	Rajasthan	Jayal	-	-	-	-	36	-	36
519	Rajasthan	Jhalawar	588	173	4	1,615	567	-	2,947
520	Rajasthan	Jhunjhunu	1,122	393	24	1,577	593	-	3,709
521	Rajasthan	Jodhpur	1,246	976	60	7,081	3,033	-	12,396
522	Rajasthan	Jodhpur (Gramin)	-	-	-	-	-	-	-
523	Rajasthan	Karauli	784	366	11	533	415	-	2,109
524	Rajasthan	Kota	2,836	1,225	1,670	8,210	2,902	-	16,843
525	Rajasthan	Nagaur	1,327	550	17	2,264	2,236	-	6,394
526	Rajasthan	Pali	1,267	679	29	1,938	1,296	-	5,209

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
527	Rajasthan	Pratapgarh	366	37	5	239	95	-	742
528	Rajasthan	Rajsamand	549	268	1	911	358	-	2,087
529	Rajasthan	Saran	-	-	-	4	9	-	13
530	Rajasthan	Sawai Madhopur	1,025	343	6	1,738	566	-	3,678
531	Rajasthan	Sikar	1,145	513	14	2,971	545	-	5,188
532	Rajasthan	Sirohi	730	501	21	782	557	-	2,591
533	Rajasthan	Tonk	990	224	7	1,553	412	-	3,186
534	Rajasthan	Udaipur	2,054	509	6	3,432	658	4	6,663
535	Sikkim	East District	1	1	-	585	40	-	627
536	Sikkim	North District	-	-	-	35	-	-	35
537	Sikkim	South District	-	-	-	411	64	-	475
538	Sikkim	West District	-	-	-	84	11	-	95
539	Tamil Nadu	Ariyalur	381	150	50	401	55	-	1,037
540	Tamil Nadu	Chengalpattu	910	641	391	2,293	145	-	4,380
541	Tamil Nadu	Chennai	18,247	23,437	6,159	46,481	6,421	1	1,00,74 6
542	Tamil Nadu	Coimbatore	7,388	5,069	969	17,266	1,033	-	31,725
543	Tamil Nadu	Cuddalore	3,169	2,731	465	3,272	153	-	9,790
544	Tamil Nadu	Dharmapuri	440	342	63	1,812	18	-	2,675
545	Tamil Nadu	Dindigul	3,783	1,629	671	3,081	186	-	9,350
546	Tamil Nadu	Erode	2,243	1,954	498	6,469	629	-	11,793
547	Tamil Nadu	Kanchipuram	3,009	1,643	626	8,980	507	-	14,765
548	Tamil Nadu	Kanniyakumari	2,015	2,304	452	4,713	156	-	9,640
549	Tamil Nadu	Karur	1,160	925	342	2,542	277	-	5,246
550	Tamil Nadu	Krishnagiri	1,086	455	152	2,327	80	-	4,100
551	Tamil Nadu	Madurai	6,993	3,472	976	6,415	545	-	18,401
552	Tamil Nadu	Nagapattinam	1,628	986	460	1,824	150	-	5,048
553	Tamil Nadu	Namakkal	1,067	1,036	153	5,120	289	-	7,665
554	Tamil Nadu	Perambalur	293	81	14	571	7	-	966
555	Tamil Nadu	Pudukkottai	629	1,003	132	1,603	144	-	3,511

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
556	Tamil Nadu	Ramanathapuram	943	1,313	85	2,211	102	-	4,654
557	Tamil Nadu	Ranipet	182	98	59	1,045	32	-	1,416
558	Tamil Nadu	Salem	1,905	2,130	339	14,560	618	-	19,552
559	Tamil Nadu	Sivaganga	817	725	216	2,635	141	-	4,534
560	Tamil Nadu	Tenkasi	255	642	225	2,399	234	-	3,755
561	Tamil Nadu	Thanjavur	2,048	2,150	460	4,873	155	-	9,686
562	Tamil Nadu	The Nilgiris	1,119	1,055	209	2,170	201	-	4,754
563	Tamil Nadu	Theni	2,346	2,199	394	4,174	519	-	9,632
564	Tamil Nadu	Thiruvallur	2,097	1,885	444	2,121	89	-	6,636
565	Tamil Nadu	Thiruvarur	1,261	1,093	242	959	34	-	3,589
566	Tamil Nadu	Tiruchirappalli	3,755	2,926	715	10,690	287	-	18,373
567	Tamil Nadu	Tirunelveli	2,023	2,559	468	4,740	440	-	10,230
568	Tamil Nadu	Tirupathur	490	237	164	1,802	136	-	2,829
569	Tamil Nadu	Tiruppur	2,196	1,379	404	11,678	780	-	16,437
570	Tamil Nadu	Tiruvannamalai	2,346	569	222	2,313	133	-	5,583
571	Tamil Nadu	Tuticorin	1,297	1,273	360	5,778	281	-	8,989
572	Tamil Nadu	Vellore	3,383	2,625	410	6,484	473	-	13,375
573	Tamil Nadu	Villupuram	2,983	1,080	517	2,729	164	-	7,473
574	Tamil Nadu	Virudhunagar	1,849	1,274	633	3,596	299	-	7,651
575	Telangana	Adilabad	4,311	618	226	1,502	227	-	6,884
576	Telangana	Bhadrachalam	8,719	659	190	1,728	257	-	11,553
577	Telangana	Hyderabad	40,254	10,744	1,812	9,924	1,076	-	63,810
578	Telangana	Jagitial	10,099	1,151	166	906	111	1	12,434
579	Telangana	Jangoan	3,822	32	81	1,084	487	-	5,506
580	Telangana	Jayashankar Bhupalapally	1,499	475	72	173	30	-	2,249
581	Telangana	Jogulamba Gadwal	3,620	280	46	1,543	117	-	5,606
582	Telangana	Kamareddy	7,409	129	37	468	45	-	8,088

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
583	Telangana	Karimnagar	13,138	1,475	483	2,242	138	-	17,476
584	Telangana	Khammam	14,733	1,324	729	3,293	397	-	20,476
585	Telangana	Kumuram Bheem Asifabad	2,684	81	6	251	17	-	3,039
586	Telangana	Mahabubabad	5,957	204	137	1,580	361	-	8,239
587	Telangana	Mahabubnagar	8,588	186	28	2,216	418	-	11,436
588	Telangana	Mancherial	13,388	847	185	2,323	203	-	16,946
589	Telangana	Medak	3,188	551	199	1,417	62	-	5,417
590	Telangana	MedchalMalkaj giri	13,503	1,728	236	2,126	208	-	17,801
591	Telangana	Nagarkurnool	4,022	327	196	410	25	-	4,980
592	Telangana	Nalgonda	11,025	712	415	3,737	174	-	16,063
593	Telangana	Narayanpet	3,442	70	64	237	19	-	3,832
594	Telangana	Nirmal	7,485	691	686	755	103	-	9,720
595	Telangana	Nizamabad	22,600	657	737	7,066	1,096	-	32,156
596	Telangana	Peddapalli	12,004	2,071	205	2,605	501	-	17,386
597	Telangana	Rajanna Sircilla	5,796	1,776	34	307	20	-	7,933
598	Telangana	Ranga Reddy	12,638	2,112	124	5,358	313	-	20,545
599	Telangana	Sangareddy	12,526	998	244	1,681	158	-	15,607
600	Telangana	Siddipet	9,890	598	464	1,578	72	-	12,602
601	Telangana	Suryapet	8,290	1,132	62	2,041	17	-	11,542
602	Telangana	Vikarabad	6,034	621	128	679	40	-	7,502
603	Telangana	Wanaparthy	4,134	451	56	682	74	-	5,397
604	Telangana	Warangal Rural	2,841	350	196	476	31	-	3,894
605	Telangana	Warangal Urban	26,324	1,117	273	4,404	835	-	32,953
606	Telangana	YadadriBhuvan agiri	6,549	108	15	468	28	-	7,168
607	The Dadra and Nagar Haveli &	Dadra And Nagar Haveli	697	199	79	428	3	-	1,406

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
	Daman and Diu								
608	The Dadra and Nagar Haveli & Daman and Diu	Daman	231	12	-	389	57	-	689
609	The Dadra and Nagar Haveli & Daman and Diu	Diu	104	2	-	10	3	-	119
610	Tripura	Dhalai	190	17	26	99	40	-	372
611	Tripura	Gomati	279	102	48	175	13	-	617
612	Tripura	Khowai	178	80	72	97	71	-	498
613	Tripura	North Tripura	360	21	6	177	29	-	593
614	Tripura	Sepahijala	221	19	9	88	30	-	367
615	Tripura	South Tripura	308	16	19	201	44	-	588
616	Tripura	Unakoti	355	16	19	213	23	-	626
617	Tripura	West Tripura	720	331	132	719	70	-	1,972
618	Uttar Pradesh	Agra	30,125	4,425	4,775	15,219	2,928	-	57,472
619	Uttar Pradesh	Ajmer	435	6	46	220	27	-	734
620	Uttar Pradesh	Akbarpur	3	1	221	312	45	-	582
621	Uttar Pradesh	Aligarh	16,269	7,346	5,288	7,467	2,701	-	39,071
622	Uttar Pradesh	Ambedkar Nagar	4,621	578	1,162	1,535	306	-	8,202
623	Uttar Pradesh	Amethi	1,418	170	175	1,145	73	-	2,981
624	Uttar Pradesh	Amroha	8,617	1,140	1,397	1,584	299	-	13,037
625	Uttar Pradesh	Auraiya	2,582	598	404	845	107	-	4,536
626	Uttar Pradesh	Ayodhya	3,892	2,286	2,281	8,777	1,170	-	18,406
627	Uttar Pradesh	Azamgarh	3,506	1,945	2,552	3,953	274	-	12,230
628	Uttar Pradesh	Badaun	2	1	55	120	1	-	179
629	Uttar Pradesh	Baghpat	5,651	1,022	1,185	2,569	346	-	10,773

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
630	Uttar Pradesh	Bahraich	4,417	1,145	1,012	2,963	489	-	10,026
631	Uttar Pradesh	Ballia	2,719	2,079	1,474	2,312	173	-	8,757
632	Uttar Pradesh	Balrampur	1,980	285	628	1,720	352	-	4,965
633	Uttar Pradesh	Banda	4,586	757	706	1,634	371	-	8,054
634	Uttar Pradesh	Barabanki	3,729	1,372	1,829	4,574	630	-	12,134
635	Uttar Pradesh	Bareilly	16,147	8,272	7,166	15,716	853	-	48,154
636	Uttar Pradesh	Basti	2,382	546	1,320	3,901	576	-	8,725
637	Uttar Pradesh	Bhadohi	4,277	996	591	1,438	224	-	7,526
638	Uttar Pradesh	Bijnor	8,681	4,431	2,369	5,797	1,667	-	22,945
639	Uttar Pradesh	Budaun	8,797	2,323	896	2,862	586	-	15,464
640	Uttar Pradesh	Bulandshahr	9,019	3,533	3,085	7,378	861	-	23,876
641	Uttar Pradesh	Chandauli	1,710	392	466	2,404	131	-	5,103
642	Uttar Pradesh	Chitrakoot	1,871	99	411	1,102	64	-	3,547
643	Uttar Pradesh	Deoria	4,549	1,196	2,066	4,089	247	-	12,147
644	Uttar Pradesh	Etah	4,211	672	921	2,048	126	-	7,978
645	Uttar Pradesh	Etawah	4,710	1,476	614	2,282	943	-	10,025
646	Uttar Pradesh	Farrukhabad	6,912	1,289	1,050	3,062	436	-	12,749
647	Uttar Pradesh	Farrukkhabad	52	2	132	361	-	-	547
648	Uttar Pradesh	Fatehpur	2,603	1,814	1,693	3,447	232	-	9,789
649	Uttar Pradesh	Firozabad	9,136	6,613	6,536	8,312	989	-	31,586
650	Uttar Pradesh	Gautam Buddha Nagar	2,846	270	181	1,250	209	-	4,756
651	Uttar Pradesh	Ghaziabad	18,305	11,938	10,794	28,473	4,753	2	74,265
652	Uttar Pradesh	Ghazipur	3,210	1,109	1,185	3,261	782	-	9,547
653	Uttar Pradesh	Gonda	2,756	600	1,578	3,388	1,099	-	9,421
654	Uttar Pradesh	Gorakhpur	17,171	1,523	4,200	14,839	978	-	38,711
655	Uttar Pradesh	Hamirpur	2,555	1,666	503	1,159	107	-	5,990
656	Uttar Pradesh	Hapur	4,871	1,299	1,574	3,139	551	-	11,434
657	Uttar Pradesh	Hardoi	5,719	1,669	1,616	4,155	396	-	13,555
658	Uttar Pradesh	Hathras	4,706	782	986	4,913	1,147	-	12,534
659	Uttar Pradesh	Jalaun	3,640	2,161	558	2,707	571	-	9,637

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
660	Uttar Pradesh	Jaunpur	5,628	2,735	861	2,126	97	-	11,447
661	Uttar Pradesh	Jhansi	10,641	6,092	4,082	10,469	1,412	-	32,696
662	Uttar Pradesh	Kannauj	4,843	796	247	1,295	78	-	7,259
663	Uttar Pradesh	Kanpur Dehat	2,075	476	766	1,188	166	-	4,671
664	Uttar Pradesh	Kanpur Nagar	36,845	26,292	7,964	13,148	855	2	85,106
665	Uttar Pradesh	Kasganj	5,004	752	687	1,875	165	-	8,483
666	Uttar Pradesh	Kaushambi	2,479	867	1,208	2,468	1,246	-	8,268
667	Uttar Pradesh	Kheri	4,637	871	1,298	3,700	547	-	11,053
668	Uttar Pradesh	Kushi Nagar	3,560	587	2,522	5,133	673	-	12,475
669	Uttar Pradesh	Kushinagar	11	5	374	1,242	282	-	1,914
670	Uttar Pradesh	Lalitpur	3,044	271	416	1,097	72	-	4,900
671	Uttar Pradesh	Lucknow	39,192	34,986	5,785	37,220	5,636	4	1,22,823
672	Uttar Pradesh	Maharajganj	3,088	360	1,390	3,092	1,127	-	9,057
673	Uttar Pradesh	Mahoba	2,508	489	619	1,321	38	-	4,975
674	Uttar Pradesh	Mainpuri	3,557	578	952	1,930	143	-	7,160
675	Uttar Pradesh	Mathura	10,137	8,083	2,583	5,907	1,438	-	28,148
676	Uttar Pradesh	Mau	4,703	3,233	982	3,348	692	-	12,958
677	Uttar Pradesh	Meerut	21,084	12,180	4,164	11,904	1,374	-	50,706
678	Uttar Pradesh	Mirzapur	3,949	1,395	705	2,299	93	-	8,441
679	Uttar Pradesh	Moradabad	15,925	6,727	3,972	9,232	927	-	36,783
680	Uttar Pradesh	Muzaffarnagar	8,770	1,097	1,070	4,774	763	-	16,474
681	Uttar Pradesh	Pilibhit	5,203	939	507	1,877	395	-	8,921
682	Uttar Pradesh	Pratapgarh	2,004	1,366	951	3,713	653	-	8,687
683	Uttar Pradesh	Prayagraj	20,078	8,633	6,235	17,401	3,214	1	55,562
684	Uttar Pradesh	Rae Bareli	4,224	883	1,266	2,964	807	-	10,144
685	Uttar Pradesh	Rampur	8,690	1,513	1,362	6,396	2,502	-	20,463
686	Uttar Pradesh	Sagar	17	2	75	180	16	-	290
687	Uttar Pradesh	Saharanpur	15,124	3,108	3,473	6,339	2,708	-	30,752
688	Uttar Pradesh	Sambhal	5,917	1,454	955	2,170	899	-	11,395

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
689	Uttar Pradesh	Sant Kabeer Nagar	1,483	127	402	1,603	267	-	3,882
690	Uttar Pradesh	Santkabirnagar	26	4	241	378	78	-	727
691	Uttar Pradesh	Shahjahanpur	7,513	4,755	2,505	4,792	681	-	20,246
692	Uttar Pradesh	Shamli	4,016	1,870	1,366	1,225	112	-	8,589
693	Uttar Pradesh	Shravasti	853	108	334	788	58	-	2,141
694	Uttar Pradesh	Siddharth Nagar	2,679	289	301	869	291	-	4,429
695	Uttar Pradesh	Siddharthnagar	13	2	261	511	176	-	963
696	Uttar Pradesh	Sitapur	6,279	1,808	1,205	4,178	985	-	14,455
697	Uttar Pradesh	Sonbhadra	2,249	302	696	3,171	598	-	7,016
698	Uttar Pradesh	Sultanpur	2,207	229	555	1,566	117	-	4,674
699	Uttar Pradesh	Unnao	9,011	918	904	3,131	826	-	14,790
700	Uttar Pradesh	Varanasi	29,162	2,999	4,250	17,446	1,816	1	55,674
701	Uttarakhand	Almora	83	4	10	100	24	-	221
702	Uttarakhand	Bageshwar	58	14	20	277	16	-	385
703	Uttarakhand	Chamoli	108	14	95	313	60	-	590
704	Uttarakhand	Champawat	247	6	29	131	69	-	482
705	Uttarakhand	Dehradun	1,727	320	661	3,007	469	-	6,184
706	Uttarakhand	Ehri Garhwal	-	-	-	19	4	-	23
707	Uttarakhand	Haridwar	2,877	502	747	3,957	1,246	-	9,329
708	Uttarakhand	Nainital	806	117	204	617	87	-	1,831
709	Uttarakhand	Pauri Garhwal	467	57	45	494	187	-	1,250
710	Uttarakhand	Pithoragarh	142	21	33	336	51	-	583
711	Uttarakhand	Rudra Prayag	74	2	11	43	27	-	157
712	Uttarakhand	Tehri Garhwal	162	7	59	400	28	-	656
713	Uttarakhand	Udam Singh Nagar	2,196	312	833	2,292	673	-	6,306
714	Uttarakhand	Uttar Kashi	164	16	9	169	39	-	397
715	West Bengal	24 Paraganas North	323	2,041	177	48,049	3,926	1	54,517

S.N o.	State	District	Number of Beneficiaries						
			FY 20- 21	FY 21- 22	FY 22- 23	FY 23- 24	FY 24- 25	FY 25- 26 (till date)	Total
716	West Bengal	24 Paraganas South	111	449	110	9,293	616	-	10,579
717	West Bengal	Alipurduar	-	-	-	370	45	-	415
718	West Bengal	Bankura	209	498	32	3,908	130	-	4,777
719	West Bengal	Birbhum	198	736	106	6,084	376	-	7,500
720	West Bengal	Coochbehar	173	353	70	3,321	457	-	4,374
721	West Bengal	Darjeeling	45	80	39	6,702	776	-	7,642
722	West Bengal	Dinajpur Dakshin	41	204	20	3,080	296	-	3,641
723	West Bengal	Dinajpur Uttar	33	144	27	3,409	293	-	3,906
724	West Bengal	Hooghly	194	892	255	15,132	987	-	17,460
725	West Bengal	Howrah	16	176	19	7,933	423	-	8,567
726	West Bengal	Jalpaiguri	47	246	15	3,277	178	-	3,763
727	West Bengal	Kolkata	17	3	1	1,709	251	-	1,981
728	West Bengal	Maldah	46	70	15	3,843	446	-	4,420
729	West Bengal	Medinipur East	40	245	27	5,500	587	-	6,399
730	West Bengal	Medinipur West	259	968	152	7,681	511	-	9,571
731	West Bengal	Murshidabad	206	1,852	162	6,843	530	3	9,596
732	West Bengal	Nadia	179	946	123	11,885	930	-	14,063
733	West Bengal	Purba Bardhaman	215	1,237	190	26,416	1,775	-	29,833
734	West Bengal	Purulia	25	72	10	1,800	77	-	1,984
	Total		20,57,926	8,89,401	5,49,732	29,07,781	4,06,672	989	68,12,501

फसलोपरांत प्रबंधन और कोल्ड चेन अवसंरचना

4610. श्री दामोदर अग्रवाल:

श्रीमती रूपकुमारी चौधरी:

श्री बिभु प्रसाद तराई:

श्री खगेन मुर्मु:

डॉ. हेमंत विष्णु सवरा:

डॉ. निशिकान्त दुबे:

श्रीमती कमलजीत सहरावत:

क्या खाद्य प्रसंस्करण उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) एकीकृत बागवानी विकास मिशन और प्रधानमंत्री किसान संपदा योजना जैसी केंद्र सरकार द्वारा प्रायोजित योजनाओं के अंतर्गत देश भर में स्थापित कार्यात्मक कोल्ड चेन सुविधाओं की कुल संख्या ओडिशा और झारखंड सहित राज्य-वार कितनी है;
- (ख) क्या सरकार ने ओडिशा सहित देश के प्रत्येक राज्य में ऐसे जिलों या ब्लॉकों की पहचान की है जहां फसलोपरांत कोल्ड चेन लॉजिस्टिक्स की अनुपस्थिति के कारण विशेष रूप से फल, सब्जियां, समुद्री खाद्य और डेयरी जैसी खराब होने वाली वस्तुओं का फसलोपरांत काफी नुकसान होता है;
- (ग) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (घ) विकेन्द्रीकृत कोल्ड स्टोरेज और प्रशीतित परिवहन प्रणालियों में निजी क्षेत्र के निवेश और एफपीओ की भागीदारी को प्रोत्साहित करने के लिए सरकार द्वारा क्या कदम उठाए गए हैं;
- (ङ) क्या कोल्ड चेन क्षमता का मानचित्रण करने और इसे स्थानीय मंडी नेटवर्क या कृषि-निर्यात केंद्रों से जोड़ने के लिए किसी डिजिटल प्लेटफॉर्म का उपयोग किया जा रहा है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और
- (च) पिछले तीन वर्षों के दौरान महाराष्ट्र के पालघर जिले में स्थापित कोल्ड चेन सुविधाओं का ब्यौरा क्या है?

खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री रवनीत सिंह):

(क): खाद्य प्रसंस्करण उद्योग मंत्रालय (एमओएफपीआई) वर्ष 2016-17 से प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई) के अंतर्गत एक घटक योजना - एकीकृत शीत श्रृंखला एवं मूल्य संवर्धन अवसंरचना (शीत श्रृंखला योजना) का कार्यान्वयन कर रहा है। शीत श्रृंखला योजना के अंतर्गत, वर्ष 2016-17 से अब तक देश भर में 169 शीत श्रृंखला परियोजनाएँ पूरी होकर चालू हो चुकी हैं। वर्ष 2016-17 से 30 जून, 2025 तक ओडिशा और झारखंड सहित राज्य देश भर में पूरी हुई और चालू हुई शीत श्रृंखला परियोजनाओं की राज्यवार संख्या संलग्न **विवरण-I** में दी गई है।

कृषि एवं किसान कल्याण विभाग (डीएंडएफडब्ल्यू) के एकीकृत बागवानी विकास मिशन (एमआईडीएच) और खाद्य प्रसंस्करण उद्योग मंत्रालय सहित विभिन्न केंद्रीय सरकारी योजनाओं के तहत देश भर में (ओडिशा और झारखंड राज्यों सहित) अब तक (31.01.2025 तक) बनाई गई कोल्ड स्टोरेज सुविधाओं की राज्यवार संख्या संलग्न **विवरण-II** में दी गई है।

(ख) और (ग): खाद्य प्रसंस्करण उद्योग मंत्रालय ने देश भर में ऐसे जिलों या ब्लॉकों की पहचान करने के लिए कोई मूल्यांकन अध्ययन नहीं किया है, जहां फसल कटाई के बाद कोल्ड चेन लॉजिस्टिक्स की अनुपस्थिति के कारण विशेष रूप से फल, सब्जियां, समुद्री उत्पाद और डेयरी जैसी शीघ्र खराब होने वाली वस्तुओं का फसलोपरांत काफी नुकसान होता है।

(घ): पीएमकेएसवाई की किसी भी घटक योजना के तहत, कोई भी स्टैंडअलोन कोल्ड स्टोरेज और रेफ्रिजरेटेड ट्रांसपोर्ट सिस्टम को सहायता प्रदान नहीं की जाती है। हालांकि, व्यक्तिगत खाद्य प्रसंस्करण परियोजनाओं में, कोल्ड स्टोरेज और रीफर वाहनों को अनुदान-सहायता/सब्सिडी प्रदान करने के लिए पात्र मदों के रूप में माना जाता है। कोल्ड चेन योजना मांग आधारित है और पूरे देश में लागू की जा रही है। निजी संगठनों और एफपीओ सहित कोई भी पात्र संस्था मौजूदा योजना दिशानिर्देशों के अनुसार कोल्ड चेन परियोजना की स्थापना के लिए अनुदान-सहायता/सब्सिडी के रूप में वित्तीय सहायता प्राप्त

कर सकती है। इस योजना के तहत प्रति परियोजना अधिकतम 10.00 करोड़ रुपये की अनुदान-सहायता/सब्सिडी के अधीन, सामान्य क्षेत्रों में पात्र परियोजना लागत के 35% की दर से और कठिन क्षेत्रों और एससी/एसटी, एफपीओ और स्वयं सहायता समूहों से प्रस्तावों के मामले में 50% की दर से कोल्ड चेन परियोजनाओं की स्थापना के लिए क्रेडिट लिंकड बैक-एंडेड अनुदान-सहायता/सब्सिडी प्रदान की जाती है।

कृषि एवं किसान कल्याण विभाग एकीकृत बागवानी विकास मिशन (एमआईडीएच) का क्रियान्वयन कर रहा है, जिसके अंतर्गत राज्यों/केंद्र शासित प्रदेशों से प्राप्त वार्षिक कार्य योजना के आधार पर देश भर में 5000 मीट्रिक टन तक की क्षमता वाले शीत भंडारण गृहों के निर्माण/विस्तार/आधुनिकीकरण सहित विभिन्न बागवानी गतिविधियों के लिए वित्तीय सहायता प्रदान की जाती है। इस मांग-आधारित योजना के अंतर्गत संबंधित राज्य बागवानी मिशनों के माध्यम से, सामान्य क्षेत्रों में परियोजना की पूंजी लागत का 35% की दर से और पूर्वोत्तर, पर्वतीय राज्यों एवं अनुसूचित क्षेत्रों के मामले में 50% की दर से ऋण-आधारित बैक-एंडेड सब्सिडी प्रदान की जाती है।

राष्ट्रीय बागवानी बोर्ड (एनएचबी) बागवानी उत्पादों के लिए शीत भंडारण और भंडारण के निर्माण/विस्तार/आधुनिकीकरण हेतु पूंजी निवेश सब्सिडी नामक एक योजना का क्रियान्वयन कर रहा है। इस मांग-आधारित योजना के अंतर्गत, विभिन्न आकार/प्रकार के शीतगृहों/प्याज भंडारणों के लिए निर्धारित लागत मानदंडों के अनुसार, 5000 मीट्रिक टन से अधिक और 20000 मीट्रिक टन तक की शीतगृह क्षमता वाले शीतगृहों और सीए स्टोर के निर्माण/विस्तार/आधुनिकीकरण हेतु सामान्य क्षेत्रों में परियोजना की पूंजी लागत के 35% की दर से और पूर्वोत्तर, पहाड़ी राज्यों एवं अनुसूचित क्षेत्रों के मामले में 50% की दर से ऋण-आधारित बैक-एंडेड सब्सिडी स्वीकृत की जाती है।

खाद्य प्रसंस्करण उद्योग मंत्रालय अपनी प्रचारात्मक गतिविधि योजना के माध्यम से खाद्य मेलों और प्रदर्शनियों का आयोजन करता है और घरेलू तथा अंतर्राष्ट्रीय खाद्य संबंधी कार्यक्रमों में भी भाग

लेता है। इसके माध्यम से मंत्रालय द्वारा कार्यान्वित की जा रही प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई) की घटक योजना - एकीकृत शीत श्रृंखला और मूल्यवर्धन अवसंरचना (शीत श्रृंखला योजना) सहित विभिन्न योजनाओं के बारे में जागरूकता पैदा करता है। शीत श्रृंखला योजना के अंतर्गत पात्र संस्थाओं से प्रस्ताव आमंत्रित करने के लिए समय-समय पर मंत्रालय की वेबसाइट पर अभिरुचि की अभिव्यक्ति (ईओआई) प्रकाशित की जाती है। व्यापक प्रचार के लिए, अभिरुचि की अभिव्यक्ति (ईओआई) को पत्र सूचना कार्यालय(पीआईबी) और सोशल मीडिया प्लेटफॉर्म के माध्यम से प्रमुख राष्ट्रीय और क्षेत्रीय समाचार पत्रों में प्रकाशित किया जाता है।

(ड): उद्योग एवं आंतरिक व्यापार संवर्धन विभाग (डीपीआईआईटी) की पीएम गति शक्ति पहल के अंतर्गत, खाद्य प्रसंस्करण उद्योग मंत्रालय ने सभी कोल्ड चेन परियोजनाओं का उनकी क्षमताओं के साथ मानचित्र किया है, हालांकि, वे स्थानीय मंडियों और कृषि -निर्यात केंद्रों से जुड़ी नहीं हैं।

(च): कोल्ड चेन योजना के अंतर्गत, पिछले तीन वर्षों (2022-23 से 2024-25) के दौरान, महाराष्ट्र के पालघर जिले में खाद्य प्रसंस्करण उद्योग मंत्रालय द्वारा किसी भी कोल्ड चेन परियोजना को मंजूरी नहीं दी गई है।

विवरण-I

पीएमकेएसवाई की शुरुआत से अब तक (30.06.2025 तक) कोल्ड चेन योजना के तहत पूरी की गई और चालू की गई कोल्ड चेन परियोजनाओं की राज्यवार संख्या

क्र.सं.	राज्य/केंद्र शासित प्रदेश	पूर्ण और चालू परियोजनाओं की संख्या
1.	आंध्र प्रदेश	20
2.	असम	-
3.	बिहार	2
4.	छत्तीसगढ़	0
5.	गोवा	-
6.	गुजरात	13

क्र.सं.	राज्य/केंद्र शासित प्रदेश	पूर्ण और चालू परियोजनाओं की संख्या
7.	हरियाणा	10
8.	हिमाचल प्रदेश	4
9.	जम्मू और कश्मीर	2
10.	झारखंड	-
11.	कर्नाटक	10
12.	केरल	2
13.	मध्य प्रदेश	5
14.	महाराष्ट्र	31
15.	उड़ीसा	3
16.	पंजाब	11
17.	राजस्थान	9
18.	तमिलनाडु	10
19.	तेलंगाना	7
20.	उत्तर प्रदेश	9
21.	उत्तराखंड	13
22.	पश्चिम बंगाल	5
23.	अरुणाचल प्रदेश	1
24.	मणिपुर	-
25.	मेघालय	-
26.	मिजोरम	-
27.	नागालैंड	1
28.	त्रिपुरा	-
29.	सिक्किम	-
30.	अंडमान और निकोबार द्वीप समूह	1
31.	चंडीगढ़	-
32.	दादर और नगर हवेली और दमन और दीव	-
33.	दिल्ली	-
34.	लक्षद्वीप	-

क्र.सं.	राज्य/केंद्र शासित प्रदेश	पूर्ण और चालू परियोजनाओं की संख्या
35.	पुडुचेरी	-
36.	लद्दाख	-
	कुल	169

विवरण- II

कृषि एवं किसान कल्याण विभाग के एकीकृत बागवानी विकास मिशन सहित विभिन्न केंद्र सरकार की योजनाओं के तहत देश भर में अब तक (31.01.2025 तक) सृजित कोल्ड स्टोरेज सुविधाओं की राज्यवार संख्या

क्र. सं.	राज्य/केंद्र शासित प्रदेश	31.01.2025 तक निर्मित कोल्ड स्टोरेज की संख्या
1	अंडमान और निकोबार (यूटी)	4
2	आंध्र प्रदेश और तेलंगाना	480
3	अरुणाचल प्रदेश	2
4	असम	43
5	बिहार	316
6	चंडीगढ़(यूटी)	7
7	छत्तीसगढ़	130
8	दिल्ली	97
9	गोवा	29
10	गुजरात	1023
11	हरियाणा	386
12	हिमाचल प्रदेश	89
13	जम्मू और कश्मीर	92
14	झारखंड	59
15	कर्नाटक	268
16	केरल	202
17	लक्षद्वीप(यूटी)	1
18	मध्य प्रदेश	320
19	महाराष्ट्र	665
20	मणिपुर	2

21	मेघालय	4
22	मिजोरम	3
23	नागालैंड	5
24	ओडिशा	182
25	पुडुचेरी (यूटी)	4
26	पंजाब	770
27	राजस्थान	190
28	सिक्किम	2
29	तमिलनाडु	188
30	तेलंगाना	116
31	त्रिपुरा	14
31	उत्तर प्रदेश	2488
32	उत्तराखंड	62
33	पश्चिम बंगाल	517
	कुल	8760

स्रोत: विपणन एवं निरीक्षण निदेशालय (डीएमआई) 2009 तक, राष्ट्रीय बागवानी बोर्ड (एनएचबी), एमआईडीएच [राष्ट्रीय बागवानी मिशन (एनएचएम), पूर्वोत्तर एवं हिमालयी राज्यों के लिए बागवानी मिशन (एचएमएनईएच)] और खाद्य प्रसंस्करण उद्योग मंत्रालय।

TAP WATER CONNECTIONS UNDER JJM IN UTTAR PRADESH

4611. ADV. PRIYA SAROJ:

Will the Minister of **JAL SHAKTI** be pleased to state:

- the number of rural households received functional tap water connections under the Jal Jeevan Mission (JJM) in Uttar Pradesh, district-wise;
- whether the Government has identified any Gram Panchayats in Uttar Pradesh where tap water coverage is below 50 per cent and if so, the details thereof;
- the number of toilets constructed under the Swachh Bharat Mission—Gramin (SBM-G) in Uttar Pradesh since 2022;

- (d) whether any follow-up surveys have been conducted in this regard and if so, the details thereof;
- (e) whether the Government has received data showing non-functional taps or unusable toilets due to lack of maintenance or water supply and if so, the details thereof; and
- (f) whether the Government proposes to ensure water quality monitoring, especially in arsenic-prone blocks of Eastern Uttar Pradesh and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):

(a) and (b): Since August 2019, Government of India in partnership with States/UTs, is implementing centrally sponsored scheme Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household in all villages across the country.

At the start of the mission, only 3.23 crore (16.71%) rural households were reported to have tap water connections. With concerted efforts from both Centre and States/UTs under Jal Jeevan Mission (JJM) – Har Ghar Jal around 12.45 crore additional rural households have been reported to have been provided with tap water connections. Thus, as on 19.08.2025, out of 19.36 crore rural households in the country, more than 15.68 crore (81.02%) households are reported to have tap water supply in their homes.

As reported by the State of Uttar Pradesh, out of 2.67 crore rural households in Uttar Pradesh, starting from 5.16 lakh (1.93%) on 15th August 2019, 2.41 crore (90.34%) tap water connections have been provided till 19th August, 2025, out of which 2.36 crore tap connections have been provided under the Jal Jeevan Mission. The district-wise details of tap water connections provided and gram panchayats where tap water coverage are below 50% in Uttar Pradesh under Jal Jeevan Mission are available at

<https://ejalshakti.gov.in/jjmreport/JJMIndia.aspx>

(c): As per Integrated Management Information System (IMIS) of Swachh Bharat Mission (Grameen), the total number of 37,00,275 Individual Household Latrines (IHHLs) have been constructed from FY 2022-23 to FY 2025-26 (till 19.08.2025) in Uttar Pradesh.

(d): State of Uttar Pradesh has informed that no follow-up survey has been conducted. But as Uttar Pradesh has already been declared ODF in 2018. Now in Phase -II, there is provision made by Department of Drinking Water and Sanitation that any person can apply for IHHL directly on the *sbm.gov.in* website. After due verification regarding eligibility of the beneficiary, incentive is given with the approval of respective District Water and Sanitation Committee.

(e): State of Uttar Pradesh has informed that 1613 old water supply schemes covering 2516 revenue villages which have been transferred to panchayats are not functional due to improper operation & maintenance of the schemes by the Gram

Panchayats. Under the new O&M policy, all the schemes have to be operated and maintained by UP Jal Nigam (Rural) through vendors.

Further, as per Swachh Survekshan Grameen (SSG) 2023, 92.3% of toilets are used in Uttar Pradesh.

(f): Under JJM, while planning water supply schemes to provide tap water supply to households, priority is given to habitations affected by chemical contaminants including Arsenic. States/ UTs have been advised to plan and implement piped water supply schemes based on alternative safe water sources for the villages with water quality issues.

As per the Operational Guidelines, States/ UTs can utilize up to 2% of their annual allocation of funds under JJM for Water Quality Monitoring & Surveillance (WQM&S) activities, inter-alia, which includes setting up and strengthening of water quality testing laboratories, procurement of equipment, instruments, chemicals, glassware, consumables, hiring of skilled manpower, surveillance by community using field test kits (FTKs), awareness generation, educational programmes on water quality, accreditation/recognition of laboratories, etc.

To enable States/ UTs to test water samples for water quality, and for sample collection, reporting, monitoring and surveillance of drinking water, an online JJM – Water Quality Management Information System (WQMIS) portal has been developed. The State-wise details of water quality test reported through WQMIS

are available in public domain and can be accessed at:

<https://ejalshakti.gov.in/WQMIS/Main/report>

In consultation with various stakeholders 'Concise Handbook for Monitoring Water Quality of Piped Drinking Water Supply to Rural Households' has been released in December 2024 for guidance to States/ UT's. The handbook recommended for a comprehensive testing of drinking water samples at various testing points such as source, treatment plant, storage and distribution points, and remedial action wherever necessary to ensure that the drinking water supplied to every household is of prescribed quality including eastern Uttar Pradesh.

Further, State of Uttar Pradesh has informed that UP Jal Nigam (Rural) operates 81 labs (75 district, 5 mobile and 1 state-level) for regular testing chemical and bacterial parameters in all the districts. To ensure water quality, regular test through FTK is being done in every village and the result are being uploaded on WQMIS Portal by FTK trained women.

Under JJM approximately 5,53,645 women (minimum 5 per village) in rural villages have been trained to use Field Testing Kits (FTKs) to monitor water quality by testing water at source and delivery points and public access to labs is enabled for a nominal fee.

BADVEL-NELLORE NEW FOUR-LANE PROJECT

4612. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Government has given its nod for new four-lane stretch of 108 kms. from Badvel to Nellore on National Highway (NH)-67 to improve connectivity to Krishnapatnam Port in Andhra Pradesh and if so, the details thereof;
- (b) whether it would be done on Public-Private Partnership (PPP) mode or Government would execute on its own, if so, the details thereof;
- (c) the manner in which the above stretch would connect industrial corridors of Andhra Pradesh – Koppaerthy Node on Visakhapatnam-Chennai Industrial Corridor, Orvakal Node on Hyderabad-Bengaluru Industrial Corridor and Krishnapatnam Node on Chennai-Bengaluru Industrial Corridor; and
- (d) the details of the direct and indirect employment likely to be generated through this project?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a) and (b): Yes. Government has accorded approval for the development of 4-Lane Badvel-Nellore Highway from Badvel-Gopavaram Village on National Highway NH-67 to Guruvindapudi on NH-16 in the State of Andhra Pradesh for implementation of the project on Build-Operate-Transfer (Toll) mode for a total length of 108.134 km and with a total capital cost of Rs.3653.10 crore.

(c): The project will provide inter-connectivity to three important industrial nodes under three Industrial Corridors in Andhra Pradesh i.e., Kopparthy Node on the Vishakhapatnam-Chennai Industrial Corridor (VCIC) through NH-40 & NH-67, Orvakal Node on Hyderabad-Bengaluru Industrial Corridor (HBIC) through NH-40 & NH-67 and Krishnapatnam Node on Chennai-Bengaluru Industrial Corridor (CBIC) through NH-67 & NH-516W.

(d): The development of project is projected to generate 20 lakh person-days of direct employment and 23 lakh-person days of indirect employment. The project will also induce additional employment opportunities due to increase in economic activity in the vicinity of the proposed road.

ELECTRICITY CONNECTIONS UNDER PM-JANMAN

4613. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of **POWER** be pleased to state:

- (a) whether the Government has targeted to provide electricity connections to all uncovered households under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN);
- (b) if so, the details thereof and the status of its implementation in the State of Andhra Pradesh, year and district-wise;
- (c) whether there is any time and cost overrun in the projects thereunder and if so, the details thereof and the reasons therefor; and

(d) the present status of delay, if any and the time by which these projects are expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):

(a) and (b): Government of India is supporting the States for grid electrification of all left out un-electrified households under the ongoing Revamped Distribution Sector Scheme (RDSS). This includes electrification works sanctioned for Particularly vulnerable Tribal Group (PVTG) households identified under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN), tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), Scheduled Caste households under Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) and households in remote & border areas under Vibrant Village Program (VVP), wherever found feasible. Under PM-JANMAN, works amounting to Rs. 522 Cr. with gross budgetary support of Rs. 332 Cr. have been sanctioned for providing on-grid connectivity to 1,27,987 no. households as per the scheme guidelines. In addition to this, electrification of 16,946 no. of PVTG households in the States of Gujarat, Odisha and West Bengal have been sanctioned under the respective State plan. Till date, 1,25,130 no of PVTG households have been electrified. In the State of Andhra Pradesh, out of a total 24,967 households sanctioned for electrification, 24,925 households have been electrified till date. District-wise and year-wise status

of PM-JANMAN for the State of Andhra Pradesh is given in the enclosed **Statement.**

(c) and (d): All Household electrification works sanctioned under PM-JANMAN are to be completed by March, 2026 and no time or cost overrun has been reported by the State of Andhra Pradesh, till date. stel saded

STATEMENT

District-wise status of PM-JANMAN in the State of Andhra Pradesh

Sl. No	Name of the District	No. of HHs Sanctioned	Households electrified as on 13.08.2025
1	Srikakulam	828	851
2	Vizianagaram	150	99
3	Parvatipurammanyam	3,407	3400
4	Alluri Sitaram Raju	17493	17,270
5	East Godavari	4	39
6	Kakinada	9	9
7	Eluru	1,196	1,196
8	Ankapalli	0	160
9	Guntur	772	770
10	Prakasam	982	982
11	Nandyal	126	149
	Total	24,967	24,925

Year-wise details of households electrified in Andhra Pradesh (as on 13.08.2025):

Utility	No. of Households Electrified			
	2023-24	2024-2025	FY 2025-26	Total
APCPDCL		1,752	0	1,752

APEPDCL	17,199	5,587	238	23,024
APSPDCL		149	0	149
Total	17,199	7,488	238	24,925

संसद सदस्यों की सड़क सुरक्षा समितियाँ

4614. श्री उमेशभाई बाबूभाई पटेल:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या मंत्रालय की दिनांक 19.12.2019 की अधिसूचना के अनुसार दमण और दीव जिलों में पृथक संसद सदस्य सड़क सुरक्षा समितियाँ गठित की गई हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ख) क्या दमण और दीव प्रशासन ने इस संबंध में कोई अधिसूचना जारी की है और यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं;
- (ग) उक्त दोनों जिलों में अब तक उक्त समिति की कुल कितनी बैठकें आयोजित की गई हैं, साथ ही बैठकों के आयोजन की तिथियां क्या हैं;
- (घ) क्या इन समितियों द्वारा अपनी बैठकों में कोई संकल्प पारित किए गए और यदि हां, तो तत्संबंधी ब्यौरा क्या है, साथ ही संकल्पों की प्रतियों का ब्यौरा क्या है और उन्हें पारित करने की तिथियाँ क्या हैं;
- (ङ) क्या इन समितियों की अब तक कोई बैठक आयोजित नहीं की गई है और यदि हां, तो इसके क्या कारण हैं; और
- (च) क्या बैठकों का न बुलाया जाना उक्त अधिसूचना का उल्लंघन है और यदि हां, तो इस संबंध में क्या कार्रवाई की गई है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क) से (च): सरकार के सड़क परिवहन और राजमार्ग मंत्रालय ने अपने अधिसूचना संख्या आरटी-25043/03/2017-आरएस, दिनांकित 19.12.2019 के माध्यम से देश के प्रत्येक जिले में जिले के माननीय संसद सदस्य (लोकसभा) की अध्यक्षता में संसद सदस्य सड़क सुरक्षा समितियों (एमपीआरएससी) का गठन किया है। यदि जिले में एक से अधिक संसद सदस्य (सांसद) हैं, तो सबसे वरिष्ठ संसद सदस्य समिति के अध्यक्ष होंगे। समिति तिमाही में कम से कम एक बार या अपने निर्णय के अनुसार बैठक करेगी। जिला कलेक्टर को समिति का सदस्य सचिव पदनामित किया गया है। समितियों की बैठकों के कार्यवृत्त अपलोड करने के लिए सरकार द्वारा एक पोर्टल भी विकसित किया गया है।

मंत्रालय के पास उपलब्ध जानकारी के अनुसार, दमण और दीव प्रशासन ने दोनों जिलों में उक्त समितियों की कोई बैठक आयोजित करने की सूचना नहीं दी है। तथापि, संघ राज्य क्षेत्र दादरा और नगर हवेली तथा दमण और दीव के प्रशासन ने सूचित किया है कि संघ राज्य क्षेत्र स्तरीय राज्य सड़क सुरक्षा परिषद की बैठकें नियमित रूप से आयोजित की जाती हैं।

PROGRESS UNDER PM-JUGA

4615. SHRI KESINENI SIVANATH:

SHRI G. LAKSHMINARAYANA:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) whether the Government has any plans to increase the number of villages under the Pradhan Mantri Janjatiya Gram Abhiyan (PM-JUGA), if so, the details thereof and if not, the reasons therefor;
- (b) the details of the communities in Andhra Pradesh, especially the Valmiki Boya community currently requesting recognition as Scheduled Tribes (STs) and the

estimated number of people to be benefitted under PM-JUGA upon such recognition; and

(c) the steps being taken to ensure timely and effective implementation of PM-JUGA in the State, particularly for under-represented or unrecognized tribal communities?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a): The “Dharti Aaba Janjatiya Gram Utkarsh Abhiyan” aims for the holistic development of tribal communities and villages, focusing on those in Aspirational blocks with ST populations of 50 or more, and villages with at least 500 people and 50% ST population—covering around 63,643 villages. Over five years (2024-25 to 2028-29), the program will reach 549 districts and 2,911 blocks across tribal-dominated areas in 26 States and 4 UTs. Presently, Government has no plan to increase the number of villages under DAJGUA.

(b): The State Government of Andhra Pradesh has reported that as per the study done by TCR&TI in 2017 (Dr. PD Satya Pal Kumar, 2017), the Valmiki Boya associations gave an estimated figure of 25,80,000. The State of Andhra Pradesh has submitted proposals to Government of India to recognize the Valmiki Boya community as Scheduled Tribes. The Office of Registrar General of India (ORGI) didn't support the proposal submitted by the State.

(c): Ministry is conducting coordination meetings with line departments and state/UT governments under “Dharti Aaba Janjatiya Gram Utkarsh Abhiyan” (DAJGUA) for gap filling and to monitor the progress sanctioned under DAJGUA.

एनटीपीसी में अनुसूचित जाति/अनुसूचित जनजाति के लिए रिक्तियां

4616. श्री अरुण कुमार सागर:

क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या राष्ट्रीय ताप विद्युत निगम लिमिटेड (एनटीपीसी) ने अनुसूचित जातियों (अजा) और अनुसूचित जनजातियों (अजजा) के लिए आरक्षित रिक्तियों को भरने के लिए उन्हें अग्रेषित किया है;
- (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और इसके क्या कारण हैं;
- (ग) क्या एनटीपीसी ने इन अग्रेषित रिक्तियों को भरने के लिए कोई समय-सीमा निर्धारित की है;
- (घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ङ) क्या एनटीपीसी ने दूरदराज के क्षेत्रों के लिए चयनित उम्मीदवारों को त्यागपत्र देने से हतोत्साहित करने के लिए उन्हें अधिक सुविधाएं प्रदान करने हेतु कोई योजना बनाई है या बनाने का प्रस्ताव है; और
- (च) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

विद्युत मंत्रालय में राज्य मंत्री; तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद येसो नाईक):

- (क) और (ख): जी हां, एनटीपीसी लिमिटेड अनुसूचित जातियों (एससी) और अनुसूचित जनजातियों (एसटी) के लिए भारत सरकार के आरक्षण संबंधी दिशानिर्देशों का पालन कर रहा है और उनकी रिक्तियां तदनुसार निर्धारित की जाती हैं। इसके अतिरिक्त, दिनांक 01.01.2025 तक अनुसूचित जातियों और अनुसूचित जनजातियों की रिक्त आरक्षित रिक्तियों को नीचे दिए गए अनुसार अग्रेषित किया गया है:

पदों की श्रेणी	एससी श्रेणी	एसटी श्रेणी
ग्रुप-ए	26	15
ग्रुप-बी	-	-
ग्रुप-सी	-	13
ग्रुप-डी	-	-

(ग) और (घ): एनटीपीसी लिमिटेड दिसंबर, 2025 तक उपर्युक्त अग्रेषित (बैकलॉग) रिक्तियों को भरने के लिए सभी प्रयास कर रहा है।

अग्रेषित (बैकलॉग) रिक्तियों को भरने के लिए समय-समय पर विशेष भर्ती अभियान (एसआरडी) आयोजित किए जा रहे हैं। भर्ती वर्ष 2025 में, जून 2025 तक 02 विशेष भर्ती अभियान (एसआरडी) शुरू किए गए हैं। इसके अतिरिक्त, आरक्षित रिक्तियों के बैकलॉग को भी नियमित भर्ती विज्ञापनों के माध्यम से विज्ञापित किया गया है।

(ङ) और (च): एनटीपीसी लिमिटेड, डीपीई (सार्वजनिक उद्यम विभाग) के दिनांक 07.09.2017 के दिशानिर्देशों के अनुरूप, राष्ट्रपति के निर्देश जारी होने की तिथि अर्थात् 10.05.2018 से निम्नलिखित स्थान भत्ते का भुगतान कर रहा है:

- i. पूर्वोत्तर में स्थित एनटीपीसी परियोजनाओं में तैनात कर्मचारियों को मूल वेतन के 10% की दर से पूर्वोत्तर भत्ता।
- ii. दुर्गम एवं दूर-दराज क्षेत्रों के लिए विशेष भत्ता
- iii. एनटीपीसी प्रवेशकालिक कार्यक्रम विविध पृष्ठभूमि से आने वाले नए कर्मचारियों को संगठनात्मक मूल्यों/संस्कृति में आत्मसात करने और नौकरी करने के लिए आवश्यक ज्ञान एवं कौशल प्रदान करने में भी मदद करता है।

TAP WATER CONNECTIONS

4617. PROF. SOUGATA RAY:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the status of households with tap water connections in the country, State-wise;
- (b) whether some States are reluctant to implement this scheme in its full spirit and if so, the details thereof and the reasons therefor;
- (c) whether it is true that the laying of pipes is undergone without ensuring the source of water and if so, the details thereof; and
- (d) the steps taken / being taken to ensure strict action against the misuse of drinking water for commercial or industrial purposes?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):

(a) to (d): Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household of the country.

At the time of announcement of JJM, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 18.08.2025, more than 12.45 Crore additional rural households have been provided with tap water connections. Thus, as on 18.08.2025, out of 19.36 Crore rural households, around 15.69 Crore (81.02%) households, are reported to have tap water supply in their homes. Year-wise and State/ UT-wise status of tap water connection provided under the Mission in rural areas is in public domain at JJM-IMIS and is accessible at:

https://ejalshakti.gov.in/JJM/JJMReports/Physical/JJMRep_HouseholdTapWaterConnection.aspx

At the time of the launch, the Government also approved support for the States and UTs with a central outlay of ₹2,08,652 crore. The approved central outlay has almost been utilized.

Drinking water being a State subject, under JJM, responsibilities for planning, approval, implementation, operation and maintenance of drinking water supply schemes lie with State/ UT governments. Government of India supplements the efforts of the State/ UT Government by providing technical and financial assistance.

Under JJM, provisions have been made to approve water supply scheme only after the recommendation of a Source Finding Committee of the respective State Government, consisting of experts, to the effect that the identified water source through which the scheme is planned, has sufficient yield for sustaining supplies of water as per norm, over the design life of the scheme.

Further, to ensure long term sustainability of rural water supply scheme sources, under JJM, provisions have also been made for development/ strengthening/ augmentation of drinking water sources; and infrastructure for bulk transfer of water, treatment, and distribution systems in water deficit drought-prone and desert areas without dependable ground water sources apart from creation of in-village water supply infrastructure.

Moreover, through operational guidelines of the implementation of the Mission, States have been advised to formulate a regulation policy for various uses

of ground water to restrict the uses within the annual replenishable ground water recharge and inter alia including provisions for discouraging the excessive use of ground water for agriculture, industrial purposes, etc.

राजमार्गों के अनुरक्षण के लिए राज्यों को सहायता

4618. श्री संजय हरिभाऊ जाधव:

श्री श्रीरंग आप्पा चंदू बारणे:

श्री संजय उत्तमराव देशमुख:

श्रीमती भारती पारधी:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार के पास राजमार्ग अनुरक्षण के लिए निवारक उपाय, नियमित निरीक्षण और एक मजबूत शिकायत निवारण तंत्र सहित एक व्यापक दीर्घकालिक नीति है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या केंद्र सरकार राज्य राजमार्गों (एसएच) के अनुरक्षण और सुधार के लिए राज्य सरकारों को वित्तीय सहायता प्रदान कर रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या पिछले तीन वर्षों के दौरान राज्य सरकारों को एसएच के अनुरक्षण और सुधार के लिए कोई वित्तीय सहायता प्रदान की गई है और यदि हाँ, तो राज्य-वार, विशेष रूप से महाराष्ट्र और मध्य प्रदेश के लिए तत्संबंधी ब्यौरा क्या है;

(घ) राष्ट्रीय राजमार्गों (एनएच) पर किए गए सड़क सुरक्षा संपरीक्षा की आवृत्ति और दायरा क्या है; और

(ङ) सुरक्षा सुविधाओं में सुधार और दुर्घटनाओं को कम करने के लिए उक्त संपरीक्षा की सिफारिशों को किस प्रकार प्रभावी ढंग से लागू किया गया है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क): सरकार का सड़क परिवहन और राजमार्ग मंत्रालय मुख्य रूप से राष्ट्रीय राजमार्गों (एनएच) के विकास और अनुरक्षण के लिए उत्तरदायी है। सरकार ने मौजूदा राष्ट्रीय राजमार्ग (एनएच) नेटवर्क के अनुरक्षण को प्राथमिकता दी है और अन्य बातों के साथ-साथ उत्तरदायी रखरखाव एजेंसी के माध्यम से सभी एनएच खंडों के अनुरक्षण और मरम्मत (एमएंडआर) को सुनिश्चित करने के लिए एक कार्यतंत्र विकसित किया है।

राष्ट्रीय राजमार्ग विकास परियोजनाएँ मुख्यतः तीन तरीकों अर्थात्- (i) निर्माण, संचालन और हस्तांतरण (बीओटी), (ii) हाइब्रिड एन्युइटी मॉडल (एचएएम) और (iii) इंजीनियरिंग प्रापण और निर्माण (ईपीसी) से क्रियान्वित की जाती हैं। निर्माण, संचालन और हस्तांतरण (बीओटी) परियोजनाओं के लिए अनुरक्षण सहित रियायत अवधि 15 से 20 वर्ष और हाइब्रिड एन्युइटी मॉडल (एचएएम) के लिए सामान्यतः 15 वर्ष है। रियायतग्राही परियोजना की रियायत अवधि के भीतर संबंधित राष्ट्रीय राजमार्ग खंडों के अनुरक्षण के लिए उत्तरदायी होता है। केवल ईपीसी परियोजनाओं के मामले में, बिटुमिनस फुटपाथ कार्यों के लिए दोष देयता अवधि (डीएलपी) 5 वर्ष और कंक्रीट फुटपाथ कार्यों के लिए 10 वर्ष है।

टोल-ऑपरेट-ट्रांसफर (टीओटी) और इनविट (इंफ्रास्ट्रक्चर इन्वेस्टमेंट ट्रस्ट) परियोजनाओं के लिए, अनुरक्षण सहित रियायत अवधि 20 से 30 वर्ष है। संचालन, अनुरक्षण और हस्तांतरण (ओएमटी) परियोजनाओं के लिए रियायत अवधि सामान्यतः 9 वर्ष है।

राष्ट्रीय राजमार्गों के शेष सभी खंडों के लिए, जहाँ डीएलपी समाप्त हो चुका है या बीओटी/एचएएम/टीओटी/इनविट परियोजना की किसी रियायत अवधि के अंतर्गत नहीं है, सरकार ने निष्पादन आधारित अनुरक्षण विवरण (पीबीएमसी) या अल्पकालिक अनुरक्षण विवरण (एसटीएमसी) के माध्यम से अनुरक्षण कार्य करने का नीतिगत निर्णय लिया है। एसटीएमसी कार्य सामान्यतः 1-2 वर्ष की

विवरण अवधि के लिए किए जाते हैं, जबकि पीबीएमसी कार्य लगभग 5-7 वर्ष की विवरण अवधि के लिए किए जाते हैं।

सड़क की स्थिति में चिन्हित दोषों/समस्याओं की मरम्मत के साथ-साथ अन्य अनुरक्षण/मरम्मत कार्य संविदाकार/रियायतग्राही द्वारा विवरण के प्रावधानों के अनुसार निर्धारित समय-सीमा के भीतर पूरे किए जाते हैं। नियमित फील्ड रिपोर्टों और चूककर्ता संविदाकार/रियायतग्राही के विरुद्ध कार्रवाई हेतु विवरण दस्तावेजों में शामिल दंड प्रावधानों के माध्यम से अनुपालन सुनिश्चित किया जाता है।

सरकार ने एनएचएआई वन/तत्पर नामक मोबाइल आधारित एप्लिकेशन के माध्यम से राष्ट्रीय राजमार्ग परियोजनाओं में दोष सुधार सहित गुणवत्ता की निगरानी शुरू की है। इस ऐप का उपयोग फील्ड अधिकारी/इंजीनियर/संविदाकार/रियायतग्राही सीधे साइट पर बैठकर दैनिक और मासिक दोषों की डिजिटल रिपोर्टिंग, निरीक्षण के लिए जियो-टैग और टाइम-स्टैम्प्ड तस्वीरें प्रस्तुत करने और परीक्षण परिणामों को डिजिटल रूप से अपलोड करने के माध्यम से करते हैं।

सरकार ने गुणवत्ता संबंधी मुद्दों सहित राष्ट्रीय राजमार्गों से संबंधित मुद्दों/शिकायतों के बारे में नागरिक फीडबैक के लिए लोक शिकायत पोर्टल, मोबाइल आधारित राजमार्ग यात्रा ऐप के माध्यम से शिकायतें प्राप्त करने की प्रणाली संस्थापित की है। इसके अतिरिक्त, राष्ट्रीय राजमार्गों से संबंधित विभिन्न मुद्दों, जिनमें निर्माण की गुणवत्ता से संबंधित मुद्दे भी शामिल हैं, के बारे में अन्य स्रोतों से प्राप्त शिकायतों सहित विभिन्न सोशल मीडिया प्लेटफार्मों से प्राप्त शिकायतों के लिए, सरकार ने वेब पोर्टल के माध्यम से इन शिकायतों का संज्ञान लेने के लिए एक आंतरिक कार्यतंत्र स्थापित किया है, ताकि यह सुनिश्चित किया जा सके कि एनएच परियोजनाओं के लिए अधिकारियों/रियायतग्राहियों/संविदाकारों द्वारा आवश्यक सुधारात्मक कार्रवाई की जाए।

(ख) और (ग): राज्य राजमार्गों (एसएच) सहित राज्य सड़कों का विकास और अनुरक्षण संबंधित राज्य/संघ राज्य क्षेत्र (यूटी) सरकार की जिम्मेदारी है।

तथापि, सरकार ने संशोधित सीआरआईएफ अधिनियम, 2000 के प्रावधानों के अनुसार केंद्रीय सड़क एवं अवसंरचना निधि (सीआरआईएफ) योजना के अंतर्गत राज्य सड़कों के विकास और अनुरक्षण के लिए राज्य सरकारों/संघ राज्य क्षेत्रों को निधियां आबंटित करती है। विगत तीन वर्षों के दौरान सीआरआईएफ योजना के अंतर्गत राज्य सड़कों के विकास और अनुरक्षण के लिए निधियों के उपार्जन और जारी करने का राज्य/संघ राज्य क्षेत्र-वार ब्यौरा, जिसमें महाराष्ट्र और मध्य प्रदेश राज्य भी शामिल हैं, संलग्न **विवरण** में दिया गया है।

(घ) और (ङ): सरकार ने राष्ट्रीय राजमार्गों पर सड़क सुरक्षा में सुधार के लिए स्वतंत्र सड़क सुरक्षा विशेषज्ञों की नियुक्ति के माध्यम से सभी चरणों (डिजाइन चरण, निर्माण चरण, यातायात के लिए खोलते समय और संचालन के दौरान) पर सड़क सुरक्षा संपरीक्षा अनिवार्य कर दिया है।

इसके अतिरिक्त कार्यान्वयन एजेंसियों द्वारा कार्यस्थल (साइट) पर कार्यों के दिन-प्रतिदिन के पर्यवेक्षण के लिए परामर्शदाता (प्राधिकरण के इंजीनियर / स्वतंत्र इंजीनियर) नियुक्त किए जाते हैं, जिनके पास सड़क सुरक्षा से संबंधित निरीक्षण करने और इसके सुधार के लिए सुझाव देने हेतु एक सड़क सुरक्षा विशेषज्ञ भी होता है।

कार्यान्वयन एजेंसियों के अधिकारी तथा स्वतंत्र तृतीय-पक्ष लेखा परीक्षक समय-समय पर निरीक्षण करते हैं और यह सुनिश्चित करते हैं कि निर्माण की गुणवत्ता का अनुपालन रियायतग्राही/संविदाकार द्वारा किया जा रहा है। ऐसी जाँच/पर्यवेक्षण के दौरान, यदि कोई कमी पाई जाती है, तो उसे आवश्यक सुधारात्मक उपाय करने हेतु रियायतग्राही/संविदाकार के ध्यान में लाया जाता है। यदि किसी अतिरिक्त उपाय की अनुशंसा की जाती है, तो ऐसे सुधार कार्यों को परियोजना के एक भाग के रूप में या एक स्वतंत्र कार्य के रूप में करता है।

विवरण

विगत तीन वर्षों के दौरान सीआरआईएफ योजना के अंतर्गत राज्य सड़कों के विकास और अनुरक्षण के लिए महाराष्ट्र और मध्य प्रदेश राज्यों सहित राज्य/संघ राज्य क्षेत्र-वार निधियों के उपार्जन और जारी करने का ब्यौरा

राशि करोड़ रु में							
क्र.सं.	राज्य/संघ राज्य क्षेत्र	2022-23		2023-24		2024-25	
		उपार्जन	जारी करना	उपार्जन#	जारी करना #	उपार्जन#	जारी करना #
1	आंध्र प्रदेश	380.19	356.55	420.10	485.48	420.00	322.56
2	अरुणाचल प्रदेश	147.65	183.63	167.75	238.00	168.04	269.13
3	असम	169.64	122.82	194.65	223.24	193.55	222.59
4	बिहार	226.47	226.47	258.43	258.43	255.17	255.17
5	छत्तीसगढ़	281.12	86.92	320.19	353.60	322.62	177.28
6	गोवा	16.26	0.00	18.47	48.16	17.79	29.70
7	गुजरात	509.31	249.12	586.35	73.79	585.01	680.70
8	हरियाणा	197.73	0.00	205.63	108.60	203.31	189.00
9	हिमाचल प्रदेश	117.73	169.05	136.32	136.32	130.95	130.96
10	झारखंड	184.96	81.56	207.57	192.64	208.51	251.61
11	कर्नाटक	513.13	465.27	608.06	660.91	608.81	453.85
12	केरल	147.19	133.46	171.14	186.37	166.06	166.06
13	मध्य प्रदेश	632.99	573.96	719.10	778.13	721.61	682.14
14	महाराष्ट्र	783.19	1,084.15	886.63	886.63	891.52	891.52
15	मणिपुर	42.10	13.81	48.37	146.98	46.87	15.19
16	मेघालय	47.51	43.08	54.83	78.42	55.37	61.55
17	मिजोरम	38.20	10.96	43.62	35.60	43.86	55.45
18	नगालैंड	31.31	28.39	35.54	46.09	35.79	32.09
19	ओडिशा	340.95	313.52	387.41	423.41	392.13	392.13
20	पंजाब	176.96	106.84	195.33	72.04	195.97	174.52
21	राजस्थान	715.82	906.62	812.41	745.90	816.17	1120.67

राशि करोड़ रु में							
क्र.सं.	राज्य/संघ राज्य क्षेत्र	2022-23		2023-24		2024-25	
		उपार्जन	जारी करना	उपार्जन#	जारी करना #	उपार्जन#	जारी करना #
22	सिक्किम	14.09	17.04	16.27	28.04	16.18	21.72
23	तमिलनाडु	402.67	377.63	457.11	486.15	457.75	425.76
24	तेलंगाना	304.27	275.89	335.09	366.38	335.58	335.59
25	त्रिपुरा	21.23	19.42	23.94	25.92	24.01	23.94
26	उत्तर प्रदेश	702.42	658.75	777.40	821.07	777.88	784.51
27	उत्तराखंड	114.01	378.17	129.83	140.46	129.95	55.07
28	पश्चिम बंगाल	240.31	217.90	275.67	298.08	272.75	272.75
29	अंडमान और निकोबार द्वीप समूह	17.49	15.81	19.75	16.68	19.75	16.06
30	चंडीगढ़	6.55	0.00	7.39	0.00	7.40	0.00
31	दादरा और नगर हवेली	2.38	5.74	0.31	6.50	0.00	6.49
32	दमन और दीव						
33	दिल्ली	32.06	0.00	36.31		36.31	0.00
34	जम्मू और कश्मीर	113.61	343.61	128.67	206.67	128.67	128.67
35	लद्दाख	289.06	83.44	326.41	68.10	326.41	95.56
36	पुदुचेरी	10.39	7.83	11.76	9.94	11.76	9.94

कुछ राज्यों/संघ राज्य क्षेत्रों को उस राज्य/संघ राज्य क्षेत्र के विगत वर्षों के अव्ययित शेष से उपार्जित राशि से अधिक निधियां जारी की गई हैं।

#सीआरआईएफ योजना के अंतर्गत सेतु बंधन के अंतर्गत राज्य सड़कों पर आरओबी/आरयूबी/पुलों के निर्माण के लिए उपार्जित/जारी निधियां शामिल हैं।

UNELECTRIFIED VILLAGES IN MAHARASHTRA**4619. PROF. VARSHA EKNATH GAIKWAD:****SHRI DHAIRYASHEEL RAJSINH MOHITE-PATIL:****SHRIMATI SUPRIYA SULE:****DR. AMOL RAMSING KOLHE:****SHRI BHASKAR MURLIDHAR BHAGARE:**

Will the Minister of **POWER** be pleased to state:

- (a) the details of the number of villages and hamlets across the country that are yet to be electrified or continue to face irregular and unreliable power supply particularly in remote, tribal and forested regions, State-wise;
- (b) the number of such unelectrified or under-electrified villages and hamlets in Maharashtra, especially in districts such as Gadchiroli, Nandurbar, Palghar, Melghat region in Amravati and other tribal-dominated or forest fringe areas;
- (c) whether the Government has set any timeline or phase-wise action plan to achieve 100% village and household electrification including last-mile connectivity to habitations located in difficult terrain in Maharashtra and if so, the details thereof; and
- (d) the steps taken by the Government to ensure uninterrupted and quality power supply to tribal communities, forest-dwelling populations and economically backward rural regions of Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):

(a) to (d): As per Rule (10) of the Electricity (Rights of Consumers) Rules, 2020, the distribution licensee shall supply 24x7 power to all consumers. However, the Commission may specify lower hours of supply for some categories of consumers like agriculture. The Rules are applicable for all States and for all areas including remote, tribal and forested regions. Accordingly, it is the responsibility of the respective State Government/distribution utility to provide quality and reliable supply of power to the consumers.

Government of India has supplemented the efforts of the States earlier through schemes like Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), Integrated Power Development Scheme (IPDS), Pradhan Mantri Sahaj Bijli Har Ghar Yojana (SAUBHAGYA) etc., and presently under the Revamped Distribution Sector Scheme (RDSS) to help them achieve the objective of providing quality and reliable power supply to all households.

As reported by the States, all the inhabited un-electrified census villages in the country were electrified by 28th April, 2018. A total of 18,374 villages were electrified during DDUGJY including 80 villages in the State of Maharashtra details of which are given in the enclosed **Statement-I**. Under DDUGJY and thereafter under SAUBHAGYA, as reported by all States, electrification of all willing households was completed by 31st March, 2019. A total of 2.86 crore households

were electrified during SAUBHAGYA including 15,17,922 households in the State of Maharashtra. Both the schemes stand closed as on 31.03.2022.

Under RDSS, the norms for electrification have been relaxed and the ceiling limit for cost of electrification has been enhanced to cover all left out households, based on feasibility. Wherever not found feasible, off-grid Solar Photo voltaic based electrification works have been sanctioned under New Solar Power Scheme.

Till date, works amounting to Rs. 6,513 Cr. have been sanctioned for electrification of 13.64 lakh households under RDSS, state wise details of which are given in the enclosed **Statement-II** including 17,529 households in the State of Maharashtra, details of which are given in the enclosed **Statement-III**. This includes electrification works sanctioned for all Particularly Vulnerable Tribal Group (PVTG) households identified under PM-JANMAN (Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan), tribal households under DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan), Scheduled Caste households under Pradhan Mantri Anusuchit Jaati Abhyuday Yojna (PM-AJAY) and remote & border households under Vibrant Village Program (VVP), wherever found feasible. The works are expected to be completed by the end of the scheme period.

In addition, under New Solar Power Scheme, works amounting to Rs.50 Cr. have been sanctioned for off-grid solar based electrification of 9,961 households as on 30th June, 2025. State-wise details are given in the enclosed **Statement- IV**.

STATEMENT-I**Details of Maharashtra villages electrified during DDUGJY**

District	Number of villages electrified
Amravati	1
Gadchiroli	51
Nandurbar	25
Raigarh	1
Thane	1
Yavatmal	1
Grand Total	80

STATEMENT-II**State wise Household Electrification sanctioned under RDSS**

Sl. No.	States / UTs	Sanction Details			Total (HHs + Public Places) Electrified
		Outlay	GBS	Total (HHs + Public Places)	
1	Andhra Pradesh	161	97	46,356	42,749
2	Arunachal Pradesh	76	68	10,136	7
3	Assam	786	707	1,27,111	0
4	Bihar	301	180	42,584	0
5	Chhattisgarh	423	254	80,734	9,031
6	Gujarat	0	0	0	6,626
7	Himachal Pradesh	7	6	100	0
8	Jammu & Kashmir	197	177	29,183	0
9	Jharkhand	206	124	40,454	5,948
10	Karnataka	36	22	5,844	1,660

11	Kerala	7	4	1,482	448
12	Madhya Pradesh	459	275	90,265	24,751
13	Maharashtra	57	34	17,529	15,044
14	Manipur	214	193	36,972	0
15	Meghalaya	436	392	50,501	0
16	Mizoram	80	72	15,167	0
17	Nagaland	70	63	10,004	0
18	Odisha	0	0	0	2,588
19	Rajasthan	1765	1059	4,39,372	95,986
20	Tamil Nadu	30	18	8,603	6,348
21	Telangana	120	72	31,081	5,871
22	Tripura	105	94	19,853	11,835
23	Uttar Pradesh	964	579	2,58,700	245
24	Uttarakhand	15	13	2,049	742
25	West Bengal	-	-	-	3,372
	Total	6513	4503	13,64,080	2,33,251

Note: PVTG HHs in Gujarat, Odisha & West Bengal being electrified under State Plan.

STATEMENT-III

Details of Maharashtra households sanctioned under RDSS

District	Number of households sanctioned
Ahilyanagar	579
Ahmednagar	161
Akola	103
Amravati	13
Beed	262
Bhandara	2
Buldhana	538
C.sambhajinagar	103

Chandrapur	508
Dhule	411
Gadchiroli	495
Gondia	185
Hingoli	818
Jalgaon	384
Jalna	78
Latur	42
Nanded	372
Nashik	3,109
Osmanabad	55
Palghar	1,879
Parbhani	457
Pune	1,035
Raigad	3,837
Satara	50
Solapur	259
Thane	615
Wardha	16
Washim	211
Yavatmal	881
Kolhapur	6
Sindhudurg	65
Grand Total	17,529

STATEMENT-IV

Off-grid solar based household electrification sanctioned under New Solar Power Scheme

Sl. No.	States	No. of households Sanctioned
1	Andhra Pradesh	1,675

2	Chhattisgarh	1,578
3	Jharkhand	2,342
4	Madhya Pradesh	2,060
5	Karnataka	179
6	Kerala	98
7	Telangana	326
8	Tripura	1,703
Total		9,961

AIR TRAVEL PROTOCOLS

4620. SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the obligations of airlines under Indian aviation regulations in ensuring the physical safety, mental well-being and dignity of all passengers while on board;
- (b) the standard protocols to be followed by airlines in case a passenger exhibits signs of medical or psychological distress during boarding, taxiing or while in flight;
- (c) whether airlines are mandated to train cabin crew in identifying and responding to mental health emergencies or panic attacks during flights, if so, the details thereof and if not, the plan of the Government to mandate such training in the future;

- (d) the current Standard Operating Procedures (SOPs) in place for managing in-flight incidents involving agitated or distressed passengers and whether these SOPs are reviewed regularly;
- (e) whether any mechanisms are in place to ensure that passengers experiencing a medical or emotional crisis receive proper assistance rather than being treated solely as security threats or subjected to mistreatment and if so, the details thereof; and
- (f) the disciplinary or legal procedures currently followed by airlines when passengers engage in verbal or physical altercations during flights?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) to (f): DGCA has issued Civil Aviation Requirements (CAR) Section 7, Series M, Part I, cabin crew are required to be trained in aspects related to cabin safety and first aid. Further, the Safety and Emergency Procedures (SEP) Manual, as accepted by DGCA, lays down the detailed actions to be taken by cabin crew in case of first aid situations and emergencies on board.

Indian aviation regulations place significant emphasis on ensuring the physical safety, mental well-being, and dignity of all passengers on board flights. Crew members are trained to take charge, alert colleagues, and inform the Captain when a passenger is in distress. The response is based on the situation's urgency and flight phase. Crew assesses the patient's condition and provides first aid if

needed. The crew can request assistance from any medical professionals on board via public announcement. Onboard medical and emergency equipment, including oxygen and Automated External Defibrillators (AEDs), are used as needed.

Also, as per DGCA CAR Section 3 Series M Part VI titled "Handling of unruly passengers" in order to prevent discomfort to other passengers and crew members, unlawful or disruptive behavior on board the aircraft may interfere with or hinder the crew members' ability to perform their duties, endanger the safety of the aircraft, the people and property on board, or the good order and discipline on board.

In line with the DGCA Civil Aviation Requirements (CAR), airline ensures that staff are trained to identify early signs of potential unruly behavior and make every effort to defuse situations through verbal communication and, if necessary, written notices. At all times, airline crew is expected to act courteously and uphold passenger rights.

Unruly behavior is categorized into three levels based on severity, and as per CAR guidelines, an Internal Committee evaluates such incidents to determine appropriate flying ban. The duration of such bans varies as per the level of misconduct.

एनएच-149 की मरम्मत

4621. श्री रुद्र नारायण पाणी:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को जानकारी है कि ओडिशा के अंगुल जिले में राष्ट्रीय राजमार्ग (एनएच)-149 पर बनारपाल से पल्लहारा तक का खंड जीर्ण-शीर्ण अवस्था में है और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ख) उक्त खंड की मरम्मत कब तक होने की संभावना है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क) और (ख): स्थिति संलग्न **विवरण** में दी गई है।

विवरण

बनारपाल से पल्लहारा तक खंड की स्थिति

क्र.सं.	स्थान	स्थिति
1	बनारपाल से बल्लाहार चौक	4-लेनिंग का कार्य आवंटित हो चुका है और नियत तिथि लंबित है। रियायतग्राही द्वारा नियमित रखरखाव किया जा रहा है।
2	बल्लाहार चौक से पिटिरी	यह खंड एनएच 149 और 53 के तालचेर से कामाख्यानगर के अंत तक के खंड का भाग है। इस परियोजना का 4-लेनिंग कार्य पहले ही पूरा हो चुका है वर्तमान में, यह खंड डीएलपी के अधीन है और इसका रखरखाव मौजूदा ईपीसी ठेकेदार द्वारा किया जा रहा है और यह खंड अच्छी स्थिति में है।
3	पिटिरी से पल्लाहारा	इस खंड के कुल 68 किलोमीटर में से 28 किलोमीटर पर डीबीएम और बीसी के साथ ओवरले कार्यों सहित फुटपाथ को मज़बूत बनाने का काम हाल ही में पूरा हो चुका है। शेष खंड का रखरखाव एक अलग रखरखाव करार के तहत किया जा रहा है। कुछ गड्ढे/पैच विकसित हो गए हैं, जिनकी मरम्मत रखरखाव ठेकेदार द्वारा नियमित रूप से की जा रही है। वर्तमान में यह खंड यातायात योग्य स्थिति में है।

CAPITAL INVESTMENT IN MODERNISATION OF AIRPORTS**4622. SHRI CHAMALA KIRAN KUMAR REDDY**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the details of the amount of capital investment made in the modernisation of each airport operated by Adani Group since takeover in comparison to other airports;
- (b) whether this investment is in line with the commitments made at the time of awarding the lease and if so, the details thereof; and
- (c) whether the Government has prepared a comparative investment analysis between Adani Group operated, AAI operated and other PPP airports and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) to (c): Expansion, modernisation and development of airport infrastructure is a continuous process, which is undertaken by the Airport Operators/Developers concerned depending upon traffic demand, commercial feasibility, operational requirements for safety of aircraft operation and demand from airlines etc. Development works are taken up in a phased manner depending upon availability of land and viability, as well as other facilities with reference to intended aircraft operations.

The Capital Expenditure (CAPEX) infusion for infrastructure upgradation at Joint Venture (JV)/Public Private Partnership (PPP)/Leased airport is substantially higher in comparison to Airports operated by Airports Authority of India (AAI). Airports Economic Regulatory Authority of India (AERA) takes into account this different capital expenditure profile of each major airport, while determining aeronautical tariff, optimally balancing the interest of service provider and the end user.

CAPEX of approximately Rs. 16,300 crore has been made by seven concessionaire/airport operators under Adani Group since taking over of these 7 airports.

The Concessionaire of these airports are obligated to implement the Master Plan and Development Works as stipulated in the Operation, Management & Development Agreement (OMDA) and Concession Agreement, as applicable. The performance and compliance by Concessionaires is subjected to periodical monitoring by AAI through Independent Engineers, Auditors, Inspections etc.

YAMUNA WATER PIPELINE PROJECT

4623. SHRI RAO RAJENDRA SINGH:

Will the Minister of **JAL SHAKTI** be pleased to state:

(a) whether the Yamuna Water Pipeline Project has been renewed by the Government;

(b) if so, the details thereof;

- (c) whether a task force has been constituted and if so, the details thereof;
- (d) the progress made in the said project after the task force meetings held in April 2025;
- (e) the impact of the said project in Rajasthan; and
- (f) the steps taken by the Government to ensure timely action of the project and to avoid delays?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a) to (f): An MoU has been signed by Haryana and Rajasthan for preparation of Detailed Project Report (DPR) jointly by both the Governments for transfer of Yamuna water from Hathnikund to Churu, Sikar, Jhunjhunu and other Districts of Rajasthan through underground pipelines. As per MoU, the Phase-1 of the proposed project envisages transfer of water through underground pipelines during July to October upto 577 MCM for drinking water supply and other requirements for Churu, Sikar, Jhunjhunu and other Districts of Rajasthan after utilisation of full capacity (24,000 cusec) of Western Yamuna Canal by Haryana including Delhi share at Hathnikund. Both States have formed Task Force for the purpose. Rajasthan has hired a consultant for preparation of DPR.

राजस्थान में जनजातीय आबादी के लिए योजनाओं का कार्यान्वयन

4624. श्री हनुमान बेनीवाल:

क्या जनजातीय कार्य मंत्री यह बताने की कृपा करेंगे कि

- (क) क्या सरकार को इस बात की जानकारी है कि राजस्थान के जनजातीय बहुल जिलों में शिक्षा, स्वास्थ्य आदि से संबंधित योजनाओं का कार्यान्वयन अपेक्षित गति से नहीं हो रहा है और यदि हां, तो इसके क्या कारण हैं तथा उक्त योजनाओं के त्वरित कार्यान्वयन के लिए क्या कदम उठाए जा रहे हैं;
- (ख) क्या सरकार को इस बात की भी जानकारी है कि आजीविका संवर्धन और कौशल विकास योजनाओं का लाभ राजस्थान के जनजातीय क्षेत्रों तक सीमित स्तर पर ही पहुंच रहा है और यदि हां, तो तत्संबंधी कारण क्या हैं तथा इन मुद्दों के समाधान के लिए क्या नई नीतियां बनाई जा रही हैं; और
- (ग) राजस्थान और देश के अन्य राज्यों के जनजातीय बहुल क्षेत्रों में विभिन्न योजनाओं के लिए पिछले तीन वर्षों के दौरान सरकार द्वारा स्वीकृत धनराशि का ब्यौरा क्या है और साथ ही साथ उपयोग की गई तथा उपयोग नहीं की जा सकी धनराशि का राज्यवार/योजनावार ब्यौरा क्या है?

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):

- (क) और (ख): (i) जनजातीय कार्य मंत्रालय द्वारा शिक्षा और स्वास्थ्य से संबंधित स्कीमें केंद्रीय क्षेत्र स्कीम और केंद्रीय प्रायोजित स्कीम जैसे कि मैट्रिक-पूर्व और मैट्रिकोत्तर छात्रवृत्ति, राष्ट्रीय अध्येतावृत्ति अनुसूचित जनजाति के छात्रों के लिए उच्चतर शिक्षा हेतु छात्रवृत्ति, राष्ट्रीय समुद्रपारीय छात्रवृत्ति और एकलव्य आदर्श आवासीय विद्यालय, पीएमजेवीएम और पीएम-जनमन तथा स्वैच्छिक संगठनों को सहायता के रूप में कार्यान्वित की जा रही हैं। ये केंद्रीय प्रायोजित स्कीमें राज्य सरकार द्वारा कार्यान्वित की जाती हैं और केंद्रीय क्षेत्र की स्कीमें केंद्र सरकार द्वारा कार्यान्वित की जाती हैं। राजस्थान भी दोनों क्षेत्रीय स्कीमों में शामिल है।
- (ii) अंतराल का अध्ययन करने और स्कीमों की प्रभावकारिता बढ़ाने के लिए बाह्य अभिकरणों (एजेंसियों) द्वारा नियमित रूप से मूल्यांकन अध्ययन किए जाते हैं।

(ग): पिछले तीन वर्षों के दौरान राजस्थान सहित भारत में जनजातियों के लिए जनजातीय कार्य मंत्रालय की स्कीमों का राज्य-वार ब्यौरा संलग्न **विवरण-I** से **IX** तक नीचे दिया गया है:

विवरण-I

जनजातीय उप-योजना (टीएसपी) के तहत विभिन्न राज्य सरकारों/संघ राज्यक्षेत्रों द्वारा आवंटन और व्यय का ब्यौरा (करोड़ रुपये में)

क्र. सं.	राज्य/संघ राज्यक्षेत्र	2022-23		2023-24		2024-25	
		टीएसपी आवंटन	टीएसपी व्यय	टीएसपी आवंटन	टीएसपी व्यय	टीएसपी आवंटन	टीएसपी व्यय
1	आंध्र प्रदेश	6144.9	4136.7	6929.09	5162.33	एनआर	एनआर
2	अंडमान और निकोबार	216.08	215.63	224.51	215.87	223.71	100.12
3	असम	1659.3	1584.99	1803.93	एनआर	एनआर	एनआर
4	बिहार	1503.9	1805.03	1280	219.53	1300	एनआर
5	छत्तीसगढ़	24229.94	20485.09	26168.69	एनआर	एनआर	एनआर
6	दादरा और नगर हवेली एवं दमन और दीव	12.01	1.06	1.24	एनआर	एनआर	एनआर
7	गोवा	378.21	279.59	1335.99	835.52	1375.61	618.84
8	गुजरात**	14775.27	14712.79	19581.3	17722.77	22025.81	4480.48
9	हिमाचल प्रदेश	855.4	701.24	857.14	एनआर	890.28	एनआर
10	जम्मू और कश्मीर	109.04	41.03	109.04	3.47	एनआर	एनआर
11	झारखंड	8554.04	7062.21	22676.56	20903.31	21034.21	3867.17
12	कर्नाटक	8468.21	8077.19	10058.13	9786.63	11447.51	1433.69
13	केरल	859.5	768.32	859.5	530.54	859.5	211.97
14	मध्य प्रदेश	40639.38	34143.83	48679.1	40259.96	52202.5	39432.53
15	महाराष्ट्र	11832.2	10983.29	15108.93	13865.19	15360	1114.72
16	मणिपुर	एनआर	एनआर	एनआर	एनआर	एनआर	एनआर
17	ओडिशा	17012.45	13889.45	21197.98	1192.44	एनआर	एनआर
18	पुडुचेरी	एनआर	एनआर	एनआर	एनआर	एनआर	एनआर
19	राजस्थान	23570.96	20635.7	26229.65	22643.56	29593.66	4608.65
20	सिक्किम	1	1	9.15	एनआर	एनआर	एनआर

21	तमिलनाडु	1785.77	1928.73	1593.29	1520.35	1814.73	1128.7
22	तेलंगाना	13838	8782	15233	2354	एनआर	एनआर
23	त्रिपुरा	4517.42	3274.86	5255.81	एनआर	एनआर	एनआर
24	उत्तर प्रदेश	2284.47	1253.63	2080.52	1400.61	1639.13	154.29
25	उत्तराखंड	619.18	369.56	682.8	369.17	717.9	38.58
26	पश्चिम बंगाल	8216.48	8216.48	7772.08	7757.24	6050	2301.68
कुल		192083.1	163349.4	235727.4	146742.5	166534.6	59491.42

विवरण-II

पीएमएजीवाई स्कीम के तहत वीडिपी (ग्राम विकास योजना) के लिए संवितरित निधियों का राज्य-वार ब्यौरा

(लाख रुपये में)

क्र.सं.	राज्य का नाम	2022-23	2023-24	2024-25	आज की तारीख में कुल निर्मुक्ति
		जारी की गई निधियां	जारी की गई निधियां	जारी की गई निधियां	(2021-22 से 2024-25)
	अन्य अभिकरण (एजेंसियां)	250	0	0	597
1	आंध्र प्रदेश	0	0	0	0
2	अरुणाचल प्रदेश	0	0	0	733.68
3	असम	11538.22	7182.38	5186.19	32649.81
4	बिहार	0	0	0	774.44
5	छत्तीसगढ़	23021.82	0	0	38617.62
6	दादरा और नगर हवेली एवं दमन और दीव	173.23	0	0	173.23
7	गोवा	0	0	0	0
8	गुजरात	19401.76	0	0	35318.54
9	हिमाचल प्रदेश	288.09	0	0	665.12
10	जम्मू और कश्मीर	932.39	0	0	932.39

11	लद्दाख	470.525	0	0	470.525
12	झारखंड	6915.28	0	0	13447.07
13	कर्नाटक	937.48	0	0	3077.38
14	केरल	0	61.19	30	91.19
15	मध्य प्रदेश	27694.54	0	0	39963.3
16	महाराष्ट्र	13485.5	0	0	13485.5
17	मणिपुर	295.47	0	0	723.45
18	मेघालय	3342.3	0	0	3342.3
19	मिजोरम	1818.605	1112.009	1468	4979.44375
20	नागालैंड	2233.97	0	3827.44	6947.94
21	ओडिशा	1001.24	3044.423	0	6817.3425
22	राजस्थान	15269.66	0	0	22494.37
23	सिक्किम	0	0	0	0
24	तमिलनाडु	285.62	855.805	461.37	1888.115
25	तेलंगाना	1681.035	0	1646	5589.215
26	त्रिपुरा	904.48	2737.23	0	4273.49
27	उत्तराखंड	0	0	0	0
28	उत्तर प्रदेश	0	0	0	0
29	पश्चिम बंगाल	3495.2	0	0	3495.2
	कुल	135436.4	14993.04	12619	241547.66

विवरण-III

पिछले तीन वर्षों और चालू वर्ष में अनुच्छेद 275(1) के अंतर्गत अनुदान के तहत जारी की गई निधियां (दिनांक 31.03.2025 तक)

(लाख रुपये में)

क्र.सं.	राज्य	2022-23	2023-24	2024-25
		कुल निर्मुक्ति	कुल निर्मुक्ति	कुल निर्मुक्ति
1	आंध्र प्रदेश	0.00	0.00	9841.55
2	अरुणाचल प्रदेश	7265.30	6740.00	10030.00
3	असम	2300.00	3294.12	4286.23

4	बिहार	1001.01	871.24	524.00
5	छत्तीसगढ़	13578.43	15676.77	14506.46
6	गोवा	667.79	150.00	479.91
7	गुजरात	7549.12	4584.77	2727.27
8	हिमाचल प्रदेश	1655.00	1696.45	2244.23
9	झारखंड	6677.87	14299.82	5147.06
10	कर्नाटक	4297.57	4070.00	4730.26
11	केरल	817.67	1910.44	395.810
12	मध्य प्रदेश	8438.75	15741.70	9183.585
13	महाराष्ट्र	0.00	0.00	0.00
14	मणिपुर	1067.36	2456.35	1981.32
15	मेघालय	2904.84	3127.29	2217.40
16	मिजोरम	1654.05	2897.97	2143.80
17	नागालैंड	5863.47	5020.11	2050.50
18	ओडिशा	10150.55	6870.56	10107.95
19	राजस्थान	11002.53	8940.07	4626.61
20	सिक्किम	720.38	1754.38	4485.06
21	तमिलनाडु	0.00	650.49	2019.665
22	तेलंगाना	3114.46	5169.00	13797.00
23	त्रिपुरा	1294.71	4226.39	4151.82
24	उत्तर प्रदेश	1135.85	1353.63	1829.90
25	उत्तराखंड	306.02	964.05	0.00
26	पश्चिम बंगाल	4186.50	4744.40	3549.61
कुल योग		97649.23	117210.00	117057.00

विवरण-IV

ईएमआरएस: राज्यों को जारी की गई निधियों का वर्ष-वार विवरण (लाख में)

क्र.सं.	राज्य/संघ राज्यक्षेत्र का नाम	2022-23	2023-24	2024-25
1	आंध्र प्रदेश	12,600.57	10,795.05	20,252.60

2	अरुणाचल प्रदेश (पूर्वोत्तर)	1,010.87	693.91	1,998.01
3	असम (पूर्वोत्तर)	1,433.65	2,732.67	10,638.59
4	बिहार	0	8.95	34.12
5	छत्तीसगढ़	19,435.93	15,888.89	75,241.68
6	दादरा एवं नगर हवेली	568.22	163.45	173.77
7	गुजरात	10,088.95	15,667.55	23,739.43
8	हिमाचल प्रदेश	483.18	829.76	1,353.01
9	जम्मू और कश्मीर	1,200.00	891.4	373.56
10	झारखंड	23,562.27	23,915.13	63,365.39
11	कर्नाटक	1,768.84	2,677.67	5,996.19
12	केरल	1,515.66	249	1,030.37
13	लद्दाख	450	800	17.41
14	मध्य प्रदेश	31,817.79	13,157.19	24,589.25
15	महाराष्ट्र	12,919.16	8,525.91	26,849.30
16	मणिपुर (पूर्वोत्तर)	2,369.98	3,044.92	2,325.91
17	मेघालय (पूर्वोत्तर)	800	21,014.66	31,442.72
18	मिजोरम (पूर्वोत्तर)	2,094.54	1,242.52	14,313.18
19	नागालैंड (पूर्वोत्तर)	557.71	18,377.12	698.27
20	ओडिशा	28,164.31	48,934.80	60,184.05
21	राजस्थान	19,463.30	13,687.79	8,532.54
22	सिक्किम (पूर्वोत्तर)	1,047.35	1,118.83	845.00
23	तमिलनाडु	1,098.78	1,099.80	1,738.95
24	तेलंगाना	12,794.53	14,276.17	13,492.34
25	त्रिपुरा (पूर्वोत्तर)	6,435.19	6,670.35	9,946.98
26	उत्तर प्रदेश	596.23	624.14	949.43
27	उत्तराखंड	474.95	1,537.53	3,475.04
28	पश्चिम बंगाल	2,303.67	1,869.70	1,789.50
	कुल	1,97,055.63	2,30,494.86	4,05,386.59

विवरण-V

दिनांक 31 मार्च, 2025 तक अनुसूचित जनजाति के छात्रों के लिए मैट्रिक-पूर्व छात्रवृत्ति स्कीम के तहत राज्य सरकारों/संघ राज्यक्षेत्र प्रशासनों को जारी की गई निधियों और उनके लाभार्थियों का ब्यौरा

(लाख रुपये में)

क्र.सं.	राज्य/संघ राज्यक्षेत्र का नाम	वित्तीय वर्ष 2022-23 के दौरान जारी की गई निधियां	वित्तीय वर्ष 2023-24 के दौरान जारी की गई निधियां	वित्तीय वर्ष 2024-25 के दौरान जारी की गई निधियां
1	अंडमान और निकोबार			10.00
2	आंध्र प्रदेश		5700.16	3077.06
3	अरुणाचल प्रदेश	267.44		
4	असम	107.41	187.50	100.00
5	बिहार			
6	छत्तीसगढ़		5250.00	
7	दादरा और नगर हवेली एवं दमन और दीव			
8	गोवा	108.18	52.50	35.96
9	गुजरात	5451.67	6200.00	923.27
10	हिमाचल प्रदेश	79.02	110.00	
11	जम्मू और कश्मीर			
12	झारखंड		5700.00	
13	कर्नाटक	2370.04	3400.00	700.00
14	केरल		436.46	100.00
15	लद्दाख			40.00
16	मध्य प्रदेश	12743.85		5305.06
17	मणिपुर			
18	मेघालय	115.48		70.00
19	मिजोरम		306.89	
20	नागालैंड			
21	ओडिशा	9397.06		2949.80
22	पुडुचेरी			

23	राजस्थान	3530.80		2236.11
24	सिक्किम	17.84		
25	तमिलनाडु	404.46	362.34	60.00
26	तेलंगाना		150.00	
27	त्रिपुरा	1136.76		691.66
28	उत्तर प्रदेश			
29	उत्तराखंड		15.00	70.00
30	पश्चिम बंगाल		2988.85	
	कुल	35730.00	30859.70	16368.92

राज्यों/संघ राज्यक्षेत्रों से प्राप्त अद्यतन जानकारी के आधार पर।

विवरण-VI

दिनांक 31 मार्च, 2025 तक अनुसूचित जनजाति के छात्रों के लिए मैट्रिकोत्तर छात्रवृत्ति स्कीम के तहत राज्य सरकारों/संघ राज्यक्षेत्र प्रशासनों को जारी की गई निधियों और उनके लाभार्थियों का ब्यौरा

(लाख रुपये में)

क्र.सं.	राज्य/संघ राज्यक्षेत्र का नाम	जारी की गई निधियां (वित्तीय वर्ष 2022- 23)	जारी की गई निधियां (वित्तीय वर्ष 2023- 24)	जारी की गई निधियां (वित्तीय वर्ष 2024- 25)
1	अंडमान और निकोबार द्वीप समूह			10.00
2	आंध्र प्रदेश	13356.50	11471.08	12000.00
3	अरुणाचल प्रदेश	9616.49	8000.00	10000.00
4	असम	6845.47	3500.00	7971.00
5	बिहार			443.31
6	छत्तीसगढ़	9330.35	7125.00	7000.00
7	दादरा और नगर हवेली एवं दमन और दीव		403.75	490.00
8	गोवा	1187.23	526.54	500.00
9	गुजरात	24426.38	35000.00	23122.23
10	हिमाचल प्रदेश			500.00
11	जम्मू और कश्मीर	683.57	746.25	995.00

12	झारखंड		5310.66	20000.00
13	कर्नाटक		22556.05	12500.00
14	केरल		4689.34	2900.00
15	लद्दाख	1891.27	596.25	3500.00
16	मध्य प्रदेश	27048.58	35000.00	25000.00
17	महाराष्ट्र	9026.85	57035.80	11780.64
18	मणिपुर	4137.54	3000.00	2500.00
19	मेघालय	14619.79	8500.00	14507.79
20	मिजोरम	2590.31	2500.00	2400.00
21	नागालैंड	3608.43	3500.00	6200.00
22	ओडिशा	17133.30	13564.10	29400.00
23	पुडुचेरी*	-	-	-
24	राजस्थान	18810.10	22000.00	35000.00
25	सिक्किम	925.44		600.00
26	तमिलनाडु	2854.28	2000.00	2500.00
27	तेलंगाना	23851.18	11250.00	15250.13
28	त्रिपुरा	4522.33	4000.00	7493.90
29	उत्तर प्रदेश		1000.00	1500.00
30	उत्तराखंड		187.50	270.00
31	पश्चिम बंगाल		3405.83	3500.00
	कुल	196465.38	266868.15	259834.00

विवरण-VII

आजीविका और स्वास्थ्य से संबंधित पीएम-जनमन की वास्तविक प्रगति

क्र.सं.	राज्य का नाम	स्वास्थ्य एवं परिवार कल्याण मंत्रालय (एनआरएचएम)	महिला एवं बाल विकास मंत्रालय (पोषण 2.0)	जनजातीय कार्य मंत्रालय	
		स्वीकृत एमएमयू	स्वीकृत आंगनवाड़ी केंद्र	स्वीकृत एमपीसी	स्वीकृत वीडीवीके
1	आंध्र प्रदेश	141	192	125	73

2	बिहार	0	59	7	0
3	छत्तीसगढ़	58	191	75	16
4	गुजरात	17	67	39	21
5	झारखंड	55	495	113	35
6	कर्नाटक	5	23	74	33
7	केरल	24	7	15	7
8	मध्य प्रदेश	74	704	125	83
9	महाराष्ट्र	84	178	121	40
10	मणिपुर	0	75	11	2
11	ओडिशा	50	89	74	43
12	राजस्थान	6	51	18	51
13	तमिलनाडु	105	55	60	37
14	तेलंगाना	29	85	73	25
15	त्रिपुरा	6	221	50	30
16	उत्तर प्रदेश	2	1	5	5
17	उत्तराखंड	24	7	15	9
18	पश्चिम बंगाल	14	0	0	5
19	अंडमान और निकोबार	0	0	0	1
कुल योग		694	2500	1000	516

विवरण-VIII

टीआरआई को जारी की गई निधियां

क्र.सं.	राज्य	जारी की गई निधियां (लाख रुपये में)			
		2021-22	2022-23	2023-24	2024-25
1	अंडमान और निकोबार	0	0.00	0.00	0.00
2	आंध्र प्रदेश	432.75	219.13	125.00	0.00
3	अरुणाचल प्रदेश	0	0.00	48.63	150.00
4	असम	0	0.00	0.00	270.00
5	बिहार	0.00	0.00	0.00	99.00
6	छत्तीसगढ़	189.04	113.43	250.00	1100.00

7	गोवा	111.75	0.00	50.57	200.00
8	गुजरात	0	0.00	0.00	250.00
9	हिमाचल प्रदेश	114.1	0	0.00	125.00
10	जम्मू और कश्मीर	200	170.84	770.85	100.00
11	झारखंड	13.92	164.96	417.03	200.00
12	कर्नाटक	184.25	0.00	0.00	200.00
13	केरल	0	0.00	0.00	300.00
14	लद्दाख	0.00	0.00	0.00	99.00
15	मध्य प्रदेश	484.58	0.00	143.08	600.00
16	महाराष्ट्र	0	0.00	0.00	250.00
17	मणिपुर	0	0.00	0.00	140.00
18	मिजोरम	766.65	53.75	550.00	723.14
19	नागालैंड	85	205.000	400.00	600.00
20	ओडिशा	644.76	313.15	600.00	600.00
21	राजस्थान	215.34216	0.00	0.00	0.00
22	सिक्किम	273.3	0.00	0.00	200.00
23	तमिलनाडु	135.09	0.00	25.00	300.00
24	तेलंगाना	548.95	0.00	0.00	1300.00
25	त्रिपुरा	44.29384	0.00	25.00	300.00
26	उत्तर प्रदेश	89.25	0.00	0.00	0.00
27	पश्चिम बंगाल	0	0.00	0.00	0.00
28	मेघालय	66.224	0.00	0.00	100.00
29	उत्तराखंड	1400.75	0.00	948.01	793.86
	कुल	6000	1240.26	4353.17	9000.00

विवरण-IX

गैर-सरकारी संगठनों (एनजीओ) को जारी की गई निधियां

(लाख रुपये में)

वर्ष 2022-23 से 2024-25 के दौरान गैर सरकारी संगठनों/स्वैच्छिक संगठनों (वीओ) को जारी की गई निधियों का ब्यौरा (क्षेत्र-वार) (धनराशि लाख में)			
राज्य	2022-23	2023-24	2024-25

	शिक्षा	स्वास्थ्य	आजीविका	शिक्षा	स्वास्थ्य	आजीविका	शिक्षा	स्वास्थ्य	आजीविका
आंध्र प्रदेश	175.51	7.51	0.00	33.95	58.24	0.00	105.37	143.72	0.00
अरुणाचल प्रदेश	175.15	38.76	0.00	184.17	21.57	0.00	501.75	137.34	0.00
असम	98.65	115.81	0.00	21.99	99.75	0.00	150.84	133.64	0.00
छत्तीसगढ़	126.72	11.69	0.00	140.64	0.00	0.00	236.02	14.82	0.00
दिल्ली	8.31	0.00	0.00	0.00	0.00	0.00	17.42	0.00	0.00
गुजरात	219.61	65.12	0.00	190.92	108.25	0.00	257.01	81.78	0.00
हिमाचल प्रदेश	226.02	0.00	0.00	437.22	0.00	0.00	578.27	0.00	0.00
जम्मू और कश्मीर	36.76	0.00	0.00	0.00	0.00	0.00	49.28	0.00	0.00
झारखंड	391.28	450.91	39.72	534.03	358.33	26.40	1189.38	1370.67	106.26
कर्नाटक	191.85	98.73	0.00	157.46	89.88	0.00	301.31	219.55	0.00
केरल	41.21	88.27	0.00	0.00	7.53	0.00	44.88	141.87	0.00
लद्दाख	74.33	0.00	0.00	84.54	0.00	0.00	160.14	21.65	0.00
मध्य प्रदेश	1084.66	6.47	0.00	968.62	6.94	0.00	1437.70	0.84	0.00
महाराष्ट्र	1255.67	97.63	5.50	1036.21	0.00	11.32	1329.97	175.67	44.85
मणिपुर	187.28	20.26	0.00	398.03	8.06	0.00	576.07	81.23	0.00
मेघालय	2070.70	61.36	0.00	889.83	25.00	0.00	1847.67	169.67	0.00
मिजोरम	49.24	2.26	0.00	38.69	0.00	0.00	48.90	109.95	0.00
ओडिशा	1943.28	104.92	1.30	4022.76	73.08	0.00	2841.69	42.81	0.97
राजस्थान	210.70	0.00	58.51	196.96	0.00	20.71	394.96	0.00	103.99
सिक्किम	46.81	0.00	0.00	53.16	0.00	0.00	117.11	0.00	0.00
तमिलनाडु	4.69	245.62	0.00	17.43	359.87	0.00	2.97	186.13	0.00
तेलंगाना	39.99	0.00	0.00	96.98	0.00	0.00	168.83	39.20	0.00
त्रिपुरा	95.69	0.00	0.00	42.09	0.00	0.00	186.63	0.00	0.00
उत्तर प्रदेश	61.49	0.00	0.00	51.03	0.00	0.00	140.36	0.00	0.00
उत्तराखंड	112.93	0.00	0.00	44.30	0.00	0.00	98.68	0.00	0.00
पश्चिम बंगाल	348.53	127.57	0.00	959.29	208.50	0.00	1022.08	368.10	0.00
कुल	9277.08	1542.89	105.03	10600.29	1424.99	58.43	13805.29	3438.63	256.08

CREDIT FLOW TO PMEGP BENEFICIARIES**4625. SHRI K. E. PRAKASH:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether any special measures are being taken to improve outreach, application processing time and credit flow to PMEGP beneficiaries in rural areas; and
- (b) if so, the details of such initiatives and their expected impact?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a) and (b): Measures taken by Government to improve outreach, application processing time and credit flow to beneficiaries, especially in rural areas under PMEGP include the following:

- i. Under PMEGP, beneficiaries belonging to rural areas are covered under special category of beneficiaries who are eligible for higher rate of subsidy and lower own contribution to the project cost. Consequently, 80% of the total units have been assisted in rural areas.
- ii. Awareness programmes in all the States/UTs including backward and under-performing areas, Aspirational districts, Northeastern Region etc.
- iii. Acceptance of PMEGP applications from beneficiaries in physical form in 11 regional languages since January 2024 excluding Hindi and English i.e.,

Gujarati, Malayalam, Punjabi, Manipuri, Bangla, Marathi, Tamil, Assamese, Kannada, Oriya and Telugu to improve outreach especially in rural areas.

- iv. Conduct of two-days free online Entrepreneurship Development Programme (EDP) for prospective entrepreneurs.
- v. A wide range of more than 1,000 Model Detailed Project Reports have been prepared on various industries and made available on the PMEGP online portal to improve the quality of project proposals.
- vi. Negative List has been modified to allow more activities such as dairy, poultry, aquaculture, insects (bees, sericulture, etc.) under Animal Husbandry to be permitted under the Scheme.
- vii. Banks have been advised not to insist collateral security for projects involving loan up to 10 lakh as per RBI guidelines to improve credit flow to beneficiaries.
- viii. A dedicated portal for tracking the complete process from application till adjustment of MM subsidy into the beneficiary's loan account to improve efficiency and transparency.
- ix. Banker's Review meetings conducted at Ministry, State and zonal level to ensure proper sanctioning of loans without delays and disbursement of margin money.

- x. Technical experts & Retired Bank Officials have been engaged to provide handholding support to prospective PMEGP beneficiaries during application stage.
- xi. Periodical review meetings with Implementing Agencies i.e. State offices of KVIC, State KVIBs, State DICs and financial institutions to strengthen the implementation of the scheme.

टोल प्लाजा

4626. डॉ. कल्याण वैजीनाथराव काले:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

- (क) देश भर में राजमार्गों पर टोल प्लाजा की राज्यवार और जिलावार संख्या कितनी है;
- (ख) उन कंपनियों के नाम क्या हैं जिन्हें टोल टैक्स वसूलने के लिए निविदाएँ दी गई हैं;
- (ग) क्या टोल प्लाजा पर निर्धारित टोल से अधिक टोल टैक्स वसूलने और मारपीट के मामले सरकार के संज्ञान में आए हैं;
- (घ) यदि हाँ, तो ऐसी कंपनियों के विरुद्ध की गई कार्रवाई का ब्यौरा क्या है;
- (ङ) सरकार द्वारा अब तक राज्यवार कितने टोल प्लाजा टोल टैक्स से मुक्त किए गए हैं; और
- (च) क्या सरकार एक टोल नीति लागू करने की योजना बना रही है जिसके अंतर्गत राजमार्ग से यात्रा करने वाले यात्रियों पर टोल टैक्स का बोझ कम किया जाएगा और यदि हाँ, तो उसका ब्यौरा क्या है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

- (क): राज्य/संघ राज्य क्षेत्र-वार/जिला-वार शुल्क प्लाजा का ब्यौरा संलग्न **विवरण-I** में दिया गया है।
- (ख): शुल्क प्लाजा-वार प्रयोक्ता शुल्क संग्रहण एजेंसियों का ब्यौरा संलग्न **विवरण-II** में दिया गया है।

(ग) और (घ): राष्ट्रीय राजमार्ग शुल्क (दरों का निर्धारण एवं संग्रहण) नियमावली, 2008 के प्रावधानों के अनुसार, शुल्क प्लाज़ा पर प्रयोक्ता शुल्क राष्ट्रीय राजमार्ग के किसी पूर्ण हो चुके खंड के उपयोग के लिए वसूला जाता है। शुल्क प्लाज़ा पर वाद-विवाद और हिंसा की कुछ घटनाएँ सरकार के संज्ञान में आई हैं। ऐसे मामलों से कानून के अनुसार सख्ती से निपटा जाता है।

इसके अतिरिक्त, सरकार अपनी कार्यान्वयन एजेंसियों के माध्यम से ऐसे मामलों में त्वरित सुधारात्मक उपाय करती है, जिसमें कारण बताओ नोटिस जारी करना, जुर्माना लगाना, गंभीर मामलों में विवरण समाप्त करना तथा शुल्क प्लाज़ा पर कानून एवं व्यवस्था बनाए रखने के लिए स्थानीय पुलिस और जिला प्रशासन के साथ समन्वय करना शामिल है।

टोल-फ्री हेल्पलाइन नंबर 1033 के माध्यम से 24x7 शिकायत निवारण तंत्र उपलब्ध है, जो एनएचआई के केंद्रीकृत कॉल सेंटर और फास्टैग प्रणाली के साथ एकीकृत है, ताकि टोल प्लाज़ा पर अधिक शुल्क लेने, दुर्व्यवहार या अन्य मुद्दों से संबंधित शिकायतों की वास्तविक समय पर निगरानी और निवारण किया जा सके।

सरकार सड़क प्रयोक्ताओं के लिए परेशानी मुक्त, पारदर्शी और प्रयोक्ता अनुकूल टोलिंग अनुभव सुनिश्चित करने के लिए प्रतिबद्ध है।

(ड): राष्ट्रीय राजमार्ग शुल्क नियमावली, 2008 के अनुसार, रियायतग्राही द्वारा संचालित शुल्क प्लाज़ा के मामले में, रियायत अवधि समाप्त होने के बाद, शुल्क प्लाज़ा सरकार को सौंप दिया जाता है और उसके बाद सरकार अपनी कार्यान्वयन एजेंसियों के माध्यम से प्रयोक्ता शुल्क वसूल करती है। सार्वजनिक वित्त पोषित परियोजना के अंतर्गत शुल्क प्लाज़ा के संबंध में, राष्ट्रीय राजमार्ग के ऐसे खंड के लिए देय शुल्क वसूला जाता रहेगा।

(च): सरकार ने समय-समय पर राजमार्ग विकास के लिए राजस्व आवश्यकताओं और सड़क प्रयोक्ताओं पर बोझ कम करने के बीच एक संतुलित दृष्टिकोण सुनिश्चित करने के उद्देश्य से टोल नीति की समीक्षा

की है। संशोधित राष्ट्रीय राजमार्ग शुल्क (दरों का निर्धारण और संग्रहण) नियमावली, 2008, प्रयोक्ता शुल्क लगाने और संग्रहण के लिए एक पारदर्शी ढाँचा प्रदान करते हैं, जिसकी दरें राजमार्ग की लंबाई और वाहन के प्रकार से जुड़ी होती हैं।

यात्रियों पर बोझ कम करने के लिए, राष्ट्रीय राजमार्ग शुल्क (दरों का निर्धारण और संग्रहण) नियमावली, 2008 के प्रावधानों के अनुसार राष्ट्रीय राजमार्ग प्रयोक्ताओं को प्रयोक्ता शुल्क में छूट और मासिक पास उपलब्ध हैं।

इसके अलावा, सरकार ने 17 जून, 2025 को प्रकाशित राजपत्र संशोधन अधिसूचना संख्या सा.का. नि. 388 (अ) के माध्यम से राष्ट्रीय राजमार्ग शुल्क (दरों और संग्रह का निर्धारण) नियमावली, 2008 में संशोधन पेश किया है। यह संशोधन गैर-वाणिज्यिक कारों, जीपों और वैन के लिए फास्टैग वार्षिक पास की शुरुआत की है, जो 15 अगस्त, 2025 से लागू हो गया है। वार्षिक पास योजना 3000/- रुपये के भुगतान पर सक्रिय हो जाएगी और सभी राष्ट्रीय राजमार्ग/राष्ट्रीय एक्सप्रेसवे शुल्क प्लाजा पर एक वर्ष के लिए या 200 शुल्क प्लाजा क्रॉसिंग तक, जो भी पहले हो, गैर-व्यावसायिक कार वाणिज्यिक लिए यात्रा प्रदान करेगी।

1 जुलाई, 2025 की राजपत्र अधिसूचना संख्या सा.का.नि. 437 (अ) के तहत संरचना या संरचनाओं से युक्त राष्ट्रीय राजमार्ग के खंड के उपयोग के लिए शुल्क की दर को युक्तिसंगत बनाया गया है, जिसकी गणना संरचना या संरचनाओं की लंबाई को छोड़कर राष्ट्रीय राजमार्ग के खंड की लंबाई में संरचना या संरचनाओं की लंबाई का दस गुना जोड़कर या राष्ट्रीय राजमार्ग के खंड की कुल लंबाई का पांच गुना, जो भी कम हो, को जोड़कर की जाएगी।

सरकार टोल प्रणाली को अधिक कुशल, पारदर्शी और प्रयोक्ता-अनुकूल बनाने के लिए प्रतिबद्ध है, साथ ही राष्ट्रीय राजमार्ग नेटवर्क के विकास और रखरखाव के लिए संसाधनों की उपलब्धता सुनिश्चित करना चाहती है।

विवरण-I**राज्य/संघ राज्य क्षेत्र-वार जिलावार शुल्क प्लाजा का ब्यौरा**

शुल्क प्लाजा का नाम	राज्य/संघ राज्य क्षेत्र का नाम	जिले का नाम
भरथना	गुजरात	वडोदरा
बोरियाच	गुजरात	नवसारी
चारोटी	महाराष्ट्र	पालघर
भगवाड़ा	गुजरात	वलसाड
चोर्यासी	गुजरात	सूरत
अहमदाबाद	गुजरात	अहमदाबाद
अहमदाबाद रिंग रोड पर शुल्क प्लाजा	गुजरात	अहमदाबाद
नाडियाड	गुजरात	खेड़ा
आनंद	गुजरात	आनंद
वडोदरा	गुजरात	वडोदरा
अहमदाबाद के रिंग रोड 2 पर शुल्क प्लाजा	गुजरात	अहमदाबाद
खेड़ा	गुजरात	खेड़ा
वसाड	गुजरात	आनंद
गेगल	राजस्थान	अजमेर
पिपलाज	राजस्थान	अजमेर
खेड़की दौला	हरियाणा	गुडगाँव
इंदिरा गांधी अंतरराष्ट्रीय	दिल्ली	नई दिल्ली
जयपुर प्लाजा	राजस्थान	जयपुर
किशनगढ़ प्लाजा	राजस्थान	अजमेर
शाहजहांपुर	राजस्थान	अजमेर
मनोहरपुरा	राजस्थान	जयपुर
दौलतपुरा	राजस्थान	जयपुर
जोजड़ो का खेड़ा	राजस्थान	चित्तौड़गढ़
नारायणपुरा	राजस्थान	उदयपुर

खंडी ओबरी	राजस्थान	उदयपुर
अंबाला चंडीगढ़	पंजाब	अंबाला
पंतंगी	तेलंगाना	यदाद्री-भुवनगिरि
कोरालाफाड़	तेलंगाना	नलगोंडा
चिल्लाकल्लू	आंध्र प्रदेश	कृष्ण
वनगिरी	कर्नाटक	कोप्पल
शाहपुर	कर्नाटक	कोप्पल
हित्तल	कर्नाटक	कोप्पल
करजीवनहल्ली	कर्नाटक	सिरा
गुइलालु	कर्नाटक	चित्रदुर्ग
विक्रवंडी	तमिलनाडु	विलुप्पुरम
सेनगुरिचि	तमिलनाडु	विल्लुपुरम
तिरुमंदुरै	तमिलनाडु	पेरम्बलुर
नंदगांव	महाराष्ट्र	अमरावती
मानसर	महाराष्ट्र	नागपुर
कैम्पटी कन्हान बाईपास चेक	महाराष्ट्र	नागपुर
नागपुर बाईपास चेक	महाराष्ट्र	नागपुर
बोरखेड़ी	महाराष्ट्र	नागपुर
करंजा	महाराष्ट्र	वर्धा
कोराई	उत्तर प्रदेश	धार
खलघाट	मध्य प्रदेश	धार
बारा जोडे	उत्तर प्रदेश	कानपुर देहात
अनंतराम	उत्तर प्रदेश	औरैया
लक्ष्मणनाथ प्लाजा	ओडिशा	बालासोर
रामपुरा प्लाजा	पश्चिम बंगाल	पश्चिम मेदिनीपुर
लाडपालवान	पंजाब	पठानकोट
वरयाम नंगल	पंजाब	अमृतसर
बरखेड़ा	राजस्थान	टोंक
सोनवा	राजस्थान	राजस्थान
ओमालुर	तमिलनाडु	सलेम

डैफी	उत्तर प्रदेश	वाराणसी
मोहनिया	बिहार	कैमूर
सासाराम	बिहार	रोहतास
रायकाल	तेलंगाना	अजमेर
इलेक्ट्रॉनिक सिटी चरण 1	कर्नाटक	बैंगलोर शहरी
अट्टीबेले	कर्नाटक	बैंगलोर शहरी
समयपुरम	तमिलनाडु	तिरुचिरापल्ली
एलएंडटी पानीपत	हरियाणा	पानीपत
खानीवाडे	महाराष्ट्र	पालघर
ढिलवान	पंजाब	कपूरथला
जेएटीएल निज्जरपुरा	पंजाब	अमृतसर
विजयमंगलम	तमिलनाडु	तिरुपूर
वैगुंथम	तमिलनाडु	सलेम
तसवाडे	महाराष्ट्र	सतारा
किनी	महाराष्ट्र	कोल्हापुर
गुडुरु	तेलंगाना	यादाद्री भोंगीर
बीजापुर	कर्नाटक	विजयपुरा
नागरहल्ला	कर्नाटक	बागलकोट
टाटियावास	राजस्थान	जयपुर
सुल्लुरपेट प्लाजा (एनएच- 16), (पुराना एनएच-5)	आंध्र प्रदेश	तिरुपति
बुधनम प्लाजा (एनएच-16), (पुराना एनएच-5)	आंध्र प्रदेश	तिरुपति
नेल्लोर प्लाजा (एनएच- 16), (पुराना एनएच-5)	आंध्र प्रदेश	नेल्लोर
कीसरा प्लाजा (एनएच-65), (पुराना एनएच-9)	आंध्र प्रदेश	एनटीआर
काज़ा	आंध्र प्रदेश	गुंटूर
नियामतपुर एकरोटिया	उत्तर प्रदेश	जयपुर
थिरिया खेतल	उत्तर प्रदेश	बरेली
सावलेश्वर	महाराष्ट्र	सोलापुर
वरवाडे	महाराष्ट्र	सोलापुर

पिथाडिया	गुजरात	राजकोट
भारुडी	गुजरात	राजकोट
गोंडखैरी प्लाजा	महाराष्ट्र	नागपुर
पाटास प्लाजा	महाराष्ट्र	पुणे
सरदेवी प्लाजा	महाराष्ट्र	पुणे
पोन्नम्बलपट्टी प्लाजा	तमिलनाडु	तिरुचिरापल्ली
कोझिंजीपट्टी प्लाजा	तमिलनाडु	त्रिशूर
रसमपलायम प्लाजा	तमिलनाडु	नमक्कल
मेट्टुपट्टी प्लाजा	तमिलनाडु	सलेम
नाथक्करै प्लाजा	तमिलनाडु	सलेम
वीरचोलपुरम प्लाजा	तमिलनाडु	कल्लाकुरिची
थिरुपरैथुराई प्लाजा	तमिलनाडु	तिरुचिरापल्ली
मानवसी प्लाजा	तमिलनाडु	डिंडीगुल
कृष्णागिरी प्लाजा	तमिलनाडु	कृष्णागिरी
आनेवाडी	महाराष्ट्र	सतारा
खेड़- शिवपुर	महाराष्ट्र	पुणे
महुवन	उत्तर प्रदेश	मथुरा
भटवाड़ा	गुजरात	दाहोद
करापडु	आंध्र प्रदेश	श्रीकाकुलम
वेम्पाडु	आंध्र प्रदेश	अनकापल्ली
कृष्णवरम	आंध्र प्रदेश	काकीनाडा
बोल्लापल्ली	आंध्र प्रदेश	बापतला
तंगतुर	आंध्र प्रदेश	प्रकाशम
मुसुनूर	आंध्र प्रदेश	नेल्लोर
इंदलवाई	तेलंगाना	इंदलवाई
सकापुर	तेलंगाना	महबूबनगर
हरियाबारा	बिहार	अररिया
आसनपुर	बिहार	सुपौल
मैथी	बिहार	मुजफ्फरपुर
दुर्ग बाईपास	छत्तीसगढ़	दुर्ग

ठाकुरटोला	छत्तीसगढ	राजनंदगांव
सूरजबाड़ी	गुजरात	मोरबी
वाघासिया	गुजरात	मोरबी
वनाना	गुजरात	राजकोट
धुमियानी	गुजरात	राजकोट
समाख्याली	गुजरात	कच्छ
जाट गंगाइचा	हरियाणा	रेवाड़ी
दिघल	हरियाणा	झज्जर
मकरौली कलां	हरियाणा	रोहतक
दहर	हरियाणा	पानीपत
हिरेबगेवाड़ी	कर्नाटक	बेलगावी
कुलुमापाल्या	कर्नाटक	बैंगलोर ग्रामीण
चोक्केनाहल्ली	कर्नाटक	तुमकुर
बंगलौर-नेलामंगला प्लाजा	कर्नाटक	बैंगलोर शहरी और ग्रामीण
देवनहल्ली	कर्नाटक	बागलोर ग्रामीण
नेलमंगला	कर्नाटक	बागलोर ग्रामीण
बेल्लूर	कर्नाटक	मंड्या
होसकोटे	कर्नाटक	बैंगलोर शहरी
मुल्बगल	कर्नाटक	कोलार
शांतिग्राम	कर्नाटक	हसन
कदभल्ली (किरासवे)	कर्नाटक	मंड्या
पलियेक्कारा	केरल	त्रिशूर
कुम्बलम	केरल	एर्नाकुलम
चौंधा	मध्य प्रदेश	मुरैना
बरेठा या जाजाऊ	उत्तर प्रदेश	आगरा (उत्तर प्रदेश)
माल्थोन	मध्य प्रदेश	सागर
चितोरा	मध्य प्रदेश	सागर
तितरपानी	मध्य प्रदेश	सागर
बकोरी	मध्य प्रदेश	नरसिंहपुर
जामली टोल प्लाजा	मध्य प्रदेश	बड़वानी

आईडीटीएल -ए	मध्य प्रदेश	इंदौर
आईडीटीएल-बी	मध्य प्रदेश	इंदौर
मथानी	महाराष्ट्र	नागपुर
सेंदुरवाफा	महाराष्ट्र	भंडारा
एगी	महाराष्ट्र	धुले
सोंगिर	महाराष्ट्र	धुले
चांदवाड़	महाराष्ट्र	नासिक
लालिंग	महाराष्ट्र	धुले
घोटी	महाराष्ट्र	नासिक
अर्जुनल्ली	महाराष्ट्र	थाइन
मंगुली	ओडिशा	कटक
संबलपुर बारागढ़ टोलवेज	ओडिशा	संबलपुर
घरोंदा	हरियाणा	करनाल
शंभू	हरियाणा	अंबाला
लाडोवाल	पंजाब	लुधियाना
चंडीमंदिर	हरियाणा	पंचकुला
बेहरामपुर	पंजाब	रोपड़
हरसा मानसर	पंजाब	होशियारपुर
चोलांग	पंजाब	होशियारपुर
लुधवाई	राजस्थान	भरतपुर
अमोली	राजस्थान	भरतपुर
सिकंदरा	राजस्थान	महुआ
राजाधोक	राजस्थान	जयपुर
वानियमबाडी	तमिलनाडु	तिरुपथुर
पल्लीकोंडा	तमिलनाडु	वेल्लोर
एलएंडटी कृष्णगिरी थोप्पुर	तमिलनाडु	धर्मपुरी
वेलंचेटियूर	तमिलनाडु	डिंडीगुल
वलवंथनकोट्टई	तमिलनाडु	वलवंथनकोट्टई
एलियारपथी	तमिलनाडु	विरुधुनगर
पुदुरपांडियापुरम	तमिलनाडु	थूथुकुडी

पांडिचेरी तिंडीवनम	तमिलनाडु	विलुप्पुरम
टुंडला	उत्तर प्रदेश	फिरोजाबाद
गुराऊ (सेमरा अतीकाबाद)	उत्तर प्रदेश	फिरोजाबाद
सलेमगढ़	उत्तर प्रदेश	देवरिया
मुजैना हेतिम	उत्तर प्रदेश	देवरिया
तेंदुआ	उत्तर प्रदेश	गोरखपुर
चौकड़ी	उत्तर प्रदेश	बस्ती
मांडवनगर	उत्तर प्रदेश	बस्ती
नवाबगंज	उत्तर प्रदेश	उन्नाव
अहमदपुर	उत्तर प्रदेश	बाराबंकी
रोनाही	उत्तर प्रदेश	अयोध्या
उपद्वीप	उत्तर प्रदेश	औरैया, इटावा और कानपुर
सेमरी	उत्तर प्रदेश	झांसी
बृजघाट	उत्तर प्रदेश	हापुड़
जोया	उत्तर प्रदेश	अमरोहा
इटौंजा	उत्तर प्रदेश	लखनऊ
खेराबाद	उत्तर प्रदेश	सीतापुर
कोखराज (सिरोही)	उत्तर प्रदेश	कौशांबी
हंडिया (सुजला)	उत्तर प्रदेश	प्रयागराज
नवाबगंज पी	उत्तर प्रदेश	प्रयागराज
सोराँव	उत्तर प्रदेश	प्रयागराज
साहसन	उत्तर प्रदेश	प्रयागराज
मद्रक	उत्तर प्रदेश	अलीगढ़
बारोस	उत्तर प्रदेश	हाथरस
राजचंद्रपुर	पश्चिम बंगाल	हावड़ा
जलाधुलागोरी	पश्चिम बंगाल	हावड़ा
डेबरा	पश्चिम बंगाल	पश्चिम मेदिनीपुर
सोनापेट्या	पश्चिम बंगाल	पूर्व मेदिनीपुर
बेलियाद	झारखंड	धनबाद
चंदरमोर प्लाजा	पश्चिम बंगाल	मुर्शिदाबाद

शिवपुर प्लाजा	पश्चिम बंगाल	मुर्शिदाबाद
लक्ष्मीपुरम	आंध्र प्रदेश	श्रीकाकुलम
अलियापुर	उत्तर प्रदेश	हमीरपुर
खन्ना	उत्तर प्रदेश	लुधियाना
सिवाय	उत्तर प्रदेश	मेरठ
भाटिया	गुजरात	कच्छ
मंडल	गुजरात	अहमदाबाद
रायपुर	राजस्थान	रायपुर
इंद्रनगर	राजस्थान	जोधपुर
बिरामी	राजस्थान	जोधपुर
उथमान	राजस्थान	सिरोही
आईवीआरसीएल चेंगापल्ली टोलवेज लिमिटेड	तमिलनाडु	कोयंबटूर
चागलमारी	आंध्र प्रदेश	नांदयाल
मंडावरा	राजस्थान	राजसमंद
नेगाडिया	राजस्थान	राजसमंद
लुहारी गाँव	उत्तर प्रदेश	अलीगढ़
गभाना (सोमना)	उत्तर प्रदेश	अलीगढ़
उंगुटुरु	आंध्र प्रदेश	एलुरु
ईथाकोटा, किमी 946.300 पर	आंध्र प्रदेश	डॉ. बी.आर. अंबेडकर कोनासीमा
रोहद	हरियाणा	झज्जर
नांगली	कर्नाटक	कोलार
पमपमपल्लम	केरल	पलक्कड़
राजे (टी-2)	बिहार	दरभंगा
छुहीपाली	छत्तीसगढ़	महासमुंद
धनक	छत्तीसगढ़	महासमुंद
लखोली/मंदिर हसौद	छत्तीसगढ़	रायपुर
मदीना	हरियाणा	रोहतक
मायर	हरियाणा	हिसार
रूपाखेड़ा	राजस्थान	चित्तौड़गढ़

मुजरा	गुजरात	अहमदाबाद
18वां मील (लक्ष्मीपुर)	पश्चिम बंगाल	मालदा
गाज़ोल (बागसराय)	पश्चिम बंगाल	मालदा
सोनवे	मध्य प्रदेश	इंदौर
सस्थान	कर्नाटक	उडुपी
हेजामादी	कर्नाटक	उडुपी
तलपडी	कर्नाटक	दक्षिण कन्नड़
गोविंदपुर (मुरलीटोल)	बिहार	बेगूसराय
महंत मनियारी	बिहार	मुजफ्फरपुर
अक्षरधाम प्लाजा डीएमई किमी 2500	दिल्ली	नई दिल्ली
गाजीपुर प्लाजा डीएमई किमी 7500	दिल्ली	नई दिल्ली
सराय कालें खान	दिल्ली	नई दिल्ली
सीडब्ल्यूजी फ्लाईओवर प्लाजा डीएमई किमी 1500	दिल्ली	नई दिल्ली
इंदिरापुरम प्लाजा डीएमई किमी 9500	दिल्ली	नई दिल्ली
नरवाना	हरियाणा	जींद
बडो पट्टी	हरियाणा	हिसार
चौधरीवास	हरियाणा	हिसार
भावदीन प्लाजा	हरियाणा	सिरसा
खुड़यान मालकना	हरियाणा	सिरसा
मेन प्लाजा गांव जाखौली	हरियाणा	सोनीपत
मौजपुर	हरियाणा	पूर्वी दिल्ली
छज्जू नगर	हरियाणा	पलवल
भगन	हरियाणा	सोनीपत
लांधारी	हरियाणा	हिसार
मिल्कमाजरा	हरियाणा	यमुनानगर
कितलाना	हरियाणा	भिवानी
छारा	हरियाणा	झज्जर
बदरपुर फरीदाबाद	हरियाणा	दक्षिण पूर्व
पेओन्ट	हरियाणा	करनाल

सैनी माजरा	हरियाणा	अंबाला
थाना गांव	हरियाणा	कुरुक्षेत्र
खटकर	हरियाणा	जींद
जलोली फ्री प्लाज़ा	हरियाणा	पंचकुला
सिरोही बहाली	हरियाणा	महेंद्रगढ़
घमरोज सोहना रोड	हरियाणा	गुरुग्राम
झरोटी	हरियाणा	सोनीपत
कर्मन	हरियाणा	पलवल (होडल)
गदपुरी	हरियाणा	पलवल
चंदलाना	हरियाणा	कैथल
मोहना	हरियाणा	कैथल
खेरी शराफ अली	हरियाणा	करनाल
बाहरी	हरियाणा	करनाल
अमरावली खेड़ा	हरियाणा	जींद
चबरी	हरियाणा	जींद
किलाज़फ़रगढ़	हरियाणा	जींद
बैंसी	हरियाणा	रोहतक
खरखरा	हरियाणा	रोहतक
खेराड़ी	हरियाणा	रोहतक
दादरी	हरियाणा	चरखी दादरी
बुचावास	हरियाणा	महेंद्रगढ़
भालखी	हरियाणा	महेंद्रगढ़
जाट गुवाना	हरियाणा	महेंद्रगढ़
पबनावा	हरियाणा	कैथल
बामला	हरियाणा	भिवानी
हिलालपुर फीस प्लाज़ा	हरियाणा	नूह
खलीलपुर प्लाज़ा (दिल्ली मुंबई एक्सप्रेसवे पर टोल टैक्स बंद)	हरियाणा	नूह
कालिंजर फी प्लाज़ा	हरियाणा	नूह
घाटा समसाबाद फ्री प्लाज़ा	हरियाणा	नूह

तामसाबाद	हरियाणा	पानीपत
पुडापाड़ा नीलडुंगरी	ओडिशा	संबलपुर
किरांज	हरियाणा	नूह
मोरवाला	हरियाणा	चरखी दादरी
बास	हरियाणा	हिसार
बिसलवास	हरियाणा	भिवानी
चक बामनिया	पंजाब	जालंधर
बडबार	पंजाब	Sangrur
लेहरा बेगा	पंजाब	बठिंडा
कालाझार	पंजाब	Sangrur
उस्मा	पंजाब	तरनतारन
ज़िद्धा	पंजाब	बठिंडा
धरेरी जट्टन	पंजाब	पटियाला
अजीजपुर	पंजाब	मोहाली
कोट करोरा कलां प्लाजा	पंजाब	फिरोजपुर
दर्द	पंजाब	पटियाला
चिद्धन	पंजाब	अमृतसर
भागोमाजरा	पंजाब	एसएस नगर
गुलाल	पंजाब	लुधियाना
बेहराम	पंजाब	एसबीएस नगर
बछवान	पंजाब	एसबीएस नगर
चौकीमान/गुरहे	पंजाब	लुधियाना
जगजीतपुरा	पंजाब	बरनाला
चाहर	पंजाब	लुधियाना
शेखपुरा	पंजाब	बठिंडा
लुडाना	हरियाणा	पटियाला
काला टिब्बा	पंजाब	फाजिल्का
फिरोजशाह	पंजाब	फिरोजपुर
बल्लुआना	पंजाब	बठिंडा
मनन	पंजाब	तरनतारन

कराहेवाला	पंजाब	मोगा
भागपुर	पंजाब	तरनतारन
दारापुर	पंजाब	मोगा
डोल्हू नाला फ़ी प्लाज़ा	हिमाचल प्रदेश	कुल्लू
संवारा	हिमाचल प्रदेश	एक प्रकार का हंस
बैन	जम्मू और कश्मीर	नगरोटा
कचकूट	जम्मू और कश्मीर	श्रीनगर
लखनपुर	जम्मू और कश्मीर	कठुआ
नासरी	जम्मू और कश्मीर	उधमपुर
माडा	जम्मू और कश्मीर	रामबन
उजरू	जम्मू और कश्मीर	अनंतनाग
लैम्बर	जम्मू और कश्मीर	बनिहाल
अंडियारी	उत्तर प्रदेश	इलाहाबाद
रायभा	उत्तर प्रदेश	आगरा
आइनी	उत्तर प्रदेश	आगरा
माविकला	उत्तर प्रदेश	गाजियाबाद
दुहाई	उत्तर प्रदेश	गाजियाबाद
दसना	उत्तर प्रदेश	गाजियाबाद
बिलअकबरपुर	उत्तर प्रदेश	गाजियाबाद
फतेहपुर रामपुर	उत्तर प्रदेश	फतेहपुर
छजारसी	उत्तर प्रदेश	गाजियाबाद
बदौरी	उत्तर प्रदेश	फतेहपुर
लालानगर	उत्तर प्रदेश	भधोई
कटोघन	उत्तर प्रदेश	फतेहपुर
जिंदपुर	उत्तर प्रदेश	फतेहपुर
ऐहर	उत्तर प्रदेश	रायबरेली
गुलालपुरवा	उत्तर प्रदेश	हरदोई
बबीना	उत्तर प्रदेश	झांसी
विघाखेत	उत्तर प्रदेश	ललितपुर
दखिना शेखपुर	हरियाणा	रेवाड़ी

बारा	उत्तर प्रदेश	सुल्तानपुर
उकासा (चमारी)	उत्तर प्रदेश	बागपत
पिधि	उत्तर प्रदेश	सुल्तानपुर
नूरुद्दीनपुर	उत्तर प्रदेश	रायबरेली
रक्षा	उत्तर प्रदेश	शिवपुरी
कुंवरपुर	उत्तर प्रदेश	जौनपुर
असरोगा	उत्तर प्रदेश	हापुड़
कुराना	उत्तर प्रदेश	हापुड़
शेरपुर चमरहा	उत्तर प्रदेश	गोरखपुर
सैय्यद माज़रा	उत्तर प्रदेश	सहारनपुर
सरसावा	उत्तर प्रदेश	सहारनपुर
कोयला	उत्तराखंड	उत्तराखंड
मुंगारी	उत्तर प्रदेश	प्रयागराज
शहाबपुर	उत्तर प्रदेश	बाराबंकी
नैनीसार	उत्तर प्रदेश	गोरखपुर
मोहम्मद इब्राहिमपुर	उत्तर प्रदेश	मुरादाबाद
सबली	उत्तर प्रदेश	पूरनपुर
गन्ने के पास हैरो	उत्तर प्रदेश	प्रयागराज
भरतकुंड	उत्तर प्रदेश	अयोध्या
अक्षदा	उत्तर प्रदेश	बस्ती
Bélon	उत्तर प्रदेश	बुलंदशहर
हदवा	उत्तर प्रदेश	कैम्पियरगंज
अमदी फी प्लाजा	उत्तर प्रदेश	आजमगढ़
ऐंधी	उत्तर प्रदेश	अमेठी
रामनगर गन्सियारी	उत्तर प्रदेश	प्रयागराज
दुलारपुर	उत्तर प्रदेश	बहराइच
उमापुर	उत्तर प्रदेश	प्रयागराज
छापर	उत्तर प्रदेश	मुजफ्फरनगर
जिवाना	उत्तर प्रदेश	बागपत
डूंडाहेरा	उत्तर प्रदेश	गाजियाबाद

दसना	उत्तर प्रदेश	गाजियाबाद
रसूलपुर	उत्तर प्रदेश	गाजियाबाद
भोजपुर प्लाजा डीएमई किमी 4570	उत्तर प्रदेश	गाजियाबाद
डीएमई केएम 5200	उत्तर प्रदेश	मेरठ
परतापुर प्लाजा डीएमई किमी 5900	उत्तर प्रदेश	मेरठ
नोएडा प्लाजा डीएमई किमी 1400	उत्तर प्रदेश	गाजियाबाद
महरौली प्लाजा डीएमई किमी 2350	उत्तर प्रदेश	गाजियाबाद
पुरैनी	उत्तर प्रदेश	नालंदा
आसपुर प्लाजा	उत्तर प्रदेश	एटा
बड़ागांव	उत्तर प्रदेश	बलरामपुर
गुलहौरा	उत्तर प्रदेश	सिद्धार्थनगर
काशी प्लाजा डीएमई केएम 5823	उत्तर प्रदेश	मेरठ
इटोरा बुजुर्ग	उत्तर प्रदेश	रायबरेली
सेमरा	उत्तर प्रदेश	महाराजगंज
श्रीशिकलां	उत्तर प्रदेश	महोबा
कैथी	उत्तर प्रदेश	वाराणसी
तर्वा देवा	उत्तर प्रदेश	मैनपुरी
अत्रालिया सिवगुलाम	उत्तर प्रदेश	मिर्जापुर
लोहारी	उत्तर प्रदेश	झांसी
बेलगाडा	उत्तर प्रदेश	गोरखपुर
सराय सुंदरपुर	उत्तर प्रदेश	बरेली
हितौता	उत्तर प्रदेश	खुटार
बलेनी	उत्तर प्रदेश	बागपत
देवरिया	उत्तराखंड	उधम सिंह नगर
बानुशी	उत्तराखंड	देहरादून
भगवानपुर	उत्तराखंड	रुड़की
भदराबाद	उत्तराखंड	रुड़की
Lachhiwala	उत्तराखंड	देहरादून

जगतापुर पट्टी	उत्तराखंड	नजीबाबाद
लसेदी	राजस्थान	चुरु
धाधर	राजस्थान	चुरु
सोभासर	राजस्थान	चुरु
लाम्बिया कलां	राजस्थान	भीलवाड़ा
खेड़ी	राजस्थान	भीलवाड़ा
खारा	राजस्थान	बीकानेर
भदेरा	राजस्थान	बीकानेर
हिंडोर	राजस्थान	बीकानेर
साल्सार	राजस्थान	बीकानेर
नोखरा	राजस्थान	बीकानेर
खीरवा	राजस्थान	बीकानेर
राजोरा खुर्द	राजस्थान	धौलपुर
कादिसाहेना	राजस्थान	भीलवाड़ा
लाल का खेड़ा	राजस्थान	भीलवाड़ा
पल्लई	राजस्थान	राजस्थान
निम्बाली	राजस्थान	पाली
गजनगढ़	राजस्थान	पाली
ओचाडी	राजस्थान	चित्तौड़गढ़
निम्बाहेड़ा	राजस्थान	चित्तौड़गढ़
नरसिंहगढ़	राजस्थान	चित्तौड़गढ़
सिद्धपुरा	राजस्थान	प्रतापगढ़
रशीदपुरा	राजस्थान	सीकर
तिदियासर	राजस्थान	चुरु
लखासर	राजस्थान	हनुमानगढ़ (नोहर तहसील)
उदयरामसर	राजस्थान	बीकानेर
बंथाडी	राजस्थान	नागौर
तामडोली	राजस्थान	करौली
कोंडर	राजस्थान	करौली
चिल्ला चोंड	राजस्थान	करौली

साकातुरा (कोटा बाईपास)	राजस्थान	कोटा
निम्बासर	राजस्थान	बाड़मेर
निम्बी जोधा	राजस्थान	नागौर
हरिम्मा	राजस्थान	नागौर
उंडवरिया	राजस्थान	सिरोही
डोली	राजस्थान	नागौर
सिमिलिया	राजस्थान	कोटा
फतेहपुर	राजस्थान	सीकर
नेकावाला	राजस्थान	जयपुर
लिमडी	राजस्थान	दाहोद
निम्बयानी	राजस्थान	बाड़मेर
हाथीतला	राजस्थान	बाड़मेर
बोर चरनान	राजस्थान	बरमे
कैर फकीर की ढाणी	राजस्थान	बाड़मेर
जसनाथनगर	राजस्थान	जोधपुर
खानोरी	राजस्थान	Sangrur
लिलाम्बा प्लाजा	राजस्थान	Sangrur
पैरा प्लाजा	राजस्थान	भिंड
गुमानपुरा	राजस्थान	कोटा
खाचरोल	राजस्थान	भीलवाड़ा
मोरानी	राजस्थान	जोधपुर
बस्सी	राजस्थान	जयपुर
अरोली	राजस्थान	चित्तौड़गढ़-कोटा
धनेश्वर	राजस्थान	कोटा
लाठी	राजस्थान	जैसलमेर
रामदेवरा	राजस्थान	जैसलमेर
अखेपुरा	राजस्थान	जयपुर
मुंडियार	राजस्थान	शिवपुरी
मालेरा	राजस्थान	जयपुर
गोगुंदा	राजस्थान	उदयपुर

किशोरपुरा	राजस्थान	बूंदी
टिटोली	राजस्थान	जयपुर
रबावाटा	राजस्थान	जयपुर
मेथून	राजस्थान	झालावाड़
हिंगोनिया	राजस्थान	जयपुर
सीतारामपुरा	राजस्थान	जयपुर
मंदाना	राजस्थान	कोटा
नेत्र	राजस्थान	जोधपुर
टंकाला	राजस्थान	बाड़मेर
छह मिली (हनुमानगढ़)	राजस्थान	हनुमानगढ़
बड़ी घाटी	राजस्थान	राजसमंद
कुचेरा	राजस्थान	नागौर
बगलिया	राजस्थान	पाली
बगगर	राजस्थान	झुंझुनू
रायसिंह नगर	राजस्थान	श्री गंगानगर
पट्टोडा	राजस्थान	श्री गंगानगर
नरसाना	राजस्थान	जालौर
बालाना	राजस्थान	पाली
थिरपाली बड़ी	राजस्थान	पाली
काठूवास	राजस्थान	अलवर
गंगाजली	राजस्थान	बीकानेर
सेओरा	राजस्थान	बीकानेर
बरसलपुर	राजस्थान	बीकानेर
छोटी विल्लोर	राजस्थान	जालौर
बीयर मंडी	राजस्थान	कोटा.
बिरतिया	राजस्थान	जोधपुर
बिनस्वास	राजस्थान	जोधपुर
खेमाना	गुजरात	पाटन
मांडवा (नर्मदा ब्रिज)	गुजरात	भरूच
वंताडा	गुजरात	साबरकांठा

कुचाडी	गुजरात	भरुच
ओखामाडी	गुजरात	द्वारका
दारी	गुजरात	गिर सोमनाथ
वाराही	गुजरात	कच्छ
मखेल	गुजरात	कच्छ
भिलाडी	गुजरात	बनासकांठा
भलगाम	गुजरात	कच्छ
गदोई	गुजरात	गांधीनगर
पिथाई	गुजरात	पंचमहल
वावडी	गुजरात	पंचमहल
मोखा	गुजरात	कच्छ
कठपुर	गुजरात	साबरकथा
कोबाडी	गुजरात	वडोदरा
नागेश्री	गुजरात	नागेश्री
गोरसर	गुजरात	मेहसाणा
भोर्डू	गुजरात	भोर्डू
पंथावाड़ा	गुजरात	बनासकांठा
भड़भीड़ शुल्क प्लाजा	गुजरात	भावनगर
दांता धरमपुर	गुजरात	बनासकांठा
नासिक सिनर टोलवेज लिमिटेड	महाराष्ट्र	नासिक
तमालवाड़ी	महाराष्ट्र	धाराशिव
येदाशी	महाराष्ट्र	धाराशिव
परगांव टीपी	महाराष्ट्र	उस्मानाबाद (धाराशिव)
पडलशिंगी टीपी	महाराष्ट्र	बीड
मालीवाड़ी टीपी	महाराष्ट्र	जलना
फुलवाड़ी	महाराष्ट्र	धाराशिव
तल्मोद	महाराष्ट्र	धाराशिव
बसवंत	महाराष्ट्र	नासिक
दरौदा	महाराष्ट्र	वर्धा
भागीमारी	महाराष्ट्र	नागपुर

केलापुर	महाराष्ट्र	यवतमाल
भम्ब राजा	महाराष्ट्र	यवतमाल
केलवाड	महाराष्ट्र	छिंदवाडा
ढोकी	महाराष्ट्र	अहिल्यानगर
उंबरवाडी	महाराष्ट्र	अहिल्यानगर
बडेवाडी	महाराष्ट्र	अहिल्यानगर
हुस्नपुर	महाराष्ट्र	वर्धा
आशिव फी प्लाजा	महाराष्ट्र	लातूर
हलाद्वाओ	महाराष्ट्र	नागपुर
सेलु अंबा	महाराष्ट्र	बीड
खरबी	महाराष्ट्र	चंद्रपुर
हतनूर प्लाजा	महाराष्ट्र	सी. संभाजी नगर
वलसांग	महाराष्ट्र	सोलापुर
नशीराबाद	महाराष्ट्र	जलगांव
सेलु	महाराष्ट्र	नागपुर
करोडी	महाराष्ट्र	सी. संभाजी नगर
उंड्री	महाराष्ट्र	बुलढाना
ओसरगांव	महाराष्ट्र	सिंधुदुर्ग
हतिवाले फ्री प्लाज़ा	महाराष्ट्र	सिंधुदुर्ग
चंपा	महाराष्ट्र	नागपुर
चाचडगांव	महाराष्ट्र	नासिक
धुमका टोंडगांव	महाराष्ट्र	वाशिम
अंकधल	महाराष्ट्र	सोलापुर
इचगांव	महाराष्ट्र	सोलापुर
बोरगांव	महाराष्ट्र	सांगली
वैद्यकिन्ही	महाराष्ट्र	बीड
पिंपरवाडी	महाराष्ट्र	नासिक
सलावा झारोदा फ्री प्लाज़ा	महाराष्ट्र	हिंगोली
तारोदा-कस्बा	महाराष्ट्र	बुलढाना
शेम्बल	महाराष्ट्र	चंद्रपुर

उर्मेद	महाराष्ट्र	यवतमाल
वडगांव	महाराष्ट्र	यवतमाल
दलसागर	बिहार	बक्सर
गणनगुरु	कर्नाटक	मंड्या
कीरतपुर शुल्क प्लाजा	उत्तर प्रदेश	लखनऊ
पेनूर	महाराष्ट्र	सोलापुर
भदेसर	बिहार	अररिया
करिगवान शुल्क	बिहार	नवादा
लभेरा	उत्तर प्रदेश	बरेली
ताकोली	हिमाचल प्रदेश	शिमला
मोपीदेवी	आंध्र प्रदेश	कृष्ण
खुइयां सरवर प्लाजा	पंजाब	फाजिल्का
मौरा फी प्लाजा	पंजाब	मंडी
चालाकवाड़ी	महाराष्ट्र	पुणे
हिवरगांव पावसा	महाराष्ट्र	अहिल्यानगर
पगारा	मध्य प्रदेश	गुना
जोगीपुर	मध्य प्रदेश	राजगढ़
पूरनखेड़ी	मध्य प्रदेश	शिवपुरी
मेठवाड़ा	मध्य प्रदेश	इंदौर
दत्तीगांव	मध्य प्रदेश	धार
छपरा नई दिल्ली	मध्य प्रदेश	राजगढ़
रोजवास	मध्य प्रदेश	उजियान
हीरन खेड़ी	मध्य प्रदेश	शिवपुरी
जोगनिहाई	मध्य प्रदेश	सीहोर
मसुरिहा	मध्य प्रदेश	रीवा
बरेठा किमी 21.120	मध्य प्रदेश	भिंड
फूप (बराही) किमी 105.300	मध्य प्रदेश	भिंड
झिरिया	मध्य प्रदेश	रीवा
खम्बारा	मध्य प्रदेश	पंधुरना
जंगवानी	मध्य प्रदेश	छिंदवाड़ा

जैतपुर प्लाजा	मध्य प्रदेश	नरसिंहपुर
फुलारा	मध्य प्रदेश	छिंदवाड़ा
मुंगवारी	मध्य प्रदेश	छतरपुर
खड्डा	मध्य प्रदेश	रीवा
सोनवर्षा	मध्य प्रदेश	सीधी
पनिहार	मध्य प्रदेश	ग्वालियर
मुद खेड़ा	मध्य प्रदेश	शिवपुरी
मिलानपुर	मध्य प्रदेश	बेतुल
रामनगर	मध्य प्रदेश	शिवपुरी
मेहरा	मध्य प्रदेश	ग्वालियर
दगराई	मध्य प्रदेश	दतिया
शाडोल/धुवार	मध्य प्रदेश	शाहडोल
ओडाकी पिपखर	मध्य प्रदेश	सतना
पथोरौंडी	मध्य प्रदेश	अनूपपुर
उजारा	मध्य प्रदेश	छतरपुर
सेहतगंज	मध्य प्रदेश	रायसेन
सालिवाड़ा	मध्य प्रदेश	जबलपुर
पांडुतला	मध्य प्रदेश	बालाघाट
मोहतारा	मध्य प्रदेश	जबलपुर
मडाई फी प्लाजा	मध्य प्रदेश	सिवनी
मझगवां	मध्य प्रदेश	कटनी
चिखलिकला	मध्य प्रदेश	छिंदवाड़ा
बहोरीपार फ्री प्लाजा	मध्य प्रदेश	जबलपुर
खेरवासनी	मध्य प्रदेश	सतना
जोहरिया शेख	मध्य प्रदेश	सागर
सोनकच्छ	मध्य प्रदेश	सीहोर
कचनारिया	मध्य प्रदेश	राजगढ़
खवासा	मध्य प्रदेश	सिवनी
पटारिया गोयल	मध्य प्रदेश	सीहोर
पचवारा	मध्य प्रदेश	छतरपुर

मंडवाड़ा	मध्य प्रदेश	बड़वानी
महाउरी	मध्य प्रदेश	सतना
देवगांव प्लाजा	मध्य प्रदेश	छतरपुर
विशनखेड़ा	मध्य प्रदेश	रायसेन
हर्षिली	मध्य प्रदेश	रायसेन
शाहपुरा एन	मध्य प्रदेश	जबलपुर
खिरिया फी प्लाजा	मध्य प्रदेश	रायसेन
न्यूली	मध्य प्रदेश	विदिशा
सारसडोल	मध्य प्रदेश	नरसिंहपुर
मिर्जापुर	मध्य प्रदेश	राजगढ़
गोरागांव	मध्य प्रदेश	भिंड
पलहान	मध्य प्रदेश	रीवा
बेला	मध्य प्रदेश	सतना
पैरा फी प्लाजा	मध्य प्रदेश	ग्वालियर
चोटिया	छत्तीसगढ़	कोरबा
पचीरा	छत्तीसगढ़	सूरजपुर
मशोरा	छत्तीसगढ़	कोंडागांव
कुम्हारी	छत्तीसगढ़	दुर्ग
मुधिपार	छत्तीसगढ़	बिलासपुर
भोजपुरी	छत्तीसगढ़	बिलासपुर
जगतारा	छत्तीसगढ़	बालोद
बदायिगुडा	छत्तीसगढ़	बस्तर
पाराघाट प्लाजा	छत्तीसगढ़	बिलासपुर
चिंतापल्ली	तेलंगाना	वारंगल
कडथल	तेलंगाना	रंगारेड्डी
पुल्लुर	तेलंगाना	गडवाल
रोलमाम्दा	तेलंगाना	आदिलाबाद
गमजाल	तेलंगाना	निर्मल
कोनेटिपुरम	तेलंगाना	गुंटूर
मनोहराबाद	तेलंगाना	मेडक

पिप्पलवाड़ा	तेलंगाना	आदिलाबाद
भीकनूर	तेलंगाना	निजामाबाद
गौराराम	तेलंगाना	धारवाड़
कोमला	तेलंगाना	मथुरा
कोमाटिपल्ली	तेलंगाना	कोमाटिपल्ली
मुथोजीपेट	तेलंगाना	वारंगल
दिलावरपुर शुल्क प्लाजा	तेलंगाना	धारवाड़
सिंगराजुपल्ली प्लाजा	तेलंगाना	जनगांव
येरकराम	तेलंगाना	सूर्यपेट
सिंगरेनीपल्ली	तेलंगाना	सूर्यपेट
मंदामरी	तेलंगाना	आदिलाबाद
तड्डनपल्ली	तेलंगाना	संगारेड्डी
बैती कला प्लाजा	उत्तर प्रदेश	सुल्तानपुर
पुदुर	तमिलनाडु	मदुरै
अबुल खुराना	पंजाब	श्री मुक्तसर साहिब
मुदिवेदु	आंध्र प्रदेश	अन्नमय्या
बलोह शुल्क प्लाजा	हिमाचल प्रदेश	बिलासपुर
कामकोले	तेलंगाना	संगारेड्डी
मुन्नानूर	तेलंगाना	नगरकुरनूल
चितलापल्ली	तेलंगाना	संगारेड्डी
गुम्माडिडाला	तेलंगाना	संगारेड्डी
धर्मारम	तेलंगाना	निजामाबाद
नन्नूर	आंध्र प्रदेश	कुरनूल
चैपिरेवुला	आंध्र प्रदेश	नांदयाल
महासमुद्रम	आंध्र प्रदेश	चित्तूर
नाथवलसा	आंध्र प्रदेश	विजयनगरम
एसवी पुरम	आंध्र प्रदेश	तिरुपति
मरुर	आंध्र प्रदेश	अनंतपुर
कासेपल्ली	आंध्र प्रदेश	अनंतपुर
अमाकथाडु	आंध्र प्रदेश	नांदयाल

कालापारु	आंध्र प्रदेश	एलुरु
अग्नमपदी	आंध्र प्रदेश	विशाखापत्तनम
मदापम	आंध्र प्रदेश	श्रीकाकुलम
बदावा	आंध्र प्रदेश	एनटीआर
भ्रामणपल्ली	आंध्र प्रदेश	नेल्लोर
चिंथलापलेम	आंध्र प्रदेश	तिरुपति
मेकलावरिपल्ली	आंध्र प्रदेश	प्रकाशम
रविगुंटापल्ली	आंध्र प्रदेश	प्रकाशम
रामपुर	आंध्र प्रदेश	एसपीएसआर नेल्लोर
बसापुरम	आंध्र प्रदेश	वाईएसआर कडप्पा
दुर्गमवारीपल्ली	आंध्र प्रदेश	अन्नमय
पोट्टीपाडु	आंध्र प्रदेश	कृष्ण
दावालुरु	आंध्र प्रदेश	कृष्ण
पंचवटी कॉलोनी (विशाखापत्तनम पोर्ट कनेक्टिविटी)	आंध्र प्रदेश	विशाखापत्तनम
नौसेना का गोशतानी गेट (विशाखापत्तनम पोर्ट कनेक्टिविटी)	आंध्र प्रदेश	विशाखापत्तनम
येरंडोडी	आंध्र प्रदेश	अनंतपुर
जेलीपल्ली	आंध्र प्रदेश	अनंतपुर
बंदापल्ली	आंध्र प्रदेश	अन्नमय
मिलमपाली	आंध्र प्रदेश	प्रकाशम
हलहारवी	आंध्र प्रदेश	कुरनूल
गोलाप्रोलु	आंध्र प्रदेश	काकीनाडा जिला
चिनगंजम	आंध्र प्रदेश	बापतला
चित्तिमिट्टी चिंथला	आंध्र प्रदेश	कडपा
मेडापी	आंध्र प्रदेश	प्रकाशम
पंडिल्लापल्ली	आंध्र प्रदेश	प्रकाशम
जोड़ी धर्मपुरम	आंध्र प्रदेश	अनंतपुर

गडांकी	आंध्र प्रदेश	तिरुपति
बाथलापल्ली	आंध्र प्रदेश	अनंतपुर
वीरवल्ली	आंध्र प्रदेश	पूर्वी गोदावरी
वड्डुपल्ली	आंध्र प्रदेश	अनंतपुर
जवाहर नगर एन	तेलंगाना	मुलुगु
दुक्कावनिपालेम	आंध्र प्रदेश	विशाखापत्तनम
मरिपालेम	आंध्र प्रदेश	अनकापल्ली
थेनेपल्ली	आंध्र प्रदेश	चित्तूर
दानमैयागारीपल्ली	आंध्र प्रदेश	चित्तूर
बंदलापल्ली	आंध्र प्रदेश	चित्तूर
चोलसमुद्रम	आंध्र प्रदेश	श्री सत्य साई
पातीमीडा पल्ली	आंध्र प्रदेश	वाईएसआर कडप्पा
मुंजुलुरु	आंध्र प्रदेश	कृष्ण
अन्नामपल्ली	आंध्र प्रदेश	डॉ. बी.आर. अंबेडकर कोनासीमा
गोरीबांडा	आंध्र प्रदेश	श्रीकाकुलम
जमुडीही	ओडिशा	सुंदरगढ़
बेलेकेरी	कर्नाटक	उत्तर कन्नड़
होल्लोगाडे	कर्नाटक	उत्तर कन्नड़
शिरुर	कर्नाटक	उडुपी
बंकापुर	कर्नाटक	हावेरी
बागेपल्ली	कर्नाटक	चिक्कबल्लपुर
कोग्नोली	कर्नाटक	बेलगावी
चालगेरी	कर्नाटक	हावेरी
हेब्बालु	कर्नाटक	दावनगेरे
हट्टागी	कर्नाटक	बेलगावी
ब्रह्मराकोट्लु	कर्नाटक	दक्षिण कन्नड़
येड्डोर	कर्नाटक	मैसूर
केएन हुंडी	कर्नाटक	मैसूर
कन्नोले	कर्नाटक	विजयपुरा

हरवाल	कर्नाटक	कलबुर्गी
कन्नेगला	कर्नाटक	चामराजनगर
हिरेहल्ली	कर्नाटक	चित्रदुर्ग
तिदागुंडी	कर्नाटक	विजयपुरा
मंगलगी	कर्नाटक	बीदर
थिम्मलपुरा	कर्नाटक	विजयनगर
कनानाकट्टे	कर्नाटक	दावनगेरे
नलवाडी	कर्नाटक	धारवाड़
हल्लीगुडी फ्री प्लाज़ा	कर्नाटक	गडग
जजीराकल्लू	कर्नाटक	अनंतपुर
राजताद्रिपुरा	कर्नाटक	तुमकुर
शेषगिरिहल्ली	कर्नाटक	बेंगलुरु दक्षिण
कनिमिनीके	कर्नाटक	बेंगलुरु शहरी
गनेबेल	कर्नाटक	बेलगावी
पोलाची कोचीन	तमिलनाडु	कोयंबटूर
पोलाची सेलम	तमिलनाडु	कोयंबटूर
नीलांबुर	तमिलनाडु	कोयंबटूर
त्रिची सेलम	तमिलनाडु	कोयंबटूर
त्रिची कोचीन	तमिलनाडु	कोयंबटूर
मदुक्करै	तमिलनाडु	कोयंबटूर
सुरपट्टू	तमिलनाडु	तिरुवल्लूर
पट्टाराई	तमिलनाडु	तिरुवल्लूर
अथुर	तमिलनाडु	चेंगलपट्टू
श्रीपेरंबटूर	तमिलनाडु	कांचीपुरम
नल्लूर	तमिलनाडु	तिरुवल्लूर
चेन्नासमदुरम	तमिलनाडु	रानीपेट
वनागरम	तमिलनाडु	तिरुवल्लूर
वागैकुलम	तमिलनाडु	थूथुकुडी (तूतीकोरिन)
कप्पालुर	तमिलनाडु	मदुरै

सलाईपुदुर	तमिलनाडु	तिरुनेलवेली
नांगुनेरी	तमिलनाडु	तिरुनेलवेली
एत्तुरवट्टम	तमिलनाडु	मदुरै
डीसी पल्ली	आंध्र प्रदेश	नेल्लोर
चित्तमपट्टी	तमिलनाडु	मदुरै
बुचिरेड्डीपालेम	आंध्र प्रदेश	नेल्लोर
बूथकुडी	तमिलनाडु	तिरुनेलवेली
बोगलुर	तमिलनाडु	शिवगंगा
तिरुपचेथी	तमिलनाडु	शिवगंगा
पलाया गंधर्वकोट्टई	तमिलनाडु	पुदुक्कोट्टई
परनूर	तमिलनाडु	चेंगलपट्टूर
लेम्बालाकुडी	तमिलनाडु	पुदुक्कोट्टई
लेच्चुमनापट्टी	तमिलनाडु	पुदुक्कोट्टई
शेनबागमपेट्टई	तमिलनाडु	शिवगंगा
कीड्कुप्पम	तमिलनाडु	कल्लाकुरची
पोन्नलागरम	तमिलनाडु	कुड्डालोर
कोडिकोट्टई	तमिलनाडु	पुदुक्कोट्टई
वेन्नाथुर	तमिलनाडु	गुंटूर
कल्लाकुडी	तमिलनाडु	त्रिची
उप्परपट्टी	तमिलनाडु	विरुधुनगर
वल्लम	तमिलनाडु	वेल्लोर
एनामकारियंडल	तमिलनाडु	तिरुवन्नामलाई
थेन्नामादेवी	तमिलनाडु	विलुप्पुरम
तिरुपतिसरम	तमिलनाडु	कन्याकुमारी
सेवुगमपट्टी	तमिलनाडु	डिंडीगुल
पूनारीमंगलम	केरल	एर्नाकुलम
Thiruvallam	केरल	तिरुवनंतपुरम
पनियांकरा	केरल	पलक्कड
बांसकोपा प्लाजा	पश्चिम बंगाल	पश्चिम बर्दवान
साली बामनडांगा	पश्चिम बंगाल	नादिया

पश्चिम मदाती	पश्चिम बंगाल	दार्जिलिंग
बलिभासा	पश्चिम बंगाल	झारग्राम
घोगरकुठी	पश्चिम बंगाल	कूचबिहार
रंगालीबङ्ना	पश्चिम बंगाल	अलीपुरद्वार
सतभैया	पश्चिम बंगाल	दार्जिलिंग
सुलखापारा फी प्लाजा	पश्चिम बंगाल	जलपाईगुड़ी
पल्सिट	पश्चिम बंगाल	पूर्व बर्दवान
दानकुनी	पश्चिम बंगाल	हुगली
सुरजापुर	पश्चिम बंगाल	उत्तर दिनाजपुर
गुआबारी	पश्चिम बंगाल	अलीपुरद्वार
नामखाना	पश्चिम बंगाल	दक्षिण 24 परगना
मेजिया	पश्चिम बंगाल	बांकुड़ा
कालापत्थर	पश्चिम बंगाल	बांकुड़ा
पनिकौरी	पश्चिम बंगाल	जलपाईगुड़ी
हुस्लुडांगा	पश्चिम बंगाल	जलपाईगुड़ी
बरई	पश्चिम बंगाल	उत्तर दिनाजपुर
गुरपाली	ओडिशा	बेरहामपुर
सेरगढ़	ओडिशा	बालासोर
श्रीरामपुर	ओडिशा	जाजपुर
पिपिली	ओडिशा	पुरी
गुडीपाड़ा या गंगापाड़ा	ओडिशा	खोरधा
हसनपुर	ओडिशा	केओंझेर
कांटाघर	ओडिशा	केओंझेर
बनजोड़ी	ओडिशा	केओंझेर
खमारा	ओडिशा	ढेंकनाल
ब्रजराजनगर	ओडिशा	झारसुगुडा
बोलंगीर	ओडिशा	बोलंगीर
पद्मनावपुर	ओडिशा	मयूरभंज
सुखुआपाड़ा	ओडिशा	मयूरभंज
बिदेइबादकुदर	ओडिशा	देवगढ़

रंगमाटिया	ओडिशा	नयागढ़
खिरेइतांगिरी	ओडिशा	केओंझेर
जनसनपुर	ओडिशा	केओंझेर
कंदरा	ओडिशा	केओंझेर
झारपोखरिया	ओडिशा	मयूरभंज
भगड़ा नारायणपुर	ओडिशा	भद्रक
दार्जिलिंग	ओडिशा	सुंदरगढ़
मिकिराती हवगांव	असम	होजाई
नाज़िराखेत	असम	कामरूप
मदनपुर ए	असम	कामरूप
दहलापारा	असम	बोंगईगांव
राहा	असम	नगांव
पटगांव	असम	कोकराझार
मैंडरडिसा	असम	दीमा हसाओ
बालाचेरा	असम	कछार
गलिया	असम	बारपेटा
पासीह	मेघालय	जोवाई
लोमशिनाँन्ग	मेघालय	पूर्वी गारो हिल्स
पहामावलेन	मेघालय	री भोई
डिआंगपासोह	मेघालय	री भोई
दीदारगंज	बिहार	पटना
सौकला	बिहार	गया
सैदपुर पटेढ़ा	बिहार	वैशाली
मरंगा	बिहार	पूर्णिमा
परसोनी खेम	बिहार	पूर्वी चंपारण
बरसोनी	बिहार	पूर्णिमा
रुन्नी शैदपुर	बिहार	सीतामढ़ी
बालगुदर	बिहार	लखीसराय
खारिक	बिहार	भागलपुर
जिछो (भागलपुर)	बिहार	भागलपुर

बिश्नुनपुरवा	बिहार	पश्चिम चंपारण
सोन्हो फी प्लाजा	बिहार	सरन
पोखरैरा फी प्लाजा	बिहार	मुजफ्फरपुर
चैनवा (चपरैथा) फी प्लाजा	बिहार	सरन
चपवा	उत्तर प्रदेश	चपवा
थावे (बृंदावन)	बिहार	गोपालगंज
खैखत	बिहार	किशनगंज
टोडा	बिहार	शेखपुरा
शाहपुर	बिहार	बेगूसराय
बभनियावां	बिहार	भोजपुर
कुल्हारिया शुल्क प्लाजा	बिहार	भोजपुर
मैनेजथी	तमिलनाडु	अरियालुर
रसोइया धमना	झारखंड	हजारीबाग
टांड बालीडीह	झारखंड	बोकारो
मुर्मा	झारखंड	रांची
सोसोखुर्द	झारखंड	रामगढ़
घंघरी	झारखंड	गिरिडीह
हजारीबाग-रांची एक्सप्रेसवे (पुंदाग)	झारखंड	रांची
नवसारी	झारखंड	रांची
कोठिया	झारखंड	गिरिडीह
कोकपारा	झारखंड	पूर्वी सिंहभूम
नागवान	झारखंड	हजारीबाग
एडलहातु	झारखंड	रांची
पाटा	झारखंड	सरायकेला खरसावां
पुपुंकी	झारखंड	बोकारो
पुटरु फी प्लाजा	झारखंड	पूर्वी सिंहभूम
प्रतापपुर	उत्तर प्रदेश	मिर्जापुर
जोरवाड़ा	उत्तर प्रदेश	चित्रकूट
ईपीई रसूलपुर प्लाजा	उत्तर प्रदेश	गाजियाबाद
हौज फी प्लाजा	उत्तर प्रदेश	जौनपुर

बम्होरी कुमारी	उत्तर प्रदेश	महोबा
फरीदपुर	उत्तर प्रदेश	बरेली
गोपालपुर	उत्तर प्रदेश	मिर्जापुर
बशीरपुर	उत्तर प्रदेश	बुलंदशहर
मिर्जापुर / क्यामपुर	उत्तर प्रदेश	गाजीपुर
सीतारामपुरम	आंध्र प्रदेश	पश्चिम गोदावरी
दसरखेड़	महाराष्ट्र	जलगांव
बहरागांव	मध्य प्रदेश	हरदा
पटनी प्रतापपुर	उत्तर प्रदेश	शामली
तराना	गुजरात	राजकोट
मैगलगंज	उत्तर प्रदेश	लखीमपुर खीरी
बोनली	राजस्थान	सवाई माधोपुर
कुस्थला	राजस्थान	सवाई माधोपुर
छत्रपट्टी	तमिलनाडु	विरुधुनगर
मीठेगांव	उत्तर प्रदेश	अयोध्या
पतराचौली	झारखंड	रांची
जगहहेडी फीस प्लाजा	उत्तर प्रदेश	मुजफ्फर नगर
सुबगावन ख.	महाराष्ट्र	जलगांव
दिल्ली	उत्तर प्रदेश	वाराणसी
रेड्डीपालेम	आंध्र प्रदेश	बापतला
डोंगराले	महाराष्ट्र	नासिक
देवीकुलम प्लाजा	केरल	कन्नूर
गढ़ा प्लाजा	मध्य प्रदेश	बेतुल
कुरनखेड़	महाराष्ट्र	अकोला
डाकन कोटरा	राजस्थान	बांसवाड़ा
बालेनहल्ली	कर्नाटक	चित्रदुर्ग जिला
अकवाबाद	उत्तर प्रदेश	उन्नाव
हीरापुर	महाराष्ट्र	गडचिरोली
भीताहा	उत्तर प्रदेश	गोरखपुर
अमोरा मोइद्दीनपुर	उत्तर प्रदेश	आजमगढ़

ननमथ	ओडिशा	बोलंगीर
चोटियन प्रयोक्ता शुल्क प्लाजा	पंजाब	Sangrur
तुप्तकली	महाराष्ट्र	यवतमाल
कदलीगढ़	ओडिशा	संबलपुर
थुवाकुडी	तमिलनाडु	तिरुचिरापल्ली
अष्ट	महाराष्ट्र	लातूर
मारौद	पंजाब	धमतरी
पिंपरखेड़ प्रयोक्ता शुल्क प्लाजा	महाराष्ट्र	नासिक
सेमलखेड़ी फीस प्लाजा	मध्य प्रदेश	आगर मालवा
जोगेवाल	हरियाणा	सिरसा
डबवाली	हरियाणा	सिरसा
अलीका	हरियाणा	सिरसा
शेरगढ़	हरियाणा	सिरसा
अबूबशहर	हरियाणा	सिरसा
चौटाला	हरियाणा	सिरसा
निपानिया	मध्य प्रदेश	उज्जैन
उंडेवाडी	महाराष्ट्र	पुणे
मालेगांव	महाराष्ट्र	नांदेड़
तिरुवंगड	केरल	इडुक्की
गंगारामपलायम	तमिलनाडु	विलुप्पुरम
वेलमपट्टी शुल्क प्लाजा	तमिलनाडु	तिरुपूर
मेनगांव	मध्य प्रदेश	खरगोन
मेढशी सावरखेड़ा	महाराष्ट्र	अकोला
कोथाताई	तमिलनाडु	कुड्डालोर
धुलेपुरा	राजस्थान	भीलवाड़ा
जसवंतपुरा	राजस्थान	बांसवाड़ा
जीरांगछ	बिहार	किशनगंज
रौतारा	बिहार	कटिहार
संगरिया	राजस्थान	हनुमानगढ़
चोहिलांवाली	राजस्थान	हनुमानगढ़

पारदी मकता	महाराष्ट्र	नांदेड़
छेगांव माखन	मध्य प्रदेश	पूर्वी निमाड़
टेटला	झारखंड	झारखंड
लिंगलापुरा	कर्नाटक	चिक्कामगलुरु
जोनाडा	आंध्र प्रदेश	विशाखापत्तनम
बेलकुरी	पश्चिम बंगाल	पुरुलिया
हुलिकुंटे	कर्नाटक	बैंगलोर ग्रामीण
श्रृंगवेरपुर	उत्तर प्रदेश	प्रयागराज
भिरंडियारा	गुजरात	राजकोट
बड़कापारा स्प्लिट प्लाजा	राजस्थान	कोटा
खडका	महाराष्ट्र	नागपुर
रोहिसा	गुजरात	भावनगर
जालिमपुरा	राजस्थान	चुरु
कराडिया	राजस्थान	सवाई माधोपुर
गोपालपुरा	राजस्थान	जयपुर
बालापुरा	राजस्थान	टोंक
हरिहरनाथ	झारखंड	पलामू
भनेरा	उत्तर प्रदेश	बिजनौर
छोटा मवाना	उत्तर प्रदेश	मेरठ
कुरुंगुडी	तमिलनाडु	कुड्डालोर
गंत्यादा	आंध्र प्रदेश	विजयनगरम
फुलवारिया	बिहार	पूर्वी चंपारण
आईवीआरसीएल रैंप प्लाजा	मध्य प्रदेश	इंदौर
पथराहाटा	मध्य प्रदेश	सतना
करियामंगलम	तमिलनाडु	तिरुवन्नामलाई
चेचट	राजस्थान	सवाई माधोपुर
ममरेजपुर फीस प्लाजा	बिहार	पटना
सुंदरपाड़ा	गुजरात	पंचमहल
डोडाका	गुजरात	वडोदरा
फजलपुर	गुजरात	अहमदाबाद

सामियाला	गुजरात	कच्छ
सानपा	गुजरात	मोरबी
दहेगाम	गुजरात	गांधीनगर
मनक्लाव टीपी-02	राजस्थान	सवाई माधोपुर
डांगियावास	राजस्थान	जोधपुर
वेल्वा	गुजरात	गिर सोमनाथ
बानपिंपरी	महाराष्ट्र	अहिल्यानगर
रोल्ला	आंध्र प्रदेश	श्री सत्य साई
तेलीपारा	असम	कोकराझार
झिंझोली	हरियाणा	सोनीपत
अहमदनगर बाईपास	महाराष्ट्र	अहिल्यानगर
मल्हीपुर	बिहार	बेगूसराय
आयशपुर	पश्चिम बंगाल	नादिया
नागमपट्टी	तमिलनाडु	कृष्णागिरी
चौलागेरे फी प्लाजा	कर्नाटक	हसन
नांगलिकोंडान	तमिलनाडु	विलुप्पुरम
निमगांव खालू	महाराष्ट्र	अहिल्यानगर
असाड़ा की बेरी	राजस्थान	बाड़मेर
पेनमपल्ली	तेलंगाना	सूर्यपेट
काकन	बिहार	अररिया
तुरुप	झारखंड	रांची
मेडिपल्ली	तेलंगाना	मेडचल-मलकजगिरी
बोरविहिर	महाराष्ट्र	धुले
कुंडी शुल्क प्लाजा	मध्य प्रदेश	बेतुल
3एम	राजस्थान	जयपुर
खैरामुंडा	ओडिशा	ढेंकनाल
कधवानी	तमिलनाडु	कृष्णागिरी
हसनगढ़	हरियाणा	रोहतक
हुमांयुपुर	हरियाणा	रोहतक
पुथी	हरियाणा	सोनीपत

इस्सापुर खेरी	हरियाणा	सोनीपत
जामनी	हरियाणा	जींद
अलेवा	हरियाणा	जींद
खरक पांडवा	हरियाणा	कैथल
कोविल्वेन्नी	तमिलनाडु	थिरुवरुर
लाबान	राजस्थान	टोंक
मंडावरा डीवीई	राजस्थान	कोटा
वेम्बुकुडी	तमिलनाडु	तंजावुर
मुलवाद	कर्नाटक	विजयपुरा
पीपलवास प्लाजा	राजस्थान	अजमेर
डाकुआमुंडा	ओडिशा	अंगुल
हतीबारी	ओडिशा	संबलपुर
डोंडपुर फ्री प्लाज़ा	जम्मू और कश्मीर	अम्मू
बरहिमा	बिहार	गोपालगंज
पडला हडलिया	राजस्थान	पाली
मदनगुंडी	झारखंड	कोडरमा
निंभी	महाराष्ट्र	अमरावती
एच. पुधुपट्टी	तमिलनाडु	धर्मपुरी
वीरांजनेयपुरम फीस प्लाजा	आंध्र प्रदेश	पलनाडू
मुस्तपुर फी प्लाजा	कर्नाटक	बीदर
दभेड़ी	उत्तर प्रदेश	सहारनपुर
चंडी	हरियाणा	रोहतक
अलगापाडा	तेलंगाना	नलगोंडा जिला
बलानी प्लाजा	ओडिशा	देवगढ़
टीपी-24 नाना मसेरा, मोटा मसेरा	गुजरात	सूरत
टीपी-25 बुधनपुर	गुजरात	मेहसाणा
टीपी-26 थाराड	गुजरात	बनासकांठा
टीपी-27 जोरावरगढ़	गुजरात	वडोदरा
टीपी-28 वरोनोसारी	गुजरात	"वाराणसी"
टीपी-29 बाकुत्रा	गुजरात	कच्छ

जामनी एनएच 152डी	हरियाणा	जींद
मेरलापाका	आंध्र प्रदेश	तिरुपति
करगाथाहल्ली	तमिलनाडु	धर्मपुरी
बिजोरा	महाराष्ट्र	यवतमाल
नगला	उत्तराखंड	रुद्रपुर
गढ़देवी	झारखंड	गढ़वा
बडागाओम	उत्तर प्रदेश	बागपत
पीलक	हरियाणा	पलवल
देवकुली	बिहार	जहानाबाद
जिंदापुर	बिहार	गया
पैठना	बिहार	नालंदा
किशनपुरा	मध्य प्रदेश	सागर
सत्यगला	कर्नाटक	चामराजनगर
केस्ला प्लाजा	छत्तीसगढ़	शक्ति
अख्तियारी कोटिला	उत्तर प्रदेश	प्रतापगढ़
घट्टा	हिमाचल प्रदेश	कांगड़ा
टीपी-23 मोखुपुरा	राजस्थान	अजमेर
जाजूसन	राजस्थान	जालौर
पांडाने	महाराष्ट्र	नासिक
पवनगांव	महाराष्ट्र	नागपुर
बावड़ा	महाराष्ट्र	पुणे
बल्लेरपुर	उत्तर प्रदेश	बागपत
अंजाम धाम	झारखंड	गुमला
एताउरा बुजुर्ग	उत्तर प्रदेश	रायबरेली
अट्टीगुलीपुरा	कर्नाटक	चामराजनगर
सुंदर पुरा	राजस्थान	सुरेंद्रनगर
गेल्ला की नंगल	राजस्थान	श्री माधोपुर
श्यामसिंहपुरा वर्चुअल (प्रवेश निकास) टोल	राजस्थान	श्यामसिंहपुरा
बेदोली	राजस्थान	भीलवाड़ा

कुरी खुर्द	राजस्थान	दौसा
बगराना	राजस्थान	जयपुर
सोमनहल्ली	कर्नाटक	बेंगलुरु दक्षिण
मनंबडी शुल्क प्लाजा	तमिलनाडु	तंजावुर
आरिफके शुल्क प्लाजा	पंजाब	फिरोजपुर
जवार	उत्तर प्रदेश	आगरा
नयागांव	महाराष्ट्र	जलना
बार्टाना	हरियाणा	जींद
खरसोदखुर्द	मध्य प्रदेश	देवास
भवानीनगर शुल्क प्लाजा	महाराष्ट्र	सतारा
मंगापट्टनम	आंध्र प्रदेश	कडपा
लोनी	महाराष्ट्र	जलना
समीरापालेम	आंध्र प्रदेश	नेल्लोर
मुझेरा	उत्तर प्रदेश	मुजफ्फरनगर
बेसिनेनिपल्ली	आंध्र प्रदेश	नेल्लोर
बनौंदी	हरियाणा	अंबाला
गंदाबोयानापल्ले	आंध्र प्रदेश	अन्नमय्या
एना	गुजरात	वडोदरा
जमनीपाली	छत्तीसगढ़	कोरबा
शिलफाटा एनएच48	महाराष्ट्र	थाइन
शेडुंग एनएच48	महाराष्ट्र	रायगढ़
कुसगांव एनएच48	महाराष्ट्र	पुणे
देहुरोड (सोमाटाने)	महाराष्ट्र	पुणे
नंदनी	महाराष्ट्र	सोलापुर
बगवाड़ा फ्री प्लाजा	मध्य प्रदेश	नर्मदापुरम
तारापौंगी प्लाजा	छत्तीसगढ़	रायपुर
मुड़ियापारा	छत्तीसगढ़	कबीर धाम
लिम्हा	छत्तीसगढ़	बिलासपुर
झलमला	छत्तीसगढ़	रायगढ़
लोदाम	छत्तीसगढ़	जशपुर

महाराजपुर	छत्तीसगढ़	मनेन्द्रगढ़-भरतपुर-चिरमिरी
नीमथुर	मध्य प्रदेश	मंदसौर
गारोथ	मध्य प्रदेश	मंदसौर
दलावदा	मध्य प्रदेश	मंदसौर
डीवीई भूतेड़ा प्लाजा	मध्य प्रदेश	रतलाम
नयापुरा	मध्य प्रदेश	रतलाम
धामनोद	मध्य प्रदेश	रतलाम
टिमरवानी	मध्य प्रदेश	झाबुआ
जैतपुर	राजस्थान	जयपुर
मलकीसर	राजस्थान	झुंझुनू
उच्चरंगदेसर	राजस्थान	बीकानेर
नोरंगदेसर	राजस्थान	हनुमानगढ़
देशनोक	राजस्थान	बीकानेर
पंचू	राजस्थान	जोधपुर
बुंगरी	राजस्थान	सिरोही
लमन्नानगर	राजस्थान	दौसा
जार्ठो की ढाणी हनुमानसागर	राजस्थान	हनुमानगढ़
सिरमंडी	राजस्थान	जोधपुर
खुडियाला	राजस्थान	जोधपुर
देवगढ़	राजस्थान	राजसमंद
आशीर्वाद	राजस्थान	अलवर
पटारू	राजस्थान	जोधपुर
मूथली	राजस्थान	पाली
संगना	राजस्थान	जोधपुर
रति रामपुरा प्लाजा	मध्य प्रदेश	मुरैना
गोगेलाओ	राजस्थान	नागौर
परवा	राजस्थान	नागौर
मदनपुर	छत्तीसगढ़	कोरबा
नल्लुरु देवनहल्ली	कर्नाटक	बैंगलोर रूल

नेवादा कंठी	उत्तर प्रदेश	बुलंदशहर
पालखंडा (देवास उज्जैन)	मध्य प्रदेश	उजियान
सैरेंडी	तेलंगाना	आदिलाबाद
भूनी	उत्तर प्रदेश	मेरठ
कोठागुडम	तेलंगाना	भद्राद्री कोठागुडेम
बहाला	राजस्थान	अलवर
शीतल शुल्क प्लाजा	राजस्थान	अलवर
पिनान शुल्क प्लाजा	राजस्थान	अलवर

विवरण-II

शुल्क प्लाजावार प्रयोक्ता शुल्क संग्रह एजेंसियों का ब्यौरा

राष्ट्रीय राजमार्ग का खंड	शुल्क प्लाजा	शुल्क संग्रह करने वाली एजेंसियों का नाम
वाग्मपल्ले – दोर्नाला टी-जंक्शन 2-एलपीएस	किमी 348.720, आंध्र प्रदेश में ब्राह्मणपल्ली	वाई मीनाक्षी
विजयवाड़ा-गुंडुगोलानु	किमी 53.300 (नया किमी 1050.794) कलापरु गांव	श्री साई एंटरप्राइजेज
	किमी 31.850 (नया किमी 1072.191, पट्टीपाडु गांव	मनदीपा एंटरप्राइजेज
पेनचालकोना – येरपेडु	किमी 500.150, चिंतालपालेम, आंध्र प्रदेश	मोहम्मद करीमुन्निसा
	किमी 443.800, रापुर, आंध्र प्रदेश	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
इब्राहिमपटनम - आंध्र प्रदेश/तेलंगाना सीमा	किमी 35.800, बदावा, आंध्र प्रदेश	श्री साई एंटरप्राइजेज
मार्कापुरम से वग्मपल्ले 2- एलपीएस	किमी 285.100, रावीगुंटापल्ली, आंध्र प्रदेश	श्री साई एंटरप्राइजेज
	किमी 217.050, मेकलावरिपल्ली, आंध्र प्रदेश	मोहम्मद करीमुन्निसा
म्यदुकुर से दोर्नाला टी-जंक्शन	किमी 604.450, बसापुरम	टी. सूर्यनारायण रेड्डी

दोर्नाला - आत्मकुर (आंध्र प्रदेश)	किमी 680.180, डीसी पल्ली	वाई मीनाक्षी
आत्मकुर - नेल्लोर (आंध्र प्रदेश)	किमी 722.450, बुचिरेड्डीपालेम	चब्बरा एसोसिएट्स
पिलेरु - रेयोचोटी	किमी 69.015, दुर्गमवारीपल्ली, आंध्र प्रदेश	वाई मीनाक्षी
अडोनी से माधवरम (मंत्रालयम के माध्यम से)।	किमी 101.650 हलाहारवी	अनिल कुमार शुक्ला
हैदराबाद - बेंगलोर	किमी 250.700, अमाकठाडु, जिला। कुरनूल	श्री साई एंटरप्राइजेज
	किमी 310.200, कासेपल्ली, जिला। अनंतपुर	श्री साई एंटरप्राइजेज
	किमी 376.075 मरूर जिला। अनंतपुर	चब्बरा एसोसिएट्स
दावुल्पल्ली - मरकापुरम	किमी 163.250 मिलमपल्ली	मोहम्मद करीमुन्निसा
विजयवाड़ा से मछलीपट्टनम	किमी 17.500 @ दावलुरु	फेयरवेज टोल और सिक्क्योरिटी सर्विसेज
काठीपुडी से काकीनाडा बाईपास 4-एल का निर्माण शुरू	किमी 13.550 पर (किमी 15.000 पर डिज़ाइन चेनेज) गोलाप्रोलू	श्री साई एंटरप्राइजेज
ईपुरीपालेम से ओंगोल -2 एलपीएस	किमी 219.900 पर चिनगंजम	मोहम्मद करीमुन्निसा
आंध्र प्रदेश बोर्डर - अनंतपुर	जेलीपल्ली, किमी 47.4003.11.2020	वाई मीनाक्षी
मुदिगुब्बा - अनंतपुर जिला सीमाअन्य	किलोमीटर 158.5003.11.2020 पर येराडोड्डी	मोहम्मद यूसुफ अली
रायचोटी - कडप्पा	किमी 119.94515.11.2020 पर बंदापल्ली	ऋद्धि सिद्धि एसोसिएट्स
मुद्दनुरुर-जम्मलमदुगाअन्य	535.17021.11.2020 किलोमीटर पर चिट्टीमिट्टी चिंताला	टी. सूर्यनारायण रेड्डी
गिदलुर-विनुकोंडा(अन्य)	मेडापी किमी 297.650	वाई मीनाक्षी
	पांडिपल्ली, किमी 231.500 पर	वाई मीनाक्षी

	जोड़ी धर्मपुरम किमी 460.600	टीजीवी प्रोजेक्ट्स एंड इन्वेस्टमेंट्स प्राइवेट लिमिटेड
अनंतपुरमु से कल्याणदुर्ग खंड (2- एलपीएस)	वड्डुपल्ली के पास एनएच- 544डीडी का किमी. 14.500	टी. सूर्यनारायण रेड्डी
पिलेरु-पुथालुपट्टु खंड	कि.मी. 19.500 पर थेनपल्ली	वाई मीनाक्षी
पलानेरु से कृष्णागिरि (2 एलपीएस)	किमी 88.810 दानमैयाहगरीपल्ले पर	वाई मीनाक्षी
राप्ताडु-बाथलापल्ली खंड	बाथलापल्लीकिमी 104.405	कोरल एसोसिएट्स
मदनपल्ली-पुंगनुरु-पालमनेरु	बंदलापल्ली शुल्क प्लाज़ा	टी. सूर्यनारायण रेड्डी
कोडिकोंडा जंक्शन से मदाकासिरा खंड	चोलसमुद्रम, किमी 19.440 पर	टी. सूर्यनारायण रेड्डी
लोसारी - मचावरम खंड	मुंजुलुरु, किमी 66.700 पर	मोहम्मद यूसुफ अली
गुरजनापल्ली से पसारलापुडी	अन्नामपल्ली @ किमी 78.00004.03.2023	नारिसे शिव गणेश
आंध्र प्रदेश/ओडिशा सीमा से नरसन्नापेटा खंड तक	गोरीबांडाशुल्कप्लाज़ा16.03.2023	मोहम्मद करीमुन्निसा
मछलीपट्टनम - अवनीगड्डा	मोपीदेवी01.08.2023	मोहम्मद यूसुफ अली
रापल्ले-ईपुरपालेम	रेड्डीपालेम शुल्क प्लाज़ा05.01.2024	वाई मीनाक्षी
रायचोटी - अंगल्लू रोड	मुदिवेदु, किमी 50.050 पर	वाई मीनाक्षी
धिंडी से दिगामारु	सीतारामपुरम शुल्क प्लाज़ा	मोहम्मद करीमुन्निसा
रायपुर-विशाखापत्तनम	जोनाडा किमी 558.000 (डिज़ाइन 22.970)	आशीष जायसवाल
विजयवाड़ा – चिलकालुरिपेट	किमी 416.8 (नया 1117.402) काज़ा	श्री साई एंटरप्राइजेज
मदकासैरा - सिरा खंड	रोला, किमी 80.400 पर	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
बौदारा - विजयनगरम	गंत्यादा	मोहम्मद करीमुन्निसा

नागार्जुन सागर बांध से दावुलापल्ली तक 2-एलपीएस	वीरांजनेयपुरमकिमी 94.740	मोहम्मद यूसुफ अली
रेनिगुंटा - नायडूपेटा	मेरलापाका शुल्क प्लाजा पर किमी 15.600	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
आंध्र प्रदेश राज्य में एनएच-167बी पर मालाकोंडा से सिंगरायकोंडा तक	समीरपालम किमी 160.50019.06.2025 पर	माँ नर्मदा ट्रेडर्स
इच्छापुरम-पुइंटोला	किमी 473.632 बेलुपाड़ा (कारापडु)	मेसर्स मैक्कुरी
इच्छापुरम-नंदीगाम	किमी. 172.800 (नया 530.404) लक्ष्मीपुरम	मेसर्स मैक्कुरी
अंकापल्ली - तुनि	किलोमीटर 795.498 वेमापाडु, जिला विशाखापत्तनम	मेसर्स मैक्कुरी
तुनि - दीवानचेरुवु	किमी 236.200 (नया किमी 865.553) कृष्णवरम	मेसर्स मैक्कुरी
दीवानचेरुवु - सिद्धांतम	किमी 946.300, ईथाकोटा	मेसर्स मैक्कुरी
सिद्धान्तम - गुंडुगोलानु	किमी 999.600, उंगुटुरु	मेसर्स मैक्कुरी
गुंडुगोलानु-देवरापल्ली-कोव्वुरु	वीरवल्ली	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
नंदीगामा - श्रीकाकुलम	किमी. 589.554 मदापम गांव जिला श्रीकाकुलम	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
चंपावती/कोपरला - विशाखापत्तनम-	किमी.656.704 नाथावलासा, जिला। विजयनगरम	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
अनाकापल्ली-पेंडुर्थीआनंदपुरम खंड	किमी. 686.540 दुक्कावनिपालेम पर	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
	किमी 722.170 पर मैरिपालेम	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
चित्तौड़-मल्लावरम	गडांकी	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)

आंध्र प्रदेश/टीएन सीमा- नालागमपल्ली और नालागमपल्ली - आंध्र प्रदेश/केए सीमा	महासमुद्रम	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
टाडा - नेल्लोर	किमी 86.00 सुल्लुरपेट,	मेसर्स सीआईडीबी इन्वेंचर्स एसडीएन बीएचडी और मेसर्स स्वर्ण टोलवे प्रा. लिमिटेड
	किमी 124.40 बुधनम और	
	किमी 155.30 वेंकटचलम	
नंदीगामा - विजयवाड़ा	किमी 226.40 कीसरा	मेसर्स सीआईडीबी इन्वेंचर्स एसडीएन बीएचडी
चिलकालुरिपेट - नेल्लोर	किमी 1200.00) गांव बोलापल्ली,	मेसर्स सिम्हापुरी एक्सप्रेसवे लिमिटेड.
	किमी 1264.00 तांगुतुर	
	किमी 1326.00 सुनामबत्ती (मुसुनुर)	
कुडप्पा-मायडुकुर- कुर्नूलएनएचडीपी-III	डुम्पलागट्टू पाटमीडा पल्ली (पहले का स्थान पालेमपल्ली था)	मेसर्स रायलसीमा एक्सप्रेसवे प्राइवेट लिमिटेड
	किमी 228.350 कुरनूल जिले में चगालामारी के पास।	
	चैपिरेवुला	
	नन्नूर के पास किमी 349.100	
विशाखापत्तनम बंदरगाह कनेक्टिविटी परियोजना	किमी 9.158 (पंचवटी कॉलोनी) एवं	ऋद्धि सिद्धि एसोसिएट्स
	किमी 2.262 (नेवी का गोस्थानी द्वार)	
औरंगाबाद - बाराचेट्टी	किमी 200.100 विल्ल. सौ कला	कोरल एसोसिएट्स
मोकामा-मुंगेर	बेगुसारी जिले में किमी 23.500 बालगुदरा।	आनंद मिश्रा
खगाड़िया - पूर्णिया	किमी 333.150 खारिक	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड

	किमी 397.885 मरंगा	आरके ट्रांसपोर्ट प्राइवेट लिमिटेड
मुजफ्फरपुर-सोनबरसा 2 लेन पीएस (वार्षिकी) के साथ 07.07.2015	किमी 26.09 रन्नी	आर.के.जैन इंफ्रा प्रोजेक्ट्स प्राइवेट लिमिटेड
हाजीपुर-मुजफ्फरपुर 7.09.2016	न्यू पीएफसैदपुर पथेड़ा	आर.के.जैन इंफ्रा प्रोजेक्ट्स प्राइवेट लिमिटेड
पूर्णिया- दालखोला	बारसोनी/किमी. 416.000	ऐनुल होक (मालिक)
छपरा रीवा घाट-मुजफ्फरपुर	पोखरिया @ 54.350 (17.01.19)	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
	सोहनु @ 25.900 (17.01.19)	आर.के.जैन इंफ्रा प्रोजेक्ट्स प्राइवेट लिमिटेड
छपरा - गोपालगंज 2-एलपीएस	किमी 34.500 @ चैनवा (चपरैथा)	माँ नर्मदा ट्रेडर्स
	थावे @ किलोमीटर 86.60008.12.2019 (गोपालगंज - (बुंदाववन)	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
गलगलिया-रहमान गंज चौक	खैखत किमी 39.500	ऐनुल होक (मालिक)
लोदीपुर कला - जिछोफेज-IVबी	भागलपुर किमी 137.300	राजेंद्र सिंह
बगहा-पनियाहवा	किमी 53.62501/09/2020 पर बिशनपुरवा	प्रीति बिल्डर
बिहारशरीफ-बरबीघा-मोकामा	आज किमी 128.000	टी. सूर्यनारायण रेड्डी
आरा से परारिया	बभनियावां, डिजाइन किमी 16.030 पर	रोडलिंग इंफ्राटेक प्राइवेट लिमिटेड
सिमरिया - खगड़िया खंड	शाहपुर, डिजाइन किमी 232.600 पर	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड

कोइलवर-भोजपुर खंड	कुल्हारिया, डिजाइन किमी 39.700 पर	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
भोजपुर-बक्सर खंड	दलसागर	रोडलिंग इंफ्राटेक प्राइवेट लिमिटेड
बख्तियारपुर- रजौली खंड	करिगवान	रंचोर इंफ्रा डेवलपर्स प्राइवेट लिमिटेड
फोर्ब्सगंज-जोगबनी खंड	भदेसर	बंशी लाल गुप्ता
गलगलिया-बहादुरगंज किमी 0.000 - किमी 49.000	जीरांगछ किमी 22.410	अनिल कुमार शुक्ला
नरेनपुर - पूर्णिया किमी 6.000 - किमी 55.000	रौतारा टोल प्लाजा	संदीप कंस्ट्रक्शन्स
मुजफ्फरपुर-दरभंगा-पूर्णिया	किमी 150.390 आसनपुर (सुपौल)	इंद्रदीप कंस्ट्रक्शन कंपनी
	किमी 267.000 हरियाबारा	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
	किमी 26.200 मैथी	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
	किमी. 98.700 राजे (नरुआर)	मनदीपा एंटरप्राइजेज
कन्हौली-रामनगर खंड	ममरेजपुर शुल्क प्लाजा	टी. सूर्यनारायण रेड्डी
पीपराकोठी - मोतिहारी - रक्सुअल	फुलवरिया टोल प्लाजा किमी 35.700 पर	प्रीति बिल्डर
2-संपूर्ण राष्ट्रीय राजमार्ग 333बी का एलपीएस (यह राजमार्ग मुंगेर में राष्ट्रीय राजमार्ग-33 के साथ अपने जंक्शन से प्रारंभ होकर खगड़िया में राष्ट्रीय राजमार्ग संख्या 31 के साथ अपने जंक्शन पर समाप्त होता है)	मल्हीपुर, किमी 1.4 पर	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड

बहादुरगंज - अररिया	काकन, किमी 80.883 पर	सूर्या इंटरनेशनल प्राइवेट लिमिटेड
दिल्ली के बवाना औद्योगिक क्षेत्र से शुरू होकर किमी 0.000 से किमी 29.600 तक, हरियाणा के सोनीपत में बरवासनी गांव में एनएच-352 ए के सोनीपत बाईपास तक, ईपीसी मोड पर एनएच-344पी के स्पर के रूप में।	बरहिमा शुल्क प्लाजा	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
रजौली-बख्तियारपुर खंड	पैठणा फी प्लाजा किमी 17.42022.02.2025	राकेश कुमार चौधरी प्राइवेट लिमिटेड और श्रीमती सीमा चौधरी (कंसोर्टियम)
एनएच-83 का पटना गया-डोभी खंड किमी 0+000 से किमी 127+217 तक (पैकेज-I, II और III)	देवकुली शुल्क प्लाजा 01.06.2025	रंचोर इंफ्रा डेवलपर्स प्राइवेट लिमिटेड
	जिंदापुर शुल्क प्लाजा 01.06.2025	
मुजफ्फरनगर - बरौनी	किमी 535.100 महानथ मनियारी	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
	किमी 602.200 गोविंदपुर (मुरलीटोल)	
कोटवा – मेहसी - मुजफ्फरपुर	पूर्वी चंपारण जिले के परसौनी खेम गांव के पास 468.700	मेसर्स क्यूब
वाराणसी - औरंगाबाद	मोहनिया टोल प्लाजा किमी 860.00 पर	मेसर्स सोमा आइसोलक्स वाराणसी औरंगाबाद टोलवे प्राइवेट लिमिटेड
	सासाराम टोल प्लाजा किमी 907.100 पर	मेसर्स सोमा आइसोलक्स वाराणसी औरंगाबाद टोलवे प्राइवेट लिमिटेड

पटना-बख्तियारपुर	किमी 194.00 दीदारगंज	पटना बख्तियारपुर टोलवे लिमिटेड
दहीकोंगा - जगदलपुर	बदायगुडा @284.420	कोरल एसोसिएट्स
धमतरी-कांकेर	जगतारा @ 94.995	कोरल एसोसिएट्स
बेदमा- दहीकोंगा	मशोरा @ 216.400	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
रायपुर-दुर्ग	कुम्हारी किमी 285.400	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
कटघोरा-शिवनगर	चोटिया, किमी 117.150 पर	आशीष जायसवाल
सूरजपुर-अंबिकापुरअन्य	पचीरा किलोमीटर 348.86028.10.2020 पर	एसपीसी इंफ्रास्ट्रक्चर प्राइवेट लिमिटेड
बिलासपुर - पथरापाली	लिम्हा	महेश अगात्राव लोभेपाटिल
मध्य प्रदेश सीमा चिल्पी - कवर्धा (पैकेज-I)	मुड़ियापारा	माँ नर्मदा ट्रेडर्स
ग्राम ठेका/दर्दीघाट-ग्राम बनारी अनुभाग	पाराघाट @किमी 138.500	बीआर गोयल इंफ्रास्ट्रक्चर लिमिटेड.
मसानियाकला - रेंगापाली गांव/ओडिशा सीमा	झलमला18.01.2023	हुले कंस्ट्रक्शन (पी) लिमिटेड
कुनकुरी से छत्तीसगढ़/झारखंड सीमा खंड	लोदाम, किमी 593.350 पर	विनोद कुमार जैन
एमपी/सीजी सीमा से सूरजपुर खंड	महाराजपुर शुल्क प्लाजा किमी 278.150 पर	कोरल एसोसिएट्स
पथरापाली-कटघोरा	मदनपुर किमी 82.000	सीएसएन कंसोर्टियम
रायपुर-धमतरी	मरौद टोल प्लाजा	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
ग्राम बनारी से ग्राम मसानिया कला खंड	केस्ला, किमी 198.967 पर	एनबीएसके कंसोर्टियम
सारागांव-बिलासपुर 4-एल	भोजपुरी में किमी 97.516	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)

	किमी 110.300 @ मुदीपार	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
रायपुर-सिमगा खंड	किमी Tarpongi पर	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
दुर्ग बाईपास	किमी 312.500 धमदानाका	मेसर्स शक्ति कुमार एम. संचेती लिमिटेड
दुर्ग बायपास का अंत-छत्तीसगढ़/मा. सीमा	किमी 331.870 ठाकुरटोला	मेसर्स अशोक हाईवे (दुर्ग) लिमिटेड
औरंग - रायपुर(स्थान परिवर्तित)	किमी 258.650 मंदिर हसौद (पहले लखोली)	मेसर्स रायपुर एक्सप्रेसवे लिमिटेड.
उड़ीसा/छत्तीसगढ़ सीमा- औरंग	छुहीपल्ली के पास किमी 123.206	मेसर्स बीएससीपीएल औरंग टोलवेज प्राइवेट लिमिटेड
	किमी 182.636 (धनक) कसाहीबाहरा	
बदरपुर एलिवेटेड हाईवे	किमी 18.700 / किमी 20.200	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
मोर-नारनौल-पचेरी कलां किमी भारतमाला	सिरोही बहाली किमी 23.00 पर	जगर सिंह कॉन्ट्रैक्टर्स प्रा. लिमिटेड
रेवाड़ी से नारनौल खंड	किमी 22.100 पर काठूवास	ईगल इंफ्रा इंडिया लिमिटेड.
गुड़गांव-सोहना खंड	किमी 13.000 घमरोज पर	आर.के.जैन इंफ्रा प्रोजेक्ट्स प्राइवेट लिमिटेड
इस्माइलाबाद- घांगेरी(01.08.2022)	चंदलाना फी प्लाजा	ईगल इंफ्रा इंडिया लिमिटेड.
	मोहना फी प्लाजा	
	खेरी शराफ अली शुल्क प्लाजा	
	बहरी शुल्क प्लाजा	
	अमरावली खेड़ा शुल्क प्लाजा	
	किलाजफरगढ़ शुल्क प्लाजा	

	बैंसी फी प्लाजा	
	खरखरा शुल्क प्लाजा	
	खेराड़ी शुल्क प्लाजा	
	दादरी शुल्क प्लाजा	
	बुचावास शुल्क प्लाजा	
	जाट गुवाना शुल्क प्लाजा	
	पबनावा फी प्लाजा	
	चाबरी फी प्लाजा	
	भालखी-211+718	
हरियाणा और राजस्थान राज्यों में दिल्ली-वडोदरा एक्सप्रेसवे ईपीसी मोड पर 15.02.2023	12.930 किमी पर हिलालपुर शुल्क प्लाजा	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
	खलीलपुर शुल्क प्लाजा, किमी 19.803 पर	
	कालिंजर शुल्क प्लाजा, किमी 35+500 पर	
	घाटा समसाबाद शुल्क प्लाजा किमी 66.587 पर	
	शीतल फी प्लाजा, किमी 102,000 पर	
	पिनान शुल्क प्लाजा, किमी 129+017 पर	
	भण्डाराज शुल्क प्लाजा, किमी 181.451 पर	
	डूंगरपुर शुल्क प्लाजा किमी 210.972 पर	
	बड़कापारा शुल्क प्लाजा, किमी 228.748 पर	
दिल्ली - गुड़गांव	आई जी आई ए	

	किमी. 42.00 खेड़की दौला	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
डीएनडी- फरीदाबाद - सोहना / 6 लेन	किरांज शुल्क चौक	सीएसएन कंसोर्टियम
शामली-मुजफ्फरनगर किमी 35.580 - किमी 86.477	जगहेरी किमी 71.10009.01.2024 पर	कोरल एसोसिएट्स
मेरठ-नजीबाबाद किमी 11.500-	छोटा मवाना किमी 27.90002.07.2024	रेणु
	भनेरा किमी 98 पर.0014.07.2024	
ईपीई से - शामली बाईपास भारतमाला के प्रारंभ तक	जीवनाणा किमी 34.500 (65.290) पर	इंद्रदीप कंस्ट्रक्शन कंपनी
मेरठ से हरियाणा सीमा तक वाया बागपत सेक्शन	बलेनी	बिमलराज आउटसोर्सिंग प्राइवेट लिमिटेड
मेरठ-हरियाणा/यूपी सीमा	पाटनीप्रतापपुर 08.11.2023	धरम सिंह
	भूनी शुल्क प्लाजा 08.11.2023	धरम सिंह
पानीपत से शामली खंड	तामसाबाद, किमी 17.100, 01.02.2023	जंदू कंस्ट्रक्शन इंडिया प्राइवेट लिमिटेड
मेरठ-बुलंदशहर एनएच डीपी-IV	कुराना 17.08.2020	ऋद्धि सिद्धि एसोसिएट्स
दिल्ली के बवाना औद्योगिक क्षेत्र से शुरू होकर किमी 0.000 से किमी 29.600 तक, हरियाणा के सोनीपत में बरवासनी गांव में एनएच-352 ए के सोनीपत बाईपास तक, ईपीसी मोड पर एनएच-344 पी के स्पर के रूप में।	झिंझोली शुल्क प्लाजा किमी 09.550 पर	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
शामली से सहारनपुर खंड	दभेड़ी, किमी 94.500 पर	सिनर्जी इंजीनियर्स ग्रुप प्राइवेट लिमिटेड

एनएच-709एडी का मुजफ्फरनगर-मीरनपुर खंड किमी 97.450 से किमी 123.450 तक ईपीसी मोड पर और मुजफ्फरनगर का स्पर, जो उत्तर प्रदेश राज्य में मुजफ्फरनगर शहर को बाईपास करते हुए एनएच-709एडी (पानीपत-शामली-मुजफ्फरनगर राजमार्ग) और एनएच-58 (नया एनएच-334) (मेरठ-रुड़की राजमार्ग) को जोड़ता है।	मुझेरा शुल्क प्लाजा02.06.2025	इंद्रदीप कंस्ट्रक्शन कंपनी
दिल्ली - आगरा (श्रीनगर प्लाजा दो स्थानों पर स्थानांतरित)	गदपुरी, किमी 46.000 पर	मेसर्स क्यूब हाईवेज एंड ट्रांसपोर्टेशन एसेट्स एडवाइजर्स प्राइवेट लिमिटेड
	कर्मन @ 94.00	
	महुवन, किमी 164.000 पर	
दिल्ली-हापुड़ खंड (दिल्ली-मेरठ एक्सप्रेसवे का हिस्सा)	छजारसी @ किमी.39.730 (पहले डासना-स्थान स्थानांतरित)	मेसर्स क्यूब
एनएचएनई-II (एनई-II पर राष्ट्रीय राजमार्ग) (ईपीई) पूर्वी परिधीय एक्सप्रेसवे	मुख्य प्लाजा जखौली जिला। सोनीपत किमी 5.500 पर	मेसर्स इंडियन हाईवे कंसेशन ट्रस्ट
	मवीकलां, जिला-बागपत। किमी 15.360	
	दुहाई जिला. गाजियाबाद स्ट्रीट किमी 44.512	
	डासना जिला. गाजियाबाद एट. किमी 52.192	
	बिलअकबरपुर डस्ट. गौतमबुद्ध नगर किमी 72.724 पर	
	फ़तेहपुर रामपुर, जिला. किमी 83.005 पर गौतमबुद्ध नगर	
	मौजपुर, जिला फरीदाबाद, किमी 108.570	

	मुख्य प्लाजा एनएच-2/छज्जू नगर जिला। पलवल किमी 132.085 पर	
दिल्ली-मेरठ एक्सप्रेसवे (ईपीई)	मेरठ जिले में किमी. 58.230 पर काशी गांव	मेसर्स क्यूब
	गाजियाबाद में रसूलपुर सिकरोड़ गांव के किमी. 31.343 पर	
	किमी 45.706 पर भोजपुर गांव गाजियाबाद	
	सराय कालेखां (दिल्ली) किमी 1500 पर	
	इंदिरापुरम (गाजियाबाद के पास) किमी 9.500 पर	
	डूंडाहेड़ा (गाजियाबाद के पास) किमी 19.900 पर	
	डासना (गाजियाबाद के पास) किमी 27.360 पर)	
रतनपुर - हिम्मतनगर	किमी 416.00 वंतदा जिला साबरकांठा	रोडलिक इंफ्राटेक प्राइवेट लिमिटेड
हिम्मतनगर-चिलोदा	किमी. 472.035 कठपुरा	बीआर गोयल इंफ्रास्ट्रक्चर लिमिटेड.
जेतपुर-सोमनाथ	गदोई, किमी 51.250 पर	इंद्रदीप कंस्ट्रक्शन कंपनी
	दारी किमी 108.980 पर	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
वडोदरा-सूरत	नर्मदा ब्रिज	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
अहमदाबाद - गोधरा	पिथाई किमी 37.300 और	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
	वावडीखुर्द किमी 110.436	सहकार ग्लोबल लिमिटेड

पोरबंदर-द्वारका	कुचाड़ी किमी 409.50029.09.2020 पर	आशापुरा ट्रांसपोर्ट कंपनी
	किमी 470.87529.09.2020 पर ओखामाडी	
कागावदर- ऊनाएनएचडीपी-IV	नागेश्री किमी 151.95005.11.2020	आशापुरा ट्रांसपोर्ट कंपनी
भावनगर-तलाजाएनएचडीपी-IV	कोबाडी किमी 18 पर.15006.11.2020	समतभाई देवशीभाई सोलंकी
गड्डू-पोरबंदर (एचएएम)	गोरसर, किमी 342.512 पर	एसपीसी इंफ्रास्ट्रक्चर प्राइवेट लिमिटेड
थराद-धनेरा-पंथावाड़ा खंड	किमी 12.867 पर भोर्डू	मानष कंस्ट्रक्शन कंपनी
	किमी 64.622 वच्छदल (पंथावाड़ा) पर	
पिंपली-भावनगर	किमी 142.290 भड़भीड़ पर	महेश अगात्राव लोभेपाटिल
वडोदरा - भरुच	किमी 157.20 भरथना	ईगल इंफ्रा इंडिया लिमिटेड.
भरुच - सूरत	किमी 245.750 चोरियासी	सहकार ग्लोबल लिमिटेड
सूरत - दहिसर	किमी 297.360 बोरियाच	सहकार ग्लोबल लिमिटेड
	किमी 356.200 भगवाड़ा	आशीर्वाद स्मार्ट इंफ्रालिंक प्रा. लिमिटेड
	किमी 420.34 चारोटी	ईगल इंफ्रा इंडिया लिमिटेड.
	किमी 474.1 शिरशाद (खानवाडे)	राकेश कुमार चौधरी
द्वारका-कनेक्टिंग खंबालिया, जाम नगर, ध्रोल, अमरान मालिया के पास एनएच-27 पर अपने जंक्शन पर समाप्त होता है	धरमपुर	सहकार ग्लोबल लिमिटेड
ध्रोल-भद्रा पाटिया	तराना फी प्लाजा	कोरल एसोसिएट्स
	किमी 120.50 पिथाडिया और	

जेतपुर - गोंडल - राजकोट और राजकोट बाईपास	किमी 156.80 भरुडी	ईगल इंफ्रा इंडिया लिमिटेड.
तलाजा-महुवा-कागवादर	रोहिसा किमी 79.37020.07.2024	एके कंस्ट्रक्शन प्राइवेट लिमिटेड
भिरंडियारा टोल प्लाजा किमी 65.478 - किमी 162.209	भिरंदियारा शुल्क प्लाजा किमी 65.478 - किमी 162.209	रूपाली ज्वैलर्स
वडोदरा मुंबई एक्सप्रेसवे (पादरा से वडोदरा) (चरण एआई - पैकेज I) [किमी 355.00 से किमी 378.740]	डोडाका फी प्लाजा	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
	फाजलपुर शुल्क प्लाजा	
	सामियाला फी प्लाजा	
	सानपा फी प्लाजा	
	दहेगाम शुल्क प्लाजा	
किमी 181.450 से किमी 22.400 ऊना-कोडिनार खंड	वेलवा फी प्लाजा	समतभाई देवशीभाई सोलंकी
कोडिनार - वेरावल खंड (एचएएम)	सुंदरपाड़ा	एसपीसी इंफ्रास्ट्रक्चर प्राइवेट लिमिटेड
गुजरात राज्य में अमृतसर-जामनगर आर्थिक गलियारे के एक भाग के रूप में राजस्थान/गुजरात सीमा के किमी 4+888 से किमी 130+073 तक एनएच-754ए के संतालपुर खंड तक अमृतसर-जामनगर खंड 6-लेन प्रवेश नियंत्रित ग्रीनफील्ड राजमार्ग	टीपी-23 मोखुपुरा	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
	टीपी-24 नाना मसेरा, मोटा मसेरा	
	टीपी-25 बुधनपुर	
	टीपी-26 थाराड	
	टीपी-27 जोरावरगढ़	
	टीपी-28 वरोनोसारी	
	टीपी-29 बाकुत्रा	
गरमोरे - समाखियाली	किमी 286.655 सूरजबाड़ी	मेसर्स मैक्कुरी
गारामोर - बामनबोर	किमी 213.100 वाघासिया	मेसर्स मैक्कुरी
पोरबंदर - भिलाडी - जेतपुर	किमी 11.00 वनाना टाउन	मेसर्स मैक्कुरी
	किमी 82.00 दुमियानी	मेसर्स मैक्कुरी

पालनपुर-राधनपुर-सामाखियाली	किमी 403.00 भिलाडी (एनएच-27 पर किमी 537.850)	मेसर्स अडानी
पालनपुर-राधनपुर-सामाखियाली	किमी 493.00 बेलगाम (एनएच-27 पर किमी 503.100)	मेसर्स डीपी जैन
	किमी 160.000 वरही (एनएच -27 पर किमी 460.450)	मेसर्स डीपी जैन
पालनपुर/खेमाणा - आबूरोड	किमी 338.23 खेमाना	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
गांधीधाम (कांडला)- मुंद्रा बंदरगाह	किमी 44.500 मोखा	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
एवी एक्सप्रेसवे चरण 1 और 2	किमी 2.616 और एक तरफ का प्लाजा 3.8	मेसर्स अहमदाबाद वडोदरा एक्सप्रेसवे कंपनी लिमिटेड
	किमी 86.1 प्लस किमी 43.855 (नडियाद) और किमी 58.616 (आनंद) पर दो साइड प्लाजा	
अहमदाबाद - वडोदरा	किमी 44.005 राधवनज (खेड़ा)	मेसर्स अहमदाबाद वडोदरा एक्सप्रेसवे कंपनी लिमिटेड
	किमी 92.000 वासद	
सामाखियाली-गांधीधाम	किमी 309 सामाखियाली	मेसर्स एल एंड टी सामाखियाली गांधीधाम टोलवे प्रा. लिमिटेड
गोधरा - गुजरात / मध्य प्रदेश सीमा	किमी 146.500 भटवाड़ा	मेसर्स बीएससीपीएल गोधरा टोल रोड लिमिटेड
गुजरात/माह सीमा - सूरत-हजीरा बंदरगाह खंड	व्यारा 28.590 (मंडल)	मेसर्स सोमा आइसोलक्स सूरत हजीरा टोलवे प्राइवेट लिमिटेड
	भाटिया 89.86	

पालनपुर - राधनपुर बल. आमंत्रण स्थानांतरण के बाद लंबाई जोड़ी गई	किमी 226.000 माखेल (एनएच-27 पर किमी 395.400)	एमएस। सामाखियाली टोलवे प्रा. लिमिटेड
हिसार-डबवाली	किमी 184.035 लांधारी	एके कंस्ट्रक्शन कंपनी
हिसार-डबवाली (पैकेज-II)	किमी 241.92 भावदीन	ओमनी प्रोटेक ड्रग्स प्राइवेट लिमिटेड
	किमी 302.250 खुइयां मलकान	जय सिंह एंड कंपनी
अंबाला-पेहोवा	सैनी माजरा @28.160 किमी.	इनोविजन लिमिटेड
पेहोवा-कैथल	थाना @68.680 किमी.	कोरल एसोसिएट्स
पंजाब/हरियाणा सीमा - जींद-4एल	खटकर किमी 286.125 पर	एसडीएम वेंचर्स प्राइवेट लिमिटेड
राज./घंटा. सीमा-भिवानी-हांसी-पंजाब सीमा	किटलाना (मानव संसाधन)	उमेश कुमार
रोहना-हसनगढ़-झज्जर	छारा	भीमा टोलिंग एंड ट्रैफिक सॉल्यूशन प्राइवेट लिमिटेड
जींद-करनाल	पेओन्ट	राम निवास एंड कंपनी
यूपी/हरियाणा बॉर्डर-यमुनानगर-साहा-बरवाला-पंचकूला	मिल्कमाजारा	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
यमुनानगर - पंचकूला	जलोली में किमी. 158.579	मनदीपा एंटरप्राइजेज
झज्जर-लोहारू (2-एलपीएस)	मोरवाला, किमी 32.460 पर	विनोद कुमार मलिक
	बिसलवास शुल्क प्लाजा किमी 88.950 पर	जय सिंह एंड कंपनी
डिज़ाइन श्रृंखला किमी 6+875 से किमी 68+857 तक	बास शुल्क प्लाज़ा, किमी.41.632 पर	पूनम सिंह
जींद-गोहाना-सोनीपत	किमी 23.922 लुडाना पर	वाई मीनाक्षी
यूपी-हरियाणा बॉर्डरसोनीपत-झज्जर	किमी 30.800 पर झरोठी	विनोद कुमार मलिक

रोहतक - बावल	किमी 370.420 (दिघल गांव)	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
	किमी 430.000 (Gangaycha vill)	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
दिल्ली/हरियाणा सीमा - रोहतक	किमी 52.460 रोहद	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
रोहतक-हिसार	किमी 99.835 मदीना कोर्सन	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
	किमी 161.500 रामायण	ऋद्धि सिद्धि एसोसिएट्स
रोहतक-पानीपत	किमी 14.600 (मकरौली कलां गांव के पास) और	बीआर गोयल इंफ्रास्ट्रक्चर लिमिटेड.
	किमी. 64.200 पर (दहर गांव के पास)।	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
पानीपत-जालंधर	करनाल से पहले घरौंडा में किमी 111.423	दिनेशचंद्र आर. अग्रवाल इंफ्राकॉन प्राइवेट लिमिटेड
राय मलिकपुर (राजस्थान/हरियाणा सीमा)-नारनौल-मोहिंदरगढ़-चरखी दादरी-भिवानी-खरक) खंड	बामला 05.08.2022	नारायणदास फूलचंद मिश्रा इंफ्रास्ट्रक्चर प्राइवेट लिमिटेड
मूनक - जाखल - बुढलाडा - भीखी	चोटियन, किमी 247.445 पर	महेंद्र गोदारा
प्रस्तावित मंडी डबवाली बाईपास से मंडी डबवाली (पंजाब/घंटा सीमा)- चौटाला रोड खंड	जोगेवाल शुल्क प्लाजा 25.06.2024	कोरल एसोसिएट्स
	डबवाली शुल्क प्लाजा 25.06.2024	
	अलीका शुल्क प्लाजा 25.06.2024	
	शेरगढ़ शुल्क प्लाजा 25.06.2024	

	अबूबशहर शुल्क प्लाजा 25.06.2024	
	चौटाला शुल्क प्लाजा 25.06.2024	
दिल्ली-अमृतसर-कटरा एक्सप्रेसवे	हसनगढ़ 22.11.2024	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
	हुमायूँपुर 22.11.2024	
	पुथी 22.11.2024	
	इस्सापुर खेरी 22.11.2024	
	जामनी 22.11.2024	
	अलेवा 22.11.2024	
	खड़क पांडवा 22.11.2024	
एनएच-352ए (पैकेज-I) का जींद- गोहाना (ग्रीनफील्ड) खंड	बार्टाना शुल्क प्लाजा	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
पानीपत एलिवेटेड हाईवे	किमी 96.000	मेसर्स एलएंडटी पानीपत एलिवेटेड कॉरिडोर लिमिटेड.
कैथल-हरियाणा/राजस्थान सीमा	नरवाना @ किमी 36.776 (डिजाइन)मौजूदा किमी 125.790	एमएस। कैथल टोलवे प्रा. लिमिटेड
	बडोपट्टी @ 87.000 (डिजाइन) एक्सिस्टिंग 171.580	
	चौधरीव्यास @ 135.900 (डिजाइन)मौजूदा 212.400	
दिल्ली/हरियाणा/कुंडली बॉर्डर- पानीपत	भगन @ किमी 53.600	एनएक्सटी-इन्फ्रा एमसीपी हाईवेज प्राइवेट लिमिटेड (पूर्व में वेलस्पन इंफ्राफैसिलिटी प्राइवेट लिमिटेड के नाम से जाना जाता था)
जम्मू-पठानकोट	किमी 16.400 लखनपुर	ऋद्धि सिद्धि एसोसिएट्स

जम्मू बाईपास - उधमपुर	किमी 22.600 बैन *	राकेश कुमार चौधरी
चिनैनी- नश्री	किमी 90.176 (माडा)	राकेश कुमार चौधरी
	किमी 99.800 (नाशरी)	
श्रीनगर-बन्हीलाल और बन्हीलाल बाईपास	कचकूट @ 258.5647.5.2019	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
जम्मू श्रीनगर खंड जिसमें नगरोटा (लंबाई 14.4 किमी) और उधमपुर बाईपास (लंबाई 18.7 किमी) शामिल है।	लैम्बर शुल्क प्लाजा	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
	उजरू शुल्क प्लाजा	
केंद्र शासित प्रदेश जम्मू और कश्मीर में राया मोड़ किमी.-0.687 से जगती किमी. 57.568 तक जम्मू शहर के चारों ओर स्टैंड अलोन सेमी रिंग रोड/बाईपास का निर्माण	डोंडपुर शुल्क प्लाजा	जगर सिंह कॉन्ट्रैक्टर्स प्रा. लिमिटेड
बाराचेट्टी - गोरहार	किमी. 279.425 रसैया धमना	वेस्टवेल आयरन एंड स्टील प्राइवेट लिमिटेड
गोरहर - बरवा अड्डा	346.100 घांगारी (कुलगो)	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
चास-रामगढ़	सोसोखुर्द @ 53.740	इनोविजन लिमिटेड
	टांड बालीडीह @ 16.770	आरके ट्रांसपोर्ट प्राइवेट लिमिटेड
गिरिडीह - झारखंड	किमी 232.385 @ नवसारी	मनीष मैनपावर एजेंसी
दुमका - झारखंड – 2एलपीएस	कोठिया @ किमी 109.880	विक्रान्त बिश्रोई
महुलिया-बहरागोड़ा-जेएच/डब्ल्यूबी सीमा और बहरागोड़ा-खड़गपुर	कोकपारा @ 32.125	वेस्टवेल आयरन एंड स्टील प्राइवेट लिमिटेड
बरही-हजारीबाग	हजारीबाग किमी 30.400 (नगवा)	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड

रांची-रारगांव खंड	किमी 162.750 एडलहातु पर	जगर सिंह कॉन्ट्रैक्टर्स प्रा. लिमिटेड
गोविंदपुर-(राजगंज)-चास-पश्चिम बंगाल सीमा खंड	पुपुन्की, किमी 26.100 पर	आरके ट्रांसपोर्ट प्राइवेट लिमिटेड
रांची - महुलिया	पाटा 20.08.2022	कोरल एसोसिएट्स
जमशेदपुर-महुलिया खंड	पुटरु, कि.मी.274.500 पर	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
रांची पिस्का - बिजुपुरा	हेसमी (मंदार) @ 29.375 (पहले मुरमा)	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
रांची पिस्का मोरे से पाल्मा सेक्शन	पतराचौली शुल्क प्लाजा	न्यू जेके ज्वेलर्स
हरिहरगंज - परवा मोड़ (एचएएम)	हरिहरनाथ (कौवाखोह) किलोमीटर 32.75010.07.2024	टीजीवी प्रोजेक्ट्स एंड इन्वेस्टमेंट्स प्राइवेट लिमिटेड
तुरुप टोल प्लाजा	तुरुप टोल प्लाजा	एके कंस्ट्रक्शन कंपनी
बरही-कोडरमा सेक्शन किमी 0.000 से किमी 27.5	मदनगुंडी, किमी 12.300 पर	विनोद कुमार जैन
झारखंड और बिहार राज्य में एनएच-39 पर किमी 196+870 (सांखा) से किमी 219+600 (खजुरी) के बीच चार लेन का निर्माण	गढ़देवी किमी 203.00020.02.2025 पर	आनंद मिश्रा
हजारीबाग-रांची, जिसमें रामगढ़ बाइपास भी शामिल है	किमी 98.930 (पुंडाग)	एमएस। क्यूबएम/एस हजारीबाग टोलवे प्राइवेट लिमिटेड
आंध्र प्रदेश/कर्नाटक सीमा - देवनहल्ली	बागेपल्ली के पास किमी 464.774	चब्बरा एसोसिएट्स
बीजापुर-गुलबर्गा-होमनाबाद 2/4-एलपीएस	किमी 241.100 @ कन्नोली	एसडीएम वेंचर्स प्राइवेट लिमिटेड
	किमी 303.400 @ हार्वल	इंफ्राटोल लिमिटेड में आपका स्वागत है

केरल सीमा - कोल्लेगल	केएन हुंडी किमी 200.400 पर	मोहम्मद यूसुफ अली
	येदोरे किमी 236.550 पर	
	कन्नेगाला किमी 144.130 पर	
बैंगलोर - नीलमंगला	किमी 14.875 नीलमंगला और	श्री साई एंटरप्राइजेज
	किमी 26.075, और बैंगलुरु (4 साइड प्लाजा - 16.600, 17.100, 23.150 और 23.800)	
बयरापुरा-चलकेरे	हिरेहल्ली किमी 341.30009.03.2021 पर	एके कंस्ट्रक्शन कंपनी
हुबली से होस्पेट खंड	किमी 161.200 पर नलवाडी	कोरल एसोसिएट्स
	किमी पर. 220.160 हल्लीकेरी (हल्लीगुडी)	श्री साई एंटरप्राइजेज
बेल्लारी बयारपुरा खंड (एचएएम)	जजीराकल्लू किमी 281.430 पर	एके कंस्ट्रक्शन कंपनी
नीलमंगला - तुमकुर	कुलमेपल्या किमी 30 पर और	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
	चोक्केनाहल्ली, किमी 61.450 पर	वाई मीनाक्षी
बैंगलोर-मैसूर खंड	कानिमिनीके किमी 23.90014.03.2023 पर	रंचोर इंफ्रा डेवलपर्स प्राइवेट लिमिटेड
	किमी 26.80014.03.2023 पर शेषगिरिहल्ली	
तुमकुर - शिमोगा खंड	राजथद्रिपुरा कि.मी. पर। 49+85013.03.2023	उदयशिवकुमार इन्फ्रा लिमिटेड
बेलगाम - खानापुर खंड (किमी.0.000 से किमी 30.000)	गनेबेल किलोमीटर 19+20011.07.2023 पर	ऋषिराज सिंह
निदगट्टा- मैसूर	गनंगुरुशुल्कप्लाजा 01.07.2023	रंचोर इंफ्रा डेवलपर्स प्राइवेट लिमिटेड
डोबल्लापुर बाईपास - होसकोटे	नल्लुरु देवनहल्ली किमी 64.69017.11.2023 पर	चब्बरा एसोसिएट्स

बनवारा-बेहदाहल्ली	लिंगलापुरा शुल्क प्लाजा	वाई मीनाक्षी
डोबास्पेट से डोडाबल्लापुर	हुलिकुंटे फी प्लाजा	हज़ूर मल्टी प्रोजेक्ट्स लिमिटेड
चल्लकेरे - हिरियूर (पीकेजी-III)	बालेनहल्ली किमी 397.400 पर 24.09.2024	ऋद्धि सिद्धि एसोसिएट्स
बीजापुर - हुबली खंड	मुलवाड किमी 22.600	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
हसन-मरनहल्ली खंड किमी 184.912 से किमी 230.060 (मौजूदा 189.700 से किमी 237.000)	चौलागेरे शुल्क प्लाजा, किमी 193.020 पर	इस्काम इन्फ्रा प्राइवेट लिमिटेड
बीआरटी टाइगर रिजर्व सीमा से बेंगलोर खंड	सत्यगला	ऋद्धि सिद्धि एसोसिएट्स
औराद-बीदर खंड	मुस्तपुर फी प्लाजा	मोहम्मद करीमुन्निसा
राष्ट्रीय राजमार्ग संख्या 209 (नया एनएच-948) के बीआरटी टाइगर रिजर्व सीमा से बेंगलुरु खंड के बाईं ओर किमी 288.400 और दाईं ओर किमी 288.700 पर अट्टीगुलीपुरा स्टेजर्ड शुल्क प्लाजा	अट्टीगुलीपुरा शुल्क प्लाजा	मोहम्मद यूसुफ अली
राष्ट्रीय राजमार्ग संख्या 209 (नया एनएच-948) के BRT टाइगर रिजर्व सीमा से बेंगलोर खंड के डिज़ाइन किमी 448.900 पर सोमनहल्ली शुल्क प्लाजा	सोमनहल्ली शुल्क प्लाजा	ऋद्धि सिद्धि एसोसिएट्स
बीसी रोड - पाडिल और पाडिल बाईपास (सूरतकल-नंतुर) (न्यू मैंगलोर पोर्ट)	किमी 331.290 ब्रह्मरकोटलू	कोरल एसोसिएट्स
महाराष्ट्र सीमा - बेलगाम	किमी 591.24 कोग्नोली	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)

हट्टरगी - हिरेबागेवाड़ी	किमी. 537.77 हत्तार्गी	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
गब्बूर - देवगिरी	किमी 352.550 बांकापुर	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
डोड्डासिद्धनहल्ली - हदादी	किमी 237.650 हेब्बालु, जिला। दावणगेरी	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
हदादी - देवगिरी	किमी 288.200 चलागेरी, जिला। हावेरी	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
बेलगाम - धारवाड़	किमी 482.600 हिरेबागेवाड़ी	मेसर्स अशोक बेलगाम धारवाड़ टोलवे प्राइवेट लिमिटेड
तुमकुर-चित्रदुर्ग तुमकुर बाईपास सहित	किमी 172.770 गुड्डालु	मेसर्स आईआरबी तुमकुर चित्रदुर्गा टोलवे प्रा. लिमिटेड
	किमी 104.530, करजीवनहल्ली	
देवनहल्ली - बैंगलोर	किमी 538.000 सदाहल्ली टोल प्लाजा पर	मेसर्स नवयुग देवनहल्ली टोलवे प्रा. लिमिटेड
सिल्क बोर्ड जंक्शन - होसुर	किमी 32.700 इलेक्ट्रॉनिक सिटी)	मेसर्स बैंगलोर एलिवेटेड टोलवे लिमिटेड.
	उंचा खंड (योग्य)	
नीलमंगला जंक्शन - देवीहल्ली	किमी 32.600 डोड्डाकरेनहल्ली और	मेसर्स लैंको देविनहल्ली हाईवेज प्राइवेट लिमिटेड
	किमी 100.250 Karbylu (bellur)	
बीजापुर – हुंगुंड	किमी 103.888 कसाबा जिला बीजापुर और	मेसर्स बीजापुर – हुंगुंड टोलवे प्राइवेट लिमिटेड
	किमी 165.650 नागरहाल्ला जिला बागलकोट	
हुंगुंड - होस्पेट	किमी 229.061 वनगरी गांव के पास।	मेसर्स जीएमआर ओएसई हुंगुंड होस्पेट हाईवे प्राइवेट लिमिटेड
	शाहपुर गांव के पास किमी 283.500।	

	किमी. 288.00 हिन्टल गांव के पास.	
बेंगलुरु-होसकोटे- मुलबागल(बेंगलोर-कोलार- मुलबागल)	किमी 246.750 मुलबागल	मेसर्स लैंको होसकोटे हाईवे लिमिटेड
	किमी. 307.700 होसकोटे	
मुलबागल-कर्नाटक/आंध्र प्रदेश सीमा	गड्डुरुर के पास किमी 217.450	सुश्री/जेएसआर मुलबागल टोलवे प्राइवेट लिमिटेड
देवीहल्ली - हसन	किमी. 169.350 शांतिग्राम	मेसर्स देवीहल्ली हसन टोलवे लिमिटेड
	किमी 119.100 किरासावे (कडभल्ली)	
कुंदापुर-सूरतखाल और नांतूर सर्कल से महावीर सर्कल और महावीर सर्कल से केरल सीमा (तलापडी)	सस्तान (गुंडमी)किमी 300.480	एमएस। नवयुग उडुपी टोलवे प्रा. लिमिटेड
	हेजामाडीकेएम 347.180	
	तलपडीकिमी 16.600	
एमएच-केएनटी बॉर्डर - संगारेड्डी	मंगलगी @ किमी 407.500	मेसर्स एल एंड टी डीकन टोलवेज लिमिटेड
	कामकोले @ किमी 464.600	
होसपेट - चित्रदुर्ग 4L21.2.2020	किमी 320.00(356103) पर थिमालापुरा	मेसर्स हम्पी एक्सप्रेसवे प्राइवेट लिमिटेड
	कनानकट्टे किमी 383.200(356104) पर	
गोवा-कर्नाटक सीमा से कुंदापुर तक	बेलेकेरी गांव (किमी.131.200) 11.2.2020	मेसर्स आईआरबी वेस्टकोस्ट टोलवे लिमिटेड
	होलगड्डे गांव (किमी.182.850) 11.2.2020	
	शिरूर गांव (किमी.239.630) 12.2.2020	
तिरुवनंतपुरम-केरल/तमिलनाडु सीमा खंड	तिरुवनंतपुरम बाईपास (थिरुवल्लम)	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
थालास्सेरी-माहे ब्योअस	तिरुवंगड शुल्क प्लाजा11.03.2024	श्री मनोज कुमार टी

बोडिमेडू से मुन्नार खंड	देवीकुलम प्लाजा	मोहम्मद यूसुफ अली
कलामस्सेरी-आईसीटीटी वल्लारपदम	पूनारीमंगलम @ 12.750 / 03.02.2019	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
एडापल्ली - व्यत्तिला - अरूर	एर्नाकुलम जिले में कुम्बलम के पास किमी 356.500	मेसर्स कोच्चि अरूर टोलवेज प्राइवेट लिमिटेड
त्रिशूर-अंगामाली-एडापल्ली	किमी 278.000 (पलियेक्कारा)	मेसर्स गुरुवयूर इंफ्रास्ट्रक्चर प्रा. लिमिटेड
वालयार-वडक्कनचेरी	किमी 190.00, चुल्लीमाडा हेमलेट (पम्पल्लम)	मेसर्स केएनआर वालयार टोलवेज प्रा. लिमिटेड
वडक्कनचेरी से त्रिशूर सीमा तक	पन्नियांकरा, किमी 243 पर	मेसर्स त्रिशूर एक्सप्रेसवे प्राइवेट लिमिटेड
भोपाल - सांची	सेहतगंज किमी 13.280 पर	वंशिका कंस्ट्रक्शन
भोपाल - बियाओराअदर्स	सोनकच्छ किमी 335.200 पर	ऋद्धि सिद्धि एसोसिएट्स
भोपाल - बियाओराअदर्स	कचनारिया, किमी 419.200 पर	राम निवास एंड कंपनी
शुजालपुर-आष्टा	पटारिया गोयल किमी 72.500	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
ठिकरी से अंजद (2-एलपीएस)	मंडवाड़ा, किमी 30.150 पर	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
जबलपुर-भोपाल	विशनखेड़ा किमी 283.600 पर	सुरेंद्र कुमार शुक्ला
औबेदुल्लागंज से इटारसी सेक्शन तक फोरलेन	बगवाड़ा	टी. सूर्यनारायण रेड्डी
सिंदूर नदी से बरेली बाईपास के आरंभ तक, एनएच-12 के डिजाइन किमी 130.000 से किमी 193.000 तक (मौजूदा किमी 130.100 से किमी 194.000 तक)	किमी 165.150 खिरिया पर	कोरल एसोसिएट्स
बरेली बाईपास से गौहरगंज	किमी 210.500 पर हर्षिली	कोरल एसोसिएट्स

ब्यावरा से मकसूदनगढ़ खंड डिज़ाइन किमी 3.150 से किमी 42.510 तक और मकसूदनगढ़ से सिरोज खंड	किमी 54.100 पर न्यूली	गिरिराज ऑटोमोबाइल्स
पचोर-शुजालपुर	तलेन (मिर्जापुर) किमी 14.600	कोरल एसोसिएट्स
इंदौर - देवास	किमी 591.00 इंदौर बाईपास पर एनएच-3 पर जंक्शन के फलाईओवर के ठीक बाद और इंदौर की ओर (आईडीटीएल- प्लाजा ए)	इंद्रदीप कंस्ट्रक्शन कंपनी
	(आईडीटीएल-प्लाजा बी)	
देवास-उज्जैन खंड किमी 0.000 से किमी 19.733 तक	पालखंडा किमी 15.42008.09.2023 पर	सीएसएन कंसोर्टियम
दिल्ली-वडोदरा-मुंबई एक्सप्रेसवे	नीमथुर शुल्क प्लाजा	इंफ्राटोल लिमिटेड में आपका स्वागत है
	गारोथ फी प्लाजा	
	दलावदा शुल्क प्लाजा	
	डीवीई भूतेड़ा प्लाजा	
	नयापुरा शुल्क प्लाजा	
	धामनोद शुल्क प्लाजा	
	टिमरवानी शुल्क प्लाजा	
	चेचैट शुल्क प्लाजा 31.07.2024	
हरदा - बैतूल	बहरागांव किमी 20.270	बीआर गोयल इंफ्रास्ट्रक्चर लिमिटेड.
उज्जैन-झालावाड़	सेमलखेड़ी 84.200 01.03.2024	वंशिका कंस्ट्रक्शन
	निपानिया गोयल 01.03.2024	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड

खलघाट - सरवरदेवला	मेनगांव शुल्क प्लाजा 06.03.2024	सुरेंद्र कुमार कौशिक
हरदा - बैतूल खंड	गढ़ा प्लाजा 05.06.2024	नीरज कुमार
धनगांव - बोरेगा	छेगांव माखन, किमी 115.250 पर	शिवालय इंफ्रा प्रोजेक्ट्स प्राइवेट लिमिटेड
मध्य प्रदेश के सागर जिले के किशनपुरा गाँव में किशनपुरा एफपी किमी 24+200 पर [पेव्ड शोल्डर के साथ 2 लेन]	किशनपुरा	श्री पाल सिंह
एनएच 752डी का उज्जैन बदनावर खंड	खरसोदखुर्द शुल्क प्लाजा 10.05.2025	गणेशगढ़िया कंस्ट्रक्शन प्राइवेट लिमिटेड
इटारसी-बैतूल	कुंडी शुल्क प्लाजा, किमी 100.280 पर	मेसर्स रॉयल डीप कंस्ट्रक्शन प्राइवेट लिमिटेड
मुलताई-छिंदवाड़ा से छिंदवाड़ा रिंग रोड सेक्शन तक	चिखलिकलकम 21	एनबीएसके कंसोर्टियम
छिंदवाड़ा (रिंग रोड से) - सिवनी अनुभाग	फुलारा किमी 139	
छिंदवाड़ा-अमरवाड़ा जिसमें छिंदवाड़ा रिंग रोड सेक्शन का हिस्सा भी शामिल है	जुंगावानी किमी 136	
अमरवाड़ा-नरसिंहपुर अनुभाग	जैतपुर किमी 197	
साओनेर-छिंदवाड़ा खंड	केलवाड किमी 13.00	एनबीएसके कंसोर्टियम
रीवा - सिद्धि (2-एलपीएस)	खड्डा @ किमी 6.00	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
	सोनवरसा @ किमी 58.80	ऋद्धि सिद्धि एसोसिएट्स
बारां - शिपुरी खंड	किमी 525.725, मुंडियार	सनी इंफ्रा प्रोजेक्ट्स प्राइवेट लिमिटेड
	किमी 589.370 रामनगर	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड

शहडोल-अनूपपुर-एमपी/सीजी बॉर्डर-2एलपीएस	पथोरौंडी @ किमी 232.400	रियाज अहमद
	शहडोल @ किमी 146.420	वंशिका कंस्ट्रक्शन
कटनी-उमरिया एवं कटनी बायपास (2-एलपीएस)	मघगवां @ किमी 16.580	देवेंद्र कुमार (व्यक्तिगत)
जबलपुर-मंडला-चिल्पी - 2 एलपीएस (पैकेज-III)	पांडुताला @ किमी. 146.600	बीआर गोयल इंफ्रास्ट्रक्चर लिमिटेड.
सागर-छतरपुर - 2 एलपीएस	मुंगवारी @ 117.270	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
सागर-छतरपुर	उजारा @ 180.26006/08/2019	बिमलराज आउटसोर्सिंग प्राइवेट लिमिटेड
जबलपुर-मंडला-चिल्पी - 2 एलपीएस	सालिवाड़ा @ 13.44027.08.19	आरएनआर कैब सॉल्यूशंस प्राइवेट लिमिटेड
ग्वालियर-शिवपुरी	पनिहार @ किमी 21.400	आर.के.जैन इंफ्रा प्रोजेक्ट्स प्राइवेट लिमिटेड
	मुदखेड़ा @ किमी 81.400	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
भोपाल-सागर-सांची	जोहरिया शेख किलोमीटर 165.35029.09.2020	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
झांसी से खुरुराहो (पैकेज II)	पचवारा	कोरल एसोसिएट्स
एनएच-75/76 का झांसी-खजुराहो खंड और एनएच-6 का बमीठा- सतना खंड किमी 57.936 से किमी 74.000 तक	देवगांव 155.447 पर	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
बमीठा- सतना	मौहारी, किमी 147+705 पर	हुले कंस्ट्रक्शन (पी) लिमिटेड
झांसी-खजुराहो खंड	किमी 34.881 पर लुहारी	कोरल एसोसिएट्स
जबलपुर-हिरण नदी खंड	किमी 25.000 पर शापुरा	श्री साई एंटरप्राइजेज

हिरन नदी से सिंदूर नदी तक	सारसडोल	वंशिका कंस्ट्रक्शन
मिहोना से लाहौर से दबोह से भांडेर से यूपी बॉर्डर सेक्शन तक	गोरागांव 04.10.2022	सुरेंद्र कुमार कौशिक
रीवा से सिरमौर खंड	पलहान	संजय सत्यनारायण पांडे
पोरसा-अटेर-भिंड खंड	पैरा किमी 336.120 पर	सुरेंद्र कुमार शुक्ला
सतना-बेला खंड	बेला किमी 199.250 22.02.2023 पर	अनिल कुमार शुक्ला
मुरैना-अंबाह-पोरसा अनुभाग	रतिरामपुरा	टी. सूर्यनारायण रेड्डी
आगरा-ग्वालियर	किमी 34 बरेठा	सहकार ग्लोबल लिमिटेड
	किमी 85.870 ग्राम चौंधा, जिला मुरैना	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
	ग्वालियर बाईपास पर किमी 32.607	सहकार ग्लोबल लिमिटेड
सतना-मैहर खंड	109.700 किमी पर पथरहटा शुल्क प्लाजा	टी. सूर्यनारायण रेड्डी
शिवपुरी-झांसी	किमी 84.650 रक्सा	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
लखनादौन - महगांव (वार्षिकी परियोजना)	किमी 549.200 @ मदाई	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
ललितपुर-सागर-लखनादौन ओएमटी पैकेज-14	किमी 142.319 माल्थोन	मेसर्स आईआरबी
	किमी 226.740 चितोरा गांव (पहले मेहर @ किमी 187)	
	किमी 295.00 सागर जिले में गांव तितरपानी।	
	बकोली गांव के पास किमी 357.739 (पहले खमरिया @ किमी 372.531)	
सिवनी-मप्र/मा.स. सीमा (एनएचडीपी-II)	ख्वासा, किमी. 651.750 पर	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)

ग्वालियर-झांसीएनएचडीपी-II	दगराई, किमी 82.32830.09.2020	मेसर्स आईआरबी
रीवा-कटनी-जबलपुर	खेरवासनी @ 325.4022.08.19	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
रीवा-कटनी-जबलपुर खंड - 4एल	किमी 426.967 @ मोहतारा01.11.2019	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
रीवा-कटनी-जबलपुर (4L)	किमी. 262.100 @ अमरपाटन के पास ओढ़ाकी पैपखार 31.10.19	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
जबलपुर-लखनादौन-4एलचरण-IV	बोहरीपार किमी 481.345 पर	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
ब्यावरा से देवास हाईवे प्राइवेट लिमिटेड	छपराशुल्कप्लाज़ा(229.900)	मेसर्स ब्यावरा से देवास हाईवे प्राइवेट लिमिटेड
	रोजवासशुल्कप्लाज़ा(291.550)	
इंदौर-खलघाट	सोनवे,	मेसर्स ओरिएंटल पाथवेज लिमिटेड.
	खलघाट	
ग्वालियर-भिंड से एमपी/यूपी सीमा तक एनएच-719	फूप (किमी 105.300)	मेसर्स एमपी हाईवेज टोलवेज प्राइवेट लिमिटेड, आगरा
	बरेठा (किमी 21.120)	
रीवा से हनुमना (एमपी-यूपी बॉर्डर)	जोगिनिहाई (किमी 216.545)	मेसर्स विंध्याचल एक्सप्रेसवे प्रा. लिमिटेड, मुंबई
	मसुरिहा (किमी 148.100)	
बियोरा से मध्य प्रदेश/राजस्थान सीमा तक	हिरण खेड़ी (किमी 13.350)	मेसर्स अग्रोहा ब्यावरा टोलवेज प्रा. लिमिटेड, महू, इंदौर
मंगवान से एमपी/यूपी सीमा खंड	झिरिया (किमी 60.11)	मेसर्स बंसल पाथवेज (मनगवां-चाकघाट) प्राइवेट लिमिटेड, भोपाल।
खलघाट - मध्य प्रदेश/महाराष्ट्र सीमा	किमी 141.85 जामली	मेसर्स एसईडब्ल्यू नवयुग बड़वानी टोलवेज प्रा. लिमिटेड
इंदौर-गुजरात/मध्य प्रदेश सीमा	किमी 34.45 मेठवाड़ा	

	किमी 118.650 दत्तीगांव	एनएच-59 का इंदौर-गुजरात/मध्य प्रदेश सीमा खंड
गुना से ब्यावरा सेक्शन किमी 332.100 - किमी 426.100 (एनएचडीपी-IV) 18.06.2018	किमी 400.465 @ जोगीपुरा)	मेसर्स जलपा देवी टोल वेज लिमिटेड.
	किमी 348.885 @ पगारा	
शिवपुरी से गुना (स्टेज-1) किमी. 236.00 से किमी. 319.700 07.06.2018	किमी 258.00 @ पूरनखेड़ी	मेसर्स इरकॉन शिवपुरी गुना टोल वेज लिमिटेड
नागपुर-बैतूल	किमी 71.050 पर (खम्बाराशुल्कप्लाजा)	बीआर गोयल इंफ्रास्ट्रक्चर लिमिटेड.
	किमी 14.700 पर (मिलनपुरशुल्कप्लाजा)	बीआर गोयल इंफ्रास्ट्रक्चर लिमिटेड.
	किमी 23.00 पर पाटनस्वंगी	कोरल एसोसिएट्स
यवतमाल-वर्धा 4-एल (एचएएम)	हुस्नपुर 07.11.2019	नारिसे शिव गणेश
तुलजापुर - औसा (एचएएम)	आशिव @ 35.200	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
वर्धा - बुटीबोरी (4-लेन) एचएएम	हल्दगांव @ 510.865 04.01.2020	ऋद्धि सिद्धि एसोसिएट्स
महागांव-यवतमाल (एनएचडीपी-IV)	भाम्ब किमी 382.92 23.09.2020	कोरल एसोसिएट्स
लोखंडी सावरगांव से रेनापुर-लातूर रोड और अंबाजोगाई बाईपास	सेलु अम्बा, किमी 39.250 पर	हुले कंस्ट्रक्शन (पी) लिमिटेड
नागभीड़-आमोरी अन्य	खरबी @ किमी 113.000	जितेंद्र कुमार भगत
करोडी-तेलवाड़ी	हटनूर, किमी 359.000 पर	कोरल एसोसिएट्स
2.66 किमी लंबाई के फेकारी शुल्क प्लाजा का चिखली-तारसोद विलय	नशीराबाद पर किमी 415.980	कोरल एसोसिएट्स
औरंगाबाद किमी 290.200 से कैरिड किमी 320.104 सड़क खंड	320.100 करोड़ पर	कोरल एसोसिएट्स

सावनेर-धापेवाड़ा-कलमेश्वर-गोंडखैरी खंड	किमी 27.300 सेलु पर	दिनेश राय
चिखली से खामगांव खंड	किमी. 68.100 उंडारी पर	कोरल एसोसिएट्स
मेदेशी-वाशिम-सावरखेड़ा हिंगोलोली	धुमका टोंडगांव किमी 91.525 पर	ऋद्धि सिद्धि एसोसिएट्स
नागपुर-उमरेड़ खंड	चम्पा, किमी 27.225 पर	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
मंजर्सुम्बा-चुम्बलीफाटा (एसपीडब्ल्यूडी)	वैद्यकिन्ही, किमी 154.400 पर	हुले कंस्ट्रक्शन (पी) लिमिटेड
अमरावती – चिखली खंड	तारोदा-करबा किमी 280.400 पर	हाईवे इंफ्रास्ट्रक्चर लिमिटेड
पंगारे से वारंगफाटा खंड	सलावा झरोदा किमी 155.117 पर (टीपी-3)	कोरल एसोसिएट्स
वरोरा-वानी खंड	शेम्बल	एसडीएम वेंचर्स प्राइवेट लिमिटेड
कलंब-रालेगांव-वाडकी खंड (एसपीडब्ल्यूडी)	वडगांव और उमरेड	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
अमरावती- चिखली खंड	दसरखेड़ शुल्क प्लाजा	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
अमरावती - चिखली	कुरनखेड़ शुल्क प्लाजा	एसडीएम वेंचर्स प्राइवेट लिमिटेड
गढ़चिरोली - मूल किमी 189.000 से किमी 229.692	हीरापुर किमी 213.35023.01.2024 पर	जितेंद्र कुमार भगत
आर्नी-नायगांव बांदी किमी 0.000 से किमी 40.000 और पोहरादेवी लिंक रोड डिजाइन 0.000 से किमी 5.132 तक) और दिग्रस शहर पुनर्संरक्षण (किमी 0.000 से किमी 0.685 तक)	टुसाक्ली, किमी 19.900 पर	हुले कंस्ट्रक्शन (पी) लिमिटेड

औसा से चाकुर	अष्टा किमी 96.965	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
टार्सोड - फेगन खंड	500.580 किमी पर उप गव्हान ख शुल्क प्लाजा	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
चाकुर-लोहा	मालेगांव शुल्क प्लाजा	श्री साई एंटरप्राइजेज
अकोला-मेदशी-वाशिम	मेदशी सावरखेड़ा किमी 41.374 पर	कोरल एसोसिएट्स
बोधरे - धुले खंड	बोरविहिर 24.11.2024	कोरल एसोसिएट्स
लोहा-वारंगा खंड	Pardi Makta 25.11.2024	वाई मीनाक्षी
महाराष्ट्र राज्य में नागपुर शहर खंड के लिए किमी 0.500 से किमी 34.000 तक चार लेन का स्टैंड अलोन रिंग रोड / बाईपास।	खड़का किमी 7.900 2.12.2024 पर	उल्हास आनंदराव पवार
नांदगांव पेठ - मोर्शी खंड किमी 0.000 - किमी 43.000 महाराष्ट्र राज्य में	निमभी किमी 30.480 पर	एसडीएम वेंचर्स प्राइवेट लिमिटेड
महाराष्ट्र राज्य में ईपीसी आधार पर मौजूदा किमी 83+690 से किमी 78+050 तक पक्के शोल्डर सहित दो लेन और सुदृढीकरण (सरद-वाणी पिंपलगांव)	पंडाने, किमी 132.250 पर	हुले कंस्ट्रक्शन (पी) लिमिटेड
नागपुर शहर के लिए चार लेन स्टैंड अलोन रिंग रोड/बाईपास की परियोजना के लिए आउटर रिंग रोड-II (पीकेव्यू-II)	पवनगांव किमी 57.935 पर	मोहम्मद करीमुन्निसा
महाराष्ट्र राज्य में एनएच-361 के वारंगा से महागांव (पैकेज-I) खंड को चार लेन का बनाना	बिजौरा किमी 309.250 09.06.2025 पर	नारिसे शिव गणेश
देवधारी - केलापुर	यवतमाल जिले में केलापुर के पास किमी 150.00।	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)

बोरखेड़ी-वाडनर	किमी 92.500, दरोदा गांव के पास	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
मध्य प्रदेश/महाराष्ट्र सीमा - धुले	किमी 203.400 (शिरपुर) और	"मेसर्स डीपीटीएल(कंसेशनियर)"
	किमी 236.600 (सोंगिर)	
नागपुर - कोंढाली	गोंडखैरी किमी 20.612	मेसर्स अटलांटा इंफ्रा एसेट्स लिमिटेड (कंसेशनियारे)
कोंढाली - तलेगांव	किमी 76.00 (करंजा)	"मेसर्स ओरिएंटल पाथवेज (नागपुर) प्राइवेट लिमिटेड (कंसेशनियर)"
तलेगांव - अमरावती खंड	किमी 142.8 नंदगांव पेठ के पास	"मेसर्स आईआरबी तालेगांव- अमरावती टोलवेज प्राइवेट लिमिटेड (कंसेशनियर)"
छत्तीसगढ़/महाराष्ट्र सीमा - वैनगंगा ब्रिज	किमी 449.260 sendurwafa	मेसर्स अशोक हाईवे (भंडारा) लिमिटेड (कंसेशनियरी)
नागपुर-वेनगंगा पुल	मथानी किमी. 523.400	"मेसर्स वैनगंगा एक्सप्रेसवे प्राइवेट लिमिटेड (कंसेशनियर)"
मध्य प्रदेश/महाराष्ट्र सीमा - नागपुर और नागपुर बाईपास तथा पहले से ही चार लेन वाले (नागपुर - हैदराबाद) का संचालन और रखरखाव	मानसर किमी. 690.6000	मेसर्स ओरिएंटल नागपुर बायपास कंस्ट्रक्शन प्राइवेट लिमिटेड (कंसेशनियर)
	बोरखेड़ी किमी 35.600	
येदेशी - औरंगाबाद(पीसीओडी)	परगांव @ 133.400	"मेसर्स येडशी औरंगाबाद टोलवेज प्राइवेट लिमिटेड. मेसर्स आईआरबी (कंसेशनियर)"
	पदलशिंगी @ 194.720	
	मालेवाड़ी - भोकरवाड़ी @ 254.550	

पिंपलगांव - नासिक - गोंडे	किमी 390.450, ग्राम बसवंत (पिंपलगांव) के पास	ऋद्धि सिद्धि एसोसिएट्स
अणे घाट के अंत से अहमदनगर के आरंभ तक	ढोकी किमी 178.100	मोहम्मद करीमुन्निसा
मालशेज घाट से अणे घाट खंड	डंबरवाड़ी @ 125.700	नारिसे शिव गणेश
खारवंडी कसार - जंक्शन	बडेवाड़ी किमी 290.650	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
अक्कलकोट-सोलापुर	127.769 किमी पर वाल्सुंग शुल्क प्लाजा	एसडीएम वेंचर्स प्राइवेट लिमिटेड
खेद-सिन्नार	किमी 91.106 @ चालाकवाड़ी	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
	किमी. 138.749 @ हिवरगांव पावसा	प्रीति बिल्डर
नासिक-पेठ	चाचडगांव किमी 32.450	विवेक कंस्ट्रक्शन
सांगली - सोलापुर (पैकेज- I)(एचएएम)	अंकधल किमी 274.800	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
	इचगांव किमी 343.510	एसडीएम वेंचर्स प्राइवेट लिमिटेड
	बोरगांव किमी 222.200	महेश अगात्राव लोभेपाटिल
सतारा - कागल	किनी पर किमी 694.150	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
सिन्नर - शिरडी खंड	पिंपरवाड़ी किमी 28.300 पर	एसडीएम वेंचर्स प्राइवेट लिमिटेड
कुसुम्बा से मालेगांव खंड	डोंगराले शुल्क प्लाजा 09.11.2023	नारिसे शिव गणेश
मोहोल - वखारी और वखारी - खुदुस खंड	पेनूर शुल्क प्लाजा, किमी 13.000 पर 16.11.2023	कोरल एसोसिएट्स
चालीसगांव-नंदगांव-मनमाड	पिंपरखेड़, किमी 129.700 पर	कोरल एसोसिएट्स

पाटस-बारामती	उंडेवाडी शुल्क प्लाजा किमी 18.585	हुले कंस्ट्रक्शन (पी) लिमिटेड
अहमदनगर-काइनेटिक चौक से वाशुंडे फाटा तक	निमगांव खालू किमी 68 पर.0024.09.2024	सहकार ग्लोबल लिमिटेड
अहमदनगर-घोगरगांव-सोलापुर सीमा	बानपिंपरी शुल्क प्लाजा	कोरल एसोसिएट्स
एनएच-61 के अहमदनगर बाईपास का 4-लेन किमी 0+000 से किमी 40+600 तक [सिन्नर-शिरडी- अहमदनगर (एनएच-160) रोड के मौजूदा किमी 163+400 से एनएच222 के किमी 228.700 तक	अहमदनगर बाईपास शुल्क प्लाजा किमी 11.650 पर (अहिल्यानगर बाईपास)	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
इंदापुर-बॉन्डेल (संत तुकाराम महाराज पालखी मार्ग) को चार लेन का बनाना	बावड़ा फी प्लाजा	नीरज कुमार
महाराष्ट्र राज्य में एनएच 965 (संत ज्ञानेश्वर महाराज पालखी मार्ग) का खुडुस-धर्मपुरी-लोनांद खंड	भवानीनगर शुल्क प्लाजा किमी 117.660	गणेशगढ़िया कंस्ट्रक्शन प्राइवेट लिमिटेड
पिंपलगांव - धुले	किमी 356.715 चंदवाल	मेसर्स इरकॉन सोमा टोलवे प्राइवेट लिमिटेड
	किमी 268.632 धुले (लालिंग)	
वडापे - गोंडे	किमी 455.485 घोटी (बुदरुख) और	मेसर्स मुंबई नासिक एक्सप्रेसवे लिमिटेड.
	किमी 532.690 अर्जुनाली	
वेस्टरली डायवर्जन, कटराज रीअलाइनमेंट और कटराज - सरोले	किमी. 819.240 (खेडशिवापुर गांव, जिला पुणे)	मेसर्स पीएस टोल रोड प्राइवेट लिमिटेड
खंडाला - सतारा	किमी 748.600 अनेवाड़ी गांव	
पुणे - सोलापुर	किमी. 65.240 (पाटास)	मेसर्स पुणे सोलापुर एक्सप्रेसवे प्राइवेट लिमिटेड
	किमी. 145.746 (सरदेवडी)	

पुणे-सोलापुर(144.4 - 249.00)	किमी 172.972 वरवाडे गांव के पास	मेसर्स पुणे सोलापुर रोड डेवलपमेंट कंपनी लिमिटेड
	किमी 223.750 सांवलेश्वर गांव के पास	
सोलापुर-येदेशी	तमालवाड़ीशुल्कचौक	मेसर्स सोलापुर येदेशी प्राइवेट टोलवे लिमिटेड
	येदाशीशुल्कचौक	
सोलापुर - एमएच / केएनटी सीमा	फुलवाड़ी, किमी 280.300 पर	मेसर्स सोलापुर टोलवेज प्राइवेट लिमिटेड
	तलमोड किमी 343.850 पर	
सोलापुर - बीजापुर खंड	नंदनी किमी 32.100 पर	मेसर्स विजयपुरा टोलवे प्राइवेट लिमिटेड
	तिदागुंडी किमी 85.950 पर	
सतारा - कागल	किमी 634.5 तसवाडे	मेसर्स महाराष्ट्र राज्य सड़क विकास निगम
एनएच-4 [नया एनएच-48] के मुंबई-पुणे खंड को किमी 20/400 से किमी 131/200 तक चार लेन का बनाना	शिल्पाता	मेसर्स महाराष्ट्र राज्य सड़क विकास निगम
	शेडुंग	
	कुसगांव (वर्सोली)	
	देहू रोड (सोमाटाने)	
एनएच-60 [पुराना एनएच-50] के नासिक-सिन्नर खंड को किमी 177/00 से 201/350 तक चार लेन का बनाना	शिंदेशुल्कप्लाजा @ 193/900	नासिक सिन्नर टोलवेज प्रा. लिमिटेड
	करधा गाँव (भंडारा)	
शिलांग बाईपास	किमी 24.700 डींगपाओश	देवेन्द्र कुमार (व्यक्तिगत)
जोराबाट-बारापानी खंड	किमी 13.500 पहामावलेइन	एमबी कंसोर्टियम
नलबाड़ी-बिजनी-गुवाहाटी	मदनपुर किमी 1104.624 (प्लाजा 1) पर	एमबी कंसोर्टियम
गुवाहाटी बाईपास - नागांव - डबोका - उदौली /सेक्शन	किमी 254.514 raha (plaza 3)	एमबी कंसोर्टियम

नलबाड़ी-बिजनी-गुवाहाटी-नागांव-लंका-हाटीखाली	मिकिराती हावगांव किमी. 33.625 (प्लाज़ा 4)	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
गुवाहाटी बाईपास सहित नलबाड़ी-बिजनी-गुवाहाटी और गुवाहाटी से नागांव खंड	नाज़िराखत किमी 179.600 (प्लाज़ा 2)	इनोविज़न लिमिटेड
जोवाई-मेघालय/असम सीमा	लोमशिनॉन्ग @ 127.400	इंफ्राटोल लिमिटेड में आपका स्वागत है
	पासीह @ 74.00	ऐनुल होक (मालिक)
लंका - हतिहकाली	61.40 किमी पर मंडेरडिसा	इंद्रदीप कंस्ट्रक्शन कंपनी
सिलचर-हाफलोंग से डबोका से गुवाहाटी तक	किमी 277.300 बालाचेरा पर	एसपीसी इंफ्रास्ट्रक्चर प्राइवेट लिमिटेड
असम राज्य में राष्ट्रीय राजमार्ग संख्या एनएच-31C (नया एनएच-27) के कोचुगांव से श्रीरामपुर खंड का डिज़ाइन किलोमीटर 0.000 से किलोमीटर 30.000 (मौजूदा किमी 0.000 से किमी 30.000) तक चार लेन का निर्माण	तेलीपारा शुल्क प्लाज़ा	ऋद्धि सिद्धि एसोसिएट्स
नलबाड़ी-बिजनी से गुवाहाटी खंड	गलिया	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
राखलदुबी से कोहोरा	दहलापारा	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
बिजनी से पश्चिम बंगाल/असम सीमापीआईयू बोंगोईगांव	पटगांव, किमी 49.600 पर	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
भद्रक - बालासोर	किमी 182.175 (किमी 97.960 नया) सेरगढ़	कोरल एसोसिएट्स
चंडीखोल-भद्रक	भगड़ा-नारायणपुर किमी 102.500 (पहले पानीखोली)	रंचोर इंफ्रा डेवलपर्स प्राइवेट लिमिटेड

सुनाखला - भुवनेश्वर	किमी 397.310 (नया किमी 301.700) खुर्दा जिले में गंगापाड़ा (गुरीपाड़ा)	मनदीपा एंटरप्राइजेज
सुनाखला - पुड़टोला	389.609 गुरपल्ली के पास	श्री साई एंटरप्राइजेज
भुवनेश्वर - पुरी	किमी 21.000 पाट साहनीपुर (पिपिली)	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
कनकटोरा से झारसुगुड़ा	गोविंदपुर (पहले नुआडीह / ब्रजराजनगर) किमी 62.100 पर	ऐनुल होक (मालिक)
पनिखोली-रिमुली	किमी 32.900 हसनपुरिन गांव के पास, क्योझर जिला,	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
	खंटाघर गांव के पास किमी 91.900। क्योझर जिले में.	कोरल एसोसिएट्स
	क्योझर जिले में बनजोड़ी गांव के पास किमी 134.380।	कोरल एसोसिएट्स
पल्लहारा-पिटिरी	खमारा किमी 25.85516.10.2020	फीडबैक हाईवे ओएमटी प्राइवेट लिमिटेड
बोलंगीर-खुर्दा	बोलनगीर किमी 15.25001.04.2021	बीआर गोयल इंफ्रास्ट्रक्चर लिमिटेड.
बालासोर-बारीपदा-झारपोखरिया खंड	पद्मनवपुर किमी 73.42506.04.2021 पर	पूनम सिंह
	सुखुआपाड़ा, किमी 12.90006.04.2021 पर	सोनू कुमार
अदेनिगाडा-मैचेली	रंगमाटिया	लालजी पाठक
बहरागोड़ा-सिंघरा-संभलपुर खंड	किमी 339.500 पर खिरेइतांगिरी	मनदीपा एंटरप्राइजेज
	किमी 401.800 जनसनपुर पर	ऋद्धि सिद्धि एसोसिएट्स
रिमुली - कोइदा खंड	दिनांक 03.04.2022 को किमी 176.060 कान्द्रा पर	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड

बीरमित्रपुर - ब्राह्मणी बाईपास अंतिम खंड और ब्राह्मणी बाईपास और ब्राह्मणी बाईपास से राजामुंडा खंड	दार्जिलिंग शुल्क प्लाजा, किमी 280.21527.11.2022	वेस्टवेल आयरन एंड स्टील प्राइवेट लिमिटेड
तेलीबानी से संबलपुर खंड	पुडापाड़ा और नीलडुंगरी शुल्क प्लाजा, किमी 551.800 पर	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
बहरागोड़ा- सिंधारा खंड	झारपोखरिया किमी 216.360 पर	मनदीपा एंटरप्राइजेज
कोइदा से राजमुंडा खंड	जमुडीही किमी 229.535 पर	ट्रैफिक मीडिया इंडिया प्राइवेट लिमिटेड
नुनमथ टोल प्लाजा	नुनमथ टोल प्लाजा 30.01.2024	जलाश्री मर्केटाइल्स (पी) लिमिटेड
नेक्तिदेउली-बौध	कदलीगढ़ किमी 102.576 पर	माँ नर्मदा ट्रेडर्स
तालेचर- डुबुरी खंड	खैरामुंडा शुल्क प्लाजा	सोनू कुमार
अंगुल-संभलपुर एनएच-42 (एनएच- 55)	डाकुआमुंडा शुल्क प्लाजा 13.01.2025	रंचोर इंफ्रा डेवलपर्स प्राइवेट लिमिटेड
	हटीबारी शुल्क प्लाजा 13.01.2025	
राजामुंडा से बरकोट खंड	बलानी किमी 331.20007.02.2025 पर	संजय कुमार अग्रवाल
बिंजाबहाल - तेलीबानी	बिदेइबादकुदर किमी 439.51529.05.2021 पर	मेसर्स क्यूब
चांदीखोल-पारादीप	किमी 4 श्रीरामपुर	वेलकम इंफ्राटोल लिमिटेड (एनएचएलएमएल)
भुवनेश्वर-जगतपुर-चंडीखोल खंड	कटक के पास किमी 34.624 मंगुली	मेसर्स श्री जगन्नाथ एक्सप्रेसवेज प्राइवेट लिमिटेड
संबलपुर-बारागढ़- उड़ीसा/छत्तीसगढ़ सीमा	किमी 41.000, बरहागोड़ा	मेसर्स अशोक संबलपुर बरगढ़ टोलवे लिमिटेड
अमृतसर - वाघा बॉर्डर	किमी 479.868 (छिदान)	विनोद कुमार जैन

पटियाला बाईपास - संगरूर बाईपास 4-एलपीएस	किमी 85.950 कालाझार	ऋद्धि सिद्धि एसोसिएट्स
संगरूर बाईपास - संगरूर और धनौला बाईपास सहित तपा	किमी 139.720 बडबार	कोरल एसोसिएट्स
अमृतसर-तारण से तारण हरिके खंड (4-एलपीएस IV)	किमी 138.140 उस्मा18.05.2018	ऋद्धि सिद्धि एसोसिएट्स
हरिके-जीरा-फरीदकोट-(4- एलपीएस IV)	किमी 205.000 कोट करोर कलां16.05.2018	रॉयल डीप कंस्ट्रक्शन्स प्राइवेट लिमिटेड
फरीदकोट-कोटकपुरा-बठिंडा(4- एलपीएस IV)	किमी 267.488 ज़िद्धा 19.05.2018	एके कंस्ट्रक्शन कंपनी
तपा-बठिंडा(4- एलपीएस IV)	किमी 191.929 लेहराबेगा19.05.2018	कोरल एसोसिएट्स
ज़ीरकपुर - पटियाला खंड	अजीजपुर / 9.120	नारिसे शिव गणेश
	धरेरी जट्टन / 42.600	एसडीएम वेंचर्स प्राइवेट लिमिटेड
संगरूर-दुगल कलां	पैड @ किमी 227.500	अमृतपाल सिंह
लांबड़ा-शाहकोट-मोगा-बरनाला	चक बामनिया फी प्लाजा कि.मी. पर। 50.835	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
खरड़-लुधियाना (चरण-V)	भागो माजरा @ 12.070	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
	गुलाल @ 60.000	राकेश कुमार चौधरी
रोपड़ - फगवाड़ा	बेहराम, किमी 15.300 पर 18.06.2020	आयुषजय कंस्ट्रक्शन प्रा. लिमिटेड
	बछुआन किमी 70.24018.06.2020	राकेश कुमार चौधरी प्राइवेट लिमिटेड और श्रीमती सीमा चौधरी (कंसोर्टियम)
जालंधर - अमृतसर	ढिलवा किमी 410.140	एसडीएम वेंचर्स प्राइवेट लिमिटेड

	निज्जरपुरा किमी 446.960	राकेश कुमार चौधरी प्राइवेट लिमिटेड और श्रीमती सीमा चौधरी (कंसोर्टियम)
लाम्ब्रा-शाहकोट-मोगा-बरनाला खंड	मालियान एफपी किमी 127.400 पर (पहले जगजीतपुरा)	रेणु
खंड के लिए रामपुरा-मौर-तलवंडी मनई	एके किमी 117.200 शेखपुरा	रेणु
डबवाली-सीतुगुन्नो-अबोहर खंड	किमी 45.660 पर काला टिब्बा	हुले कंस्ट्रक्शन (पी) लिमिटेड
चार लेन वाला लाड्डोवाल बाईपास	किमी 12.200 चहार पर	सुरेंद्र कुमार शुक्ला
तलवंडी भाई से फिरोजपुर	कि.मी. 183.730 फ़िरोज़शाह पर	विक्रान्त बिश्रोई
एनएच-07 का बठिंडा-मलौट खंड)	किमी 11.950 पर बल्लुआना	ऋद्धि सिद्धि एसोसिएट्स
लुधियाना - तलवंडी एनएचडीपी-III	गुरहे किमी 104.850 (चौकीमान)	रेणु
पानीपत-जालंधर	किमी 328.05 लाडोवाल (पहले किमी 296 दोराहा पर)	रंचोर इंफ्रा डेवलपर्स प्राइवेट लिमिटेड
पानीपत-जालंधर	किमी 211.805 घग्गर कलां/पहले शंभू	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
खेमकरण टाउन - अमृतसर बाईपास	मन्नान	हुले कंस्ट्रक्शन (पी) लिमिटेड
हरिके से खालरा	भागपुर (किमी.57.800)16.01.2023	विक्रान्त बिश्रोई
मोगा (डिज़ाइन अध्याय 0+000) से मखू (डिज़ाइन अध्याय 33+611)	कराहेवाला किमी पर। 25.29514.01.2023	राजा राम गोदारा
लुधियाना से तलवंडी खंड	दारापुर	रॉयल डीप कंस्ट्रक्शन्स प्राइवेट लिमिटेड
मलोट-अबोहर-साधुवाली खंड	खुइयां-सरवर	एसडीएम वेंचर्स प्राइवेट लिमिटेड

मलौट-मंडी डबवाली (किमी 7 से किमी 29.500)	अबुल खुराना, किमी 11.150 पर	महेंद्र गोदारा
मखु-आरिफके	आरिफके, किमी 23.800 पर	महेंद्र गोदारा
जालंधर-पंजाब/जम्मू-कश्मीर सीमा	किमी 34.500 चोलांग	मेसर्स प्रकाश एस्फाल्टिंग एंड टोल हाईवे (इंडिया) लिमिटेड
	किमी 84.500 हरसमंसर	
अमृतसर-पठानकोट	किमी 88.50 वारयम नंगल	मेसर्स आईआरबी पठानकोट अमृतसर टोल रोड प्राइवेट लिमिटेड
	किमी 16.000 लाडपालवान	
अंबाला - ज़ीरकपुर	किमी 23.100 दप्पर	मेसर्स जीएमआर अंबाला - चंडीगढ़ एक्सप्रेसवेज़ प्राइवेट लिमिटेड
कीरतपुर - कुराली	बेहरामपुर किमी 35.000	मेसर्स बीएससी - सी एंड सी - कुराली टोल रोड लिमिटेड।
ज़ीरकपुर-परवाणू	किमी 51.400 ग्राम सूरजपुर चंडी मंदिर	मेसर्स हिमालय एक्सप्रेसवे लिमिटेड.
झालावाड़-राजस्थान/एमपी सीमा	किमी 377.00 मेथून	राम निवास एंड कंपनी
रींगस-सीकर	किमी 324.638 अखेपुरा	कोरल एसोसिएट्स
पारसोली बाईपास सहित भीम-गुलाबपुरा	पारा में किमी 34.500	इंद्रदीप कंस्ट्रक्शन कंपनी
लांबिया-जैतराम-रायपुर के पीएस के साथ 2-एल	लिलाम्बा किमी 216.327	विकास हुड्डा
बागुंडी - बाड़मेर(2- एलपीएस)	किमी 300.300 पर निम्बिया की ढाणी (बायतु)	अनिल कुमार शुक्ला
सूरतगढ़-श्रीगंगानगर 2 लेन पीएस के साथ	6एमएल @ किमी 229.100 (हनुमानगढ़)	जगर सिंह कॉन्ट्रैक्टर्स प्रा. लिमिटेड
करौली-धौलपुर (पीएस के साथ 2 लेन)	चिलाचोंड किमी 142.350	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
	कोंडार किमी 91.800	जगर सिंह कॉन्ट्रैक्टर्स प्रा. लिमिटेड

ऊंचा नगला-खानुआ-रूपवास-धौलपुर	किमी 25.600 @ राजोरा खुर्द	दिनेश राय
पाधी-दाहोद	लिमडी @ किमी 240.740	आशीष अग्रवाल
निम्बीजोधा-डेंगा-मेड़ता सिटी-2एलपीएस	बंधड़ी @किमी 34.00	टी. सूर्यनारायण रेड्डी
	तामडोली @किमी 93.500	टी. सूर्यनारायण रेड्डी
जोधपुर-पचपेड़ा पैकेज-I(2/4 एलपीएस)	किमी 174.875 @ डोली	एसडीएम वेंचर्स प्राइवेट लिमिटेड
जोधपुर-पोकरण2-एलपीएस	जसनाथ नगर @ किमी 33.189	नूर मोहम्मद
	मोतीसर/खनोरी @ किमी 98.809	
	मोरानी/पोकरण @ किमी 165.401	
स्वरूपगंज - पिंडवाड़ा और पिंडवाड़ा - उदयपुर	किमी 11.200 मालेरा/पिंडवाड़ा	ओम एंटरप्राइज
	किमी 64.200 जसवंतगढ़/गोगुंदा	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
जैसलमेर-बाड़मेर (4/2-एलपीएस)25.01.2018	किमी 44.160 @ कैर फकीर की ढाणी	प्रीति बिल्डर
	किमी 104.893 @ निम्बासर	मोहम्मद यूसुफ अली
बाड़मेर-सांचोर-गुजरात सीमा	हाथीतला @ किमी 175.680	सुरेंद्र कुमार कौशिक
	बोर चरनान @ किमी 238.800	विकास हुड्डा
मनोहरपुर-दौसा (2-एलपीएस)	नेकावाला @11.750	इंद्रदीप कंस्ट्रक्शन कंपनी
कोटा - बारां	किमी 427.000 सिमलिया / बारां	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
	किमी 479 फतेहपुर	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
फलोदी-जैसलमेर	किमी 271.690 लाठी	विकास हुड्डा
	रामदेवरा @ 209.500 12.02.2019	न्यू जेके ज्वेलर्स
सालासर-नागौर	किमी 199.985 पर निंबी जोधा फी प्लाजा	विकास हुड्डा
	हरिम्मा शुल्क प्लाजा, किमी 258.555 पर	कोरल एसोसिएट्स

भीलवाड़ा-लाडपुरा	खाचरोल @ 142.38520.02.2019	ऋद्धि सिद्धि एसोसिएट्स
नागौर बाईपास-नेत्रा गांव-मंडोर खंड का अंत	टंकला @ किमी 203.966	कोरल एसोसिएट्स
	नेत्र @ किमी 267.800	इंद्रदीप कंस्ट्रक्शन कंपनी
टोंक सवाईमाधोपुर	गुमानपुरा @ किमी 24.350	अनिल कुमार शुक्ला
देवली-कोटा	किमी 180.00 किशोरपुरा	कोरल एसोसिएट्स
कोटा - दराह 4-एल	मंधाना 28.11.19	राकेश कुमार चौधरी
ब्यावर - गोमती - 2 लीटर	बगलिया किमी 84.850 पर	एवी एंटरप्राइजेज
	बगर किमी 136.137 पर	शिवा कॉर्पोरेशन (इंडिया) लिमिटेड.
दौसा-लालसोट-कौथुन- 4एल/2एलपीएस	टिटोली, किमी 15.500 पर	आरएनआर कैब सॉल्यूशंस प्राइवेट लिमिटेड
	रबावाटा, किमी 78.500 पर	
अजमेर - नागौर	बडीघाटी किमी 33.348 पर	इनोविजन लिमिटेड
	किमी 118.936 (कुचेरा) पर बुटाथी	
गुलाबपुरा-उनियारा फेज	पल्लई किमी 275.130	विनोद कुमार जैन
गुलाबपुरा-उनियारा फेज-IV	कादिसाहेना 07.08.2020	अनिल कुमार शुक्ला
मुनाबाओ-सुंदरा-म्याजलार-धनाना- असुतार-घोटारू-तनोट	सुंदरा, किमी 41.85002.09.2020	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
	गुंजनगढ़ किमी 114.73002.09.2020 पर	
	किमी 201.67002.09.2020 पर खुईयाला	
गागरिया-बावड़ी-कलां-सेरवा- बाखासर खंड और साता गंधव खंड	गार्डिया किमी 15.75520.10.2020 पर	टी. सूर्यनारायण रेड्डी
	सिंहानिया किलोमीटर 114.27520.10.2020 पर	
	डूंगरी किमी 31.94020.10.2020 पर	

जयपुर रिंग रोड (आगरा रोड और अजमेर रोड के बीच) एनएचडीपी-VII	हिंगोनिया किमी 3.07712/11/2020	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
	किलोमीटर पर सीतारामपुरा। 30.52012/11/2020	नूर मोहम्मद
गुलाबपुरा-उनियारा फेज-IV	लाल का खेड़ा किमी 169.80018.11.2020 पर	कोरल एसोसिएट्स
खाजूवाला-पूगल और पूगल-दंतरौर-जगासर-गोकुल-गोड्डू-रणजीतपुरा-चारणवाला-नौख-बाप खंडभारतमाला	किमी 19.50016.04.2021 पर गंगाजली	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
	बरसलपुर किमी 81.70516.04.2021	
	सेओरा किमी 167.731 पर 16.04.2021	
बालोतरा-संद्राव (2-एलपीएस)	नरसाणा किमी 80.00026.03.2021 पर	इस्काम इन्फ्रा प्राइवेट लिमिटेड
	पाली जिले में किमी 149.200 पर बालाणा	नीरज कुमार
राजगढ़-हरियाणा सीमा खंड	किमी 33.850 पर, थिरपाली बड़ी।	राम निवास एंड कंपनी
सांचौर - धनेरा - डीसा अनुभाग	किमी 8.400 छोटी विलोर पर	एसपीसी इंफ्रास्ट्रक्चर प्राइवेट लिमिटेड
रायसिंहनगर से पूगल खंड का डिज़ाइन	किमी 102.500 पर ठाकरी (रायसिंह नगर)01.12.2021	कोरल एसोसिएट्स
	किमी 163.000 पतरोड़ा पर 01.12.2021	
गुड़गांव-कोटपूतली-जयपुर बाईपास	किमी 115 शाहजहांपुर	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
	किमी 211 मनोहरपुर	सहकार ग्लोबल लिमिटेड
	किमी 241.000 दौलतपुरा	ऋद्धि सिद्धि एसोसिएट्स
बर-बिलाड़ा-जोधपुर	बिरतिया10.05.2022	रिद्धि सिद्धि हाउसिंग प्राइवेट लिमिटेड
	बिनस्वास10.05.2022	

दराह-झालावाड़-तीनधार	बीयर मंडी08.06.2022	नारिसे शिव गणेश
झाड़ोल-अंभाबेली खंड (एसपीडब्ल्यूडी)	कारेल17.10.2022	सुरेंद्र कुमार शुक्ला
अलवर से नूह खंड (SPWD)	बहाला10.10.2022	आरएनआर कैब सॉल्यूशंस प्राइवेट लिमिटेड
जयपुर - रींगस	टाटियावास के पास किमी 257	मनदीपा एंटरप्राइजेज
सवाई माधोपुर से श्योपुर खंड	दौलतपुर किमी 106.915 पर	अनिल कुमार शुक्ला
नोखा से बीकानेर खंड	पर्व25.08.2023	एके कंस्ट्रक्शन कंपनी
नागपुर बाईपास से नोखा खंड	गोगेला24.08.2023	कोरल एसोसिएट्स
अमृतसर-जामनगर खंड 05.09.2023	जैतपुर	ऋद्धि सिद्धि एसोसिएट्स
	मलकीसर	जय सिंह एंड कंपनी
	उछरंगदेसर	
	नोरंगदेसर	
	देशनोक	
	पंचू	
	बुंगरी	
	लक्ष्मण नगर	
	जाठोंकी ढाणी / हनुमानसागर	
	सिरमंडी	
	खुडियाला	
	देवगढ़	
	मेघावास	
	पटारू	
	मूथली	
	संगना	
उदयपुर बाईपास किमी 0.000 से किमी 23.883 तक (मौजूदा किमी 118.500 पर देबारी में एनएच-76	डाकन कोटरा किमी 14.76828.02.2024 पर	अशमी रोड कैरियर्स प्राइवेट लिमिटेड

के बीच कनेक्शन, किमी 287.400 पर काया गांव में एनएच-8 तक)		
आसींद से मांडल खंड	धुलेपुरा, किमी 102.20016.03.2024	टी. सूर्यनारायण रेड्डी
ब्यावर से आसींद खंड	जसवंतपुरा किमी 39.67520.03.2024 पर	टी. सूर्यनारायण रेड्डी
जयपुर - किशनगढ़	किमी 286.450 जयपुर एवं	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
	किमी 360.20 किशनगढ़	मनदीपा एंटरप्राइजेज
दिल्ली-वडोदरा ग्रीनफील्ड संरेखण (ईपीसी)	बोनली फी प्लाजा (इंटरचेंज)	अमृतपाल सिंह
	कुस्थला शुल्क प्लाजा (इंटरचेंज)	
	बड़कापारा स्प्लिट प्लाजा	
जोधपुर रिंगरोड सेक्शन का डांगियावास-जाजीवाल (पीकेजी- 1)।	मनक्लाव टीपी-02 किमी 62.370 पर	नूर मोहम्मद
	डांगियावास किमी 2.550 पर	
अमृतसर-जामनगर	संगरिया शुल्क प्लाजा (टीपी- 01)	सोनू कुमार
	चोहिलावाली शुल्क प्लाजा (टीपी-03)	
कुंडल - झाड़ोल खंड	पीपलवास किमी 16.750	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
बाड़मेर-गागरिया खंड	असादा की बेरी @ किमी 19.800	नीरज कुमार
एनएच-911 का श्रीगंगानगर से रायसिंहनगर खंड	3एम टोल प्लाजा, किमी 30.00 पर	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
राजस्थान राज्य में राष्ट्रीय एक्सप्रेसवे संख्या एनई-4 पर किमी 291.1000 से किमी 417.810	जालिमपुरा शुल्क प्लाजा	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
	कराडिया शुल्क प्लाजा	
	गोपालपुरा शुल्क प्लाजा	

तक (कुश्ताला शुल्क प्लाजा को छोड़कर) एक्सप्रेसवे	बालापुरा शुल्क प्लाजा	
	लाबान फी प्लाजा	
	मंडावरा फी प्लाजा डीवीई	
राजस्थान राज्य में एनएच-927ए का देवल-डूंगरपुर-हिरता-वरदा-सागवाड़ा खंड।	पडला हडलिया, किमी 203.841 पर	अनिल कुमार शुक्ला
आबू रोड - पालनपुर/खेमाणा	किमी 270.25, उंदवारिया जिला सिरौही	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
चित्तौड़गढ़ - कोटा और चित्तौड़गढ़ बाईपास ओएमटी -3	किमी 237.629, बस्सी विल.	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
	किमी. 294.469, अरोली विल.	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
	किमी 340.979, धनेश्वर विल्.	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
कोटा बाईपास और केबल स्टे ब्रिज	किमी 1.250 @ सकतपुरा किमी 4.870 @ नयागांव	मेसर्स आईआरबी
गुलाबपुरा - चित्तौड़गढ़ बाईपास का अंत	किमी 184.020 जोजरो का खेड़ा	मेसर्स सीजी टोलवे प्राइवेट लिमिटेड
	किमी 121.020 लाम्बिया कलां	
गाँव रिठोला-उदयपुर	किमी 166.00 नारायणपुरा	मेसर्स उचित एक्सप्रेसवेज प्राइवेट लिमिटेड
आगरा-भरतपुर	किमी 30.300 कोराई	मेसर्स ओरिएंटल पाथवेज (आगरा) प्राइवेट लिमिटेड
भरतपुर-महुआ	लुधवाई	मेसर्स मधुकॉन हाउस आगरा - जयपुर एक्सप्रेसवेज लिमिटेड।
	अमोली	
जयपुर - महुआ	किमी 156.60 गांव सिकंदरा और	मेसर्स जयपुर महुआ टोलवे कंपनी प्राइवेट लिमिटेड
	किमी 204.70 राजाधोक	

जयपुर - देवली	किमी. 30.500 (बरखेड़ा के पास, चंदलाई जिला जयपुर)	मेसर्स आईआरबी जयपुर-देवली टोलवे लिमिटेड
	किमी. 105.000 (सोनवा के पास जिला टोंक)	
गोमती चौराहा - उदयपुर	किमी 187.244 मंडवाड़ा	मेसर्स श्रीनाथ जी उदयपुर टोलवे प्रा. लिमिटेड
	किमी 238.170 नेगाडिया	
किशनगढ़-अजमेर-ब्यावर	किमी 378.800 गेगल	मेसर्स सोमा आइसोलक्स किशनगढ़- ब्यावर टोलवे प्रा. लिमिटेड
	किमी 44.800 पिपलाज	
ब्यावर-पाली-पिंडवाड़ा 11.06.2015 (बीओटी)	रायपुर किमी 27.50	मेसर्स एलएंडटी बीपीपी टोलवे लिमिटेड
	इंद्रानगर 93.750	
	बिरामी किमी 154.00	
	उथमम किमी 202.315	
राजसमंद - भीलवाड़ा	रूपा खेड़ा किमी. 18.000	एमएस भीलवाड़ा राजसमंद टोलवे प्रा. लिमिटेड
	मुजरा टीपी किमी. 78.000 पर	
राजस्थान सीमा-फतेहपुर-सालासर (पीएस के साथ 2 लेन)	लसेडी किमी 8.700	मेसर्स सालासर हाईवे प्राइवेट लिमिटेड
	धाधर किमी 69.000	
	शिभासर किमी 144.5	
खेरवाड़ा-रतनपुर	किमी.348.450 (खांडी ओबरी उपला फल्ला गांव)	मेसर्स उदयपुर टोलवे प्राइवेट लिमिटेड
किशनगढ़-गुलाबपुरा	किमी 40.75 खेड़ी (बांदनवाड़ा)	मेसर्स किशनगढ़ गुलाबपुरा टोलवे प्राइवेट लिमिटेड
फलोदी से बीकानेर4- एलपीएस	सालासर @ किमी 23.950	मेसर्स इरकॉन पीबी टोलवे लिमिटेड
फलोदी से बीकानेर2- एलपीएस	नोखरा @ किमी 84.400	
फलोदी से बीकानेर2- एलपीएस	खिरवा @ किमी 141.830 (जोर और हाजीनगर के पास)	

एनएच-79 के चित्तौड़गढ़-नीमच (मध्य प्रदेश सीमा) खंड (किमी 183.000 से 221.400) को चार लेन का बनाना तथा एनएच-113 के निम्बाहेड़ा-प्रतापगढ़ खंड (किमी 5.400 से किमी 80.000) को दो लेन का बनाना	ओचरी	मैसर्स चेतक टोलवेज लिमिटेड निम्बाहेड़ा
	निम्बाभेरा	
	नरसिंहगढ़	
	सिद्धपुरा	
एनएच-11 के किमी 340.188 से एनएच-11 के किमी 557.775 तक सीकर बाईपास और बीकानेर बाईपास होते हुए एनएच-89 के किमी 553.869 से किमी 267.325 तक सीकर-बीकानेर का विकास और संचालन	रशीदपुरा	मैसर्स सीकर बीकानेर हाईवे लिमिटेड
	तिड़ियासर	
	लखासर	
	उदयरामसर (बीकानेर बाईपास, रिड़मलसर)	
जोधपुर - पाली एनएच 65 का विकास और संचालन	निम्बाली	मैसर्स जोधपुर-पाली एक्सप्रेसवे प्राइवेट लिमिटेड
	गजनगढ़	
राजस्थान राज्य में सार्वजनिक निजी भागीदारी (पीपीपी) के माध्यम से डिजाइन, निर्माण, संचालन और हस्तांतरण (डीबीएफओटी) के आधार पर राष्ट्रीय राजमार्ग-15 के बीकानेर-सूरतगढ़ खंड (राष्ट्रीय राजमार्ग-11 के किमी 553/869 से राष्ट्रीय राजमार्ग-15 के किमी 173/000 तक, राष्ट्रीय राजमार्ग-15 के किमी 10/630 होते हुए) का विकास और संचालन	खारा	मैसर्स सूरतगढ़ बीकानेर टोल रोड कंपनी प्राइवेट लिमिटेड
	भदेरा	
	हिंडोर	
ताम्बरम-तिंडीवनम	किमी 52.820 (परनूर)	रंचोर इंफ्रा डेवलपर्स प्राइवेट लिमिटेड

	किमी 103.500 (अथुर)	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
चेन्नई बाईपास	किमी 16.50, वनागरम	ईगल इंफ्रा इंडिया लिमिटेड.
	किमी 28.600, सुरपट्टू	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
चेन्नई-टाडा	किमी 21.625 नल्लूर	विनोद कुमार जैन
वालाझापेट - पूनमलाई	किमी 37.800 (श्रीपेरुम्बदूर) नेमिली	इंफ्राटोल लिमिटेड में आपका स्वागत है
	किमी 104.900 (चेन्नसमुद्रम)	चब्बरा एसोसिएट्स
तिरुपति तिरुथानी चेन्नई	किमी 305.800 एसवी पुरम गांव के पास	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
	किमी 31.800 (पटराई)	आशीष जायसवाल
मनवलनल्लूर से चिन्नासलेम	किमी 97.500 कीडकुप्पम पर	श्री अक्षय
कल्लागाम-मीनसुरुट्टी	मैनेजथी 27.05.2022	अरविंद चंद्रशेखरन
कराईकुडी - रामनाथपुरम खंड	किलोमीटर 114.550 10.06.2022 पर कोडिकोट्टई	श्री अक्षय
	वेन्नाथुर, किमी 154.960 10.06.2022 पर	हुले कंस्ट्रक्शन (पी) लिमिटेड
कुड्डालोर - वृद्धाचलम	उपूनालागरम	श्री अक्षय
वेल्लोर, तिरुवन्नामलाई को जोड़ता हुआ और विल्लुपुरम खंड पर समाप्त होता है	वल्लम	मोहम्मद यूसुफ अली
	एनामकारीयांदल	जय कामतानाथ एंड कंपनी
	थेन्नमदेवी	वाई मीनाक्षी
त्रिची-कल्लागाम	कल्लाकुडी @ 32.955 03.06.2022	कोरल एसोसिएट्स

होसुर-कृष्णागिरी	किमी 88.300 कृष्णागिरी	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
पांडिचेरी - तिंडीवनम	किमी 6.572 मोराटांडी	कोरल एसोसिएट्स
मीनसुरुट्टी - चिदंबरम	कुरुंगुडी शुल्क प्लाज़ा	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
तिंडीवनम-कृष्णागिरी	करियामंगलम किमी 139.255 पर 13.09.2024	वाई मीनाक्षी
	किमी 196.65013.09.2024 पर नागमपट्टी	मोहम्मद करीमुन्निसा
	नांगलीकोंडन किमी 60.45913.09.2024	रूपाली ज्वैलर्स
तिरुपत्तूर से वानियम्बाडी	कधवानी किमी 91.570 पर	हुले कंस्ट्रक्शन (पी) लिमिटेड
अविनाशी - तिरुप्पुर - अविनाशीपालयम खंड	वेलमपट्टी	कोरल एसोसिएट्स
एचएएम (अवशिष्ट एनएचडीपी चरण) पर एनएच-45ए (नया एनएच332) के पूंडियांकुप्पम (किमी.67/000) से सत्तानाथपुरम (किमी.123/800) खंड का चार लेन का निर्माण	कोत्ताताई टोल प्लाजा किमी 81.000	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
नेरलुरु (कर्नाटक) - धर्मपुरी (तमिलनाडु) को चार लेन का बनाना	किमी 77.66520.02.2025 पर करागाथाहल्ली	रंचोर इंफ्रा डेवलपर्स प्राइवेट लिमिटेड
विलुप्पुरम से पुडुचेरी खंड	गंगारामपालयम किमी 18.50024.02.2025 पर	श्री साई एंटरप्राइजेज
चेन्नई एन्नोर	माथुर @ 22.200(22.02.19)	श्री साई एंटरप्राइजेज
कृष्णागिरी -वालाझापेट	किमी. 46.800 पेद्दाकल्लुपल्ली (वनियमबाड़ी)	मेसर्स लार्सन एंड टुब्रो (एलएंडटी) कृष्णागिरी -

	किमी. 98.520 पल्लीकोंडा जिला वेल्लोर	वालाजाहपेट टोलवे प्रा. लिमिटेड
कृष्णगिरि - थोप्पुरघाट	किमी 154.440, पलायम गांव, धर्मपुरी जिला।	मेसर्स एलएंडटी कृष्णगिरी थोपर टोल रोड प्राइवेट लिमिटेड
ओमल्लूर-नमक्कल	किलोमीटर 191.800 ओमल्लूर (कोट्टागौंडम पैटी)	मेसर्स एमवीआर इंफ्रास्ट्रक्चर टोलवेज प्राइवेट लिमिटेड
नम्मकल - करूर	किमी 259.500 , रशमपलायम	मेसर्स एनके टोल रोड लिमिटेड.
तिंडीवनम-उलुंदुरपेट	किमी 148.900, विक्रवंडी	मेसर्स जीएमआर उलुंदुरपेट एक्सप्रेसवेज प्राइवेट लिमिटेड
सलेम - कुमारपलायम	किमी 27.697 वैगुंथम गांव	मेसर्स सलेम टोलवेज लिमिटेड.
कुमारपलायम - चेंगलपल्ली	किमी 88.287, विजयमंगलम	मेसर्स कुमारपालयम टोलवेज लिमिटेड
चेंगापल्ली - कोयंबटूर	किमी 136.840 कनियुर	एमएस। आईवीआरसीएल चेंगापल्ली टोलवेज लिमिटेड
त्रिची-करूर	किमी 157.500 थिरुपुवैथुराई	मेसर्स टीके टोल रोड प्राइवेट लिमिटेड
	किमी 198.500 मनवासी	
सलेम - उलुंडुपेट	किमी 21.750 metupatti	मेसर्स एसयू टोल रोड लिमिटेड.
	किमी 73.760 नाथक्करै और	
	किमी 105.000 वीरचोलापुरम पश्चिम	
त्रिची-कराईकुडी (10.00 - 94.000 (डिज़ाइन किमी 10.00 - 91.054) एनएच-67 पर त्रिची	किमी 19.00 लेच्चुमनापट्टी	टी. सूर्यनारायण रेड्डी
	किमी 57.317 लेम्बालाकुडी	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड

बाईपास सहित किमी 110.016 से किमी 135.930 (वार्षिक)		
थिरुमायम - मनामदुरै (2- एलपीएस)	शेनबागमपेड्डई @ किमी 92.957	टी. सूर्यनारायण रेड्डी
तंजावुर - पुदुक्कोट्टई -2 एलपीएस	पलाया गंधर्वकोट्टई/ किमी.16.095	नीरज कुमार
(त्रिची- तोवरनकुरिची - मदुरै) ओएमटी - 16	किमी 21.020 (बूथकुडी गांव के पास)	मनदीपा एंटरप्राइजेज
	किमी 113.630 (चित्तमपट्टी गांव के पास)	कोरल एसोसिएट्स
मदुरै-परमकुडी-रामनाथपुरम-2- एलपीएस	तिरुपचेथीकिमी 30.188	मोहम्मद करीमुन्निसा
मदुरै-परमकुडी-रामनाथपुरम	बोगलुर @ 98.129	हज़ूर मल्टी प्रोजेक्ट्स लिमिटेड
नागरकोइल से कवलिकनारु खंड	तिरुपतिसरम, कि.मी.2.420 पर	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
डिंडीगुल थेनी - कुमिली अनुभाग	उप्परपट्टी	कोरल एसोसिएट्स
ओड्डनचत्रम - मदाथुकुलम	छत्रपट्टी किमी 40.500 पर 02.12.2023	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
मदुरै तूतीकोरिन	किमी 143.580, एलियारपथी गांव के पास, जिला मदुरै और	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
	किमी 254.940 पुदुरपंडियापुरम गांव के पास जिला तूतीकोरिन	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
तंजावुर - त्रिची	किमी 120.900, वलावंतनकोट्टई	टीजीवी प्रोजेक्ट्स एंड इन्वेस्टमेंट्स प्राइवेट लिमिटेड
मदुरै-चेट्टीकुलम-नाथम- थुवरनकुरिची	पुदुर, किमी 21.020 पर	मोहम्मद यूसुफ अली

नागपट्टिनम - तंजावुर खंड	कोविल्वेन्नी शुल्क प्लाज़ा	गणेशगढ़िया कंस्ट्रक्शन प्राइवेट लिमिटेड
चोलपौरम-तंजावुर खंड	वेम्बुकुडी, किमी 152.000 पर	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
मदुरै - कन्याकुमारी (किमी 0.000 - किमी 243.170)	कप्पलूर जिले के पास किमी 18.652। मदुरै	मेसर्स क्यूब
	एट्टुरवट्टम जिले के पास किमी 74.930। विरुधुनगर	मेसर्स क्यूब
	किमी 125.350, सलाईपुथुर के पास, जिला तूतीकोरिन	मेसर्स क्यूब
	नांगुनेरी जिला तिरुनेलवेली के पास किलोमीटर 185.387	मेसर्स क्यूब
तिरुनेलवेली - तूतीकोरिन	वाघईकुलम किमी 17.000 (पुदुकोट्टई)	आर.के.जैन इंफ्रा प्रोजेक्ट्स प्राइवेट लिमिटेड
करूर बाईपास - डिंडीगुल बाईपास	किमी 338.000 वलनचेट्टियूर	मेसर्स टीएन (डीके) एक्सप्रेसवेज़ लिमिटेड.
डिंडीगुल बाईपास - साम्यनाल्लोर	किमी 398.500 कोडाई	मेसर्स डीएस टोल रोड लिमिटेड.
त्रिची - डिंडीगुल	पोन्नम्बलपट्टी के पास किमी 382.850	मेसर्स टीडी टोल रोड प्राइवेट लिमिटेड
उलुंदुरपेट - पडालूर	किमी 192.750 सेंगुरिची और	मेसर्स त्रिची टोलवे प्राइवेट लिमिटेड
	किमी 244.00 तिरुमंडुरई	
पडालूर - त्रिची	किमी 304.510, समयपुरम	मेसर्स इंदु नवयुग इंफ्रा प्रोजेक्ट्स प्रा. लिमिटेड
थानामचेरला-जमंडलापल्ली - 2 एलपीएसएनएचDP-IV (8.2.2017)	किमी 99.550 चिंतापल्ली	अनिल कुमार शुक्ला
हैदराबाद – डिंडी (2 एलपीएस)	कडथल, किमी 45.710 पर	एविएशन बाबा एयरो सर्विसेज (पी) लिमिटेड

हैदराबाद – डिंडी (2 एलपीएस)	कोनेटिपुरम किमी 101.450 पर	नीरज कुमार
कल्याण – निर्मल -2 एलपीएस	दिलावरपुर 29.11.2019	अमित एंटरप्राइजेज
मंगलवारपेट से मल्लमपल्ली	किमी 169.180, मुथोजीपेट	मोहम्मद यूसुफ अली
आंध्र प्रदेश/तेलंगाना सीमा-रुद्रमपुर	गौराराम, किमी 88.650 पर	हुले कंस्ट्रक्शन (पी) लिमिटेड
यादगिरी - वारंगलएनएचडीपी-IV	कोमाटिपल्लीकिमी 137.300	नारिसे शिव गणेश
	कोमला किमीकिमी 100.500	इंद्रदीप कंस्ट्रक्शन कंपनी
थिरुमालागिरी - सूर्यापेट अन्य	येरकरम किमी. 72.215 पर	अनिल कुमार शुक्ला
जनगांव - तिरुमलागिरी	सिंगराजूपल्ली, किमी. 20,000	माँ नर्मदा ट्रेडर्स
हैदराबाद-भोपालपट्टनम खंड	किमी 199.052 पर जवाहरनगर	आर.के.जैन इंफ्रा प्रोजेक्ट्स प्राइवेट लिमिटेड
हैदराबाद-यादगिरी-वारंगल	किमी 115.580 चितलापल्ली पर	लालजी पाठक
जदचेरला-कलवाकुर्तेय	किमी 33.260 पर मुन्नानूर	टी. सूर्यनारायण रेड्डी
हैदराबाद से बाहरी रिंग रोड जंक्शन से मेडक सेक्शन	किमी 9.640 पर गुम्माडिडाला	मोहम्मद यूसुफ अली
मंगलूर से तेलंगाना/महाराष्ट्र खंड	किमी 96.035 पर धर्मराम (आंशिक)	हुले कंस्ट्रक्शन (पी) लिमिटेड
नकरेकल-तनमचेरला	कोठागुडेम किमी 42.950	मोहम्मद करीमुन्निसा
सूर्यापेट (डिजाइन चैनेज 0+420/एनएच-65 का मौजूदा किमी 128+500) से खम्मम डिजाइन चैनेज 59+046/पुराने एसएच-42 का मौजूदा किमी 50+750	सिंगरेनीपल्ली, किमी. 37.400 पर	ऋद्धि सिद्धि एसोसिएट्स
मंचेरियल - रेपेलवाड़ा	मंदामरी, कि.मी.21.470 पर	इंद्रदीप इंफ्रा इंडिया लिमिटेड
कंडी से निज़ामपेट	तड्डनपल्ली किमी 14.620 पर	श्री साई एंटरप्राइजेज

रेपेलावाड़ा - तेलंगाना/महाराष्ट्र सीमा	सारंडी टोल प्लाजा 22.11.2023	कोरल एसोसिएट्स
हैदराबाद – विजयवाड़ा	(3) कृष्णा जिले में चिल्लाकल्लू गांव के पास किमी 205.025	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
	(1) नलगोंडा जिले में पंथंगी गांव के पास 60.650 किमी	दिनेशचंद्र आर. अग्रवाल इंफ्राकॉन प्राइवेट लिमिटेड
	(2) नालगोंडा जिले में कोरलाफाडु गांव के पास किमी 118.250	ईगल इंफ्रा इंडिया लिमिटेड.
पेनमपल्ली टोल प्लाजा	पेनमपल्ली, किमी 12.450 पर	कोरल एसोसिएट्स
महादेवपुर - भूपाईपाई के बीच सिरोंचा - आत्मकुर खंड	मेडिपल्ली टोल प्लाजा	कोरल एसोसिएट्स
मिर्यालगुडा से कोडाद	अलगापाड़ा, किमी 194.07507.02.2025 पर	श्री साई एंटरप्राइजेज
थोंडापाली - जेडचेरला	किमी 54.00 रायकाल	मेसर्स जीएमआर जडचेरला एक्सप्रेसवे प्राइवेट लिमिटेड
जचेरला - कोटकट्टा	किमी 114.087 सखापुर	मेसर्स एलएंडटी वेस्टर्न आंध्र टोलवेज प्राइवेट लिमिटेड
हैदराबाद - यादगिरी	नलगोंडा जिले में गुडूर गांव के पास किमी 38.100	मेसर्स हैदराबाद – यादगिरी टोलवे प्राइवेट लिमिटेड
आर्मुर् - अदलूर – येल्लारेड्डी	किमी 342.700 इंदलवाई	मेसर्स नवयुग दिचपल्ली टोलवे प्राइवेट लिमिटेड
कोठाकोटा बाईपास–कुरनूल	किमी 200.95, पुल्लुर	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
महाराष्ट्र/आंध्र प्रदेश सीमा - इस्लाम नगर टीओटी-16	आदिलाबाद जिले में पिप्पलवाड़ा गांव के पास किमी 180.300।	मेसर्स नॉर्थ तेलंगाना एक्सप्रेसवे प्राइवेट लिमिटेड
इस्लाम नगर – कटदल टीओटी-16	किमी 245.400 रोलमामडा गांवा आदिलाबाद जिले में.	

कडथल-आर्मुर् टीओटी-16	किमी 281.320, गमजाल	
अदलूर येल्लारेड्डी – चेगुंटाटीओटी-16	किमी 392.600 भीकनूर	
चेगुंटा – बेवेनपल्ली टीओटी-16	किमी 443.713 मनोहराबाद	
चकेरी - उसरानिया	किमी 527.275 बदौरी	सहकार ग्लोबल लिमिटेड
फतेहपुर - खोखराज	किमी 120.50 कटोघन	इनोविजन लिमिटेड
अलीगढ़ - मुरादाबाद - 2-एलपीएस	मोहम्मद इब्राहिमपुरकिमी 207.900	जितेंद्र कुमार भगत
	बेलोन @ किमी. 136.965	विनोद कुमार जैन
पुवायां - पूरनपुर 2-एलपीएस	शाहजहाँपुर जिले में सबली। किमी.61.500 पर	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
अलीगढ़-कानपुर	आशपुर	बीआर गोयल इंफ्रास्ट्रक्चर लिमिटेड.
	तरवा देवा पर किमी 299.507	इनोविजन लिमिटेड
वाराणसी-हनुमान खंड	किमी 109.450 पर अत्रैला शिव गुलाम	जगर सिंह कॉन्ट्रैक्टर्स प्रा. लिमिटेड
पूरनपुर-खुटार खंड	शाहजहाँपुर जिले में किमी 69.640 हिटौटा पर।	सुरेंद्र कुमार कौशिक
पीलीभीत - पूरनपुर	किमी 9.590 पर सराय सुंदरपुर	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
कानपुर-अयोध्या (लखनऊ)	किमी 39.00 नवाबगंज	आशीर्वाद स्मार्ट इंफ्रालिंक प्रा. लिमिटेड
	किमी 53.000, अहमदपुर, जिला बाराबंकी	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
	किमी 107.000 रोनाही, जिला। फैजाबाद	ऋद्धि सिद्धि एसोसिएट्स
जरवल - बहराइच बाईपास	किमी 63.450 पर आइनी	महेंद्र गोदारा
बहराइच बाईपास - रूपईडीहा	किमी 125.200 गुलालपुरवा पर	इनोविजन लिमिटेड

बाराबंकी-जरवल-2 एलपीएस	शहाबपुर @ 5.925	शिव चंद्र त्रिपाठी
लखनऊ - सुल्तानपुर (एचएएम)	किमी. 51.160 बारा	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
लखनऊ - सुल्तानपुर (एचएएम)	किमी. 127.370 असरोगा	इनोविजन लिमिटेड
बहराइच-श्रावस्ती	दुलारपुर 17.09.2020	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
बलरामपुर से तुलसीपुर सेक्शन)- 2एलपीएस	बदागाँव किमी 346.950	सुनील कुमार यादव
	गोल्हौराशुल्कप्लाजा, किमी 407.750 पर	विवेक कंस्ट्रक्शन
हरपालपुर-सुगिरा खंड	बम्होरी कुर्मी किमी 104.600 पर 04.02.2023	अनिल कुमार शुक्ला
अलीगढ़-कानपुर खंड	बशीरपुर 04.03.2023	ईगल इंफ्रा इंडिया लिमिटेड.
अलीगढ़-कानपुर खंड	कीरतपुर	हाईवे इंफ्रास्ट्रक्चर लिमिटेड
सितारगंज-बरेली खंड	लभेरा 26.08.2023	कोरल एसोसिएट्स
अलीगढ़-कानपुर	नेवाडा शुल्क प्लाजा 10.10.2023	बीआर गोयल इंफ्रास्ट्रक्चर लिमिटेड.
उन्नाव से लालगंज खंड	अकवाबाद फी प्लाजात डिजाइन किमी 33.350 01.03.2024	विवेक कंस्ट्रक्शन
कानपुर-कबरई (पीएस के साथ 2- लेन)	किमी. 43.500 अलियापुर	नारिसे शिव गणेश
	किमी 105.500 खन्ना	विवेक कंस्ट्रक्शन
हरदोई बाईपास के अंत से हरदोई जिला खंड के अंत तक	ब्लेलेरपुर किमी 183.627 पर	संदीप कंस्ट्रक्शन्स
मथुरा से देवीनगर बाईपास	जावर टोल प्लाजा किमी 37.100 पर	उमेश कुमार
झाँसी - ललितपुर (वार्षिकी परियोजना)	किमी 32.100 बबीना (मौजूदा चेनेज 28.500)	मेसर्स क्यूब

झाँसी - ललितपुर (वार्षिकी परियोजना)	किलोमीटर 85.280 ललितपुर जिले में ग्राम विगाखेता।	मेसर्स क्यूब
आगरा बाईपास	रायभा (आगरा बाईपास) किमी 10.800 पर	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
लखनऊ-रायबरेली	दक्षिणशेखपुर किमी 42.5	मेसर्स क्यूब
ओराई-बारा	किमी 229.213 गांव उसाका, जालुआन जिला (चमेरी)	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
बरेली-सीतापुर खंड	फरीदपुर, डिज़ाइन किमी 266.900 पर	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
बरेली-सीतापुर	मैगलगंज शुल्क प्लाजा 20.10.2023	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
बृजघाट - मुरादाबाद	किमी 121.975 जोया	मेसर्स आईआरबी हापुड़ मुरादाबाद टोलवे प्राइवेट लिमिटेड
हापुड़ - गढ़मुक्तेश्वर	किमी 88.500 बृजघाट, जिला गाजियाबाद	
मेरठ - मुजफ्फरनगर	किमी 75.900 गांव सिवाया जिला	मेसर्स वेस्टर्न यूपी टोल वे लिमिटेड.
मुरादाबाद -बरेली	किमी 40.050 पर नियामतपुर	मेसर्स मुरादाबाद बरेली एक्सप्रेसवे लिमिटेड.
	किमी 26.900 पर थिर्या खेता	
आगरा-अलीगढ़	किमी 14.945 बारास पर	मेसर्स बृजभूमि एक्सप्रेसवे प्राइवेट लिमिटेड
	किमी 71.820 मद्रक पर	
गाजियाबाद-अलीगढ़ 24.06.2015	लुहाराली गाँव के पास किमी 47.500 (मौजूदा श्रृंखला 47.022) पर	मेसर्स गाजियाबाद अलीगढ़ एक्सप्रेसवे प्राइवेट लिमिटेड
	सोमना गांव के पास किमी 113.300 (मौजूदा चेनेज 110.100) पर	
आगरा-इटावा और इटावा बाईपास	टूंडला में किमी 224.950	मेसर्स ई टोलवे प्राइवेट लिमिटेड
	गौराऊ में किमी 285.200	
इटावा - चकेरी	किमी 353.000 अनंतराम	

	किमी 438.300 बाराजोड़ (पहले सिकंदरा)	मेसर्स ओरिएंटल स्ट्रक्चरल इंजिनियरीज प्राइवेट लिमिटेड
लखनऊ - सीतापुर	बाराभारी के पास किमी 468.000 इटुंजा	मेसर्स लखनऊ सीतापुर एक्सप्रेस वे लिमिटेड
	और करौंदी के पास किमी 420.000 खैराबाद	
झांसी-उरई	सेमरी में किमी 140.400	मेसर्स प्रकाश एस्फाल्टिंग एंड टोल हाईवे (इंडिया) लिमिटेड
	ऐट पर किमी 187.500	
नैनी में केबल स्टेड ब्रिज और उसका प्रवेश द्वार	किमी 38.200 @ हारो किमी 417.250 @ मुगारी	कोरल एसोसिएट्स
	किमी 382.930 @ उमानपुर (पहले अमरेहा)	
इलाहाबाद-यूपी/एमपी सीमा	हैरो, गन्ने के पास @ किमी 38.200	
रायबरेली-जौनपुर	कुंवरपुर किमी 132.400	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
	नूरुद्दीनपुर @ किमी 40.00	लालजी पाठक
रायबरेली-बांदा (2- एलपीएस)	किमी 172.890 @ ऐहर	अभ्युदय हाउसिंग एंड कंस्ट्रक्शन्स प्राइवेट लिमिटेड
	किमी 229.006 @ जिंदपुर	सुरेंद्र कुमार शुक्ला
सोनौली से गोरखपुर (2- एलपीएस)	किमी 11.070 @ चपवा	सुरेंद्र कुमार कौशिक
	किमी 75.915 @ नैनीसर	जितेंद्र कुमार भगत
घाघरा ब्रिज - वाराणसी 4-एलपीएस	अमदी @ 164.750	लालजी पाठक
फरेंदा - महाराजगंज - 2 एलपीएस	हदावा @ किमी 466.300	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
घाघरा ब्रिज सेक्शन के रुधौली से बस्ती की ओर - 2 एलपीएस	अक्स्टा	लालजी पाठक

टांडा- रायबरेली - 2- एलपीएस	किमी 113.255 @ ऐंधी	सुरेंद्र कुमार शुक्ला
टांडा- रायबरेली - 2- एलपीएस	किमी 51.150 @ पिढी	सुरेंद्र कुमार शुक्ला
प्रयागराज-अयोध्या	भरतकुंड किमी 12.800	शिवा बिल्डटेक प्राइवेट लिमिटेड
गोरखपुर बाईपास	शेरपुर चमारहा किमी 5.600	महेंद्र गोदारा
प्रतापगढ़-इलाहाबाद बाईपास	रामनगर गन्सियारी किमी 118.400	लालजी पाठक
गोरखपुर-परतावल-महराजगंज खंड	सेमरा राजा किमी 515.200 पर	अनिल कुमार शुक्ला
वाराणसी-गोरखपुर	कैथी, किमी 28.585 पर	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
कबराई-बांदा	किमी 193.600 पर श्रीशिकलां	हजूर मल्टी प्रोजेक्ट्स लिमिटेड
भारत नेपाल सीमा - रुदाहुआली	बेलगाडा, किमी 53.630 पर	विनोद कुमार जैन
कालूपुर-ललाता सड़क खंड	जोरवारा08.10.2022	शिव चंद्र त्रिपाठी
अयोध्या – गोरखपुर	किमी 163.000 चौकड़ी, जिला बस्ती	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
	किमी 198.000 मांडवानगर	प्रकाश एस्फाल्टिंग्स एंड टोल हाईवेज (इंडिया) लिमिटेड.
वाराणसी-हनुमान खंड	प्रतापपुर	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
सुल्तानपुर- वाराणसी	हौज	बालाजी एंटरप्राइजेज
इलाहाबाद-मिर्जापुर	गोपालपुर11.03.2023	विवेक कंस्ट्रक्शन
वाराणसी से गोरखपुर खंड	डिज़ाइन किमी 85.660 पर मिर्जापुर (क्यामपुर)।	अशमी रोड कैरियर्स प्राइवेट लिमिटेड

सुल्तानपुर-वाराणसी खंड	बैती कलां	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
जगदीशपुर-अयोध्या खंड	मीठेगांव (रसूलपुर)	अनिल कुमार शुक्ला
घाघरा ब्रिज से वाराणसी खंड	डेरही शुल्क प्लाजा 24.01.2024	खलाटकर कंस्ट्रक्शन इंफ्रा प्रा. लिमिटेड
एनएच-233 (नया एनएच-28) के घाघरा ब्रिज से वाराणसी खंड तक डिजाइन किमी 180.420 से किमी 240.340 तक	डिजाइन किमी 227.200 पर अमोरा मोइद्दीनपुर	टी. सूर्यनारायण रेड्डी
गोरखपुर-कस्या-यूपी/बिहार बॉर्डर ओएमटी-27ए	किमी 3.500 ग्राम तेंदुआ, जिला गोरखपुर।	विनोद कुमार जैन
	गांव मुजियाना हेतिम के पास किमी 307.00	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
	किमी 357.000, सलेमगढ़, जिला। कुशीनगर	कोरल एसोसिएट्स
रायबरेली-इलाहाबाद	अंधियारी, किमी.167.100 पर	जगर सिंह कॉन्ट्रैक्टर्स प्रा. लिमिटेड
रायबरेली से इलाहाबाद (प्रयागराज)	इटोरा बुजुर्ग @ 25.315	धरम सिंह
वाराणसी से गोरखपुर खंड की 4 और अधिक लेन	भिताहा टोल प्लाजा किमी 201.150 पर	ऋद्धि सिद्धि एसोसिएट्स
इलाहाबाद बाईपास	किमी 161.850 सिहोरी उपरहार,	एमएस। क्यूब (कोखराज हंडिया एक्सप्रेसवे प्राइवेट लिमिटेड)
	किमी 185.544 आदमपुर,	
	किमी 196.605 राजापुर मकसूदन,	
	किमी 216.815 भोपतपुर और	
	श्रृंगवेरपुर (स्टेजर्ड एफपी)	
	किमी 239.950 सुजौला	

हंडिया से राजातालाब सेक्शन (इलाहाबाद - हंडिया - वाराणसी)	किमी 279.12, लालानगर	मेसर्स एनआईएफ (काशी टोलवे प्राइवेट लिमिटेड)
वाराणसी - औरंगाबाद	वीआरएम बाईपास के किमी 12.00 संशोधित किमी 800.00 (धफी)	मेसर्स सोमा आइसोलक्स वाराणसी औरंगाबाद टोलवे प्राइवेट लिमिटेड
दलखोला-इस्लामपुर	किमी 451.00 सुरजापुर	अशमी रोड कैरियर्स प्राइवेट लिमिटेड
सोनापुर - घोषपुकुर	दार्जिलिंग जिले में किमी 547.350 पश्चिम मदती।	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
सालसलाबारी - पश्चिम बंगाल - असम सीमा	किमी 243.00 गुआबारी	आर.के.जैन इंफ्रा प्रोजेक्ट्स प्राइवेट लिमिटेड
कृष्णानगर-बहरामपुर चरण-III (वार्षिकी)- 4एल/एलपीएस	किमी 141.140, साली बामनडांगा पर	स्काईलार्क इंफ्रा इंजीनियरिंग प्राइवेट लिमिटेड
काकद्वीप – नामखाना	नामखाना @ किमी 114.43018.3.2020	रॉयल डीप कंस्ट्रक्शन्स प्राइवेट लिमिटेड
मयनागुड़ी-चांगराबांधा और जरगांव-हासीमारा-धूपगुड़ी	रंगालीबजना, किमी 167.365 पर	इंद्रदीप कंस्ट्रक्शन कंपनी
काकरविट्टा-पानीटंकी-बागडोगरा- शिवमंदिर मोर नौकाघाट-फुलबारी- बांग्लाबांधा	सतभैया किमी 23.400 पर	एमबी कंसोर्टियम
मोंगपोंग-चालसा-तेलीपारा	सुलखापारा किमी 117.050	सुरेंद्र कुमार शुक्ला
पुंडीबाड़ी-बक्शीरहाट	घोघरकुठी किमी 801.12002/09/2020	बंशी लाल गुप्ता
बांकुरा-पुरुलिया खंड	कालापत्थर, किमी 14.550 पर	रियाज़ अहमद
धलडांगा-मेजियाअन्य	मेजिया, किमी 267.250 पर	अशमी रोड कैरियर्स प्राइवेट लिमिटेड

घोषपुर से धुपगुड़ी	हुसलुडांगा, किमी 77.830 पर	इंफ्राटोल लिमिटेड में आपका स्वागत है
	पनीकाउरी, किमी 33.400 पर	इंफ्राटोल लिमिटेड में आपका स्वागत है
दालखोला बाईपास सहित रायगंज- दालखोला खंड	बरई, किमी 411.85028.02.2023 पर	ऋद्धि सिद्धि एसोसिएट्स
पुरुलिया - चांडिल	टेटला शुल्क प्लाज़ा 23.09.2024	न्यू जेके ज्वेलर्स
	बेलकुरी शुल्क प्लाज़ा 23.09.2024	श्री पाल सिंह
बारासात-कृष्णनगर	आयसपुर, किमी 54.390 पर	मनदीपा एंटरप्राइजेज
चिचिरा-खड़गपुर	बालीभासा, किमी 43.350 पर	मेसर्स नेशनल हाईवे इंफ्रा ट्रस्ट (एनएचआईटी)
कोलाघाट-हल्दिया	किमी. 11.600 सोनापेट्या	ईगलदीप कोलाघाट हल्दिया ओएमटी प्रोजेक्ट प्राइवेट लिमिटेड
बुडबुड-पल्लिसत	किमी 585.692 पलसित जिला बर्दवान	मेसर्स पानागढ़ पलसित रोड प्राइवेट लिमिटेड
पलसित - धनकुनी	किमी 646.005 धनकुनी	मेसर्स पलसित दानकुनी टोलवे प्राइवेट लिमिटेड
बरवा अड्डा- पानागढ़	किमी 438.500 बेलियाद	मेसर्स स्काईलार्क सिक्कूरितास प्रा. लिमिटेड
	किमी 507.00 बानसकोपा	
बालेश्वर से खड़गपुर	किमी. 52.000 लक्ष्मणनाथ	मेसर्स बालेश्वर खड़गपुर एक्सप्रेसवे लिमिटेड
	किमी. 103.500 रामपुरा	
द्वितीय विवेकानंद ब्रिज और पहुंच मार्ग	किमी 666.644, निवेदिता सेतु	मेसर्स सेकंड विवेकानंद ब्रिज टोलवे कंपनी प्राइवेट लिमिटेड
धनकुनी-खड़गपुर	जलाधुलागोरी/किमी. 35.250 इंच और	मेसर्स अशोका बिल्ड कॉन लिमिटेड
	डेबरा/किमी 112.245	

बेहरामपुर - फरक्का (किमी 193 - किमी 295)	किमी 206 शिबोपुर (गोपग्राम)	एमएस। बहरामपुर फरक्का हाईवे लिमिटेड
	किमी 260 चंदरमोर (किशोरपुर)	
फरक्का-रायगंज 19.10.2016	किमी 297.867 लक्ष्मीपुर	मेसर्स फरक्का-रायगंज हाईवे लिमिटेड
	किमी 351.440 चकसेहेडी (बागसराय)	
सितरगंज-टनकपुर	बनुशी किमी 25.125 पर	रॉयल डीप कंस्ट्रक्शन्स प्राइवेट लिमिटेड
रुड़की-छुटमलपुर-गागलहेड़ी और छुटमलपुर-गणेशपुर एनएच डीपी-IV	सईद माज़रा	जय सिंह एंड कंपनी
	भगवानपुर 25.09.2020	बिमलराज आउटसोर्सिंग प्राइवेट लिमिटेड
गागलहेड़ी-सहारनपुर-यमुनानगर (यूपी/हरियाणा सीमा) एनएच डीपी-IV	सरसावा 4.11.2020	एसडीएम वेंचर्स प्राइवेट लिमिटेड
रामपुर - काठगोदाम एनएच डीपी-III	कोयला किमी 11.270 पर	पूनम सिंह
हरिद्वार-देहरादून चरण-III	लच्छीवाला किमी 167.560	सूर्या इंटरनेशनल प्राइवेट लिमिटेड
नगीना-काशीपुर	पुरैनी	इनोविज़न लिमिटेड
	जगतपुर पट्टी	रेणु
रामपुर-काठगोदाम खंड	नागला, किमी 61.500 पर 12.02.2025	रक्षक सिक्यूरिटास प्राइवेट लिमिटेड
काशीपुर-सितारगंज (4 लीटर)	किमी 222.270 @ देवरिया	मेसर्स काशीपुर सितारगंज हाईवे प्रा. लेफ्टिनेंट
मुजफ्फरनगर-हरिद्वार एनएच डीपी-III	चापर फी प्लाजा	मेसर्स एनएचआईटी सदरन प्रोजेक्ट्स प्राइवेट लिमिटेड
मुजफ्फरनगर-हरिद्वार एनएच डीपी-III	बहादुराबाद, किमी 187.370 पर	मेसर्स एनएचआईटी सदरन प्रोजेक्ट्स प्राइवेट लिमिटेड

कुल्लू - मनाली-2 एलपीएस	दोल्हू नाला	एके कंस्ट्रक्शन प्राइवेट लिमिटेड
परवानो-सोलनएनएचडीपी-III	संवारा किमी 80.72219.04.2021	आशीष अग्रवाल
पंडोह बाईपास से टकोली और टकोली से कुल्लू खंड का अंत	ताकोली (आंशिक लंबाई)	रेणु
कीरतपुर - नेरचौक - मनाली खंड	बलोह	जय सिंह एंड कंपनी
किरतपुर से नेरचौक सेक्शन एफ	मौरा 06.08.2023	जय सिंह एंड कंपनी
भांगबार (रानीताल के पास) से एनएच-88 (नया एनएच-303 और 503) के कांगड़ा बाईपास खंड से एनएच-154 के साथ चौराहे तक 4 लेन	किमी 181.70012.06.2025 पर घट्टा	श्री पाल सिंह

AFFORDABLE HOUSING RENTAL SCHEMES

4627. DR. NISHIKANT DUBEY:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- the details of the steps taken/being taken by the Government to address the issue of affordable housing in urban areas particularly for low income families;
- the details of the steps taken/being taken by the Government to promote the development of Affordable Housing Rental schemes to cater to migrant workers and urban migrants in different cities across the country; and
- the details of the steps taken/being taken by the Government to enhance public transportation infrastructure in urban areas to reduce traffic congestion and pollution across the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) : Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Based on the project proposal submitted by States/Union Territories (UTs), a total of 119.31 lakh houses including 7.15 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.98 lakh houses have been grounded and 93.81 lakh are completed/delivered to the beneficiaries across the country including low income families, as on 04.08.2025.

(b): MoHUA launched Affordable Rental Housing Complexes (ARHCs) as a sub-scheme of PMAY-U to provide dignified living to urban migrants/poor near their workplace through single/double bedroom units or dormitory beds in the country. This scheme is being implemented through two models. Beneficiaries of ARHCs are urban migrants/poor from Economically Weaker Section (EWS)/Low Income Group (LIG). They include labour, urban poor (street vendors, rickshaw pullers, other service providers etc.), industrial workers, and migrants working with market/trade associations, educational/health institutions, hospitality sector, working women hostels, long term tourists/visitors, students or any other persons of such category.

Under Model-1, so far, 5,783 existing Government funded vacant houses have been converted into ARHCs in different States/Union Territories (UTs). Under Model-2, MoHUA has approved proposals for construction of 83,298 new ARHC units in 7 States, of which 36,450 have been completed and remaining are under different stages of initiation/construction.

ARH vertical of PMAY-U 2.0 specifically aims to scale up construction of affordable rental housing stock through creating a conducive environment by incentivizing Public/Private Entities to leverage investment in the sector. It promotes the creation of adequate rental housing in different cities across the country for eligible beneficiaries including migrant workers, industrial workers who do not want to own a house but require housing for short term basis. As per scheme

guidelines of PMAY-U 2.0, Public/Private Entities can construct, operate and maintain ARH projects containing Single/Double bedroom unit or dormitory beds to provide accommodation for eligible beneficiaries.

(c): MoHUA is spearheading multiple initiatives to improve urban mobility and reduce congestion and emissions. Key efforts include expanding metro and regional rapid transit networks across major cities, implementing the PM-eBus Sewa scheme to deploy 10,000 electric buses, and promoting integrated, sustainable transport planning through Comprehensive Mobility Plans.

PM-eBus Sewa Scheme”, launched on 16th August 2023, aims to augment city bus operations in urban areas with Central Assistance (CA) of ₹20,000 crore for deploying 10,000 electric buses on PPP model. As per the extant guidelines of the scheme, cities with a population between 3-40 lakh and other State/UT Capitals with less than 3 lakh population as per census 2011 are eligible to participate in the scheme.

Government of India has issued Metro Rail Policy, 2017 for systematic planning of public transport projects including Metro Rails in order to achieve sustainable mobility. At present, about 1,053 km of metro rail network including RRTS is operational in 24 cities across the country.

INSTALLATION OF SMART METER AND DIGITAL MONITORING SYSTEM UNDER NGD

4628. SHRIMATI JYOTSNA CHARANDAS MAHANT:

SHRI RAJESHBHAI NARANBHAI CHUDASAMA:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) the current percentage of natural gas in India's energy mix along with the strategy and initiatives of the Government towards increasing/achieving the target of 15 percent by 2030 including progress made in this regard so far;
- (b) the challenges anticipated in achieving this target and the proposed solutions to address them;
- (c) the projected impact on the country's energy security and environmental sustainability with the expansion of natural gas usage;
- (d) the number of smart meters and digital monitoring systems that have been installed under National Gas Distribution (NGD), State-wise; and
- (e) the steps taken by the Government to encourage competitive gas prices?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

(a) to (c): As per Energy Statistics 2025 released by Ministry of Statistics and Programme Implementation, share of Natural Gas in India's Energy mix was 7.0% (Provisional) during Financial Year 2023-24. Government have taken various steps for increasing the share of natural gas in the energy basket, which *inter-alia*, include expansion of National Gas Grid Pipeline, expansion of City Gas Distribution (CGD) network, setting up of Liquefied Natural Gas (LNG) Terminals, allocation of domestic gas to Compressed Natural Gas (Transport)/ Piped Natural Gas

(Domestic) CNG (T)/PNG(D) on priority, allowing marketing and pricing freedom with a ceiling price to gas produced from high pressure/high temperature areas, deep water & ultra-deep water and from coal seams, Sustainable Alternative Towards Affordable Transportation (SATAT) initiative to promote Compressed Bio Gas (CBG) etc.

Consumption of natural gas is impacted by its price vis-a-vis alternate fuels and cost associated with its transportation across the country, including hilly areas and difficult terrains. Gas prices are dependent on various factors viz. domestic production, international availability, etc. Higher local production obviates need for additional imports. For increasing domestic gas production, Government have notified Hydrocarbon Exploration and Licensing Policy (HELP) for the award of exploration acreages shifting from Production Sharing mechanism to Revenue Sharing mechanism. Government further notified the policy reforms on 28th February 2019, where many of the processes and approvals were relaxed to promote “Ease of Doing Business”, Revenue Share from Category II & III type of basins were removed, except for windfall gains, 7 years Royalty Holiday for Deep & Ultra-deep blocks, concessional Royalty Rates for Deepwater and for ultra-deep water blocks, and fiscal incentives have been provided for early monetization of fields along with Marketing and Pricing freedom for natural gas.

Consumption of natural gas not only enhances environmental sustainability as it is a cleaner and low-emitting fuel vis-a-vis other fossil fuels but also ensures

energy security by allowing (i) the country to diversify its energy mix and thereby reduce its reliance on imported oil and coal and (ii) reduce its vulnerability to the volatility of the international market.

(d): The data regarding the number of smart meters and digital monitoring systems established for national gas distribution is not maintained by the Government. However, authorized entities implement such systems based on techno commercial feasibility in accordance with the regulations and guidelines issued by the Petroleum and Natural Gas Regulatory Board (PNGRB). For instance, in order to ensure precision metering, major gas pipeline operators install advanced measurement systems such as Ultrasonic Meters, Turbine Meters, and Rotary Positive Displacement Meters. These are integrated with digital Flow Computers and Gas Chromatographs. All these metering components are integrated with Centralized SCADA (Supervisory Control and Data Acquisition) System, enabling real-time digital monitoring, efficient pipeline hydraulics management, and auto invoicing.

(e): With the endeavor to provide competitive gas prices to the consumers (in the PNG(D) segment of the CGD), Government have been allocating domestic gas on priority basis, the price of which is determined in accordance with the revised domestic natural gas pricing guidelines vide Gazette Notification dated 07.04.2023 for gas produced from nomination fields of ONGC/OIL, New Exploration Licensing Policy (NELP) blocks, and pre-NELP blocks, where the Production Sharing

Contract (PSC) provides for Government approval of prices. Under the revised guidelines, the price of such natural gas is determined as 10% of the monthly average of the Indian Crude Basket and is notified on a monthly basis. For gas produced by ONGC and OIL from their nomination blocks, the APM price is subject to a floor of \$4.0/Metric Million British Thermal Unit (MMBTU) and a ceiling of \$6.5/MMBTU. The ceiling would be maintained for the next two financial years (2023-24 and 2024-25) and then increased by \$0.25/MMBTU each year. Further, Government vide notification dated 07.04.2023 also allowed a premium of 20% over the Administered Price Mechanism prices on gas produced from new well and well interventions of Oil and Natural Gas Corporation Limited & Oil India Limited from their nomination fields. This has led to price stability for consumers.

RURAL WATER SUPPLY PROJECTS

4629. SUSHRI SAYANI GHOSH:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the total Central outlay and actual expenditure incurred under the Jal Jeevan Mission (JJM) since its inception, year and State-wise;
- (b) whether the Government has stopped releasing funds to some States under the mission and if so, the details thereof along with the reasons therefor;
- (c) the number of rural water supply projects approved, completed and pending under this mission and the status of revised cost approvals for pending works;

- (d) whether the Government has set up any mechanism to verify cost escalations, bloated expenditure or inadmissible project components and if so, the nature of such audits and compliance protocols in place; and
- (e) the manner in which the Government is planning to ensure that all States and Union Territories complete the said mission within the new timeline despite the restriction on funding inadmissible costs and additional liabilities?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):

(a) to (e): Since August 2019, Government of India in partnership with States, is implementing centrally sponsored scheme Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household in all villages across the country. At the time of the launch, the Government also approved support for the States and UTs with a central outlay of ₹2,08,652 crore. The approved Central outlay has almost been utilized. State/ UT-wise and year-wise details of fund allocation, drawn and utilization reported under JJM are in public domain and are accessible through JJM-IMIS at:

https://ejalshakti.gov.in/JJM/JJMReports/Financial/JJMRep_StatewiseAllocationReleaseExpenditure.aspx

Drinking Water being a State subject, it is States, who plan, design, approve and implement drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. Numerous projects are implemented concurrently at various levels across the States for

achieving the envisaged objectives. As such, project-wise details of individual projects/ schemes for rural water supply projects are maintained at the State Government level.

Moreover, as per Operational Guidelines of the implementation of the Mission, States decide about the expenses which are not eligible to be funded under the Central share of JJM, such as cost escalation, time and cost overrun, costs on account of centage/supervision charge, costs towards O&M, Land, creating infrastructure beyond the objective of the Mission, etc., and the same is to be borne by the State Governments from their own resources. States have also been advised to ensure that their accounts are audited by a Chartered Accountant empanelled by the Comptroller and Auditor General (CAG) within six months of the end of the financial year auditing/ verifying that the funds are being used in accordance with the provisions of extant guidelines.

At the time of announcement of Jal Jeevan Mission, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 19.08.2025, more than 12.45 Crore additional rural households have been provided with tap water connections. Thus, as on 19.08.2025, out of 19.36 Crore rural households in the country, around 15.69 Crore (81.02%) households are reported to have tap water supply in their homes.

To achieve 100 per cent coverage through continued implementation of mission with focus on quality of infrastructure and Operation & Maintenance of rural

piped water supply schemes for long term sustainability and citizen centric water service delivery, Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of Jal Jeevan Mission until 2028 with enhanced total outlay. Moreover, aiming at Structural Reforms for transforming the rural water supply sector from "*Department based approach*" to "*service delivery approach*" *inter alia* including '*Source Sustenance*' signing of MoUs with States is also envisaged for sustainable and long-term operation & maintenance of rural piped water supply schemes through citizen centric service delivery.

ARBITRATION AND PRICE ESCALATION CLAUSE IN CPWD TENDERS

4630. SHRI ANURAG SINGH THAKUR:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether omitting or capping price escalation/variation clauses are being implemented by CPWD in the tenders issued by the Government and any study has been conducted on the reasons for such omission and if so, the details thereof;
- (b) whether the Government includes a uniform arbitration clause in accordance with the Arbitration Act in all its tender documents, if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes any measures to ensure arbitration in tender documents for expediting contractual dispute resolution in a time-bound manner and if so, the details thereof;

- (d) the details of the average duration between invoice submission and payment release for completed works by CPWD during 2023–25?
- (e) whether the Government has considered prescribing an interest penalty for delayed payments to contractors similar to banks' penalty interest provision and if so, the proposed interest rate and implementation mechanism to safeguard contractors' working capital; and
- (f) the steps taken/to be taken to align procurement policies of the Government with best practices to balance the rights and obligations of both contracting authorities and private bidders?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a): No.

(b): Yes, a uniform Arbitration Clause is a part of standard tender document i.e. General Conditions of Contract (GCC) of CPWD. As per Clause 25 for 'Settlement of Disputes by Conciliation and Arbitration' of GCC, the Arbitration is conducted in accordance with the Arbitration and Conciliation Act, 1996.

(c): Yes, as per Clause-25 of GCC of CPWD, Arbitration is conducted in accordance with the provisions of the Arbitration and Conciliation Act 1996. As per the Act, Arbitral Tribunal shall publish award within a period of twelve months from the date of completion of pleadings.

(d): CPWD clears bills as per provision and time line provided in GCC on receipt of it from contractors with all relevant documents, measurements and analysis of rates and on availability of fund. However no such information has been maintained in CPWD.

(e): Yes, following provision is already prescribed in GCC:

For running bills: As per clause 7 of General Conditions of Contract (GCC) of CPWD, in case of delay in payment of intermediate bills after 45 days of submission of bill by the contractor, a simple interest @ 5% per annum is payable to the contractor from the date of expiry of prescribed time limit.

For final bills: As per clause 9 of GCC, if the final bill is submitted by the contractor within three months of completion of work or within one month of the date of final certificate of completion, whichever is earlier, and payment of final bill is made by the Department after prescribed time limit of 3 months for payment to the contractor, a simple interest @ 5 % per annum is paid to the contractor from the date of expiry of prescribed time limit, provided the final bill submitted by the contractor is found to be in order.

(f): Procurement Policies of CPWD in GCC and CPWD Works Manual are aligned with best practices to balance the rights and obligations of both (contracting authorities and private bidders), however, improvements/ modifications in policies are regularly done based on the suggestions received from different Ministries/ Stakeholders.

REGISTRATION UNDER PM VISHWAKARMA SCHEME**4631. SHRI AJAY KUMAR MANDAL:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) the total number of Vishwakarma registered under PM Vishwakarma Scheme so far in Bihar including Bhagalpur district;
- (b) the details of the trades in which skill upgradation training is provided to help artisans to hone their skills; and
- (c) the steps taken by the Government to provide the intended beneficiaries an easy access to collateral free credit and reduce the cost of credit by providing interest subvention?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a): PM Vishwakarma was launched on 17.09.2023 to provide end-to-end support to artisans and craftspeople of 18 trades who work with their hands and tools. As of 18.08.2025; 1.62 lakh beneficiaries have been successfully registered under PM Vishwakarma from the State of Bihar and 5,795 from district Bhagalpur.

(b): The Scheme covers artisans and craftspeople engaged in 18 trades, viz. (i) Carpenter (Suthar/Badhai); (ii) Boat Maker; (iii) Armourer; (iv) Metalsmith/Metal Caster; (v) Hammer and Tool Kit Maker; (vi) Locksmith; (vii) Goldsmith (Sonar); (viii) Potter (Kumhaar); (ix) Sculptor (Moortikar, stone carver), Stone breaker; (x)

Cobbler (Charmakar)/ Shoesmith/Footwear artisan; (xi) Mason (Rajmistri); (xii) Basket/Mat/Broom Maker/Coir Weaver; (xiii) Doll & Toy Maker (Traditional); (xiv) Barber (Naai); (xv) Garland maker (Malakaar); (xvi) Washerman (Dhobi); (xvii) Tailor (Darzi); and (xviii) Fishing Net Maker. In Bihar, 1,04,986 PMV beneficiaries have been provided basic skill training and 3,888 beneficiaries have been provided training in Bhagalpur District. The number of beneficiaries provided basic skill training in each trade in Bihar are given in the enclosed **Statement**.

(c): Under PM Vishwakarma, collateral free Enterprise Development Loans are provided at a concessional fixed interest rate of 5%, with total loan assistance upto Rs. 3 lakhs in two tranches. Beneficiaries can avail first loan tranche upto Rs. 1 lakh with a repayment tenure of 18 months. Second loan tranche upto Rs. 2 lakhs can be availed by PMV beneficiary after repayment of 1st tranche loan. Government of India contributes an interest subvention of upto 8%. Collateral free loans are provided under PM Vishwakarma and the loan coverage is secured under the Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE).

STATEMENT

Number of PMV beneficiaries provided Basic Skill Training in Bihar

Trade Name	Basic Skill Training Completed
Basket/Mat/Broom Maker/Coir Weaver	18,383
Doll & Toy Maker (Traditional)	14,108
Carpenter (Suthar/Badhai)	12,918
Masons (Rajmistri)	10,362

Barber (Naai)	7,267
Metal Smith/Metal Caster (Dhatu-Shilpi)	6,010
Tailor (Darzi)	5,603
Cobbler (Charmakar)/Shoesmith/Footwear Artisan	4,871
Fishing Net Maker	4,706
Potter (Kumhaar)	4,370
Goldsmith (Sonar)	4,259
Garland Maker (Malakaar)	4,151
Hammer & Tool Kit Maker	3,953
Washerman (Dhobi)	1,764
Sculptor (Moortikar, Stone Carver), Stone Breaker	1,687
Boat Maker	263
Locksmith	243
Armourer	68
Grand Total	1,04,986

ODF PLUS STATUS TO VILLAGES UNDER SWACHH BHARAT MISSION

4632. SHRI PRAVEEN PATEL:

SHRI BHARATSINHJI SHANKARJI DABHI:

SHRI BHOJRAJ NAG:

DR. MANNA LAL RAWAT:

SHRIMATI SMITA UDAY WAGH:

SHRI YOGENDER CHANDOLIA:

SHRI RAMESH AWASTHI:

SHRI VIJAY BAGHEL:

SHRI BHARTRUHARI MAHTAB:

SHRIMATI ROOPKUMARI CHOUDHARY:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a): the key eligibility criteria, components and verification mechanisms prescribed by the Government for declaring a village as Open Defecation Free (ODF) Plus under the Swachh Bharat Mission (Grameen) Phase-II;
- (b): the number of villages across the country that have achieved ODF Plus status, State-wise particularly in Chhattisgarh including Durg Lok Sabha Constituency, Kanker and Balod districts under Kanker Lok Sabha Constituency, Cuttack Lok Sabha Constituency in Odisha and Maharashtra including Jalgaon district under Jalgaon Lok Sabha Constituency at present;
- (c): the details of villages in Rajasthan that have achieved ODF Plus status, district-wise including the area-wise details of Udaipur, Salumbar, Pratapgarh and Dungarpur districts;
- (d): whether the Union Government and the State Governments have developed any digital monitoring tools or third-party audit mechanisms to ensure the sustainability of ODF Plus status in rural areas and if so, the details thereof;
- (e): the details of measures taken to ensure the continuance of ODF Plus status;
- (f): the efforts being undertaken to promote solid and liquid waste management, community toilet infrastructure and behavioural change communication in ODF Plus villages especially in semi-arid and water-stressed regions like Jalgaon; and

(g): the allocation of Central funds and capacity-building initiatives rolled out for Gram Panchayats in Maharashtra to maintain and upgrade the sanitation ecosystem under ODF Plus norms?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):

(a): The key criteria and process being used to declare all the villages in the country as Open Defecation Free (ODF) Plus under the Swachh Bharat Mission (Grameen) Phase-II are as under :-

An ODF Plus village is defined as a village which sustains its Open Defecation Free (ODF) Status, ensures solid and liquid waste management and is visually clean. There are 3 progressive stages of ODF Plus villages:

- **ODF Plus Aspiring:** A Village which is sustaining its ODF status and has arrangements for Solid Waste Management OR Liquid Waste Management
- **ODF Plus Rising:** A village which is sustaining its ODF status and has arrangements for BOTH Solid Waste Management and Liquid Waste Management
- **ODF Plus Model:** A village which is sustaining its ODF status and has arrangements for both Solid Waste Management and Liquid Waste Management; observes visual cleanliness, i.e., minimal litter, minimal stagnant wastewater, no plastic waste dump in public places; and displays ODF Plus Information, Education & Communication (IEC) messages

A village that has met all the ODF Plus criteria will self-declare themselves ODF Plus at a Gram Sabha meeting. The district must ensure mandatory third-party verification of a village, within 90 days of ODF Plus declaration for the first time. The mandatory third-party verification will be undertaken for ODF Plus (Model) villages only. However, supervisory verification may be done for the ODF Plus villages across all the three categories (Aspiring/Rising/Model) by the officers responsible in chain of command at Block/District/State levels.

(b): State/UT-wise (Including Chhattisgarh), number of Open Defecation Free (ODF) Plus declared villages under SBM(G) as on 18.08.2025, as per the data reported by the States/UTs on online Integrated Management Information System (IMIS) of SBM(G) are given in the enclosed **Statement-I**. No. of Open Defecation Free (ODF) Plus declared villages in Durg, Uttar Bastar Kanker and Balod districts of Chhattisgarh, Cuttack district of Odisha and Jalgaon district of Maharashtra are as under :-

State	District	Total villages	ODF Plus Villages			Total ODF Plus Villages
			Aspiring	Rising	Model	
Chhattisgarh	Durg	381	0	0	381	381
Chhattisgarh	Uttar Bastar Kanker	1,066	247	0	803	1,050
Chhattisgarh	Balod	690	0	0	690	690
Odisha	Cuttack	1,864	19	0	1,762	1,781
Maharashtra	Jalgaon	1,486	32	4	1,218	1,254

(c): District-wise, No. of ODF Plus declared villages in Rajasthan (including Udaipur, Salumbar, Pratapgarh and Dungarpur districts) upto 18.08.2025 are given in the enclosed **Statement-II**.

(d): The Operational Guidelines of SBM(G) Phase-II prescribe that the States/UTs may conduct periodical evaluation studies on the implementation of Phase II of SBM(G) and these evaluations could be used for course correction and improving the efficiency and effectiveness of the programme. Further, the Integrated Management Information System (IMIS) of SBM(G) captures progress of the States/UTs against SBM(G) activities viz. construction of Individual and Community/Household Toilets, SLWM infrastructure, IEC, Capacity Building and administration related activities, including financial progress. The Department of Drinking Water and Sanitation conducts Swachh Survekshan Grameen (SSG) through an independent survey agency to assess the performance of the States/UTs and Districts on both qualitative and quantitative parameters of Swachhata. Meetings (virtual and physical) are also conducted with the States/UTs from time to time to monitor the progress of the implementation of SBM(G). Field visits are also undertaken by the Department officials to assess the programmatic implementation of SBM(G).

(e): Sanitation is State subject, Department of Drinking Water and Sanitation provides Financial & technical support to States. Phase II of Swachh Bharat Mission (Grameen) [SBM(G)] is being implemented during the period from 2020-21 to 2025-

26, with the focus on Open Defecation Free (ODF) sustainability and to cover all the villages with solid and liquid waste management i.e. converting the villages from ODF to ODF Plus (Model). Realising that the task of constructing toilets is a continuous process and not a one time activity, as there are continuously new emerging households, migrant households etc. which will require Toilets, construction of new Individual House Hold Latrines (IHHLs) continues to be the first charge on SBM(G) funds under Phase-II of SBM(G) and states are advised continuously to plan for the left out toilets and address this gap on priority.

(f): Under SBMG Phase-II Operational guidelines there is provision of Community Sanitary Complexes in rural areas. The provision of Sanitation facilities through community toilet complexes is the most suitable option for those who cannot afford individual toilets for monetary reasons or due to lack of space. Such complexes are a useful and valuable option at public places, markets, taxi stands, etc., where a large congregation of people takes place. A community sanitary complex is an infrastructure for the use of the community and/or floating population. A Community Sanitary Complex takes care of safe disposal/reuse of human waste in addition to the objective of providing a toilet facility that enhances privacy and dignity. Under Swachh Bharat Mission Grameen Phase-II, for Community Sanitary Complex (CSC)-Rs. 3Lakh has been provisioned (out of it, 30% of this will be borne by GPs from 15th FC).

Liquid Waste Management (LWM) is a core component of ODF Plus under SBM(G), emphasizing decentralized, community-managed systems to ensure overall village cleanliness. In water-stressed areas like Jalgaon, efforts prioritize water-efficient and low-cost technologies to minimize groundwater contamination and reuse waste. The following initiatives are being implemented under Swachh Bharat Mission (Grameen) [SBM-G] Phase II to encourage and support greywater treatment and the reuse of water.

- Soak pits, leach pits, and magic pits are low-cost, decentralized solutions for managing greywater at the household and community levels. They are suited to the diverse soil types and space availability in villages and also help in recharging groundwater.
- Kitchen gardens: Encourage direct reuse of greywater for irrigation, reducing freshwater demand.
- Community-level solutions: Community leach pits, waste stabilization ponds, constructed wetlands, Phyto rid, decentralized wastewater treatment systems (DEWATS), and soil biotechnology (SBT) Etc. depending on population coverage, land availability, and local geography. The treated wastewater from such system is reused for landscape, irrigation, flushing, industrial processes, construction, groundwater recharge, and aquaculture and other applications in rural areas.

As per the operational guidelines of SBM(G) Phase-II, villages must be provided with an adequate number of individual and community compost pits for biodegradable waste including agricultural & cattle waste, and an adequate segregation and collection system for plastic waste. For this purpose, financial assistance of up to ₹60 per capita is available for villages with a population of up to 5,000, and ₹45 per capita for those with a population above 5,000. This will also cover the procurement of waste collection vehicles and the construction of storage and segregation sheds at the village or Gram Panchayat level. The operational guidelines also provide for at least one Plastic Waste Management Unit (PWMU) in each block in case clustering of blocks is not possible. A provision of up to ₹16 lakh per block has been made for the construction of a PWMU at the block level.

To bring about a change in the behavior of villagers regarding solid and liquid waste management, community toilet infrastructure in Open Defecation Free Plus villages, campaigns like “Swachh Maze Aangan”, “Swachhteche Don Rang, Ola Hirwa Nila”, “Swachhteche Kaam, Swachh Bachat Gatasobat”, “Compost khadda bharu, Aple gaon swachha thevu” and “Har Ghar Tiranga, Har Par Swachhta” have been implemented.

(g): For the implementation of Swachh Bharat Mission (Grameen) Phase-II, the Maharashtra State has received Rs.442.07 crore Central share from the year 2020-21 till date. 5 members out of every Gram Panchayat in Maharashtra, including sanitation workers, ASHA workers, Anganwadi workers, Gram Panchayat

members, Sarpanch, Gram Sevak and Self-Help Group members etc., have been successfully trained and mentored under Swachh Bharat Mission (G).

STATEMENT-I

State/UT-wise, No. of ODF Plus declared villages upto 18.08.2025

S.N.	State/UT Name	Total villages	ODF Plus Villages			Total ODF Plus Villages
			Aspiring	Rising	Model	
1	A & N Islands	265	0	0	209	209
2	Andhra Pradesh	15,995	7,665	56	8,243	15,964
3	Arunachal Pradesh	5,134	3,153	847	956	4,956
4	Assam	25,368	1,349	844	22,993	25,186
5	Bihar	37,138	1,799	237	32,987	35,023
6	Chhattisgarh	19,643	931	34	17,749	18,714
7	D & N Haveli and Daman & Diu	98	0	0	94	94
8	Goa	373	58	2	308	368
9	Gujarat	17,973	3,514	919	13,331	17,764
10	Haryana	6,618	2,635	85	3,798	6,518
11	Himachal Pradesh	17,618	1,280	386	14,452	16,118
12	Jammu & Kashmir	6,216	19	17	5,960	5,996
13	Jharkhand	29,322	18,399	555	7,712	26,666
14	Karnataka	26,484	18,046	267	8,089	26,402
15	Kerala	1,435	6	5	1,370	1,381
16	Ladakh	240	10	0	230	240
17	Lakshadweep	10	0	0	10	10
18	Madhya Pradesh	51,043	247	4	50,521	50,772
19	Maharashtra	40,247	4,831	98	33,379	38,308
20	Manipur	2,567	41	1	26	68

21	Meghalaya	6,466	4,727	244	476	5,447
22	Mizoram	646	0	0	618	618
23	Nagaland	1,425	512	69	555	1,136
24	Odisha	46,928	803	9	44,291	45,103
25	Puducherry	91	53	0	37	90
26	Punjab	11,977	9,698	67	2,017	11,782
27	Rajasthan	43,463	271	83	42,427	42,781
28	Sikkim	400	0	0	400	400
29	Tamil Nadu	11,739	531	23	11,016	11,570
30	Telangana	9,773	505	1	8,461	8,967
31	Tripura	765	8	0	757	765
32	Uttar Pradesh	96,174	1,032	80	93,525	94,637
33	Uttarakhand	14,967	52	1	14,864	14,917
34	West Bengal	38,343	4,341	243	32,595	37,179
	Total:-	5,86,944	86,516	5,177	4,74,456	5,66,149

STATEMENT-II

District-wise, No. of ODF Plus declared villages in Rajasthan upto 18.08.2025

S.N.	District	Total villages	ODF Plus Villages			Total ODF Plus Villages
			Aspiring	Rising	Model	
1	AJMER	724	6	0	706	712
2	ALWAR	1,090	2	3	1,062	1,067
3	Balotra	912	2	7	899	908
4	BANSWARA	1,497	12	1	1,429	1,442
5	BARAN	1,097	2	0	1,067	1,069
6	BARMER	1718	21	3	1688	1712
7	Beawar	693	3	0	683	686

8	BHARATPUR	754	1	2	747	750
9	BHILWARA	1738	1	0	1725	1726
10	BIKANER	855	2	5	804	811
11	BUNDI	875	2	1	860	863
12	CHITTORGARH	1584	0	3	1543	1546
13	CHURU	867	10	3	836	849
14	DAUSA	1087	5	6	1047	1058
15	Deeg	657	0	0	656	656
16	DHOLPUR	797	1	0	790	791
17	Didwana- Kuchaman	784	11	7	749	767
18	DUNGARPUR	975	0	0	971	971
19	GANGANAGAR	2809	0	0	2776	2776
20	HANUMANGARH	1814	0	0	1799	1799
21	JAIPUR	1879	48	13	1783	1844
22	JAISALMER	688	0	0	688	688
23	Jalore	792	1	1	783	785
24	JHALAWAR	1470	3	0	1437	1440
25	JHUNJHUNU	976	2	1	966	969
26	JODHPUR	1188	2	1	1157	1160
27	KARAULI	846	5	1	836	842
28	Khairthal-Tijara	570	2	0	545	547
29	KOTA	801	22	10	740	772
30	Kotputli-Behror	573	10	1	524	535
31	NAGAUER	827	57	4	758	819
32	PALI	774	1	0	766	767
33	Phalodi	729	2	0	723	725
34	PRATAPGARH	969	3	2	944	949
35	RAJSAMAND	1053	0	1	1051	1052
36	Salumbar	610	2	0	600	602

37	SAWAI MADHOPUR	736	13	0	712	725
38	SIKAR	1192	1	1	1183	1185
39	SIROHI	466	6	6	454	466
40	TONK	1119	3	0	1091	1094
41	UDAIPUR	1878	7	0	1849	1856
		43463	271	83	42427	42781

अनुसूचित क्षेत्रों में नागरिक निकायों का गठन

4633. श्री राजकुमार रोतः

क्या जनजातीय कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या संविधान के अनुच्छेद 243 जेड सी के अनुसार देश के अनुसूचित क्षेत्रों में नगर निकायों के गठन से पहले पेसा (पंचायत उपबंध अनुसूचित क्षेत्रों पर विस्तार अधिनियम) की तर्ज पर मेसा (नगर निकाय से संबंधित) कानून बनाना अनिवार्य है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (ख) क्या सरकार का अनुसूचित क्षेत्रों में नए नगर निकायों के गठन और पहले से गठित नगर निकायों के विस्तार को रोकने का इरादा है, जो संवैधानिक प्रावधानों का उल्लंघन करके बनाए गए हैं, और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (ग) देश के अनुसूचित क्षेत्रों में नगर निकायों की नामवार, वर्षवार और राज्य-वार संख्या कितनी है;
- (घ) क्या मेसा कानून के संबंध में कोई प्रस्ताव सरकार के विचाराधीन है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और
- (ङ) क्या केंद्र सरकार को अनुसूचित क्षेत्रों में नगर निकायों के गठन या प्रतिबंध के संबंध में किसी राज्य सरकार से कोई प्रस्ताव प्राप्त हुआ है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):

(क) से (ड): भारत सरकार (कार्य आवंटन) नियम, 1961 के अनुसार नगर निगमों, नगर पालिकाओं और अन्य स्थानीय स्वशासन प्रशासनों का विषय-वस्तु आवास एवं शहरी कार्य मंत्रालय को आवंटित किया जाता है। अतः, नगर पालिकाओं (अनुसूचित क्षेत्रों तक विस्तार), संक्षेप में 'MESA' का विषय-वस्तु आवास एवं शहरी कार्य मंत्रालय (एमएचयूए) के अधिकार क्षेत्र में आता है। इसलिए आवास एवं शहरी कार्य मंत्रालय से इनपुट/सूचनाएँ माँगी गई थीं। आवास एवं शहरी कार्य मंत्रालय ने सूचित किया है कि:

अनुसूचित क्षेत्रों और जनजातीय क्षेत्रों पर भाग IXA (नगरपालिकाएँ) के लागू होने के संबंध में संवैधानिक प्रावधान इस प्रकार हैं:

243ZC(1): इस भाग (IXA) की कोई भी बात अनुच्छेद 244 के खंड (1) में निर्दिष्ट अनुसूचित क्षेत्रों और खंड (2) में निर्दिष्ट जनजातीय क्षेत्रों पर स्वयं लागू नहीं होगी।

243ZC(3): इस संविधान में किसी बात के होते हुए भी, संसद, विधि द्वारा, इस भाग (IXA) के उपबंधों को खंड (1) में निर्दिष्ट अनुसूचित क्षेत्रों और जनजातीय क्षेत्रों पर ऐसे अपवादों और संशोधनों के अधीन रहते हुए, जो ऐसी विधि में विनिर्दिष्ट किए जा सकते हैं, विस्तारित कर सकेगी, और ऐसी कोई भी विधि अनुच्छेद 368 के प्रयोजन के लिए संशोधन नहीं मानी जाएगी।

2. तथापि, अनुच्छेद 244 के अंतर्गत पाँचवीं अनुसूची के पैरा 5(1) में यह प्रावधान है कि - "इस संविधान में किसी बात के होते हुए भी, राज्यपाल लोक अधिसूचना द्वारा निर्देश दे सकेंगे कि संसद या किसी अन्य राज्य का कोई विशेष अधिनियम राज्य विधानमंडल द्वारा पारित कोई भी निर्देश राज्य के अनुसूचित क्षेत्र या उसके किसी भाग पर लागू नहीं होगा अथवा राज्य के अनुसूचित क्षेत्र या उसके किसी भाग पर ऐसे अपवादों और संशोधनों के अधीन लागू होगा जैसा कि वह अधिसूचना में निर्दिष्ट कर सकता है और इस उप-अनुच्छेद के तहत दिया गया कोई भी निर्देश पूर्वव्यापी प्रभाव से दिया जा सकता है। इन

प्रावधानों के आधार पर, संबंधित राज्य के राज्यपाल के अनुमोदन से सार्वजनिक अधिसूचना के माध्यम से अनुसूचित क्षेत्रों में नगरपालिकाओं का गठन किया जा सकता है।

3. नगरपालिकाओं के प्रावधान (अनुसूचित क्षेत्रों तक विस्तार) विधेयक, 2001 (MESA विधेयक, 2001) 30.07.2001 को राज्यसभा में पेश किया गया था। विधेयक को शहरी और ग्रामीण विकास संबंधी संसदीय स्थायी समिति (तेरहवीं लोकसभा) को भेजा गया, जिसने अक्टूबर, 2003 में अपनी रिपोर्ट प्रस्तुत की। स्थायी समिति की सिफारिशों के आधार पर, MESA विधेयक, 2001 के प्रावधानों में संशोधन के लिए मंत्रिमंडल की मंजूरी लेने का निर्णय लिया गया। हालाँकि, मसौदा कैबिनेट नोट प्रसारित नहीं किया जा सका।

4. इसके बाद, 04.02.2020 को माननीय आवास एवं शहरी कार्य मंत्री के अनुमोदन से, स्थायी समिति द्वारा अनुशंसित विधेयक को आगे बढ़ाने का निर्णय लिया गया। मंत्रिमंडल की मंजूरी लेने से पहले हितधारकों के साथ परामर्श शुरू करने का भी निर्णय लिया गया। तदनुसार, MESA विधेयक पर स्थायी समिति द्वारा की गई सिफारिशों पर 10 राज्यों अर्थात् आंध्र प्रदेश, छत्तीसगढ़, गुजरात, हिमाचल प्रदेश, झारखंड, मध्य प्रदेश, महाराष्ट्र, ओडिशा, राजस्थान और तेलंगाना से विचार/टिप्पणियां मांगी गईं। अब तक आठ राज्यों से अपेक्षित टिप्पणियाँ/विचार प्राप्त हो चुके हैं और दो राज्यों, झारखंड और महाराष्ट्र, से नियमित अनुवर्ती कार्रवाई के बावजूद टिप्पणियाँ/विचार अभी भी प्रतीक्षित हैं।

UPGRADATION/RENOVATION OF CPWD QUARTERS

4634. SHRI SUDHEER GUPTA:

SHRI RAVINDRA VASANTRAO CHAVAN:

SHRI MANISH JAISWAL:

SHRI DHAIRYASHEEL SAMBAJIRAO MANE:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the work of upgradation/renovation is in progress in the houses allotted to the Central Government Employees and if so, the details thereof;
- (b) the details of type-III quarters in Lodhi Colony, New Delhi in which upgradation or renovation work has been done during 2023-24 and 2024-25;
- (c) the total expenditure incurred on the upgradation or renovation of each flat during the said period;
- (d) whether the inspection of the works done in all such quarters has been carried out by the officers and if so, the details thereof; and
- (e) whether the satisfactory reports have been received from the allottees during the said period and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a): The work of upgradation/renovation is carried in the General Pool Residential Accommodation (GPRA) quarters as and when requested by the occupants, according to the guidelines of the Housing Upgradation Scheme, 2018 (HUS-2018). However, upgradation works are not being carried out in the General Pool Residential Accommodation (GPRA) quarters which are over 60 years old as per the existing norms of Ministry of Housing and Urban Affairs (MoHUA) Office Memorandum No. 18/25/2015-W-I/DG dated 08.03.2018. Only minimum maintenance and need-based repair work is undertaken to make these quarters habitable for new allottees.

(b) and (c): No upgradation/renovation work has been carried out in Type-III quarters in Lodhi Colony during 2023-24 and 2024-25, as these quarters are over 60 years old and fall outside the scope of HUS-2018 as per the MoHUA Office Memorandum dated 08.03.2018. Therefore, no expenditure has been incurred on this count.

(d) and (e): All maintenance and repair works carried out in the Type-III quarters in Lodhi Colony are supervised and inspected regularly by Junior Engineers. Also, frequent inspections by the Assistant Engineers and occasional inspections by the Executive Engineers, CPWD are carried out to ensure the quality and compliance of the repair works with current norms. The average satisfactory level in respect of the upgradation/renovation works carried out in these quarters is 99.7%.

OFFSHORE OIL EXPLORATION IN KERALA COAST

4635. ADV. ADOOR PRAKASH:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) the present status of offshore oil exploration in the Kerala-Konkan area;
- (b) whether Oil India Limited (OIL) has signed a contract for oil exploration on the Kerala coast; and
- (c) if so, the details thereof along with the time by which exploration drilling is likely to be started?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

(a) to (c): A total of three offshore blocks have been awarded for oil exploration in Kerala- Konkan Basin. One (1) block, namely, KK-OSHP-2018/1, was awarded to M/s. Oil India Limited (OIL) during Open Acreage Licensing Policy (OALP) Bid Round-III and two (2) blocks, namely, KK-OSHP-2022/1 (Shallow Offshore Block) and KK-DWHP-2022/1 (Deep Water Offshore Block) to M/s. Oil and Natural Gas Corporation Limited (ONGC) under OALP Round-VIII. All three OALP blocks are presently active.

As regards block KK-OSHP-2018/1, awarded to M/s. OIL, the 3-dimensional (3D) seismic survey of 1,028 sq.km. has been completed. One location (Loc.OKKA) has been released for exploratory drilling.

DELAYS IN THE DELIVERY OF FLATS BY PRIVATE BUILDERS

4636. DR. AMAR SINGH:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) whether the Government is aware that delays in the delivery of flats by private builders have caused considerable hardship for homebuyers who have been running from pillar to post for years and if so, the action taken to resolve this crisis;

- (b) whether the Government has initiated any specific measures based on the recommendations outlined in the Amitabh Kant report regarding the regulation of private builders and the timely delivery of residential projects and if so, the details thereof;
- (c) the steps taken to ensure that the buyers waiting for years without adequate support or compensation are provided with legal recourse, financial protection or alternative solutions; and
- (d) whether it is a fact that many buyers, even after investing their hard-earned money, have been waiting for over 12-15 years for flats promised by private developers, specifically in the National Capital Region (NCR) and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) to (d): Land' and 'Colonization' are State subjects. However, by deriving powers from the concurrent list of seventh schedule of the Constitution of India, the Real Estate (Regulation and Development) Act, 2016 [RERA] was enacted by the Parliament to regulate the contractual relationship between homebuyers and promoters. RERA aims to ensure transparency & accountability in the Real Estate Sector, thereby protecting the interests of the homebuyers.

As per Section 2 (g) of RERA, State Government is the 'Appropriate Government' for notifying the Rules and establishing Real Estate Regulatory

Authority and Appellate Tribunal in the State. Under the provisions of RERA, the real estate projects are required to be registered with the Real Estate Regulatory Authority of the State / Union Territory (UT) concerned. Further, on lapse or revocation of the registration under RERA, the Regulatory Authority, in consultation with the appropriate Government, is empowered to take action for carrying out the remaining development works of the project by competent authority or by association of allottees.

Further, to examine the issue of pre-RERA stalled projects, a committee was constituted by Ministry of Housing and Urban Affairs under the Chairmanship of Shri Amitabh Kant in March 2023. As per the report of the committee, many of the legacy stalled projects are in NCR. Further, lack of financial viability is a primary reason for non-revival of the legacy stalled projects. Accordingly, the Committee recommended a slew of measures aimed towards improving the financial viability of these real estate projects. The aforesaid report was circulated to all the State Governments in August 2023 for necessary action. As per the information available, the State Government of Uttar Pradesh has formulated a Policy / Package vide Order No. 7774/77-4-2023-6011/2023 dated 21.12.2023, to provide relief to the homebuyers of stalled real estate projects in Noida and Greater Noida, along the lines of recommendations of the Committee.

Moreover, in order to give relief to homebuyers of stalled projects, Government has established a Special Window for Completion of Affordable and

Mid-Income Housing (SWAMIH) investment fund and SWAMIH 2.0 of Rs. 25,000 crores and Rs. 15,000 crores respectively, for funding stalled projects that are net-worth positive and registered under RERA, including those projects that have been declared as Non-Performing Assets (NPAs) or are pending proceedings before the National Company Law Tribunal under the IBC.

SFURTI IN TAMIL NADU

4637. SHRI C. N. ANNADURAI:

SHRI NAVASKANI K.:

SHRI G. SELVAM:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) the number of traditional industry clusters approved and operational under the Scheme of Fund for Regeneration of Traditional Industries (SFURTI) in the State of Tamil Nadu including Kanchipuram district during the last five years, district and sector-wise;
- (b) the total funds sanctioned, released and utilized under the SFURTI scheme in Tamil Nadu during the said period;
- (c) whether the scheme has resulted in employment generation and income enhancement of artisans and traditional industry workers in Tamil Nadu;

- (d) the steps taken by the Government to promote value addition, design development, marketing support and infrastructure improvement in SFURTI clusters in Tamil Nadu;
- (e) whether any new proposals from Tamil Nadu are under consideration for the establishment of additional SFURTI clusters; and
- (f) whether the Government has any plan to expand the SFURTI scheme to cover more traditional crafts and underdeveloped regions of Tamil Nadu and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a) and (b): Under the Scheme of Fund for Regeneration of Traditional Industries (SFURTI), 10 clusters have been approved in last 5 years in the state of Tamil Nadu, with a total committed Government of India (GoI) assistance of Rs 19.69 Crore, out of which 3 are functional. 3,429 traditional artisans are proposed to be benefitted in these clusters. No cluster proposal under SFURTI has been received in the Ministry from Kanchipuram district of Tamil Nadu. District and sector-wise details of these clusters along with GoI assistance sanctioned, released and utilized are given in the enclosed **Statement**.

(c): As per available data, a total of 23,197 artisans have been reported to be benefitted across all 19 functional clusters in Tamil Nadu under SFURTI.

(d): Under SFURTI, the Ministry of MSME has undertaken several measures in Tamil Nadu to promote value addition, design development, marketing support and infrastructure improvement. These include training programmes on Jacquard design, millet and turmeric processing, palm leaf and leather products, exposure visits to institutions like Central Silk Board and Sri Vastra Design Centre, and product diversification training through Weavers Service Centre, Salem. For marketing support, a dedicated e-commerce platform has been launched for few clusters, buyer-seller meets and tie-ups with organic stores and FPOs facilitated, and exposure visits to major markets organised. Infrastructure support has been provided through installation of machinery such as a silk twisting machine, paddy processing machine, packaging equipment for turmeric and a solar drier.

(e) and (f): The Scheme of Fund for Regeneration of Traditional Industries (SFURTI) was in continuation till 30.9.2022. Hence, no new proposals are being approved.

STATEMENT

District and Sector wise details of clusters along with Gol assistance sanctioned, released and utilized in Tamil Nadu in the last five years

S. No	District	Sector	Cluster Name	Total Artisans Proposed to be benefited	Gol Assistance Sanctioned (INR in Lakhs)	Gol Assistance Released (INR in Lakhs)	Gol Assistance Utilized (INR in Lakhs)
1	Ranipet	Agro	Turmeric Cluster	310	223.46	165.49	165.49

S. No	District	Sector	Cluster Name	Total Artisans Proposed to be benefited	Gol Assistance Sanctioned (INR in Lakhs)	Gol Assistance Released (INR in Lakhs)	Gol Assistance Utilized (INR in Lakhs)
2			Velampudur Jaggery and Value-added Products Cluster	311	180.47	123.471	123.471
3	Salem	Textile	Mecheri Handloom Cluster	493	249.4	249.4	249.4
4	Thanjavur	Handicraft	Thanjavur Dolls and Multi products Cluster, Thanjavur District, Tamil Nadu	218	139.2	0	0
5	Tiruchirappalli	Textile	Trichy Garments Cluster	327	197.2	147.10	147.10
6	Tiruvannamalai	Agro	Mukkurumbai Rice and Millets Value Added Products Cluster	370	222.09	200.8118	200.8118
7	Tuticorin	Honey	Mudalur Beekeeping Cluster	400	216.26	20.00	20.00
8	Vellore	Handicraft	Palm Leaves Toys and Leather	460	232	187.647	122.65

S. No	District	Sector	Cluster Name	Total Artisans Proposed to be benefited	Gol Assistance Sanctioned (INR in Lakhs)	Gol Assistance Released (INR in Lakhs)	Gol Assistance Utilized (INR in Lakhs)
			Products Cluster				
9	Villupuram	Handicraft	Cuddalore Sarvodaya Sangh Pottery Cluster	145	118.32	54.22	54.22
10		Agro	Villupuram Natural Indigo Cluster	395	191.4	68.09	68.09

LOSSES TO OMCs

4638. SHRI T.M. SELVAGANAPATHI:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- whether it is a fact that the Public Sector Oil Marketing Companies have suffered a net loss of Rs. 43,000 crore on the gas front;
- if so, the details thereof;
- whether it is also a fact that the increase in the excise duty was raised to compensate for the losses suffered by these companies and if so, the details thereof;
- whether an increase in the excise duty on petrol, diesel and LPG would have no impact on retail prices; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

(a) to (e): India imports about 60% of the domestic LPG consumed. Price of LPG in the country is linked to its price in the international market. While the average Saudi CP (international benchmark for LPG pricing) rose by 51% (from US\$ 385/MT in July 2023 to US\$ 582/MT in June 2025), the effective price for Pradhan Mantri Ujjwala Yojana (PMUY) consumers for domestic LPG was reduced by 38% (from Rs. 903 in August 2023 to Rs. 553 in July 2025).

During the period 2020-21 to 2022-23, Saudi CP (international benchmark for LPG pricing) went up from \$415 per MT to \$712 per MT. However, the increase in international prices was not fully passed on retail prices, due to which the Oil Marketing Companies (OMCs) suffered significant losses. To compensate the OMCs for these losses, Government paid a one-time compensation of Rs. 22,000 crore to OMCs in FY 2022-23.

The international prices of LPG again went up during 2024-25 and continue to remain high. However, to insulate consumers from fluctuations in international LPG prices, the increase in cost was not passed on to consumers of domestic LPG which led to significant losses for the three OMCs. Despite these losses, the Public Sector Oil Marketing Companies have ensured continuous supplies of domestic LPG in the country at affordable prices. To compensate the OMCs for these losses,

Government has recently approved a compensation of Rs. 30,000 crore to the OMCs.

Petrol and Diesel prices have come down to Rs. 94.77 and Rs. 87.67 per litre respectively (1st August 2025, Delhi prices) from Rs. 110.04 and Rs. 98.42 per litre in November 2021 as a result of various steps taken by Government and PSU OMCs.

Central Excise duty was reduced by the Central Government by a total of Rs. 13/litre and Rs. 16/litre on petrol and diesel respectively in two tranches in November 2021 and May 2022, which was fully passed on to consumers. Some State Governments also reduced state VAT rates to provide relief to citizens. On the other hand, excise duty on Petrol and Diesel was increased by Rs. 2 per litre each in April 2025 but this increase was not passed on to consumers.

SILT ACCUMULATED IN RIVERS

4639. SHRI SHRIRANG APPA CHANDU BARNE:

SHRIMATI BHARTI PARDHI:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the current estimated volume of silt accumulated in the rivers of Maharashtra, specifically the Godavari, Krishna, Bhima, Tapi and Narmada during the last decade;
- (b) whether the Government has conducted a comprehensive impact assessment of silt accumulation on the ecological health, water carrying capacity, flood

incidence and groundwater recharge of these rivers and if so, the findings thereof;

- (c) the primary anthropogenic and natural factors contributing to increased siltation in these rivers;
- (d) the details of the specific desilting projects currently underway or planned for the major rivers in Maharashtra and Madhya Pradesh along with the timeline fixed and the budget allocated for each project;
- (e) the measured effectiveness of past and ongoing desilting operations in terms of increasing river capacity, reducing flood risk and improving riverine ecosystems; and
- (f) whether any independent evaluations of the said projects have been conducted and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a) to (c): Erosion and deposition of silt in a river are natural regulating functions of a river. This is caused by various natural geological, geo-morphological, hydrologic, climatic factors like floods, inflow of sediment from the drainage basin, heavy rainfall and anthropogenic activities, etc. They define the river morphology which continues to change over time. Rivers tend to maintain a balance between the silt load carried and silt load deposited, maintaining a river regime.

Morphological studies of 15 major rivers have been conducted by Central Water Commission (CWC) using remote sensing technique which includes Krishna and Tapi among others. The study of Krishna river is based on the data for the period 1973 - 2011, indicating total erosion of both the banks of Krishna river as 47.5 km² (left bank 21.9 km² and right bank 25.6 km²) and total deposition of 42.2 km² (left bank 24.2 km² and right bank 18 km²). The study of Tapi river has indicated erosion and deposition of 17.79 km² and 54.71 km² respectively on the left bank and erosion and deposition of 45.96 km² and 11.63 km² respectively on right bank of Tapi River considering 2010 satellite imagery data vis a vis bank line for the year 1971-79.

(d) to (f): Dredging/desilting of rivers is not considered techno-economic feasible due to several reasons like non-sustainability, non-availability of vast land required for the disposal of dredged material, etc. National Framework for Sediment Management (NFSM) has been published in October, 2022 by Department of Water Resources, River Development and Ganga Rejuvenation. It emphasises on reducing silt generation rather than silt removal and promotes technological innovations & best practices. The framework lays emphasis on sediment management through integrated river basin management plan giving due consideration to environment and ecology. Selective dredging in specific reaches of rivers for removal of drainage congestion, channel capacity improvement and

navigation purpose are formulated and implemented by concerned States/agencies based upon local site conditions and backed by proper scientific model study.

Data on funds allocated/spent by States on desilting of rivers is not maintained centrally. The measures of desilting/dredging of rivers for flood management are formulated and implemented by the State Governments as per their priority. The Government of India supplements the efforts of State Governments by providing technical advice and promotional financial assistance for flood management in critical areas.

Narmada Valley Development Authority, Government of Madhya Pradesh, has informed that they have not planned any desilting project presently.

Water Resources Department, Government of Maharashtra has informed that removal of silt from Savitri river and its tributaries were undertaken through District Disaster Management Authority in the year 2022 and 2023 and approximately 30.25 lakh cubic meter of silt was removed. Also, 20.38 lakh cum of slit was removed from Vashishti river, Tal. Chiplun by Water Resources Department of Maharashtra State with the help of local Government bodies. Due to these river de-silting works, the flood situation has been controlled to considerable extent.

पीएम-जनमन के तहत बुनियादी ढांचे का विकास और एमपीसी की भूमिका

4640. श्री दिनेशभाई मकवाणा:

कैप्टन बृजेश चौटा:

श्री विजय बघेल:

श्री पी. पी. चौधरी:

श्रीमती कमलेश जांगड़े:

श्रीमती स्मिता उदय वाघ:

श्री बिद्युत बरन महतो:

श्रीमती महिमा कुमारी मेवाड़:

डॉ. हेमंत विष्णु सवरा:

श्री दिलीप शङ्कीया:

श्री लुम्बाराम चौधरी:

श्रीमती हिमाद्री सिंह:

डॉ. राजेश मिश्रा:

श्री भोजराज नाग:

क्या जनजातीय कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) प्रधानमंत्री जनजातीय आदिवासी न्याय महा अभियान (पीएम-जनमन) के अंतर्गत इसकी शुरुआत से लेकर अब तक देश के जनजातीय क्षेत्रों में सड़क, आवास, शिक्षा और स्वास्थ्य सुविधाओं जैसे बुनियादी ढांचे के विकास में हुई प्रगति का छत्तीसगढ़, मध्य प्रदेश, राजस्थान और महाराष्ट्र, विशेषकर शहडोल, पिंडवाड़ा और पालघर क्षेत्रों सहित राज्य-वार ब्यौरा क्या है;
- (ख) पीएम-जनमन के अंतर्गत विशेषकर मध्य प्रदेश के शहडोल जिले, छत्तीसगढ़ के कांकेर, कोंडागांव, बालोद और धमतरी जिलों, कर्नाटक के दक्षिण कन्नड़ जिले, राजस्थान के पिंडवाड़ा क्षेत्र और महाराष्ट्र के जलगाँव और पालघर जिलों सहित वहां दूरस्थ जनजातीय बस्तियों में स्वीकृत और पूर्ण की गई सड़क और दूरसंचार संपर्क परियोजनाओं की राज्य-वार संख्या कितनी है;

- (ग) जनजातीय आबादी और विशेष रूप से कमजोर जनजातीय समूहों (पीवीटीजी) को कौशल विकास, शिक्षा और कल्याण सहायता जैसी एकीकृत सेवाएं प्रदान करने में पीएम-जनमन के अंतर्गत स्थापित बहुउद्देशीय केंद्रों (एमपीसी) की भूमिका और प्रभाव क्या है और ये केंद्र जमीनी स्तर पर जनजातीय समुदायों को किस प्रकार लाभान्वित कर रहे हैं;
- (घ) पीएम-जनमन योजना के अंतर्गत वित्त वर्ष 2024-25 के दौरान दक्षिण कन्नड़ जिले के लिए स्वीकृत एमपीसी की, उनके स्थान-वार विवरण और वर्तमान कार्यान्वयन स्थिति सहित संख्या कितनी है;
- (ङ) पीएम-जनमन के अंतर्गत और इन एमपीसी के लिए स्वीकृत, आवंटित और उपयोग की गई कुल धनराशि का छत्तीसगढ़, कर्नाटक, राजस्थान और महाराष्ट्र में जिला-वार सहित राज्य-वार विवरण और 2024-25 में प्रत्येक स्वीकृत केंद्र के अंतर्गत शामिल घटकों का विवरण क्या है; और
- (च) महाराष्ट्र के भीतर विशेष रूप से कमजोर जनजातीय समूहों (पीवीटीजी) और आकांक्षी जिलों में कार्यान्वयन में तेजी लाने के लिए क्या विशिष्ट उपाय किए जा रहे हैं?

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):

(क) और (ख): 15 नवंबर 2023 को, माननीय प्रधानमंत्री ने 18 राज्यों और एक संघ राज्यक्षेत्र में रहने वाले 75 पीवीटीजी समुदायों के सामाजिक-आर्थिक विकास के लिए प्रधानमंत्री जनजाति आदिवासी न्याय महा अभियान (पीएम जनमन) शुरू किया। प्रधानमंत्री जनजाति आदिवासी न्याय महा अभियान (पीएम जनमन) के तहत विशेष रूप से छत्तीसगढ़, राजस्थान, मध्य प्रदेश और महाराष्ट्र के शहडोल और पालघर क्षेत्रों सहित राज्य-वार परियोजनाओं की प्रगति का ब्यौरा संलग्न **विवरण-I** में दिया गया है।

मध्य प्रदेश के शहडोल जिले, छत्तीसगढ़ के कांकेर, कोंडागांव, बालोद और धमतरी जिलों, कर्नाटक के दक्षिण कन्नड़ जिले तथा महाराष्ट्र के जलगांव और पालघर जिलों में पीएम जनमन के तहत

स्वीकृत और पूर्ण की गई सड़क और दूरसंचार संपर्क परियोजनाओं की संख्या संलग्न **विवरण-II** में दी गई है।

(ग): पीवीटीजी की आवश्यकता को ध्यान में रखते हुए, अभियान में बहुउद्देशीय केंद्रों (एमपीसी) के निर्माण का प्रावधान है, जिसका उद्देश्य पीवीटीजी को उनके समग्र सामाजिक-आर्थिक विकास के लिए आंगनवाड़ी, स्वास्थ्य, कौशल आदि जैसी कई सेवाएं प्रदान करना है।

(घ): पीएम-जनमन के अंतर्गत वित्तीय वर्ष 2024-25 के दौरान दक्षिण कन्नड़ जिले में किसी भी एमपीसी को अनुमोदन नहीं दिया गया, क्योंकि कर्नाटक राज्य के दक्षिण कन्नड़ जिले में 4 एमपीसी सहित सभी 74 एमपीसी वित्तीय वर्ष 2023-24 के दौरान अनुमोदित थे। ये एमपीसी 4 ब्लॉकों अर्थात् बंटवाल, मंगलुरु, बेलथांगडी और सुल्लिया में अनुमोदित हैं और भारत सरकार से प्राप्त 100% अनुदान के साथ राज्य सरकार इस परियोजना को क्रियान्वित कर रही है।

(ङ) और (च): पीएम जनमन के उद्देश्यों को 9 मंत्रालयों द्वारा कार्यान्वित 11 उपायों के माध्यम से पूरा किया जा रहा है। अभियान के अंतर्गत प्रत्येक मंत्रालय उसे सौंपे गए उपायों के कार्यान्वयन के लिए उत्तरदायी है। जनजातीय कार्य मंत्रालय योजना के एमपीसी और पीवीटीजी-वीडीवीके घटक को क्रियान्वित कर रहा है और इस अभियान के तहत जनजातीय कार्य मंत्रालय के उपायों के लिए छत्तीसगढ़, कर्नाटक, राजस्थान और महाराष्ट्र सहित राज्य-वार वित्त वर्ष 2024-25 के लिए वित्तीय प्रगति का ब्यौरा संलग्न **विवरण-III** में दिया गया है।

पीएम जनमन के कार्यान्वयन के मद्देनजर, जनजातीय कार्य मंत्रालय ने महाराष्ट्र सहित राज्य सरकारों/संघ राज्यक्षेत्र प्रशासनों/विभागों के माध्यम से पीवीटीजी जनसंख्या के आंकड़ों और बुनियादी ढांचे के अंतराल का अनुमान लगाने के लिए पीएम गति शक्ति मोबाइल एप्लिकेशन के माध्यम से आवास स्तर पर डेटा संग्रह का कार्य शुरू किया है, ताकि गांवों और बस्तियों में रहने वाली पीवीटीजी आबादी को पीएम जनमन के तहत कवर किया जा सके।

इसके अलावा, महाराष्ट्र सहित राज्य सरकारों के समन्वय से आईईसी शिविरों का आयोजन किया गया है, जिसका उद्देश्य जागरूकता पैदा करना और आधार कार्ड, जाति प्रमाण पत्र, जन धन बैंक खाता जैसे बुनियादी दस्तावेजों को तैयार करने में सुविधा प्रदान करना है, जो आयुष्मान कार्ड, पीएम आवास, मनरेगा आदि सहित विभिन्न योजनाओं के तहत लाभ प्राप्त करने के लिए आवश्यक हैं।

विवरण-I

पीएम जनमन के अंतर्गत अनुमोदित एवं क्रियान्वित परियोजनाओं की प्रगति का ब्यौरा
(30.06.2025 तक)

क्र.सं.	राज्य का नाम	ग्रामीण विकास मंत्रालय (पीएमएवाई-जी)		ग्रामीण विकास मंत्रालय (पीएमजीएसवाई)		एमओजेएस (जेजेएम)		स्वास्थ्य एवं परिवार कल्याण मंत्रालय (एनआरएचएम)	महिला एवं बाल विकास मंत्रालय (पोषण 2.0)		शिक्षा मंत्रालय (एसएसए)	
		स्वीकृत मकान	पूरे हुए	स्वीकृत सड़कें (किमी में)	पूर्ण (किमी में)	स्वीकृत गाँव	संतुष्ट गाँव	स्वीकृत एमएमयू	स्वीकृत आंगनवाड़ी केंद्र	आंगनवाड़ी केंद्र कार्यशील	स्वीकृत (सं.)	कार्य प्रारंभ (सं.)
1	आंध्र प्रदेश	43644	1738	612.718	1	1936	393	141	192	139	87	4
2	बिहार	985	0	0	0	33	32	0	59	49	15	0
3	छत्तीसगढ़	33113	9138	2449.11	441	1420	372	58	191	162	40	11
4	गुजरात	12489	3872	1.55	2	572	572	17	67	67	13	3
5	झारखंड	36330	3290	914.14	13	2391	478	55	495	330	35	8
6	कर्नाटक	1100	45	63.756	0	439	193	5	23	22	5	1
7	केरल	724	10	0	0	96	1	24	7	7	4	1
8	मध्य प्रदेश	183861	73458	1835	176	4802	1519	74	704	628	106	22
9	महाराष्ट्र	52000	7827	50.14	0	2764	1510	84	178	178	25	4
10	मणिपुर	2145	0	0	0	27	2	0	75	25	6	2

11	ओडिशा	41341	13426	211.14	4	1110	561	50	89	89	76	6
12	राजस्थान	22080	6041	98.69	0	337	36	6	51	51	21	4
13	तमिलनाडु	12816	2972	0	0	1370	1237	105	55	55	8	7
14	तेलंगाना	0	0	66.96	0	300	300	29	85	76	14	9
15	त्रिपुरा	17252	12710	203.11	0	251	28	6	221	141	32	14
16	उत्तर प्रदेश	145	112	0	0	7	4	2	1	1	2	0
17	उत्तराखंड	2134	1473	0	0	115	85	24	7	7	3	3
18	पश्चिम बंगाल	0	0	0	0	413	81	14	0	0	0	0
19	अंडमान और निकोबार	0	0	0	0	2	2	0	0	0	0	0
कुल योग		462159	136112	6506.314	637	18385	7406	694	2500	2027	492	99

*संबंधित मंत्रालयों से प्राप्त जानकारी के अनुसार।

क्र. सं.	राज्य का नाम	विद्युत मंत्रालय (आरडीएसएस)		एमएनआरई		एमओसी (डीओटी-यूएसओएफ)		जनजातीय कार्य मंत्रालय			
		स्वीकृत एचएच	विद्युतीकृत एचएच	स्वीकृत एचएच	विद्युतीकृत एचएच	कवरेज के लिए नियोजित बस्ती	कवर किए गए बस्ती	स्वीकृत एमपीसी	एमपीसी जहां काम शुरू हुआ	स्वीकृत वीडिवीके	कार्य शुरू किया गया
1	आंध्र प्रदेश	25054	24924	1675	175	1629	1153	125	125	73	70
2	बिहार	51	0	0	0	0	0	7	0	0	0
3	छत्तीसगढ़	7077	7124	1578	729	190	81	75	33	16	16
4	गुजरात	6626	6626	0	0	48	28	39	35	21	21
5	झारखंड	12444	3791	2342	1154	519	451	113	46	35	31
6	कर्नाटक	1615	1546	179	179	36	27	74	51	33	1
7	केरल	345	313	98	0	52	30	15	9	7	5
8	मध्य प्रदेश	29290	22772	2060	0	206	88	125	124	83	49

9	महाराष्ट्र	9216	9216	0	0	418	280	121	121	40	40
10	मणिपुर	0	0	0	0	0	0	11	0	2	0
11	ओडिशा	3358	2017	0	0	459	167	74	60	43	41
12	राजस्थान	17633	15984	0	0	4	3	18	18	51	18
13	तमिलनाडु	10673	6102	0	0	164	106	60	57	37	5
14	तेलंगाना	3884	3884	326	126	99	41	73	63	25	0
15	त्रिपुरा	11692	11692	1703	0	57	54	50	47	30	27
16	उत्तर प्रदेश	195	195	0	0	5	2	5	4	5	3
17	उत्तराखंड	669	669	0	0	1	1	15	9	9	5
18	पश्चिम बंगाल	3372	3372	0	0	6	3	0	0	5	0
19	अंडमान और निकोबार	0	0	0	0	1	1	0	0	1	0
कुल योग		143194	120227	9961	2363	3894	2516	1000	802	516	332

*संबंधित मंत्रालयों से प्राप्त जानकारी के अनुसार।

* राज्य सरकार द्वारा पिंडवाड़ा, राजस्थान को पीवीटीजी आबादी वाला नहीं माना गया है।

विवरण II

मध्य प्रदेश के शहडोल जिले, छत्तीसगढ़ के कांकेर, कोंडागांव, बालोद और धमतरी जिलों, कर्नाटक के दक्षिण कन्नड़ जिले और महाराष्ट्र के जलगांव और पालघर जिलों में पीएम जनमन के तहत (30.06.2025 तक) प्रगति का ब्यौरा

जिला, राज्य	ग्रामीण विकास मंत्रालय (सड़क)	संचार मंत्रालय (मोबाइल टावरों की स्थापना)
शहडोल, मध्य प्रदेश	84.780 किमी स्वीकृत (17 किमी पूर्ण)	22 बस्तियों को कवरेज के लिए नियोजित किया गया (7 बस्तियों को कवर किया गया)
कांकेर, छत्तीसगढ़	4.83 किमी स्वीकृत (00 किमी पूर्ण)	00 बस्तियों को कवरेज के लिए नियोजित किया गया (00 बस्तियों को कवर किया गया)
कोंडागांव, छत्तीसगढ़	00 किमी स्वीकृत (00 किमी पूर्ण)	00 बस्तियों को कवरेज के लिए नियोजित किया गया (00 बस्तियों को कवर किया गया)
धमतरी, छत्तीसगढ़	84.53 किमी स्वीकृत (12 किमी पूर्ण)	00 बस्तियों को कवरेज के लिए नियोजित किया गया (00 बस्तियों को कवर किया गया)
दक्षिण कन्नड़	5.750 किमी स्वीकृत (00 किमी पूर्ण)	05 बस्ती को कवरेज के लिए नियोजित किया गया (02 बस्ती को कवर किया गया)

पालघर, महाराष्ट्र	00 किमी स्वीकृत (00 किमी पूर्ण)	21 बस्तियों को कवरेज के लिए नियोजित किया गया (13 बस्तियों को कवर किया गया)

*संबंधित मंत्रालयों से प्राप्त जानकारी के अनुसार।

* राज्य सरकार द्वारा छत्तीसगढ़ के बालोद और महाराष्ट्र के जलगाँव को पीवीटीजी आबादी वाला नहीं माना गया है।

विवरण III

जनजातीय कार्य मंत्रालय के उपायों के लिए पीएम-जनमन के अंतर्गत निधियों की स्वीकृति/निर्मुक्ति का ब्यौरा*

(क) एमपीसी (करोड़ रुपये में)

क्र. सं.	राज्य	2024-25 के दौरान जारी निधियां	एसएनए शेष
1	आंध्र प्रदेश	5.00	27.54
2	छत्तीसगढ़	0.00	5.28
3	गुजरात	4.37	2.99
4	झारखंड	1.50	10.87
5	कर्नाटक	10.26	5.61
6	केरल	0.00	1.10
7	मध्य प्रदेश	0.00	7.99
8	महाराष्ट्र	5.00	19.45
9	ओडिशा	23.92	11.76
10	राजस्थान	3.44	1.67
11	तमिलनाडु	20.67	5.43
12	तेलंगाना	13.24	2.81
13	त्रिपुरा	7.50	1.55
14	उत्तर प्रदेश	0.00	0.84
15	उत्तराखंड	4.78	1.81
16	मणिपुर	0.00	0.00
17	बिहार	0.00	0.00
	कुल	99.68	106.71

*एसएनए शेष में 2023-24 और 2025-25 के दौरान जारी की गई निधियां भी शामिल हैं।

*जीएफआर के अनुसार, 2024-25 के दौरान जारी सीसीए अनुदानों के लिए उपयोगिता प्रमाण पत्र देय नहीं हैं।

(ख) वीडिबीके (लाख रुपए में)

क्र. सं.	राज्य	स्वीकृति वित्त वर्ष 2024-25**	जारी वित्त वर्ष 2024-25 **
1	अंडमान और निकोबार	0	0
2	आंध्र प्रदेश	0	0
3	छत्तीसगढ़	0	0
4	गुजरात	0	0
5	झारखंड	0	0
6	कर्नाटक	2.6	0
7	केरल	5.2	0
8	मध्य प्रदेश	0	0
9	मणिपुर	30	15
10	महाराष्ट्र	0	0
11	ओडिशा	0	0
12	राजस्थान	9.15	0
13	तमिलनाडु	0	0
14	तेलंगाना	0	0
15	त्रिपुरा	0	0
16	उत्तर प्रदेश	0	0
17	उत्तराखंड	16	0
18	पश्चिम बंगाल	0	0
#	कुल योग	62.95	15

*अन्य मंत्रालयों/विभागों द्वारा किए जाने वाले उपायों के लिए स्वीकृत/उपयोग की गई निधियों का रिकॉर्ड संबंधित मंत्रालयों/विभागों द्वारा रखा जाता है। इसके अतिरिक्त, जिलों को निधियां जारी करना राज्य सरकार की जिम्मेदारी है। स्वीकृत राशि के सापेक्ष निधि जारी करना व्यय विभाग के अनुपालन को पूरा करने के अधीन है।

**उपयोगिता प्रमाण पत्र अभी प्राप्त नहीं हुए हैं।

TAP WATER ACCESS UNDER JJM

4641. SHRI KARTI P. CHIDAMBARAM:

Will the Minister of **JAL SHAKTI** be pleased to state:

the steps being taken at present to achieve the target of providing tap water to each household under the Jal Jeevan Mission (JJM) in the extended time of three years, till 2028?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):

Since August 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country through functional tap water connection.

At the time of announcement of Jal Jeevan Mission, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 18.08.2025, more than 12.45 Crore additional rural households have been provided with tap water connections. Thus, as on 18.08.2025, out of 19.36 Crore rural households, around 15.69 Crore (81.02%) households, are reported to have tap water supply in their homes.

To achieve 100 per cent coverage through continued implementation of mission with focus on quality of infrastructure and Operation & Maintenance of rural piped water supply schemes for long term sustainability and citizen centric water service delivery, Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of Jal Jeevan Mission until 2028 with enhanced total outlay. For smooth and expeditious implementation of Mission in 2025-26, an amount of Rs. 67,000 Crore is allocated as BE 2025-26.

A number of steps have been taken to plan and implement JJM in the whole country, with speed, *inter alia*, including joint discussions and finalization of saturation plans and annual action plans (AAP) of States / UTs, regular review of implementation, workshops / conferences / webinars for capacity building, training, knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in anganwadi centres, ashramshalas and schools have been shared with States/ UTs to facilitate planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

Moreover, aiming at Structural Reforms for transforming the rural water supply sector from “*Department based approach*” to “*service delivery approach*” *inter alia* including ‘Source Sustenance’ signing of MoUs with States is also envisaged for sustainable and long-term operation & maintenance of rural piped water supply schemes through citizen centric service delivery.

ETHANOL BLENDING

4642. SHRI D. M. KATHIR ANAND:

DR. MALLU RAVI:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) the current status of the India's ethanol blending roadmap and the targets achieved till June 2025;
- (b) the measures being taken by the Government to accelerate the development of Compressed Bio Gas (CBG) plants to ensure cleaner fuel alternatives;
- (c) whether the Government is promoting small-scale ethanol production units linked to sugarcane, tapioca and fruit-processing industries in Tamil Nadu and if so, the details thereof; and
- (d) whether any such unit is proposed in North Arcot region for farmer benefit and local employment and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

(a): The Roadmap for Ethanol Blending in India 2020-25, prepared by an inter-Ministerial Committee, provides guidance to achieve 20% blending in petrol by Ethanol Supply Year (ESY) 2025-26. The National Policy on Biofuels – 2018, as amended in 2022, *inter-alia* advanced the target of 20% blending of Ethanol in petrol from 2030 to ESY 2025-26. Public Sector Oil Marketing Companies (OMCs) achieved the target of 10% Ethanol blending in petrol in June 2022 i.e. five months ahead of the target during ESY 2021-22, 12.06% in ESY 2022-23 and 14.60% in ESY 2023-24. Further, for the ongoing ESY 2024-25, the blending percentage has

gone up to 19.05% as on 31.07.2025. During the month of July, 2025, Ethanol blending of 19.93% has been achieved.

(b): Government has taken various steps to promote the establishment of CBG projects across the country. These steps include assured price for off-take of CBG through long term agreements with Oil and Gas Marketing Companies. The Umbrella Scheme of National Bio Energy Programme *inter-alia* provides Central Financial Assistance to all kind of CBG/biogas plants; additional Central Assistance for Municipal Solid Waste-based CBG projects under Swachh Bharat Mission Urban 2.0; the inclusion of bio-manure produced from CBG plants as Fermented Organic Manure (FOM) and Liquid Fermented Organic Manure (LFOM) under Fertilizer Control Order 1985; Market Development Assistance to promote Organic Fertilizer produced from CBG projects; the inclusion of CBG projects under 'White Category' on case to case basis; the inclusion of CBG projects under Priority Sector Lending; loan products from various Banks for financing of CBG projects; etc.

Additional initiatives such as guidelines for synchronization of CBG with CNG in CGD Network; a scheme for the development of pipeline infrastructure (DPI) for injection of CBG into the City Gas Distribution (CGD) network; and phase wise mandatory selling of CBG in CNG (T) and PNG (D) segment of CGD network have also been initiated by the Government.

(c) and (d): The National Policy on Biofuels-2018, as amended in 2022, has identified various feedstocks for biofuels production, these *inter-alia* include C & B

- Heavy Molasses, sugarcane juice, sugar, sugar syrup, biomass in form of grasses, agriculture residues (rice straw, cotton stalk, corn cobs, saw dust, bagasse etc.), sugar containing materials like sugar beet, sweet sorghum, etc. and starch containing materials such as corn, cassava, rotten potatoes, agro food / pulp industry waste, etc. Further, National Biofuel Coordination Committee (NBCC) formed under the National Policy on Biofuels - 2018 has also identified other feedstock such as fruit and vegetable wastes and Residual sugar/sugar syrup / sweeteners (beverages, juices etc.) post Best Before Date (BBD) products for ethanol production.

In order to support the production of ethanol across the country including Tamil Nadu and its North Arcot region the Government have taken several steps to promote ethanol production in India which *inter-alia* includes expansion of feedstock for Ethanol production, administered price mechanism for Ethanol procurement under the Ethanol Blended Petrol (EBP) Programme, lowered GST rate to 5% for Ethanol for EBP Programme, introduction of various Ethanol Interest Subvention Schemes (EISS) during 2018-22, a dedicated subvention scheme for Cooperative Sugar Mills to convert existing sugarcane-based distilleries into multi-feedstock plants for ethanol production from molasses as well as grains, Long Term Offtake Agreements (LTOAs) between OMCs and Dedicated Ethanol Plants, notified the “Pradhan Mantri JI-VAN (Jaiv Indhan- Vatavaran Anukool fasal awashesh Nivaran) Yojana”, to provide financial assistance for setting up Advanced

Biofuels projects in the country using lignocellulosic biomass and other renewable feedstock, multimodal transportation of ethanol to enhance availability of ethanol and increasing ethanol storage capacity along with other allied infrastructure for handling of higher blends of ethanol.

FISHERIES BASED PRODUCT PROCESSING ENTERPRISES IN DAKSHINA KANNADA

4643. SHRI CAPTAIN BRIJESH CHOWTA:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the number of micro food processing enterprises targeted to be benefitted under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme through credit-linked subsidy during the financial year 2025-26 including the specific targets for Karnataka and Dakshina Kannada district;
- (b) the number of applications received, loans sanctioned and disbursed thereunder as on June 2025, State-wise specifically in Karnataka and Dakshina Kannada;
- (c) whether any fisheries-based or marine product processing enterprises in Dakshina Kannada have been supported under the PMFME Scheme and if so, the details thereof; and
- (d) the specific provisions or components there under to promote value addition, storage or export of fish and seafood products by micro enterprises in coastal districts like Dakshina Kannada?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):

(a): 1,00,000 Micro food processing enterprises have been targeted to provide support/ benefit under the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme through credit-linked subsidy during the financial year 2025-26 out of which target of 4,000 has been allocated to the State of Karnataka. Ministry does not allocate district-wise targets under the scheme.

(b): Under the PMFME Scheme, 3,76,289 applications have been submitted, 1,44,517 loans sanctioned and 1,16,557 loans disbursed under the Credit Linked Subsidy across the country as on 30th June 2025. Out of which 13,672 applications have been submitted, 6,739 loans sanctioned and 6,080 loans disbursed for Karnataka and 371 applications have been submitted, 262 loans sanctioned and 242 loans disbursed for Dakshina Kannada district. The State-wise details are given in the enclosed **Statement**.

(c) and (d): Setting up/up-gradation of micro fish processing and value addition units are covered under PMFME scheme for availing support. Marine Products have been approved as ODOP for the Dakshina Kannada. 14 loans have been sanctioned for credit linked subsidy to fish and seafood products in the district of Dakshina Kannada with approved subsidy of Rs. 0.29 Crores as on 30th June 2025 under the Scheme. The capital subsidy support is provided to the micro food

processing enterprises for purchase of plant and machinery and technical civil work to promote value addition, storage or export of fish and seafood products.

STATEMENT

Details of State-wise list of Applications Submitted, Loans sanctioned and Loans Disbursed under PMFME scheme till 30th June, 2025

Sl.No	State	Applications Submitted (Nos.)	Loans Sanctioned (Nos.)	Loans Disbursed (Nos.)
1	Andaman And Nicobar Islands	52	18	14
2	Andhra Pradesh	14237	7248	5269
3	Arunachal Pradesh	605	112	98
4	Assam	20905	3353	2806
5	Bihar	77704	25349	16602
6	Chandigarh	17	5	5
7	Chhattisgarh	3467	1050	859
8	Dadra & Nagar Haveli And Daman & Diu	22	11	11
9	Delhi	1224	299	192
10	Goa	177	116	109
11	Gujarat	1970	780	682
12	Haryana	3882	1453	1232
13	Himachal Pradesh	3170	1883	1745
14	Jammu And Kashmir	3289	1577	1128
15	Jharkhand	12591	3771	2665
16	Karnataka	13672	6739	6080
17	Kerala	8976	6978	5779
18	Ladakh	179	86	70
19	Lakshadweep	1	0	0

20	Madhya Pradesh	29329	9910	7990
21	Maharashtra	61077	24380	20431
22	Manipur	2235	301	279
23	Meghalaya	652	209	198
24	Mizoram	111	43	39
25	Nagaland	1289	393	344
26	Odisha	8670	2239	1819
27	Puducherry	462	179	156
28	Punjab	4201	2795	2665
29	Rajasthan	3300	1145	1003
30	Sikkim	177	62	50
31	Tamil Nadu	30535	15828	14308
32	Telangana	21018	7005	5483
33	Tripura	766	211	155
34	Uttar Pradesh	42238	17818	15341
35	Uttarakhand	2603	929	776
36	West Bengal	1486	242	174
	Grand Total	376289	144517	116557

REFORMS-LINKED RESULT BASED SCHEME FOR DISTRIBUTION

4644. SHRI ADITYA YADAV:

Will the Minister of **POWER** be pleased to state:

- (a) whether Government's latest 'Reforms-Linked, Result-Based Scheme for Distribution' (RLRBSD) aims to curb inefficiencies and improve the financial health of India's power distribution companies (DISCOMs);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):

(a) to (c): Revamped Distribution Sector Scheme (RDSS) was launched by the Government of India, in July 2021 with a total outlay of Rs. 3,03,758 Cr including Gross Budgetary Support (GBS) of Rs. 97,631 Cr. The key objective of the scheme is to improve financial sustainability and operational efficiency of the distribution utilities. The scheme envisages reducing the Aggregate Technical and Commercial (AT&C) losses to 12-15% and Gap between Average Cost of Supply and Average Revenue Realised (ACS-ARR Gap) to Zero at pan-India level by the end of scheme period i.e. 31.03.2028.

The release of central grant under the scheme has been linked to performance against various financial and operational parameters including the improvements in the AT&C losses and ACS-ARR Gap.

Infrastructure works, including smart metering works, amounting to Rs. 2.83 lakh Cr have been sanctioned under RDSS.

With the collective effort of Centre and States/ UTs, at the national level, the AT&C loss of the distribution utilities has reduced from 21.91% in FY2021 to 16.12% in FY2024 and the ACS-ARR gap has reduced from Rs. 0.69/kWh in FY2021 to Rs. 0.19/kWh in FY2024.

छत्तीसगढ़ में नई गैस एजेंसी की स्थापना

4645. श्री विजय बघेल:

क्या **पेट्रोलियम और प्राकृतिक गैस** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या दुर्ग लोक सभा निर्वाचन क्षेत्र के अंतर्गत ग्राम रिसामा, मचांदुर और चिरपोटी के 10 किलोमीटर के दायरे में जहां जनसंख्या घनत्व ज्यादा है, कोई गैस एजेंसी संचालित नहीं है, को ध्यान में रखते हुए इंडियन ऑयल कॉर्पोरेशन द्वारा सामान्य, अन्य पिछड़ा वर्ग या महिला श्रेणी के अंतर्गत नई गैस एजेंसी स्थापित करने के लिए ग्राम चिरपोटी, तहसील एवं जिला दुर्ग (छत्तीसगढ़) की ओर रेलवे समपार से अंडा-फुंडा मुख्य मार्ग पर कोई स्थान तय करने का प्रस्ताव है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और

(ख) यदि नहीं, तो इसके क्या कारण हैं और उक्त प्रस्ताव कब तक लागू किए जाने की संभावना है?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):

(क) और (ख): सार्वजनिक क्षेत्र की तेल विपणन कंपनियों (ओएमसीज) द्वारा एलपीजी डिस्ट्रीब्यूटरशिप की नियुक्ति एकीकृत चयन दिशानिर्देश (यूएसजी), 2016 के अनुसार की जाती है तथा एलपीजी डिस्ट्रीब्यूटरशिप स्थापित करने के लिए स्थलों की पहचान की जाती है एवं तदनुसार विज्ञापित की जाती है।

छत्तीसगढ़ के दुर्ग जिले के रिसामा, मचांदुर और चिरपोटी गांवों की वर्तमान एलपीजी मांग वर्तमान में 15 किलोमीटर के दायरे में प्रचालन कर रहे तीन इंडियन ऑयल कॉर्पोरेशन लिमिटेड (आईओसीएल) डिस्ट्रीब्यूटरों तथा एक भारत पेट्रोलियम कॉर्पोरेशन लिमिटेड (बीपीसीएल) के डिस्ट्रीब्यूटर द्वारा पूरी की जाती है।

अक्टूबर 2024 में, ओएमसीज द्वारा रिसामा के लिए एलपीजी डिस्ट्रीब्यूटरशिप हेतु एक व्यवहार्यता अध्ययन किया गया था। वर्तमान में, बाजार की एलपीजी मांग इन स्थलों पर सेवा प्रदान

करने वाले मौजूदा डिस्ट्रीब्यूटरों की मासिक सम्मिलित अधिकतम सीमा मांग से कम है। अतः यूएसजी के अनुसार, नई एलपीजी डिस्ट्रीब्यूटरशिप स्थापित करने के लिए स्थल उपयुक्त नहीं पाए गए।

PROGRESS OF PMAY-U AND PMAY-U 2.0

4646. SHRI B. K. PARTHASARATHI:

SHRI BASTIPATI NAGARAJU:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the details of the physical progress of the houses sanctioned under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) and PMAY-U 2.0, vertical and State-wise including district-wise for Andhra Pradesh;
- (b) the details of the funds sanctioned and released for houses sanctioned under PMAY and PMAY 2.0, year, vertical and State-wise; and
- (c) the occupancy rates of completed houses, vertical and State-wise including district-wise for Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country including Andhra Pradesh. The scheme is implemented through four verticals i.e., Beneficiary Led Construction (BLC),

Affordable Housing in Partnership (AHP), In-Situ Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS). The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to construct, purchase and rent a house by 1 crore additional eligible beneficiaries at affordable cost in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The BLC, AHP and ARH verticals of the scheme are implemented as Centrally Sponsored Scheme (CSS) through States and Union Territories (UTs).

The schemes are demand driven and selection of beneficiaries under various verticals preferred by beneficiaries, formulation of projects and execution are done by States/UTs. Based on the project proposal submitted by States/UTs, a total of 119.31 lakh houses including 7.16 lakh under PMAY-U 2.0 have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.98 lakh houses have been grounded and 93.80 lakh are completed/delivered to the beneficiaries across the country as on 04.08.2025. The State-wise and vertical-wise details of houses sanctioned, completed and occupied under PMAY-U & PMAY-U 2.0 are given in

the enclosed **Statement-I**. State-wise, year-wise and vertical wise details of Central Assistance sanctioned and released under the schemes are given in the enclosed **Statement-II** (A, B, C and D). District-wise and vertical-wise details of houses sanctioned, completed and occupied under PMAY-U & PMAY-U 2.0 in the State of Andhra Pradesh are given in the enclosed **Statement-III**.

STATEMENT-I**State-wise and vertical-wise details of houses sanctioned, completed and occupied under PMAY-U & PMAY-U 2.0**

Sl. No.		Name of the State/ UT	Beneficiary Led Construction (BLC)			Affordable Housing in Partnership (AHP) & In-situ Slum Redevelopment (ISSR)*			Affordable Rental Housing Complexes (ARHC) & Affordable Rental Housing (ARH)			Credit Linked Subsidy Scheme (CLSS) & Interest Subsidy Scheme
			Sanctioned	Completed	Occupied	Sanctioned	Completed	Occupied	Sanctioned	Completed	Occupied	Household beneficiaries
1	States	Andhra Pradesh	16,12,109	7,74,899	7,74,899	2,69,667	2,43,181	1,53,797	1,388	-	-	65,613
2		Bihar	4,18,411	1,64,104	1,64,104	6,502	5,644	5,593	-	-	-	20,300
3		Chhattisgarh	2,23,975	1,88,023	1,88,023	38,397	31,692	17,940	2,222	-	-	37,635
4		Goa	5	4	4	-	-	-	-	-	-	3,146
5		Gujarat	1,70,510	1,40,519	1,40,519	1,79,580	1,57,247	1,18,412	5,002	2,602	1,904	6,45,044
6		Haryana	82,905	23,800	23,800	2,452	1,818	1,802	2,545	-	-	44,983
7		Himachal Pradesh	10,054	8,805	8,805	64	64	46	205	-	-	2,524
8		Jharkhand	1,92,574	1,37,477	1,37,477	35,687	7,321	4,869	-	-	-	15,164
9		Karnataka	1,80,798	1,42,061	1,42,061	2,96,359	1,45,163	1,04,801	-	-	-	1,06,957
10		Kerala	1,27,153	1,00,243	1,00,243	2,153	1,314	1,213	-	-	-	32,658
11		Madhya Pradesh	7,34,952	6,50,025	6,50,025	57,800	45,770	34,128	268	-	-	1,73,989
12		Maharashtra	2,57,191	1,43,074	1,43,074	3,66,806	2,26,033	1,50,774	-	-	-	6,26,441
13		Odisha	1,84,366	1,39,882	1,39,882	18,217	12,269	6,923	-	-	-	12,758
14		Punjab	82,871	48,762	48,762	1,595	426	124	-	-	-	48,933
15		Rajasthan	1,43,565	62,512	62,512	41,888	25,303	19,976	2,928	480	-	1,49,397
16		Tamil Nadu	4,04,058	3,68,942	3,68,942	1,46,253	1,18,069	74,159	61,411	36,450	-	1,20,175
17		Telangana	1,13,681	-	-	1,59,628	1,35,181	92,309	14,490	-	-	88,486

18		Uttar Pradesh	17,48,159	14,91,199	14,91,199	71,420	58,100	24,222	1,112	-	-	1,55,910
19		Uttarakhand	25,190	15,337	15,337	18,496	7,849	4,243	170	170	170	19,947
20		West Bengal	5,25,499	3,78,951	3,78,951	3,984	1,084	404	-	-	-	85,751
Sub- total (States): -			72,38,026	49,78,619	49,78,619	17,16,948	12,23,528	8,15,735	91,741	39,702	2,074	24,55,811
21	North East States	Arunachal Pradesh	11,770	6,459	6,459	1,536	1,536	320	-	-	-	73
22		Assam	1,81,128	1,27,975	1,27,975	64	-	-	2,222	-	-	3,800
23		Manipur	52,286	18,252	18,252	-	-	-	-	-	-	233
24		Meghalaya	4,554	1,820	1,820	-	-	-	-	-	-	204
25		Mizoram	36,789	24,658	24,658	142	142	142	-	-	-	2,219
26		Nagaland	29,973	28,347	28,347	1,054	702	670	-	-	-	40
27		Sikkim	110	30	30	-	-	-	-	-	-	189
28		Tripura	84,136	73,480	73,480	4,005	1,929	1,929	-	-	-	2,848
Sub- total (N.E. States): -			4,00,746	2,81,021	2,81,021	6,801	4,309	3,061	2,222	-	-	9,606
29	Union Territories	A&N Island	23	23	23	329	33	-	-	-	-	24
30		Chandigarh	-	-	-	-	-	-	2,195	2,195	2,195	1,265
31		DNH & DD	1,098	601	601	1,531	1,531	1,194	-	-	-	7,331
32		Delhi	-	-	-	-	-	-	-	-	-	30,159
33		J&K	39,152	28,967	28,967	1,272	-	-	336	336	336	3,432
34		Ladakh	860	766	766	369	62	62	-	-	-	54
35		Puducherry	14,290	9,246	9,246	-	-	-	-	-	-	2,157
Sub- total (UT): -			55,423	39,603	39,603	3,501	1,626	1,256	2,531	2,531	2,531	44,422
Grand Total: -			76,94,195	52,99,243	52,99,243	17,27,250	12,29,463	8,20,052	96,494	42,233	4,605	25,09,839

* In addition, 3.42 lakh houses completed and 4.90 lakh occupied for slum dwellers under JnNURM during mission period.

STATEMENT-II**State / UT-wise, Year-wise and vertical wise Central Assistance sanctioned and Released under PMAY-U & PMAY 2.0
(Beneficiary Led Construction -BLC)**

Sr.	Name of the	Central Assistance Approved (₹ in cr.)												Central Assistance Released (₹ in cr.)*											
No.	State/UT	2015-	2016-	2017-	2018-	2019-	2020-	2021-	2022-	2023-	2024-	2025-	2015-	2016-	2017-	2018-	2019-	2020-	2021-	2022-	2023-	2024-	2025-		
		16	17	18	19	20	21	22	23	24	25	26	16	17	18	19	20	21	22	23	24	25	26		
1	Andhra Pradesh	458	-	1,117	1,580	6,028	5,709	5,145	2,786	752	476	130	-	181	236	1,429	1,131	1,897	2,211	5,934	5,155	-	242		
2	Bihar	324	515	689	1,200	546	415	85	-	195	1,502	805	7	239	426	435	437	437	-	173	597	361	923		
3	Chhattisgarh	-	18	683	664	369	306	578	488	59	-	194	-	3	336	259	611	528	174	463	483	113	35		
4	Goa	-	-	0.07	-	-	-	-	-	-	-	-	-	-	-	0.36	-	-	-	-	-	-	-		
5	Gujarat	-	34	241	505	460	341	308	174	179	-	316	-	5	86	198	229	387	462	311	368	30	0.01		
6	Haryana	-	11	792	208	-	-	4	-	-	229	-	-	5	108	177	61	-	-	-	200	-	50		
7	Himachal Pradesh	8	23	39	-	14	21	30	11	5	-	-	-	11	16	20	21	13	36	10	10	10	3		
8	Jharkhand	106	628	452	67	369	131	839	84	-	-	214	50	193	444	360	240	415	189	275	158	1	226		
9	Karnataka	-	758	356	670	478	61	106	26	256	-	-	-	-	362	244	222	360	160	395	127	-	103		
10	Kerala	-	270	587	340	39	119	292	145	116	-	-	-	52	237	530	114	-	222	133	223	80	122		
11	Madhya Pradesh	97	1,020	2,674	2,877	1,005	347	2,134	436	143	-	293	-	127	1,697	2,156	423	1,490	1,083	1,853	1,280	270	117		
12	Maharashtra	-	-	138	1,309	559	272	821	74	431	-	254	-	-	3	180	228	806	-	506	1,152	-	0		

13	Odisha	-	194	345	694	130	211	731	-	282	80	99	-	110	145	313	272	286	286	261	293	27	102
14	Punjab	-	407	-	38	357	-	-	226	-	-	184	-	59	64	33	-	211	17	124	179	123	143
15	Rajasthan	-	2	25	104	16	9	35	852	565	358	186	-	1	-	-	44	-	210	-	656	224	541
16	Tamil Nadu	258	1,251	1,103	989	1,024	462	606	211	158	-	-	23	526	947	795	1,321	727	701	-	657	134	55
17	Telangana	-	-	-	-	-	-	-	-	-	1,705	-	-	-	-	-	-	-	-	-	-	-	-
18	Uttar Pradesh	-	111	3,289	7,513	4,088	2,738	1,543	1,606	2,361	838	2,135	-	17	1,342	3,869	3,308	3,891	3,289	1,696	4,341	1,032	1,180
19	Uttarakhand	26	22	70	7	55	20	-	134	44	-	-	-	25	50	9	-	52	-	33	81	25	50
20	West Bengal	990	785	815	1,693	701	1,228	1,670	-	-	-	-	89	442	719	1,038	581	1,004	-	829	945	506	716
Sub-total (States)		2,268	6,049	13,416	20,458	16,239	12,388	14,926	7,251	5,546	5,188	4,810	169	1,997	7,216	12,044	9,242	12,504	9,038	12,996	16,906	2,936	4,609
21	Arunachal Pradesh	-	0.47	52	2	11	-	32	-	-	120	-	-	0.06	21	7	4	8	28	-	15	5	8
22	Assam	-	109	582	34	701	232	487	138	203	-	346	-	14	322	7	483	81	178	387	396	272	124
23	Manipur	-	120	213	196	-	171	84	-	-	-	-	-	23	135	11	65	99	-	98	36	54	25
24	Meghalaya	-	0.48	11	21	36	-	-	-	-	-	-	-	0.19	4	-	-	0.10	17	4	14	5	15
25	Mizoram	147	-	265	-	-	139	-	-	-	-	-	8	-	57	28	-	68	-	158	43	65	25
26	Nagaland	-	143	-	166	91	50	-	-	-	-	-	-	61	1	65	14	106	34	-	69	25	-
27	Sikkim	-	-	2	-	-	-	-	-	-	-	-	-	-	1	2	-	-	-	-	-	-	-

28	Tripura	-	514	277	79	-	117	115	63	98	-	-	-	257	159	143	144	193	30	52	93	48	49
Sub-total (North East States)		147	887	1,401	498	839	710	717	201	301	120	346	8	355	700	263	711	555	286	700	666	474	247
29	A&N Islands	-	-	0.34	-	-	-	-	-	-	-	-	-	-	0	-	0	-	-	-	-	-	-
30	Chandigarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
31	Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
32	J&K	-	44	60	172	110	-	147	-	55	-	-	-	2	50	29	76	106	35	73	40	40	-
33	Ladakh	-	3	5	1	3	-	-	-	-	-	-	-	-	4	1	-	-	4	-	2	1	-
34	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Puducherry	-	41	43	32	19	22	23	-	27	10	-	-	4	42	9	45	19	12	14	31	9	4
36	DNH & DD	-	10	1	6	-	-	-	-	-	-	-	-	0	5	3	3	-	-	-	-	1	-
Sub-total (Union Territories)		-	98	109	211	133	22	170	-	82	10	-	-	7	101	44	125	125	52	87	73	52	4
Grand Total		2,415	7,034	14,926	21,167	17,211	13,120	15,812	7,452	5,929	5,318	5,156	177	2,359	8,018	12,350	10,078	13,184	9,376	13,782	17,645	3,462	4,860

* Includes Central Assistance released during the year against central assistance for houses sanctioned in preceding years.

**State / UT-wise, Year-wise and vertical wise Central Assistance sanctioned and Released under PMAY-U & PMAY
2.0 (Affordable Housing in Partnership - AHP & In-situ Slum Redevelopment - ISSR)**

Sr. No.	Name of the State/UT	Central Assistance Approved (₹ in cr.)											Central Assistance Released (₹ in cr.)*										
		2015- 16	2016- 17	2017- 18	2018- 19	2019- 20	2020- 21	2021- 22	2022- 23	2023- 24	2024- 25	2025- 26	2015- 16	2016- 17	2017- 18	2018- 19	2019- 20	2020- 21	2021- 22	2022- 23	2023- 24	2024- 25	2025- 26
1	Andhra Pradesh	1,621	-	2,441	-	-	-	-	-	-	-	-	368	50	1,885	1,846	-	-	-	-	-	-	-
2	Bihar	179	-	-	-	-	-	-	-	-	-	-	115	47	-	-	-	-	-	-	-	-	-
3	Chhattisgarh	49	193	197	110	-	-	28	-	-	-	-	34	53	142	95	-	-	-	76	-	65	15
4	Goa	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
5	Gujarat	988	272	445	343	322	92	125	-	-	-	-	272	262	170	252	34	124	118	190	287	82	100
6	Haryana	150	-	-	4	-	-	-	-	-	-	-	109	-	10	-	-	-	-	-	-	-	-
7	Himachal Pradesh	6	-	-	-	-	-	-	-	-	-	-	9	-	-	-	-	-	-	-	-	-	-
8	Jharkhand	74	-	375	100	55	-	-	-	-	-	-	56	-	225	4	14	8	22	11	-	-	-
9	Karnataka	838	228	1,884	1,187	9	71	506	-	-	-	-	316	264	1,244	58	0	-	91	464	491	6	102
10	Kerala	36	-	-	7	-	4	3	-	-	-	-	26	-	-	-	12	-	-	-	2	3	-
11	Madhya Pradesh	517	414	22	-	56	-	-	-	-	-	-	244	281	535	86	14	8	23	11	-	-	-
12	Maharashtra	-	812	263	2,213	283	498	399	-	-	-	315	-	160	70	124	39	9	71	411	391	314	-
13	Odisha	167	-	101	-	8	-	48	-	-	-	-	149	21	5	68	-	-	-	3	-	-	3
14	Punjab	-	10	3	6	-	-	-	-	-	-	-	4	4	-	1	-	-	-	-	-	-	-
15	Rajasthan	387	33	210	14	-	7	-	-	-	-	-	237	92	106	15	-	-	62	(53)	28	-	37
16	Tamil Nadu	285	148	524	685	249	271	138	-	-	-	-	102	92	157	214	151	116	385	308	221	88	90
17	Telangana	562	-	1,518	-	-	230	85	-	-	-	-	324	137	722	-	-	-	-	-	485	19	170
18	Uttar Pradesh	191	-	345	555	120	-	10	-	-	-	-	109	26	155	90	67	63	72	128	110	98	-
19	Uttarakhand	111	-	36	56	-	-	141	-	-	-	-	61	7	57	-	-	-	-	72	50	37	5

20	West Bengal	14	-	-	16	3	31	3	-	-	-	-	12	-	-	-	2	-	-	-	-	10	-
Sub-total (States)		6,174	2,109	8,365	5,295	1,106	1,204	1,487	-	-	-	315	2,548	1,495	5,484	2,992	332	328	843	1,622	2,065	721	407
21	Arunachal Pradesh	77	-	-	-	-	-	-	-	-	-	-	28	29	-	4	17	-	-	-	-	-	-
22	Assam	-	-	-	-	1	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
23	Manipur	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
24	Meghalaya	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
25	Mizoram	9	-	-	-	-	-	-	-	-	-	-	8	-	-	-	2	-	-	-	-	-	-
26	Nagaland	42	-	-	-	-	-	-	-	-	-	-	16	-	9	-	-	-	-	17	-	-	-
27	Sikkim	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
28	Tripura	78	-	-	-	65	-	-	-	-	-	-	30	30	-	-	14	12	26	-	-	-	-
Sub-total (North East States)		206	-	-	-	66	-	-	-	-	-	-	81	59	9	4	31	14	26	-	17	-	-
29	A&N Island	-	-	-	-	-	5	-	-	-	-	-	-	-	-	-	-	1	1	-	-	-	-
30	Chandigarh	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
31	Delhi	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
32	Jammu & Kashmir	-	-	-	-	-	-	-	-	-	29	-	-	-	-	-	-	-	-	-	-	-	-
33	Ladakh	16	-	-	-	-	-	-	-	-	-	-	8	-	4	-	-	-	-	-	-	-	-
34	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
35	Puducherry	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
36	DNH & DD	-	-	23	-	-	-	-	-	-	-	-	-	-	13	-	-	-	-	-	3	-	-
Sub-total (Union Territories)		16	-	23	-	-	5	-	-	-	29	-	8	-	17	-	-	1	1	-	3	-	-
Grand Total		6,397	2,109	8,388	5,295	1,172	1,209	1,487	-	-	29	315	2,637	1,554	5,509	2,996	363	342	870	1,623	2,082	724	407

* Includes Central Assistance released during the year against central assistance for houses sanctioned in preceding years.

**State / UT-wise, Year-wise and vertical wise Central Assistance sanctioned and Released under PMAY-U & PMAY 2.0
(Credit Linked Subsidy Scheme - CLSS) & Interest Subsidy Scheme -ISS)**

Sr. No.	Name of the State/UT	Central Assistance Sanctioned and Released as interest subsidy (₹ in cr.)										
		2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	1.48	4.61	39.43	190.09	303.43	520.10	254.36	165.14	-	-	0.27
2	Bihar	0.54	1.63	10.63	69.63	91.40	134.86	92.30	54.89	-	-	0.00
3	Chhattisgarh	1.83	7.28	26.37	101.22	113.76	207.52	215.37	159.34	-	-	0.26
4	Goa	0.13	0.20	2.06	8.99	9.82	36.95	7.98	8.56	-	-	0.02
5	Gujarat	129.93	143.42	818.37	3,366.46	1,716.10	2,597.94	3,538.89	3,487.32	-	-	4.35
6	Haryana	1.54	4.42	31.84	191.40	187.04	287.71	173.90	125.79	-	-	0.16
7	Himachal Pradesh	0.12	0.21	1.14	5.37	9.12	20.14	11.46	9.91	-	-	0.01
8	Jharkhand	0.14	0.70	5.53	55.90	77.15	112.26	46.92	25.45	-	-	0.01
9	Karnataka	5.99	9.23	82.25	446.10	530.80	729.66	282.23	282.30	-	-	0.08
10	Kerala	7.44	3.05	21.87	130.57	140.86	173.58	156.75	108.89	-	-	0.03
11	Madhya Pradesh	5.04	31.60	129.10	511.96	607.89	912.37	898.29	875.63	-	-	1.94
12	Maharashtra	12.50	204.02	721.00	2,987.38	2,130.59	2,874.74	3,309.34	2,934.65	-	-	4.78
13	Odisha	0.09	0.78	8.32	30.89	48.54	99.99	47.60	30.98	-	-	0.01
14	Punjab	0.84	2.86	29.85	148.04	188.08	295.20	239.15	226.15	-	-	0.42
15	Rajasthan	6.92	11.65	74.11	383.47	556.73	788.65	742.42	733.65	-	-	3.43
16	Tamil Nadu	4.34	19.82	89.53	399.74	520.85	732.83	493.35	414.57	-	-	0.19
17	Telangana	4.38	4.79	50.02	341.98	384.76	775.36	294.95	193.94	-	-	0.14
18	Uttar Pradesh	8.13	13.54	129.46	679.12	735.64	906.19	553.95	466.22	-	-	1.43
19	Uttarakhand	1.05	1.45	24.30	71.09	79.95	108.37	90.27	66.98	-	-	0.08

20	West Bengal	2.12	4.81	61.13	256.61	348.94	602.09	431.24	309.14	-	-	0.45
Sub-total (States)		194.55	470.07	2,356.31	10,376.01	8,781.45	12,916.51	11,880.72	10,679.50	-	-	18.06
21	Arunachal Pradesh	-	-	0.02	0.06	0.65	0.62	0.08	0.19	-	-	-
22	Assam	0.25	0.19	4.67	8.42	11.16	44.49	4.78	8.17	-	-	0.00
23	Manipur	0.01	0.37	1.31	1.22	0.10	0.68	0.14	0.51	-	-	-
24	Meghalaya	0.58	-	0.27	0.99	0.64	1.20	0.25	0.11	-	-	-
25	Mizoram	0.20	0.11	2.87	5.74	7.89	2.29	15.51	5.03	-	-	-
26	Nagaland	0.05	-	0.07	0.27	0.07	0.19	0.07	0.02	-	-	-
27	Sikkim	0.02	-	0.05	0.18	0.38	1.57	1.41	0.62	-	-	-
28	Tripura	0.45	0.06	1.44	7.82	8.22	28.95	7.27	7.21	-	-	-
Sub-total (North East States)		1.56	0.73	10.70	24.70	29.11	79.99	29.51	21.86	-	-	0.00
29	A&N Island	-	-	-	0.05	-	0.46	0.03	0.03	-	-	-
30	Chandigarh	0.02	0.09	1.17	3.42	8.24	9.18	3.49	3.18	-	-	0.03
31	Delhi	2.03	2.63	55.92	230.17	144.27	144.15	46.85	66.52	-	-	0.64
32	J&K	1.16	0.19	0.51	4.76	23.38	25.30	9.12	6.40	-	-	-
33	Ladakh	-	-	-	0.49	-	0.43	-	0.07	-	-	-
34	Lakshadweep	-	-	-	-	-	-	-	-	-	-	-
35	Puducherry	0.08	0.25	0.98	5.97	6.00	18.04	5.42	9.74	-	-	0.01
36	DNH & DD	0.62	1.05	9.38	24.44	32.53	45.55	27.91	33.49	-	-	0.04
Sub-total (Union Territories)		3.91	4.21	67.96	269.30	214.42	243.11	92.82	119.43	-	-	0.73
Grand Total		200.02	475.01	2,434.97	10,670.01	9,024.98	13,239.61	12,003.05	10,820.79	-	-	18.80

**State / UT-wise, Year-wise and vertical wise Central Assistance sanctioned and Released under PMAY-U & PMAY 2.0
(Affordable Rental Housing Complexes - ARHC & Affordable Rental Housing - ARH)**

Sr. No.	Name of the State/UT	Central Assistance Sanctioned (₹ in cr.)			Central Assistance Released (₹ in cr.) *			
		2020-21	2021-22	2022-23	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	-	1.62	-	-	-	-	-
2	Assam	3.31	-	-	-	-	-	-
3	Chhattisgarh	3.31	-	-	-	-	-	-
4	Gujarat	0.95	-	-	-	-	-	-
5	Tamil Nadu	48.34	-	14.31	18.72	2.67	23.76	23.36
6	Telangana	14.49	-	-	-	-	-	-
7	Uttar Pradesh	1.66	-	-	-	-	-	-
Total		72.05	1.62	14.31	18.72	2.67	23.76	23.36

* Includes Central Assistance released during the year against central assistance for houses sanctioned in preceding years.

STATEMENT-III

District-wise and vertical-wise details of houses sanctioned, completed and occupied under PMAY-U & PMAY-U 2.0 in the State of Andhra Pradesh

Sr.	District Vertical	Details of Houses (Nos)		
		Sanctioned	Completed	Occupied
1	Anakapalli			
	BLC	47,126	23,162	23,162
	AHP	2,256	2,256	2,256
	CLSS	500	500	500
	Anakapalli Total	49,882	25,918	25,918
2	Ananthapuramu			
	BLC	74,759	37,890	37,890
	AHP	12,096	4,894	1,024
	CLSS	1,486	1,486	1,486
	Ananthapuramu Total	88,341	44,270	40,400
3	Annamayya			
	BLC	72,741	41,196	41,196
	AHP	2,112	2,112	1,872
	CLSS	337	337	337
	Annamayya Total	75,190	43,645	43,405
4	Bapatla			
	BLC	26,645	13,885	13,885
	AHP	2,304	1,604	-
	CLSS	615	615	615
	Bapatla Total	29,564	16,104	14,500
5	Chittoor			
	BLC	76,395	54,154	54,154
	AHP	4,368	4,368	4,368
	CLSS	646	646	646
	Chittoor Total	81,409	59,168	59,168
6	Dr. B.R. Ambedkar Konaseema			

	BLC	26,223	12,434	12,434
	AHP	9,808	9,808	9,808
	CLSS	484	484	484
	Dr. B.R. Ambedkar Konaseema Total	36,515	22,726	22,726
7	East Godavari			
	BLC	59,627	30,750	30,750
	AHP	7,936	7,360	6,208
	CLSS	2,316	2,316	2,316
	East Godavari Total	69,879	40,426	39,274
8	Eluru			
	BLC	69,681	36,984	36,984
	AHP	5,712	3,768	-
	CLSS	1,218	1,218	1,218
	Eluru Total	76,611	41,970	38,202
Sr.	District Vertical	Details of Houses (Nos)		
		Sanctioned	Completed	Occupied
9	Guntur			
	BLC	63,879	27,150	27,150
	AHP	18,448	18,016	16,048
	CLSS	7,317	7,317	7,317
	Guntur Total	89,644	52,483	50,515
10	Kakinada			
	BLC	66,822	28,496	28,496
	AHP	7,288	7,288	6,384
	ARHC*	736	-	-
	CLSS	3,354	3,354	3,354
	Kakinada Total	77,464	39,138	38,234
11	Krishna			
	BLC	84,740	30,474	30,474
	AHP	13,712	13,712	10,208
	CLSS	1,087	1,087	1,087
	Krishna Total	99,539	45,273	41,769

12	Kurnool			
	BLC	51,282	23,255	23,255
	AHP	18,992	18,992	12,020
	CLSS	3,366	3,366	3,366
	Kurnool Total	73,640	45,613	38,641
13	Nandyal			
	BLC	48,957	29,698	29,698
	AHP	11,680	11,680	3,488
	CLSS	898	898	898
	Nandyal Total	61,535	42,276	34,084
14	NT Rama Rao (NTR)			
	BLC	72,430	22,766	22,766
	AHP	11,520	10,140	-
	CLSS	7,004	7,004	7,004
	ISSR	1,413	43	43
	NT Rama Rao (NTR) Total	92,367	39,953	29,813
15	Palnadu			
	BLC	43,589	17,915	17,915
	AHP	12,512	10,038	6,016
	CLSS	1,231	1,231	1,231
	Palnadu Total	57,332	29,184	25,162
16	Parvathipuram Manyam			
	BLC	27,597	16,614	16,614
	AHP	2,016	1,824	1,056
	CLSS	199	199	199
	Parvathipuram Manyam Total	29,812	18,637	17,869
17	Prakasam			
	BLC	59,715	24,645	24,645
	AHP	7,200	5,760	-

CLSS	1,600	1,600	1,600
Prakasam Total	68,515	32,005	26,245

Sr.	District Vertical	Details of Houses (Nos)		
		Sanctioned	Completed	Occupied
18	Sri Potti Sriramulu Nellore			
	BLC	84,108	32,936	32,936
	AHP	32,512	31,936	26,295
	CLSS	3,796	3,796	3,796
	Sri Potti Sriramulu Nellore Total	1,20,416	68,668	63,027
19	Sri Sathya Sai			
	BLC	56,273	23,503	23,503
	AHP	4,176	1,392	-
	CLSS	387	387	387
	Sri Sathya Sai Total	60,836	25,282	23,890
20	Srikakulam			
	BLC	69,690	42,095	42,095
	AHP	4,432	4,032	3,616
	CLSS	3,636	3,636	3,636
	Srikakulam Total	77,758	49,763	49,347
21	Tirupati			
	BLC	70,617	30,388	30,388
	AHP	15,136	13,136	6,224
	CLSS	1,826	1,826	1,826
	Tirupati Total	87,579	45,350	38,438
22	Visakhapatnam			
	BLC	1,43,343	53,705	53,705
	AHP	28,530	27,330	22,176
	ARHC*	652	-	-
	CLSS	14,787	14,787	14,787

	ISSR	204	192	39
	Visakhapatnam Total	1,86,864	96,014	90,707
23	Vizianagaram			
	BLC	68,680	46,004	46,004
	AHP	6,920	6,028	4,328
	CLSS	4,200	4,200	4,200
	Vizianagaram Total	79,800	56,232	54,532
24	West Godavari			
	BLC	51,167	31,220	31,220
	AHP	20,784	20,784	8,736
	CLSS	932	932	932
	West Godavari Total	72,883	52,936	40,888
25	Y.S.R. (Kadapa)			
	BLC	96,023	43,580	43,580
	AHP	5,600	4,688	1,584
	CLSS	2,299	2,299	2,299
	Y.S.R. (Kadapa) Total	1,03,922	50,567	47,463

*** Subtotal houses represent sanctioned houses for ownership by beneficiaries, rental houses under ARHC have been excluded**

KHADI INSTITUTIONS IN TAMIL NADU

4647. SHRI A. MANI:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether 184 new Khadi institutions have received KHADI certificates for carrying out Khadi production across the country during the last three years;

- (b) if so, the number of such Khadi institutions established in Tamil Nadu during the same period, year-wise and district-wise;
- (c) whether any Khadi institution has been established in or near the Dharmapuri Lok Sabha Constituency;
- (d) whether the Government has undertaken any targeted initiatives to promote Khadi production and employment in Dharmapuri Lok Sabha Constituency;
- (e) if so, the details of the schemes or assistance extended to artisans, weavers and Khadi workers in the Dharmapuri region under such initiatives; and
- (f) the steps taken by the Government to further promote Khadi-based employment and entrepreneurship among rural youth and women in backward districts such as Dharmapuri?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a): Yes, 184 new Khadi Institutions have received Khadi Certificate for carrying out Khadi production across the country during the period from 2021-22 to 2023-24.

(b): Two new Khadi Institutions have been registered for implementing Khadi activities in Tamil Nadu State during the period from 2021-22 to 2023-24. District-wise details are as below:

Sr. No.	Name of KI	Name of District	Year
1.	Sardar Vallabhai Patel Khaadi Trust	Cuddalore	2021-22
2.	Mannargudi Sarvodaya Sangam	Tiruvarur	2021-22

(c): No proposal has been received for establishment of Khadi Institution in the Dharmapuri Lok Sabha Constituency.

(d) to (f): For promoting Khadi based employment and entrepreneurship development for Khadi artisan, rural youth and women in Khadi sector, an online platform was created to obtain the Khadi Mark and Khadi Certificate. The government is also providing the following support:

- (i) KVIC conducts training programmes for skill development through Departmental and Non-Departmental Training Centres and training partners all over the country including backward districts.
- (ii) Modified Market Development Assistance (MMDA) is being given to producing Khadi Institutions, Khadi Artisans and Khadi Karyakartas, which in turn increases the working capacity of the Khadi Institutions and income of Khadi artisans.
- (iii) Workshed Scheme for Khadi Artisans provides assistance for construction of individual as well as group workshed for better work environment.
- (iv) Interest Subsidy Eligibility Certificate (ISEC) facilitates credit at concessional rate of interest through Banks as per requirement of the Khadi Institutions (KIs) for production of khadi.

नई राष्ट्रीय हाई स्पीड कॉरिडोर परियोजनाएँ

4648. श्री दिनेश चंद्र यादव:

श्री रामप्रीत मंडल:

श्रीमती लवली आनंद:

श्री गिरिधारी यादव:

क्या **सड़क परिवहन और राजमार्ग** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का दस नई राष्ट्रीय हाई स्पीड कॉरिडोर परियोजनाएँ विकसित करने का विचार है

और यदि हाँ, तो उक्त कॉरिडोर का ब्यौरा क्या है और उनकी प्रमुख विशेषताएँ क्या हैं; और

(ख) क्या सरकार का राष्ट्रीय औद्योगिक कॉरिडोर विकास कार्यक्रम के अंतर्गत बारह नई परियोजनाओं को अनुमोदित करने का विचार है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क): सरकार ने जुलाई 2024 से 1,490 किलोमीटर की कुल लंबाई वाले 14 हाई स्पीड कॉरिडोर को मंजूरी दी है। इन कॉरिडोर की योजना संपर्कता को बढ़ावा देने, लॉजिस्टिक दक्षता में सुधार लाने और भीड़भाड़ को कम करने के लिए बनाई गई है।

1 अगस्त 2025 तक, 1,490 किलोमीटर में से 803 किलोमीटर का कार्य सौंपा जा चुका है। परियोजनाओं/ कॉरिडोर (गलियारों) का ब्यौरा और उनकी स्थिति संलग्न **विवरण** में दी गई है।

(ख): सरकार ने 28 अगस्त 2024 को आर्थिक मामलों की मंत्रिमंडलीय समिति के माध्यम से राष्ट्रीय औद्योगिक कॉरिडोर विकास कार्यक्रम (एनआईसीडीपी) के अंतर्गत बारह नई परियोजनाओं को स्वीकृति दी है।

12 नव स्वीकृत परियोजनाओं का विवरण निम्नानुसार है:

1. आईएमसी खुरपिया, उत्तराखंड
2. आईएमसी राजपुरा, पंजाब
3. दिधी पोर्ट औद्योगिक क्षेत्र, महाराष्ट्र
4. आईएमसी पलक्कड़, केरल

5. जोधपुर- पाली - मारवाड़ औद्योगिक क्षेत्र, राजस्थान
6. आईएमसी हिसार, हरियाणा
7. आईएमसी आगरा, उत्तर प्रदेश
8. आईएमसी प्रयागराज, उत्तर प्रदेश
9. आईएमसी गया, बिहार
10. ओर्वाकल औद्योगिक क्षेत्र, आंध्र प्रदेश
11. कोप्पर्थी औद्योगिक क्षेत्र, आंध्र प्रदेश
12. जहीराबाद औद्योगिक क्षेत्र, तेलंगाना

विवरण

परियोजनाओं/ कॉरिडोर (गलियारों) का ब्यौरा और उनकी स्थिति

क्र. सं.	परियोजना का नाम	राज्य	लंबाई (किमी)	वर्तमान स्थिति
1	4-लेन खड़गपुर - मोरग्राम राष्ट्रीय हाई स्पीड कॉरिडोर	पश्चिम बंगाल	231	सौंपा गया
2	4-लेन अयोध्या रिंग रोड	उत्तर प्रदेश	68	उत्तरी अयोध्या बाईपास (36 किमी) - सौंपा गया दक्षिणी अयोध्या बाईपास (32 किमी) - निर्माणाधीन
3	4-लेन उत्तरी गुवाहाटी बाईपास और मौजूदा गुवाहाटी बाईपास का चौड़ीकरण/सुधार	असम	121	सौंपा गया
4	6-लेन आगरा - ग्वालियर राष्ट्रीय हाई स्पीड कॉरिडोर	मध्य प्रदेश	88	सौंपा गया
5	रायपुर-रांची राष्ट्रीय उच्च गति कॉरिडोर के पत्थलगांव और गुमला के बीच 4-लेन खंड	छत्तीसगढ़	137	सौंपा गया
6	6-लेन कानपुर रिंग रोड	उत्तर प्रदेश	47	पैकेज IIक (9 किमी) – सौंपे जाने के लिए शेष

				पैकेज IIख (19 किमी) – निर्माणाधीन पैकेज III (19 किमी) – निर्माणाधीन
7	6-लेन थराद - दीसा - मेहसाणा - अहमदाबाद राष्ट्रीय हाई स्पीड कॉरिडोर	गुजरात	214	सौंपे जाने के लिए शेष
8	8-लेन एलिवेटेड नासिक पुणे के पास फाटा - खेड कॉरिडोर	महाराष्ट्र	30	सौंपे जाने के लिए शेष
9	पगोटे से चौक तक का विकास (एनएच- 348बी)	महाराष्ट्र	29	सौंपे जाने के लिए शेष
10	सासाराम - आरा - पटना	बिहार	120	पैकेज 1 (74 किमी)- सौंपा गया पैकेज 2 (46 किमी)- सौंपा गया
11	एरोसिटी रोड- रामगढ़ (जीरकपुर बाईपास)	पंजाब	19	सौंपे जाने के लिए शेष
12	आंध्र प्रदेश राज्य में पीपीपी मोड पर बडवेल से नेल्लोर (राष्ट्रीय राजमार्ग 16 पर गुरुविंदापुडी गांव) तक 4 लेन का विकास	आंध्र प्रदेश	108	सौंपे जाने के लिए शेष
13	भुवनेश्वर और कटक के लिए राजधानी क्षेत्रीय रिंग रोड	ओडिशा	111	सौंपे जाने के लिए शेष
14	शिलांग - सिलचर	मेघालय और असम	167	सौंपे जाने के लिए शेष
कुल			1,490	

पीएमएफएमई योजना के अंतर्गत सहायता

4649. श्री संजय उत्तमराव देशमुख:

श्रीमती भारती पारधी:

श्री धर्मेन्द्र यादव:

श्री संजय हरिभाऊ जाधव:

क्या **खाद्य प्रसंस्करण उद्योग** मंत्री यह बताने की कृपा करेंगे कि:

- (क) प्रधानमंत्री सूक्ष्म खाद्य उद्योग उन्नयन (पीएमएफएमई) योजना के अंतर्गत वर्तमान में जुलाई 2025 तक उत्तर प्रदेश, महाराष्ट्र और मध्य प्रदेश में सहायता प्राप्त करने वाले सूक्ष्म खाद्य प्रसंस्करण उद्यमों की जिलावार संख्या कितनी है और उत्तर प्रदेश और मध्य प्रदेश के लिए उक्त आंकड़े योजना की अवधि के लिए निर्धारित लक्ष्यों की तुलना में कैसे हैं;
- (ख) उक्त योजना में ओबीसी/एससी/एसटी के स्वामित्व वाले सूक्ष्म खाद्य प्रसंस्करण उद्यमों की संख्या कितनी है;
- (ग) क्या उक्त योजना की उपरोक्त राज्यों के विभिन्न जिलों में कार्यान्वयन और उपयोग में काफी भिन्नताएं हैं;
- (घ) यदि हां, तो पिछड़ रहे जिलों के नाम क्या हैं और उक्त असमानताओं को दूर करने के लिए क्या विशिष्ट उपाय किए जा रहे हैं;
- (ङ) उक्त योजना के अंतर्गत उपरोक्त राज्यों में “एक जिला एक उत्पाद” (ओडीओपी) दृष्टिकोण को किस प्रकार कार्यान्वित किया गया है; और
- (च) उपरोक्त राज्यों में उक्त योजना के माध्यम से प्रत्यक्ष और अप्रत्यक्ष रूप से अब तक कितने रोजगार सृजित होने का अनुमान है?

खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री रवनीत सिंह):

- (क): जुलाई 2025 तक उत्तर प्रदेश, महाराष्ट्र और मध्य प्रदेश राज्यों में प्रधानमंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम उन्नयन (पीएमएफएमई) योजना के अंतर्गत ऋण से जुड़ी सब्सिडी के लिए सूक्ष्म खाद्य प्रसंस्करण उद्यमों को स्वीकृत ऋण का ब्यौरा निम्नानुसार है:

क्रम संख्या	राज्य	लक्ष्य	स्वीकृत ऋण
1	मध्य प्रदेश	11,597	10,158
2	महाराष्ट्र	22,234	24,815
3	उत्तर प्रदेश	31,335	18,439

जिलावार ब्यौरा संलग्न **विवरण** में दिया गया है।

(ख): 31 जुलाई 2025 तक उत्तर प्रदेश, महाराष्ट्र और मध्य प्रदेश में ओबीसी, एससी और एसटी श्रेणी में सूक्ष्म खाद्य प्रसंस्करण उद्यमों के लिए स्वीकृत ऋणों का विवरण निम्नानुसार है:

क्रम संख्या	राज्य	अनुसूचित जाति	अनुसूचित जनजाति	अन्य पिछड़ा वर्ग
1	मध्य प्रदेश	861	1350	5267
2	महाराष्ट्र	2136	1460	9178
3	उत्तर प्रदेश	1410	39	10836

(ग) और (घ): यह योजना मांग आधारित है और राज्यों/केंद्र शासित प्रदेशों के माध्यम से कार्यान्वित की जाती है। मंत्रालय द्वारा निधियों और लक्ष्यों का कोई जिलावार आवंटन नहीं किया जाता है। निधियों का उपयोग पूरी तरह से राज्यों/केंद्र शासित प्रदेशों के निष्पादन और पीएमएफएमई योजना के अंतर्गत सहायता प्राप्त करने के इच्छुक आवेदकों की संख्या पर निर्भर करता है। हालाँकि, इस योजना के अंतर्गत संबंधित राज्यों/केंद्र शासित प्रदेशों के सभी जिलों को शामिल करने के लिए राज्यों/केंद्र शासित प्रदेशों, ऋणदाता बैंकों और अन्य हितधारकों के साथ नियमित बैठकें आयोजित की जाती हैं।

(ड): पीएमएफएमई योजना मुख्य रूप से एक जिला एक उत्पाद (ओडीओपी) दृष्टिकोण को अपनाती है ताकि इनपुट की खरीद, सामान्य सेवाओं का लाभ उठाने और उत्पादों के विपणन के संदर्भ में स्केल का लाभ उठाया जा सके। ओडीओपी को उत्तर प्रदेश के 75 जिलों, महाराष्ट्र के 36 जिलों और मध्य प्रदेश के 52 जिलों के लिए अनुमोदित किया गया है।

(च): 31 जुलाई 2025 तक उत्तर प्रदेश, महाराष्ट्र और मध्य प्रदेश राज्यों में पीएमएफएमई योजना के तहत क्रमशः 53,454, 73,140 और 29,730 प्रत्यक्ष और अप्रत्यक्ष रोजगार के अवसर पैदा किए गए हैं।

विवरण

31 जुलाई , 2025 तक पीएमएफएमई योजना के तहत मध्य प्रदेश, महाराष्ट्र और उत्तर प्रदेश राज्यों के लिए स्वीकृत जिलावार ऋणों का ब्यौरा

मध्य प्रदेश		
क्र.सं.	जिला	स्वीकृत ऋण (संख्या)
1.	आगर मालवा	129
2.	अलीराजपुर	164
3.	अनूपपुर	99
4.	अशोकनगर	151
5.	बालाघाट	209
6.	बड़वानी	333
7.	बेतुल	286
8.	भिंड	300
9.	भोपाल	262
10.	बुरहानपुर	322
11।	छतरपुर	96
12.	छिंदवाड़ा	275
13.	दमोह	282
14.	दतिया	160
15.	देवास	160

16.	धार	288
17.	डिंडोरी	131
18.	पूर्वी निमाड़	310
19.	गुना	173
20.	ग्वालियर	481
21.	हरदा	103
22.	होशंगाबाद	131
23.	इंदौर	236
24.	जबलपुर	124
25.	झाबुआ	150
26.	कटनी	90
27.	खरगोन	432
28.	मंडला	112
29.	मन्दसौर	328
30.	मुरैना	208
31.	नरसिंहपुर	476
32.	नीमच	180
33.	निवाड़ी	61
34.	पन्ना	188
35.	रायसेन	79
36.	राजगढ़	204
37.	रतलाम	218
38.	रीवा	176
39.	सागर	202
40.	सतना	135
41.	सीहोर	246
42.	सिवनी	124
43.	शाहडोल	81
44.	शाजापुर	155
45.	श्योपुर	97
46.	शिवपुरी	282

47.	सीधी	68
48.	सिंगरौली	130
49.	टीकमगढ़	94
50.	उज्जैन	230
51.	उमरिया	33
52.	विदिशा	174
	कुल	10158

महाराष्ट्र		
क्र.सं.	ज़िला	स्वीकृत ऋण (संख्या)
1	अहमदनगर	1516
2	अकोला	460
3	अमरावती	973
4	बीड	150
5	भंडारा	364
6	बुलढाना	993
7	चंद्रपुर	756
8	छत्रपति संभाजीनगर	2007
9	धाराशिव	452
10	धुले	560
11	गडचिरोली	308
12	गोंदिया	691
13	हिंगोली	221
14	जलगांव	1003
15	जलना	594
16	कोल्हापुर	1078
17	लातूर	377
18	मुंबई	7
19	मुंबई उपनगरीय	47
20	नागपुर	775

21	नांदेड़	376
22	नंदुरबार	532
23	नासिक	1296
24	पालघर	326
25	परभनी	323
26	पुणे	1237
27	रायगढ़	270
28	रत्नागिरि	420
29	सांगली	1355
30	सतारा	1016
31	सिंधुदुर्ग	633
32	सोलापुर	1054
33	ठाणे	378
34	वर्धा	912
35	वाशिम	508
36	यवतमाल	847
	कुल	24815

उत्तर प्रदेश		
क्र.सं.	ज़िला	स्वीकृत ऋण (संख्या)
1.	आगरा	86
2.	अलीगढ़	129
3.	अंबेडकर नगर	472
4.	अमेठी	502
5.	अमरोहा	134
6.	औरैया	210
7.	अयोध्या	395
8.	आजमगढ़	334
9.	बागपत	53
10.	बहराइच	183

11।	बलिया	439
12.	बलरामपुर	132
13.	बाँदा	182
14.	बाराबंकी	371
15.	बरेली	355
16.	बस्ती	338
17.	भदोही	423
18.	बिजनौर	240
19.	बदायूं	55
20.	बुलंदशहर	75
21.	चंदौली	292
22.	चित्रकूट	106
23.	देवरिया	127
24.	एटा	80
25.	इटावा	127
26.	फर्रुखाबाद	95
27.	फतेहपुर	576
28.	फिरोजाबाद	67
29.	गौतम बुद्ध नगर	48
30.	गाजियाबाद	102
31.	गाजीपुर	458
32.	गोंडा	336
33.	गोरखपुर	414
34.	हमीरपुर	100
35.	हापुड़	53
36.	हरदोई	388
37.	हाथरस	46
38.	जालौन	120
39.	जौनपुर	328
40.	झांसी	179
41.	कन्नौज	153

42.	कानपुर देहात	320
43.	कानपुर नगर	555
44.	कासगंज	77
45.	कौशाम्बी	317
46.	खेरी	315
47.	कुशीनगर	265
48.	ललितपुर	227
49.	लखनऊ	214
50.	महाराजगंज	161
51.	महोबा	143
52.	मैनपुरी	145
53.	मथुरा	103
54.	मऊ	259
55.	मेरठ	58
56.	मिर्जापुर	479
57.	मुरादाबाद	129
58.	मुजफ्फरनगर	49
59.	पीलीभीत	162
60.	प्रतापगढ़	352
61.	प्रयागराज	793
62.	रायबरेली	481
63.	रामपुर	54
64.	सहारनपुर	61
65.	संभल	134
66.	संत कबीर नगर	346
67.	शाहजहांपुर	250
68.	शामली	38
69.	श्रावस्ती	56
70.	सिद्धार्थ नगर	513
71.	सीतापुर	178
72.	सोनभद्र	323

73.	सुल्तानपुर	685
74.	उन्नाव	425
75.	वाराणसी	469
	कुल	18439

आदि कर्मयोगी पहल

4650. श्रीमती शोभनाबेन महेन्द्रसिंह बारैया:

श्रीमती महिमा कुमारी मेवाड़:

श्री बिभु प्रसाद तराई:

क्या **जनजातीय कार्य** मंत्री यह बताने की कृपा करेंगे कि:

- (क) सरकार द्वारा देशभर में सामुदायिक स्वामित्व को मजबूत करने और जनजातीय नेतृत्व को बढ़ावा देने के लिए क्या कदम उठाए गए हैं;
- (ख) आदि कर्मयोगी पहल के उद्देश्य क्या हैं और जनजातीय परिवर्तनकारी नेताओं का एक कैडर तैयार करने में उक्त पहल की अभीष्ट भूमिका क्या है;
- (ग) देशभर में आदि कर्मयोगी कार्यक्रम के प्रभावी कार्यान्वयन के लिए नियोजित क्षमता-निर्माण तंत्र का ब्यौरा क्या है;
- (घ) आदि कर्मयोगी मिशन के अंतर्गत प्रशिक्षित जनजातीय परिवर्तनकारी नेताओं के लिए निरंतर मार्गदर्शन और समर्थन सुनिश्चित करने हेतु क्या कदम उठाए गए हैं;
- (ङ) उक्त कार्यक्रमों के माध्यम से विकसित सामुदायिक नेताओं और उपलब्धि प्राप्तकर्ताओं की अंतर्दृष्टि और उनके योगदान को भविष्य में नीति निर्माण में शामिल करने के लिए क्या प्रक्रिया अपनाई गई;
- (च) आदि कर्मयोगी कार्यक्रम के अंतर्गत कितने गाँवों और हितधारकों को शामिल किए जाने की अपेक्षा है; और

(छ) सरकार यह सुनिश्चित करने के लिए क्या योजना बना रही है कि उक्त कार्यक्रम के माध्यम से अंतिम छोर पर मौजूद व्यक्ति तक प्रभावी सेवा प्रदान की जा सके?

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):

(क) और (ख): सरकार ने आशा, आंगनवाड़ी कार्यकर्ताओं, पंचायती राज संस्थाओं के सदस्यों, स्वयं सहायता समूह के नेतृत्वकर्ताओं और युवा स्वयंसेवकों सहित स्थानीय हितधारकों को सशक्त बनाकर जनजातीय क्षेत्रों में जमीनी स्तर पर नेतृत्व को संस्थागत बनाने के उद्देश्य से आदि कर्मयोगी अभियान शुरू किया है। इस पहल का उद्देश्य गांव स्तर पर संरचित विजन (दृष्टि)-निर्माण कार्य, दीवार चित्रों और सहभागिता नियोजन के माध्यम से सामुदायिक स्वामित्व को बढ़ावा देना है।

आदि कर्मयोगी पहल का लक्ष्य 20 लाख से अधिक जनजातीय परिवर्तनकारी नेतृत्वकर्ताओं का एक सवर्ग (कैडर) तैयार करना है, जो उत्तरदायी शासन और अंतिम छोर तक सेवा प्रदायगी के लिए उत्प्रेरक के रूप में काम करेंगे।

(ग): आदि कर्मयोगी अभियान के प्रभावी कार्यान्वयन के लिए क्षमता निर्माण तंत्र हेतु, राज्य, जिला और प्रखण्ड (ब्लॉक) स्तर पर प्रक्रिया प्रयोगशालाओं के माध्यम से एक संरचित प्रशिक्षण मॉडल, जिसमें अग्रिम पंक्ति के कार्यकर्ताओं और स्वयंसेवकों को प्रशिक्षित करने के लिए सुसज्जित मास्टर प्रशिक्षकों को शामिल किया गया है। यह पाठ्यक्रम उत्तरदायी शासन, शिकायत निवारण, नागरिक सहभागिता और अभिसरण योजना पर केंद्रित है।

(घ): आदि कर्मयोगी मिशन के तहत प्रशिक्षित जनजातीय परिवर्तनकारी नेताओं के लिए निरंतर मार्गदर्शन और समर्थन सुनिश्चित करने के लिए, जिला और प्रखण्ड (ब्लॉक) स्तर पर उत्तरदायी शासन समूह का प्रावधान किया जाएगा जो गतिविधियों को बनाए रखेगा और उनका समन्वय करेगा। नागरिक समाज संगठन और सहयोगी सतत सामुदायिक सहभागिता के लिए क्षेत्रीय सुविधाप्रदाताओं और मार्गदर्शकों के रूप में कार्य करते हैं।

(ड): यह अभियान स्थानीय सरकारी प्राधिकारियों, नागरिक समाज संगठनों और ग्राम स्तरीय बैठकों से संरचित रिपोर्टिंग के माध्यम से जमीनी स्तर पर नवाचारों, सामुदायिक फीडबैक और स्थानीय सफलता की कहानियों का वास्तविक समय पर दस्तावेजीकरण सुनिश्चित करता है। इन जानकारियों को जिला और राज्य स्तर पर एकत्रित किया जाता है ताकि भविष्य की जनजातीय विकास नीतियों और योजनाओं के लिए जानकारी उपलब्ध कराई जा सके।

(च): इस पहल से 1 लाख से अधिक जनजातीय गांवों तक पहुंचने और 550 से अधिक जिलों के अग्रिम पंक्ति के कार्यकर्ताओं, पीआरआई सदस्यों, युवा नेताओं और एसएचजी सदस्यों सहित 20 लाख से अधिक हितधारकों को शामिल करने की उम्मीद है। प्रत्येक जनजातीय गांव को ग्राम दृष्टिकोण (विजन) विकसित करने तथा योजनाओं के अभिसरण के माध्यम से उसे क्रियान्वित करने में सहायता दी जाएगी।

(छ): सरकार नागरिकों को सेवा प्रदान करने के लिए वन-स्टॉप केंद्र के रूप में आदि सेवा केंद्रों को संस्थागत रूप दे रही है। यह स्थानीय आवश्यकताओं को पूरा करने के लिए जनजातीय गाँवों में सेवा समय (साप्ताहिक शिकायत निवारण सत्र) और सेवा दिवस (मासिक सेवा प्रदायगी अभियान) जैसी पहलों का आयोजन करेगा। प्रशिक्षित ग्राम-स्तरीय कर्मयोगियों और समन्वित योजना के माध्यम से, यह कार्यक्रम सुनिश्चित करता है कि सरकारी लाभ सबसे कमजोर जनजातीय परिवारों तक प्रभावी ढंग से पहुँचें।

FUNCTIONAL AIRPORTS UNDER UDAN SCHEME

4651. SUSHRI IQRA CHOUDHARY:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

(a) the total number of airports that have been made functional under the UDAN

Scheme since its inception along with the details of their locations;

- (b) the number of commercial flights currently operating from these functional airports under the UDAN Scheme along with the number of routes and the airlines involved;
- (c) whether commercial flights from Sarsawa Airport to Lucknow, Varanasi and Prayagraj have been planned or approved under the said Scheme;
- (d) if so, the details thereof along with the expected timeline fixed for the commencement of commercial flights from Sarsawa Airport to these destinations and if not, the reasons therefor along with the steps being taken to initiate such services; and
- (e) the total number of passengers who have travelled under the UDAN scheme since its inception, year-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) and (b): Under the Regional Connectivity Scheme - Ude Desh ka Aam Nagrik (RCS-UDAN), 637 routes have been operationalised, connecting 92 unserved and underserved airports, along with 15 heliports and 2 water aerodromes across the country. The list of these routes is given in the enclosed **Statement-I**. At present, 10 airlines are operating under the Scheme and over 3.1 lakh flights have taken place till date.

(c) and (d): During the third round of bidding under the UDAN scheme, Saharanpur (Sarsawa) Airport, owned by the Indian Air Force (IAF), was identified for

establishing a civil enclave and for operation of RCS flights. The airport has been developed with an expenditure of Rs. 46.86 Crore under the UDAN scheme and is ready for the commencement of commercial flight operations.

RCS route connecting Saraswa to Varanasi has been awarded to SpiceJet for operations using 78-seater aircraft.

In case, any airline submits valid bid for operation of RCS flights from Saraswa to Prayagraj and Lucknow in future rounds, the same will be considered as per UDAN Scheme provisions.

(e): The details of total number of passengers travelled under the UDAN scheme, year-wise, are given in the enclosed **Statement-II**.

STATEMENT- I

State-wise List of RCS Airports Operationalized

S No.	State	Airport
1.	Andhra Pradesh	Kadapa (Underserved)
2.		Kurnool (Unserved)
3.	Arunachal Pradesh	Tezu (Unserved)
4.		Passighat (Unserved)
5.		Hollongi (Unserved)
6.	Assam	Jorhat (Underserved)
7.		Lilabari (Underserved)
8.		Tezpur (Underserved)
9.		Rupsi (Unserved)
10.	Bihar	Darbhanga (Unserved)
11.	Chhattisgarh	Jagdalpur (Unserved)
12.		Bilaspur (Unserved)
13.		Ambikapur (Unserved)
14.	Daman & Diu	Diu (Underserved)
15.	Gujarat	Bhavnagar (Underserved)

S No.	State	Airport
16.		Jamnagar (Underserved)
17.		Kandla (Unserved)
18.		Keshod (Unserved)
19.		Mundra (Unserved)
20.		Porbandar (Underserved)
21.		Statue of Unity (W) (Unserved)
22.		Sabarmati River Front (W) (Unserved)
23.	Haryana	Hissar (Unserved)
24.	Himachal Pradesh	Shimla (Unserved)
25.		Kullu (Underserved)
26.		Mandi – Heliport (Unserved)
27.		Rampur – Heliport (Unserved)
28.	Jharkhand	Deoghar (Unserved)
29.		Jamshedpur (Unserved)
30.	Karnataka	Belgaum (Underserved)
31.		Hubli (Underserved)
32.		Mysore (Unserved)
33.		Vidyanagar (Unserved)
34.		Kalaburgi (Gulbarga) (Unserved)
35.		Bidar (Unserved)
36.		Shivamogga (Unserved)
37.	Kerala	Kannur (Unserved)
38.	Lakshadweep	Agatti (Underserved)
39.	Madhya Pradesh	Gwalior (Underserved)
40.		Rewa (Unserved)
41.		Datia (Unserved)
42.	Maharashtra	Gondia (Unserved)
43.		Jalgaon (Unserved)
44.		Kolhapur (Unserved)
45.		Nanded (Unserved)
46.		Ozar (Nasik) (Unserved)
47.		Sindhudurg (Unserved)
48.		Amravati (Unserved)

S No.	State	Airport
49.	Manipur	Jiribam Heliport (Unserved)
50.		Tamenglong Heliport (Unserved)
51.	Meghalaya	Shillong (Underserved)
52.	Nagaland	Dimapur (Underserved)
53.	Odisha	Jharsuguda (Unserved)
54.		Jeypore (Unserved)
55.		Rourkela (Unserved)
56.		Utkela (Unserved)
57.	Pondicherry (UT)	Pondicherry (Underserved)
58.	Punjab	Adampur (Unserved)
59.		Bhatinda (Unserved)
60.		Ludhiana (Unserved)
61.		Pathankot (Unserved)
62.	Rajasthan	Bikaner (Unserved)
63.		Jaisalmer (Unserved)
64.		Kishangarh (Unserved)
65.	Sikkim	Pakyong (Unserved)
66.	Tamil Nadu	Salem (Unserved)
67.	Uttar Pradesh	Agra (Underserved)
68.		Aligarh (Unserved)
69.		Azamgarh (Unserved)
70.		Bareilly (Unserved)
71.		Chitrakoot (Unserved)
72.		Moradabad (Unserved)
73.		Prayagraj (Underserved)
74.		Kanpur (Chakeri) (Unserved)
75.		Hindon (Unserved)
76.		Shravasti (Unserved)
77.		Kushinagar (Unserved)
78.	Uttarakhand	Pantnagar (Underserved)
79.		Pithoragarh (Unserved)
80.		Sahastradhara - Heliport (Unserved)

S No.	State	Airport
81.		Chinyalisaur – Heliport (Unserved)
82.		Gaucher – Heliport (Unserved)
83.		New Tehri – Heliport (Unserved)
84.		Srinagar – Heliport (Unserved)
85.		Haldwani – Heliport (Unserved)
86.		Almora – Heliport (Unserved)
87.		Champawat – Heliport (Unserved)
88.		Munsyari – Heliport (Unserved)
89.		Nainital – Heliport (Unserved)
90.		Bageshwar – Heliport (Unserved)
91.	West Bengal	Cooch Behar (Unserved)
92.		Durgapur (Underserved)

STATEMENT-II

Year-wise passengers travelled under the UDAN scheme

Financial Year	Passenger travelled
2017-18	2,63,166
2018-19	12,40,896
2019-20	29,91,337
2020-21	14,98,066
2021-22	32,99,861
2022-23	24,97,361
2023-24	18,65,101
2024-25	14,10,499

OPTIMISING SERVICES UNDER DAJGUA

4652. SHRI JASHUBHAI BHILUBHAI RATHVA:

SHRIMATI POONAMBEN MAADAM:

SHRIMATI HIMADRI SINGH:

SHRIMATI ROOPKUMARI CHOUDHARY:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the details of the convergence model used under the Dhadri Aba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) and its effectiveness in optimising delivery of services;
- (b) the details of the measures taken to promote digital inclusion and electrification in tribal villages under convergence programmes;
- (c) the details of multi-sectoral interventions being undertaken through DAJGUA and their expected impact on tribal welfare;
- (d) the steps taken under the Samagra Shiksha Abhiyan under DAJGUA to address challenges in education and residential facilities for tribal students;
- (e) the efforts made to integrate skill development and livelihood support under the implementation of DAJGUA; and
- (f) whether there are any measures taken to monitor and evaluate the impact of DAJGUA on improving social infrastructure, healthcare, education and livelihoods in tribal regions and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a): Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) aims to saturate the existing gaps in critical infrastructure in tribal-majority villages. A key feature of the mission is its inter-ministerial convergence, where 17 Ministries of the Government of India will unite for the welfare of tribal communities through 25 focus interventions. The Ministry of Tribal Affairs will serve as the nodal agency, coordinating with Central Ministries for planning, implementation, and monitoring.

(b): In order to promote digital inclusion and electrification of tribal villages the following schemes from three Ministries have been included under 'Dharti Aaba Janjatiya Gram Utkarsh Abhiyan'(DAJGUA):

Sl. No.	Implementing Agency	Scheme Name
1	Ministry of Power	House electrification (Revamped Distribution Sector Scheme - RDSS)
2	Ministry of New and Renewable Energy	Off grid connection, solar power scheme
3	Department of Communications (Ministry of Communications)	4 G/5 G network - Universal Service Obligation Fund (USOF)

(c): 'Dharti Aaba Janjatiya Gram Utkarsh Abhiyan'(DAJGUA) integrates 25 interventions across 17 Ministries. Key multi-sectoral interventions include:

S. No.	Ministry	Activity	Mission Target (2024-2028)
1	Ministry of Rural Development (MoRD)	Pradhan Mantri Awas Yojna (PMAY)-Gramin (MoRD)	20 Lakhs pucca houses
2		Pradhan Mantri Gram Sadak Yojana PMGSY (MoRD)	25,000 Km Road
3	Ministry of Jal Shakti	Jal Jeevan Mission (JJM)	Every eligible village/Hamlet ~63000 villages
4	Ministry of Power	Revamped Distribution Sector Scheme - RDSS	Every unelectrified HH and unconnected public institutions (~ 2.35 lakh)
5	Ministry of New and Renewable Energy	New Solar Power Scheme- PM Surya	Every unelectrified HH and public institutions not covered through grid.
6	Ministry of Health and family Welfare	PM Ayushman Bharat Health Infrastructure Mission – PM ABHIM	1000 MMUs
7	Ministry of Women and Child Development	Anganwadi Centre-Poshan 2.0 (ICDS)	8000 Saksham AWC (2000 New AWC & 6000 upgradation)
8	DoSE&L, Ministry of Education	Samagra Shiksha Abhiyan (SSA)	1000 hostels
9	Ministry of AYUSH	National AYUSH Mission	700 Poshan Vatikas in EMRS
10	Ministry of Communications	Universal Service Obligation Fund (USOF)	5252 villages
11	Ministry of Tourism	Responsible tourism (Swadesh Darshan)	1000 Home stays

12	Ministry of Skill Development and Entrepreneurship	Jan Shikshan Sansthan (JSS) Scheme	(i) Skilling Centres in tribal districts (ii) Training of 1000 VDVks and tribal groups
13	Ministry of Agriculture and Farmers Welfare	Rashtriya Krishi Vikas Yojana (RKVY)	Sustainable agriculture support to FRA patta holders (~ 2 lakh)
14	D/o Fisheries	Pradhan Mantri Matsya Sampada Yojana (PMMSY)	Support to tribal fishermen: 10,000 IFR and 1000 CFR
15	D/o Animal Husbandry and Dairying	National Livestock Mission	Livestock management support to 8500 IFR holders
16	Ministry of Panchayati Raj	Capacity building- Rashtriya Gram Swaraj Abhiyan (RGSA)	All Gram Sabhas and concerned officers at Subdivision, District and State level dealing with FRA
17	Ministry of Tribal Affairs	PMAAGY/ SCA to TD	100 TMMC - Mutli-purpose Marketing Centres
			Upgradation of Ashram Schools/Govt. Schools & Hostels for Tribals
			FRA Claim Support
			CoC for Sickle Cell Disease in 17 states

(d): Under 'Dharti Aaba Janjatiya Gram Utkarsh Abhiyan'(DAJGUA), the Samagra Shiksha Abhiyan (SSA) has a mandate for construction of 1000 residential hostels to ensure access to quality education to tribal students in the country.

(e): In order to promote skill development and livelihood support under the implementation of DAJGUA, the following schemes through the line Ministries have been included:

Sl. No.	Implementing Agency	Scheme Name	Mission Target (2024-2028)
1	Ministry of Tourism	Responsible tourism (Swadesh Darshan)	1000 Home stays
2	Ministry of Skill Development and Entrepreneurship	Jan Shikshan Sansthan (JSS) Scheme	(i) Skilling Centres in tribal districts (ii) Training of 1000 VDVks and tribal groups
3	Ministry of Agriculture and Farmers Welfare	Rashtriya Krishi Vikas Yojana (RKVY)	Sustainable agriculture support to FRA patta holders (~ 2 lakh)
4	D/o Fisheries	Pradhan Mantri Matsya Sampada Yojana (PMMSY)	Support to tribal fishermen: 10,000 IFR and 1000 CFR
5	D/o Animal Husbandry and Dairying	National Livestock Mission	Livestock management support to 8500 IFR holders

(f): Under Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA), the Ministry of tribal Affairs have regular coordination meetings with other central ministries to ensure effective implementation of the scheme. Further, regular review meetings are also held with respective State Governments. Furthermore, through the

initiatives Adi KarmaYogi Abhiyan, the Ministry has been actively encouraging community engagement and involvement also.

INTEGRATED COLD CHAIN AND VALUE ADDITION INFRASTRUCTURE SCHEME

4653. SHRI LAVU SRIKRISHNA DEVARAYALU:

SHRI P. P. CHAUDHARY:

DR. K. SUDHAKAR:

SHRI BIBHU PRASAD TARAI:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the objectives and key components of the Integrated Cold Chain and Value Addition Infrastructure Scheme;
- (b) the number of projects approved under the said scheme during the last three years, State-wise including Andhra Pradesh, Rajasthan and Odisha;
- (c) the categories of beneficiaries eligible for grant-in-aid and the amount of financial assistance provided to units thereunder in each of the States of the country;
- (d) the details of preservation and processing capacity created in the country including Rajasthan along with the types of facilities established in the said States thereunder;
- (e) the extent to which the said scheme has contributed in reducing post-harvest losses and generating employment in food processing sector across the

country including the said States; and

- (f) the specific impact observed in the said States including district-wise data on cold chain units, if available?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):

(a): As per the extant scheme guidelines dated 22.05.2025 of the Integrated Cold Chain and Value Addition Infrastructure (Cold Chain scheme), it provides integrated cold chain, preservation and value addition infrastructure facilities without any break from the farm gate to the consumer in order to reduce post-harvest losses of non-horticulture produce, dairy, meat, poultry, marine/fish (except shrimp). Cold Chain projects established under the scheme link producers to food processors and market through a well-equipped supply chain and cold chain, thereby ensuring remunerative prices to farmers and year-round availability of food products to consumers.

The key components of the Cold Chain scheme are:

- (i) Farm Level Infrastructure (FLI)
- (ii) Processing Centre (Mandatory Component)
- (iii) Distribution Hub (DH)
- (iv) Refrigerated vans/ refrigerated trucks/ insulated vans/ mobile insulated tankers

(b): State-wise number of cold chain projects approved under Cold Chain scheme across the country including the States of Andhra Pradesh, Rajasthan and Odisha during the last three years (2022-23 to 2024-25) are given in the enclosed **Statement-I.**

(c): Any individual/ Central & State PSU/ Joint Venture/ NGO/ Cooperative/Self Help Group/Farmer Producer Organisation/Farmer Producer Company/ Public & Private Sector Companies/Limited Liability Partnership / Partnership firm and proprietorship firm are the eligible entities to avail benefit under Cold Chain scheme.

As Cold Chain scheme is demand driven and being implemented across the country, no State-wise allocation of funds is made. Expression of Interest is floated for inviting proposals seeking financial support for setting up of cold chain projects from across the country. Under this scheme, grants-in-aid/subsidy is provided for setting up of integrated cold chain projects @35% of the eligible project cost in general areas and @ 50% in case of difficult areas and the proposals from SC/ST, FPOs and SHGs subject to maximum grants-in-aid/ subsidy of Rs.10.00 crore per project.

(d) and (e): Under Cold Chain scheme, 291 integrated cold chain projects have been completed and operationalised since inception of the scheme i.e. 2008-09 to 2025-26 (up to 30.06.2025), which led to creation of 25.52 LMT per annum preservation capacity and 114.66 LMT per annum processing capacity thereby

contributing to reduction in post-harvest losses and generation of 1,74,600 employment in the country. State-wise details on preservation and processing capacity created and employment generated from the completed and operationalised integrated cold chain projects across the country since inception of the Cold Chain scheme i.e. 2008-09 to 2025-26 (up to 30.06.2025) are given in the enclosed **Statement-II**.

(f): District-wise distribution of completed and operationalised integrated cold chain projects since inception of Cold Chain scheme i.e. 2008-09 to 2025-26 (up to 30.06.2025) in the States of Andhra Pradesh, Rajasthan and Odisha and their impact on preservation and processing capacity created and employment generated are given in the enclosed **Statement-III**.

STATEMENT-I

State-wise number of cold chain projects approved under Cold Chain scheme across the country including the States of Andhra Pradesh, Rajasthan and Odisha during the last three years (2022-23 to 2024-25)

S.No.	State	No. of cold chain projects approved
1	Andhra Pradesh	6
2	Arunachal Pradesh	1
3	Gujarat	4
4	Haryana	5
5	Karnataka	1
6	Kerala	4
7	Madhya Pradesh	1
8	Maharashtra	14

9	Odisha	4
10	Punjab	3
11	Rajasthan	1
12	Tamil Nadu	7
13	Telangana	5
14	Tripura	0
15	Uttar Pradesh	6
16	Uttarakhand	1
17	West Bengal	3
	Total	66

STATEMENT-II

State-wise details on preservation and processing capacity created and employment generated from the completed and operationalised integrated cold chain projects across the country since inception of the Cold Chain scheme i.e. 2008-09 to 2025-26 (up to 30.06.2025)

Sr. No.	State/UT	No. of projects completed and operationalised	Number of employment generated	Capacity created LMT /annum	
				Preservation Capacity	Processing Capacity
1.	Andhra Pradesh	22	13200	1.32	2.67
2.	Assam	2	1200	0.24	0.04
3.	Bihar	3	1800	1.10	5.89
4.	Chhattisgarh	2	1200	0.26	0.00
5.	Goa	0	0	0.00	0.00
6.	Gujarat	21	12600	1.13	11.03
7.	Haryana	16	9600	1.51	4.08
8.	Himachal Pradesh	13	7800	0.95	0.40
9.	Jammu & Kashmir	5	3000	0.16	0.34
10.	Jharkhand	0	0	0	0
11.	Karnataka	14	8400	0.86	6.90
12.	Kerala	4	2400	0.52	0.70
13.	Madhya Pradesh	8	4800	0.57	2.21
14.	Maharashtra	57	34200	5.21	45.92
15.	Orissa	4	2400	0.23	0.30
16.	Punjab	21	12600	1.70	5.71
17.	Rajasthan	13	7800	1.31	3.24
18.	Tamil Nadu	13	7800	0.97	4.59

Sr. No.	State/UT	No. of projects completed and operationalised	Number of employment generated	Capacity created LMT /annum	
				Preservation Capacity	Processing Capacity
19.	Telangana	10	6000	0.56	6.40
20.	Uttar Pradesh	18	10800	1.63	7.57
21.	Uttarakhand	27	16200	3.03	4.00
22.	West Bengal	12	7200	2.07	1.65
23.	Arunachal Pradesh	1	600	0.03	0.11
24.	Manipur	1	600	0.09	0.00
25.	Meghalaya	0	0	0	0
26.	Mizoram	2	1200	0.02	0.32
27.	Nagaland	1	600	0.03	0.32
28.	Tripura	0	0	0	0
29.	Sikkim	0	0	0	0
30.	A & N Islands	1	600	0.02	0.27
31.	Chandigarh	0	0	0	0
32.	D & N Haveli & Daman & Diu	0	0	0	0
33.	Delhi	0	0	0	0
34.	Lakshadweep	0	0	0	0
35.	Pondicherry	0	0	0	0
36.	Ladakh	0	0	0	0
	Total	291	174600	25.52	114.66

STATEMENT-III

District-wise distribution of completed and operationalised integrated cold chain projects since inception of Cold Chain scheme i.e. 2008-09 to 2024-25 in the States of Andhra Pradesh, Rajasthan and Odisha and their impact on preservation and processing capacity created and employment generated

S.No.	State/ District	No. of projects completed and operationalised	Capacity created LMT /annum		Employment generated in Numbers
			Processing Capacity	Preservation Capacity	
A	Andhra Pradesh				
1	Anantpur	1	0.00	0.19	600
2	Chittoor	2	0.00	1.00	1200
3	East Godavari	5	0.37	0.52	3000
4	Gundur	1	0.06	0.11	600
5	Krishna	4	0.21	0.24	2400
6	Nellore	2	0.09	0.18	1200
7	Prakasam	1	0.30	0.00	600
8	Visakhapatnam	1	0.08	0.19	600
9	West Godavari	5	0.21	0.24	3000
	Total	22	1.32	2.67	13200
B	Rajasthan				
1	Alwar	1	0.01	0.00	600
2	Kota	2	0.49	0.76	1200
3	Jaipur	4	0.00	1.09	2400
4	Bikaner	3	0.46	0.73	1800
5	Bundi	1	0.11	0.27	600
6	Dholpur	1	0.24	0.02	600
7	Hanumangarh	1	0.00	0.38	600
	Total	13	1.31	3.24	7800

S.No.	State/ District	No. of projects completed and operationalised	Capacity created LMT /annum		Employment generated in Numbers
			Processing Capacity	Preservation Capacity	
C	Odisha				
1	Cuttack	1	0.00	0.01	600
2	Balasore	2	0.12	0.24	1200
3	Khurda	1	0.11	0.05	600
	Total	4	0.23	0.30	2400

CREDIT-LINKED SCHEMES FOR SMALL ENTERPRISES

4654. DR. MALLU RAVI:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether the Government has launched any updated credit-linked schemes for small enterprises after April 2025; and
- (b) the impact of the extension of the Emergency Credit Line Guarantee Scheme (ECLGS) on the survival and growth of Micro, Small and Medium Enterprises (MSMEs)?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

- (a): The Ministry of Micro, Small and Medium Enterprises implements Credit Guarantee Scheme (CGS) through Credit Guarantee Trust Fund for Micro and

Small Enterprises (CGTMSE), in which guarantee coverage for loans extended by Member Lending Institutions to Micro and Small Enterprises (MSEs), without requiring collateral security or third-party guarantees is provided. Effective from 01.04.2025, the ceiling for guarantee coverage has been extended from Rs. 5 crore to Rs. 10 crore.

To provide credit linked support, schemes like Prime Minister's Employment Generation Programme (PMEGP) and Special Credit Linked Capital Subsidy Scheme (SCLCSS) under National SC-ST Hub (NSSH) are implemented by the Ministry of MSME.

(b): Emergency Credit Line Guarantee Scheme (ECLGS) provided for collateral free loans to existing eligible borrowers with 100% guarantee in respect of the eligible amount as per the Scheme guidelines. As per the State Bank of India's research report dated 23.01.2023 on ECLGS, almost 14.6 lakh MSME accounts, of which about 93.8% of the accounts were in MSE categories, were saved.

पीएसबी के माध्यम से प्रधानमंत्री विश्वकर्मा योजना का कार्यान्वयन

4655. श्री सुखजिंदर सिंह रंधावा :

श्री शेर सिंह घुबाया :

क्या सूक्ष्म, लघु और मध्यम उद्यम मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या प्रधानमंत्री विश्वकर्मा योजना का कार्यान्वयन सार्वजनिक क्षेत्र के बैंकों (पीएसबी) के माध्यम से शुरू किया गया है और यदि हां, तो पंजाब राज्य में उक्त योजना के अंतर्गत लाभ प्राप्त करने वाले लाभार्थियों की संख्या कितनी है;

(ख) क्या उक्त योजना के अंतर्गत आवेदन और पंजीकरण प्रक्रिया अत्यधिक जटिल है जिससे कमजोर कारीगर लाभ प्राप्त करने से वंचित रह जाते हैं; और

(ग) क्या सरकार उक्त योजना के अंतर्गत प्रक्रियाओं को सरल बनाने पर विचार कर रही है और यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (कुमारी शोभा कारानन्दलाजे):

(क) : पीएम विश्वकर्मा के तहत, अनुसूचित वाणिज्यिक बैंक और अन्य वित्तीय संस्थाएं ऋण देने के पात्र हैं। दिनांक 13.08.2025 की स्थिति के अनुसार, देश भर में 4.71 लाख लाभार्थियों के लिए 4,059.11 करोड़ रुपए की राशि के उद्यम विकास ऋण स्वीकृत किए गए हैं। पीएम विश्वकर्मा स्कीम के तहत पंजाब राज्य में ऋण स्वीकृति प्रदान किए गए लाभार्थियों का सार्वजनिक क्षेत्र बैंक-वार ब्यौरा संलग्न **विवरण** पर हैं।

(ख) और (ग) : पीएम विश्वकर्मा स्कीम के तहत प्राप्त आवेदनों पर पीएम विश्वकर्मा पोर्टल पर आधार-आधारित बायोमेट्रिक प्रमाणीकरण के साथ सामान्य सेवा केन्द्रों (सीएससी) के माध्यम से कार्रवाई की जाती है। स्कीम के सभी घटक और सत्यापन संबंधी प्रक्रिया पोर्टल आधारित/ऑनलाइन है। इस स्कीम के आरंभ से, दिनांक 13.08.2025 की स्थिति के अनुसार, पीएम विश्वकर्मा पोर्टल पर 29.98 लाख लाभार्थी सफलतापूर्वक पंजीकृत हैं। आवेदनों को तीन-स्तरीय सत्यापन प्रक्रिया से गुजरना पड़ता है जिसमें (i) ग्राम पंचायत/शहरी स्थानीय निकाय (यूएलबी) स्तर पर सत्यापन, (ii) जिला कलेक्टर की अध्यक्षता में जिला कार्यान्वयन समिति (डीआईसी) द्वारा सत्यापन (पुनरीक्षण एवं संस्तुति), (iii) एमएसएमई विकास कार्यालय (एमएसएमई डीएफओ) के एक अधिकारी की अध्यक्षता वाली स्क्रीनिंग समिति जिसमें राज्य/संघ राज्य क्षेत्र स्तर की बैंकर्स समिति से एक सदस्य और एमएसडीई से एक सदस्य शामिल हो, के द्वारा अनुमोदन शामिल हैं। उल्लेखनीय है कि, पीएम विश्वकर्मा स्कीम के तहत

कुल पंजीकृत लाभार्थियों का एक बहुत बड़ा भाग अन्य पिछड़ा वर्ग, अनुसूचित जाति, अनुसूचित जनजाति जैसे कमजोर वर्गों को मिलाकर बना है जिनकी भागीदारी क्रमशः 54%, 19% और 8% हैं।

विवरण

पीएम विश्वकर्मा स्कीम के तहत पंजाब राज्य में ऋण स्वीकृति प्रदान किए गए लाभार्थियों का सार्वजनिक क्षेत्र बैंक-वार ब्यौरा

सार्वजनिक क्षेत्र के बैंक का नाम	पंजाब में पीएम विश्वकर्मा स्कीम के तहत स्वीकृत ऋणों की संख्या	पंजाब में स्वीकृत राशि (लाख रुपए में)
पंजाब नेशनल बैंक	471	447.88
भारतीय स्टेट बैंक	462	404.83
पंजाब एंड सिंध बैंक	93	89.00
इंडियन बैंक	83	78.20
केनरा बैंक	68	61.20
इंडियन ओवरसीज बैंक	64	56.70
बैंक ऑफ बड़ौदा	60	50.05
यूको बैंक	57	54.55
बैंक ऑफ इंडिया	52	44.50
यूनियन बैंक ऑफ इंडिया	44	42.30
सेंट्रल बैंक ऑफ इंडिया	30	27.00
बैंक ऑफ महाराष्ट्र	10	10.00
कुल	1,494	1,366.21

REFORMS IN EMRS OPERATIONS

4656. SHRI P. P. CHAUDHARY:

SHRIMATI SMITA UDAY WAGH:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the key policy-level reforms introduced since the formation of the National Education Society for Tribal Students (NESTS) to ensure standardisation and quality across all Eklavya Model Residential School (EMRS) operations;
- (b) the impact of transitioning EMRSs to a Central Sector Scheme on their governance structure, funding mechanisms and overall management, State-wise, especially in tribal-dominated districts of Maharashtra including Jalgaon;
- (c) the progress made in expanding the EMRS network to cover all eligible tribal blocks and the direct benefits of this expansion for local tribal communities;
- (d) the latest data on infrastructure development in EMRS including the number of new schools constructed, upgraded and equipped with modern facilities during the last three years, year and State-wise including Maharashtra; and
- (e) the details of the financial allocation/support per-student and the overall budget allocation for EMRSs along with the manner in which these changes have impacted the quality of education, student well-being, learning outcomes, student retention and holistic development, year and State-wise, particularly in tribal-dominated districts of Maharashtra including Jalgaon?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

- (a) and (b): National Education Society for Tribal Students (NESTS), an autonomous organization under Ministry of Tribal Affairs , has been established to manage and implement the scheme of Eklavya Model Residential School

(EMRS) in co-ordination with State EMRS Societies. NESTS have been undertaken several policy-level reforms to ensure standardisation and quality across all Eklavya Model Residential Schools (EMRS). Key reforms include:

1. **Standardised Infrastructure Norms** – Development and implementation of uniform design and construction guidelines for EMRS campuses, hostels, and ancillary facilities to ensure parity in quality and amenities across States/UTs.
2. **Model EMRS Guidelines** – Issuance of comprehensive operational guidelines covering school governance, admission procedures, staffing norms, academic planning, and student welfare measures.
3. **Centralised Recruitment Framework** – Introduction of a structured recruitment process for teaching and non-teaching staff to ensure merit-based, transparent selection and uniform service conditions.
4. **Curriculum and Pedagogy Alignment** – Integration of CBSE-affiliated curriculum with region-specific contextual learning, along with adoption of digital learning tools and remedial education mechanisms.
5. **Quality Assurance and Monitoring** –Engagement of Central Building Research Institute (CBRI) and IITs as Third-party quality assurance agency for quality control and engagement of retired technical consultants for monitoring and supervision of construction of EMRSs.

6. **Capacity Building Programmes** – Regular training and professional development initiatives for principals, teachers, and administrative staff to maintain high teaching standards and effective school management.
7. **Student-Centric Welfare Policies** – Implementation of policies ensuring 100% free education, boarding, and lodging, as well as provisions for sports, co-curricular activities, and career guidance.
8. **ICT Integration** – Rollout of smart classrooms, digital content libraries, and management information systems (MIS) for academic, administrative, and financial tracking.

These reforms collectively aim to deliver a standardised, high-quality educational environment across all EMRSs, while addressing the specific needs of tribal students.

(c): In the Union Budget 2018–19, the Government of India announced that, to provide quality education to tribal children in their own environment, Eklavya Model Residential Schools (EMRSs) would be established in every block with more than 50% Scheduled Tribe (ST) population and at least 20,000 tribal persons (as per Census 2011). In addition to the 288 EMRSs sanctioned under Article 275(1), a further 440 EMRSs were proposed across the country, bringing the total to 728 EMRSs to be established nationwide. As of 31.07.2025, a total of 722 EMRSs have been sanctioned, of which 485 have been made functional.

The expansion of EMRSs directly benefits local tribal communities by providing free, high-quality, CBSE-affiliated education to children within or near their own environment. With well-equipped hostels, classrooms, laboratories, and sports facilities, EMRSs ensure holistic development, including academic, physical, and extracurricular growth of tribal students. In addition, students receive free boarding, nutritious meals, healthcare, and career guidance, contributing to their overall well-being and readiness for higher education and competitive careers. Collectively, these measures enhance educational attainment, promote social inclusion, and empower tribal communities economically and socially.

State-wise sanctioned and operational status of EMRSs, including Maharashtra, as on 31.07.2025, is as under:-

Sl. No	State / UT	EMRS Sanctioned	EMRS Functional
1	Andhra Pradesh	28	28
2	Arunachal Pradesh	10	5
3	Assam	17	1
4	Bihar	3	2
5	Chhattisgarh	75	75
6	Dadra & Nagar Haveli and Daman & Diu	1	1
7	Gujarat	47	44
8	Himachal Pradesh	4	4
9	Jammu & Kashmir	6	6
10	Jharkhand	90	51
11	Karnataka	12	12

12	Kerala	4	4
13	Ladakh	3	0
14	Madhya Pradesh	71	63
15	Maharashtra	39	37
16	Manipur	21	5
17	Meghalaya	37	0
18	Mizoram	17	11
19	Nagaland	22	3
20	Odisha	111	47
21	Rajasthan	31	30
22	Sikkim	4	4
23	Tamil Nadu	8	8
24	Telangana	23	23
25	Tripura	21	6
26	Uttar Pradesh	4	3
27	Uttarakhand	4	4
28	West Bengal	9	8
	Total	722	485

(d): The construction cost of EMRSs is ₹37.80 crore in plain areas and ₹48 crore in hilly areas. The status of new EMRS building constructed in last three year including Maharashtra is as under:-

S.No.	Name of State	New EMRS Building Completed		
		2022-23	2023-24	2024-25
1	Andhra Pradesh	5	6	3
2	Arunachal Pradesh	3	2	0
3	Assam	0	1	5
4	Bihar	0	0	1

5	Chhattisgarh	1	0	6
6	Gujarat	2	2	0
7	Himachal Pradesh	0	0	0
8	Jammu & Kashmir	0	0	0
9	Jharkhand	8	8	20
10	Karnataka	0	0	0
11	Kerala	0	0	0
12	Madhya Pradesh	1	10	2
13	Maharashtra	2	0	5
14	Manipur	1	0	1
15	Meghalaya	1	0	0
16	Mizoram	0	0	3
17	Odisha	1	10	13
18	Rajasthan	7	1	5
19	Sikkim	0	0	0
20	Tamil Nadu	5	0	0
21	Telangana	4	1	3
22	Tripura	0	2	2
23	Uttar Pradesh	2	0	0
24	Uttarakhand	1	0	0
25	West Bengal	0	0	0
	Total	44	43	69

(e): The National Education Society for Tribal Students (NESTS) released a recurring grant of ₹1,09,000 per student per annum till FY 2024-25 which has subsequently been revised to Rs. 1,47,062/- from FY 2025-26, towards the operational and maintenance expenses of Eklavya Model Residential Schools (EMRSs). Overall Budget Estimate for F.Y. 2025-26 is Rs. 7088.60 Crore.

The enhanced financial support, coupled with standardised operational frameworks introduced by NESTS, has significantly strengthened the capacity of EMRSs to deliver high-quality, inclusive, and holistic education to Scheduled Tribe students. The increased per-student allocations and targeted capital investments have enabled improvements in infrastructure, staffing, academic resources, health and welfare facilities, and co-curricular programming. These measures have directly contributed to better learning environments, improved student well-being, and strengthened retention, particularly in remote and tribal-dominated districts.

खाद्य पोषण संवर्धन परियोजना

4657. श्री राजेश मिश्रा:

डॉ. के. सुधाकर:

श्री मनोज तिवारी:

क्या **खाद्य प्रसंस्करण उद्योग** मंत्री यह बताने की कृपा करेंगे कि:

- (क) विगत तीन वर्षों के दौरान राज्य-वार कितनी खाद्य पोषण संवर्धन परियोजनाओं को स्वीकृति दी गई है;
- (ख) क्या सरकार देशभर में खाद्य सुदृढ़ीकरण अवसंरचना को बढ़ाने के लिए राज्य सरकारों और निजी संस्थाओं के साथ सहयोग कर रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (ग) क्या खाद्य प्रसंस्करणकर्ताओं और विनिर्माताओं के बीच खाद्य सुदृढ़ीकरण प्रौद्योगिकियों को अपनाने को प्रोत्साहित करने के लिए कोई पहल की गई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और
- (घ) सीधी लोक सभा निर्वाचन क्षेत्र में उक्त योजना के क्या परिणाम रहे?

खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री रवनीत सिंह):

(क) से (घ): प्रश्न की विषय-वस्तु प्रशासनिक रूप से उपभोक्ता मामले, खाद्य एवं सार्वजनिक वितरण मंत्रालय के अंतर्गत खाद्य एवं सार्वजनिक वितरण विभाग, स्वास्थ्य एवं परिवार कल्याण मंत्रालय के अंतर्गत भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण (एफएसएसआई), शिक्षा मंत्रालय के अंतर्गत स्कूल शिक्षा एवं साक्षरता विभाग, मत्स्य पालन, पशुपालन एवं डेयरी मंत्रालय के अंतर्गत पशुपालन एवं डेयरी विभाग तथा महिला एवं बाल विकास मंत्रालय से संबंधित है।

खाद्य एवं सार्वजनिक वितरण विभाग के अनुसार , स्वास्थ्य एवं परिवार कल्याण मंत्रालय द्वारा फोर्टिफाइड खाद्य पदार्थों पर जोर देते हुए 2018 में एनीमिया मुक्त भारत [एएमबी] पहल शुरू की गई थी। चावल खाने वाली आबादी के एक बड़े हिस्से को लक्षित करते हुए चावल के फोर्टिफिकेशन के लिए एक पायलट कार्यक्रम 2019 में शुरू हुआ। इस पहल के विस्तार को सरकार ने 2022 में मंजूरी दी और मार्च 2024 तक, खाद्य सुरक्षा कार्यक्रमों के तहत सभी कस्टम-मिल्ड चावल के वितरण को फोर्टिफाइड चावल से बदल दिया गया। केंद्रीय मंत्रिमंडल ने दिसंबर 2028 तक सभी सरकारी योजनाओं के तहत फोर्टिफाइड चावल की सार्वभौमिक आपूर्ति जारी रखने को मंजूरी दी, जिसका 100% वित्तपोषण (17,082 करोड़ रुपये) भारत सरकार द्वारा किया जाएगा।

स्वास्थ्य एवं परिवार कल्याण विभाग ने सूचित किया है कि यह प्रश्न उनसे संबंधित नहीं है।

स्कूल शिक्षा और साक्षरता विभाग के अनुसार , सभी राज्यों और केंद्र शासित प्रदेशों द्वारा स्कूली बच्चों में सूक्ष्म पोषक तत्वों की कमी को सुधारने के लिए पीएम पोषण योजना के तहत भोजन तैयार करने के लिए फोर्टिफाइड चावल का उपयोग किया जाता है। खाद्य और सार्वजनिक वितरण विभाग एनीमिया को दूर करने के लिए आयरन, फोलिक एसिड और विटामिन बी12 युक्त फोर्टिफाइड चावल की आपूर्ति करता है। फोर्टिफिकेशन की लागत भारत सरकार द्वारा वहन की जाती है। दिशानिर्देशों में परिकल्पना की गई है कि योजना के तहत भोजन तैयार करने में डबल फोर्टिफाइड नमक (डीएफएस)

और फोर्टिफाइड खाद्य तेल (विटामिन ए और डी के साथ) का उपयोग किया जाना है। फोर्टिफाइड खाद्य तेल विटामिन ए और डी की कमियों को रोकने में मदद करता है। डबल फोर्टिफाइड नमक आयरन की कमी से होने वाले एनीमिया और घेंघा से निपटने में मदद करता है। फोर्टिफाइड चावल और गेहूं के आटे का उपयोग एनीमिया को कम करने में योगदान देता है और बच्चों में मानसिक, भावनात्मक और तंत्रिका संबंधी स्वास्थ्य को संबल प्रदान करता है।

पशुपालन और डेयरी विभाग ने इस प्रश्न के लिए अपनी शून्य जानकारी की पुष्टि की है। हालांकि, उनके द्वारा यह कहा गया है कि राष्ट्रीय डेयरी विकास बोर्ड (एनडीडीबी) फाउंडेशन फॉर न्यूट्रिशन (एनएफएन), एक पंजीकृत सोसायटी और ट्रस्ट अक्टूबर 2015 में गुजरात के आनंद में पंजीकृत है, जिसका उद्देश्य कुपोषण को खत्म करने के लिए पौष्टिक उत्पादों की पेशकश करके बच्चों को पोषण सहायता प्रदान करना और दूध और फोर्टिफाइड दूध उत्पादों की खपत को बढ़ावा देना है। प्रयास कुपोषण के बारे में जागरूकता बढ़ाने और दान, अनुदान और कॉर्पोरेट सामाजिक उत्तरदायित्व (सीएसआर) योगदान के माध्यम से धन की मांग करके एक स्वस्थ आहार को प्रोत्साहित करने पर केंद्रित हैं। अपने गिफ्टमिल्क कार्यक्रम के तहत, एनएफएन ने 11 राज्यों के 257 स्कूलों में लगभग 41,700 बच्चों को कवर करते हुए 7.10 लाख लीटर दूध वितरित किया - जो 35.4 लाख बाल दूध दिवस के बराबर है।

महिला एवं बाल विकास मंत्रालय ने भी इस प्रश्न के संबंध में अपनी शून्य जानकारी की पुष्टि की है। हालांकि, मंत्रालय ने बताया है कि 75 वें स्वतंत्रता दिवस पर माननीय प्रधानमंत्री के संबोधन के अनुसरण में, वर्ष 2021-22 से गेहूं आधारित पोषण कार्यक्रम (डबल्यूबीएनपी) और किशोरियों हेतु योजना (एसएजी) के अंतर्गत सामान्य चावल के स्थान पर फोर्टिफाइड चावल उपलब्ध कराया जा रहा है। इससे महिलाओं और बच्चों में आयरन, फोलिक एसिड और विटामिन बी-12 जैसे सूक्ष्म पोषक तत्वों की कमी के कारण होने वाले कुपोषण और एनीमिया से लड़ने में मदद मिलती है।

जहां तक खाद्य प्रसंस्करण उद्योग मंत्रालय का संबंध है, यह सूचित किया जाता है कि देश में खाद्य प्रसंस्करण क्षेत्र के समग्र विकास के उद्देश्य से, खाद्य प्रसंस्करण उद्योग मंत्रालय (एमओएफ़पीआई) तीन प्रमुख योजनाओं को लागू कर रहा है, जिसमें 2 केन्द्रीय क्षेत्र की योजनाएं प्रधानमंत्री किसान सम्पदा योजना (पीएमकेएसवाई) और खाद्य प्रसंस्करण उद्योग के लिए उत्पादन लिंकड प्रोत्साहन योजना (पीएलआईएसएफ़पीआई) शामिल हैं और 1 केंद्र प्रायोजित योजना प्रधानमंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम उन्नयन (पीएमएफ़एमई) योजना है। इन योजनाओं का मुख्य उद्देश्य खेत से लेकर खुदरा दुकान तक कुशल आपूर्ति श्रृंखला प्रबंधन के साथ आधुनिक खाद्य प्रसंस्करण बुनियादी ढांचे का निर्माण करना और किसानों को बेहतर रिटर्न प्रदान करने, रोजगार के अवसरों का सृजन करने, अपव्यय को कम करने, प्रसंस्करण स्तर को बढ़ाने और प्रसंस्कृत खाद्य पदार्थों के निर्यात को बढ़ाने में मदद करना है। देश भर में लागू की गई तीनों योजनाएँ माँग-आधारित हैं। इन योजनाओं का उद्देश्य खाद्य प्रसंस्करण उद्यमियों, खाद्य प्रसंस्करणकर्ताओं और विनिर्माताओं को अपने प्रसंस्करण उद्योगों के लिए आधुनिक खाद्य प्रसंस्करण अवसंरचना/प्रौद्योगिकियाँ विकसित करने हेतु वित्तीय सहायता प्राप्त करने में सहायता प्रदान करना है।

NAL SE JAL MISSION

4658. SHRI ANIL YESHWANT DESAI:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the aims and objectives to launch the Nal Se Jal Mission in the country;
- (b) the number of villages and cities still experiencing water shortage in the country, Statewise;
- (c) the steps taken by the Government to make sufficient drinking water available to the people; and

(d) the details of the financial allocation made for the said purpose during each of the last ten years along with the targets achieved in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):

(a) to (d): Since August 2019, Government of India in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal, after subsuming erstwhile National Rural Drinking Water Programme (NRDWP), aiming at provisioning of potable water to every rural household through tap water connection at a service level of 55 litre per capita per day (lpcd), of prescribed quality (BIS:10500), on regular and long-term basis.

At the time of announcement of Jal Jeevan Mission, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 18.08.2025, around 12.45 Crore additional rural households have been provided with tap water connections. Thus, as on 18.08.2025, out of 19.36 Crore rural households, in around 5.86 lakh villages, in the country, around 15.69 Crore (81.02%) households spread around 5.82 lakh villages, are reported to have tap water supply in their homes. Further, as on 18.08.2025, more than 2.63 lakh villages are reported as 'Har Ghar Jal' i.e. 100% rural households are having tap water supply. State/ UT-wise details are available in public domain and accessible through JJM-IMIS at:

https://ejalshakti.gov.in/JJM/JJMReports/Physical/Rpt_JJM_VillageWisePWSReport.aspx

Further, Ministry of Housing & Urban Affairs, has informed that Government of India provides financial and technical support to the States through various schemes/ Missions such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT) and AMRUT 2.0.

The Atal Mission for Rejuvenation and Urban Transformation (AMRUT) was launched by the Central Government on June 25, 2015, for 500 cities (485 cities including 15 merged cities) across all States/UTs in the country. The major thrust areas of the Mission were water supply, sewerage & septage management, storm water drainage, green spaces & parks, non-motorized urban transport.

Under AMRUT, 1,405 water supply projects worth ₹43,392.15 crore have been grounded. Under AMRUT Mission in convergence with the States, 189 lakh water tap connections (new/ serviced) have been provided against the target of 139 lakh.

Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme was launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks are other components of the Mission. The total central

assistance was allocated to the States/ UTs at the beginning of the mission for the entire mission period and not on yearly basis. Under AMRUT 2.0 so far, 3,571 water supply projects worth ₹1,18,421.92 crore have been approved by MoHUA. Approved projects cover 178 lakh new water tap connections.

Drinking water being a State subject, under JJM, responsibilities for planning, approval, implementation, operation and maintenance of drinking water supply schemes lie with State/ UT governments. Government of India supplements the efforts of the State/ UT government by providing technical and financial assistance. Year-wise details of financial progress made so far under the Mission is as under:

(Amount in Rs. Crore)

Year	BE	RE	Actual Expenditure	Utilization reported (Centre + State)
2019-2020	10,000.66	10,000.66	10,000.44	10,074.28
2020-2021	11,500.00	11,000.00	10,999.94	20,449.96
2021-2022	50,011.00	45,011.00	40,125.64	43,551.85
2022-2023	60,000.00	55,000.00	54,839.79	92,339.73
2023-2024	70,000.00	70,000.00	69,992.37	1,55,979.20
2024-2025	70,162.90	22,694.00#	22,638.44	92,600.89

#total utilization restricted to approved central outlay of Rs. 2,08,652 Crore

Source: JJM-IMIS/ PFMS

A number of steps have been taken to plan and implement JJM in the whole country, with speed, *inter alia*, including joint discussions and finalization of saturation plans and annual action plans (AAP) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building, training,

knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. A detailed Operational Guideline for the implementation of JJM; Margdarshika for Gram Panchayats & VWSCs to provide safe drinking water in rural households and Guidelines on a special campaign to provide piped water supply in anganwadi centres, ashramshalas and schools have been shared with States/ UTs to facilitate effective planning and implementation of Jal Jeevan Mission. For online monitoring, JJM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).

To achieve 100 per cent coverage through continued implementation of mission with focus on quality of infrastructure and Operation & Maintenance of rural piped water supply schemes for long term sustainability and citizen centric water service delivery, Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of Jal Jeevan Mission until 2028 with enhanced total outlay. For smooth and expeditious implementation of Mission in 2025-26, an amount of Rs. 67,000 Crore is allocated as BE 2025-26.

PRADHAN MANTRI VANBANDHU KALYAN YOJANA

4659. SHRI RAJESHBHAI NARANBHAI CHUDASAMA:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) whether the Government proposes to further expand the Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY) which aims at the overall welfare of the tribal society; and
- (b) the number of tribal people benefited from this scheme so far in Gujarat, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a): Pre-Matric Scholarship for STs, Post-Matric Scholarship for STs, Development of Particularly Vulnerable Tribal Groups (PVTGs)/ Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN), Support to Tribal Research Institute, Administrative Assistance for Project Management Units and Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY) revamped as Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA) are welfare schemes under the umbrella of Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY). Details of schemes are given in the enclosed **Statement- I.**

(b): The district-wise number of ST beneficiaries under Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY) in Gujarat is given at **Statement-II.**

STATEMENT-I

Details of schemes under Pradhan Mantri Vanbandhu Kalyan Yojana (PMVKY)

(i) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan: Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan

comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

(ii) Development of Particularly Vulnerable Tribal Groups (PVTGs)/ Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): Government has launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) on 15th November 2023, which is celebrated as Janjatiya Gaurav Divas. The mission with financial outlay of around Rs.24,000 Crore aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in time bound manner in 3 years.

(iii) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States

except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

(iv) Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

(v) Support to Tribal Research Institutes (TRIs): Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal

culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of Apex Committee.

(vi) Administrative Costs to State/UTs: The scheme is being implemented by the Ministry through States/U.Ts. Under the scheme, All States/UTs will be required to set up a PMU which will help in implementing all schemes initiatives of the Ministry for development and welfare of tribals. The Project Management Unit will have a pool of experts having the required technical expertise needed to support and improve the efficiency of different programmes and schemes. The State/UT Programme Management Unit is established for effective planning, implementation and monitoring of various schemes funded and supported by MoTA for development and welfare of tribals. It also aims to analyse the implementation efficiency of the scheme, so as to provide inputs for future corrections.

STATEMENT-II**District-wise number of ST beneficiaries under Pradhan Mantri Vanbandhu
Kalyan Yojana (PMVKY) in Gujarat**

Sr. No	District	Post Matric Scholarship for ST Students FY 2022-23, 2023-24 & 2024-25	Pre Matric Scholarship for ST Students FY 2022-23, 2023-24 & 2024-25	PMAAGY (Approval Year 2021-22, 2022-23 and 2023-24)	PM-JANMAN (MPC)	PM-JANMAN (VDVK)		DA-JGUA
1	2	Total Student Beneficiaries	Total Student Beneficiaries	No of Works	No of Works (MPC)	No of VDKs	No of Beneficiaries	No of Works
1	Ahmadabad	2727	42845	0	0	0	0	0
2	Arvalli	14142	27693	0	0	0	0	1
3	Banaskantha	10675	51701	507	0	0	0	1
4	Bharuch	16067	21944	0	0	2	100	4
5	Bhavnagar	1703	4880	0	0	0	0	0
6	Chhotaudepur	20997	38070	412	0	0	0	6
7	Dahod	57624	75917	128	0	0	0	3
8	Junagadh	0	0	0	0	0	0	1
9	Kachchh	748	824	0	0	0	0	0
10	Mahisagar	11135	26396	47	0	0	0	0
11	Narmada	20565	27293	761	4	2	100	1
12	Navsari	34189	51651	267	1	3	150	2
13	Panchmahals	14282	19118	0	0	0	0	1
14	Rajkot	5420	20561	0	0	0	0	0
15	Sabarkantha	11288	32688	0	3	0	0	1
16	Surat	26986	58784	2218	0	2	100	1
17	Tapi	23488	40905	1634	22	2	100	7
18	The Dangs	10376	15523	0	0	4	200	0
19	Vadodara	9671	16287	0	0	0	0	0
20	Valsad	36228	62666	445	9	6	300	3
Total		328311	635746	6419	39	21	1050	32

Note: 1. Under the PM-JANMAN scheme construction of 4 MPCs has been completed, remaining MPCs are under progress at various stages.

2. For the purpose of scholarship schemes, the beneficiaries of Junagadh district are administratively considered under the jurisdiction of Rajkot district.

वैश्विक ऊर्जा खपत में भारत की हिस्सेदारी

4660 श्रीमती कमलेश जांगड़े:

डॉ. के. सुधाकर:

श्री बिद्युत बरन महतो:

श्री दिलीप शङ्कीया:

क्या **पेट्रोलियम और प्राकृतिक गैस** मंत्री यह बताने की कृपा करेंगे कि:

- (क) वैश्विक ऊर्जा खपत में भारत की वर्तमान हिस्सेदारी कितनी है और आगामी पाँच वर्षों के दौरान इसमें कितनी वृद्धि अनुमानित है;
- (ख) भारत की कुल ऊर्जा खपत में स्वच्छ ऊर्जा की हिस्सेदारी कितनी है;
- (ग) क्या सरकार ने पिछले दशक के दौरान स्वच्छ ऊर्जा के अनुपात को बढ़ाने के लिए कोई पहल की है,
- (घ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और अब तक प्राप्त प्रमुख लाभ क्या हैं, और
- (ङ) सरकार द्वारा स्वच्छ ऊर्जा उत्पादन के लिए घरेलू क्षमता को बढ़ावा देने हेतु अपनाई जा रही विभिन्न रणनीतियाँ क्या हैं?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):

- (क) से (ङ): ऊर्जा संस्थान द्वारा जून 2025 में जारी विश्व ऊर्जा की सांख्यिकीय समीक्षा के अनुसार, भारत की कुल ऊर्जा खपत विश्व की कुल खपत का 6.59% है और ऊर्जा आपूर्ति में स्वच्छ ऊर्जा, अर्थात् जल, परमाणु और नवीकरणीय ऊर्जा का हिस्सा लगभग 10.8% है। भारत के लिए बीपी एनर्जी आउटलुक 2024 के अनुसार, कुल प्राथमिक ऊर्जा खपत वर्ष 2030 तक 3.0% की चक्रवृद्धि वार्षिक वृद्धि दर (सीएजीआर) से बढ़ने का अनुमान है।

जलवायु परिवर्तन पर संयुक्त राष्ट्र फ्रेमवर्क कन्वेंशन (यूएनएफसीसीसीसी) के सचिवालय को भारत द्वारा प्रस्तुत राष्ट्रीय स्तर पर निर्धारित योगदान (एनडीसी) के एक भाग के रूप में, भारत ने वर्ष 2030 तक गैर-जीवाश्म ईंधन आधारित ऊर्जा संसाधनों से 50 प्रतिशत संचयी विद्युत स्थापित क्षमता हासिल करने की प्रतिबद्धता दर्शायी गई है।

भारत ने जून 2025 तक अर्थात् अपनी वैश्विक प्रतिबद्धता से पाँच साल पहले अपनी कुल स्थापित संचयी विद्युत क्षमता का 50% गैर-जीवाश्म ईंधन आधारित स्रोतों से प्राप्त करने का लक्ष्य हासिल कर लिया है। केंद्रीय विद्युत प्राधिकरण (सीईए) की रिपोर्टों के अनुसार, दिनांक 30 जून 2025 की स्थिति के अनुसार भारत की कुल स्थापित विद्युत क्षमता 484.82 गीगावाट है, जिसमें से गैर-जीवाश्म ईंधन आधारित विद्युत क्षमता 242.78 गीगावाट यानी 50.08% है। गैर-जीवाश्म ईंधन स्रोतों से प्राप्त 242.78 गीगावाट क्षमता में 116.25 गीगावाट सौर ऊर्जा, 51.67 गीगावाट पवन ऊर्जा, 11.60 गीगावाट जैव ऊर्जा, 54.48 गीगावाट जल विद्युत और 8.78 गीगावाट नाभिकीय ऊर्जा क्षमता शामिल है।

सरकार देश में नवीकरणीय ऊर्जा क्षमता को बढ़ावा देने और इसमें तेजी लाने के लिए केंद्रीय वित्तीय सहायता (सीएफए) के प्रावधान के साथ विभिन्न योजनाओं/कार्यक्रमों का क्रियान्वयन कर रही है, इनमें अन्य बातों के साथ-साथ अंतर-राज्यीय ट्रांसमिशन सिस्टम (आईएसटीएस) शुल्कों में छूट, वर्ष 2029-30 तक नवीकरणीय अधिप्राप्ति दायित्व (आरपीओ) और नवीकरणीय उपभोग दायित्व (आरसीओ) ट्रेजेक्टरी की अधिसूचना, प्रधानमंत्री किसान ऊर्जा सुरक्षा एवं उत्थान महाभियान (पीएम कुसुम), पीएम सूर्य घर मुफ्त बिजली योजना, उच्च दक्षता वाले सौर पीवी मॉड्यूल संबंधी राष्ट्रीय कार्यक्रम, प्रधानमंत्री जनजाति आदिवासी न्याय महा अभियान (पीएम जनमन) के तहत नई सौर ऊर्जा योजना (आदिवासी और पीवीटीजी बस्तियों/गांवों के लिए) और धरती आभा जनजातीय ग्राम उत्कर्ष

अभियान (डीए जेजीयूए), राष्ट्रीय हरित हाइड्रोजन मिशन, अपतटीय पवन ऊर्जा परियोजनाओं के लिए व्यवहार्यता अंतर वित्तपोषण (वीजीएफ) योजना शामिल है।

सरकार ने स्वच्छ ऊर्जा को बढ़ावा देने के लिए एक बहुआयामी कार्य नीति अपनाई है, जिसमें अन्य बातों के साथ-साथ स्वच्छ खाना पकाने के लिए प्रधानमंत्री उज्ज्वला योजना (पीएमयूवाई) , देश भर में ईंधन/फीडस्टॉक के रूप में प्राकृतिक गैस के उपयोग को बढ़ावा देकर मांग प्रतिस्थापन, अर्थव्यवस्था में प्राकृतिक गैस की हिस्सेदारी बढ़ाने और गैस आधारित अर्थव्यवस्था की ओर बढ़ना, एथेनॉल मिश्रण कार्यक्रम (ईबीपी) के माध्यम से एथेनॉल जैसे नवीकरणीय और वैकल्पिक ईंधन को बढ़ावा देना, प्रधान मंत्री जी-वन योजना के माध्यम से दूसरी पीढ़ी के एथेनॉल को बढ़ावा, किफायती परिवहन के लिए दीर्घकालिक विकल्प (एसएटीएटी) के माध्यम से संपीड़ित जैव गैस, रिफाइनरी प्रक्रिया में सुधार, ऊर्जा दक्षता और संरक्षण को बढ़ावा देना आदि शामिल हैं।

सरकार ने सीएनजी (परिवहन) और पीएनजी (घरेलू) क्षेत्र को प्राकृतिक गैस की उपलब्धता सुनिश्चित करने के लिए विभिन्न कदम उठाए हैं, जिसमें सीएनजी (टी) / पीएनजी (डी) को प्राथमिकता के आधार पर घरेलू गैस आवंटित करना, सीएनजी (टी) / पीएनजी (डी) क्षेत्र की आवश्यकता को पूरा करने के लिए गैर-प्राथमिकता वाले क्षेत्रों से घरेलू गैस को विपथन करना, सीजीडी नेटवर्क का विस्तार, राष्ट्रीय गैस ग्रिड पाइपलाइन का विस्तार, तरलीकृत प्राकृतिक गैस (एलएनजी) टर्मिनल की स्थापना आदि शामिल हैं। 12/12 ए सीजीडी बोली दौर के पूरा होने के बाद, पीएनजीआरबी ने 307 भौगोलिक क्षेत्रों (जीए) में सीजीडी नेटवर्क के विकास के लिए कंपनियों को प्राधिकृत किया है, जो ग्रामीण और पिछड़े क्षेत्रों सहित देश के मुख्य भूमि क्षेत्र (द्वीपों को छोड़कर) के लगभग 100% को कवर करता है।

घरेलू गैस आवंटन नीति

4661. श्री आलोक शर्मा:

श्री भरतसिंहजी शंकरजी डाभी:

श्री मनोज तिवारी:

श्री जनार्दन मिश्रा:

श्री खगेन मुर्मू:

डॉ. लता वानखेड़े:

क्या **पेट्रोलियम और प्राकृतिक गैस** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने हाल ही में शहरी गैस वितरण (सीजीडी) संस्थाओं को घरेलू स्तर पर उत्पादित प्राकृतिक गैस के आवंटन की पद्धति में संशोधन किया है;
- (ख) यदि हाँ, तो नई गैस आवंटन प्रणाली का ब्यौरा क्या है और यह किस प्रकार पूर्ववर्ती प्रणाली से भिन्न है;
- (ग) क्या नई नीति के अंतर्गत सीजीडी क्षेत्रों को प्राकृतिक गैस के अग्रिम आवंटन का कोई प्रावधान किया गया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और
- (घ) नई नीति के अंतर्गत शहरी और अर्ध-शहरी उपभोक्ताओं के लिए वहनीयता और आपूर्ति का पूर्वानुमान सुनिश्चित करने के लिए क्या कदम उठाए जा रहे हैं?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):

- (क) से (घ): सरकार नगर गैस वितरण (सीजीडी) कंपनियों को घरेलू स्तर पर उत्पादित प्राकृतिक गैस के आवंटन के लिए समय-समय पर अपनी नीति की समीक्षा करती है।

वित्त वर्ष 2025-26 की पहली तिमाही से प्रभावी संशोधित ढांचे के तहत, सीएनजी (टी) और पीएनजी (डी) खंडों के लिए आवंटन एक तिमाही के आधार पर आवंटन की पिछली प्रक्रिया के विपरीत अनंतिम रूप से दो-तिमाही अग्रिम आधार पर किया जाता है। आवंटन के दायरे में अब ऑयल एंड नेचुरल गैस कॉर्पोरेशन लिमिटेड (ओएनजीसी) के नामांकन क्षेत्रों से प्रशासित मूल्य निर्धारण तंत्र (एपीएम) / गैर-

प्रशासित मूल्य निर्धारण तंत्र (एनएपीएम) गैस और नए कूप गैस (एनडब्ल्यूजी) दोनों शामिल हैं। पेट्रोलियम और प्राकृतिक गैस मंत्रालय के प्रचलित दिशानिर्देशों के अनुसार, एनडब्ल्यूजी के लिए पहले के नीलामी-आधारित आवंटन को गेल (इंडिया) लिमिटेड द्वारा सीजीडी संस्थाओं को उनकी आवश्यकताओं के अनुपात में त्रैमासिक आनुपातिक आवंटन के साथ बदल दिया गया है। यह सीजीडी कंपनियों के लिए बेहतर मांग पूर्वानुमान, कुशल आपूर्ति प्रबंधन और बढ़ी हुई आपूर्ति की भविष्यवाणी को सुनिश्चित करता है।

इसके अलावा, प्राकृतिक गैस के बढ़ते हुए मूल्यों के प्रभाव को कम करने के लिए, सरकार ने ओएनजीसी/ओआईएल के नामांकन क्षेत्रों, नई अन्वेषण लाइसेंसिंग नीति (एनईएलपी) ब्लॉकों और प्री-एनईएलपी ब्लॉकों से उत्पादित गैस के लिए दिनांक 07.04.2023 के राजपत्र अधिसूचना के माध्यम से संशोधित घरेलू प्राकृतिक गैस मूल्य निर्धारण दिशानिर्देशों को मंजूरी दे दी है, जहां उत्पादन साझाकरण संविदा(पीएससी) मूल्यों के सरकारी अनुमोदन का प्रावधान करता है। संशोधित दिशानिर्देशों के तहत, ऐसी प्राकृतिक गैस का मूल्य भारतीय क्रूड बास्केट के मासिक औसत के 10% के रूप में निर्धारित किया जाता है और मासिक आधार पर अधिसूचित किया जाता है। ओएनजीसी और ओआईएल द्वारा अपने नामांकन ब्लॉकों से उत्पादित गैस के लिए, प्रशासित मूल्य तंत्र (एपीएम) मूल्य \$4.0/मीट्रिक मिलियन ब्रिटिश थर्मल यूनिट (एमएमबीटीयू) की न्यूनतम और \$6.5/एमएमबीटीयू की अधिकतम मूल्य के अधीन है। इस अधिकतम मूल्य को दो वित्त वर्ष (वर्ष 2023-24 और 2024-25) के लिए बनाए रखा जाएगा और तब \$0.25/एमएमबीटीयू तक बढ़ाया जाएगा। इससे उपभोक्ताओं के लिए मूल्य स्थिरता आई है।

CREDIT GAP FACED BY MICRO ENTERPRISES

4662. SHRI SRIBHARAT MATHUKUMILLI:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether the Government has taken note of the SIDBI report indicating that, despite significant formalization, around 35% of micro enterprises remain informal and face a credit gap of approximately Rupees 30 lakh crore, with women-led MSMEs experiencing an even higher gap of 35%;
- (b) whether the Ministry has analyzed specific regional or sectoral patterns of this formal-informal divide and the persistent shortfall in credit access, especially for micro-enterprises and women entrepreneurs;
- (c) the targeted measures being taken such as collateral-free lending, fintech interventions, or credit guarantee enhancements to close these gaps and bring more micro and women-led units into the formal, credit-accessible economy; and
- (d) whether the Ministry plans to monitor progress through periodic data collection and linkage with schemes like Udyam registration, CGTMSE and digital lending platforms?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a) to (c): The Expert Committee on Micro, Small and Medium Enterprises, constituted by Reserve Bank of India in 2019 estimated the credit gap in MSME sector to be in the range of Rs. 20 to Rs. 25 lakh crore.

- Government launched Udyam Assist Platform (UAP) on 11.01.2023 to bring Informal Micro Enterprises (IMEs) into the formal ambit. As of August 12, 2025, 2.75 Crore IMEs have been formalised. These enterprises are eligible for availing the benefit under Priority Sector Lending and marketing assistance. More than 62% of the enterprises registered on UAP are owned by women.
- Most of the Schemes of the Government of India like Prime Minister's Employment Generation Programme (PMEGP), Credit Guarantee Scheme (CGS) for Micro and Small Enterprises (MSEs), Procurement and Marketing Support Scheme (PMSS), PM Vishwakarma Yojana, Pradhan Mantri Mudra Yojana provide support to Micro Enterprises, including those owned by women. Under CGS, 84.94 lakh guarantees worth Rs.5,43,716 crore were issued to Micro Enterprises as on 31.07.2025, which accounts for 70% of number of guarantees issued and 52% of the guarantee amount.
 - i. Under CGS, following two provisions have been introduced for women entrepreneurs:
 - Guarantee coverage of up to 90%, as against the 75% for others; and
 - 10% concession in Annual Guarantee Fees.
 - ii. Further, in order to facilitate unsecured affordable credit flow to IMEs for their composite requirement, special provision under CGS has been launched. Credit facility up to Rs 20 lakh is guaranteed with extent of coverage of 85%.

- iii. Under PMEGP women are provided higher subsidy (35%) vis-a-vis non-special category (upto 25%).
- iv. Participation of women entrepreneurs in trade fairs under Procurement and Marketing Support Scheme is subsidized 100% vis-a-vis 80% for other entrepreneurs.
- v. To encourage entrepreneurship among women, Ministry of MSME implements 'Skill Upgradation and Mahila Coir Yojana' under Coir Vikas Yojana, which is an exclusive training programme aimed at skill development of women artisans engaged in the Coir sector.
- vi. The Ministry of MSME launched 'PM Vishwakarma' Scheme on 17.09.2023, to provide a number of benefits to the traditional artisans and craftspeople including women, engaged in 18 trades. Up to 30.07.2025, a total of 29.98 lakh artisans and craftspeople have been successfully registered across the country, including 10.8 lakh successfully registered women beneficiaries.
- vii. The Ministry of MSME launched an initiative namely "Yashasvini", on 27.06.2024, which aims to campaign, with a focus in Tier-II/III towns, for women entrepreneurs and empower women by building their capacity.

In Budget 2025, a new scheme for 5 lakh women, Scheduled Castes and Scheduled Tribes first-time entrepreneurs for term loans up to Rs.2 crore during the next 5 years, has been announced.

(d): The Udyam Registration Portal has API integration with a number of Portals which also include linkage with CGTMSE and TReDS Platforms. Further, Udyam Registration Portal has been integrated with portals of National Career Services, e-Shram of Ministry of Labour & Employment and Skill India Digital Portal.

PM Vishwakarma Scheme components include Credit Support and Incentive for Digital Transactions. All services, including lending support are delivered through a single integrated Portal.

EXPRESSWAYS CONNECTING BENGALURU TO MAJOR CITIES

4663. SHRI P. C. MOHAN:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the current status of the expressways being developed to connect Bengaluru with Chennai, Hyderabad, Pune and other major cities including their total length, estimated cost and expected date of completion;
- (b) whether land acquisition, environmental clearance or other bottlenecks have delayed any of these projects, if so, the details thereof;
- (c) the expected benefits of these expressways in terms of reduced travel time, decongestion of existing National Highways (NHs), economic growth and regional connectivity;

- (d) the role of the National Highways Authority of India (NHAI) and State Government in execution and post-completion maintenance of these expressways; and
- (e) whether the Government proposes to include smart infrastructure features, logistics parks or green corridors as part of the expressway ecosystem and if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a): Government in Ministry of Road Transport & Highways undertakes Feasibility Study/Detailed Project Report (DPR) for improvement/widening/construction of National Highways in the country. Decision for project implementation and investment is taken based on the outcome of DPR, requirement of connectivity, inter-se priority and synergy with PM Gati Shakti National Master Plan. The status of Bangalore – Chennai Expressway is given in the enclosed **Statement**. As far as connectivity between Bengaluru to Hyderabad as also Pune is concerned, DPR for both the projects has been awarded.

(b): Issues faced in Bengaluru – Chennai Expressway

(1) Karnataka:

- (i) Delay in Land Acquisition due to slow disbursement, missed out valuation of trees / affected structures during preparation of Awards, Public Resistance, demand for service road and access from main carriageway.

- (ii) Delay in fixation of compensation for ROW affected shifting of EHT Lines.
- (iii) Delay in Shifting of religious structures.

(2) Andhra Pradesh:

- (i) Initial delay due to delay in approval from SC-NBWL for working permission in 10 Km default Eco-Sensitive Zone (ESZ) of Koundinya Wildlife Sanctuary.

(3) Tamil Nadu:

- (i) Delay in shifting of EHT Towers due to delay in sanction / disbursement of crop compensation for the land to be utilized for erection of EHT Towers.
 - (ii) Involvement of huge quantity of earthwork and the delays in approval of borrow earth permissions on account of Hon'ble NGT Order dated 17.08.2023.
 - (iii) Hard rock cutting/controlled blasting for more than 7km at many locations which is very near to habitated areas & existing NH.
 - (iv) Delays in getting approvals / permissions for construction of ROB's (3 Nos.)
 - (v) Financial constraints of the Concessionaire in Pkg-III, Phase-III.
- (c): The high Speed corridor is expected to reduce the distance between the major city as also industrial nodes, which in turn shall facilitate reduced travel time, higher speed and reduction in logistic cost etc.

(d); National Highways Authority of India (NHAI) is undertaking various NH development projects including high speed corridors in the State. The State Government is facilitating in pre-construction activities including Land Acquisition.

(e): Smart Infrastructure features such as Advance Traffic Management System, Wayside amenities, utility corridor for facilitating other infrastructure such as Telecom Cables, Utility line etc. in line with the principle of PM-Gati Shakti is made part of development plan of access controlled Highway/Expressway.

STATEMENT

Status of Bengaluru – Chennai Expressway

Sr. No.	Project Name	Length (In Km)	Total Project Cost (In Cr)	Physical Progress (%)	Scheduled Revised Date of Completion
1	Bangalore-Chennai Expressway Phase-I Pkg-1 of NE-07	27.1	2481	Completed	
2	Bangalore-Chennai Expressway Phase-I Pkg-2 of NE-07	27.1	1180.2	Completed	
3	Bangalore-Chennai Expressway Phase-I Pkg-3 of NE-07	17.5	784.22	Completed	
4	Bethamngala in Karnataka to Byreddypalli Section in AP (Km 71.0 - Km.96.0) of NE-7 (Phase-II, Pkg-I)	25	1306.96	90.1	December, 2025
5	Byreddypalli to Bangarupalem (Km 96.0 -	31	2171.37	70.1	June, 2026

	Km.127.0) of NE-7 Section in AP (Phase-II, Pkg-II)				
6	Bangarupalem to Gudipala (Km 127.0 to Km 156.0 of NE-7 Section in AP (Phase-II, Pkg-III)	29	1288.55	Completed	
7	Gudipala to Walajahpet (Km 156.0 - Km 180.0) (Phase-III, Pkg-I)	24	1028.47	88.1	October, 2025
8	Walajahpet to Arakkonam (Km 180.0 - Km 204.50) (Phase- III, Pkg-II)	24.5	843.48	91.3	October, 2025
9	Arakkonam to Kancheepuram (Km 204.5 - Km 230.0) (Phase- III, Pkg-III)	25.5	1155.49	53.6	March, 2026
10	Kancheepuram to Sriperumbudur Section (Km 230.0 - Km 261.705 (Phase-III, Pkg-IV)	31.7	2948.39	79.0	December, 2025
Total		262.4	15188		

LINK ROADS NETWORK

4664. SHRIMATI D. K. ARUNA:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether missing links of roads in the country have been identified through comprehensive surveys conducted from time to time in each State and an

efficient network design has been recommended and prepared in coordination with various States and Unified Metropolitan Transport Authorities (UMTAs);

(b) if so, whether any Comprehensive Mobility Plan (CMP) has been prepared and if so, the details thereof;

(c) whether the Union and State Governments and other institutions have signed any Memorandum of Understanding (MoUs) with each other for integrating Artificial Intelligence (AI) into improving road networks and easing traffic congestion; and

(d) if so, the details thereof and the steps taken to achieve the goal of 'Viksit Bharat-2047' by identifying missing or critical roads across the country, State/UT-wise, including the areas of Guntur, Palnadu, Vijayawada, Nalgonda, Bhongir, Karimnagar, Khammam and Nellore districts of Andhra Pradesh and Telangana along with the funds sanctioned and spent so far?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a): National Highways Authority of India has reported that Development of National Highways is a continuous process depending on project prioritization in consultation with economic sector Ministries and other stakeholders including States and subject to availability of resources. Government receives proposals from various State Governments / Union Territories (UTs) from time to time, for declaration / upgradation of State roads, including State Highways (SHs), as new

National Highways (NHs). Decisions are taken based on the broad principles of declaration of NHs, requirement of connectivity, traffic density, inter-se priority and synergy with PM GatiShakti National Master Plan (NMP). Further, consultation with State Government is also done to mitigate the regional imbalance related to road network/density and ensuring last mile connectivity in all parts of the country.

(b): This Ministry has received proposals for seeking Central Financial Assistance (CFA) for the preparation of Comprehensive Mobility Plan (CMP) from various State Governments/Implementing Agencies. The detail of proposals for CFA sanctioned during the last five years are given in the enclosed **Statement-I**.

(c): 'Urban Planning' is a State subject and hence respective State Governments are responsible for signing Memorandum of Understanding (MoUs), if any, with institutions for integrating Artificial Intelligence (AI) so as to improve road networks and easing traffic congestion. This Ministry has not signed any MoU for this purpose.

(d): NHAI has reported that in respect of Andhra Pradesh, four number of projects for expansion/ upgradation of National Highways in Andhra Pradesh have been sanctioned. The details of projects along with the districts in which these projects passes through are given in the enclosed **Statement-II**.

In respect of Telangana, five number of projects for expansion/ upgradation of National Highways in the Telangana districts of Khammam & Karimnagar have been sanctioned. The details of projects along with the districts in which these

projects passes through are given in the enclosed **Statement-III.**

STATEMENT-I

Detail of proposals for CFA sanctioned during the last five years

S.No.	Particulars	State Governments/ Implementing Agency	Year
1	Preparation of CMP for 13 cities of Uttar Pradesh (Moradabad, Bareilly, Shahjahanpur, Ayodhya, Aligarh, Ghaziabad, Jhansi, Saharanpur, Kanpur, Lucknow, Agra, Prayagraj, Meerut)	Municipal Corporation of each city	2020
2	Preparation of CMP for Latur City, Maharashtra	Latur City Municipal Corporation	2021
3	Preparation of CMP for cities of Madhya Pradesh (Bhopal, Indore, Jabalpur, Gwalior and Ujjain)	Madhya Pradesh Metro Rail Corporation Ltd.	
4	Preparation of CMP for Mathura and Vrindavan Cities of Uttar Pradesh	Nagar Nigam Mathura-Vrindavan	2022
5	Preparation of CMP for 7 cities of Punjab (Ludhiana, Amritsar, Jalandhar, Bathinda, Patiala, Pathankot and Rajpura)	Punjab Municipal Infrastructure Development Company	

6	Preparation of CMP for Chennai Metropolitan Area	Chennai Unified Metropolitan Transport Authority	2023
7	Preparation of CMP for Surat, Gujarat	Surat Municipal Corporation	
8	Updation of CMP for Ahmadabad, Gujarat	Urban Development and Urban Housing Dept., GoG	2024
9	Revision of CMP for Pune Metropolitan Region	Maharashtra Metro Rail Corporation Ltd	
10	Preparation of CMP for Mysuru, Karnataka	Department of Urban Land Transport, UD Dept., GoK	
11	Preparation of CMP for Vijayawada and Visakhapatnam	Andhra Pradesh Metro Rail Corporation Ltd	

STATEMENT-II

Details of projects along with the districts

<u>S. No</u>	Projects sanctioned	Length (Km.)	Cost (Cr.)	Name of Districts through which the project passes through
1	Construction of a flyover at Gammon Junction on NH-16	2.45	327	East Godavari

2	Widening of Vakalapudi Light House to Annavaram section of NH-516F	40.62	1,440	Kakinada
3	Development of Junctions at Lalacheruvu (km.907+00), ITC (Km.909.+600) & Vemagiri (Km.918+400) on NH216A	4.41	265	East Godavari
4	4-Laning of Badvel to Nellore section	108.13	3,653	YSR Kadapa & SPSR Nellore
	Total	155.61	5,685	

STATEMENT-III

Details of projects along with the districts

<u>S. No</u>	Projects sanctioned	Length (Km.)	Cost (Cr.)	Name of Districts through which the project passes through
1	4-Lane AC GH section on NH-163G (Warangal-Khammam) from Thallasenkesa village to V.Vekatayapalem village as part of Nagpur Vijayawada Corridor on HAM in Telangana (Package-III)	30.83	1098.05	Mahabubabad, Khammam
2	Construction of 4 Lane Access Controlled Greenfield Highway section on NH-163G (Khammam-Vijayawada) from V. Venkatayapalem village at Design Ch. 220.480 Km to Brahmanapalli(K) village at Design Ch. 250.400 Km (Package-I)	29.92	1021.96	Khammam

3	4-Lane AC GH section on NH-163G (Khammam-Vijayawada) from Brahmanapalli(K) village to Remidicherla village as part of Nagpur Vijayawada Corridor on HAM in Telangana and AP (Package-II)	29.80	862.58	Khammam, NTR District
4	Construction of 4-Lane Access Controlled Greenfield Highway section on NH-163G (Khammam-Vijayawada) from Remidicherla village to Jakkampudi village as part of Nagpur Vijayawada Corridor on HAM in Telangana (Package-III)	29.709	1225.14	Khammam, NTR District
5	Four laning of Karimnagar to Warangal section of NH-563	68.015	2414.46	Karimnagar, Hanumakonda
	Total	188.274	6622.19	

FLIGHTS BETWEEN DELHI AND KANNUR

4665. SHRI K. SUDHAKARAN:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether the Government is aware that flight services between Delhi and Kannur are currently operational for only three days a week and if so, the details thereof;
- (b) whether the Government is aware that the absence of flights on key working days such as Friday, Sunday and Monday is causing inconvenience to public officials and the general public and if so, the details thereof; and

- (c) the steps taken/proposed to be taken by the Government to advise the concerned Indian carriers to operate daily flights between Delhi and Kannur in view of the passenger demand and public interest?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) and (b): Indigo Airlines was earlier operating on Kannur-Delhi route as a daily service. Indigo is presently operating thrice a week (Tuesdays, Thursdays, and Saturdays) due to the ongoing CAT III upgradation works at Delhi Airport.

(c): With the repeal of Air Corporation Act in March 1994, Indian domestic aviation has been deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service depending on market demand and their operational and commercial viability.

WATER RESOURCE MANAGEMENT

4666. SHRI ARUN NEHRU:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government has undertaken any steps to assess and plan for climate risks related to water availability especially in Tamil Nadu and if so, the details thereof;
- (b) the role of river basin planning, aquifer mapping and data sharing in water management;

- (c) whether hydrological forecasting and early warning systems are being developed in vulnerable areas like Perambalur in Tamil Nadu and if so, the details thereof;
- (d) the manner in which inter-State coordination is being promoted for equitable water distribution; and
- (e) the manner in which integrated water resource management strengthens climate resilience and rural development?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a): 'Water' being a state subject, steps for augmentation, conservation and efficient management of water resources are primarily undertaken by the respective State Governments. In order to supplement the efforts of the State Governments, Central Government provides technical and financial assistance to them through various schemes and programmes.

The Central Ground Water Board (CGWB), under the Ground Water Management and Regulation (GWMR) Scheme, is carrying out nationwide activities such as groundwater exploration, monitoring of water levels and water quality, and assessment of groundwater resources to understand the broader impacts of climate variability and change. CGWB in consultation with State Government has been conducting the Dynamic Ground Water Resource Assessment annually since 2022 including Tamil Nadu to provide updated estimates of groundwater availability, extraction, and allocation, which are essential

for assessing the impact of rainfall variability, droughts, and other climate-related stresses on water resources.

Under National Water Mission (NWM), States & UTs have been asked to prepare their State Specific Action Plans (SSAPs). SSAPs aim to recognize climate risks and strengthen integrated water resources management in the context of climate change. Financial assistance of Rs. 50 lakhs to major States and Rs. 30 lakhs to minor States, along with technical guidance from NIH, Roorkee, and NERIWALM, Tezpur is being provided to the States. State of Tamil Nadu has prepared first component of SSAP i.e. Draft Status Report (DSR), which has been approved by the competent authority.

(b): River basin planning, aquifer mapping and data sharing play a crucial role in water management. River basin planning promotes holistic management of surface and groundwater. Aquifer mapping, being undertaken through the National Aquifer Mapping and Management Programme (NAQUIM) of the Central Ground Water Board (CGWB), provides detailed information on the geometry, characteristics, and potential of aquifers. On the basis of these maps, scientific management plans are prepared, which recommend both supply-side interventions such as artificial recharge and demand-side measures such as efficient irrigation practices. These plans enable States and Union Territories to adopt region-specific strategies for water conservation and sustainable groundwater development. Data sharing builds

trust among riparian states and stakeholders and enables early warning systems and coordinated responses.

(c): As a non-structural measure of flood management, Central Water Commission (CWC) issues short-range flood forecasts with a lead time up to 24 hrs to concerned State Governments at identified locations. CWC also monitors and issues inflow forecasts to identified reservoirs for proper reservoir regulation. Presently, flood forecasts are issued by CWC at 350 stations (150 Inflow Forecast Stations + 200 Level Forecast Stations) as per Standard Operating Procedure. The network has been established in consultation with State Govt. /Project authorities. The details list of flood forecast stations in Tamil Nadu are given in the enclosed **Statement**. During flood season 2024, total 398 number of forecast (20 Level and 378 Inflow) were issued for the State Tamil Nadu.

In Perambalur district, a Hydrological Observation (H.O.) site is located at V. Kalathur on the Swetha Nadi, a tributary of the Vellar River. V.Kalathur station is base station to Wellington reservoir (inflow forecast station). In addition to that, the Venganur & Melakalpoondi H.O. Sites also act as base station to the wellington reservoir which is located in the district of Cuddalore adjoining to Perambalur district.

(d): Inter-State coordination is being promoted through legal and institutional frameworks for equitable water distribution. Parliament has enacted Inter-State River Water Disputes (ISRWD) Act, 1956 for adjudication of water disputes. When

any request under the said Act is received from any State Government in respect of any water dispute on the inter- State rivers and the Central Government is of the opinion that the water dispute cannot be settled by negotiations, the Central Government constitutes a Water Disputes Tribunal for adjudication.

There are various Boards/Authorities such as Krishna River Management Board (KRMB), Godavari River Management Board (GRMB), Betwa River Board (BRB), Upper Yamuna River Board (UYRB), Cauvery Water Management Authority (CWMA) etc to address inter-state issues and coordination among basin States. Further, inter-State matters are also discussed in respective Zonal Council meetings. There is proper representation of States in Committees constituted by Government of India on water related matters.

(e): Integrated Water Resource Management (IWRM) is a holistic approach that integrates water, land, and ecosystem management to promote sustainability. Through detailed aquifer mapping under NAQUIM, CGWB prepares scientific and area-specific groundwater management plans. These management plans emphasize judicious use of groundwater and recommends both supply-side and demand-side interventions which States can adopt to improve local water security and sustainable ground water development and management. Similarly, the annual Ground Water Resource Assessments provide updated information on groundwater availability and stress conditions, allowing for timely planning to withstand the impacts of climate variability and decentralized planning.

STATEMENT

DETAILS OF CWC FLOOD FORECASTING STATIONS IN TAMILNADU

Central Water Commission (CWC) maintains 17 Flood Forecasting (FF) stations in Tamil Nadu. Out of 17 forecasting Stations, 04 are level forecasting stations and 13 are inflow forecasting stations in river Cauvery and its tributaries basin.

Flood Forecasting (FF) stations in Tamil Nadu			
Sl.No.	Name of the river	Name of FF site	District
1	2	3	4
Level Forecast			
1	Cauvery	Musiri(Srirangam)	Tiruchirappalli
2	Cauvery	Kodumudi (Erode)	Erode
3	Bhavani	Savandapur (Bhavani)	Erode
4	Vaigai	Madurai	Madurai
Inflow Forecast			
1	Cauvery	Mettur Dam	Salem
2	Bhavani	Bhavanisagar Dam	Erode
3	Cauvery	Grand Anicut	Thanjavur
4	Cauvery	Upper Anicut	Tiruchirappalli
5	Vaigai	Vaigai Dam	Theni
6	Kosasthaliyar	Poondi Satyamurthy Resvr	Tiruvallur
7	Kodaganar	Kodaganar Dam	Dindugul
8	Vellar	Gomukhi Dam	Villupuram
9	Periyar Odai	Wellington Dam	Cuddalore (adjoining Perambalur district)

10	Ponnaiyar	Sathanur Dam	Tiruvannamalai
11	Adyar	Chembarampakkam Lake	Tiruvallur
12	Thamirabharani	Manimuthar Dam	Tirunelveli
13	Thenprnnai	Krishnagiri dam	krishnagiri

Source: Central Water Commission

PROVISIONS FOR TRIBAL AREAS UNDER PMAY-U

4667. SHRI SUNIL DATTATREY TATKARE:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the number of houses sanctioned for the State of Maharashtra under Pradhan Mantri Awas Yojana - Urban (PMAY-U) during the last three years;
- (b) whether there is any special provision thereunder for the inhabitants of tribal areas across the country including Maharashtra; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) to (c): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/Union Territories (UTs), by providing Central Assistance under Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 25.06.2015 to provide pucca houses to eligible urban beneficiaries across the country. 1,49,594 houses have

been sanctioned for the State of Maharashtra under Pradhan Mantri Awas Yojana - Urban (PMAY-U) during the last three years.

Under PMAY-U, preference was given to manual scavengers, women (with overriding preference to widows), persons belonging to scheduled castes/scheduled tribes/other backward classes, minorities, persons with disabilities and transgender.

Further, based on 9 years of experience and learning from implementing PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 to assist 1 crore additional eligible urban beneficiaries through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines of PMAY-U 2.0 may be accessed at <https://pmay-urban.gov.in>.

As per the scheme guidelines of PMAY-U 2.0, preference under the scheme is given to Widows, single women, Persons with Disabilities, Senior Citizens, Transgenders, persons belonging to Scheduled Castes/ Scheduled Tribes, Minorities and other weaker and vulnerable sections of the society. Special focus will be given to Safai Karmi, Street Vendors identified under PM SVANidhi Scheme and different artisans under PM Vishwakarma Scheme, Anganwadi workers, building and other construction workers, residents of slums/chawls and other groups identified during operation of PMAY-U 2.0.

TRIBAL VILLAGES UNDER PMAAGY**4668. ADV. GOWAAL KAGADA PADAVI:**

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the number of tribal villages selected under Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY) since its inception;
- (b) whether baseline infrastructure indicators such as roads, sanitation, digital access and livelihoods have improved in these villages and if so, the details thereof; and
- (c) whether the Government proposes to expand the said yojana and allocate more funds in coming years and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a) and (b): Under the PMAAGY Scheme, the total 36428 VDPs Submitted by the State Government and 17656 Villages has been approved so far. Pradhan Mantri Adi Adarsh Gram Yojna (PMAAGY)', which was under implementation from 2021-22 to 2025-26, aimed at integrated development of villages with significant tribal population. The main objective of PMAAGY scheme was to achieve integrated socio-economic development of selected villages through convergence approach. The scheme envisioned to mitigate gaps in 8 sectors of development viz. Road connectivity (Internal and Inter village /block), Telecom connectivity (Mobile

/internet), School, Anganwadi Centres, Health Sub-Centre, Drinking water facility, Drainage and solid waste management.

(c): The PMAAGY scheme has been subsumed under the newly launched DA-JGUA (Dharti Aaba Janjatiya Gram Utkarsh Abhiyan) w.e.f. FY 2024–25. PM AAGY scheme is no longer operational for new proposals.

महाराष्ट्र में अकोले नगर पंचायत को निधि का आवंटन

4669. श्री भाऊसाहेब राजाराम वाकचौरे:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या महाराष्ट्र के शिरडी लोक सभा निर्वाचन क्षेत्र के अंतर्गत आने वाली अकोले नगर पंचायत एक जनजातीय तालुका है और पिछले एक वर्ष से 15वें वित्त आयोग के अंतर्गत पंचायत को कोई निधि आवंटित नहीं की गई है, जिसके कारण जलापूर्ति, अपशिष्ट निपटान के लिए निधि की कमी और अतिरिक्त मशीनरी की खरीद में निरंतर समस्याएँ बनी हुई हैं, जबकि इन उद्देश्यों के लिए निधि आवंटन देय है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (ख) क्या 15वें वित्त आयोग के अंतर्गत इसी प्रकार की निधि की कमी के कारण उक्त पंचायत में स्वास्थ्य सेवाएं भी प्रभावित हुई हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (ग) क्या सरकार ने उपरोक्त सभी कार्यों के लिए इस पंचायत को 15वें वित्त आयोग के अंतर्गत निधि उपलब्ध कराया जाना सुनिश्चित करने के लिए कोई कदम उठाए हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (घ) क्या सरकार को इस बारे में जनप्रतिनिधियों से कोई अनुरोध प्राप्त हुए हैं; और
- (ङ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इस बारे में अब तक क्या प्रगति हुई है?

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

(क) और (ग): 15वें वित्त आयोग (15वें एफसी) ने 2021-22 से 2025-26 के अवार्ड पीरियड के लिए अपनी सिफारिश में, अन्य बातों के साथ-साथ, शहरी क्षेत्रों की दो व्यापक श्रेणियों, अर्थात् 10 लाख से अधिक आबादी वाले मिलियन-प्लस सिटीज (एमपीसी) और 10 लाख से कम आबादी वाले नॉन-मिलियन प्लस सिटीज (एनएमपीसी) के लिए अनुदानों की सिफारिश की है। अकोले नगर पंचायत नॉन-मिलियन प्लस सिटीज की श्रेणी में आता है। नॉन-मिलियन प्लस सिटीज को दो प्रकार के अनुदान जारी किए जाते हैं, अर्थात् प्रयोजन सहित और प्रयोजन-मुक्त अनुदान। प्रयोजन सहित अनुदानों का उपयोग एनएमपीसी द्वारा ठोस अपशिष्ट प्रबंधन (एसडब्ल्यूएम) सहित जल आपूर्ति और स्वच्छता के सुधार के लिए किया जाना है, जो जन स्वास्थ्य का हिस्सा हैं, इनका आवंटन जल आपूर्ति और एसडब्ल्यूएम सहित स्वच्छता के लिए 50:50 के अनुपात में किया जाता है। प्रयोजन-मुक्त का उपयोग एनएमपीसी द्वारा भारत के संविधान की 12वीं अनुसूची में निहित 18 विषयों के अंतर्गत उनकी आवश्यकताओं के आधार पर किया जाना है, जिसमें वेतन और अन्य स्थापना लागतें शामिल नहीं हैं। एनएमपीसी के लिए 15वें वित्त आयोग के अनुदान राज्य सरकार को एक वित्तीय वर्ष के लिए दो समान किस्तों में संवितरित किए जाते हैं, जो आगे एनएमपीसी में यूएलबी को जनसंख्या और क्षेत्रफल के आधार पर 90:10 के अनुपात में या राज्य वित्त आयोग की स्वीकृत सिफारिशों के अनुसार अनुदान आवंटित करती है। महाराष्ट्र राज्य सरकार वित्त वर्ष 2023-24 की पहली किस्त तक ही एनएमपीसी अनुदान (प्रयोजन सहित और प्रयोजन मुक्त) का दावा कर पाई है। 15वें वित्त आयोग द्वारा महाराष्ट्र राज्य को अनुशंसित शहरी स्थानीय निकाय अनुदानों की स्थिति **विवरण** में दर्शाई गई है।

सरकार ने एक ऑनलाइन अनुदान प्रबंधन पोर्टल (cityfinance.in) तैयार करके और राज्यों के साथ नियमित समीक्षाएं करके 15वें वित्त आयोग के अनुदानों को समय पर जारी करने के लिए कदम उठाए हैं। संचालन दिशानिर्देशों में निर्धारित शर्तों के अनुपालन पर वित्त मंत्रालय, व्यय विभाग द्वारा

निधियां जारी की जाती हैं। अकोले नगर पंचायत सहित सभी पात्र शहरी स्थानीय निकायों को निर्बाध अनुदान सुनिश्चित करने के लिए राज्यों को इन शर्तों को शीघ्र पूरा करने की सलाह दी गई है।

(ख): 15 वें वित्त आयोग ने 2021-22 से 2025-26 के अवार्ड पीरियड के लिए सभी राज्यों को ग्रामीण और शहरी क्षेत्रों के लिए कुल 70,051 करोड़ रुपये के स्वास्थ्य अनुदान की सिफारिश की है। इसने राज्य-वार, वर्ष-वार और घटक-वार स्वास्थ्य अनुदान भी आवंटित किया है। महाराष्ट्र के संबंध में, 15वें वित्त आयोग ने 2021-22 से 2025-26 के अवार्ड पीरियड के लिए महाराष्ट्र राज्य को 7,067 करोड़ रुपये के स्वास्थ्य अनुदान की सिफारिश की है। राज्य स्तरीय समिति (एसएलसी) प्रस्तावों को अनुमोदन के लिए राष्ट्र-स्तरीय समिति (एनएलसी) को भेजती है। वित्त मंत्रालय, व्यय विभाग, एनएलसी द्वारा दिए गए अनुमोदन के आधार पर स्वास्थ्य अनुदान जारी करता है। 18.08.2025 तक, ग्रामीण और शहरी क्षेत्रों में प्राथमिक स्वास्थ्य सेवाओं के सुदृढ़ीकरण और उन्नयन के लिए राज्य को 3,896.99 करोड़ रुपये का स्वास्थ्य अनुदान जारी किया जा चुका है। जारी किए गए स्वास्थ्य अनुदान के उपयोग की निगरानी राज्य स्तरीय समिति द्वारा की जाती है।

(घ) और (ङ): इस मंत्रालय को वित्त वर्ष 2023-24 के लिए एनपीएमसी अनुदान की दूसरी किस्त के संबंध में अकोले नगर पंचायत के किसी भी जनप्रतिनिधि से कोई अभ्यावेदन प्राप्त नहीं हुआ है।

विवरण

15वें वित्त आयोग द्वारा महाराष्ट्र राज्य को अनुशंसित शहरी स्थानीय निकाय अनुदानों की स्थिति

वित्तीय वर्ष	एमपीसी*		एनएमपीसी-प्रयोजन सहित		एनएमपीसी- प्रयोजन- मुक्त		कुल	
	आवंटन	जारी	आवंटन	जारी	आवंटन	जारी	आवंटन	जारी
2020-21	793.00	793.00	610.00	610.00	610.00	610.00	2,013.00	2,013.00
2021-22	799.00	799.00	553.20	553.20	368.80	368.80	1,721.00	1,721.00
2022-23	827.00	827.00	573.00	573.00	382.00	382.00	1,782.00	1,782.00
2023-24	875.00	0	606.00	296.83	404.00	197.89	1,885.00	494.72
2024-25	928.00	0	642.00	0	428.00	0	1,998.00	0

2025-26	946.00	0	654.60	0	436.40	0	2,037.00	0
कुल	5,168.00	2,419.00	3,638.80	2,033.03	2,629.20	1,558.69	11,436.00	6,010.72

* जल आपूर्ति, स्वच्छता और ठोस अपशिष्ट प्रबंधन के लिए

राष्ट्रीय फीडर निगरानी प्रणाली के उद्देश्य

4670. श्री भरतसिंहजी शंकरजी डाभी:

श्रीमती स्मिता उदय वाघ:

श्री प्रदीप कुमार सिंह:

क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि:

(क) राष्ट्रीय फीडर निगरानी प्रणाली (एनएफएमएस) के प्रमुख उद्देश्य, विशेषताएँ और तकनीकी रूपरेखा

क्या हैं और यह संपूर्ण देश में ग्रामीण और शहरी फीडरों की वास्तविक समय डेटा निगरानी में किस प्रकार सहायक है;

(ख) वर्तमान में एनएफएमएस प्लेटफार्म के साथ निगरानी और एकीकृत किए जा रहे फीडरों की कुल

संख्या कितनी है और साथ ही इसमें शामिल वितरण कंपनियों (डिस्कॉम) की संख्या विशेषकर महाराष्ट्र में कार्यरत कंपनियों की संख्या कितनी है;

(ग) महाराष्ट्र के ग्रामीण और अर्ध-शहरी क्षेत्रों में एनएफएमएस का कितना कार्यान्वयन किया गया है;

(घ) क्या जलगाँव जैसे जिले इस प्रणाली के अंतर्गत शामिल किए गए हैं और यदि हाँ, तो तत्संबंधी ब्यौरा

क्या है;

(ङ) देश में फीडर-स्तरीय पारदर्शिता में सुधार, समग्र तकनीकी और वाणिज्यिक (एटीएंडसी) हानियों

को कम करने, और कृषि उपभोक्ताओं तथा ग्रामीण परिवारों को विश्वसनीयता पारदर्शिता, दक्षता

और गुणवत्तापूर्ण बिजली आपूर्ति सुनिश्चित करने में एनएफएमएस का क्या प्रभाव है; और

(च) क्या सरकार ने एनएफएमएस डेटा के संबंध में, इस आधार पर राज्य उपयोगिताओं के लिए कोई कार्यनिष्पादन-संबंधी दिशानिर्देश या मूल्यांकन मानदंड जारी किए हैं और साथ ही उक्त राज्य में कर्मियों को प्रशिक्षित करने और अवसंरचना के आधुनिकीकरण के लिए क्या उपाय किए गए हैं?

विद्युत मंत्रालय में राज्य मंत्री; तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद येसो नाईक):

(क) से (च): राष्ट्रीय फीडर निगरानी प्रणाली (एनएफएमएस) का उद्देश्य निर्बाध मशीन-टू-मशीन (एम2एम) स्वचालित आंकड़ों के प्रवाह के आधार पर आपूर्ति घंटों और आउटेज सहित मापदंडों के लिए 11 केवी फीडरों की निगरानी करना है।

मूलतः, एनएफएमएस एक निगरानी डैशबोर्ड है जो संचार योग्य फीडर मीटरों से आंकड़े एकत्र करता है। यह वितरण कंपनियों को विद्युत वितरण प्रणालियों के कार्य निष्पादन पर नज़र रखने और सुधार के क्षेत्रों को चिह्नित करने में सक्षम बनाएगा। एनएफएमएस डैशबोर्ड का एटीएंडसी हानियों या विद्युत आपूर्ति की गुणवत्ता और दक्षता में सुधार पर कोई सीधा प्रभाव नहीं पड़ता है, लेकिन यह कंपनियों और राज्य सरकारों/संघ राज्य क्षेत्रों को आवश्यक कदम उठाने में सक्षम बनाने हेतु विद्युत आपूर्ति मापदंडों की निगरानी करने में सहायता करता है।

निगरानी को सुगम बनाने और अवसंरचना के आधुनिकीकरण के लिए, संशोधित वितरण क्षेत्र स्कीम (आरडीएसएस) के अंतर्गत स्मार्ट फीडर मीटरिंग कार्यों को संस्वीकृति दी गई है। यूटिलिटी फीडर और वितरण ट्रांसफार्मर पर संस्थापित मीटरों सहित, स्थापित मीटरों से प्राप्त आंकड़ों का प्रयोग कर सकती हैं, जिससे ऊर्जा लेखा परीक्षा करने और उच्च हानि वाले क्षेत्रों को चिह्नित करने में मदद मिलेगी। इन जानकारीयों का उपयोग तकनीकी और वाणिज्यिक हानियों को कम करने के लिए प्रभावी ढंग से किया जा सकता है।

अब तक 72 वितरण यूटिलिटी के कुल 2,49,507, 11 केवी फीडरों में से 2,06,767 फीडरों को एनएफएमएस के साथ एकीकृत किया जा चुका है। जलगाँव जिले सहित महाराष्ट्र राज्य के 5 वितरण यूटिलिटी के ग्रामीण और शहरी दोनों क्षेत्रों के 26,461, 11 केवी फीडरों में से 26,272 फीडरों को एनएफएमएस के साथ एकीकृत किया जा चुका है।

आरडीएसएस के अंतर्गत, अवसंरचना कार्यों के लिए धनराशि जारी किए जाने को, 90% से अधिक फीडर मीटरों (विशेष श्रेणी के राज्यों के मामले में 85%) का राष्ट्रीय फीडर निगरानी प्रणाली से संचार से जुड़ा होने के साथ लिंक किया गया है। इसके अलावा, आरडीएसएस के अंतर्गत स्मार्ट मीटरिंग संबंधी कार्यों के लिए वितरण यूटिलिटी के कार्मिकों को प्रशिक्षण दिया जा रहा है। अब तक, यूटिलिटी कर्मचारियों के 1,682 कनिष्ठ कर्मचारियों (लाइनमैन, तकनीशियन और गैर-तकनीकी कर्मचारी) को प्रशिक्षण दिया जा चुका है।

EXPANSION OF AIR CONNECTIVITY UNDER UDAN SCHEME

4671. SHRI ANUP SANJAY DHOTRE

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the total number of airports, heliports and water aerodromes operationalised under the UDAN scheme so far;
- (b) whether new routes have been identified in underserved and unserved regions for the next phase of the scheme and if so, the details thereof;
- (c) the socio-economic impact observed as a result of improved air connectivity in Tier-2 and Tier-3 cities;
- (d) whether the Government proposes to collaborate with State Governments to improve regional aviation infrastructure and if so, the details thereof; and

(e) the incentives being provided to airlines for sustaining operations on low-profit regional routes?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a): 92 unserved and underserved airports, including 15 heliports and 2 water aerodromes, have so far been operationalised across the country under the RCS-UDAN scheme.

(b): 637 Routes have been operationalised under the ongoing RCS-UDAN scheme. The Government has recently announced the launch of the modified UDAN Scheme to increase regional connectivity to 120 new destinations across the country, including Uttar Pradesh and to cater to 4 crore passengers in the next 10 years.

(c): RCS-UDAN has boosted regional economic growth by improving connectivity in Tier-2 and Tier-3 cities, fostering tourism, trade, employment, and inclusive development across remote and underserved regions.

(d): The scheme involves active participation of State Governments, with airports identified in consultation, and support extended through incentives such as free land, reduced VAT on ATF, cost-sharing for infrastructure and services, and facilitation of land acquisition and airport expansion.

(e): To ensure financial sustainability of UDAN routes, Selected Airline Operators are provided Viability Gap Funding (VGF), three-year exclusivity, and various concessions from Airport Operators and State Governments as per scheme provisions.

MAJOR OIL EXPLORATION PROJECTS

4672. SHRI PUTTA MAHESH KUMAR:

SHRI MAGUNTA SREENIVASULU REDDY:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether the Government has undertaken any major oil exploration projects during each of the last five years across the country;
- (b) if so, the details thereof, State/UT-wise including the list of places where such discoveries occurred and the total potential quantity identified during the said period;
- (c) the total quantum of funds allocated, released and utilised for the said purpose during the said period, State-wise including Andhra Pradesh; and
- (d) whether the recent successful oil explorations would contribute towards protecting India's fuel security and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

(a) to (d): Hydrocarbon Exploration, which includes Oil and Gas Exploration, projects are implemented by entities, both public and private, as per the contractual agreement with the Government. No expenditure is incurred by the Government on exploration projects. These projects are undertaken by contractors at their own risk. During the last five years (2019 onwards) the Government has awarded 117 blocks under Open Acreages Licensing Policy (OALP) bidding rounds and 07 blocks under Special Coal Bed Methane Bid Rounds. State-wise list of hydrocarbon exploration projects implemented are given in the enclosed **Statement-I**.

Efforts in this regard have led to 54 discoveries during the last five years i.e., 2020-21 to 2024-25. State wise list of discoveries are given in the enclosed **Statement II**. The total potential of 182.7 Million Metric Tonne of Oil Equivalent (MMTOE) has been identified through these discoveries.

Exploration and Production (E&P) activities contribute to reducing the country's dependence on imported oil and gas. Geoscientific survey of the blocks awarded under recently concluded OALP Bid Round-IX indicate potential to add 31.2 Billion Tonnes of Oil Equivalent resource potential to the country's existing resource potential.

STATEMENT-I**State / UT-wise details of OALP and CBM Blocks awarded year-wise**

State	OALP		CBM	
	Block	Year of Award	Block	Year of Award
Andhra Pradesh	KG-ONHP-2018/1	2019	Nil	Nil
	KG-ONHP-2018/2	2019		
	CD-ONHP-2020/1	2022		
Assam	AA-ONHP-2018/1	2019	Nil	Nil
	AA-ONHP-2018/3	2019		
	AA-ONHP-2019/1	2020		
	AA-ONHP-2019/2	2020		
	AS-ONHP-2021/1	2022		
	AS-ONHP-2021/2	2022		
	AS-ONHP-2021/3	2022		
	AS-ONHP-2022/1	2024		
Meghalaya	AS-ONHP-2022/2	2025	NIL	NIL

State	OALP		CBM	
	Block	Year of Award	Block	Year of Award
	AS-ONHP-2022/3	2025		
Bihar	GV-ONHP-2021/1	2022	Nil	Nil
	GV-ONHP-2021/2	2022		
Chhattisgarh	Nil	Nil	SR(ONHP)-CBM-2021/6	2022
			SR-ONHP(CBM)-2022/6	2024
Gujarat	CB-ONHP-2018/1	2019	Nil	Nil
	CB-ONHP-2018/2	2019		
	CB-ONHP-2018/3	2019		
	CB-ONHP-2018/4	2019		
	CB-ONHP-2019/1	2020		
	CB-ONHP-2019/2	2020		
	GK-ONHP-2019/1	2020		
Gujarat	CB-ONHP-2020/1	2022	Nil	Nil
	CB-ONHP-2021/1	2022		
	CB-ONHP-2021/2	2022		
	GK-ONHP-2021/1	2022		

State	OALP		CBM	
	Block	Year of Award	Block	Year of Award
	GS-ONHP-2021/1	2022		
	CB-ONHP-2022/1	2024		
	CB-ONHP-2022/2	2025	NIL	NIL
	CB-ONHP-2023/1	2025	NIL	NIL
	CB-ONHP-2023/2	2025	NIL	NIL
	CB-ONHP-2023/3	2025	NIL	NIL
	GS-ONHP-2023/1	2025	NIL	NIL
	GS-ONHP-2023/2	2025	NIL	NIL
	GS-ONHP-2023/3	2025	NIL	NIL
Jharkhand	Nil	Nil	BP(ONHP)-CBM-2021/2	2022
Madhya Pradesh	VN-ONHP-2019/1	2020	SR(ONHP)-CBM-2021/5	2022
	VN-ONHP-2019/2	2020	SP(ONHP)-CBM-2021/1	2022
	VN-ONHP-2019/3	2020	SR-ONHP(CBM)-2022/4	2024
	VN-ONHP-2019/4	2020	SR-ONHP(CBM)-2022/5	2024
	VN-ONHP-2019/5	2020		
	SR-ONHP-2021/1	2022		

State	OALP		CBM	
	Block	Year of Award	Block	Year of Award
Maharashtra	NM-ONHP-2020/1	2022	Nil	Nil
Nagaland	AA-ONHP-2018/2	2019	Nil	Nil
Odisha	MN-ONHP-2018/1	2019	Nil	Nil
	MN-ONHP-2018/2	2019		
	MN-ONHP-2018/3	2019		
	MN-ONHP-2018/4	2019		
	MN-ONHP-2018/5	2019		
Rajasthan	RJ-ONHP-2018/1	2019	Nil	Nil
	RJ-ONHP-2018/2	2019		
	RJ-ONHP-2019/1	2020		
	RJ-ONHP-2019/2	2020		
	RJ-ONHP-2019/3	2020		
	RJ-ONHP-2021/1	2022		
Tamil Nadu	CY-ONHP-2018/1	2019	Nil	Nil
	CY-ONHP-2018/2	2019		
Tamil Nadu	CY-ONHP-2018/3	2019	Nil	Nil

State	OALP		CBM	
	Block	Year of Award	Block	Year of Award
Tripura	AA-ONHP-2018/4	2019	Nil	Nil
	AA-ONHP-2018/5	2019		
	AA-ONHP-2020/1	2022		
	AA-ONHP-2020/2	2022		
	AA-ONHP-2020/3	2022		
	AA-ONHP-2021/1	2022		
	AA-ONHP-2021/2	2022		
West Bengal	BP-ONHP-2018/1	2019	Nil	Nil
	BP-ONHP-2019/1	2020		
	BP-ONHP-2019/2	2020		
	BP-ONHP-2021/1	2022		
Offshore	AN-OSHP-2018/1	2019	Nil	Nil
	AN-OSHP-2018/2	2019		
	GK-OSHP-2018/1	2019		
	GK-OSHP-2018/2	2019		
	KG-UDWHP-2018/1	2019		

State	OALP		CBM	
	Block	Year of Award	Block	Year of Award
	MN-OSHP-2018/1	2019		
	KK-OSHP-2018/1	2019		
	MB-OSHP-2018/1	2019		
	MB-OSHP-2018/2	2019		
	MN-DWHP-2018/1	2019		
	CY-UDWHP-2019/1	2020		
	GS-OSHP-2019/1	2020		
	MB-OSHP-2019/1	2020		
	MB-OSHP-2020/1	2022		
	MB-OSHP-2020/2	2022		
	AN-UDWHP-2020/1	2022		
Offshore	AN-UDWHP-2020/2	2022	Nil	Nil
	CB-OSHP-2021/1	2022		
	MB-OSHP-2021/1	2022		
	CB-OSHP-2021/2	2022		
	CY-UDWHP-2021/1	2022		

State	OALP		CBM	
	Block	Year of Award	Block	Year of Award
	CB-OSHP- 2021/3	2022		
	KG-UDWHP- 2022/1	2024		
	MB-OSHP- 2022/1	2024		
	GK-OSHP- 2022/1	2024		
	GS-DWHP- 2022/1	2024		
	MN-UDWHP- 2022/1	2024		
	BP-OSHP- 2022/1	2024		
	KK-DWHP- 2022/1	2024		
	KK-OSHP- 2022/1	2024		
	CY-UDWHP- 2022/1	2025		
	CY-UDWHP- 2022/2	2025		
	CY-UDWHP- 2022/3	2025		
	GS-OSHP- 2022/1	2025		
	GS-OSHP- 2022/2	2025		
	GK-OSHP- 2023/1	2025		
	CY-UDWHP- 2023/1	2025		

State	OALP		CBM	
	Block	Year of Award	Block	Year of Award
	GS-UDWHP-2023/1	2025		
Offshore	GS-UDWHP-2023/2	2025	NIL	NIL
	GS-OSHP-2023/1	2025		
	MB-OSHP-2023/1	2025		
	CB-OSHP-2023/1	2025		
	MB-OSHP-2023/2	2025		
	CB-OSHP-2023/2	2025		
	MN-UDWHP-2023/1	2025		
	MN-UDWHP-2023/2	2025		
	KG-UDWHP-2023/1	2025		
	KG-UDWHP-2023/2	2025		
	MN-UDWHP-2023/3	2025		

STATEMENT II

State wise list of Discoveries during last five years (2020-21 to 2024-25)

Sr No	Name of Discovery	Operator	Year	State	Nature
1	KW2-Updip-1	Vedanta	2020-21	Rajasthan	Oil
2	KGD982NA-CHN-B#1 (AA)	ONGC	2020-21	offshore	Gas

3	AWEL-A-1	AWEL	2020-21	offshore	Gas
4	Dinjan-1	OIL	2020-21	Assam	Gas
5	Kunjbani-13 (KUDD)	ONGC	2020-21	Tripura	Gas
6	Kavitam South-1 (KTAC)	ONGC	2020-21	Andhra Pradesh	Gas
7	Sundulbari-16 (SDAP)	ONGC	2020-21	Tripura	Gas
8	BS-17-1 (BS-17-A)	ONGC	2020-21	offshore	Oil & Gas
9	B-126N-1 (B-126N-A)	ONGC	2020-21	offshore	Oil & Gas
10	GK-28-14 (GK-28-P)	ONGC	2020-21	offshore	Gas
11	WO-5-13 (WO-5-I)	ONGC	2020-21	offshore	Oil & Gas
12	Borhajan-8	OIL	2021-22	Assam	Oil
13	Samdang-5	OIL	2021-22	Assam	Gas
14	Jaya-1	Vedanta	2021-22	Gujarat	Gas
15	Durga-1	Vedanta	2021-22	Rajasthan	Oil
16	Mohini-1	Pan India	2021-22	Gujarat	Oil
17	South Velpuru-2 (SVLAB)	ONGC	2021-22	Andhra Pradesh	Oil
18	Gopawaram Deep-1 (GMD-AA)	ONGC	2021-22	Andhra Pradesh	Gas
19	VGN-1 (VGN-A)	ONGC	2021-22	offshore	Oil & Gas
20	SD-4-4 (SD-4-D)	ONGC	2021-22	offshore	Oil & Gas
21	FB-1	Vedanta	2022-23	Gujarat	Oil
22	RE-7	Vedanta	2022-23	offshore	Oil
23	Kankpul-1(K-WB-C)	ONGC	2022-23	West Bengal	Gas
24	RF-10	Vedanta	2022-23	offshore	Oil
25	MBS171HAA-1	ONGC	2022-23	offshore	Gas
26	Mandapeta-60	ONGC	2022-23	offshore	Gas
27	Malleswaram-22	ONGC	2022-23	offshore	Gas
28	Kesanapalli West Deep-7	ONGC	2022-23	offshore	Oil & Gas
29	Karugorumilli-1	ONGC	2022-23	offshore	Gas
30	GS-15-22(AU)	ONGC	2022-23	offshore	Gas
31	Hatipoti-1	ONGC	2022-23	Assam	Oil & Gas

32	Sesabill-1	OIL	2022-23	Assam	Oil
33	MBS182HDA-1 (Moonga)	ONGC	2023-24	offshore	Oil
34	MBS181HCA-1 (Moti)	ONGC	2023-24	offshore	Oil & Gas
35	Pukhraj (ST-6)	ONGC	2023-24	offshore	Oil & Gas
36	Gopavaram-21 (GMDL)	ONGC	2023-24	Andhra Pradesh	Oil
37	South Mahadevapatinam-2	ONGC	2023-24	Andhra Pradesh	Gas
38	Chitbari-1 (GOAI_Sub)	ONGC	2023-24	Assam	Gas
39	Talamura-3 (TMAB)	ONGC	2023-24	Tripura	Gas
40	East Lakhbari-6 (ELDA)	ONGC	2023-24	Assam	Oil
41	MDW-27 (Utkal)	ONGC	2023-24	offshore	Gas
42	West Amod#1	ONGC	2023-24	Gujarat	Oil
43	MDW-26 (Konark)	ONGC	2023-24	offshore	Gas
44	South Baghjan-10	OIL	2023-24	Assam	Oil
45	RANAGHAT	ONGC	2024-25	West Bengal	Gas
46	PURN-1	ONGC	2024-25	Gujarat	Oil
47	MBS191HDA-1 (Neelmani)	ONGC	2024-25	offshore	Gas
48	CHOLA-1	ONGC	2024-25	offshore	Gas
49	Rudra	Vedanta	2024-25	Assam	Oil
50	West Matar-2 (MRAX)	ONGC	2024-25	Gujarat	Oil & Gas
51	Chandramani (B-56-2)	ONGC	2024-25	offshore	Gas
52	Yandapalli-1 (YPAA)	ONGC	2024-25	Andhra Pradesh	Oil & Gas
53	Mechaki-6	OIL	2024-25	Assam	Oil
54	Mechaki-7	OIL	2024-25	Assam	Gas

लाल बहादुर शास्त्री अंतर्राष्ट्रीय विमानपत्तन का विस्तार

4673. श्री राजीव राय:

क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का लाल बहादुर शास्त्री अंतर्राष्ट्रीय विमानपत्तन, वाराणसी में नए टर्मिनल भवन के निर्माण के अतिरिक्त रनवे और एप्रन क्षेत्र का विस्तार करने का विचार है;
- (ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और उक्त कार्य के लिए कितनी निधि आवंटित की गई है;
- (ग) क्या उक्त निर्माण कार्य हेतु ठेका प्रदान किया जा चुका है;
- (घ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है साथ ही ठेका प्रदान करने हेतु क्या प्रक्रिया अपनाई गई है; और
- (ङ) यदि नहीं, तो इसके क्या कारण हैं साथ ही उक्त निर्माण कार्य कब तक प्रारंभ होने की संभावना है?

सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):

(क) से (ङ): भारतीय विमानपत्तन प्राधिकरण (एएआई) ने 2869.65 करोड़ रुपये की अनुमानित लागत से वाराणसी हवाईअड्डे पर रनवे का 4075 मीटर तक विस्तार करने, 20 विमान पार्किंग बे की व्यवस्था हेतु एप्रन का विस्तार करने और व्यस्ततम समय में 5000 यात्रियों को संभालने की क्षमता वाले नए टर्मिनल भवन का निर्माण और सम्बद्ध निर्माण कार्य शुरू किए हैं।

टर्मिनल भवन का कार्य दिनांक 10.07.2024 को अवार्ड किया गया था, जबकि रनवे विस्तार एवं एप्रन विस्तार संबंधी कार्य वर्तमान में निविदा प्रक्रिया स्तर पर है।

भारत सरकार द्वारा अनुरक्षित केंद्रीय सार्वजनिक प्रापण (सीपीपी) पोर्टल के माध्यम से भारतीय विमानपत्तन प्राधिकरण द्वारा खुली निविदा के जरिए ये ठेके अवार्ड किए जाते हैं।

MECHANISATION OF SEWER CLEANING OPERATIONS

4674. DR. M. P. ABDUSSAMAD SAMADANI:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government has mandated mechanised sewer cleaning across all municipal bodies and if so, the details thereof along with the implementation status and other challenges faced, State/UT-wise;
- (b) whether a recent audit has found that mechanised equipment was provided in only two out of fifty-four fatal cases; and
- (c) if so, the details of directions, if any, issued to municipal bodies for mandatory mechanisation of sewer cleaning and the steps taken/being taken to eliminate manual sewer entry and expedite full mechanisation?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) to (c): Sanitation is a State subject under 7th schedule of the Constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management (SWM) & Used Water Management (UWM) and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid and liquid waste.

To support Urban Local Bodies (ULBs) with treatment of used water, Swachh Bharat Mission – Urban (SBM-U) 2.0 launched on 1st, October, 2021 includes a new component i.e. Used Water management (UWM) with one of the objectives of eradication of hazardous entry into sewers and septic tanks, and sustaining elimination of manual scavenging, through mechanization of sewer and septic tank cleaning operations for which Central share funds for Urban Local Bodies (ULBs) with population less than 1 lakh are released for (i) procuring septic tank desludging equipments; (ii) setting up of Sewage Treatment Plants(STPs)/ STP-cum- Fecal Sludge Treatment plants FSTP; for used water treatment; (iii) laying Interception and Diversion (I&D) structures including provision of pumping stations and pumping main/gravity main upto STP, etc.

Government of India has allocated ₹15926.55 crores under UWM component of SBM-U 2.0 as central share assistance for States/UTs, out of which action plan worth ₹13699.40 crores of central share have been approved so far.

Further, MoHUA has issued an advisory on Emergency Response Sanitation Unit (ERSU) to institutionalize safety practices and put in place frameworks to mitigate the dangers of manual cleaning of sewer which may be accessed at [https://sbmurban.org/storage/app/media/ Advisory on Emergency_Response_Sanitation_Unit.pdf](https://sbmurban.org/storage/app/media/Advisory_on_Emergency_Response_Sanitation_Unit.pdf)

MoHUA has also issued SOP containing procedure to be followed during mechanical and manual cleaning of sewer and empty of septic tanks along with

training module for Sanitary workers on Cleaning of Sewers and Septic Tanks which is available at https://sbmurban.org/storage/app/media/SOP_for_Cleaning_of_Sewers_and_Septic_Tanks.pdf

Further, SBM-U, Ministry of Housing and Urban Affairs (MoHUA), has issued Model Empanelment and Contract documents in June, 2025 to guide Urban Local Bodies (ULBs) in engaging Private Sanitation Service Operators (PSSOs). This framework aims to establish clear legal and operational guidelines for delivering safe, mechanized services in compliance with the Prohibition of Employment as Manual Scavengers and their Rehabilitation (PEMSR) Act, 2013. It further sets the terms for penalties, termination and blacklisting of private operators that violate the safety protocols causing risks to the health and safety of sanitation workers and failing to perform mechanized cleaning services under this contract.

In order to professionalize desludging services, optimise utilisation of STP/FSTP capacities and ensure safe, efficient disposal of faecal sludge, MoHUA is promoting digitalisation of desludging services across all urban areas. Under MoHUA's National Urban Digital Mission, 'Urban Platform for Delivery of Online Governance (UPYOG)' platform offers 'Desludging Service/Faecal Sludge Management' digital module. States/UTs can digitalize the entire desludging process through this module.

SUPPORT TO MICRO LEVEL UNITS UNDER PMFME

4675. SHRI VISHNU DATT SHARMA:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether the Government is implementing the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PM-FME) scheme to support micro-level units and Self Help Groups (SHGs) in food processing and if so, the details thereof;
- (b) the details of SHGs, cooperatives and individual entrepreneurs supported under the scheme in the districts of Katni, Panna and the town of Khajuraho in the Khajuraho Lok Sabha Constituency;
- (c) whether the Government is providing training, seed capital, branding and marketing support thereunder; and
- (d) if so, the details thereof along with the assistance so provided in the above-mentioned areas and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):

(a): Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up / upgradation of micro food processing enterprises including Self Help Groups (SHGs) in the country. The details of assistance available under PMFME Scheme are given in the enclosed **Statement**.

(b) to (d): The support provided under PMFME Scheme to Katni, Panna and Chhattarpur districts of Madhya Pradesh is as under:

Katni District:

- **Credit Linked Subsidy:** 87 loans sanctioned for Individual enterprises.
- **Seed Capital:** 96 SHG members have been sanctioned for Rs. 0.20 Crore
- **Training:** 18 beneficiaries have been trained
- **Branding & Marketing:** No proposal received

Panna District:

- **Credit Linked Subsidy:** 184 loans sanctioned for Individual enterprises.
- **Seed Capital:** 2643 SHG members have been sanctioned for Rs. 8.95 Crore
- **Training:** 38 beneficiaries have been trained
- **Branding & Marketing:** No proposal received

Chhattarpur District of Khajuraho Lok Sabha Constituency:

- **Credit Linked Subsidy:** 95 loans sanctioned for Individual enterprises.
- **Seed Capital:** 89 SHG members have been sanctioned for Rs. 0.24 Crore
- **Training:** 50 beneficiaries have been trained
- **Branding & Marketing:** No proposal received

STATEMENT

The details of assistance available to Micro Food Processing Enterprises under PMFME Scheme

- (i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;
- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Program (EDP) modified to meet the requirement of food processing industry and product specific skilling.

जल सुरक्षा

4676. डॉ. शिवाजी बंडाप्पा कालगे:

श्री संदिपनराव आसाराम भुमरे:

श्री निलेश ज्ञानदेव लंके:

श्रीमती कलाबेन मोहनभाई देलकर:

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

- (क) सरकार की संपूर्ण देश में जल सुरक्षा सुनिश्चित करने के लिए वर्तमान में प्रमुख प्राथमिकताएँ क्या हैं;
- (ख) सरकार द्वारा पिछले एक वर्ष के दौरान संपूर्ण देश में शुरू की गई नई पहलों और योजनाओं का ब्यौरा क्या है और साथ ही महाराष्ट्र सहित राज्य/संघ राज्यक्षेत्रवार उनके अपेक्षित परिणाम क्या हैं; और
- (ग) केंद्र सरकार द्वारा जल प्रबंधन के लिए केंद्र और राज्य सरकारों विशेषकर महाराष्ट्र तथा दादरा और नगर हवेली के बीच समन्वय को और सुदृढ़ करने के लिए क्या कदम उठाए गए हैं/उठाए जा रहे हैं?

जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी):

(क) से (ग): 'जल' के राज्य का विषय होने के कारण, जल संसाधनों के संवर्धन, संरक्षण और कुशल प्रबंधन के लिए मुख्यतः संबंधित राज्य सरकारों द्वारा कदम उठाए जाते हैं। राज्य सरकारों के प्रयासों में सहायता करने के लिए, केंद्र सरकार विभिन्न योजनाओं और कार्यक्रमों के माध्यम से उन्हें तकनीकी और वित्तीय सहायता प्रदान करती है।

भारत सरकार द्वारा देश में जल संरक्षण, सतत जल प्रबंधन और भूजल स्तर में सुधार के लिए अटल भूजल योजना, जल शक्ति अभियान: कैच द रेन (जेएसए:सीटीआर), प्रधानमंत्री कृषि सिंचाई योजना (पीएमकेएसवाई)-त्वरित सिंचाई लाभ कार्यक्रम (एआईबीपी), जल निकायों की मरम्मत, नवीकरण और पुनरुद्धार (आरआरआर), नदियों को आपस में जोड़ना (आईएलआर), राष्ट्रीय जलभृत

मानचित्रण (नेक्यूम) कार्यक्रम, अटल नवीकरण और शहरी परिवर्तन मिशन (अमृत 2.0) आदि जैसी विभिन्न योजनाएं और कार्यक्रम प्राथमिकताओं के आधार पर शुरू किए गए हैं।

केंद्रीय भूमि जल बोर्ड (सीजीडब्ल्यूबी) ने देश के लगभग 25 लाख वर्ग किलोमीटर के संपूर्ण मानचित्रण योग्य क्षेत्र में राष्ट्रीय जलभृत मानचित्रण (एनएक्यूयूआईएम) परियोजना पूरी कर ली है। वर्ष 2023-24 के दौरान, सीजीडब्ल्यूबी ने महाराष्ट्र राज्य सहित, जल की कमी वाले क्षेत्रों, भूजल संदूषण से प्रभावित क्षेत्रों, तटीय क्षेत्रों, शहरी समूहों, स्प्रिंग शेड, औद्योगिक समूहों आदि जैसे चिन्हित प्राथमिकता वाले क्षेत्रों में अधिक विस्तृत मानचित्रण के लिए नेक्यूम 2.0 अध्ययन शुरू किए हैं। नेक्यूम 2.0 का मुख्य उद्देश्य कार्यान्वयन योग्य भूजल प्रबंधन योजनाएं और रणनीतियां तैयार करना है।

जल शक्ति मंत्रालय के अंतर्गत केंद्रीय भूमि जल प्राधिकरण (सीजीडब्ल्यूए) द्वारा वर्ष 2024 में एक नया अत्याधुनिक पोर्टल "भू-नीर" शुरू किया गया है, जो महाराष्ट्र और दादरा और नगर हवेली सहित 19 राज्यों/संघ राज्य क्षेत्रों में स्थित उद्योगों, अवसंरचना परियोजनाओं और खनन परियोजनाओं द्वारा भूजल निष्कर्षण के लिए 'अनापत्ति प्रमाण पत्र (एनओसी)' के ऑनलाइन आवेदन और प्रसंस्करण के लिए सीजीडब्ल्यूए द्वारा विनियमित एक उन्नत रूप है। "भू-नीर" पोर्टल का उद्देश्य भूजल संसाधनों के प्रबंधन और विनियमन के लिए वन-स्टॉप प्लेटफॉर्म के रूप में कार्य करना है, जिसका उद्देश्य भूजल उपयोग में पारदर्शिता, दक्षता और स्थिरता सुनिश्चित करना है।

राष्ट्रीय जल मिशन (एनडब्ल्यूएम) वर्ष 2019 से वार्षिक आधार पर जल शक्ति अभियान (जेएसए) का कार्यान्वयन कर रहा है। एनडब्ल्यूएम, महाराष्ट्र सहित देश के सभी जिलों (ग्रामीण और शहरी दोनों) में, जल शक्ति अभियान: कैच द रेन (जेएसए:सीटीआर) 2024, जो जेएसए की श्रृंखला में पांचवां अभियान है, को कार्यान्वित कर रहा है। इस अभियान ने शहरी और ग्रामीण भारत में बड़े पैमाने पर वर्षा जल संचयन, भूजल पुनर्भरण और पारंपरिक जल निकायों के संरक्षण को गति दी है। जल शक्ति

अभियान: कैच द रेन के अंतर्गत कार्यों की राज्य/संघ राज्य क्षेत्र-वार (महाराष्ट्र सहित) स्थिति संलग्न **विवरण-I** में दी गई है।

जल संचय जन भागीदारी (जेएसजेबी) पहल 6 सितंबर, 2024 को जल शक्ति अभियान: कैच द रेन (जेएसए: सीटीआर) के अंतर्गत शुरू की गई थी। जल संचय जन भागीदारी (जेएसजेबी) पहल, छत्तीसगढ़ पर वर्षा जल संचयन संरचनाओं और बंद पड़े बोरवेलों के पुनर्भरण पर बल देते हुए, कम लागत वाली कृत्रिम पुनर्भरण संरचनाओं के निर्माण हेतु सामुदायिक कार्रवाई को सशक्त करते हुए एक नवीन पहल के रूप में उभरी है। जेएसजेबी सूक्ष्म स्तर पर घटते भूजल स्तर की समस्या का समाधान करने के लिए एक मापनीय, सकारात्मक दृष्टिकोण प्रदान करता है। कृत्रिम पुनर्भरण संरचनाओं और उन्नत निगरानी प्रणालियों के साथ, जेएसजेबी का उद्देश्य जिम्मेदार जल उपयोग को प्रोत्साहित करते हुए भूजल पुनर्भरण में योगदान देना है। जल संचय जन भागीदारी के अंतर्गत कार्यों की राज्य/संघ राज्य क्षेत्र-वार (महाराष्ट्र सहित) स्थिति संलग्न **विवरण-II** में दी गई है।

जल प्रबंधन हेतु केंद्र और राज्य सरकारों के बीच समन्वय को और मजबूत करने के लिए केंद्र सरकार द्वारा कई कदम उठाए गए हैं:

- संयुक्त निर्णय लेने, परियोजना मंजूरी और समन्वय में सहायता प्रदान करने के लिए अंतर्राज्यीय नदी बेसिनों (जैसे, कृष्णा, गोदावरी) के लिए विभिन्न नदी प्रबंधन बोर्ड गठित किए गए हैं।
- अंतर्राज्यीय जल मुद्दों के समाधान के लिए विवाद समाधान न्यायाधिकरण (जैसे, कृष्णा, महानदी, रावी और व्यास जल विवाद न्यायाधिकरण आदि) स्थापित हैं।
- जल जीवन मिशन (जेजेएम), अटल भूजल योजना, बांध पुनर्वास और सुधार परियोजना (डीआरआईपी), और प्रधानमंत्री कृषि सिंचाई योजना (पीएमकेएसवाई) जैसी विभिन्न योजनाओं के माध्यम से राज्यों को केंद्रीय सहायता प्रदान करते हुए, केंद्र सरकार राज्यों को वित्तीय और तकनीकी सहायता प्रदान करती है, जिसमें समन्वय और नियमित समीक्षा बैठकें सुनिश्चित करने के लिए निगरानी तंत्र भी शामिल हैं।

- नदियों को आपस में जोड़ने (आईएलआर) से संबंधित मामलों के लिए नदियों को आपस में जोड़ने हेतु विशेष समिति (एससीआईएलआर) का गठन।
- जल शक्ति मंत्रालय चल रहे कार्यक्रमों/योजनाओं की समीक्षा और यदि कोई समस्या हो, तो उसका समाधान करने के लिए राज्य सरकारों के साथ बैठकें आयोजित करता है।
- जल शक्ति मंत्रालय (एमओजेएस) समय-समय पर केंद्र-राज्य सहयोग को बढ़ावा देने और देश में जल संरक्षण पहलों को आगे बढ़ाने के लिए विभिन्न सम्मेलनों/सेमिनारों का आयोजन करता है।

विवरण-I

जल शक्ति अभियान: कैच द रेन के अंतर्गत कार्यों की स्थिति									
स्थिति अवधि: 09/03/2024 से 21/03/2025									
क्र.सं.	राज्य/संघ राज्य क्षेत्र	पूर्ण या चल रही	जल संरक्षण और वर्षा जल संचयन	पारंपरिक जल निकायों का नवीनीकरण	पुनः उपयोग और पुनर्भरण संरचनाएं	वाटरशेड विकास	कुल जल संबंधी कार्य	गहन वनरोपण	प्रशिक्षण कार्यक्रम/ किसान मेले
1	अंडमान और नोकोबार द्वीप समूह	पूर्ण	78	20	196	45	339	16	4
		चल रही	6	12	15	21	54	16	0
		कुल	84	32	211	66	393	32	4
2	आंध्र प्रदेश	पूर्ण	40835	27136	7879	27159	103009	28737	15
		चल रही	56734	17414	34328	26304	134780	48407	0
		कुल	97569	44550	42207	53463	237789	77144	15
3	अरुणाचल प्रदेश	पूर्ण	786	133	268	429	1616	188907	103
		चल रही	1174	20	47	587	1828	1608	0
		कुल	1960	153	315	1016	3444	190515	103
4	असम	पूर्ण	19771	2449	2287	20889	45396	16820	4

		चल रही	7745	359	1548	11867	21519	10949	0
		कुल	27516	2808	3835	32756	66915	27769	4
5	बिहार	पूर्ण	65921	6983	14735	33298	12093 7	205531 5	132
		चल रही	50872	3505	21326	25704	10140 7	105471	0
		कुल	116793	1048 8	36061	59002	22234 4	216078 6	132
6	चंडीगढ़	पूर्ण	199	8	0	0	207	196950	0
		चल रही	0	0	0	0	0	0	0
		कुल	199	8	0	0	207	196950	0
7	छत्तीसगढ़	पूर्ण	69129	3252 4	15854	38591	15609 8	178997 6	292
		चल रही	14697	6235	4571	15651	41154	2569	0
		कुल	83826	3875 9	20425	54242	19725 2	179254 5	292
8	दादरा और नगर हवेली और दमन और दीव	पूर्ण	12	0	0	3	15	5472	0
		चल रही	4	0	1	0	5	8	0
		कुल	16	0	1	3	20	5480	0
9	दिल्ली	पूर्ण	98	5	0	0	103	2983	1
		चल रही	0	0	0	0	0	0	0
		कुल	98	5	0	0	103	2983	1
10	गोवा	पूर्ण	35	86	17	44	182	20	6
		चल रही	20	52	53	40	165	5	0
		कुल	55	138	70	84	347	25	6
11	गुजरात	पूर्ण	18975	1056 5	17668	41606	88814	206179 08	1821
		चल रही	2909	1815	27465	20287	52476	8544	0
		कुल	21884	1238 0	45133	61893	14129 0	206264 52	1821
12	हरियाणा	पूर्ण	4092	3734	4207	5848	17881	836262 0	15380

		चल रही	979	1134	196	3349	5658	479	0
		कुल	5071	4868	4403	9197	23539	836309 9	15380
13	हिमाचल प्रदेश	पूर्ण	16089	1578	1250	41882	60799	44552	6
		चल रही	6562	579	373	25644	33158	3581	0
		कुल	22651	2157	1623	67526	93957	48133	6
14	जम्मू और कश्मीर	पूर्ण	11718	2600	15956	38151	68425	953307	599
		चल रही	24637	1494	765	42242	69138	1143	0
		कुल	36355	4094	16721	80393	13756 3	954450	599
15	झारखंड	पूर्ण	17565	321	2212	75642	95740	47926	28
		चल रही	12614	26	468	94560	10766 8	45245	0
		कुल	30179	347	2680	17020 2	20340 8	93171	28
16	कर्नाटक	पूर्ण	113162	2165 7	86330	21431 3	43546 2	782833	59
		चल रही	38971	6687	8297	47806	10176 1	59902	0
		कुल	152133	2834 4	94627	26211 9	53722 3	842735	59
17	केरल	पूर्ण	25558	1501 8	35039	91099	16671 4	13366	32
		चल रही	14664	5194	16564	60715	97137	6406	0
		कुल	40222	2021 2	51603	15181 4	26385 1	19772	32
18	लद्दाख	पूर्ण	1344	72	1410	786	3612	275	0
		चल रही	511	3	4	246	764	153	0
		कुल	1855	75	1414	1032	4376	428	0
19	लक्ष्यद्वीप	पूर्ण	1	1	0	0	2	0	0
		चल रही	0	0	0	0	0	0	0
		कुल	1	1	0	0	2	0	0

20	मध्य प्रदेश	पूर्ण	76543	7241	17025	54810	15561 9	38938	45
		चल रही	35190	1530	4336	17651	58707	18905	0
		कुल	111733	8771	21361	72461	21432 6	57843	45
21	महाराष्ट्र	पूर्ण	10533	2723	16907	7788	37951	183614 9	364
		चल रही	13202	1252	4071	3843	22368	88253	0
		कुल	23735	3975	20978	11631	60319	192440 2	364
22	मणिपुर	पूर्ण	2848	1131	20	1006	5005	185212	1
		चल रही	3374	842	38	1630	5884	1775	0
		कुल	6222	1973	58	2636	10889	186987	1
23	मेघालय	पूर्ण	5518	615	192	4610	10935	126258 5	5
		चल रही	1501	137	106	2503	4247	2850	0
		कुल	7019	752	298	7113	15182	126543 5	5
24	मिजोरम	पूर्ण	8090	154	634	5571	14449	7540	1
		चल रही	647	16	69	695	1427	16	0
		कुल	8737	170	703	6266	15876	7556	1
25	नागालैंड	पूर्ण	216	99	19	586	920	1562	3
		चल रही	125	27	14	271	437	1019	0
		कुल	341	126	33	857	1357	2581	3
26	ओडिशा	पूर्ण	45299	9702	9503	41406	10591 0	43976	48
		चल रही	24580	2951	3179	13726	44436	26073	0
		कुल	69879	1265 3	12682	55132	15034 6	70049	48
27	पुदुचेरी	पूर्ण	37	481	12	8	538	141802	3
		चल रही	13	281	0	0	294	0	0
		कुल	50	762	12	8	832	141802	3

28	पंजाब	पूर्ण	1783	5395	1343	9101	17622	291016 5	425
		चल रही	1376	3758	539	5691	11364	10163	0
		कुल	3159	9153	1882	14792	28986	292032 8	425
29	राजस्थान	पूर्ण	99412	1410 3	2354	23579	13944 8	158064 11	459
		चल रही	56622	6175	789	13872	77458	20315	0
		कुल	156034	2027 8	3143	37451	21690 6	158267 26	459
30	सिक्किम	पूर्ण	410	17	163	1145	1735	1533	0
		चल रही	134	1	753	1646	2534	414	0
		कुल	544	18	916	2791	4269	1947	0
31	तमिलनाडु	पूर्ण	48727	5076	64940	83488	20223 1	864905	16
		चल रही	35126	722	19198	56724	11177 0	22415	0
		कुल	83853	5798	84138	14021 2	31400 1	887320	16
32	तेलंगाना	पूर्ण	10647	1524 6	24106	17124	67123	749984	371
		कुल	7026	7280	6208	12171	32685	46260	0
		पूर्ण	17673	2252 6	30314	29295	99808	796244	371
33	त्रिपुरा	चल रही	22287	370	2399	11929	36985	176663 1	1
		कुल	4898	56	396	5250	10600	11181	0
		पूर्ण	27185	426	2795	17179	47585	177781 2	1
34	उत्तर प्रदेश	चल रही	82911	3449 7	29636	37935 7	52640 1	329929 94	527
		कुल	47564	1387 3	2766	19734 5	26154 8	70534	0

		पूर्ण	130475	4837 0	32402	57670 2	78794 9	330635 28	527
35	उत्तराखंड	चल रही	10959	2422	857	22794	37032	318393 4	26
		कुल	5511	1058	662	19286	26517	4755	0
		पूर्ण	16470	3480	1519	42080	63549	318868 9	26
36	पश्चिम बंगाल	चल रही	230	61	1	36	328	872	6
		कुल	0	0	0	0	0	0	0
		पूर्ण	230	61	1	36	328	872	6
	उप-योग	पूर्ण	831818	2242 23	375419	12941 23	27255 83	969031 76	20783
		चल रही	469988	8448 8	159145	72732 7	14409 48	619414	0
		कुल	130180 6	3087 11	534564	20214 50	41665 31	975225 90	20783

स्रोत: जेएसए :सीटीआर डैशबोर्ड

विवरण-II

जल संचय जनभागीदारी 1.0 के तहत कार्यों की स्थिति				
(दिनांक 31.05.2025 की स्थिति के अनुसार)				
क्र.सं.	राज्य/संघ राज्य क्षेत्र	पूर्ण कार्य	चल रहे कार्य	कुल कार्य
1	अंडमान व नोकोबार द्वीप समूह	119	14	133
2	आंध्र प्रदेश	36338	45990	82328
3	असम	1715	188	1903
4	बिहार	134930	7480	142410
5	छत्तीसगढ़	405563	31332	436895
6	चंडीगढ़	11	17	28
7	दिल्ली	201	0	201

8	दादरा और नगर हवेली और दमन और दीव	92	0	92
9	गोवा	7	0	7
10	गुजरात	133522	28188	161710
11	हिमाचल प्रदेश	148	36	184
12	हरियाणा	7465	617	8082
13	झारखंड	2798	519	3317
14	जम्मू और कश्मीर	6129	90	6219
15	कर्नाटक	115303	22132	137435
16	केरल	5396	4235	9631
17	लद्दाख	1	1	2
18	महाराष्ट्र	7149	843	7992
19	मेघालय	3356	200	3556
20	मणिपुर	34	10	44
21	मध्य प्रदेश	278852	31862	310714
22	मिजोरम	1	0	1
23	नगालैंड	63	0	63
24	ओडिशा	101174	57907	159081
25	पंजाब	6093	14911	21004
26	पुदुचेरी	161	3	164
27	राजस्थान	364968	51115	416083
28	सिक्किम	18	0	18
29	तेलंगाना	520362	41041	561403
30	तमिलनाडु	73394	13436	86830
31	त्रिपुरा	12305	292	12597
32	उत्तराखंड	2333	482	2815
33	उत्तर प्रदेश	141055	26259	167314
34	पश्चिम बंगाल	27	5	32
कुल		2361083	379205	2740288

स्रोत: जेएसजेबी डैशबोर्ड

IMPLEMENTATION OF JAL JEEVAN MISSION IN MANIPUR**4677. DR. ANGOMCHA BIMOL AKOIJAM:**

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of the total funds sanctioned for the implementation of the Jal Jeevan Mission (JJM) in Manipur since its launch till date;
- (b) the details of the funds, out of the total sanctioned funds, utilised for providing functional tap water connections to the 3,33,539 households under JJM between 15th August, 2019 to 28th July, 2025; and
- (c) the details of the sources of the said utilised funds?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):

(a) to (c): Since August 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country, including those in the State of Manipur, through functional tap water connection.

At the time of announcement of JJM, 0.26 lakh (5.74%) rural households were reported to have tap water connections in the State of Manipur. So far, as reported by the State as on 18.08.2025, more than 3.33 lakh additional rural households have been provided with tap water connections. Thus, as on 18.08.2025, out of 4.51 lakh rural households, more than 3.59 lakh (79.59%) households are reported to have tap water supply in their homes.

Drinking water being a State subject, under JJM, responsibilities for planning, approval, implementation, operation and maintenance of drinking water supply schemes lie with State/ UT governments. Government of India supplements the efforts of the State/ UT Government by providing technical and financial assistance. Year-wise details of Central fund allocated through Gross Budgetary Support (GBS) for JJM, fund drawn and fund utilization reported by the State of Manipur is as under:

(Amount in Rs. Crore)

Year	Central					Expenditure under State share
	Opening Balance	Fund allocated	Fund drawn*	Available Fund	Reported utilization	
2019-20	-	67.69	91.17	91.17	28.20	6.60
2020-21	62.96	131.80	141.80	204.76	189.14	18.52
2021-22	15.62	481.19	601.19	616.81	474.78	52.80
2022-23	142.03	512.05	256.03	398.06	233.64	26.03
2023-24	164.42	110.54	ND	164.42	119.49	18.75
2024-25	44.93	-	-	44.93	33.57	1.33
2025-26	11.36	-	-	11.36	-	-
Total		1,303.27	1,090.19	1,090.19	1,078.82	124.03

*including performance incentive, if any

ND: Not Drawn

Source:

JJM-IMIS

PROMOTION OF RURAL ENTREPRENEURSHIP

4678. DR. KADIYAM KAVYA:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) the initiatives launched to promote rural entrepreneurship in the Warangal Lok Sabha Constituency, especially for Scheduled Caste youth;
- (b) the details of financial assistance or loans provided to local startups under schemes like MUDRA; and
- (c) whether there are plans to establish incubation centres in the constituency and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a): Ministry of MSME, through Khadi and Village Industries Commission (KVIC), is implementing the Prime Minister's Employment Generation Programme (PMEGP). It is a central sector scheme generating employment opportunities primarily in rural areas by assisting prospective entrepreneurs in setting up new micro enterprises in the non-farm sector. Under PMEGP, beneficiaries belonging to rural areas and those belonging to Scheduled Castes are covered under special category of beneficiaries who are eligible for higher rate of subsidy and lower own contribution to the project cost.

The Ministry of MSME also implements the 'National Scheduled Caste and Scheduled Tribe Hub' throughout the country including Warangal for strengthening capacity of SC/ST entrepreneurs to participate in public procurement and achieve the mandated 4% of procurement from SC/ST MSEs. Several initiatives have been taken under the Scheme to provide professional support to SC/ST entrepreneurs

in skilling, capacity building, market linkages, finance facilitation, tender bid participation etc.

(b): Under Pradhan Mantri Mudra Yojana (PMMY), collateral free institutional credit is provided by Member Lending Institutions (MLIs) i.e. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs). Any individual, who is eligible to take a loan and has a business plan for small business enterprise can avail loan up to Rs.20 lakh under PMMY for income generating activities in the manufacturing, trading and service sectors across four loan categories, viz. Shishu (loans upto Rs. 50,000), Kishor (loans above Rs. 50,000 and upto Rs. 5 lakh), Tarun (loans above Rs. 5 lakh and upto Rs. 10 lakh) and Tarun Plus (loans above Rs. 10 lakh and upto Rs. 20 lakh- for those entrepreneurs who have availed and successfully repaid previous loans under the 'Tarun' category w.e.f. 24.10.2024).

(c): Presently, there is no proposal for setting up of an incubation centre in the Warangal Lok Sabha Constituency.

InvIT ISSUE BROUGHT BY NHAI

4679. SHRI YUSUF PATHAN:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) has decided to set aside rupees 25,000 crore worth of units for retail investors in its Infrastructure Investment Trust (InvIT) issues during the current fiscal year, if so, the details thereof;
- (b) whether the Government is aware that skipping the lowest-bidder system in awarding Detailed Project Report (DPR) contracts may lead to allegations of favouritism or cost inflation, if so, the details thereof;
- (c) the mechanisms being planned to ensure fair competition;
- (d) the reasons for shifting from the traditional Engineering, Procurement and Construction (EPC) model to the InvIT model for monetization of highways; and
- (e) whether any independent economic impact study has been conducted regarding the longterm consequences of such privatisation, if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

- (a): The Government has decided to set up a Public InvIT in addition to National Highways Infra Trust (NHIT). However, the size of the bundle of the National Highways or the extent of offerings for retail investors is to be decided.
- (b) and (c): The Government has come across a number of quality, quantity as well as design issues in Detailed Project Reports (DPRs) leading to frequent changes of scope, etc. To solve these issues and in order to ensure fair competition,

Government is contemplating to award the work of DPR Consultancy based on H-1 bidder which shall be decided through QCBS (Quality and Cost Based Selection) process. The system envisages a fair and objective assessment of past performance as well as credentials and capacities of the DPR consultants and bidding to be undertaken on the performance back guarantee.

(d): Engineering, Procurement and Construction (EPC) is one mode of construction of highways through competitive bidding process where as InvIT model is a monetization of constructed highways adopted by the Government. As such, there is no question of EPC mode competing with InvIT.

(e): The Government has undertaken monetization of National Highways under National Monetization Pipelines, whereby only tolling rights are auctioned to Concessionaires through a transparent bidding process (SEBI-regulated book building and bond issuing process in case of InvIT) for a fixed period after which the tolling rights revert to the Government. In all cases, the road assets remain vested in the Government and user fee (toll) charges are in accordance with Rules made under the National Highways Act, 1956.

EXPANSION OF STRATEGIC PETROLEUM RESERVES

4680. DR. KALANIDHI VEERASWAMY:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether the Government has any plans to expand the Strategic Petroleum Reserves (SPRs) of the country beyond the existing capacity during the current and upcoming financial years;
- (b) if so, the details thereof along with the proposed new SPR locations including their storage capacity, estimated costs and timelines for completion;
- (c) whether Tamil Nadu or any other Southern State has been considered for hosting additional strategic reserves given their coastal and logistical advantages and if so, the details thereof;
- (d) the current status of the Public-Private Partnership (PPP) model in expanding SPRs and the involvement of international or domestic oil companies; and
- (e) the steps being taken by the Government to ensure energy security through SPR expansion in view of global geopolitical uncertainties and oil price volatility?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

- (a) to (e): Government of India (GoI), through a Special Purpose Vehicle called Indian Strategic Petroleum Reserve Limited (ISPRL), has established Strategic Petroleum Reserves (SPR) facilities with total capacity of 5.33 Million Metric Tonnes (MMT) of crude oil at 3 locations namely (i) Vishakhapatnam (1.33 MMT), (ii) Mangaluru (1.5 MMT) and (iii) Padur (2.5 MMT) which can act as buffer for short-

term supply shocks. This is meant to provide for about 9.5 days of crude oil requirement.

To further augment the SPR capacity, Government, in July 2021, had also approved the establishment of two additional commercial-cum-strategic petroleum reserve facilities with total storage capacity of 6.5 MMT at Chandikhol (4 MMT) in Odisha and Padur (2.5 MMT) in Karnataka. ISPRL plans to solicit the investment from international and domestic oil companies on Public Private Partnership (PPP) mode with a total project cost of Rs. 14,527 crores.

Government evaluate, from time to time, the possibility of augmentation of storage capacities based on technical and commercial feasibility. Assessment of new sites for establishing additional petroleum reserves is a continuous process.

MODERNISATION OF FRAMEWORK GOVERNING OIL AND GAS EXPLORATION

4681. DR. K. SUDHAKAR:

SHRIMATI KAMALJEET SEHRAWAT:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether the Government has undertaken any recent reforms to modernise the regulatory framework governing upstream oil and gas exploration and production in the country;

- (b) if so, the details and the key features thereof particularly in relation to improving investor confidence, infrastructure sharing and operational flexibility;
- (c) whether the said reforms also include measures to facilitate integration of renewable and low-carbon energy projects within petroleum lease areas and if so, the details thereof;
- (d) the steps being taken by the Government to ensure environmental safeguards, data governance and dispute resolution under the new framework; and
- (e) the details of gas exploration undertaken along with the oil wells discovered during the recent years?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

(a) to (d): The Oilfield (Regulation and Development) Amendment Act, 2025 was notified on 28th March 2025 and was made effective from 15th April, 2025. The Salient Features of the Oilfield (Regulation and Development) Amendment Act, 2025 which *inter-alia* include easing out difficulties and boost investors' confidence, are as under:

- (i) delinking of petroleum operations from mining operations;
- (ii) broadening of the scope of the expression “mineral oils”;

- (iii) Introducing the concept of “petroleum lease”;
 - (iv) granting lease on stable terms;
 - (v) strengthening petroleum operations through rules framed for governing various functional aspects, such as, grants of leases or licences, their extension or renewal, sharing of production and processing facilities including infrastructure and safety at oilfields;
 - (vi) providing for efficacious dispute resolution;
 - (vii) decriminalising the provisions of the Act.
 - (viii) introduction of penalties, adjudication by an adjudicating authority and appeal as against the order of adjudicating authority;
 - (ix) creating an environment for facilitating energy transition by enabling development of comprehensive energy projects for harnessing wind and solar energy along with mineral oil at oilfields.
- (e): 34 Notices of Discovery (NoD) have been submitted by operators to the Directorate General of Hydrocarbon during the last three years. The details are as under:

Type of Hydrocarbon discoveries during the last 3 Years				
Year	Gas	Oil	Oil & Gas	Grand Total
2022-23	6	4	2	12
2023-24	5	5	2	12
2024-25	5	3	2	10
Grand Total	16	12	6	34

21 of these discoveries are onland and 13 of these discoveries are offshore.

INDO-DUTCH STRATEGIC WATER PARTNERSHIP

4682. SHRI ANTO ANTONY:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the current status of the Indo-Dutch Strategic Water Partnership;
- (b) the key projects undertaken thereunder;
- (c) the present status of each of the said projects; and
- (d) the details of the total funds allocated and utilised so far by the Government under the said partnership, project-wise?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a) to (d): Strategic Partnership on Water (SWP) between India and Netherlands aimed to intensify and expand the on-going bilateral cooperation through greater involvement of policy experts, academia, knowledge institutes, private companies and communities/stakeholders. SWP envisaged establishment of Indo-Dutch Centre of Excellence on Water. Accordingly, a Centre of Excellence (CoE) has been established in collaboration with IIT (Delhi) and Government of Netherlands focusing on Urban water and river management, Artificial Intelligence and Geospatial Technologies, Modelling and Managing River Dynamics, Monitoring and Modelling of Water Quality and River Economy and Finance.

CoE is actively collaborating in initiatives like Urban River Management Plan's preparation, Pollution Abatement Infrastructure Monitoring etc.

An allocation of Rs. 36.23 crore has been made for institutional arrangement for CoE for 10 years. The National Mission for Clean Ganga has released Rs. 5.98 crore in July 2025 to the Indian Institute of Technology, Delhi.

TRIBAL OR TRADITIONAL HUBS AS MEGA PROJECTS

4683. DR. AMOL RAMSING KOLHE:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) whether the Government has launched any dedicated mega projects such as Tribal Hubs or Traditional Hubs in Shirur Lok Sabha Constituency, particularly in Junnar and Ambegaon talukas of Maharashtra, aimed at preserving and promoting tribal cultural heritage and traditional crafts;
- (b) if so, the details thereof including proposed locations, estimated budgetary allocations and timelines set for implementation;
- (c) the steps taken by the Government to facilitate global market access for tribal artisans from the region through collaborations with international organizations, including initiatives for Geographical Indication (GI) tagging and promotion through e-commerce platforms;
- (d) whether the Government proposes to establish permanent exhibition centers and tribal art and craft fairs in Junnar and Ambegaon to showcase and sustain tribal traditions and if so, the details thereof; and
- (e) the details of ongoing schemes aimed at the economic empowerment of tribal communities in the Shirur Lok Sabha Constituency, including financial outlays,

collaborative partnerships and specific measures taken to curb distress migration from tribal-dominated area?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a) and (b): The Ministry of Tribal Affairs has not launched any dedicated mega projects such as Tribal Hubs or Traditional Hubs in Shirur Lok Sabha Constituency, particularly in Junnar and Ambegaon talukas of Maharashtra.

(c): To facilitate global market access for tribal artisans, Tribal Co-Operative Marketing Development Federation of India (TRIFED) under the Pradhan Mantri Janjatiya Vikas Mission (PMJVM) engages with international bulk buyers and explores strategic partnerships through participating in international trade fairs and expos - domestically and internationally. TRIFED is also pursuing collaborations with Indian Missions abroad to strengthen its presence in international markets and search the opportunities for their sales promotion.

Besides, TRIFED is actively working to promote and preserve the rich cultural heritage of tribal communities through the marketing of Geographical Indication (GI) products. TRIFED currently holds authorized user certificates for around 46 GI products, all of which are crafted by tribal artisans/suppliers. To further strengthen this initiative, TRIFED explores and identifies additional GI items which are made by tribal artisans and initiate the process of obtaining authorized user certificates for these newly identified GI products. Besides, TRIFED is

establishing dedicated GI product counters within Tribes India outlets across the country, which will showcase GI-certified tribal products, helping customers easily identify and appreciate the cultural significance of each item.

TRIFED has recently developed a new e-commerce portal 'tribesindia.com' to provide online shopping platform of its tribal products to the customers. More than 3,600+ tribal products are live on this website and features a wide range of products, including tribal textiles & apparels, Van Dhan naturals, metal crafts, tribal paintings, pottery, wooden crafts, and tribal jewellery. Besides, the tribal products are also made available on other ecommerce platforms like ONDC, Amazon, Flipkart etc. to enhance market access.

(d): TRIFED has been promoting tribal art and craft by way of organizing exhibitions like Aadi Bazaar, Aadi Mahotsav and AadiChitra besides participating in various exhibition being organised by other Organisations. However, there is no proposal to establish permanent exhibition centers in Junnar and Ambegaon.

(e): Under the scheme of PMJVM, financial support of INR 15.00 lakhs is provided to the State Governments for setting up of each Van Dhan Vikas Kendras (VDVKs) which are the centres of value addition activities of MFPs/Non-MFPs. In Shirur constituency, TRIFED has established 14 VDKs under PMJVM Scheme through State Nodal Department (Department of Tribal Development, Government of Maharashtra) and State Implementing Agency (Shabari Adivasi Vitta Va Vikas Mahamanadal Maryadit Nashik) in the Pune district of Maharashtra for the

livelihood enhancement of VDVK members by value addition of MFP, Farm and Non-Farm products and Produce, for which funds of Rs. 210 Lakhs have been sanctioned.

National Scheduled Tribes Finance and Development Corporation (NSTFDC), a Central Public Sector Enterprise (CPSE) under the Ministry of Tribal Affairs, provides credit linkage by extending concessional loans to the eligible Scheduled Tribe persons for undertaking income generation activities/ self-employment under its various schemes. During the last five years, NSTFDC has disbursed an amount of Rs. 39.96 cr to 11,967 tribal beneficiaries in Maharashtra under various schemes of NSTFDC.

MERGING OF CORPORATIONS AND ORGANISATIONS

4684. SHRI EATALA RAJENDER:

SHRI HARENDRA SINGH MALIK:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government has merged various corporations and organisations under the Ministry including the National Project Construction Corporation (NPCC) with Water and Power Consultancy Services (India) Limited (WAPCOS) and allowed NPCC to continue as an independent entity or function as a subsidiary of WAPCOS rather than being completely merged and if so, the details thereof;
- (b) whether it is a violation of the merger rules of any Public Sector Enterprises;

- (c) if so, the details thereof along with the corrective steps taken/proposed to be taken by the Government in this regard;
- (d) whether the Government has conducted a transparent financial and operational review before implementing any such structural changes and if so, the details thereof; and
- (e) whether the Government is ensuring that NPCC's interests are safeguarded considering its profitable track record and significant contributions to the Government revenue and has worked out potential conflicts of interest in various tendering processes to find a positive resolution and if so, the details and present status thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a) to (e): The process of Strategic disinvestment was carried out in a transparent manner, through multi layered decision making mechanism involving the Inter-Ministerial Group (IMG), Core Group of Secretaries on Disinvestment (CGD) and the empowered Alternative Mechanism at the apex Ministerial level. The transaction was supported by professional advice from experts such as the Transaction Adviser, the Legal Adviser and the Asset Valuer, who were appointed through a transparent, competitive process. Water and Power Consultancy Services(India) Limited (WAPCOS) acquired 98.89% shares of National Project Construction Corporation Ltd. (NPCC) from Government of India in March, 2019.

Resultantly, NPCC has become a subsidiary company of WAPCOS. Both the Companies are functioning as separate legal entities safeguarding their interests.

उदयपुर में स्मार्ट सिटी मिशन

4685. डॉ. मन्ना लाल रावत:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) स्मार्ट सिटी मिशन (एससीएम) के अंतर्गत उदयपुर शहर में किए गए कार्यों का ब्यौरा क्या है;
- (ख) क्या उदयपुर में स्मार्ट सिटी मिशन सफलतापूर्वक पूरा हो गया है; और
- (ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

(क) से (ग) : राज्य द्वारा उपलब्ध कराई गई सूचना के अनुसार, 31 जुलाई, 2025 तक, स्मार्ट सिटी मिशन (एससीएम) के तहत उदयपुर स्मार्ट सिटी 490 करोड़ रु. की अपनी पूरी आवंटित केंद्रीय वित्तीय सहायता का दावा कर पाई है।

राज्य द्वारा दी गई सूचना के अनुसार, 31 जुलाई, 2025 तक एससीएम के अंतर्गत उदयपुर स्मार्ट सिटी द्वारा शुरू की गई 1,717 करोड़ रु. की सभी 143 परियोजनाएं पूरी की जा चुकी हैं, जिनका ब्यौरा संलग्न **विवरण** में दिया गया है।

विवरण उदयपुर स्मार्ट सिटी में पूर्ण हो चुकी परियोजनाओं की सूची		
क्र. सं.	परियोजना का नाम	धनराशि (करोड़ रुपये में)
1	एकीकृत निविदा दस्तावेज़ - जल आपूर्ति, सीवरेज, विद्युत, भूमिगत डक्टिंग, स्मार्ट सड़कें	537.03
2	अयाद नदी में सीवरेज में कमी	126.00
3	शहरी गैस वितरण प्रणाली का कार्यान्वयन	90.00
4	सीवरेज कार्य, अमृत के अंतर्गत तालमेल	86.10
5	एकीकृत निविदा दस्तावेज़ - जल आपूर्ति, सीवरेज, विद्युत, भूमिगत डक्टिंग, स्मार्ट सड़कें (संशोधित)	85.96
6	अमृत चरण II में सीवर प्रणाली उपलब्ध कराना, बिछाना, जोड़ना, परीक्षण करना और चालू करना	83.86
7	हाइब्रिड एन्युइटी मॉडल, एचएएम पर एसबीआर या समकक्ष या उच्चतर प्रौद्योगिकी पर 3 एसटीपी का निर्माण	80.00
8	बेडवास में आवास परियोजना	66.90
9	माननीय मुख्य मंत्री आवास योजना के अंतर्गत आवास परियोजना	40.80
10	उमरदा में जी+3 फ्लैटों का निर्माण	35.70
11	हिरन मागरी - सेवाश्रम पुलिया डीएस से जादव नर्सरी तक स्मार्ट रोड का विकास	35.68
12	बसों की खरीद	35.30
13	अयाद नदी के पुनर्वास कार्य (स्मार्ट सिटी मिशन निधि कार्य)	35.00
14	एलईडी सौर लाइटें	35.00
15	नियंत्रण और कमान केंद्र भवन का निर्माण	23.22
16	उदयपुर शहर के लिए मास्टर सिस्टम इंटीग्रेटर का चयन एवं प्रावधान तथा ई-गवर्नेंस, ऐप्स के विकास सहित आईटी समाधानों का कार्यान्वयन	21.93
17	पन्नाध्याय नगर में आवास परियोजना	19.90
18	सूरजपोल प्रताप नगर रोड पर कुम्हारों का भट्टा पर एलिवेटेड रोड का निर्माण	19.80
19	सरस डेयरी से बलीचा बाईपास जंक्शन तक स्मार्ट रोड का विकास	18.99
20	प्रताप नगर चौराहे पर फ्लाईओवर का निर्माण	18.52
21	बेडवास में जी+3 आवास का निर्माण	11.80

22	महाराणा भोपाल अस्पताल परिसर, उदयपुर में 10 वर्षों की संचालन एवं रख-रखाव अवधि के साथ एक एमएलडी क्षमता के एसटीपी का निर्माण, सीवर प्रणाली उपलब्ध कराना, बिछाना, जोड़ना, परीक्षण करना, शुरू करना तथा 1 वर्ष की दोष सुधार दायित्व सहित सभी सहायक कार्य।	10.35
23	7 शहरों के लिए शहर निगरानी परियोजनाओं के अंतर्गत एज उपकरणों की आपूर्ति, स्थापना और एफएमएस	10.11
24	उदयपुर स्मार्ट सिटी परियोजना चरण-I, उदयपुर-59 के भाग के पैकेज के अंतर्गत उदयपुर के चारदीवारी से घिरे हुए शहरों के ऐतिहासिक बाजारों के लिए हेरिटेज फेकेड, प्रकाश संकेतों के संरक्षण विकास कार्य,	10.00
25	उदयपुर नगरपालिका क्षेत्र में सरकारी स्कूलों और आंगनबाड़ियों का पुनर्विकास	10.00
26	वीजीएफ मॉडल पर उदयपुर के बलीचा में ऑर्गेनिक नगरपालिका ठोस अपशिष्ट के शोधन हेतु 15 वर्षों के लिए संचालन एवं रख-रखाव सहित 20 टीपीडी क्षमता वाले बाई-मीथेनेशन संयंत्र की आपूर्ति, स्थापना और शुरू करना	8.50
27	3 स्मार्ट पार्किंग स्थलों का निर्माण	7.54
28	नाडाखेड़ा में मल्टीलेवल पार्किंग	7.11
29	सूरजपोल, उदयपुर में रख-रखाव सहित 6-स्तरीय ओवर ग्राउंड पज़ल पार्किंग सिस्टम का विकास	6.01
30	टिटार्डी चरण-II में सिविल कार्य	5.58
31	एबीडी क्षेत्र में स्ट्रीट लाइटिंग का कार्य	5.33
32	उदयपुर शहर, चरण-II में 50 बस क्यू शेल्टरों का विकास	5.26
33	पीडब्ल्यूडी गैराज के पास बहुस्तरीय पार्किंग	5.10
34	स्मार्ट बस शेल्टरों का कार्यान्वयन	5.02
35	बलिचा में पुराने डंप वेस्ट का जैव-खनन	4.99
36	टिटार्डी में एसडब्ल्यूएम का शोधन	4.96
37	बलिचा में वैज्ञानिक रूप से इंजीनियर लैंडफिल का सिविल कार्य	4.92
38	उदयपुर क्षेत्र में सार्वजनिक साइकिल शेयरिंग पीबीएस संचालन	4.00
39	किशनपोल से जल बुर्ज उदयपुर तक किलेबंदी दीवार का संरक्षण पुनर्विकास कार्य	3.86
40	एमबी अस्पताल, उदयपुर में पार्किंग का निर्माण	3.84
41	बलीचा चरण-II में जैव-खनन कार्य	3.79
42	चांदपोल फेज-II में बहुस्तरीय पार्किंग	3.57
43	बलिचा में एमआरएफ प्लांट का सिविल कार्य	3.29

44	उदयपुर स्मार्ट सिटी परियोजना चरण-II के पैकेज के अंतर्गत उदयपुर के चारदीवारी से घिरे हुए शहर के घाटों के लिए हेरिटेज फेकेड, प्रकाश संकेतों के संरक्षण विकास कार्य,	3.26
45	ट्रांसफर स्टेशन उपकरण की 6 महीने के लिए आपूर्ति, स्थापना, शुरू करना और संचालन	3.15
46	तालमेल करके बर्ड पार्क का निर्माण	2.66
47	गोवर्धन सागर झील, उदयपुर के आसपास रिंग रोड का पुनर्विकास कार्य	2.50
48	आर.के.पुरम सेक्टर-09, उदयपुर में अंडरपास का निर्माण	2.45
49	सीसारमा गाँव से आने वाले अपशिष्ट जल को रोककर पिछोला झील में प्रदूषण कम करना	1.85
50	बागोर की हवेली में विरासत संरक्षण कार्य	1.75
51	उदयपुर में ब्रह्मपोल के पास पुल का नवीनीकरण	1.75
52	गुलाब बाग, उदयपुर में मसाला चौक का विकास	1.72
53	1 वर्षीय एएमसी के साथ 4 अल्ट्रा हाई प्रेशर मिनी फायर टैंडर और 2 फोम फायर टैंडर की आपूर्ति और रख-रखाव	1.70
54	इनक्यूबेशन सेंटर	1.67
55	एबीडी, चारदीवारी से घिरे क्षेत्र में सरकारी भवनों में सोलर रूफ टॉप की स्थापना	1.61
56	50 टीपीडी के सीएंडडी अपशिष्ट संयंत्र की आपूर्ति, स्थापना और शुरू करना, साथ ही पेवर और ईंट निर्माण मशीनरी	1.60
57	चारदीवारी से घिरे बाजार, चांदपोल और आसपास की गलियों" उदयपुर फेज - II का संरक्षण, विकास और अग्रभाग का उन्नयन	1.55
58	टिटार्डी में 12 वर्षों के संचालन और रख-रखाव के साथ एमआरएफ फेसिलिटी में 200 किलोवाट पावर रूफ टॉप सौर ऊर्जा संयंत्र का एसआईटीसी	1.41
59	रैन बसेरों का विकास	1.39
60	चार दिवारी से घिरे शहरी बाजार "भटियानी चोहड़ा" उदयपुर फेज - II का संरक्षण, विकास और अग्रभाग का उन्नयन	1.39
61	टिटारडी साइट उदयपुर में 6 महीने तक संचालन और रख-रखाव सहित 30 टीपीडी क्षमता के लिए नगर ठोस अपशिष्ट शोधन उपकरणों और मशीनरी का डिजाइन, आपूर्ति, स्थापना, निर्माण और शुरू करना	1.39
62	गणेश घाटी क्षेत्र में विरासत भवनों के अग्रभाग का संरक्षण एवं जीर्णोद्धार कार्य	1.32
63	सूरज पोल जंक्शन पर लैंड स्केपिंग	1.31

64	सीएंडडी अपशिष्ट संयंत्र का सिविल कार्य	1.31
65	पटेल सर्किल से किशनपोल, उदयपुर तक सड़क का पुनर्विकास	1.30
66	किशनपोल, उदयपुर तक किलेबंदी दीवार का संरक्षण एवं पुनर्विकास कार्य	1.27
67	ब्रह्मपोल से चांदपोल उदयपुर तक किलेबंदी दीवार का संरक्षण पुनर्विकास कार्य	1.18
68	उदयपुर में व्यावसायिक प्रतिष्ठानों से जैविक अपशिष्ट का संग्रहण, परिवहन और प्रसंस्करण	1.17
69	नई पुलिया से स्वरूप सागर पाल उदयपुर तक किलेबंदी दीवार का संरक्षण एवं विकास कार्य	1.11
70	सरस्वती पुस्तकालय, गुलाब बाग का संरक्षण पुनर्विकास कार्य	1.03
71	गणगौर घाट से धोबी घाट उदयपुर तक किलेबंदी दीवार का संरक्षण एवं पुनर्विकास कार्य	0.94
72	कलेक्ट्रेट भवन (आगे और पीछे की ओर) का संरक्षण एवं नवीनीकरण कार्य उदयपुर	0.90
73	किशनपोल वाल्ड सिटी उदयपुर का संरक्षण एवं पुनर्विकास कार्य	0.87
74	नियंत्रण और कमान केंद्र भवन का विस्तार	0.85
75	कलेक्ट्रेट भवन, उदयपुर, नवीनीकरण एवं आंतरिक विकास)	0.84
76	रेजीडेंसी स्कूल भवन के संरक्षण पुनर्विकास कार्य	0.81
77	उदयपुर के वाल्ड सिटी क्षेत्र के सरकारी स्कूलों में स्मार्ट क्लास रूम की स्थापना	0.79
78	बलीचा में प्रशासनिक ब्लॉक कल्याण केंद्र का निर्माण	0.78
79	सुभाष नगर से अयाद नदी पर मुख्य सड़क तक वेंटेड कॉजवे का निर्माण	0.78
80	टिटार्डी में अपशिष्ट प्रसंस्करण संयंत्र का विद्युतीकरण कार्य	0.77
81	ऐतिहासिक द्वार हाथीपोल वाल्ड सिटी उदयपुर का संरक्षण एवं पुनर्विकास कार्य	0.75
82	ऐतिहासिक द्वार दिल्ली गेट, वाल्ड सिटी उदयपुर का संरक्षण एवं पुनर्विकास कार्य	0.74
83	शहर के भीतर 10 विभिन्न स्थानों पर ओपन एयर जिम का विकास	0.70
84	ऑटो टिपर की खरीद	0.67
85	उदयपुर के चारदीवारी से घिरे शहर में ऐतिहासिक द्वार "राम पोल" का संरक्षण विकास कार्य	0.65
86	उदयपुर के चारदीवारी से घिरे शहर में चांदपोल के ऐतिहासिक द्वारों का संरक्षण और विकास कार्य	0.63
87	फतेह स्मारक के संरक्षण पुनर्विकास कार्य	0.63
88	चरण-I में दुकानों पर साइनेज उपलब्ध कराना और लगाना,	0.62

89	कोविड मरीजों के लिए एसएसबी ब्लॉक में पोर्टेबल इको कार्डियोलॉजी मशीन की खरीद	0.60
90	उदयपुर में लव कुश स्टेडियम में 2 सिंथेटिक बास्केटबॉल कोर्ट का निर्माण	0.57
91	उदयपुर में पीडब्ल्यूडी गैराज, के पास मल्टीलेवल पार्किंग का शेष कार्य	0.56
92	फतेहसागर में पीपी सिंघल रोड पर लिंक नहर पुलिया का विस्तार कार्य	0.56
93	उदयपुर के चारदीवारी से घिरे शहर में ब्रह्मपोल के ऐतिहासिक द्वारों का संरक्षण और विकास कार्य	0.51
94	उदयपुर के चारदीवारी से घिरे शहर में अम्बापोल के ऐतिहासिक द्वारों का संरक्षण और विकास कार्य	0.51
95	वरिष्ठ नागरिक हेल्पलाइन	0.50
96	बावड़ियों का संरक्षण	0.49
97	गुलाब बाग में स्मार्ट पार्किंग का निर्माण	0.49
98	सामाजिक समानता केंद्र	0.49
99	स्मार्ट टॉयलेट - गोवर्धन सागर	0.48
100	स्मार्ट सिटी मिशन के तहत विकसित स्मार्ट सिटी बुनियादी ढांचे की लेबलिंग	0.48
101	तालमेल मोड में अयाद नदी तट का विकास	0.47
102	गुलाब बाग उदयपुर में नवलखा महल का संरक्षण पुनर्विकास कार्य	0.46
103	उदयपुर के चारदीवारी से घिरे शहर में सत्तापोल के ऐतिहासिक द्वारों का संरक्षण और विकास कार्य	0.44
104	बालिचा में जैव-मीथेनेशन संयंत्र की चारदीवारी का निर्माण	0.44
105	उदयपुर में चारदीवारी से घिरे उदयपुर में ऐतिहासिक उदयपोत गेट का संरक्षण एवं विकास कार्य	0.43
106	सहेलियों की बाड़ी के पास एसआईआईआरटी परिसर में पार्किंग का निर्माण	0.41
107	"सूरजपोल" वाल्ड सिटी उदयपुर का संरक्षण एवं विकास कार्य	0.41
108	जल गुणवत्ता निगरानी प्रणाली	0.40
109	बलीचा, उदयपुर में विद्युतीकरण कार्य चरण-II	0.40
110	आईसीसीसी के अंतर्गत 5 वर्ष की व्यापक वारंटी के साथ एबीडी क्षेत्र में सीवर निगरानी प्रणाली की एसआईटीसी	0.40
111	गुलाब बाग के पास आयुर्वेदिक ओपीडी (पंचकर्म केंद्र) में प्रथम तल का निर्माण	0.38
112	टिटार्डी में सामग्री पुनर्प्राप्ति सुविधा के लिए मशीनरी	0.37
113	उदयपुर में 5 वेयिंग ब्रिज की आपूर्ति, स्थापना और शुरू करना	0.35

114	कमांड सेंटर और डब्ल्यूपीटी के लिए समर्पित 10 एमबीपीएस लीज लाइन कनेक्टिविटी और डेटा सिम की खरीद	0.34
115	सैनिटरी वेंडिंग मशीनों की स्थापना	0.34
116	अम्बराई घाट उदयपुर में कृष्ण मंदिर का संरक्षण और जीर्णोद्धार कार्य	0.32
117	स्मार्ट सिटी मिशन द्वारा "साइकिल 4 चेंज" चैलेंज के तहत साइकिलिंग बुनियादी ढांचे का विकास	0.31
118	इलेक्ट्रिक ई-रिक्शा	0.30
119	उदयपुर में प्राकृतिक चिकित्सालय के दूसरे तल पर नए हॉल का निर्माण ,	0.29
120	उदयपुर में विभिन्न स्थानों पर 5 वर्षीय स्वचालित बोतल क्रशिंग मशीन की आपूर्ति, स्थापना और संचालन	0.28
121	लव कुश स्टेडियम, उदयपुर में प्रथम तल पर हॉल का निर्माण	0.28
122	कुम्हारों का भट्टा में सीएंडडी अपशिष्ट केंद्र के लिए चारदीवारी का निर्माण	0.24
123	सरस्वती पुस्तकालय, गुलाबबाग के प्राचीन दस्तावेजों की ई-कैटलॉग सहित डिजिटलीकरण माइक्रोफिल्मिंग	0.24
124	आरएनटी में पार्किंग का निर्माण	0.22
125	भीमगढ़ संस्कृत विद्यालय परिसर में क्षतिग्रस्त विरासत दीवार का निर्माण	0.20
126	उदयपुर में प्राकृतिक चिकित्सालय में पीछे वाली इमारत का नवीनीकरण	0.19
127	ऑनलाइन जल गुणवत्ता निगरानी प्रणाली, उदयपुर की आपूर्ति, स्थापना और शुरू करना	0.18
128	2 वर्ष के व्यापक संचालन एवं रखरखाव सहित चांदपोल और सूरजपोल पार्किंग में डीजी सेट की एसआईटीसी,	0.17
129	स्क्रीन सहित लचीले इंटरूबेशन वीडियो एंडोस्कोप की खरीदारी (बड़े आकार का)	0.16
130	उदयपुर के बलीचा में बायो माइनिंग और सैनिटरी लैंडफिल साइट का विद्युतीकरण कार्य	0.15
131	आजादी के 75वें अमृत महोत्सव के तहत पहाड़ी बस स्टैंड, चेतक सर्कल और इंदिरा नगर कॉलोनी में विविध विकास कार्य (सामरिक कार्य)	0.15
132	चर्च भवन के संरक्षण पुनर्विकास कार्य	0.14
133	उदयपुर में 5 वर्षों के रख-रखाव सहित कमांड एवं कंट्रोल सेंटर - एक्सटेंशन बिल्डिंग के लिए एलिवेटर की एसआईटीसी	0.13
134	भटियानी चौहट्टा, उदयपुर में पार्किंग के प्रवेश द्वार का निर्माण	0.13

135	एमएमएम राजक्य आयुर्वेदिक कॉलेज में फार्मसी (रसायन शाला) का नवीनीकरण कार्य	0.12
136	उदयपुर शहर के आंगनवाड़ियों और स्कूलों में भित्ति चित्र कला	0.11
137	नगर निगम पार्किंग	0.11
138	गुलाब गार्डन में ओपन एयर जिम का विकास	0.09
139	मोती चौहट्टा स्थित आयुर्वेदिक अस्पताल का नवीनीकरण एवं संरक्षण	0.08
140	2 वर्ष के रख-रखाव और संचालन सहित बलिचा और टिटार्डी संयंत्र में निगरानी प्रणाली की एसआईटीसी	0.07
141	रानी रोड पर साइकिल ट्रैक	0.07
142	उदयपुर में अर्बन 95 फेज-I के अंतर्गत सामरिक शहरीकरण के माध्यम से निष्क्रिय पार्क को सक्रिय शिशु-बच्चा एवं उनके देख-भालकर्ता (आईटीसी) पार्क में परिवर्तित करना	0.02
143	सरस्वती पुस्तकालय गुलाब बाग में दीमक शोधन कार्य	0.01
	कुल	1,717.18

जुलाई, 2025 तक राज्यों/संघ राज्य क्षेत्रों द्वारा उपलब्ध कराई गई जानकारी के अनुसार।

GRAMODYOG VIKAS YOJANA

4686. SHRI G. SELVAM:

SHRI C. N. ANNADURAI:

SHRI NAVASKANI K.:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- the number of projects supported under the Gramodyog Vikas Yojana (GVY) in the State of Tamil Nadu during the last five years, district and sector-wise;
- the current status of implementation of each project as completed, ongoing or pending and the reasons for delay;

- (c) the training programmes, technology support or marketing assistance provided under the Gramodyog Vikas Yojana (GVY) in the State of Tamil Nadu, sector-wise;
- (d) whether the scheme has contributed to employment generation and income enhancement in rural areas of Tamil Nadu and if so, the details thereof;
- (e) whether any training centres, Common Facility Centres (CFCs) or rural technology hubs have been established in Tamil Nadu under the scheme and if so, the details thereof;
- (f) whether the Government proposes to expand the Gramodyog Vikas Yojana (GVY) in aspirational districts and backward blocks of the State of Tamil Nadu and if so, the timeline and implementation plan thereof; and
- (g) the steps taken to promote traditional village industries and support rural artisans in the State of Tamil Nadu under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a) and (b): Gramodyog Vikas Yojana (GVY) is an artisan centric programme rather than project-based. Under GVV, KVIC provides training toolkits and handholding support to rural and traditional artisans under verticals of village industries like Mineral Based Industry (MBI), Agro Based and Food Processing Industry (ABFPI), Wellness and Cosmetic Industry (WCI), Handmade Paper, Leather and Plastic Industry (HPLPI), Rural Engineering and New Technology Industry (RENTI) and

Service Industry. KVIC also provides marketing support through showcasing the village industries products of GVI in the Sales outlets and exhibitions.

(c): The details of training programmes verticals-wise number of beneficiaries benefited under GVI in the State of Tamil Nadu during the 2024-25 year are given in the enclosed **Statement**.

(d): The Gramodyog Vikas Yojana (GVI) has played a pivotal role in generating employment opportunities in rural areas. The Evaluation Study report Conducted by KVIC through third party agency on the Kumhar Sashaktikaran Programme has shown an increase of average annual income of artisans by more than 35 percent across all six zones of KVIC and the Honey Mission has shown an increase in average annual income of beekeepers by more than 30 percent across all six zones of KVIC.

(e): KVIC is implementing training programs through the following training centres/training partners in Tamil Nadu State, details are as under:

- (i) Central Palmgur and Palm Products Institute (CPPPI), Khadi and Village Industries Commission, Chennai -600051
- (ii) Khadi Gramodyog Vidyalaya, Tamil Nadu Sarvodaya Sangh, Dist: Tirupur, Post: Veerapandi-641605
- (iii) Voluntary Association for People Service, 39, Besant Road, Vhokkikulam, Madurai, Tamil Nadu-62500

(iv) South Indian Multi –State Agriculture Coop Soc. Ltd. Town hall Campus,
Near Old Bus Stand, Vellore

(f): Gramodyog Vikas Yojana (GVY) is being implemented on pan India basis including aspirational districts and backward blocks of the state of Tamil Nadu. At the time of identification of beneficiaries, special focus is being given on the backward areas and aspirational districts.

(g): Under GVV, KVVC provides training toolkits and handholding support to rural and traditional artisans under verticals of village industries like Mineral Based Industry (MBI), Agro Based and Food Processing Industry (ABFPI), Wellness and Cosmetic Industry (WCI), Handmade Paper, Leather and Plastic Industry (HPLPI), Rural Engineering and New Technology Industry (RENTI) and Service Industry across the country including Tamil Nadu State.

KVIC provides handholding support to the traditional village industries for marketing of their products at KVIC sales outlets and across the country by organizing National level Exhibitions.

STATEMENT

District-wise and verticle-wise rural artisans supported under the Gramodyog Vikas Yojana (GVY) in Tamil Nadu

2024-25		
Name of GVV Verticle/Activity	Name of District	Number of beneficiaries
	Krishnagiri	60

Agro based and Food Processing Industry (Palmgur)	Erode	40
Agro based and Food Processing Industry (TAMARIND PROCESSING)	Tirupattur	60
	Krishnagiri	40
Agro based and Food Processing Industry (VILLAGEOIL)	Cuddalore	40
	Krishnagiri	40
	Tiruvannamalai	20
Agro based and Food Processing Industry (Honey Mission)	Namakkal	60
	Tiruchirappalli	25
	Coimbatore	20
	Dharmapuri	20
	Kanyakumari	75
	Dindigul	50
Mineral Based Industry (Pottery Programme)	Coimbatore	100
	Erode	40
	Ranipet	40
	Vellore	40
	Salem	20
	Tiruppur	20
	Thanjavur	20
	Tiruvarur	20

	Pudukkottai	69
	Tenkasi	60
	Madurai	40
	Sivagangai	40
	Theni	20
Handmade paper and fiber Industry (Fiber Extraction)	Tiruchirappalli	20
	Tiruvannamalai	20
	Kanyakumari	20
	Sivagangai	10
	Tirunelveli	10
Leather Industry (Footwear Manufacturing)	Cuddalore	3
	Kancheepuram	3
	Chengalpattu	2
	Villupuram	2
Leather Industry (Footwear Repairing)	Salem	50
PCBI (Automatic Agarbatti Making machine))	Madurai	20
	Tirunelveli	13
RENTI (Waste Wood Craft)	Madurai	20
	Tirunelveli	20
RENTI (Turn Wood Craft)	Erode	40
	Ranipet	20
	Pudukkottai	48
	Tiruvallur	3
Service Industry (Electrician)	Kancheepuram	20

	Namakkal	20
	Madurai	20
Service Industry (Plumber)	Chennai	20
	Madurai	20
	Virudhunagar	20
Service Industry (SEWING MACHINE OPERATOR)	Ariyalur	40
	Dharmapuri	40
	Kallakurichi	40
	Salem	40
	Tiruchirappalli	40
	Tiruppur	40
	Coimbatore	20
	Krishnagiri	20
	Namakkal	20
	Tiruvallur	20
	Vellore	20
	Virudhunagar	45
	Sivagangai	26
	Madurai	20
	Ramanathapuram	20
	Tirunelveli	20
	Theni	20
Grand Total		2014

STATUS OF SOLID WASTE PROCESSING PLANT IN CHANDIGARH

4687. SHRI MANISH TEWARI:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government is aware that the Solid Waste Processing Plant in Chandigarh has remained non-operational since April 2024 and the sanitation workers linked to the facility have not received wages for over three months;
- (b) if so, the number of workers affected by wage delays, the reasons for non-payment along with the steps taken to ensure timely disbursement of salaries;
- (c) whether the Government has received any request or proposal from the Chandigarh Administration for re-tendering of plant operations or for setting up of alternate solid waste processing mechanisms and if so, the details thereof;
- (d) the average quantum of solid waste generated daily in Chandigarh along with the manner in which it is currently being managed in the absence of a functional plant; and
- (e) whether any penal or contractual action has been taken against the private concessionaire responsible for the facility's operational failure and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) to (e): Sanitation is a State subject under 7th schedule of the constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/UTs/Urban Local Bodies (ULBs) to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry

of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management (SWM) & Used Water Management (UWM) and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid and liquid waste.

To support States/UTs with adequate sanitation and solid waste management systems Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective of Open Defecation Free (ODF) cities and for scientific processing of Municipal Solid Waste (MSW) generated in all urban areas of the country including Chandigarh. To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities through source segregation, door to door collection and scientific management of all fractions of waste. Under SBM-U, funds are released by Government of India to the States/UTs on the basis of their action plan duly approved by State Level Technical Committee (SLTC).

UT of Chandigarh has reported, 100% door to door collection is practiced in 100% of the wards i.e. 35 wards out of the total 35 wards and source segregation is being practiced in 100% of the wards i.e. 35 wards out of total 35 wards. Further, processing of municipal solid waste is also reported to be 100% i.e. out of total 490 tons per day (TPD) of waste generated, 490 TPD waste is processed.

Further, UT of Chandigarh has been allocated an amount of ₹28.50 crores under SWM component of SBM-U 2.0. Out of the allocated funds, action plans having central share of ₹28.50 crores have been approved and ₹21.27 crores have already been released.

NEW NH PROJECTS IN ANDHRA PRADESH

4688. SHRI Y. S. AVINASH REDDY:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether any new National Highway (NH) projects are being planned for Andhra Pradesh in the upcoming fiscal year, if so, the details thereof;
- (b) whether there are any expansions or upgrades planned for existing highways to improve connectivity within Andhra Pradesh, if so, the details thereof;
- (c) whether there are plans to develop or expand industrial corridors, such as the Visakhapatnam–Chennai Industrial Corridor, to boost economic activity, if so, the details thereof;
- (d) the steps being taken to improve road infrastructure in Special Economic Zones (SEZs) and industrial hubs across Andhra Pradesh;
- (e) whether there are plans to incorporate green initiatives like solar-powered highways or tree-lined roads in upcoming projects in Andhra Pradesh, if so, the details thereof;

- (f) the manner in which the Government is planning to ensure environmental sustainability in road construction projects in Andhra Pradesh; and
- (g) whether there are new proposals for constructing bridges or tunnels in critical areas like river crossings, hilly or mountainous regions or congested zones in Andhra Pradesh, if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a) and (b): Development and maintenance of National Highways (NHs) is a continuous process, and works are accordingly taken up from time to time after fulfilling technical requirements, traffic levels, connectivity needs, inter-se priority, and synergy with the PM Gati Shakti National Master Plan (NMP). The Ministry has approved the Annual Plan 2025-26 with an outlay of ₹12,152 crore for 28 works covering 457 km in the State of Andhra Pradesh. In addition, 3 works covering 383 km at a cost of Rs.26,453 crore during 2025-26 have been planned by National Highways Authority of India.

(c) and (d): The development and expansion of industrial corridors is undertaken by the Department for Promotion of Industry and Internal Trade (DPIIT), under the Ministry of Commerce and Industry. The Ministry of Road Transport and Highways provides connectivity to industrial nodes through NHs. Details of NH projects in progress or planned during 2025-26 near industrial corridors including

the Visakhapatnam–Chennai Industrial Corridor in the State of Andhra Pradesh are given in the enclosed **Statement**.

(e): Yes, Sir. The Green Highways (Plantation, Transplantation, Beautification & Maintenance) Policy, 2015 applies to all National Highways across the country, including those in the State of Andhra Pradesh, with the objective of promoting the greening of NH corridors. Plantation along the Right of Way of NHs is carried out in accordance with this policy.

(f): Government in this Ministry has promoted the adoption of eco-friendly, green, and sustainable materials, as well as advanced construction practices and technologies, for road construction projects across the country, including in the State of Andhra Pradesh. A variety of such materials including fly ash, slag, construction and demolition waste, inert landfill material, waste plastic, crumb rubber modified bitumen, recycled pavement materials, geosynthetics (including jute and coir), bamboo crash barriers, bio-bitumen, bio-engineering measures for slope protection, and ground granulated blast furnace slag are being used in different NH projects, depending on their availability and feasibility.

(g): Bridges are generally constructed as part of NH development and upgradation projects. No major stand-alone bridge project and no tunnel project are planned during 2025-26 in the State of Andhra Pradesh.

STATEMENT

Details of NH projects which are in progress/planned during 2025-26 near industrial corridors in the State of Andhra Pradesh

Sl. No	Name of Corridor	Name of Project	Total Length (Km)	Total Project Cost (Rs.in Cr.)	Cumulative Physical Progress (in %)
1	Chennai Bengaluru Industrial Corridor (CBIC)	6-laning of Dedicated Port Road to Krishnapatnam Port from NH-16 at Ramadasu Kandrika (Pkg -1)	18.975	341.36	73
		4-laning of Chilakaru Cross road to Turpu Kanupuru and 6-laning of Turpu Kanupuru to Port South Gate section of NH-516W (Pkg-2)	36.06	909.47	36
		4-laning of Thamminapatnam to Mollur section of NH-516W and 6 laning for extension of Dedicated port road on NH-67 (Pkg-3)	15.95	609.43	60
		6-laning of Naidupeta-Turpu Kanupuru section of NH-71 (Pkg-4)	34.881	1398.84	23
2	Vizag-Chennai Industrial Corridor (VCIC)	Kadapa to Rangampaeta cross section of NH-40 including provision of a spur from NH-40 to Koppaerthy Industrial Node	At DPR stage		
3	Hyderabad-Bengaluru Industrial Corridor (HBIC)	Kurnool-Kadapa section of NH-40 including provision of a spur connecting Orvakal node	At DPR stage		

उत्तराखंड में विद्युत उत्पादन

4689. श्री त्रिवेन्द्र सिंह रावत:

क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या उत्तराखंड में विद्युत उत्पादन के लिए कोई वार्षिक या दीर्घकालिक लक्ष्य निर्धारित किया गया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (ख) क्या उत्तराखंड द्वारा राष्ट्रीय ग्रिड को प्रतिवर्ष विद्युत की बिक्री की जाती है और यदि हाँ, तो विगत तीन वर्षों में से प्रत्येक वर्ष के दौरान विद्युत की कितनी बिक्री की गई है;
- (ग) क्या अगले तीन वर्षों के दौरान उत्तराखंड से राष्ट्रीय ग्रिड को विद्युत आपूर्ति में वृद्धि अपेक्षित है और यदि हाँ, तो तत्संबंधी अनुमानित आंकड़े क्या हैं; और
- (घ) केंद्र सरकार द्वारा उत्तराखंड में विद्युत उत्पादन, विशेषकर जल विद्युत उत्पादन को बढ़ावा देने के लिए कौन-कौन सी प्रमुख योजनाएँ या परियोजनाएँ कार्यान्वित की जा रही हैं?

विद्युत मंत्रालय में राज्य मंत्री; तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद येसो नाईक):

- (क): देश के सभी उत्पादन केंद्रों के लिए ईंधन-वार उत्पादन कार्यक्रम सीईए द्वारा प्रतिवर्ष तैयार किया जाता है। उत्तराखंड स्थित उत्पादन केंद्रों के लिए वित्त वर्ष 2025-26 हेतु वार्षिक उत्पादन लक्ष्य 16,625 मिलियन यूनिट (एमयू) है।
- (ख): उत्तराखंड राज्य द्वारा दी गई रिपोर्ट के अनुसार, अस्थायी सामान्य नेटवर्क एक्सेस (टी-जीएनए) द्विपक्षीय और सामूहिक बाजार में उत्तराखंड द्वारा बेची गई निवल विद्युत का विभाजन संलग्न **विवरण-I** में दिया गया है।
- (ग) और (घ): वर्तमान में, उत्तराखंड में चार (4) जलविद्युत परियोजनाएँ कार्यान्वित की जा रही हैं, जैसा कि संलग्न **विवरण-II** में दिया गया है। इसके अतिरिक्त, उत्तराखंड द्वारा दी गई सूचना के अनुसार,

उत्तराखंड जल विद्युत निगम लिमिटेड (यूजेवीएनएल) द्वारा राज्य ग्रिड को विद्युत आपूर्ति हेतु 266 मेगावाट/665 मेगावाट घंटा क्षमता की बैटरी ऊर्जा भंडारण प्रणाली (बीईएसएस) और 61.25 मेगावाट क्षमता की सौर परियोजनाएँ अगले तीन वर्षों में शुरू होने की अपेक्षा है।

विवरण-I

अस्थायी सामान्य नेटवर्क एक्सेस (टी-जीएनए) द्विपक्षीय और सामूहिक बाजार में उत्तराखंड द्वारा बेची जाने वाली निवल विद्युत का विभाजन

वित्त वर्ष	क्रय (एमयू)	विक्रय (एमयू)	निवल (एमयू)
2023-24	2,267	561	1,706
2024-25	10,831	3,995	6,836
2025-26*	1,761	10,986	-9,225

नोट: 1)*10 अगस्त 2025 तक के आंकड़े

2) इस आंकड़े में उत्तराखंड राज्य (डिस्कॉम, राज्य एम्बेडेड उत्पादक, आईपीपी और भार) शामिल हैं।

विवरण-II

उत्तराखंड में कार्यान्वित की जा रही जलविद्युत परियोजनाएं

क्रम सं	परियोजना/कार्यकारी एजेंसी का नाम	जिला	संस्थापित क्षमता	नदी का जलाशय	कमीशनिंग की अनुमानित तिथि
1	विष्णुगाड पीपलकोटी (टीएचडीसी)	चमोली	444 मेगावाट (4x111 मेगावाट)	अलकनंदा/गंगा	2026-27 (मार्च '27)
2	तपोवन विष्णुगाड (एनटीपीसी)	चमोली	520 मेगावाट (4x130 मेगावाट)	धौलीगंगा/अलकनंदा और/गंगा	2028-29 (मार्च '29)
3	लखवाड़ बहुउद्देशीय परियोजना(यूजेवीएनएल)	देहरादून और टिहरी गढ़वाल	300 मेगावाट (3x100)	यमुना	2031-32 (दिसम्बर '31)
4	टिहरी पंप भंडारण स्टेशन (टीएचडीसी)	टिहरी गढ़वाल	500 (2x250 मेगावाट)	भिलंगना/भागीरथी/गंगा	2025-26 (अक्टूबर '25)#

(#)टिहरी पीएसएस की 4 (चार) इकाइयों में से, 250 मेगावाट की 2 (दो) इकाइयों को क्रमशः दिनांक 05.06.2025 और दिनांक 05.07.2025 को शुरू किया गया।

टीएचडीसी: टिहरी हाइड्रो डेवलपमेंट कॉर्पोरेशन लिमिटेड

यूजेवीएनएल: उत्तराखंड जल विद्युत निगम लिमिटेड

प्रधानमंत्री जनजातीय कल्याण ग्राम अभियान के अंतर्गत गांव

4690. श्री कौशलेन्द्र कुमार:

श्री दिनेश चंद्र यादव:

श्री गिरिधारी यादव:

क्या **जनजातीय कार्य** मंत्री यह बताने की कृपा करेंगे कि:

(क) प्रधानमंत्री जनजातीय उन्नत ग्राम अभियान (पीएमजेयूजीए) की वर्तमान स्थिति क्या है;

(ख) उक्त अभियान के अंतर्गत चयनित गांवों की राज्यवार और जिलावार सूची क्या है; और

(ग) इसके अंतर्गत अब तक स्वीकृत और उपयोग की गई निधि का गांववार ब्यौरा क्या है?

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):

(क) और (ग): धरती आबा जनजातीय ग्राम उत्कर्ष अभियान में 17 लाइन मंत्रालयों द्वारा कार्यान्वित 25 उपाय शामिल हैं और इसका उद्देश्य 5 वर्षों में 30 राज्यों/संघ राज्यक्षेत्रों के 549 जिलों और 2,911 ब्लॉकों में 5 करोड़ से अधिक जनजातियों को लाभान्वित करते हुए 63,843 गांवों में बुनियादी ढांचे के अंतरों को दूर करना, स्वास्थ्य, शिक्षा, आवास, विद्युतीकरण, दूरसंचार तक पहुंच में सुधार करना और आजीविका के अवसर प्रदान करना है।

18.08.2025 तक डीएजेजीयूए योजना के अंतर्गत वर्तमान प्रगति/उपलब्धि नीचे दी गई है:

क्र. सं.	मंत्रालय	गतिविधि	मिशन लक्ष्य (2024-2028)	उपलब्धि
1	ग्रामीण विकास मंत्रालय (एमओआरडी)	प्रधानमंत्री आवास योजना (पीएमएवाई) - ग्रामीण (एमओआरडी)	20 लाख पक्के मकान	स्वीकृत आवास: 12,56,309 पूर्ण आवास: 4,97,384
2		प्रधानमंत्री ग्राम सड़क योजना पीएमजीएसवाई (एमओआरडी)	25,000 किमी सड़क	जम्मू-कश्मीर संघ राज्यक्षेत्र में डीए-जेजीयूए के तहत 62 सड़कें (296.301 किमी) स्वीकृत की गई हैं

				छत्तीसगढ़ के 606 सड़कों (2,102.565 किमी) के प्रस्ताव पर 11.07.2025 को आयोजित प्री-ईसी में चर्चा की गई
3	जल शक्ति मंत्रालय	जल जीवन मिशन (जेजेएम)	प्रत्येक पात्र गाँव/टोला लगभग 63000 गाँव	स्वीकृत गाँव: 62,518 संतुष्ट गाँव: 26,607
4	विद्युत मंत्रालय	नवस्वरूपित वितरण क्षेत्र योजना - आरडीएसएस	प्रत्येक अविद्युतीकृत घर और असंबद्ध सार्वजनिक संस्थान (लगभग 2.35 लाख)	- स्वीकृत: 2,83,325 (2,79,122 घर और 4203 सार्वजनिक स्थान) - विद्युतीकृत: 11,823 (घर + सार्वजनिक स्थान)
5	नवीन एवं नवीकरणीय ऊर्जा मंत्रालय	नई सौर ऊर्जा योजना- पीएम सूर्या	प्रत्येक अविद्युतीकृत घर और सार्वजनिक संस्थान जो ग्रिड के अंतर्गत कवर नहीं किए गए हैं।	नए दिशानिर्देशों के अनुसार अंतराल पहचान प्रक्रिया जारी
6	स्वास्थ्य एवं परिवार कल्याण मंत्रालय	पीएम आयुष्मान भारत स्वास्थ्य अवसंरचना मिशन - पीएम एबीएचआईएम	1000 एमएमयू	स्वास्थ्य एवं परिवार कल्याण मंत्रालय के अनुसार 70 एमएमयू पुनः मार्गबद्ध कर संचालित।
7	महिला एवं बाल विकास मंत्रालय	आंगनवाड़ी केंद्र- पोषण 2.0 (आईसीडीएस)	8000 सक्षम आंगनवाड़ी केंद्र (2000 नए आंगनवाड़ी केंद्र और 6000 उन्नयन)	- स्वीकृत: 875 नए आंगनवाड़ी केंद्र - कार्यशील: 282 आंगनवाड़ी केंद्र (राजस्थान- 115, तमिलनाडु- 3 और कर्नाटक- 164)
8	स्कूल शिक्षा एवं साक्षरता विभाग, शिक्षा मंत्रालय	समग्र शिक्षा अभियान (एसएसए)	1000 छात्रावास	- 692 छात्रावास स्वीकृत किए गए हैं

9	आयुष मंत्रालय	राष्ट्रीय आयुष मिशन	ईएमआरएस में 700 पोषण वाटिकाएँ	मसौदा दिशानिर्देश विचार-विमर्श अधीन।
10	संचार मंत्रालय	सार्वभौमिक सेवा दायित्व निधि (यूएसओएफ)	5252 गाँव	लक्ष्य: 5252 गाँव पहले से कवर किए गए: 1460 गाँव स्वीकृत गाँव: 3,389 कवर किए गए गाँव: 2,063
11	पर्यटन मंत्रालय	जिम्मेदार पर्यटन (स्वदेश दर्शन)	1000 गृह-प्रवास (होम स्टे)	दिशानिर्देश जारी कर दिए गए हैं महाराष्ट्र और आंध्र प्रदेश राज्यों ने प्रस्ताव प्रस्तुत कर दिए हैं
12	कौशल विकास और उद्यमिता मंत्रालय	जन शिक्षण संस्थान (जेएसएस) योजना	(i) जनजातीय जिलों में कौशल केंद्र (ii) 1000 वन धन विकास केन्द्रों और जनजातीय समूहों का प्रशिक्षण	कौशल केंद्र: 6 करोड़ रुपये जारी। 30 कौशल केंद्र स्वीकृत। सोनभद्र (उत्तर प्रदेश) में पहला जनजातीय कौशल केंद्र का उद्घाटन। वन धन विकास केंद्रों का प्रशिक्षण: वित्त वर्ष 24-25 के लिए: 50 वन धन विकास केंद्रों में प्रशिक्षण कार्यक्रमों के लिए 2.21 करोड़ रुपये जारी किए गए। एमओटी कार्यक्रम के अंतर्गत प्रत्येक वन धन विकास केंद्र में 2 मास्टर प्रशिक्षकों को प्रशिक्षित किया जा रहा है, जो चिन्हित 50 वन धन विकास केंद्रों में क्षमता निर्माण प्रशिक्षण देंगे। अब तक 100 में से 30 मास्टर प्रशिक्षकों को प्रशिक्षित किया जा चुका है। वित्त वर्ष 25 के लिए- ट्राइफेड से 250 वन धन विकास केंद्रों की सूची की प्रतीक्षा है। 31 सितंबर तक: कौशल विकास

				केंद्रों में प्रशिक्षण के लिए आवर्ती अनुदान के लिए 4 करोड़ रुपये और 50 वीडिवीके में प्रशिक्षण के लिए 5.16 करोड़ रुपये जारी होने की उम्मीद है।
13	कृषि एवं किसान कल्याण मंत्रालय	राष्ट्रीय कृषि विकास योजना (आरकेवीवाई)	एफआरए पट्टा धारकों को सतत कृषि सहायता (लगभग 2 लाख)	प्रधानमंत्री राष्ट्रीय कृषि विकास योजना (पीएम-आरकेवीवाई) के दिशानिर्देशों को आशोधित किया गया है और 4 राज्यों असम (67000), मध्य प्रदेश (95672), ओडिशा (5920) और जम्मू-कश्मीर (4505) के लिए प्रस्तावों को अनुमोदन दिया गया है, जिससे कुल 1,73,097 लाभार्थी लाभान्वित होंगे। प्रधानमंत्री राष्ट्रीय कृषि विकास योजना (पीएम-आरकेवीवाई) के दिशानिर्देशों को आशोधित किया गया है और 4 राज्यों असम (67000), मध्य प्रदेश (95672), ओडिशा (5920) और जम्मू-कश्मीर (4505) के लिए प्रस्तावों को अनुमोदन दिया गया है, जिससे कुल 1,73,097 लाभार्थी लाभान्वित होंगे। वित्त वर्ष 25-26 के लिए अनुमोदित बजट 325 करोड़ रुपये है, जिसमें से पूर्वोत्तर क्षेत्र के लिए 50 करोड़ रुपये और अन्य राज्यों के लिए 275 करोड़ रुपये हैं।

14	मत्स्य पालन विभाग	प्रधानमंत्री मत्स्य संपदा योजना (पीएमएमएसवाई)	जनजातीय मछुआरों को सहायता: 10,000 आईएफआर और 1000 सीएफआर	दिशानिर्देशों को आशोधित किया गया है। क्षेत्रीय परामर्श किया गया है। 10 राज्यों/केंद्र शासित प्रदेशों, अर्थात् असम, झारखंड, नागालैंड, त्रिपुरा, गोवा, मध्य प्रदेश, महाराष्ट्र, बिहार, छत्तीसगढ़ और हिमाचल प्रदेश के लिए प्रस्तावों को अनुमोदन दिया गया है जिसकी कुल परियोजना लागत 5218 लाख रुपये है - जिसमें केंद्र का हिस्सा 2968.91 लाख रुपये, राज्य का हिस्सा 1747.99 लाख रुपये और लाभार्थी का हिस्सा 501.10 लाख रुपये है।
15	पशुपालन और डेयरी विभाग	राष्ट्रीय पशुधन मिशन	8500 आईएफआर धारकों को पशुधन प्रबंधन सहायता	राष्ट्रीय पशुधन मिशन के अंतर्गत डीए-जेजीयूए के कार्यान्वयन हेतु दिशानिर्देश 29.11.2024 को राज्यों को जारी किए गए। राज्यों से प्रस्ताव मांगे गए हैं। ओडिशा के लिए परियोजना प्रस्ताव, जिसमें 27 जिलों में 1,050 इकाइयों (बकरी, मुर्गी, सुअर इकाइयाँ) की सूची शामिल है, जिसकी कुल लागत 1 करोड़ रुपये है, को अनुमोदन दिया गया है। निम्नलिखित राज्यों से प्रस्ताव प्राप्त हुए हैं और विचाराधीन हैं: मध्य प्रदेश-1 करोड़ रुपये, असम-1.5 करोड़ रुपये, गुजरात-30 लाख रुपये और सिक्किम-1.5 करोड़ रुपये

16	जनजातीय कार्य मंत्रालय	पीएमएएजीवाई/टीडी को एससीए	100 टीएमएमसी - बहुउद्देश्यीय विपणन केंद्र	20 राज्यों में 78 टीएमएमसी को अनुमोदन दिया गया है
			जनजातियों के लिए आश्रम विद्यालयों/सरकारी विद्यालयों और छात्रावासों का उन्नयन	20 राज्यों में स्कूलों की 5876 परियोजनाओं को अनुमोदन
			एफआरए दावा समर्थन	(i) 90,000 हेक्टेयर से अधिक वन भूमि को कवर करने वाली 920 सामुदायिक वन संसाधन अधिकार प्रबंधन योजनाओं की तैयारी के प्रस्तावों को अनुमोदन दिया गया है। (ii) 17 राज्य स्तर, 324 जिला स्तर और 90 उप-मंडल स्तर पर एफआरए प्रकोष्ठों की स्थापना के प्रस्ताव को अनुमोदन दिया गया है। और 6 राज्यों को निधि जारी कर दी गई है। (iii) 4 राज्यों के अपने पोर्टल हैं और 5 राज्यों के लिए दावा प्रक्रिया के डिजिटलीकरण को अनुमोदन दिया गया है।
			17 राज्यों में सिकल सेल रोग के लिए सीओसी	14 राज्यों में 15 सीओसी अनुमोदित

(ख.) उक्त अभियान के अंतर्गत चयनित गांवों की राज्यवार एवं जिलावार सूची नीचे दिए गए यूआरएल पर देखी जा सकती है:-

<https://tribal.nic.in/downloads/dajgua/Statement-IListVillagesunderDA-JGUA.pdf>

TREATMENT OF WASTE IN JALANDHAR

4691. SHRI CHARANJIT SINGH CHANNI:-

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government is aware that the National Green Tribunal (NGT) has raised serious concerns about poor waste disposal in Jalandhar and if so, the details thereof;
- (b) whether it is true that only 120 Tonnes Per Day (TPD) of waste is being treated out of 500 TPD and the rest is becoming legacy waste in Jalandhar and if so, the steps taken to improve the situation and follow the Solid Waste Management Rules, 2016;
- (c) whether the Government has provided any support or funds for new waste treatment plants, garbage transfer centres or electric vehicles for waste collection in the city and if so, the details thereof; and
- (d) whether the Government proposes to impose stricter fines or use technology like CCTV cameras to stop illegal garbage dumping in urban areas like Jalandhar and if so, the expected timeline for implementation of these steps?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) to (d): Sanitation is a State subject under 7th schedule of the Constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It

is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management (SWM) & Used Water Management (UWM) and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid and liquid waste.

To support Urban Local Bodies (ULBs) with adequate sanitation and solid waste management systems, Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective of Open Defecation Free (ODF) cities and for scientific processing of Municipal Solid Waste (MSW) generated in all urban areas of the country including Jalandhar. To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste. Under SBM-U, funds are released by Government of India to the States/UTs on the basis of their action plan duly approved by State Level Technical Committee (SLTC) which are further transmitted to ULBs by the concerned State/UT Govt. City-wise details of financial assistance/projects approved is not maintained.

State of Punjab has been allocated an amount of ₹1054.20 crores under SBM-U 2.0, out of which ₹294.20 crores are earmarked for SWM component. As per the City Solid Waste Action Plan (CSWAP) for the State of Punjab, Waste to Compost (WtC) plants of 600.10 tonnes per day (TPD), Bio-methanation Plants of 1544 TPD, , Material Recovery Facilities (MRFs) of 597.09 TPD, Sanitary Landfill (SLF) of 680.83 TPD, Waste to Electricity (WtE) plants of 831 TPD Construction & Demolition (C&D) waste processing plants of 374 TPD, remediation of 53.89 lakh ton of legacy waste alongwith 20 Mechanical Road sweepers with total project cost of ₹893.52 crores having central share of ₹293.29 crores have been approved so far. Out of the approved Central share ₹84.04 crores have already been claimed by the State. Details of all the projects under SBM-U reported by State of Punjab are available at SBM-U, MoHUA portal <https://sbmurban.org/swachh-bharat-mission-progress>.

PMFME IN RAJASTHAN

4692. SHRI DUSHYANT SINGH:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the current status of the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme and the number of micro, small and medium enterprises that benefited therefrom including the total amount of credit disbursed under this scheme in the State of Rajasthan particularly in the Jhalawar-Baran Lok Sabha Constituency;

- (b) the key components and the incentives offered under this scheme and the manner in which it aligns with the Government's vision of "Atmanirbhar Bharat";
- (c) whether the Government has encountered any major challenges in implementing the PMFME scheme including but not limited to outreach, credit access, documentation requirements and awareness and if so, the details of the measures envisaged to address the same; and
- (d) the success achieved under the PMFME scheme and whether the scheme has been able to achieve its core objectives within the stipulated timelines particularly in aspirational and backward areas of the country?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):

(a): Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme" for extending credit linked subsidy to the interested individual/entity for upgradation of existing or setting up of new micro-food processing facility, in accordance with the scheme guidelines. 1,44,517 loans have been sanctioned to beneficiaries under credit linked subsidy located in various States/ UTs. For the State of Rajasthan, 1145 loans have been sanctioned under credit linked subsidy out of which 27 loans are in Jhalawar-Baran Lok Sabha Constituency (including Jhalawar & Baran district).

(b): The details of key components and incentives offered to Micro Food Processing Enterprises under PMFME Scheme are given in the enclosed **Statement**.

(c): To address the challenges faced in implementation of PMFME Scheme, Ministry regularly conducts meeting with lending banks and State/ UT Governments. Further, such issues are also taken up with Department of Financial Services (DFS) level and State Level Bankers Committee (SLBC) meetings as and when required.

(d): The core objectives of the PMFME scheme is to enhance the competitiveness of existing individual micro-enterprises in the unorganized segment of the food processing industry and promote formalization of the sector. Under the scheme, 1,44,517 loans have been sanctioned under Credit Linked Subsidy in the country including aspirational and backward areas. In addition, 3,48,907 SHG members have been sanctioned for Seed Capital as on 30th June 2025.

STATEMENT

Details of key components and incentives offered to Micro Food Processing Enterprises under PMFME Scheme

The details of support available under Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) Scheme are as under:

(i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit;

- (ii). *Support to SHGs for seed capital:* Seed capital @ Rs. 40,000/- per member of SHG engaged in food processing for working capital and purchase of small tools subject to maximum of Rs. 4 lakh per SHG Federation.
- (iii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure. The common infrastructure will also be available for other units and public to utilize on hiring basis for substantial part of the capacity.
- (iv). *Branding and Marketing Support:* Grant upto 50% for Branding and Marketing to groups of FPOs/ SHGs/ Cooperatives or an SPV of micro food processing enterprises.
- (v). *Capacity Building:* The scheme envisages training for Entrepreneurship Development Program (EDP) modified to meet the requirement of food processing industry and product specific skilling.

IMPLEMENTATION OF PARVATMALA SCHEME

4693. SHRI TANGELLA UDAY SRINIVAS:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the current status of the Parvatmala Scheme including the number of ropeway projects approved, under construction and completed, State-wise;

- (b) the total funds allocated, released and utilised for these projects since the launch of the scheme, project and year-wise;
- (c) the details of the Public-Private Partnership (PPP) model being followed for implementing the scheme including the role of private sector players;
- (d) the economic, environmental and tourism-related benefits expected from the scheme particularly in reducing road congestion and pollution in hilly and remote areas;
- (e) whether any proposals have been received from the State Government of Andhra Pradesh for inclusion under the Parvatmala Scheme and if so, the details thereof; and
- (f) whether the Government proposes to identify and develop ropeway projects in Andhra Pradesh especially in tourist hubs and tribal areas and if so, the steps being taken in this regard?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a) and (b): Ropeways Development Programme- “Parvatmala” was announced in the Union Budget 2022-23. Under this programme, 10 projects costing Rs 8,151 crore are approved/under construction. The state-wise details of approved projects are as under:

S. No.	State / UT	No. of Projects
1	Uttar Pradesh	02 Nos.
2	Himachal Pradesh	01 Nos.

3	Madhya Pradesh	02 Nos.
4	Haryana	01 Nos.
5	Jammu & Kashmir	01 Nos.
6	Uttarakhand	02 Nos.
7	Maharashtra	01 Nos.

(c): The ropeway projects under Parvatmala are being implemented primarily on Hybrid Annuity Mode (HAM) and Design Build Finance Operate Transfer (DBFOT) mode.

The Concessionaire of the project is responsible for construction, operations and maintenance of the project during the Concession Period. For HAM projects, 100% revenue is to be collected by the Authority. On the other hand, for DBFOT projects, revenue is to be collected by the Concessionaire, with a provision for revenue support by the Authority if the actual ridership falls below 80% of the annual target, and for revenue sharing with the Authority if the actual ridership goes above 120% of the annual target, as per terms of concession agreement. Additionally, the maximum fare is notified by the concerned State Government/Union Territory Administration in accordance with the provisions of the respective State Ropeway Acts.

(d): The key benefits of the ropeway infrastructure include regional growth, ease of last-mile transportation, and tourism promotion.

(e) and (f): The development of transportation infrastructure including ropeways is a continuous process. The Government receives proposals from various State

Governments from time to time, including Andhra Pradesh. Decisions are taken based on techno-financial outcome of the Detailed Project Report (DPR), fulfilment of the criteria, requirement of connectivity and inter-se priority.

पेट्रोलियम उत्पादों को वस्तु और सेवा कर के अंतर्गत लाना

4694. श्री ज्ञानेश्वर पाटील:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार के पास पेट्रोल और पेट्रोलियम उत्पादों को वस्तु और सेवा कर (जीएसटी) के दायरे में लाने का कोई प्रस्ताव है;
- (ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और मध्य प्रदेश सहित विभिन्न राज्यों की स्थिति क्या है और यदि नहीं, तो इसके क्या कारण हैं;
- (ग) क्या वित्त मंत्रालय को विगत पाँच वर्षों के दौरान पेट्रोल और अन्य पेट्रोलियम उत्पादों को जीएसटी के दायरे में लाने हेतु कोई प्रस्ताव प्राप्त हुआ है;
- (घ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और मध्य प्रदेश की स्थिति क्या है;
- (ङ) क्या सरकार ने पेट्रोल और पेट्रोलियम उत्पादों को जीएसटी के दायरे में लाने के प्रभाव के संबंध में कोई अध्ययन कराया है; और
- (च) यदि हाँ, तो तत्संबंधी राज्य-वार ब्यौरा क्या है?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):

- (क) और (ख): संविधान का अनुच्छेद 279 क (5) प्रावधान करता है कि वस्तु एवं सेवा कर परिषद उस तिथि की सिफारिश करेगा, जिस तिथि से पेट्रोलियम क्लूड, हाई स्पीड डीजल, मोटर स्पिरिट (आमतौर पर जिसे पेट्रोल कहा जाता है), प्राकृतिक गैस और विमानन टरबाइन ईंधन (एटीएफ) पर वस्तु एवं सेवा

कर लगाया जाएगा। सीजीएसटी अधिनियम, 2017 की धारा 9(2) के अनुसार, इन उत्पादों को जीएसटी में शामिल करने हेतु जीएसटी परिषद की सिफारिश की आवश्यकता होगी। अब तक, जीएसटी परिषद, जिसमें सभी राज्यों का प्रतिनिधित्व है, ने इन वस्तुओं को जीएसटी के तहत शामिल करने के लिए कोई सिफारिश नहीं की है। वर्तमान में, एलपीजी, जीएसटी व्यवस्था में कवर होती है।

(ग) और (घ): जीएसटी परिषद ने 21 दिसंबर 2024 को आयोजित अपनी 55वीं बैठक में एटीएफ, जो कि पेट्रोलियम उत्पादों में से एक है, को जीएसटी व्यवस्था के अंतर्गत शामिल करने पर चर्चा की थी। हालाँकि, परिषद द्वारा उक्त प्रस्ताव को अस्वीकार कर दिया गया था।

(ङ) और (च): चूँकि उपरोक्त उत्पाद जीएसटी में कवर नहीं होते हैं तथा जीएसटी परिषद द्वारा अभी तक कोई भी सिफारिश नहीं की गई है, इसलिए, उपभोक्ताओं पर मूल्यों के संभावित प्रभाव का आकलन करना जल्दबाजी होगा।

शहरी ठोस अपशिष्ट को संपीड़ित जैव-गैस में परिवर्तित करना

4695. श्रीमती रूपकुमारी चौधरी:

श्री विश्वेश्वर हेगड़े कागेरी:

श्री तेजस्वी सूर्या:

डॉ. हेमंत विष्णु सवरा:

श्रीमती शोभनाबेन महेन्द्रसिंह बारैया:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार सर्कुलर इकोनॉमी को बढ़ावा देने के लिए देश भर में शहरी ठोस अपशिष्ट को संपीड़ित जैव-गैस (सीबीजी) में परिवर्तित करने को बढ़ावा दे रही है;
- (ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

- (ग) विगत दस वर्षों में से प्रत्येक वर्ष के दौरान छत्तीसगढ़ और महाराष्ट्र सहित देश भर में स्थापित शहरी अपशिष्ट-आधारित सीबीजी संयंत्रों की संख्या कितनी है और उनका राज्य-वार, स्थान-वार और क्षमता-वार ब्यौरा क्या है;
- (घ) इन सीबीजी संयंत्रों द्वारा अब तक कितना शहरी ठोस अपशिष्ट प्रसंस्कृत किया गया है;
- (ङ) इन संयंत्रों का उक्त राज्यों सहित देश के पर्यावरण पर क्या प्रभाव है; और
- (च) क्या मुंबई, ठाणे, पालघर और दिल्ली जैसे बड़े शहरों में शहरी ठोस अपशिष्ट को संपीड़ित जैव-गैस में परिवर्तित करने के लिए कोई विशेष पहल आरम्भ की गई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):

(क) से (च): सरकार ने चक्रीय अर्थव्यवस्था को प्रोत्साहित करने के निमित्त जैविक कचरे [नगरपालिका ठोस अपशिष्ट (एमएसडब्ल्यू) सहित] को बायोगैस, संपीड़ित बायोगैस (सीबीजी) और जैविक खाद में रूपांतरण को बढ़ावा देने के लिए कई मंत्रालयों और विभागों को शामिल करते हुए एक "समग्र सरकार" का दृष्टिकोण अपनाया है। किफायती परिवहन के लिए दीर्घ-कालिक विकल्प (सतत) के तहत तेल और गैस विपणन कंपनियों के साथ दीर्घकालिक समझौतों के माध्यम से सीबीजी के उठान के लिए सुनिश्चित मूल्य; राष्ट्रीय जैव ऊर्जा कार्यक्रम की अम्ब्रेला योजना जो अन्य बातों के साथ-साथ सभी प्रकार के सीबीजी/बायोगैस संयंत्रों को केंद्रीय वित्तीय सहायता प्रदान करती है; स्वच्छ भारत मिशन शहरी 2.0 के तहत नगरपालिका ठोस अपशिष्ट-आधारित सीबीजी परियोजनाओं के लिए अतिरिक्त केंद्रीय सहायता उपलब्ध करवाना; उर्वरक नियंत्रण आदेश 1985 के तहत सीबीजी संयंत्रों से उत्पादित जैव-खाद को किण्वित जैविक खाद और तरल किण्वित जैविक खाद के रूप में शामिल करना; सीबीजी परियोजनाओं से उत्पादित जैविक उर्वरक को प्रोत्साहित करने के लिए बाजार विकास सहायता प्रदान करना; सीबीजी

परियोजनाओं को मामला-दर-दर आधार पर 'श्वेत श्रेणी' के तहत शामिल करना; प्राथमिकता क्षेत्र ऋण के अंतर्गत सीबीजी परियोजनाओं को शामिल करना; सीबीजी परियोजनाओं के वित्तपोषण के लिए विभिन्न बैंकों से ऋण उत्पाद; आदि विभिन्न उपाय किए हैं।

सरकार द्वारा अतिरिक्त पहल जैसे कि सीजीडी नेटवर्क में सीएनजी के साथ सीबीजी के समन्वय के लिए दिशानिर्देश; नगर गैस वितरण (सीजीडी) नेटवर्क में सीबीजी के इंजेक्शन के लिए पाइपलाइन अवसंरचना (डीपीआई) के विकास के लिए एक योजना; और सीजीडी नेटवर्क के सीएनजी (टी) और पीएनजी (डी) खंड में सीबीजी की चरणबद्ध अनिवार्य बिक्री भी शुरू की गई है।

इसके अलावा, एमएसडब्ल्यू (छत्तीसगढ़ और महाराष्ट्र राज्य सहित) के वैज्ञानिक प्रबंधन को बढ़ावा देने के लिए, सरकार विभिन्न प्रकार की अपशिष्ट प्रसंस्करण सुविधाओं को बढ़ावा दे रही है, जिसमें सामग्री पुनर्प्राप्ति सुविधाएं (एमआरएफ), खाद संयंत्र, जैव-मीथेनेशन संयंत्र, अपशिष्ट व्युत्पन्न ईंधन (आरडीएफ) प्रसंस्करण सुविधाएं, प्लास्टिक अपशिष्ट प्रसंस्करण सुविधाएं, अपशिष्ट से बिजली संयंत्र, निर्माण और विध्वंस (सी एंड डी) अपशिष्ट संयंत्र, सैनिटरी लैंडफिल जिसमें अपशिष्ट से ऊर्जा संयंत्र और सीबीजी संयंत्र शामिल हैं। तथापि, राज्य अपने संसाधनों, प्रौद्योगिकी, स्थलाकृति, शामिल अपशिष्ट के प्रकार, जलवायु परिस्थितियों आदि के आधार पर रूपांतरण की उपयुक्त विधि का विकल्प चुन सकते हैं।

पिछले दस वर्षों के दौरान देश में स्थापित एमएसडब्ल्यू/सीवेज अपशिष्ट आधारित सीबीजी संयंत्रों की संख्या, क्षमता और स्थल का ब्योरा संलग्न **विवरण** में दिया गया है।

एमएसडब्ल्यू आधारित सीबीजी परियोजनाओं की स्थापना से लैंडफिल का बोझ कम होता है, मीथेन उत्सर्जन पर रोकथाम लगती है, वैज्ञानिक अपशिष्ट प्रसंस्करण को बढ़ावा मिलता है; प्रदूषण स्तरों में कमी आती है; अपशिष्ट को स्वच्छ ऊर्जा एवं जैविक खाद में बदलती है जिससे चक्रीय अर्थव्यवस्था को बढ़ावा मिलता है।

विवरण**एमएसडब्ल्यू आधारित सीबीजी संयंत्रों की सूची**

क्र.	परियोजना का नाम	ज़िला	राज्य	फीड स्टॉक	फीडस्टॉक प्रसंस्करण क्षमता (टीपीडी)
1.	महिंद्रा वेस्ट टू एनर्जी सॉल्यूशंस लिमिटेड (पिडुगुराल्ला)	गुंटूर	आंध्र प्रदेश	एमएसडब्ल्यू	21.25
2.	महिंद्रा वेस्ट टू एनर्जी सॉल्यूशंस लिमिटेड	कुरनूल	आंध्र प्रदेश	एमएसडब्ल्यू	20
3.	महिंद्रा वेस्ट टू एनर्जी सॉल्यूशंस लिमिटेड	तिरुपति,	आंध्र प्रदेश	एमएसडब्ल्यू	42
4.	विजाग बायो-एनर्जी फ्यूल प्राइवेट लिमिटेड	विशाखापत्तनम	आंध्र प्रदेश	एमएसडब्ल्यू	30
5.	ब्लू प्लैनेट बायोफ्यूल प्राइवेट लिमिटेड	उत्तरी गोवा	गोवा	एमएसडब्ल्यू	12.5
6.	गेल (इंडिया) लिमिटेड	रांची	झारखंड	एमएसडब्ल्यू और गाय गोबर	150
7.	नेक्ससनोवस एयरपोर्ट वेस्ट मैनेजमेंट प्राइवेट लिमिटेड	देवनहल्ली, बेंगलोर	कर्नाटक	एमएसडब्ल्यू	52.5
8.	सस्टेनेबल इम्पैक्ट्स प्राइवेट लिमिटेड	रामनगर	कर्नाटक	एमएसडब्ल्यू	50
9.	इंदौर क्लीन एनर्जी प्राइवेट लिमिटेड	इंदौर	मध्य प्रदेश	एमएसडब्ल्यू	500
10.	नोबल एक्सचेंज एनवायरनमेंट सॉल्यूशंस पुणे एलएलपी	पुणे	महाराष्ट्र	एमएसडब्ल्यू	400
11.	अवनी डीएम ग्रीन एनर्जी प्राइवेट लिमिटेड	पुणे	महाराष्ट्र	एमएसडब्ल्यू	50
12.	मंडी गोबिंदगढ़	मंडी गोबिंदगढ़	पंजाब	एमएसडब्ल्यू	15
13.	स्पार्क बायो गैस प्राइवेट लिमिटेड	चेन्नई	तमिलनाडु	एमएसडब्ल्यू	140
14.	श्रीनिवास वेस्ट मैनेजमेंट सर्विसेज प्राइवेट	चेन्नई	तमिलनाडु	एमएसडब्ल्यू	100
15.	हैदराबाद इंटीग्रेटेड एमएसडब्ल्यू लिमिटेड	हैदराबाद	तेलंगाना	एमएसडब्ल्यू	160
16.	एवर एनवायरो रिसोर्स मैनेजमेंट प्राइवेट	प्रयागराज	उत्तर	एमएसडब्ल्यू	300
कुल					2043

सीवेज स्लज आधारित सीबीजी संयंत्रों की सूची

क्र.	परियोजना का नाम	जिला	राज्य	फीड स्टॉक	फीडस्टॉक प्रसंस्करण क्षमता (एमएलडी)
1	खिलारी इंफ्रास्ट्रक्चर प्राइवेट	लुधियाना	पंजाब	सीवेज	165
2	ब्रजधाम पावर प्राइवेट लिमिटेड	जयपुर	राजस्थान	सीवेज	87.5
3	एनर्जोन लॉजिस्टिक्स प्राइवेट	हैदराबाद	तेलंगाना	सीवेज गाद	339
4	एनर्जोन लॉजिस्टिक्स प्राइवेट	हैदराबाद	तेलंगाना	सीवेज गाद	172
5	एनारोबिक एनर्जी प्राइवेट	हरिद्वार	उत्तराखंड	सीवेज गाद	45
कुल					808

स्रोत: एमएनआरई, आवासन एवं शहरी कार्य मंत्रालय और पेट्रोलियम एवं प्राकृतिक गैस मंत्रालय

LACK OF AIRWORTHY PLANES

4696. SHRI MALVINDER SINGH KANG:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether it is a fact that the number of airworthy planes in the country is less than their requirement and if so, the details thereof; and
- (b) whether it is also a fact that there are inadequate arrangements for manufacturing and repair of such planes and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) and (b): Currently, 846 aircraft are being operated by scheduled operators in the country. The induction of aircraft into airline companies is a continuous process. Airline operators induct new aircraft to their existing fleet from time to time.

Directorate General of Civil Aviation (DGCA) has framed comprehensive Civil Aviation Requirements (CAR) on maintenance of Indian registered aircraft. DGCA approves Aircraft Maintenance Program prepared by the operator based on the Manufacturer's Maintenance Planning Documents (MPD), Aircraft Maintenance Manual (AMM), Engine Maintenance Manual (EMM) and other relevant documents. The operator may have its own or contract to other DGCA approved maintenance organisation for carrying out maintenance of aircraft.

HIGH SECURITY REGISTRATION PLATES

4697. SHRI ASADUDDIN OWAISI:

SHRIMATI PRATIBHA SURESH DHANORKAR:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the status of implementation of High Security Registration Plates (HSRP) in the country, State/UT-wise;
- (b) whether the Government is aware of counterfeiting of HSRP in certain parts of the country and if so, the details thereof;
- (c) the steps taken to detect and prevent such counterfeiting;

- (d) whether any steps have been taken to address issues related to the unavailability and distribution of HSRP, particularly in rural areas and if so, the details thereof;
- (e) the proportion of registered vehicles yet to comply with the HSRP rules, State-wise; and
- (f) whether the Government is aware that fees for HSRP are more than double in Maharashtra as compared to other States and if so, the reasons therefor and the steps taken to address this issue?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a) and (e): As per data available on VAHAN portal as on 12th August 2025, the total number of High Security Registration Plates affixed on the vehicles are 20,16,32,060. The status of implementation of High Security Registration Plates (HSRP) in the country, State/UT-wise is given in the enclosed **Statement**.

(b) and (c): The Central Government has made the following provision in Rule 50 (1) of Central Motor Vehicle Rule, 1989, regarding counterfeiting of High Security Registration Plates:

- (i) the plate shall be a solid unit made of 1.0 mm aluminum conforming to AIS:159:2019 as amended from time to time (till such time BIS specification is notified under the Bureau of Indian Standard Act, 2016 (11 of 2016) or ISO :7591). Border edges and corners of the plate shall be rounded to avoid injuries to the

extent of approx. 10 mm and the plates must have an embossed border. The plate shall be suitable for hot stamping and reflective sheet has to be guaranteed for imperishable nature for minimum five years. The fast colouring of legend and border to be done by hot stamping;

(ii) the plate shall bear the letters "IND" in blue colour on the extreme left center of the plate...and should be buried into the foil or applied by hot stamping and should be integral part of the plate;

(iii) each plate shall be protected against counterfeiting by applying chromium-based hologram, applied by hot stamping. Stickers and adhesive labels are not permitted. The plate shall bear a permanent consecutive identification number of minimum ten digits, to be laser branded into the reflective sheeting and hot stamping film shall bear a verification inscription....

(v) the plate shall be fastened with non-removable/non-reusable snap lock fitting system on rear of the vehicle:...

The Central Government has issued multiple advisories to the State Transport Departments, testing agencies and OEMs through Society of Indian Automobile Manufacturers (SIAM) regarding issuance of the High Security Registration Plates (HSRP) by some HSRP manufacturers in an unauthorised and illegal manner.

(d) and (f): The role of Central Government is to notify the rules/ regulations under the Central Motor Vehicles Rules 1989 in terms of provisions contained in the Motor

Vehicles Act, 1988. The implementation of the provisions of Motor Vehicles Act, 1988, and rules made under Central Motor Vehicles Rules, 1989 comes within the purview of concerned authorities of the State/ UTs. The determination or regulation of price of motor vehicle components, including HSRP does not come under the purview of Central Government

STATEMENT

State/UT-wise status of implementation of High Security Registration Plates (HSRP) in the country

S.N	State Name	Registered Vehicle Counts	HSRP affixed Vehicle Counts	HSRP Not affixed Vehicle Counts	Proportion of registered vehicles not affixed with HSRP (%)
1	Andaman & Nicobar Island	178660	50846	127814	71.54
2	Andhra Pradesh	18486709	2071421	16415288	88.80
3	Arunachal Pradesh	381030	135821	245209	64.35
4	Assam	6696875	5712308	984567	14.70
5	Bihar	14585767	8827595	5758172	39.48
6	Chandigarh	941998	379155	562843	59.75
7	Chhattisgarh	8850114	3969475	4880639	55.15
8	Delhi	15531306	7207453	8323853	53.59
9	Goa	1401847	472131	929716	66.32
10	Gujarat	26846368	22218786	4627582	17.24
11	Haryana	13951739	9177581	4774158	34.22
12	Himachal Pradesh	2474590	1953461	521129	21.06

13	Jammu and Kashmir	2437947	2276359	161588	6.63
14	Jharkhand	8285931	3186647	5099284	61.54
15	Karnataka	33607461	14207816	19399645	57.72
16	Kerala	18502182	4709555	13792627	74.55
17	Ladakh	54887	32510	22377	40.77
18	Lakshadweep	21497	508	20989	97.64
19	Madhya Pradesh	24556837	6572040	17984797	73.24
20	Maharashtra	40554743	18675101	21879642	53.95
21	Manipur	615464	205129	410335	66.67
22	Meghalaya	611430	246478	364952	59.69
23	Mizoram	415330	250729	164601	39.63
24	Nagaland	477388	158875	318513	66.72
25	Odisha	12298718	8163326	4135392	33.62
26	Puducherry	1469623	663372	806251	54.86
27	Punjab	14741079	9195395	5545684	37.62
28	Rajasthan	22380466	14942902	7437564	33.23
29	Sikkim	131870	69840	62030	47.04
30	Tamil Nadu	34229564	10712420	23517144	68.70
31	Tripura	845869	316576	529293	62.57
32	UT of DNH and DD	424206	129513	294693	69.47
33	Uttar Pradesh	51897298	28663484	23233814	44.77
34	Uttarakhand	4257109	2679750	1577359	37.05
35	West Bengal	17624293	13397702	4226591	23.98
36	Grand Total	400768195	201632060	199136135	49.69

Note: - The above data is of all states in Vahan 4 except Telangana (which is currently undergoing migration)

CREDIT GUARANTEE SCHEME

4698. SHRI MALAIYARASAN D.:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) the details of the Credit Guarantee Scheme including its objectives, eligibility criteria and coverage;
- (b) the number of Micro, Small and Medium Enterprises (MSMEs) that have availed benefits under the Credit Guarantee Scheme during the last three years in the State of Tamil Nadu;
- (c) whether the Government has undertaken any evaluation or impact assessment of the Credit Guarantee Scheme to measure its effectiveness in promoting MSME growth and access to finance;
- (d) the steps being taken to expand the scope of the Credit Guarantee Scheme to ensure greater access to credit, particularly for MSMEs in rural areas or those in emerging sectors; and
- (e) whether the Government is considering to bring any reforms to the Credit Guarantee Scheme and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a): The Ministry of Micro, Small and Medium Enterprises (MSME) implements the Credit Guarantee Scheme (CGS) for Micro and Small Enterprises (MSEs) through Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) with an objective to provide credit guarantees to its Member Lending Institutions for the

credit facilities extended by them to the MSEs without any collateral security and third-party guarantee. Guarantee ceiling under the Scheme is Rs.10 crore per borrower and the extent of guarantee coverage ranges from 75% to 90%, as per the category of borrower and /or geographical region.

(b): The total number of guarantees extended to MSEs under the Scheme in the last three years in the State of Tamil Nadu is as follows:

CGS - Guarantees Approved- Tamil Nadu		
Financial Year	No. of Guarantees approved	Amount approved (in Rs. Crore)
2022-23	61,883	7,114
2023-24	1,13,815	15,061
2024-25	1,79,817	21,447

(c): To measure the effectiveness of CGS in promoting MSEs growth and access to finance, the Government has undertaken evaluation study of the Scheme in 2017 and 2021.

(d) and (e): To expand the scope of the Scheme and to ensure greater access to credit for MSEs, including those in rural areas and in emerging sectors, CGS was revamped effective from 01.04.2023, following a corpus infusion of Rs. 9,000 crore into CGTMSE. As part of the revamp, the ceiling of guarantee coverage was enhanced from Rs. 2 crore to Rs.5 crore and the Standard Rate of the Annual Guarantee Fee (AGF) was reduced by 50%, to as low as 0.37% per annum.

Further, the Ministry of MSME, Government of India, has recently enhanced the ceiling of guarantee coverage from Rs.5 crore to Rs.10 crore and has rationalised the Annual Guarantee Fee for guarantees above Rs.1 crore, effective from 01.04.2025.

IMPLEMENTATION OF NEFMS FOR DBT OF WAGES

4699. DR. GUMMA THANUJA RANI:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state: -

- (a) the measures taken to ensure the efficient implementation of the National Electronic Fund Management System (NeFMS) for wage payments under the Direct Benefit Transfer (DBT) mode, particularly for wage seekers in tribal areas of Andhra Pradesh who have to travel significant distances to claim their wages; and
- (b) whether the Government has received any feedback or complaints regarding the accessibility and efficiency of the DBT mode for wage payments and scholarship disbursements to Scheduled Tribe (ST) students and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

- (a) and (b): As far as the scholarship schemes implemented by Ministry of Tribal Affairs for ST students in concerned, Ministry has not received any complaint regarding accessibility and efficiency of the DBT mode.

Further, the Ministry of Rural Development has informed that the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005 is an Act to provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. The Ministry mandates the provision of an additional 50 days of wage employment (beyond the stipulated 100 days) to every Scheduled Tribe Household in a forest area, provided that these households have no other private property except for the land rights provided under the Forest Rights Act (FRA), 2006.

In addition to this, there is a provision for providing up to an additional 50 days of wage employment in a financial year in drought/natural calamity-affected notified rural areas. Further, as per Section 3(4) of the Act, the State Governments may make provision for providing additional days of employment beyond the period guaranteed under the Act from their own funds. Under the scheme, 100% of wage payments are made by the Central Government directly to the accounts of beneficiaries through the Direct Benefit Transfer (DBT) protocol.

The Ministry of Rural Development has taken various steps to ensure the timely payment of wages to workers including improvement of National Electronic Fund Management System (Ne-FMS), intensive consultation with State Governments and other stakeholders, formulation of Standard Operating

Procedure and reviewing the status of timely payment. Further, continued efforts have been undertaken by the Ministry through various technological interventions i.e. Direct Benefit Transfer (DBT) and Aadhaar Payment Bridge System (APBS).

प्रधानमंत्री किसान सम्पदा योजना के अंतर्गत स्वीकृत परियोजनाएं

4700. श्री धर्मेन्द्र यादव:

क्या **खाद्य प्रसंस्करण उद्योग** मंत्री यह बताने की कृपा करेंगे कि:

- (क) विगत तीन वर्षों और वर्तमान वर्ष के दौरान प्रधानमंत्री किसान सम्पदा योजना (पीएमकेएसवाई) के अंतर्गत राज्य-वार कितनी परियोजनाएं स्वीकृत की गई हैं;
- (ख) उक्त अवधि के दौरान उक्त योजना से उत्तर प्रदेश में अन्य पिछड़ा वर्ग, अनुसूचित जाति और अनुसूचित जनजाति के कितने किसान लाभान्वित हुए हैं;
- (ग) इस योजना के आरम्भ से लेकर जुलाई 2025 तक इसके अंतर्गत विशेषकर उत्तर प्रदेश में कितनी परियोजनाएं संचालित की गई हैं; और
- (घ) इन परियोजनाओं के माध्यम से खाद्य प्रसंस्करण और परिरक्षण क्षमता किस सीमा तक प्राप्त की गई है?

खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री रवनीत सिंह):

- (क): पिछले तीन वर्षों और चालू वर्ष के दौरान प्रधानमंत्री किसान सम्पदा (पीएमकेएसवाई) योजना के अंतर्गत स्वीकृत परियोजनाओं की संख्या का राज्यवार ब्यौरा संलग्न **विवरण** में दिया गया है।
- (ख): अनुसूचित जनजाति, अनुसूचित जाति और अन्य पिछड़ा वर्ग (ओबीसी) के किसान सहित सभी आवेदक पीएमकेएसवाई योजना के अंतर्गत आवेदन करने के पात्र हैं। इस योजना के अंतर्गत, कुल निधि का 8.3% अनुसूचित जाति उप-योजना (एससीएसपी) के लिए और 4.3% जनजातीय उप-योजना

(टीएसपी) के लिए निर्धारित है। योजना के घटक दिशानिर्देशों के अंतर्गत अनुसूचित जाति/अनुसूचित जनजाति के आवेदकों को विशेष छूट प्रदान की जाती है।

पीएमकेएसवाई के अंतर्गत उत्तर प्रदेश राज्य में अब तक अनुसूचित जाति के आवेदकों के लिए कुल 09 परियोजनाएँ स्वीकृत की गई हैं, जिनमें से 05 परियोजनाएँ पिछले तीन वर्षों में स्वीकृत की गई हैं। जुलाई, 2025 तक उत्तर प्रदेश राज्य में अनुसूचित जनजाति वर्ग के आवेदकों से संबंधित कोई भी परियोजना स्वीकृत नहीं की गई है।

(ग) और (घ): दिनांक 31.07.2025 तक पीएमकेएसवाई योजना के अंतर्गत कुल 1148 परियोजनाएं चालू की गई हैं, जिनमें से 73 परियोजनाएं उत्तर प्रदेश राज्य में चालू की गई हैं, जिससे क्रमशः 259.53 लाख मीट्रिक टन/वर्ष और 17.65 लाख मीट्रिक टन/वर्ष की कुल प्रसंस्करण और संरक्षण क्षमता सृजित हुई है।

विवरण

पिछले तीन वर्षों और चालू वर्ष के दौरान प्रधानमंत्री किसान संपदा (पीएमकेएसवाई) योजना के अंतर्गत स्वीकृत परियोजनाओं की राज्यवार संख्या						
क्र.सं.	राज्य	वर्ष 2021-22	वर्ष 2022-23	वर्ष 2023-24	वर्ष 2024-25	वर्ष 2025-26
1	अंडमान और निकोबार	0	0	0	0	0
2	आंध्र प्रदेश	1	25	11	0	1
3	अरुणाचल प्रदेश	0	2	5	0	0
4	असम	2	21	36	0	0
5	बिहार	0	4	3	0	0
6	चंडीगढ़	0	0	0	0	0
7	छत्तीसगढ़	0	3	1	0	1
8	दादर और नगर हवेली तथा दमन और दीव	0	0	0	0	0

9	दिल्ली	0	0	0	0	0
10	गोवा	0	0	1	0	0
11	गुजरात	0	18	4	0	0
12	हरियाणा	0	6	9	2	0
13	हिमाचल प्रदेश	0	1	4	0	0
14	जम्मू और कश्मीर	0	1	1	0	0
15	झारखंड	0	0	0	0	0
16	कर्नाटक	0	6	12	0	0
17	केरल	0	8	9	2	0
18	लद्दाख	0	0	0	0	0
19	लक्षद्वीप	0	0	0	0	0
20	मध्य प्रदेश	0	16	6	0	0
21	महाराष्ट्र	1	55	30	0	0
22	मणिपुर	0	0	3	0	0
23	मेघालय	0	0	3	0	0
24	मिजोरम	0	0	0	0	0
25	नागालैंड	0	0	0	0	0
26	उड़ीसा	0	7	7	2	0
27	पुडुचेरी	0	0	0	0	0
28	पंजाब	0	10	4	0	0
29	राजस्थान	0	14	7	1	0
30	सिक्किम	0	0	0	0	0
31	तमिलनाडु	1	16	17	0	0
32	तेलंगाना	0	10	23	0	0
33	त्रिपुरा	0	1	0	0	0
34	उत्तर प्रदेश	0	18	9	0	0
35	उत्तराखंड	0	8	4	1	0
36	पश्चिम बंगाल	0	8	6	0	0
	कुल	5	258	215	8	2

PVTGS IN EMRSs

4701. DR. SHASHI THAROOR:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the percentage of enrolment of Particularly Vulnerable Tribal Groups (PVTGs) in Eklavya Model Residential Schools (EMRSs), State-wise
- (b) the percentage of vacancies in teaching and non-teaching staff in EMRSs, State-wise;
- (c) whether the Government is taking any steps to address the systemic challenges concerning PVTGs in EMRSs; and
- (d) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a): The state-wise details of the percentage of enrolment of Particularly Vulnerable Tribal Groups (PVTGs) in Eklavya Model Residential Schools (EMRSs) as reported by respective State Societies as on 15.07.2025 are given below: -

S. No.	State	% of enrolment of PVTG
1.	Andhra Pradesh	19.17%
2.	Chhattisgarh	2.22%
3.	Gujarat	0.14%
4.	Jharkhand	4.49%
5.	Karnataka	0.64%
6.	Kerala	7.60%
7.	Madhya Pradesh	2.63%

8.	Maharashtra	0.84%
9.	Odisha	2.32%
10.	Rajasthan	1.69%
11.	Tamil Nadu	6.88%
12.	Telangana	0.79%
13.	Tripura	10.11%
14.	Uttarakhand	4.38%
15.	West Bengal	3.88%

(b): National Education Society for Tribal Students (NESTS), an autonomous organization under Ministry of Tribal Affairs, has been established to manage and implement the scheme of Eklavya Model Residential School (EMRS) in co-ordination with State EMRS Societies. NESTS carried out its first drive for direct recruitment of 10391 posts(Including Teaching and Non Teaching) through ESSE-2023 and staff selected have been posted in various EMRSs. In addition to the direct recruitment, NESTS also has advised State Governments to depute staff on deputation. Further, directions have been issued to State EMRS Society to engage guest teachers against vacancies, and non-teaching staff on outsourcing basis/local engagement, so that academic activities are not hampered. The details of percentage vacancy of teaching and non -teaching staff as reported by the respective States are as under:

Sl. No.	State/UT	% of vacancies- Teaching	% of vacancies- Non Teaching
1	Andhra Pradesh	30%	-
2	Arunachal Pradesh	39%	-

3	Assam	Not Reported	Not Reported
4	Bihar	Not Reported	Not Reported
5	Chhattisgarh	29%	-
6	Dadra & Nagar Haveli and Daman & Diu	-	-
7	Gujarat	24%	-
8	Himachal Pradesh	32%	-
9	Jammu & Kashmir	34%	48%
10	Jharkhand	76%	51%
11	Karnataka	17%	-
12	Kerala	20%	-
13	Madhya Pradesh	9%	-
14	Maharashtra	48%	19%
15	Manipur	60%	17%
16	Mizoram	48%	-
17	Nagaland	18%	-
18	Odisha	31%	-
19	Rajasthan	15%	13%
20	Sikkim	12%	-
21	Tamil Nadu	45%	39%
22	Telangana	0%	-
23	Tripura	-	-
24	Uttar Pradesh	7%	-
25	Uttarakhand	36%	21%
26	West Bengal	29%	-

(c) and (d): Yes, the Government, through State Societies is taking several steps to address the systematic challenges concerning Particularly Vulnerable Tribal

Groups (PVTGs) in Eklavya Model Residential Schools (EMRSs). The measures being implemented include:

- I. The National Education Society for Tribal Students (NESTS) has made 5% reservation in admission for PVTGs. In this regard, guidelines for admission in EMRSs for the Academic Year 2025-26 have been disseminated to all States EMRS Societies, to ensure adherence to the prescribed guidelines, including adherence to reservation for children belonging to PVTG communities.
- II. Further, State Governments have been advised to increase PVTG enrolment in EMRS by conducting awareness campaigns highlighting key facilities such as safe hostel accommodation (especially for girls), CBSE-aligned quality education, nutritious meals, and ICT-based learning, Sports, and Cultural activities to promote holistic development and preserve tribal heritage additionally Free education, boarding, uniforms, books, and meals removing financial barriers.

राष्ट्रीय राजमार्ग परियोजनाओं के पूरा होने में देरी

4702. श्री इमरान मसूद:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

- (क) वर्ष 2014 से अब तक निर्धारित समय-सीमा के भीतर पूरी नहीं हो पाने वाली राष्ट्रीय राजमार्ग (एनएच) परियोजनाओं की राज्य-वार संख्या कितनी है;

(ख) देश में राष्ट्रीय राजमार्ग परियोजनाओं/अन्य संबंधित अवसंरचना परियोजनाओं में अत्यधिक देरी के क्या कारण हैं;

(ग) क्या उक्त देरी के कारण लागत में कोई वृद्धि हुई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(घ) वर्ष 2015 से अब तक विभिन्न परियोजनाओं के लिए भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (एनएचआई) द्वारा वर्ष-वार कितना ऋण लिया गया है; और

(ङ) सहारनपुर जिले से गुजरने वाले प्रस्तावित राष्ट्रीय राजमार्गों का ब्यौरा क्या है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क): 1 अप्रैल, 2014 से शुरू की गई सभी राष्ट्रीय राजमार्ग (एनएच) परियोजनाओं में से 576 निर्माणाधीन परियोजनाएं, ऐसी हैं जो परियोजना पूर्णता के विभिन्न चरणों में से किसी को भी प्राप्त किए बिना, अपने मूल समापन समय से आगे बढ़ गई हैं और समाप्ति/समय पूर्व समापन के लिए विचाराधीन परियोजनाओं को इसमें शामिल नहीं किया गया है। राज्य/संघ राज्य क्षेत्र-वार ब्यौरा संलग्न **विवरण-1** में दिया गया है।

(ख): राष्ट्रीय राजमार्ग परियोजनाओं में देरी के प्राथमिक कारण भूमि अधिग्रहण, वैधानिक मंजूरी/अनुमति, जनोपयोगी सुविधाओं का स्थानांतरण, अतिक्रमण हटाने, कानून और व्यवस्था, रियायतग्राही/ठेकेदार की वित्तीय तंगी, ठेकेदार/रियायतग्राही का खराब निष्पादन और कोविड-19 महामारी, भारी वर्षा, बाढ़, चक्रवात, भूस्खलन/हिमस्खलन आदि जैसी अप्रत्याशित घटनाएं हैं।

(ग): सभी विलंबित परियोजनाओं में लागत में वृद्धि नहीं होती है। यदि देरी ठेकेदार के कारण नहीं होती है, तो विवरण की शर्तों के अनुसार मूल्य वृद्धि का भुगतान किया जाता है, जिसके परिणामस्वरूप अतिरिक्त लागत लग भी सकती है और नहीं भी, जो परियोजना के वास्तविक समापन और बिलों के अंतिम निपटान पर निर्धारित मूल्य वृद्धि के अंतिम मूल्य पर निर्भर करता है। यदि देरी ठेकेदार के कारण होती है, तो उस पर हर्जाना लगाया जाता है और देरी के कारण कोई अतिरिक्त लागत नहीं लगती है।

(घ): भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (एनएचएआई) द्वारा 2014-15 से जुटाए गए आंतरिक और अतिरिक्त बजटीय संसाधनों (आईईबीआर) का वर्ष-वार ब्यौरा संलग्न **विवरण-II** में दिया गया है।

(ङ): वर्तमान में, 6 राष्ट्रीय राजमार्ग (राष्ट्रीय राजमार्ग संख्या 307, 344, 344बीजी, 344जी, 344जीएम और 709बी) उत्तर प्रदेश राज्य के सहारनपुर जिले से गुजरते हैं।

विवरण-I

1 अप्रैल, 2014 से शुरू हुए निर्माणाधीन राष्ट्रीय राजमार्ग (एनएच) परियोजनाओं का राज्य/संघ राज्य क्षेत्र-वार ब्यौरा, जो परियोजना पूर्णता के विभिन्न चरणों में से किसी को प्राप्त किए बिना ही अपने मूल समापन समय से आगे बढ़ गई हैं और समाप्ति/समय पूर्व समापन के लिए विचाराधीन परियोजनाओं को इसमें शामिल नहीं किया गया है:

क्र. सं.	राज्य/संघ राज्य क्षेत्र	परियोजनाओं की संख्या
1	आंध्र प्रदेश	37
2	अरुणाचल प्रदेश	7
3	असम	17
4	बिहार	31
5	छत्तीसगढ़	12
6	गोवा	4
7	गुजरात	19
8	हरियाणा	11
9	हिमाचल प्रदेश	11
10	झारखंड	15
11	कर्नाटक	44
12	केरल	17
13	मध्य प्रदेश	18
14	महाराष्ट्र	53
15	मणिपुर	21
16	मेघालय	4
17	मिजोरम	7

क्र. सं.	राज्य/संघ राज्य क्षेत्र	परियोजनाओं की संख्या
18	नागालैंड	6
19	ओडिशा	24
20	पंजाब	24
21	राजस्थान	19
22	सिक्किम	8
23	तमिलनाडु	19
24	तेलंगाना	24
25	त्रिपुरा	4
26	उत्तर प्रदेश	43
27	उत्तराखंड	27
28	पश्चिम बंगाल	12
29	संघ राज्य क्षेत्र (यूटी)	38
	कुल योग	576

विवरण-II

भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (एनएचएआई) द्वारा वर्ष 2014-15 से जुटाए गए आंतरिक और अतिरिक्त बजटीय संसाधनों (आईबीआर) का ब्यौरा

वर्ष	आईबीआर (करोड़ रुपये में)
2014-15	3,343
2015-16	23,281
2016-17	33,118
2017-18	50,533
2018-19	61,217
2019-20	74,988
2020-21	65,036
2021-22	65,150
2022-23	798

2023-24	0
2024-25	0
2025-26 (30.06.2025 तक)	0

EXPANSION OF AVIATION INFRASTRUCTURE

4703. SHRI VE. VAITHILINGAM:

DR. RAJEEV BHARADWAJ:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether the Government proposes to formulate a special investment policy for the expansion of the airport network/aviation infrastructure across the country;
- (b) if so, the details thereof along with the funds proposed to be spent for the purpose; and
- (c) whether the Government also proposes to establish new domestic cargo terminals and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) and (b): The Government has taken various steps for expansion of the airport infrastructure in the country, which, inter-alia, include grant of In-Principle' approval for construction of new Greenfield airports, upgradation and modernisation of existing airports by Airport Operators including Airports Authority of India, Development/revival of unserved/underserved airports under Regional

Connectivity Scheme (RCS) - UDAN (Ude Desh Ka Aam Nagrik) and promoting private investments in existing and new airports through the Public Private Partnership (PPP) .

Expansion, Modernisation and development of airport infrastructure is a continuous process, which is undertaken by the Airports Authority of India (AAI) and the other Airport Operators/Developers concerned depending upon traffic demand, commercial feasibility, operational requirements for safety of aircraft operation and demand from airlines etc. Development works are taken up in a phased manner depending upon availability of land and viability, as well as other facilities with reference to intended aircraft operations.

To improve the airport infrastructure in the country, AAI and PPP Partners have incurred a CAPEX of more than Rs. 96000 crore during FY 2019-20 to FY 2024-25. Out of this, more than Rs. 28000 crore has been incurred by AAI and the remaining by private airport operators/developers under PPP mode.

(c): Domestic air cargo facilities are planned at Noida (Jewar), Navi Mumbai, Dholera, Silchar, Hirasar, Jharsuguda, Itanagar (Hollongi) and Kanpur airports.

EXPANSION OF ATAL BHUJAL YOJANA

4704. SHRI BASTIPATI NAGARAJU:

SHRI B. K. PARTHASARATHI:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the total number of beneficiaries under the Atal Bhujal Yojana (ABY) during each of the last five years, State-wise;
- (b) the total funds allocated, sanctioned and utilised thereunder during the said period, Statewise;
- (c) whether the Government has conducted any survey or study on the implementation of ABY and its potential expansion to other States;
- (d) if so, the details of the States considered to be covered under the said yojana and if not, the reasons therefor; and
- (e) whether the Government has undertaken any promotional activities to raise awareness regarding the said yojana and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a): Atal Bhujal Yojana, is a community led participatory ground water management scheme focusing on demand side management of ground water, being implemented in 7 States, benefiting 8,203 water stressed Gram Panchayats (GPs). Under this scheme, implementation of various supply and demand side measures recommended in Water Security Plans (WSPs) prepared at the GP level by the local communities, is taken up by the concerned state governments through convergence with ongoing schemes, for which the states are suitably incentivized.

Identification, selection and endowment of beneficiaries is a continuous process under Atal Bhujal Yojana. As per the information provided by implementing

states on Atal Jal MIS dashboard, from October 2021 to December 2024, around 9.78 lakh beneficiaries have been provided with assistance/subsidies to bring their farmland under efficient water-use practices (drip/sprinkler irrigation, mulching, poly house, crop diversification, etc.), through convergence as well as utilization of incentive funds. State-wise details are given in the enclosed **Statement**. Similarly, around 81,700 supply-side structures have been constructed/renovated for water conservation and groundwater recharge, benefiting the entire communities of the implementation area.

(b): The total amount of funds released and utilized, state-wise, as on 31.03.2025 under Atal Bhujal Yojana is provided as under:

(amount in Rs. Crores)

State	Released	Utilised
Gujarat	595.57	470.61
Haryana	753.00	620.48
Karnataka	903.21	831.71
Madhya Pradesh	211.75	193.89
Maharashtra	643.82	609.59
Rajasthan	489.50	484.79
Uttar Pradesh	264.83	207.13
Total	3861.68	3418.20

(c) and (d): Quality Council of India (QCI) has been engaged for Impact Assessment of activities under Atal Bhujal Yojana. Further, Atal Bhujal Yojana is a

pilot project for participatory ground water management with a fixed duration and outlay. Currently, the project is under impact assessment stage.

(e): Atal Bhujal Yojana has taken up creative promotional activities to raise awareness about sustainable water use which includes publicity through Narrowcasting in Haryana, Folk Dances in Kar Jal Dindis in Maharashtra, Ratri Choupals in Rajasthan, Jal Kosh Yatra and Pani Pathshala in Uttar Pradesh, etc. Additionally, innovative campaigns like, Atal Jal Rath Yatras, nukkadnatak/street plays, puppet shows, distribution of leaflets/brochures and pamphlet, audio/video publicity, wall paintings, door to door campaigns, Kala Jatha, preparation of documentaries, installation of signboards, posters and hoardings at Gram Panchayats, placement of QR Codes in Gram Panchayat, etc. have also been conducted.

STATEMENT

**Total no of direct beneficiaries under demand side activities in Atal Bhujal Yojana
(from October, 2021 to December, 2024)**

Sr. No.	Name of state	Total no. of beneficiaries
1	Gujarat	98,012
2	Haryana	1,16,564
3	Karnataka	1,96,330
4	Madhya Pradesh	24,309
5	Maharashtra	3,69,306
6	Rajasthan	1,38,815
7	Uttar Pradesh	35,373
		9,78,709

PERFORMANCE OF WEST BENGAL IN SOLID WASTE MANAGEMENT**4705. SHRI JAGANNATH SARKAR:**

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether it is a fact that West Bengal ranks lowest in the country under the Swachh Bharat Mission–Urban (SBM-U) with only 8% of its municipal solid waste being processed daily;
- (b) if so, the reasons for the continuous deterioration in the State's performance during the last four years, especially in comparison to other States processing 100% of their waste;
- (c) whether full door-to-door waste collection coverage has declined in municipal wards across West Bengal and if so, the details thereof; and
- (d) whether any corrective measures have been taken in this regard or penalties have been imposed by the Union Government due to such mismanagement including fines or withholding of assistance and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

- (a) to (d): Sanitation is a State subject under 7th schedule of the constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/ Urban Local Bodies (ULBs) to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of

Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management (SWM) & Used Water Management (UWM) and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid and liquid waste.

To support States/UTs with adequate sanitation and solid waste management systems Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective of Open Defecation Free (ODF) cities and for scientific processing of Municipal Solid Waste (MSW) generated in all urban areas of the country including cities in West Bengal. To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste.

MoHUA has been conducting an annual cleanliness survey – Swachh Survekshan since the year 2016, which has over the years played a key role in triggering positive competition amongst cities towards achieving the objectives of the Mission. The results of Swachh Survekshan are shared with all the States/UTs to analyse the performance of their cities and improve upon the areas of concern. In addition, regular capacity building initiatives for the stakeholders at State/ULB

levels as well as dissemination of success stories/best practices across the country assists in replication/upgradation of the waste processing methods.

State of West Bengal has been allocated an amount of Rs. 1449.30 crores under SBM-U 2.0. Out of the allocated funds, action plans having central share of Rs. 1438.24 crores have been approved and Rs. 217.65 crores have already been released to the State of West Bengal. Further, under Solid Waste Management component of SBM-U 2.0, action plans approved for remediation of 1.18 lakh ton of legacy waste, waste to composting plants of 4871 tonnes per day (TPD), bio-methanation plants of 460 TPD, Material Recovery Facilities (MRFs) of 4272 TPD, Sanitary Landfill (SLF) of 2216 TPD, Construction & Demolition (C&D) waste processing plants of 355 TPD alongwith 3 Mechanical Road sweepers with total central share of Rs. 577.88 crores. Details of all the projects under SBM-U reported by State of West Bengal are available at SBM-U, MoHUA portal <https://sbmurban.org/swachh-bharat-mission-progress>.

CAPACITY OF BATTERY BASED ENERGY STORAGE SYSTEM

4706. SHRI A. RAJA:

Will the Minister of **POWER** be pleased to state:

- (a) the present installed capacity of battery-based energy storage systems in the country along with the details of major projects in this regard;
- (b) the extent to which indigenous technology is being used in these Battery Energy Storage Systems (BESSs);

- (c) the details of the efforts made by the Government to encourage BESSs across the States including the incentives and subsidies offered to such projects; and
- (d) whether the Central Electricity Authority (CEA) has issued any draft regulations for the safety requirements of BESSs and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):

(a): The present installed capacity of Battery Energy Storage Systems (BESS) projects (more than 1 MWh capacity) in the country is 204.5 MW (505.6 MWh). The details are given in the enclosed **Statement**.

(b): Major components of BESS like Cells and Battery Management System are currently based on imported technology.

(c): For encouraging BESS across the States, the Government has, inter-alia, undertaken the following measures:

- (i) Inclusion of Energy Storage System (ESS) in harmonized master list of infrastructure.
- (ii) Incorporating ESS as an element of procurement planning
- (iii) Issuing standard bidding guidelines for procurement and utilization of BESS as part of Generation, Transmission , Distribution or Ancillary Services.
- (iv) Waiver of Inter-State Transmission (ISTS) charges for 12 years for co-located BESS projects to be commissioned by June 2028. For non-co-located BESS, 100% waiver for projects which are commissioned by June 2025, and thereafter graded reduction in waiver at the rate of 25% annually.

(v) Implementation of Viability Gap Funding (VGF) schemes for the development of about 43.2 GWh of BESS capacity in the country.

(d): CEA has issued draft Central Electricity Authority (Measures relating to Safety and Electric Supply) (First Amendment) Regulations, 2025 on 19.06.2025 for stakeholders' comments, which covers safety requirements for BESS.

STATEMENT

Details of Battery Energy Storage Systems (more than 1 MWh capacity) in the country

Sl. No.	Name and Address of the Project	State	Capacity	
			MW	MWh
1.	10MW/10MWh BESS project at Tata Power-DDL sub-station in Rohini, Delhi	Delhi	10	10
2.	20MW solar power project integrated with an 16MW/8MWh BESS at Dollygunj and Attampahad in South Andaman	Andaman & Nicobar	16	8
3.	Modhera Sun Temple Solar with BESS	Gujarat	6	19.2
4.	1.7 MW Solar PV Power Plant with 0.5 MW/ 1.4 MWh BESS (at Kavaratti) in Lakshadweep	Lakshadweep	0.5	1.4
5.	BESS project at Rajnandgaon, Chhattisgarh - 100 MW(AC) Solar PV Project with 40 MW/120 MWh Battery Energy Storage System	Chhattisgarh	40	120
6.	GSECL Gujarat Solar plus Storage Hybrid - 35MW Solar PV with 57 MWh BESS at Kutch Lignite Thermal Power Station (KLTPS)	Gujarat	12	57
7.	SECI 1200 MW Renewable With 75 MW/150 MWh BESS	Karnataka	75	150

Sl. No.	Name and Address of the Project	State	Capacity	
			MW	MWh
8.	SECI RTC 400 MW Renewable with 25MW/100MWh BESS	Rajasthan	25	100
9.	20 MW/ 40 MWh BESS in Delhi under Tariff-Based Competitive Bidding	Delhi	20	40

वाल्मीकि नगर में प्रधानमंत्री किसान संपदा योजना का कार्यान्वयन

4707. श्री नारायण तातू राणे:

श्री सुनील कुमार:

डॉ. प्रशांत यादवराव पडोले:

क्या **खाद्य प्रसंस्करण उद्योग** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या बिहार के वाल्मीकि नगर में प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई) के कार्यान्वयन हेतु कोई प्रस्ताव प्राप्त हुआ है जहाँ उक्त उद्देश्य के लिए उपयुक्त वातावरण और भूमि उपलब्ध है; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री रवनीत सिंह):

(क) और (ख): प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई) केंद्रीय क्षेत्र की एक मांग आधारित योजना है और बिहार के वाल्मीकिनगर जिले सहित पूरे भारत से अभिरुचि की अभिव्यक्ति (ईओआई) के माध्यम से आवेदन आमंत्रित किए जाते हैं। पीएमकेएसवाई की किसी भी घटक योजना के अंतर्गत राज्यवार धनराशि आवंटित/स्वीकृत/जारी नहीं की जाती है। प्राप्त प्रस्तावों की पात्रता की जांच की जाती है और मौजूदा योजना दिशानिर्देशों के अनुसार निर्धारित मानदंडों के आधार पर उनका मूल्यांकन किया जाता है। धन की उपलब्धता के आधार पर पात्र प्रस्तावों को योग्यता आधारित अनुमोदन दिया जाता

है। दिनांक 31.07.2025 तक, बिहार राज्य में 170.60 करोड़ रुपये के स्वीकृत अनुदान सहायता के साथ 15 परियोजनाओं को मंजूरी दी गई है, जिसका ब्यौरा संलग्न **विवरण** में दिया गया है। पीएमकेएसवाई के अंतर्गत, आज तक वाल्मीकिनगर जिले में किसी भी परियोजना प्रस्ताव को मंजूरी नहीं दी गई है।

विवरण

पीएमकेएसवाई के अंतर्गत बिहार राज्य में स्वीकृत परियोजनाओं का ब्यौरा								
क्र.सं.	परियोजना का नाम	क्षेत्र	ज़िला	अनुमोदन की तारीख	परियोजना लागत	स्वीकृत अनुदान सहायता (करोड़ रुपये में)	जारी अनुदान सहायता (करोड़ रुपये में)	स्थिति
मेगा फूड पार्क योजना (एमएफपी)								
1	बिहार औद्योगिक क्षेत्र विकास प्राधिकरण (बीआईएडीए)		मुजफ्फरपुर	07-04-2022	180.57	45.40	12.25	कार्यान्वनाधीन
2	प्रिस्टीन मेगा फूड पार्क प्राइवेट लिमिटेड		खगरिया	06-08-2014	120.13	41.90	34.80	कार्यान्वनाधीन
एकीकृत शीत श्रृंखला एवं मूल्य संवर्धन अवसंरचना योजना (शीत श्रृंखला)								
3	गंगा डेयरी लिमिटेड.	डेयरी	बेगूसराय	27-03-2009	22.60	9.35	9.35	प्रचालनरत
4	आरके एग्री बिज़ एलएलपी	फल और सब्जियां	मुजफ्फरपुर	04-05-2017	22.79	7.48	7.48	प्रचालनरत
5	शालीमार कोल्ड स्टोरेज	फल और सब्जियां	पटना	22-07-2019	29.87	9.97	6.15	कार्यान्वनाधीन
6	एबीजेड एग्रो प्राइवेट लिमिटेड	मांस	किशनगंज	24-07-2019	43.34	10	10.00	प्रचालनरत
7	सारण डेयरी प्रोड्यूसर कंपनी लिमिटेड	डेयरी	गोपालगंज	28-09-2020	12.13	3.05	1.88	कार्यान्वनाधीन

कृषि प्रसंस्करण क्लस्टर योजना के लिए अवसंरचना (एपीसी)								
8	मेसर्स श्रीकंगन फूड पार्क		बेगूसराय	15.03.2019	30.434	7.9081	2.4911	कार्यान्विनाधीन
खाद्य प्रसंस्करण एवं परिरक्षण क्षमता सृजन/विस्तार योजना (सीईएफपीपीसी)								
9	मेसर्स नटराज न्यूट्रीफीड प्राइवेट लिमिटेड	अनाज पिसाई	खगरिया	25.07.2019	23.21	5.00	4.97	पूर्ण
10	मेसर्स एसएमएम प्रोडक्ट्स एलएलपी	दुग्ध प्रसंस्करण	मुजफ्फरपुर	05.12.2022	24.4628	5.00	2.50	कार्यान्विनाधीन
11	मेसर्स गंगा डेयरी लिमिटेड	दुग्ध प्रसंस्करण	बेगूसराय	05.01.2023	16.41	5.00	2.50	कार्यान्विनाधीन
12	मेसर्स अनमोल इंडस्ट्रीज लिमिटेड	उपभोक्ता उत्पाद	किशनगंज	05.01.2023	172.769	5.00	2.50	कार्यान्विनाधीन
13	मेसर्स नेचर फ्रॉस्ट	फल और सब्जियां प्रसंस्करण	बेगूसराय	22.11.2023	13.1596	5.00	0.00	कार्यान्विनाधीन
खाद्य सुरक्षा और गुणवत्ता आश्वासन अवसंरचना								
14	ट्रस्ट वेल लैब	प्राइवेट	पटना	27-06-2023	16.92	5.16	0	कार्यान्विनाधीन
15	बिहार राज्य बीज एवं जैविक प्रमाणीकरण एजेंसी	सरकारी	पटना	27-06-2023	19.97	5.38	0	कार्यान्विनाधीन

भारतमाला परियोजना

4708. श्री सुनील कुमार:

श्री दर्शन सिंह चौधरी:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) भारतमाला परियोजना के अंतर्गत होशंगाबाद नरसिंहपुर लोक सभा निर्वाचन क्षेत्र में किए जा रहे

और प्रस्तावित विकास कार्यों का ब्यौरा क्या है; और

(ख) क्या उक्त परियोजना के अंतर्गत बिहार के वाल्मीकि नगर को जोड़ने वाला कोई राजमार्ग बनाया जा

रहा है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क): भारतमाला परियोजना के अंतर्गत होशंगाबाद नरसिंहपुर लोकसभा निर्वाचन क्षेत्र में किए गए विकास कार्यों का विवरण नीचे दिया गया है:

परियोजना का नाम	लंबाई (किमी में)	परियोजना लागत (करोड़ रु. में)	वर्तमान स्थिति
ईपीसी मोड पर एनएचडीपी- चरण-IV के अंतर्गत मध्य प्रदेश राज्य में हिरन नदी से सिंदूर नदी तक एनएच-12 के किमी 66.00 से किमी 130.00 तक चार लेन बनाने का कार्य	52.424	641.00	पूर्ण
ईपीसी मोड पर मध्य प्रदेश राज्य में नौरादेही वन्यजीव अभयारण्य क्षेत्र में हिरन नदी से सिंदूर नदी खंड के किमी 66+000 से किमी 77+960 (नया एनएच-45) के बीच शेष 11.96 किमी का खंड	11.96	161.97	पूर्ण

(ख): ऐसे किसी राजमार्ग का निर्माण नहीं किया जा रहा है।

VERBAL ALTERCATIONS DURING FLIGHTS

4709. SHRI B. MANICKAM TAGORE:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the disciplinary or legal procedures being followed by airlines in case passengers are engaged in verbal or physical altercations during flights;
- (b) whether specific guidelines have been issued by the Directorate General of Civil Aviation (DGCA) regarding preventive and responsive actions to be taken by cabin crew in cases of unruly behaviour and if so, the details thereof;
- (c) the circumstances under which a passenger can be temporarily banned from flying and the due process followed before placing an individual on the no-fly list;
- (d) whether there is a prescribed time limit within which airlines must report cases of in-flight assault or misconduct to relevant authorities or the DGCA and if so, the details thereof;
- (e) whether the Government has a centralised mechanism to track repeat offenders or unruly passengers across airlines and enforce coordinated travel restrictions, if necessary and if so, the details thereof; and
- (f) the legal rights and protections available to air passengers in the country in cases of physical assault, harassment or discrimination on board?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

- (a) to (c): In order to ensure safety of the aircraft/persons/property on board, good order and discipline and to handle the unlawful/disruptive behavior on-board the

aircraft, Directorate General of Civil Aviation (DGCA) has issued Civil Aviation Requirement (CAR), Section 3- Air Transport, Series M, and Part VI titled 'Handling of unruly / disruptive passengers'. The CAR classifies unruly behavior into three levels based on the severity of their misconduct. Based on the recommendation of the Internal Committee, formed in accordance with the CAR, such passengers may face a flying ban, with its duration determined by the level of misconduct.

Whenever an airline receives a complaint of unruly behavior from the pilot in-command, the incident may be referred by the airlines to an Internal Committee to decide the duration of the ban. The Internal Committee is required to decide the matter within a period of 30 days. Pending decision of the Internal Committee, the concerned airline may ban such unruly passenger from flying, but such period may not exceed a period of 30 days.

(d): All airlines are required for reporting the incident of passenger misconduct/passenger rage/ unruly behaviour to DGCA in accordance with the provisions of Cabin Safety Circular 01 of 2025, issued by DGCA within 24 hours of the incident.

(e): As per the provisions of the aforementioned CAR, airline has to maintain a database of the passengers who have been recommended by the internal committee for flying ban. The same has to be informed to DGCA and other airlines. DGCA places the passenger in 'No Fly list', wherein the unruly passenger is banned from taking flights to/from/within India for a specific period.

(f): Any act, which is considered offence on the ground and invites penal action as per law, is also an offence if committed on-board aircraft. An aggrieved passenger may also file grievance or complaint with the local authorities.

सोनभद्र में गाँवों का विद्युतीकरण

4710. श्री छोटेलाल:

क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या रॉबर्ट्सगंज लोक सभा निर्वाचन क्षेत्र के अंतर्गत आने वाले आकांक्षी जिले सोनभद्र के आदिवासी क्षेत्रों के कई गाँव अभी भी बिजली से वंचित हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और
- (ख) उक्त गाँवों का पूर्ण विद्युतीकरण कब तक होने की संभावना है?

विद्युत मंत्रालय में राज्य मंत्री; तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद येसो नाईक):

(क) और (ख): भारत सरकार ने पहले दीन दयाल उपाध्याय ग्राम ज्योति योजना (डीडीयूजीजेवाई), एकीकृत विद्युत विकास स्कीम (आईपीडीएस), प्रधानमंत्री सहज बिजली हर घर योजना (सौभाग्य) और वर्तमान में संशोधित वितरण क्षेत्र स्कीम (आरडीएसएस) जैसी स्कीमों के माध्यम से सभी घरों को विश्वसनीय विद्युत आपूर्ति प्रदान करने के उद्देश्य के संबंध में राज्यों के प्रयासों को सहायता प्रदान की है। उत्तर प्रदेश राज्य द्वारा दी गई सूचना के अनुसार, डीडीयूजीजेवाई के अंतर्गत, राज्य के सभी गैर-विद्युतीकृत आबाद गाँवों का दिनांक 28 अप्रैल, 2018 तक विद्युतीकरण कर दिया गया था। इसके बाद, सौभाग्य के दौरान, जैसाकि राज्यों द्वारा सूचना दी गई है, सभी इच्छुक घरों का विद्युतीकरण पूरा कर लिया गया है। सोनभद्र जिले में कुल 1,21,133 घरों का विद्युतीकरण किया गया था।

संशोधित वितरण क्षेत्र स्कीम के अंतर्गत, जहां भी व्यवहार्य पाया गया, पहले छोटे हुए घरों के लिए विद्युतीकरण कार्य संस्वीकृत किए गए हैं। इसमें प्रधानमंत्री जनजातीय आदिवासी न्याय महाअभियान

(पीएम-जनमन) के अंतर्गत अभिचिह्नित विशेष रूप से कमजोर जनजातीय समूह (पीवीटीजी) के घरों, डीए-जेजीयूए (धरती आबा जनजातीय ग्राम उत्कर्ष अभियान) के अंतर्गत जनजातीय परिवारों, प्रधानमंत्री अनुसूचित जाति अभ्युदय योजना (पीएम-अजय) के अंतर्गत अनुसूचित जाति समुदाय के घरों और वाइब्रेंट विलेज प्रोग्राम (वीवीपी) के अंतर्गत दूरदराज और सीमावर्ती क्षेत्रों के घरों के लिए संस्वीकृत विद्युतीकरण कार्य शामिल हैं। इस स्कीम के अंतर्गत, सोनभद्र जिले में कुल 5,131 घरों के विद्युतीकरण कार्य संस्वीकृत किए गए हैं, जिनमें से 2,983 आदिवासी घर डीए-जेजीयूए के अंतर्गत संस्वीकृत हैं। इन कार्यों के दिसंबर, 2026 तक पूरा होने की उम्मीद है।

ROLE OF FPI FOR THE GROWTH OF MSME SECTOR

4711. DR. MOHAMMAD JAWED:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether the Food Processing Industry (FPI) serves as a catalyst for the growth of the Micro, Small and Medium Enterprises Sector and if so, the details thereof;
- (b) the specific initiatives or steps taken/being taken by the Government to promote and support the growth of this sector particularly in the State of Bihar; and
- (c) whether the food processing industry provides technological support and training to micro, small and medium enterprises units and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):

(a) to (c): In order to promote and ensure overall development of Food Processing Industries, Ministry of Food Processing Industries (MoFPI) has been incentivizing setting up/expansion of related infrastructure through its two Central Sector Schemes namely Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) and Production Linked Incentive Scheme for Food Processing Industry (PLISFPI). MoFPI is also implementing a Centrally sponsored scheme namely PM Formalization of Micro Food Processing Enterprises (PMFME) scheme for providing financial, technical and business support for upgradation/ setting up of micro food processing enterprises.

All the three schemes are not region specific but demand driven and are implemented across the country including Bihar. Ministry provides subsidy/incentives to the eligible applicants under these schemes. Entrepreneurs in the Micro, Small & Medium Enterprises (MSME) sector also be incentivized under these schemes of MoFPI.

Credit-linked capital subsidy @35% of the eligible project cost with maximum ceiling of Rs.10 lakhs per unit is provided to individual micro enterprises under the PMFME scheme. A total of 1,44,517 micro food processing enterprises have been approved for assistance under PMFME across the country till 30.06.2025. Under the Capacity Building component of the PMFME Scheme, MoFPI provides assistance for training of Trainers, District Resource Persons, Entrepreneurs and various other groups for Entrepreneurship Development Skilling (EDP+) & product

specific skilling to meet the requirement of food processing industry. So far, 1,16,666 beneficiaries have been trained across the country under the PMFME scheme till 30.06.2025.

The projects approved under PMKSY and PLISFPI also include MSME category. Above initiatives act as a catalyst for the growth of MSMEs in the food processing sector.

In the State of Bihar, MoFPI has approved 13 food processing projects under PMKSY, 7 proposals under PLISFPI and 25349 proposals under PMFME till 30.06.2025.

COAL BASED POWER PLANTS IN TELANGANA

4712. SHRI ARVIND DHARMAPURI:

Will the Minister of **POWER** be pleased to state:

- (a) the details of coal based power plants in Telangana along with the operational capacity of each of these power plants;
- (b) whether it is a fact that the Government has revised Scheme for Harnessing and Allocating Koyala (Coal) Transparently in India (SHAKTI) for coal operated power plants;
- (c) if so, the details thereof along with the manner in which it would help coal availability to coal based power plants in Telangana; and

(d) whether the Government has assessed the potential increase in capacity of these coal based power plants in Telangana after implementation of revised SHAKTI scheme and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):

(a): The details of coal-based power plants in Telangana along with the operational capacity of each power plant are given as below:

S. No	Name of Project	Organisation	Sector	Installed Capacity (in MW)
1.	RAMAGUNDUM STPS*	NTPC Ltd	Central Sector	2,600
2.	TELANGANA STPP Phase-1			1,600
3.	SINGARENI TPP**	SCCL	State Sector	1,200
4.	BHADRADRI TPP	TGGENCO		1,080
5.	KAKATIYA TPS*			1,100
6.	KOTHAGUDEM TPS (NEW)			1,000
7.	KOTHAGUDEM TPS (STAGE-7)			800
8.	RAMAGUNDUM-B TPS			62.5
9.	YADADRI TPS			1,600
Grand Total				11,042.5

Note: *STPS /TPS – Super Thermal Power Station, **TPP – Thermal Power Plant

(b) and (c): The Government has approved the “Revised Scheme for Harnessing and Allocating Koyala (Coal) Transparently in India (SHAKTI) Policy” [Revised SHAKTI Policy, 2025] on 07.05.2025. The Revised SHAKTI Policy, 2025 has been issued by Ministry of Coal on 20.05.2025. Power plants (commissioned/ under

construction/ under planning) situated in any State of the country, including Telangana, are eligible for coal linkage under the Revised SHAKTI Policy, 2025 in accordance with the terms and conditions mentioned in the Policy. The provisions of Revised SHAKTI Policy, 2025 ensures increased availability of domestic coal linkage to the Power Sector in a simplified manner. This Policy enhances scope of the erstwhile coal linkage allocation policy for Power Sector by providing greater flexibility, wider eligibility and better accessibility to coal.

(d): As per Section 7 of Electricity Act, 2003 setting up of a power plant is a de-licensed activity in the country. Any generation company may establish, operate and maintain a generating station without requiring a license under Electricity Act, 2003 if it complies with the technical standards relating to connectivity with the grid. The availability of adequate generation capacity to meet the electricity demand in a State lies under the purview of the respective State Government / State Power Utility.

The power plants may secure coal linkage to meet the requirement as per their assessment of demand for Long Term / Short Term under the Revised SHAKTI Policy, 2025.

बेघर लोगों के लिए योजना

4713. श्रीमती मंजू शर्मा:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या देश में कई बेघर लोग फुटपाथ, फ्लाईओवर, रेलवे स्टेशन आदि जैसे सार्वजनिक स्थानों पर रहते हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (ख) क्या सरकार ने ऐसे बेघर लोगों, विशेषकर बच्चों के पुनर्वास और आवश्यक कौशल प्रशिक्षण एवं शिक्षा प्रदान करने के लिए कोई योजना बनाई है; और
- (ग) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

- (क): 2011 की जनगणना के अनुसार, देश में कुल शहरी बेघर लोगों की संख्या 9,38,348 है।
- (ख) और (ग): भारतीय संविधान की सातवीं अनुसूची के अनुसार, भूमि और कॉलोनीकरण राज्य के विषय हैं। इसलिए, बेघर व्यक्तियों के पुनर्वास हेतु कदम उठाना और योजनाएं बनाना राज्यों/संघ राज्य क्षेत्रों (यूटी) की प्राथमिक जिम्मेदारी है। केंद्र सरकार कार्यक्रमों और योजनाबद्ध उपायों के माध्यम से राज्य/संघ राज्य क्षेत्र की सरकारों के प्रयासों में सहायता करती है।

दीनदयाल अंत्योदय योजना - राष्ट्रीय शहरी आजीविका मिशन (डीएवाई - एनयूएलएम) एक केंद्रीय प्रायोजित योजना थी, जिसके अंतर्गत "शहरी बेघरों के लिए आश्रय स्थल (एसयूएच)" का प्रावधान था। इसका उद्देश्य शहरी बेघरों को बुनियादी सुविधाओं से सुसज्जित स्थायी आश्रय स्थल प्रदान करना था। एसयूएच के दिशा-निर्देशों के अनुसार, सामाजिक सुरक्षा, भोजन, शिक्षा, स्वास्थ्य देख-भाल प्रणाली, सरकारी स्कूल में बेघर बच्चों के प्रवेश का प्रावधान, कौशल प्रशिक्षण आदि जैसी विभिन्न पात्रताओं का समावेश किया गया था।

इसके अलावा, आवासन और शहरी कार्य मंत्रालय पात्र शहरी परिवारों की आवास संबंधी आवश्यकताओं को पूरा करने के लिए राज्यों/संघ राज्य क्षेत्रों की सहायता करने हेतु प्रधान मंत्री आवास योजना - शहरी (पीएमएवाई-यू) का भी कार्यान्वयन करता है। पीएमएवाई-यू में सभी पात्र शहरी परिवारों

को बुनियादी नागरिक सुविधाओं के साथ सभी मौसमों में रहने योग्य पक्के आवास उपलब्ध कराने की परिकल्पना की गई है।

शरणार्थियों को पट्टे पर दिए गए भूखंड

4714. श्री रामवीर सिंह बिधूड़ी:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) वर्ष 1947 में देश के विभाजन के समय दिल्ली में शरणार्थियों को पट्टे पर दिए गए भूखंडों और मकानों का ब्यौरा क्या है और पट्टे की अवधि क्या थी;

(ख) क्या इन भूखंडों और मकानों का पट्टा अब समाप्त हो गया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और

(ग) क्या सरकार का उक्त भूखंडों और मकानों के पट्टे की अवधि बढ़ाने या उन्हें फ्रीहोल्ड बनाने का विचार है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

(क) से (ग): पुनर्वास मंत्रालय (जिसे बाद में भूमि एवं विकास कार्यालय, दिल्ली विकास प्राधिकरण आदि द्वारा आगे प्रशासनिक कार्यों हेतु देखा गया) ने स्वतंत्रता के बाद दिल्ली में शरणार्थियों को पट्टे के आधार पर भूखंड, मकान और आवास आवंटित किए। पुनर्वास कॉलोनियों की सूची संलग्न **विवरण** में दी गई है। पट्टों की अवधि के आधार पर, कुछ पट्टों की अवधि समाप्त हो चुकी है, जबकि कुछ पट्टों को पहले ही लीजहोल्ड से फ्रीहोल्ड में परिवर्तित कर दिया गया है। समाप्त हो चुके पट्टों के नवीनीकरण के संबंध में नीति पर भी समय-समय पर विचार किया जाता है।

विवरण

भूमि एवं विकास कार्यालय पुनर्वास कॉलोनियाँ

क्र.सं.	कॉलोनी
1.	डबल स्टोरी लाजपत नगर

2.	निजामुद्दीन पूर्व और पश्चिम
3.	जंगपुरा एक्सटेंशन
4.	जंगपुरा "ए"
5.	जंगपुरा "बी"
6.	अलीगंज
7.	कालकाजी डी/एस 'ए' ब्लॉक
8.	मोती नगर डी/एस
9.	रामेश्वरी नेहरू नगर
10.	मोतिया खान डबल स्टोरी
11.	वेस्ट पटेल नगर डी/एस
12.	भारत नगर
13.	मलका गंज डी/एस
14.	बीएसए विजय नगर डी/एस
15.	इंद्रानगर
16.	अंधा मुगल
17.	सराय रोहिल्ला
18.	गुड़-की-मंडिया
19.	तिलक नगर
20.	रमेश नगर डबल स्टोरी और सिंगल स्टोरी
21.	औद्योगिक क्षेत्र कीर्ति नगर
22.	निकलसन रोड
23.	कालकाजी
24.	वेस्ट पटेल नगर
25.	विजय नगर
26.	मालवीय नगर
27.	ईस्ट पटेल नगर
28.	साउथ पटेल नगर
29.	मलका गंज
30.	तेहर-I
31.	तेहर-II
32.	डिफेंस कॉलोनी

33.	शिवालिक
34.	ओल्ड राजेन्द्र नगर
35.	न्यू राजेन्द्र नगर
36.	चितरंजन पार्क
37.	लाजपत नगर-I
38.	लाजपत नगर-II
39.	लाजपत नगर-III
40.	दयानंद कॉलोनी लाजपत नगर-IV
41.	अमर कॉलोनी लाजपत नगर-IV
42.	विक्रम विहार लाजपत नगर-IV
43.	विनोबापुरी
44.	मोती नगर
45.	नरेला
46.	झील खुरंजा
47.	हकीकत नगर
48.	पूसा रोड

दिल्ली विकास प्राधिकरण पुनर्वास कालोनियां

क्र.सं.	कॉलोनी
1.	मुखर्जी नगर
2.	हडसन लेन/आउट्रम लेन
3.	भाई परमानंद कॉलोनी
4.	न्यू गुप्ता कॉलोनी
5.	प्रियदर्शनी विहार
6.	इंद्रा विहार
7.	नाईवाला
8.	बस्ती रेहगर
9.	करोल बाग
10.	बाग रावजी
11.	शिदिपुरा

12.	झंडेवालान
13.	कदम शरीफ
14.	पहाड़गंज
15.	बर्न बैस्टियन रोड
16.	गेस्टिन बैस्टियन रोड
17.	दरियागंज दक्षिण
18.	चिराग उत्तर
19.	चिराग दक्षिण
20.	झिलमिल ताहिरपुर
21.	इंदरपत
22.	अरकपुर बाग मोची
23.	अलीगंज
24.	दक्षिणी रिज
25.	सदर बाज़ार उत्तर
26.	सदर बाज़ार दक्षिण
27.	शहर की परिधि के भीतर
28.	दरियागंज उत्तर
29.	द बेला

कांगड़ा-शिमला मार्ग को चार लेन का बनाया जाना

4715. डॉ. राजीव भारद्वाज:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) कांगड़ा-शिमला मार्ग पर चार-लेन बनाने का कार्य कब तक पूरा होने की संभावना है;

(ख) उक्त कार्य के लिए कितनी धनराशि आवंटित की गई है;

(ग) उक्त राष्ट्रीय राजमार्ग (एनएच) पर चिलबहाल से कोहली तक वाहनों की आवाजाही कब तक शुरू करने की योजना है;

(घ) कांगड़ा-शिमला चार-लेन मार्ग के अंतर्गत कांगड़ा से भंगवार तक अठारह किलोमीटर का कार्य कब तक पूरा हो जाएगा; और

(ड) क्या उक्त राष्ट्रीय राजमार्ग पर कोहली से भगेड़ (बिलासपुर जिला) तक निर्माण कार्य की कोई योजना है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क) और (ख): ब्यौरा संलग्न **विवरण** में दिया गया है।

(ग): चिलबहाल से कोहली तक की परियोजना के पूरा होने की संशोधित निर्धारित तिथि 31.12.2025 है।

(घ): भंगवार से कांगड़ा के बीच लगभग 18 किलोमीटर लंबाई में से लगभग 14 किलोमीटर में 4-लेन बनाने का कार्य पूरा हो चुका है। शेष कार्य 31.12.2025 तक पूरा होने का लक्ष्य है।

(ड): सरकार का सड़क परिवहन और राजमार्ग मंत्रालय, हिमाचल प्रदेश राज्य सहित देश भर में राष्ट्रीय राजमार्गों के सुधार/चौड़ीकरण/निर्माण हेतु व्यवहार्यता अध्ययन/विस्तृत परियोजना रिपोर्ट (डीपीआर) तैयार करता है। परियोजना के कार्यान्वयन और निवेश संबंधी निर्णय डीपीआर के परिणाम, संपर्कता की आवश्यकता, पारस्परिक प्राथमिकता और प्रधानमंत्री गति शक्ति राष्ट्रीय मास्टर प्लान के साथ तालमेल के आधार पर लिया जाता है। जहाँ तक कोहली से भगेड़ तक के खंडों का संबंध है, विस्तृत परियोजना रिपोर्ट (डीपीआर) का कार्य सौंपा जा चुका है।

विवरण

शिमला-मटौर कॉरिडोर की स्थिति

खंड विवरण	मौजूदा/ डिज़ाइन लंबाई (किमी में)	स्वीकृत लागत (करोड़ रुपये में)	मूल/संशोधित निर्धारित समापन तिथि	टिप्पणी
शिमला से शालाघाट (एनएच-205) (ग्रीनफील्ड संरेखण)	31.500	डीपीआर सौंपी नहीं गई है।		

शालाघाट से दरियोटा (एनएच-205) (ग्रीनफील्ड संरेखण)	4.375	डीपीआर सौंप दी गई है।		
दरियोटा से कलार बाला (एनएच-205) (ग्रीनफील्ड संरेखण)	7.85	970	परियोजना स्वीकृत लेकिन सौंपी नहीं गई है।	
कलार बाला से नौणी चौक (एनएच-205)	17.45	1244.43	12.05.2027	निर्माणाधीन
नौणी चौक से भगेड़ (एनएच-21, ग्रीनफील्ड संरेखण)	15.600	कीरतपुर-नेरचौक खंड के तहत कार्य पूरा हो गया है।		
भगेड़ से हमीरपुर (एनएच-103)	42	डीपीआर सौंप दी गई है।		
हमीरपुर बाईपास (एनएच 103 और 03) (ग्रीनफील्ड संरेखण)	17.120	739.39	31.12.2025	निर्माणाधीन
हमीरपुर बाईपास के अंतिम बिंदु (चिलबहाल) से भंगबार (एनएच-3 और 303) तक	36.975	1184.23	31.12.2025	निर्माणाधीन
भंगबार से कांगड़ा बाईपास (एनएच-303 और 503)	18.130	1322.95	31.12.2025	निर्माणाधीन

हिसार हवाई अड्डे से उड़ानें शुरू करना

4716. श्री जय प्रकाश:

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

- (क) सरकार द्वारा हिसार और हरियाणा में हवाई संपर्क को बढ़ावा देने के लिए क्या कदम उठाए गए हैं;
- (ख) क्या 'उड़ान' योजना के अंतर्गत हिसार हवाई अड्डे को वाणिज्यिक उड़ानों से जोड़ने के लिए कोई ठोस कार्य योजना तैयार की गई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

- (ग) क्या अब तक किसी एयरलाइन ऑपरेटर को हिसार से दिल्ली, चंडीगढ़, जयपुर या अन्य प्रमुख शहरों के लिए उड़ानें संचालित करने की अनुमति दी गई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (घ) क्या हिसार में हवाई अड्डे के विस्तार, रनवे उन्नयन, टर्मिनल भवन और हवाई यातायात नियंत्रण सुविधाओं के लिए कोई बजटीय प्रावधान किया गया है; और
- (ङ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और अब तक कितनी प्रगति हुई है तथा आगामी चरणों के पूरा होने की अपेक्षित समय-सीमा क्या है?

सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):

(क) से (ग): क्षेत्रीय संपर्क योजना-उड़े देश का आम नागरिक (आरसीएस-उड़ान) बाजार आधारित योजना है, जिसमें असेवित और अल्पसेवित हवाईपट्टियों/हवाईअड्डों को सूचीबद्ध किया जाता है ताकि एयरलाइनें वहां संपर्क प्रदान करने के लिए बोली प्रक्रिया में भाग ले सकें। हरियाणा सहित देशभर में अधिक स्थानों को कवर करने के लिए समय-समय पर बोली प्रक्रिया के दौर आयोजित किए जाते हैं।

इस योजना के तहत बोली प्रक्रिया के दूसरे दौर में हरियाणा सरकार के स्वामित्व वाले हिसार हवाईअड्डे को चिह्नित किया गया था।

हिसार को चंडीगढ़, धर्मशाला और देहरादून से जोड़ने वाले आरसीएस मार्ग एयर टैक्सी को अवॉर्ड किए गए थे। तथापि, चयनित एयरलाइन प्रचालक (एसएओ) ने हिसार हवाईअड्डे पर कम दृश्यता का हवाला देते हुए इन सेवाओं को बंद कर दिया था।

वर्तमान में एलाइंस एअर हिसार-दिल्ली, हिसार-अयोध्या और हिसार-चंडीगढ़ मार्गों पर राज्य वीजीएफ समर्थित उड़ानें परिचालित कर रही हैं।

(घ) और (ङ): इसके विकास पर 29.21 करोड़ रुपये का व्यय किया गया तथा हवाईअड्डे को प्रारंभ में 2बी श्रेणी के अंतर्गत लाइसेंस दिया गया था। हरियाणा सरकार ने अपने व्यय पर इस हवाईअड्डे का

आगे और उन्नयन किया है। इस हवाईअड्डे को दिनांक 13.03.2025 से अब 4सी श्रेणी के हवाईअड्डे के लिए लाइसेंस दिया गया है।

UDYAM PORTAL

4717. SHRI VISHALDADA PRAKASHBAPU PATIL:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) the number of new enterprises registered under the Udyam portal following the revision of MSME investment and turnover thresholds in April 2025;
- (b) the employment generated and the extent of business expansion reported among the newly registered MSMEs under the revised eligibility norms;
- (c) whether the Government has received representations regarding delays in verification, onboarding or service delivery due to the expanded coverage of MSMEs post-threshold revision and if so, the details thereof; and
- (d) the details of disparities, if any, in registration uptake or scheme benefits across States and sectors and the corrective measures undertaken to ensure balanced implementation?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a) to (c): Since the adoption of the revised definition of Micro, Small And Medium Enterprises (MSMEs) in terms of investment and turnover thresholds on

01.04.2025, a total of 39,80,509 new enterprises have registered on Udyam Registration Portal (URP) and Udyam Assist Platform (UAP), as on 15.08.2025. The employment of 2,51,90,810 has been reported by these Enterprises on self-declaration basis. These newly registered MSMEs have reported Rs. 1,18,134.48 crore in investment and Rs. 8,59,317.76 crore in turnover. The process of registration on URP is fully online, paperless and based on self-declaration. There is no physical verification for the registration and data of investment in Plant and Machinery and turnover is fetched from databases of CBDT and GSTN respectively.

(d): To facilitate registration of Enterprises and awareness of the scheme benefits, the Ministry of MSME, through its Development and Facilitation Offices (DFOs) and in coordination with State Governments, MSME Associations and other MSME stakeholders, undertakes drives for formalisation, registration and awareness across various States.

DELAYS IN FUNDS DISBURSAL UNDER JJM

4718. SHRI RADHAKRISHNA:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of the total funds released and pending to the States under the Jal Jeevan Mission (JJM) during each of the last five years, State-wise;
- (b) whether there have been any delays in the disbursement of funds under the said mission during the said period; and

(c) if so, the details thereof along with the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):

(a) to (c): Since August 2019, Government of India, in partnership with States, is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household of the country. At the time of the launch, the Government also approved support for the States and UTs with a central outlay of ₹2,08,652 crore. The approved central outlay has almost been utilized. Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of JJM until 2028 with enhanced total outlay.

Drinking water being a State subject, under JJM, responsibilities for planning, approval, implementation, operation and maintenance of drinking water supply schemes lie with State/ UT governments. Government of India supplements the efforts of the State/ UT government by providing technical and financial assistance.

JJM, being a centrally sponsored programme, the fund sharing pattern between Centre and States/ UTs under is 100% for Union Territories without legislature, 90:10 for North Eastern & Himalayan States and UTs with legislature and 50:50 for rest of the States. Moreover, under Support and Water Quality Monitoring System (WQMS) activities the funding pattern is 100% for Union Territories, 90:10 for Himalayan & North Eastern States and 60:40 for other States.

Under JJM, provisions have also been made for releasing central grants in aid in two equal installments and each installment is released in two tranches after assessing the utilization of fund by the States/ UTs. Thus, releases are planned in consonance with 'Just in Time' principle and extant instructions issued by Ministry of Finance from time to time so as to avoid any undue parking of fund in the State.

State/ UT-wise and year-wise details of fund allocation, drawn and utilization reported under JJM are available in public domain and accessible through JJM-IMIS at:

https://ejalshakti.gov.in/JJM/JJMReports/Financial/JJMRep_StatewiseAllocationReleaseExpenditure.aspx

ई-कॉमर्स प्लेटफॉर्म

4719. श्री सनातन पांडेय:

क्या सूक्ष्म, लघु और मध्यम उद्यम मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या अनुसूचित जाति/अनुसूचित जनजाति के उद्यमियों को ई-कॉमर्स प्लेटफॉर्म से जोड़ने के लिए कोई पहल की गई है;

(ख) यदि हां, तो ई-कॉमर्स प्लेटफॉर्म से जुड़े उद्यमियों की संख्या कितनी है; और

(ग) पंजीकृत ऑनलाइन बिक्री और उसके परिणामस्वरूप प्राप्त राजस्व में कितनी वृद्धि हुई है?

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (कुमारी शोभा कारानन्दलाजे):

(क): सरकार ने ऑनलाइन मार्केटिंग और ई-कॉमर्स एकीकरण के लिए अनुसूचित जाति/अनुसूचित जनजाति के उद्यमियों सहित एमएसएमई को डिजिटल रूप से सशक्त बनाने के लिए कई पहलों की हैं।

इनमें सरकारी खरीद को डिजिटल बनाने के लिए सरकारी ई-मार्केटप्लेस (जेम), एमएसएमई व्यापार सक्षमता और विपणन (एमएसएमई टीम) पहल जो एमएसएमई को ओपन नेटवर्क फॉर डिजिटल कॉमर्स प्लेटफॉर्म पर लाने और उनकी ई-कॉमर्स यात्रा में सहायता करने पर केंद्रित है; खरीद और विपणन सहायता स्कीम, जो ई-कॉमर्स के माध्यम से बिक्री के लिए वित्तीय सहायता प्रदान करती है; राष्ट्रीय लघु उद्योग निगम द्वारा विकसित एमएसएमई हेतु एमएसएमई ग्लोबल मार्ट बी2बी ई-कॉमर्स प्लेटफॉर्म, जो वैश्विक व्यापार सूचना, निविदाओं और अन्य प्रासंगिक सूचना तक पहुंच प्रदान करता है; और बी2सी बिक्री के लिए खादी और ग्रामोद्योग आयोग द्वारा विकसित और प्रबंधित ekhadiindia.com ई-कॉमर्स पोर्टल, जो खादी और ग्रामोद्योग के लिए वैश्विक पहुंच और संवादात्मक सुविधाएं प्रदान करना शामिल हैं।

इसके अतिरिक्त, राष्ट्रीय अनुसूचित जाति और अनुसूचित जनजाति हब स्कीम के अंतर्गत, सरकार समर्थित ई-कॉमर्स पोर्टलों की वार्षिक सदस्यता/अंशदान शुल्क (25,000 रुपये तक) की 80% राशि की अनुसूचित जाति/ अनुसूचित जनजाति के सूक्ष्म और लघु उद्यमियों को प्रतिपूर्ति की जाती है। (ख): दिनांक 15.08.2025 की स्थिति के अनुसार, अनुसूचित जाति/ अनुसूचित जनजाति के 59,390 सूक्ष्म और लघु उद्यमी जेम पोर्टल पर हैं। इसके अतिरिक्त, एमएसएमई ग्लोबल मार्ट और एमएसएमई टीम पोर्टल पर शामिल अनुसूचित जाति/ अनुसूचित जनजाति के सूक्ष्म लघु और मध्यम उद्यमियों की संख्या क्रमशः 24970 और 304 है।

(ग): पिछले तीन वर्षों और चालू वित्तीय वर्ष (दिनांक 15.08.2025 की स्थिति के अनुसार) के दौरान अनुसूचित जाति/अनुसूचित जनजाति के उद्यमियों द्वारा जेम पोर्टल पर की गई बिक्री/सृजित राजस्व निम्नानुसार है:

वर्ष	ऑर्डर मूल्य (करोड़ रुपये में)
2022-23	2689.31
2023-24	4287.63

2024-25	5134.44
2025-26 (दिनांक 15.08.2025 की स्थिति के अनुसार)	2310.37

INNOVATION IN ROAD CONSTRUCTION

4720. SHRI MADHAVANENI RAGHUNANDAN RAO:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the incentives and policies being implemented to promote Research and Development (R&D) in the road sector in the country;
- (b) the key initiatives and schemes that have been successful in driving innovation and growth; and
- (c) the notable achievements and outcomes of these efforts?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a): Government in the Ministry of Road Transport and Highways undertakes need-based and futuristic research to identify and develop new materials, processes, innovative technology in the road sector. The research works are undertaken through research and academic institutions of repute and excellence such as IITs/NITs/ Central Road Research Institute (CRRI). The research schemes cover different aspects such as planning, design, construction, operation and maintenance of roads, bridges, tunnels, etc.

Memorandum of Understanding (MoU) has been signed with different academic institutes namely IIT Madras, IIT BHU, IIT Roorkee and JNTU, Anantpur to establish Chairprofessor for academic collaboration, research & development, teaching and training in the area of development of highway sector. Also a Center of Excellence for Road Safety has been established at IIT Madras to work on development of new products, capacity building, knowledge sharing, collaborations, research and strategic initiatives focused towards improving road safety and reducing road fatalities in the Country. National Highways Authority of India (NHAI) has also established Transportation Research and Innovation Hub (TRIHub) - a Center of Excellence (CoE) at IIT Hyderabad. Hackathon has also been conducted to promote research eco-system and winner certificates have been awarded as an incentive to the innovators.

(b): The key initiatives and schemes that have been undertaken in driving innovation and growth are data-driven practice guidebook on mid-term and long-term freight traffic forecasting, national facility for accelerated testing of pavements and vehicle (NATPaVeD), bio-bitumen from agricultural waste, utilisation of waste plastic in bituminous mixtures, use of slag and construction and demolition wastes including municipal landfill inert material, use of red mud (bauxite residue) for embankment construction, application of geosynthetics in road construction, evaluation of impact of electronic toll collection system on vehicular emissions,

FASTag tolling, bridge health monitoring system, development of AI tool on e- DAR, etc.

(c): The notable successful achievements and outcomes of these efforts in the recent past are development of Indian Roads Congress (IRC) guidelines such as Guidelines for High Performance Bituminous Mixes for High Volume Roads IRC: SP: 139-2023 and Guidelines for Design of Short Slab Concrete Pavements IRC: SP: 140-2024.

ELECTRIC VEHICLE CHARGING FACILITIES AT RETAIL OUTLETS

4721. SHRI MAHENDRA SINGH SOLANKY:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) whether petrol pumps and public retail outlets in Dewas and Shajapur Lok Sabha Constituencies have been included in the current rollout of Electric Vehicle (EV) charging stations and if so, the details thereof;
- (b) the number of retail outlets in Dewas and Shajapur Lok Sabha Constituencies currently offering electric charging facilities and the number of such outlets planned to be developed in the next financial year; and
- (c) whether any specific guidelines or incentives are being provided to private fuel dealers in the region to set up EV charging points and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

(a) and (b): Public Sector Oil Marketing Companies (PSU OMCs) have informed that setting up of Electric Vehicle Charging Stations (EVCS) at Retail Outlets (ROs) is a continuous process based on techno commercial feasibility. As on 01.08.2025, PSU OMCs have set up 43 and 14EVCS in the Districts of Dewas and Shajapur respectively.

(c): The Government vide Gazette Resolution dated 08.11.2019 revised guidelines for granting authorization to market transportation fuels viz, Motor Spirit (MS) and High Speed Diesel (HSD) to new entrants including the private sector ones and also to make certain amendments in the terms and conditions for the already authorized entities and the Public Sector Undertaking (PSU) Oil Marketing Companies (OMCs). As per the said guidelines, in addition to conventional fuels, the authorized entities including private ones are required to install facilities for marketing at least one new generation alternate fuels like Compressed Natural Gas (CNG), biofuels, Liquefied Natural Gas (LNG), electric vehicle charging points etc. at their ROs within three years of their operationalization.

FLIGHTS FROM SABEYA AIRFIELD

4722. DR. ALOK KUMAR SUMAN:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

(a) whether it is a fact that Sabeya Airfield in Hathuwa has been included under the Ude Desh Ka Aam Nagrik (UDAN) scheme for a long time but no

developmental work has commenced to start air travel services and if so, the reasons therefor;

- (b) whether it is a fact that the Government has not taken any initiative to motivate private airline operators to participate in the bidding process for Sabeya Airfield and if so, the details thereof;
- (c) whether the Government has made any efforts to persuade private airline operators to bid for operating small or medium flights from Sabeya Airfield and if so, the details thereof;
- (d) whether the Government has taken steps to construct infrastructure such as terminal buildings and repair the runway to enable the operation of small flights or flights to various metropolitan cities and if so, the details thereof; and
- (e) whether it is a fact that no action has been initiated so far in this regard despite several requests from the public representatives of the region?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) to (e): Sabeya (Hathua) airstrip, Bihar is available in the list of unserved airports in the Ude Desh Ka Aam Nagrik (UDAN) Document. However, no bid for routes connecting the Sabeya airport have been received from any airline to operate Regional Connectivity Scheme (RCS) flights. Therefore, the airstrip is not taken for its revival under the UDAN scheme.

As per the provisions of the scheme, revival /upgradation of unserved and underserved airports is undertaken upon its identification through valid bid and award to the Selected Airline Operator.

In case any airline submits a valid proposal for the operation of RCS flights connecting Sabeya airstrip in future bidding rounds, the same can be considered as per the UDAN Scheme's provisions.

POINT OF CALL STATUS TO TIRUCHIRAPPALLI AIRPORT

4723. SHRI DURAI VAIKO:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether the Government proposes to include Tiruchirappalli International Airport as a Point of Call (PoC) in the Bilateral Air Services Agreements (BASAs) with Gulf Cooperation Council (GCC) countries and if so, the details thereof;
- (b) whether the Government is aware that Tiruchirappalli serves as a major international departure point for workers and residents from central and southern Tamil Nadu travelling to the Gulf region and if so, the details thereof;
- (c) the number of BASAs currently in effect with GCC nations and the Indian airports designated as Points of Call under each agreement;
- (d) whether the Government proposes to revise existing BASAs or negotiate new ones with Tiruchirappalli designated as a PoC to improve direct connectivity

and reduce dependency on other metro airports and if so, the details thereof;
and

(e) the timeline fixed and process for ensuring Tiruchirappalli's inclusion as a PoC
in future bilateral aviation negotiations?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) to (e): There is no proposal under consideration in this Ministry to include Tiruchirappalli as a Point of call (PoC) in the Bilateral Air Services Agreements (BASAs) with Gulf Cooperation Council (GCC) countries.

Currently, Air India is operating flights from Tiruchirappalli to countries in GCC namely Kuwait, Oman, Qatar, Saudi Arabia, UAE (Abu Dhabi, Sharjah and Dubai).

India has BASAs with all the GCC countries. The details of the point of calls designated under these agreements are given in the enclosed **Statement**.

At present, the Government of India promotes more international operations by Indian carriers from non-metro points, including Tiruchirappalli, either directly or through their own domestic operations. Accordingly, non-metro points are not granted as new points of call in the BASAs to any foreign country.

STATEMENT

Details of the point of calls designated under these agreements

S No.	Country	Designated Points of Call for foreign carriers
1	Bahrain	Mumbai, Delhi, Kolkata, Chennai, Trivandrum, Cochin, Bangalore, Hyderabad, Calicut, Goa
2	Kuwait	Mumbai, Delhi, Trivandrum, Chennai, Cochin, Ahmedabad, Hyderabad, Kolkata, Bangalore
3	Oman	Mumbai, Delhi, Chennai, Hyderabad, Cochin, Trivandrum, Lucknow, Jaipur, Bangalore, Calicut, Goa
4	Qatar	Mumbai, Kolkata, Trivandrum, Hyderabad, Cochin, Delhi, Chennai, Ahmedabad, Nagpur, Calicut, Goa, Amritsar, Bangalore
5	Saudi Arabia	Mumbai, Delhi, Chennai, Cochin, Hyderabad, Bangalore, Calicut, Lucknow
6 (i)	UAE -Abu Dhabi	Mumbai, Delhi, Trivandrum, Cochin, Chennai, Calicut, Jaipur, Kolkata, Hyderabad, Bangalore, Ahmedabad
6 (ii)	UAE -Dubai	Mumbai, Delhi, Chennai, Kolkata, Cochin, Hyderabad, Trivandrum, Bangalore, Ahmedabad, Calicut, Lucknow
6 (iii)	UAE -Ras-al-Khaimah	Any 1 point out of Cochin, Trivandrum, Calicut
6 (iv)	UAE -Sharjah	Mumbai, Nagpur, Cochin, Jaipur, Trivandrum, Chennai, Ahmedabad, Bangalore, Coimbatore, Delhi, Calicut, Hyderabad, Goa

EXPANSION OF MADURAI AIRPORT

4724. SHRI S. VENKATESAN:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the current status of the proposed expansion of international terminal at Madurai Airport;
- (b) whether land acquisition has been completed for the expansion of the runway to accommodate larger international flights and if so, the details thereof; and
- (c) the timeline fixed for upgrading critical infrastructure such as taxiways, cargo terminals and passenger lounges at Madurai Airport?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) to (c): The expansion and upgradation of airports is a continuous process and is undertaken by the Airports Authority of India (AAI) and other Airport Operators from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand/willingness of airlines to operate to/from such airports.

The existing Integrated Terminal Building at Madurai Airport spans an area of approximately 17560 sqm and is capable of accommodating 2.9 Million Passengers Per Annum. AAI has requested the State Government of Tamil Nadu for 653.35 acres of land to facilitate comprehensive airport development, including extension of runway from 2285 m to 3810 m for operation of Code-E type of aircraft, development of runway strip, apron, parallel taxi track, terminal building, cargo terminal, etc.

As per the National Civil Aviation Policy, 2016, the land for development of an airport is to be provided by the respective State Government/ Union Territory Administration free of cost and free from any encumbrances to the Airports Authority of India (AAI). Out of the total land requirement, 543.41 acres have so far been handed over to AAI by the State Government.

The completion timeline for airport projects is dependent on multiple factors, including land acquisition, regulatory clearances, removal of obstacles, and financial closure by the respective airport developers.

NHs PASSING THROUGH JAMUI

4725. SHRIMATI DAGGUBATI PURANDESWARI:

SHRI ARUN BHARTI:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the current status of the widening and upgradation of key National Highways (NHs) passing through the Jamui Lok Sabha Constituency including NH-333 and NH-333A;
- (b) the progress of work on any new expressways/economic corridors planned under the Bharatmala Pariyojana that would pass through or benefit the Jamui region;
- (c) the details of any delays in the land acquisition or forest clearance process for these projects;

(d) whether there is a proposal for the construction of bypasses around congested towns like Jamui and Jhajha to ease traffic; and

(e) the expected timeline for the completion of these critical road projects?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a): The current status of widening and upgradation of National Highways (NHs) passing through the Jamui Lok Sabha Constituency is given in the enclosed **Statement**.

(b) and (c): There is no new expressway/economic corridor planned under the Bharatmala Pariyojana that would pass through the Jamui region.

(d): Yes, There are proposals for the construction of bypasses around congested towns like Jamui and Jhajha to ease traffic.

(e): The proposals for Jamui and Jhajha bypasses are part of the projects mentioned at sl. no. 1 and 2 of the **Statement**. The schedule completion periods for these projects is 2 years from the Appointed date i.e. commencement of the work by the contractor.

STATEMENT

Current status of widening and upgradation of National Highways (NHs) passing through the Jamui Lok Sabha Constituency

SI No	Name of Project	Current Status
1	Construction of 6 no of Mangobandhar Kendua, Tolesono, Jhajha, Narganjo & Bhairogunj Bypasses (Total length - 19.450km) along with 2 no. of DLP free Sections total length - 21.821 km) to two lane with paved shoulders standard including Pre-Construction activities from km 72.000 to 134.000 of NH - 333A	Tender invited, Bids in technical evaluation.
2	Construction of 3 no. of Bypasses at Sheikhpura, Jamui & Khaira alongwith 1 no of realignment at Sikandra (total length -13.472) to two lane with paved shoulders standard including pre-Construction activities from km 0 to km 72.00 of NH-333A	Work Awarded
3	Improvement to two lane with paved shoulder of Sarwan – Chakai upto NH-333 from km 0.00 to Km 15.972(Total length 15.972km) of NH 333C	Work Completed

CLOSURE OF MSMEs

4726. SHRI ABHISHEK BANERJEE:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether it is a fact that in 2024-25 more than 35,500 Micro, Small and Medium Enterprises (MSMEs) were closed;

- (b) whether it is a fact that the highest number of MSME closures occurred in Maharashtra, followed by Tamil Nadu, Gujarat, Rajasthan and Karnataka and if so, the details thereof, State-wise; and
- (c) whether it is a fact that according to the Government's annual report in 2023, West Bengal had the highest number of female-led MSMEs?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a) and (b): A revised definition based on the twin criteria of investment and turnover, was adopted to define Micro, Small and Medium Enterprises (MSMEs) in 2020 and for registration, Udyam Registration Portal (URP) was launched on 01.07.2020. On 11.01.2023, Udyam Assist Platform (UAP) was launched for Informal Micro Enterprises (IMEs), which are exempted from GST filing. From 01.07.2020 to 15.08.2025, 6.69 crore Enterprises, including IMEs, have registered on URP.

MSMEs de-register for various reasons such as change of ownership, change of business location, shut down and others. The number of MSMEs shut down during 2024-25 were 39,446. MSMEs shutdown in Maharashtra, Tamil Nadu, Gujarat, Rajasthan and Karnataka during 2024-25 were 9,702, 4,900, 3,534, 3,274 and 2,187 respectively.

(c): The data referred has been quoted in the Annual Report of the Ministry of MSME in 2023-24 which pertains to NSS 73rd Round Report by NSSO, which

states, based on the estimation that there were 1,23,90,523 women-owned proprietary MSMEs in the country, including 29,01,324 in West Bengal.

Since inception of Udyam till 15.08.2025, a total of 2,64,75,048 women-owned Enterprises, including IMEs, have registered on URP. Out of this 27,65,525 women-owned Enterprises are in West Bengal.

**TRIBAL RESEARCH, INFORMATION, EDUCATION, COMMUNICATION AND
EVENTS (TRI-ECE)**

4727. SHRI BAIJAYANT PANDA:

Will the **MINISTER OF TRIBAL AFFAIRS** be pleased to state:

- (a) whether any reputed research institutes or universities have undertaken various research studies, publication of books or documentation including audiovisual documentaries under the scheme “Tribal Research, Information, Education, Communication and Events (TRI-ECE)”;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the details of existing and proposed Tribal Research Institutes and Centres of Excellence in Odisha; and
- (d) whether the Government has brought out any publications highlighting significant studies, documenting historical facets of tribal communities, achievements of the Ministry of Tribal Affairs (MoTA) and State Departments and other necessary publicity at regular intervals and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a) to (d): Tribal Research Information, Education, communication and Events (TRI-ECE) is a Central Sector Scheme under which funds are released to the research organizations, reputed organizations, research institutes, universities where expertise exist and which have already made a mark by carrying out pioneering research in their respective field are provided financial support to bridge the gap in critical areas. The purpose of the scheme is to create replicable models in areas of education, health, livelihood, digital governance etc. The project proposals submitted by such organizations online or physical mode are scrutinized by the Ministry and placed before Project Approval Committee (PAC) chaired by Secretary, Tribal Affairs for further consideration and approval. The projects sanctioned to different organisations to undertake various research studies under the scheme are given in the enclosed **Statement**.

Ministry of Tribal Affairs, Government of India under the Centrally Sponsored scheme 'Support to Tribal Research Institutes (TRIs)' extends financial support to 29 Tribal Research Institutes (TRIs) in States/Union Territories (UTs) including Tribal Research Institute Odisha. Under the scheme, proposals relating to infrastructural needs, research & documentation activities and training & capacity building programmes, organization of tribal festivals, yatras for promotion of unique cultural heritage and tourism and organisation of exchange visits by tribals are

organised so that their cultural practices, languages and ritual are preserved and disseminated. TRIs are primarily institutions under the administrative control of the State Government/UT Administration.

Various publications highlighting significant studies, documenting historical facets of tribal communities have been brought out by the Central Government and State/UT Government(s) at regular intervals. These publications may be accessed at <https://repository.tribal.gov.in/> and <https://tribal.nic.in/repository/>. Further, achievement of the Ministry of Tribal Affairs has also been documented and published. The same may be accessed through the link appended below:

<https://tribal.nic.in/writereaddata/News/20240315094242043248610yearsbookletEnglish.pdf>

STATEMENT

Projects sanctioned to different organisations to undertake various research studies under the scheme

Sl. No.	Name of the Organisation/ Institute	Name of the Project

1	Council of Analytics Tribal Studies, Koraput	1. Predicament of Particularly Vulnerable Tribal Groups (PVTG) and their status of Inclusion in Odisha: A case study of Kutia Kondh, Didayi, Juangs. 2. Horticulture as a Source of Tribal Livelihood: A Case Study of Dongaria Kandha of Rayagada District, Odisha
2	Amrita Viswa Vidhya Peetham, Kerala	1. Health and Social Awareness in Villages through School students (Awareness Ambassador Program) 2. e-Literacy & Health Awareness for Tribals 3. Menstrual Hygiene Awareness for Adolescent Girls and Young Women 4. Awareness on micronutrient deficiencies for tribal Women of Coimbatore District
3	Bhasha Research Institute	1. Identification and Documentation of Threatened/Dying Languages in the states of Gujarat, Maharashtra and Karnataka 2. Study of Traditional Life-Skills, Livelihood in Transition and Potential Opportunities among Adivasi Communities of Narmada Districts of Gujarat. 3. Digitisation of Songs, Oral Epics, Legends and Stories from Garasia and Dungri Bhili communities of north Gujarat as recorded by scholar Dr. Bhagwandasbhai Patel. 4. Documentation of Tribal Folklore and Music of Sikkim 5. Development of Bhasha Van : Outdoor Forest-Museum of

		Sound Archives of Indian Languages, at the Adivasi Academy, Tejgadh
		6.Tribal Archives Websites and E-Books Websites
4	Piramal Swasthya, Hyderabad	Tribal Education: Improving the Functioning of the Ekalavya Model Residential Schools(EMRS)
5	The Energy and Resources Institute (TERI), Delhi	Assessment of implementation of The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (RFCTLARR) Act, 2013 in Odisha, Jharkhand and Assam
6	Patanjali Research Institute	1. Survey of Government Schemes and their actual beneficiaries' details. 2. Diseases-wise Collection of Ethno-medicinal Information from traditional healers. 3. Collection, Herbarium preparation and identification of plants from different tribal regions. 4. Documentation of medicinal information of plants with Research Review Approach. 5. Documentation of different works of Tribal Artisans. 6. Herbal Monograph preparation of selected important medicinal plants. 7. Research profiling of traditional medicinal plants of Tribal Communities. 8. Guidance, Coordination and Training of tribal traditional healers. 9. Livelihood support system to the tribal communities through beekeeping, agriculture and traditional arts. 10. E-Commerce platform and Web-portal for Livelihood Support
7	All India Institute of Medical Sciences, Jodhpur	Improving health status of tribal people of District Sirohi (Rajasthan) through engaging & empowering the native by creating awareness of health & disease in a partnered / participatory ecosystem

8	FICCI Socio-Economic and Development Foundation	Tribal Welfare and Entrepreneurship Development: Turning Challenges into Opportunities and Actions
9	Piramal Swasthya Management and Research Institute (PSMRI), Hyderabad	1. Repository & District Factsheets of health and nutrition data (based on secondary sources)
10	IBRAD, Kolkata	Creating awareness through workshops, seminars, documentations and building capacity of the PVTGs for natural resource conservation and sustainable livelihood development in the context of climate change with particular emphasis on women empowerment
11	TERI, New Delhi	Development of Forest Governance Model in context of Community Forest Resource Rights
12	Institute of Forest Genetics and Tree Breeding (IFGTB), Coimbatore, Tamil Nadu	Processing and Value addition of Terminalias for effective livelihood improvement of forest dwellers
13	ICMR-National Institute for Research in Tribal Health, MP	Understanding tribal culture, lifestyle, animal husbandry activities and cause of death in five tribes of India through establishment of tribal habitats in ICMR-NIRTH
14	Council of Analytical Tribal Studies (COATS)	Development of questionnaire and selection of Research Assistants and Investigators Training of Research Assistants and Investigators and collection of secondary information Field study Compilation of data and preparation of tables Block wise and Panchayat wise Writing of the draft report Presentation of the draft report in a workshop and revision of the report Binding and submission on the report
15	Indian Statistical Institute, Giridih	Strengthening livelihood opportunities for forest dwellers in Jharkhand and Odisha

16	Akhil Bhartiya Vanvasi Kalyan Ashram	Research on effectiveness of Gram Sabha as envisaged in PESA 25 years ago
17	BRLF New Delhi	Evaluation of the MoTA Scheme titled Aid to Voluntary Organisations working for the welfare of Scheduled Tribes

TRADITIONAL CRAFTSPEOPLE IN RAJASTHAN

4728. SHRI RAHUL KASWAN:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether the Ministry has mapped the number of traditional craftspeople (potters, weavers, leather workers, etc.) in Rajasthan, district-wise who fall within the unregistered MSME category;
- (b) whether any steps have been taken to provide design innovation, market access or technology support to such artisan-led micro enterprises in Rajasthan, district-wise under schemes like SFURTI or ODOP;
- (c) the number of artisan clusters in Rajasthan, district-wise that have been revived or promoted under any Government scheme during the last five years;
- (d) whether Rajasthan has been excluded from key pilot initiatives or export-linked MSME support schemes and the reasons for such exclusion; and
- (e) whether the Government has consulted local Panchayats or civil society to develop a district-specific strategy to revive heritage-based MSMEs in the region?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a): The PM Vishwakarma Scheme was launched on 17.09.2023 to provide end-to-end support to artisans and craftspeople of 18 traditional trades who work with their hands and tools across the country, including Rajasthan. The Scheme covers 18 trades, viz.(i) Carpenter (Suthar/Badhai); (ii) Boat Maker; (iii) Armourer; (iv) Metalsmith/Metal Caster; (v) Hammer and Tool Kit Maker; (vi) Locksmith; (vii) Goldsmith (Sonar); (viii) Potter (Kumhaar); (ix) Sculptor (Moortikar, stone carver), Stone breaker; (x) Cobbler (Charmakar)/Shoesmith/Footwear artisan; (xi) Mason (Rajmistri); (xii) Basket/Mat/Broom Maker/Coir Weaver; (xiii) Doll & Toy Maker (Traditional); (xiv) Barber (Naai); (xv) Garland maker (Malakaar); (xvi) Washerman (Dhobi); (xvii) Tailor (Darzi); and (xviii) Fishing Net Maker. The district wise traditional craftspeople registered under PM Vishwakarma in the State of Rajasthan are given in the enclosed **Statement-I**.

(b): Scheme for Fund for Regeneration of Traditional Industries (SFURTI), implemented by the Ministry of MSME, focuses on organizing traditional industries and artisans into collectives as manufacturing enterprises for value added production. Under the scheme, Government of India assistance is given upto Rs. 2.5 crore for regular clusters with upto 500 artisans and upto Rs. 5.00 crore for major clusters with more than 500 artisans. The traditional sectors covered under

SFURTI include textiles, handicrafts, bamboo, agro-processing, honey, khadi, coir, etc.

(c): In the State of Rajasthan, 30 clusters under SFURTI have been approved in the last five years with Government of India (GoI) financial assistance of Rs 83.43 Crore. 16,529 traditional artisans are to be benefited across all approved SFURTI clusters in the state of Rajasthan. Details of the clusters are given in the enclosed **Statement-II.**

Further, Government of Rajasthan has released Rajasthan ODOP Policy 2024 which provides following incentives to micro as well as small ODOP enterprises in Rajasthan:

- Margin money subsidy to set up new Micro & Small ODOP Enterprises up to a maximum 25% of the project cost with maximum ceiling of Rs. 25 Lakhs.
- Assistance up to 50% of the cost of acquisition for latest Technology/ Software for Micro and Small ODOP Enterprises with maximum ceiling of Rs. 5 Lakhs.
- Assistance to MSMEs for participation in National/International Fairs up to 75% of stall rent (Max. Rs. 2 Lakhs) and actual travel cost for 2 persons.
- Reimbursement to ODOP MSMEs up to 75% of the total fees/ commissions (excluding shipping fees) being charged by e-commerce platforms, up to a maximum of Rs. 1.00 lakh per annum for 2 years.

(d): The Ministry of Micro, Small and Medium Enterprises has established 65 Export Facilitation Centers (EFCs) across the country including Rajasthan, namely, MSME, Development and Facilitation Centre, Jaipur and MSME Technology Centre, Bhiwadi with the aim of providing requisite mentoring and handholding support to MSMEs in exporting their products and services.

(e): Under PM Vishwakarma scheme, online applications are received through Common Service Centres (CSCs). The applications undergo a three-step verification which includes verification at GramPanchayat/ Urban Local Body (ULB) level at first stage. Screening of the artisans and craftspeople enrolled are done by the head of Gram Panchayat/ Chairman of Village Council or Executive Head/ Administrator of the Urban Local Body before sending the recommended applications to the second stage headed by DC/DM.

STATEMENT-I

Districtwise registration of PM Vishwakarma beneficiaries in the state of Rajasthan

District Name	Traditional craftsperson registered under PM Vishwakarma
AJMER	10,038
ALWAR	13,203
BANSWARA	5,294
BARAN	8,880
BARMER	8,931
BHARATPUR	10,701
BHILWARA	6,566

BIKANER	11,756
BUNDI	10,396
CHITTORGARH	4,115
CHURU	13,787
DAUSA	13,139
DHOLPUR	3,789
DUNGARPUR	4,022
GANGANAGAR	5,302
HANUMANGARH	9,272
JAIPUR	17,124
JAISALMER	5,390
JALORE	5,204
JHALAWAR	7,685
JHUNJHUNU	6,376
JODHPUR	8,541
KARALI	9,248
KOTA	6,256
NAGPUR	9,135
PALI	5,035
PRATAPGARH	2,168
RAJSAMAND	3,855
SAWAI MADHOPUR	3,281
SIKAR	6,365
SIROHI	2,385
TONK	9,283
UDAIPUR	5,375
Total	2,51,897

STATEMENT-II**List of clusters under SFURTI in the state of Rajasthan**

S. No	District	Cluster Name	Artisans to be benefitted	Gol Assistance Committed (Rs. in Lakhs)
1	Jodhpur	Hand Embroidery and Applique Cluster	937	353.43
2	Ajmer	Kishangarh Marble and Granite Cluster	281	201.10
3		Millet Processing and Value Addition Cluster	800	325.00
4	Alwar	Tijara Fruit and Vegetable Cluster	640	233.20
5	Banswara	Bamboo based Cluster	331	185.32
6		Pulse Processing Cluster	685	311.90
7	Baran	Leather Craft Cluster Baran	337	249.27
8	Barmer	Barmer Handicraft Cluster	890	229.88
9		Baytu Stone Carving Cluster	290	235.00
10	Churu	Bandhni & Bandhaej Tie & Dye Cluster, Churu, Rajasthan	360	225.06
11	Hanumangarh	Anmol Beekeeping Cluster	250	229.15
12	Jaisalmer	Hand Embroidery and Craft Cluster	726	243.60
13	Jhalawar	Garlic Processing and Value Addition Cluster	710	363.70
14	Jhunjhunu	Kolsiya Tie & Dye Cluster	349	275.60
15	Jodhpur	Metal Craft Cluster	657	305.10
16		Wood Craft Cluster	889	395.23

S. No	District	Cluster Name	Artisans to be benefitted	Gol Assistance Committed (Rs. in Lakhs)
17	Karauli	Stone Carving Cluster	825	351.51
18	Kota	Bee Keeping Cluster Kota	702	429.62
19	Nagaur	Guar Gum and Isabgol Processing Cluster	744	390.00
20	Pali	Seed Spice Processing and Value Addition Cluster	965	424.00
21	Rajsamand	Haldighati Flower Processing Cluster	403	243.92
22		Piplantri Bee Keeping Cluster, Rajsamand, Rajasthan	300	229.79
23	Sawai Madhopur	Baroli Beekeeping Cluster	345	229.88
24		Ranthambhore Katha Work Cluster	440	199.196
25	Sikar	Leather Craft Cluster Sikar	325	248.96
26	Sri Ganganagar	Mighty Agro Cluster on Edible Oil	265	236.48
27		Traditional Indian Fabric based Toys Cluster	819	291.66
28	Tonk	Namda Wool Art & Handicraft Cluster Tonk	756	376.46
29	Udaipur	Deep Hast Shilp Wooden Toys Cluster	250	150.01
30		Wood Carving Cluster	258	180.26
Total			16,529	8343.29

पंपकृत भंडारण संयंत्रों की मंजूरी

4729. श्री दिलेश्वर कामैत:

श्री अनुराग सिंह ठाकुर:

श्री बिप्लब कुमार देब:

डॉ. प्रशांत यादवराव पडोले:

क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि:

(क) पंपकृत स्टोरेज संयंत्रों (पीएसपी) के लिए स्वीकृत विस्तृत परियोजना रिपोर्टों (डीपीआर) की संख्या

कितनी है और कुल अनुमोदित अधिष्ठापित क्षमता कितनी है;

(ख) क्या सरकार द्वारा पीएसपी की स्वीकृति में तेजी लाने के लिए कदम उठाए गए हैं;

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(घ) क्या पीएसपी को तैयार करने और प्रस्तुत करने में निजी क्षेत्र को शामिल किया गया है;

(ङ) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(च) क्या उक्त परियोजनाओं का समयबद्ध और कुशल कार्यान्वयन सुनिश्चित करने के लिए कोई तंत्र स्थापित किया गया है; और

(छ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

विद्युत मंत्रालय में राज्य मंत्री; तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद येसो नाईक):

(क): केन्द्रीय विद्युत प्राधिकरण (सीईए) द्वारा वर्ष 2002-03 से अब तक 15,350 मेगावाट की कुल क्षमता वाली पम्प भंडारण परियोजनाओं (पीएसपी) की कुल 12 विस्तृत परियोजना रिपोर्टों (डीपीआर) पर सहमति प्रदान की गई है।

(ख) और (ग): पीएसपी की डीपीआर के अनुमोदन में तेजी लाने के लिए निम्नलिखित कदम उठाए गए हैं: -

- i. सीईए ने डीपीआर पूर्व अध्यायों की संख्या को कम करके पीएसपी की डीपीआर तैयार करने के लिए जुलाई 2024 में संशोधित दिशानिर्देश जारी किए हैं।
- ii. भारतीय भूवैज्ञानिक सर्वेक्षण (जीएसआई) के साथ परामर्श के बाद, प्रायद्वीपीय क्षेत्र में स्थित परियोजनाओं के लिए भूमिगत विद्युतघरों में अन्वेषणात्मक बहाव की आवश्यकता को समाप्त कर दिया गया है, जिससे आमतौर पर एस एंड आई गतिविधियों के दौरान होने वाले विलंब का समाधान हो गया है।
- iii. सीईए ने जल विद्युत परियोजनाओं और पीएसपी की सर्वेक्षण एवं जाँच (एसएंडआई) गतिविधियों की निगरानी के लिए "जल विद्युत डीपीआर" पोर्टल लॉन्च किया है। यह पोर्टल मूल्यांकन एजेंसियों और विकासकर्ताओं के कार्यप्रवाह और लंबित कार्यों की वास्तविक समय पर ट्रैकिंग करने में सक्षम बनाता है, जिससे विलंब का पता लगाने और उसे प्रभावी ढंग से दूर करने में सहायता मिलती है।
- iv. भारत सरकार ने दिनांक 01.08.2025 की अधिसूचना के माध्यम से, चाहे पूंजीगत व्यय की मात्रा जो भी हो, ऑफ-स्ट्रीम क्लोज्ड-लूप पंप भंडारण स्कीमों को सीईए की सहमति की आवश्यकता से छूट दे दी है।

(घ) और (ङ): पीएसपी की विस्तृत परियोजना रिपोर्ट (डीपीआर) तैयार करने और प्रस्तुत करने में निजी क्षेत्र को भी शामिल किया गया है। वर्तमान में, निजी क्षेत्र के अंतर्गत 51,100 मेगावाट की कुल क्षमता वाले 30 पीएसपी विस्तृत परियोजना रिपोर्ट (डीपीआर) तैयार किए जाने के लिए सर्वेक्षण एवं जाँच (एसएंडआई) चरण में हैं।

(च) और (छ): भारत सरकार द्वारा पीएसपी सहित जल विद्युत परियोजनाओं को समय पर पूरा करने के लिए निम्नलिखित उपाय किए गए हैं:

- (क) जल विद्युत परियोजनाओं में समय और लागत में वृद्धि को कम करने के लिए दिशानिर्देश दिनांक 08.11.2019 को जारी किए गए हैं।
- (ख) जल विद्युत परियोजनाओं को क्रियान्वित करने वाले सीपीएसई के निर्माण अनुबंधों में स्वतंत्र अभियंताओं के माध्यम से विवाद निवारण तंत्र दिनांक 27.09.2021 को शुरू किया गया है।
- (ग) विद्युत मंत्रालय के प्रशासनिक नियंत्रण के अंतर्गत सीपीएसयू/सांविधिक निकायों द्वारा कार्यान्वित परियोजनाओं में संविदात्मक विवादों के लिए स्वतंत्र विशेषज्ञों की सुलह समितियों (सीसीआईई) के माध्यम से विवाद समाधान दिनांक 29.12.2021 को शुरू किया गया है।

SEWERAGE AND SEPTAGE MANAGEMENT UNDER AMRUT AND AMRUT 2.0

4730. SHRI NAVEEN JINDAL:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the AMRUT and AMRUT 2.0 focus on sewerage and septage management in urban areas and if so, the details thereof;
- (b) the total number of sewage treatment projects grounded and approved under both the Missions till date;
- (c) the total sewage treatment capacity (in MLD) created and approved under these Missions;

- (d) whether specific capacities have been earmarked for recycle and reuse of treated sewage water and if so, the details thereof; and
- (e) whether the Government proposes further incentives or support to Urban Local Bodies for upgradation of existing Sewerage Treatment Plants under AMRUT 2.0 and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) to (e): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) launched in the year 2015 in selected 500 cities (now 485 cities including 15 merged cities) and towns across the country was focused on development of basic infrastructure in urban areas, in the sectors of water supply, sewerage and septage management, etc. AMRUT 2.0 is launched in the year 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage and septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0.

Under AMRUT, 890 sewerage/septage management projects worth ₹34,447 crore have been grounded. Under AMRUT, 4,622 MLD sewage treatment capacity (new/augmented) has been created, of which 1,437 MLD capacity has been developed for recycle/reuse.

Under AMRUT 2.0, States/ Union Territories have taken up 586 sewerage and septage management projects worth ₹68,461.78 crore. Approved projects

cover 6,964 MLD (new/augmented) sewage treatment plant (STP) capacity, of which 1,938.96 MLD STP capacity is for recycle/reuse.

Jal Hi AMRIT" under AMRUT 2.0 reforms aims to incentivize States and Union Territories (UTs) to efficiently manage sewage treatment plants for recyclable treated water meeting environmental standards on sustained basis. The focus of this initiative is to build capacity and incentivize qualitative improvements in the treated discharge effluent. A total of 860 STPs have submitted information on the online platform for assessment under this initiative.

BARRIER LESS/MULTI LANE FREE FLOW TOLLING SYSTEM

4731. SHRI RAVINDRA VASANTRAO CHAVAN:

SHRI MANISH JAISWAL:

SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

SHRI SUDHEER GUPTA:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) proposes to implement the Barrier-Less or Multi-Lane Free Flow (MLFF) tolling system at selected toll plazas by using technologies like RFID (Radio-Frequency Identification) scanners and AI-powered Automatic Number Plate Recognition (ANPR) cameras as a pilot project for toll collection and if so, the details thereof;

- (b) the time by which the said pilot project is likely to be completed and the criteria for evaluating its performance;
- (c) the total expenditure incurred or likely to be incurred on developing the said system;
- (d) the NHs/Expressways which have been identified/selected for installation of the above system in its next phase; and
- (e) whether the Government is planning for a national roll-out of the MLFF tolling system and if so, the details thereof and the time by which it is likely to be done?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a): In order to ensure seamless and free-flow movement of vehicles along national highways and to increase the efficiency of the tolling operation, National Highways Authority of India (NHAI), has decided to implement barrier-free Electronic Toll Collection (ETC) System with available technology, using Automatic Number Plate Reading Cameras, at selected sections of National Highways as an added facility along with FASTag where the user fee shall be charged from the vehicle users without them having to stop, slow down or stay in a given fee plaza lane.

(b): The implementation of barrierless fee collection system on selected sections of National Highways, is expected to be completed by the end of Financial Year 2025-26. The performance criteria include the accuracy of the system and revenue collection vis-à-vis existing system.

(c) and (d): The Bids have been invited on Opex Mode with revenue sharing Model. The details of fee plazas for which Request for Proposal (RFP) has been invited/finalized for implementation of barrierless tolling are given in the enclosed **Statement.**

(e): Barrierless fee collection system will be implemented on other fee plazas in a phased manner depending upon the outcome and efficacy of the implementation on these projects.

STATEMENT

Details of fee plazas for which Request for Proposal (RFP) has been invited/finalized for implementation of barrier less tolling:

Name of the Fee Plaza	Name of the NH Stretch	Status
Choryasi	Bharuch-Surat (NH-8)	Awarded
Gharaunda	Panipat-Jalandhar (NH-44)	Awarded
Nemili (Sriperumbudur)	Walajapet – Poomalle (NH-48)	Bid under evaluation
Bijwasan and Panchgaon Integrated	Dwarka Expressway, NH 248BB	Bids invited
Manoharpura	Delhi-Jaipur (NH-48)	Bids invited
Shahjahanpur	Delhi-Jaipur (NH-48)	Bids invited
Daulatpura	Delhi-Jaipur (NH-48)	Bids invited
UER-II	Urban Extension Road (UER-II), NH-344M & NH-344N	Under rebidding

उत्तर प्रदेश में विद्युत की मांग और आपूर्ति

4732. श्रीमती रुचि वीरा:

क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को उत्तर प्रदेश में विशेषकर अधिकतम मांग वाले मौसम के दौरान विद्युत की मांग और आपूर्ति के बीच बढ़ते अंतर की जानकारी है;
- (ख) यदि हां, तो राज्य में इसकी मांग और आपूर्ति के वर्तमान आंकड़े क्या हैं;
- (ग) इस अंतर को पाटने के लिए राज्य सरकार और केन्द्र सरकार द्वारा क्या कदम उठाए गए हैं अथवा उठाए जाने का विचार है;
- (घ) क्या ग्रामीण और शहरी क्षेत्रों में निरंतर और निर्बाध विद्युत आपूर्ति सुनिश्चित करने के लिए कोई दीर्घकालिक अवसंरचना स्थापित की जा रही है/की गई है अथवा नीतिगत पहल की जा रही है और यदि हां, तो ऐसी पहलों के कार्यान्वयन के लिए क्या समय-सीमा निर्धारित की गई है और क्या लक्ष्य निर्धारित किए गए हैं; और
- (ङ) उत्तर प्रदेश के प्रत्येक जिले, विशेषकर मुरादाबाद जिले में विद्युत की वास्तविक मांग और आपूर्ति तथा औसत दैनिक बिजली कटौती (कटौती का समय) कितनी है?

विद्युत मंत्रालय में राज्य मंत्री; तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद येसो नाईक):

- (क) और (ख): पिछले तीन वर्षों और वर्तमान वर्ष 2025-26 (जून, 2025 तक) के दौरान उत्तर प्रदेश की विद्युत आपूर्ति की स्थिति संलग्न **विवरण-I** में दी गई है। इसके अतिरिक्त, वर्तमान वर्ष 2025 के अप्रैल से जून के दौरान राज्य की मासिक विद्युत आपूर्ति की स्थिति संलग्न **विवरण-II** में दी गई है। ये विवरण दर्शाते हैं कि राज्यों में आपूर्ति की गई ऊर्जा लगभग ऊर्जा आवश्यकता के अनुरूप रही है। उत्तर

प्रदेश में विद्युत की मांग और उपलब्धता के बीच का अंतर 2022-23 के दौरान 0.8% से घटकर वर्तमान वर्ष 2025-26 (जून, 2025 तक) में लगभग शून्य हो गया है।

(ग) और (घ): भारत सरकार ने उत्तर प्रदेश सहित पूरे देश में निरंतर एवं निर्बाध विद्युत आपूर्ति सुनिश्चित करने के लिए निम्नलिखित उपाय किए हैं:

1. उत्पादन योजना:

- (i) राष्ट्रीय विद्युत योजना (एनईपी) के अनुसार, वर्ष 2031-32 में संस्थापित उत्पादन क्षमता 874 गीगावाट होने की संभावना है। इसमें पारंपरिक स्रोतों - कोयला, लिग्नाइट आदि, और नवीकरणीय स्रोतों - सौर, पवन और जलविद्युत से प्राप्त क्षमता शामिल है।
- (ii) यह सुनिश्चित करने के लिए कि उत्पादन क्षमता अनुमानित अधिकतम मांग से अधिक बनी रहे सभी राज्यों ने सीईए के साथ परामर्श से अपनी "संसाधन पर्याप्तता योजनाएँ (आरएपी)" तैयार की हैं, जो परिवर्तनशील 10 वर्षीय रोलिंग योजनाएँ हैं और इसमें विद्युत उत्पादन के साथ-साथ विद्युत क्रय योजना भी शामिल है।
- (iii) सभी राज्यों को उनकी संसाधन पर्याप्तता योजनाओं के अनुसार सभी उत्पादन स्रोतों से उत्पादन क्षमता सृजित करने की प्रक्रिया शुरू करने की सलाह दी गई है।
- (iv) विद्युत उत्पादन क्षमता में वृद्धि के लिए, भारत सरकार ने निम्नलिखित क्षमता संवर्धन कार्यक्रम की शुरुआत की है:

(क) वर्ष 2034-35 तक अनुमानित ताप (कोयला और लिग्नाइट) क्षमता आवश्यकता लगभग 3,07,000 मेगावाट है, जबकि दिनांक 31.03.2023 तक संस्थापित क्षमता 2,11,855 मेगावाट है। इस आवश्यकता को पूरा करने के लिए, विद्युत मंत्रालय ने अतिरिक्त न्यूनतम 97,000 मेगावाट कोयला और लिग्नाइट आधारित ताप क्षमता स्थापित करने की परिकल्पना की है।

विभिन्न पहलें पूर्व में ही शुरू की जा चुकी हैं। अप्रैल, 2023 से जून, 2025 तक लगभग 11,680 मेगावाट की ताप क्षमताएँ पहले ही शुरू हो चुकी हैं। इसके अलावा, 38,935 मेगावाट (5,695 मेगावाट की संकटग्रस्त ताप विद्युत परियोजनाओं सहित) ताप क्षमता वर्तमान में निर्माणाधीन है। इसके अतिरिक्त, वित्त वर्ष 2024-25 में 15,440 मेगावाट ताप क्षमता के लिए संविदा अवार्ड की जा चुकी हैं और इनका निर्माण कार्य पूरा होना है। देश में अनुमानित मांग को पूरा करने के लिए, 35,460 मेगावाट कोयला और लिग्नाइट आधारित संभावित क्षमता की पहचान की गई है, जो नियोजन के विभिन्न चरणों में है।

उत्तर प्रदेश में निर्माणाधीन केन्द्रीय क्षेत्र ताप विद्युत परियोजनाओं की सूची संलग्न **विवरण-III** में दी गई है।

(ख) 13,463.5 मेगावाट क्षमता की जलविद्युत परियोजनाएँ निर्माणाधीन हैं। इसके अतिरिक्त, 9802 मेगावाट क्षमता की जलविद्युत परियोजनाएँ नियोजन के विभिन्न चरणों में हैं और इन्हें वर्ष 2031-32 तक पूरा करने का लक्ष्य है।

(ग) 6,600 मेगावाट परमाणु क्षमता निर्माणाधीन है और इसे वर्ष 2029-30 तक पूरा करने का लक्ष्य है। 7,000 मेगावाट न्यूक्लियर क्षमता योजना और अनुमोदन के विभिन्न चरणों में है।

(घ) 74,150 मेगावाट सौर, 30,080 मेगावाट पवन और 53,750 मेगावाट हाइब्रिड विद्युत सहित 1,58,450 मेगावाट नवीकरणीय क्षमता निर्माणाधीन है, जबकि 46,010 मेगावाट सौर और 15,990 मेगावाट हाइब्रिड विद्युत सहित 62,000 मेगावाट नवीकरणीय क्षमता, योजना के विभिन्न चरणों में है और इसे वर्ष 2029-30 तक पूरा करने का लक्ष्य है।

(ङ) ऊर्जा भंडारण प्रणालियों में, 8250 मेगावाट/49500 मेगावाट घंटा क्षमता की पंप भंडारण परियोजनाएँ (पीएसपी) निर्माणाधीन हैं। इसके अतिरिक्त, कुल 5780

मेगावाट/34680 मेगावाट घंटा क्षमता की पंप भंडारण परियोजनाएँ (पीएसपी) स्वीकृत हैं और अभी निर्माण कार्य शुरू होना बाकी है। इनमें से 3500 मेगावाट/21000 मेगावाट घंटा क्षमता की पंप भंडारण परियोजनाएँ (पीएसपी) बोली प्रक्रिया में हैं और 15,829 मेगावाट/51,106 मेगावाट घंटा बैटरी ऊर्जा भंडारण प्रणाली (बीईएसएस) वर्तमान में निर्माण/बोली प्रक्रिया के विभिन्न चरणों में हैं।

2. **पारेषण योजना:** अंतर-राज्यीय और अंतः राज्यीय पारेषण प्रणाली की योजना बनाई गई है और उत्पादन क्षमता संवर्धन के अनुरूप समय-सीमा में इसका कार्यान्वयन किया जा रहा है। राष्ट्रीय विद्युत योजना के अनुसार, वर्ष 2022-23 से 2031-32 तक दस वर्ष की अवधि के दौरान लगभग 1,91,474 सीकेएम पारेषण लाइनें और 1274 जीवीए परिवर्तन क्षमता (220 केवी और उससे अधिक वोल्टेज स्तर पर) जोड़ने की योजना है, जिसमें उत्तर प्रदेश राज्य में लगभग 17,915.6 सीकेएम पारेषण लाइनें और 95.5 जीवीए परिवर्तन क्षमता शामिल है।
3. **वितरण प्रणाली योजना:** भारत सरकार ने पहले भी दीन दयाल उपाध्याय ग्राम ज्योति योजना (डीडीयूजीजेवाई), एकीकृत विद्युत विकास स्कीम (आईपीडीएस), और प्रधानमंत्री सहज बिजली हर घर योजना (सौभाग्य) जैसी स्कीमों के माध्यम से राज्यों/संघ राज्य क्षेत्रों को शहरी और ग्रामीण क्षेत्रों में विद्युत आपूर्ति में सुधार लाने में मदद की है, जहाँ 1.85 लाख करोड़ रुपये की वितरण अवसंरचना परियोजनाएँ क्रियान्वित की गई हैं। वर्तमान में, संशोधित वितरण क्षेत्र स्कीम (आरडीएसएस) के अंतर्गत 2.82 लाख करोड़ रुपये के अवसंरचना कार्यों को मंजूरी दी गई है, जिसमें उत्तर प्रदेश राज्य के लिए 40,739 करोड़ रुपये की परियोजनाएँ शामिल हैं।
केंद्र और राज्यों/संघ राज्य क्षेत्रों के सामूहिक प्रयासों से, वित्त वर्ष 2025 में ग्रामीण और शहरी क्षेत्रों में आपूर्ति के औसत घंटों में सुधार होकर क्रमशः 22.6 घंटे और 23.4 घंटे हो गए हैं।

4. नवीकरणीय ऊर्जा उत्पादन का संवर्धन:

- (i) नवीन एवं नवीकरणीय ऊर्जा मंत्रालय (एमएनआरई) ने वित्त वर्ष 2023-24 से वित्त वर्ष 2027-28 तक नवीकरणीय ऊर्जा कार्यान्वयन एजेंसियों (आरईआईए) द्वारा 50 गीगावाट/वर्ष की आरई विद्युत क्रय बोलियां जारी करने के लिए बोली ट्रेजेक्टरी जारी की है।
- (ii) स्वचालित मार्ग के अंतर्गत 100 प्रतिशत तक प्रत्यक्ष विदेशी निवेश (एफडीआई) की अनुमति दी गई है।
- (iii) दिनांक 30 जून, 2025 तक शुरू की जाने वाली परियोजनाओं के लिए सौर और पवन विद्युत की अंतर-राज्यीय बिक्री हेतु दिसंबर, 2030 तक ग्रीन हाइड्रोजन परियोजनाओं के लिए और दिसंबर, 2032 तक अपतटीय पवन परियोजनाओं के लिए अंतर-राज्यीय पारेषण प्रणाली (आईएसटीएस) प्रभार माफ कर दिए गए हैं।
- (iv) नवीकरणीय ऊर्जा खपत को बढ़ावा देने के लिए, नवीकरणीय क्रय दायित्व (आरपीओ) के बाद वर्ष 2029-30 तक नवीकरणीय उपभोग दायित्व (आरसीओ) की रूपरेखा अधिसूचित की गई है। ऊर्जा संरक्षण अधिनियम, 2001 के तहत सभी अभिनामित उपभोक्ताओं पर प्रयोज्य आरसीओ का अनुपालन न करने पर शास्तियां लगाई जाएगी। आरसीओ में विकेंद्रीकृत नवीकरणीय ऊर्जा स्रोतों से खपत की विनिर्दिष्ट मात्रा भी शामिल है।
- (v) ग्रिड से जुड़ी सौर, पवन, पवन-सौर हाइब्रिड और फर्म एवं डिस्पैचेबल आरई (एफडीआरई) परियोजनाओं से विद्युत की खरीद के लिए टैरिफ आधारित प्रतिस्पर्धी बोली प्रक्रिया के लिए मानक बोली दिशानिर्देश जारी किए गए हैं।
- (vi) प्रधान मंत्री किसान ऊर्जा सुरक्षा एवं उत्थान महाभियान (पीएम-कुसुम), पीएम सूर्य घर मुफ्त बिजली योजना, उच्च दक्षता सौर पीवी मॉड्यूल पर राष्ट्रीय कार्यक्रम, प्रधान मंत्री जनजाति आदिवासी न्याय महा अभियान (पीएम जनमन) और धरती आभा जनजाति ग्राम उत्कर्ष

- अभियान (डीए जेजीयूए), राष्ट्रीय हरित हाइड्रोजन मिशन, व्यवहार्यता गैप फंडिंग (वीजीएफ) के तहत नई सौर विद्युत स्कीम (आदिवासी और पीवीटीजी बस्तियों/गांवों के लिए) जैसी स्कीमों अपतटीय पवन ऊर्जा परियोजनाओं के लिए स्कीम शुरू की गई है।
- (vii) बड़े पैमाने पर नवीकरणीय ऊर्जा परियोजनाओं की संस्थापना के लिए नवीकरणीय ऊर्जा विकासकर्ताओं को भूमि और पारेषण उपलब्ध कराने हेतु सौर पार्क और अल्ट्रा मेगा सौर विद्युत परियोजनाओं की स्थापना संबंधी स्कीम क्रियान्वित की जा रही है।
 - (viii) नवीकरणीय विद्युत की निकासी के लिए हरित ऊर्जा कॉरिडोर स्कीम के अंतर्गत नई पारेषण लाइनें बिछाने और नई सब-स्टेशन क्षमता तैयार करने को वित्त पोषित किया गया है।
 - (ix) “अपतटीय पवन ऊर्जा परियोजनाओं की स्थापना के लिए कार्यनीति” जारी की गई है।
 - (x) तीव्र नवीकरणीय ऊर्जा ट्रेजेक्टरी के लिए आवश्यक पारेषण अवसंरचना को बढ़ाने के लिए, वर्ष 2032 तक पारेषण योजना तैयार की गई है।
 - (xi) एक्सचेंजों के माध्यम से नवीकरणीय ऊर्जा विद्युत की बिक्री को सुविधाजनक बनाने के लिए ग्रीन टर्म अहेड मार्केट (जीटीएएम) शुरू किया गया है।
 - (xii) सौर पीवी मॉड्यूल के घरेलू उत्पादन में वृद्धि के उद्देश्य को प्राप्त करने के लिए, भारत सरकार उच्च दक्षता वाले सौर पीवी मॉड्यूल के लिए उत्पादन से जुड़ी प्रोत्साहन (पीएलआई) स्कीम को लागू कर रही है। इससे उच्च दक्षता वाले सौर पीवी मॉड्यूल में गीगावाट (जीडब्ल्यू) स्केल की विनिर्माण क्षमता प्राप्त होगी।
- (ड) : विद्युत एक समवर्ती विषय होने के कारण, किसी राज्य/संघ राज्य क्षेत्र में विभिन्न श्रेणियों के उपभोक्ताओं/क्षेत्रों/जिलों को विद्युत आपूर्ति और वितरण, संबंधित राज्य सरकार/विद्युत यूटिलिटी के अधिकार क्षेत्र में आता है। इसके अतिरिक्त, विद्युत (उपभोक्ताओं के अधिकार) नियम, 2020 के नियम (10) के अनुसार, वितरण लाइसेंसधारी सभी उपभोक्ताओं को 24x7 विद्युत आपूर्ति करेगा। तथापि,

आयोग कृषि जैसे कुछ श्रेणियों के उपभोक्ताओं के लिए आपूर्ति के कम घंटे निर्दिष्ट कर सकता है। ये नियम सभी राज्यों और ग्रामीण व शहरी क्षेत्रों सहित सभी क्षेत्रों पर लागू होते हैं।

राज्य द्वारा दी गई सूचना के अनुसार, मुरादाबाद जिले सहित उत्तर प्रदेश के ग्रामीण और शहरी क्षेत्रों में आपूर्ति के औसत दैनिक घंटों का ब्यौरा संलग्न **विवरण-IV** में दिया गया है।

विवरण-I

पिछले तीन वर्षों एवं चालू वर्ष 2025-26 (जून, 2025 तक) के दौरान उत्तर प्रदेश की विद्युत आपूर्ति स्थिति

वर्ष	ऊर्जा आवश्यकता	आपूर्ति की गई ऊर्जा	आपूर्ति नहीं की गई ऊर्जा	
	(एमयू)	(एमयू)	(एमयू)	%
2022-23	1,44,251	1,43,050	1,201	0.8
2023-24	1,48,791	1,48,287	504	0.3
2024-25	1,65,090	1,64,786	304	0.2
2025-26 (जून, 2025 तक)	46,028	46,022	6	0.0

विवरण-II

वर्तमान वर्ष 2025-26 (जून, 2025 तक) के दौरान उत्तर प्रदेश राज्य की माहवार विद्युत आपूर्ति स्थिति

वर्ष	ऊर्जा आवश्यकता	आपूर्ति की गई ऊर्जा	आपूर्ति नहीं की गई ऊर्जा	
	(एमयू)	(एमयू)	(एमयू)	%

अप्रैल, 2025	13,075	13,072	3	0.0
मई, 2025	16,117	16,117	0	0.0
जून, 2025	16,837	16,833	4	0.0

विवरण-III

उत्तर प्रदेश में निर्माणाधीन केन्द्रीय क्षेत्र की ताप विद्युत परियोजनाओं की सूची:

क्रम सं.	परियोजना का नाम/कार्यान्वयन एजेंसी	यूनिट सं.	क्षमता (मेगावाट)	कमीशनिंग की अनुमानित तिथि
1	खुर्जा एससीटीपीपी (टीएचडीसी)	यू-2	660	अगस्त-25
2	घाटमपुर टीपीपी (एनयूपीपीएल)	यू-2	660	सितंबर-25
3	घाटमपुर टीपीपी (एनयूपीपीएल)	यू-3	660	दिसंबर-25
4	सिंगरौली एसटीपीपी, चरण-III (एनटीपीसी)	यू-8	800	मई-29
5	सिंगरौली एसटीपीपी, चरण-III (एनटीपीसी)	यू-9	800	फरवरी-30

एससीटीपीपी: सुपरक्रिटिकल थर्मल पावर प्रोजेक्ट

टीएचडीसी: टिहरी हाइड्रो डेवलपमेंट कॉर्पोरेशन

एनयूपीपीएल: नेवेली उत्तर प्रदेश पावर लिमिटेड

एसटीपीपी: सुपर थर्मल पावर प्रोजेक्ट

विवरण-IV

एस० एल० डी० सी० स्तर से प्रदेश के ग्रामीण क्षेत्र, नगर पंचायत मुख्यालय, तहसील मुख्यालय एवं जनपद मुख्यालय में औसत विद्युत आपूर्ति के घण्टे (मई 2025)

क्रम सं०	जनपद का नाम	ग्रामीण क्षेत्र (निर्धारित 18:00 घण्टे)		नगर पंचायत मुख्यालय (निर्धारित 21:30 घण्टे)		तहसील मुख्यालय (निर्धारित 21:30 घण्टे)		जनपद मुख्यालय (निर्धारित 24:00 घण्टे)	
		आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे
1	प्रयागराज	18:29	-	21:35	-	21:36	-	24:00	-
2	बलिया	18:29	-	21:35	-	21:36	-	24:00	-
3	देवरिया	18:29	-	21:35	-	21:36	-	24:00	-
4	वाराणसी	18:29	-	21:35	-	21:36	-	24:00	-
5	कुशीनगर	18:29	-	21:35	-	21:36	-	24:00	-
6	भदोही	18:36	-	21:35	-	21:36	-	24:00	-
7	गाजीपुर	18:36	-	21:35	-	21:36	-	24:00	-
8	मऊ	18:36	-	21:35	-	21:36	-	24:00	-
9	सन्तकबीर नगर	18:36	-	21:35	-	21:36	-	24:00	-
10	सोनभद्र	18:36	-	21:35	-	21:36	-	24:00	-
11	आजमगढ़	18:33	-	21:35	-	21:36	-	24:00	-
12	कौशाम्बी	18:33	-	21:35	-	21:36	-	24:00	-
13	महाराजगंज	18:33	-	21:35	-	21:36	-	24:00	-
14	सिद्धार्थनगर	18:33	-	21:35	-	21:36	-	24:00	-
15	प्रतापगढ़	18:33	-	21:35	-	21:36	-	24:00	-
16	बस्ती	18:38	-	21:35	-	21:36	-	24:00	-
17	चन्दौली	18:38	-	21:35	-	21:36	-	24:00	-
18	फतेहपुर	18:38	-	21:35	-	21:36	-	24:00	-
19	गोरखपुर	18:38	-	21:35	-	21:36	-	24:00	-
20	मिर्जापुर	18:38	-	21:35	-	21:36	-	24:00	-
21	जौनपुर	18:38	-	21:35	-	21:36	-	24:00	-
22	अम्बेडकरनगर	18:36	-	21:36	-	21:38	-	24:00	-
23	गोण्डा	18:36	-	21:36	-	21:38	-	24:00	-
24	लखीमपुरखीरी	18:36	-	21:36	-	21:38	-	24:00	-
25	शाहजहांपुर	18:36	-	21:36	-	21:38	-	24:00	-
26	सीतापुर	18:36	-	21:36	-	21:38	-	24:00	-
27	बहराइच	18:41	-	21:36	-	21:38	-	24:00	-
28	बाराबंकी	18:41	-	21:36	-	21:38	-	24:00	-
29	बदायूं	18:41	-	21:36	-	21:38	-	24:00	-
30	पीलीभीत	18:41	-	21:36	-	21:38	-	24:00	-
31	उन्नाव	18:41	-	21:36	-	21:38	-	24:00	-
32	अमेठी	18:33	-	21:36	-	21:38	-	24:00	-
33	हरदोई	18:33	-	21:36	-	21:38	-	24:00	-
34	रायबरेली	18:33	-	21:36	-	21:38	-	24:00	-
35	श्रावस्ती	18:33	-	21:36	-	21:38	-	24:00	-
36	बलरामपुर	18:38	-	21:36	-	21:38	-	24:00	-
37	बरेली	18:38	-	21:36	-	21:38	-	24:00	-
38	अयोध्या	18:38	-	21:36	-	21:38	-	24:00	-

एस० एल० डी० सी० स्तर से प्रदेश के ग्रामीण क्षेत्र, नगर पंचायत मुख्यालय, तहसील मुख्यालय एवं जनपद मुख्यालय में औसत विद्युत आपूर्ति के घण्टे (मई 2025)

क्रम सं०	जनपद का नाम	ग्रामीण क्षेत्र (निर्धारित 18:00 घण्टे)		नगर पंचायत मुख्यालय (निर्धारित 21:30 घण्टे)		तहसील मुख्यालय (निर्धारित 21:30 घण्टे)		जनपद मुख्यालय (निर्धारित 24:00 घण्टे)	
		आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे
39	लखनऊ	18:38	-	21:36	-	21:38	-	24:00	-
40	सुल्तानपुर	18:38	-	21:36	-	21:38	-	24:00	-
41	आगरा	18:36	-	21:34	-	21:36	-	24:00	-
42	औरैया	18:36	-	21:34	-	21:36	-	24:00	-
43	फिरोजाबाद	18:36	-	21:34	-	21:36	-	24:00	-
44	कानपुर	18:36	-	21:34	-	21:36	-	24:00	-
45	इटवा	18:39	-	21:34	-	21:36	-	24:00	-
46	हाथरस	18:39	-	21:34	-	21:36	-	24:00	-
47	कासगंज	18:39	-	21:34	-	21:36	-	24:00	-
48	मथुरा	18:39	-	21:34	-	21:36	-	24:00	-
49	अलीगढ़	18:34	-	21:34	-	21:36	-	24:00	-
50	फर्रुखाबाद	18:34	-	21:34	-	21:36	-	24:00	-
51	मैनपुरी	18:34	-	21:34	-	21:36	-	24:00	-
52	एटा	18:36	-	21:34	-	21:36	-	24:00	-
53	कानपुर देहात	18:36	-	21:34	-	21:36	-	24:00	-
54	कन्नौज	18:36	-	21:34	-	21:36	-	24:00	-
55	अमरोहा	18:39	-	21:36	-	21:38	-	24:00	-
56	बिजनौर	18:39	-	21:36	-	21:38	-	24:00	-
57	रामपुर	18:40	-	21:36	-	21:38	-	24:00	-
58	सम्भल	18:40	-	21:36	-	21:38	-	24:00	-
59	मुरादाबाद	18:40	-	21:36	-	21:38	-	24:00	-
60	सहारनपुर	18:39	-	21:36	-	21:38	-	24:00	-
एन०सी०आर० क्षेत्र (निर्धारित 24:00 घण्टे)									
61	गौतमबुद्धनगर	24:00	-	24:00	-	24:00	-	24:00	-
62	हापुड़	24:00	-	24:00	-	24:00	-	24:00	-
63	मुजफ्फरनगर	24:00	-	24:00	-	24:00	-	24:00	-
64	शामली	24:00	-	24:00	-	24:00	-	24:00	-
65	बागपत	24:00	-	24:00	-	24:00	-	24:00	-
66	बुलन्दशहर	24:00	-	24:00	-	24:00	-	24:00	-
67	गाजियाबाद	24:00	-	24:00	-	24:00	-	24:00	-
68	मेरठ	24:00	-	24:00	-	24:00	-	24:00	-
बुन्देलखण्ड क्षेत्र (ग्रामीण निर्धारित 20:00 घण्टे)									
69	हमीरपुर	20:10	-	21:34	-	21:36	-	24:00	-
70	महोबा	20:10	-	21:34	-	21:36	-	24:00	-
71	चित्रकूट	20:10	-	21:34	-	21:36	-	24:00	-
72	बान्दा	20:14	-	21:34	-	21:36	-	24:00	-
73	झांसी	20:14	-	21:34	-	21:36	-	24:00	-

एस० एल० डी० सी० स्तर से प्रदेश के ग्रामीण क्षेत्र, नगर पंचायत मुख्यालय, तहसील मुख्यालय एवं जनपद मुख्यालय में औसत विद्युत आपूर्ति के घण्टे (मई 2025)

क्रम सं०	जनपद का नाम	ग्रामीण क्षेत्र (निर्धारित 18:00 घण्टे)		नगर पंचायत मुख्यालय (निर्धारित 21:30 घण्टे)		तहसील मुख्यालय (निर्धारित 21:30 घण्टे)		जनपद मुख्यालय (निर्धारित 24:00 घण्टे)	
		आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे
74	जालौन	20:14	-	21:34	-	21:36	-	24:00	-
75	ललितपुर	20:14	-	21:34	-	21:36	-	24:00	-

एस० एल० डी० सी० स्तर से प्रदेश के ग्रामीण क्षेत्र, नगर पंचायत मुख्यालय, तहसील मुख्यालय एवं जनपद मुख्यालय में औसत विद्युत आपूर्ति के घण्टे (जून 2025)

क्रम सं०	जनपद का नाम	ग्रामीण क्षेत्र (निर्धारित 18:00 घण्टे)		नगर पंचायत मुख्यालय (निर्धारित 21:30 घण्टे)		तहसील मुख्यालय (निर्धारित 21:30 घण्टे)		जनपद मुख्यालय (निर्धारित 24:00 घण्टे)	
		आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे
1	प्रयागराज	18:25	-	21:34	-	21:40	-	24:00	-
2	बलिया	18:25	-	21:34	-	21:40	-	24:00	-
3	देवरिया	18:25	-	21:34	-	21:40	-	24:00	-
4	वाराणसी	18:25	-	21:34	-	21:40	-	24:00	-
5	कुशीनगर	18:25	-	21:34	-	21:40	-	24:00	-
6	भदोही	18:36	-	21:34	-	21:40	-	24:00	-
7	गाजीपुर	18:36	-	21:34	-	21:40	-	24:00	-
8	मऊ	18:36	-	21:34	-	21:40	-	24:00	-
9	सन्तकबीर नगर	18:36	-	21:34	-	21:40	-	24:00	-
10	सोनभद्र	18:36	-	21:34	-	21:40	-	24:00	-
11	आजमगढ़	18:34	-	21:34	-	21:40	-	24:00	-
12	कौशाम्बी	18:34	-	21:34	-	21:40	-	24:00	-
13	महाराजगंज	18:34	-	21:34	-	21:40	-	24:00	-
14	सिद्धार्थनगर	18:34	-	21:34	-	21:40	-	24:00	-
15	प्रतापगढ़	18:34	-	21:34	-	21:40	-	24:00	-
16	बस्ती	18:39	-	21:34	-	21:40	-	24:00	-
17	चन्दौली	18:39	-	21:34	-	21:40	-	24:00	-
18	फतेहपुर	18:39	-	21:34	-	21:40	-	24:00	-
19	गोरखपुर	18:39	-	21:34	-	21:40	-	24:00	-
20	मिर्जापुर	18:39	-	21:34	-	21:40	-	24:00	-
21	जौनपुर	18:39	-	21:34	-	21:40	-	24:00	-
22	अम्बेडकरनगर	18:33	-	21:35	-	21:41	-	24:00	-
23	गोण्डा	18:33	-	21:35	-	21:41	-	24:00	-
24	लखीमपुरखीरी	18:33	-	21:35	-	21:41	-	24:00	-
25	शाहजहांपुर	18:33	-	21:35	-	21:41	-	24:00	-
26	सीतापुर	18:33	-	21:35	-	21:41	-	24:00	-
27	बहराइच	18:38	-	21:35	-	21:41	-	24:00	-
28	बाराबंकी	18:38	-	21:35	-	21:41	-	24:00	-
29	बदायूं	18:38	-	21:35	-	21:41	-	24:00	-
30	पीलीभीत	18:38	-	21:35	-	21:41	-	24:00	-
31	उन्नाव	18:38	-	21:35	-	21:41	-	24:00	-
32	अमेठी	18:28	-	21:35	-	21:41	-	24:00	-
33	हरदोई	18:28	-	21:35	-	21:41	-	24:00	-
34	रायबरेली	18:28	-	21:35	-	21:41	-	24:00	-
35	श्रावस्ती	18:28	-	21:35	-	21:41	-	24:00	-
36	बलरामपुर	18:35	-	21:35	-	21:41	-	24:00	-
37	बरेली	18:35	-	21:35	-	21:41	-	24:00	-
38	अयोध्या	18:35	-	21:35	-	21:41	-	24:00	-

एस० एल० डी० सी० स्तर से प्रदेश के ग्रामीण क्षेत्र, नगर पंचायत मुख्यालय, तहसील मुख्यालय एवं जनपद मुख्यालय में औसत विद्युत आपूर्ति के घण्टे (जून 2025)

क्रम सं०	जनपद का नाम	ग्रामीण क्षेत्र (निर्धारित 18:00 घण्टे)		नगर पंचायत मुख्यालय (निर्धारित 21:30 घण्टे)		तहसील मुख्यालय (निर्धारित 21:30 घण्टे)		जनपद मुख्यालय (निर्धारित 24:00 घण्टे)	
		आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे
39	लखनऊ	18:35	-	21:35	-	21:41	-	24:00	-
40	सुल्तानपुर	18:35	-	21:35	-	21:41	-	24:00	-
41	आगरा	18:28	-	21:36	-	21:38	-	24:00	-
42	औरैया	18:28	-	21:36	-	21:38	-	24:00	-
43	फिरोजाबाद	18:28	-	21:36	-	21:38	-	24:00	-
44	कानपुर	18:28	-	21:36	-	21:38	-	24:00	-
45	इटवा	18:35	-	21:36	-	21:38	-	24:00	-
46	हाथरस	18:35	-	21:36	-	21:38	-	24:00	-
47	कासगंज	18:35	-	21:36	-	21:38	-	24:00	-
48	मथुरा	18:35	-	21:36	-	21:38	-	24:00	-
49	अलीगढ़	18:29	-	21:36	-	21:38	-	24:00	-
50	फर्रुखाबाद	18:29	-	21:36	-	21:38	-	24:00	-
51	मैनपुरी	18:29	-	21:36	-	21:38	-	24:00	-
52	एटा	18:32	-	21:36	-	21:38	-	24:00	-
53	कानपुर देहात	18:32	-	21:36	-	21:38	-	24:00	-
54	कन्नौज	18:32	-	21:36	-	21:38	-	24:00	-
55	अमरोहा	18:29	-	21:40	-	21:41	-	24:00	-
56	बिजनौर	18:29	-	21:40	-	21:41	-	24:00	-
57	रामपुर	18:36	-	21:40	-	21:41	-	24:00	-
58	सम्भल	18:36	-	21:40	-	21:41	-	24:00	-
59	मुरादाबाद	18:36	-	21:40	-	21:41	-	24:00	-
60	सहारनपुर	18:29	-	21:40	-	21:41	-	24:00	-
एन०सी०आर० क्षेत्र (निर्धारित 24:00 घण्टे)									
61	गौतमबुद्धनगर	24:00	-	24:00	-	24:00	-	24:00	-
62	हापुड़	24:00	-	24:00	-	24:00	-	24:00	-
63	मुजफ्फरनगर	24:00	-	24:00	-	24:00	-	24:00	-
64	शामली	24:00	-	24:00	-	24:00	-	24:00	-
65	बागपत	24:00	-	24:00	-	24:00	-	24:00	-
66	बुलन्दशहर	24:00	-	24:00	-	24:00	-	24:00	-
67	गाजियाबाद	24:00	-	24:00	-	24:00	-	24:00	-
68	मेरठ	24:00	-	24:00	-	24:00	-	24:00	-
बुन्देलखण्ड क्षेत्र (ग्रामीण निर्धारित 20:00 घण्टे)									
69	हमीरपुर	20:13	-	21:36	-	21:38	-	24:00	-
70	महोबा	20:13	-	21:36	-	21:38	-	24:00	-
71	चित्रकूट	20:13	-	21:36	-	21:38	-	24:00	-

एस० एल० डी० सी० स्तर से प्रदेश के ग्रामीण क्षेत्र, नगर पंचायत मुख्यालय, तहसील मुख्यालय एवं जनपद मुख्यालय में औसत विद्युत आपूर्ति के घण्टे (जून 2025)

क्रम सं०	जनपद का नाम	ग्रामीण क्षेत्र (निर्धारित 18:00 घण्टे)		नगर पंचायत मुख्यालय (निर्धारित 21:30 घण्टे)		तहसील मुख्यालय (निर्धारित 21:30 घण्टे)		जनपद मुख्यालय (निर्धारित 24:00 घण्टे)	
		आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे
72	बान्दा	20:13	-	21:36	-	21:38	-	24:00	-
73	झांसी	20:13	-	21:36	-	21:38	-	24:00	-
74	जालौन	20:13	-	21:36	-	21:38	-	24:00	-
75	ललितपुर	20:13	-	21:36	-	21:38	-	24:00	-

एस० एल० डी० सी० स्तर से प्रदेश के ग्रामीण क्षेत्र, नगर पंचायत मुख्यालय, तहसील मुख्यालय एवं जनपद मुख्यालय में औसत विद्युत आपूर्ति के घण्टे (जुलाई 2025)

क्रम सं०	जनपद का नाम	ग्रामीण क्षेत्र (निर्धारित 18:00 घण्टे)		नगर पंचायत मुख्यालय (निर्धारित 21:30 घण्टे)		तहसील मुख्यालय (निर्धारित 21:30 घण्टे)		जनपद मुख्यालय (निर्धारित 24:00 घण्टे)	
		आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे
1	प्रयागराज	18:15	-	21:30	-	21:30	-	24:00	-
2	बलिया	18:15	-	21:30	-	21:30	-	24:00	-
3	देवरिया	18:15	-	21:30	-	21:30	-	24:00	-
4	वाराणसी	18:15	-	21:30	-	21:30	-	24:00	-
5	कुशीनगर	18:15	-	21:30	-	21:30	-	24:00	-
6	भदोही	18:18	-	21:30	-	21:30	-	24:00	-
7	गाजीपुर	18:18	-	21:30	-	21:30	-	24:00	-
8	मऊ	18:18	-	21:30	-	21:30	-	24:00	-
9	सन्तकबीर नगर	18:18	-	21:30	-	21:30	-	24:00	-
10	सोनभद्र	18:18	-	21:30	-	21:30	-	24:00	-
11	आजमगढ़	18:16	-	21:30	-	21:30	-	24:00	-
12	कौशाम्बी	18:16	-	21:30	-	21:30	-	24:00	-
13	महाराजगंज	18:16	-	21:30	-	21:30	-	24:00	-
14	सिद्धार्थनगर	18:16	-	21:30	-	21:30	-	24:00	-
15	प्रतापगढ़	18:16	-	21:30	-	21:30	-	24:00	-
16	बस्ती	18:18	-	21:30	-	21:30	-	24:00	-
17	चन्दौली	18:18	-	21:30	-	21:30	-	24:00	-
18	फतेहपुर	18:18	-	21:30	-	21:30	-	24:00	-
19	गोरखपुर	18:18	-	21:30	-	21:30	-	24:00	-
20	मिर्जापुर	18:18	-	21:30	-	21:30	-	24:00	-
21	जौनपुर	18:18	-	21:30	-	21:30	-	24:00	-
22	अम्बेडकरनगर	18:14	-	21:31	-	21:31	-	24:00	-
23	गोण्डा	18:14	-	21:31	-	21:31	-	24:00	-
24	लखीमपुरखीरी	18:14	-	21:31	-	21:31	-	24:00	-
25	शाहजहांपुर	18:14	-	21:31	-	21:31	-	24:00	-
26	सीतापुर	18:14	-	21:31	-	21:31	-	24:00	-
27	बहराइच	18:20	-	21:31	-	21:31	-	24:00	-
28	बाराबंकी	18:20	-	21:31	-	21:31	-	24:00	-
29	बदायूं	18:20	-	21:31	-	21:31	-	24:00	-
30	पीलीभीत	18:20	-	21:31	-	21:31	-	24:00	-
31	उन्नाव	18:20	-	21:31	-	21:31	-	24:00	-
32	अमेठी	18:17	-	21:31	-	21:31	-	24:00	-
33	हरदोई	18:17	-	21:31	-	21:31	-	24:00	-
34	रायबरेली	18:17	-	21:31	-	21:31	-	24:00	-
35	श्रावस्ती	18:17	-	21:31	-	21:31	-	24:00	-
36	बलरामपुर	18:16	-	21:31	-	21:31	-	24:00	-
37	बरेली	18:16	-	21:31	-	21:31	-	24:00	-
38	अयोध्या	18:16	-	21:31	-	21:31	-	24:00	-

एस० एल० डी० सी० स्तर से प्रदेश के ग्रामीण क्षेत्र, नगर पंचायत मुख्यालय, तहसील मुख्यालय एवं जनपद मुख्यालय में औसत विद्युत आपूर्ति के घण्टे (जुलाई 2025)

क्रम सं०	जनपद का नाम	ग्रामीण क्षेत्र (निर्धारित 18:00 घण्टे)		नगर पंचायत मुख्यालय (निर्धारित 21:30 घण्टे)		तहसील मुख्यालय (निर्धारित 21:30 घण्टे)		जनपद मुख्यालय (निर्धारित 24:00 घण्टे)	
		आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे
39	लखनऊ	18:16	-	21:31	-	21:31	-	24:00	-
40	सुल्तानपुर	18:16	-	21:31	-	21:31	-	24:00	-
41	आगरा	18:16	-	21:30	-	21:30	-	24:00	-
42	औरैया	18:16	-	21:30	-	21:30	-	24:00	-
43	फिरोजाबाद	18:16	-	21:30	-	21:30	-	24:00	-
44	कानपुर	18:16	-	21:30	-	21:30	-	24:00	-
45	इटवा	18:13	-	21:30	-	21:30	-	24:00	-
46	हाथरस	18:13	-	21:30	-	21:30	-	24:00	-
47	कासगंज	18:13	-	21:30	-	21:30	-	24:00	-
48	मथुरा	18:13	-	21:30	-	21:30	-	24:00	-
49	अलीगढ़	18:18	-	21:30	-	21:30	-	24:00	-
50	फर्रुखाबाद	18:18	-	21:30	-	21:30	-	24:00	-
51	मैनपुरी	18:18	-	21:30	-	21:30	-	24:00	-
52	एटा	18:20	-	21:30	-	21:30	-	24:00	-
53	कानपुर देहात	18:20	-	21:30	-	21:30	-	24:00	-
54	कन्नौज	18:20	-	21:30	-	21:30	-	24:00	-
55	अमरोहा	18:17	-	21:30	-	21:30	-	24:00	-
56	बिजनौर	18:17	-	21:30	-	21:30	-	24:00	-
57	रामपुर	18:22	-	21:30	-	21:30	-	24:00	-
58	सम्भल	18:22	-	21:30	-	21:30	-	24:00	-
59	मुरादाबाद	18:22	-	21:30	-	21:30	-	24:00	-
60	सहारनपुर	18:17	-	21:30	-	21:30	-	24:00	-
एन०सी०आर० क्षेत्र (निर्धारित 24:00 घण्टे)									
61	गौतमबुद्धनगर	24:00	-	24:00	-	24:00	-	24:00	-
62	हापुड़	24:00	-	24:00	-	24:00	-	24:00	-
63	मुजफ्फरनगर	24:00	-	24:00	-	24:00	-	24:00	-
64	शामली	24:00	-	24:00	-	24:00	-	24:00	-
65	बागपत	24:00	-	24:00	-	24:00	-	24:00	-
66	बुलन्दशहर	24:00	-	24:00	-	24:00	-	24:00	-
67	गाजियाबाद	24:00	-	24:00	-	24:00	-	24:00	-
68	मेरठ	24:00	-	24:00	-	24:00	-	24:00	-
बुन्देलखण्ड क्षेत्र (ग्रामीण निर्धारित 20:00 घण्टे)									
69	हमीरपुर	20:03	-	21:30	-	21:30	-	24:00	-
70	महोबा	20:03	-	21:30	-	21:30	-	24:00	-
71	चित्रकूट	20:03	-	21:30	-	21:30	-	24:00	-
72	बान्दा	20:07	-	21:30	-	21:30	-	24:00	-
73	झांसी	20:07	-	21:30	-	21:30	-	24:00	-

एस० एल० डी० सी० स्तर से प्रदेश के ग्रामीण क्षेत्र, नगर पंचायत मुख्यालय, तहसील मुख्यालय एवं जनपद मुख्यालय में औसत विद्युत आपूर्ति के घण्टे (जुलाई 2025)

क्रम सं०	जनपद का नाम	ग्रामीण क्षेत्र (निर्धारित 18:00 घण्टे)		नगर पंचायत मुख्यालय (निर्धारित 21:30 घण्टे)		तहसील मुख्यालय (निर्धारित 21:30 घण्टे)		जनपद मुख्यालय (निर्धारित 24:00 घण्टे)	
		आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे	आपूर्ति के घण्टे	कटौती के घण्टे
74	जालौन	20:07	-	21:30	-	21:30	-	24:00	-
75	ललितपुर	20:07	-	21:30	-	21:30	-	24:00	-

हरियाणा में राष्ट्रीय राजमार्ग

4733. श्री सतपाल ब्रह्मचारी:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

- (क) हरियाणा के सोनीपत लोक सभा निर्वाचन क्षेत्र से होकर गुजरने वाली लंबित राष्ट्रीय राजमार्ग (एनएच) परियोजनाओं की संख्या कितनी है;
- (ख) क्या इन परियोजनाओं को भूमि अधिग्रहण, पर्यावरणीय मंजूरी अथवा बजट आवंटन जैसी बाधाओं का सामना करना पड़ रहा है और यदि हां, तो इन्हें शीघ्र पूरा करने के लिए क्या प्रयास किए जा रहे हैं;
- (ग) क्या सरकार ने हरियाणा-दिल्ली सीमा पर किसी उपयुक्त स्थान पर राष्ट्रीय कवि और लोक गायक पंडित लखमीचंद जी के नाम पर स्मारक द्वार बनाने के प्रस्ताव पर विचार किया है; और
- (घ) क्या राज्य सरकार अथवा संसद सदस्य द्वारा ऐसा कोई प्रस्ताव प्रस्तुत किया गया है और यदि हां, तो इसके अनुमोदन की वर्तमान स्थिति क्या है और निर्माण कब शुरू होने की संभावना है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

- (क) और (ख): वर्तमान में, हरियाणा के सोनीपत लोकसभा निर्वाचन क्षेत्र में राष्ट्रीय राजमार्ग-352 के गोहाना-सोनीपत खंड को 4-लेन बनाने की एक परियोजना निर्माणाधीन है, जो पर्याप्त रूप से पूर्ण हो चुकी

है (वास्तविक प्रगति लगभग 98%)। परियोजना में विलंब का मुख्य कारण फ्लाईऐश की अनुपलब्धता, प्रदूषण नियंत्रण के उपाय के रूप में सर्दियों के मौसम में ग्रेडेड रिस्पांस एक्शन प्लान (जीआरएपी) के कार्यान्वयन के कारण राष्ट्रीय हरित अधिकरण (एनजीटी) द्वारा निर्माण गतिविधियों पर प्रतिबंध, और रेलवे प्राधिकरण से रेल ओवर ब्रिज (आरओबी) के सामान्य व्यवस्था आरेख (जीएडी) के अनुमोदन में देरी थी।

(ग) और (घ): ऐसा कोई प्रस्ताव विचाराधीन नहीं है।

दुर्घटनाओं में कमी लाने हेतु राष्ट्रीय नीति

4734. श्री बाबू सिंह कुशवाहा:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या वर्ष 2022 में देश भर में सड़क दुर्घटनाओं में लगभग 1.68 लाख लोग मारे गए जिसका अर्थ है कि प्रतिदिन औसतन 460 से अधिक लोगों की मृत्यु होती है और इन सड़क दुर्घटनाओं में से 70 प्रतिशत से अधिक दुर्घटनाएं तेज गति से गाड़ी चलाने, हेलमेट या सीट बेल्ट न लगाने, सड़क के डिजाइन में खराबी और वाहन मानकों का अनुपालन न करने जैसे कारणों से हुई हैं;
- (ख) यदि हां, तो विगत तीन वर्षों के दौरान तत्संबंधी राज्य-वार ब्यौरा क्या है;
- (ग) क्या सरकार सड़क सुरक्षा, जन जागरूकता, वाहन गुणवत्ता नियंत्रण और बेहतर प्रवर्तन जैसी पहलों सहित जनहानि को रोकने के लिए किसी व्यापक और ठोस राष्ट्रीय नीति पर काम कर रही है;
- (घ) यदि हां, तो इस नीति की वर्तमान स्थिति क्या है और उक्त नीति को किस प्रकार कार्यान्वित किया जा रहा है; और
- (ङ) यदि नहीं, तो क्या सरकार ऐसी असामयिक मौतों को रोकने के लिए भविष्य में कोई व्यापक योजना लाने पर विचार कर रही है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क) और (ख): राज्यों/संघ राज्य क्षेत्रों से प्राप्त आंकड़ों के अनुसार, सड़क दुर्घटनाएँ बहु-कारणीय होती हैं और विभिन्न कारकों के परस्पर प्रभाव का परिणाम होती हैं। इन्हें व्यापक तौर पर (i) मानवीय चूक, (ii) सड़क की स्थिति/पर्यावरण और (iii) वाहनों की स्थिति में वर्गीकृत किया जा सकता है। राज्यों/संघ राज्य क्षेत्रों से प्राप्त आंकड़ों के आधार पर, कैलेंडर वर्ष 2022 के दौरान देश में सभी श्रेणियों की सड़कों पर सड़क दुर्घटनाओं में होने वाली कुल मौतों की संख्या 1,68,491 है। इनमें से 80% से अधिक मौतें चालकों की गलती के कारण होती हैं, जिसमें तेज गति से वाहन चलाना, नशे में गाड़ी चलाना/शराब और नशीले पदार्थों का सेवन, गलत साइड में वाहन चलाना/लेन अनुशासनहीनता, लाल बत्ती का उल्लंघन, मोबाइल फोन का उपयोग शामिल हैं।

राज्यों/ संघ राज्य क्षेत्रों से प्राप्त आंकड़ों के आधार पर, कैलेंडर वर्ष 2020 से 2022 तक देश में सभी श्रेणियों की सड़कों पर सड़क दुर्घटनाओं में हुई कुल मौतों का राज्य/संघ राज्य क्षेत्र-वार ब्यौरा संलग्न **विवरण-I** में दिया गया है।

(ग) से (ड): राष्ट्रीय सड़क सुरक्षा नीति जागरूकता बढ़ाने, एक व्यापक सड़क सुरक्षा सूचना डेटाबेस का विकास करने, सुरक्षित सड़क अवसंरचना और वाहनों को सुनिश्चित करने, जिम्मेदारी से वाहन चलाने की आदतों को बढ़ावा देने, असुरक्षित सड़क प्रयोक्ताओं की सुरक्षा, यातायात कानूनों को लागू करने और आपातकालीन चिकित्सा सेवाओं को सुदृढ़ करने आदि को महत्व देती है। ये गतिविधियाँ व्यापक तौर पर सड़क सुरक्षा के 4ई: शिक्षा, इंजीनियरिंग (सड़कों और वाहनों दोनों की), प्रवर्तन और आपातकालीन देखभाल के अंतर्गत शामिल हैं।

सरकार ने 4ई के आधार पर सड़क सुरक्षा के मुद्दे का समाधान करने के लिए एक बहुआयामी कार्यनीति तैयार की है। तदनुसार, देश में सड़क सुरक्षा पर विभिन्न पहल की गई हैं, जिसका ब्यौरा संलग्न **विवरण-II** में दिया गया है।

विवरण-I

कैलेंडर वर्ष 2020 से 2022 के लिए सड़क दुर्घटना में हुई मौतों का राज्य-वार ब्यौरा

क्र.सं.	राज्य/संघ राज्य क्षेत्र	2020	2021	2022
1	आंध्र प्रदेश	7,039	8,186	8,293
2	अरुणाचल प्रदेश	73	157	148
3	असम	2,629	3,036	2,994
4	बिहार	6,699	7,660	8,898
5	छत्तीसगढ़	4,606	5,371	5,834
6	गोवा	223	226	271
7	गुजरात	6,170	7,452	7,618
8	हरियाणा	4,507	4,706	4,915
9	हिमाचल प्रदेश	893	1,052	1,032
10	झारखंड	3,044	3,513	3,898
11	कर्नाटक	9,760	10,038	11,702
12	केरल	2,979	3,429	4,317
13	मध्य प्रदेश	11,141	12,057	13,427
14	महाराष्ट्र	11,569	13,528	15,224
15	मणिपुर	127	110	127
16	मेघालय	144	187	162
17	मिजोरम	42	56	113
18	नागालैंड	53	55	73
19	ओडिशा	4,738	5,081	5,467
20	पंजाब	3,898	4,589	4,756
21	राजस्थान	9,250	10,043	11,104
22	सिक्किम	47	56	92
23	तमिलनाडु	14,527	15,384	17,884
24	तेलंगाना	6,882	7,557	7,559
25	त्रिपुरा	192	194	241
26	उत्तराखंड	674	820	1,042
27	उत्तर प्रदेश	19,149	21,227	22,595

28	पश्चिम बंगाल	5,128	5,800	6,002
29	अंडमान और निकोबार द्वीप समूह	14	20	19
30	चंडीगढ़	53	96	83
31	दादरा और नगर हवेली और दमन और दीव	64	76	90
32	दिल्ली	1,196	1,239	1,461
33	जम्मू एवं कश्मीर \$	728	774	805
34	लद्दाख		56	62
35	लक्षद्वीप	0	1	2
36	पुदुचेरी	145	140	181
कुल (अखिल भारत)		1,38,383	1,53,972	1,68,491

नोट: \$ वर्ष 2020 के लिए लद्दाख का डेटा शामिल है।

विवरण-II

सरकार के सड़क परिवहन और राजमार्ग मंत्रालय द्वारा सड़क सुरक्षा के लिए की गई विभिन्न पहलों का ब्यौरा

(1) शिक्षा:

- i. पूरे देश में राज्य/जिला स्तर पर ड्राइविंग प्रशिक्षण और अनुसंधान संस्थान (आईडीटीआर), क्षेत्रीय ड्राइविंग प्रशिक्षण केंद्र (आरडीटीसी) और ड्राइविंग प्रशिक्षण केंद्र (डीटीसी) की स्थापना हेतु एक योजना लागू करना। हाल ही में, संशोधित योजना दिशानिर्देश जारी किए गए हैं जिनमें ड्राइविंग प्रशिक्षण संस्थानों की स्थापना के लिए वित्तीय सहायता में वृद्धि और पात्रता मानदंडों को सुव्यवस्थित किया गया है। इसके अतिरिक्त, प्रशिक्षण-परीक्षण क्लस्टर दृष्टिकोण के तहत ड्राइविंग प्रशिक्षण संस्थानों (डीटीआई) के साथ मिलकर स्वचालित परीक्षण केंद्र (एटीएस) स्थापित करने के लिए प्रोत्साहन राशि की शुरुआत की गई है।
- ii. सड़क सुरक्षा के बारे में जागरूकता बढ़ाने और सड़क सुरक्षा कार्यक्रमों के संचालन के लिए सड़क सुरक्षा समर्थन योजना का संचालन करना।

- iii. सड़क सुरक्षा के प्रति जागरूकता फैलाने और उसे सुदृढ़ बनाने के लिए प्रत्येक वर्ष राष्ट्रीय सड़क सुरक्षा माह मनाया जाता है।
- iv. सड़क सुरक्षा से संबंधित कार्यों के लिए सड़क सुरक्षा मित्रों की भागीदारी के लिए अवधारणा नोट और रोड मैप तैयार किया गया।

(2) इंजीनियरिंग:

2.1 सड़क इंजीनियरिंग

- i. सभी राष्ट्रीय राजमार्गों (एनएच) का तृतीय पक्ष के लेखा परीक्षक/विशेषज्ञों के माध्यम से सड़क सुरक्षा ऑडिट (आरएसए) सभी चरणों अर्थात् डिजाइन, निर्माण, संचालन और रखरखाव आदि में कराना अनिवार्य कर दिया गया है।
- ii. राष्ट्रीय राजमार्गों पर ब्लैक स्पॉट्स/दुर्घटना संभावित स्थानों को चिह्नित करने और सुधार करने को उच्च प्राथमिकता।
- iii. मंत्रालय के अधीन आने वाली सड़क स्वामित्व एजेंसियों के प्रत्येक क्षेत्रीय कार्यालय में सड़क सुरक्षा अधिकारी (आरएसओ) को आरएसए और अन्य सड़क सुरक्षा संबंधी कार्यों की देखरेख करने के लिए अभिहित किया गया है।
- iv. पूरे भारत में सड़क दुर्घटनाओं के आंकड़ों को दर्ज करने, उनका प्रबंधन और विश्लेषण के लिए एक केंद्रीय भंडार गृह स्थापित करने के लिए इलेक्ट्रॉनिक विस्तृत दुर्घटना रिपोर्ट (ई-डीएआर) परियोजना शुरू की गई है।
- v. एक्सप्रेसवे और राष्ट्रीय राजमार्गों पर साइनेज के प्रावधान के लिए दिशा-निर्देश जारी किए गए हैं, ताकि वाहन चालकों को बेहतर दृश्यता और सहज मार्गदर्शन मिल सके।

- vi. सड़क डिजाइन, निर्माण और रखरखाव के लिए समय-समय पर केंद्र सरकार द्वारा निर्धारित मानकों का अनुपालन करने में विफल रहने के बारे में मोटर यान अधिनियम, 1988 में प्रावधान किए गए हैं।

2.2 वाहन इंजीनियरिंग:

वाहनों को सुरक्षित बनाने के लिए विभिन्न पहलें की गईं, जिनमें निम्नलिखित शामिल हैं:-

- i. वाहन की अगली सीट पर चालक के बगल में बैठे यात्री के लिए एयरबैग का अनिवार्य प्रावधान।
- ii. मोटर साइकिल पर सवारी करने या उस पर ले जाए जाने वाले चार वर्ष से कम आयु के बच्चों के लिए सुरक्षा उपायों से संबंधित निर्धारित मानदंड। इसमें सुरक्षा हार्नेस, क्रैश हेलमेट के उपयोग को भी निर्दिष्ट किया गया है और गति को 40 किमी प्रति घंटे तक सीमित रखा गया है।
- iii. निम्नलिखित सूचीबद्ध सुरक्षा प्रौद्योगिकियों के फिटमेंट के लिए अनिवार्य प्रावधान:-
एम1 श्रेणी के वाहनों के लिए:

- चालक और सह-चालक के लिए सीट बेल्ट रिमाइंडर (एसबीआर)
- सेंट्रल लॉकिंग सिस्टम के लिए मैनुअल ओवरराइड
- अति रफ्तार चेतावनी प्रणाली

सभी एम और एन श्रेणी के वाहनों के लिए:

- रिवर्स पार्किंग चेतावनी प्रणाली

- iv. एल [चार पहियों से कम वाले मोटर वाहन और क्वाड्रिसाइकिल शामिल हैं] एम [यात्रियों को परिवहन के लिए उपयोग किए जाने वाले कम से कम चार पहियों वाले मोटर वाहन] और एन [माल के परिवहन के लिए उपयोग किए जाने वाले कम से कम चार पहियों वाले मोटर वाहन, जो बीआईएस

- मानकों में निर्धारित शर्तों के अधीन माल के अलावा व्यक्तियों को भी ले जा सकते हैं। श्रेणियों के कुछ वर्गों के लिए अनिवार्य एंटी-लॉक ब्रेकिंग सिस्टम (एबीएस)।
- v. दो पहिया, तिपहिया, क्वाड्रिसाइकिल, दमकल, एंबुलेंस और पुलिस वाहनों को छोड़कर सभी परिवहन वाहनों में गति सीमित करने वाली विशिष्टता/गति सीमित करने वाला उपकरण अनिवार्य किया गया।
 - vi. स्वचालित परीक्षण स्टेशनों की मान्यता, विनियमन और नियंत्रण के लिए नियम प्रकाशित किए गए, जो स्वचालित उपकरणों के माध्यम से वाहनों की फिटनेस जांच की प्रक्रिया और एटीएस द्वारा फिटनेस प्रमाण पत्र देने की प्रक्रिया को परिभाषित करते हैं। इन नियमों में दिनांक 31.10.2022 और दिनांक 14.03.2024 को और संशोधन किया गया है।
 - vii. प्रोत्साहन/हतोत्साहन के आधार पर वाहन स्क्रेपिंग नीति तैयार की गई और पुराने, अनुपयुक्त और प्रदूषणकारी वाहनों को चरणबद्ध तरीके से हटाने के लिए एक पारिस्थितिकी तंत्र बनाया गया।
 - viii. स्वचालित प्रणाली के माध्यम से वाहनों की फिटनेस जांचने के लिए केंद्रीय सहायता से प्रत्येक राज्य/संघ राज्य क्षेत्र में एक आदर्श निरीक्षण और प्रमाणन केंद्र स्थापित करने की एक योजना तैयार की गई।
 - ix. यात्री कारों की सुरक्षा रेटिंग की अवधारणा को शुरू करने और उपभोक्ताओं को सूचित निर्णय लेने के लिए सशक्त बनाने के लिए भारत न्यू कार एसेसमेंट प्रोग्राम (बीएनसीएपी) के संबंध में नियम प्रकाशित किए गए।
 - x. मूल उपकरण विनिर्माताओं (ओईएम) और बस बॉडी बिल्डरों द्वारा बसों के विनिर्माण के क्षेत्र में निर्धारित समान अवसर के संबंध में नियम प्रकाशित किए गए।
 - xi. 1 अक्टूबर, 2025 को या उसके बाद निर्मित एन2 (3.5 टन से अधिक लेकिन 12.0 टन से अधिक नहीं के सकल वाहन भार वाला माल वाहन) और एन3 (12.0 टन से अधिक सकल वाहन भार

वाला माल वाहन) श्रेणी के वाहनों के केबिन के लिए अनिवार्य एयर कंडीशनिंग प्रणाली लगाना अनिवार्य किया गया।

- xii. एम, एन और एल7 श्रेणी के मोटर वाहनों में सुरक्षा बेल्ट असेंबलियों, सुरक्षा बेल्ट एंकरेज और सुरक्षा बेल्ट और नियंत्रण प्रणाली संस्थापन के लिए संशोधित मानकों की प्रयोज्यता के प्रावधान करने के लिए सुरक्षा बेल्ट, नियंत्रण प्रणाली और सुरक्षा बेल्ट रिमाइंडर के मानकों के संशोधन के लिए 1 अप्रैल 2025 को नियम प्रकाशित किए गए। इसके अलावा, 1 अप्रैल 2025 को और उसके बाद निर्मित श्रेणी एम1 के वाहनों को एआईएस-145-2018 के अनुसार आगे की ओर वाली सभी पिछली सीटों के लिए सुरक्षा बेल्ट रिमाइंडर की आवश्यकता को पूरा करना होगा।

(3) प्रवर्तन:

- i. मोटर यान (संशोधन) अधिनियम, 2019 का सख्ती से अनुपालन सुनिश्चित करने और यातायात नियमों के उल्लंघन के प्रतिवारण बढ़ाने और प्रौद्योगिकी के उपयोग के माध्यम से सख्त प्रवर्तन के लिए कठोर शास्तियों का प्रावधान करता है। यातायात प्रबंधन और प्रवर्तन अनिवार्य रूप से राज्य सरकारों/संघ राज्य क्षेत्रों के प्रशासन के अधिकार क्षेत्र में है। जबकि केंद्र सरकार मोटर यान अधिनियम, 1988 के तहत नियम बनाती है, इन नियमों का प्रवर्तन राज्य सरकारों/संघ राज्य क्षेत्रों के प्रशासन के अधिकार क्षेत्र में आता है।
- ii. सड़क सुरक्षा की इलेक्ट्रॉनिक निगरानी और प्रवर्तन के लिए नियम जारी किए गए। ये नियम भारत के दस लाख से अधिक आबादी वाले शहरों और राष्ट्रीय स्वच्छ वायु कार्यक्रम (एनसीएपी) के अंतर्गत आने वाले शहरों में राष्ट्रीय राजमार्गों, राज्यीय राजमार्गों और महत्वपूर्ण जंक्शनों पर उच्च जोखिम और उच्च सघनता वाले गलियारों पर इलेक्ट्रॉनिक प्रवर्तन उपकरण लगाने के लिए विस्तृत प्रावधान निर्दिष्ट करते हैं।

- iii. सरकार ने पूंजीगत निवेश 2025-26 के लिए राज्यों को विशेष सहायता योजना (एसएससीआई 2025-26) के अंतर्गत सड़क सुरक्षा के इलेक्ट्रॉनिक प्रवर्तन के कार्यान्वयन के लिए राज्यों को प्रोत्साहन हेतु 3,000 करोड़ रुपये (पहले आओ पहले पाओ के आधार पर) के आवंटन के साथ दिशानिर्देश जारी किए हैं।
- iv. 10 जून, 2024 को सरकार ने मोटर यान अधिनियम, 1988 के अनुपालन को सुनिश्चित करने के लिए तकनीकी उपाय पर सभी राज्यों और संघ राज्य क्षेत्रों को परामर्शी जारी की है।

(4) आपातकालीन देखभाल:

- i. नेक व्यक्ति (गुड समारिटन) की सुरक्षा के लिए योजना (राह-वीर) के दिशानिर्देशों में संशोधन किया गया है, जो सद्भावनापूर्वक, स्वेच्छा से और बिना किसी पुरस्कार या मुआवजे की अपेक्षा के दुर्घटना स्थल पर पीड़ित को आपातकालीन चिकित्सा या गैर-चिकित्सा देखभाल या सहायता प्रदान करते हैं या ऐसे पीड़ित को अस्पताल पहुँचाते हैं। योजना के अनुसार, राह-वीर के लिए पुरस्कार राशि 5,000 रुपये से बढ़ाकर 25,000 रुपये कर दी गई है।
- ii. हिट एंड रन मोटर दुर्घटनाओं के पीड़ितों के लिए मुआवजा बढ़ाया गया (गंभीर चोट के लिए 12,500 रुपये से 50,000 रुपये और मृत्यु होने पर 25,000 रुपये से 2,00,000 रुपये तक)।
- iii. भारतीय राष्ट्रीय राजमार्ग प्राधिकरण ने राष्ट्रीय राजमार्गों के पूरे हो चुके कॉरिडोर पर टोल प्लाजा पर पैरामेडिकल स्टाफ/आपातकालीन चिकित्सा तकनीशियन/नर्स के साथ एम्बुलेंस का प्रावधान किया है।
- iv. सरकार ने 5 मई, 2025 को सड़क दुर्घटना पीड़ितों के लिए कैशलेस उपचार योजना, 2025 को अधिसूचित किया है। प्रक्रिया प्रवाह, हितधारक-वार मानक संचालन प्रक्रियाओं और स्पष्ट रूप से चित्रित भूमिकाओं और जिम्मेदारियों सहित विस्तृत दिशानिर्देश भी 4 जून, 2025 को अधिसूचित किए गए हैं।

हिंडन विमानपत्तन से उड़ानें

4735. श्री अतुल गर्ग:

क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्षेत्रीय विमान सेवाएं शुरू होने के बाद से विगत छह महीनों के दौरान गाजियाबाद के हिंडन विमानपत्तन से विभिन्न शहरों के लिए कुल कितनी उड़ानें संचालित की गई हैं;
- (ख) सरकार द्वारा उक्त विमानपत्तन से विमान सेवाएं आरंभ करने में विलंब के कारण उत्पन्न विनियामक अथवा अवसंरचनात्मक चुनौतियों का समाधान करने के लिए क्या विशिष्ट उपाय किए गए हैं;
- (ग) क्या सरकार ने हिंडन विमानपत्तन से उत्तर प्रदेश के शहरों के लिए संचालित होने वाली उड़ानों के आर्थिक और पर्यटन संबंधी लाभों का आकलन किया है;
- (घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है और इसके परिणामस्वरूप पर्यटकों के आगमन अथवा वाणिज्यिक गतिविधियों में कितनी वृद्धि होने का अनुमान है; और
- (ङ) भारतीय वायु सेना के साथ हवाई पट्टी साझा करने की परिचालन संबंधी बाधा को ध्यान में रखते हुए हिंडन विमानपत्तन से उत्तर प्रदेश के शहरों तक अतिरिक्त क्षेत्रीय उड़ानों को समायोजित करने के लिए उड़ान समय-सारणी अथवा अवसंरचना को सुदृढ़ करने की योजनाओं का ब्यौरा क्या है?

सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):

- (क): जनवरी से जून, 2025 के दौरान हिंडन हवाईअड्डे पर विमानों की कुल आवाजाही 2806 है।
- (ख) से (ङ): हवाईअड्डों पर अवसंरचना का विस्तार और विकास एक सतत प्रक्रिया है और इसे भारतीय विमानपत्तन प्राधिकरण (एएआई) और अन्य हवाईअड्डा प्रचालकों द्वारा समय-समय पर भूमि की उपलब्धता, वाणिज्यिक व्यवहार्यता, सामाजिक-आर्थिक सरोकारों, यातायात की मांग और ऐसे हवाईअड्डों के लिए/हवाईअड्डों से परिचालन करने हेतु एयरलाइनों की स्वेच्छा के आधार पर किया

जाता है। हवाईअड्डा परियोजनाओं का पूरा होना कई कारकों पर निर्भर करता है जैसे भूमि अधिग्रहण, अनिवार्य मंजूरीयों की उपलब्धता, वित्तीय समापन, आदि।

मार्च 1994 में वायु निगम अधिनियम के निरस्त होने के साथ, भारतीय घरेलू विमानन क्षेत्र को नियंत्रणमुक्त कर दिया गया है। एयरलाइनें अपने बेड़े में किसी भी प्रकार के विमान को शामिल करने और अपनी इच्छानुसार सेवा प्रदान करने और प्रचालन करने हेतु किसी भी नेटवर्क का चयन करने के लिए स्वतंत्र हैं। अतः किसी हवाईअड्डे के लिए/हवाईअड्डे से विमान सेवाओं को आरंभ या विस्तार करना, हवाईअड्डा प्रचालकों के प्रचालन और वाणिज्यिक व्यवहार्यता पर निर्भर करता है।

OPPORTUNITIES UNDER AVIATION CAREER GUIDANCE PROGRAMME

4736. SHRIMATI POONAMBEN MAADAM:

SHRI YADUVEER WADIYAR:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the total number of schools and students targeted to be covered under the Aviation Career Guidance Programme, State-wise;
- (b) the steps being taken to ensure equitable access to aviation careers for women and the students belonging to Scheduled Castes (SC)/Scheduled Tribes (ST) and Economically Weaker Sections (EWS);
- (c) the estimated number of jobs likely to be created in the aviation sector over the next decade; and
- (d) the manner in which the said programme prepares students for the expected job opportunities?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a): Ministry of Civil Aviation launched the Aviation Career Guidance Programme (ACGP) on 09.04.2025 to create awareness among school students about aviation careers, including Commercial Pilot License.

(b): The Ministry supports aviation education through Indira Gandhi Rashtriya Udan Akademi (IGRUA) and Rajiv Gandhi National Aviation University (RGNAU), which follow Government norms on reservation and fee concessions. RGNAU offers a 10% tuition fee waiver for women, while IGRUA provides reservations and relaxations for Commercial Pilot Licence (CPL) and Aircraft Maintenance Engineering (AME) courses. Notably, women constitute 15% of Indian pilots, nearly three times the global average. Aviation careers are also facilitated by private FTOs, AME institutes, ATOs, airlines, airports, and State Governments.

(c): Job creation in aviation over the next decade will depend on sectoral growth, driven by rising passenger traffic, airline fleet expansion, airport development, and strengthening of support infrastructure including MRO, cargo, and training facilities.

(d): The ACGP provides counseling by aviation professionals to Class 11&12 students, offering career guidance, industry insights, and self-assessment support to help identify suitable career paths.

DEMAND OF INDIAN PRODUCTS IN GLOBAL MARKETS**4737. DR. T. SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether the Production Linked Incentive (PLI) scheme has resulted in enhancing value addition of agricultural, horticultural and floricultural produce and increased the demand for Indian products in global markets and if so, the details thereof along with the foreign exchange earned during each of the last five years;
- (b) the total number of food processing units and value addition projects sanctioned and financed by the Union Government under the said scheme as on 30 June, 2025, State-wise;
- (c) whether the said scheme initiated by the Union Government has led to an increase in the food processing capacity of the country and if so, the details thereof, State-wise; and
- (d) whether the food processing units and value addition projects under the said scheme have generated job opportunities in this sector and if so, the details thereof, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):

- (a): The incentives under the PLISFPI are admissible where the entire chain of manufacturing processes, including primary processing of the food products

applied for coverage under the scheme takes place in India. Total export of agricultural processed food products of the applicants approved under PLISFPI has increased with a Compound Annual Growth Rate (CAGR) of 13.23% as on 2024-25 with reference to 2019-20. The scheme does not cover floricultural production.

(b): 278 food processing units of 170 applicants have been approved under various categories of the Production Linked Incentive Scheme for Food Processing Industry (PLISFPI) implemented by Ministry of Food Processing Industries (MoFPI) across the country. A total of ₹ 1726.60 crore has been released as incentives till June 2025. State-wise details are given in the enclosed **Statement**.

(c): The scheme has led to increase in food processing capacity of 35.00 lakh MT per annum in the Country. State-wise data is not maintained.

(d): The total number of about 3.39 lakhs, both Direct and Indirect employment, have been generated so far under the PLISFPI. The State-wise data is not maintained.

STATEMENT

State-wise details of Production Linked Incentive Scheme for Food Processing Industry (PLISFPI)

Sr. No	States	Number Of Units Under PLISFPI
1	Andhra Pradesh	38
2	Assam	4
3	Bihar	7
4	Chhattisgarh	1
5	Goa	1

6	Gujarat	32
7	Haryana	9
8	Himachal Pradesh	4
9	Jammu & Kashmir	2
10	Jharkhand	2
11	Karnataka	21
12	Kerala	10
13	Madhya Pradesh	10
14	Maharashtra	41
15	Odisha	5
16	Punjab	9
17	Rajasthan	6
18	Tamil Nadu	20
19	Telangana	13
20	Uttar Pradesh	27
21	Uttarakhand	7
22	West Bengal	9
	Total	278

SCHEMES FOR PROMOTION OF TRIBAL HANDICRAFTS

4738. SHRI THARANIVENTHAN M. S.:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the details of the schemes and programmes being implemented by the Government to promote tribal handicrafts across the country, especially in Arani Lok Sabha Constituency;

- (b) whether the Government has taken any specific steps to support tribal artisans from Tamil Nadu and other southern States in terms of skill development, marketing and financial assistance and if so, the details thereof;
- (c) the total number of tribal artisans benefited from such schemes in the last three years, State-wise;
- (d) whether the Tribal Cooperative Marketing Development Federation of India (TRIFED) has expanded its presence in Tamil Nadu to facilitate the sale and promotion of tribal handicrafts and if so, the details thereof; and
- (e) the measures being taken to improve online and global market access for tribal artisans and ensure fair prices for their product?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a) to (c): The Ministry of Tribal Affairs, through the Tribal Cooperative Marketing Development Federation of India (TRIFED), implements the scheme Pradhan Mantri Janjatiya Vikas Mission (PMJVM) to support tribal artisans and promote tribal handicrafts across the country. This includes marketing support through empanelment of tribal artisans / SHGs and procurement of tribal products from them. These products are sold via 'TRIBES INDIA' outlets, e-commerce platforms such as TribesIndia.com, Amazon, Flipkart, GeM etc. A total number of 5927 suppliers/producers are empanelled with TRIFED as on 31.03.2025, which are

associated with 3,05,485 families. It includes 2 artisans/suppliers associated with 912 families in Arani Lok Sabha Constituency, Tiruvannamalai District.

Besides, TRIFED also provides support through skill development training, packaging, branding, entrepreneurship training etc. through Van Dhan Vikas Kendras (VDVKs) under PMJVM and Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM-JANMAN). Under PMJVM, 624 VDVKs have been sanctioned with 1,84,544 associated members in five southern states (Andhra Pradesh, Karnataka, Kerala, Telangana, and Tamil Nadu). Similarly, under the PM JANMAN scheme, 175 VDVKs have been sanctioned with 12365 associated members in these five States.

(d): TRIFED currently operates 13 Tribes India outlets/franchisee partners in the State of Tamil Nadu, These outlets showcase a wide range of handcrafted items made by tribal artisans, including textiles, handicrafts, organic produce, and traditional art forms. TRIFED has empaneled 46 tribal artisans/suppliers, associated with 3,315 families from whom regular procurement is carried out in Tamil Nadu. To expand this network, TRIFED conducts Tribal Artisan Empanelment Melas (TAeMs) across the state, providing opportunities for more artisans and suppliers to be onboarded.

(e): To provide global market access for tribal artisans, TRIFED engages with international bulk buyers and explores strategic partnerships through participating in international trade fairs and expos - domestically and internationally. TRIFED is

also pursuing collaborations with Indian Missions abroad to strengthen its presence in international markets and search the opportunities for their sales promotion. Over the years TRIFED has exported various tribal products belonging to the broad categories like metal craft, pottery, paintings, jewellery, textiles, gifts & assortments as well as cane & bamboo etc.

BENEFICIARIES UNDER PMFME SCHEME IN UTTAR PRADESH

4739. SHRI PUSHPENDRA SAROJ:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the number of beneficiaries supported under the Upgradation of Processing Units component of the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) scheme since its inception, State-wise, district-wise and social category-wise particularly in the State of Uttar Pradesh;
- (b) the details of funds sanctioned, allocated and utilised under the said scheme, State-wise and year-wise;
- (c) the number of individuals and institutions trained under the PMFME capacity-building component, State-wise, district-wise and social category-wise particularly for the State of Uttar Pradesh; and
- (d) the total number of Mega Food Parks and Integrated Cold Chain facilities present, operational, sanctioned and pending, State-wise and district-wise particularly for the State of Uttar Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):

(a): Under the PMFME Scheme, 1,44,517 loans have been sanctioned under the Credit-Linked Subsidy as on 30th June 2025 including the State of Uttar Pradesh. The State-wise and district-wise details including the State of Uttar Pradesh are given in the enclosed **Statement-I**.

(b): As on 30th June 2025, Centre Share of Rs. 3791.04 Cr. has been released for implementation of various components of the Scheme. The State-wise and year-wise details are given in the enclosed **Statement-II**.

(c): Under the PMFME Scheme, 1,11,873 beneficiaries have been trained across the country out of which 1295 beneficiaries have been trained in the State of Uttar Pradesh. The State-wise and district-wise details are given in the enclosed **Statement-III**. The data for social category wise details is not maintained by the Ministry.

(d): Ministry of Food Processing Industries had been implementing Mega Food Park Scheme (MFPS), a component scheme under the Pradhan Mantri Kisan Sampada Yojana (PMKSY), from 2008 to 31.03.2021. The implementation of MFP scheme has already been discontinued with effect from 01.04.2021. The Ministry has approved 41 Mega Food Parks as per the details given in the enclosed **Statement-IV**. However, No Mega Food Park has been approved / Sanctioned in the state of Uttar Pradesh.

Under the scheme for Integrated Cold Chain and Value Addition Infrastructure, 395 projects have been sanctioned across the country out of which 27 projects are in State of Uttar Pradesh. The State/ District wise details are given in the enclosed **Statement V.**

STATEMENT-I

Details of State-wise and Social-Category wise list of Loans sanctioned under PMFME scheme till 30th June, 2025

SI.No	State	General	SC	ST	Total Loans Sanctioned (Nos.)
1	Andaman And Nicobar Islands	11			18
2	Andhra Pradesh	1750	806	1059	7248
3	Arunachal Pradesh	1		111	112
4	Assam	1370	262	439	3353
5	Bihar	4797	2411	217	25349
6	Chandgarh	5			5
7	Chhattisgarh	524	87	91	1050
8	Dadra And Nagar Haveli And Daman And Diu	6		4	11
9	Delhi	188	52	3	299
10	Goa	85		2	116
11	Gujarat	509	28	22	780
12	Haryana	1038	113		1453
13	Himachal Pradesh	1581	224	61	1883
14	Jammu And Kashmir	1069	80	256	1577
15	Jharkhand	840	218	588	3771

16	Karnataka	2917	506	246	6739
17	Kerala	2191	330	23	6978
18	Ladakh	1		85	86
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	2615	849	1335	9910
21	Maharashtra	11810	2090	1437	24380
22	Manipur	189	9	79	301
23	Meghalaya	19	1	188	209
24	Mizoram	0		43	43
25	Nagaland	0		393	393
26	Odisha	1374	226	55	2239
27	Puducherry	12	21		179
28	Punjab	2624	81		2795
29	Rajasthan	564	51	32	1145
30	Sikkim	15	3	24	62
31	Tamil Nadu	2995	1405	112	15828
32	Telangana	1060	1013	531	7005
33	Tripura	73	37	42	211
34	Uttar Pradesh	5942	1359	38	17818
35	Uttarakhand	674	72	50	929
36	West Bengal	186	27		242
	Grand Total	49035	12361	7566	144517

Details of District-wise and Social-Category wise list of Loans sanctioned for the State of Uttar Pradesh under PMFME scheme till 30th June, 2025

Sr No.	District	General	SC	ST	Total Loans Sanctioned (Nos.)
1.	Agra	37	2		77
2.	Aligarh	46	4		127
3.	Ambedkar Nagar	82	17		450

4.	Amethi	230	44		491
5.	Amroha	34	10		130
6.	Auraiya	84	34		202
7.	Ayodhya	125	12	1	385
8.	Azamgarh	78	37		322
9.	Baghpat	16	1		49
10.	Bahraich	79	7		174
11.	Ballia	95	17	14	434
12.	Balrampur	69	5		130
13.	Banda	76	24		179
14.	Barabanki	70	33	1	366
15.	Bareilly	115	10		348
16.	Basti	63	17		323
17.	Bhadohi	118	38		421
18.	Bijnor	90	18		236
19.	Budaun	19	2		53
20.	Bulandshahr	38	5		75
21.	Chandauli	87	17	1	286
22.	Chitrakoot	38	18		99
23.	Deoria	32	8		126
24.	Etah	21	5		74
25.	Etawah	37	10		123
26.	Farrukhabad	31	7		87
27.	Fatehpur	222	30		557
28.	Firozabad	14	2		64
29.	Gautam Buddha Nagar	32	1		42
30.	Ghaziabad	65	15		100
31.	Ghazipur	106	41	6	455
32.	Gonda	149	27		330
33.	Gorakhpur	139	45	2	397

34.	Hamirpur	35	6		97
35.	Hapur	29	7		46
36.	Hardoi	136	52		368
37.	Hathras	28	3		46
38.	Jalaun	41	20		114
39.	Jaunpur	62	17		321
40.	Jhansi	53	23		175
41.	Kannauj	50	6		142
42.	Kanpur Dehat	94	15		300
43.	Kanpur Nagar	282	31		521
44.	Kasganj	7	6		77
45.	Kaushambi	86	48		293
46.	Kheri	115	22		305
47.	Kushi Nagar	39	16	2	261
48.	Lalitpur	36	15		211
49.	Lucknow	112	18		206
50.	Maharajganj	92	6	1	157
51.	Mahoba	44	7		135
52.	Mainpuri	48	18		140
53.	Mathura	64	6		101
54.	Mau	63	39	6	250
55.	Meerut	28	4		55
56.	Mirzapur	136	25		470
57.	Moradabad	51	8		128
58.	Muzaffarnagar	13	3		44
59.	Pilibhit	53	15		159
60.	Pratapgarh	163	25		341
61.	Prayagraj	225	39		759
62.	Rae Bareli	206	40		457
63.	Rampur	16	3		54
64.	Saharanpur	22	5		58

65.	Sambhal	39	6		130
66.	Sant Kabeer Nagar	90	22		341
67.	Shahjahanpur	95	10		243
68.	Shamli	8			38
69.	Shravasti	20	4	2	53
70.	Siddharth Nagar	127	34		505
71.	Sitapur	52	26		160
72.	Sonbhadra	62	32		322
73.	Sultanpur	280	32		668
74.	Unnao	107	50	1	400
75.	Varanasi	96	32	1	455
	Grand Total	5942	1359	38	17818

STATEMENT-II

**Details of Centre Share Funds released year-wise and State-wise as on 30th
June 2025**

S.No.	States/ UTs	FY 2020- 21	FY 2021- 22	FY 2022- 23	FY 2023- 24	FY 2024- 25	FY 2025- 26	Total
1	Andaman & Nicobar Island	1.82	1.92	0.34	0.38	0.00	0.00	4.47
2	Andhra Pradesh	34.98	25.12	18.57	46.25	10.91	50.00	185.83
3	Arunachal Pradesh	0.15	7.34	0.03	11.09	8.00	10.00	36.62
4	Assam	16.71	15.96	18.12	43.88	68.50	35.00	198.16
5	Bihar	9.05	13.59	1.61	88.65	101.50	75.00	289.39
6	Chandigarh	0.40	1.06	0.44	0.31	0.00	0.00	2.21
7	Chhattisgarh	7.04	8.88	1.44	7.69	10.00	10.00	45.04
8	D & N Haveli & D n D	0.40	0.89	0.14	0.00	0.00	0.00	1.43
9	Delhi	0.50	0.32	1.15	0.50	4.25	0.00	6.71
10	Goa	0.41	3.14	1.81	2.08	2.50	5.00	14.94

11	Gujarat	16.55	8.53	1.98	7.02	15.00	12.00	61.08
12	Haryana	3.23	3.98	5.46	11.25	25.00	25.00	73.93
13	Himachal Pradesh	5.19	7.64	13.75	57.12	4.00	25.00	112.70
14	Jammu & Kashmir	8.19	1.50	2.16	2.68	25.75	6.28	46.55
15	Jharkhand	2.69	1.74	0.00	9.79	20.00	25.00	59.22
16	Karnataka	32.47	21.48	31.07	27.76	60.00	50.00	222.77
17	Kerala	10.13	3.46	3.99	29.52	40.00	40.00	127.10
18	Ladakh	0.45	0.93	2.32	0.36	3.00	0.00	7.06
19	Lakshadweep	0.40	0.61	0.00	0.00	0.00	0.00	1.01
20	Madhya Pradesh	20.62	9.93	9.98	44.97	78.04	50.00	213.53
21	Maharashtra	27.58	26.60	76.87	120.00	195.20	100.00	546.25
22	Manipur	3.14	9.09	0.00	0.00	0.00	0.00	12.23
23	Meghalaya	2.69	3.04	0.39	1.00	7.25	10.00	24.37
24	Mizoram	7.73	2.94	0.00	0.00	0.00	0.00	10.67
25	Nagaland	6.64	5.90	0.41	3.97	3.75	0.00	20.67
26	Odisha	30.37	29.93	2.97	15.46	21.86	40.00	140.58
27	Puducherry	1.16	0.79	0.68	2.46	3.00	1.35	9.45
28	Punjab	5.76	9.36	16.31	30.65	87.80	50.00	199.88
29	Rajasthan	14.51	13.44	4.79	16.98	8.50	25.00	83.22
30	Sikkim	5.12	1.51	1.75	0.91	7.50	10.00	26.79
31	Tamil Nadu	12.95	3.23	24.02	72.00	100.00	75.00	287.19
32	Telangana	33.16	16.88	2.31	15.40	60.00	75.00	202.75
33	Tripura	3.11	10.35	0.15	1.13	3.75	10.00	28.49
34	Uttar Pradesh	36.29	24.08	21.06	79.55	150.00	100.00	410.98
35	Uttarakhand	6.03	2.26	2.45	8.24	15.00	10.00	43.97
36	West Bengal	0.00	0.00	0.00	6.28	2.50	25.00	33.78
		367.61	297.44	268.52	765.30	1142.56	949.63	3791.04

STATEMENT-III

**Details of State-wise list of beneficiaries trained under PMFME scheme till
30th June, 2025**

S. No.	States/ UTs	Total Beneficiaries Trained
1	Andaman And Nicobar Islands	62
2	Andhra Pradesh	7534
3	Arunachal Pradesh	1344
4	Assam	15409
5	Bihar	514
6	Chandigarh	21
7	Chhattisgarh	4550
8	Dadra and Nagar Haveli and Daman and Diu	0
9	Delhi	728
10	Goa	999
11	Gujarat	68
12	Haryana	515
13	Himachal Pradesh	5390
14	Jammu And Kashmir	65
15	Jharkhand	595
16	Karnataka	1199
17	Kerala	1027
18	Ladakh	15
19	Lakshadweep	0
20	Madhya Pradesh	5081
21	Maharashtra	32443
22	Manipur	396
23	Meghalaya	1425
24	Mizoram	47
25	Nagaland	2625
26	Odisha	9475
27	Puducherry	857

28	Punjab	671
29	Rajasthan	290
30	Sikkim	956
31	Tamil Nadu	4484
32	Telangana	9904
33	Tripura	1889
34	Uttar Pradesh	1295
35	Uttarakhand	0
36	West Bengal	0
	Grand Total	111873

Details of District -wise list of beneficiaries trained for the State of Uttar Pradesh under PMFME scheme till 30th June, 2025

S. No.	District	Total Beneficiaries
1.	Agra	7
2.	Aligarh	41
3.	Ambedkar Nagar	1
4.	Amethi	1
5.	Amroha	0
6.	Auraiya	44
7.	Ayodhya	27
8.	Azamgarh	0
9.	Baghpat	0
10.	Bahraich	1
11.	Ballia	30
12.	Banda	0
13.	Balrampur	3
14.	Barabanki	4
15.	Bareilly	30
16.	Basti	28
17.	Bhadohi	26
18.	Bijnor	0

19.	Budaun	0
20.	Bulandshahar	9
21.	Chandauli	30
22.	ChitraKoot	0
23.	Deoria	30
24.	Etah	21
25.	Etawah	46
26.	Farrukhabad	0
27.	Fatehpur	0
28.	Firozabad	27
29.	Gorakhpur	30
30.	G. B. Nagar	2
31.	Ghaziabad	54
32.	Ghazipur	27
33.	Gonda	50
34.	Hamirpur	0
35.	Hapur	4
36.	Hardoi	41
37.	Hathras	0
38.	Jalaun	5
39.	Jaunpur	30
40.	Jhansi	9
41.	Kannauj	29
42.	Kanpur Dehat	110
43.	Kanpur Nagar	130
44.	Kasganj	0
45.	Kaushambi	0
46.	Kushinagar	0
47.	Lakhimpur Khiri	0
48.	Lalitpur	12
49.	Lucknow	48
50.	Maharajganj	0
51.	Mahoba	0

52.	Mainpuri	0
53.	Mathura	30
54.	Mau	0
55.	Meerut	0
56.	Mirzapur	0
57.	Moradabad	21
58.	Muzaffarnagar	0
59.	Pilibhit	0
60.	Pratapgarh	0
61.	Prayagraj	0
62.	Rae Bareli	58
63	Rampur	0
64	Saharanpur	0
65	Sambhal	29
66	Sant Kabir Nagar	30
67	Shahjahanpur	12
68	Shamali	0
69	Shrawasti	29
70	Siddharth nagar	28
71	Sitapur	35
72	Sonbhadra	0
73	Sultanpur	3
74	Unnao	3
75	Varanasi	30
TOTAL		1295

STATEMENT-IV

**Details of State -wise list of projects sanctioned under Mega Food Park till
30th June, 2025**

S. No.	SPV/IA Name	Distt.	State/UT Name	Status
1	Srini Food Park Pvt Ltd	Chittoor	Andhra Pradesh	Operational

2	Godavari Mega Aqua Food Park Pvt Ltd	West Godavari	Andhra Pradesh	Operational
3	Andhra Pradesh Industrial Infrastructure Corporation Ltd (APIIC)	Krishna	Andhra Pradesh	Under Implementation
4	Rongoge Mega Food Park Pvt Ltd	Papum Pare	Arunachal Pradesh	Under Implementation
5	North East Mega Food Park Ltd	Nalbari	Assam	Operational
6	Bihar Industrial Area Development Authority (BIADA)	Muzaffarpur	Bihar	Under Implementation
7	Pristine Mega Food Park Pvt Ltd	Khagaria	Bihar	Under Implementation
8	Indus Best Mega Food Park Pvt Ltd	Raipur	Chhattisgarh	Operational
9	Gujarat Agro Infrastructure Mega Food Park Pvt Ltd	Surat	Gujarat	Operational
10	Fanidhar Mega Food Park Pvt Ltd	Mehsana	Gujarat	Operational
11	Haryana State Cooperative Supply and Marketing Federation Ltd (HAFED)	Rohtak	Haryana	Under Implementation
12	Haryana State Industrial and Infrastructure Development Corporation Ltd (HSIIDC)	Sonipat	Haryana	Operational
13	Cremica Food Park Pvt Ltd	Una	Himachal Pradesh	Operational
14	RFK Greens Food Park Pvt Ltd	Pulwama	Jammu & Kashmir	Under Implementation
15	Integrated Food Park Ltd	Tumkur	Karnataka	Operational

16	Favorich Infra Pvt Ltd	Mandya	Karnataka	Under Implementation
17	Kerala Industrial Infrastructure Development Corporation (KINFRA)	Palakkad	Kerala	Operational
18	Kerala State Industrial Development Corporation Ltd (KSIDC)	Alappuzha	Kerala	Operational
19	Indus Mega Food Park Pvt Ltd	Khargone	Madhya Pradesh	Operational
20	Avantee Mega Food Park Pvt Ltd	Dewas	Madhya Pradesh	Operational
21	Satara Mega Food Park Pvt Ltd	Satara	Maharashtra	Operational
22	Paithan Mega Food Park Pvt Ltd	Aurangabad	Maharashtra	Operational
23	Wardha Mega Food Park Pvt Ltd	Wardha	Maharashtra	Under Implementation
24	Manipur Food Industries Corporation Ltd	Thoubal	Manipur	Under Implementation
25	Meghalaya Industrial Development Corporation Ltd. (MIDC)	North Garo Hills	Meghalaya	Under Implementation
26	Zoram Mega Food Park Pvt Ltd	Kolasib	Mizoram	Operational
27	Doys Agri Resources Pvt Ltd	Dimapur	Nagaland	Under Implementation
28	MITS Mega Food Park Ltd	Rayagada	Odisha	Operational
29	Odisha Industrial Infrastructure Development Corporation (IDCO)	Khordha	Odisha	Under Implementation

30	International Mega Food Park Ltd	Fazilka	Punjab	Operational
31	Sukhjit Mega Food Park and Infra Ltd	Kapurthala	Punjab	Operational
32	Punjab Agro Industries Corporation Ltd (PAIC)	Ludhiana	Punjab	Under Implementation
33	Greentech Mega Food Park Pvt Ltd	Ajmer	Rajasthan	Operational
34	Shree Ram Mega Food Park Private Limited	Bikaner	Rajasthan	Under Implementation
35	Tamil Nadu State Agricultural Marketing Board (TNSAMB)	Tirunelveli	Tamil Nadu	Under Implementation
36	Smart Agro Food Park Pvt Ltd	Nizamabad	Telangana	Operational
37	Telangana State Industrial Infrastructure Corporation Ltd (TSIIC)	Khammam	Telangana	Under implementation
38	Sikaria Mega Food Park (P) Ltd	West Tripura	Tripura	Operational
39	Patanjali Food and Herbal Park Pvt Ltd	Haridwar	Uttarakhand	Operational
40	Himalayan Food Park Pvt Ltd	Udham Singh Nagar	Uttarakhand	Operational
41	Jangipur Bengal Mega Food Park Ltd	Murshidabad	West Bengal	Operational

STATEMENT-V

Details of State -wise list of projects sanctioned under Integrated Cold Chain including State of Uttar Pradesh till 30th June, 2025

Sr. No.	Project	District	State	Physical Progress
1	Synthite Industries Ltd	Prakasam	Andhra Pradesh	Completed
2	Nekkanti Sea Foods Ltd	East Godavari	Andhra Pradesh	Completed

3	Farm Gate Agro Milch Pvt Ltd	Chittoor	Andhra Pradesh	Completed
4	Devi Aqua Tech Private Limited	East Godavari	Andhra Pradesh	Completed
5	Sandhya Marines Ltd.	West Godavari	Andhra Pradesh	Completed
6	Tirumala Milk Products Pvt Ltd	Nellore	Andhra Pradesh	Ongoing
7	Sai Marine Exports Pvt Ltd	Visakhapatnam	Andhra Pradesh	Completed
8	Mourya Aquex Pvt Ltd	West Godavari	Andhra Pradesh	Completed
9	Sandhya Aqua Exports Pvt Ltd.	East Godavari	Andhra Pradesh	Completed
10	Sangam Milk Producer Company Limited	Chittoor	Andhra Pradesh	Completed
11	Three Seasons Exim Limited	East Godavari	Andhra Pradesh	Ongoing
12	Fedora Sea Foods Private Limited	Nellore	Andhra Pradesh	Completed
13	N K Marine Exports LLP	West Godavari	Andhra Pradesh	Completed
14	Srichakra Milk Products LLP	Anantpur	Andhra Pradesh	Completed
15	Veerabhadra Exports Pvt. Ltd.	East Godavari	Andhra Pradesh	Completed
16	Naturade Foods Private Limited	Visakhapatnam	Andhra Pradesh	Ongoing
17	Jaya Lakshmi Sea Foods Pvt Ltd	Krishna	Andhra Pradesh	Completed
18	Castlerock Fisheries Private Limited	Nellore	Andhra Pradesh	Ongoing
19	Coastal Corporation Limited	East Godavari	Andhra Pradesh	Completed
20	Varma Marine	West Godavari	Andhra Pradesh	Completed
21	Aparna Marine Exports	Guntur	Andhra Pradesh	Completed
22	Vaisakhi Bio Marine Pvt. Ltd.	Visakhapatnam	Andhra Pradesh	Ongoing
23	The Krishna District Milk Producers' Mutually Aided Co-operative Union Limited	Krishna	Andhra Pradesh	Ongoing
24	Sukshma Gamma LLP	Krishna	Andhra Pradesh	Ongoing
25	Mulpuri Aqua Processors	Krishna	Andhra Pradesh	Completed
26	Krishna Coastal Foods Pvt. Ltd	Krishna	Andhra Pradesh	Completed
27	Aadhya Sea Foods Pvt Ltd	East Godavari	Andhra Pradesh	Ongoing
28	SAM Aqua Exports LLP	Krishna	Andhra Pradesh	Completed
29	Mekworld Marines and Exports Pvt Ltd	West Godavari	Andhra Pradesh	Completed
30	Gayatri Marine Products	Nellore	Andhra Pradesh	Completed
31	GSR Nirmaan	Guntur	Andhra Pradesh	Ongoing
32	Crest Foods	Chittoor	Andhra Pradesh	Ongoing
33	Suryas Exports Private Limited	Guntur	Andhra Pradesh	Ongoing
34	Anjaneya Agro Tech	Krishna	Andhra Pradesh	Ongoing

35	Andman Cold Chain	Port Blair	Andman & Nicobar	Completed
36	Gangri Food Products	Tawang	Arunachal Pradesh	Completed
37	DOUBLE SEVEN Corporation (ST)	Papumpare	Arunachal Pradesh	Ongoing
38	Global Entrade	Guwahati	Assam	Completed
39	E-appliances	Guwahati	Assam	Completed
40	Ganga Dairy Ltd.	Begusarai	Bihar	Completed
41	RK Agri Biz LLP	Muzaffarpur	Bihar	Completed
42	Shalimar Cold Storage	Patna	Bihar	Ongoing
43	ABZ Agro Pvt Ltd	Kishanganj	Bihar	Completed
44	Saran Dairy Producer Company Limited	Gopalganj	Bihar	Ongoing
45	L.L. Logistics Pvt. Ltd	Raipur	Chhattisgarh	Completed
46	Utsav Organic & Cold Chain	Raipur	Chhattisgarh	Completed
47	District Project Livelihood College Society Dantewada	Dantewada	Chhattisgarh	Ongoing
48	Hi-Tech Frozen Facilities Pvt Ltd.	Surat	Gujarat	Completed
49	Sabarkantha Dist. Co-op Society	Sabarkantha	Gujarat	Completed
50	Natural Frozen & Dehydrated Foods	Bhavnagar	Gujarat	Completed
51	Gayatri Dairy Products Pvt. Ltd	Mehsana	Gujarat	Completed
52	Asandas & Sons	Mehsana	Gujarat	Completed
53	Innovative Cuisine Pvt. Ltd.	Vadodara	Gujarat	Completed
54	Panchmahal Dist Co-Operative Milk Producers' Union Ltd.	Panchmahal	Gujarat	Completed
55	Vimal Dairy Pvt. Ltd	Mehsana	Gujarat	Completed
56	Mehsana Dairy & Food Products Ltd	Mehsana	Gujarat	Completed
57	Kitchen Xpress Overseas Ltd.	Mehsana	Gujarat	Completed
58	Sabarkantha District Co-operative Milk Producers' Union Limited	Sabarkantha	Gujarat	Completed
59	Ahmedabad District Co – operative Milk Producer's Union Limited	Ahmedabad	Gujarat	Completed
60	Saraf Foods Ltd	Vadodara	Gujarat	Completed
61	Teknofine Foods Pvt Ltd	Banaskantha	Gujarat	Completed
62	Wholesome Foods	Kheda	Gujarat	Completed

63	Instafarm Products Pvt. Ltd.	Mehsana	Gujarat	Completed
64	Asandas & Sons	Mehsana	Gujarat	Completed
65	Phoenix Frozen foods	Anand	Gujarat	Completed
66	Lions Foods Pvt Ltd	Gir Somnath	Gujarat	Completed
67	MCFROST India	Surat	Gujarat	Ongoing
68	Foods and Inns Limited	Valsad	Gujarat	Ongoing
69	Funwave Foods LLP	Morbi	Gujarat	Completed
70	Bizz Corporation	Morbi	Gujarat	Completed
71	PEP Foods	Mehsana	Gujarat	Ongoing
72	Jackwin Foods Private Limited	Mehsana	Gujarat	Ongoing
73	Suzaina Foods Irradiation & Cold Chain LLP	Navsari	Gujarat	Ongoing
74	Minaz Exports	Gir Somnath	Gujarat	Ongoing
75	Suri Agro Fresh Pvt. Ltd.	Sonepat	Haryana	Completed
76	Aligned Industries Ltd	Rewari	Haryana	Completed
77	M J Logistic Services Ltd.	Palwal	Haryana	Completed
78	Fresh Food Processing	Hissar	Haryana	Completed
79	Hind Terminals Pvt. Ltd	Palwal	Haryana	Completed
80	Transport Corporation of India Ltd	Gurugram	Haryana	Completed
81	Skylark Foods Pvt Ltd	Sonepat	Haryana	Completed
82	VSM Food Cold Chain & Processors LLP	Mewat	Haryana	Completed
83	Shell Mount Fresh	Sonepat	Haryana	Completed
84	Sterling Agro Industries Limited	Sonepat	Haryana	Completed
85	Microtrol Sterilisation Services	Bawal	Haryana	Completed
86	Jivo Wellness Private Limited	Sonepat	Haryana	Ongoing
87	Zanders Resorts Private Limited	Sirsa	Haryana	Completed
88	Beejapuri Dairy Private Limited	Jhajjar	Haryana	Completed
89	Nutrimed Dairy LLP	Faridabad	Haryana	Completed
90	Ambrozia Frozen Foods	Panchkula	Haryana	Completed
91	BVEG Foods Pvt. Ltd.	Sonepat	Haryana	Completed
92	RM Delicious Foods	Panipat	Haryana	Ongoing
93	Choudhery Cheese Bazar Pvt.Ltd	Hissar	Haryana	Ongoing
94	M/S VS Anand Food Processing	Sonepat	Haryana	Ongoing
95	S M Foods	Gannaur	Haryana	Ongoing

96	ASTER Cargo Private Limited	Nuh, Mewat	Haryana	Ongoing
97	Sunrise Victuals Private Limited	Sonipat	Haryana	Ongoing
98	Dev Bhumi Cold Chain Ltd	Shimla	Himachal Pradesh	Completed
99	Aromatrix Flora Pvt Ltd	Solan	Himachal Pradesh	Completed
100	Hillcrest Foods	Solan	Himachal Pradesh	Completed
101	Canvas Integrated Cold Chain	Una	Himachal Pradesh	Completed
102	Fresh Produce Impex	Shimla	Himachal Pradesh	Completed
103	Himalaya Cotton Yarn Ltd.	Solan	Himachal Pradesh	Completed
104	Adani Agri Fresh Ltd.	Shimla	Himachal Pradesh	Completed
105	Him Fresh Produce Co.	Shimla	Himachal Pradesh	Completed
106	Paonta Sahib Food Corporation	Solan	Himachal Pradesh	Completed
107	Pulkit Fresh & Healthy	Solan	Himachal Pradesh	Completed
108	Sai All Season Fruits & Vegetable	Solan	Himachal Pradesh	Completed
109	Om CA Store, a Unit of Om Hospitalities and Resorts	Solan	Himachal Pradesh	Ongoing
110	Vision Fresh and Frozen	Una	Himachal Pradesh	Completed
111	ANGD Fruit Ranch Pvt. Ltd.	Shimla	Himachal Pradesh	Ongoing
112	Bija Agrifresh Private Limited	Kullu	Himachal Pradesh	Completed
113	Shiva Agri Fresh	Shimla	Himachal Pradesh	Ongoing

114	Himachal Pradesh State Agriculture Marketing Board (HPSAMB)	Shimla	Himachal Pradesh	Ongoing
115	Kachroo Integrated Cold Chain	Baramula	Jammu & Kashmir	Completed
116	Mir Agro Industries	Pulwama	Jammu & Kashmir	Completed
117	FIL Industries Ltd	Rangreth	Jammu & Kashmir	Completed
118	Safe & Fresh	Samba	Jammu & Kashmir	Ongoing
119	Khyber Agro Farms Pvt. Ltd	Pulwama	Jammu & Kashmir	Completed
120	Hyacinth Product	Srinagar	Jammu & Kashmir	Completed
121	Atharvass Traders Pvt Ltd.	Hassan, Belgam, Bangalore	Karnataka	Completed
122	Innova Agri Bio Park Ltd	Kolar	Karnataka	Completed
123	Vijaykant Dairy & Food Products Ltd	Belgaum	Karnataka	Completed
124	Basweshwar Industry	Belgaum	Karnataka	Completed
125	Namdhari Animal Genetics Private Limited	Tumkur	Karnataka	Completed
126	Dairy Classic Ice Creams Pvt Ltd	Ramnagara	Karnataka	Completed
127	Srikrishna Milks Private Limited	Uttar Kannada	Karnataka	Completed
128	Malpefresh Marine Exports Private Limited.	Udipi	Karnataka	Completed
129	Hitech Food Process (SC)	Bijapur	Karnataka	Completed
130	Ideal Icecream	Dakshin Kannada	Karnataka	Completed
131	Yashaswi Fish Meal & Oil Company	Dakshin Kannada	Karnataka	Completed
132	BAMUL	Ramnagara	Karnataka	Completed
133	Agro Tech (ST)	Belgaum	Karnataka	Ongoing
134	Square Meal Private Limited	Bangalore	Karnataka	Completed
135	Golden Hatcheries	Haveri	Karnataka	Completed
136	PROVIT FOODS PVT LTD	Dakshin Kannada	Karnataka	Ongoing
137	Inkal Ventures Private Limited	Pattanamthitta	Kerala	Completed
138	S H Cold Storage Pvt. Ltd.	Alappuzha	Kerala	Completed

139	Abad Fisheries Pvt. Ltd	Kochi	Kerala	Completed
140	Sun Aquatic Products Pvt. Ltd	Alappuzha	Kerala	Completed
141	Grand Marine Exim	Alappuzha	Kerala	Ongoing
142	Cedar Integrated Food Tech Private Limited	Thirssur	Kerala	Ongoing
143	FOWL Fusion Kerala Private Limited	Idduki	Kerala	Ongoing
144	RCC Nutra Fill Private Limited	Ernakulam	Kerala	Ongoing
145	Om Agro Products	Jabalpur	Madhya Pradesh	Completed
146	Bhanu Farms Ltd.	Jabalpur	Madhya Pradesh	Completed
147	Brij Dairy	Betul	Madhya Pradesh	Completed
148	Shree Uttam Food Products (India) Pvt. Ltd.,	Jhabua	Madhya Pradesh	Ongoing
149	Sahara Frozen Foods	Morena	Madhya Pradesh	Completed
150	Jamnadas Industries	Indore	Madhya Pradesh	Completed
151	Vardhman Agrofresh Products	Bhopal	Madhya Pradesh	Completed
152	Furozun Fruits and Vegetables	Betul	Madhya Pradesh	Ongoing
153	Ariba Foods Pvt. Ltd.	Ujjain	Madhya Pradesh	Completed
154	Lichchhwi Foods India Pvt Ltd	Dhar	Madhya Pradesh	Ongoing
155	Triveni Food Processors	Barwani	Madhya Pradesh	Completed
156	Narmada Amrit Food Private Limited	Jabalpur	Madhya Pradesh	Ongoing
157	Freshtrop Fruits Ltd.	Nashik	Maharashtra	Completed
158	I.G. International	Amravati	Maharashtra	Completed
159	Saastha Warehousing Ltd	Raigad	Maharashtra	Completed
160	Savla Foods & Cold Storage Pvt Ltd	Mumbai	Maharashtra	Completed
161	Warana Dairy & Agro Industries Ltd,	Sholapur	Maharashtra	Completed
162	Blue Fin Frozen Pvt. Ltd.	Raigad	Maharashtra	Completed
163	B. Y. Agro & Infra Pvt. Ltd.	Nagpur	Maharashtra	Completed
164	Western Hill Foods Ltd	Pune	Maharashtra	Completed
165	Haldiram Foods Intl. Limited	Nagpur	Maharashtra	Completed
166	Cold Star Logistics Pvt. Ltd.	Raigad	Maharashtra	Completed
167	Baramati Agro Limited	Pune	Maharashtra	Completed
168	Elaf Cold Storage	Raigad	Maharashtra	Completed
169	Indapur Dairy & Milk Products Ltd	Pune	Maharashtra	Completed
170	Mhetre Foods Pvt. Ltd	Pune	Maharashtra	Completed
171	Omni Fresh Agro	Nashik	Maharashtra	Completed

172	Saikrupa Industries	Nashik	Maharashtra	Completed
173	Satec Envir Engineering (I) Pvt. Ltd	Nashik	Maharashtra	Ongoing
174	Shivtirth Dairy & Agro Producers Company Ltd	Sangli	Maharashtra	Completed
175	Sunfresh Agro Industries Pvt. Ltd	Ahmednagar	Maharashtra	Completed
176	Tirupati Balaji Agro Products Pvt. Ltd.	Pune	Maharashtra	Completed
177	D.J. Exports Pvt.Ltd.	Thane, Pune	Maharashtra	Completed
178	Forstar Frozen Food Pvt. Ltd.	Navi Mumbai	Maharashtra	Completed
179	Global Foods	Nagpur	Maharashtra	Completed
180	VaishVik Foods Pvt.LTd.	Satara	Maharashtra	Completed
181	Swaraj India Industries Ltd.	Satara	Maharashtra	Completed
182	Gonglu Agro Pvt Ltd	Nashik	Maharashtra	Completed
183	Western Superfresh Corporation	Raigad	Maharashtra	Completed
184	Rishi Ice and Cold Storage Pvt. Ltd.	Navi Mumbai	Maharashtra	Completed
185	Farmico Cold Chain & Logistics Limited	Nagpur	Maharashtra	Completed
186	Anant Dudh Pvt Ltd	Pune	Maharashtra	Completed
187	Prabhat Dairy Ltd	Srirampur	Maharashtra	Completed
188	P.D. Shah and Sons Cold Storage Pvt. Ltd.	Satara	Maharashtra	Completed
189	Manganga Dairy Industries	Solapur	Maharashtra	Completed
190	Kisan Mitra Cold Storage Private Limited	Latur	Maharashtra	Completed
191	Balmer Lawrie & Co. Ltd.	Raigad	Maharashtra	Completed
192	Vaishno Devi Food Products Pvt Ltd	Osmanabad	Maharashtra	Ongoing
193	Seasaga Enterprises Pvt. Ltd	Raigad	Maharashtra	Completed
194	Swapnapurti Food Products Pvt. Ltd.	Chandrapur	Maharashtra	Completed
195	Sri Sri Milk and Food Product	Pune	Maharashtra	Completed
196	Nature Delight Dairy & Dairy Products Private Limited	Pune	Maharashtra	Completed
197	Kool Solutions India Pvt. Ltd.	Mumbai	Maharashtra	Completed
198	RGA Fresh Fruits Pvt. Ltd.	Thane	Maharashtra	Completed
199	Siva Sai Exports	Nashik	Maharashtra	Completed
200	Royal Cold Chain	Solapur	Maharashtra	Ongoing
201	Varun Agro Processing Foods Private Limited	Nashik	Maharashtra	Completed

202	Fortune Dairy Industries Pvt Ltd	Pune	Maharashtra	Completed
203	Vaishnavi Grape & Pomegranate Processing Pvt Ltd	Solapur	Maharashtra	Ongoing
204	Icee Box Integrated Cold Chain	Nagpur	Maharashtra	Completed
205	Taksh Cold Chain,	Amravati	Maharashtra	Ongoing
206	VKM Foods Private Limited	Thane	Maharashtra	Completed
207	Polisetty Somasundaram Agro Exports	Nashik	Maharashtra	Completed
208	Healthy Foods	Nashik	Maharashtra	Completed
209	DJ Exports Pvt. Ltd.	Nashik	Maharashtra	Completed
210	Sam Agri Fresh Pvt Ltd	Nashik	Maharashtra	Ongoing
211	Dairy Power Limited	Nashik	Maharashtra	Completed
212	Heritage Foods Limited	Palghar	Maharashtra	Completed
213	Yashganga Cold Storage and Food Processing	Pune	Maharashtra	Completed
214	PMD Milk and Foods	Pune	Maharashtra	Completed
215	Elaf Cold Storage	Navi Mumbai	Maharashtra	Completed
216	Kalya Exports	Nashik	Maharashtra	Completed
217	Indapur Dairy & Milk Products Ltd.	Pune	Maharashtra	Completed
218	Trimurti Dairy Farm	Pune	Maharashtra	Completed
219	Japfa Comfeed India Private Limited	Pune	Maharashtra	Ongoing
220	Shramik Milk and Food Processing Industry	Ahmednagar	Maharashtra	Ongoing
221	Bharat Dairy Foods LLP	Kolhapur	Maharashtra	Completed
222	Hamma Foods Private Limited (SC)	Aurangabad	Maharashtra	Ongoing
223	M/S Greenrad Ventures Private Limited	Aurangabad	Maharashtra	Ongoing
224	Chhayalaxmi Milk Planet Pvt. Ltd.	Solapur	Maharashtra	Ongoing
225	Krushni Foods	Nashik	Maharashtra	Ongoing
226	Yash Agro Dairy Food Park Private Limited	Beed	Maharashtra	Ongoing
227	SR Thorat Milk Producers Private Limited	Ahmednagar	Maharashtra	Ongoing
228	Shivganga Milk and Milk Products	Beed	Maharashtra	Ongoing
229	Solapur District Cooperative Milk Producers Process Union Limited	Solapur	Maharashtra	Ongoing
230	VISHVESH AGROMED Private Limited	Nagpur	Maharashtra	Ongoing

231	Milky More Industries	Nashik	Maharashtra	Ongoing
232	Agrani Foods and Agro Corporation Pvt. Ltd.	Sangli	Maharashtra	Ongoing
233	Associate Action for Progressive Dev. Society	Senapati	Manipur	Completed
234	Mizofa Fish Seed Farm	Aizawal	Mizoram	Completed
235	Zoram Fish Seeds Production Centre	Aizawal	Mizoram	Completed
236	Nagaland Integrated Cold Chain (ST)	Dimapur	Nagaland	Completed
237	T J Foods (ST)	Dimapur	Nagaland	Ongoing
238	Mountain Fruits and Vegetables (ST)	Dimapur	Nagaland	Ongoing
239	Om Oil & Flour Mills Ltd.	Cuttak	Odisha	Completed
240	Falcon Marine Exports Limited	Balasore	Odisha	Completed
241	Highland Agro	Balasore	Odisha	Completed
242	Sabri Food Products Pvt. Ltd.	Khurda	Odisha	Completed
243	Maa Shakambhari Foods	Sambalpur	Odisha	Ongoing
244	B One Business House Pvt Ltd	Khorda	Odisha	Ongoing
245	SAARAS Allied Agro and Food Private Limited	Balangir	Odisha	Ongoing
246	OVO Farm Private Limited	Balangir	Odisha	Ongoing
247	B.D. Agro	Kapurthala	Punjab	Completed
248	Alchemist Foods Ltd	Ropar	Punjab	Completed
249	International Fresh Farm Products (India) Ltd.	Sangrur	Punjab	Completed
250	Kool Tech Infra & Logistics	Kapurthala	Punjab	Completed
251	Pagro Frozen Foods Pvt. Ltd.	Fatehgarh Sahib	Punjab	Completed
252	Supreme Agro Foods Pvt. Ltd.	Ludhiana	Punjab	Completed
253	Resource Foods Pvt Ltd	Patiala	Punjab	Completed
254	Chanakya Dairy Products Limited	Fatehgarh Sahib	Punjab	Completed
255	K.F. Milk Foods	Jalandhar	Punjab	Completed
256	Sangha Refrigeration	Jalandhar	Punjab	Completed
257	Goyal Farm Fresh	Mohali	Punjab	Completed
258	Asianlak Health Foods Ltd.	Ludhiana	Punjab	Completed
259	Kathpal Dairies Unit-II	Moga	Punjab	Completed
260	Siberian Tiger Foods	Amritsar	Punjab	Completed
261	Pagro Frozen Foods Pvt. Ltd.	Fatehgarh Sahib	Punjab	Completed

262	Hargur Milk Products Private Limited	Patiala	Punjab	Completed
263	A.S.Frozen Foods	Nawansher	Punjab	Completed
264	PRS Milk Products Pvt Ltd	Fatehgarh Sahib	Punjab	Completed
265	Native Farm Food (SC)	Fazilka	Punjab	Completed
266	P. Star Agro Products	Hoshiarpur	Punjab	Completed
267	Gurdev Agro Farm Fresh (SC)	Muktsar Sahib	Punjab	Ongoing
268	Arrk Enterprises	Mohali	Punjab	Ongoing
269	MC Foods	Patiala	Punjab	Completed
270	Golden Foods Specialities Private Limited	S.A.S Nagar	Punjab	Ongoing
271	Jhunsons Chemicals Pvt. Ltd.	Alwar	Rajasthan	Completed
272	Shiv Health Foods LLP	Kota	Rajasthan	Completed
273	Shree Shubham Logistics Ltd	Kota	Rajasthan	Completed
274	Fidelo Farms Private Limited	Jaipur	Rajasthan	Completed
275	B.L.Agro Industries	Bikaner	Rajasthan	Completed
276	Dev Milk Foods Pvt. Ltd.	Jaipur	Rajasthan	Completed
277	Friends Agro Industries	Bundi	Rajasthan	Completed
278	Nokha Agrotech Pvt. Ltd	Bikaner	Rajasthan	Completed
279	Raghunandan Cold Chamber LLP	Dholpur	Rajasthan	Completed
280	Rajendra & Ursula Joshi Food Industries Pvt. Ltd.	Jaipur	Rajasthan	Completed
281	Satyam Food Processing Company	Hanumangarh	Rajasthan	Completed
282	Mewar Foods Private Limited	Jaipur	Rajasthan	Completed
283	Manorama Gavya Food Industries	Bikaner	Rajasthan	Completed
284	Bhagirath Dairy Private Limited	Barmer	Rajasthan	Ongoing
285	Farm Fresh Banana	Theni	Tamil Nadu	Completed
286	Frozen Fruits & Vegetables	Theni	Tamil Nadu	Completed
287	SKM Animal Feeds and Foods (India) Limited,	Chennai, Coimbatore, Madurai, Hosur, Trichy, Tuticorin, Salem	Tamil Nadu	Completed
288	Marble Valley Foods and Beverages Private Limited	Tirunilveli	Tamil Nadu	Completed
289	ABT Industries Limited	Coimbatore	Tamil Nadu	Ongoing

290	Hatsun Agro Product Ltd	Kanchipuram & Palacode	Tamil Nadu	Completed
291	Aachi Masala Foods Pvt. Ltd.	Thiruvallur	Tamil Nadu	Completed
292	Monsoon Bounty Foods Manufacturing Pvt. Ltd.	Thiruvallur	Tamil Nadu	Completed
293	Cocoland Agro Pvt. Ltd.	Coimbatore	Tamil Nadu	Completed
294	The Salem District Cooperative Milk Producers Union Ltd.	Salem	Tamil Nadu	Ongoing
295	Swami Chickens Pvt Ltd	Dindigul	Tamil Nadu	Completed
296	Shanthi Feeds Pvt Ltd	Dindigul	Tamil Nadu	Completed
297	Sivasakthi Milk Dairy	Erode	Tamil Nadu	Completed
298	GRB Dairy Foods Private Limited	Dindigul	Tamil Nadu	Completed
299	Gamma Tech India Private Limited	Tuticorin	Tamil Nadu	Completed
300	ABC Fruits	Krishnagiri	Tamil Nadu	Ongoing
301	The Namakkal District Cooperative Milk Producers Union Ltd	Namakkal	Tamil Nadu	Ongoing
302	Kuppanna Poultry Farm	Tiruppur	Tamil Nadu	Ongoing
303	Kasturi Poultry Farm	Dindigul	Tamil Nadu	Ongoing
304	Vijay Dairy and Farm Products Pvt Ltd	Tirucharipalli	Tamil Nadu	Ongoing
305	Lion Dates Impex Private Limited	Trichy	Tamil Nadu	Ongoing
306	VISNUKUMAR Global Private Limited	Kancheepuram	Tamil Nadu	Ongoing
307	K KUPPUSAMY (SC)	Trichy	Tamil Nadu	Ongoing
308	Creamline Dairy Products Ltd.	Hyderabad	Telangana	Completed
309	Dodla Dairy Ltd.	Rangareddy	Telangana	Completed
310	Prasad Seeds Pvt. Ltd.	Medak	Telangana	Completed
311	Gubba Cold Private Limited	Rangareddy	Telangana	Completed
312	Prima Foodtech Private Limited	Medak	Telangana	Completed
313	Srinivasa Farms Pvt. Ltd.	Medak	Telangana	Completed
314	Chandana Milk Products	Vikarabad	Telangana	Completed
315	Karimnagar Milk Prodiucer Company Ltd	Karimnagar	Telangana	Completed
316	Vallhabha Milk Products Pvt Ltd	Yadadari Bhavanagiri	Telangana	Completed
317	Sneha Farms Private Limited	Mehboobnagar	Telangana	Completed
318	Sri Krupa RGR Agrogatos	Nalgonda	Telangana	Ongoing

319	VNR Dairy Products	Nalagonda	Telangana	Ongoing
320	Dadus	Malkajgiri	Telangana	Ongoing
321	Almond House Private Limited	Hyderabad	Telangana	Ongoing
322	Manjeera Dairy Products	Sangareddy	Telangana	Ongoing
323	AL QAWI Frozen Foods Pvt Ltd	Sangareddy	Telangana	Ongoing
324	Impartial Agrotech (P) Ltd.	Unnao	Uttar Pradesh	Completed
325	Imperial Frozen Food	Agra	Uttar Pradesh	Completed
326	Rajshree Integrated Cold Chain Projects	Gautam Buddh Nagar	Uttar Pradesh	Completed
327	Akashdeep Cold Storage Pvt. Ltd.	Kanpur Dehat	Uttar Pradesh	Completed
328	MKC Agro Fresh Ltd.	Gautam Buddh Nagar	Uttar Pradesh	Completed
329	Gopaljee Dairy Prodcuts Pvt. Ltd.	Panchsheel Nagar	Uttar Pradesh	Completed
330	S.R. Food Chain	Shahjahanpur	Uttar Pradesh	Completed
331	Shri Balaji Foods	Agra	Uttar Pradesh	Completed
332	Vedant Edible Products (P) Ltd.,	Auraiya	Uttar Pradesh	Completed
333	AOV Exports Pvt Ltd	Unnao	Uttar Pradesh	Completed
334	R.C Foods	Badaun	Uttar Pradesh	Completed
335	Manglam Milk India Pvt. Ltd	Allahabad	Uttar Pradesh	Completed
336	Shiva and Sons Agro Products	Ballia	Uttar Pradesh	Ongoing
337	Mrs Bectors Food Speciality Ltd	Gautam Buddh Nagar	Uttar Pradesh	Completed
338	NUFARM Foods	Amroha	Uttar Pradesh	Completed
339	SPY Frozen Foods Private Limited	Etawah	Uttar Pradesh	Ongoing
340	Shanti Sheet Grah Private Limited	Jalaun	Uttar Pradesh	Completed
341	Raj Frozen Products	Jalaun	Uttar Pradesh	Ongoing
342	Solas Industries	Mathura	Uttar Pradesh	Completed
343	Arvind Dairy Private Ltd.	Hapur	Uttar Pradesh	Ongoing
344	Sunshine Vegetables Private Limited	Bulandshar	Uttar Pradesh	Ongoing
345	Shree Laxmi Frozen Foods	Farukhhabad	Uttar Pradesh	Completed
346	Brijwasi Keshav Milk Product	Mathura	Uttar Pradesh	Ongoing
347	CP Milk and food products private limited	Gorakhpur	Uttar Pradesh	Completed
348	MI Food Industries Pvt Ltd	Unnao	Uttar Pradesh	Ongoing
349	M/S Basera Dairy Projects	Aligarh	Uttar Pradesh	Ongoing

350	M/S Q Line Healthcare Private Limited	Lucknow	Uttar Pradesh	Ongoing
351	Bio Life Foods Pvt. Ltd.	Nainital	Uttarakhand	Completed
352	Brar Frozen Foods	Udham Singh Nagar	Uttarakhand	Completed
353	Sharda Agri Foods (P) Ltd.	Udham Singh Nagar	Uttarakhand	Completed
354	Aalishan International Pvt Ltd	Udham Singh Nagar	Uttarakhand	Completed
355	Bajpai Refrigerating and Bakers Co	Udham Singh Nagar	Uttarakhand	Completed
356	Cheema Frozen Foods	Udham Singh Nagar	Uttarakhand	Completed
357	Rajshree Milk Products	Udham Singh Nagar	Uttarakhand	Completed
358	Rana Frozen Foods	Haridwar	Uttarakhand	Completed
359	Shri Ram Solvent Extraction Pvt. Ltd.	Udham Singh Nagar	Uttarakhand	Completed
360	Konark Industries	Udham Singh Nagar	Uttarakhand	Completed
361	Gupta Agro Products	Haridwar	Uttarakhand	Completed
362	Aveena Milk Products	Haridwar	Uttarakhand	Ongoing
363	B.P. Frozen Foods	Udham Singh Nagar	Uttarakhand	Completed
364	Neutrons Agri Produce	Udham Singh Nagar	Uttarakhand	Completed
365	Powercon Industries Limited	Udham Singh Nagar	Uttarakhand	Completed
366	Pal Frozen Foods	Nainital	Uttarakhand	Completed
367	Mohyal Foods Private Limited	Haridwar	Uttarakhand	Completed
368	S. K. Frozen Foods	Udham Singh Nagar	Uttarakhand	Completed
369	Shanti Frozen Foods	Udham Singh Nagar	Uttarakhand	Completed
370	Stellar Cold Chain Inc.	Kashipur	Uttarakhand	Completed
371	Agarwal Frozen Foods	Udham Singh Nagar	Uttarakhand	Completed
372	Anand Foods	Udham Singh Nagar	Uttarakhand	Completed
373	Shri Ram Solvent Extractions Pvt. Ltd	Udham Singh Nagar	Uttarakhand	Completed
374	Jai Kissan Foods	Udham Singh Nagar	Uttarakhand	Completed
375	RK Food Products	Udham Singh Nagar	Uttarakhand	Completed
376	Nature Frozen Foods	Udham Singh Nagar	Uttarakhand	Completed
377	Always Fresh Fruits CA Store	Nainital	Uttarakhand	Ongoing
378	Kiran Foods	Udham Singh Nagar	Uttarakhand	Completed
379	Zippy Edible Products Pvt. Ltd.	Udham Singh Nagar	Uttarakhand	Completed
380	SOLSTRALE INDIA Private Limited	Haridwar	Uttarakhand	Ongoing
381	Ascon Agro Products Exporters & Builders Pvt. Ltd.	Hooghly	West Bengal	Completed
382	Keventer Agro Ltd.	North 24 Paragnas	West Bengal	Completed
383	Prime Cold Stores Pvt. Ltd.	Howrah	West Bengal	Completed

384	Basukinath Food Processors (P) Ltd	Paschim Medinipur	West Bengal	Completed
385	Shimla Horticulture	Howrah	West Bengal	Completed
386	Amicus Healthcare Services and Solution Pvt. Ltd.	South 24 Paragnas	West Bengal	Completed
387	Revati Commercial Pvt. Ltd	Hooghly	West Bengal	Completed
388	Megaa Moda Pvt. Ltd.	Howrah	West Bengal	Completed
389	NDM Sea Food Processors and Exporters Private Limited	Hooghly	West Bengal	Completed
390	Shalimar Hatcheries Limited	Barddhaman	West Bengal	Completed
391	Sagar Multipurpose Storage Pvt. Ltd.	Howrah	West Bengal	Completed
392	Pasupati Aquatics Pvt Ltd	Medinipur	West Bengal	Completed
393	Poddar Projects Limited	South 24 Parganas	West Bengal	Ongoing
394	Mathurapur Agro India Private Limited (SC)	South 24 Parganas	West Bengal	Ongoing
395	FOOD LOVERS Private Limited	North 24 Parganas	West Bengal	Ongoing

PROMOTING GENDER EQUALITY IN CITY PLANNING

4740. SHRI SHASHANK MANI:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government has outlined a vision for enhancing the capacity of urban staff to work in coordination with advanced smart city technologies;
- (b) if so, the details thereof including the training programmes or skill development initiatives introduced in this regard;
- (c) whether there are specific programmes aimed at promoting gender equality and empowering women in urban planning and management roles; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) and (b): Ministry of Housing and Urban Affairs (MoHUA) is implementing Atal Mission for Rejuvenation and Urban Transformation (AMRUT), which was launched on 25 June, 2015. Smart elements, components and technologies are part of AMRUT projects and this aims to promote sustainable urban development. AMRUT guidelines provide for smart elements such as Supervisory Control and Data Acquisition (SCADA) as part of the water supply and sewerage projects. As reported by States/Union Territories (UTs), 230 Water supply projects and 146 Sewerage projects have been implemented with SCADA.

Technology Sub-Mission is an important component of AMRUT 2.0 to encourage start-up ideas and private entrepreneurship and commissioning them into the pilot projects. As reported by States/UTs, under AMRUT 2.0, 1,512 water supply projects, 247 Sewerage projects are approved with SCADA. Under AMRUT, against the target of 45000 functionaries, 57134 functionaries have already been trained so far. Under AMRUT 2.0, capacity building programs are conducted for all stakeholders including contractors, plumbers, plant operators, students, women and citizens.

(c) and (d): MoHUA has designated 4 Institutes in different regions as Centre of Excellence (CoE) in Urban Planning and Design, which inter alia impart certified

trainings/ certified courses to Civil Servants, State Town Planners, Municipal Officials, practitioners/professionals, young students etc.

MoHUA has launched Urban Renaissance Tech Program (URTP) for Urban Managers to create techno managerial leaders in urban planning and management roles, so far, 300 professionals have registered for the program.

Besides, MoHUA has also designated 6 institutes as AMRUT Funded Centre of Urban Planning for Capacity Building. The role envisaged for these institutes inter alia include subject specific trainings to Municipal officials/ Town and Country Planning officials, augmenting capacity building of State / Local authorities and hand holding them in urban planning.

MoHUA promotes gender sensitive and inclusive urban planning. Under AMRUT 2.0, Ministry has also launched AMRUT Mitra initiative which involves women Self Help Groups (SHGs) in water demand management, water quality testing, water infrastructure operations, and other water sectoral projects. So far, 1965 projects worth ₹162.81 crore have been approved under this initiative.

C-FLOOD UNIFIED INUNDATION FORECASTING SYSTEM

4741. SHRI BHARTRUHARI MAHTAB:

SHRI PRADEEP KUMAR SINGH:

SUSHRI KANGNA RANAUT:

SHRI DILIP SAIKIA:

SHRIMATI KAMLESH JANGDE:

SHRIMATI MAHIMA KUMARI MEWAR:

SHRI KHAGEN MURMU:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the objectives and key features of the C-FLOOD Unified Inundation Forecasting System;
- (b) whether any steps are being taken to expand the system to additional river basins and improve forecast accuracy through satellite validation and ground-truthing; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a) to (c): Government has launched/inaugurated a web-based C-Flood platform. It provides two days advance inundation forecasts up to village level in the form of inundation maps and water level predictions. The salient features of C-flood web-based platform are:

- C-Flood integrates flood inundation output information derived from advanced 2D hydrodynamic modelling with extent and depth information.
- It has been designed to serve as a unified inundation information system integrating flood modelling outputs from national and regional agencies for all river basins as per their respective action plans. It covers inundation forecasts for the Godavari, Tapi and Mahanadi River Basins in initial phase.

- The web-portal supports three-language, namely, Hindi, English & Odia in initial phase.
- It includes inundation forecast for the next two days. It shows inundation information up to the village level.
- It indicates three categories of Flood Alerts based on the inundation depth: Yellow Alert indicates inundation below 0.5m, an Orange Alert corresponds to depths below 1.5m, and a Red Alert signifies inundation exceeding 1.5m.
- To improve and access the forecast accuracy, satellite-based datasets and ground based hydrological observations are utilized.

ओवरब्रिज

4742. श्री अमरा राम:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

- (क) दिल्ली-जयपुर-उदयपुर राष्ट्रीय राजमार्ग (एनएच) और दिल्ली-मुंबई सड़क पर स्वीकृत ओवरब्रिजों की संख्या कितनी है;
- (ख) इन कार्यों के लिए निर्धारित पूर्णता अवधि क्या है और आज तक कितने कार्य पूरे हो चुके हैं और कितने लंबित हैं;
- (ग) इन कार्यों को समय पर पूरा न करने वाले ठेकेदारों के विरुद्ध क्या कार्रवाई की गई है;
- (घ) उक्त लंबित कार्य कब तक पूरे हो जाएँगे; और
- (ङ) क्या सरकार इन लंबित कार्यों के कारण आम जनता को हो रही असुविधा से अवगत है और इनसे टोल वसूला जा रहा है, जिसके परिणामस्वरूप उनके धन और समय की बर्बादी हो रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क) से (ड): विगत पाँच वर्षों के दौरान दिल्ली-मुंबई राजमार्ग (एनएच-48) पर किए गए ओवरब्रिज कार्यों का ब्यौरा **विवरण** में संलग्न है। बेहतर यातायात प्रबंधन और राजमार्ग पर सुरक्षा बढ़ाने के लिए फ्लाईओवर, ओवरपास और वाहन अंडरपास (वीयूपी) सहित कुछ ग्रेड-सेपरेटेड संरचनाओं के निर्माण का कार्य शुरू किया गया है। उपयुक्त डायवर्जन का निर्माण कार्य निरपवाद रूप से किया गया है, फिर भी निर्माण चरण के दौरान डायवर्जन के कारण सड़क प्रयोक्ताओं को कुछ कठिनाइयों का सामना करना पड़ सकता है, जो अपरिहार्य है।

विवरण

विगत पाँच वर्षों के दौरान दिल्ली-मुंबई राजमार्ग (एनएच-48) पर किए गए ओवरब्रिज कार्यों का ब्यौरा

क्र. सं.	परियोजना का नाम	स्वीकृत सड़क ऊपरी पुल की संख्या	पूर्ण होने की निर्धारित तिथि	पूर्ण होने की संभावित तिथि	समय पर कार्य पूरा न करने वाले संविदाकारों के खिलाफ की गई कार्रवाई	लंबित कार्यों को पूरा करने का समय
1	(i) 381.000 किमी से 502.000 किमी तक मौजूदा बिटुमिनस कैरिजवे और सर्विस रोड पर व्हाइट टॉपिंग का निर्माण कार्य (ii) दिल्ली दरबार किमी 499.150 (20 मीटर x 5.5 मीटर) पर सर्विस रोड के साथ वीयूपी (iii) पांडुरंगवाड़ी किमी 501.250 (20 मीटर x 4.5 मीटर) पर सर्विस रोड के साथ वीयूपी (iv) सातिवली किमी 454.180 (12 मीटर x 4.0 मीटर) पर सर्विस रोड के साथ एलवीयूपी और (v) महाराष्ट्र राज्य में एनएच-48 के सूरत-दहिसर खंड पर ईपीसी मोड पर सुरक्षा उपाय। (लंबाई 121 किमी)	3	18.08.202 3 / 30.04.202 5	31.12.2025	शून्य	दिसंबर-25

2	महाराष्ट्र राज्य में एनएच-48 के सूरत- दहिसर खंड पर ईपीसी मोड पर (i) किमी 382.000 पर सर्विस रोड के साथ वीयूपी (अच्छाद 12 मीटर x 5.5 मीटर) (ii) किमी 439.700 पर सर्विस रोड के साथ वीयूपी (नंदगांव 10.5 मीटर x 5.5 मीटर) (iii) किमी 441.040 पर सर्विस रोड के साथ वीयूपी (विक्रमगढ़ 10.5mx 5.5m) का डिजाइन और निर्माण और (i) 388+800 पारसी ढाबा (ii) 401+000 दापचारी (iii) 438+800 फैन्सपाड़ा (iv) 475+350 भावखाल (v) 475+900 वांगनपाड़ा (vi) 479+700 शिवेचापड़ा (vii) 485+800 कोल्ही (viii) 495+150 ससुपाड़ा (ix) 497+350 अरविनो होटल (x) 499+350 दरास ढाबा पर एफओबी।	3	25.02.202 3 / 14.11.202 4	30.11.2025	शून्य	नवंबर-25
3	महाराष्ट्र राज्य में एनएच-48 के सूरत- दहिसर खंड पर ईपीसी मोड पर इबादपाड़ा/सूत्रकार फाटा (चै.392.500) में सड़क परिवहन और राजमार्ग मंत्रालय द्वारा चिन्हित ब्लैकस्पॉट [ब्लैकस्पॉट आईडी: एमएच (05)-20]] के सुधार के लिए वीयूपी के साथ-साथ इसके संबद्ध कार्यों का डिजाइन और निर्माण।	1	26.06.202 4 / 10.12.202 5	31.12.2025	शून्य	वीयूपी का कार्य मई 2025 तक पूरा हुआ और यातायात के लिए खोल दिया गया। परियोजना नवंबर 2025 तक पूरी होने की संभावना है।
4	गुड़गांव-कोटपूतली-जयपुर एनएच-48	वीयूपी-1 फ्लार्डओवर- 5	03.08.202 2/	31.10.2025	शून्य	अक्टूबर-27

		एमजेबी -4	24.06.202 4			
5	एनएच-48 के भांकरोटा (चै. 278+278), नरसिंहपुरा (चै. 282+640), महलान (चै. 301+090), मोखमपुरा (चै. 312+347), पड़ासोली (चै. 339+879) के जंक्शन पर छह लेन फ्लाईओवर का निर्माण और जयपुर किशनगढ़ खंड पर हीरापुरा जंक्शन (चै. 275+891) पर तीन लेन फ्लाईओवर का निर्माण।	फ्लाईओवर- 6	17.06.202 2/ 13.06.202 4	पूर्ण	शून्य	पूर्ण
6	राजस्थान राज्य में ईपीसी पर एनएच-48 (पुराना एनएच-8) के छह लेन जयपुर किशनगढ़ (फ्लाईओवर सावरदा, गडोटा, धहमी कलां, बांदरसिंदरी) खंड पर अतिरिक्त संरचनाएं	फ्लाईओवर- 4	27.06.202 2 05.03.202 4	पूर्ण	शून्य	पूर्ण
7	राजस्थान राज्य में ईपीसी पर एनएच-48, एनएच-448 और एनएच-58 (पुराना एनएच-8) के छह लेन जयपुर- किशनगढ़ -अजमेर- ब्यावर खंड पर अतिरिक्त कार्य	2 फ्लाईओवर 2 वीयूपी	27.06.202 2 05.03.202 4	15.11.2024 को पूरा हुआ	शून्य	पूर्ण

8	राजस्थान राज्य में ईपीसी पर एनएच-448 और 58 के किशनगढ़ -अजमेर- ब्यावर खंड पर चिड़िया बावड़ी चै. 2+300, तबीजी चै. 43+920, खरवा चै. 71+350, पिपलाज जंक्शन चै. 77+275 पर फ्लाईओवर/वीयूपी के निर्माण द्वारा ब्लैकस्पॉट्स का सुधार और एनएच-48 के किशनगढ़-गुलाबपुरा खंड पर श्रीनगर गांव चै. 20+870 और दिलवारी गांव चै. 33+707 पर फ्लाईओवर/वीयूपी का निर्माण	2 वीयूपी 2 फ्लाईओवर 1 फ्लाईओवर 1 एलवीयूपी	17.03.202 5 09.01.202 7	09.01.2027	शून्य	जनवरी-27

9	किशनगढ़ उदयपुर अहमदाबाद खंड (पैकेज-II) को छह लेन का बनाना	फलाईओवर - 06 ओवरपास - 01 वीयूपी - 08 एलवीयूपी - 01 पीयूपी - 19	30.09.201 6 02.05.202 0	परियोजना 14.08.2021 को पूरी हुई	शून्य	पूर्ण
		एलिवेटेड फलाईओवर - 01	29.01.202 5 फरवरी-26	फरवरी-26	शून्य	फरवरी-26
10	चित्तौड़गढ़ उदयपुर खंड (पैकेज-III) को छह लेन का बनाना	फलाईओवर - 03 वीयूपी - 14, पीयूपी - 28, एलवीयूपी - 01	23.09.201 6 / 29.12.201 9	परियोजना 13.04.2021 को पूरी हुई	शून्य	पूर्ण

		पीयूपी – 01	01.10.202 4 जनवरी-26	जनवरी-26	शून्य	जनवरी-26
11	ग्रीनफील्ड प्रस्तावित उदयपुर बाईपास राजस्थान (पैकेज-IV) को छह लेन का बनाना	फ्लाईओवर – 01 ग्रेड सेपरेटेड इंटरचेंज – 02 वीयूपी – 05 ओवरपास – 03 पीयूपी – 15 आरओबी/वा याडक्ट - 01	27.04.201 7/ 29.11.201 9	परियोजना 19.07.2024 को पूरी हुई	शून्य	पूर्ण
12	उदयपुर-शामलाजी खंड (पैकेज-V) को छह लेन का बनाना	फ्लाईओवर – 05 ओवरपास – 01 वीयूपी – 07 पीयूपी – 31	26.09.201 6 / 29.02.202 0	परियोजना 31.05.2021 को पूरी हुई	शून्य	पूर्ण

13	गुजरात राज्य में ईपीसी मोड पर एनएच-48 के सूरत-दहिसर खंड पर ब्लैकस्पॉट के सुधार के लिए किमी 291.200 (ऊना पाटिया) आईडी जीजे-02-56 (एलवीआईपी किमी 277.600 (पटिया) आईडी-जीजे-02-164 पर) पर सर्विस रोड के साथ (I) वीयूपी का निर्माण।	01 एलवीयूपी और 01 वीयूपी	17.06.202 2/ 13.10.202 4	19.07.2025	शून्य	19.07.2025 को पूर्ण
14	गुजरात राज्य में आईडी संख्या जीजे-0254 के साथ ब्लैक स्पॉट के रूप में पहचाने गए एनएच-48 (पुराना एनएच-8) के भरूच-सूरत खंड पर किमी 258.585 के चै. पर उम्भेल गांव के पास आरई दीवार, सर्विस रोड और नाली सहित छह लेन फ्लाईओवर-वीयूपी का निर्माण।	01 फ्लाईओवर	18.06.202 1/04.08.2 025	पूर्ण	शून्य	पूर्ण

15	गुजरात राज्य में ईपीसी मोड पर एनएच-48 के भरुच-सूरत खंड पर 6-लेन तक चौड़ीकरण के साथ-साथ किमी 216.900 पर आरई वॉल एप्रोच और सर्विस रोड के साथ वीयूपी का निर्माण, किमी 217.200 से किमी 217.765 तक फ्लेयर्ड मीडियन ओपनिंग को बंद करना।	01 वीयूपी	15.01.202 1/ 17.01.202 4	30.08.2025	शून्य	30.08.2025
16	गुजरात राज्य में नए एनएच-53 के हजीरा पोर्ट-सूरत-गुजरात/महाराष्ट्र सीमा खंड पर अभवा गांव जंक्शन के पास चै. 24+930 और खजोद गांव जंक्शन के पास नए चै. 27+100 पर आरई दीवार, सर्विस रोड और ड्रेन सहित दो छह लेन वीयूपी का निर्माण।	01 वीयूपी और 01 फ्लाईओवर	03.12.202 1/07.04.2 024	परियोजना बंद कर दी गई	शून्य	लागू नहीं
17	गुजरात राज्य में नए एनएच-53 के हजीरा पोर्ट -सूरत-गुजरात/महाराष्ट्र सीमा खंड पर बुड़िया गांव जंक्शन के पास नए चै. 31+050 पर आरई दीवार, सर्विस रोड और नाली सहित दो छह लेन वाले वीयूपी का निर्माण और गभेनी गांव जंक्शन के पास नए चै. 33+580 पर सर्विस रोड का निर्माण।	01 वीयूपी और 01 फ्लाईओवर	17.01.202 2/ 07.04.202 4	10.01.2025	शून्य	10.01.2025 को पूर्ण

IMPLEMENTATION FRAMEWORK AND GUIDELINES FOR URBAN CHALLENGE FUND

4743. SHRI GAURAV GOGOI:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government has prepared comprehensive guidelines, eligibility norms and implementation mechanisms for the Rupees one lakh crore Urban Challenge Fund announced by the Government and if so, the details thereof;
- (b) whether the Government has conducted any stakeholder consultations or capacity assessments before announcing this Fund, especially regarding the proposals for 'Cities as Growth Hubs', 'Creative Redevelopment' and improvements in 'Water and Sanitation' and if so, the details thereof;
- (c) the steps taken/being taken by the Government to ensure balanced and inclusive allocation of funds under the scheme, particularly for smaller cities and tier-2 urban centres;
- (d) whether specific provisions have been made under the Fund to support urban development in the North Eastern States given their unique geographic, demographic and infrastructural challenges and if so, the details thereof; and
- (e) the timeline fixed for operationalising the Urban Challenge Fund and the monitoring framework in place to assess impact across different sectors and regions?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) to (e): The Government of India, in the budget for 2024-25, announced to facilitate development of Cities as Growth hubs, formulation of a framework for enabling policies, market-based mechanisms and regulation for Creative Brownfield Redevelopment of existing cities and, to promote water supply, sewage treatment and solid waste management projects and services for 100 large cities through bankable projects. In this context, Ministry of Housing and Urban Affairs (MoHUA) facilitated visits of Asian Development Bank and World Bank Group to 10 cities for development of knowledge framework. MoHUA has conducted detailed stakeholder consultations with cities, State Governments & Financial institutions as a preparatory step for Urban Challenge Fund and also have taken up initiatives under SSASCI (Scheme for Special Assistance to States for Capital Investment) 2024-25.

The Government of India, in the budget for 2025-26 has announced to set up an Urban Challenge Fund (UCF) of ₹1 lakh crore to implement the proposals for 'Cities as Growth Hubs', 'Creative Redevelopment of Cities' and 'Water and Sanitation'. As per the budget announcement, this fund is planned to finance up to 25 per cent of the cost of bankable projects with a stipulation that at least 50 per cent of the cost is funded from bonds, bank loans, and Public Private Partnerships (PPPs). ₹10,000 crore has been allocated for the financial year 2025-26. The objective is to enhance urban resilience and economic productivity through

integrated urban planning, land-use efficiency, and sustainable financing. The Scheme for UCF is under consideration.

उत्तर प्रदेश में जल आपूर्ति की गुणवत्ता

4744. श्री नीरज मौर्य:

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने उत्तर प्रदेश सहित विभिन्न राज्यों के लिए ग्रामीण क्षेत्रों में जल जीवन मिशन (जेजेएम) के अंतर्गत आपूर्ति किए जाने वाले जल की गुणवत्ता सुनिश्चित करने के उद्देश्य से नियमित परीक्षण और सुधार उपायों के संबंध में एक नई कार्य प्रक्रिया जारी की है;
- (ख) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं; और
- (ग) उत्तर प्रदेश के बरेली, बदायूं और शाहजहाँपुर जिलों में जेजेएम के अंतर्गत घरों में आपूर्ति किए जाने वाले जल की गुणवत्ता सुनिश्चित करने के लिए सरकार द्वारा क्या उपाय किए गए हैं/किए जा रहे हैं?

जल शक्ति मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री वी. सोमन्ना):

- (क) से (ग): जल जीवन मिशन (जेजेएम) - हर घर जल अगस्त 2019 में उत्तर प्रदेश सहित राज्यों/संघ राज्य क्षेत्रों की भागीदारी से ग्रामीण परिवारों के लिए पर्याप्त मात्रा में, निर्धारित गुणवत्ता की नियमित तथा दीर्घकालिक आधार पर पीने योग्य नल जल आपूर्ति का प्रावधान करने के लिए शुरू किया गया था। जल जीवन मिशन के तहत, मौजूदा दिशानिर्देशों के अनुसार, भारतीय मानक ब्यूरो के बीआईएस: 10500 मानकों को पाइपगत जलापूर्ति योजनाओं के माध्यम से आपूर्ति किए जा रहे जल की गुणवत्ता के लिए बेंचमार्क के रूप में अपनाया जाता है। पेयजल राज्य का विषय होने के कारण, जल जीवन मिशन के अंतर्गत आने वाली स्कीमों सहित पेयजल आपूर्ति स्कीमों की आयोजना, अनुमोदन, कार्यान्वयन,

संचालन एवं रखरखाव का उत्तरदायित्व राज्य/संघ राज्य क्षेत्र सरकारों का है। भारत सरकार तकनीकी और वित्तीय सहायता प्रदान करके राज्यों की मदद करती है।

राज्य/संघ राज्य क्षेत्र जेजेएम निधि के 2% तक का उपयोग जल गुणवत्ता निगरानी गतिविधियों के लिए कर सकते हैं, जिनमें प्रयोगशाला स्थापना, उपकरण और जागरूकता कार्यक्रम शामिल हैं। जेजेएम - जल गुणवत्ता प्रबंधन सूचना प्रणाली (डब्ल्यूक्यूएमआईएस) पोर्टल राज्यों/संघ राज्य क्षेत्रों को पेयजल गुणवत्ता का परीक्षण, रिपोर्ट और निगरानी करने में सक्षम बनाता है। राज्य/संघ राज्य क्षेत्र-वार जल गुणवत्ता परीक्षण का ब्यौरा सार्वजनिक रूप से उपलब्ध है। भारत में 2,811 जल गुणवत्ता परीक्षण प्रयोगशालाएं हैं, जो मामूली दरों पर जनता के लिए सुलभ हैं। राज्यों/ संघ राज्य क्षेत्रों का मार्गदर्शन करने के लिए दिसंबर 2024 में पाइपगत पेयजल गुणवत्ता की निगरानी संबंधी एक पुस्तिका जारी की गई थी, जिसमें घरेलू स्तर सहित स्रोत, शोधन संयंत्र, भंडारण और संवितरण बिंदुओं पर व्यापक परीक्षण की सिफारिश की गई थी ताकि यह सुनिश्चित किया जा सके कि उत्तर प्रदेश के बरेली, बदायूं और शाहजहांपुर जिलों के परिवारों सहित सभी परिवारों को आपूर्ति किया जाने वाला जल निर्धारित गुणवत्ता का है।

SHOW CAUSE NOTICE TO AIR INDIA

4745. SHRI V. K. SREEKANDAN:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether it is a fact that the Directorate General of Civil Aviation (DGCA) had issued four show cause notices to Air India over 29 violations and if so, the details thereof;
- (b) whether it is also true that systemic issues related to compliance monitoring, crew planning and training governance remain unresolved despite repeated

warnings and enforcement action for non-compliance in the past and if so, the details thereof; and

(c) whether the DGCA has received any compliance reply from Air India in this regard and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) to (c): Directorate General of Civil Aviation (DGCA) had issued four show cause notices to Air India over 29 violations. These violations are addressed as per the Enforcement Policy and Procedure Manual of DGCA.

Few instances of systematic issues were observed post-merger of Vistara and Air India. Systemic issues were due to the adoption of new software and systems.

Compliance reply has been received from Air India.

MINI AIRPORT AT KADMATH ISLAND

4746. SHRI HAMDULLAH SAYEED:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

(a) whether the Government is considering the construction of a mini airport at Kadmath Island to improve connectivity, particularly for tourists, patients and students from northern islands such as Kilthan, Chetlat, Bitra and Amini and if so, the details thereof;

- (b) whether the Lakshadweep Administration has submitted any proposal in this regard and if so, the details and status thereof;
- (c) whether financial and administrative approvals have been accorded in this regard and if so, the details thereof;
- (d) whether Kadmath Island, being an attractive tourist destination, has the potential to emerge as a major tourism spot; and
- (e) if so, whether improved air access is expected to help in tapping this potential and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) to (e): In Union Territory of Lakshadweep, eight (8) water aerodromes namely Kavaratti, Minicoy, Agatti, Kalpeni, Bitra, Kadmat, Kiltan, & Bangaram have been identified under UDAN 4.0 & 4.2 for seaplane operation and Kavaratti-Kadmat-Kavaratti route have been awarded to M/s Spice Jet Limited. Commencement of flight services is subject to the readiness of the Water Aerodromes.

Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any Airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study

conducted and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.

Gol has not received any proposal for 'Site Clearance' under the GFA Policy from the U.T. Administration of Lakshadweep or any Airport Developer for construction of a Greenfield Airport at Kadmath Island of Lakshadweep.

जेजेएम के कार्यान्वयन की समीक्षा

4747. डॉ. संबित पात्रा:

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने जल जीवन मिशन (जेजेएम) के कार्यान्वयन की समीक्षा के लिए कोई अध्ययन कराया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (ख) क्या सरकार के पास जेजेएम के कार्यान्वयन में आने वाली चुनौतियों के समाधान हेतु एक विशेष कार्यबल गठित करने का कोई प्रस्ताव विचाराधीन है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;
- (ग) ओडिशा में जेजेएम के अंतर्गत प्रदान किए गए नल जल कनेक्शनों का ब्यौरा क्या है; और
- (घ) क्या तटीय राज्यों में जेजेएम के कार्यान्वयन के लिए सरकार द्वारा कोई विशिष्ट प्रावधान किए गए हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

जल शक्ति मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री वी. सोमन्ना):

- (क): भारत सरकार अगस्त 2019 से राज्यों/संघ राज्य क्षेत्रों की भागीदारी से तटीय राज्यों के ग्रामीण परिवारों सहित देश के प्रत्येक ग्रामीण परिवार को नियमित और दीर्घकालिक आधार पर निर्धारित गुणवत्ता की पर्याप्त मात्रा में पीने योग्य नल जल आपूर्ति का प्रावधान करने के लिए जल जीवन मिशन (जेजेएम) कार्यान्वित कर रही है।

भारत सरकार सम्मेलनों, कार्यशालाओं, समीक्षा बैठकों, क्षेत्रीय दौरों तथा अन्य फोरमों के माध्यम से राज्यों/संघ राज्य क्षेत्रों के साथ जल जीवन मिशन के कार्यान्वयन की नियमित रूप से समीक्षा करती है। इन समीक्षाओं के दौरान, राज्यों/संघ राज्य क्षेत्रों को सलाह दी जाती है कि वे मिशन के उद्देश्यों की प्राप्ति सुनिश्चित करने के लिए जेजेएम के कार्यान्वयन में तेजी लाएं। इसके अलावा, जैसा कि कार्यसंबंधी दिशानिर्देशों में निर्धारित है, भारत सरकार राज्यों/संघ राज्य क्षेत्रों में तीसरे पक्ष द्वारा कार्यशीलता का मूल्यांकन भी कराती है। मूल्यांकन रिपोर्टें, जहां आवश्यक हो, वहां अपेक्षित सुधारात्मक उपाय करने के लिए संबंधित राज्यों/संघ राज्य क्षेत्रों के साथ साझा की जाती हैं।

(ख): राज्यों ने सूचित किया है कि जल संकटग्रस्त, सूखा प्रवण और मरुभूमि क्षेत्रों में भरोसेमंद पेयजल स्रोतों की कमी, भूजल में भू-जनित संदूषकों की मौजूदगी, विषम भौगोलिक भू-भाग, अलग-थलग बसी हुई ग्रामीण बसावटें, कुछ राज्यों में समतुल्य राज्य अंश जारी करने में विलंब, कार्यान्वयन एजेंसियों, ग्राम पंचायतों और स्थानीय समुदायों के पास जल आपूर्ति योजनाओं की योजना बनाने, प्रबंधन, संचालन तथा रखरखाव करने संबंधी तकनीकी क्षमता की कमी, सांविधिक/अन्य मंजूरी प्राप्त करने में देरी आदि मिशन के कार्यान्वयन में आने वाली कुछ समस्याएं हैं।

चुनौतियों का समग्र रूप से सामना करने के लिए, भारत सरकार ने अनेक कदम उठाए हैं, जिनमें अन्य बातों के साथ-साथ पूंजीगत निवेश परियोजनाओं के लिए 50 वर्षीय ब्याज मुक्त ऋण के रूप में वित्तीय सहायता हेतु वित्त मंत्रालय के माध्यम से पूंजीगत व्यय के लिए राज्यों को विशेष सहायता का कार्यान्वयन; सांविधिक/अन्य मंजूरी प्राप्त करने में राज्यों को सुविधा प्रदान करने के लिए केन्द्रीय नोडल मंत्रालयों/विभागों/एजेंसियों के साथ समन्वय करने हेतु विभाग में एक नोडल अधिकारी का नामांकन; राज्य कार्यक्रम प्रबंधन इकाइयों (एसपीएमयू) और जिला कार्यक्रम प्रबंधन इकाइयों (डीपीएमयू) की स्थापना तथा कार्यक्रम प्रबंधन के लिए तकनीकी कौशल सेटों और मानव संसाधन की उपलब्धता में

अंतर को पाटने के लिए ग्राम स्तर पर कुशल स्थानीय व्यक्तियों की उपलब्धता सुनिश्चित करने हेतु "नल जल मित्र" कार्यक्रम का कार्यान्वयन शामिल है।

मिशन के अंतर्गत, ग्रामीण जल आपूर्ति योजनाओं के लिए पर्याप्त जल की उपलब्धता सुनिश्चित करने हेतु राज्यों को अन्य स्कीमों जैसे मनरेगा, समेकित वाटरशेड प्रबंधन कार्यक्रम (आईडब्ल्यूएमपी), 15वें वित्त आयोग द्वारा आरएलबी/पीआरआई को सशर्त अनुदान, राज्य योजनाओं, सीएसआर निधियों आदि के साथ सामंजस्य स्थापित करते हुए स्रोत पुनर्भरण अर्थात् समर्पित बोरवेल पुनर्भरण संरचनाओं, वर्षा जल पुनर्भरण, मौजूदा जल निकायों का कायाकल्प, ग्रेवाटर का पुनः उपयोग करने, आदि की सलाह दी गई है।

(ग): ओडिशा राज्य द्वारा सूचित किए गए अनुसार, 15.08.2019 को जेजेएम की शुरुआत के समय, केवल 3.11 लाख (3.51%) ग्रामीण परिवारों के पास नल जल कनेक्शन थे। तब से, लगभग 65.09 लाख और ग्रामीण परिवारों को जेजेएम के तहत नल जल कनेक्शन प्रदान किए गए हैं। इस प्रकार, 18.08.2025 तक, राज्य के 88.67 लाख ग्रामीण परिवारों में से लगभग 68.20 लाख (76.92%) परिवारों के पास उनके घरों में नल जल आपूर्ति होने की सूचना है।

(घ): जल जीवन मिशन के कार्यान्वयन के लिए कार्यसंबंधी दिशानिर्देशों के अंतर्गत तटीय क्षेत्रों के लिए किए गए विशिष्ट प्रावधान निम्नानुसार हैं

- i.) तटीय क्षेत्रों में, सेवाओं का संवर्धन उच्च रिकवरी अनुपात वाले ऊर्जा कुशल छोटे विलवणीकरण संयंत्रों के साथ किया जा सकता है; और
- ii.) समुद्र के पानी के प्रवेश से बचने के लिए, नदियों में उप-सतही डाइक का निर्माण किया जा सकता है जो आस-पास के क्षेत्रों में भूजल आधारित पेयजल स्रोतों में भी सुधार कर सकते हैं। इस उद्देश्य के लिए मनरेगा, राज्य योजनाओं के अंतर्गत निधियों का उपयोग किया जा सकता है।

DIRECT-BENEFIT TRANSFER TO ARTISANS**4748. SHRI ESWARASAMY K.:**

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether any suggestion was made to explore ways to transfer the wages directly to the bank accounts of the artisans through Direct-Benefit Transfer (DBT);
- (b) if so, the details thereof;
- (c) whether the Government proposes to classify artisans as skilled labourers for the purpose of wage and other benefits;
- (d) whether the Government is considering to expand the ambit of social security schemes for the artisans; and
- (e) if so, whether there are any budgetary provisions made for the same?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a) and (b): The Khadi and Village Industries Commission (KVIC) is a statutory body established in 1957 under the Khadi and Village Industries Commission Act, 1956. The primary role of KVIC is to plan, promote, facilitate, organize, and assist in the establishment and development of khadi and village industries across rural areas, thereby generating sustainable employment opportunities and strengthening the

rural economy. Khadi Vikas Yojana (KVV) is one the key scheme under the umbrella scheme of Khadi Gramodyog Vikas Yojana (KGVY) for promotion and development of Khadi sector. Modified Market Development Assistance (MMDA) is one of the component of KVV through which financial assistance is given to producing Khadi Institutions, Khadi Artisans and Khadi Karyakartas. To ensure transparent and timely transfer of MMDA to artisans and Karyakartas, KVIC introduced the Direct Benefit Transfer (DBT) system based on bank accounts of the beneficiaries, eliminating intermediaries and ensuring that the intended beneficiaries receive the benefits of the scheme.

(c) to (e): Artisans are supported through financial incentives under the Modified Market Development Assistance (MMDA) Scheme, which are released in proportion to the production undertaken. Khadi activity is a decentralized and normally part time activity in which the earnings of Khadi artisans are based on piece rate system which depends on the production capacity of the artisans and also varies according to variety of Khadi they spin or weave, such as cotton Khadi, silk Khadi, muslin Khadi, woolen Khadi, etc. Hence, the earnings cannot be compared with the skilled labours.

AFFORDABLE HOUSING UNITS

4749. SHRI TANUJ PUNIA:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the current shortage of affordable housing units in urban areas as on June, 2025, city and State-wise;
- (b) the total number of beneficiaries under the Pradhan Mantri Awas Yojana - Urban (PMAY-U) as on June, 2025;
- (c) the number of applications under-review and pending under the yojana;
- (d) the number of housing units approved and finalised during 2024-25 under PMAY-U;
- (e) the measures being undertaken by the Government to address the shortage of housing units; and
- (f) whether models of public-private partnership are being explored for the purpose, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) to (e): 'Land' and 'Colonisation' are State subjects. The assessment of housing need and providing housing for their citizens are done by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana – Urban (PMAY-U) since June 25, 2015 to provide pucca house in urban areas across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the

experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U and PMAY-U 2.0 are demand driven schemes. As per the scheme guidelines, selection of beneficiaries, formulation of projects and execution are done by States/UTs. After demand assessment and verification, States/UTs prepare project proposals and after approval of State Level Sanctioning and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC). Moreover, conducting demand surveys in their respective jurisdictions and validating the beneficiaries to ascertain eligibility by the States/UTs is a continuous process. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand. The scheme guidelines and Unified Web Portal for submitting the online applications can be accessed through <https://pmay-urban.gov.in>.

Based on the project proposal submitted by States/UTs, a total of 119.31 lakh houses including 7.15 lakh under PMAY-U 2.0, have been sanctioned under

PMAY-U by the Ministry, so far. Out of which 112.98 lakh houses have been grounded and 93.81 lakh are completed/delivered to the beneficiaries across the country, as on 04.08.2025. Out of total sanctioned houses, a total of 3.53 lakh houses were sanctioned under PMAY-U 2.0 during 2024-25. Now, houses are being sanctioned under PMAY-U 2.0 only, based on the proposals submitted by States/UTs.

(f): As per the scheme guidelines of PMAY-U 2.0, the AHP projects may be constructed by the Private Developers on Public Private Partnership (PPP) mode on their own available encumbrance free land for a project exclusively for Economic Waker Section (EWS) category or mixed housing project, if at least 25% of the houses in the project are for EWS category. Under ARH vertical of PMAY-U 2.0, the existing Government funded vacant houses can be converted into ARH under PPP mode. Further, Public/Private Entities can construct, operate and maintain rental housing in partnership for urban poor, working women, employees of Industries, Industrial Estates, Institutions and other eligible EWS/Low Income Group (LIG) families.

PROMOTION OF WOMEN DRIVERS IN PUBLIC TRANSPORT

4750. DR. BYREDDY SHABARI:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Government is aware that safety concerns continue to restrict women's mobility during night hours and resultantly, the number of women-driven taxis, auto-rickshaws and bike taxi services remains extremely low across the country, if so, the details thereof;
- (b) whether the Government proposes to strengthen existing schemes or introduce new initiatives to promote women drivers in public transport as a means to improve female commuter safety, if so, the details thereof;
- (c) the details of existing or proposed measures such as financial incentives, technical training, safety networks or dedicated ride-hailing platforms aimed at increasing women's participation as public transport drivers;
- (d) whether the Government is considering mandating a minimum percentage of women drivers on mainstream ride-hailing platforms like Uber, Ola and Rapido and if so, the details thereof; and
- (e) the steps taken/proposed to improve last-mile connectivity and expand access to safe, women-driven transport across cities and towns along with expected implementation timelines?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a) to (e): Government in Ministry of Road Transport and Highways, in line with its commitment to enhancing women's safety and promoting their participation as drivers in public transport, has initiated several steps to address safety concerns

and to create an enabling environment that encourages women to take up driving roles in public transport, thereby contributing to safer commuting options for women. The steps are as under :

1. Issued notification G.S.R. 1095(E) dated 28th November 2016, amending the Central Motor Vehicles Rules (CMVR), 1989 by inserting Rule 125H, which mandates the installation of Vehicle Location Tracking Device (VLTD) and one or more Emergency Buttons in all public service vehicles except two wheelers, E-rickshaw and three wheelers. This was aimed at enhancing the safety of women and children in public transport.
2. Approved a scheme (on 15th January, 2020) for implementation of “Development, Customization, Deployment and Management of State-wise vehicle tracking platform for Safety & Enforcement as per AIS 140 Specifications in States / UTs under Nirbhaya Framework” at a total estimated cost of Rs. 463.90 crore (including Central share of Rs. 332.24 Crore, as per Nirbhaya Framework).

The proposed system envisages enhancing the safety of women and girl children by establishing Monitoring Centers across States/UTs, which shall track all the Public Service Vehicles (PSVs) that are fitted with location tracking device and emergency buttons for raising an alert in case of emergency. The Monitoring Centre will monitor the alerts and coordinate with State Emergency Response Support System (SERSS) for responding to distress calls.

Sanctioned proposals received from all 36 States/UTs for establishing Monitoring Centres. So far, 16 States/UTs have commissioned these centres.

3. Further, issued Motor Vehicles Aggregators Guidelines, 2025 on 01.07.2025 which contains following clauses related to women commuter safety:

- i) Aggregators are required to provide special training on gender sensitivity as part of the induction training programme for all drivers.
- ii) An aggregator shall ensure that the motor vehicles attached with on-boarded drivers are fitted with a functional Vehicle Location Tracking Device or System, compliant with AIS 140, along-with a panic button, as mandated under Rule 125H of the CMVR and connected to the control room of the aggregator with the electronic feed from vehicle location tracking device available at integrated command and control centre established by the State/ UT Government.
- iii) The aggregator shall establish a control room with 24x7 operations and ensure that all the motor vehicles onboarded maintain an uninterrupted contact with the control room. The control room shall monitor the movements of motor vehicles and the on-boarded drivers
- iv) Aggregator shall establish a call centre with an active telephone number and e-mail address, displayed clearly on its website and on the App, which shall be operational 24x7, providing assistance in English and the official language of the State. These call centres shall be responsible for enabling the passenger and/or the driver or any other person to contact the call centre regarding issues related to

the journey or the on-boarded driver etc. and ensuring redressal of the passenger grievances.

v) The guidelines explicitly prohibit using child lock mechanisms in aggregator vehicles (except for three-wheelers, motorcycles and buses) preventing misuse that could compromise passenger safety.

vi) The aggregator shall ensure the safety of the passengers especially children, women, divyangjan and compliance with the applicable law.

vii) Aggregator apps and websites should include features like live location-sharing, driver photo display, multilingual support, zero-tolerance policy for use of drugs or alcohol by the driver, cyber-security certification, panic/emergency alert mechanisms. These features particularly assist women passengers allowing them to share ride details in real time, validate driver identity, and receive assistance, if needed.

3. As per the decision taken in the 2nd Chief Secretaries Conference held in January, 2023 at New Delhi, Government has requested all States/UTs to make sincere efforts to increase the number of women bus conductors and drivers in State Transport Undertaking buses, as well as in taxis, including app-based cabs.

4. To encourage participation of women as drivers and conductors, Association of State Road Transport Undertakings have felicitated 50 women drivers and conductors of State Road Transport Undertakings (SRTUs) on women's day on 08.03.2025 at a special felicitation event organized in New Delhi.

CASHLESS TREATMENT SCHEME**4751. SHRI G. LAKSHMINARAYANA:****DR. BYREDDY SHABARI:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the present status of the cashless treatment scheme for road accident victims under Section 162 of the Motor Vehicles Act, 1988 including the details of States and Union Territories where it is operational or under pilot implementation;
- (b) the number of beneficiaries treated under the said scheme so far, State-wise and year-wise along with the funds allocated, sanctioned and utilised;
- (c) whether the Government proposes to expand the said scheme to all States and Union Territories, including Andhra Pradesh and if so, the details thereof along with the timeline; and
- (d) whether any assessment has been made regarding the adequacy of the financial ceiling and time limit prescribed under the scheme and if so, the details thereof?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a) and (c): Cashless Treatment of Road Accident Victims Scheme, 2025 (Scheme) has been notified on a pan India basis vide S.O. 2015(E) dated the 5th May, 2025

and the Guidelines of the Scheme have been notified vide S.O. 2489(E) dated the 4th June, 2025. Under this Scheme any person who is a victim of road accident caused by the use of a motor vehicle shall be entitled to treatment cover upto Rs. 1.5 lakh per victim, subject to a maximum cap of 7 days from the date of accident at any designated hospital across the country.

(b): Since inception of pilot program in 6 States & Union Territories with effect from March 2024, 4,971 road accident victims have been treated till 31st July, 2025. Further, the Scheme is jointly funded with contributions by the general insurance companies for cases where offending motor vehicle is insured and for cases involving road accidents by motor vehicles other than insured motor vehicles, budgetary support will be provided by Central Government. The budgetary fund allocated under the Scheme for other than insured cases during financial year 2025-26 is Rs. 272 Crore.

(d): Yes, an assessment has been made regarding the adequacy of the financial ceiling prescribed under the Cashless Treatment of Road Accident Victims Scheme. The analysis revealed that a vast majority of trauma-related treatments are covered within a cost of Rs.1,50,000 and a period of 7 days.

जनजातीय लोगों का विकास

4752. श्री बृजमोहन अग्रवाल:

क्या जनजातीय कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) जनजातीय कार्य मंत्रालय के अंतर्गत कार्यरत सभी स्वायत्त और गैर-स्वायत्त संगठनों की सूची क्या है;
- (ख) विगत पांच वित्तीय वर्षों में एससीए को संवितरित की गई निधि, कौशल और उद्यमिता विकास, टर्म लोन, एएमएसवाई, एसआरवाई, एमसीएस, जनजातीय वन निवासी सशक्तीकरण योजना जैसी योजनाओं के अंतर्गत प्रत्यक्ष लाभार्थियों की संख्या और ट्राईफेड-पैनल में शामिल अनुसूचित जनजाति कारीगरों की संख्या का छत्तीसगढ़ सहित राज्यवार ब्यौरा क्या है;
- (ग) एनएसटीएफडीसी द्वारा वित्त पोषित उन परियोजनाओं की संख्या जिनको देशभर में सफल माना गया है, का छत्तीसगढ़ सहित राज्यवार ब्यौरा क्या है;
- (घ) राष्ट्रीय आदिवासी छात्र शिक्षा सोसायटी के अंतर्गत कार्यरत एकलव्य मॉडल आवासीय विद्यालय (ईएमआरएस) और एकलव्य मॉडल डे बोर्डिंग स्कूल (ईएमडीबीएस) की संख्या क्या है; और
- (ङ) देश में अब तक नामांकित छात्रों सहित लाभान्वित छात्रों की छत्तीसगढ़ सहित राज्यवार संख्या क्या है?

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):

(क): जनजातीय कार्य मंत्रालय के अंतर्गत स्वायत्त संगठन:

- i. भारतीय जनजातीय सहकारी विपणन विकास संघ लिमिटेड (ट्राईफेड)
- ii. जनजातीय छात्रों के लिए राष्ट्रीय शिक्षा सोसायटी (नेस्ट्स)

जनजातीय कार्य मंत्रालय के अंतर्गत गैर-स्वायत्त संगठन:

- i. राष्ट्रीय अनुसूचित जनजाति वित्त एवं विकास निगम (एनएसटीएफडीसी)
- ii. राष्ट्रीय अनुसूचित जनजाति आयोग (एनसीएसटी)

(ख) और (ग): पिछले पाँच वित्तीय वर्षों के दौरान एनएसटीएफडीसी द्वारा राज्य चैनेलाइजिंग एजेंसियों को वितरित धनराशि और एनएसटीएफडीसी की योजनाओं, जैसे सावधि ऋण, एएमएसवाई,

एएसआरवाई और एमसीएस, के अंतर्गत प्रत्यक्ष लाभार्थियों की संख्या का विवरण, छत्तीसगढ़ सहित राज्यवार, संलग्न **विवरण** में दिया गया है। छत्तीसगढ़ राज्य सहित देश भर में एनएसटीएफडीसी की योजनाओं के अंतर्गत सहायता प्राप्त लाभार्थियों की कुछ सफलता की कहानियाँ [https://nstfdc.tribal.gov.in/\(S\(3gwil13ratte2y5nojjmjwih\)\)/frm_success_Details.aspx?id=20](https://nstfdc.tribal.gov.in/(S(3gwil13ratte2y5nojjmjwih))/frm_success_Details.aspx?id=20) पर दी गई हैं।

(घ) और (ङ): 31.07.2025 तक, राष्ट्रीय आदिवासी छात्र शिक्षा समिति (नेस्ट्स) देश भर में कार्यरत कुल 485 ईएमआरएस की निगरानी कर रही है। पिछले 3 वर्षों और चालू वर्ष में छत्तीसगढ़ सहित ईएमआरएस में राज्य-वार नामांकन निम्नानुसार है:

क्र.सं.	राज्य/संघ राज्य क्षेत्र	2022-23	2023-24	2024-25	2025-26
1	आंध्र प्रदेश	7087	8810	9891	10490
2	अरुणाचल प्रदेश	290	451	734	940
3	असम	0	0	एनआर	एनआर
4	बिहार	0	0	एनआर	एनआर
5	छत्तीसगढ़	19123	21943	24767	25820
6	दादरा और नगर हवेली और दमन और दीव	238	300	346	400
7	गुजरात	10985	11066	11525	11429
8	हिमाचल प्रदेश	673	794	902	1018
9	जम्मू एवं कश्मीर	294	577	900	1134
10	झारखंड	3201	3202	3257	9329
11	कर्नाटक	4185	4236	4523	4541
12	केरल	697	862	969	1079
13	लद्दाख	0	0		
14	मध्य प्रदेश	24281	23084	25056	22813
15	महाराष्ट्र	8048	9010	10092	11296
16	मणिपुर	1440	1435	1440	1275
17	मेघालय	0	0		
18	मिजोरम	1250	1197	1892	2447

19	नागालैंड	681	712	744	747
20	ओडिशा	8495	9625	11530	12432
21	राजस्थान	8222	8375	9603	11621
22	सिक्किम	1131	1254	1248	1259
23	तमिलनाडु	2488	2226	2490	2950
24	तेलंगाना	7113	8194	9282	10107
25	त्रिपुरा	1984	1994	2094	2185
26	उत्तर प्रदेश	617	652	890	1154
27	उत्तराखंड	752	963	1105	1232
28	पश्चिम बंगाल	0	2879	3056	3169
	कुल योग	113275	123841	138336	150867

एनएसटीएफडीसी योजनाओं के अंतर्गत निधि संवितरण और लाभार्थी - 2020-21[illegible]

20	तमिलनाडु	12.50	1609							12.50	1609
21	तेलंगाना	273.00	442	5086.23	12623					5359.23	13065
22	त्रिपुरा	2134.35	1000					81.93	56	2216.28	1056
23	उत्तराखंड	6.15	2							6.15	2
24	उत्तर प्रदेश	1.55	4							1.55	4
25	पश्चिम बंगाल			231.20	2042	6.35	35	38.09	12	275.64	2089
	कुल	22346.15	107815	13183.45	60188	1137.52	1467	122.88	69	36790.00	169539

एनएसटीएफडीसी योजनाओं के अंतर्गत निधि संवितरण और लाभार्थी - 2021-22

क्र.सं.	एजेंसी का नाम	सावधि ऋण		एमसीएफ		एमएसवाई		एसआरवाई		कुल	
		राशि	लाभ की संख्या	राशि	लाभ की संख्या	राशि	लाभ की संख्या	राशि	लाभ की संख्या	लाभ की संख्या	राशि
1	आंध्र प्रदेश	127.19	6	1000.00	2000					1127.19	2006
2	अरुणाचल प्रदेश	248.65	103	565.36	8040					814.01	8143
3	असम									0.00	0
4	बिहार	11.48	955							11.48	955
5	छत्तीसगढ़	1098.16	565	225.00	500	74.06	41	1.77	1	1398.99	1107
6	गुजरात	2022.50	11053							2022.50	11053
7	हिमाचल प्रदेश	14.00	2							14.00	2
8	जम्मू एवं कश्मीर	1273.75	361			86.40	48	2.72	1	1362.87	410
9	झारखंड	22.00	853	1400.00	14670					1422.00	15523
10	कर्नाटक	1250.15	812			119.16	150			1369.31	962
11	केरल	432.29	216			205.01	220			637.30	436

21.08.2025

817

12	मध्य प्रदेश	2755.00	2373							2755.00	2373
13	महाराष्ट्र	209.06	7408							209.06	7408
14	मेघालय	694.81	1883							694.81	1883
15	मिजोरम	4496.77	10108	953.91	6170					5450.68	16278
16	नागालैंड	693.36	48257							693.36	48257
17	ओडिशा	59.20	146	2398.72	29880					2457.92	30026
18	राजस्थान	508.60	588							508.60	588
19	सिक्किम	62.56	16							62.56	16
20	तमिलनाडु	15.00	1609							15.00	1609
21	तेलंगाना	111.55	1855	3000.00	7500					3111.55	9355
22	त्रिपुरा	500.00	2143					80.26	53	580.26	2196
23	पश्चिम बंगाल			517.05	4406	14.64	105	42.23	4	573.92	4515
	कुल	16606.08	91312	10060.04	73166	499.27	564	126.98	59	27292.37	165101

एनएसटीएफडीसी योजनाओं के अंतर्गत निधि संवितरण और लाभार्थी - 2022-23

क्र.सं.	एजेंसी का नाम	सावधि ऋण		एमसीएफ		एएमएसवाई		एसआरवाई		कुल	
		राशि	लाभ की संख्या.	राशि	लाभ की संख्या.	राशि	लाभ की संख्या.	राशि	लाभ की संख्या.	लाभ की संख्या.	राशि
1	आंध्र प्रदेश	119.8	3669	4000	10000					4119.80	13669
2	अरुणाचल प्रदेश	488.52	375	211.38	1460					699.90	1835
3	छत्तीसगढ़	293.11	1216					2.58		295.69	1216
4	गुजरात	1017.5	5223					2.08	1	1019.61	5224
5	हिमाचल प्रदेश	48.9	100			8	20			56.90	120

6	जम्मू एवं कश्मीर	1092.5	335			180	200			1272.54	535
7	झारखंड	3	756							3.00	756
8	कर्नाटक	1582.4	1927							1582.42	1927
9	केरल	383.13	225	85	175	252.6	266			720.73	666
10	मध्य प्रदेश	5392.1	10857							5392.05	10857
11	महाराष्ट्र	360.29	965	103.5	23	194.4	216			658.19	1204
12	मणिपुर	25	57							25.00	57
13	मेघालय	470.6	1227							470.60	1227
14	मिजोरम	5121.7	3044	174.06	540					5295.74	3584
15	नागालैंड	20.39	1							20.39	1
16	ओडिशा	63.19	4337							63.19	4337
17	राजस्थान	789.35	1856							789.35	1856
18	तमिलनाडु	1087.1	3403							1087.13	3403
19	तेलंगाना	83.99	611	4500	11250					4583.99	11861
20	त्रिपुरा							48.02	20	48.02	20
21	उत्तराखंड	81.42	244							81.42	244
22	पश्चिम बंगाल	745.94	1747	790.5	6540	9.09	80	97.81	26	1643.34	8393
		19269.98	42175	9864.44	29988	644.09	782	150.49	47	29929.00	72992

एनएसटीएफडीसी योजनाओं के अंतर्गत निधि संवितरण और लाभार्थी - 2023-24[illegible]

21.08.2025

820

19	नागालैंड	1199.77	771							1199.77	771
20	ओडिशा	362.35	17025							362.35	17025
21	राजस्थान	712.22	885							712.22	885
22	सिक्किम	34.23	27							34.23	27
23	तमिलनाडु	3264.21	7326					1.46	1	3265.67	7327
24	तेलंगाना	718.52	5119	2500.00	6250					3218.52	11369
25	त्रिपुरा	1906.27	2181			36.00	20	72.35	33	2014.62	2234
26	उत्तराखंड	32.59	8							32.59	8
27	उत्तर प्रदेश	3.37	4							3.37	4
28	पश्चिम बंगाल	95.06	1529	1327.60	2596	14.62	334	89.31	27	1526.59	4486
		24780.25	61992	9474.00	31258	742.82	1828	168.35	64	35165.42	95142

एनएसटीएफडीसी योजनाओं के अंतर्गत निधि संवितरण और लाभार्थी – 2024-25

क्र.सं.	एजेंसी का नाम	सावधि ऋण		एमसीएफ		एएमएसवाई		कार्यशील पूंजी		एसआरवाई		कुल	
		राशि	लाभ की संख्या.	राशि	लाभ की संख्या.	राशि	लाभ की संख्या.	राशि	लाभ की संख्या.	राशि	लाभ की संख्या.	राशि	लाभ की संख्या.
1	आंध्र प्रदेश	24.22	15	6000.00	12000			14.99	884			6039.21	12899
2	अरुणाचल प्रदेश	17.88	17									17.88	17
3	असम	24.24	21									24.24	21
4	छत्तीसगढ़	417.43	242					82.00	4595			499.43	4837
5	गुजरात	4896.39	14641					35.00	3820			4931.39	18461
6	हिमाचल प्रदेश	24.90	22			4.00	10			1.7	1	30.60	33
7	जम्मू एवं कश्मीर	1080.00	397			21.60	12			0.89		1102.49	409
8	झारखंड	246.26	135							1.19		247.45	135

21.08.2025

821

9	कर्नाटक	1854.44	1368									1854.44	1368
10	केरल	426.10	229	111.90	232	146.80	106					684.80	567
11	लद्दाख	73.53	13									73.53	13
12	मध्य प्रदेश	1640.72	964					20.00	618			1660.72	1582
13	महाराष्ट्र	450.97	110	36.00	8	64.8	36	15.99	833			567.76	987
14	मणिपुर	102.80	65									102.80	65
15	मेघालय	298.09	112									298.09	112
16	मिजोरम	6948.28	3529									6948.28	3529
17	नागालैंड	627.08	282									627.08	282
18	ओडिशा	572.20	571	26.29	24			285.07	14450			883.56	15045
19	राजस्थान	114.16	106					16.00	985			130.16	1091
20	सिक्किम	201.63	46									201.63	46
21	तमिलनाडु	1130.39	1909					80.00	4528			1210.39	6437
22	तेलंगाना	169.31	247	5000.00	10000			5.00	530			5174.31	10777
23	त्रिपुरा	1561.87	503							134.11	66	1695.98	569
24	उत्तराखंड	53.82	12					31.99	616			85.81	628
25	उत्तर प्रदेश	1.92	2									1.92	2
26	पश्चिम बंगाल	982.51	327	1067.72	6945	67.10	229	45.00	1306	71.42	21	2233.75	8828
		23941.14	25885	12241.91	29209	304.30	393	631.04	33165	209.31	88	37327.70	88740

URBAN WATER RECYCLING

4753. SHRI RAJMOHAN UNNITHAN:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether the Government is taking steps to promote large-scale urban water recycling through decentralised treatment plants and smart reuse technologies;
- (b) if so, the details thereof along with the new schemes proposed to recharge rapidly depleting groundwater in the coastal belts of Kerala and other water-stressed areas; and
- (c) the nature and impact of the ongoing awareness campaigns under the Jal Shakti Abhiyan and other programmes for community engagement in water conservation?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a) and (b) Water being a State subject, the responsibility for the conservation, planning, evaluation, funding, and execution of water resource management including water recycling rests primarily with the State Governments, based on their own priorities and available resources. The Central Government supplements the measures and efforts being taken up by the State Governments.

As part of ongoing initiatives to support States in achieving sustainable water management and conservation, the Ministry of Jal Shakti has undertaken several measures to promote urban water recycling through decentralised treatment plants and smart reuse technologies. The Government of India continues to encourage

the reuse of treated wastewater across a range of non-potable applications, including in the industrial and agricultural sectors.

As per the guidelines notified by the Ministry of Jal Shakti (MoJS), the Central Ground Water Authority (CGWA) has issued regulations governing groundwater extraction by industries, infrastructure projects and mining activities.

- Infrastructure projects (including urban projects) drawing groundwater 20KLD or more are required to install STP and use the treated water for greenbelt development/washing of cars etc.
- Industries are required to reduce their water consumption through recycle/reuse of water. Conditions in the No Objection Certificate (NOC) issued by CGWA as per these guidelines, inter-alia, include the condition that 'Wherever feasible, requirement of water for greenbelt (horticulture) shall be met from recycled/treated waste water'.

The Central Pollution Control Board (CPCB) also prepared a 'Guidelines for Utilization of Treated Effluent (Industrial) in Irrigation' (<https://cpcb.nic.in/NGT/Guidelines-UTE-Irrigation.pdf>)

Under the Swachh Bharat Mission-Grameen (SBM-G), various initiatives are being implemented to promote domestic wastewater treatment and greywater reuse and recycling at both household and community levels. Low-cost, decentralized systems such as soak pits, leach pits, and magic pits are tailored to suit local soil and space conditions for effective greywater management.

Households are also encouraged to reuse greywater for kitchen gardens, reducing freshwater demand. At the community level, solutions like community leach pits, waste stabilization ponds, constructed wetlands, Phytorid systems, DEWATS, and soil biotechnology (SBT) are adopted based on population size, land availability, and geography. Treated wastewater from these systems is reused for irrigation, landscaping, toilet flushing, industrial use, construction, groundwater recharge, and aquaculture in rural areas.

Under AMRUT, 890 sewerage/ septage management projects worth ₹34,446.64 crore are implemented, resulting in the creation of 4,622.61 MLD of sewage treatment capacity, including 1,437 MLD for recycle and reuse.

National Mission for Clean Ganga (NMCG) is taking steps for promoting reuse of treated water in Ganga basin. A National Framework for Safe Reuse of Treated Water has been prepared and released by NMCG, supported by the India–EU Water Partnership. Besides this, a toolkit for preparation of city level action plans has also been released by NMCG in coordination with National Institute of Urban Affairs and Council of Energy, Environment, and Water. Safe Reuse of Treated water has also been included as one of the ten pillars of Urban River Management Plan in Ganga basin.

As per the information provided by the Kerala Government, the State Ground Water Department is implementing artificial groundwater recharge measures under the state plan scheme "Groundwater conservation and recharge" for conserving

and recharging ground water. This scheme focuses on recharging groundwater through various methods like dug well recharge, rain pits and bore wells recharge through rooftop rainwater harvesting, construction of small check dams and the renovation of open ponds for ensuring the sustainability of groundwater sources. Rs. 6 crore is allocated for the said scheme in the current financial year and special attention is given to water stressed areas such as critical and semi-critical blocks for implementation, indicating a targeted approach to areas facing water scarcity. However, the Department has not proposed any new scheme to recharge ground water in the coastal belts of Kerala.

Apart from the above state scheme, the Ministry of Jal Shakti launched the Jal Shakti Abhiyan (JSA) in 2019 as a time-bound, mission-mode water conservation campaign in 256 water-stressed districts of the country. The Hon'ble Prime Minister launched “Jal Shakti Abhiyan: Catch the Rain” (JSA: CTR) in 2021 with the tagline “Catch the Rain – Where it Falls When it Falls”. The Abhiyan was scaled up to cover all districts, blocks, and municipalities across the country including the coastal belts of Kerala. The details of JSA:CTR campaign in Kerala is given in the enclosed **Statement-I**.

To further strengthen JSA: CTR, “Jal Sanchay Jan Bhagidari” (JSJB) initiative was launched in Surat, Gujarat on 06th September, 2024, which focuses on intensifying community mobilization to build low cost rainwater harvesting structures in saturation mode. The Jal Sanchay programme started in Gujarat by

leveraging community funds, individual donations, Corporate Social Responsibility Funds etc. for construction of low cost structures like borewells, recharge shafts, recharge pits, using locally available material, to harvest rainwater, to boost ground water level and provide low cost local tailor made solution to water issues. As of 13th August, 2025, a cumulative total of 33.73 lakhs artificial recharge and storage structures have been reported under Jal Sanchay Jan Bhagidari initiative. The details of JSJB for the State of Kerala are given in the enclosed **Statement-II**.

(c): 'Water' being a State subject, the responsibility for the conservation and management of water resources, including public awareness generation, primarily rests with the State Governments and local bodies.

However, the Government of India has undertaken several initiatives including Jal Shakti Abhiyan: Catch the Rain (JSA: CTR) across the country to sensitize the public about the importance of water conservation and to promote behavioural changes in water usage patterns. Awareness generation is one of the five focused interventions of JSA: CTR campaign which aims at spreading public awareness about water-related challenges and the importance of conservation, with an emphasis on turning water conservation into a people's movement (Jan Andolan).

To further deepen public involvement, "Jal Sanchay Jan Bhagidari" (JSJB) initiative was launched in Surat, Gujarat on 6th September 2024. This initiative encourages collective action by communities, civil society, and local governments

to implement low-cost, locally appropriate water conservation solutions under a whole-of-society and whole-of-government approach. As part of this initiative, the National Water Mission (NWM) under the Ministry of Jal Shakti, in collaboration with various agencies, organizes several community awareness programs to highlight the importance of water conservation.

To further enhance outreach, the National Water Mission (NWM) collaborated with the Department of Youth Affairs, leveraging the extensive network of Nehru Yuva Kendra Sangathan (NYKS) and its youth clubs including those in Bihar to mobilize grassroots participation in water conservation efforts under the Jal Shakti Abhiyan: Catch the Rain (JSA: CTR) campaign.

As part of JSA: CTR, States and Union Territories have been requested to establish Jal Shakti Kendras (JSKs) in all districts. These Kendras function as resource and knowledge centers, providing information on water-related issues, showcasing best practices, offering technical support, and serving as local hubs for water conservation strategies. 712 Jal Shakti Kendras have been established across the country.

Additionally, Information, Education & Communication (IEC) activities are undertaken regularly by the Ministry of Jal Shakti to disseminate key messages on water conservation. The Department also utilizes social media platforms to share informative content and highlight various programmes and achievements in this domain.

In addition, the Ministry of Jal Shakti launched the National Water Awards to acknowledge and encourage exemplary efforts in the field of water resources management. These awards are conferred in multiple categories including Best State, Best District, Best Village Panchayat, Best Industry, among others. The Awards highlight and celebrate successful models of water conservation and motivate replication of such practices.

The Ministry of Jal Shakti, through the Swachh Sujal Shakti Samman initiative, celebrates and acknowledges the exemplary contributions of women in promoting water conservation, sustainable sanitation, and hygiene practices. This recognition highlights the crucial role women play in leading community-driven efforts toward water conservation and its sustainable use.

Moreover, under the ongoing Jal Shakti Abhiyan: Catch the Rain (JSA:CTR) campaign, several innovative models of groundwater recharge and water conservation are observed across various regions which showcasing the diversity of locally adapted and community-driven solutions. A separate outreach initiative, “Dialogue with DMs”, has also been organized since August 2020, where District Magistrates/ Collectors/Deputy Commissioners share their field-level innovations and experiences in water conservation, fostering cross-learning and inspiring replication of successful practices.

Additionally, CGWB conducts Public Interaction Programme (PIP) to sensitize and create awareness among various stakeholders including farmers on

various aspects of water conservation and ground water management in Bihar. A total number of 70 PIPs are conducted during 2019 to 2025, in which 6986 people participated. Apart from this, 25 nos. of Tier-III training program were also conducted during 2012 to 2025, in which a total of 3339 people were made aware about the sustainable water use and conservation practices along with other ground water issues.

Also, National Mission for Clean Ganga (NMCG) has undertaken comprehensive public awareness campaigns to foster a sense of responsibility and engagement among the public in efforts to clean and conserve the Ganga River through educational materials, community outreach, school programs, mass media campaigns, and online engagement. SwachhtaPakhwada Ganga Utsav, Ganga Run, Ganga Rafting expeditions, treks, Ghat pe Haat with a social message, and several activities are also taken up. 139 District Ganga Committees (DGCs) are formed and their mandated monthly meetings are done to encourage decentralization and ensure people's participation. NMCG has taken various steps to address river and water-related challenges, along with various IEC campaigns to create awareness, sensitize people, and ensure Nirmal Ganga and Aviral Ganga.

Namami Gange, along with Border Security Force, jointly organized a 53-day- long all-women river rafting expedition as an outreach activity showcasing women empowerment and Ganga rejuvenation. This expedition exemplifies the

power of women in leadership, as they come together to carry forward the message of environmental conservation and women empowerment.

Jal Jeevan Mission (JJM) awareness campaigns significantly enhance community engagement in water conservation by promoting responsible water usage, reducing water wastage, and fostering a sense of ownership for water resources. These campaigns educate communities about the importance of safe drinking water, encourage participation in water management, and empower them to monitor water quality. The Mission is based on a community approach to water and includes extensive Information, Education and Communication (IEC) as a key component.

These combined efforts aim to foster sustained awareness and encourage responsible water-use behaviour across various sections of society.

STATEMENT-I

Jal Shakti Abhiyan: Catch the Rain						
National Water Mission, Ministry of Jal Shakti						
KERALA - Intervention wise Progress (Status from 22-03-2021 to 19-08-2025)						
JSA Year	Water Conservation and Rain Water Harvesting	Renovation of Traditional Water Bodies	Reuse and Recharge Structures	Watershed Development	Total Water Related Works (Year-wise)	Intensive Afforestation
2021	30008	9592	20972	66818	127390	433691
2022	21432	9352	15631	67782	114197	378807
2023	29073	15573	28757	97673	171076	19419

2024	25558	15018	35039	91099	166714	13366
2025	8140	3402	7462	30294	49298	3389
Total	114211	52937	107861	353666	628675	848672

STATEMENT-II

KERALA - District-wise progress under Jal Sanchay Jan Bhagidari 1.0			
(Status as on 31.05.2025)			
S.No	State	District	Completed Works
1	KERALA	ALAPPUZHA	17
2	KERALA	ERNAKULAM	108
3	KERALA	IDUKKI	107
4	KERALA	KANNUR	171
5	KERALA	KASARAGOD	574
6	KERALA	KOLLAM	65
7	KERALA	KOTTAYAM	96
8	KERALA	KOZHIKODE	58
9	KERALA	MALAPPURAM	39
10	KERALA	PALAKKAD	3142
11	KERALA	PATHANAMTHITTA	118
12	KERALA	THIRUVANANTHAPURAM	226
13	KERALA	THRISSUR	536
14	KERALA	WAYANAD	139
Total			5396

Kerala - District-wise progress under Jal Sanchay Jan Bhagidari 2.0					
(Status as on 19.08.2025)					
S.No	State	District	Completed Work	Ongoing Work	Total Work
1	KERALA	ALAPPUZHA	0	1	1
2	KERALA	ERNAKULAM	0	1	1
3	KERALA	IDUKKI	0	67	67

4	KERALA	KANNUR	95	32	127
5	KERALA	KASARAGOD	0	56	56
6	KERALA	KOLLAM	0	3	3
7	KERALA	KOTTAYAM	0	37	37
8	KERALA	KOZHIKODE	248	0	248
9	KERALA	MALAPPURAM	0	28	28
10	KERALA	PALAKKAD	0	2691	2691
11	KERALA	PATHANAMTHITTA	0	362	362
12	KERALA	THIRUVANANTHAPURAM	0	193	193
13	KERALA	THRISSUR	0	611	611
14	KERALA	WAYANAD	0	153	153
Total			343	4235	4578

भिवंडी में पीएमएवाई-यू की स्थिति

4754. श्री बाल्या मामा सुरेश गोपीनाथ म्हात्रे:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि महाराष्ट्र के भिवंडी शहर में प्रधानमंत्री आवास योजना शहरी (पीएमएवाई-यू) के अंतर्गत स्वीकृत अधिकांश घर अभी तक पूरे नहीं हुए हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है,
- (ख) महाराष्ट्र में स्वीकृत, निर्माणाधीन और निर्माण कार्य पूरा हो चुके घरों की संख्या का विशेषकर भिवंडी सहित जिला-बार ब्यौरा क्या है;
- (ग) क्या सरकार भिवंडी जैसे अर्ध-शहरी औद्योगिक क्षेत्रों में किफायती किराये के आवास परिसरों (एआरएचसी) को लागू करने का विचार रखती है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है:
- (घ) क्या सरकार ने राज्य सरकारों द्वारा भेजे गए प्रस्तावों को समय पर अनुमोदित किया है और उन्हें वित्तीय सहायता प्रदान की है; और
- (ङ) यदि हाँ, तो विशेषकर महाराष्ट्र सहित तत्संबंधी ब्यौरा क्या है?

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

(क) से (ड): 'भूमि' और 'कॉलोनीकरण' राज्य के विषय हैं। इसलिए, राज्यों/संघ राज्य क्षेत्रों (यूटी) द्वारा अपने नागरिकों के लिए आवास संबंधी योजनाओं का क्रियान्वयन किया जाता है। हालाँकि, आवासन और शहरी कार्य मंत्रालय (एमओएचयूए) देश भर के पात्र शहरी लाभार्थियों को पक्के आवास उपलब्ध कराने के लिए दिनांक 25.06.2015 से प्रधान मंत्री आवास योजना-शहरी (पीएमएवाई-यू) के अंतर्गत केंद्रीय सहायता प्रदान करके राज्यों/ संघ राज्य क्षेत्रों (यूटी) के प्रयासों में सहायता प्रदान कर रहा है। महाराष्ट्र में, विशेष रूप से भिवंडी में, स्वीकृत, निर्माणाधीन और पूर्ण हो चुके आवासों की संख्या का जिला-वार ब्यौरा संलग्न **विवरण** में दिया गया है।

आवासों/परियोजनाओं के पूरा होने की समय-सीमा राज्य-दर-राज्य अलग-अलग होती है और इस योजना के विभिन्न घटकों में और संबंधित परियोजनाओं की विस्तृत परियोजना रिपोर्टें (डीपीआर) के अनुसार, इसमें आमतौर पर 12-36 महीने लगते हैं। आवासों के पूरा होने की समय-सीमा विभिन्न घटकों पर निर्भर करती है जैसे कि बाधा-मुक्त भूमि की उपलब्धता, निर्माण शुरू करने के लिए सांविधिक अनुपालन, लाभार्थियों द्वारा निधियों की व्यवस्था आदि।

आवासन और शहरी कार्य मंत्रालय ने पीएमएवाई-यू की एक उप-योजना के रूप में किफायती किराये के आवास परिसरों (एआरएचसी) की शुरुआत की है ताकि महाराष्ट्र सहित देश भर में आर्थिक रूप से कमजोर वर्ग (ईडब्ल्यूएस)/निम्न आय वर्ग (एलआईजी) के शहरी प्रवासियों/औद्योगिक श्रमिकों सहित गरीबों को उनके कार्यस्थल के पास सिंगल/डबल बेडरूम इकाइयों या डॉरमेट्री बेड के माध्यम से सम्मानजनक ढंग से रहने की सुविधा दी जा सके। एआरएचसी के अंतर्गत कोई प्रस्ताव महाराष्ट्र राज्य सरकार से प्राप्त नहीं हुआ है।

इसके अलावा, पीएमएवाई-यू के कार्यान्वयन के 9 वर्षों के अनुभव और सीख के आधार पर, आवासन और शहरी कार्य मंत्रालय ने इस योजना को नया रूप दिया है और दिनांक 01.09.2024 से

पीएमएवाई-यू 2.0 'सभी के लिए आवास' मिशन शुरू किया है, ताकि पीएमएवाई-यू के चार घटकों अर्थात् लाभार्थी आधारित निर्माण (बीएलसी), साझेदारी में किफायती आवास (एएचपी), किफायती किराया आवास (एआरएच) और ब्याज सब्सिडी योजना (आईएसएस) के माध्यम से 1 करोड़ अतिरिक्त पात्र शहरी लाभार्थियों की सहायता की जा सके। पीएमएवाई-यू 2.0 योजना के दिशानिर्देश <https://pmay-urban.gov.in> पर देखे जा सकते हैं। पीएमएवाई-यू 2.0 का एआरएच घटक एआरएचसी के अनुभवों पर आधारित है और इसका उद्देश्य आर्थिक रूप से कमजोर वर्ग (ईडब्ल्यूएस)/निम्न आय वर्ग (एलआईजी) के लाभार्थियों के लिए किराये के आवास परियोजनाओं का निर्माण करना है, जिनमें प्रवासी श्रमिक और अन्य गरीब लोग शामिल हैं, जो अपना आवास नहीं चाहते हैं, लेकिन उन्हें अल्पावधि के लिए आवास की आवश्यकता है।

जनगणना वर्ष 2011 के अनुसार सभी सांविधिक कस्बों और बाद में अधिसूचित कस्बों और अधिसूचित योजना क्षेत्रों की सीमा के भीतर आने वाले क्षेत्रों, औद्योगिक विकास प्राधिकरण/विशेष क्षेत्र विकास प्राधिकरण/शहरी विकास प्राधिकरण अथवा राज्य विधान के अंतर्गत किसी ऐसे प्राधिकरण, जिन्हें शहरी नियोजन और विनियमों के कार्य सौंपे गए हैं, के क्षेत्राधिकार के अंतर्गत अधिसूचित आयोजना/विकास क्षेत्र को सभी घटकों के लिए इस योजना के अंतर्गत शामिल किया गया है।

पीएमएवाई-यू और पीएमएवाई-यू 2.0 के अंतर्गत केंद्रीय सहायता राज्यों/ संघ राज्य क्षेत्रों को क्रमशः 40%, 40% और 20% की तीन किस्तों में जारी की जाती है। केंद्रीय सहायता का जारी होना वित्त मंत्रालय द्वारा जारी परिचालन दिशानिर्देशों और अन्य अनुदेशों के अनुसार, संबंधित राज्यों/ संघ राज्य क्षेत्रों द्वारा अनिवार्य अनुपालन पूरा किए जाने पर निर्भर करता है। स्वीकृत परियोजनाओं में अपेक्षित अनुपालन पूरा होते ही, केंद्रीय सहायता की देय किस्त संबंधित राज्य सरकार को जारी कर दी जाती है ताकि योजना के अंतर्गत आवास निर्माण हेतु चिन्हित लाभार्थियों को राज्य के बराबर हिस्से के साथ ही वह राशि हस्तांतरित की जा सके।

विवरण

पीएमएवाई-यू और पीएमएवाई 2.0 के अंतर्गत महाराष्ट्र में विशेष रूप से भिवंडी में स्वीकृत,
निर्माणाधीन और पूर्ण हो चुके आवासों की जिला-वार संख्या

क्र. सं.	ज़िला	स्वीकृत आवासों की संख्या	निर्माणाधीन आवासों की संख्या	पूर्ण आवासों संख्या
1	अहिल्यानगर	21,560	21,087	19,728
2	अकोला	14,082	12,294	9,786
3	अमरावती	25,608	22,137	17,496
4	बीड	17,856	14,329	9,105
5	भंडारा	5,847	5,245	4,295
6	बुलढाणा	8,540	6,971	6,001
7	चंद्रपुर	10,084	8,477	6,525
8	छत्रपति संभाजीनगर	43,156	30,604	26,269
9	धाराशिव	8,916	7,084	4,964
10	धुले	6,092	5,815	5,470
11	गढ़चिरोली	4,426	3,802	3,058
12	गोंदिया	7,434	6,012	2,855
13	हिंगोली	12,038	9,648	6,062
14	जलगांव	28,598	27,246	25,073
15	जालना	13,730	11,434	7,826
16	कोल्हापुर	13,618	13,045	12,762
17	लातूर	16,265	14,454	10,957
18	मुंबई उपनगरीय	1,41,518	1,41,518	1,37,796
19	नागपुर	66,518	62,669	42,353
20	नांदेड़	26,668	23,282	17,609
21	नंदुरबार	3,632	3,466	2,743
22	नासिक	64,811	64,353	63,190
23	पालघर	49,113	48,922	42,416
24	परभनी	22,385	19,059	10,427
25	पुणे	2,23,478	2,08,884	2,01,640

26	रायगढ़	63,844	61,604	49,963
27	रत्नागिरी	3,871	3,869	3,792
28	सांगली	11,163	10,368	9,270
29	सतारा	24,183	13,630	11,537
30	सिंधुदुर्ग	1,757	1,665	1,277
31	सोलापुर	61,651	54,413	32,218
32	ठाणे* (भिवंडी सहित)	1,95,844	1,88,779	1,71,805
33	वर्धा	8,962	8,030	6,767
34	वाशिम	4,674	3,682	3,014
35	यवतमाल	18,516	14,091	9,499
कुल		12,50,438	11,51,968	9,95,548

* भिवंडी में सभी 10,656 स्वीकृत आवास निर्माणाधीन हैं और इनमें से 8,383 आवास पूरे हो चुके हैं

PIPELINE AND NATURAL GAS INFRASTRUCTURE IN DHUBRI

4755. MD. RAKIBUL HUSSAIN:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) The steps being taken to improve the pipeline infrastructure for the supply of natural gas to Dhubri Lok Sabha Constituency and surrounding areas to ensure that households and industries have reliable access to energy;
- (b) whether the Government is planning to expand fuel storage and distribution facilities in this Constituency to ensure an uninterrupted supply of petroleum products especially considering the region's strategic importance in the Northeast; and
- (c) whether there is any plan to establish new petrol and Compressed Natural Gas (CNG) filling stations in the said Constituency to support the growing vehicle

population and reduce reliance on imported petroleum products and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

(a) to (c): Providing Piped Natural Gas (PNG) connections, establishment of Compressed Natural Gas (CNG) stations and laying of pipeline infrastructure are part of the development of City Gas Distribution (CGD) Network and the same is carried out by the entities authorised as per their Minimum work Program (MWP) targets provided by Petroleum & Natural Gas Regulatory Board (PNGRB). The authorised entities also supply natural gas to customers in industrial sector in their Geographical Area (GA) as per the demand and techno-commercial viability.

Dhubri Lok Sabha Constituency is covered under GA comprising Kokrajhar, Dhubri, South Salmara, Mankachar and Goalpara districts. PNGRB has authorised Adani Total Gas Limited (in 2022) for development of City Gas Distribution in Kokrajhar, Dhubri, South Salmara, Mankachar and Goalpara districts GA with MWP target of providing 311962 PNG (Domestic) connections, establishing 62 CNG Stations and laying 962 Inch-Km pipeline in the GA by 2031. As on 31.05.2025, the authorized CGD entity has established 5 CNG stations and laid 112 pipeline Inch-Km in the GA.

Expansion of Retail Outlet (RO) network (in rural/urban) by Public Sector Undertaking (PSU) Oil Marketing Companies (OMCs) is a continuous process to ensure adequate availability of motor fuels such as petrol and diesel throughout the country. ROs are set up by PSU OMCs at identified locations based on field survey and feasibility studies. Locations having sufficient potential and which are economically viable are rostered in the Marketing Plan for setting up ROs. As on 01.08.2025, PSU OMCs have 47 ROs in Dhubri District.

Opening of Oil Depot/ Terminal for storage of petroleum products by Public Sector Oil Marketing Company (OMCs) is a continuous process based on the economic viability of the Depot/ Terminal as per general supply & demand scenario of the region and optimization study to achieve overall reduction in the cost of supplies. Currently, there is no proposal under consideration for setting up of Oil Depot in Dhubri Lok Sabha Constituency by PSU OMCs.

COMPRESSED BIOGAS PLANTS IN KERALA

4756. SHRI HIBI EDEN:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

(a) the number of Compressed Biogas (CBG) plants sanctioned in Kerala by Indian Oil Corporation Limited (IOCL), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL);

- (b) whether the Government maintains any district-wise list of sanctioned Compressed Bio Gas (CBG) plants by Public Sector Undertakings (PSUs) in the State of Kerala and if so, the details thereof;
- (c) whether the Compressed Biogas (CBG) plant of BPCL in Cochin, Kerala is currently operating at a capacity of 75 tonnes per day and if so, the time by which its capacity will be increased to 150 tonnes per day; and
- (d) whether any proposals from the Government of Kerala or local bodies for setting up Compressed Biogas (CBG) plants with the assistance of PSUs are pending with the Union Government and if so, the details thereof along with the action taken/to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

(a) to (d): As per the GOBARdhan portal, in Kerala, Bharat Petroleum Corporation Limited, (BPCL) is setting up 1 Compressed Biogas (CBG) plant at Kochi designed to operate at a capacity of 150 tonnes per day of segregated Municipal solid waste (MSW) to produce CBG and Biomanure. The plant is under pre-commissioning stage. In addition, BPCL has signed a concession agreement for setting up one more MSW based CBG plant at Kozhikode.

No proposal from the Government of Kerala or local bodies for setting up CBG plants is currently under consideration of Government.

झुंझुनू में स्मार्ट सिटी मिशन (एससीएम)

4757. श्री बृजेन्द्र सिंह ओला:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या यह सच है कि राजस्थान के झुंझुनू शहर जैसे तेजी से बढ़ते शहरी क्षेत्र को स्मार्ट सिटी मिशन (एससीएम) से बाहर रखा गया है, जबकि कई अन्य छोटे शहरों को इसमें शामिल किया गया है;
- (ख) यदि हाँ, तो इसके क्या औचित्य/कारण हैं;
- (ग) क्या सरकार भविष्य में झुंझुनू शहर को स्मार्ट सिटी मिशन के अंतर्गत शामिल करके शहरी क्षेत्र के विकास के लिए बजट उपलब्ध कराने का विचार रखती है;
- (घ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और इसके कब तक पूरा होने की संभावना है, और
- (ङ) यदि नहीं, तो इसके क्या कारण हैं?

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

(क) और (ख): चुनौती प्रक्रिया के 2 चरणों के बाद स्मार्ट सिटी मिशन (एससीएम) के तहत 100 शहरों का चयन किया गया है। पहले चरण में, राज्य/ संघ राज्य क्षेत्र सरकार ने राज्य/संघ राज्य क्षेत्र के भीतर संभावित स्मार्ट शहरों को शॉर्टलिस्ट किया। पहले चरण में सफल होने वाले शहरों को राज्य/संघ राज्य क्षेत्र सरकार द्वारा राष्ट्रीय प्रतियोगिताओं के दूसरे चरण के लिए आवासन और शहरी कार्य मंत्रालय (एमओएचयूए) को अनुशंसित किया गया था। स्मार्ट सिटी मिशन (एससीएम) के तहत राजस्थान राज्य में चार शहरों, अर्थात् अजमेर, जयपुर, कोटा और उदयपुर का चयन किया गया है। स्मार्ट सिटी मिशन के तहत चयन के लिए राजस्थान राज्य सरकार द्वारा अनुशंसित शहरों में झुंझुनू को शामिल नहीं किया गया था।

(ग) से (ङ): 31 मार्च, 2025 को स्मार्ट सिटी मिशन संपन्न होने के साथ, एससीएम के तहत नए शहरों को जोड़ने के लिए एससीएम के तहत कोई और बजटीय प्रावधान नहीं है।

BPL/SCS/STS FAMILIES COVERED UNDER PMUY

4758. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) the number of Below Poverty Line/Scheduled Castes/Scheduled Tribes families covered under Pradhan Mantri Ujjwala Yojana (PMUY) in the country, State/UT-wise including Bihar;
- (b) whether the Government has noticed that a number of beneficiaries of PMUY are not able to refill their gas cylinders due to LPG price hike/lack of funds;
- (c) if so, the details thereof, State/UT-wise including Bihar along with the response of the Government thereto including the steps taken for reducing the price of LPG cylinders or providing subsidy to the said categories;
- (d) whether the Government has been able to achieve the objectives set under PMUY; and
- (e) if so, the details thereof and if not, the corrective steps taken/proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

(a) to (e): PMUY was launched in May, 2016 with an objective to provide deposit free LPG connection to adult women from poor households across the country. The target to release 8 crore connections under PMUY was achieved in September 2019. To cover the remaining poor households, Ujjwala 2.0 was launched in August 2021 with a target to release 1 crore additional PMUY connections, which was achieved in January 2022. Subsequently, Government decided to release 60 lakh more LPG connections under Ujjwala 2.0 and the target of 1.60 crore Ujjwala 2.0 connections was also achieved during December 2022. Further, Government approved release of additional 75 lakh connections under PMUY scheme which was also achieved by July 2024. As on 01.08.2025, Out of total 10.33 crore LPG connections under PMUY, more than 3.13 crore connections have been given to SC/ST consumers.

State/UT-wise, details of LPG connections under PMUY including SC/ST category are given in the enclosed **Statement**.

The primary objective of the PMUY is to provide access to clean cooking fuel LPG to poor households thereby protecting their health by reducing the serious health hazards associated with use of conventional cooking fuel such as firewood, coal, cow dung etc. which cause severe indoor household air pollution. Use of LPG as cooking fuel frees women from the drudgery of collecting firewood, reduces time spent on cooking and prevents deforestation. PMUY has majorly contributed to

improve LPG coverage in the country from 62% in April 2016 to near saturation now.

LPG consumption of PMUY beneficiaries is monitored on regular basis. Consumption of domestic LPG by households depends on several factors like food habits, household size, cooking habits, tradition, flavor, taste, preferences, price, availability of alternate fuels etc.

India imports about 60% of the domestic LPG consumed. Price of LPG in the country is linked to its price in the international market. While the average Saudi CP (international benchmark for LPG pricing) rose by 51% (from US\$ 385/MT in July 2023 to US\$ 582/MT in June 2025), the effective price for Pradhan Mantri Ujjwala Yojana (PMUY) consumers for domestic LPG was reduced by 38% (from Rs. 903 in August 2023 to Rs. 553 in July 2025).

Globally, PMUY is the biggest program of its kind that provides Domestic LPG to more than 10 crore poor households at an effective price of just about Rs. 39/Kg. The retail selling price of a 14.2 Kg domestic LPG cylinder is currently Rs. 853 in Delhi. After a targeted subsidy of Rs. 300/cylinder to PMUY consumers, Government of India is providing 14.2 Kg LPG cylinders at an effective price of Rs.553 per cylinder (in Delhi). This is available to about 10.33 crore Ujjwala beneficiaries, across the country.

Since the launch of PMUY till financial year 2022-23, Government has been bearing an expenditure of up to Rs.1,600 per PMUY connection for Security

Deposit (SD) of Cylinder, Pressure Regulator, Suraksha Hose, DGCC booklet and installation charges. From financial year 2023-24, this expenditure has been increased to Rs.2,200 per connection for 14.2 Kg Single Bottle Connection/ 5 Kg Double Bottle Connection & Rs.1,300 per connection for 5 Kg Single Bottle Connection.

Further, as a result of various steps taken by Government to improve access and affordability of domestic LPG for PMUY consumers, per capita consumption of PMUY beneficiaries (in terms of no. of 14.2 kg LPG cylinders taken per year) has increased from 3.01 (FY 2019-20) to 3.95 in FY 2023-24 and 4.47 in FY 2024-25.

Various independent studies and reports have shown that PMUY scheme has had a significant positive impact on the lives of rural households, especially women and families in rural and remote areas. Some key benefits are briefly explained below:

(i) PMUY had resulted in a shift from traditional cooking methods that involve burning solid fuels like wood, dung and crop residues. The use of cleaner fuel lowers indoor air pollution, leading to improved respiratory health, particularly among women and children who are traditionally more exposed to household smoke.

(ii) Households in rural areas, especially those in remote locations, often spend a significant portion of their time and energy in collecting traditional cooking fuels. LPG has reduced drudgery and the time spent on cooking by women of poor

households. The free time, thus, available with them can be utilized in multiple spheres for enhanced economic productivity.

(iii) Transition from biomass and traditional fuels to LPG reduces the dependency on wood and other biomass for cooking purposes, leading to a decrease in deforestation and environmental degradation. This benefits not only the households but also contributes to broader environmental conservation efforts.

(iv) With improved cooking facilities, there is a potential positive impact on nutrition. Families may find it easier to cook a variety of nutritious meals, contributing to better overall health.

STATEMENT

State/UT-wise number of PMUY Connections, connections under SC/ST category – As on 01.08.2025

State/UT	Number of PMUY Connections	Connections under SC/ST category
Andaman and Nicobar Islands	13,821	738
Andhra Pradesh	9,71,646	1,73,830
Arunachal Pradesh	53,693	32,398
Assam	50,94,836	8,79,820
Bihar	1,16,25,850	21,78,529
Chandigarh	2,025	44
Chhattisgarh	38,00,896	17,25,397
Dadra and Nagar Haveli and Daman & Diu	17,744	13,626
Delhi	2,59,054	57,812
Goa	1,949	568
Gujarat	43,06,668	10,40,847
Haryana	11,13,511	4,09,671

Himachal Pradesh	1,50,540	46,860
UT of Jammu and Kashmir	12,69,306	2,87,658
Jharkhand	38,93,059	12,35,042
Karnataka	41,42,489	12,59,828
Kerala	3,87,490	77,935
UT of Ladakh	11,080	8,990
Lakshadweep	370	276
Madhya Pradesh	88,45,322	34,71,797
Maharashtra	52,13,333	14,67,777
Manipur	2,24,879	70,110
Meghalaya	3,16,947	1,59,359
Mizoram	35,986	28,318
Nagaland	1,22,052	48,340
Odisha	55,47,762	20,40,026
Puducherry	19,404	7,296
Punjab	13,57,874	10,35,725
Rajasthan	73,77,106	29,73,818
Sikkim	19,867	3,039
Tamil Nadu	40,97,131	12,69,194
Telangana	11,82,834	5,06,275
Tripura	3,16,366	1,55,000
Uttar Pradesh	1,85,84,927	48,75,474
Uttarakhand	5,29,539	1,53,687
West Bengal	1,23,72,495	36,41,007

Source: IOCL on behalf of OMCs PSU

DRONE CORRIDORS FOR KARNATAKA

4759. SHRI KOTA SRINIVASA POOJARY:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether the Government proposes to build dedicated drone corridors/drone hubs in Karnataka for use in delivery of medical supply, disaster response and agricultural services;
- (b) if so, the details of these specified routes including the districts and areas chosen for implementation;
- (c) whether the Government has taken any initiatives to expand regional air connectivity in the State beyond the capital city of Bengaluru either through the Regional Connectivity Scheme - Ude Desh Ka Aam Nagrik (RCS-UDAN) or otherwise and if so, the details thereof; and
- (d) the current status of aviation infrastructure development in hilly and coastal regions of Karnataka?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

- (a) and (b): Ministry of Civil Aviation has currently no such proposal under consideration.;
- (c) and (d): Under the RCS-UDAN scheme, nine (9) underserved & unserved airports have been identified in Karnataka for development and operation of RCS flights under the UDAN scheme, Bidar, Mysore, Vidyanagar, Hubli Kalaburgi, Belgaum, Shivamogga, Vijayapura, Karwara

Seven airports Bidar, Mysore, Vidyanagar, Hubli Kalaburgi, Belgaum & Shivamogga have already been Operationalized under the UDAN scheme.

Under UDAN 5.2, bids have been received for small aircraft operations (less than 20-seaters) for Bellary and Kolar airstrips.

The State Government of Karnataka has to consent and confirm the availability of land for the development of these airports.

Additionally, following water aerodromes are available in the UDAN scheme document for bidding; Byndoor (Udupi) Karnataka;

Ganeshgudi (Supa Dam Reservoir)

Kabini Dam Reservoir

Kali River estuary (Karwar) Karnataka

Malpe (Udupi) Karnataka

Mangaluru (Dakshina Kannada)

Sigandoor (Linganamakki Dam Reservoir)

Under UDAN 5.5, bids have been received for seaplane operations from Mangaluru (Dakshina Kannada) (WA) and Kabini Dam Reservoir (W) in Karnataka. Letters of Intent (Lols) have been issued for seaplane routes connecting to these water aerodromes.

तेल और गैस उत्पादन से प्राप्त रॉयल्टी भुगतान

4760. श्रीमती विजयलक्ष्मी देवी:

क्या पेट्रोलियम और प्राकृतिक गैस मंत्री यह बताने की कृपा करेंगे कि:

(क) विगत पांच वित्तीय वर्षों में प्रत्येक वर्ष के दौरान विभिन्न राज्य सरकारों द्वारा तेल और गैस उत्पादन से प्राप्त रॉयल्टी भुगतान का ब्यौरा क्या है; और

(ख) विगत पांच वित्तीय वर्षों में प्रत्येक वर्ष के दौरान तेल और गैस के उत्पादन और बिक्री के माध्यम से तेल और अन्य कंपनियों द्वारा राज्य सरकारों को भुगतान किए गए मूल्यवर्धित कर (वैट) तथा वस्तु एवं सेवा कर (जीएसटी) का ब्यौरा क्या है?

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री; तथा पर्यटन मंत्रालय में राज्य मंत्री (श्री सुरेश गोपी):

(क) और (ख): विगत पांच वित्तीय वर्षों में प्रत्येक वर्ष के दौरान विभिन्न राज्य सरकारों द्वारा तेल और गैस उत्पादन से प्राप्त रॉयल्टी भुगतान और कच्चे तेल और गैस के उत्पादन और बिक्री के माध्यम से तेल और अन्य कंपनियों द्वारा राज्य सरकारों को भुगतान किए गए मूल्य संवर्धित कर (वैट)/बिक्री कर का ब्यौरा संलग्न **विवरण** में दिया गया है। कच्चे तेल और प्राकृतिक गैस के उत्पादन और बिक्री वस्तु एवं सेवा कर (जीएसटी) के तहत शामिल नहीं किया जाता है।

विवरण

पिछले पांच वित्तीय वर्षों के दौरान कच्चे तेल और गैस उत्पादन से विभिन्न राज्य सरकारों द्वारा प्राप्त रॉयल्टी भुगतान :-

(करोड़ रुपये में)

राज्य	2020-21	2021-22	2022-23	2023-24	2024-25 (पी)
आंध्र प्रदेश	111.56	172.16	349.7	320.89	364.57
अरुणाचल प्रदेश	8.94	13.77	21.33	24.85	29.39
असम	1432.08	2475.63	3977.2	3672.33	3766.01
गुजरात	1522.44	2509.53	3830.12	3450.19	3330.15
झारखंड	0.13	0.32	0.71	0.33	11
मध्य प्रदेश	38.93	42.95	140.18	95.31	86.2
राजस्थान	3791.09	7932.45	8899.28	4406.43	3470.33

तमिलनाडु	187.66	291.45	528.02	408.51	409.57
त्रिपुरा	85.75	87.25	167.71	150.66	114.76
पश्चिम बंगाल	0.03	0.02	-	-	0.01

स्रोत: पेट्रोलियम योजना एवं विश्लेषण प्रकोष्ठ (पीपीएसी), पी: अनंतिम

पिछले पांच वित्तीय वर्षों के दौरान कच्चे तेल और गैस के उत्पादन और बिक्री के माध्यम से तेल और अन्य कंपनियों द्वारा राज्य सरकारों को भुगतान किया गया मूल्य वर्धित कर (वैट)/बिक्री कर

(करोड़ रुपये में)

राज्य/केंद्र शासित प्रदेश	2019-	2020-	2021-	2022-	2023-24
कच्चे तेल पर वैट/बिक्री कर					
आंध्र प्रदेश	16	10	17	23	29
असम	620	419	767	1112	1034
गुजरात	714	476	831	1147	1063
महाराष्ट्र	1356	890	1391	1983	1797
राजस्थान	0	0	0	1	1
तमिलनाडु	66	47	77	79	133
पश्चिम बंगाल	-	0	0	0	0
प्राकृतिक गैस पर वैट/बिक्री कर					
आंध्र प्रदेश	267	175	226	622	591
असम	236	119	127	437	454
बिहार	1	5	25	313	584
चंडीगढ़	0	1	3	6	8
दादरा नगर हवेली और दमन और दीव	1	1	2	3	2
दिल्ली	15	13	20	55	57
गोवा	0	0	1	179	174
गुजरात	2636	2157	3433	6670	5216
हरियाणा	149	89	201	386	348
हिमाचल प्रदेश	1	1	2	3	2
झारखंड	1	1	10	161	386
कर्नाटक	-	-	0	2	6
केरल	23	37	19	22	15
मध्य प्रदेश	162	119	318	636	711
महाराष्ट्र	659	412	851	869	652
ओडिशा	0	2	3	7	135
पूदुचेरी	-	-	-	0	0
पंजाब	33	58	113	200	194
राजस्थान	436	425	671	1059	1129

तमिलनाडु	120	108	216	391	501
तेलंगाना	9	4	12	24	45
त्रिपुरा	150	205	210	36	33
उत्तर प्रदेश	2171	1572	2121	4304	4034
उत्तराखंड	14	8	18	28	30
पश्चिम बंगाल	0	0	128	278	336

स्रोत: आईपीएनजी सांख्यिकी 2023-24, पी: अनंतिम

टिप्पणी: इसमें पेट्रोल, डीजल, सीएनजी, पीएनजी जैसे पेट्रोलियम उत्पादों की बिक्री पर राज्य सरकारों द्वारा एकत्रित वैट/जीएसटी शामिल नहीं है।

MANDATORY INSTALLATION OF FGD SYSTEMS

4761. SHRI SUKHDEO BHAGAT:

Will the Minister of **POWER** be pleased to state:

- (a) whether only about 5 per cent of India's coal-based thermal power capacity had Flue Gas Desulphurisation (FGD) systems installed as on 2023 according to recent date of the Government and if so, the details thereof;
- (b) whether Eastern India had zero compliant plants despite norms set years ago and if so, the details thereof;
- (c) the reasons for which the Government is still delaying mandatory Sulphur Dioxide (SO₂) control in the majority of Thermal Power Plants thereby putting public health at risk; and
- (d) the time by which the enforcement is likely to be made universal rather than postponing deadlines with minimal penalty structures?

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):

(a) to (d): Ministry of Environment, Forest and Climate Change (MoEF&CC) notified emission standards [including Sulphur Dioxide (SO₂)] for coal / lignite based Thermal Power Plants (TPPs) vide its Notification dated 07.12.2015. Further, MoEF&CC vide Notification dated 31.03.2021 prescribed categorization of TPPs into three categories i.e. Category A, B and C for compliance of the emission standards. Accordingly, TPPs were classified as follows:

Sl. No.	Category	Location/Area	No. of TPPs	No. of Units	Capacity (MW)
1	Category A	Within 10 km radius of National Capital Region or cities having million plus population	17	66	20,577
2	Category B	Within 10 km radius of Critically Polluted Areas or Non-attainment cities	25	72	24,057
3	Category C	Other than those included in category A and B	149	462	1,66,885.5
Total			191	600	2,11,519.5

Note: As per 2011 census of India

To meet the SO₂ emission norms, Flue Gas Desulphurization (FGDs) systems are being installed in coal/lignite based TPPs.

The SO₂ emission standards prescribed in MoEF&CC Notification dated 07.12.2015 have been reviewed by the Central Government taking into

consideration the various representations received regarding exemption or relaxation in timelines of these standards due to limited availability of technology providers, its techno-economic feasibility, negative impact of COVID-19 pandemic on supply chain, price escalation due to high demand and low supplies, low SO₂ concentration in ambient air and heavy burden on consumers due to increase in electricity price etc.

Besides the above, the scientific studies conducted by independent research institutions regarding effectiveness & rationale behind these standards and its role in overall ambient air pollution of the region were also considered to evaluate the need of universal applicability and enforcement of these standards.

In view of above, MoEF&CC has issued a Notification on 11.07.2025 regarding applicability of SO₂ emission standards for TPPs along with timelines and its details are given below:

- (i) TPPs declared to retire before 31.12.2030 shall not be required to meet specified standards for SO₂ emissions in case such plants submit an undertaking to Central Pollution Control Board (CPCB) and Central Electricity Authority (CEA) for exemption on ground of retirement of such plant;
- (ii) the existing and under commissioning Category A TPPs shall comply with SO₂ emission standards by 31.12.2027. Other Category A plants

to be commissioned after 31.12.2027 will operate only after ensuring compliance of these standards;

- (iii) for all Category B Plants or Units, whether existing or upcoming, the applicability of SO₂ emission standards, shall be decided by the Central Government based upon recommendations of the Expert Appraisal Committee in charge of thermal Power Projects as per the procedure laid in the notification dated 11.07.2025;
- (iv) the SO₂ emission standards shall not be applicable to all Category-C TPPs subject to compliance of stack height criteria notified by MoEF&CC on 30.08.1990 and the timeline for compliance of stack height criteria is 31.12.2029.

The above category wise applicability of SO₂ emission standards in TPPs have been decided based on detailed scientific studies and analysis of ambient SO₂ concentrations across the country, including areas near TPPs.

Further, in case of non-compliance beyond the specified timelines, MoEF&CC has prescribed the following Environmental Compensation on non-retiring TPPs:

Non-Compliant operation beyond the Timeline	Environmental Compensations (Rs. Per unit electricity generated)
0-180 days	0.20
181-365 days	0.30
366 days and beyond	0.40

Till 31.12.2023, FGDs could be installed in 24 Units (10,600 MW).

As of now, FGDs have been installed in 57 Units of various TPPs across the country. Out of these, 11 FGDs (in the States: Jharkhand-03, Odisha-02 and West Bengal-06) have been installed in the TPPs located in Eastern region of India.

UTILISATION OF FUNDS FOR THE EMPOWERMENT OF STS

4762. SHRI VIJAY KUMAR HANSDAK:

DR. THOL THIRUMAAVALAVAN:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the total funds allocated and utilised for the empowerment/development of STs, particularly in proportion to their population along with the physical targets planned and achieved under various schemes since 2014, year-wise;
- (b) whether the allocated funds have been fully utilised by the Union and State Governments, if so, the details thereof and if not, the reasons therefor;
- (c) whether it is a fact that funds allocated for the welfare of STs have been diverted for other purposes and if so, the details thereof;
- (d) whether the Government proposes to create a non-divertible and non-lapsable pool of resources exclusively for ST development; and
- (e) if so, the details thereof and if not, the reasons therefor

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a) and (b): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration in the country. Besides Ministry of Tribal Affairs, 41 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile of Union Budget document.

An online monitoring system has been put in place by the Ministry of Tribal Affairs with web address: <https://stcmis.gov.in> for monitoring of DAPST funds. The framework captures data directly from Public Finance Management System (PFMS) and enables MoTA to see the expenditure vis-a-vis allocations of different Ministries/Departments under DAPST. State wise releases made by the obligated Ministries/Depts is also available on the STCMIS portal.

State Governments are also supposed to earmark TSP funds with respect to the total Scheme allocation, in proportion to ST population (Census 2011) in the State. The details of allocation and expenditure for TSP by States/UTs out of their own funds are available at <https://statetsp.tribal.gov.in>.

Further, Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the Scheduled Tribes (STs) in the country. The details of these schemes and the funds released by the Ministry are given in the enclosed **Statement**.

(c) to (e): For proper accounting and monitoring and to ensure their non-divertibility to any other scheme, funds allocated under DAPST are shown by all the obligated Ministries/Depts under the minor head '796' below the functional major Head/Sub-Major Heads in their 'Detailed Demands for Grants'.

Ministry of Tribal Affairs (MoTA) convenes meetings with obligated Ministries/Departments from time to time to review the implementation of guidelines, allocation and expenditure of DAPST funds. The concerned officers of all major schemes of the obligated Ministries/Departments are requested to attend these meetings for proper and meaningful discussions. Allocation, expenditure, and implementation of individual schemes with DAPST allocation are discussed in the review meetings. The obligated Ministries/Departments are urged to adhere to the norms prescribed by NITI Aayog for allocation of DAPST funds under the schemes which provide specific benefits to the STs and the obligated Ministries/Departments are urged to ensure full and effective utilization of the allocated funds through regular correspondence. An online monitoring system has been put in place by the Ministry with web address: <https://stcmis.gov.in> for monitoring of DAPST funds.

STATEMENT

Brief details of major schemes/programmes being implemented by the Ministry of Tribal Affairs in the country:

(i) Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DAJGUA): Hon'ble PM launched Dharti Aaba Janjatiya Gram Utkarsh Abhiyan on 2nd October, 2024. The Abhiyan comprises of 25 interventions implemented by 17-line Ministries and aims to saturate infrastructural gaps in 63,843 villages, improve access to health, education, Anganwadi facilities and providing livelihood opportunities benefiting more than 5 crore tribals in 549 districts and 2,911 blocks in 30 States/UTs in 5 years. The Abhiyan has total budgetary outlay of Rs.79,156 Cr (Central share: ₹56,333 Cr and State share: ₹22,823 Cr).

(ii) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): Government has launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) on 15th November 2023, which is celebrated as Janjatiya Gaurav Divas. The mission with financial outlay of around Rs.24,000 Crore aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in time bound manner in 3 years.

(iii) Pradhan Mantri Janjatiya Vikas Mission (PMJVM): The Ministry of Tribal Affairs is implementing the Pradhan Mantri Janjatiya Vikas Mission (PMJVM),

which has been designed through the merger of two existing schemes for the promotion of tribal livelihood, i.e., “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP” and “Institutional Support for Development and Marketing of Tribal Products/Produce”.

The scheme envisages fixation and declaration of Minimum Support Price for the selected MFP. Procurement and Marketing operation at pre-fixed MSP will be undertaken by the designated State Agencies in the event of the prevailing market price of the particular MFP item falling below the stipulated MSP. Simultaneously other medium and long-term issues like sustainable collection, value addition, infrastructure development, knowledge base expansion of MFP and market intelligence development will also be addressed.

(iv) Eklavya Model Residential Schools (EMRS): Eklavya Model Residential School (EMRS) was started in the year 2018-19 to provide quality education at par with Navodaya Vidyalaya to the tribal children in their own environment. Under the new scheme, Government decided to establish 440 EMRSs, one EMRS in every block having more than 50% ST population and at least 20,000 tribal persons (as per census 2011). 288 EMRS schools were initially funded under Grants under Article 275(1) of the Constitution, which are being upgraded as per the new model.

Accordingly, Ministry has set the target to set up total of 728 EMRSs benefiting around 3.5 lakh ST students across the country.

(v) Grants under Article 275(1) of the Constitution: Under the Proviso to Article 275(1) of Constitution, Grants are released to States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.

(vi) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.

(vii) Pre-Matric Scholarships to ST students: The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States

except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

(viii) Post Matric Scholarship to ST students: The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

(ix) National Overseas Scholarship for ST students: It is a Central Sector Scheme of Ministry of Tribal Affairs under which scholarships are given to the meritorious Schedule Tribe (ST) students for pursuing higher education in top 1000 ranked (as per latest QS world ranking) Institutes/Universities abroad. This scheme is started from year 1954-55. The Scheme is implemented through the Indian

Embassies/Missions abroad, Ministry of External Affairs. Twenty awards are given every year. ST students with annual family income not exceeding Rs.6.0 lakhs are eligible to apply for the Scholarship under the Scheme.

(x) National Fellowship &Scholarship for Higher Education of ST students:

(a) National Scholarship– (Top class) Scheme [Graduate level]: The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 265 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.

(b) National Fellowship for ST students: 750 fellowships are provided to ST students each year for pursuing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.

(xi) Support to Tribal Research Institutes (TRIs): Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn't exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI's to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation,

maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of Apex Committee.

Year-wise funds allocations by the Ministry under these schemes/programmes is as follows:

(₹ in crores)

SN	Schemes	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25 (P)
1	Grants under proviso to Article 275(1) of the Constitution	1126.13	1392.27	1265.81	1509.4	1814.99	2661.41	799.7	923.25	976.49	1172.1	1170.57
2	Special Central Assistance to Tribal Sub-Scheme/Pradhan Mantri Adi Adarsh Gram Yojana#	1039.99	1132.17	1195.02	1348	1345	1345.62	816.49	781.52	1351.86	149.93	126.19
3	Administrative Costs To States/UTs	--	--	--	--	--	--	--	--	4	8.41	16.09
4	PM JANMAN										100.00	99.68
5	Development of PVTGs	180.00	213.54	339.06	239.49	250.00	249.99	140.00	160.00	137.18	0.00	73.09
6	NSTFDC	154.97	176.60	230.63	270.72	293.32	285.37	367.90	272.92	299.29	351.65	373.28
7	GRANT IN AID TO VOLUNTARY ORGANIZATIONS WORKING FOR	82.2	75.05	120	119.94	114	94.85	59.5	89.25	109.25	120.84	175

	THE WELFARE OF SCHEDULED TRIBES'											
8	Eklavya Model Residential Schools (EMRS)							922.39	1297.54	1970.56	2304.95	4053.87
9	Post Matric Scholarship for STs		857.15	1555.67	1463.87	1647.53	1862.65	1830.14	2257.72	1965	2668.83	2598.34
10	Pre-Matric Scholarship (classes IX & X)		228.69	84.17	294.08	311.5	439.99	248.9	394.14	357.3	308.6	163.69
11	National Fellowship and Scholarship for Higher Education of ST Students		46.91	80	99.72	99.98	100	120	120	145	230	240
12	National Overseas Scholarship for ST students		0.39	0.39	1	2	2	4.76	4.95	4	7	6

Note: - #The Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) was implemented till 2020–21, and thereafter, from 2021–22 to 2024–25, it has been implemented as the Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)

(P): Provisional

Fund released under scholarship schemes in 2014-15 (₹ in crores)		
Sl. No.	Name of the Scheme	2014-15
		Actual Expenditure
1	Post Matric Scholarship for STs	721.01
2	Upgradation of Merit	0
3	Pre- Matric Scholarship (Classes IX & X)	200.7
4	Top Class Education for STs	18.49
5	Rajiv Gandhi National Fellowship	0
6	National Overseas Scholarship for ST students	0.99

Year-wise No of beneficiaries under schemes/programmes is as follows:

SN	Schemes	2014-15	2015-16	2016-17	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25 (P)
1	EMRSs (No of Students Enrolled)							92075	105463	113275	123841	138336
2	Voluntary Organizations Working for the Welfare of Scheduled Tribes (No of beneficiaries)	885546	634119	944281	866972	906719	1174913	975493	1012723	1181656	1510564 (P)	730500
3	NSTFDC (No of beneficiaries)	29655	92824	107026	42369	70764	120831	169539	165101	72992	95142	88758
4	Pre-Matric Scholarship for ST students (Class IX and X) (No of beneficiaries)	1213318	1262068	1129426	1430568	1449239	1455356	1439930	1377713	1003157	929767	910043
5	Post Matric Scholarship for ST students (Class XI and above) (No of beneficiaries)	2037596	2056397	1870731	1932627	1967029	2060538	2005696	2344407	2269112	2064437	1816293
6	National Scholarship	688	1013	510	1958	1983	1914	2449	2751	2828	5429	7013

21.08.2025

868

	Scheme for Higher Education of ST Students (Top Class) (No of beneficiaries)											
7	National Fellowship Scheme for Higher Education of ST Students (No of beneficiaries)	1158	1405	2193	2226	2518	2552	2625	2693	2938	2975	2698
8	National Overseas Scholarship for ST students (No of beneficiaries)	7	5	9	14	21	29	30	46	44	65	58

(P): Provisional

हर घर नल से जल योजना के तहत हो रही पानी की बर्बादी

4763. श्री सुधाकर सिंह:

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

- (क) हर घर नल से जल योजना के अंतर्गत ग्रामीण क्षेत्रों में कितनी मात्रा में पानी बर्बाद हो रहा है;
- (ख) उक्त दूषित पानी के निपटान के लिए क्या व्यवस्था की गई है;
- (ग) क्या जल निपटान प्रणाली की कमी के कारण जल जनित नई समस्याएं उत्पन्न हो रही हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (घ) क्या सरकार ने ग्रामीण क्षेत्रों में जल निपटान के लिए कोई विशेष योजना शुरू की है या कोई प्रावधान किया है;
- (ङ) यदि हां, तो तत्संबंधी ब्यौरा क्या है और देश में, विशेषकर बिहार में, अब तक क्रियान्वित ऐसी योजनाओं के नाम क्या हैं;
- (च) इसके अंतर्गत प्रदान की गई सुविधाओं का ब्यौरा क्या है और अब तक कितनी धनराशि व्यय की गई है; और
- (छ) क्या सरकार भविष्य में इस संबंध में कोई एकीकृत योजना शुरू करने का विचार रखती है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

जल शक्ति मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री वी. सोमन्ना):

- (क) से (छ): पेयजल राज्य का विषय है और पेयजल आपूर्ति स्कीमों/परियोजनाओं की आयोजना, अनुमोदन और कार्यान्वयन का अधिकार राज्य सरकार में निहित है। जल जीवन मिशन (जेजेएम) के तहत, पेयजल और स्वच्छता विभाग राज्यों तथा संघ राज्य क्षेत्रों को उनकी पेयजल आपूर्ति स्कीमों को कार्यान्वित करने के लिए नीतिगत मार्गदर्शन, वित्तीय और तकनीकी सहायता प्रदान करता है।

जल राज्य का विषय होने के कारण, जल संसाधनों के संवर्धन, संरक्षण और कुशल प्रबंधन के लिए कदम मुख्य रूप से संबंधित राज्य सरकारों द्वारा उठाए जाते हैं। जल जीवन मिशन के अंतर्गत, पेयजल स्रोतों के विकास/सुदृढ़ीकरण/संवर्धन; तथा ग्राम अवस्थित जल आपूर्ति अवसंरचना के सृजन के अलावा भरोसेमंद भू-जल स्रोतों से रहित पानी की कमी वाले, सूखा प्रवण और मरुभूमि क्षेत्रों में जल के थोक अंतरण, शोधन एवं वितरण प्रणालियों के लिए अवसंरचना हेतु भी प्रावधान किए गए हैं।

जल संकट वाले क्षेत्रों के गाँवों में, बहुमूल्य ताजे पानी को बचाने के लिए, बिहार सहित सभी राज्यों को दोहरी पाइपगत जल आपूर्ति प्रणाली वाली नई जल आपूर्ति योजना बनाने के लिए प्रोत्साहित किया जा रहा है, अर्थात् एक पाइप में ताजा पानी की आपूर्ति और दूसरे पाइप में गैर-पीने योग्य/बागवानी/शौचालय फ्लशिंग के लिए शोधित ग्रेवाटर/अपशिष्ट पानी की आपूर्ति। इसके अलावा, इन क्षेत्रों के परिवारों के नल में लगने वाली जाली का उपयोग करने के लिए प्रोत्साहित किया जाना है, जिससे उनके घर के अंदर इस्तेमाल होने वाले कई नलों में इस जाली के लगने से पानी की काफी बचत होगी।

इसके अलावा, स्वच्छ भारत मिशन (ग्रामीण) [एसबीएम-जी] चरण II के तहत, ग्रेवाटर के शोधन और पुनः उपयोग को प्रोत्साहित करने तथा सहायता करने के लिए कई पहलें कार्यान्वित की जा रही हैं। इनमें कम लागत वाले, विकेंद्रीकृत पारिवारिक और सामुदायिक-स्तर के विकल्प जैसे सोख गड्ढे, लीच पिट और मैजिक पिट शामिल हैं, जो भूजल पुनर्भरण में योगदान देने के साथ-साथ विविध प्रकार की मिट्टी और गांवों में जगह की उपलब्धता के अनुकूल हैं। ताजा पानी की मांग को कम करने के लिए किचन गार्डन में सीधे पुनः उपयोग के लिए ग्रेवाटर को भी बढ़ावा दिया जाता है। सामुदायिक स्तर पर, लीच पिट, अपशिष्ट स्थिरीकरण तालाब, निर्मित आर्द्रभूमि, फाइटो रिड, विकेंद्रीकृत अपशिष्ट जल शोधन प्रणाली (डीईडब्ल्यूएटीएस), और मृदा जैव प्रौद्योगिकी (एसबीटी) जैसे समाधानों को जनसंख्या कवरेज, भूमि उपलब्धता और स्थानीय भूगोल के आधार पर अपनाने के लिए बढ़ावा दिया जाता है। ऐसी

प्रणालियों से शोधित पानी का सिंचाई, भू-परिदृश्य, फलशिंग, निर्माण, भूजल पुनर्भरण, जलीय कृषि और अन्य ग्रामीण प्रयोगों के लिए सदुपयोग किया जा सकता है।

उत्तर प्रदेश में जल जीवन मिशन

4764. श्री राकेश राठौर:

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

(क) उत्तर प्रदेश के ग्रामीण क्षेत्रों में जल जीवन मिशन (जेजेएम) के अंतर्गत नल से जल कनेक्शन प्रदान किए गए घरों की जिला-वार संख्या कितनी है;

(ख) उत्तर प्रदेश में जेजेएम के अंतर्गत निर्धारित किए गए विशिष्ट लक्ष्य क्या हैं;

(ग) क्या सरकार ने उक्त लक्ष्यों से पिछड़ने का कोई आकलन किया है और यदि हाँ, तो कितनी कमी पाई गई है; और

(घ) उत्तर प्रदेश के प्रत्येक जिले के ग्रामीण क्षेत्रों में उचित सड़क संपर्क और सुलभ जल आपूर्ति सुनिश्चित करने के लिए सरकार द्वारा क्या कदम उठाए गए हैं/उठाए जा रहे हैं?

जल शक्ति मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री वी. सोमन्ना):

(क): भारत सरकार अगस्त 2019 से राज्यों/संघ राज्य क्षेत्रों की भागीदारी से देश भर के सभी गांवों में प्रत्येक ग्रामीण परिवार हेतु नल जल आपूर्ति का प्रावधान करने के लिए केंद्रीय प्रायोजित योजना जल जीवन मिशन (जेजेएम) – हर घर जल कार्यान्वित कर रही है।

मिशन की शुरुआत में, केवल 3.23 करोड़ (16.71%) ग्रामीण परिवारों के पास नल जल कनेक्शन होने की सूचना थी। केंद्र और राज्यों/संघ राज्य क्षेत्रों दोनों के सामूहिक प्रयासों से जल जीवन मिशन (जेजेएम) – हर घर जल के तहत लगभग 12.45 करोड़ और ग्रामीण परिवारों को नल जल कनेक्शन प्रदान किए गए हैं। इस प्रकार, 19.08.2025 तक, देश के 19.36 करोड़ ग्रामीण परिवारों में से 15.68 करोड़ (81.02%) से अधिक परिवारों के पास उनके घरों में नल जल आपूर्ति होने की सूचना है।

उत्तर प्रदेश राज्य द्वारा सूचित किए गए अनुसार, उत्तर प्रदेश में 2.67 करोड़ ग्रामीण परिवारों में से, 15 अगस्त 2019 को 5.16 लाख (1.93%) नल जल कनेक्शनों से शुरू करके, 19 अगस्त 2025 तक 2.41 करोड़ (90.34%) नल जल कनेक्शन प्रदान किए गए हैं, जिनमें से 2.36 करोड़ नल कनेक्शन जल जीवन मिशन के तहत प्रदान किए गए हैं। जल जीवन मिशन के तहत उत्तर प्रदेश में प्रदान किए गए नल जल कनेक्शनों का जिला-वार विवरण <https://ejalshakti.gov.in/jimreport/JJMIndia.aspx> पर उपलब्ध है।

(ख): उत्तर प्रदेश राज्य ने सूचित किया है कि जेजेएम दिशानिर्देशों के अनुसार राज्य के प्रत्येक ग्रामीण परिवार को पाइपगत जलापूर्ति योजना के अंतर्गत कवर किया जाना है। उत्तर प्रदेश में शत-प्रतिशत परिवारों को वर्ष 2028 तक कार्यशील पारिवारिक नल कनेक्शन उपलब्ध कराने का लक्ष्य रखा गया है।

(ग): पेयजल राज्य का विषय होने के कारण पेयजल आपूर्ति स्कीमों की आयोजना, डिजाइन, अनुमोदन एवं कार्यान्वयन राज्य/संघ राज्य क्षेत्र करते हैं। भारत सरकार तकनीकी और वित्तीय सहायता प्रदान करके राज्यों/संघ राज्य क्षेत्रों के प्रयासों में मदद करती है।

उत्तर प्रदेश राज्य ने सूचित किया है कि जेजेएम के तहत उत्तर प्रदेश में उल्लिखित लक्ष्यों को प्राप्त करने में और नल जल कनेक्शन प्रदान करने में सरकार द्वारा सामना की जा रही मुख्य समस्याओं तथा चुनौतियों में बड़े पैमाने पर कार्य, सीमित समय-सीमा, विभागों में समन्वय का अभाव, बुंदेलखंड और विंध्य क्षेत्र में कठिन भूभागों और भू-तकनीकी परिस्थितियां, कोविड-19 महामारी, पर्याप्त निधि की अनुपलब्धता, देश भर में एक समय पर शुरू हुए जेजेएम कार्य के कारण समय पर सामग्री की अनुपलब्धता, जनशक्ति और मशीनरी की कमी शामिल हैं।

(घ): जल राज्य का विषय होने के कारण राज्यों को पेयजल आपूर्ति स्कीमों की आयोजना, डिजाइन, अनुमोदन, कार्यान्वयन और संचालन एवं रखरखाव का अधिकार प्रदान किया गया है। इस प्रकार, जल जीवन मिशन के अंतर्गत शुरू की गई ग्रामीण जल आपूर्ति स्कीमों के कार्यान्वयन की जिम्मेदारी

राज्य/संघ राज्य क्षेत्र सरकारों की होती है, जिसमें अन्य बातों के साथ-साथ उन सड़कों की मरम्मत अथवा नवीकरण करना शामिल है जो जल आपूर्ति पाइपलाइन बिछाते समय प्रभावित होती हैं और जल जीवन मिशन के अंतर्गत उपलब्ध निधियों का उपयोग इसके लिए किया जा सकता है। इसके अतिरिक्त, ग्रामीणों को होने वाली किसी कठिनाई से बचाने के लिए राज्यों को सलाह दी गई है कि वे ग्रामीण जल योजनाओं को इस प्रकार से शुरू करें कि सड़कों/राजमार्गों जैसी अवसंरचना को न्यूनतम क्षति हो और जल आपूर्ति प्रणालियों के लिए पाइपलाइन बिछाते समय क्षति होने पर सड़कों/राजमार्गों को तत्काल ठीक किया जाए।

उत्तर प्रदेश राज्य ने सूचित किया है कि राज्य में 19.08.2025 तक 5,17,725 किलोमीटर लंबी पाइपलाइन बिछाई जा चुकी है। काम के दौरान 1,96,877 किलोमीटर लंबी विभिन्न प्रकार की सड़कों को तोड़ा गया है, जिनमें से 1,90,710 किलोमीटर लंबी सड़कों को पहले ही ठीक किया जा चुका है। शेष सड़कों को आंशिक रूप से ठीक करके इन्हें मोटर चलाने योग्य बनाया गया है और पाइप बिछाने तथा हाइड्रोटेस्टिंग के बाद सड़कों को पूरी तरह से ठीक कर दिया जाएगा।

देश के सभी ग्रामीण परिवारों हेतु नल जल कनेक्शन के प्रावधान में तेजी लाने के लिए, जमीन स्तर पर जेजेएम के कार्यान्वयन की गति में तेजी लाने हेतु ठोस प्रयास किए गए हैं। इनमें नियमित आधार पर राज्य सरकारों के साथ उच्च स्तरीय संयुक्त समीक्षा बैठकें आयोजित करना और विभाग से बहु-विषयक टीमों का दौरा करना शामिल है ताकि उन क्षेत्रों का उल्लेख किया जा सके जहाँ समयबद्ध तरीके से सभी परिवारों को नल जल आपूर्ति का प्रावधान करने हेतु कार्यान्वयन में तेजी लाने के लिए ध्यान देने की आवश्यकता है। पारदर्शिता और प्रभावी निगरानी लाने के लिए, एक ऑनलाइन 'जेजेएम डैशबोर्ड' बनाया गया है, जो राज्य/संघ राज्य क्षेत्र, जिला और गांव-वार प्रगति के साथ-साथ ग्रामीण घरों में नल जल आपूर्ति के प्रावधान की स्थिति प्रदान करता है।

ESTABLISHMENT OF IRRADIATION FACILITY IN PEDDAPALLIA**4765. SHRI VAMSI KRISHNA GADDAM:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether the Union Government has any plans to fund and establish an irradiation facility in Peddapalli district of Telangana to enhance the shelf life and export quality of perishable agricultural products such as fruits and vegetables and if so, the details thereof and if not, the reasons therefor;
- (b) whether there is any proposal to develop cold storage units and refrigerated transport infrastructure in Peddapalli to support the storage and export of perishable items such as milk, eggs and vegetables, if so, the details thereof and if not, the reasons therefor; and
- (c) the expected timeline and implementation framework for these projects including the details of partnerships with private players or the State Government?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):

(a): The Ministry of Food Processing Industries (MoFPI) does not set up irradiation facilities on its own under the component scheme- Integrated Cold Chain and Value Addition Infrastructure (Cold Chain scheme) of the Central Sector umbrella scheme- Pradhan Mantri Kisan Sampada Yojana (PMKSY). As per extant Cold Chain scheme guidelines dated 06.08.2024 specifically framed for setting up of

multi product food irradiation units, financial assistance in the form of grants-in-aid/subsidy is provided for setting up of either standalone or integrated multi product food irradiation units @35% of the eligible project cost in general areas and @ 50% in case of difficult areas and the proposals from SC/ST, FPOs and SHGs subject to maximum grants-in-aid/ subsidy of Rs.10.00 crore per project. As Cold Chain scheme is demand driven and being implemented across the country, no State-wise or district - wise or region-wise allocation of funds including for Peddapalli district of Telangana is made. An Expression of Interest has been floated and is open for inviting proposals from eligible entities seeking financial support for setting up of multi product food irradiation units from across the country including Peddapalli district of Telangana.

(b): MoFPI does not set up food processing projects on its own under any of the component schemes of PMKSY. However, financial support in the form of grants-in-aid/ subsidy is provided for setting up of food processing projects. Further, no standalone cold storage and refrigerated transport infrastructure are supported under PMKSY. However, in the individual cold chain projects supported under Cold Chain scheme, cold storage and refrigerated transport infrastructure are considered as the eligible items for providing grants-in-aid/subsidy. As Cold Chain scheme is demand driven and being implemented across the country, no State-wise or district –wise or region-wise allocation of fund including for Peddapalli district of Telangana is made. Expression of Interest is floated for inviting proposals

from eligible entities seeking financial support for setting up of cold chain projects from across the country including Peddapalli district of Telangana.

(c): The prescribed timelines for completion of cold chain projects and multi product food irradiation units are 24 months in case of general areas and 30 months in case of difficult areas as per the extant Cold Chain scheme guidelines dated 22.05.2025 and 06.08.2024 respectively. Any individual/ Central & State PSU/ Joint Venture/ NGO/ Cooperative/Self Help Group/ Farmer Producer Organisation (FPO)/ Farmer Producer Company (FPC)/ Public & Private Sector Companies/ Limited Liability Partnership (LLP) / partnership firm and proprietorship firm are the eligible entities to avail benefit under Cold Chain scheme.

DEMOGRAPHIC DATA UNDER PM SVANIDHI SCHEME

4766. ADV. CHANDRA SHEKHAR:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government has noted that the enhanced PM SVANidhi scheme announced in the Union Budget 2025-26 does not include demographic data on Scheduled Castes, Scheduled Tribes and Other Backward Classes beneficiaries thereby risking unequal access to the scheme;
- (b) if so, the details thereof;
- (c) whether the Government proposes to establish data-driven monitoring systems to track and address such disparities and if so, the details thereof; and

- (d) whether such measures will be aligned with the World Bank's priorities for an inclusive financial system and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

- (a) to (d): The restructuring of the PM SVANidhi scheme has not been approved yet.

REPAIR OF BHAKRA CANAL SYSTEM

4767. KUMARI SELJA:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the measures being planned/undertaken by the Government to ensure uninterrupted and equitable water supply to Haryana in future;
- (b) whether the Government has assessed the damage caused to farmers and local residents in Haryana due to reduction in water supply and if so, the details thereof along with the compensation, if any, provided/to be provided in this regard; and
- (c) the steps taken/being taken to prevent recurrence of such issues in future and to ensure timely maintenance and repair of the Bhakra Canal system?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

- (a) and (c): Irrigation water in Haryana is supplied through three main systems: WJC System and Bhakra System i.e. Tail BML System & BML-Barwala Link

System. Haryana Government prepares Rotational Programme keeping in view the availability of water, irrigation requirements of different areas and the need to provide assured supplies up to the tail end farmers. All the channels in Haryana under the Bhakra Canal System are operated strictly as per the approved Rotational Programme of the Haryana Government, in order to ensure equitable and judicious distribution of water to all stakeholders. Routine inspection, timely repair and rehabilitation of the channels and other structures, are carried out by Haryana Government from time to time to avoid any disruption in supplies. Also, critical spots are identified and repaired in BML and Narwana Branch canal by doing joint inspection by Punjab and Haryana authorities before onset of Monsoon season.

Further, a committee under the Chairmanship of Member (Irrigation), BBMB has been constituted comprising members from partner states, Central Water Commission (CWC) as well as from BBMB in order to resolve/address the issue of share/distribution of water to partner states in Nangal Hydrel Channel (NHC) and Bhakra Main Line (BML) subject to safe carrying capacity.

(b): During the months of March–April, 2025, when supplies were less, the deliveries were managed by Haryana Government in accordance with the approved rotational program and priority was accorded to meet the drinking water requirements, since there was no demand for irrigation water during this period, there was no adverse impact on irrigation needs.

POST-HARVEST INFRASTRUCTURE AND COLD CHAIN EXPANSION**4768. DR. BHOLA SINGH:**

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) the current status of post-harvest infrastructure developed including cold chains, pack houses and agro-logistics hubs under Pradhan Mantri Kisan Sampada Yojana (PMKSY) and other schemes in Uttar Pradesh including Bulandshahr district;
- (b) the data on the additional storage capacity created since 2020, district-wise; and
- (c) whether any evaluation has been conducted to assess the impact of these infrastructures on price realisation for small and marginal farmers and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):

(a) and (b): Ministry of Food Processing Industries (MoFPI) does not set up food processing infrastructure on its own but provides financial assistance for setting up of food processing infrastructure in the country under the “Pradhan Mantri Kisan SAMPADA Yojana (PMKSY)” scheme. Under PMKSY standalone pack houses and cold storages are not supported. However, cold storages for captive use under PMKSY and pack houses as part of the eligible project sub component under the component scheme Operation Greens of PMKSY are supported. Assistance is also

provided for logistics such as mobile pre-cooling vans, reefer vehicle and controlled temperature/ ventilated vehicle with or without raking under PMKSY. As on 31.07.2025, a total 97 projects have been sanctioned/approved in the state of Uttar Pradesh under PMKSY, including 27 cold chain projects out of which 01 project is in Bulandshahar district, 02 Agro-processing clusters and 04 projects under Operation Greens component scheme. District-wise processing and preservation capacity created since 2020 for captive use in the state of Uttar Pradesh under PMKSY are given in the enclosed **Statement**.

(c): As per the Evaluation Study conducted and submitted to the Ministry by NABARD Consultancy Services Pvt. Ltd. (NABCONS) in 2020 on “Impact of Units Implemented under Scheme for Integrated Cold Chain and Value Addition Infrastructure assisted by Ministry of Food Processing Industries (MoFPI)”, it was highlighted that due to interventions of the Integrated Cold Chain and Value Addition Infrastructure Scheme of Ministry of Food Processing Industries, while all sectors had shown some decrease in wastages, but Fruits & Vegetables, Dairy and Fisheries sector had shown significant reduction in wastages thereby helping in providing better returns to farmers including marginal farmers in the country. Under component schemes of PMKSY till July 2025 a total of 1595 projects have been approved out of which 1148 are operational, benefitting 34,81,484 farmers throughout the country.

STATEMENT

District-wise processing and preservation capacity created since 2020, for captive use in the state of Uttar Pradesh under PMKSY					
Sr. No.	District-Name	No. of projects approved	Processing capacity (LMT/Annum)	Preservation Capacity (LMT/Annum)	Total Processing and Preservation capacity (LMT/Annum)
1	Agra	1	0.00	0.00	0.00
2	Aligarh	2	0.29	0.03	0.32
3	Barabanki	1	0.72	0.00	0.72
4	Bareilly	3	0.29	0.00	0.29
5	Bhadohi	1	0.22	0.00	0.22
6	Budaun	1	0.23	0.00	0.23
7	Bulandshar	1	0.16	0.07	0.23
8	Chandauli	1	0.04	0.00	0.04
9	Farukhhabad	1	0.00	0.01	0.01
10	Gautam Budh Nagar	1	0.60	0.00	0.60
11	Gorakhpur	1	0.38	0.00	0.38
12	Hapur	2	0.41	0.24	0.65
13	Hathras	1	0.12	0.00	0.12
14	Kanpur Dehat	3	0.37	0.00	0.37
15	Lucknow	2	0.14	0.12	0.26
16	Mathura	6	3.06	0.01	3.07
17	Meerut	1	0.29	0.10	0.39
18	Mirzapur	2	1.43	0.00	1.43
19	Pilibhit	1	0.23	0.00	0.23
20	Unnao	1	0.00	0.00	0.00
21	Varanasi	2	0.14	0.00	0.14
	Grand Total	35	9.12	0.58	9.70

ADOPTION OF EV TO REDUCE CARBON EMISSIONS**4769. SHRI G. KUMAR NAIK:**

Will the Minister of **POWER** be pleased to state:

- (a) whether the Government is aware that approximately 76 percent of India's electricity generation in Financial Year 2023-24 comes from thermal power, mainly coal, potentially offsetting the environmental benefits of Electric Vehicles (EVs) due to high carbon emissions from electricity used for charging;
- (b) if so, the measures taken/being taken by the Government to increase the share of renewable energy in India's electricity generation mix to ensure that EV adoption effectively reduces carbon emissions; and
- (c) the steps being implemented to align the growth of the EV market with the expansion of renewable energy sources such as solar and wind to ensure that advancements in green energy infrastructure support the transition to EVs and reduce the transportation sector's carbon footprint?

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):

(a): The Government is aware that coal-based power currently contributes the largest share in the country's electricity generation mix. India remains firmly committed to combating climate change while simultaneously ensuring energy security, affordability and accessibility as critical inalienable priorities to ensure

growth and development alongside the energy transition of the economy towards achieving 'Net-Zero' emissions by 2070.

In its updated Nationally Determined Contribution (NDC) submitted to the United Nations Framework Convention on Climate Change (UNFCCC) in August 2022, India has targeted to achieve about 50% of its cumulative electric power installed capacity from non-fossil fuel-based energy resources by 2030. As on 31.07.2025, the share of non-fossil fuel based installed capacity has become 50.25% of total installed generation capacity.

With the steadily increasing share of RE in the Grid and promotion of clean and efficient energy technologies, there has been significant decrease of about 7% (from 0.78 kg / KWh in 2014-15 to 0.72 Kg / KWh in 2023-24) in average carbon emission intensity of grid electricity in India.

(b): Government has taken various steps/ measures to increase the share of renewable energy in India's electricity generation mix. The details of which are given in the enclosed **Statement-I**.

(c): Government has taken several steps to align the growth of the EV which are given in the enclosed **Statement-II**.

STATEMENT-I

In order to increase the share of renewable energy in India's electricity generation mix, various steps/measures taken by government are as follows: -

- (i) Ministry of New & Renewable Energy (MNRE) has issued Bidding Trajectory for issuance of RE power procurement bids of 50 GW/annum by Renewable Energy Implementing Agencies (REIAs) from FY 2023-24 to FY 2027-28.
- (ii) Foreign Direct Investment (FDI) has been permitted up to 100 percent under the automatic route.
- (iii) Inter State Transmission System (ISTS) charges have been waived for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025, for Green Hydrogen Projects till December 2030 and for offshore wind projects till December 2032.
- (iv) To boost RE consumption, Renewable Purchase Obligation (RPO) followed by Renewable Consumption Obligation (RCO) trajectory has been notified till 2029-30. The RCO which is applicable to all designated consumers under the Energy Conservation Act 2001 will attract penalties on non-compliance. RCO also includes specified quantum of consumption from Decentralized Renewable Energy sources.
- (v) Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar, Wind, Wind-Solar Hybrid and Firm & Dispatchable RE (FDRE) projects have been issued.

- (vi) Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), PM Surya Ghar Muft Bijli Yojana, National Programme on High Efficiency Solar PV Modules, New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA), National Green Hydrogen Mission, Viability Gap Funding (VGF) Scheme for Offshore Wind Energy Projects have been launched.
- (vii) Scheme for setting up of Solar Parks and Ultra Mega Solar Power projects is being implemented to provide land and transmission to RE developers for installation of RE projects at large scale.
- (viii) Laying of new transmission lines and creating new sub-station capacity has been funded under the Green Energy Corridor Scheme for evacuation of renewable power.
- (ix) “Strategy for Establishments of Offshore Wind Energy Projects” has been issued.
- (x) To augment transmission infrastructure needed for steep RE trajectory, transmission plan has been prepared till 2032.
- (xi) Green Term Ahead Market (GTAM) has been launched to facilitate sale of Renewable Energy Power through exchanges.

(xii) To achieve the objective of increased domestic production of Solar PV Modules, the Govt. of India is implementing the Production Linked Incentive (PLI) scheme for High Efficiency Solar PV Modules. This will enable manufacturing capacity of Giga Watt (GW) scale in High Efficiency Solar PV Module.

STATEMENT-II

The steps taken by Government to align the growth of the EV market are as below:

i. Ministry of Heavy Industries (MHI) has formulated following schemes to promote the adoption of Electric Vehicles:

- PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme: PM E-DRIVE Scheme has been notified on 29th September 2024 for promotion of electric mobility and to reduce dependence of fossil fuels in the country. This scheme aims to incentivise sale of e-2W, e-3W, e-Trucks, e-Ambulances, and e-buses. The scheme also supports development of charging infrastructure and upgradation of vehicle testing agencies.
- Production Linked Incentive Scheme for Automobile and Auto Component Industry (PLI-Auto): Government on 15th September, 2021 approved PLI-Auto Scheme, for enhancing India's manufacturing capabilities for Advanced Automotive Technology (AAT) products.

- Production Linked Incentive (PLI) Scheme for manufacturing Advanced Chemistry Cells (ACC): Government on 12th May, 2021 approved PLI-ACC in order to promote manufacturing of ACC in the country. The scheme envisages to establish a cumulative ACC battery manufacturing capacity of 50 GWh.
 - Faster Adoption and Manufacturing of Hybrid and Electric Vehicles (FAME) scheme Phase-II (FAME-II): FAME-II was implemented for a period of 5 years w.e.f. 01st April, 2019. Under FAME-II, Phased Manufacturing Programme (PMP) was introduced with the objective of domestic manufacturing of electric vehicles, its assemblies/ sub-assemblies and parts/sub-parts thereby increasing the domestic value addition.
 - PM e-Bus Sewa-Payment Security Mechanism (PSM) Scheme: This Scheme notified on 28th October, 2024 and aims to support deployment of more than 38,000 electric buses. The objective of scheme is to provide payment security to e-bus operators in case of default by Public Transport Authorities (PTAs).
 - Scheme for Promotion of Manufacturing of Electric Passenger Cars in India (SPMEPCI): This scheme was notified on 15th March, 2024 to promote the manufacturing of electric cars in India.
- ii. Ministry of Power (MoP) has issued Guidelines for Installation and Operation of Electric Vehicle Charging Infrastructure-2024, dated 17th September,

2024, outline standards and protocols to create connected & interoperable EV charging infrastructure network which includes Battery Swapping/Charging stations.

iii. The following steps have been taken by Ministry of Road Transport and Highways (MoRTH) to promote adoption of Electric Vehicles (EVs) in the country:

- Notification issued vide S.O. 5333(E) dated the 18th October, 2018, has granted exemption from the requirements of permit to the battery-operated transport vehicles.
- Notification issued vide G.S.R. 525(E) dated the 2nd August, 2021 has exempted Battery Operated Vehicles from the payment of fees for the purpose of issue or renewal of registration certificate and assignment of new registration mark.
- Notification issued vide G.S.R. 302(E) dated the 18th April, 2023 to issue All India Tourist Permit for battery operated vehicles without payment of any permit fee.
- Notification issued vide G.S.R. 167(E) dated the 1st March, 2019 for retrofitment of hybrid electric system or electric kit to vehicles and their compliance standards shall be as per Automotive Industry Standards (AIS) 123.

- An advisory dated 12th August, 2020 has been issued to all States and UTs regarding sale and registration of two wheeled Electric Vehicles without batteries.

GREENFIELD AND BROWNFIELD AIRPORTS

4770. SHRI GODAM NAGESH:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the number of Greenfield and Brownfield airports sanctioned in the country during the last ten years, year and State-wise;
- (b) whether there are any new proposals under consideration for the sanction of Greenfield or Brownfield airports and if so, the details thereof, State-wise; and
- (c) whether any proposals have been submitted or approved for Telangana and if so, the details thereof including location, status of approval and timeline fixed for implementation?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) to (c): Government of India (GoI) has formulated a Greenfield Airports (GFA) Policy, 2008 for development of new Greenfield airports in the country. As per the policy, if any airport developer including the State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility

Study conducted and submit a proposal to the Central Government for 'Site Clearance' followed by 'In-Principle' approval.;

In last 10 years, In-Principle approval has been accorded for development of 10 Greenfield airports namely Dholera in Gujarat, Noida in Uttar Pradesh, Bhogapuram, Dagadharthi & Kurnool in Andhra Pradesh, Rajkot (Hirasar) in Gujarat, Itanagar (Hollongi) in Arunachal Pradesh, Parandur in Tamil Nadu, Kota in Rajasthan and Puri in Odisha.;

At present, application seeking In-Principle approval for Kottayam Greenfield Airport Project has been circulated to the Government Ministries/Departments/Organizations concerned for their observations/recommendations/No Objection. Further, no proposal has been received seeking approvals under GFA Policy for construction of Greenfield Airports in Telangana.

The Ministry of Civil Aviation has also launched the Regional Connectivity Scheme -Ude Desh ka Aam Nagrik (RCS-UDAN) on 21st October 2016 to enhance regional air connectivity and make air travel affordable for the common citizen. RCS-UDAN is an ongoing market-driven scheme wherein bidding rounds are conducted periodically to expand connectivity from unserved and underserved airports. Based on assessed demand for specific routes, airlines submit bids under the Scheme. Valid bids are awarded to airlines for operationalisation of Routes under the Scheme post-readiness of the airport.

637 RCS routes connecting 92 unserved and underserved airports (including 15 heliports & 02 water aerodromes) have been developed & operationalized across the country. State-wise list of these airports is given in the enclosed **Statement.**

Further, Gol in February, 2025 has accorded approval for development of existing Warangal (Mamnoor) Airport in Telangana, by waiving the Exclusivity Clause of the Concession Agreement relating to Hyderabad Greenfield Airport.

STATEMENT

List of 92 RCS Airports Operationalized under UDAN

S.No.	State	Airport / Heliports / Water Aerodromes	Date of Operationalisation
1	Andhra Pradesh	Kadapa	27-04-2017
2		Kurnool	28-03-2021
3	Arunachal Pradesh	Hollongi	15-01-2023
4		Tezu	15-08-2021
5		Passighat	24-05-2021
6	Assam	Jorhat	01-08-2018
7		Lilabari	15-01-2019
8		Rupsi	08-05-2021
9		Tezpur	26-04-2018
10	Bihar	Darbhanga	08-11-2020
11	Chhattisgarh	Bilaspur	01-03-2021
12		Jagdalpur	14-06-2018
13		Ambikapur	19-12-2024
14	Daman & Diu	Diu	24-02-2018
15	Gujarat	Bhavnagar	01-05-2018
16		Jamnagar	17-02-2018
17		Kandla	01-07-2017
18		Keshod	16-04-2022
19		Mundra	17-02-2018
20		Porbandar	10-07-2017
21		Sabarmati River	31-10-2020

22		Statue of Unity (W)	31-10-2020
23	Haryana	Hissar	14-01-2021
24	Himachal Pradesh	Kullu	13-05-2019
25		Shimla	27-04-2017
26		Mandi(H)	09-12-2021
27		Rampur(H)	14-12-2021
28	Jharkhand	Jamshedpur	31-01-2023
29		Deoghar	12-07-2022
30	Karnataka	Belgaum	01-05-2019
31		Bidar	07-02-2020
32		Hubli	14-05-2018
33		Kalaburgi	22-11-2019
34		Mysore	02-09-2017
35		Shivamogga	21-11-2023
36		Vidyanagar	21-09-2017
37	Kerala	Kannur	25-01-2019
38	Lakshadweep	Agatti	18-04-2024
39	Madhya Pradesh	Gwalior	31-05-2017
40		Rewa	25-11-2024
41		Datia	31-05-2025
42	Maharashtra	Gondia	13-03-2022
43		Jalgaon	23-12-2017
44		Kolhapur	08-04-2018
45		Nanded	27-04-2017
46		Ozar (Nasik)	23-12-2017
47		Sindhudurg	09-10-2021
48		Amravati	16-04-2025
49	Manipur	Jiribam(H)	13-03-2024
50		Tamenglong(H)	13-03-2024
51	Meghalaya	Shillong (Barapani)	26-04-2018
52	Nagaland	Dimapur	07-12-2019
53	Odisha	Jeypore	03-08-2022
54		Jharsuguda	22-09-2018
55		Rourkela	07-01-2023
56		Utkela	31-08-2023
57	Puducherry (U.T.)	Pudicherry	16-08-2017

58	Punjab	Adampur	01-05-2018
59		Bhatinda	27-04-2017
60		Ludhiana	02-09-2017
61		Pathankot	05-04-2018
62	Rajasthan	Bikaner (Nal)	26-09-2017
63		Jaisalmer	29-10-2017
64		Kishangarh	08-10-2018
65	Sikkim	Pakyong	04-10-2018
66	Tamil Nadu	Salem	25-03-2018
67	Uttar Pradesh	Agra	08-12-2017
68		Aligarh	11-03-2024
69		Azamgarh	11-03-2024
70		Bareilly	08-03-2021
71		Chitrakoot	12-03-2024
72		Hindon	11-10-2019
73		Kanpur (chakeri)	03-07-2018
74		Kushinagar/ Kasia	26-11-2021
75		Prayagraj / Allahabad	14-06-2018
76		Shravasti	12-03-2024
77		Moradabad	10-08-2024
78	Uttarakhand	Pantnagar	04-01-2019
79		Pithoragarh	17-01-2019
80		Almora(H)	26-08-2022
81		Champawat (H)	22-02-2024
82		Chinyali Saur (H)	08-02-2020
83		Gaucher (H)	08-02-2020
84		Haldwani(H)	08-10-2021
85		Munsyari, Pithoragarh	22-02-2024
86		New Tehri(H)	29-07-2020
87		Sahastradhara(H)	08-02-2020
88		Srinagar(H)	29-07-2020
89		Nainital (H)	12-03-2025
90		Bageshwar (H)	12-03-2025
91	West Bengal	Cooch behar	21-02-2023
92		Durgapur(Andal)	25-06-2019

* H – Heliport

W – Water Aerodrome

COMPLETION OF HALWARA AIRPORT

4771. SHRI AMRINDER SINGH RAJA WARRING:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether the Government has framed any revised timeline for the completion and inauguration of Halwara Airport and if so, the details thereof;
- (b) whether any international flights would be operated from the said airport as planned earlier, if so, the details thereof and if not, the reasons therefor; and
- (c) the reasons for the delays in the completion of Halwara Airport?

THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI MURLIDHAR MOHOL):

(a) to (c): At Air Force Station Halwara, a joint venture between the Airports Authority of India (AAI) and the State Government of Punjab has been formed to develop a new Civil Enclave. The Government of Punjab (GoP) through the Public Works Department (PWD) has undertaken the work of construction of the Interim Terminal Building and allied works at Halwara Airport.

The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure etc.

The international operations of airlines are governed by the bilateral Air Services Agreement (ASA) between India and the respective country. In

accordance with ASA, Indian designated carriers are free to mount operations to/from any international airport to foreign destinations as per mutually agreed capacity limits. The commencement of direct international flights from any point in India is purely a commercial decision of scheduled airlines on the basis of passenger demand, availability of slots, economic viability of the route and other associated factors.

आदिवासियों को योजनाओं का लाभ

4772. श्री वीरेन्द्र सिंह:

क्या **जनजातीय कार्य** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार इस बात से अवगत है कि देश के विभिन्न राज्यों में जनजातीय समुदायों को केंद्र सरकार और राज्य सरकारों द्वारा संचालित योजनाओं का पूरा लाभ नहीं मिल रहा है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ख) क्या इस संबंध में कारणों की पहचान करने के लिए कोई मूल्यांकन या अध्ययन किया गया है और यदि हां, तो इसके प्रमुख निष्कर्ष क्या हैं; और
- (ग) जनजातीय समुदायों को इन योजनाओं का पूरा लाभ मिलना सुनिश्चित करने के लिए सरकार द्वारा उठाए जा रहे ठोस कदमों का ब्यौरा क्या है?

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):

- (क) से (ग): जनजातीय कार्य मंत्रालय जनजातीय समुदायों को पूरा लाभ प्रदान करने के लिए शिक्षा, स्वास्थ्य, कृषि, सिंचाई, सड़क, आवास, विद्युतीकरण, रोजगार सृजन, कौशल विकास आदि से संबंधित विभिन्न विकास योजनाएं चला रहा है। इन योजनाओं के तहत, मंत्रालय ने सभी राज्यों/संघ राज्यक्षेत्रों से अनुरोध किया है कि वे जनजातियों के विकास और कल्याण के लिए जनजातीय कार्य मंत्रालय द्वारा

वित्तपोषित और समर्थित स्कीमों की प्रभावी योजना, कार्यान्वयन और निगरानी के लिए राज्य/संघ राज्यक्षेत्र कार्यक्रम प्रबंधन इकाई स्थापित करें। इसके अलावा, मंत्रालय राज्य सरकार/संघ राज्यक्षेत्र प्रशासन के माध्यम से विशेष रूप से कमजोर जनजातीय समूहों (पीवीटीजी) बहुसंख्यक जनजातीय बस्तियों में जागरूकता बढ़ाने और सरकारी योजनाओं का शत-प्रतिशत लाभ सुनिश्चित करने के लिए सूचना, शिक्षा और संचार (आईईसी) अभियान भी चला रहा है। इसके अतिरिक्त, मंत्रालय ने हाल ही में आदि कर्मयोगी अभियान शुरू किया है, जिसका उद्देश्य 20 लाख जनजातीय जमीनी कार्यकर्ताओं और ग्राम स्तर के परिवर्तनकारी नेतृत्वकर्ताओं का एक गतिशील संवर्ग (कैंडर) तैयार करना है, जो जनजातीय क्षेत्रों में समावेशी विकास को आगे बढ़ाएंगे और अंतिम छोर तक सेवा प्रदायगी को सुदृढ़ करेंगे।

नीति आयोग, भारत ग्रामीण आजीविका प्रतिष्ठान (फाउंडेशन) (बीआरएलएफ), आईआईटी दिल्ली, राष्ट्रीय शिक्षा एवं प्रशिक्षण प्रत्यायन बोर्ड (एनएबीईटी), भारतीय लोक प्रशासन संस्थान (आईआईपीए) आदि द्वारा योजनाओं का कई बार मूल्यांकन किया गया है। इन मूल्यांकन अध्ययनों से यह उजागर हुआ है कि इन योजनाओं ने जमीनी स्तर पर सकारात्मक परिणाम सृजित किए हैं और ये अनुसूचित जनजातियों के उत्थान के लिए प्रभावी हैं।

नए विमानपत्तनों की स्थापना

4773. श्री बिद्युत बरन महतो:

क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) राज्य का दर्जा प्राप्त करने के बाद से झारखंड, छत्तीसगढ़ और उत्तराखंड में वायु कनेक्टिविटी को सुदृढ़ करने के लिए स्वीकृत नए विमानपत्तनों की संख्या का वर्ष-वार ब्यौरा क्या है;

- (ख) झारखंड और छत्तीसगढ़ जैसे खनिज संपन्न राज्यों में, जहाँ प्रमुख औद्योगिक समूह कार्यरत हैं, औद्योगिक विकास को सुगम बनाने के लिए पर्याप्त वायु कनेक्टिविटी की कमी से उत्पन्न चुनौतियों का समाधान करने के लिए सरकार द्वारा उठाए गए कदमों का ब्यौरा क्या है; और
- (ग) क्या सरकार का भविष्य में नए विमानपत्तन बनाने का विचार है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):

(क) से (ग): भारत सरकार (जीओआई) ने देश में नए ग्रीनफील्ड हवाईअड्डों के विकास हेतु ग्रीनफील्ड हवाईअड्डा (जीएफए) नीति, 2008 तैयार की है। इस नीति के अनुसार, यदि राज्य सरकार सहित कोई भी हवाईअड्डा विकासकर्ता हवाईअड्डे को विकसित करना चाहता है, तो उसे एक उपयुक्त स्थल की पहचान करनी होगी, व्यवहार्यता संबंधी अध्ययन करवाना होगा और 'स्थल स्वीकृति' तथा उसके बाद 'सैद्धांतिक' अनुमोदन के लिए केंद्र सरकार को प्रस्ताव प्रस्तुत करना होगा।

झारखंड, छत्तीसगढ़ और उत्तराखंड राज्यों में ग्रीनफील्ड हवाईअड्डों के विकास के लिए संबंधित राज्य सरकार या किसी हवाईअड्डा विकासकर्ता की ओर से 'साइट क्लीयरेंस' का कोई प्रस्ताव विचाराधीन नहीं है।

नागर विमानन मंत्रालय ने क्षेत्रीय हवाई संपर्क बढ़ाने और आम नागरिकों के लिए हवाई यात्रा को किफायती बनाने के लिए दिनांक 21 अक्टूबर 2016 को क्षेत्रीय संपर्क योजना - उड़े देश का आम नागरिक (आरसीएस-उड़ान) भी शुरू की है। आरसीएस-उड़ान एक सतत बाजार-संचालित योजना है, जिसके तहत असेवित और अल्पसेवित हवाईअड्डों से संपर्क बढ़ाने के लिए समय-समय पर बोली प्रक्रिया आयोजित की जाती है। विशिष्ट मार्गों के लिए अनुमानित मांग के आधार पर, एयरलाइन इस

योजना के तहत बोलियाँ प्रस्तुत करती हैं। इस योजना के तहत हवाईअड्डे के तैयार होने के बाद, वैध बोलियाँ को मार्गों के परिचालन के लिए एयरलाइनों को अवार्ड किया जाता है।

आरसीएस-उड़ान के अंतर्गत, झारखंड राज्य में बोकारो, दुमका, जमशेदपुर, हजारीबाग, देवघर और डाल्टनगंज 6 (छह) हवाईअड्डों की पहचान विकास और आरसीएस उड़ानों के परिचालन के लिए की गई थी। इनमें से, देवघर और जमशेदपुर हवाई अड्डों से आरसीएस उड़ानें शुरू हो चुकी हैं।

इसके अलावा, आरसीएस-उड़ान के अंतर्गत, छत्तीसगढ़ राज्य में जगदलपुर, बिलासपुर और अंबिकापुर 3 (तीन) हवाई अड्डों और उत्तराखंड राज्य में पंतनगर और पिथौरागढ़ नामक 2 (दो) हवाईअड्डों की पहचान विकास और आरसीएस उड़ानों के परिचालन के लिए की गई थी। इन सभी हवाई अड्डों से आरसीएस उड़ान परिचालन शुरू हो गए हैं।

उत्तराखंड में आरसीएस-उड़ान के अंतर्गत 11 हेलीपोर्ट भी प्रचालनरत किए गए हैं।

ELECTRONIC MONITORING ON NHS

4774. SHRI RAJKUMAR CHAHAR:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the details of electronic monitoring devices installed on each National Highway (NH) including type, exact location and commissioning date thereof;
- (b) whether the Government recognises that systems like speed cameras, Automatic Number Plate Recognition (ANPR) and Artificial Intelligence (AI) surveillance help reduce accidents and fatalities and if so, the details thereof;

- (c) whether the National Highways Authority of India (NHAI) plans to install such devices on all uncovered NHs and if so, the details thereof;
- (d) the data of challans issued through electronic monitoring during the last five years along with recovery and pending fines, district-wise; and
- (e) the guidelines for maintenance, calibration and audit of these systems?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a): The Government has planned to implement the provisions of Advance Traffic Management System (ATMS) on all National Highways of 4-Lane and above configuration. It includes surveillance of the entire Highway stretch and Artificial Intelligence (AI)-based Video Incident Detection and Enforcement System which will also facilitate generation of E-challans by Police and other Enforcement Agencies of the State/UT Government. The guidelines regarding location of cameras are as under:

Camera Type	Purpose	Coverage
Traffic Monitoring camera system	General Surveillance and incident response	To be placed for 100 % coverage of highway with maximum distance between 2 cameras as 1 km
Video Incident Detection and Enforcement System	Traffic Enforcement and e-challan	Maximum distance between two VIDES system is 10 km

The details of 5 pilot ATMS projects are as under:

Corridor Name	Length (km)	State(s)	Status
Bangalore – Mysore (Augmentation)	117	Karnataka	Completed
Dwarka Expressway	58	Delhi, Haryana	Completed
Delhi-Agra	180	Uttar Pradesh	Under Progress
Lucknow Ring Road	103	Uttar Pradesh	Under Progress
UER-II	75	Delhi, Haryana	Under Progress

(b): The key objective of implementing ATMS on Highways of 4-Lane and above configuration is to enhance road safety, reduce traffic violations, and improve incident response time through AI-based surveillance and automated enforcement mechanisms.

(c): Government plans to install the ATMS on all National Highways of 4-Lane and above configuration and Expressways in a phased manner.

(d): The Government has developed eChallan System, a web based application. The system allows the agencies authorised by the States/UTs to carry out on-the-spot challaning process efficiently through mobile app, by providing easy user interface, quick search option of offence history, vehicle and license information, relevant Acts, including the advanced features of capturing GPS location, photographic evidences and in-built challan printing facility. Further, the

system also facilitates detection of traffic violations through CCTV/ANPR (Automatic Number Plate Recognition) cameras, Speed Guns, OSVD (Over Speed Violation Detection), RLVD (Red Light Violation Detection) and other advanced Intelligent Traffic Management System (ITMS) devices.

The paid and unpaid challans can be monitored through the dashboard in the eChallan System's report application. The URL for this application is <https://echallan.parivahan.gov.in/echallanreport>.

As per the eChallan dashboard, as on 18.08.2025, a total of 36.34 crore challans amounting to approximately ₹54,540 crore have been issued by State Authorities. Of these, 13.87 crore challans have been disposed of, generating revenue of ₹20,203 crore through various modes for the State/UT Governments, including online payments. Additionally, the portal provides a facility for raising grievances against challans for review and disposal by the concerned enforcement authority. Citizens have the freedom to challenge the imposition of challan in a court of law of competent jurisdiction and disposal of such matters is done by the courts.

The State-wise and year-wise challans issued in last five years are given in the enclosed **Statement**.

(e): Section 136A of the Motor Vehicles Act, 1988 provides for installation of electronic monitoring and enforcement of road safety on National Highways, State Highways, roads or in any urban city within a State which has a population up to such limits as maybe prescribed by the Government. Accordingly, Government in

Ministry of Road Transport & Highways published rules in August 2021 for Electronic Monitoring and Enforcement of Road Safety.

As per the Rules, State Governments are to ensure that appropriate electronic enforcement devices are placed at high-risk and high-density corridors on National Highways, State Highways and at critical junctions in cities having population of more than one million in the country and cities under National Clean Air Programme (NCAP). The responsibility of maintenance, calibration and audit of these systems rests with States / UTs. The Standard Operating Procedure for Electronic enforcement under Section 136A of the Motor Vehicles Act, 1988, including guidelines for maintenance, calibration and audit of electronic devices is under consideration of Government.

STATEMENT**State-wise and year-wise challans issued during last five years**

The Data of Challans Issued Through Monitoring During Year 2020							
State	District	Total Challan	Total Challan Amount (Rs.)	Pending Challan	Pending Challan Amount (Rs.)	Disposed Challan	Disposed Challan Amount (Rs.)
Bihar	Patna	20	112200	9	57200	11	55000
Chandigarh	Chandigarh	78399	59282585	29222	22705300	49176	36577285
Chhattisgarh	Raipur	37351	33557301	18593	18681300	18758	14876001
Haryana	Ambala	1	2000	1	2000	0	
Haryana	Bhiwani	24	12000	3	1500	21	10500
Haryana	Charkhi Dadri	205	86550	66	40500	139	46050
Haryana	Faridabad	12656	18314001	5191	9588000	7465	8726001
Haryana	Fatehabad	625	404050	156	116500	469	287550
Haryana	Gurgaon	33078	40637502	21973	30219000	11105	10418502
Haryana	Hisar	713	671000	243	265500	470	405500
Haryana	Jind	280	408500	189	303500	91	105000
Haryana	Kaithal	2342	1458100	618	444000	1724	1014100
Haryana	Karnal	9910	13104161	5736	8456000	4174	4648161
Haryana	Kurukshetra	15549	14741851	8838	8854000	6711	5887851
Haryana	Mahendragarh	35	21000	10	5500	25	15500
Haryana	Panchkula	14571	16765470	6230	7911100	8341	8854370

Haryana	Panipat	23843	21563351	13913	14296000	9930	7267351
Haryana	Rewari	5	2500	2	1000	3	1500
Haryana	Rohtak	245	240050	198	198000	47	42050
Haryana	Sirsa	604	597500	225	265000	379	332500
Haryana	Sonipat	574	596000	193	224000	381	372000
Haryana	Yamuna nagar	5886	4249100	1657	1289000	4229	2960100
Himachal Pradesh	Kangra	585	182800	373	111300	212	71500
Karnataka	Tumkur	4	1750	3	1500	1	250
Maharashtra	Highway Police	217	214500	173	170500	44	44000
Maharashtra	Nashik	8644	8465500	7596	7419500	1048	1046000
Maharashtra	Nashik Rural	24	24000	23	23000	1	1000
Rajasthan	JAIPUR	264	29800	85	9200	179	20600
Tamil Nadu	Coimbatore	25344	3030600	20117	2425600	5227	605000
Tamil Nadu	Salem	14172	1417700	10611	1061500	3561	356200
Tamil Nadu	Tiruchirappalli	5	300	4	200	1	100
Uttar Pradesh	Agra	70632	64285702	56248	53110400	14383	11175302
Uttar Pradesh	Aligarh	5380	2847600	4099	2395000	1281	452600
Uttar Pradesh	Bara Banki	26	9700	21	9400	5	300
Uttar Pradesh	Etawah	732	1358000	0		732	1358000
Uttar Pradesh	Gautam Buddha Nagar	213678	163026671	161905	137178300	51769	25848371

21.08.2025

905

Uttar Pradesh	Kannauj	728	1405500	130	326000	598	1079500
Uttar Pradesh	Kanpur Nagar	8307	16024352	3660	7820000	4647	8204352
Uttar Pradesh	Kanshiram Nagar	7	1700	6	700	1	1000
Uttar Pradesh	Lucknow	77651	60658094	55093	47316100	22558	13341994
Uttar Pradesh	Mathura	375	191500	0		375	191500
Uttar Pradesh	Meerut	101	43050	42	20600	59	22450
Uttar Pradesh	Moradabad	27016	19584300	12649	9496000	14367	10088300
Uttar Pradesh	Prayagraj	103563	53135001	70882	36559800	32681	16575201
Uttar Pradesh	Rampur	4	1600	3	1100	1	500
Uttar Pradesh	Unnao	14687	29997332	7244	16064000	7443	13933332
State	Circle	Total Challan	Total Challan Amount (Rs.)	Pending Challan	Pending Challan Amount (Rs.)	Disposed Challan	Disposed Challan Amount (Rs.)

Delhi	DWARKA	1210590	1117483300	908695	775899500	301895	341583800
Delhi	MEHRAULI	1074972	1186720900	926425	920770300	148547	265950600
Delhi	KALYAN PURI	862250	1034093000	743951	810623800	118299	223469200
Delhi	LAJPAT NAGAR	845763	838923100	716453	652252900	129310	186670200
Delhi	PARLIAMENT STREET	715987	788658700	612447	609172000	103540	179486700
Delhi	PALAM AIRPORT	697603	931568300	589268	713717400	108335	217850900
Delhi	CIVIL LINES	480757	393078300	397712	300710000	83045	92368300
Delhi	RAJOURI GARDEN	429749	428173400	351410	335633500	78339	92539900
Delhi	GREATER KAILASH	429614	421482000	351476	306999800	78138	114482200
Delhi	NANGLOI	420640	683121200	344273	541348200	76367	141773000
Delhi	PUNJABI BAGH	417536	526300400	345774	406674300	71762	119626100
Delhi	ROHINI	387140	449971400	335851	353496000	51289	96475400
Delhi	ASHOK VIHAR	357451	457637900	305219	364683700	52232	92954200
Delhi	VASANT VIHAR	303160	410312000	251538	320703700	51622	89608300
Delhi	RK PURAM	302963	274911100	228372	201670900	74591	73240200
Delhi	MODEL TOWN	238578	282250100	186448	221284700	52130	60965400
Delhi	DEFENCE COLONY	233017	69337100	181308	39010900	51709	30326200

Delhi	KAPASHERA	231581	272253500	190330	201953500	41251	70300000
Delhi	SUBZI MANDI	212390	67941200	170439	41297500	41951	26643700
Delhi	JANAK PURI	169393	151204900	111506	106850100	57887	44354800
Delhi	MAYA PURI	161405	162827650	115845	123281500	45560	39546150
Delhi	MANDAWALI	155647	227082700	126259	183827500	29388	43255200
Delhi	NAJAF GARH	153994	155041000	116351	113364200	37643	41676800
Delhi	BURARI	153716	289389100	121924	228718600	31792	60670500
Delhi	MANGOL PURI	122915	171724400	99865	132538000	23050	39186400
Delhi	SADAR BAZAR	121815	52013600	92381	34918900	29434	17094700
Delhi	KOTWALI	118741	98588500	86117	75334900	32624	23253600
Delhi	HAUZ KHAS	115522	49819000	89543	32433600	25979	17385400
Delhi	BAWANA	96969	123568750	79712	93603150	17257	29965600
Delhi	SAKET	89827	57993600	67675	41289000	22152	16704600
Delhi	KALKAJI	87268	40011100	67281	26034000	19987	13977100
Delhi	SHAH DARA	73309	137001800	52920	110106400	20389	26895400
Delhi	TILAK NAGAR	69825	115027300	51418	101755500	18407	13271800
Delhi	DELHI CANTT.	65558	41953300	43272	27318900	22286	14634400
Delhi	PAHAR GANJ	55318	41946000	40093	33525100	15225	8420900
Delhi	TUGLAK ROAD	53357	28319000	40674	18992500	12683	9326500
Delhi	GANDHI NAGAR	52290	42152100	37427	31466900	14863	10685200
Delhi	PATEL NAGAR	51974	36203600	36660	28366600	15314	7837000

Delhi	DARYA GANJ	47779	69750200	35870	56128200	11909	13622000
Delhi	KAMLA MARKET	47177	30764400	33688	23089800	13489	7674600
Delhi	SEEMA PURI	46760	39956600	34249	30176900	12511	9779700
Delhi	KAROL BAGH	45858	28023100	33968	21053000	11890	6970100
Delhi	KHAJURI	40921	44368500	29316	33505700	11605	10862800
Delhi	VIVEK VIHAR	37813	39708700	26160	29966900	11653	9741800
Delhi	SARITA VIHAR	36633	38752600	25453	28632900	11180	10119700
Delhi	SUKHDEV VIHAR	31062	30499400	21266	21462400	9796	9037000
Delhi	SANGAM VIHAR	27732	27418300	20084	20338700	7648	7079600
Delhi	CHANAKYA PURI	27688	35138800	17833	21968000	9855	13170800
Delhi	NARELA	18066	21933700	12585	14975100	5481	6958600
Delhi	TILAK MARG	12248	7891600	8418	5795100	3830	2096500
Delhi	BARA KHAMBA ROAD	11271	7031100	7500	4949200	3771	2081900
Delhi	IGI AIRPORT	10559	5345600	7249	3918100	3310	1427500
Delhi	PARLIAMENT HOUSE	5519	2849100	3684	2040500	1835	808600
Delhi	MAYUR VIHAR	3	6000	2	4000	1	2000
Delhi	JAHAGIRPURI	1	2000	1	2000		

The Data of Challans Issued Through Monitoring During Year 2021

State	District	Total Challan	Total Challan Amount (Rs.)	Pending Challan	Pending Challan Amount (Rs.)	Disposed Challan	Disposed Challan Amount (Rs.)
Chandigarh	Chandigarh	109205	94693535	38128	36353500	71076	58340035
Chhattisgarh	Raipur	32318	18371900	11838	6882800	20480	11489100
Haryana	Ambala	5	10000	2	4000	3	6000
Haryana	Bhiwani	4	2000	3	1500	1	500
Haryana	Charkhi Dadri	224	105950	67	46500	157	59450
Haryana	Faridabad	28632	43703204	16879	30733000	11753	12970204
Haryana	Fatehabad	714	548300	324	283000	390	265300
Haryana	Gurgaon	128843	120454505	97379	100072000	31464	20382505
Haryana	Hisar	1796	1214500	774	555000	1022	659500
Haryana	Jind	228	292900	166	235000	62	57900
Haryana	Kaithal	856	511000	186	121000	670	390000
Haryana	Karnal	21406	24340451	12512	15716000	8894	8624451
Haryana	Kurukshetra	13731	12770900	7425	7450000	6306	5320900
Haryana	Mahendragarh	2	2000	2	2000	0	
Haryana	Panchkula	19204	19920010	8883	10170000	10321	9750010
Haryana	Panipat	13759	9662151	6573	4971500	7186	4690651
Haryana	Rewari	63	33700	34	17500	29	16200
Haryana	Rohtak	1121	1090500	950	950000	171	140500
Haryana	Sirsa	977	1679701	447	961500	530	718201
Haryana	Sonapat	386	330000	228	203000	158	127000
Haryana	Yamunanagar	4758	3303600	1701	1240500	3057	2063100

21.08.2025

910

Himachal Pradesh	Kangra	1372	418902	981	288000	391	130902
Himachal Pradesh	Kullu	2516	1260604	1180	628900	1336	631704
Himachal Pradesh	Mandi	340	284799	255	205500	85	79299
Himachal Pradesh	Solan	2	2500	0		2	2500
Jharkhand	Ranchi	77	65000	70	50000	7	15000
Karnataka	Tumkur	4500	2204000	2266	1160500	2234	1043500
Kerala	Ernakulam	2	2500	2	2500	0	
Kerala	Kollam	1	500	1	500	0	
Kerala	Kottayam	1	1000	1	1000	0	
Maharashtra	Ahmednagar	1300	2604500	761	1504000	539	1100500
Maharashtra	Akola	175	258000	121	179000	54	79000
Maharashtra	Amravati City	192	382000	107	212000	85	170000
Maharashtra	Beed	170	342000	81	162000	89	180000
Maharashtra	Bhandara	156	314000	97	193000	59	121000
Maharashtra	Buldana	76	148000	43	82000	33	66000
Maharashtra	Chandrapur	38	74000	18	30000	20	44000
Maharashtra	Chhatrapati Sambhaji Nagar	830	1638000	450	890000	380	748000
Maharashtra	Dharashiv	29	58000	21	42000	8	16000
Maharashtra	Dhule	197	397000	106	214000	91	183000
Maharashtra	Gondiya	65	130500	48	95500	17	35000
Maharashtra	Highway Police	1	2000	1	2000	0	
Maharashtra	Hingoli	134	272000	94	190000	40	82000
Maharashtra	Jalgaon	285	569500	153	303500	132	266000

21.08.2025

911

Maharashtra	Jalna	97	194000	44	88000	53	106000
Maharashtra	Kolhapur	694	1380000	347	680000	347	700000
Maharashtra	Latur	89	180000	46	92000	43	88000
Maharashtra	Mumbai Police Station	316	633000	196	388000	120	245000
Maharashtra	Nagpur City	222	454500	113	227000	109	227500
Maharashtra	Nanded	145	288000	75	147000	70	141000
Maharashtra	Nandurbar	159	319000	82	163000	77	156000
Maharashtra	Nashik	25111	29780500	20294	22407500	4817	7373000
Maharashtra	Palghar	14	28000	9	18000	5	10000
Maharashtra	Parbhani	38	74000	19	36000	19	38000
Maharashtra	Pune City	553	1103000	254	502000	299	601000
Maharashtra	Raigarh	691	1396000	467	944000	224	452000
Maharashtra	Ratnagiri	125	252000	58	116000	67	136000
Maharashtra	Sangli	190	379000	107	213000	83	166000
Maharashtra	Satara	1285	2573500	905	1806500	380	767000
Maharashtra	Sindhudurg	33	66000	23	46000	10	20000
Maharashtra	Solapur City	411	805500	236	464500	175	341000
Maharashtra	Thane City	1548	3100000	1017	2034000	531	1066000
Maharashtra	Wardha	80	159000	65	129000	15	30000
Maharashtra	Washim	61	122000	35	70000	26	52000
Maharashtra	Yavatmal	106	210000	58	115000	48	95000
Odisha	Bhubneshwar	3	0	3	0	0	
Rajasthan	JAIPUR	544	134700	183	45100	361	89600
Tamil Nadu	Coimbatore	82056	10244200	65768	8135700	16288	2108500
Tamil Nadu	Greater Chennai Traffic Police	732454	73325700	491298	49191400	241156	24134300
Tamil Nadu	Salem	165980	16599700	123177	12319900	42796	4279800

21.08.2025

912

Tamil Nadu	Tiruchirappalli	188629	18865300	164246	16426600	24383	2438700
Tripura	SP Traffic	1	2000	1	2000	0	
Uttar Pradesh	Agra	119916	117713748	91238	93952900	28677	23760848
Uttar Pradesh	Aligarh	161043	137805275	134096	128140000	26947	9665275
Uttar Pradesh	Ayodhya	1	1000	1	1000	0	
Uttar Pradesh	Bara Banki	4	7500	3	6500	1	1000
Uttar Pradesh	Etawah	4539	8507000	20	54000	4519	8453000
Uttar Pradesh	Gautam Buddha Nagar	238430	230098303	173328	203977700	65102	26120603
Uttar Pradesh	Ghaziabad	55741	83043404	33625	64230500	22116	18812904
Uttar Pradesh	Gorakhpur	1	0	0		1	0
Uttar Pradesh	Jhansi	10	7550	9	7500	1	50
Uttar Pradesh	Kannauj	3822	4580702	543	1144000	3279	3436702
Uttar Pradesh	Kanpur Nagar	301049	291221759	164693	190828200	126282	100393559
Uttar Pradesh	Lucknow	4285	5952300	287	419000	3998	5533300
Uttar Pradesh	Mathura	5886	10125056	3721	7970000	2165	2155056
Uttar Pradesh	Meerut	9	13050	6	11500	3	1550

21.08.2025

913

Uttar Pradesh	Moradabad	6	6000	4	4000	2	2000
Uttar Pradesh	Muzaffarnagar	13	70000	10	58000	3	12000
Uttar Pradesh	Prayagraj	195578	145654004	141406	117773000	54172	27881004
Uttar Pradesh	Sant Kabir Nagar	1		0		0	
Uttar Pradesh	Sant Ravidas Nagar (Bhadohi)	2	1010	0		2	1010
Uttar Pradesh	Unnao	89143	178253213	39388	85128000	49755	93125213
Uttar Pradesh	Varanasi	3	1500	3	1500	0	
Delhi	DWARKA	440628	394313000	343670	305814800	96958	88498200
Delhi	MEHRAULI	393742	573351900	309802	465116200	83940	108235700
Delhi	KALYAN PURI	307137	584575500	242883	485443300	64254	99132200
Delhi	RAJOURI GARDEN	281552	177576700	227386	139336500	54166	38240200
Delhi	VASANT VIHAR	277542	480939600	213682	392788400	63860	88151200
Delhi	MAYA PURI	276834	388807800	223778	322924100	53056	65883700
Delhi	CIVIL LINES	254677	262666800	201684	208003500	52993	54663300
Delhi	SUKHDEV VIHAR	241195	499311200	188703	413244700	52492	86066500
Delhi	PARLIAMENT STREET	233402	394676500	185789	330654200	47613	64022300
Delhi	SARITA VIHAR	229259	444218600	175553	362954600	53706	81264000

21.08.2025

914

Delhi	MODEL TOWN	209076	226030600	165930	181396300	43146	44634300
Delhi	ASHOK VIHAR	206822	222412700	162347	175565900	44475	46846800
Delhi	LAJPAT NAGAR	199372	261803200	158251	218628700	41121	43174500
Delhi	VIVEK VIHAR	195786	359766600	150681	293224500	45105	66542100
Delhi	PUNJABI BAGH	194444	171797100	153473	133529300	40971	38267800
Delhi	SUBZI MANDI	186945	66377400	150402	43064700	36543	23312700
Delhi	IGI AIRPORT	172854	347219700	145020	302368200	27834	44851500
Delhi	BURARI	145783	291674100	119724	248225500	26059	43448600
Delhi	NANGLOI	143342	266998500	118157	229569100	25185	37429400
Delhi	GREATER KAILASH	135961	220304500	107269	180100400	28692	40204100
Delhi	JANAK PURI	128797	56800000	100784	41121700	28013	15678300
Delhi	KOTWALI	118146	97254400	89442	80053900	28704	17200500
Delhi	KAPASHERA	117829	228072600	95579	193313000	22250	34759600
Delhi	DARYA GANJ	116818	112588400	91777	92993600	25041	19594800
Delhi	KHAJURI	107983	173690400	83687	143637200	24296	30053200
Delhi	TILAK NAGAR	101343	74105400	79189	57840200	22154	16265200
Delhi	SADAR BAZAR	88278	32133500	69810	24061000	18468	8072500
Delhi	KALKAJI	82016	27109800	64856	17869400	17160	9240400
Delhi	MANDAWALI	77408	128720500	60480	107840300	16928	20880200
Delhi	SAKET	73244	38398800	58688	27266000	14556	11132800
Delhi	ROHINI	70838	117433700	54823	97428400	16015	20005300
Delhi	MANGOL PURI	69612	97583300	54891	80189700	14721	17393600
Delhi	DEFENCE COLONY	67605	28342900	52445	19996600	15160	8346300
Delhi	RK PURAM	66973	26342600	50539	19823200	16434	6519400
Delhi	KAROL BAGH	65590	59631800	52696	50037900	12894	9593900
Delhi	NAJAF GARH	62612	69654200	49635	57003900	12977	12650300
Delhi	PAHAR GANJ	54144	26131300	41601	22083300	12543	4048000

21.08.2025

915

Delhi	HAUZ KHAS	49421	19110800	36749	13613800	12672	5497000
Delhi	TUGLAK ROAD	42796	23188700	33843	16627700	8953	6561000
Delhi	SANGAM VIHAR	42721	59881300	33393	48884800	9328	10996500
Delhi	DELHI CANTT.	38603	35086100	30493	26550100	8110	8536000
Delhi	SEEMA PURI	37626	44466400	28910	35956300	8716	8510100
Delhi	SHAH DARA	34426	31313700	26554	25564200	7872	5749500
Delhi	PATEL NAGAR	31935	20658000	25191	17436200	6744	3221800
Delhi	BAWANA	30247	45488200	23604	36549100	6643	8939100
Delhi	KAMLA MARKET	26841	12556100	19890	10085600	6951	2470500
Delhi	GANDHI NAGAR	24002	12861000	17270	10298000	6732	2563000
Delhi	PALAM AIRPORT	12523	5880100	9874	4339800	2649	1540300
Delhi	NARELA	10074	12549600	8072	10084200	2002	2465400
Delhi	TILAK MARG	6286	3185500	4379	2509500	1907	676000
Delhi	CHANAKYA PURI	1652	2095300	1150	1537000	502	558300
Delhi	BARA KHAMBA ROAD	984	592000	690	453000	294	139000
Delhi	PARLIAMENT HOUSE	781	475300	519	319500	262	155800
Delhi	SAFDARJANG ENCLAVE	7	2100	6	2000	1	100
Delhi	MAYUR VIHAR	3	1000	2	500	1	500
Delhi	SEELAMPUR	2	2000	2	2000		
Delhi	PREET VIHAR	1	1000	1	1000		
Delhi	SARAI ROHILLA	1	500	1	500		
Delhi	VASANT KUNJ	1	2000	1	2000		

The Data of Challans Issued Through Monitoring During Year 2022							
State	District	Total Challan	Total Challan Amount (Rs.)	Pending Challan	Pending Challan Amount (Rs.)	Disposed Challan	Disposed Challan Amount (Rs.)
Chandigarh	Chandigarh	480104	365843544	262231	167407500	217873	198436044
Chhattisgarh	Raipur	61217	41862100	23140	16131400	38077	25730700
Delhi	New Delhi	1	500	1	500	0	
Gujarat	Gandhinagar	5	2500	4	2000	1	500
Gujarat	Rajkot City	1	500	1	500	0	
Haryana	Ambala	3	6000	2	4000	1	2000
Haryana	Bhiwani	7	8000	1	2000	6	6000
Haryana	Charkhi Dadri	412	228250	180	120500	232	107750
Haryana	Faridabad	111345	162127011	84009	128221000	27336	33906011
Haryana	Fatehabad	581	591500	305	383000	276	208500
Haryana	Gurgaon	684979	721361086	561950	641778000	123028	79583086
Haryana	Hisar	640	408700	334	231500	306	177200
Haryana	Jind	28	13900	19	10500	9	3400
Haryana	Kaithal	1915	1200750	726	506000	1189	694750
Haryana	Karnal	44393	63688201	31394	46774500	12999	16913701
Haryana	Kurukshetra	13078	17985250	7994	11584500	5084	6400750
Haryana	Mahendragarh	1	1000	0		1	1000
Haryana	Mewat	16	11500	10	8000	6	3500
Haryana	Panchkula	19399	19275072	10087	11491000	9312	7784072
Haryana	Panipat	16040	13971550	8072	7244500	7968	6727050
Haryana	Rewari	409	262200	213	136500	196	125700
Haryana	Rohtak	4005	3944250	3357	3357000	648	587250
Haryana	Sirsa	681	1620200	354	1108500	327	511700

Haryana	Sonipat	1138	1088500	684	661000	454	427500
Himachal Pradesh	Bilaspur	14311	2019883262	6654	8714000	7657	2011169262
Himachal Pradesh	Dehra	3	3500	0		3	3500
Himachal Pradesh	Hamirpur	9411	13618650	3761	5499500	5650	8119150
Himachal Pradesh	Kangra	4754	5879835	2476	2910500	2278	2969335
Himachal Pradesh	Kinnaur	148	228998	51	81000	97	147998
Himachal Pradesh	Kullu	2240	3327791	1109	1646500	1131	1681291
Himachal Pradesh	Lahul and Spiti	349	515500	196	286500	153	229000
Himachal Pradesh	Mandi	1575	1723431	923	958000	652	765431
Himachal Pradesh	Solan	6673	9129402	2476	3754500	4197	5374902
Jharkhand	Ranchi	4301	1998000	3479	511000	822	1487000
Karnataka	Davanagere	5	5000	3	2000	2	3000
Karnataka	Tumkur	25142	12689749	15425	8214500	9717	4475249
Kerala	Alappuzha	88	45000	47	24500	41	20500
Kerala	Ernakulam	43098	64543500	15555	23277500	27543	41266000
Kerala	Idukki	103	51500	58	29000	45	22500
Kerala	Kannur	108	54000	52	26000	56	28000
Kerala	Kasaragod	108	56000	49	25500	59	30500
Kerala	Kollam	108	54500	62	31500	46	23000
Kerala	Kottayam	107	54500	47	24500	60	30000
Kerala	Kozhikode	26786	40066000	12576	18794500	14210	21271500
Kerala	Malappuram	106	54000	46	23500	60	30500
Kerala	Palakkad	99	51000	62	31500	37	19500
Kerala	Pathanamthitta	109	61500	56	34500	53	27000
Kerala	Thiruvananthapuram	114	57500	71	36000	43	21500
Kerala	Thrissur	112	57000	67	34500	45	22500
Kerala	Wayanad	109	54500	50	25000	59	29500
Maharashtra	Ahmednagar	5284	9998700	3150	5785500	2134	4213200
Maharashtra	Akola	1485	3007000	1050	2105500	435	901500

Maharashtra	Amravati City	605	1216000	364	730000	241	486000
Maharashtra	Beed	4032	10456500	2139	5136500	1893	5320000
Maharashtra	Bhandara	460	896800	351	675000	109	221800
Maharashtra	Buldana	144	252500	102	170500	42	82000
Maharashtra	Chandrapur	784	1232400	464	636500	320	595900
Maharashtra	Chhatrapati Sambhaji Nagar City	9626	12981790	6902	8416000	2724	4565790
Maharashtra	Dharashiv	156	241000	116	159000	40	82000
Maharashtra	Dhule	7039	12922000	4480	7844500	2559	5077500
Maharashtra	Gadchiroli	28	56000	17	35000	11	21000
Maharashtra	Gondiya	571	1151000	390	781000	181	370000
Maharashtra	Highway Police	15	30000	14	28000	1	2000
Maharashtra	Hingoli	498	775500	389	570000	109	205500
Maharashtra	Jalgaon	1241	2480500	770	1538000	471	942500
Maharashtra	Jalna	3735	5031002	2564	3075500	1171	1955502
Maharashtra	Kolhapur	6589	12829100	3900	7492500	2689	5336600
Maharashtra	Latur	455	851500	318	570500	137	281000
Maharashtra	Mumbai Police Station	8500	15830200	6959	12097500	1541	3732700
Maharashtra	Nagpur City	1442	2984900	831	1603000	611	1381900
Maharashtra	Nanded	560	1102500	331	637500	229	465000
Maharashtra	Nandurbar	4280	8097000	2268	3990000	2012	4107000
Maharashtra	Nashik	42056	83197500	29398	57563000	12658	25634500
Maharashtra	Parbhani	306	274500	244	183500	62	91000
Maharashtra	Pune City	14699	28256000	7574	14035500	7125	14220500
Maharashtra	Raigarh	2499	5141500	1447	2906500	1052	2235000
Maharashtra	Ratnagiri	2512	3619500	1738	2198500	774	1421000
Maharashtra	Sangli	3504	5677500	2377	3545500	1127	2132000
Maharashtra	Satara	12345	23598000	8972	16884000	3373	6714000

Maharashtra	Sindhudurg	516	903500	312	510000	204	393500
Maharashtra	Solapur City	4924	9765000	3059	6066500	1865	3698500
Maharashtra	Thane City	11158	22393300	7345	14717000	3813	7676300
Maharashtra	Wardha	704	1418500	571	1144000	133	274500
Maharashtra	Washim	177	354000	106	212000	71	142000
Maharashtra	Yavatmal	962	1355500	669	836000	293	519500
Odisha	Bhubneshwar	68044	110931500	41578	66916500	26465	44015000
Odisha	Ganjam	1	1000	1	1000	0	
Odisha	Kendujhar	8374	8369000	6084	6079000	2290	2290000
Odisha	Sundargarh	35519	40125506	28485	31041000	7034	9084506
Rajasthan	JAIPUR	977	374500	358	160500	619	214000
Rajasthan	JODHPUR	29	29000	14	14000	15	15000
Rajasthan	KOTA	326	84300	17	17000	309	67300
Tamil Nadu	Coimbatore	13192	1547900	10829	1280900	2363	267000
Tamil Nadu	Greater Chennai Traffic Police	1563693	338611900	1181335	274753100	382358	63858800
Tamil Nadu	Karur	3220	367000	2913	332700	307	34300
Tamil Nadu	Salem	173604	31175300	142166	26203600	31438	4971700
Tamil Nadu	Tiruchirappalli	227526	30070600	204215	27115600	23311	2955000
Tripura	SP Traffic	41206	42981910	36276	38165500	4930	4816410
Uttar Pradesh	Agra	245407	273985999	203714	230783500	41693	43202499
Uttar Pradesh	Aligarh	238415	264782458	196132	234177900	42283	30604558
Uttar Pradesh	Ayodhya	5	4000	1	1000	4	3000
Uttar Pradesh	Bareilly	39077	25853250	26806	17244000	12271	8609250
Uttar Pradesh	Etah	66	99200	55	83500	11	15700
Uttar Pradesh	Etawah	6591	13285000	37	136000	6554	13149000
Uttar Pradesh	Gautam Buddha Nagar	356343	412958290	275970	362613500	80372	50344790
Uttar Pradesh	Ghaziabad	62962	98086600	40929	81682000	22033	16404600

Uttar Pradesh	Gorakhpur	4492	4168950	3452	3471800	1040	697150
Uttar Pradesh	Hamirpur	40	30550	23	26000	17	4550
Uttar Pradesh	Jhansi	19126	13822151	14933	11393500	4193	2428651
Uttar Pradesh	Kannauj	18068	35787452	13855	28712000	4213	7075452
Uttar Pradesh	Kanpur Nagar	239361	253599592	160553	175421500	78528	78178092
Uttar Pradesh	Lucknow	131949	172117412	86805	135973000	45144	36144412
Uttar Pradesh	Mahrajganj	5	3400	2	3000	3	400
Uttar Pradesh	Mathura	67972	84644125	49301	67446000	18671	17198125
Uttar Pradesh	Meerut	50000	36232108	35128	30996500	14872	5235608
Uttar Pradesh	Muzaffarnagar	2	3000	0		2	3000
Uttar Pradesh	Prayagraj	129874	117711501	96325	95531500	33549	22180001
Uttar Pradesh	Saharanpur	6	4000	0		6	4000
Uttar Pradesh	Shahjahanpur	10	5000	9	4500	1	500
Uttar Pradesh	Unnao	62935	127221930	33592	70386000	29343	56835930
Uttar Pradesh	Varanasi	12216	6258802	8341	5256500	3875	1002302
State	Circle	Total Challan	Total Challan A	Pending Ch	Pending Chall	Disposed C	Disposed Ch
Delhi	DWARKA	356608	375167300	288636	300274000	67972	74893300
Delhi	MEHRAULI	351119	498996300	284697	414505800	66422	84490500
Delhi	CIVIL LINES	311808	329697400	253928	262758400	57880	66939000
Delhi	VASANT VIHAR	273142	454580500	217050	376597500	56092	77983000
Delhi	PUNJABI BAGH	253155	256116000	208373	209051100	44782	47064900
Delhi	KALYAN PURI	244425	467318800	196708	390738800	47717	76580000
Delhi	VIVEK VIHAR	205077	380433300	163314	314350000	41763	66083300
Delhi	RAJOURI GARDEN	201366	163247700	164174	131436200	37192	31811500
Delhi	BURARI	200080	404120600	163255	340062500	36825	64058100
Delhi	NANGLOI	189644	343597300	154497	290330800	35147	53266500
Delhi	MODEL TOWN	189351	120338000	152510	89949300	36841	30388700

Delhi	KHAJURI	183718	311555300	150632	264938100	33086	46617200
Delhi	MAYA PURI	161440	265194700	131665	222727400	29775	42467300
Delhi	LAJPAT NAGAR	157918	180990000	125210	151225000	32708	29765000
Delhi	SUKHDEV VIHAR	152191	293459000	122201	244893100	29990	48565900
Delhi	PARLIAMENT STREET	145324	258386400	117011	216821800	28313	41564600
Delhi	ASHOK VIHAR	143333	128592600	115696	103240000	27637	25352600
Delhi	IGI AIRPORT	134799	232310600	111583	200697500	23216	31613100
Delhi	GREATER KAILASH	127537	172536700	102363	140840200	25174	31696500
Delhi	KALKAJI	111523	39180100	88831	27166700	22692	12013400
Delhi	DEFENCE COLONY	105749	40310200	82986	27567600	22763	12742600
Delhi	SUBZI MANDI	103272	57851800	86002	42747800	17270	15104000
Delhi	KAPASHERA	92912	149291700	74334	124305000	18578	24986700
Delhi	KOTWALI	88480	39364900	67234	30105600	21246	9259300
Delhi	SADAR BAZAR	80157	22785300	66172	15143800	13985	7641500
Delhi	HAUZ KHAS	78397	29162100	62379	20923100	16018	8239000
Delhi	TILAK NAGAR	78290	38851200	63406	29168500	14884	9682700
Delhi	RK PURAM	73448	25514800	57070	17677100	16378	7837700
Delhi	SARITA VIHAR	68729	95893700	55573	79809700	13156	16084000
Delhi	DARYA GANJ	65327	60040800	51253	48631000	14074	11409800
Delhi	KAROL BAGH	64291	64100000	51434	54019600	12857	10080400
Delhi	MANGOL PURI	62177	70371900	50255	59258300	11922	11113600
Delhi	TUGLAK ROAD	61399	36694700	48623	26269700	12776	10425000
Delhi	SAKET	55957	17801000	46934	12473900	9023	5327100
Delhi	DELHI CANTT.	54207	34548600	44320	25950400	9887	8598200
Delhi	JANAK PURI	54135	19582300	44139	13712500	9996	5869800
Delhi	ROHINI	49525	60270200	39731	50717100	9794	9553100
Delhi	PAHAR GANJ	46731	22251600	36771	18556000	9960	3695600
Delhi	NAJAF GARH	39915	26407200	33607	22558600	6308	3848600
Delhi	MANDAWALI	39178	59065000	31200	49651600	7978	9413400

Delhi	GOKUL PURI	37701	27176700	32185	23926100	5516	3250600
Delhi	CHANAKYA PURI	33819	63269700	27643	53697500	6176	9572200
Delhi	SANGAM VIHAR	30337	44397100	24611	37384600	5726	7012500
Delhi	PALAM AIRPORT	29959	6865400	25808	4136500	4151	2728900
Delhi	NEW FRIENDS COLONY	26085	14795200	21432	12813300	4653	1981900
Delhi	KAMLA MARKET	23681	11264200	17253	8851600	6428	2412600
Delhi	BAWANA	22151	25072100	17674	20391000	4477	4681100
Delhi	SEEMA PURI	21888	26363300	18069	22057100	3819	4306200
Delhi	VASANT KUNJ	19784	9771000	15718	7985600	4066	1785400
Delhi	BADAR PUR	19651	10815000	15937	9187700	3714	1627300
Delhi	PATEL NAGAR	19391	12290000	15564	10290900	3827	1999100
Delhi	C.R. PARK	19222	11947300	15337	10161000	3885	1786300
Delhi	PREET VIHAR	18963	10388200	14802	8623100	4161	1765100
Delhi	MADHU VIHAR	17401	8819600	13517	7252700	3884	1566900
Delhi	TILAK MARG	15850	7648000	11313	5960700	4537	1687300
Delhi	SEELAMPUR	13562	11825500	12065	10630700	1497	1194800
Delhi	MAYUR VIHAR	13190	6898500	10264	5721800	2926	1176700
Delhi	GANDHI NAGAR	12955	6935700	9997	5760300	2958	1175400
Delhi	NARELA	12475	10891600	10802	9256200	1673	1635400
Delhi	PASCHIM VIHAR	11494	6207500	9346	5242200	2148	965300
Delhi	SUBASH PLACE	11087	5295700	8141	4248600	2946	1047100
Delhi	TIMAR PUR	10900	5358200	8360	4423500	2540	934700
Delhi	SAFDARJANG ENCLAVE	9655	4920800	7356	4003300	2299	917500
Delhi	NAND NAGRI	9184	8742300	8414	8002000	770	740300
Delhi	DABRI	8501	4810200	7024	4131600	1477	678600

21.08.2025

923

Delhi	BARA KHAMBA ROAD	8012	4212800	5743	3329800	2269	883000
Delhi	SHAH DARA	7397	6808900	6304	5817000	1093	991900
Delhi	BHAJAN PURA	7384	6971500	6641	6290000	743	681500
Delhi	SP BADLI	5760	2646000	5069	2381200	691	264800

Delhi	SHALIMAR BAGH	4849	2656700	3919	2280200	930	376500
Delhi	AMAN VIHAR	3891	1927100	3289	1741000	602	186100
Delhi	SARAI ROHILLA	3648	2245000	2967	1853500	681	391500
Delhi	PARLIAMENT HOUSE	3409	1632200	2396	1248600	1013	383600
Delhi	JAHAGIR PURI	2581	1453200	2180	1281700	401	171500
Delhi	CHHAWLA	2500	1984600	2196	1802000	304	182600
Delhi	SWARUP NAGAR	1899	1097300	1566	923000	333	174300
Delhi	PARSHANT VIHAR	1281	622800	1033	517500	248	105300
Delhi	SULTAN PURI	1019	798000	896	731500	123	66500
Delhi	BEGUM PUR	892	560100	729	484100	163	76000
Delhi	CONNAUGHT PLACE	104	175600	83	118500	21	57100

The Data of Challans Issued Through Monitoring During Year 2023							
State	District	Total Challan	Total Challan Amount (Rs.)	Pending Challan	Pending Challan Amount (Rs.)	Disposed Challan	Disposed Challan Amount (Rs.)
Assam	Kamrup Metropolitan	13075	13388300	10557	10782000	2518	2606300
Bihar	Bhagalpur	17669	17673000	11491	11495000	6178	6178000
Bihar	Muzaffarpur	46024	46093000	35438	35497000	10586	10596000
Bihar	Patna	255977	269173500	161871	169612500	94106	99561000
Chandigarh	Chandigarh	891977	517826987	621733	331047500	270244	186779487
Chhattisgarh	Bilaspur	151	317500	87	190500	64	127000
Chhattisgarh	Raipur	124917	154201900	65275	91065500	59642	63136400
Goa	North Goa	53811	53677000	17911	21023500	35900	32653500
Gujarat	Ahmedabad City	214015	149594100	144827	102396500	69188	47197600
Gujarat	Ahmedabad Rural	13300	18152800	8351	11274700	4949	6878100
Gujarat	Amreli	2571	2475200	1308	1276300	1263	1198900
Gujarat	Anand	7390	8568650	3592	3925400	3798	4643250
Gujarat	Aravalli	4370	3746550	2347	1950500	2023	1796050
Gujarat	Banaskantha	9389	5455200	5571	3166100	3818	2289100
Gujarat	Bharuch	11652	5525400	3435	1673000	8217	3852400
Gujarat	Bhavnagar	5536	2541100	2494	1172900	3042	1368200
Gujarat	Botad	1344	690450	525	278900	819	411550
Gujarat	Chhotaudepur	8769	2891700	4904	1631800	3865	1259900
Gujarat	Dahod	6530	6377350	3129	3090000	3401	3287350
Gujarat	Dangs	325	257300	155	123500	170	133800
Gujarat	Devbhumi Dwaraka	2689	2742800	431	651300	2258	2091500
Gujarat	East Kutch	10535	5103700	5880	2813000	4655	2290700
Gujarat	Gandhinagar	18390	12352050	11202	7114600	7188	5237450

Gujarat	Gir Somnath	2798	1116400	1485	581100	1313	535300
Gujarat	Jamnagar	13897	7068250	6159	3302900	7738	3765350
Gujarat	Junagadh	5851	4409050	3139	2372300	2712	2036750
Gujarat	Kheda	5741	6606350	2864	3378800	2877	3227550
Gujarat	Mahesana	7946	10620150	4497	5429800	3449	5190350
Gujarat	Mahisagar	700	436500	396	241700	304	194800
Gujarat	Morbi	1862	1363250	1035	711900	827	651350
Gujarat	Narmada	2253	504900	1464	312900	789	192000
Gujarat	Navsari	21821	14799000	8213	6083800	13608	8715200
Gujarat	Panchmahals	7309	4025450	4747	2435000	2562	1590450
Gujarat	Patan	3770	1736800	1939	842800	1831	894000
Gujarat	Porbandar	3476	2750000	1519	1261000	1957	1489000
Gujarat	Rajkot City	265477	215212998	228181	185741900	37296	29471098
Gujarat	Rajkot Rural	9	6500	6	4500	3	2000
Gujarat	Sabarkantha	1631	837350	879	417900	752	419450
Gujarat	Surat City	487289	374763463	331300	253265400	155989	121498063
Gujarat	Surendranagar	3456	2776850	1954	1511600	1502	1265250
Gujarat	Tapi	4649	3200200	1869	1342900	2780	1857300
Gujarat	Vadodara City	38684	37491400	27662	25507600	11022	11983800
Gujarat	Vadodara Rural	2486	1278000	1601	728300	885	549700
Gujarat	Valsad	14951	10859750	7284	5401050	7667	5458700
Gujarat	West Kutch	3563	3186050	1724	1514800	1839	1671250
Haryana	Ambala	1529	3054400	873	1746000	656	1308400
Haryana	Bhiwani	3929	3271800	2038	1775500	1891	1496300
Haryana	Charkhi Dadri	6356	5094500	4422	3764000	1934	1330500
Haryana	Faridabad	303342	347715974	250248	298071000	53094	49644974
Haryana	Fatehabad	481	580450	300	410500	181	169950
Haryana	Gurgaon	1049099	1141732499	911213	1034355500	137886	107376999
Haryana	Hisar	6302	8247900	3504	5198500	2797	3049400

Haryana	Jhajjar	24	23500	20	21500	4	2000
Haryana	Jind	61	309500	40	244000	21	65500
Haryana	Kaithal	1979	1665400	1084	1025000	895	640400
Haryana	Karnal	66378	86539908	51961	70703500	14417	15836408
Haryana	Kurukshetra	20674	18005700	12472	11926000	8202	6079700
Haryana	Mahendragarh	208	227800	130	150500	78	77300
Haryana	Mewat	17172	18138800	15589	16615500	1583	1523300
Haryana	Panchkula	60828	62481630	37133	44913500	23695	17568130
Haryana	Panipat	7667	6085950	4717	4000000	2950	2085950
Haryana	Rewari	9452	8697700	6355	6239000	3097	2458700
Haryana	Rohtak	10133	10251550	7524	7752500	2609	2499050
Haryana	Sirsa	381	730000	250	534000	131	196000
Haryana	Sonipat	11055	9051200	6861	5901000	4194	3150200
Himachal Pradesh	Baddi	5866	6060200	5205	5395000	661	665200
Himachal Pradesh	Bilaspur	14390	20960701	6324	9185000	8066	11775701
Himachal Pradesh	Chamba	3947	4133375	2330	2442500	1617	1690875
Himachal Pradesh	Dehra	442	556500	311	384000	131	172500
Himachal Pradesh	Hamirpur	10872	13461202	5327	6522000	5545	6939202
Himachal Pradesh	Kangra	4655	6125000	1948	2444500	2707	3680500
Himachal Pradesh	Kinnaur	3202	4744398	2058	3067000	1144	1677398
Himachal Pradesh	Kullu	5966	8453900	3892	5505000	2074	2948900
Himachal Pradesh	Lahul and Spiti	425	616500	279	402500	146	214000
Himachal Pradesh	Mandi	2990	3586899	1840	2156500	1150	1430399
Himachal Pradesh	Nurpur	11158	12429000	6835	7430500	4323	4998500
Himachal Pradesh	Shimla	1040	1508750	685	987000	355	521750
Himachal Pradesh	Sirmaur	898	1122200	649	765500	249	356700
Himachal Pradesh	Solan	5234	7897251	2610	4032000	2624	3865251
Himachal Pradesh	Una	2581	2873102	1213	1297000	1368	1576102
Jharkhand	Ranchi	218452	188260100	178011	139646000	40441	48614100

Karnataka	Davanagere	40952	21948500	34115	18278000	6837	3670500
Karnataka	Shivamogga	97977	70667000	69832	51417000	28145	19250000
Karnataka	Tumkur	54543	28390500	42626	22186500	11917	6204000
Kerala	Alappuzha	182417	119122500	103497	71105500	78920	48017000
Kerala	Ernakulam	403349	291601750	226539	168537500	176810	123064250
Kerala	Idukki	144173	89830000	78904	50874500	65269	38955500
Kerala	Kannur	192459	115435500	84665	53310500	107794	62125000
Kerala	Kasaragod	165081	103243500	82092	53355500	82989	49888000
Kerala	Kollam	300239	207243501	197691	133154000	102548	74089501
Kerala	Kottayam	183069	109342000	87883	55258500	95186	54083500
Kerala	Kozhikode	425761	297035000	236855	168633000	188906	128402000
Kerala	Malappuram	321638	226569500	166322	124792000	155316	101777500
Kerala	Palakkad	219284	165542250	134633	112329000	84651	53213250
Kerala	Pathanamthitta	158844	98043000	77243	50255250	81601	47787750
Kerala	Thiruvananthapuram	897570	616935500	675519	478576500	222051	138359000
Kerala	Thrissur	239629	147570000	114963	74225000	124666	73345000
Kerala	Wayanad	133978	79240000	64262	38665000	69716	40575000
Madhya Pradesh	Bhopal	11616	5808000	10381	5190500	1235	617500
Madhya Pradesh	Indore	68428	24275800	53556	19036500	14872	5239300
Madhya Pradesh	Jabalpur	9743	3318000	8274	2583100	1469	734900
Maharashtra	Ahmednagar	3298	5419000	2504	3889500	794	1529500
Maharashtra	Akola	1573	3195500	1149	2310500	424	885000
Maharashtra	Amravati City	306	626000	217	440000	89	186000
Maharashtra	Beed	3283	8402500	2248	5268000	1035	3134500
Maharashtra	Bhandara	1593	1796000	1313	1366500	280	429500
Maharashtra	Chandrapur	4105	4848000	3528	4000000	577	848000
Maharashtra	Chhatrapati Sambhaji Nagar City	4721	5137000	3846	3843500	875	1293500
Maharashtra	Dharashiv	3884	3222000	3504	2720000	380	502000

Maharashtra	Dhule	4175	7310500	3023	5039500	1152	2271000
Maharashtra	Gadchiroli	12	22500	8	14500	4	8000
Maharashtra	Gondiya	672	1360500	540	1092000	132	268500
Maharashtra	Jalgaon	260	522000	176	352000	84	170000
Maharashtra	Jalna	3870	4618000	3152	3393500	718	1224500
Maharashtra	Kolhapur	7484	5914000	6436	4617000	1048	1297000
Maharashtra	Latur	2256	3122500	1803	2337000	453	785500
Maharashtra	Mumbai Police Station	4974	9534100	3996	7521500	978	2012600
Maharashtra	Nagpur City	182	371500	142	284000	40	87500
Maharashtra	Nanded	3244	6250000	2344	4432000	900	1818000
Maharashtra	Nandurbar	1497	2555000	1007	1545500	490	1009500
Maharashtra	Nashik	25705	49715700	21010	40167000	4695	9548700
Maharashtra	Parbhani	1356	862000	1205	698000	151	164000
Maharashtra	Pune City	9887	18228500	6676	11788500	3211	6440000
Maharashtra	Ratnagiri	1423	1515500	1143	1112000	280	403500
Maharashtra	Sangli	5181	6869500	4099	5002000	1082	1867500
Maharashtra	Satara	8767	14653900	6710	10699000	2057	3954900
Maharashtra	Sindhudurg	969	1105500	766	784500	203	321000
Maharashtra	Solapur City	2186	4376500	1648	3297500	538	1079000
Maharashtra	Thane City	4030	8031200	2592	5127500	1438	2903700
Maharashtra	Wardha	519	1038000	393	786000	126	252000
Maharashtra	Washim	243	241500	216	195000	27	46500
Maharashtra	Yavatmal	1563	864500	1408	757500	155	107000
Odisha	Bhubneshwar	126321	225545001	94929	171708500	31390	53836501
Odisha	Ganjam	10334	10332000	8698	8696000	1636	1636000
Odisha	Kendujhar	11770	11770000	9808	9808000	1962	1962000
Odisha	Sundargarh	81289	84715521	71659	73866500	9630	10849021
Rajasthan	AJMER	27631	9640727	1874	1901000	25757	7739727

Rajasthan	ALWAR	13543	13325300	9183	9215000	4360	4110300
Rajasthan	BARMER	7631	8226000	4936	5250000	2695	2976000
Rajasthan	BHARATPUR	19712	19455424	12940	13043500	6772	6411924
Rajasthan	BHILWARA	19529	18095000	11526	11599000	8003	6496000
Rajasthan	BIKANER	11005	11664750	6772	7152000	4233	4512750
Rajasthan	DAUSA	14	4000	1	1000	13	3000
Rajasthan	JAIPUR	56731	53493800	32896	32739100	23835	20754700
Rajasthan	JHALAWAR	19157	18769499	13663	13827000	5494	4942499
Rajasthan	JHUNJHUNU	19292	20364900	10742	11071000	8550	9293900
Rajasthan	JODHPUR	6740	2352803	169	170000	6571	2182803
Rajasthan	JODHPUR RURAL	4086	4268000	2662	2778000	1424	1490000
Rajasthan	KOTA	32904	20793100	12770	12871100	20134	7922000
Rajasthan	NAGAUER	12311	12545500	7673	7813000	4638	4732500
Rajasthan	PALI	10888	11316000	7075	7402000	3813	3914000
Rajasthan	SIKAR	28834	29650214	16995	17314000	11839	12336214
Rajasthan	SIROHI	7731	8000100	4928	5172000	2803	2828100
Rajasthan	UDAIPUR	33169	31225001	21627	21844000	11542	9381001
Tamil Nadu	Chengalpattu	44098	44168000	26296	26361000	17802	17807000
Tamil Nadu	Coimbatore	24918	26480100	21183	22564100	3735	3916000
Tamil Nadu	Greater Chennai Traffic Police	1215950	1232269000	1025284	1048380000	190666	183889000
Tamil Nadu	Kancheepuram	2	2000	2	2000	0	
Tamil Nadu	Karur	7433	7433000	6849	6849000	584	584000
Tamil Nadu	Salem	126534	126534000	114808	114808000	11726	11726000
Tamil Nadu	Tambaram City Traffic Police	29040	29701500	13812	14250500	15228	15451000
Tamil Nadu	Tiruchirappalli	79704	78827000	73965	73225500	5739	5601500
Tamil Nadu	Tiruvannamalai	7	7000	7	7000	0	
Tripura	SP Traffic	242677	241700888	223036	223749000	19641	17951888

Uttar Pradesh	Agra	247592	345985051	209075	295662000	38517	50323051
Uttar Pradesh	Aligarh	243506	412437264	195981	359045000	47525	53392264
Uttar Pradesh	Azamgarh	1	2000	1	2000	0	
Uttar Pradesh	Bareilly	107965	102953901	81734	80490500	26231	22463401
Uttar Pradesh	Etawah	59077	118681500	41214	82998000	17863	35683500
Uttar Pradesh	Firozabad	106821	93495585	94887	86972000	11934	6523585
Uttar Pradesh	Gautam Buddha Nagar	1417588	1415781972	1270836	1344776700	146752	71005272
Uttar Pradesh	Ghaziabad	74341	130743847	53415	107313000	20926	23430847
Uttar Pradesh	Gorakhpur	71310	51462161	57145	44382500	14165	7079661
Uttar Pradesh	Jhansi	330913	500830656	287212	444291700	43701	56538956
Uttar Pradesh	Kannauj	55091	110475148	39432	79818000	15659	30657148
Uttar Pradesh	Kanpur Nagar	119999	135831205	85404	93531700	34595	42299505
Uttar Pradesh	Lucknow	170964	216306189	132297	188615000	38667	27691189
Uttar Pradesh	Mathura	144320	152503358	126871	136172000	17449	16331358
Uttar Pradesh	Meerut	83170	67732610	65149	61446500	18021	6286110
Uttar Pradesh	Moradabad	44020	40173400	35179	32960000	8841	7213400
Uttar Pradesh	Prayagraj	85264	77259800	67093	66595800	18171	10664000
Uttar Pradesh	Saharanpur	5885	6043300	4983	5214500	902	828800
Uttar Pradesh	Shahjahanpur	63665	52186699	51388	45534500	12277	6652199
Uttar Pradesh	Unnao	6917	13856800	4479	9066000	2438	4790800
Uttar Pradesh	Varanasi	89816	81273380	80178	77776000	9638	3497380
Uttarakhand	Dehradun	42115	49349400	34684	39467500	7431	9881900
Uttarakhand	Nainital	7237	7941000	5880	6474000	1357	1467000
Uttarakhand	Pauri Garhwal	289	303000	220	228000	69	75000
State	Circle	Total Challa	Total Challan	Pending Ch	Pending Challa	Disposed Ch	Disposed Challan
Delhi	VASANT VIHAR	372638	659671500	310722	576277000	61916	83394500
Delhi	MEHRAULI	311610	516338900	264693	447410900	46917	68928000
Delhi	DWARKA	279459	340811700	234522	293904000	44937	46907700

Delhi	CIVIL LINES	265093	324458500	223070	274608300	42023	49850200
Delhi	NANGLOI	190380	359780500	164299	322156900	26081	37623600
Delhi	KALYAN PURI	179183	315580200	150548	276140100	28635	39440100
Delhi	ASHOK VIHAR	173363	168255950	145069	144685600	28294	23570350
Delhi	KOTWALI	171161	1926154100	147018	1799712700	24143	126441400
Delhi	LAJPAT NAGAR	157576	232822500	130392	203585500	27184	29237000
Delhi	MODEL TOWN	153347	176909400	129644	152979900	23703	23929500
Delhi	RAJOURI GARDEN	144633	202369200	122356	176387700	22277	25981500
Delhi	BHAJAN PURA	141716	206587300	125468	186187000	16248	20400300
Delhi	MAYUR VIHAR	137037	222060000	115674	197426000	21363	24634000
Delhi	KHAJURI	124232	158856600	104878	139129600	19354	19727000
Delhi	PUNJABI BAGH	123440	168245900	104785	144871800	18655	23374100
Delhi	TIMAR PUR	116636	182859800	97294	161675100	19342	21184700
Delhi	MAYA PURI	115539	156103300	98957	136039400	16582	20063900
Delhi	DELHI CANTT.	111867	159927700	95837	140860800	16030	19066900
Delhi	SARITA VIHAR	111557	175295000	94376	154395500	17181	20899500
Delhi	DEFENCE COLONY	110190	122160700	93397	103364800	16793	18795900
Delhi	PARLIAMENT STREET	104592	168042800	86711	147302900	17881	20739900
Delhi	TILAK NAGAR	96022	46289400	81825	35449900	14197	10839500
Delhi	ROHINI	91897	88679000	78216	78728600	13681	9950400
Delhi	PASCHIM VIHAR	90722	145201400	77949	128138300	12773	17063100
Delhi	MADHU VIHAR	90693	35203000	74214	26817700	16479	8385300
Delhi	BURARI	89871	179166300	74917	155368000	14954	23798300
Delhi	IGI AIRPORT	87319	148785800	73685	131692500	13634	17093300
Delhi	CHANAKYA PURI	85239	160523000	72303	142105600	12936	18417400
Delhi	HAUZ KHAS	83114	32751300	66856	20672600	16258	12078700
Delhi	GOKUL PURI	77180	42311900	70763	37433200	6417	4878700
Delhi	KAPASHERA	63119	110273500	52964	96648100	10155	13625400
Delhi	SUKHDEV VIHAR	58943	113853100	49112	99191500	9831	14661600

Delhi	SUBZI MANDI	58064	30098900	49665	22557200	8399	7541700
Delhi	NAJAF GARH	55336	65239400	48412	58693500	6924	6545900
Delhi	PAHAR GANJ	51485	47415250	42493	40929800	8992	6485450
Delhi	SAKET	49109	25530350	41252	18888900	7857	6641450
Delhi	TUGLAK ROAD	49091	30313200	39693	23141000	9398	7172200
Delhi	SANGAM VIHAR	47644	60162500	41203	51182200	6441	8980300
Delhi	NEW FRIENDS COLONY	46735	28340900	39099	24877400	7636	3463500
Delhi	KAROL BAGH	45936	55709200	37764	47912000	8172	7797200
Delhi	GANDHI NAGAR	41656	23122900	34098	20293700	7558	2829200
Delhi	NAND NAGRI	38642	35362500	35350	32804200	3292	2558300
Delhi	AMAN VIHAR	37951	48403300	32586	43367700	5365	5035600
Delhi	KAMLA MARKET	37041	35521600	29698	30750500	7343	4771100
Delhi	BADAR PUR	36023	21646400	30143	18842100	5880	2804300
Delhi	SP BADLI	35780	19364400	30176	17066500	5604	2297900
Delhi	SADAR BAZAR	35430	14541500	29241	12004000	6189	2537500
Delhi	DARYA GANJ	33371	40898800	27455	35268500	5916	5630300
Delhi	SEELAMPUR	31424	19623600	27816	17363800	3608	2259800
Delhi	PREET VIHAR	30223	15908900	23902	13416000	6321	2492900
Delhi	SHAH DARA	29716	21320500	26367	19631700	3349	1688800
Delhi	KALKAJI	28437	14322800	22695	11999000	5742	2323800
Delhi	GREATER KAILASH	28152	41999500	22905	35554600	5247	6444900
Delhi	MANGOL PURI	28127	45309600	23651	39676500	4476	5633100
Delhi	SEEMA PURI	26342	35792600	22569	31131000	3773	4661600
Delhi	VASANT KUNJ	23287	11051900	18673	9249000	4614	1802900
Delhi	TILAK MARG	21597	9637400	15168	7641700	6429	1995700
Delhi	NARELA	18268	13446600	16209	12417000	2059	1029600
Delhi	JANAK PURI	17317	4822000	14526	3111500	2791	1710500

Delhi	C.R. PARK	14815	8624000	12112	7319500	2703	1304500
Delhi	SAFDARJANG ENCLAVE	14791	6790400	11291	5691500	3500	1098900
Delhi	SARAI ROHILLA	14540	5128500	12281	4069200	2259	1059300
Delhi	SUBASH PLACE	14271	6786300	10961	5660200	3310	1126100
Delhi	MANDAWALI	13673	26777400	11621	23542500	2052	3234900
Delhi	PATEL NAGAR	13178	8082300	11254	7120000	1924	962300
Delhi	VIVEK VIHAR	11838	8034100	9681	7025500	2157	1008600
Delhi	SHALIMAR BAGH	10917	7226300	8789	6289100	2128	937200
Delhi	PALAM AIRPORT	10440	2693000	8873	1741500	1567	951500
Delhi	JAHAGIRPURI	8542	4694300	7296	4117000	1246	577300
Delhi	BAWANA	7948	6542700	6624	5778600	1324	764100
Delhi	RK PURAM	7689	2943800	6481	2367000	1208	576800
Delhi	SWARUP NAGAR	7295	5141900	6488	4539600	807	602300
Delhi	BARA KHAMBA ROAD	6329	3036300	4722	2523600	1607	512700
Delhi	PARLIAMENT HOUSE	5379	2581700	4013	2176000	1366	405700
Delhi	DABRI	4803	2592200	4059	2297500	744	294700
Delhi	SULTAN PURI	3076	2106300	2744	1944000	332	162300
Delhi	BEGUM PUR	2083	1352500	1767	1227600	316	124900
Delhi	CHHAWLA	910	670200	800	614500	110	55700
Delhi	PARSHANT VIHAR	172	97100	140	87500	32	9600
Delhi	CONNAUGHT PLACE	133	85000	114	75500	19	9500

The Data of Challans Issued Through Monitoring During Year 2024

State	District	Total Challan	Total Challan Amount (Rs.)	Pending Challan	Pending Challan Amount (Rs.)	Disposed Challan	Disposed Challan Amount (Rs.)
Andhra Pradesh	Guntur	2	270	2	270	0	
Andhra Pradesh	NTR	1	100	0		1	100
Assam	Kamrup Metropolitan	64071	64225600	54438	54581000	9633	9644600
Bihar	Begusarai	682	1247000	568	1011000	114	236000
Bihar	Bhagalpur	190576	190580000	148410	148414000	42166	42166000
Bihar	Bhojpur	5	5000	4	4000	1	1000
Bihar	Darbhanga	219	309000	188	260000	31	49000
Bihar	Gopalganj	1607	1954000	1477	1762000	130	192000
Bihar	Jamui	3	3000	3	3000	0	
Bihar	Jehanabad	9	16000	8	15000	1	1000
Bihar	Katihar	22	22000	18	18000	4	4000
Bihar	Madhubani	1	2000	1	2000	0	
Bihar	Muzaffarpur	160878	162324000	125274	126224000	35604	36100000
Bihar	Nalanda	2574	3894000	1789	2557000	785	1337000
Bihar	Nawada	374	476000	330	404000	44	72000
Bihar	Patna	513155	531356000	375200	384909000	137955	146447000
Bihar	Purnia	2547	2980000	2289	2615000	258	365000
Bihar	Rohtas	421	478000	393	437000	28	41000
Bihar	Samastipur	465	810000	379	636000	86	174000
Bihar	Supaul	626	814000	559	693000	67	121000
Chandigarh	Chandigarh	846961	421308036	669203	274507000	177758	146801036
Chhattisgarh	Bilaspur	43485	40123700	26323	24626200	17162	15497500

Chhattisgarh	Durg	14	6800	12	6000	2	800
Chhattisgarh	Raipur	131957	260389601	85219	193168900	46738	67220701
Chhattisgarh	Rajnandgaon	18	60000	16	56000	2	4000
Goa	North Goa	75039	94108302	35521	52034200	39518	42074102
Gujarat	Ahmedabad City	966393	679961685	805073	554336900	161320	125624785
Gujarat	Ahmedabad Rural	30233	32167250	22593	22894000	7640	9273250
Gujarat	Amreli	10970	6233500	6184	3655000	4786	2578500
Gujarat	Anand	10372	9705610	6460	5739300	3912	3966310
Gujarat	Aravalli	12134	12629030	7127	7149400	5007	5479630
Gujarat	Banaskantha	34855	28328670	22671	18593300	12184	9735370
Gujarat	Bharuch	19526	7956530	4994	2179400	14532	5777130
Gujarat	Bhavnagar	18315	10828250	10833	6668100	7482	4160150
Gujarat	Botad	2070	549880	1063	315100	1007	234780
Gujarat	Chhotaudepur	15061	4147290	11266	3160400	3795	986890
Gujarat	Dahod	75154	54012330	49868	35880200	25286	18132130
Gujarat	Dangs	2458	1249500	967	491500	1491	758000
Gujarat	Devbhumi Dwaraka	5284	2456610	770	466800	4514	1989810
Gujarat	East Kutch	21096	11958600	13973	7862300	7123	4096300
Gujarat	Gandhinagar	37613	24622430	27056	17163000	10557	7459430
Gujarat	Gir Somnath	3627	920490	2194	575800	1433	344690
Gujarat	Jamnagar	21515	13686920	10227	7245000	11288	6441920
Gujarat	Junagadh	11864	10863070	6874	6254500	4990	4608570
Gujarat	Kheda	16256	20475920	9961	12068500	6295	8407420
Gujarat	Mahesana	28605	26737120	18925	15669600	9680	11067520
Gujarat	Mahisagar	1412	723860	525	280500	887	443360
Gujarat	Morbi	4605	3874510	2401	2031600	2204	1842910
Gujarat	Narmada	5387	1756240	3126	964200	2261	792040

Gujarat	Navsari	47879	31841160	22095	16338300	25784	15502860
Gujarat	Panchmahals	19613	11877460	13342	7531950	6271	4345510
Gujarat	Patan	8918	5110580	4747	2721700	4171	2388880
Gujarat	Porbandar	6997	6327370	2812	2758200	4185	3569170
Gujarat	Rajkot City	289220	263194250	251419	225361400	37801	37832850
Gujarat	Rajkot Rural	106	70500	62	42800	44	27700
Gujarat	Sabarkantha	5620	3779020	3356	2156300	2264	1622720
Gujarat	Surat City	366778	335424771	262243	234470000	104535	100954771
Gujarat	Surat Rural	9105	15456850	5729	9269700	3376	6187150
Gujarat	Surendranagar	19487	16388050	8345	8122000	11142	8266050
Gujarat	Tapi	8975	4962350	4631	2735900	4344	2226450
Gujarat	Vadodara City	94175	76444560	70919	56742500	23256	19702060
Gujarat	Vadodara Rural	7518	2925710	4739	1759800	2779	1165910
Gujarat	Valsad	41616	24543320	22300	13490300	19316	11053020
Gujarat	West Kutch	8224	6804480	4792	3828200	3432	2976280
Haryana	Ambala	4036	7985500	2608	5199000	1428	2786500
Haryana	Bhiwani	19531	16050200	11267	9809500	8264	6240700
Haryana	Charkhi Dadri	4475	3719801	3157	2811500	1318	908301
Haryana	Dabwali	156	114500	119	94500	37	20000
Haryana	Faridabad	355609	445128324	313814	401798500	41795	43329824
Haryana	Fatehabad	454	594000	298	403000	156	191000
Haryana	Gurgaon	846518	1001196750	769453	925405000	77065	75791750
Haryana	Hisar	25451	34138850	16428	22927000	9023	11211850
Haryana	Jhajjar	445	305500	346	239500	99	66000
Haryana	Jind	2020	4135600	1214	2674000	806	1461600
Haryana	Kaithal	914	673500	545	446000	369	227500
Haryana	Karnal	48431	63241051	40323	54837500	8108	8403551

Haryana	Kurukshetra	4461	3695250	2493	2375000	1968	1320250
Haryana	Mahendragarh	856	3218800	634	2626000	222	592800
Haryana	Mewat	56774	54618400	51976	50666000	4798	3952400
Haryana	Panchkula	74665	83995108	56695	66749000	17970	17246108
Haryana	Panipat	10235	7666800	7113	5649500	3122	2017300
Haryana	Rewari	24340	25124500	18347	19731500	5993	5393000
Haryana	Rohtak	23587	23755900	17670	18483000	5917	5272900
Haryana	Sirsa	307	454000	215	358000	92	96000
Haryana	Sonipat	13824	16043800	10694	12997500	3130	3046300
Himachal Pradesh	Baddi	13511	14199700	12122	12695500	1389	1504200
Himachal Pradesh	Bilaspur	61080	87501202	40039	57229500	21041	30271702
Himachal Pradesh	Chamba	10439	10902202	7758	8074000	2681	2828202
Himachal Pradesh	Dehra	92	130000	0		92	130000
Himachal Pradesh	Hamirpur	28091	34043655	18200	21576500	9891	12467155
Himachal Pradesh	Kangra	6226	7808200	3653	4393500	2573	3414700
Himachal Pradesh	Kinnaur	7831	11903522	5496	8426500	2335	3477022
Himachal Pradesh	Kullu	36035	51448399	26004	37287500	10031	14160899
Himachal Pradesh	Lahul and Spiti	3871	5755850	2786	4135500	1085	1620350
Himachal Pradesh	Mandi	71992	101484214	46833	65355500	25159	36128714
Himachal Pradesh	Nurpur	11415	12980500	7641	8481000	3774	4499500
Himachal Pradesh	Shimla	6581	8761602	5142	6725500	1439	2036102
Himachal Pradesh	Sirmaur	10456	15265500	6504	9364000	3952	5901500
Himachal Pradesh	Solan	25554	34346624	17669	23384500	7885	10962124
Himachal Pradesh	Una	42618	47682897	29037	31816000	13581	15866897
Jammu And Kashmir	Jammu	132458	130444900	119744	120128000	12714	10316900
Jammu And Kashmir	Srinagar	720	718700	644	692000	76	26700
Jharkhand	Ranchi	510123	498627500	459451	445423000	50672	53204500

Karnataka	Davanagere	159248	83074500	142777	74403500	16471	8671000
Karnataka	Gulbarga	10	7000	8	6000	2	1000
Karnataka	Shivamogga	104073	85560000	83482	69672500	20591	15887500
Karnataka	Tumkur	174194	93754500	155938	83258000	18256	10496500
Kerala	Alappuzha	320674	211272250	225412	153657000	95262	57615250
Kerala	Ernakulam	478664	294547250	315255	201616250	163409	92931000
Kerala	Idukki	239012	142093500	156917	95658250	82095	46435250
Kerala	Kannur	287908	172909000	167268	103281500	120640	69627500
Kerala	Kasaragod	206821	125204500	134391	83270500	72430	41934000
Kerala	Kollam	478401	335612250	361467	247729750	116934	87882500
Kerala	Kottayam	232131	141715000	140052	89683500	92079	52031500
Kerala	Kozhikode	448588	280333000	305182	195305250	143406	85027750
Kerala	Malappuram	404711	270769000	259329	180232750	145382	90536250
Kerala	Palakkad	369656	250261250	267716	187694750	101940	62566500
Kerala	Pathanamthitta	244530	151155000	152404	97720500	92126	53434500
Kerala	Thiruvananthapuram	962781	662482751	775851	531162250	186930	131320501
Kerala	Thrissur	351800	225593250	220791	147616500	131009	77976750
Kerala	Wayanad	198549	113963750	121320	70687000	77229	43276750
Madhya Pradesh	Bhopal	217325	83301500	196649	71945600	20676	11355900
Madhya Pradesh	Gwalior	60913	26714000	57336	24621300	3577	2092700
Madhya Pradesh	Indore	837189	272908724	734984	226875000	102205	46033724
Madhya Pradesh	Jabalpur	88966	30079793	79015	25374800	9951	4704993
Madhya Pradesh	Sagar	56108	22972900	41633	14227300	14475	8745600
Madhya Pradesh	Satna	83214	42871200	72517	36340100	10697	6531100
Madhya Pradesh	Ujjain	24	11000	23	10000	1	1000
Maharashtra	Ahmednagar	2278	4150500	1967	3531000	311	619500
Maharashtra	Akola	2813	4657000	2514	4052000	299	605000

Maharashtra	Amravati City	9121	15645500	7785	13068500	1336	2577000
Maharashtra	Beed	3563	5044000	3155	4190000	408	854000
Maharashtra	Bhandara	3347	3216500	2929	2596000	418	620500
Maharashtra	Buldana	1498	1455500	1422	1336500	76	119000
Maharashtra	Chandrapur	2789	4289000	2444	3630000	345	659000
Maharashtra	Chhatrapati Sambhaji Nagar City	3408	4466500	3036	3825500	372	641000
Maharashtra	Dharashiv	7367	7234500	6715	6318000	652	916500
Maharashtra	Dhule	4474	6113500	3997	5240000	477	873500
Maharashtra	Gadchiroli	170	242500	145	199000	25	43500
Maharashtra	Gondiya	5577	5408000	5011	4632500	566	775500
Maharashtra	Hingoli	2080	3036000	1856	2624000	224	412000
Maharashtra	Jalgaon	7781	8670500	7295	8044500	486	626000
Maharashtra	Jalna	1684	1868500	1555	1654000	129	214500
Maharashtra	Kolhapur	5709	9793500	4834	8133500	875	1660000
Maharashtra	Latur	9715	14050500	8684	12230500	1031	1820000
Maharashtra	Mumbai Police Station	73993	108868600	65936	96493100	8057	12375500
Maharashtra	Mumbai Traffic Division	239	475000	222	441000	17	34000
Maharashtra	Nagpur City	4695	5830500	4268	5086500	427	744000
Maharashtra	Nanded	3577	4477000	3320	4045000	257	432000
Maharashtra	Nandurbar	497	716000	447	627000	50	89000
Maharashtra	Nashik	34285	50721500	30544	43723500	3741	6998000
Maharashtra	Palghar	1175	1255500	985	961000	190	294500
Maharashtra	Parbhani	1370	1313000	1257	1110500	113	202500
Maharashtra	Pune City	1397166	2332263042	1170699	1946281201	226467	385981841

Maharashtra	Raigarh	55144	38423965	42639	30946480	12505	7477485
Maharashtra	Ratnagiri	2119	2639500	1871	2232500	248	407000
Maharashtra	Sangli	5089	7626500	4219	6033000	870	1593500
Maharashtra	Satara	7203	10570500	6024	8438000	1179	2132500
Maharashtra	Sindhudurg	1848	2826000	1541	2274500	307	551500
Maharashtra	Solapur City	7189	8636000	6565	7627000	624	1009000
Maharashtra	Thane City	6055	11417500	5127	9502000	928	1915500
Maharashtra	Wardha	3299	4707500	2751	3725000	548	982500
Maharashtra	Washim	5980	5651000	5602	5090000	378	561000
Maharashtra	Yavatmal	2014	2027000	1882	1829000	132	198000
Odisha	Bhubneshwar	51699	84250000	46692	75742000	5007	8508000
Odisha	Ganjam	11810	11810000	10487	10487000	1323	1323000
Odisha	Kendujhar	15083	15083000	13531	13531000	1552	1552000
Odisha	Sundargarh	104691	107499548	98421	100573003	6270	6926545
Rajasthan	AJMER	20302	11323272	6768	6834000	13534	4489272
Rajasthan	ALWAR	24277	24394500	19656	19749000	4621	4645500
Rajasthan	BARMER	9812	10243000	7564	7862000	2248	2381000
Rajasthan	BHARATPUR	18532	18619910	14277	14538000	4255	4081910
Rajasthan	BHILWARA	20502	20484700	15115	15148000	5387	5336700
Rajasthan	BIKANER	11411	12054200	8628	9131000	2783	2923200
Rajasthan	DAUSA	12515	12504500	10442	10442000	2073	2062500
Rajasthan	GANGANAGAR	596	645000	505	542000	91	103000
Rajasthan	JAIPUR	210108	203840760	150430	155478800	59678	48361960
Rajasthan	JHALAWAR	14334	14278000	11557	11583600	2777	2694400
Rajasthan	JHUNJHUNU	25381	27398445	18074	19427000	7307	7971445
Rajasthan	JODHPUR	20913	14609003	10030	10432000	10883	4177003
Rajasthan	KOTA	41161	46614000	32392	37948100	8769	8665900

Rajasthan	NAGPUR	18939	19250600	14111	14366000	4828	4884600
Rajasthan	PALI	16639	17802000	12358	13178000	4281	4624000
Rajasthan	SIKAR	36416	37108200	26953	27456000	9463	9652200
Rajasthan	SIROHI	5802	5938000	4478	4591000	1324	1347000
Rajasthan	UDAIPUR	27294	27816002	21664	22338000	5630	5478002
Tamil Nadu	Chengalpattu	64355	64355000	45022	45022000	19333	19333000
Tamil Nadu	Coimbatore	39555	41099500	33975	35423500	5580	5676000
Tamil Nadu	Greater Chennai Traffic Police	1506984	1540984500	1345721	1388340500	161263	152644000
Tamil Nadu	Kancheepuram	5104	5311000	3953	4141000	1151	1170000
Tamil Nadu	Karur	10451	10451000	9909	9909000	542	542000
Tamil Nadu	Salem	75161	75161000	69510	69510000	5651	5651000
Tamil Nadu	Tambaram City Traffic Police	30099	30897000	18878	19529000	11221	11368000
Tamil Nadu	Tiruchirappalli	75828	75746000	71409	71334000	4419	4412000
Tamil Nadu	Tiruvannamalai	101	101000	73	73000	28	28000
Tripura	SP Traffic	619898	620878479	599862	603888000	20036	16990479
Uttar Pradesh	Agra	504933	536582700	482845	508742000	22088	27840700
Uttar Pradesh	Aligarh	202507	301026103	180093	269820400	22414	31205703
Uttar Pradesh	Ayodhya	321758	626863704	258273	503778000	63485	123085704
Uttar Pradesh	Azamgarh	54973	110831100	38065	77200000	16908	33631100
Uttar Pradesh	Bareilly	316554	332544806	284795	299135000	31759	33409806
Uttar Pradesh	Etawah	5293	10610000	4352	8736000	941	1874000
Uttar Pradesh	Firozabad	129081	125630691	121844	121173500	7237	4457191
Uttar Pradesh	Gautam Buddha Nagar	1609653	1643374389	1543980	1602900600	65673	40473789
Uttar Pradesh	Ghaziabad	51010	90433984	41739	81140000	9271	9293984

Uttar Pradesh	Gorakhpur	102315	88642574	90780	82438500	11535	6204074
Uttar Pradesh	Jhansi	184352	310917099	170096	288369800	14256	22547299
Uttar Pradesh	Kannauj	3347	6719300	2156	4334000	1191	2385300
Uttar Pradesh	Kanpur Nagar	256047	365338855	207215	293270200	48832	72068655
Uttar Pradesh	Lucknow	669168	907072821	587933	812295500	81235	94777321
Uttar Pradesh	Mathura	209359	234628307	194627	220883500	14732	13744807
Uttar Pradesh	Meerut	65720	62636420	56909	59205000	8811	3431420
Uttar Pradesh	Moradabad	78157	79260900	68775	69803000	9382	9457900
Uttar Pradesh	Prayagraj	75808	72736300	67015	67040000	8793	5696300
Uttar Pradesh	Saharanpur	75650	77098900	69707	72011000	5943	5087900
Uttar Pradesh	Shahjahanpur	39301	38044951	34791	35488500	4510	2556451
Uttar Pradesh	Varanasi	232411	224998182	220218	220292500	12193	4705682
Uttar Pradesh	Varanasi Rural	6957	14022700	4965	10020000	1992	4002700
Uttarakhand	Champawat	1193	1436500	813	973000	380	463500
Uttarakhand	Dehradun	101383	122922800	77827	91914000	23556	31008800
Uttarakhand	Haridwar	12800	14244000	10716	12013500	2084	2230500
Uttarakhand	Nainital	53144	58163900	41740	45880000	11404	12283900
Uttarakhand	Pauri Garhwal	9620	9767000	7697	7827500	1923	1939500
Uttarakhand	Udham Singh Nagar	7060	8608000	5793	7106000	1267	1502000
West Bengal	Bidhannagar Police Commissiionerate	73435	112282000	56128	89526000	17307	22756000

State	Circle	Total Chal	Total Challa	Pending Ch	Pending Chall	Disposed C	Disposed Ch
Delhi	VASANT VIHAR	355763	638195800	318380	592152700	37383	46043100
Delhi	LAJPAT NAGAR	271791	254062600	241267	232604400	30524	21458200
Delhi	MEHRAULI	253446	428772950	228974	390816300	24472	37956650

Delhi	DWARKA	243847	350169700	216726	320584300	27121	29585400
Delhi	CIVIL LINES	217051	271707600	194389	248385000	22662	23322600
Delhi	MAYUR VIHAR	215449	364498500	196314	339816300	19135	24682200
Delhi	KOTWALI	199191	1943488200	177944	1889739700	21247	53748500
Delhi	DELHI CANTT.	194428	319774000	176318	298695200	18110	21078800
Delhi	DEFENCE COLONY	194007	178289800	172583	159203450	21424	19086350
Delhi	PARLIAMENT STREET	192465	356550500	175159	329250100	17306	27300400
Delhi	BHAJAN PURA	180945	252535400	169840	238493500	11105	14041900
Delhi	TIMAR PUR	168341	305151600	150415	282959300	17926	22192300
Delhi	MODEL TOWN	161845	208051100	146685	191998900	15160	16052200
Delhi	RAJOURI GARDEN	144307	199427300	130753	184819500	13554	14607800
Delhi	NANGLOI	130487	232918100	118577	216463900	11910	16454200
Delhi	PASCHIM VIHAR	130226	208916100	118674	194080500	11552	14835600
Delhi	ASHOK VIHAR	129182	158896300	114895	145113600	14287	13782700
Delhi	SARITA VIHAR	123069	191152000	110407	176243100	12662	14908900
Delhi	SHAHDARA	82984	81925000	78879	79126600	4105	2798400
Delhi	MADHU VIHAR	80570	37617400	70725	32938900	9845	4678500
Delhi	SADAR BAZAR	80264	36585500	71893	33211900	8371	3373600
Delhi	SANGAM VIHAR	79499	103791600	73428	96696650	6071	7094950
Delhi	SAFDARJANG ENCLAVE	78009	31438700	68981	28734700	9028	2704000
Delhi	KAMLA MARKET	73745	55559200	64091	50941200	9654	4618000
Delhi	KAROL BAGH	72954	43693100	66342	41265000	6612	2428100
Delhi	TILAK NAGAR	72852	40030400	65533	34295000	7319	5735400
Delhi	KHAJURI	67680	47224100	62960	44788100	4720	2436000
Delhi	AMAN VIHAR	66067	100843700	60799	94590300	5268	6253400
Delhi	PAHAR GANJ	64512	62122200	57600	57529200	6912	4593000
Delhi	HAUZ KHAS	62302	27089200	53906	21973500	8396	5115700

Delhi	NAJAF GARH	56350	67895700	51944	63777900	4406	4117800
Delhi	ROHINI	55755	59229900	51420	56159000	4335	3070900
Delhi	RK PURAM	54648	16045000	47472	9627500	7176	6417500
Delhi	KALYAN PURI	51694	40183300	47714	37645500	3980	2537800
Delhi	NAND NAGRI	50820	36842000	48270	35264300	2550	1577700
Delhi	SP BADLI	48083	29052600	44145	27474100	3938	1578500
Delhi	GANDHI NAGAR	47249	26761000	43932	25520900	3317	1240100
Delhi	MAYA PURI	45230	16985700	39942	14383500	5288	2602200
Delhi	PUNJABI BAGH	43919	14736400	39376	11873700	4543	2862700
Delhi	NARELA	43093	30134900	39488	28522100	3605	1612800
Delhi	SAKET	40855	22603800	36449	19006100	4406	3597700
Delhi	CHANAKYA PURI	38098	71330400	34438	65672000	3660	5658400
Delhi	DARYA GANJ	37022	18714200	32156	17096800	4866	1617400
Delhi	BADAR PUR	31605	19134500	28745	17863500	2860	1271000
Delhi	TUGLAK ROAD	26722	18298800	23521	14691200	3201	3607600
Delhi	NEW FRIENDS COLONY	25121	16713900	22562	15581300	2559	1132600
Delhi	BARA KHAMBA ROAD	20032	10720400	17277	9396500	2755	1323900
Delhi	IGI AIRPORT	17415	16185900	15661	15192000	1754	993900
Delhi	TILAK MARG	14851	7594000	12677	6598100	2174	995900
Delhi	KAPASHERA	11989	5719800	10678	5305600	1311	414200
Delhi	KALKAJI	9155	4759600	7910	4304200	1245	455400
Delhi	SEEMA PURI	5820	11266800	5060	10157000	760	1109800
Delhi	PARLIAMENT HOUSE	4669	2347600	3865	1963000	804	384600
Delhi	JAHAGIRPURI	2698	5409300	2380	4928500	318	480800
Delhi	GOKUL PURI	152	78500	139	73800	13	4700

21.08.2025

945

Delhi	JANAK PURI	110	59400	105	55500	5	3900
Delhi	SEELAMPUR	99	55600	92	51500	7	4100
Delhi	DABRI	77	44900	66	42500	11	2400
Delhi	VASANT KUNJ	77	43400	72	42500	5	900
Delhi	CHHAWLA	68	34700	63	33000	5	1700
Delhi	PARSHANT VIHAR	58	36800	52	34500	6	2300
Delhi	SUKHDEV VIHAR	58	40700	57	40500	1	200
Delhi	BEGUM PUR	57	32200	55	31500	2	700
Delhi	MANDAWALI	47	26600	44	25500	3	1100
Delhi	BAWANA	46	22100	40	20500	6	1600
Delhi	PATEL NAGAR	40	19800	35	18500	5	1300
Delhi	GREATER KAILASH	39	28400	34	25500	5	2900
Delhi	CONNAUGHT PLACE	37	19500	32	17000	5	2500
Delhi	BURARI	35	24500	33	23000	2	1500
Delhi	SARAI ROHILLA	26	22200	24	21500	2	700
Delhi	VIVEK VIHAR	26	19300	24	18500	2	800
Delhi	PREET VIHAR	23	12800	21	12000	2	800
Delhi	SHALIMAR BAGH	15	14000	13	12000	2	2000
Delhi	PALAM AIRPORT	10	4500	10	4500		
Delhi	SUBZI MANDI	9	5500	9	5500		
Delhi	SUBASH PLACE	8	4200	5	3500	3	700
Delhi	SWARUP NAGAR	7	3200	5	2500	2	700
Delhi	MANGOL PURI	6	3400	4	3000	2	400
Delhi	C.R. PARK	2	1000	2	1000		

The Data of Challans Issued Through Monitoring During Year 2025

State	District	Total Challan	Total Challan Amount (Rs.)	Pending Challan	Pending Challan Amount (Rs.)	Disposed Challan	Disposed Challan Amount (Rs.)
Andhra Pradesh	Anantapur	495	537000	446	487500	49	49500
Andhra Pradesh	Chittoor	180	181300	163	164300	17	17000
Andhra Pradesh	East Godavari	75	14225	65	12725	10	1500
Andhra Pradesh	Eluru	3230	436050	3019	407565	211	28485
Andhra Pradesh	Guntur	1	135	1	135	0	
Andhra Pradesh	Kakinada	6	6000	4	4000	2	2000
Andhra Pradesh	Kurnool	8452	1444865	7689	1321100	763	123765
Andhra Pradesh	Nandyal	145	145300	140	140300	5	5000
Andhra Pradesh	NTR	383	244540	287	184985	96	59555
Andhra Pradesh	Srikakulam	515	527500	476	487000	39	40500
Andhra Pradesh	Visakhapatnam	17	3295	13	2755	4	540

Andhra Pradesh	Vizianagaram	31	3345	25	2675	6	670
Andhra Pradesh	West Godavari	9	10000	6	6000	3	4000
Andhra Pradesh	Y.S.R. Kadapa	111	14985	66	8910	45	6075
Assam	Kamrup Metropolitan	66119	66140000	62823	62844000	3296	3296000
Bihar	Araria	6667	8376000	6224	7822000	443	554000
Bihar	Aurangabad	7020	13331000	6491	12374000	529	957000
Bihar	Banka	7793	10143000	7254	9489000	539	654000
Bihar	Begusarai	9294	21093000	7611	17007000	1683	4086000
Bihar	BETTIAH	10874	17745000	9479	15168000	1395	2577000
Bihar	Bhagalpur	102002	131315500	92260	120863500	9742	10452000
Bihar	Bhojpur	7224	10119000	6390	8751000	834	1368000
Bihar	Buxar	3110	4978000	2831	4473000	279	505000
Bihar	CHAPARA	3123	4569000	2873	4191000	250	378000
Bihar	Darbhanga	4321	6191000	3792	5331000	529	860000
Bihar	Gaya	2357	3940000	2083	3408000	274	532000
Bihar	Gopalganj	13393	18495000	12366	16953000	1027	1542000
Bihar	Jamui	7196	11501000	6539	10389000	657	1112000
Bihar	Jehanabad	2913	4266000	2560	3703000	353	563000
Bihar	Kaimur (Bhabua)	9058	16021000	8403	14745000	655	1276000
Bihar	Katihar	1598	2075000	1463	1907000	135	168000
Bihar	Kishanganj	1028	1629000	929	1481000	99	148000
Bihar	Lakhisarai	1531	2391000	1343	2065000	188	326000
Bihar	Madhubani	7562	10617500	6747	9333500	815	1284000
Bihar	Munger	5786	7474500	4996	6541000	790	933500

Bihar	Muzaffarpur	110341	135904000	97921	121062000	12420	14842000
Bihar	Nalanda	31781	50150000	26862	42683000	4919	7467000
Bihar	Nawada	5089	7424000	4679	6750000	410	674000
Bihar	Patna	436571	559604000	378666	493974000	57905	65630000
Bihar	Purba Champaran	4825	6165000	4456	5687000	369	478000
Bihar	Purnia	7028	9996000	6294	8848000	734	1148000
Bihar	Rohtas	12452	18155000	11526	16737000	926	1418000
Bihar	Samastipur	3389	5851000	3024	5181000	365	670000
Bihar	Sheikhpura	3722	4910000	3443	4578000	279	332000
Bihar	Sitamarhi	3208	4347000	2947	4018000	261	329000
Bihar	Supaul	4739	7005000	4298	6161000	441	844000
Bihar	Vaishali	2723	4314000	2463	3874000	260	440000
Chandigarh	Chandigarh	430645	176365451	379918	131421000	50727	44944451
Chhattisgarh	Bilaspur	84865	113851000	49251	69028600	35614	44822400
Chhattisgarh	Raigarh	7	2100	6	1800	1	300
Chhattisgarh	Raipur	163565	265599600	122953	217626000	40612	47973600
DADRA AND NAGAR HAVELI AND DAMAN & DIU	Daman	2510	2622000	1794	1886000	716	736000
Goa	North Goa	52306	58945500	32053	39803000	20253	19142500
Gujarat	Ahmedabad City	1627000	993514700	1456421	879936900	170579	113577800
Gujarat	Ahmedabad Rural	41403	38574900	35033	31613100	6370	6961800
Gujarat	Amreli	8658	5114150	6031	3577100	2627	1537050
Gujarat	Anand	13118	11251800	6145	5722400	6973	5529400
Gujarat	Aravalli	9251	9934900	6413	6723900	2838	3211000
Gujarat	Banaskantha	39047	28293210	32540	23450600	6507	4842610
Gujarat	Bharuch	48136	25832830	27988	15791000	20148	10041830

Gujarat	Bhavnagar	10254	11062350	7533	8264900	2721	2797450
Gujarat	Botad	3162	991020	2386	787100	776	203920
Gujarat	Chhotaudepur	12957	3911830	10149	3225500	2808	686330
Gujarat	Dahod	94736	68188810	80575	56950900	14161	11237910
Gujarat	Dangs	2597	1319900	1279	662400	1318	657500
Gujarat	Devbhumi Dwaraka	5295	4048080	2465	2083300	2830	1964780
Gujarat	East Kutch	13950	8296590	10951	6455600	2999	1840990
Gujarat	Gandhinagar	41223	42027300	32821	33922600	8402	8104700
Gujarat	Gir Somnath	3701	1332600	2480	925700	1221	406900
Gujarat	Jamnagar	17676	12121180	10064	7522000	7612	4599180
Gujarat	Junagadh	14801	7888040	10002	5302200	4799	2585840
Gujarat	Kheda	36322	27639000	27696	20819500	8626	6819500
Gujarat	Mahesana	26483	18928710	20443	14838400	6040	4090310
Gujarat	Mahisagar	1435	924250	991	671500	444	252750
Gujarat	Morbi	14121	8415030	9103	5610900	5018	2804130
Gujarat	Narmada	3144	1112930	2169	720800	975	392130
Gujarat	Navsari	30163	21947770	18835	14118000	11328	7829770
Gujarat	Panchmahals	15353	7828220	12162	5993600	3191	1834620
Gujarat	Patan	9553	4251670	6514	2966700	3039	1284970
Gujarat	Porbandar	10591	6295220	6564	4098900	4027	2196320
Gujarat	Rajkot City	189659	178062970	175788	161527900	13871	16535070
Gujarat	Rajkot Rural	1240	817300	861	590000	379	227300
Gujarat	Sabarkantha	7026	4194550	5195	2972300	1831	1222250
Gujarat	Surat City	777312	627842959	646175	518151900	131137	109691059
Gujarat	Surat Rural	7438	9583300	5725	7635600	1713	1947700
Gujarat	Surendranagar	22463	15620450	12484	9524000	9979	6096450
Gujarat	Tapi	7404	4048510	4379	2514500	3025	1534010

Gujarat	Vadodara City	154351	93133970	135375	80702300	18976	12431670
Gujarat	Vadodara Rural	6239	2069520	3911	1395700	2328	673820
Gujarat	Valsad	21535	14764080	13140	9477900	8395	5286180
Gujarat	West Kutch	8562	6369150	6113	4410500	2449	1958650
Haryana	Ambala	34373	125699200	27792	109464000	6581	16235200
Haryana	Bhiwani	10013	32058700	7213	29059500	2800	2999200
Haryana	Charkhi Dadri	1401	3893200	1079	3536000	322	357200
Haryana	Dabwali	6162	23067699	5830	22474500	332	593199
Haryana	Faridabad	343412	1625565650	314618	1583600500	28794	41965150
Haryana	Fatehabad	1713	7349500	1469	6906000	244	443500
Haryana	Gurgaon	779288	3463944950	738534	3412633400	40754	51311550
Haryana	Hisar	38909	122066800	30507	106376000	8402	15690800
Haryana	Jhajjar	981	3584500	869	3477000	112	107500
Haryana	Jind	13073	66573700	11342	62565500	1731	4008200
Haryana	Kaithal	336	1105500	250	1009500	86	96000
Haryana	Karnal	147218	640357100	125909	594010500	21309	46346600
Haryana	Kurukshetra	122992	430365201	99524	376691200	23467	53674001
Haryana	Mahendragarh	4003	14867900	3073	12570000	930	2297900
Haryana	Mewat	22453	73152200	21395	71921000	1058	1231200
Haryana	Panchkula	53452	304995350	48013	296652500	5439	8342850
Haryana	Panipat	95212	306477200	78720	275043000	16492	31434200
Haryana	Rewari	63813	288453000	58845	281573500	4968	6879500
Haryana	Rohtak	12497	53764750	10321	51203500	2176	2561250
Haryana	Sirsa	34709	172302500	32577	169131500	2132	3171000
Haryana	Sonapat	40575	130614200	34127	116962500	6448	13651700
Himachal Pradesh	Baddi	16152	16963601	14958	15701000	1194	1262601
Himachal Pradesh	Bilaspur	49700	69331700	37288	51445500	12412	17886200

Himachal Pradesh	Chamba	9055	9449000	7602	7904500	1453	1544500
Himachal Pradesh	Dehra	641	872000	392	517000	249	355000
Himachal Pradesh	Hamirpur	30584	38697199	21919	27052500	8665	11644699
Himachal Pradesh	Kangra	8682	10250600	6805	7981000	1877	2269600
Himachal Pradesh	Kinnaur	5443	9199100	4193	7101000	1250	2098100
Himachal Pradesh	Kullu	51720	73106100	41046	57972500	10674	15133600
Himachal Pradesh	Lahul and Spiti	3351	5146500	2499	3839000	852	1307500
Himachal Pradesh	Mandi	67715	97484050	49271	70338500	18444	27145550
Himachal Pradesh	Nurpur	6085	7461000	4760	5700000	1325	1761000
Himachal Pradesh	Shimla	6517	8829500	5206	6946000	1311	1883500
Himachal Pradesh	Sirmaur	24614	34482500	19013	26171500	5601	8311000
Himachal Pradesh	Solan	17389	20216800	13301	15429500	4088	4787300
Himachal Pradesh	Una	34952	40273850	26794	30256000	8158	10017850
Jammu And Kashmir	Jammu	198827	196837250	188250	187484500	10577	9352750
Jammu And Kashmir	Srinagar	12512	13306700	11229	12758000	1283	548700
Jharkhand	Ranchi	507266	503133000	481536	477164000	25730	25969000
Karnataka	Bagalkot	22630	12161500	19339	10439000	3291	1722500
Karnataka	Dakshina Kannada	74010	39113000	68307	36151500	5703	2961500
Karnataka	Davanagere	105468	56783500	99977	53822000	5491	2961500
Karnataka	Gulbarga	17575	11252000	12344	8127000	5231	3125000
Karnataka	Shivamogga	90808	76377500	83894	71011000	6914	5366500
Karnataka	Tumkur	100097	52287000	97273	50802000	2824	1485000
Kerala	Alappuzha	105282	68853250	88762	59162750	16520	9690500

21.08.2025

952

Kerala	Ernakulam	201609	123123000	164024	102281000	37585	20842000
Kerala	Idukki	89587	53615000	72733	44198500	16854	9416500
Kerala	Kannur	140248	82515500	108451	64596000	31797	17919500
Kerala	Kasaragod	112076	68752500	90013	56036250	22063	12716250
Kerala	Kollam	181096	128246250	159065	110007000	22031	18239250
Kerala	Kottayam	85887	52202250	66437	41478500	19450	10723750
Kerala	Kozhikode	212631	130221000	176409	109363000	36222	20858000
Kerala	Malappuram	160621	106729000	130321	88316500	30300	18412500
Kerala	Palakkad	157418	103134250	134641	89545000	22777	13589250
Kerala	Pathanamthitta	69750	43449750	54489	34690500	15261	8759250
Kerala	Thiruvananthapuram	357535	245960000	321431	224266500	36104	21693500
Kerala	Thrissur	167521	106367500	132034	85858250	35487	20509250
Kerala	Wayanad	61580	35325500	49326	28548750	12254	6776750
Madhya Pradesh	Bhopal	123373	42701600	113881	38905100	9492	3796500
Madhya Pradesh	Gwalior	164184	78499400	155214	74178300	8970	4321100
Madhya Pradesh	Indore	453014	144714100	397438	126135600	55576	18578500
Madhya Pradesh	Sagar	171413	56771810	147590	46787600	23823	9984210
Madhya Pradesh	Satna	49587	24145200	44884	21886600	4703	2258600
Madhya Pradesh	Ujjain	23472	7653600	22724	7381900	748	271700

21.08.2025

953

Maharashtra	Ahmednagar	1034	1931500	971	1803000	63	128500
Maharashtra	Akola	1366	2248000	1283	2095000	83	153000
Maharashtra	Amravati City	2404	4457500	2211	4076500	193	381000
Maharashtra	Beed	1335	2275000	1267	2142000	68	133000
Maharashtra	Bhandara	955	1211000	926	1174000	29	37000
Maharashtra	Buldana	52	70000	46	59000	6	11000
Maharashtra	Chandrapur	755	1232500	698	1126000	57	106500
Maharashtra	Chhatrapati Sambhaji Nagar City	2278	3391500	2116	3101500	162	290000
Maharashtra	Dharashiv	2825	4154500	2606	3763000	219	391500
Maharashtra	Dhule	3346	4985000	3053	4435000	293	550000
Maharashtra	Gadchiroli	389	731500	358	670500	31	61000
Maharashtra	Gondiya	3153	3359500	2885	3063500	268	296000
Maharashtra	Hingoli	1944	3065000	1857	2900000	87	165000
Maharashtra	Jalgaon	3502	3914000	3332	3692000	170	222000
Maharashtra	Jalna	1577	2256000	1511	2131500	66	124500
Maharashtra	Kolhapur	3362	5720000	2991	5017000	371	703000
Maharashtra	Latur	6763	9912000	6533	9508000	230	404000
Maharashtra	Mumbai Police Station	51064	74686100	45660	66069000	5404	8617100
Maharashtra	Mumbai Traffic Division	139	276000	138	274000	1	2000
Maharashtra	Nagpur City	1143	1744000	1021	1520000	122	224000
Maharashtra	Nanded	2571	3676500	2475	3503500	96	173000

Maharashtra	Nandurbar	1294	1911000	1196	1733000	98	178000
Maharashtra	Nashik	18264	25783500	17154	23775000	1110	2008500
Maharashtra	Parbhani	428	573500	426	571000	2	2500
Maharashtra	Pune City	1730418	2877892499	1589528	2640908000	140890	236984499
Maharashtra	Raigarh	33745	16332320	32196	15182920	1549	1149400
Maharashtra	Ratnagiri	2509	3859000	2222	3333000	287	526000
Maharashtra	Sangli	2434	3987000	2247	3630000	187	357000
Maharashtra	Satara	6286	10282000	5642	9043500	644	1238500
Maharashtra	Sindhudurg	1089	1552000	983	1368000	106	184000
Maharashtra	Solapur City	5173	7613000	4872	7074000	301	539000
Maharashtra	Thane City	2724	5190500	2511	4760000	213	430500
Maharashtra	Wardha	724	1168500	642	1019500	82	149000
Maharashtra	Washim	4684	6597000	4390	6065000	294	532000
Maharashtra	Yavatmal	1052	1812000	983	1680000	69	132000
Odisha	Bhubneshwar	103872	154045500	94873	140625000	8999	13420500
Odisha	Ganjam	5672	5672000	5064	5064000	608	608000
Odisha	Kendujhar	4687	4687000	4273	4273000	414	414000
Odisha	Sundargarh	45976	49590001	43877	46804500	2099	2785501
Punjab	Sahibzada Ajit Singh Nagar	289755	300575819	253414	263988500	36341	36587319
Rajasthan	AJMER	13063	13262850	11067	11270000	1996	1992850
Rajasthan	ALWAR	24442	24612800	21460	21600000	2982	3012800
Rajasthan	BANSWARA	4902	5067000	4015	4138000	887	929000
Rajasthan	BARMER	1846	1897000	1574	1613000	272	284000
Rajasthan	BHARATPUR	11082	11177299	9696	9794000	1386	1383299
Rajasthan	BHILWARA	14473	14522000	12415	12455000	2058	2067000
Rajasthan	BIKANER	7073	7402000	6212	6502000	861	900000

Rajasthan	CHITTORGARH	6564	6673500	5653	5742000	911	931500
Rajasthan	CHURU	8001	8034000	7038	7069000	963	965000
Rajasthan	DAUSA	40107	38572600	34962	33580800	5145	4991800
Rajasthan	DEEG	221	238000	213	230000	8	8000
Rajasthan	GANGANAGAR	8135	8460000	7071	7353000	1064	1107000
Rajasthan	HANUMANGARH	9581	9697000	8540	8646000	1041	1051000
Rajasthan	JAIPUR	285310	214588220	249684	185207300	35626	29380920
Rajasthan	JAISALMER	3592	3622000	3324	3353000	268	269000
Rajasthan	JHALAWAR	14048	14122000	12223	12286000	1825	1836000
Rajasthan	JHUNJHUNU	15735	16837100	13099	14058000	2636	2779100
Rajasthan	JODHPUR	44284	46147800	36436	38467000	7848	7680800
Rajasthan	JODHPUR RURAL	477	639000	447	602000	30	37000
Rajasthan	KOTA	52779	57721800	45062	49445100	7717	8276700
Rajasthan	KOTPUTLI BEHROR	1261	1262000	1180	1180000	81	82000
Rajasthan	NAGAU	11300	11491100	9734	9894000	1566	1597100
Rajasthan	PALI	13603	14341000	11633	12278000	1970	2063000
Rajasthan	PHALODI	2064	2124000	1879	1927000	185	197000
Rajasthan	RAJSAMAND	1166	1176000	1033	1043000	133	133000
Rajasthan	SAWAI MADHOPUR	23337	24641000	20579	21742000	2758	2899000
Rajasthan	SIKAR	12562	12962600	10601	10940000	1961	2022600
Rajasthan	SIROHI	8465	8591000	7242	7342000	1223	1249000
Rajasthan	TONK	8921	8935800	7304	7318000	1617	1617800
Rajasthan	UDAIPUR	7545	7596000	6470	6513000	1075	1083000
Tamil Nadu	Chengalpattu	45902	45902000	37213	37213000	8689	8689000
Tamil Nadu	Coimbatore	47586	48432500	42816	43633000	4770	4799500
Tamil Nadu	Greater Chennai Traffic Police	923227	939364000	862851	884012000	60376	55352000

21.08.2025

956

Tamil Nadu	Kancheepuram	5571	5574000	5148	5151000	423	423000
Tamil Nadu	Karur	4305	4305000	4164	4164000	141	141000
Tamil Nadu	Salem	51989	51989000	49956	49956000	2033	2033000
Tamil Nadu	Tambaram City Traffic Police	20225	21083000	16259	17053000	3966	4030000
Tamil Nadu	Tiruchirappalli	44295	44232500	42369	42310000	1926	1922500
Tripura	SP Traffic	244306	256870370	241217	253777900	3089	3092470
Uttar Pradesh	Agra	603171	615905050	591565	603084000	11606	12821050
Uttar Pradesh	Aligarh	144697	204822501	138931	195549500	5766	9273001
Uttar Pradesh	Ayodhya	90681	161906490	79216	140274500	11465	21631990
Uttar Pradesh	Azamgarh	10947	22014800	8538	17202000	2409	4812800
Uttar Pradesh	Bareilly	255007	289429650	240037	270479500	14970	18950150
Uttar Pradesh	Firozabad	91956	92618850	89911	91029500	2045	1589350
Uttar Pradesh	Gautam Buddha Nagar	293731	308659590	290623	305161000	3108	3498590
Uttar Pradesh	Ghaziabad	18987	33559358	17160	31296700	1827	2262658
Uttar Pradesh	Gorakhpur	65356	65950460	62293	63584000	3063	2366460
Uttar Pradesh	Jhansi	86681	142276700	82351	135246500	4330	7030200
Uttar Pradesh	Kanpur Nagar	122868	191672700	104922	162494500	17946	29178200
Uttar Pradesh	Lucknow	410003	514414450	381478	476997000	28525	37417450
Uttar Pradesh	Mathura	82763	95882602	79707	92037500	3056	3845102
Uttar Pradesh	Meerut	73142	74668000	68603	72240500	4539	2427500
Uttar Pradesh	Moradabad	52187	53745200	47176	48567500	5011	5177700
Uttar Pradesh	Prayagraj	80536	65641100	74747	61871000	5789	3770100
Uttar Pradesh	Saharanpur	67613	69792500	65416	67453000	2197	2339500
Uttar Pradesh	Shahjahanpur	48834	49116800	45967	47098500	2867	2018300
Uttar Pradesh	Varanasi	146127	145210931	143207	143378000	2920	1832931

Uttar Pradesh	Varanasi Rural	2601	5240000	1938	3910000	663	1330000
Uttarakhand	Champawat	7173	8028000	5990	6785500	1183	1242500
Uttarakhand	Dehradun	74915	100895000	61597	83095500	13318	17799500
Uttarakhand	Haridwar	56409	63179500	50529	57068000	5880	6111500
Uttarakhand	Nainital	11766	12433000	9861	10465000	1905	1968000
Uttarakhand	Pauri Garhwal	3749	3947000	3332	3521500	417	425500
Uttarakhand	Udham Singh Nagar	45370	53810000	40507	48219500	4863	5590500
West Bengal	Alipurduar	6	6000	6	6000	0	
West Bengal	Asansol-Durgapur Police Commissionerate	4	4000	2	2000	2	2000
West Bengal	Bankura	5	5000	5	5000	0	
West Bengal	Barasat Police District	223	283000	194	250000	29	33000
West Bengal	Barrackpore Police Commissionerate	8	9000	7	8000	1	1000
West Bengal	Baruipur Police District	6	6000	6	6000	0	
West Bengal	Bidhannagar Police Commissiionerate	179977	309997750	157104	278605000	22873	31392750
West Bengal	Birbhum	5	5000	3	3000	2	2000
West Bengal	Dakshin Dinajpur	5	5000	4	4000	1	1000
West Bengal	Diamond Harbour Police District	224	274000	209	257000	15	17000
West Bengal	Howrah Police Commissionerate	41	46000	33	36000	8	10000
West Bengal	Jalpaiguri	5	5000	3	3000	2	2000

West Bengal	Jangipur Police District	5	6000	4	5000	1	1000
West Bengal	Krishnanagar Police District	4	4000	3	3000	1	1000
West Bengal	Malda	4	4000	2	2000	2	2000
West Bengal	Murshidabad Police District	2	2000	2	2000	0	
West Bengal	Purba Medinipur	3	4000	3	4000	0	
West Bengal	Purulia	4	4000	3	3000	1	1000
West Bengal	Raiganj Police District	9	9000	4	4000	5	5000
West Bengal	Ranaghat Police District	5	5000	5	5000	0	
West Bengal	Sundarban Police District	2	2000	2	2000	0	
State	Circle	Total Challa	Total Challan	Pending C	Pending Cha	Disposed C	Disposed Challa
Delhi	MAYUR VIHAR	235731	382668700	232397	376935400	3334	5733300
Delhi	MEHRAULI	202890	321117800	197433	314879200	5457	6238600
Delhi	VASANT VIHAR	194710	376913600	188029	367971200	6681	8942400
Delhi	DELHI CANTT.	170963	290982300	166595	285740400	4368	5241900
Delhi	LAJPAT NAGAR	158274	168523100	154596	164922500	3678	3600600
Delhi	BHAJAN PURA	153050	275220300	151736	273334500	1314	1885800
Delhi	DWARKA	137463	183734100	132185	178419100	5278	5315000
Delhi	CIVIL LINES	133071	211620400	130364	208040700	2707	3579700

Delhi	PARLIAMENT STREET	129501	241704600	126105	237363700	3396	4340900
Delhi	PASCHIM VIHAR	124766	186516800	122542	183874400	2224	2642400
Delhi	TIMAR PUR	115055	213646400	113136	210989900	1919	2656500
Delhi	MODEL TOWN	111011	174448500	108832	171508500	2179	2940000
Delhi	KOTWALI	101191	1574105500	100352	1573043600	839	1061900
Delhi	DEFENCE COLONY	100978	104610400	98476	102326800	2502	2283600
Delhi	SAFDARJANG ENCLAVE	93092	26457200	88961	24434400	4131	2022800
Delhi	RAJOURI GARDEN	90534	117799900	88266	115507600	2268	2292300
Delhi	ASHOK VIHAR	89257	105948500	87213	103253000	2044	2695500
Delhi	SARITA VIHAR	78818	143910200	76918	141208500	1900	2701700
Delhi	SANGAM VIHAR	75754	123162900	73724	121061400	2030	2101500
Delhi	TILAK NAGAR	61102	25309600	59099	24176600	2003	1133000
Delhi	NAJAF GARH	50599	53603300	49429	52675200	1170	928100
Delhi	SHAHDARA	49705	51794600	49245	51410100	460	384500
Delhi	ROHINI	42945	55392500	42427	54730000	518	662500
Delhi	KALYAN PURI	42218	41472200	41991	41213300	227	258900
Delhi	MADHU VIHAR	37046	19945100	36357	19637400	689	307700
Delhi	AMAN VIHAR	30350	45070000	29854	44518000	496	552000
Delhi	PAHAR GANJ	30126	41824800	29640	41330600	486	494200
Delhi	HAUZ KHAS	26970	9862300	26191	9419600	779	442700
Delhi	IGI AIRPORT	26325	32646500	25419	32266900	906	379600
Delhi	KAMLA MARKET	25703	41427800	25131	40703500	572	724300
Delhi	SADAR BAZAR	25085	6881500	24582	6429800	503	451700
Delhi	NAND NAGRI	24752	18329900	24643	18269000	109	60900
Delhi	KAROL BAGH	24545	14649600	23948	14448700	597	200900
Delhi	KHAJURI	23732	17102600	23572	17012300	160	90300

Delhi	PUNJABI BAGH	21645	6530300	20915	6047200	730	483100
Delhi	CHANAKYA PURI	20553	36858800	20037	36211500	516	647300
Delhi	SP BADLI	19826	12449800	19543	12348700	283	101100
Delhi	NANGLOI	19744	36738600	19026	35582500	718	1156100
Delhi	GANDHI NAGAR	19191	12554100	18989	12463100	202	91000
Delhi	TILAK MARG	18555	9410900	17951	9147900	604	263000
Delhi	TUGLAK ROAD	17813	10013900	17018	9346200	795	667700
Delhi	NARELA	16529	13149600	16267	12972000	262	177600
Delhi	SAKET	13865	5752900	13383	5378700	482	374200
Delhi	DARYA GANJ	11408	7189900	11219	7120600	189	69300
Delhi	NEW FRIENDS COLONY	9995	5430500	9851	5342500	144	88000
Delhi	PARLIAMENT HOUSE	6992	3579500	6768	3484900	224	94600
Delhi	BARA KHAMBA ROAD	3890	2050600	3731	1981500	159	69100
Delhi	KALKAJI	2819	1683600	2690	1632900	129	50700
Delhi	BADAR PUR	2611	1712000	2588	1684500	23	27500
Delhi	JANAK PURI	786	500400	770	483500	16	16900
Delhi	KAPASHERA	334	178000	324	173500	10	4500
Delhi	MANGOL PURI	266	105000	264	102000	2	3000
Delhi	VASANT KUNJ	223	129000	221	127000	2	2000
Delhi	BURARI	202	162000	202	162000		
Delhi	SEELAMPUR	130	113500	130	113500		
Delhi	SUKHDEV VIHAR	124	90000	122	86000	2	4000
Delhi	PARSHANT VIHAR	113	78500	110	77000	3	1500
Delhi	SHALIMAR BAGH	113	67000	111	65500	2	1500
Delhi	JAHAGIRPURI	98	88500	98	88500		
Delhi	SEEMA PURI	90	74000	90	74000		

21.08.2025

961

Delhi	DABRI	89	77500	89	77500		
Delhi	PATEL NAGAR	85	63200	83	61000	2	2200
Delhi	MAYA PURI	77	57500	77	57500		
Delhi	GREATER KAILASH	67	58700	66	58500	1	200
Delhi	BAWANA	60	41500	60	41500		
Delhi	VIVEK VIHAR	54	43500	54	43500		
Delhi	RK PURAM	49	36500	49	36500		
Delhi	PREET VIHAR	36	28500	35	28000	1	500
Delhi	CONNAUGHT PLACE	30	15000	30	15000		
Delhi	PALAM AIRPORT	14	10000	14	10000		
Delhi	C.R. PARK	12	11000	12	11000		
Delhi	CHHAWLA	12	6500	12	6500		
Delhi	GOKUL PURI	12	6500	12	6500		
Delhi	MANDAWALI	11	8000	11	8000		
Delhi	BEGUM PUR	9	6000	9	6000		
Delhi	SULTAN PURI	7	4500	7	4500		
Delhi	SUBZI MANDI	4	3000	4	3000		
Delhi	SARAI ROHILLA	2	1500	2	1500		
Delhi	SWARUP NAGAR	2	1000	2	1000		
Delhi	SUBASH PLACE	1	1000	1	1000		
	Grand Total	3225860	5865575300	3152435	5785831000	73425	79744300

MODERNISATION OF TOLL COLLECTION SYSTEM

4775. SHRIMATI PRATIMA MONDAL:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the steps taken to expand and modernise the National Highways (NHs) toll collection system including the operational status and impact of FASTag implementation on congestion and revenue mobilization;
- (b) the measures being implemented to improve connectivity and road infrastructure in the North Eastern Region and other remote areas to support regional development and strategic priorities; and
- (c) the manner in which the Government assesses the socio-economic impact of large-scale highway projects on local communities and the rehabilitation and livelihood support measures in place for project-affected persons?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a): Presently, 98% of all user fee payments other than exempted vehicles on National Highways and Expressways are executed through FASTags. Subsequent to mandatory implementation of FASTag at all lanes on 16th February, 2021 (00:00 hrs), an Impact Assessment Study on the FASTag System was undertaken by the National Highways Authority of India (NHAI). The findings of the above study show a significant reduction in average waiting time at fee plazas from 734 seconds under

the manual fee collection system to 47 seconds under the Electronic Toll Collection (ETC) system. Further, congestion on fee plaza is also monitored through a GIS-based toll congestion monitoring solution.

In addition, to further increase the efficiency of tolling operation and in order to ensure seamless and free-flow movement of vehicles along national highways, the Government has decided to implement barrier-free Electronic Toll Collection (ETC) System using Automatic Number Plate Recognition Cameras on selected sections of National Highways as an added facility along with FASTag where the user fee shall be charged from the vehicle users without them having to stop, slow down or stay in a given fee plaza lane.

(b): The Government is implementing comprehensive strategy to enhance connectivity and road infrastructure in the North Eastern region and other remote areas. This includes development of strategic corridors, inter-corridor links, and border roads apart from High-Speed Corridors and other National Highways in the North-Eastern region.

The projects focus on upgrading single or intermediate lane road, integrating them with national and regional corridors, and improving last-mile connectivity to remote settlements. These initiatives are aimed at reducing logistics costs, ensuring all-weather access, boosting trade and tourism, enhancing socio-economic opportunities, and strengthening national security in strategically important areas, thereby supporting regional development and strategic priorities.

(c): The socio-economic impact of large-scale highway projects implemented by the Government is assessed through social impact assessments (SIA) and environmental and social impact studies conducted during the Detailed Project Report (DPR) stage. These assessments evaluate potential impacts on livelihoods, land use, access to services, and the overall economic profile of affected communities.

For project-affected persons (PAPs), rehabilitation and livelihood support measures are implemented in accordance with the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 (RFCTLARR Act). Implementing agencies also undertake regular consultations with stakeholders to ensure that resettlement action plans address local needs and that grievances are resolved promptly.

Further, the preliminary findings of a study conducted by IIM, Bangalore to evaluate the impact of National Highways indicates positive effects across multiple sectors. Economically, household income and expenditure have increased. Logistics efficiency has improved with reduced costs. Businesses have benefited from better access to markets and factories. Socially, travel time to schools and healthcare facilities has decreased, enhancing accessibility. Overall, the study suggests that National Highway construction has significantly contributed to socio-economic growth.

SPECIAL ACADEMIC SUPPORT THROUGH EMRSs**4776. DR. HEMANT VISHNU SAVARA:**

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the specific initiatives being implemented to promote digital literacy and other future-ready skills among students in Eklavya Model Residential Schools (EMRSs);
- (b) whether any dedicated digital coaching or special academic support is being provided to EMRSs students for competitive examinations such as IIT-JEE and NEET and if so, the details of such programmes and the number of student beneficiaries;
- (c) the status of integration of vocational training in EMRSs through establishment of Skill Labs and introduction of CBSE-linked skill courses;
- (d) the details of the framework for providing structured career counselling to EMRSs students and the mechanism in place to track the impact of counselling on higher-education and career outcomes; and
- (e) the details of skill-development programmes implemented in EMRSs in Maharashtra, particularly in Palghar district and the number of student beneficiaries?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a): National Education Society for Tribal Students (NESTS), an autonomous organization under Ministry of Tribal Affairs, has been established to manage and implement the scheme of Eklavya Model Residential School (EMRS) in co-ordination with State EMRS Societies. To promote digital literacy and other future-ready skills among EMRS students, following specific initiatives have been implemented in EMRS:

1. Establishment of Centers of excellence: NESTS has established three Centres of Excellence — one in Bhopal, one in Maharashtra, and one in Andhra Pradesh — for IIT-JEE and NEET preparation of EMRS students.
2. Digital Tutoring: Digital tutoring for NEET and IIT preparation in EMRSs, where the science stream is provided by the Ex-Navodayan Foundation and PACE IIT & Medical.
3. iHUB Divya Sampark Initiative: A joint effort by the Department of Science and Technology and IIT Roorkee to establish experience centers/labs in EMRSs to benefit tribal students.
4. Dedicated DTH TV Channel in collaboration with CIET has been introduced in EMRSs to deliver curriculum and competitive content to tribal students studying in classes 9th to 12th.
5. Smart Class Infrastructure: In collaboration with ERNET, MeitY, smart classrooms have been enabled in EMRSs to enhance the learning experience.

6. Skill development labs in schools to promote vocational skills and prepare students for future employment opportunities.
 7. Amazon Future Engineers Program- a significant capacity-building drive, undertaken in EMRSs to strengthen computer science education to 178 teachers from 187 EMRSs.
 8. Skills Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) Project, which specifically focuses on Establishing vocational skills labs and Training of Trainers (ToT) in Eklavya Model Residential Schools (EMRSs) under Pradhan Mantri Koushal Vikas Yojna (PMKV) 4.0.
 9. Cyber Security - NESTS has initiated a program that aims at capacity building of the teachers in EMRS in the domain of AR – VR and cybersecurity, and empower them to further cascade these new age skills among EMRS students and make them future ready.
- (b): NESTS has entered into an MoU with two NGOs to provide offline coaching to EMRS students for IIT-JEE/NEET preparation through Centres of Excellence — one in Bhopal, one in Maharashtra, and one in Andhra Pradesh. The students have already been selected and have started their coaching. Arrangements are also in place for online teaching to prepare the students for competitive examinations such as IIT-JEE and NEET.
- (c): **CBSE Skill Labs-** CBSE skill labs has been established in 14 selected EMRSs, targeting to 50 more EMRSs.

Establishment of Atal Tinkering Lab- 26 labs has been established. Each lab is equipped with STEM kits, AI modules, electronics, and 3D printers for hands-on learning.

CBSE-linked skill courses- Instructions have been issued to State Societies and schools for selecting two skill subjects for the secondary level and two for the senior secondary level from the CBSE approved list.

(d): A career guidance system has been proposed through the implementation of the psychometric test-based initiative named “**Tribal Aptitude Life Skill and Self Esteem Hub (TALASH)**” by NESTS for EMRS students, designed to provide digital career counselling and aptitude assessment, inspired by NCERT’s “Tamanna” initiative, and developed in consultation with UNICEF. It enables students to undertake a digital psychometric test via a dedicated web portal, which then generates career cards and personalized career pathways based on their aptitude in seven core areas. The portal also includes Life Skills and Self-Esteem modules, along with E-Learning resources for teachers to support and guide students effectively. Additionally, a structured three-phase training programme has been rolled out to build the capacity of EMRS teachers to implement and sustain this initiative, thereby ensuring a supportive environment that promotes the continuity of tribal students into higher education.

(e) : Following initiatives has been taken for skill development in EMRSs:

1. **Tribal Aptitude Life Skill and Self Esteem Hub (TALASH)-** TALASH focuses on psychometric assessment and career mapping, enabling students to gain personalized insights into their strengths and career paths. The program is implemented through a structured training approach conducted in three phases: national, state, and school levels.
2. **Skills Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) Project-** The program specifically focuses on Establishing vocational skills labs and Training of Trainers (ToT) in Eklavya Model Residential Schools (EMRSs) under PMKVY 4.0. Vocational skill labs have been installed in 199 out of 200 EMRSs.

REVISED DEFINITION OF MSMEs

4777. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether the definition of Micro, Small and Medium Enterprises (MSMEs) has been revised and if so, the new limits for micro enterprises;
- (b) whether the project cost ceiling under the Prime Minister's Employment Generation Programme (PMEGP) remains 25 lakh for manufacturing and 10 lakh for services;
- (c) whether the Government is considering enhancement of the PMEGP project cost limit to 2.5 crore in line with the revised definition;

- (d) if so, the current status of any such proposal; and
- (e) whether any internal assessments, expert recommendations or State-wise feasibility studies have been conducted regarding this enhancement and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a): The definition of Micro, Small and Medium Enterprises (MSMEs) has been revised as per the Budget announcement 2025. The investment and turnover limits have been revised to 2.5 and 2 times respectively for classification of MSMEs vide Notification SO. 1364(E) dated 21.03.2025 with effect from 01.04.2025. The revised limit for Micro Enterprises is classified with an investment up to ₹2.5 crore in plant and machinery and a turnover up to ₹10 crore.

(b) to (e): The maximum project cost ceiling admissible for Margin Money subsidy under the Prime Minister's Employment Generation Programme (PMEGP) is ₹50 lakh in the manufacturing sector and ₹20 lakh in the business/service sector. Further, a second loan for upgradation of existing units is admissible for project cost up to ₹1.00 crore in the manufacturing sector and ₹25.00 lakh in the service sector respectively.

No such proposal is in consideration to enhance project cost limit to 2.5 crore under the PMEGP in line with the revised definition. Consequently, there are no

internal assessments, expert recommendations or State-wise feasibility studies available regarding enhancement of the PMEGP project cost limit.

GROUND WATER RESERVES

4778. SHRI VISHNU DAYAL RAM:

SHRI KARAN BHUSHAN SINGH:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the current status of groundwater reserves across the country, State and district-wise;
- (b) the steps taken/being taken by the Government to mitigate depletion of groundwater reserves in vulnerable regions;
- (c) the extent and nature of groundwater contamination across various States and districts including the major pollutants identified; and
- (d) the specific programmes or initiatives undertaken to enhance groundwater levels, particularly in over-exploited and critically-affected blocks?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a): Assessment of Dynamic groundwater resources of each State/UT is being carried out on annual basis jointly by the Central Ground Water Board and the concerned State Nodal/Ground Water Departments. As per the report of “National Compilation of Dynamic Ground Water Resources of India, 2024”, the total annual groundwater recharge in the country has been assessed as 446.9 billion cubic

metres (bcm). Total annual extractable groundwater resource has been assessed as 406.19 bcm and the total annual groundwater extraction for all purposes (like domestic, industrial, agricultural uses etc) is estimated as 245.64 bcm. The Stage of groundwater Extraction (SoE), which is defined as a ratio of Annual Ground Water Extraction over Annual Extractable Ground Water Resource for the whole country is arrived at 60.47 %.

The details of state-wise Ground Water Resource assessment for the country as per the 2024 report are given in the enclosed **Statement-I**. District-wise details may be accessed from the following link:

<https://cgwb.gov.in/cgwbpm/public/uploads/documents/17357182991031590738file.pdf#page=167>

(b) to (d): Water being a State subject, sustainable development and management of groundwater resources is primarily the responsibility of the State Governments. However, the Central Government facilitates the efforts of the State Governments by way of technical and financial assistance through its various schemes and projects. In this direction, the important steps taken by the Ministry of Jal Shakti and other central ministries for conservation and sustainable development of ground water resources in the country, with a focus on vulnerable areas like over-exploited and critical Blocks, are given below:-

- i. The Government is implementing Jal Shakti Abhiyan (JSA) in the country since 2019 in which is a mission mode and time bound programme for

harvesting the rainfall and taking up water conservation activities. Currently, JSA 2025 is being implemented in the country with special focus on over-exploited and critical areas. JSA is an umbrella campaign under which various ground water recharge and conservation related works are being taken up in convergence with various central and state schemes. As per JSA dashboard, in the past 4 years, completion of more than 1.14 Cr water harvesting and recharge works have been coordinated in the country.

- ii. Further, CGWB has also completed the National Aquifer Mapping (NAQUIM) Project covering approximately 25 lakh square kms. of mappable area across the country. Further, District-wise Aquifer maps and management plans have been prepared and shared with the respective State agencies for taking up further suitable interventions.
- iii. Master Plan for Artificial Recharge to Groundwater- 2020 has been prepared by the CGWB and shared with States/UTs providing a broad outline for construction of around 1.42 crore rain water harvesting and artificial recharge structures in the country with estimated cost to harness about 185 Billion Cubic Meters (BCM) of water.
- iv. The government of India is implementing Atal Bhujal Yojana in 80 water stressed districts of 7 states which has community led sustainable management of ground water resources and demand management as its core theme.

- v. Department of Agriculture & Farmers' Welfare (DA & FW), GoI, is implementing Per Drop More Crop (PDMC) Scheme in the country, since 2015-16, which focuses on enhancing water use efficiency at farm level through Micro Irrigation and better on-farm water management practices to optimize the use of available water resources. From 2015-16 till December 2024, an area of 94.36 lakh ha has been covered under micro irrigation in the country through PDMC scheme.
- vi. Mission Amrit Sarovar was launched by the Government of India, which aimed at developing and rejuvenating at least 75 water bodies in each district of the country. As an outcome nearly 69,000 Amrit Sarovars have been constructed/rejuvenated in the country.
- vii. M/o Jal Shakti is promoting conjunctive use of surface water and groundwater and to reduce dependence on groundwater, surface water based Major and Medium irrigation projects have been taken up in the country under PMKSY-AIBP scheme in collaboration with States/UTs.
- viii. The Central Ground Water Authority (CGWA) has been constituted under the Ministry of Jal Shakti for the purpose of regulation and control of ground water development and management in the country. Abstraction cum use of Groundwater in the country is regulated by CGWA as per the provisions of its Guidelines dated 24.09.2020 which have pan India applicability.

ix. To complement the above efforts, a number of States have done notable work in the field of water conservation/harvesting. Some of them can be mentioned as 'Mukhyamantri Jal Swavlamban Abhiyan' in Rajasthan, 'JalyuktShibar' in Maharashtra, 'SujalamSufalam Abhiyan' in Gujarat, 'Mission Kakatiya' in Telangana, 'Neeru Chettu' in Andhra Pradesh, 'Jal Jeevan Hariyali' in Bihar, 'Jal Hi Jeevan' in Haryana, Kudimaramath scheme in Tamil Nadu etc.

Central Ground Water Board (CGWB) generates ground water quality data of the entire country on a regional scale as part of its ground water quality monitoring program and various scientific studies. Overall, the data on ground water quality indicates that the ground water in the country remains largely potable. However, localized occurrence of certain contaminants, like Fluoride, Heavy metals, Nitrates etc, beyond the prescribed limits for drinking water use has been reported in certain isolated pockets of some States/UTs. Details of major contaminants as per the Annual Groundwater Quality Report 2024 of CGWB, based on the ground water sampling and analysis data from 15,259 monitoring locations spread across the country, are given in the enclosed **Statement –II**.

For further details on district-wise distribution and trends, the Annual Groundwater Quality Report 2024 may be referred, which is available on CGWB web site and can be accessed through the following link:

<https://cgwb.gov.in/cgwbpm/public/uploads/documents/17363272771910393216file.pdf>

STATEMENT-I
STATE-WISE GROUND WATER RESOURCES OF INDIA, 2024

S. No.	States /Union Territories	Total Annual Ground Water Recharge (in BCM*)	Annual Ground Water Resource (in BCM)	Extractable Water (in BCM)	Current Ground Water Extraction (in BCM)	Annual Water Extraction (in BCM)	Stage of Ground Water Extraction (%)
1	Andhra Pradesh	27.80	26.41		7.88		29.83
2	Arunachal Pradesh	3.88	3.46		0.01		0.39
3	Assam	27.21	20.89		2.64		12.61
4	Bihar	34.15	30.95		14.10		45.54
5	Chhattisgarh	14.18	12.93		6.12		47.32
6	Goa	0.38	0.31		0.07		22.91
7	Gujarat	27.58	25.58		13.86		54.21
8	Haryana	10.32	9.36		12.72		135.96
9	Himachal Pradesh	1.11	1.01		0.36		35.48
10	Jharkhand	6.28	5.76		1.81		31.43
11	Karnataka	18.74	16.88		11.55		68.44
12	Kerala	5.67	5.13		2.76		53.78
13	Madhya Pradesh	35.90	33.99		19.85		58.40
14	Maharashtra	33.03	31.15		16.50		52.99
15	Manipur	0.52	0.47		0.04		8.00
16	Meghalaya	1.86	1.53		0.07		4.60
17	Mizoram	0.21	0.19		0.01		3.95
18	Nagaland	0.62	0.56		0.03		4.72
19	Odisha	17.46	16.04		7.74		48.23
20	Punjab	19.19	17.63		27.66		156.87
21	Rajasthan	12.58	11.37		17.05		149.86
22	Sikkim	0.24	0.22		0.01		5.85
23	Tamil Nadu	21.51	19.46		14.45		74.26
24	Telangana	20.40	18.44		8.47		45.91
25	Tripura	1.45	1.18		0.11		9.48
26	Uttar Pradesh	72.84	66.38		46.76		70.45
27	Uttarakhand	2.14	1.96		1.05		53.54
28	West Bengal	25.89	23.56		10.75		45.63
29	Andaman And Nicobar	0.38	0.34		0.01		2.08
30	Chandigarh	0.06	0.05		0.03		66.13

31	Dadra and Nagar Haveli and Daman and Diu	0.12	0.12	0.16	142.17
32	Delhi	0.38	0.34	0.34	100.77
33	Jammu And Kashmir	2.55	2.30	0.51	22.28
34	Ladakh	0.07	0.06	0.02	30.93
35	Lakshadweep	0.01	0.01	0.00	61.32
36	Puducherry	0.19	0.17	0.13	75.91
	Grand Total	446.908	406.194	245.646	60.475

*BCM – Billion Cubic Meters

STATEMENT-II

State-wise details of major contaminants in Ground Water as per Annual Ground water Quality Report 2024

S.N o.	State	Electrical Conductivity (EC)			Nitrate			Fluoride		
		No. of Samples Analyzed	% of samples with EC > 3000 μ S/cm	No. of Districts having EC > 3000 μ S/cm in isolated pockets	No. of Samples Analyzed	% of samples with $\text{NO}_3 > 45$ mg/L	No. of districts having Nitrate > 45 mg/L in isolated pockets	No. of Samples Analyzed	% of samples with F > 1.5 mg/L	No. of districts having F > 1.5 mg/L in isolated pockets
1	Andaman & Nicobar Islands	113	0	0	113	0	0	113	0	0
2	Andhra Pradesh	1149	9.7	23	1149	23.5	26	1149	11.31	17
3	Arunachal Pradesh	12	0	0	12	0	0	12	0	0
4	Assam	155	0.6	1	155	0	0	155	0	0
5	Bihar	808	0.9	5	808	2.35	15	808	4.58	6
6	Chandigarh UT	8	0	0	8	0	0	8	0	0
7	Chhattisgarh	783	0.3	2	783	11.49	20	783	1.79	8
8	Dadra And Nagar Haveli & Daman and Diu	17	5.9	1	17	0	0	17	0	0

9	Delhi	103	23.3	5	103	20.39	7	103	16.5	6
10	Goa	10	0	0	10	0	0	10	0	0
11	Gujarat	632	19.6	24	632	18.04	23	632	13.92	25
12	Haryana	879	21	19	879	14.56	21	879	23.66	17
13	Himachal Pradesh	171	0	0	171	9.36	6	171	1.17	2
14	Jammu & Kashmir	250	0	0	250	9.2	6	250	0	0
15	Jharkhand	397	0	0	397	5.79	9	397	2.77	8
16	Karnataka	345	14.5	15	345	48.99	27	345	17.68	19
17	Kerala	342	0	0	342	6.73	10	342	0.29	1
18	Madhya Pradesh	589	1.2	5	589	22.58	39	589	1.02	6
19	Maharashtra	1567	3.6	21	1567	35.74	32	1567	1.91	10
20	Meghalaya	39	0	0	39	0	0	39	0	0
21	Mizoram	3	0	0	3	0	0	3	0	0
22	Nagaland	6	0	0	6	0	0	6	0	0
23	Odisha	625	1.1	4	625	14.4	15	625	4.48	10
24	Pondicherry	4	0	0	4	25	1	4	0	0
25	Punjab	922	6.7	9	922	12.58	20	922	13.77	17
26	Rajasthan	630	48.6	26	630	49.52	30	630	43.17	31
27	Tamil Nadu	916	9.2	24	916	37.77	31	916	9.72	21
28	Telangana	1150	3	16	1150	27.48	32	1150	14.87	28
29	Tripura	81	0	0	81	2.47	2	81	0	0
30	Uttar Pradesh	1387	2.7	13	1387	9.37	48	1387	5.7	27
31	Uttarakhand	207	0	0	207	17.39	5	207	0.48	1
32	West Bengal	959	0.8	5	959	8.65	18	959	0.73	3
Grand Total		15259	7.3	218	15259	19.8	443	15259	9.04	263
		Parts of 218 districts in 18 States/UTs			Parts of 443 districts in 23 States/UTs			Parts of 263 districts in 20 States/UTs		

***Note: Out of 36 States/UTs, Ladakh, Lakshadweep, Sikkim and Manipur are not having Ground Water Quality Monitoring Stations of CGWB**

PRESERVATION OF TRIBAL LANGUAGES OF TRIPURA**4779. SHRIMATI KRITI DEVI DEBBARMAN:**

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) the steps taken by the Government for the preservation and protection of indigenous tribal languages and dialects of Tripura and the specific initiatives in place to safeguard these languages for future generations;
- (b) the financial allocation made for the preservation, promotion and development of indigenous tribal languages in Tripura during the last five financial years along with the manner in which the allocated funds are being utilised; and
- (c) whether the Tribal Welfare Department is coordinating with other relevant departments, bodies or institutions to promote and encourage the use of these languages in day-to-day life, including education, media and public institutions and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a) to (c): Ministry of Tribal Affairs, Government of India under the Centrally Sponsored scheme 'Support to Tribal Research Institutes (TRIs)' extends financial support to 29 Tribal Research Institutes (TRIs) in States/Union Territories (UTs) including Tribal Research and Cultural Institute Tripura. Under the scheme, proposals relating to infrastructural needs, research & documentation activities and training & capacity building programmes, organization of tribal festivals, yatras for promotion of unique cultural heritage and tourism and organisation of exchange

visits by tribals are organised so that their cultural practices, languages and ritual are preserved and disseminated. TRIs are primarily institutions under the administrative control of the State Government/UT Administration. Under the scheme, the projects/activities undertaken for the preservation and promotion of indigenous tribal languages and dialects are as below:

- i. Preparing Bilingual Dictionaries and Trilingual Proficiency Modules in tribal languages.
- ii. Preparing Primers for students of Class I, II and III in tribal languages under Multi-Lingual Education (MLE) Intervention in the line of New Education Policy 2020. Publishing Varnamala, local rhymes, and stories in tribal languages.
- iii. Publishing books, journals on different tribal languages to promote tribal literature
- iv. Documenting folklore, and folktales of different tribes for preservation and promotion of tribal folk tradition. Collecting oral literature (songs, riddles, ballads etc.)
- v. Translation and publication of Training module about Sickle cell Anaemia disease awareness Module I and Diagnosis & Treatment Module II in local Tribal Dialects in the States covered under the Mission for Elimination of Sickle Cell Anaemia.
- vi. Conducting conferences, seminars, workshops, and poetic symposiums.

Further, as informed, the Tribal Research and Cultural Institute (TR&CI), Government of Tripura has taken following initiatives for the preservation and protection of indigenous tribal languages and dialects of Tripura:

1. Publishing Books on '*Learning of Tribal languages of Tripura*' and Dictionaries etc.
2. Publishing 1(one) Literary Journal namely '*SAIMA*' in Tribal Languages of Tripura every year.
3. Publishing 1(one) Research Journal namely '*TUI*' biannually.
4. Conducting Seminar/Workshop on '*Indigenous Tribal languages and dialects of Tripura*' in collaboration with Tripura University (A Central University). Papers are documented and published.
5. Producing Audio-Video Documentation on Tribal heritage, life etc. in Tribal Languages of Tripura.
6. Preparing Notation of Tribal Folkssongs of Tripura
7. Primers in Tribal Languages of Tripura has already been introduced in Government run Schools of Tripura. All the books/Primers/Documentation have been preserved in Social Science Library of TR&CI, Tripura and uploaded in the Website Link: <https://trci.tripura.gov.in/e-book-publication> , Ministry of Tribal Affairs repository portal and also in Youtube channel: <https://www.youtube.com/@tribalresearchandculturali7184>.

The financial allocation made for the preservation, promotion and development of indigenous tribal languages in Tripura during the last five years are as under:

(Rs. in lakh)

FY 2020-21	FY 2021-22	FY 2022-23	FY 2023-24	FY 2024-25
0.00	5.00	0.00	0.00	8.00

The allocated funds are being utilised in collecting Article on Tribal Language of Tripura from eminent Tribal Writer, Poet, author of Tripura, printing and publication of books, organizing and conducting Seminar, Workshop on indigenous tribal languages and dialects of Tripura in collaboration with Tripura University (A Central University).

In addition, Ministry of Education, Government of India initiated the “Scheme for Protection and Preservation of Endangered Languages (SPPEL)” under the Central Institute of Indian Languages (CIIL), Mysuru in 2013. The Institute with the help of Core Committee identified 117 languages including Darlong, Ranglong, and Uchai languages of Tripura in its first phase to work upon in step wise manner. SPPEL aims to document the language & culture of the mother tongues/languages of India spoken by less than 10,000 speakers by developing primers, bi/trilingual dictionaries (electronic and print formats), grammatical sketches, pictorial glossaries and ethno-linguistic profile of the community. The details are available on <https://sanchika.ciil.org>. Local community people are integral part of SPPEL language documentation process. Community people are involved as language

consultant during the fieldwork. Even community people are involved and invited in workshop, seminar & conferences related to language documentation.

Moreover, Bhasha Sanchika, the digital language repository of the Central Institute of Indian Languages (CIIL), where language preservation, dissemination, and technological advancement converge in a pioneering initiative. The primary objectives of the archive portal are to provide Indian linguistic resources in diverse formats - text, image, audio, and video; Aiding in creating language technology resources, language pedagogy materials, and other language-related products and services. The details available in the following link: <https://sanchika.ciil.org/home> .

CIIL has also developed Primers on 117 languages (scheduled, non-scheduled & tribal) in collaboration with NCERT, New Delhi. The details available in the following link: https://ciil.org/primers_book .

Furthermore, as part of the Government of India's Digital India initiative, CIIL is implementing Bharatavani Project dedicated to making knowledge resources available in and about 121 Indian languages, including 22 Scheduled and 99 Non-Scheduled languages. These resources are accessible through its dynamic and user-friendly web portal (www.bharatavani.in) and mobile app (<http://bit.ly/1XYqodl>). Kokborok, Halam, Mogh and Chakma are Non-Scheduled/Tribal Languages, which are spoken in Tripura, with a rich literary tradition, holds a prominent place in the Bharatavani portal. Bharatavani is committed to digitally preserving and disseminating the knowledge of these

languages. The available resources are categorized in various knowledge domains as follows:

SI. No.	DOMAINS	KOKBOROK	HALAM	MOGH	CHAKMA
1	BHASHAKOSHA LANGUAGE LEARNING MATERIALS	02	00	00	00
2	PATHYAPUSTAKAKOSHA TEXTBOOKS	16	03	03	05
3	JNANAKOSHA ENCYCLOPEDIC CONTENTS	04	00	00	00
	TOTAL	22	03	03	05
	PDF DICTIONARIES	02			

The Linguistic Data Consortium for Indian Languages (LDC-IL) is developing high-quality linguistic resources across all Indian languages, including various mother tongues. LDC-IL has released a Mother Tongue Parallel Text Corpus of India Vol.I and it includes English and 147 mother tongues of India. Each language consists of 5,332 sentences, systematically structured based on 152 grammatical categories, reflecting the rich linguistic diversity of the country.

Tribal Languages of Tripura in the parallel Corpus and Word Counts:

- Kokborok (Tripuri) – 27,063 words
- Reang – 36,123 words
- Paite and Kuki are prominent in Manipuri but it is present in Tripura also. Paite – 32,627 words, Kuki – 32,695 words

LEGISLATION ON ELECTRICAL SAFETY

4780. SHRI PARSHOTTAMBHAI RUPALA:

Will the Minister of **POWER** be pleased to state:

- (a) the action taken by the Government on the suggestion/representation submitted to study the legislations of South Korea and Queensland (Australia) related to electrical safety;
- (b) the details of the elements identified from those legislations for adoption in India to improve safety keeping in view that large number of fires are caused by electrical short circuits;
- (c) the details of the engagements including advisory of the Union Government with State Governments to promote electrical safety during the last five years; and
- (d) whether the Government plans to enact legislation for electrical safety and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):

- (a) and (b): Central Electricity Authority (CEA) has been advised to examine the suggestions received and global best practices, and, if necessary, amend the relevant Regulations in consultation with stakeholders, while fully safeguarding the

principles of Ease of Living and Ease of Doing Business, as emphasised by the Government of India.

(c) and (d): In accordance with the provisions of Section 53(a) and Section 177(2)(b) of the Electricity Act, 2003, CEA notified the Central Electricity Authority (Measures relating to Safety and Electric supply) Regulations, 2010, as amended from time to time, to ensure electrical safety and protect human lives. CEA, after consultations with State Governments and other stakeholders, on 8th June 2023 replaced these regulations by the Central Electricity Authority (Measures relating to Safety and Electric Supply) Regulations, 2023.

The provisions of these Regulations are discussed with State Governments on regular basis through meetings, conferences, and seminars. Advisories are also issued to State Governments with the objective of enhancing electrical safety.

RESEARCH AND DEVELOPMENT BY PSUS

4781. SHRI DAGGUMALLA PRASADA RAO:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- (a) the details regarding the steps taken by all Public Sector Undertakings (PSUs) under the Ministry for research, development and innovation into petroleum and natural gas sector of India;
- (b) the details regarding the total number of patents filed, accepted, rejected and under examination by each PSU during the last five years; and

(c) the details regarding the quantum of funds allocated, released and utilised for the purposes of research and development of new technologies in exploration and discoveries of petroleum and natural gas in India during the last five years especially in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

(a) : Oil & Gas Public Sector companies carry out inhouse Research & Development activities and also collaborate with various external stakeholders. Activities for Research, development & innovation, *inter-alia*, include development of indigenous technologies, process optimization, alternative fuels (including biofuels, hydrogen and synthetic fuels), refining process improvements, lubricants formulation, petrochemicals, exploration & production operations, Enhanced Oil recovery, Carbon Capture Utilization and Storage, pipeline technologies, environment-friendly solutions aimed at enhancing operational efficiency, energy security, and sustainability etc.

(b) : The details regarding the total number of patents filed, accepted, rejected and under examination by major PSUs during the last five years (FY 2020-21 to FY 2024-25) is given below:

CPSE	Patent Applications filed during FY 2020-21 to 2024-25	Patent granted *	Patent Applications Under Examination *	Patent Applications Rejected *
ONGC	52	70	286	9

OIL	06	10	6	0
GAIL	18	4	14	0
IOCL	380	323	267	09
BPCL	35	28	35	0
HPCL	407	197	310	01

*include patent filed prior to FY 2020-21.

(c) : Oil & Gas Public Sector companies have spent Rs 11,621 crore on Research & Development including on new technologies in exploration and discoveries of petroleum and natural gas in India including the state of Andhra Pradesh during the last five years.

PROJECTS UNDER AMRUT IN SOLAPUR

4782. SUSHRI PRANITI SUSHILKUMAR SHINDE:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state

- (a) the details of the progress of the eight AMRUT projects worth approximately Rupees 2,000 crore in Solapur along with their expected completion date;
- (b) the details and status of key infrastructure components such as water supply, sewerage and public amenities under AMRUT 2.0, and their integration with Pradhan Mantri Awas Yojana - Urban (PMAY-U) housing clusters; and
- (c) the details of Central and State funds allocated and disbursed in Solapur along with the percentage utilised till date on different components?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a): As reported by the State of Maharashtra, under Atal Mission for Rejuvenation and Urban Transformation (AMRUT) one water supply project worth ₹68.88 crore, one sewerage/ septage management project worth ₹180.24 crore and 03 green spaces and park projects worth ₹4.5 crore were taken up in Solapur city. The details of the projects are given in the enclosed **Statement**.

(b) and (c): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies and development of green spaces and parks are other components of the Mission. AMRUT 2.0 promotes convergence with other related missions such as Pradhan Mantri Awas Yojana – Urban (PMAY-U). Under AMRUT 2.0, States/ Union Territories (UTs) are empowered to select, appraise, prioritise and implement the projects.

Under AMRUT 2.0, the State of Maharashtra has taken up 286 projects worth ₹30,505.50 crore which includes 117 water supply projects worth ₹15,829.04 crore, 48 Sewerage & Septage Management projects worth ₹12,951.40 crore, 96 water body rejuvenation projects worth ₹1,535.87 crore and 25 green spaces & park

projects worth ₹189.18 crore. Under AMRUT 2.0, the State has not taken up any project in Solapur City

City/ULBs wise or component-wise funds are not allocated under AMRUT and AMRUT 2.0.

STATEMENT

Projects taken up in Solapur under AMRUT

SI NO	Title	Sector	Project Cost (In ₹ Cr.)	Status	Expected Date of Completion
1	Green Space 2017-18	Parks	2	Work Completed	-
2	Solapur Green-Space 15-16	Parks	1	Work Completed	-
3	Solapur Green-Space 16-17	Parks	1.5	Work Completed	-
4	Solapur Water Supply 15-16	Water Supply	68.88	Work Completed	-
5	Solapur Seweraeg SAAP 2017-18	Sewerage and Septage Management	180.24	At implementation stage	December, 2025

FOREST RIGHTS ACT, 2006 IN WEST BENGAL

4783. SHRI KALIPADA SAREN KHERWAL:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) whether the Forest Rights Act (FRA), 2006 has not been implemented in Jhargram, Purulia, Bankura and Paschim Medinipur districts of Jangalmahal region in West Bengal;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government is aware that under the Forest Rights Act, tribals dwelling on their ancestral land prior to December 2005 have the right of ownership of such land; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a): As per the provisions of 'The Scheduled Tribes And Other Traditional Forest Dwellers (Recognition Of Forest Rights) Act, 2006' and Rules made thereunder, the State Governments are responsible for implementation of various provisions of the Act and are being implemented in 20 States (including West Bengal) and 1 UT. Ministry of Tribal Affairs (MoTA) monitors the Monthly Progress Reports submitted by States/UTs. As reported by the State Government of West Bengal, FRA is being implemented in Jhargram, Purulia, Bankura and Paschim Medinipur districts of Jangalmahal region in West Bengal.

(b): The status of claims received, titles distributed and Extent of Forest Land for which titles distributed alongwith claims rejected and claims pending in Jhargram, Purulia, Bankura and Paschim Medinipur districts of Jangalmahal region, as last

reported by State Government of West Bengal vide their letter dated 04.09.2023 is as under:

District	No. of Claims received			No. of Titles Distributed			Extent of Forest land for which titles distributed (in Hectares)			Claims rejected	Claims pending
	Individual	Community	Total	Individual	Community	Total	Individual	Community	Total		
Jhargram	20753	164	20917	9392	72	9464	982.11	15.73	997.84	11453	0
Purulia	38499	1267	39766	7984	76	8060	1615.76	23.82	1639.58	31701	5
Bankura	34906	2653	37559	11894	210	12104	5464.86	378.51	5843.37	24809	646
Paschim Medinipur	28794	1096	29890	5216	17	5233	499.22	1.52	500.74	24511	146

(c) and (d): Under the Forest Rights Act, the Forest-Dwelling Scheduled Tribes who have been residing on and cultivating forest land prior to 13th December 2005, are entitled to individual or community rights over such land. FRA under Section 3 (1) recognizes 13 different usufruct rights, including under Section 3(1)(a), the right to hold and live in the forest land under the individual or common occupation for habitation or for self-cultivation for livelihood. All these rights are heritable but not alienable or transferable (Section 4(4)).

UNDERPASSES AND OVER-BRIDGES ON NHs

4784. SHRI KIRTI AZAD:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) the details of passenger underpasses, overpasses and foot over-bridges constructed on the National Highways (NHs) during the last ten years, year-wise, State-wise including in west Bengal especially in Bardhaman–Durgapur Lok Sabha Constituency;
- (b) the funds utilized by the National Highways Authority of India (NHAI) for the above constructions during the last ten years, State-wise and year-wise; and
- (c) whether any pedestrian underpasses, overpasses and foot over-bridges approved during the last ten years are experiencing construction delays and are not progressing as scheduled, if so, the details thereof and the reasons for delay therein, Statewise including West Bengal especially in Bardhaman–Durgapur Lok Sabha Constituency?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a) to (c): The State wise and year wise details of passenger underpasses, overpasses and foot over bridges approved during last 10 years including fund utilized and reasons for delay are given in the enclosed **Statement-I**. The details of passenger underpasses, overpasses and foot over bridges in the Bardhaman-Durgapur Lok Sabha constituency are given in the enclosed **Statement-II**.

STATEMENT-I

State wise and year wise details of passenger underpasses, overpasses and foot over bridges approved during last 10 years including fund utilized and reasons for delay

Details of passenger underpasses

States	Year	S.N O.	Location of PUP approved/sanctioned (Chainage/Name of place, NH No.)	Cost (Rs. In Crore)	Expenditure (Rs. In Crore)	Date of sanction/approval	Schedule date of completion	Current Status	Reason for delay(If any)
Andhra Pradesh	2024-25	1	Km 157+118 /Ramapuram / NE-7	1.57	1.49	12.11.2024	31.05.2025	Completed	
	2023-24	1	Km.62+900 / Tadukupeta/NH-716	Form part of 4-laning project	-	11.03.2024	13.12.2026	In-Progress	
		2	Km. 65+000 / VK Puram/NH-716	Form part of 4-laning project		11.03.2024	13.12.2026	In-Progress	
		3	Km. 67+758 / Nagari Bypass road /NH-716	Form part of 4-laning project		11.03.2024	13.12.2026	In-Progress	
		4	Km. 69+867 / Nagari road /NH-716	Form part of 4-laning project		11.03.2024	13.12.2026	In-Progress	
		5	Km. 71+880 / Nagari Government Hospital road /NH-716	Form part of 4-laning project		11.03.2024	13.12.2026	In-Progress	
		6	Km. 75+020 / Kannamitta /NH-716	Form part of 4-laning project		11.03.2024	13.12.2026	In-Progress	
		7	Km. 77+223 / Kailasapuram /NH-716	Form part of 4-laning project		11.03.2024	13.12.2026	In-Progress	
		8	Km. 97+186 / Kaluru /NH-716	Form part of 4-laning project		11.03.2024	13.12.2026	In-Progress	
		9	Km. 99+645 / Vakulamatha Temple road/NH-716	Form part of 4-laning project		11.03.2024	13.12.2026	In-Progress	
		10	Km. 102+200 / Upparapalli /NH-716	Form part of 4-laning project		11.03.2024	13.12.2026	In-Progress	

21.08.2025

995

		11	Km.106+800 / Taj Junction /NH-716	Form part of 4-laning project		11.03.2024	13.12.2026	In-Progress	
		12	Km.108+570 / Narayanadri Hospital Junction /NH-716	Form part of 4-laning project		11.03.2024	13.12.2026	In-Progress	
	2022-23	NIL							
	2021-22								
	2020-21	1	156+273 / Ramapuram / NE-7	Form part of BCE Project	-	14.10.2020	28.08.2024	Completed	
		2	Km 157+790 / 189 Kothapalli / NE-7	Form part of BCE Project		14.10.2020	28.08.2024	Completed	
		3	Km 159+117 Kothapalli / NE-7	Form part of BCE Project		14.10.2020	28.08.2024	Completed	
		4	Km 160+242 / Vasanthapuram / NE-7	Form part of BCE Project		14.10.2020	28.08.2024	Completed	
		5	Km 163+910 / Pasumanda / NE-7	Form part of BCE Project		14.10.2020	28.08.2024	Completed	
		6	Km 165+296 / Thimmaiahpalle / NE-7	Form part of BCE Project		14.10.2020	28.08.2024	Completed	
		7	Km 165+970 / Thimmaiahpalle / NE-7	Form part of BCE Project		14.10.2020	28.08.2024	Completed	
		1	PUP at Km. 106+500 (Gopalapuram) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09-2024	Completed	
		2	PUP at Km. 109+460 (T. Narasapuram) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09-2024	Completed	

21.08.2025

996

	3	PUP at Km. 113+431 (Guravaigudem) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	
	4	PUP at Km. 114+055 (Gurvaigudem) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	
	5	PUP at Km. 114+822 (Guruvaigudem) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	
	6	PUP at Km. 116+831 (Epigunta) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	
	7	PUP at Km. 117+732 (Epigunta) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	
	8	PUP at Km.119+851 (Tirumaladevipeta), of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	
	9	PUP at Km. 121+950 (Tirumaladevipeta) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	

21.08.2025

997

		10	PUP at Km. 123+117 (Tirumaladevipeta) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		11	PUP at Km. 126+654 (Valampetla) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		12	PUP at Km. 127+556 (Valampetla) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		13	PUP at Km. 127+789 (Valampetla) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		14	PUP at Km. 130+915 (Devulapalli) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		15	PUP at Km. 131+424 (Devulapalli) of Khammam - Devarapalle Section of NH 365BG Package - IV	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		16	PUP at Km. 134+463 (Lakkavaram) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Under Construction	COS works, Court cases, Delay in Shifting of EHT Lines and Michaung cyclone

21.08.2025

998

		17	PUP at Km. 136+689 (Guruvayigudem) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		18	PUP at Km. 137+915 (Tirumalapuram) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		19	PUP at Km. 140+716 (Pangidigudem) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		20	PUP at Km. 141+820 (Tirumalapuram) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		21	PUP at Km. 144+520 (Rajavaram)of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Under Construction	COS works, Court cases, Delay in Shifting of EHT Lines and Michaung cyclone
		22	PUP at Km. 144+951 (Rajavaram) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		23	PUP at Km. 145+567 (Eduvadalapalem) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Completed	

21.08.2025

999

		24	PUP at Km. 146+660 (Eduvadalapalem) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Under Construction	COS works, Court cases, Delay in Shifting of EHT Lines and Michaung cyclone
		25	PUP at Km. 148+510 (Eduvadalapalem) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		26	PUP at Km. 150+515 (Ponguturu) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		27	PUP at Km. 151+900 (Kannaigudem) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Under Construction	COS works, Court cases, Delay in Shifting of EHT Lines and Michaung cyclone
		28	PUP at Km. 155+294 ((Yadavolu) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		29	PUP at Km.157+900 (Vadalakunta) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Completed	
		30	PUP at Km. 158+815 (Devarapalle) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09- 2024	Completed	

21.08.2025

1000

		31	PUP at Km. 161+492 (Devarapalle) of Khammam - Devarapalle Section of NH 365BG Package - V	0.5	0.5	18-12-2020	25-09-2024	Completed	
	2019-20	1	At 2+921 NH26(Vzm bypass)	Rs 3.23 Crores including approaches and RE wall	Rs 3.23 Crores including approaches and RE wall	23-03-2018	30-04-2019	Completed	NA
		2	At 10+598 NH26(Vzm bypass)	Rs 3.23 Crores including approaches and RE wall	Rs 3.23 Crores including approaches and RE wall	23-03-2018	25-05-2019	Completed	NA
		3	Km 271+210 mts (NH 65 at Kanaka Dura temple main entrance) Vijayawada.	5.50 Cr	5.50 Cr	05-11-2015	16-10-2020	Completed	NA
		4	PUP at Km 1040.690 of Gundugolanu to Kalaparru section of NH-16 (PKG-I)	1	1	27-01-2020	15-06-2023	Completed	
	2018-19	1	PUP at Km 1064.415 of Kalaparru to Chinna Avutupalli section of NH-16 (PKG-II)	1	1	21-02-2019	31-01-2022	Completed	
	2017-18	1	PUP at Km. 536.700 at turakulakota village of Icchapuram to narsannapeta section of Nh-16	15	15	21-07-2017	08-11-2019	completed on 18.02.2021	
	2016-17	1	PUP at Km.215+930 at Jillella Village of Kadapa - Kurnool section of NH-40 was approved under Chnage of Scope	1.54	1.54	30-05-2016	30-05-20217	Completed	

21.08.2025

1001

	2015 -16	NIL							
Arunachal Pradesh	2024 -25	NIL							
	2023 -24								
	2022 -23	1	JK PKG 6 (100+400), NH 713	2.93	2.93	15-09-2022	31-05-2023	Operational	
	2021 -22	NIL							
	2020 -21								
	2019 -20								
	2018 -19								
	2017 -18								

21.08.2025

1002

	2016 -17								
	2015 -16								
	2024 -25								
	2023 -24								
Assam	2022 -23	1	184+357 / Satpokhali / NH-17	1264.90	425.17	31-03-2023	18-06- 2026	ongoing	NA
		2	184+620 / Satpokhali / NH-17	Part of Bil-Ghy Pkg-10					
		3	185+695 / Dhantola / NH-17						
		4	185+930 / Dhantola / NH-17						
		5	186+150 / Dhantola / NH-17						
		6	187+227 / Dhantola / NH-17						

21.08.2025

1003

[illegible]

	2017-18	1	2nd Km, NH-208A	Not Available	Not Available	27-10-2016	27-05-2017	Completed	NA
	2016-17	1	234+305 (NH-37)	1.5 (Approx)	1.5 (Approx)	30-06-2005	30-06-2008	Completed	NA
		2	235+675 (NH-37)						
		3	237+910 (NH-37)						
		4	244+250 (NH-37)						
		5	247+230 (NH-37)						
		6	249+320 (NH-37)						
	2015-16	1	206+858 (NH-37)	1.5 (Approx)	1.5 (Approx)	30-04-2005	30-Jun-08	Completed	NA
		2	207+958 (NH-37)						
		3	210+092 (NH-37)						
		4	211+028 (NH-37)						
		5	221+411 (NH-37)						
		6	225+837 (NH-37)						
		7	1095+765 (NH-31)	385.57 Part of Demow-Moran Pkg	389.71	30-06-2005	01-06-2008	Completed	NA
		8	1100+100 (NH-31)						
		9	549+873/Khatkhathi/NH-02						
		10	561+630/Tiloi/NH-02						
	2024-25	1	12+200, Umagaon-Saharsa, Pkg-5	0.7	0.24	15-12-2023	14-12-2025	completed	PUP in place of Additional VUP
		2	229+223, NH-2	0.26	0.26	20-03-2025	31-07-2025	Completed	NA
		3	Patiyasa Chowk /CH-0+430, NH-27	2.77	-	09-03-2024	18-11-2026	Work In Progress	NA

21.08.2025

1005

		4	Patiyasa Chowk /CH-1+290, NH-27	2.77	-			Work In Progress	NA
		5	Majhauria Chowk /CH-0+400, NH-27	2.77	-			Work In Progress	NA
		6	Majhauria Chowk /CH-1+240, NH-27	2.77	-			Work In Progress	NA
		7	Garha Chowk/CH-0+390, NH-27	2.77	-			Work In Progress	NA
		8	Garha Chowk/CH-1+170, NH-27	2.77	-			Work In Progress	NA
		9	Satanpur Junction/CH-580+960, NH-122	2.77	1.52			Completed	NA
		10	Satanpur Junction/CH-581+390, NH-122	2.77	-			Work In Progress	NA
	2023-24	1	kanhauri-ramnagar(12+160), NH-131G	0.8	0.8	08-03-2021	31-08-2024	Completed	NA
		2	1+662, NH-28A	3.07	3.07	15-02-2019	04-10-2020	Completed	NA
		3	10+727, NH-28A						NA
		4	23+809, NH-28A						NA
		5	27+605, NH-28A						NA
		6	38+500, NH-28A						NA
		7	44+268, NH-28A						NA
		8	47+689, NH-28A						NA
		9	56+574, NH-28A						NA
		10	61+419, NH-28A						NA
		11	Ch. 9+290/ Daniyawar/ NH-30A (New NH-431)	2.943 Cr.	2.537 Cr.	-	-	Completed	NA
	2022-23	1	Koilwar-Bhojpur (NH-922) Ch-32+050	0.65	0.65	04-07-2017	01-01-2020	Completed	NA

21.08.2025

1006

	2	Koilwar- Bhojpur- Ch-71+400	0.65	0.65	04-07-2017	01-01-2020	Completed	NA
	3	Bhojpur- Buxar - Ch-83+700	0.65	0.65	18-04-2018	01-01-2020	Completed	NA
	4	Bhojpur- Buxar Ch-112+250	0.65	0.65	18-04-2018	01-01-2020	Completed	NA
	5	5+950, NH-80	0.71	0.71	20-07-2022	completed		NA
	6	60+100/Rajauli/NH-20	3.0625	3.0625	27-06-2022	01-09-2022	Completed	NA
	7	85+800/Nawada/NH-20			12-01-2023	03-03-2023	Completed	NA
	8	86+945/Nawada/NH-20			12-01-2023	12-03-2023	Completed	NA
	9	87+685/Nawada/NH-20			12-01-2023	26-03-2023	Completed	NA
	10	96+510/Amipur/NH-20			12-01-2023	05-04-2023	Completed	NA
	11	199.820, NH-227	0.9638	0.9638	31.03.2020	01.10.2022	COMPLETE D	NA
	12	202.500, NH-227	0.9638	0.9638	31.03.2020	01.10.2022	COMPLETE D	NA
	13	208.700, NH-227	0.9638	0.9638	31.03.2020	01.10.2022	COMPLETE D	NA
	2021-22	NIL						
2020-21	1	Ch. 207+565 (NH-19)	0.77	0.77	27-01-2021	26-01-2022	Completed	NA
2019-20	1	Ch. 204+320 (NH-19)	2.106	2.106	13-05-2020	12-05-2021	Completed	NA
2018-19	1	Ch. 176+728 (NH-19)	1.45	1.45	18-06-2018	17-06-2019	Completed	NA

	2017-18	1	Ch. 8+800/ Daniyawan/ NH-30A (New NH-431)	9.535 Cr.	9.535 Cr.	Sanctioned in Project "Rehabilitation and Upgradation to 2 lanes/2 lane with Paved Shoulders Configuration and Strengthening of Fatuah-Harnaut-Barh Section (km0 to km69.6) of NH-30A in the State of Bihar under Phase-1 of National Highways Inter-connectivity Improvement Project (NHIIP)" under EPC Mode vide MoRTH letter no. RW/NH-12013/21/6/2010/SP(A/7)/P-9 dated-20.11.2013, 06.08.2014, 28.10.2014	05-08-2019 (As per Agreement)	Completed	
	2016-17	NIL							
	2015-16	1	Patna-Bakhtiyarpur ch-198+300	0.55	0.55	26-09-2011	10-04-2015	Completed	NA
		2	Patna-Bakhtiyarpur- Ch-213+140	0.55	0.55	26-09-2011	10-04-2015	Completed	NA
		3	Patna-Bakhtiyarpur- Ch-216+080	0.55	0.55	26-09-2011	10-04-2015	Completed	NA
		4	Patna-Bakhtiyarpur- Ch-221-195	0.55	0.55	26-09-2011	10-04-2015	Completed	NA
		5	Patna-Bakhtiyarpur- Ch-225+475	0.55	0.55	26-09-2011	10-04-2015	Completed	NA
Chhattisgarh	2024-25	NIL							

21.08.2025

1008

2023-24	1	33+670 (PUP), Raipur-Kodebod section of NH-30	Under the scope of agreement of 4-laning of Raipur-Kodebod section of NH-30	-	-	20-06-2023	Completed	NA
2022-23	NIL							
2021-22								
2020-21								
2019-20	1	Ch. 54+300 (Chanderi) NH-130	CUP/PUP are constructed within the Scope of the Concessionaire during 4-laning project.	05-05-2016	04-05-2018	Completed	NA	
	2	Ch. 57+147 (Damakheda) NH-130				Completed	NA	
	3	Ch. 65+048 (Limtara) NH-130				Completed	NA	
	4	Ch. 75+384 (Naraynpur) NH-130				Completed	NA	
	5	Ch. 87+274 (Jhagarkapa) NH-130				Completed	NA	
2018-19	NIL							
2017-18	1	Raipur-Simga Project Ch. 33.585, near Tarpongi Village, NH-30	Constructed within the Scope of the Contractor during 4/6-laning project.	10-11-2015	20-04-2018	Completed	NA	
	2	Ch. 91+800 (Sargaon) NH-130	CUP/PUP are constructed within the Scope of the Concessionaire during 4-laning project.	21-04-2016	20-04-2018	Completed	NA	
	3	Ch. 100+840 (Hardi) NH-130						
	4	Ch. 118+800 (Hardikala) NH-130						

21.08.2025

1009

	5	135+462 (PUP), CG/OD Border to Aurang section of NH-53	Under the scope of agreement of 4-laning of CG/OD Border to Aurang section of NH-53 (BOT)	-	-	25-07-2017	Completed	
	6	136+675 (PUP), CG/OD Border to Aurang section of NH-53		-	-		Completed	
	7	154+500 (PUP), CG/OD Border to Aurang section of NH-53		-	-		Completed	
	8	156+744 (PUP), CG/OD Border to Aurang section of NH-53		-	-		Completed	
	9	169+920 (PUP), CG/OD Border to Aurang section of NH-53		-	-		Completed	
	10	170+879 (PUP), CG/OD Border to Aurang section of NH-53		-	-		Completed	
	11	234+481 (PUP), CG/OD Border to Aurang section of NH-53		-	-		Completed	
	12	235+041 (PUP), CG/OD Border to Aurang section of NH-53		-	-		Completed	
2016-17	1	114+116 (PUP), CG/OD Border to Aurang section of NH-53	Under the scope of agreement of 4-laning of CG/OD Border to Aurang section of NH-53 (BOT)	-	-	06-05-2016	Completed	NA
	2	117+759 (PUP), CG/OD Border to Aurang section of NH-53		-	-			
	3	228+216 (PUP), CG/OD Border to Aurang section of NH-53		-	-			
2015-16	NIL							

21.08.2025

1010

Goa	2024-25								
	2023-24								
	2022-23	NIL							
	2021-22								
	2020-21	1	Km 493.650 (Dhargilim)	0.38	0.38	14-03-2017	08-01-2021	Operational	NA
	2019-20								
	2018-19	NIL							
	2017-18								

21.08.2025

1011

[illegible]

21.08.2025

1012

	2020 -21	1	On NH-48 at 447+804 449+879 456+067 458+415 463+905 466+460 469+123 472+615 474+177 478+284 480+652 486+204 488+984 491+305 492+843 493+942 496+424 497+365 501+168 502+701 504+919 508+773 512+284 513+946 520+595 524+241 527+040 530+409 531+205, 533+486, 536+400 & 538+730	No separate amount sanctioned, included in the project cost	06-08-2024	06-06- 2025	Completed	On account of various defaults of the Concessionaire

21.08.2025

1013

		2	On NH-48 513+100 528+780 531+818 539+450	11	11	06-08-2024	06-06-2025	Completed	
		3	On Vadodara Mumbai Expressway Pkg-2 (NE-4) 342.050 342.562 343.150 345.050 345.670 346.400 347.100 347.900 349.100 349.950 350.850 352.320 352.695	32.87	32.87	31-01-2019	29-01-2021	Completed	-

21.08.2025

1014

		On Vadodara Mumbai Expressway Pkg-3 (NE-4) 300.725 301.790 302.350 303.245 304.170 305.085 305.850 306.250 306.850 309.550 310.480 311.650 312.280 313.075 314.850 315.870 317.100 317.650 318.275 319.580 320.330 320.825 322.550	67.08	67.08	08-03-2019	07-03-2021	Completed	-
		56+358 62+920 68+490 71+982 76+050 88+500 92+900 on NH-51	No separate amount sanctioned, included in the project cost		24-03-2021	24-09-2022	Completed	-

21.08.2025

1015

		6	108+710, 117+700, 125+868, 125+955, 129+408 132+870 on NH-51	No separate amount sanctioned, included in the project cost		24-03-2021	24-09-2022	Completed	-
	2019 -20	1	540+797 on NH-48	No separate amount sanctioned, included in the project cost		15-11-2016	10-05-2019	Completed	-
		2	541+297 on NH-48						
		3	546+527 on NH-48						
		4	546+818 on NH-48						
		5	548+737 on NH-48						
		6	549+268 on NH-48						
		7	553+617 on NH-48						
		8	554+107 on NH-48						
		9	555+078 on NH-48						
		10	555+518 on NH-48						
		11	On Vadodara Mumbai Expressway Pkg-I (NE-4) 357.326 357.975 358.348 359.397 359.868 362.160 362.682 364.274 365.165 367.150 367.590 378.740	43.94	43.94	18-01-2019	17-01-2021	Completed	-

21.08.2025

1016

			On Vadodara Mumbai Expressway Pkg-2 (NE- 4)						
		12	323.700 324.410 324.900 326.400 327.550 328.150 328.800 329.750 331.450 332.675 333.370 333.795 334.390 334.880 335.850 336.375 338.477 338.970 339.680 340.427 340.855	53.09	53.09	31-01-2019	29-01- 2021	Completed	-
		13	On Vadodara Mumbai Expressway Pkg-3 (NE- 4) 292.010 295.170 296.150 297.220 297.900 298.380 299.100	20.41	20.41	08-03-2019	07-03- 2021	Completed	-

21.08.2025

1017

2018 -19	1	232+896 257+515 249+260 on NH-51	No separate amount sanctioned, included in the project cost	01-02-2018	31-07- 2021	Completed	-
	1	38+177 48+910 53+915 on NH-51	No separate amount sanctioned, included in the project cost	07-02-2017	06-08- 2019	Completed	-
	2	158+590 165+436 178+365 179+690 on NH-51	No separate amount sanctioned, included in the project cost	20-03-2017	16-09- 2019	03 Nos. of PUP has been constructed and completed. 01 No. PUP is under construction at Hemal Village, which will be completed by 30.09.2025	1.) Land Acquisition, 2.) COVID Effect 3.) Slow Progress by Concessionaire 4.) Cyclone effect
	3	184+398 200+580 206+873 213+323 on NH-51	No separate amount sanctioned, included in the project cost	09-02-2017	08-08- 2019	Completed	-
	4	255+139 on NE-04	No separate amount sanctioned, included in the project cost	19-02-2018	05-07- 2021	Completed	Due Land Acquisition and Covid
	5	257+914 on NE-04					
	6	260+882 on NE-04					
	7	261+882 on NE-04					
	8	265+632 on NE-04					
	9	267+707 on NE-04					
	10	268+832 on NE-04					
	11	269+451 on NE-04					
2017 -18	1	38+177 48+910 53+915 on NH-51	No separate amount sanctioned, included in the project cost	07-02-2017	06-08- 2019	Completed	-
	2	158+590 165+436 178+365 179+690 on NH-51	No separate amount sanctioned, included in the project cost	20-03-2017	16-09- 2019	03 Nos. of PUP has been constructed and completed. 01 No. PUP is under construction at Hemal Village, which will be completed by 30.09.2025	1.) Land Acquisition, 2.) COVID Effect 3.) Slow Progress by Concessionaire 4.) Cyclone effect
	3	184+398 200+580 206+873 213+323 on NH-51	No separate amount sanctioned, included in the project cost	09-02-2017	08-08- 2019	Completed	-
	4	255+139 on NE-04	No separate amount sanctioned, included in the project cost	19-02-2018	05-07- 2021	Completed	Due Land Acquisition and Covid
	5	257+914 on NE-04					
	6	260+882 on NE-04					
	7	261+882 on NE-04					
	8	265+632 on NE-04					
	9	267+707 on NE-04					
	10	268+832 on NE-04					
	11	269+451 on NE-04					

21.08.2025

1018

		12	271+077 on NE-04						
		13	272+232on NE-04						
		14	276+474 on NE-04						
		15	278+459 on NE-04						
		16	281+034 on NE-04						
		17	282+109 on NE-04						
		18	285+784 on NE-04						
		19	286+500 on NE-04						
		20	288+230 on NE-04						
		21	289+380 on NE-04						
		22	291+184 on NE-04						
		2016-17	1						
	2015-16	1	324.200 on NH-48	No separate amount sanctioned, included in the consolidated COS approved	2011	2016	Completed	Taken up under COS	
2		350+920 on NH-48							
3		371+800 on NH-48							

Delhi / UP / Haryana	2024-25		District Baghapat DSDEC, Pkg-I NH-334G						
		1	0+750	Part of CA	Part of CA	31-08-2024	31-10-2025	UI	
		2	2+114						
		3	8+046						
		4	12+555						
		5	14+107						
		6	15+739						
		7	16+178						
		8	17+306						
		9	17+687						
		10	18+094						
		11	18+474						
		12	20+996						

21.08.2025

1019

	13	23+691						
	14	26+057						
		District Baghpat DSDEC, Pkg-II						
	15	27+965						
	16	31+675						
	17	32+200						
	18	35+865						
	19	40+170						
		District Muzaffarnagar: DSDEC, Pkg-II-	Part of CA	Part of CA	31-08-2024	31-10-2025	UI	
	20	43+666						
	21	45+925						
	22	50+780						
	23	53+232						
	24	56+050						
		District Shamli:-DSDEC, Pkg-III						
	25	57.988						
	26	58.28						
	27	58.362						
	28	59.18						
	29	60.553						
	30	60.932	Part of CA	Part of CA	31-08-2024	26-05-2025	Completed	
	31	61.159						
	32	62.672						
	33	63.071						
	34	63.495						
	35	64.7						
	36	65.18						
	37	65.948						

21.08.2025

1020

		38	66.663						
		39	67.156						
		40	67.511						
		41	67.964						
		42	68.3						
		43	69.3						
		44	69.3						
		45	70						
		46	70.16						
		47	71.366						
		48	72.092						
		49	74.644						
		50	77.062						
		51	77.381						
		52	77.994						
		53	78.7						
		54	79.315						
		55	79.715						
		56	80.05						
		57	80.6						
58	81.118								
	District Shamli:- DSDEC, Pkg-IV	Part of CA	Part of CA	31-08-2024	31-10-2025	UI			
59	82+870								
60	83+149								
61	84+763								
62	86+917								
63	88+948								
	District Saharanpur:- DSDEC, Pkg-IV								

21.08.2025

1021

	64	92+000					
	65	93+668					
	66	94+490					
	67	95+138					
	68	95+957					
	69	96+959					
	70	97+796					
	71	98+151					
	72	98+355					
	73	98+703					
	74	104+004					
	75	104+690					
	76	105+450					
	77	108+345					
	78	109+420					
	79	110+405					
	80	111+428					
	81	111+719					
	82	112+340					
	83	112+590					
	84	113+076					
	85	114+370					
	86	115+744					
	87	116+131					
	88	117+028					
	89	118+340					
	90	118+736					
	91	119+068					
		NH-344M					

21.08.2025

1022

		92	NH-344M Km -4.100	1.64	1.64	03-07-2020	28-02-2025	Completed	
		93	NH-344M Km- 4+530	2.35	2.35	03-07-2020	28-02-2025	Completed	
		94	NH-344M Km- 6+400	2.35	2.35	03-07-2020	28-02-2025	Completed	
		95	NH-344M Km- 7+000	2.64	2.64	03-07-2020	28-02-2025	Completed	
		96	NH-344M Km- 13+200	2.35	2.35	03-07-2020	28-02-2025	Completed	
		97	NH-344M Km- 11+945	2.35	2.35	03-07-2020	28-02-2025	Completed	
		98	NH-344M Km- 0+950	2.35	2.35	03-07-2020	28-02-2025	Completed	
		99	NH-344M Km- 2+530	2.35	2.35	03-07-2020	28-02-2025	Completed	
		100	NH-344M Km- 9+968	2.35	2.35	03-07-2020	28-02-2025	Completed	
		101	NH-344M Km- 10+200	2.35	2.35	03-07-2020	28-02-2025	Completed	
		102	NH-344M Km- 8.500	2.35	2.35	03-07-2020	28-02-2025	Completed	
	2023 -24		NH-709AD						
			Shamli to Muzaffarnagar section of NH-709AD, Pkg-II Shamli:-	Part of CA	Part of CA	22-10-2022	02-01-2024	Completed	
		1	46+350						
		2	45+173						
		3	46+628						
		4	49+922						
		5	52+487						

21.08.2025

1023

		Shamli to Muzaffarnagar section of NH-709AD, Pkg-II Muzaffarnagar:-					
	6	61+325					
	7	55+325					
	8	58+352					
	9	63+600					
	10	65+088					
	11	65+488					
	12	71+701					
	13	72+725					
	14	74+668					
	15	78+105					
	16	83+087					
	17	85+904					
	18	85+906					
	19	86+166					
	20	86+313					
	21	55+323					
	22	59+865					
	23	63+473					
	24	66+781					
	25	69+850					
	26	72+420					
	27	76+013					
	28	82+427					
	29	83+380					
	30	85+953					
		NH-709B					

21.08.2025

1024

		Shamli to Saharanpur section of NH-709B, Pkg-II Shamli:-						
	31	64+115						
	32	64+787						
	33	66+800						
	34	68+730						
	35	76+400						
		Shamli to Saharanpur section of NH-709B, Pkg-II Saharanpur:-	Part of CA	Part of CA	26-09-2021	23-03- 2025	Completed	
	36	94+760						
	37	96+050						
	38	96+900						
	39	100+700						
	40	104+900						
	41	110+200						
	42	111+700						
	43	113+580						
	44	113+950						
	45	115+200						
	46	121+100						
		NH-709AD						
		Panipat-Shamli section of NH-709AD, Pkg-I Panipat:-						
	47	0+157	Part of CA	Part of CA	17-09-2022	25-01- 2023	Completed	
	48	1+162						
	49	1+774						
	50	2+829						

21.08.2025

1025

		51	4+742					
		52	6+041					
		53	7+408					
		54	7+841					
		55	8+835					
		56	10+790					
		57	13+140					
		58	15+680					
		59	16+598					
		60	16+598					
			Panipat-Shamli section of NH-709AD, Pkg-I Shamli:-					
		61	19+104					
		62	20+267					
		63	22+612					
		64	24+952					
		65	26+030					
		66	28+137					
		67	30+897					
		68	32+221					
		69	34+500					
			NH-248BB					
		70	CH. 11+060 Dwarka Expressway PKG-III, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02- 2024	Completed
		71	CH. 11+188 Dwarka Expressway PKG-III, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02- 2024	Completed
		72	CH. 13+553 Dwarka Expressway PKG-III, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02- 2024	Completed

21.08.2025

1026

	73	CH. 13+646 Dwarka Expressway PKG-III, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
	74	CH. 14+816 Dwarka Expressway PKG-III, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
	75	CH. 14+900 Dwarka Expressway PKG-III, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
	76	CH. 16+485 Dwarka Expressway PKG-III, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
	77	CH. 16+596 Dwarka Expressway PKG-III, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
	78	CH. 17+434 Dwarka Expressway PKG-III, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
	79	CH. 17+544 Dwarka Expressway PKG-III, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
	80	CH. 18+705 Dwarka Expressway PKG-III, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
	81	CH. 18+818 Dwarka Expressway PKG-III, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
	82	CH. 23+130 Dwarka Expressway PKG-IV, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
	83	CH. 23+270 Dwarka Expressway PKG-IV, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
	84	CH. 24+600 Dwarka Expressway PKG-IV, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	

	2022 -23	NIL						
	2021 -22		NH-709A					
			709A (Meerut-Karnal) Meerut:-	Part of CA	Part of CA	03-01-2023	03-11-2023	Completed
		1	00+260					
		2	09+500					
		3	09+689					
		4	24+620					
			709A (Meerut-Karnal) Shamli:-					
		5	62+190					
		6	64+507					
		7	64+972					
		8	74+786					
		9	88+150					
	2020 -21		NH-709B					
			EPE to Shamli section of 709B, Pkg-I Baghpat:	Part of CA	Part of CA	20-05-2020	02-02-2021	Completed
		1	14+868					
		2	21+813					
		3	24+785					
		4	35+439					
		5	40+428					
			EPE to Shamli section of 709B, Pkg-I Shamli:-					
		6	42+451					
		7	55+155					
	2019 -20		NH-19					
		1	Atohan (65+200) NH-19				Completed	

21.08.2025

1028

		2	School area, Hodal (87+875) NH-19	PUPs were constructed by the concessionaire under (BOT Toll Mode) PCC issued to the concessionaire w.e.f. 20.05.2022				
		3	Haryana Roadways Bus Stand, Hodal (90+625) NH-19					
		4	School area Dautana village (107+630) NH-19					
		5	Nanglagiri (116+500) NH-19					
		6	Akrror Inter College (122+750) NH-19					
		7	K D Dental College and Hospital (137+370) NH- 19					
		8	Baad village (154+500) NH-19					
		9	Bheem Nagar (170+460) NH-19					
		10	Churmura - Siyarpur village area (172+990) NH-19					
	2018 -19	NIL						
2017 -18		EPE						
	1	001+094	Scope of the Concession Agreement	NA	14-09-2015	26-05- 2018	Completed and under ToT stage	
	2	001+521						
	3	004+465						
	4	005+500						
	5	005+940						
	6	006+435						
	7	007+638						
	8	008+615						
	9	009+323						
	10	009+795						

21.08.2025

1029

	11	010+499					
	12	010+774					
	13	011+150					
	14	011+795					
	15	013+760					
	16	014+017					
	17	014+385					
	18	014+818					
	19	014+818					
	20	014+818					
	21	016+200					
	22	016+630					
	23	017+100					
	24	017+920					
	25	018+435					
	26	018+850					
	27	019+560					
	28	020+600					
	29	021+235					
	30	021+925					
	31	022+238					
	32	023+495					
	33	023+703					
	34	024+258					
	35	024+653					
	36	025+043					
	37	026+353					
	38	026+930					
	39	027+803					
	40	028+310					

21.08.2025

1030

	41	028+998					
	42	029+400					
	43	030+650					
	44	033+000					
	45	034+065					
	46	034+898					
	47	035+743					
	48	036+323					
	49	036+699					
	50	037+630					
	51	038+490					
	52	038+831					
	53	040+314					
	54	041+380					
	55	041+644					
	56	042+870					
	57	043+430					
	58	044+510					
	59	045+400					
	60	046+250					
	61	046+925					
	62	047+956					
	63	048+890					
	64	049+290					
	65	050+780					
	66	051+423					
	67	053+976					
	68	054+918					
	69	055+506					
	70	057+141					

21.08.2025

1031

	71	057+420					
	72	058+014					
	73	058+360					
	74	058+996					
	75	059+877					
	76	061+618					
	77	062+459					
	78	063+324					
	79	063+770					
	80	065+514					
	81	066+418					
	82	066+938					
	83	068+516					
	84	068+916					
	85	070+212					
	86	070+669					
	87	071+755					
	88	074+224					
	89	075+120					
	90	075+620					
	91	076+420					
	92	077+090					
	93	079+081					
	94	080+746					
	95	082+099					
	96	084+555					
	97	085+025					
	98	085+387					
	99	085+775					
	100	086+750					

21.08.2025

1032

	101	087+584					
	102	088+612					
	103	088+807					
	104	089+620					
	105	090+015					
	106	090+475					
	107	091+220					
	108	093+424					
	109	093+875					
	110	094+599					
	111	095+031					
	112	095+522					
	113	095+950					
	114	097+575					
	115	098+854					
	116	100+070					
	117	101+240					
	118	102+172					
	119	103+814					
	120	105+055					
	121	105+390					
	122	105+891					
	123	106+328					
	124	106+792					
	125	107+772					
	126	109+593					
	127	109+984					
	128	110+552					
	129	111+488					
	130	112+345					

21.08.2025

1033

		131	112+843					
		132	113+445					
		133	115+964					
		134	116+433					
		135	117+384					
		136	117+890					
		137	118+243					
		138	120+394					
		139	120+924					
		140	121+294					
		141	121+674					
		142	122+194					
		143	122+694					
		144	123+114					
		145	124+044					
		146	124+650					
		147	125+645					
		148	126+543					
		149	128+060					
		150	128+555					
		151	129+120					
		152	129+595					
		153	129+885					
		154	132+023					
		155	134+204					
	2016 -17							
	2015 -16							

Himachal Pradesh	2024-25	NIL
	2023-24	
	2022-23	
	2021-22	
	2020-21	
	2019-20	
	2018-19	

	2017-18								
	2016-17								
	2015-16								
	2024-25	1	NH 43 (Old NH 23) Ch. 75+925, Vill- Nagfeni	3.09	2.73	04-03-2024	08-10-2024	Completed	-
Jharkhand	2023-24	2	4+097 (Ranchi-Mahulua Section of NH-33 from Km 113.730 (Vikas) to Km 140.000 (Rampur) (Pkg-I))	2.0	2.0	01-02-2019	10-12-2020	completed on 11.03.2024	-
		3	4+654 (Ranchi-Mahulua Section of NH-33 from Km 113.730 (Vikas) to Km 140.000 (Rampur) (Pkg-I))						-
		4	6+896 (Ranchi-Mahulua Section of NH-33 from Km 113.730 (Vikas) to Km 140.000 (Rampur) (Pkg-I))						-
		5	8+440 (Ranchi-Mahulua Section of NH-33 from Km 113.730 (Vikas) to Km 140.000 (Rampur) (Pkg-I))						-

21.08.2025

1036

		6	9+115 (Ranchi-Mahulia Section of NH-33 from Km 113.730 (Vikas) to Km 140.000 (Rampur) (Pkg-I))						-
		7	11+017 (Ranchi-Mahulia Section of NH-33 from Km 113.730 (Vikas) to Km 140.000 (Rampur) (Pkg-I))						-
		8	20+074 (Ranchi-Mahulia Section of NH-33 from Km 113.730 (Vikas) to Km 140.000 (Rampur) (Pkg-I))						-
		9	23+711 (Ranchi-Mahulia Section of NH-33 from Km 113.730 (Vikas) to Km 140.000 (Rampur) (Pkg-I))						-
		10	217+830	1.13	1.13	15-09-2023	13-03-2024	Completed	-
	2022-23	11	-	-	-	-	-	-	-
	2021-22	12	18+177, NH-32 (Rajganj-Chas-W.B)	0.74	0.74	19-07-2016	09-12-2019	completed	-
		13	18+590, NH-32 (Rajganj-Chas-W.B)	0.74	0.74	19-07-2016	09-12-2019	completed	-
		14	10+390/NH-20(Barhi-Koderma)	2.5	2.5	2019	2022	Completed	-
		15	18+380/NH-20 (Barhi-Koderma)	2.5	2.5	2019	2022	Completed	-
		16	km 1.62, km 4.65, km4.95, km 7.05, km 7.53, km 8.59, km 9.36, km 14.44 & km 16.38	Included in bypass work of TPC Rs.458.78 crore.	0	22-02-2022	05-01-2026	Work yet to start effectively on ground	Due to preconstruction activities

21.08.2025

1037

			in Lohardaga bypass (NH-143A)						
	17	km 1.58 in Chatra bypass (NH-22)	Included in bypass work of TPC Rs.235.42 crore.	0	17-03-2022	Appointed date yet to be declared	Work yet to start	Due to preconstruction activities	
2020 -21	18	332+510, NH-2 (Gorhar- Khairatunda)	0.74	0.74	05-03-2018	18-07- 2021	completed	-	
	19	334+160, NH-2 (Gorhar- Khairatunda)	0.74	0.74	05-03-2018	18-07- 2021	completed	-	
	20	346+805, NH-2 (Gorhar- Khairatunda)	0.74	0.74	05-03-2018	18-07- 2021	completed	-	
	21	358+980, NH-2 (Gorhar- Khairatunda)	0.74	0.74	05-03-2018	18-07- 2021	completed	-	
	22	384+547, NH-2 (Khairatunda - Barwa Adda)	0.74	0.74	05-03-2018	07-01- 2021	completed	-	
2019 -20	23	156+953 (Ranchi- Mahulia Section of NH- 33 from Km 140.000 (Rampur) to Km 217.300 (Chowka))	0.50	0.50	01-02-2019	03-06- 2019	Completed on 07.12.2021	-	
	24	187+015 (Ranchi- Mahulia Section of NH- 33 from Km 140.000 (Rampur) to Km 217.300 (Chowka))						-	
	23	31+106 (NH-33 Mahulia to Baharagora stretch)	4.2	4.2	05-11-2015	10-03- 2019	Completed on 05.07.2019	-	
	24	36+559 (NH-33 Mahulia to Baharagora stretch)						-	
	25	41+909 (NH-33 Mahulia to Baharagora stretch)						-	

21.08.2025

1038

		26	48+009 (NH-33 Mahulia to Baharagora stretch)						-
		27	2+055 (NH-06 Baharagora to Chichira Stretch)						-
		28	9+432 (NH-06 Baharagora to Chichira Stretch)						-
		29	15+392 (NH-06 Baharagora to Chichira Stretch)						-
	2018-19	30	251+900 (NH-02/NH-19)-Chordaha-Gorhar	115.068	83.00	03-06-2019	31-10-2025	De-Scoped	-
		31	266+822 (NH-02/NH-19)Chordaha-Gorhar					In Progress	LA issue
		32	274+288 (NH-02/NH-19)Chordaha-Gorhar					Completed	-
		33	276+435 (NH-02/NH-19)Chordaha-Gorhar					In Progress	Demand of additional VUP by Public @ km 280+500
		34	280+925 (NH-02/NH-19)Chordaha-Gorhar					Completed	-
		35	281+950 (NH-02/NH-19)Chordaha-Gorhar					In Progress	Shifting of HT Line
		36	285+625 (NH-02/NH-19)Chordaha-Gorhar					In Progress	LA issue
		37	288+650 (NH-02/NH-19)Chordaha-Gorhar					De-Scoped	-
		38	292+550 (NH-02/NH-19)Chordaha-Gorhar					Completed	-
		39	304+400 (NH-02/NH-19)Chordaha-Gorhar					Completed	-
		40	306+580 (NH-02/NH-19)Chordaha-Gorhar					In Progress	Temple shifting issue
		41	313+550 (NH-02/NH-19)Chordaha-Gorhar						

21.08.2025

1039

		42	315+750 (NH-02/NH-19)Chordaha-Gorhar					Completed	-
		43	317+850 (NH-02/NH-19)Chordaha-Gorhar					In Progress	LA issue
	2017-18	44	34+423 (NH-31/Barhi-Koderma)	0.25	0.25	—	25-12-2017	Completed	-
	2016-17	45	0+190, NH-23 (Chas-Ramgarh)	0.74	0.74	31-12-2014	06-09-2017	completed	-
	2015-16	NIL							
Karnataka	2024-25	1	406+153 of NH-150A	3.7	3.7	12-08-2024	31-03-2025	Completed	-
		2	412+350 of NH-150A	1.64	1.64	12-08-2024	31-03-2025	Completed	-
		3	561.916 of NH-48	0.22	0	20-09-2024	31-12-2025	Under construction	-
		4	523.965 of NH-48	1.84	0	10-01-2025	31-12-2025	Under construction	-
		5	547.870 of NH-48	0.22	0	28-03-2025	30-06-2025	Completed	-
		6	293+385 of NH67	0.344	0.344	07-02-2025	19-02-2025	Completed	-
		7	305+868 of NH67	0.344	0.344	07-02-2025	30-11-2025	Not Yet Started	Public Resistance
	2023-24	1	19+350 of NH-648	0.895	0.895	30-10-2023	15-01-2024	Completed	-
		2	293+706 of NH67	0.344	0.344	13-09-2024	28-08-2025	Work in Progress	-
		3	305+635 of NH67	0.344	0.344	12-09-2024	30-10-2025	Not Yet Started	Public Resistance
		4	221+800 of NH-75	0.63	0.63	03-06-2023	31-10-2025	Under construction	Public Resistance
		5	220+480 of NH-75	0.63	0.63	03-06-2023	31-10-2025	Under construction	Public Resistance
		6	436.340 of NH-48	1.86	1.86	15-09-2023	01-05-2024	Completed	-

21.08.2025

1040

	7	436.340 of NH-48	1.86	1.86	15-09-2023	01-05-2024	Completed	-
2022-23	NIL							
2021-22								
2020-21	1	At Km 85+585 Near Ramsamudra NH-150.	0.38	0.38	26.05.2020	25.08.2021	completed	NA
2019-20	1	278.940 of NH-48	0.025	0.25	12-01-2017	27-07-2020	Completed	-
	2	NH 150A at km 648.650 (Nanjangud opposit to Nanjundeshwara temple	0.8	0.8	25.08.2017	31.12.2020	completed	NA
2018-19	-	-	-	-	-	-	-	-
2017-18	1	367.800 of NH-48	12.5	12.5	22-02-2018	17-05-2020	Completed	-
	2	379.72 of NH-48			22-02-2018	29-01-2020	Completed	-
	3	382.242 of NH-48			22-02-2018	30-06-2020	Completed	-
	4	399.515 of NH-48			22-02-2018	31-05-2020	Completed	-
	5	390.680 of NH-48	3.1	3.1	22-02-2018	06-07-2019	Completed	-
	6	Km. 46+825 of NH-275	10.71	10.71	13-02-2018	20-10-2022	Completed	-
	7	Km. 50+551of NH-275						-
	8	Km. 58+363 of NH-275						-
	9	Km. 105+253 of NH-275	21.42	21.42	27-02-2018	28-02-2023	Completed	-
	10	Km. 91+400 of NH-275						-
	11	Km. 74+640 of NH-275						-
	12	Km. 106+846 of NH-275						-
	13	Km. 101+950 of NH-275						-
	14	Km. 89+480 of NH-275						-

21.08.2025

1041

	2016 -17	1	212+150 of NH-48	45	45	12-01-2017	24-06-2021	Completed	-
		2	222+915 of NH-48						-
		3	225+585 of NH-48						-
		4	229+020 of NH-48						-
		5	232+250 of NH-48						-
		6	234+560 of NH-48						-
		7	249+650 of NH-48						-
		8	256+645 of NH-48						-
		9	257+453 of NH-48						-
		10	257+460 of NH-48						-
		11	278.940 of NH-48	0.25	0.25	12-01-2017	27-07-2020	Completed	-
	2015 -16	1	318+331 of NH-50	35	35	18-02-2016	15-08-2018	Completed	-
		2	345+946 of NH-50						-
		3	391+590 of NH-50						-
		4	398+444 of NH-50						-
		5	402+383 of NH-50						-
		6	407+595 of NH-50						-
		7	412+980 of NH-50						-
		8	416+048 of NH-50						-
		9	417+137 of NH-50						-
Kerala	2024 -25	1	29+702 (CUP)/NH-66	0.91	0.53	11-10-2023	2025	Completed	
		2	47+962(CUP)/ NH-66	0.97	0.73	11-10-2023	2025	Completed	
		3	51+240 / NH-66	0.8	0.47	11-10-2023	2025	Completed	
		4	172.2/ NH-66	0.65	0.65	04-12-2017	24-01-2022	Completed	
		5	173.12/ NH-66	0.7	0.7		31-05-2020	Completed	
		6	180.5/ NH-66	0.65	0.65		17-02-2022	Completed	
		7	184.11/ NH-66	0.7	0.7		15-02-2022	Completed	

21.08.2025

1042

	8	186.85/ NH-66	0.7	0.7		20-02-2021	Completed	
	9	187.2/ NH-66	0.65	0.65		12-07-2022	Completed	
	10	188.1/ NH-66	0.7	0.7		02-12-2020	Completed	
	11	231.611/ NH-66	0.98	0.98	18-04-2018	25-12-2024	Completed	
	12	233.564/ NH-66	0.98	0.98	18-04-2018	25-12-2024	Completed	
	13	234.897/ NH-66	0.98	0.98	18-04-2018	25-12-2024	Completed	
	14	239.898/ NH-66	0.98	0.98	18-04-2018	25-12-2024	Completed	
	15	241.603/ NH-66	0.98	0.98	18-04-2018	25-12-2024	Completed	
	16	242.283/ NH-66	0.98	0.98	18-04-2018	25-12-2024	Completed	
	17	426+000/ NH-66	7.00	7.00	14-03-2022	Completed	Completed	
	18	236.320 / NH-544	4.43	4.43	2020	2021	Completed	
	19	236.475/ NH-544	NA(Constructed as per CA)	NA(Constructed as per CA)	2017	2021	Completed	
	20	238.120 / NH-544	NA(Constructed as per CA)	NA(Constructed as per CA)	2016	2017	Completed	
	21	249.220/ NH-544	22	22	2020	2022	Completed	
	22	254.355 / NH-544	12.98	12.98	2016	2022	Completed	
	23	254.795/ NH-544			2016	2022	Completed	
	24	258.920 / NH-544	NA(Constructed as per CA)	NA(Constructed as per CA)	2016	2017	Completed	
	25	261.830 / NH-544	NA(Constructed as per CA)	NA(Constructed as per CA)	2016	2018	Completed	
	26	262.250/NH-544	NA(Constructed as per CA)	NA(Constructed as per CA)	2016	2018	Completed	

21.08.2025

1043

	2022-23	1	31+680/NH-66	Cost bifurcation not shared by PIU Thiruvananthapuram	-	13-04-2016 (LOA)	-	Completed	
	2021-22	NIL							
	2020-21								
	2019-20								
	2018-19								
	2017-18	1	5+630/ NH-66	Cost bifurcation not shared by PIU Thiruvananthapuram		14-05-2015 (LOA)	-	Completed	
	2016-17	NIL							
	2015-16								
Madhya Pradesh	2024-25	1	Sijwaha junction at Ch. 1377.750 of NH - 27 (Shivpuri Jhansi section)	49.79	0	11.06.2025	-	Under Bidding	NA
		2	Sikroda Junction at Ch. 41.500 of NH-44 (Gwalior Bypass)	49.5	0	10.03.2025	20.01.2027	Under construction	
		3	Karai Dada Shivpuri link road at Ch. 1304.400 of NH-27 (Baran - Shivpuri Section)	154.33	0	26.04.2025	-	Awarded , AD pending	
		4	Morhai Tiraha at Ch. 146.680 of NH-46 (Shivpuri - Guna Section)				-	Awarded , AD pending	

21.08.2025

1044

		5	CRPF Camp at Ch. 124.650 of NH-46 (Gwalior - Shivpuri Section)				-	Awarded , AD pending	
		6	Teela Road Karera at Ch. 1343.00 of NH - 27 (Shivpuri Jhansi section)				-	Awarded , AD pending	
		7	03 nos. PUP on Katni-Bypass section of NH-30	Under the scope of Road construction project		05-03-2020	14-09-2022	Under O&M	-
	2023-24	-	-	-	-	-	-	-	-
		-	-	-	-	-	-	-	-
		-	-	-	-	-	-	-	-
	2022-23		Jabalpur Ring Road, Package-1	Under the scope of Road construction project		30-12-2022	06-03-2025	Under construction	Due to Land Acquisition and various reason
			Satna-Maihar section of NH-135BG	Under the scope of Road construction project		14-09-2021	06-05-2024	Under O&M	-
	2021-22	1	13+200/Tevar/ NH-45	3.13	3.13	23-01-2018	07-02-2022	Completed	NA
		2	22+780/ Sahajpur/NH-45	3.13	3.13	23-01-2018	07-02-2022	Completed	NA
		3	183+300, Jamjod NH-45	0.76	-	25.05.2021	20.09.2021	Completed	NA
	2020-21	1	84+592 (Jhansi-Khajuraho Pkg.-II)	No separate fund has been allocated for PUP. Their cost is included in the total proejct cost. The total cost for Jhansi-Khajuraho Pkg.-I is Rs. 1410 Cr. and for Jhansi-Khajuraho Pkg.- II is 1310 Cr.		24-09-2018	No separate date has been fixed for the PUP. The project likely completion date	Completed	-
		2	85+993 (Jhansi-Khajuraho Pkg.-II)			24-09-2018			
		3	95+936 (Jhansi-Khajuraho Pkg.-II)			24-09-2018			
		4	159+982 (Jhansi-Khajuraho Pkg.-II)			25-10-2018			
		5	10+310 (Jhansi-Khajuraho Pkg.-I)			06-08-2018			

21.08.2025

1045

	6	71+390 (Jhansi-Khajuraho Pkg.-I)			06-08-2018	shall also be the final date for these work, which is 28.01.2022 for Jhansi-Khajuraho Pkg.-I and 21.06.2021 for Jhansi-Khajuraho Pkg.-II.		
2019-20	1	100+651 (Jhansi-Khajuraho Pkg.-II)			10-10-2021			
	2	17+960 (Jhansi-Khajuraho Pkg.-I)			06-08-2018			
	3	28+700 (Jhansi-Khajuraho Pkg.-I)			06-08-2018			
	4	73+090 (Jhansi-Khajuraho Pkg.-I)			06-08-2018			
	5	74+891 (Jhansi-Khajuraho Pkg.-I)			06-08-2018			
2018-19	1	108+807 (Jhansi-Khajuraho Pkg.-II)			24-09-2018			
	2	116+492 (Jhansi-Khajuraho Pkg.-II)			24-09-2018			
	3	128+407 (Jhansi-Khajuraho Pkg.-II)			24-09-2018			
	4	36+660 (Jhansi-Khajuraho Pkg.-I)			06-08-2018			
	5	49+210 (Jhansi-Khajuraho Pkg.-I)			06-08-2018			
	6	59+885 (Jhansi-Khajuraho Pkg.-I)			06-08-2018			
	7	21 VUPs on Ujjain-Garoth section	31	31	30-04-2019		30-04-2019	Completed
2017-18	1	100.187 (Gader Village) NH-46	Under the scope of road construction project-		FY- 2015	2017-2018	Completed	-
	2	108.032 (Dehari Village) NH-46						
	3	125.112 (Awan Village)- NH-46						
	4	134.885 (Khatakiya Village) NH-46						

21.08.2025

1046

		5	148.167 (Charanpura village) NH-46						
		6	152.821 (Binaganj village) NH-46						
		7	173.788 (Sinduriya Village) NH-46						
		8	181.436 (Khanpura Village) NH-46						
	2016-17	-	-	-	-	-	-	-	-
	2015-16	1	04 nos.PUP under Slimnabad-Jabalpur NH-30	Under the scope of Road construction project		31-03-2015	15-06-2017	Completed	-
		2	04 nos. PUP under Jabalpur-Lakhnadone, NH-30/34	Under the scope of Road construction project		31-03-2015	03-12-2017	Completed	-
		3	02 nos. PUP under Rewa-Maihar, Package-1 (NH-30)	Under the scope of Road construction project		31-03-2015	16-06-2017	Under O&M	-
		4	14 nos. PUP under Maihar-Sleemnabaad Pkg-II (NH-30)			31-03-2015	16-06-2017	Under O&M	-
						05-03-2020	14-09-2022	Under O&M	-
Maharashtra	2024-25	1	Km 514+960 near Asola on NH-361	10.33	10.33	23.12.2022	09.05.2025	Completed	NA
		2	Km 433+780 at Kamathwada on NH-361.	Under scope of CA		28.03.2017	02.08.2020	Completed	The total project cost of the Yavatmal–Wardha section, including the PUP structure, is ₹1043.281 crore.
		3	Km 438+675 at Mankapur on NH-361.	Under scope of CA					
		4	at Km. 260+268 (Chuncha) On NH-361	Under scope of CA		07.06.2017	15.11.2020		Due to financial crunch of Original

21.08.2025

1047

		5	at Km. 266+500 (Bamni) On NH-361					Completed PCC- 30.05.2025	Concessionaire, Harmonious substitio carried out. Further EOT granted by the Competent Authority due to COVID-19, NGT ban, Utility Shifting issue & Land hindrances at Site
		6	At Km. 285+200 (Gojegaon) On NH-361						
		7	at Km. 295+782 (Umarkhed) On NH-361						
		8	at Km. 298+378 (Nageshwadi) On NH- 361						
		9	at Km. 302+900 (Chilli) On NH-361						
		10	at Km. 314+300 (Mudana) On NH-361						
		11	415+500 (Dasegaon) on NH-52	0.68	0.68	12-03-2025	25-10- 2024	Completed	NA
		12	405+826 (Bilakhed), on NH-52	Separate cost is not available. VUP constructed is the part of HAM Project of Bodhre to Dhule Project	29-01-2022	25-10- 2024	Completed	NA	
		13	418+540 (Mehunbare), on NH-52						
		14	438+925 (Shirud), on NH-52						
		15	397+985 (Patnadevi), on NH-52	Separate cost is not available. LVUP constructed is the part of HAM Project of Bodhre to Dhule Project	29-01-2022	25-10- 2024	Completed	NA	
		16	442+390 (Junawane), on NH-52						
		17	452+065 (Gartad), on NH-52						
		18	396+400 (Chalisgaon bypass start), on NH-52	9.91	9.91	19-12-2024	25-10- 2024	Completed	NA
		19	407+900 (Chalisgaon bypass end), on NH-52	10.69	10.69				
		20	451+285 (Tikhi), on NH- 52	0.58	0.58				
		21	54+680 Dhoki city NH-63	0.453	0.00	20.12.2024	Tender stage (Appointment Awaited)		

21.08.2025

1048

		22	55+250 Dhoki city NH-63	0.453	0.00	20.12.2024		
		23	121+195/ Niwali NH-66	1.21	0.60	25-03-2025	30-09-2025	Work in progress Under CoS
		24	122+810/Niwali NH-66	1.29	1.24	25-03-2025	15-10-2025	Work in progress Under CoS
		25	26+820 (NE-4) - VME	5.97	5.97	08-02-2022	07-02-2024	Completed -
		26	38+653 (NE-4) - VME	5.97	5.97	08-02-2022	07-02-2024	Completed -
		27	27+910 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed -
		28	27+110 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed -
		29	38+290 (NE-4) - VME	4.88	4.88	27-03-2024	31-05-2025	Completed -
		30	27+300 (NE-4) - VME	7.22	7.22	27-03-2024	31-05-2025	Completed -
		31	34+550 (NE-4) - VME	1.39	1.39	27-03-2024	31-05-2025	Completed -
		32	39+350 (NE-4) - VME	3.5	3.5	27-03-2024	31-05-2025	Completed -
		33	77+817 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed -
		34	80+118 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed -
		35	80+800 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed -
		36	81+660 (NE-4) - VME	5.98	5.98	18-05-2022	16-05-2024	Completed -
		37	82+000 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed -
		38	82+650 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed -
		39	83+875 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed -

21.08.2025

1049

	40	84+540 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	41	85+330 (NE-4) - VME	3.71	3.71	19-05-2022	16-05-2024	Completed	-
	42	85+750 (NE-4) - VME	3.71	3.71	20-05-2022	16-05-2024	Completed	-
	43	87+450 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	44	87+780 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	45	88+300 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	46	88+625 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	47	90+300 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	48	91+111 (NE-4) - VME	3.71	3.71	18-05-2022	16-05-2024	Completed	-
	49	92+425 (NE-4) - VME	3.71	3.71	18-05-2022	16-05-2024	Completed	-
	50	95+600 (NE-4) - VME	3.71	3.71	18-05-2022	16-05-2024	Completed	-
	51	96+980 (NE-4) - VME	5.98	5.98	18-05-2022	16-05-2024	Completed	-
	52	98+317 (NE-4) - VME	3.71	3.71	18-05-2022	16-05-2024	Completed	-
	53	100+475 (NE-4) - VME	3.71	3.71	18-05-2022	16-05-2024	Completed	-
	54	102+940 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	55	392+500 (NH-48) - VME	20.7	1.42	10-10-2024	10-10-2025	Re wall Work in Progress	-
	56	Ch. 308+580 (Yenegur) NH-65	BOT	BOT	03-06-2014	28-11-2016	Completed	COVID-19 & Concessionaire fund
	57	Ch. 313+200 (Dalimb) NH-65	BOT	BOT	03-06-2014	28-11-2016	Completed	COVID-19 & Concessionaire fund

21.08.2025

1050

2023 -24	1	Km. 189.273 at Dhapora on NH-753L	Scope of CA		26.05.2023	15.03.2026	Work in Progress	NA
	2	Km. 190.815 at Dhapora on NH-753L						
	3	Km. 194.745 at Dhapora on NH-753L						
	4	Km. 197.413 at Ichhapur Bypass on NH-753L						
	5	Km. 201.913 at Ichhapur Bypass on NH-753L						
	6	Km. 204.833 at Ichhapur Bypass on NH-753L						
	7	KM. 159+300 (Dongargaon) on NH-161	Under scope of CA			30.06.2023	03.04.2023	NA
	8	at km 521+951(Sawide) , on NH-53.	Separate cost is not available. Construction of PUP is part of EPC Contract Agreement		18.09.2020	18.09.2022	Completed	EOT granted by the Competent Authority due to COVID-19, NGT ban, Utility Shifting issue & Land hindarnces at Site
	9	at km 645+344(Navapur), on NH53						
	10	50+960 NH-66	0.30	0.30	04-12-2017	03-12-2019	Completed	NA
	11	29+180 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed	-
	12	37+375 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed	-
	13	45+725 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed	-
	14	34+800 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed	-
	15	46+820 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed	-
	16	36+725 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed	-

21.08.2025

1051

	17	46+396 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed	-
	18	48+750 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed	-
	19	43+849 (NE-4) - VME	5.97	5.97	08-02-2022	07-02-2024	Completed	-
	20	0+340 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed	-
	21	33+879 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed	-
	22	42+700 (NE-4) - VME	4.88	4.88	08-02-2022	07-02-2024	Completed	-
	23	1+355 (NE-4) - VME	5.97	5.97	08-02-2022	07-02-2024	Completed	-
	24	77+817 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	25	80+118 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	26	80+800 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	27	81+660 (NE-4) - VME	5.98	5.98	18-05-2022	16-05-2024	Completed	-
	28	82+000 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	29	82+650 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	30	83+875 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	31	84+540 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	32	85+330 (NE-4) - VME	3.71	3.71	19-05-2022	16-05-2024	Completed	-
	33	85+750 (NE-4) - VME	3.71	3.71	20-05-2022	16-05-2024	Completed	-
	34	87+450 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-

21.08.2025

1052

	35	87+780 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	36	88+300 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	37	88+625 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	38	90+300 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	39	91+111 (NE-4) - VME	3.71	3.71	18-05-2022	16-05-2024	Completed	-
	40	92+425 (NE-4) - VME	3.71	3.71	18-05-2022	16-05-2024	Completed	-
	41	95+600 (NE-4) - VME	3.71	3.71	18-05-2022	16-05-2024	Completed	-
	42	96+980 (NE-4) - VME	5.98	5.98	18-05-2022	16-05-2024	Completed	-
	43	98+317 (NE-4) - VME	3.71	3.71	18-05-2022	16-05-2024	Completed	-
	44	100+475 (NE-4) - VME	3.71	3.71	18-05-2022	16-05-2024	Completed	-
	45	102+940 (NE-4) - VME	2.23	2.23	18-05-2022	16-05-2024	Completed	-
	46	382+010 (NH-48)	13.25	13.28	16-05-2023	14-11-2024	Completed	-
	47	439+700 (NH-48)	13.28	13.28	16-05-2023	14-11-2024	Completed	-
	48	441+075 (NH-48)	13.28	13.28	16-05-2023	14-11-2024	Completed	-
	49	454+176 (NH-48)	18.86	10	30-10-2023	31-12-2025	Re wall Completed & other works in progress	Local & other issues
	50	498+980 (NH-48)	23.58	10.8	30-10-2023	31-12-2025	Re wall in progress	Delay in permission from District Administration
	51	501+250 (NH-48)	23.8	0	30-10-2023	31-12-2025	Permission not Granted	Permission not Granted

21.08.2025

1053

		52	70.5 (NH-60)	0.62	0.62	29-12-2020	15-11-2024	Completed	Land Issue
		53	90.152 (NH-60)	0.21	0.21	29-12-2020	15-11-2024	Completed	Land Issue
		54	56+290 (NH-965G)	0.541	0.541	09-06-2023	31-12-2023	Completed	-
		55	66+550 (NH-965G)	0.542	0.542	09-06-2023	31-12-2023	Completed	-
		56	65.700 /Pategaon/NH-561-A	0.244	0.244	10-02-2021	12-01-2024	Completed	-
		57	73.830/Nimgaon Daku/561-A	0.541	0.541	10-02-2021	12-01-2024	Completed	-
		58	77.830/Chapadgaon/561-A	0.256	0.256	10-02-2021	12-01-2024	Completed	-
	2022-23	1	at km 623+972(Visarwadi), NH-53	Separate cost is not available. Construction of PUP is part of EPC Contract Agreement		18.09.2020	18.09.2022	Completed	EOT granted by the Competent Authority due to COVID-19, NGT ban, Utility Shifting issue & Land hindarnces at Site
		2	at km 579.855(Perejpur, Amba pur)	1.08	1.08	10.08.2022	29.04.2023	Completed	-
		3	at km 518.973(Vadjai)	3.67	3.67	15.09.2023	30.03.2025	Completed	-
		4	29+226 / Saklap / NH753F	0.72	0.72	23-08-2019	01-03-2023	completed	NA
		5	46+496 NH-66	2.32	2.30	03-07-2020	03-12-2019	Completed	NA
		6	52+915 NH-66	1.28	1.08	03-07-2020	03-12-2019	Completed	NA
		7	56+480 NH-66	1.25	1.25	03-07-2020	03-12-2019	Completed	NA
		8	56+925 NH-66	2.38	2.23	03-07-2020	03-12-2019	Completed	NA
		9	62+822 NH-66	1.79	1.72	03-07-2020	03-12-2019	Completed	NA

21.08.2025

1054

	10	64+090 NH-66	1.61	1.48	03-07-2020	03-12-2019	Completed	NA
	11	67+655 NH-66	1.54	1.54	03-07-2020	03-12-2019	Completed	NA
	12	68+675 NH-66	1.47	1.45	03-07-2020	03-12-2019	Completed	NA
	13	76+200 NH-66	2.42	2.16	03-07-2020	03-12-2019	Completed	NA
	14	120+110 NH-66	3.96	3.96	11.03.2020	21.09.2023 (CoD 15.03.2022)	Completed	NA
	15	120+485 NH-66	3.96	3.96	11.03.2020	21.09.2023 (CoD 15.03.2022)	Completed	NA
	16	125+380 NH-66	3.96	3.96	11.03.2020	21.09.2023 (CoD 15.03.2022)	Completed	NA
	17	137+110 NH-66	3.96	3.96	11.03.2020	21.09.2023 (CoD 15.03.2022)	Completed	NA
	18	137+595 NH-66	3.96	3.96	11.03.2020	21.09.2023 (CoD 15.03.2022)	Completed	NA
	19	32+900 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed	-
	20	33+425 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed	

21.08.2025

1055

	21	28+300 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed
	22	32+339 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed
	23	28+872 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed
	24	29+700 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed
	25	40+700 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed
	26	41+870 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed
	27	40+075 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed
	28	42+400 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed
	29	47+973 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed
	30	49+780 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed
	31	38+962 (NE-4) - VME	4.880	4.880	08-02-2022	07-02-2024	Completed
	32	77+817 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed
	33	80+118 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed
	34	80+800 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed
	35	81+660 (NE-4) - VME	5.980	5.980	18-05-2022	16-05-2024	Completed
	36	82+000 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed
	37	82+650 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed
	38	83+875 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed

21.08.2025

1056

	39	84+540 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed
	40	85+330 (NE-4) - VME	3.710	3.710	19-05-2022	16-05-2024	Completed
	41	85+750 (NE-4) - VME	3.710	3.710	20-05-2022	16-05-2024	Completed
	42	87+450 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed
	43	87+780 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed
	44	88+300 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed
	45	88+625 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed
	46	90+300 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed
	47	91+111 (NE-4) - VME	3.710	3.710	18-05-2022	16-05-2024	Completed
	48	92+425 (NE-4) - VME	3.710	3.710	18-05-2022	16-05-2024	Completed
	49	95+600 (NE-4) - VME	3.710	3.710	18-05-2022	16-05-2024	Completed
	50	96+980 (NE-4) - VME	5.980	5.980	18-05-2022	16-05-2024	Completed
	51	98+317 (NE-4) - VME	3.710	3.710	18-05-2022	16-05-2024	Completed
	52	100+475 (NE-4) - VME	3.710	3.710	18-05-2022	16-05-2024	Completed
	53	102+940 (NE-4) - VME	2.230	2.230	18-05-2022	16-05-2024	Completed
	54	61+320 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	55	52+444 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	56	53+538 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed

21.08.2025

1057

	57	55+850 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	58	56+973 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	59	63+146 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	60	67+473 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	61	71+294 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	62	51+402 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	63	51+994 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	64	53+084 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	65	54+153 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	66	57+338 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	67	58+238 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	68	58+798 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	69	59+660 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	70	61+000 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	71	66+010 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	72	67+225 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	73	69+068 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed
	74	70+854 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed

21.08.2025

1058

	75	73+800 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed	
	76	74+707 (NE-4) - VME	3.000	3.000	23-03-2022	22-03-2024	Completed	
	77	45.495 (NH-60)	1.29	1.29	14-10-2020	30-06-2023	Completed	-
	78	16+770 (NH-965G)	0.358	0.358	12-08-2022	31-12-2022	Completed	-
	79	Ch. 3+730/ Musalgaon/ NH-160	0.3	0.3	29-06-2022	17-08-2022	Completed	COVID-19 & LA Issue
	80	Ch. 4+300/ Musalgaon/ NH-160	0.44	0.44	18-02-2019	17-08-2022	Completed	COVID-19 & LA Issue
	81	Ch. 25+470/ Wavi/ NH-160	0.32	0.32	29-06-2022	17-08-2022	Completed	COVID-19 & LA Issue
	82	Ch. 180+006/ Gurewadi/ NH-60	0.5	0.5	29-06-2022	17-08-2022	Completed	COVID-19 & LA Issue
	83	594+923 (2 Nos.) Kagal Bus Stand NH-48	Part of Contract Agreement	Part of Contract Agreement	26-08-2022	11-01-2025	In progress	Delay due to ROW issues, COS Demands, Encroachments & Poor mobilization by Contractor/Concessionaires
	84	595+600 (2 Nos.) Nidhori Junction NH-48						
	85	596+660 (2 Nos.) Kagal Bus Depot NH-48						
	86	619+500 (2 Nos.) Nagaon Phata NH-48						
	87	629+900 (2 Nos.) Ambap NH-48						
	88	600+100 (2 Nos.) Kanheriwadi NH-48						
	89	644+330 (2 Nos.) Yelurgaon NH-48						
90	654+350 (2 Nos.) Vaghwadi NH-48							
91	605+280 (2 Nos.) KIT College NH-48							
92	607+615 (2 Nos.) Ujlaiwadi NH-48							

21.08.2025

1059

		93	612+060 (2 Nos.) Uchgaon NH-48						
		94	621+300 (2 Nos.) Shirol MIDC NH-48						
		95	623+210 (2 Nos.) Shiye/Jyotiba NH-48						
2021-22	1	Km. 389.000 at Varangaon Bypass on NH-53	17.08	17.08	08.06.2021	20.08.2021	Completed	-	
	2	Km. 419.500 at Nashirabad on NH-53							
	3	Km. 376.833 at Hartale on NH-53							
	4	km 532.050 (Morane) on NH-53	1.78	1.78	29.12.2021	26.02.2022	Completed		
	5	182+366 (Rajapur) NH-66	0.72 cr.	0.72 cr.	06.05.2022 (COS)	05.04.2021	completed	NA	
	6	184+100 (Rajapur) NH-66	1.07 cr.	1.07 cr.	06.05.2022 (COS)	05.04.2021	completed	NA	
	7	Ch. 9+800 (Belati) NH-52	BOT	BOT	26-10-2018	23-04-2021	Completed	COVID-19	
	8	Ch. 57+400 (Zalki) NH-52	BOT	BOT	26-10-2018	23-04-2021	Completed	COVID-19	
	9	Ch. 284+520 (Godsewadi) NH-166	4.19	4.19	15-02-2020	13-02-2021	Completed	COVID-19	
	10	14+940 (NH-965)	0.68	0.68	08-01-2022	31-08-2023	Completed	-	
	11	15+150 (NH-965)	0.68	0.68	08-01-2022	31-08-2023	Completed	-	
	12	62+508 (NH-965)	0.46	0.46	10-05-2022	16-06-2023	Completed	-	
	13	660+500 (2 Nos.) Nerale NH-48	Part of Contract Agreement	Part of Contract Agreement	30-03-2022	15-12-2024	In progress	Delay due to ROW issues, COS Demands, Encroachments & Poor mobilization by	
	14	664+350 (2 Nos.) Yevalewadi NH-48							

21.08.2025

1060

		15	672+170 (2 Nos.) Wathar NH-48					Contractor/Concessionaires
		16	693+500 (2 Nos.) Near Taswadi Plaza NH-48					
		17	697+800 (2 Nos.) Pandharpur junction NH-48					
		18	704+200 (2 Nos.) Indoli phata NH-48					
		19	711+000 (2 Nos.) Jamgaon NH-48					
		20	713+300 (2 Nos.) Jamgaon/Ajit Bus Stop NH-48					
		21	717+340 (2 Nos.) Nagthane/Borgaon NH- 48					
		22	698+800 (2 Nos.) Umbraj NH-48					
	2020 -21	1	1) 172.252/Loni on NH- 53	Separate cost is not available. PUP constructed is the part of HAM Project of Amravati to Nandura Project	27.11.2019	30/11/202 3	Completed	Part of Amravatii to Nandura HAM Project
		2	2) 184.647/ Kurum on NH-53					
		3	3) 202.800/ Hatgaon on NH-53					
		4	4) 212.243/ Anbhora on NH-53					
		5	5) 216.154/ Dalambi on NH-53					
		6	6) 220.345/ Kurankhed on NH-53					
		7	7) 234.277/ Washimba on NH-53					
		8	8) 238.622/ Babulgaon on NH-53					

21.08.2025

1061

	9	9) 242.870/ Shivar on NH-53					
	10	10) 278.890/ Paras on NH-53					
	11	11) 285.100/Kolori on NH-53					
	12	Nadgaon, Approval in process, 6+950, 548A	0.77	0.77	Approval in process	10-05-2021	Completed NA
	13	NH-548D Pimpal Junction to Manjarsumbha at Ch. 126/200 Near Yalamb	0.75	0.68	25.01.2017	17.08.2019	Completed NA
	14	NH-548D Manjarsumbha to Chumbliphata at Ch. 166/200 Near Bangarwadi phata	1.17	0.99	24.01.2017	17.08.2019	Completed NA
	15	162+700 NH-66	3.6	3.49	09.03.2021	23.01.2022	Completed NA
	16	164+880 NH-66	3.6		09.03.2021	23.01.2022	Completed NA
	17	176+280 NH-66	3.6		09.03.2021	23.01.2022	Completed NA
	18	178+200 NH-66	3.6		09.03.2021	23.01.2022	BOX Completed in 2023 Approaches still pending Delay from concessionaire's side.
	19	196+780 NH-66	3.98	4.07	09.03.2021	23.01.2022	Completed NA
	20	172+000 (Oni) NH-66	0.69 cr	0.69 cr	25.09.2020 (COS)	06.07.2020	completed NA
	21	Ch. 104+780 (Hasapur) NH-150E	1.22	1.22	14-12-2018	13-12-2020	Completed COVID-19
	22	Ch. 130+420 (Kumbhari) NH-150E	1.32	1.32	14-12-2018	13-12-2020	Completed COVID-19

21.08.2025

1062

		23	Ch. 136+690 (Mallikarjun Nagar) NH-150E	1.00	1.000	14-12-2018	13-12-2020	Completed	COVID-19
		24	27+250 (NH-965)	0.55	0.55	23-07-2021	31-08-2023	Completed	-
	2019-20	1	OTI (4L of NH-53 passing through Jalgaon City) At Km. 7.040	Scope of CA		11.07.2019	07.03.2021	Completed	
		2	at KM. 357+500(Deurwadi) on NH-361	Under scope of CA			30.06.2023	03.04.2023	NA
		3	at Km. 377+178 (Jawala) on NH-361						
		4	at Km. 394+250 (Arjuna) on NH-361						
		5	Samsapur 149+395 NH 548B	0.323	0.323	21.02.2017	28.01.2019	completed	NA
		6	Design Ch 238+230 NH-66	0.469	0.469	23.10.2018	31.01.2020	completed	NA
		7	215/750 (Talere) NH-66	0.72	0.72	2019	2020	Completed	NA
		8	216/300 (Talere) NH-66	0.72	0.72	2019	2020	Completed	NA
		9	Ch. 400+530/ Maratha Vidya Mandir/ Old NH-3	2.13	2.13	15-02-2017	17-12-2019	Completed	NA
		10	Ch. 428+073/Vilholi/ Old NH-3	1.01	1.01	15-02-2017	17-12-2019	Completed	NA
		11	Ch. 414+872/Panchvati Dental College/ Old NH-3	1.21	1.21	15-02-2017	17-12-2019	Completed	NA
		12	Ch. 419+380/Kamod Nagar/ Old NH-3	1.23	1.23	15-02-2017	17-12-2019	Completed	NA
		13	Ch. 420+450/SBI Chowk/ Old NH-3	1.23	1.23	15-02-2017	17-12-2019	Completed	NA
	2018-19	1	Km 94+350 at Wadner on NH-44.	202.02	202.02	28.07.2016	27.07.2018	Completed	The total project cost of the Wadner- Devadhari section, including the
		2	Km 99+626 at Pipari on NH-44.	202.02	202.02				

21.08.2025

1064

		6	Km. 390.745 at Fulgaon on NH-53						
		7	Km. 399.272 at Fekri on NH-53						
		8	Km. 403.280 at Bhusawal on NH-53						
		9	Km. 409.261 at Sakegaon on NH-53						
		10	Km. 413.460 at Utlas Medical Collage on NH-53						
		11	km 524.800(Dhule) on NH-53,	Separate cost is not available. construction of PUP was in the scope of BOT Concession Agreement.	N.A.	N.A.	Completed by previous Concessionaire M/s. IL&FS. The Concession Agreement was terminated on 02.08.2019	-	
		12	km530.178(Nakane), on NH-53						
		13	km 546.146(Kusumba), on NH-53						
		14	km 591.629(Ghodade), on NH-53						
		15	km 600.923(Dukkarjire), on NH-53						
		16	km 616.969(Sonkhamb), on NH-53						
		17	km 622.362(Maslipada) NH-53						
		18	Ridhhapur CH- 24/850 NH-353J	2.53	2.53	24.01.2017	12.06.2019	Completed.	NA
		19	Ch. 2+500 (Hiparga) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
		20	Ch. 5+895 (Haglur) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
		21	Ch. 10+795 (Ule) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
		22	Ch. 17+900 (Tamalwadi) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues

21.08.2025

1065

		23	Ch. 23+455 (Suratgaon) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
		24	Ch. 34+330 (Sangvi Mardi) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
		25	Ch. 37+835 (Sindfal) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
		26	Ch. 50+560 (Uttamikayapur) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
		27	Ch. 53+480 (Wadgaon Siddeshwar) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
		28	Ch. 56+460 (Terna Collage) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
		29	Ch. 67+675 (Singoli) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
		30	Ch. 67+675 (Singoli) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
		31	Ch. 18+235 (Tamalwadi) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
		32	Ch. 81+174 (Yedshi) NH-52	BOT	BOT	21-01-2015	18-07-2017	Completed	LA & Other issues
2016 -17	1	Km. 428.650 at Jalgaon Bk. on NH-53	Scope of CA		30.03.2017	12.07.2021	Completed	Cashflow Issue (Financial Issues of Concessionaire), COVID-19, etc	
	2	Km. 433.412 at Kanadada Road on NH-53							
	3	Km. 470.370 at Suvkhede Marath on NH-53							
	4	Km. 495.040 at Mandhale on NH-53							
	5	Km. 509.673 at Ajang on NH-53							
	6	Ch. 137+020/ Prgaon on NH-52	Separate cost is not available. PUP construction is part of BOT Project of Yedshi - Aurangabad section of NH-52.	07-01-2015	26-12-2017	Completed	part of BOT (Toll) Project		
	7	Ch. 137+427/Pargaon, on NH-52							

21.08.2025

1066

		8	Ch.168+245/Pali, on NH-52						
		9	Ch. 192+150/ Hirapur, on NH-52						
		10	Ch. 213+815, on NH-52						
		11	Ch. 239+000, on NH-52						
		12	Ch. 264+550/Dabhrul, on NH-52						
		13	Ch. 267+806/Thapti Tanda, on NH-52						
		14	Ch. 269+300/Rajapur, on NH-52						
		15	Ch. 273+220/Adul, on NH-52						
		16	Ch. 284+600/Adgaon on NH-52						
		17	Ch. 143+260 Chausala Bypass, on NH-52						
		18	Ch. 178+536 /Beed Bypass, on NH-52						
		19	Ch. 182+690 /Beed Bypass, on NH-52						
		20	Ch. 185+100/Beed Bypass, on NH-52						
		21	Ch. 207+890/Govindwadi, on NH-52						
		22	Ch. 209+022Georai Bypass on NH-52						
		23	Ch. 248+740/ Pachod Bypass on NH-52						
	2016-17	24	185+315/Manegaon road, NH60	312.96 Cr (Part of BOT project)	312.96 Cr (Part of BOT project)	30.04.2015	29.04.2017	Completed	NA

21.08.2025

1067

		25	194+570/Saradwadi road,NH60	312.96 Cr (Part of BOT project)	312.96 Cr (Part of BOT project)	30.04.2015	29.04.2017	Completed	NA
		26	195+910/Chincholi road,NH60	312.96 Cr (Part of BOT project)	312.96 Cr (Part of BOT project)	30.04.2015	29.04.2017	Completed	NA
		27	199+260/Chincholi road,NH60	312.96 Cr (Part of BOT project)	312.96 Cr (Part of BOT project)	30.04.2015	29.04.2017	Completed	NA
		28	203+630/Chehadi village,NH60	312.96 Cr (Part of BOT project)	312.96 Cr (Part of BOT project)	30.04.2015	29.04.2017	Completed	NA
		29	86+530 NH-66	0.88	0.88	05.01.2015	18.12.2019	Completed	NA
		30	92+640 NH-66	0.88	0.88	05.01.2016	18.12.2019	Completed	NA
		31	107+690 NH-66	0.88	0.88	05.01.2017	18.12.2019	Completed	NA
		32	108+425 NH-66	0.88	0.88	05.01.2017	18.12.2019	Completed	NA
		33	121+808 NH-66	0.64	0.64	11.01.2017	26.11.2019	Completed	NA
		34	126+273 NH-66	0.64	0.64	11.01.2017	26.11.2019	Completed	NA
		35	133+682 NH-66	0.64	0.64	11.01.2017	26.11.2019	Completed	NA
		36	134+798 NH-66	0.64	0.64	11.01.2017	26.11.2019	Completed	NA
		37	204+200 NH-66	0.92	0.91	31.03.2016	31.01.2020	Completed	NA
	2016-17	38	56.371 (NH-60)	BOT	BOT	12-02-2014	31-01-2017	Completed	-
		39	73.102 (NH-60)	BOT	BOT	12-02-2014	31-01-2017	Completed	-
		40	79.374 (NH-60)	BOT	BOT	12-02-2014	31-01-2017	Completed	-

21.08.2025

1068

[illegible]

21.08.2025

1069

Manipur	2024 -25	NIL							
	2023 -24	1	Ch at Km 341.629/ Thoubal & NH-102	Rs.2.83	Rs. 2.83	01.06.2020	31.05.202 3	Completed	N/A
	2022 -23								
	2021 -22								
	2020 -21	NIL							
	2019 -20								
	2018 -19								
	2017 -18								

21.08.2025

1070

		Meghalaya	NIL
	2016 -17		
	2015 -16		
	2024 -25		
	2023 -24		
	2022 -23		
	2021 -22		
	2020 -21		

21.08.2025

1071

	2019-20								
	2018-19								
	2017-18	1	Umsning Bypass at ch. 51+040	2.99	2.99	10-11-2017	30-08-2019	Completed	NA
	2016-17	NIL							
	2015-16								
Mizoram	2024-25	NIL							
	2023-24								

21.08.2025

1072

	2022 -23
	2021 -22
	2020 -21
	2019 -20
	2018 -19
	2017 -18
	2016 -17

21.08.2025

1073

	2015 -16	NIL
Nagaland	2024 -25	
	2023 -24	
	2022 -23	
	2021 -22	
	2020 -21	
	2019 -20	
	2018 -19	

	2017-18							
	2016-17							
	2015-16							
Odisha	2024-25	1	Km. 138+645 on NH-16	No separate funds have been utilized for PUP. However, the funds incurred towards the entire respective projects which includes PUP	20.03.2019	31.05.2025	Completed	Structure completed and traffic plying. However, completion certificate yet to be issued to the Concessionaire as the others work of the project is in progress.
		2	Km. 142+035 on NH-16		20.03.2019	31.05.2025	Completed	
		3	Km. 148+300 on NH-16		20.03.2019	31.05.2025	Completed	
		4	Km. 151+500 on NH-16		20.03.2019	31.05.2025	Completed	
		5	Km. 162+900 on NH-16		20.03.2019	31.05.2025	Completed	
		6	Km. 165+495 on NH-16		20.03.2019	31.05.2025	Completed	
		7	Km. 171+492 on NH-16		20.03.2019	31.05.2025	Completed	
		8	Km. 174+250 on NH-16		20.03.2019	31.05.2025	Completed	
		9	Km. 179+560 on NH-16		20.03.2019	31.05.2025	Completed	

21.08.2025

1075

		10	Km. 196+620 on NH-16			20.03.2019	31.05.2025	Completed	
		11	Km. 188+820 on NH-16			20.03.2019	31.05.2025	Completed	
		12	ch. 130+250	0.21	Nil	25.10.2024	08.04.2025	Completed	COS
		13	ch. 132+200	0.36	Nil	25.10.2024	08.04.2025	Completed	COS
		14	ch. 143+585	0.36	Nil	25.10.2024	08.04.2025	Completed	COS
		15	At Km.148.680 of NH-55	29.36	29.36	03.03.2017	29.08.2019	Completed	NA
		16	At Km.149.485 of NH-55			03.03.2017	29.08.2019	Completed	NA
		17	At Km.152.590 of NH-55			03.03.2017	29.08.2019	Completed	NA
		18	At Km.257.920 of NH-55			03.03.2017	29.08.2019	Completed	NA
	2023-24	NIL							
	2022-23	1	Kataka Sahara (359+670)	2.8	2.8	02-01-2023	05-04-2023	Completed	No delay beyond the approved Extension of Time
		2	Janla (402+770)	0.92	0.92	09-11-2022	17-02-2023	Completed	
		3	Km. 63+825 on NH-16	No separate funds have been utilized for PUP. However, the funds incurred towards the entire respective projects which includes PUP		16-12-2018	19-02-2023	Completed	
		4	Km. 72+85 on NH-16			16-12-2018	19-02-2023	Completed	
		5	Km. 73+14 on NH-16			16-12-2018	19-02-2023	Completed	
		6	Km. 74+12 on NH-16			16-12-2018	19-02-2023	Completed	
		7	Km.75+249 on NH-16			16-12-2018	19-02-2023	Completed	
		8	Km. 76+42 on NH-16			16-12-2018	19-02-2023	Completed	

21.08.2025

1076

	9	Km.80+931 on NH-16	16-12-2018	19-02-2023	Completed
	10	Km. 84+348 on NH-16	16-12-2018	19-02-2023	Completed
	11	Km. 85+79 on NH-16	16-12-2018	19-02-2023	Completed
	12	Km. 86+800 on NH-16	16-12-2018	19-02-2023	Completed
	13	Km. 87+766 on NH-16	16-12-2018	19-02-2023	Completed
	14	Km. 92+457 on NH-16	16-12-2018	19-02-2023	Completed
	15	Km. 94+555 on NH-16	16-12-2018	19-02-2023	Completed
	16	Km. 97+838 on NH-16	16-12-2018	19-02-2023	Completed
	17	Km. 99+520 on NH-16	16-12-2018	19-02-2023	Completed
	18	Km. 106+757 on NH-16	16-12-2018	19-02-2023	Completed
	19	Km. 107+266 on NH-16	16-12-2018	19-02-2023	Completed
	20	Km. 109+935 on NH-16	16-12-2018	19-02-2023	Completed
	21	Km. 115+595 on NH-16	16-12-2018	19-02-2023	Completed
	22	Km. 116+578 on NH-16	16-12-2018	19-02-2023	Completed
	23	Km. 118+136 on NH-16	16-12-2018	19-02-2023	Completed
	24	Km. 122+071 on NH-16	16-12-2018	19-02-2023	Completed
	25	Km. 125+665 on NH-16	16-12-2018	19-02-2023	Completed
	26	Km. 135+220 on NH-16	16-12-2018	19-02-2023	Completed

21.08.2025

1077

	2021 -22	1	Km.289+100 on NH-49	No separate funds have been utilized for PUP. However, the funds incurred towards the entire respective projects which includes PUP		21-10-2017	10-12-2022	Completed	No delay beyond the approved Extension of Time
		2	Km 295+730 on NH-49			21-10-2017	10-12-2022	Completed	
		3	Km 295+470 on NH-49			21-10-2017	10-12-2022	Completed	
		4	Km 287+350 on NH-49			21-10-2017	10-12-2022	Completed	
		5	Km 226+840 on NH-49			21-10-2017	10-12-2022	Completed	
	2020 -21	1	150+578 Chumukedima	9.74	9.74	12.01.2016	04.09.2020	Completed	NA
		2	Km.30+340 on NH-18	No separate funds have been utilized for PUP. However, the funds incurred towards the entire respective projects which includes PUP		01-06-2020	31-10-2022	Completed	No delay beyond the approved Extension of Time
		3	Km.34+225 on NH-18			01-06-2020	31-10-2022	Completed	
		4	at 253+550 on NH-143						
	2019 -20	1	at 240+097 on NH-520	No separate funds have been sanctioned for PUPs. However, The funds incurred towards the entire respective projects which includes PUP also.				Completed	
		2	at 241+385 on NH-520					completed	
		3	at 248+531 on NH-520					completed	
	2018 -19	NIL							
	2017 -18	1	5+665 on NH-20	No separate funds have been sanctioned for PUPs. However, The funds incurred towards the entire respective projects which includes PUP also				Completed	
		2	9+630 on NH-20					Completed	
		3	15+838 on NH-20					Completed	
		4	22+705 on NH-20					Completed	
		5	24+505 on NH-20					Completed	
		6	28+400 on NH-20					Completed	
		7	37+187 on NH-20					Completed	
		8	38+800 on NH-20					Completed	
		9	40+838 on NH-20					Completed	
		10	42+351 on NH-20					Completed	
		11	51+512 on NH-20					Completed	

21.08.2025

1078

		12	75+360 on NH-20					Completed	
		13	82+104 on NH-20					Completed	
		14	94+254 on NH-20					Completed	
		15	109+676 on NH-20					Completed	
		16	114+576 on NH-20					Completed	
		17	118+272 on NH-20					Completed	
		18	120+680 on NH-20					Completed	
		19	126+981 on NH-20					Completed	
		20	127+632 on NH-20					Completed	
		21	136+518 on NH-20					Completed	
		22	142+651 on NH-20					Completed	
		23	149+792 on NH-20					Completed	
		24	156+099 on NH-20					Completed	
		25	164+267 on NH-20					Completed	
	2016-17	NIL							-
	2015-16	NIL							-
Punjab	2024-25	Nil							
	2023-24	1	11.339Km of NH-26	1.074	0.778	17.08.2024	31.03.2025	Completed	NA
	2022-23	1	6L flyover at existing km 430.625 near Tangra town and 6L VUP at existing km 435.170 near Mallian town inc. construction of new service road at location of flyover & VUP for blackspot rectification of NH-03	0.28	0.28	09-03-2023	08-07-2023	Completed	-

21.08.2025

1079

	2	6L flyover at existing km 430.625 near Tangra town and 6L VUP at existing km 435.170 near Mallian town inc. construction of new service road at location of flyover & VUP for blackspot rectification of NH-03	0.41	0.41	10-03-2023	08-07-2023	Completed	-
2021-22	1	Salabatpura - Phul section of NH-254 from design Km 56+240 to Km 70+500 i	7.18	7.18	06.02.2019	12.02.2022	Completed	NA
2020-21	2	Km 81.388 in Bughipura Bypass NH 703	1.79 crores	1.79 crores	02.11.2015	27.12.2020	completed	NA
2019-20	3	Km 95.514 in Badhni Kalan Bypass on NH 703	1.84 crores	1.84 crores	02.11.2015	27.12.2020	completed	NA
2018-19								
2017-18								
2016-17	1	4 - Lane (Partial Access Controlled) Laddowal Bypass from km 0.00 to km 17.041 Linking NH - 95 with NH - 1 via Laddowal seed farm at Ludhiana in the state of Punjab on Hybrid Annuity Mode at km 11+621	2.09	2.09	18-05-2016	17-04-2018	Completed	

21.08.2025

1080

		2	4 - Lane (Partial Access Controlled) Laddowal Bypass from km 0.00 to km 17.041 Linking NH - 95 with NH - 1 via Laddowal seed farm at Ludhiana in the state of Punjab on Hybrid Annuity Mode at km 9+640	2.09	2.09	18-05-2016	22-12-2018	Completed	
	2015-16	NIL							
Rajasthan	2024-25	1	0+900/Sadhuwali/NH-911	PUP included as part of the NH development project. Therefore, no separate funds were utilized for the same, approx. cost is Rs. 0.85 Cr.	PUP included as part of the NH development project. Therefore, no separate funds were utilized for the same, approx. cost is Rs. 0.85 Cr.	17-09-2021 (SFC Approval from MoRTH)	08-06-2024	Completed	NA
		2	121+330, NH-68 (Tanot-Jaisalmer section)	0.67	0.67	26-04-2024	20-05-2025	Completed	-
	2023-24	1	0+500/Sadhuwali/NH-911	PUP included as part of the NH development project. Therefore, no separate funds were utilized for the same, approx. cost is Rs 1.17	PUP included as part of the NH development project. Therefore, no separate funds were utilized for the same,	17/09/2021 (SFC Approval from MoRTH)	08-06-2024	Completed	NA

21.08.2025

1081

					approx. cost is Rs 1.17				
2022 -23	1	00+327 (Kaya NH-48 Udaipur Bypass)	No separate cost allocated. Part of HAM Project	NA	06-06-2017	01-11- 2019	Completed	NA	
	2	00+365 (Kaya NH-48 Udaipur Bypass)		NA	06-06-2017	01-11- 2019	Completed	NA	
2021 -22	1	NH-52 Km.345+017 Jharapatan	Included in Project cost, No separate cost for PUP	Included in Project cost, No separate cost for PUP	02-08-2017	11-19- 2020 Extension of time approved upto 31 May 2022	Completed	Delay in handing over of encumbrances free ROW and unprecedent rain, CoVID-19.	
	2	NH-52 Km.342+247 Haripura							
	3	Ch. 172+550 Delhi Vadodara Expressway NE-4 Pkg- 06	0.99	0.99	30-11-2018	10-03- 2022	Completed	NA	
	4	Ch. 195+000 Delhi Vadodara Expressway NE-4 Pkg- 07	0.99	0.99	30-11-2018	30-06- 2022	Completed	NA	
	5	Ch. 220+050 Delhi Vadodara Expressway NE-4 Pkg- 08	0.99	0.99	30-11-2018	06-02- 2023	Completed	NA	
	6	Ch. 274+000 Delhi Vadodara Expressway NE-4 Pkg.09	0.99	0.99	30-11-2018	17-12- 2022	Completed	N.A	

21.08.2025

1082

		7	1 No. PUP at Fatehpur City on NH-11 (Sikar-Bikaner Road) Km 396.880	5.16	1.76	27-03-2020	20.06.2023	Completed	NA
		8	Bamanwali Village (Ch: 45+391) under Bikaner-Suratgarh Road NH-62	0.12	0.12	Approved under COS to DBFOT Concessionaire.	08.06.2023	Completed	NA
		9	4 Nos PUP at NH-11 (Fatehpur-mandawa-Jhunjhunu Road) Ch. 12.315, 29.925, 33.905 & 40.050	16.38	14.19	26-10-2017	05.02.2021	completed	NA
		10	NH-11 (Sikar-Bikaner PPP Porejct) Ch. 375.300	BOT (Sikar-Bikaner Highway length 237.578 km) Project cost Rs. 650.84 Cr.	-	2013	05.04.2018	Completed	NA
		11	Km 81 NH 58 (Beawar Gomti Section)	0.65	0.65	17.03.2023	11.06.2025	Completed	NA
		12	16+647 (Savina (Nela), NH-48)	No separate cost allocated. Part of HAM Project	NA	06-06-2017	01-11-2019	Completed	NA
	2020-21	1	NH-52 Km.323+387 Suket	Included in Project cost, No separate cost for PUP	Included in Project cost, No separate cost for PUP	02-08-2017	11-19-2020 Extension of time approved upto 31 May 2022	Completed	Delay in handing over of encumbrances free ROW and unprecedent rain, CoVID-19.
		2	NH-52 Km.329+371 Basya Heri						
		3	104.880	No separate cost allocated. Part of BOT Project	NA	09-12-2016	01-08-2021	Completed	NA
		4	107.406		NA	09-12-2016	01-08-2021	Completed	NA

21.08.2025

1083

		5	410.500	No separate cost allocated. Part of BOT Project	NA	09-12-2016	01-05-2021	Completed	NA
	2019-20	1	Beawar-Pali-Pindwara project NH-14 1 Nos. Of PUP at Ch. 90+753	7.39	7.39	28-12-2019	Already Completed	Completed	
		2	91.825	10.62	10.62	01-12-2019	01-08-2021	Completed	NA
		3	94.075	Not separate cost allocated. Part of BOT Project	NA	09-12-2016	01-08-2021	Completed	NA
		4	102.830		NA	09-12-2016	01-08-2021	Completed	NA
		5	110.260		NA	09-12-2016	01-08-2021	Completed	NA
		6	116.808		NA	09-12-2016	01-08-2021	Completed	NA
		7	165.730		NA	09-12-2016	01-08-2021	Completed	NA
		8	168.250		NA	09-12-2016	01-08-2021	Completed	NA
		9	176.164		NA	09-12-2016	01-08-2021	Completed	NA
		10	179.734		NA	09-12-2016	01-08-2021	Completed	NA
		11	392.130	Not separate cost allocated. Part of BOT Project	NA	09-12-2016	01-05-2021	Completed	NA
		12	432.865		NA	09-12-2016	01-05-2021	Completed	NA
		13	358.262		NA	09-12-2016	01-05-2021	Completed	NA
		14	334.816		NA	09-12-2016	01-05-2021	Completed	NA
		15	355.940		NA	09-12-2016	01-05-2021	Completed	NA
		16	373.000		NA	09-12-2016	01-05-2021	Completed	NA

21.08.2025

1084

		17	435.130		NA	09-12-2016	01-05-2021	Completed	NA
		18	438.744		NA	09-12-2016	01-05-2021	Completed	NA
		19	416.535		NA	09-12-2016	01-05-2021	Completed	NA
		20	293+978	Not separate cost allocated. Part of BOT Project	NA	11-11-2016	01-04-2021	Completed	NA
		21	296+980		NA	11-11-2016	01-04-2021	Completed	NA
		22	297+650		NA	11-11-2016	01-04-2021	Completed	NA
		23	298+574		NA	11-11-2016	01-04-2021	Completed	NA
		24	300+020		NA	11-11-2016	01-04-2021	Completed	NA
		25	302+360		NA	11-11-2016	01-04-2021	Completed	NA
		26	303+809		NA	11-11-2016	01-04-2021	Completed	NA
		27	00+141	Not separate cost allocated. Part of HAM Project	NA	06-06-2017	01-11-2019	Completed	NA
		28	00+160		NA	06-06-2017	01-11-2019	Completed	NA
		29	01+229		NA	06-06-2017	01-11-2019	Completed	NA
		30	03+249		NA	06-06-2017	01-11-2019	Completed	NA
		31	04+980		NA	06-06-2017	01-11-2019	Completed	NA
		32	05+110		NA	06-06-2017	01-11-2019	Completed	NA
		33	05+432		NA	06-06-2017	01-11-2019	Completed	NA
		34	05+612		NA	06-06-2017	01-11-2019	Completed	NA

21.08.2025

1085

		35	06+862		NA	06-06-2017	01-11-2019	Completed	NA
		36	07+439		NA	06-06-2017	01-11-2019	Completed	NA
		37	13+867		NA	06-06-2017	01-11-2019	Completed	NA
		38	21+760		NA	06-06-2017	01-11-2019	Completed	NA
		39	02+305		NA	06-06-2017	01-11-2019	Completed	NA
		40	04+114		NA	06-06-2017	01-11-2019	Completed	NA
		41	10+556		NA	06-06-2017	01-11-2019	Completed	NA
		42	11+622		NA	06-06-2017	01-11-2019	Completed	NA
	2018-19	1	Ch. 0+079 Manoharpur, NH-148	2.51	2.51	28-07-2016	19-10-2018	Completed	NA
		2	Ch. 0+166 Manoharpur, NH-148						
		3	154.758	Not separate cost allocated. Part of BOT Project	NA	09-12-2016	01-08-2021	Completed	NA
		4	127.459		NA	09-12-2016	01-08-2021	Completed	NA
		5	130.131		NA	09-12-2016	01-08-2021	Completed	NA
		6	99.410		NA	09-12-2016	01-08-2021	Completed	NA
		7	118.960		NA	09-12-2016	01-08-2021	Completed	NA
		8	123.696		NA	09-12-2016	01-08-2021	Completed	NA
		9	158.628		NA	09-12-2016	01-08-2021	Completed	NA
		10	160.987		NA	09-12-2016	01-08-2021	Completed	NA

21.08.2025

1086

	11	333.800	Not separate cost allocated. Part of BOT Project	NA	09-12-2016	01-05-2021	Completed	NA
	12	368.125		NA	09-12-2016	01-05-2021	Completed	NA
	13	378.120		NA	09-12-2016	01-05-2021	Completed	NA
	14	413.845		NA	09-12-2016	01-05-2021	Completed	NA
	15	415.045		NA	09-12-2016	01-05-2021	Completed	NA
	16	338.775		NA	09-12-2016	01-05-2021	Completed	NA
	17	370.875		NA	09-12-2016	01-05-2021	Completed	NA
	18	342.442		NA	09-12-2016	01-05-2021	Completed	NA
	19	362.515		NA	09-12-2016	01-05-2021	Completed	NA
	20	374.568		NA	09-12-2016	01-05-2021	Completed	NA
	21	388.980		NA	09-12-2016	01-05-2021	Completed	NA
	22	402.535		NA	09-12-2016	01-05-2021	Completed	NA
	23	345.767		NA	09-12-2016	01-05-2021	Completed	NA
	24	364.580		NA	09-12-2016	01-05-2021	Completed	NA
	25	336.750		NA	09-12-2016	01-05-2021	Completed	NA
	26	348.135		NA	09-12-2016	01-05-2021	Completed	NA
	27	430.675		NA	09-12-2016	01-05-2021	Completed	NA
	28	351.744		NA	09-12-2016	01-05-2021	Completed	NA

21.08.2025

1087

		29	411.935		NA	09-12-2016	01-05-2021	Completed	NA
		30	386.625		NA	09-12-2016	01-05-2021	Completed	NA
		31	405.915		NA	09-12-2016	01-05-2021	Completed	NA
		32	217+670	Not separate cost allocated. Part of BOT Project	NA	11-11-2016	01-04-2021	Completed	NA
		33	221+260		NA	11-11-2016	01-04-2021	Completed	NA
		34	227+670		NA	11-11-2016	01-04-2021	Completed	NA
		35	236+621		NA	11-11-2016	01-04-2021	Completed	NA
		36	239+223		NA	11-11-2016	01-04-2021	Completed	NA
		37	241+570		NA	11-11-2016	01-04-2021	Completed	NA
		38	245+160		NA	11-11-2016	01-04-2021	Completed	NA
		39	250+065		NA	11-11-2016	01-04-2021	Completed	NA
		40	255+221		NA	11-11-2016	01-04-2021	Completed	NA
		41	260+443		NA	11-11-2016	01-04-2021	Completed	NA
		42	267+555		NA	11-11-2016	01-04-2021	Completed	NA
		43	270+587		NA	11-11-2016	01-04-2021	Completed	NA
		44	279+765		NA	11-11-2016	01-04-2021	Completed	NA
		45	281+870		NA	11-11-2016	01-04-2021	Completed	NA
	2017-18	1	Jodhpur-Pachpadra Section of NH-25	0.23	0.23	24-01-2018	Already Completed	Completed	

21.08.2025

1089

		19	NH-52 Km 169+904 Teekad	Included in Project cost, No separate cost for PUP	BOT Project	05-01-2011	03-07- 2013	Completed	Delay in Handing over of Army land and forest clearance.
		20	NH-52 Km 173+984 Basni						
		21	NH-52 Km 225+594 Barundhan						
		22	NH-52 Km 229+214 Aktasa						
		23	NH-52 Km 247+594 Shambhupura						
		24	184+870	Not separate cost allocated. Part of BOT Project	NA	18-04-2012	01-12- 2015	Completed	NA
		25	193+755		NA		01-12- 2015	Completed	NA
		26	194+347		NA		01-12- 2015	Completed	NA
		27	199+950		NA		01-12- 2015	Completed	NA
		28	204+100		NA		01-12- 2015	Completed	NA
		29	235+730		NA		01-12- 2015	Completed	NA
		30	239+319		NA		01-06- 2016	Completed	NA
		31	2.989		NA		01-06- 2016	Completed	NA
		32	3.190		NA		01-06- 2016	Completed	NA
		33	20.209		NA		01-06- 2016	Completed	NA
		34	20.658		NA		01-06- 2016	Completed	NA
		35	20.948		NA		01-06- 2016	Completed	NA
		36	27.358		NA		01-06- 2016	Completed	NA

21.08.2025

1090

		37	49.452		NA		01-06-2016	Completed	NA
		38	52.845		NA		01-06-2016	Completed	NA
		39	67.932		NA		01-06-2016	Completed	NA
		40	83.705		NA		01-06-2016	Completed	NA
Sikkim	2024-25	NIL							
	2023-24								
	2022-23								
	2021-22								
	2020-21								
	2019-20								
	2018-19								
	2017-18								
	2016-17								
	2015-16								

21.08.2025

1091

Tamil Nadu	2024 -25	1	NH -38,338 & 383 Km 0+985/ Koothappanpatti	0.32	0.32	11-06-2024	01-10-2024	Completed	-
		2	NH -38,338 & 383 Km 4+840/ Thaniyamangalam	0.32	0.32	11-06-2024	01-10-2024	Completed	-
		3	NH - 744A Km 16+503/ Pannaikudi	1.33	1.33	21-09-2023	31-07-2024	Completed	-
		4	NH - 744A Km 19+780/ Manthikulam	3.61	3.61	18-11-2023	31-07-2024	Completed	-
		5	NH - 44 Km 415+027/ Thanichiyam	3.17	3.17	02-08-2024	31-05-2025	Completed	-
		6	NH - 744 Km 36+720 / S.Ammapatti	0.35	0.35	07-12-2024	30-04-2025	Completed	-
		7	NH - 744 Km 69+530 / S.Ramalingapuram	0.18	0.18	07-12-2024	15-01-2025	Completed	-
		8	NH - 36 Km 86+680/ Karunagaranallur village	0.35	0.35	08-04-2024	14-07-2024	Completed	-
		9	NH - 36 Km 111+550/ Pattam Village	1.28	1.28	30-01-2025	02-03-2025	Completed	-
		10	Km 2+500 / Pooncherry / NH-332A	5.19	0.00	24-09-2024	10.05.2024	In-Progress	Hindrances due to land acquisition, borrow earth issues due to procedural delays, insufficient resources of Concessionaire, etc.
		11	Km 3+989 / Pooncherry / NH-332A	0.82	0.58	24-09-2024	10.05.2024	In-Progress	
		12	Km 6+900 / Kadambadi / NH-332A	5.83	4.20	24-09-2024	10.05.2024	In-Progress	
		13	Km 11+500 / Kunnathur / NH-332A	10.96	0.89	24-09-2024	10.05.2024	In-Progress	

21.08.2025

1092

		14	Km 14+200 / Neikuppi / NH-332A	4.76	0.96	24-09-2024	10.05.2024	In-Progress	
		15	Km 14+600 / Neikuppi / NH-332A	11.55	0.54	24-09-2024	10.05.2024	In-Progress	
		16	Km 17+400 / Puthupattinam / NH-332A	7.04	1.52	24-09-2024	10.05.2024	In-Progress	
		17	Km 18+734 / Vayaloor / NH-332A	8.73	2.68	24-09-2024	10.05.2024	In-Progress	
		18	Km 22+977 / Kadaloor / NH-332A	2.29	0.48	24-09-2024	10.05.2024	In-Progress	
		19	Km 23+560 / Koovathur / NH-332A	3.44	0.78	24-09-2024	10.05.2024	In-Progress	
		20	Km 25+525 / Koovathur / NH-332A	7.23	3.99	24-09-2024	10.05.2024	In-Progress	
		21	Km 66+030 / Pukkathurai / NH-32	16.13	1.13	29.07.2024	07.10.2025	In- progress	Encroachments, Shifting of Underground Utilities, WRD tank bund hindrances
		22	Km 68+920 / Padalam X Road / NH-32	16.08	1.04	29.07.2024	07.10.2025	In- progress	
		23	Km 81+450 / (Mathurathagam / NH-32	9.05	0.00	29.07.2024	07.10.2025	In progress	
		24	Km 119+950 / Tindivanam / NH-32	20.95	2.36	29.07.2024	07.10.2025	In- progress	
		25	Km.102+390 / Velakudi / NH-32	0.28	0.28	21.05.2024	09.12.2024	Completed	-
		26	Km 06+100 / Namamalai Junction / NH-79	29.65	-	05.02.2025	23.04.2026	In-Progress	
		27	Km 93+613 / Indhili Junction / NH-79		-	05.02.2025	23.04.2026	In-Progress	
		28	Km 55+240 / (Sevvapet Village)/ NH716	2.17	1.96	25.10.2024	31.08.2025	Completed	
		29	Km 169+450/(Mahimandalam) / NE-7	4.60	4.15	12.11.2024	31.05.2025	Completed	

21.08.2025

1093

	30	Km 176+920 (Melpadi) / NE-7	2.72	1.77	12.11.2024	31.05.2025	Completed	
	31	Km 176+950 (Melpadi) / NE-7	1.55	1.14	12.11.2024	31.05.2025	Completed	
	32	Km 178+544 (Melpadi) / NE-7	1.18	1.10	12.11.2024	31.05.2025	Completed	
	33	(i) Km 270+560 / Maravapalayam Bus Stop / NH-544 (ii) Km 276+200 / Anichampalayam Privu / NH-544 (iii) Km 271+820 / Taluk Office Padamudipalayam / NH-544	52.50	17.00	29.01.2025	25.02.2026	In progress	Due to non availability of earth and Contractors own issue.
	34	Km 39+300/Sriperumbudur East Bypass /NH-48	Form part of 6-laning project	-	07.06.2024	27.10.2026	In progress	
	35	Km 57+315 /Pillaichatram /NH-48			07.06.2024	27.10.2026	In progress	
	36	Km 65+610/Rajakulam Junction /NH-48			07.06.2024	27.10.2026	In progress	
	37	39+083 /Sriperumbudur West bye pass /NH-48			07.06.2024	27.10.2026	In progress	
	38	Km 41+200/Sriperumbudur /NH-48			07.06.2024	27.10.2026	In progress	
	39	Km 68+538/Meenatchi Hospital Junction /NH-48			07.06.2024	27.10.2026	In progress	
	40	Km 66+630/Ennathur Jn /NH-48			07.06.2024	27.10.2026	In progress	
	41	Km 69+340/Karapettai RTO Offie /NH-48			07.06.2024	27.10.2026	In progress	

21.08.2025

1094

		42	Km 45+215/Mambakkam /NH-48			07.06.2024	27.10.202 6	In progress	
		43	Km 46+868/Mambakkam /NH-48			07.06.2024	27.10.202 6	In progress	
		44	Km 48+380/Thirumangalam East bye pass /NH-48			07.06.2024	27.10.202 6	In progress	
		45	Km 60+520/Chinnaiyan chatram Jn /NH-48			07.06.2024	27.10.202 6	In progress	
		46	Km 52+456/Santhavellore jn /NH-48			07.06.2024	27.10.202 6	In progress	
		47	Km 55+447/Hotel Milestone /NH-48			07.06.2024	27.10.202 6	In progress	
		48	Km 63+436/Rajakulam Junction /NH-48			07.06.2024	27.10.202 6	In progress	
		49	Km 70+200/Ponnerikarai Junction /NH-48			07.06.2024	27.10.202 6	In progress	
	2023 -24	1	Km.80+525 at Venkili / NH-48	26.21	25.9	13.07.2023	20.10.202 4	Completed	
		2	Km.72+060 at Samalpallam / NH-44	18.1	17.4	18.08.2023	25.06.202 4	Completed	
		3	Km 27+819 / Irumbuliyur / NH-32	9.24	9.24	14.12.2023	13.12.202 4	Completed	-
		4	Km 27+990 / Irumbuliyur / NH-32	2.77	1.7	14.12.2023	13.12.202 4	In- progress	Traffic diversion, site constraints in pushing activity.
		5	Km.95+190 at Vettuvanam / NH-48	51.77	26.51	03-01-2024	05-05- 2025	In- progress	
		6	Km.100+890 at Kandhaneri / NH-48					In- progress	
		7	Km.08+600 at Orrappam / NH-48	36.55	15.6	17-01-2024	06-05- 2025	In- progress	

21.08.2025

1095

		8	Km.09+850 at Kandhikuppam / NH-48				In- progress	
		9	Km.130+200 at Poottuthakku / NH-48	16.59	9.2	24-05-2023	11-09- 2024	In- progress
		10	Km 94.460 (Intersection with NH-44@km 140.100)	Form part of 4- laning project	-	30-06-2023	30/03.202 4	Completed
		11	Km 71+530 Palacode- Kesarkuli dam Road / NH-844	1.96	1.86	30-06-2023	30/03.202 4	Completed
		12	Km 72+450 P.Gollahall Road / NH-844	6.51	6.5	30-06-2023	30/03.202 4	Completed
		13	Km 75+470 at Eranahalli / NH-844	4.6	4.46	30-06-2023	30/03.202 4	Completed
		14	Km 76+275 Krishnankottai / NH-844	2.11	2.1	30-06-2023	30/03.202 4	Completed
		15	Km 80+240 Somanahalli Village / NH-844	0.93	0.92	30-06-2023	30/03.202 4	Completed
		16	Km 89+850, Posaripatti Village / NH-844	2.48	2.47	30-06-2023	30/03.202 4	Completed
		17	Km 91+120, Sogathur Village / NH-844	0.791	0.79	30-06-2023	30/03.202 4	Completed
		18	Km 106+010 / Thenkadapathangal / NH-48	6.37	6.14	29.06.2023	31.12.202 3	Completed
		19	Km 177+887 / Pannapatty Junction / NH-44	16.82	16.81	08.06.2023	20.09.202 4	Completed
		20	Km 288+450 / Manmangalam Village / NH-44	15.00	14.50	24.01.2024	18.02.202 5	Completed

21.08.2025

1096

		21	(i) Km 26+160 / Vaigundam near Saravana Bhavan / NH- 544 (ii) Km 51+000 / Vallaiyakaranur Bus stop / NH-544 (iii) Km 53+390 / Katheri Pirivu / NH -544 (iv) Km 25+950 / Vaigundam / NH-544 (v) Km 4+886 / Uthamasolapuram / NH- 544	106.65	104.44	18.08.2023	12.03.202 5	Completed	-
		22	(i) Km 64+920 / SS Punjabi Junction / NH- 544 (ii) Km 78+379 / Kanchikovil / NH-544 (iii) Km 80+684 / Thudupathi / NH-544 (iv) Km 64+513 / SS Punjabi Junction / NH- 544	61.30	34.63	21.02.2024	16.10.202 5	In progress	Due to non availability of earth and Contractors own issue.
		23	(i) Km 197+560 / Mamangam Police Signal / NH-44 (ii) Km 214+100 / Santhiyur Pirivu / NH-44 (iii) Km 216+130 / Mallur Pirivu / NH-44 (iv) Km 197+840 / Vennagudi Muniyappan Kovil / NH-44 (v) Km 213+800 / Sanithur Vedha Vikas School / NH-44	73.50	50.00	22.11.2023	24.12.202 5	In progress	Due to non availability of earth and Contractors' mobilization issue.

21.08.2025

1097

		24	NH -183 Km 67+380/ Pushpathur	0.46	0.46	12-09-2023	27-01-2024	Completed	-
		25	Nh -36 Km 80+300/ Cholatharam village	0.29	0.27	28-07-2023	31-12-2024	Completed	-
		26	NH - 36 Km 95+200/ Kundaveli (east) village	0.28	0.26	28-07-2023	14-10-2023	Completed	-
		27	NH - 36 95+700/ Kundaveli (east) village	0.27	0.25	28-07-2023	28-02-2024	Completed	-
		28	NH - 36 98+650/ Muthuservamadam village	0.32	0.32	07-09-2023	16-10-2023	Completed	-
		29	NH - 36 106+890/ Anaikarai	1.60	1.42	28-07-2023	30-10-2023	Completed	-
		30	NH - 36 147+448/ Ponmanmeinthanallur	0.42	0.40	28-07-2023	11-12-2023	Completed	-
		31	NH - 36 131+766/ Baburajapuram village	0.65	0.64	28-07-2023	11-12-2023	Completed	-
		32	Km 0+000 / Kandamanadi / NH-332	0.62	0.62	29.09.2023	04.04.2024	Completed	-
		33	Km.25+839 / Kandamangalam / NH-332	2.06	2.06	06.02.2024	04.04.2024	Completed	-
		34	Km. 64+750 / Samiyarkinaru / NH-79	15.82	15.78	12.04.2023	06.06.2024	Completed	-
		35	Km. 66+165 / Sarvoy Junction / NH-79	33.05	33.02	12.04.2023	06.06.2024	Completed	-
		36	Km. 67+070 / infront of Tagore School / NH-79				06.06.2024	Completed	

21.08.2025

1098

	37	Km. 120+500 / Sembimadevi / NH-79	18.4	17.01	28.06.2023	27.08.202 4	Completed	-
	38	Km. 126+700 / Elavansurkottai / NH-79	52.59	25.24	27.06.2023	27.08.202 4	Completed	-
	39	Km. 110+000 / Prithivimangalam / NH- 79					In-Progress	Land Constraints, Heavy Rainfall, Crusher owners Association & Highways Contractors Association Strike
	40	Km. 27+450 / Muthampatti / NH-79					In-Progress	
	41	Km. 32+450 / Mathur Junction / NH-79	21.15	12.6	28.06.2023	27.08.202 4	In-Progress	
	42	Km. 48+640 / Selliampalayam / NH- 79	22.02	14.31	30.06.2023	27.08.202 4	In-Progress	
	43	Km. 7+200 / Udayapatti / NH-79	58.09	10.45	18.10.2023	15.01.202 5	In-Progress	
	44	Km. 13+320 / Ramalingapuram / NH- 79				15.01.202 5	In-Progress	
	45	Km 181+760 / Thagarakuppam / NE-7	0.91	0.9	29-12-2023	14-07- 2024	Completed	
	46	Km 182+813 / Thagarakuppam / NE-7	1.77	1.75	29-12-2023	14-07- 2024	Completed	
	47	Km 184+995 / Sengalanattam / NE-7	0.91	0.9	29-12-2023	14-07- 2024	Completed	
	48	Km 207+730 / Mahendravadi / NE-7	1.14	0.98	12-10-2023	31-03- 2025	In-Progress	Financial constraints of Concessionaire
	49	Km 224+222/Govindavadi / NE-7	2.44	1.22	12-10-2023	31-03- 2025	In-Progress	
	50	(i) Km 151+140 / Kumbakonam Junction / NH-132 (ii) Km 151+940 / Pappanapattu Bus Stop / NH-132	25.74	4.49	26.09.2023	07.12.202 4	In-progress	Permission delay for Tree Transplantation & EB Shifting.

21.08.2025

1099

		51	(i) Km.158+740 / Annamalai Hotel / NH-132 (ii) Km 157+960 / Ayyankoil Pattu / NH-132 (iii) Km 158+930 / Muthampallayam / NH-132	27.72	7.58	30.06.2023	24.02.2025	In-progress	Perimission delayed for Tree Cutting EB Shifting & Traffic Diversion Perimission
		52	Km 18+855 /Thirupachur - Siruvanur urban road/ NH-716	Form part of 4- laning project	-	07.03.2024	27.12.2026	In progress	
		53	Km. 20+645 / kuppamaKmatiram village road/NH-716			07.03.2024	27.12.2026	In progress	
		54	Km.24+553 / Pattaraiperumbudur village road/NH-716			07.03.2024	27.12.2026	In progress	
		55	Km. 26+620 / Thiruvallangadu village road /NH-716			07.03.2024	27.12.2026	In progress	
		56	Km. 32+608 / kanKmpadi village road/NH-716			07.03.2024	27.12.2026	In progress	
		57	Km. 35+975 / Thiruvallangadu / kanagammaKmathram MDR/NH-716			07.03.2024	27.12.2026	In progress	
		58	Km. 40+533 / Arcot Kuppam / Nallathur Village road /NH-716			07.03.2024	27.12.2026	In progress	
		59	Km. 41+680 / Arcot Kuppam / Arcot Kuppam Village road /NH-716			07.03.2024	27.12.2026	In progress	

21.08.2025

1100

		60	Km. 48+773 / GRT Institution / College road (VUP)			07.03.2024	27.12.2026	In progress	
		61	Km. 52+720 /Pattabiram /NH-716			07.03.2024	27.12.2026	In progress	
		62	Km. 54+333 / Dharanivaragapuram / NH-716			07.03.2024	27.12.2026	In progress	
		63	Km. 56+100 / Murukampattu / NH-716			07.03.2024	27.12.2026	In progress	
		64	Km. 59+800 / Ponpadi Railway station /NH-716			07.03.2024	27.12.2026	In progress	
		65	Km127+880 / Jakkampettai / NH-132			26.06.2023	27.08.2024	In-progress	Permission delayed for Tree Transplantation & EB Shifting.
		66	(i) Km.148+350 / Vikravandi / NH-132 (ii) Km.148+470 / Vikravandi / NH-132	72.54	13.02	26.06.2023	27.08.2024	In-progress	Permission delayed for Tree Transplantation, EB Shifting, Vikravandi Constituency Assembly Election &Traffic Diversion Perimission delayed
		67	(i) Km.154+280 / Orathur Junction / NH-132 (ii) Km 154+730 / Mundiypakkam Medical College / NH-132			26.06.2023	27.08.2024	In-progress	Permission delayed for Tree Transplantation ,EB Shifting & Eviction of Structures within the ROW was delayed

21.08.2025

1101

		68	(i) Km 176+320 / Arasur junction / NH-38 (ii) Km 176+850 / Arasur / NH-38	46.97	9.15	07.07.2023	30.08.2024	In-progress	Permission delayed for Tree Transplantation, Fengal Cyclone, Temple & VUP A2 Side, Bharathi Nagar public obstruction demanding SVUP.
		69	Km 175+550 / Iruvelpattu / NH-38	18.03	4.71	19-01-2024	06.03.2025	In-progress	Permission delay for Tree Transplantation & EB Shifting.
		70	Km 77+320 / Udiyarpalayam / NH-81	1.23	1.23	06.06.2023	02.11.2023	Completed	-
		71	Km 113.290 / Eliri / NH-81	2.98	2.82	13.11.2023	15.02.2024	Completed	-
		72	KM 118+945 / Veera natham / NH-81			13.11.2023	15.02.2024	Completed	-
	2022-23	1	NH - 38 Km 282+120/ Irur	5.56	-	25-01-2023	03-11-2025	Work in Progress	Delay due to public agitation for the change of location of PUP and approval of Utility Shifting.
		2	Km 3+791/ Neikarapatti Junction / NH-544	17.61	17.59.	01-08-2022	31-03-2024	Completed	-
		3	Km 12+750/ Kalparapatty Pirivu / NH-544	18.43	16.5	11-11-2022	31-01-2025	Completed	-
		4	Km 93+704 / Sri Sakthi Auto / NH-544	18.54	17.85	01-08-2022	30-04-2024	Completed	-
		5	Km.174+200 / Uthangarai Bypass / NH-77	17.76	17.76	10.08.2022	31.07.2024	Completed	-
		6	Km 193+050 / Mathur Bypass / NH-77			10.08.2022	31.07.2024	Completed	-
		7	Km 223+380 / Attayampatti Junction / NH-44	22.00	22.00	13-01-2021	03-02-2023	Completed	-

21.08.2025

1102

		8	Km 225+070 / Rasipuram ATC Depo / NH-44	20.00	20.00	13-01-2021	24-12- 2022	Completed	-
		9	Km 192+900 / Periyar University / NH-44	15.00	15.00	13-01-2021	03-02- 2023	Completed	-
		10	Km 230+200 / Anaipalayam Junction / NH-44	16.00	16.00	28-01-2021	11-02- 2023	Completed	-
		11	Km 278+020 / Thavittupalayam / NH- 44	17.00	17.00	18-10-2021	13-04- 2023	Completed	-
		12	Km 209+475 / Nalikkalpatty Bus stop / NH-44	13.75	13.00	24-11-2021	31-05- 2025	Completed	-
		13	Km 94+921 / Pallagoundapalayam / NH-544	27.93	24.93	22-04-2020	31.03.202 2	Completed	-
		14	Km 16+590 / Kakapalayam / NH-544	25.44	22.71	26-03-2022	31.03.202 2	Completed	-
		15	Km 133+650 / Kutteripattu / NH-132	28.1	25.75	28.04.2022	11.07.202 3	Completed	-
		16	Km 38+180 / Kallagam / NH-81	Form part of main civil work	-	01.03.2019	31.07.202 4	Completed	
		17	Km 37+900 / Kallagam / NH-81			01.03.2019	31.07.202 4	Completed	
		18	Km 3+917 / Valadi / NH- 81			01.03.2019	31.07.202 4	Completed	
		19	Km 7+510 / Nagar / NH- 81			01.03.2019	31.07.202 4	Completed	
		20	Km 16+270 / Kattur / NH-81			01.03.2019	31.07.202 4	Completed	
		21	Km 28+800 / Vadugarpet / NH-81			01.03.2019	31.07.202 4	Completed	
		22	Km 29+000 / Kallakudi / NH-81			01.03.2019	31.07.202 4	Completed	

21.08.2025

1103

		23	Km 34+360 / Keelarasur / NH-81			01.03.2019	31.07.2024	Completed	
		24	Km 35+800 / Keelarasur / NH-81			01.03.2019	31.07.2024	Completed	
		25	Km 30+960 / Kallakudi / NH-81			01.03.2019	31.07.2024	Completed	
		26	Km 10+405 / Thirumangalam / NH-81			01.03.2019	31.07.2024	Completed	
		27	Km 13+360 / Lalgudi / NH-81			01.03.2019	31.07.2024	Completed	
		28	Km 14+460 / Poovalur / NH-81			01.03.2019	31.07.2024	Completed	
		29	Km 24+915 / Pullambadi / NH-81			01.03.2019	31.07.2024	Completed	
		30	Km 26+010 / Pullambadi / NH-81			01.03.2019	31.07.2024	Completed	
		31	Km 19+215 / E Vellanur / NH-81			01.03.2019	31.07.2024	Completed	
		32	Km 22+600 / Pullambadi / NH-81			01.03.2019	31.07.2024	Completed	
		33	Km 23+995 / Pullambadi / NH-81			01.03.2019	31.07.2024	Completed	
		34	Km. 18+430 at Hosur - Kelamangalam road / NH-844			27-01-2022	24-10-2024	Completed	
		35	Km. 01+055 at Tirumagondanahalli / NH-844			27-01-2022	24-10-2024	Completed	
		36	Km. 02+880 at Kamblipura road / NH-844			27-01-2022	24-10-2024	Completed	
		37	Km. 05+370 at Mayasandra / NH-844			27-01-2022	24-10-2024	Completed	
		38	Km. 09+340 at Samandru to			27-01-2022	24-10-2024	Completed	

21.08.2025

1104

		Maranakayahalli road / NH-844					
	39	Km. 11+740 at Bommandapally / NH-844			27-01-2022	24-10-2024	Completed
	40	Km. 19+950 at Karapally to Jonabenda road / NH-844			27-01-2022	24-10-2024	Completed
	41	Km. 21+400 at Onnalvadi to Jonabanda road / NH-844			27-01-2022	24-10-2024	Completed
	42	Km. 146+540 at Mugalur / NH-948A	Form part of STRR Project	-	07-04-2022	16-05-2025	Completed
	43	Km. 150+440 at Kundhumaranapalli / NH-948A			07-04-2022	16-05-2025	Completed
	44	Km. 154+080 at Biramangalam / NH-948A			07-04-2022	16-05-2025	Completed
	45	Km. 158+200 at Thorapalli Agraharam / NH-948A			07-04-2022	16-05-2025	Completed
	46	Km. 163+630 at Allur / NH-948A			07-04-2022	16-05-2025	Completed
	47	Km. 156+960 at Thorapalli Agraharam / NH-948A			07-04-2022	16-05-2025	Completed
	48	Km. 157+550 at Thorapalli Agraharam / NH-948A			07-04-2022	16-05-2025	Completed
	49	Km. 164+230 at Allur / NH-948A			07-04-2022	16-05-2025	Completed
	50	Km. 165+620 at Pathamuthalli / NH-948A			07-04-2022	16-05-2025	Completed

21.08.2025

1105

		51	Km. 173+100 at Paduthepalli / NH-948A			07-04-2022	16-05-2025	Completed	
		52	Km. 175+185 at Mallasandiram / NH-948A			07-04-2022	16-05-2025	Completed	
		53	Km. 175+966 at Pattavarapalli / NH-948A			07-04-2022	16-05-2025	Completed	
		54	Km. 177+210 at Alasapalli / NH-948A			07-04-2022	16-05-2025	Completed	
		55	Km. 179+030 at Devarapalli			07-04-2022	16-05-2025	Completed	
	2021-22	1	NH - 785 Km 36+859/ Seerveedu	0.45	0.45	07-10-2021	26-02-2022	Completed	-
		2	Km. 13+485 at hosur to thally road / NH-844	Form part of 4-laning project	-	27-01-2022	24-10-2024	Completed	
		3	Km. 15+700 at hosur to denkanikottai road / NH-844			27-01-2022	24-10-2024	In-Progress	
		4	Km. 01+850 at bandapura to neraluru road / NH-844			27-01-2022	24-10-2024	Completed	
		5	Km. 07+620 at halehalli / NH-844			27-01-2022	24-10-2024	In-Progress	
		6	Km 82+603 / Sooriyamanal / NH-81	1.19	1.19	09.10.2021	31.05.2022	Completed	
		7	Km 19+250 / Mettupatti / NH-79	13.88	13.88	01.10.2021	16.12.2022	Completed	-
		8	Km 164+070 / Elliscahtram / NH-38	22.61	18.51	08.12.2021	03.05.2023	In-progress	Permission delayed for Forest EB & Traffic Diversion Perimission Delayed
		9	Km-44+992 (Tiruvallur-Uthukottai_SH-50)/NH-716	Form part of 4-laning project	-	20.01.2022	20.09.2024	Completed	

21.08.2025

1106

		10	Km-46+605(Thalakankmerry) / NH-716			20.01.2022	20.09.2024	Completed	
		11	Km-47+590 (Tiruvallur-Redhills/NH-716			20.01.2022	20.09.2024	Completed	
		12	Km-49+622 (Kakallur Village)/NH-716			20.01.2022	20.09.2024	Completed	
		13	Km-51+708 (Thaneerkullam Village)/NH-716			20.01.2022	20.09.2024	Completed	
		14	Km-51+718 (Thaneerkullam Village_ODR) / NH-716			20.01.2022	20.09.2024	Completed	
		15	Km-54+327 (Pakkam-Sevvetappai_ODR) / NH-716			20.01.2022	20.09.2024	Completed	
		16	Km-55+957 (Kandankollai Village) - Avadi-Thiruvallur Slip road/NH-716			20.01.2022	20.09.2024	Completed	
		17	Km-57+825 (Ayathur-Vepampattu/NH-716			20.01.2022	20.09.2024	Completed	
		18	Km-58+147 (Ayathur Village) Crematorium Road/ NH-716			20.01.2022	20.09.2024	Completed	
		19	Km-58+612 (Pakkam-Vepampattu/NH-716			20.01.2022	20.09.2024	Completed	
		20	Km-60+244 (Pakkam Village)/NH-716			20.01.2022	20.09.2024	Completed	
		21	Km 103.880 / Verananthapuram / NH-81	Form part of 2-lane + PS Project	-	09.08.2021	15.02.2024	Completed	-
		22	Km 106.645 / Verananallur / NH-81			09.08.2021	15.02.2024	Completed	-
		23	Km 108+720 / Kattumanarkoil - NH-81			09.08.2021	15.02.2024	Completed	-

21.08.2025

1107

2020 -21	1	NH - 44 Km 149+200 / Thalayathu	32.10	32.10	05-06-2019	04-09- 2020	Completed	-
	2	Km 167+277 / Thimmaiahpalke / NE-7			14.10.2020	28.08.202 4	Completed	
	3	Km 168+035 / Mahimandalam / NE-7			14.10.2020	28.08.202 4	Completed	
	4	Km 168+829 / Mahimandalam / NE-7			14.10.2020	28.08.202 4	Completed	
	5	Km 171+243 / Mahimandalam / NE-7			14.10.2020	28.08.202 4	Completed	
	6	Km 171+967 / Mahimandalam / NE-7			14.10.2020	28.08.202 4	Completed	
	7	Km 172+941 / Mahimandalam / NE-7			14.10.2020	28.08.202 4	Completed	
	8	Km 175+430 / Veppalai / NE-7			14.10.2020	28.08.202 4	Completed	
	9	Km 179+800 / Kondakuppam / NE-7			14.10.2020	28.08.202 4	Completed	
	10	Km Km 200+098 / Mangalam / NE-7	Form part of BCE project	-	29.12.2020	14.07.202 4	Completed	
	11	Km 202+932 / Banavaram / NE-7			29.12.2020	14.07.202 4	Completed	
	12	Km 204+300 / Karnavoor / NE-7			29.12.2020	14.07.202 4	Completed	
	13	Km 191+445 / Venkatapuram / NE-7			29.12.2020	14.07.202 4	Completed	
	14	Km 183+421 / Sengalanattam / NE-7			29.12.2020	14.07.202 4	Completed	
	15	Km 201+058 / Banavaram / NE-7			29.12.2020	14.07.202 4	Completed	
	16	Km 181+455 / Thagarakuppam / NE-7			29.12.2020	14.07.202 4	Completed	
	17	Km 187+573 / Jambukulam / NE-7			29.12.2020	14.07.202 4	Completed	

21.08.2025

1108

		18	Km 189+203 / Kesavanakuppam / NE-7			29.12.2020	14.07.2024	Completed	
		19	Km 190+028 / Kesavanakuppam / NE-7			29.12.2020	14.07.2024	Completed	
		20	Km 192+340 / Kodaikkal / NE-7			29.12.2020	14.07.2024	Completed	
		21	Km 194+133 / Vadakadappanthangal / NE-7			29.12.2020	14.07.2024	Completed	
		22	Km 195+163 / Soorai / NE-7			29.12.2020	14.07.2024	Completed	
		23	Km 197+035 / Govindacherri / NE-7			29.12.2020	14.07.2024	Completed	
		24	Km 197+792 / Govindacherri / NE-7			29.12.2020	14.07.2024	Completed	
		25	Km 199+270 / Mangalam / NE-7			29.12.2020	14.07.2024	Completed	
		26	Km 204+820 / Karnavoor / NE-7	Form part of BCE project	-	29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		27	Km 205+550 / Karnavoor / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		28	Km 209+807 / Uliyanallur / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		29	Km 210+343 /Uliyanallur / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		30	Km 212+169 / Vepperi / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		31	Km 214+060 / Vepperi / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		32	Km 216+090 / Asanellikuppam / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		33	Km 217+283 / Asanellikuppam / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire

21.08.2025

1109

		34	Km 219+000 / Nelvoy / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		35	Km 221+370 / Thirumalpur / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		36	Km 222+405 / Govindavadi / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		37	Km 226+611 / Putheri / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		38	Km 228+587 / Siruvakkam / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		39	Km 213+160 / Vepperi / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		40	Km 215+515 / Punnai / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		41	Km 221+029 / Thirumalpur / NE-7			29.12.2020	14.07.2024	In-Progress	Financial constraints of Concessionaire
		42	Km 238+971/Sivankundal / NE-7	Form part of BCE project	-	08.02.2021	09.07.2024	Completed	
		43	Km 255+367/Sriperumbudhur / NE-7			08.02.2021	09.07.2024	Completed	
		44	Km 257+743/Ayakolathur / NE-7			08.02.2021	09.07.2024	Completed	
		45	Km 259+192/Nemili / NE-7			08.02.2021	09.07.2024	Completed	
		46	Km 260+151/Nemili / NE-7			08.02.2021	09.07.2024	Completed	
		47	Km 230+977/Siruvallur / NE-7			08.02.2021	09.07.2024	Completed	
		48	Km 240+243/Ramanujapuram / NE-7			08.02.2021	09.07.2024	Completed	
		49	Km 246+720/Sogandi / NE-7			08.02.2021	09.07.2024	Completed	

21.08.2025

1110

		50	Km 253+447/Padicherri / NE-7			08.02.2021	09.07.2024	Completed	
		51	Km 230+362/Parandur / NE-7			08.02.2021	09.07.2024	Completed	
		52	Km 232+250/Podavoor / NE-7			08.02.2021	09.07.2024	Completed	
		53	Km 235+116/Thodur / NE-7			08.02.2021	09.07.2024	Completed	
		54	Km 241+565/Keeranallur / NE-7			08.02.2021	09.07.2024	Completed	
		55	Km 246+110/Sogandi / NE-7			08.02.2021	09.07.2024	Completed	
		56	Km 248+457 / Thirumangalam / NE-7			08.02.2021	09.07.2024	Completed	
		57	Km. 71+000 / Thalaivasal / NH-79	19.74	16.32	03.06.2020	-	Completed	
		58	Km. 69+450 /Mummudi / NH-79	25.94	22.69	11.08.2020	-	Completed	
		59	Km 34+765 / Kuppanur / NH-44	49.94	44.59	01-08-2020	-	Completed	-
		60	Km.02+200 at Thandekuppam / NH-48	14.47	14.10	18-06-2020		Completed	
		61	Km.137+650 at Veppur / NH-48	19.14	19.00	18-06-2020		Completed	
	2019-20	1	Km 54+542 / Anangoor Pirivu / NH-544	18.22	16.33	06-03-2020	10-03-2022	Completed	-
		2	Km 39+700 / Kallagam / NH-81	Form part of 4-laning / 2L+PS project	-	23.04.2019	19-10-2021	Completed.	
		3	Km 40+835 / Poondi / NH-81			23.04.2019	19-10-2021	Completed.	
		4	Km 42+070 / Melapalur / NH-81			23.04.2019	19-10-2021	Completed.	
		5	Km 43+100 / Keelapalur / NH-81			23.04.2019	19-10-2021	Completed.	

21.08.2025

1111

		6	Km 44+150 / Keelapalur / NH-81			23.04.2019	19-10-2021	Completed.	
		7	Km 45+110 / Keelapalur / NH-81			23.04.2019	19-10-2021	Completed.	
		8	Km 46+100 / Keelapalur / NH-81			23.04.2019	19-10-2021	Completed.	
		9	Km 47+120 / Keelapalur / NH-81			23.04.2019	19-10-2021	Completed.	
		10	Km 48+220 / Melakarpur / NH-81			23.04.2019	19-10-2021	Completed.	
		11	Km 61+085 / V.Kaikatti / NH-81			23.04.2019	19-10-2021	Completed.	
		12	Km 82+330 / Sooriyamanal / NH-81			23.04.2019	19-10-2021	Completed.	
		13	Km 85+865 / Chinnavalayam / NH-81			23.04.2019	19-10-2021	Completed.	
		14	Km 89+500 / Chinnavalayam / NH-81			23.04.2019	19-10-2021	Completed.	
		15	Km. 46+591 Nallur / NH-844			20-03-2020	06-12-2023	Completed	
		16	Km. 32+640 Tupaganapalli / NH-844			20-03-2020	06-12-2023	Completed	
		17	Km. 42+754 T.Gollahalli / NH-844	Form part of 4-laning project	-	20-03-2020	06-12-2023	Completed	
		18	Km. 58+820 Jittandahalli / NH-844			20-03-2020	06-12-2023	Completed	
		19	Km. 30+084 Thyanadurgam / NH-844			20-03-2020	06-12-2023	Completed	
		20	Km 60+506 / Jakkasamudram-Bandharahalli village road / NH-844	Form part of 4-laning project	-	28-03-2020	21-08-2023	Completed	
		21	Km 64+300 / Morappur-Marandahalli / NH-844			28-03-2020	21-08-2023	Completed	

21.08.2025

1112

		22	Km 67+040 / Palacode- P.Chettihalli / NH-844		28-03-2020	21-08- 2023	Completed	
		23	Km 68+500 / Palacode- Paraiyur / NH-844		28-03-2020	21-08- 2023	Completed	
		24	Km 72+940 / Ernahalli Road / NH-844		28-03-2020	21-08- 2023	Completed	
		25	Km 73.450 / P.Gollahalli road / NH-844		28-03-2020	21-08- 2023	Completed	
		26	Km 74+500 / Palacode- Pennagram / NH-844		28-03-2020	21-08- 2023	Completed	
		27	Km 76+860 / Palacode road crossing / NH-844		28-03-2020	21-08- 2023	Completed	
		28	Km 78+800 / Somanahalli Village Road / NH-844		28-03-2020	21-08- 2023	Completed	
		29	Km 80+900 / Kattampatti Village road / NH-844		28-03-2020	21-08- 2023	Completed	
		30	Km 81+800 / Poduthampatti Village road / NH-844		28-03-2020	21-08- 2023	Completed	
		31	Km 84+070 / Pulikarai Road / NH-844		28-03-2020	21-08- 2023	Completed	
		32	Km 85+380 / AliyurVillage / NH-844		28-03-2020	21-08- 2023	Completed	
		33	Km 86+200 / Jagirburgur Road / NH- 844		28-03-2020	21-08- 2023	Completed	
		34	Km 87+120 / Selliampatti village / NH- 844		28-03-2020	21-08- 2023	Completed	
		35	Km 88+390 / Kadagathur Village / NH-844		28-03-2020	21-08- 2023	Completed	

21.08.2025

1113

	36	Km 88+990 / Dharmapuri- Paparapatti SH road / NH-844			28-03-2020	21-08- 2023	Completed	
	37	Km 92+080 / Dharmapuri- pennagaram SH road / NH-844			28-03-2020	21-08- 2023	Completed	
	38	Km 94+250 / Link road forThadagam SH-17 & NH-44			28-03-2020	21-08- 2023	Completed	
	39	Km.30+084 / Thyanadurgam / NH- 844	Form part of 4- laning project	-	20-03-2020	06-12- 2023	Completed	
	40	Km.44+130 / Pillari Agraharam / NH-844			20-03-2020	06-12- 2023	Completed	
	41	Km.28+488 / Alekotta / NH-844			20-03-2020	06-12- 2023	Completed	
	42	Km.37+526 / Ayarnapalli / NH-844			20-03-2020	06-12- 2023	Completed	
	43	Km.50+400 / Echanahalli / NH-844			20-03-2020	06-12- 2023	Completed	
	44	Km. 26+195 / Sanamavu / NH-844			20-03-2020	06-12- 2023	Completed	
	45	Km. 34+706 / Uddanapalli / NH-844			20-03-2020	06-12- 2023	Completed	
	46	Km. 52+900 / Odyandahalli / NH-844			20-03-2020	06-12- 2023	Completed	
	47	Km 39+104 / Karukkanahalli / NH-844			20-03-2020	06-12- 2023	Completed	
	48	Km. 25+072 / Sanamavu / NH-844			20-03-2020	06-12- 2023	Completed	
	49	Km. 56+210 / Jittandahalli / NH-844			20-03-2020	06-12- 2023	Completed	

21.08.2025

1114

	50	(i) Km 184+745 / Kamalapuram / NH-44 (ii) Km 184+820 / Kamalapuram / NH-44 (iii) Km 186+450 / RC Chettipatti / NH-44	31.84	31.00	19-02-2020	31-08-2025	In progress	Due to non availability of earth and Contractors own issue.
	51	Km. 41+050 Karukkanahalli / NH-844	Form part of 4- laning work	-	20-03-2020	06-12-2023	Completed	
	52	Km. 58+320 Jittandahalli / NH-844			20-03-2020	06-12-2023	In-Progress	
	53	Km. 49+900 Echanahalli / NH-844			20-03-2020	06-12-2023	In-Progress	
	54	Km 144+965 / Siva Temple / NH-83	0.23	0.21	07-01-2020	06-01-2022	Completed	-
	55	Km.126+350 at Perumugai / NH-48	16.10	15.88	07-11-2019	15-02-2021	Completed	
	56	Km 181+380 / Samalpatti Bypass / NH-77	Form part of 2- lane + PS project	-	29-07-2019	03-07-2021	Completed	
	57	Km. 66+640 / Gingee Bypass / NH-77			29-07-2019	03-07-2021	Completed	
	58	Km. 68+004 / Gingee Bypass / NH-77			29-07-2019	03-07-2021	Completed	
	59	Km. 38+880 / Tindivanam Bypass / NH-77			29-07-2019	03-07-2021	Completed.	
	60	Km 67+592 / Gingee Bypass / NH-77			29-07-2019	03-07-2021	Completed	
	61	Km 68+572 / Gingee Bypass / NH-77			29-07-2019	03-07-2021	Completed	
	62	NH -38 Km 225+800/ Veppur	7.45	7.45	05-04-2019	05-07-2020	Completed	-
2018-19	1	NH - 85&87 Km 68+020/ Kamuthakudi	1.59	1.59	31-04-2018	16-11-2017	Completed	-

21.08.2025

1115

	2	NH - 36 Km 147+917/ Ponmanmeinthanallur	0.10	0.10	06-09-2018	14-06-2022	Completed	-
	3	NH - 36 Km 149+988/ Agaramangudi village	0.10	0.10	06-09-2018	23-10-2024	Completed	-
	4	Km 150+132 / Eachanari Flyover / NH-83	26.00	24.95	29-03-2019	25-04-2020	Completed	-
	5	Km 158+850 / Gingee Junction / NH-132	32.87	30.87	15-02-2019	16-08-2022	Completed	-
	6	Km 74+994 (Thimma samduram) / NH-48	Form part of 6- laning project	-	30-05-2018	09-02-2021	Completed	
	7	Km 87+544 (Perpulipaakam) / NH-48					Completed	
	8	Km 90+082 (Kalathur) / NH-48					Completed	
	9	Km 93+098 (Ocheri) / NH-48					Completed	
	10	Km Flyover -106+687 (Walajapeetai) / NH-48					Completed	
	11	Km 76+846 (Kilambi) / NH-48					Completed	
	12	Km 82+590 (Dhamal East) / NH-48					Completed	
	13	Km 100+593 (Sumaithangi) / NH-48					Completed	
	14	Km 102+977 (Vanichattram) / NH-48					Completed	
	15	Km 85+868 (Ponniyamman Pattari) / NH-48					Completed	
	16	Km 95+407 Eralcherry) / NH-48					Completed	

21.08.2025

1116

	17	Km 96+466 (Thuriperumpaakam) / NH-48					Completed	
2017 -18	1	Km 38+595 / Kavarepettai / NH-16	Form part of 6- laning project	-	07-09-2017	27-03- 2020	Completed	
	2	Km 50 + 181 / Elavur / NH-16			07-09-2017	27-03- 2020	Completed	
	3	(i) Km 38+095 / Kavarepettai / NH-16 (ii) Km 38+907 / Kaverapettai / NH-16 (iii) Km 47+722 / Pethikuppam / NH-16			07.09.2017	27.03.202 0	Completed	
	4	(i) Km 35+1/00/ Puduvoyal / NH-16 (ii) Km 46+420 / Gumidipoondi Collector Office / NH-16 (iii) Km 43/647 / Gumidipoondi /NH-16 (iv) Km 51/912 / Elavur / NH16			07-09-2017	27-03- 2020	Completed	
	5	NH - 85&87 Km 24+795/ Ladanenthall		0.87	0.87	06-12-2017	16-11- 2017	Completed
2016 -17	1	NH - 66 Km 52+017 / Nattalam-B	0.73	0.73	08-07-2016	08-07- 2018	Completed	-
	2	NH - NH - 66 Km 60+229 / Eraniel	0.73	0.73	08-07-2016	08-07- 2018	Completed	-
	3	NH - 66 Km 68+635 / Chadayamangalam	0.73	0.73	08-07-2016	08-07- 2018	Completed	-

21.08.2025

1117

		4	NH - 66 Km 73+464 / Villukuri	0.73	0.73	08-07-2016	08-07-2018	Completed	-
		5	NH - 66 Km 73+921 / Villukuri	0.73	0.73	08-07-2016	08-07-2018	Completed	-
		6	NH - 66 Km 74+725 / Aloor	0.73	0.73	08-07-2016	08-07-2018	Completed	-
		7	NH -944 Km 1+550 / Thirupathisaram	0.73	0.73	08-07-2016	08-07-2018	Completed	-
		8	NH -944 Km 2+033 / Thirupathisaram	0.73	0.73	08-07-2016	08-07-2018	Completed	-
		9	NH -944 Km 8+309 / Aralvoimozhi	0.73	0.73	08-07-2016	08-07-2018	Completed	-
		10	Km 137+800 / Kinathukadavu Flyover/ NH83	96.76	96.76	01-12-2016	28-01-2019	Completed	-
		11	Km 145+255 / Othakkalmandapam / NH-83	32.33	32.33	01-12-2016	06-04-2019	Completed	-
		12	Km 145+424 / Othakkalmandapam / NH-83			01-12-2016	06-04-2019	Completed	-
		13	Km 130+810 / Mullupadi Gate / NH83	44.34	44.34	01-12-2016	16-11-2019	Completed	-
	2015 -16	NIL							
Telangana	2024 -25	1	36+732 (KC Siripuram to Barrel Ground) - NH- 365BG	0.940	0.940	13-09-2022	31-03-2025	Completed	

21.08.2025

1118

		2	46+750 (muthyaram to Lakshmipuram canal IP)- NH-365BG	0.940	0.940	13-09-2022	31-03-2025	Completed	
		3	50+800 (Lingala to Agriculture lands) - NH-365BG	0.940	0.940	13-09-2022	31-03-2025	Completed	
	2023-24	1	143+943 (Palvelpula, NH-563)	0.650	0.650	17-07-2023	17-07-2025	Work in Progress	As per settlement agreement EOT granted and revised completion date is 21.12.2025
		2	67+321 (Karaigudem to Agricultural land and Ramannapalem) - NH-365BG	0.940	0.940	27-09-2022	20-03-2025	Completed	
		3	70+182 (Adasarlpadu to Suraiah Banjar) - NH-365BG	0.940	0.940	27-09-2022	20-03-2025	Completed	
		4	78+092 (Cart track available to fields) - NH-365BG	0.940	0.940	27-09-2022	20-03-2025	Completed	
		5	79+365 (Vemsoor - Erraguntapadu) - NH-365BG	0.940	0.940	27-09-2022	20-03-2025	Completed	
		6	81+061 ((Cart track available to fields) - NH-365BG	0.940	0.940	27-09-2022	20-03-2025	Completed	
		7	85+097 (Sadhasivunipalem to Thummuru road) - NH-365BG	0.940	0.940	27-09-2022	20-03-2025	Completed	
		8	85+527 (Sadhasivunipalem to Fields) - NH-365BG	0.940	0.940	27-09-2022	20-03-2025	Completed	

21.08.2025

1119

	9	86+358 Sadhasivunipalem to Fields TO Thammileru river) - NH-365BG	0.940	0.940	27-09-2022	20-03- 2025	Completed	
	10	90+872 (Gurubatlagudem to Endapaly) - NH-365BG	0.940	0.940	27-09-2022	20-03- 2025	Completed	
	11	97+443 (Ganijerla to Fields) - NH-365BG	0.940	0.940	27-09-2022	20-03- 2025	Completed	
	12	100+895 (Venkatadrigudem to Chintalapudi Road) - NH-365BG	0.940	0.940	27-09-2022	20-03- 2025	Completed	
	13	101+953 (Settivarigudem to Fields) - NH-365BG	0.940	0.940	27-09-2022	20-03- 2025	Completed	
	14	103+708 Recharla to Fields) - NH-365BG	0.940	0.940	27-09-2022	20-03- 2025	Completed	
	15	37+247 (KC Siripuram to Dumping yard/Agriculture lands) NH-365BG	0.940	0.940	13-09-2022	31-03- 2025	Completed	
	16	41+212 (Khesavapuram to renukammadevi temple) NH-365BG	0.940	0.940	13-09-2022	31-03- 2025	Completed	
	17	46+030 (Lakshmipuram to Agriculture lands (canal IP) NH-365BG	0.940	0.940	13-09-2022	31-03- 2025	Completed	
	18	51+889 (Lingala to vachanayakathanda) - NH-365BG	0.940	0.940	13-09-2022	31-03- 2025	Completed	
	19	53+533 (Yerraboyinapalli to chandrapatla) NH- 365BG	0.940	0.940	13-09-2022	31-03- 2025	Completed	

21.08.2025

1120

		20	56+666 (Chandrapatla to peruvanha Agriculture lands) NH-365BG	0.940	0.940	13-09-2022	31-03-2025	Completed	
		21	59+140 (Mugguvenkatapuram to agriculture lands) NH-365BG	0.940	0.940	13-09-2022	31-03-2025	Completed	
		22	61+673 (Mutthagudem to Agriculture lands) NH-365BG	0.940	0.940	13-09-2022	31-03-2025	Completed	
	2022-23	1	07+240 (VENKATAGIRI) - NH-365BG	0.940	0.940	31-10-2022	31-03-2025	Completed	
		2	14+803 (RAMAKRISHNAPURAM) (COS) NH-365BG	0.940	0.940	31-10-2022	31-03-2025	Completed	
		3	19+269 (KODHUMURU) - (COS)/NH-365BG	0.940	0.940	31-10-2022	31-03-2025	Completed	
		4	21+339 (CHINNAGOPATHI) (COS)/NH-365BG	0.940	0.940	31-10-2022	31-03-2025	Completed	
		5	29+507 (CHINNAGOPATHI) (COS)/NH-365BG	0.940	0.940	31-10-2022	31-03-2025	Completed	
		6	30+607 (DUDDHEPUDI) (COS)/NH-365BG	0.940	0.940	31-10-2022	31-03-2025	Completed	
		7	NH No: 363 Ch.Km.10+670	3.050	3.050	2022	2023	Under O&M	
		8	NH-363 Ch.Km.44.25	0.456	0.456	2022	2023	Under O&M	
		9	NH-363 Ch.Km.50.455	0.456	0.456	2022	2023	Under O&M	
		10	NH-363 Ch.Km.50.835	0.456	0.456	2022	2023	Under O&M	
		11	NH-363 Ch.Km.83.87	0.456	0.456	2022	2023	Under O&M	
2021-22	NIL							-	

21.08.2025

1121

	2020-21	1	103+410 Govardhanagiri,NH-163	2.600	2.600	10-12-2015	01-10-2020	Completed	
		2	140+541 Chinthagattu,NH-163	2.600	2.600	10-12-2015	01-10-2020	Completed	
		3	143+943 Palivelpula,NH-163	2.600	2.600	10-12-2015	01-10-2020	Completed	
	2019-20	1	PUP at Inupamula at Km. 116+300	5.330	4.710	08-06-2015	31-07-2019	Completed	
	2018-19	NIL							
	2017-18								
	2016-17								
	2015-16	1	250+910, Eturunagaram, NH-163	Work executed as a part of Eturunagaram bridge work along with approaches. Main work sanctioned for Rs.339.82 Cr on NH-163, Under LWE Scheme		08.03.2011	15.02.2015	Completed in	NA
		2	252+390, Eturunagaram, NH-163			08.03.2011	15.02.2015	Completed in	NA
		3	254+216, Eturunagaram, NH-163			08.03.2011	15.02.2015	Completed in	NA
		4	256+440, Eturunagaram, NH-163			08.03.2011	15.02.2015	Completed in	NA
		5	260+575, Venkatapur, NH-163			08.03.2011	15.02.2015	Completed in	NA
6		263+450, Venkatapur, NH-163			08.03.2011	15.02.2015	Completed in	NA	
7		264+440, Venkatapur, NH-163			08.03.2011	15.02.2015	Completed in	NA	
		8	Km. 209+400 Kallur Junction,Kurmool in NH-44	6.010	6.010	08-07-2013	15-12-2015	Completed and under Operational	
Tripura	2024-25	NIL							

	2023 -24
	2022 -23
	2021 -22
	2020 -21
	2019 -20
	2018 -19
	2017 -18

21.08.2025

1123

		2016 -17							
		2015 -16							
Uttar Pradesh	2024 -25	1	41+150	Part of Project	Part of Project	2018-19	2024- 2025	Completed	-
		2	46+410	Part of Project	Part of Project			Completed	-
		3	54+905	Part of Project	Part of Project			Completed	-
		4	58+800	Part of Project	Part of Project			Completed	-
		1	172+632 (Varanasi- Gorakhpur, NH29 Pkg.IV)	0.96	0.96	07-04-2015	07-10- 2019	Completed	-
		2	174+400 (Varanasi- Gorakhpur, NH29 Pkg.IV)	0.96	0.96	07-04-2015	07-10- 2019	Completed	-

21.08.2025

1124

		3	184+625 (Varanasi-Gorakhpur, NH29 Pkg.IV)	0.96	0.96	07-04-2015	07-10-2019	Completed	-
		4	188+090 (Varanasi-Gorakhpur, NH29 Pkg.IV)	2.25	2.25	07-04-2015	07-10-2019	Completed	-
		5	189+175 (Varanasi-Gorakhpur, NH29 Pkg.IV)	0.96	0.96	07-04-2015	07-10-2019	Completed	-
		6	190+880 (Varanasi-Gorakhpur, NH29 Pkg.IV)	0.96	0.96	07-04-2015	07-10-2019	Completed	-
		7	200+433 (Varanasi-Gorakhpur, NH29 Pkg.IV)	0.96	0.96	07-04-2015	07-10-2019	Completed	-
		8	208+660 (Varanasi-Gorakhpur, NH29 Pkg.IV)	0.96	0.96	07-04-2015	07-10-2019	Completed	-
		9	210+435 (Varanasi-Gorakhpur, NH29 Pkg.IV)	0.96	0.96	07-04-2015	07-10-2019	Completed	
		9	Km 121.89/ Sahadatganj, NH-27	0.45	0.45	25-05-2023	08-03-2025	Completed on 16.06.2025	Due to Maha Kumbha Mela 2025 & Kanwad Yatra And Inauguration of Ram temple
		10	Km 122.245/ Sahadatganj, NH-27	0.45	0.45	25-05-2023	08-03-2025		
		11	Km 134.3/Ayodhya, NH-27	0.45	0.45	25-05-2023	08-03-2025		
		12	Km 136.837/ Ayodhya Dham Bus Stand, NH-27	0.45	0.45	25-05-2023	08-03-2025		
		13	Km 137.440/ Ayodhya Dham Bus Stand, NH-27	0.45	0.45	25-05-2023	08-03-2025		
	2023-24	1	Km.538.550 of NH-730	2.9	2	26.12.2022	07.02.2024	Completed	NA
		2	Km.3.750/Pratapgarh Bypass of NH-330	3.85	3.16	13.04.2021	07.09.2023	Completed	NA

21.08.2025

1125

	3	Km.10.700/Pratapgarh Bypass of NH-330						
	4	Km.11.920/Pratapgarh Bypass of NH-330						
	5	Km.12.740/Pratapgarh Bypass of NH-330						
	6	87+518 (Varanasi-Gorakhpur, NH29 Pkg.III)	3.47	3.47	07-04-2015	07-10-2019	Completed	-
	7	98+935 (Varanasi-Gorakhpur, NH29 Pkg.III)	3.47	3.47	07-04-2015	07-10-2019	Completed	-
	8	110+280 (Varanasi-Gorakhpur, NH29 Pkg.III)	3.47	3.47	07-04-2015	07-10-2019	Completed	-
	9	110+750 (Varanasi-Gorakhpur, NH29 Pkg.III)	3.47	3.47	07-04-2015	07-10-2019	Completed	-
	10	111+735 (Varanasi-Gorakhpur, NH29 Pkg.III)	3.47	3.47	07-04-2015	07-10-2019	Completed	-
	11	123+270 (Varanasi-Gorakhpur, NH29 Pkg.III)	3.47	3.47	07-04-2015	07-10-2019	Completed	-
	12	126+693 (Varanasi-Gorakhpur, NH29 Pkg.III)	3.47	3.47	07-04-2015	07-10-2019	Completed	-
	13	Chainage- 290+560, Name of Place- Hulasnagara NH-24	As per CA	As per CA	2019-20	2023-24	Completed	-
	14	Chainage- 290+760, Name of Place- Hulasnagara NH-24	As per CA	As per CA	2019-20	2023-24	Completed	-

21.08.2025

1126

		15	Chainage- 418+665, Name of Place- Awas vikas sitapur NH-24	As per CA	As per CA	2019-20	2023-24	Completed	-
		16	68+410	Part of Project	Part of Project	2019-20	2024-25	Completed	-
		17	70+700	Part of Project	Part of Project			Completed	-
		18	76+410	Part of Project	Part of Project			Completed	-
	2022 -23	1	65+945	Part of Project	Part of Project			Completed	-
		2	69+480	Part of Project	Part of Project			Completed	-
		3	4+690	Part of Project	Part of Project	2019-20	2022-23	Completed	-
	2021 -22	1	Km.5.961/Amethi Bypass	3.26	3.26	27.02.2019	11.03.202 1	Completed	NA
		2	Km.1/Raebareli Ring Road	1.8	1.8	19.12.2019	31.03.202 2	Completed	NA
		3	VRR,Ph-2,Pkg-1, Ch. 0.000 to 16.400) (PUP- 5)	15.63	15.63	12-03-2022	16-08- 2022	Completed	
		4	NH-07,(Pkg- 1),Ch.15+100 to 49+100 (PUP-8)	24.8	24.8	03-05-2022	29-09- 2022	Completed	
		5	NH-07,(Pkg- 2),Ch.49+100 to 96+800 (PUP-13)	40.3	40.3	09-06-2021	05-10- 2021	Completed	
		6	NH-07,(Pkg- 3),Ch.96+800 to 140+200 (PUP-6)	19.2	19.2	29-07-2021	20-12- 2021	Completed	
		7	533+236 Chakeri-Allahabad Section of NH-19	0.7	0.7	Jan-23	Aug-24	Completed	NA
		8	73+100	Part of BOT Project	-	-	22.11.202 1	Completed	-

21.08.2025

1127

		9	75+900		-	-	22.11.2021	Completed	-
		10	78+850		-	-	22.11.2021	Completed	-
		11	96+308		-	-	22.11.2021	Completed	-
		12	107+320		-	-	22.11.2021	Completed	-
	2020-21	1	1+225 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
		2	1+550 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
		3	3+070 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
		4	4+250 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
		5	4+762 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
		6	5+150 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
		7	6+135 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
		8	7+760 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
		9	8+065 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-

21.08.2025

1128

	10	8+928 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
	11	9+107 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
	12	9+328 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
	13	9+700 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
	14	10+160 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
	15	10+380 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
	16	11+300 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
	17	11+550 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
	18	11+980 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
	19	12+735 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
	20	13+567 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
	21	14+935 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-

21.08.2025

1129

		22	15+200 (Gorakhpur Bypass, 17.420Km. New NH-24)	0.86	0.86	29-06-2016	07-06-2019	Completed	-
		23	756+070, 757+770, 761+720, 767+903, 779+445, 729+655	12	12	29-03-2017	02-11-2020	completed	-
	2019-20	1	717+749, 721+225, 728+845, 736+680, 749+425, 752+643	12	12	29-03-2017	02-11-2020	completed	-
		2	NH-29, (Ch. 12.010 to 84.160)(PUP-2)	6.1	6.1	28-09-2019	20-10-2021	Completed	
		3	Chainage-21.050 at Akbarpur Bypass on NH-128		2.94	17-12-2019		Completed	
		4	Chainage-46.350 at Semri Bypass on NH-128						
		5	80+150/79+630 (Package - 3B) VUP	Part of Project	Part of Project			Completed	
		6	80+800/81+320 (Package - 3B) VUP	Part of Project	Part of Project			Completed	
	2018-19	1	Ch.96+520 of NH-731	Part of Project	Part of Project			Completed	
		2	Ch.107+590 of NH-731	Part of Project	Part of Project			Completed	
		3	Ch.109+170 of NH-731	Part of Project	Part of Project			Completed	
		4	Ch.129+550 of NH-731	Part of Project	Part of Project			Completed	
		5	Ch.132+190 of NH-731	Part of Project	Part of Project			Completed	
		6	Ch.135+810 of NH-731	Part of Project	Part of Project			Completed	
		7	18+522 - (NH-30)	2.1	2.1	2016	05-07-2018	completed	PROJECT WAS HANDED OVER BY MORTH

21.08.2025

1130

	8	NH-56-I,(Ch. 134.700 to 209.230) (PUP-1)	1.2	1.2	2018	2022	Completed		
	9	NH-56-II (Ch. 29.230 to 272.590) (PUP-1)	1.2	1.2	2018	2022	Completed		
	10	NH-233-II (180.420 to 240.340)(PUP-2)	2.4	2.4	2018	2022	Completed		
	11	NH-233-III (Ch. 240.340 to 299.350)(PUP-1)	1.2	1.2	2018	2022	Completed		
	12	Chainage-213.285 at Fatehpur Bypass on NH-335		0.24	11-01-2019		Completed		
	13	Chainage-214.850 at Fatehpur Bypass on NH-335							
	14	Chainage-220.935 at Fatehpur Bypass on NH-335							
	2017-18	1	VRR, Ph-2 Pkg-2 (Ch. 30+600 to 57.320) (PUP-3)	6.8	6.8	2018	2025	Completed	Due to short of fund from contractor and land aqitision
	2016-17	1	Chainage- 274+163, Name of Place- Fareedpur NH-24	As per CA	As per CA	2011-12	2016-17	Completed	-
		2	Chainage- 370+085, Name of Place- Maigalganj NH-24	As per CA	As per CA	2011-12	2016-17	Completed	-
2015-16	1	VRR (Ph-1, Pkg-1),(Ch. 263.000 to 271.900 & 0.000 to 15.250 (End Point at NH-29) & 10.700 to 12.000) (PUP-9)	28.4	28.4	2015	2018	Completed		

21.08.2025

1131

Uttarkhand	2024-25	1	Chamari Kheda (Design Ch. 19+933) (Exisiting Ch. 31+407 of NH-73)	5.63	5.63	14-08-2024 (COS)	03-11-2024	Completed	
		2	Auranzebpur (Design Ch. 33+960) (Exisiting Ch. 9+980 of NH-72A)	0.17	0.17	14-08-2024 (COS)	03-11-2024	Completed	
		3	Km.538.550 of NH-730	2.9	2	26.12.2022	07.02.2024	Completed	NA
		4	Sunderpur (Design Ch. 38+640) (Exisiting Ch. 14+660 of NH-72A)	1.14	1.14	14-08-2024 (COS)	03-11-2024	Completed	
	2023-24	1	Km.3.750/Pratapgarh Bypass of NH-330	3.85	3.16	13.04.2021	07.09.2023	Completed	NA
		2	Km.10.700/Pratapgarh Bypass of NH-330						
		3	Km.11.920/Pratapgarh Bypass of NH-330						
		4	Km.12.740/Pratapgarh Bypass of NH-330						
	2022-23	1	Gadarpur Bypass (Ch. 192+470)	2.16	2.16	17-08-2012	05-09-2016	Completed	
		2	Gadarpur Bypass (Ch. 193+370)	2.16	2.16	17-08-2012	05-09-2016	Completed	
		3	Gadarpur Bypass (Ch. 195+270)	2.16	2.16	17-08-2012	05-09-2016	Completed	
		4	Gadarpur Bypass (Ch. 197+320)	2.16	2.16	17-08-2012	05-09-2016	Completed	
	2021-22	1	Km.1/Raebareli Ring Road	1.8	1.8	19.12.2019	31.03.2022	Completed	NA
	2020-21	1	40+294 NH-74 (Mandawali Bypass)	0.603	0.597	24-01-2018	22-07-2020	Completed	
		2	66+423 NH-74 (Daultabad Bypass)	0.603	0.597	24-01-2018	22-07-2020	Completed	

21.08.2025

1132

		3	48+007 NH-74 (Najibabad Bypass/NH-74)	0.603	0.597	24-01-2018	22-07-2020	Completed	
		4	73+503, NH-74 (Vill. Hargaon Chandan)	0.432	0.432	28-10-2017	25-04-2020	Completed	
		5	93+305, NH-74 (Vill. Suhagpur)	0.432	0.432	28-10-2017	25-04-2020	Completed	
		6	93+644, NH-74(Vill. Suhagpur)	0.432	0.432	28-10-2017	25-04-2020	Completed	
		7	93+994, NH-74 (near Dhampur bypass exit Junction)	0.432	0.432	28-10-2017	25-04-2020	Completed	
		8	116+421, NH-74 (Near Afzalgarh)	0.432	0.432	28-10-2017	25-04-2020	Completed	
		9	120+063, NH-74 (Vill. Bhawanipur)	0.432	0.432	28-10-2017	25-04-2020	Completed	
		10	133+924, NH-74 (Jaspur Bypass)	0.432	0.432	28-10-2017	25-04-2020	Completed	
		11	142+389, NH-74 (Jaspur Bypass)	0.432	0.432	28-10-2017	25-04-2020	Completed	
		12	166+094, NH-74 (Vill. Sultanpur Patti)	0.432	0.432	28-10-2017	25-04-2020	Completed	
	2019-20	1	Bhagwanpur (Ch. 17+560 of NH-73)	0.15	0.15	17-06-2016	27-02-2020	Completed	
		2	45+744 NH-74 (Najibabad Bypass)	0.603	0.597	24-01-2018	22-07-2020	99.05% Completed	
		3	46+679 NH-74(Najibabad Bypass)	0.603	0.597	24-01-2018	22-07-2020	99.05% Completed	

21.08.2025

1133

	2018-19	1	43+733 NH-74 (Najibabad Bypass)	0.603	0.597	24-01-2018	22-07-2020	99.05% Completed	
		2	68+666 NH-74 (Kotwali Bypass)	0.603	0.597	24-01-2018	22-07-2020	99.05% Completed	
	2017-18	NIL							
	2016-17								
	2015-16								
West Bengal	2024-25	1	Ch.: 54.965 of NH-131A	Included in the corridor of EPC project having Total project cost 42.48	Included in the corridor of EPC project having Total project cost 42.48	Dated,21.06.2022, Under Balance work for construction of Fulahar Bridge approach Job No. 131A/WB/ 2022-23/494	15.08.2024	Completed	N.A
		2	CH- 569.999 of old NH-31 Matigara over NH-10 under project job no-(010/WB/2021-22/490)	Included in the corridor of EPC project having Total project Cost 1059.20 Cr.	Included in the corridor of EPC project having Total project Cost 1059.20 Cr.	26.11.24	19.09.2025	Under Construction	Approved in COS
		3	Ch. 405.130 Raiganj Bypass	Part of EPC project (Raiganj Dalkhola)		05-12-2018	02-09-2021	Completed	Due to land issues
		4	Km. 561+300, Renaissance township gate, NH-19	0.42	-	19-06-2025	-	Completed	
	2023-24	1	Ch. 193.023 Berhampore Bypass	Part of DBFOT project (Berhampore Farakka)		08-02-2010	31-07-2013	Completed	Due to land issues
		2	Ch. 195.904 Berhampore Bypass					Completed	Due to land issues
		3	Ch. 197.210 Berhampore Bypass					Completed	Due to land issues
		4	Ch. 198.684 Berhampore Bypass					Completed	Due to land issues

21.08.2025

1134

		5	Ch. 199.543 Berhampore Bypass					Completed	Due to land issues
		6	Km. 549+030, Ura Choti, NH-19	0.46	0.42	21-06-2024	-	Completed	
		7	Km. 560+060, Fagupur, NH-19	0.60	0.58		-	Completed	
		8	Km. 558+980, Fagupur, NH-19	0.45	0.45		-	Completed	
	2022 -23	1	Ch. 449.320 Dalkhola Bypass	Part of EPC project (Dalkhola Bypass)		08-08-2017	13-04- 2019	Completed	Delay in clearance from Railway and COVID-19.
		2	Ch. 450.660 Dalkhola Bypass					Completed	Delay in clearance from Railway and COVID-19.
	2021 -22	1	Ch. 203.134 Fatepur	Part of DBFOT project (Berhampore Farakka)		08-02-2010	31-07- 2013	Completed	Due to land issues
		2	36+496 of NH-31D (Chatguzrimari)	Funds utilized for the construction of passenger underpasses are part of EPC contract.		01-06-2015(LOA)	Complete d	Completed	Due to LA issues
		3	40+111 of NH-31D (Talma)			01-06-2015(LOA)	Complete d	Completed	Due to LA issues
		4	50+500of NH-31D (Mohit Nagar)			01-06-2015(LOA)	Complete d	Completed	Due to LA issues
		5	51+847 of NH-31D (Assam More)			01-06-2015(LOA)	Complete d	Completed	Due to LA issues
		6	60+592 of NH-31D (Domohani)			01-06-2015(LOA)	Complete d	Completed	Due to LA issues
		7	69+350 of NH-31D (Mainaguri)			01-06-2015(LOA)	Complete d	Completed	Due to LA issues
		8	75+746 of NH-31D (Churabhandar)			01-06-2015(LOA)	Complete d	Completed	Due to LA issues
			9	Km 91.960 of NH-512	Included in the corridor of EPC project havingTotal project Cost 218.70 cr.	Included in the corridor of EPC project havingTotal project Cost 218.70 cr.	Dated: 12.02.2018, under Job No. 512-WB- 2017-18/422	17.04.202 1	Completed

21.08.2025

1135

2020 -21	1	1+550 of Islampur Bypass (NH-31) - (Sealtore)	Funds utilized for the construction of passenger underpasses are part of EPC contract.		23-10-2015 (LOA)	Completed	Completed	Due to LA issues
	2	2+850 of Islampur Bypass (NH-31) - (Adabasi Para)			23-10-2015 (LOA)	Completed	Completed	Due to LA issues
	3	8+940 of Islampur Bypass (NH-31)- (Ilubari)			23-10-2015 (LOA)	Completed	Completed	Due to LA issues
2019 -20	1	21+255 KM.of NH-81	Included in the corridor of EPC project having Total project cost 426.18	Included in the corridor of EPC project having Total project cost 426.18	Date-12.02.2018, Under Job no. 081-WB-2017-18/421	03.09.2020	Completed	Delay due to land acquisition
	2	28+454KM.of NH-81	Included in the corridor of EPC project having Total project cost 426.18	Included in the corridor of EPC project having Total project cost 426.18				
	3	0.915 km of NH 317A	Included in the corridor of EPC project having Total project cost.. - Rs. 937.76Crore	Included in the corridor of EPC project having Total project cost.. - Rs. 937.76Crore	Dated26.08.2014 under Job No. AH-48-WB-2014-15-380	22.11.2017	Completed	NA
	4	2.30 km of NH 317A						
	5	2.77 km of NH 317A						
	6	3.251 km of NH 317A						
	7	17.159 km of NH 317A						
	8	Lodhasuli, 165+816, NH-49 (Old NH-6)	The said structure was constructed on NH-49 (old NH-6) Kharagpur Chichra Section in EPC Mode and completed on 29.11.2022. The TPC was Rs 613.08 Cr and the cost of structure was included in the TPC.		06-11-2015	11-09-2019	Completed	
	9	159+017 Balibhasa, NH-49 (Old NH-6)			06-11-2015	11-09-2019	Completed	

21.08.2025

1136

2018 -19	1	47+860 KM.of NH-81	Included in the corridor of EPC project having Total project cost 291.20	Included in the corridor of EPC project having Total project cost 291.20	Date-04.03.2016, Under Job no. 081-WB-2015-16/400	01.11.2018	Completed	NA
	2	48+355 KM.of NH-81	Included in the corridor of EPC project having Total project cost 291.20	Included in the corridor of EPC project having Total project cost 291.20				
	3	52+940KM.of NH-81	Included in the corridor of EPC project having Total project cost 291.20	Included in the corridor of EPC project having Total project cost 291.20				
	4	58+050KM.of NH-81	Included in the corridor of EPC project having Total project cost 291.20	Included in the corridor of EPC project having Total project cost 291.20				
	5	Chichira,183+705, NH-49 (Old NH-6)	The said structure was constructed on NH-49 (old NH-6) Kharagpur Chichra Section in EPC Mode and completed on 29.11.2022. The TPC was Rs 613.08 Cr and the cost of structure was included in the TPC.	06-11-2015	11-09-2019	Completed		
	6	Netura, 177+240 NH-49 (Old NH-6)		06-11-2015	11-09-2019	Completed		
2017 -18	NIL							

21.08.2025

1137

	2016 -17	1	398+495 (NH-19 Old NH-02)	This is a BOT(toll) project ,so all expenditure done by concessionaire.		01-04-2014	26-09-2016	Completed	NA
		2	399+230 (NH-19 Old NH-02)			01-04-2014	26-09-2016	Completed	
		3	417+960 (NH-19 Old NH-02)			01-04-2014	26-09-2016	Completed	
		4	476+430 (NH-19 Old NH-02)			01-04-2014	26-09-2016	Completed	
		5	504+600 (NH-19 Old NH-02)			01-04-2014	26-09-2016	Completed	
		6	510+700 (NH-19 Old NH-02)			01-04-2014	26-09-2016	Completed	
		7	512+930 (NH-19 Old NH-02)			01-04-2014	26-09-2016	Completed	
		8	514+990 (NH-19 Old NH-02)			01-04-2014	26-09-2016	Completed	
		9	516+442 (NH-19 Old NH-02)			01-04-2014	26-09-2016	Completed	
		10	Madhyamgram Chowmatha Ch.20.80 km of NH-12	4.47 (MP LAD & State Fund)	4.47 (MP LAD & State Fund)	11.05.2016 Govt. of W.B.	2016	Completed	
	2015 -16	1	407+400 (NH-19 Old NH-02)	This is a BOT(toll) project ,so all expenditure done by concessionaire.		01-04-2014	26-09-2016	Completed	NA
		2	409+090 (NH-19 Old NH-02)			01-04-2014	26-09-2016	Completed	
		3	424+400 (NH-19 Old NH-02)			01-04-2014	26-09-2016	Completed	
		4	66.754 Km of NH-16 (Location: Nabason)	The construction of structure was under the scope of BOT Concessionaire		25-02-2011	27-09-2014	Completed	Due to land issues

	2017-18								
	2016-17								
	2015-16								
Arunachal Pradesh	2024-25	NIL							
	2023-24								
	2022-23	1	km 33.880 on NH-415	25.74	25.74	30-11-2016	03-03-2022	completed	NA
	2021-22	NIL							
	2020-21								
	2019-20								
	2018-19								

	2017-18								
	2016-17								
	2015-16								
Assam	2024-25	NIL							
	2023-24								
	2022-23								
	2021-22	1	Km 843.205 of NH17 (New)/NH-31 (Old) Golakganj	42.49	19.41	31-03-2022	15-05-2024	Ongoing	completion of the ROB is delayed due to shifting of LC Gate, COS and Rainfall.
	2020-21	NIL							
	2019-20								
2018-19									

	2017-18								
	2016-17								
	2015-16								
	2024-25	NIL							
Bihar	2023-24	1	NH-322 Chainage-70 Place-Muktapur	99.23		08.03.2024	-	Financial bid evaluation under process	
	2022-23								
	2021-22								
	2020-21	NIL							
	2019-20								

	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Chhattis garh	2024 -25	NIL
	2023 -24	
	2022 -23	
	2021 -22	
	2020 -21	
	2019 -20	

	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Goa	2024 -25	NIL
	2023 -24	
	2022 -23	
	2021 -22	
	2020 -21	
	2019 -20	

	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Gujrat	2024 -25	NIL
	2023 -24	
	2022 -23	
	2021 -22	
	2020 -21	
	2019 -20	

	2018 -19							
	2017 -18							
	2016 -17							
	2015 -16							
Delhi / UP / Haryana	2024 -25	NIL						
	2023 -24		NH-709B Shamli to Saharanpur section of NH- 709B, Pkg-II					
			Shamli:-	Part of CA	Part of CA	26-09-2021	23-03- 2025	Compl eted
		1	64+010					
			Saharanpur:-					
		2	95+900					
	2022 -23	NIL						
	2021 -22		NH-709A 709A (Meerut- Karnal)					
			Shamli	Part of CA	Part of CA	03-01-2023	03-11- 2023	Compl eted
		1	63+067					
	2020 -21	NIL						
	2019 -20							
	2018 -19							
	2017 -18		EPE EPE (NE-2)					
		1	014+858		-	14-09-2015		

NIL

NIL

	2021 -22	
	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Jharkha nd	2024 -25	NIL
	2023 -24	
	2022 -23	

	2021 -22	
	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Karnata ka	2024 -25	NIL
	2023 -24	
	2022 -23	

	2021 -22	
	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Kerala	2024 -25	NIL
	2023 -24	
	2022 -23	

	2021 -22	
	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Madhya Pradesh	2024 -25	NIL
	2023 -24	
	2022 -23	

	2021 -22	
	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Maharas htra	2024 -25	NIL
	2023 -24	
	2022 -23	

	2021 -22	
	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Manipur	2024 -25	NIL
	2023 -24	
	2022 -23	

	2021 -22	
	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Meghala y	2024 -25	NIL
	2023 -24	
	2022 -23	

	2021 -22	
	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Mizoram	2024 -25	NIL
	2023 -24	
	2022 -23	

	2021 -22	
	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Nagaland	2024 -25	NIL
	2023 -24	
	2022 -23	

	2021-22								
	2020-21								
	2019-20								
	2018-19								
	2017-18								
	2016-17								
	2015-16								
Orissa	2024-25	1	at Km. 2.300 (Near Gandhi Chhak) and Km. 4.720 (Dhumabati) on Cuttack-Angul section of NH-42 (New NH-55)	30.47	26.4	02-11-2023	04-06-2024	99% work completed	Rain, delay in utility shifting, public agitation
		2	LVUP at Baisingha of NH-53 in Kamakhya-	9.99	9.55	22-02-2023	06-04-2024	Completed	

			Duburi section of NH-53						
	2023-24	1	at Km. 2.300 (Near Gandhi Chhak) and Km. 4.720 (Dhumabati) on Cuttack-Angul section of NH-42 (New NH-55)	30.47	12.97	02-11-2023	04-06-2024	99% work completed	Rain, delay in utility shifting, public agitation
	2022-23	NIL							
	2021-22								
	2020-21								
	2019-20								
	2018-19								
	2017-18								
	2016-17								
	2015-16								
Punjab	2024-25	NIL							
	2023-24								
	2022-23								
	2021-22								

	2020 -21								
	2019 -20								
	2018 -19								
	2017 -18								
	2016 -17								
	2015 -16	1	Level crossing no. C-221 at km 104.950 to 105.890 on NH- 254	47.39	47.39	03.03.2016	25.03.2 018	Compl eted	NA
Rajasth an	2024 -25								
	2023 -24								
	2022 -23								
	2021 -22								

	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Sikkim	2024 -25	NIL
	2023 -24	
	2022 -23	
	2021 -22	

	2020-21								
	2019-20								
	2018-19								
	2017-18								
	2016-17								
	2015-16								
Tamil Nadu	2024-25	1	Km. 33+550 Uddanapalli; NH-332A	3.76	2.41	01-08-2024	31-08-2025	Work in progress	
		2	Km. 35+458 Lallikal; NH-332A	3.17	2.75	01-08-2024	31-08-2025	Completed	
	2022-23	1	Km 4+549 / Pooncherry / NH-332A	18.44	5.77	12-05-2022	31-03-2026	In-Progress	-
	2022-23	NIL							
	2021-22								
	2020-21	1	Km 161+912/(Basa vapalle) / NE-7	Form part of	-	14-10-2020	28-08-2024	Completed	

		2	Km 162+746/(Pasu manda) / NE-7	BCE Project		14-10-2020	28-08- 2024	Compl eted	
		3	Km 163+354/(Pasu manda) / NE-7			14-10-2020	28-08- 2024	Compl eted	
		4	Km 177+556/(Melp adi) / NE-7			14-10-2020	28-08- 2024	Compl eted	
		5	Km 206+673/Mahe ndravadi / NE-7			23-11-2020	31-03- 2025	Work in progre ss	Financial Constriants of Concessioanair e
	2019 -20	NIL							
	2018 -19								
	2017 -18	1	Km 22+702/ Cholavaram / NH-16	Form part of 6- laning work	-	07-09-2017	27-03- 2020	Work in progre ss	Land acquisition issues.
		2	Km 35+700 / Nallur / NH-16			07-09-2017	27-03- 2020	Compl eted	
	2016 -17	NIL							
	2015 -16								
Telanga na	2024 -25	NIL							
	2023 -24								
	2022 -23								
	2021 -22								

	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Tripura	2024 -25	NIL
	2023 -24	
	2022 -23	
	2021 -22	

	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
Uttar Pradesh	2024 -25	NIL
	2023 -24	
	2022 -23	
	2021 -22	

	2020 -21	1	16+220 (Gorakhpur Bypass, 17.420Km. New NH-24)	9.39	9.39	29-06-2016	07-06- 2019	Compl eted	PCC issued on 21.08.2020
		2	Km.298.898 of NH-76E	0.37	0.3	13.10.2016	06.03.2 021	Compl eted	NA
	2019 -20								
	2018 -19								
	2017 -18	NIL							
	2016 -17								
	2015 -16								
	2024 -25								
	2023 -24	NIL							
	2022 -23								

	2021 -22	
	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	
West Bengal	2024 -25	NIL
	2023 -24	
	2022 -23	

	2021 -22	
	2020 -21	
	2019 -20	
	2018 -19	
	2017 -18	
	2016 -17	
	2015 -16	

Details of foot over bridges									
States	Year	S.N O.	Location of FOB approved/sanctioned (Chainage/Name of place, NH No.)	Cost (Rs. In Crore)	Expenditure (Rs. In Crore)	Date of sanction/approval	Schedule date of completion	Current Status	Reason for delay(If any)
Andhra Pradesh	2024-25	NIL							
	2023-24	1	Foot Over Bridge at Km 706.800 at rampuram in Anadapuram - Pendurthi - Anapakalli Section of NH-16	2.02	2.02	05-04-2023	27-08-2023	Completed	
	2022-23	1	FoB at Km. 345+970 at Nannur Village of Kadapa - Kurnool section of NH-40 was approved under Chnage of Scope	1.13	1.13	14-03-2023	14-09-2023	Completed	
	2021-22	NIL							
	2020-21	1	34+300 / Gadanki Village / Chittoor -	1.48	1.48	22-09-2020	21-01-2021	Completed	

21.08.2025

1168

		Mallavaram section of NH-140						
	2	53+600 / Ithepalli Village / Chittoor - Mallavaram section of NH-140	1.48	1.48	22-09-2020	21-01-2021	Completed	
2019-20	1	Foot Over Bridge at Km 597+100 as COS of 6-Laning of Narasannapeta to Ranasthalam Section of NH-16	1.62	0.58	11-09-2019	02-07-2021	Completed	
	2	FOB at Km. 897+420 at Rajanagaram village of Annavaram to Divancheruvu Section of NH-16	4.32	4.32	11-09-2019	02-05-2022	Completed	
2018-19	NIL							
2017-18								
2016-17	1	Foot Over Bridge at Km 0.300 of 4L of Vijayawada to Machilipatnam section of NH-65	1.2	1.2	24-11-2016	12-06-2019	Completed	

21.08.2025

1169

		2	Foot Over Bridge at Km 3.900 of 4L of Vijayawada to Machilipatnam section of NH-65	1.1	1.1	24-11-2016	12-06-2019	Completed	
		3	Foot Over Bridge at Km 7.600of 4L of Vijayawada to Machilipatnam section of NH-65	1.2	1.2	24-11-2016	12-06-2019	Completed	
		4	Foot Over Bridge at Km 11.200 of 4L of Vijayawada to Machilipatnam section of NH-65	1.1	1.1	24-11-2016	12-06-2019	Completed	
	2015-16	NIL							
Arunachal Pradesh	2024-25	NIL							
	2023-24								
	2022-23								

21.08.2025

1170

	2021- 22	
	2020- 21	
	2019- 20	
	2018- 19	
	2017- 18	
	2016- 17	
	2015- 16	

21.08.2025

1171

Assam	2024-25	1	10+830, Palerbond Grant, NH-37	957.95 Part of Silchar-Jiribam- Pkg-1	80.33	24-01-2024	15-01-2028	Ongoing	NA
		2	19+120, Digrliriang Punji, NH-37						
		3	21+000, Dhanehari, NH-37						
		4	23+300, Cherenga Punji, NH-37						
		5	27+910, Makhan Nagar, NH-37	1186.2 Part of Silchar-Jiribam- Pkg-1	0	27-03-2025	-	Awarded not Appointed	NA
		6	37+500, Uchathol, NH-37						
	2023-24	7	8+088 / Hatipota / NH-17	1081.15 Part of Bil-Ghy Pkg-01	56.28	07-02-2024	04-08-2027	Ongoing	NA
		8	12+826 / Dhirghat / NH-17						
		9	15+352 / Areajhar / NH-17						
		10	17+303 / Mowatari / NH-17						
		11	22+000 / Chapar Mowatari / NH-17	1338.61 Part of Bil-Ghy Pkg-02	134.49	30-11-2023	03-06-2027	Ongoing	NA
		12	42+683 / Khakarpur Bazar / NH-17						
		13	47+784 / Tulungia / NH-17						
	2022-23	14	147+340 / Chukunia Para / NH-17	1000.28 Part of Bil-Ghy Pkg-09	326.82	07-03-2023	11-06-2026	Ongoing	NA

21.08.2025

1172

	15	149+330 / Singra / NH-17						
	16	161+500 / Bamunigaon / NH-17						
	17	174+250 / Chhaygaon / NH-17	1264.90 Part of Bil-Ghy Pkg-10	425.17	31-03-2023	18-06-2026	Ongoing	NA
	18	174+925 / Chhaygaon / NH-17						
	19	178+450 / Bhathipara / NH-17						
	20	179+882 / Kukurmara / NH-17						
	21	181+100 / Kukurmara / NH-17						
	22	117+330 / Amjonga / NH-17	1457.59 Part of Bil-Ghy Pkg-08	564.41	07-03-2023	26-12-2026	Ongoing	NA
	23	122+753 / Darangiri / NH-17						
	24	123+667 / Deen Dayal Upadhyaya College / NH-17						
	25	127+190 / Rangjuli / NH-17						
	26	131+594 / Dhanubhanga / NH-17						

21.08.2025

1173

		27	4+445 / Near Don Bosco School / NH-217	88.56 Part of 2-L Dudhnoi Dainadubi	38.24	24-03-2023	25-09-2025	Ongoing	NA
		28	38+685 / Sutargaon / NH-29	516.88 Part of Daboka-Lahorijan Pkg-1	252.6	05-01-2023	29-11-2025	Ongoing	NA
	2021-22	NIL							
	2020-21								
	2019-20								
	2018-19								
	2017-18								

21.08.2025

1174

	2016-17								
	2015-16								
Bihar	2024-25								
	2023-24								
	2022-23								
	2021-22	NIL							
	2020-21								
	2019-20								
	2018-19								
	2017-18	1	Ch. 160+100 / Bhaptiyahi , NH-27	0.73	0.73	24-11-2017	30-04-2018	Completed	
		2	Ch. 169+950 / Simrahi , NH-27	0.73	0.73	24-11-2017	30-04-2018	Completed	
		3	Ch. 192+300 / Bhimpur , NH-27	0.73	0.73	24-11-2017	30-04-2018	Completed	
		1	106.35, NH-27	0.732749	0.732	24-11-2017		Completed	-

21.08.2025

1175

	2016-17	2	107.5, NH-27	0.732749	0.732	24-11-2017	30-04-2018	Completed	-
		3	109.3, NH-27	0.732749	0.732	24-11-2017		Completed	-
		4	152.35, NH-27	0.732749	0.732	24-11-2017		Completed	-
	2015-16	NIL							
Chhattisgarh	2024-25	NIL							
	2023-24								
	2022-23								
	2021-22								
	2020-21								
	2019-20								

	2018-19	1	Pharasmaon at Km. 194.200 on NH-30 (43) (Bedma to Dahikonga Section) Dhamtari-Jagdalpur Road	1.32	1.32	28-10-2014	22-03-2017	Completed	NA
		2	Kondagaon at Km. 228.275 on NH-30 (43) (Bedma to Dahikonga Section) Dhamtari-Jagdalpur Road	1.32	1.32	28-10-2014	22-03-2017	Completed	NA
		3	Bastar at Km 277.600 on NH-NH-30 (43) (Dahikonga to Jagdalpur Section) Dhamtari-Jagdalpur Road	1	0.84	05-11-2014	23-03-2017	Completed	NA
	2017-18	4	Purur at Km. 85.382 on NH-30 (43) (Dhamtari to Kanker Section) Dhamtari-Jagdalpur Road	0.81	0.81	14-01-2015	22-09-2016	Completed	NA
		5	Charma at Km. 109.770 on NH-30 (43) (Dhamtari to Kanker Section)	0.81	0.81	14-01-2015	22-09-2016	Completed	NA

21.08.2025

1177

			Dhamtari-Jagdalpur Road						
	2016-17	NIL							
	2015-16								
Goa	2024-25	NIL							
	2023-24	1	Km.524.330 (Holy Shrine, Bambolim)	6.70	0	14-03-2024	-	Work terminated and re-tender under process	
	2022-23	NIL							
	2021-22								

21.08.2025

1178

	2020-21								
	2019-20								
	2018-19								
	2017-18								
	2016-17								
	2015-16								
Gujarat	2024-25	1	524+147 on NH-48	2.8	2.8	06-08-2024	06-06-2025	Under Construction	Heavy rainfall

21.08.2025

1179

		2	115+400 on NH-48	No separate amount sanctioned, included in the project cost		01-04-2024	31-03-2029	Under Construction	
	2023-24	1	Ch. 307+700, 336+550, 344+100, 345+200, 348+400, 360+400, 375+660 on NH-48	70.8	6.38	18-08-2023	08-03-2025	Under Construction	Due to Utility issues
	2022-23	NIL							
	2021-22								
	2020-21								
	2019-20	1	222+510 on NH-48	1.35	1.35	11-06-2019	16-03-2021	Completed	
	2018-19	NIL							

21.08.2025

1180

2017-18	1	144+180 of NH-27	No separate amount sanctioned, included in the project cost. FOB has been constructed under scope of work of 7 black spot project of Jetpur-Gondal-Rajkot section of NH-27.		18-08-2016	11-12-2018	Completed	
	2	183+670 of NH-27	No separate amount sanctioned, included in the project cost. FOB has been constructed under scope of work of Concessionaire of Jetpur-Gondal-Rajkot section of NH-27.		17-09-2005	17-03-2008	Completed	
2016-17	NIL							

	2015-16								
Delhi / UP / Haryana	2024-25	1	6+400 Bhartal Chowk (NH-248BB) 4 nos	12.43	4.87	03-10-2024	15-08-2025	Completed	
	2023-24	1	CH. 19+880 Dwarka Expressway PKG-IV, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
		2	CH. 22+175 Dwarka Expressway PKG-IV, / NH248 BB	Part of EPC	Part of EPC	Contract Agreement Date: 23rd October 2018	12-02-2024	Completed	
	2022-23	1	DME-III 35+200	1.0	1.0	13-09-2022	07-05-2024	completed	Electric utility shifting
	2021-22	1	DME-III 31+150	0.7	0.7	20-09-2021	16-03-2022	completed	
		2	DME-III 46+950	1.01	1.01	20-09-2021	06-03-2025	completed	Electric utility shifting
	2020-21	1	12+435 DME-II	A per scope of Concession Agreement	A per scope of Concession Agreement	17-04-2017	30-05-2020	Completed	-
		2	14+150 DME-II						
		3	21+900 DME-II						
		4	23+900 DME-II						
		5	27+355 DME-II						
	2019-20	1	DME-III 30+250	1.0	1.0	29-11-2019	15-03-2022	completed	Due to covid
		2	DME-III 39+100	0.79	0.79	29-11-2019	15-03-2022	completed	Due to covid

21.08.2025

1182

2018-19	1	DME-III 38+400	Scope of the Concession Agreement		19-12-2016	13-09-2019	completed	
	2	DME-III 40+100	Scope of the Concession Agreement		19-12-2016	13-09-2019	completed	
	3	Langde ki Chowki (199+485) NH-19	11.51	11.51	23-04-2018	Completion Certificate issued w.e.f. 31.12.2020		
	4	Abu Lala ki Dargah (198.045) NH-19						
	5	Guru Ka Taal Gurudwara (193.645) NH-19						
	6	Kalash Mandir (190.930) NH-19						
	7	Shastri Puram (188+490) NH-19						
	8	Sur Kuti (181+680) NH-19						
	9	Kosi Kalan (102.980) NH-19	28.78	28.78	23-04-2018	Completion Certificate issued w.e.f. 31.12.2020		
	10	Ajijpur Village (105.590) NH-19						
	11	Jait Village (131.970) NH-19						
	12	Chatikara (134.350) NH-19						

21.08.2025

1183

	13	Approach to Nayavati Hospital (139.020) NH-19						
	14	Sarai Azmabadopp Romex International School (140.165) NH-19						
	15	Radhapuram Chauraha (142.000) NH-19						
	16	Sonkh Chauraha (143.800) NH-19						
	17	ARTO Chauraha (148.520) NH-19						
	18	Nawada Village (150.140) NH-19						
	19	Ranchi Bangar (152.560) NH-19						
	20	Barari Village 160.040 NH-19						
	21	Mahuvan Titaha (164.240) NH-19						
	22	Hindustan/Sachdeva College Educational Area (171.900) NH-19						
2017-18	1	DME-I 3+050	Scope of the Concession Agreement		27-11-2016	26-06-2018	Completed and under O&M Stage	
	2	DME-I 3+500						
	3	DME-I 6+400						
	4	DME-I 7+500						

21.08.2025

1184

		5	Crown interior Mall (20+880), NH-19	11.77	11.77	24-01-2018	Completion Certificate issued w.e.f. 15.01.2020	
		6	Link road- sector-29 (24+680), NH-19					
		7	Old Faridabad (27+350),					
		8	Magpie Resort (28+300)NH-19					
		9	Hanuman Temple (30+500), NH-19					
		10	Ballabhgarh Grain Market (35+700) NH- 19					
		11	Between Elson and JCB factory (37+600) NH-19					
	2016-17	NIL						
	2015-16							
Himachal Pradesh	2024-25	NIL						
	2023-24							

2022-23								
2021-22	1	Construction of Foot Over Bridge at Ispur on Km 7/300 on NH-503A under Annual Plan 2021-22 in the State of Himachal Pradesh	1.32	1.25	17-12-2021	11-02-2023	Completed	NA
2020-21	NIL							
2019-20								
2018-19								
2017-18								
2016-17								

21.08.2025

1186

	2015-16								
Jharkhand	2024-25	1	Ch 47+900/ Gangwara,NH 133	0.68	0.68	15-12-2022	07-05-2025	Completed	
		2	229+400/ Latdag/ NH-39	1.65	0.152	22-07-2024	15-09-2025	Nearing Completion	
	2023-24	3	NH 43 (Old NH 23) Ch. 28+270, Village- Chahgura	1.26	1.1	08-12-2023	31-03-2024	Completed	
	2022-23	NIL							

21.08.2025

1187

	2021-22	5	Ch. 217.250NH-33 (Old NH-80) Mirza Chauki to Farakka pkg-1	0.357	0	10-03-2018	03-07-2023	Under Construction	Project delayed due to delay in supply of pond ash , delay in revalidation of GAD by Railways, COVID 19 and delay in handing over hindrance free land and low mobilization of resources of concessionaire.
		6	Ch. 231.340 NH-33 (Old NH-80) Mirza Chauki to Farakka pkg-1	0.357	0	10-03-2018	03-07-2023	Under Construction	
		7	Ch. 252.900 NH-33 (Old NH-80) Mirza Chauki to Farakka pkg-1	0.357	0	10-03-2018	03-07-2023	Under Construction	

21.08.2025

1188

2020-21	8	337+345, NH-2 (Gorhar-Khairatunda)	1.27	1.27	05-03-2018	18-07-2021	completed	
	9	340+278, NH-2 (Gorhar-Khairatunda)	1.27	1.27	05-03-2018	18-07-2021	completed	
	10	350+630, NH-2 (Gorhar-Khairatunda)	1.27	1.27	05-03-2018	18-07-2021	completed	
	11	360+930, NH-2 (Khairatunda - Barwa Adda)	1.27	1.27	05-03-2018	07-01-2021	completed	
	12	361+700, NH-2 (Khairatunda - Barwa Adda)	1.27	1.27	05-03-2018	07-01-2021	completed	
	13	364+480, NH-2 (Khairatunda-Barwa Adda)	1.27	1.27	05-03-2018	07-01-2021	completed	
	14	372+444, NH-2 (Khairatunda-Barwa Adda)	1.27	1.27	05-03-2018	07-01-2021	completed	
	15	393+865, NH-2 (Khairatunda -Barwa Adda)	1.27	1.27	05-03-2018	07-01-2021	completed	
	16	399+390, NH-2 (Khairatunda - Barwa Adda)	1.27	1.27	05-03-2018	07-01-2021	completed	
	17	400+390, NH-2 (Khairatunda - Barwa Adda)	1.27	1.27	05-03-2018	07-01-2021	completed	
2019-20	NIL							

21.08.2025

1189

	2018-19	19	266+375 (NH-02/NH-19)	Cost Included in other works	0	03-06-2019	31-05-2026	Yet to Start	After completion of Road works.
		20	272+700 (NH-02/NH-19)						
		21	293+050 (NH-02/NH-19)						
		22	294+100 (NH-02/NH-19)						
		23	302+350 (NH-02/NH-19)						
		24	311+200 (NH-02/NH-19)						
	2017-18	NIL							
	2016-17								
	2015-16								
Karnataka	2024-25	1	291+245 of NH-75	2	-	22-05-2024	31-03-2026	Yet to Start	Land issue & Public resistance
		2	295+925 of NH-75	2	-	22-05-2024	31-03-2026	Yet to Start	
	2023-24	1	258+925 of NH-75	1.58	-	29-11-2023	31-10-2025	Yet to Start	Land issue & Public resistance
		2	262+515 of NH-75	1.58	-	29-11-2023	31-10-2025	Yet to Start	
		3	19+180 of NH-648	0.968	0.968	30-10-2023	15-01-2024	Completed	

21.08.2025

1190

	4	20+275 of NH-648	0.968	0.968	30-10-2023	15-01-2024	Completed	
	5	22+580 of NH-648	0.968	0.968	30-10-2023	15-01-2024	Completed	
	6	360+920 of NH-50	1.67	1.33	27-03-2024	25-06-2024	Completed	
	7	307+700 of NH66	1.6	-	17-03-2024	-	Appointed Date yet to be declared	
	8	317+150 of NH66	1.6					
	9	340+100 of NH66	1.6					
	10	348+900 of NH66	1.6					
	11	357+600 of NH66	1.6					
	12	4+800 of NH66	1.6					
	13	23+620 of NH-275	34.55	7.42	11-12-2023	31-03-2026	Work in Progress	Delay Due to utility shifting and local/public obstruction for construction of FOB.
	14	28+230 of NH-275					Work in Progress	
	15	36+275 of NH-275					Work in Progress	
	16	37+250 of NH-275					Work in Progress	
	17	41+310 of NH-275					Work in Progress	
	18	69+650 of NH-275					Yet to Start	
	19	76+800 of NH-275					Yet to Start	
	20	77+800 of NH-275					Yet to Start	
	21	83+650 of NH-275					Yet to Start	
	22	85+200 of NH-275					Yet to Start	
	23	86+680 of NH-275					Yet to Start	
	24	87+305 of NH-275					Completed	

21.08.2025

1191

		25	89+790 of NH-275					Completed	
		26	90+810 of NH-275					Completed	
		27	93+980 of NH-275					Completed	
		28	109+110 of NH-275					Work in Progress	
		29	109+700 of NH-275					Yet to Start	
		30	113+880 of NH-275					Work in Progress	
		31	114+800 of NH-275					Work in Progress	
		32	117+340 of NH-275					Work in Progress	
		33	130+920 of NH-275					Yet to Start	
		34	131+670 of NH-275					Completed	
		35	133+620 of NH-275					Completed	
		36	134+100 of NH-275					Completed	
	2022-23	1	56+000 of NH-75	0.9	0.9	30-07-2022	27-12-2022	Completed	
		2	25+600 of NH-75	0.9	0.9	30-07-2022	27-12-2022	Completed	
		3	30+450 of NH-44	1.19	0.99	12-11-2022	11-05-2023	completed	Involvement of tree and electrical pole along with change of location delayed the progress.

21.08.2025

1192

	2021-22	1	224+550 of NH-75	0.78	0.78	12-04-2022	30-12-2022	Completed	
		2	159+480 of NH-67	0.43	0.43	12-04-2022	15-03-2017	Completed	
		3	170+850 of NH-67	0.43	0.43	12-04-2022	15-03-2017	Completed	
		4	185+550 of NH-67	0.27	0.27	12-04-2022	15-03-2017	Completed	
		5	247+800 of NH-67	0.27	0.27	12-04-2022	15-03-2017	Completed	
		6	358+000 of NH66	3.74	3.24	08-09-2021	24-11-2024	Completed	
		7	185+357, NH-69	0.9	-	20-10-2021	19-10-2023	Work in Progress	Public Resistance and land acquisition
		8	208+493 NH-69	0.9	-	20-10-2021	19-10-2023	Work in Progress	
	2020-21	1	16+500 of NH-75	3.481	3.481	01-03-2021	28-12-2023	Completed	
		2	31+200 of NH-75	3.481	3.481	01-03-2021	28-12-2023	Completed	
		3	19+700 of NH-44	1.94	1.31	24-08-2020	03-06-2022	Completed	
		4	167+800 of NH-75	0.73	0.73	18-01-2021	31-05-2025	Completed	
		5	127+830 NH-69	1.395	1.395	15-03-2021	14-03-2023	Completed	
		6	165+320 NH-69	1.395	1.395	15-03-2021	14-03-2023	Work in progress	Delayed due to land issue

21.08.2025

1193

		7	62+380 of NH-648	0.900	0.900	26-08-2020	21-07-2023	Completed	
		8	47+700 of NH-48	1.2	0	31-01-2022	31-03-2027	Yet to Start	Delay in Land Acquisition and other Reasons
		9	65+100 of NH-48	1.2	0	31-01-2022	31-03-2027	Yet to Start	
		10	21+35 of NH-48	1.463	1.456	21-02-2022	15-06-2023	Completed	
		11	28+675 of NH-48						
	2019-20	1	29+100 of NH-75	1.22	1.22	16-04-2019	26-11-2020	Completed	
		2	23+650 of NH-75	1.22	1.22	16-04-2019	26-11-2020	Completed	
	2018-19	1	74+760 of NH-75	1.24	1.24	08-05-2018	14-07-2020	Completed	
		2	75+860 of NH-75	1.24	1.24	08-05-2018	14-07-2020	Completed	
		3	77+860 of NH-75	1.24	1.24	08-05-2018	14-07-2020	Completed	
		4	71+300 of NH-75	1.24	1.24	08-05-2018	30-01-2021	Completed	
		5	80+180 of NH-75	1.24	0	08-05-2018	07-05-2019	Work in progress	Public Resistance
		6	65+415 of NH-75	1.24	0	08-05-2018	07-05-2019	Work in progress	Public Resistance
		7	67+415 of NH-75	1.24	0	08-05-2018	07-05-2019	Work in progress	Public Resistance
		8	79+275 of NH-75	1.24	0	08-05-2018	07-05-2019	Work in progress	Public Resistance

21.08.2025

1194

		9	78+610 of NH-75	1.24	0	08-05-2018	07-05-2019	Work in progress	Public Resistance
		10	09+150 of NH-44	1.09	1.05	14-11-2017	18-03-2018	Completed	
		11	22+800 of NH-44	1.23	1.19	14-11-2017	18-03-2018	Completed	
		12	26+450 of NH-44	0.95	0.91	14-11-2017	23-07-2019	Completed	
		13	27+300 of NH-44	0.99	0.92	14-11-2017	23-07-2019	Completed	
		14	28+230 of NH-44	1.07	1.01	14-11-2017	23-07-2019	Completed	
		15	66+600 of NH-69	1.63	1.63	01-04-2018	01-10-2021	Work in progress	Delayed due to land issue
		16	87+802 of NH-69	1.63	1.63	01-04-2018	01-10-2021	Work in progress	
	2017-18	NIL							
	2016-17								
	2015-16								

Kerala	2024-25	1	18+050/NH-66	1.01	0	11-10-2023		Completed	NA
		2	21+200 /NH-66	0.83	0	29-01-2025		Completed	NA
		3	26+200/NH-66	0.83	0	29-01-2025		Completed	NA
		4	27+300/NH-66	As per CA	-	06-05-2021		Completed	NA
		5	30+800 /NH-66	As per CA	-	06-05-2021		Completed	NA
		6	32+500/NH-66	1.02	0	11-10-2023		Completed	NA
		7	32+960/NH-66	1.02	0	11-10-2023		Completed	NA

21.08.2025

1196

		6	382+530/NH-66					
		7	388+115/Nh-66					
		8	390+010/NH-66					
		9	391+350/NH-66					
		10	393+350/NH-66					
		11	394+650/NH-66					
		12	401+300/NH-66					
		13	403+110/NH-66					
		14	(406+160/NH-66					
		15	407+500 /NH-66					
		16	408+900/NH-66					
		17	414+350/NH-66					
		18	415+380/NH-66					
	2022-23	1	417+740/NH-66	9.51	-	29-08-2022	31-03-2026	Yet to Start
		2	419+690/NH-66					
		3	420+750/NH-66					
		4	421+360/NH-66					
		5	422767/NH-66					
		6	426+027/NH-66					
		7	427+500/NH-66					
		8	431+300/NH-66					
		9	434+435/NH-66					
		10	435+635 /NH-66					
		11	437+740 /NH-66					
		12	441+440 /NH-66					
		13	444+775/NH-66					
		14	448+600 /NH-66					
		15	451+390 /NH-66					

21.08.2025

1197

		16	452+840/ NH-66						
	2021-22	1	455+820/NH 66	0.96	-	07-10-2021	25-03-2026	Material procureme nt in progress	Work affected due to introduction of additional COS works
		2	457+680/NH 66	0.96	-				
		3	464+020/NH 66	0.96	-				
		4	466+044/NH 66	0.96	-				
		5	467+920/NH 66	0.96	-				
		6	469+360/NH 66	0.96	-				
		7	472+220/NH 66	0.96	-				
		8	474+660/NH 66	0.96	-				
		9	475+565/NH 66	0.96	-				
		10	477+885/NH 66	0.96	-				
		11	479+635/NH 66	0.96	-				
		12	481+210/NH 66	0.96	-				
		13	483+260/NH 66	0.96	-				

		14	485+930/NH 66	0.96	-				
	2020-21	NIL							
	2019-20								
	2018-19								
	2017-18	1	4+963/NH-66	Cost bifurcation not shared by PIU Thiruvananthapuram	-	14-05-2015 (LOA)	-	Completed	
		2	6+662/NH-66		-		-	Completed	
		3	16+730/NH-66		-		-	Completed	
		4	24+395/NH-66		-		-	Completed	
	2016-17	1	342+284/NH-66	2.5	NIL (NHAI has not paid. Work has done under OM&T mode)	28-04-2015	05-09-2017	Completed	
		2	344+838/NH-66						
		3	347+030/NH-66						
		4	350+440/NH-66						
		5	354+699/NH-66						
	2015-16								
Madhya Pradesh	2024-25	NIL							
	2023-24								

	2022-23
	2021-22
	2020-21
	2019-20
	2018-19
	2017-18
	2016-17

21.08.2025

1200

	2015-16							
Maharashtra	2024-25	1	at Km. 221+300 (Satya Ganpati, Bhokar Phata)	Under scope of CA	04-07-2018	24-03-2021	Completed (PCC- 22.08.2024)	Due to defaults of Original Concessionaire, Harmonious substation carried out. Further EOT granted by the Competent Authority due to COVID- 19, NGT ban, Utility Shifting issue & Land hindrances at Site

21.08.2025

1201

		2	at Km. 55+142 (Hindustan Education Society, Ausa)	Under scope of CA		19-06-2025	08-11- 2025	Work in Progress	Due to land hindrances, utility shifting at project site
		3	164+013 NH-66	0.30	0.18	As per CA	30-09- 2025	ongoing	NA
		4	Ch.422/600 at Kasal NH-66	0.7132	0	10-11-2024	10-11- 2025	Plate load test conducted for foundatio n soil	Revised drawing not submitted
		5	47+130 FOB (NE-4)	9.02	7.84	27-03-2024	31-12- 2025	Work in progress	
		6	Majiwada (561+921) (NH-848)	1.89	1.89	16-06-2021	30-09- 2024	Completed	
		7	112.006 (NH-60)	2.47	0	10-06-2024	09-06- 2026	Yet to Start	
		8	136.900 (NH-60)	0.67	0	10-06-2024	09-06- 2026	Work in progress	
		9	842+750 (NH-48)	4.93	1.62	14-06-2024	31-08- 2025	Work in progress	Land Issue
	2023- 24	1	FOB at 67+150 (Peth Village, Distt Latur)	1.04	1.04	08-07-2022	15-03- 2024	Completed (PCC- 15.05.2024)	
		2	Majiwada (561+921) (NH-848)	1.89	0.95	16-06-2021	30-09- 2024	Work in progress	

21.08.2025

1202

		3	4+464/Darewadi/561-A	1.10	1.10	10-02-2021	28-12-2024	Completed	
		4	4+868 /Darewadi/561-A	1.05	1.05	10-02-2021	28-12-2024	Completed	
	2022-23	1	Majiwada (561+921) (NH-848)	1.89	0.47	16-06-2021	30-09-2024	Work in progress	
		2	388+800 (NH-48)	2.24	2.24	16-05-2023	14-11-2024	Completed	
		3	399+700 (NH-48)	2.24	2.24	16-05-2023	14-11-2024	Completed	
		4	437+000 (NH-48)	2.24	2.24	16-05-2023	14-11-2024	Completed	
		5	475+150 (NH-48)	2.24	2.24	16-05-2023	14-11-2024	Completed	
		6	475+900 (NH-48)	2.24	2.24	16-05-2023	14-11-2024	Completed	
		7	479+700 (NH-48)	2.24	2.24	16-05-2023	14-11-2024	Completed	
		8	485+500 (NH-48)	2.24	2.24	16-05-2023	14-11-2024	Completed	
		9	495+350 (NH-48)	2.24	2.24	16-05-2023	14-11-2024	Completed	
		10	497+300 (NH-48)	2.24	2.24	16-05-2023	14-11-2024	Completed	
		11	499+700 (NH-48)	2.24	2.24	16-05-2023	14-11-2024	Yet to Start	As per the MLA proposal of separate

									design at this location
		12	Ch. 34+680/ Pathare/ NH-160	4.66	4.66	18-02-2019	17-08-2022	Completed	COVID-19 & LA Issue
		13	Ch. 50+680/ Savalivhir/ NH-160	4.66	4.66	18-02-2019	17-08-2022	Completed	COVID-19 & LA Issue
	2021-22	1	Hinganghat Government Hospital Square at km 75.800 on NH-44	1.64	1.46	19-09-2019	21-03-2020	Completed	Due to COVID-19
		2	FoB near Dugaon village at ch.114+836 (Chandwad to Manmad road NH-752G)	0.67	0	Approval on 31.10.2023	-	Not started yet	Approval under COS. EPC contractor not started yet
		1	Majiwada (561+921) (NH-848)	1.89	0	16-06-2021	30-09-2024	Work in progress	
		2	814+450 (NH-48)	DBFOT	DBFOT	01-10-2010	31-03-2013	Completed	
		3	Ch. 58+300 (Govt. Polytechnic) NH-52	BOT Project	BOT Project	26-10-2018	23-04-2021	Completed	COVID-19 & Other
		4	Ch. 301+000 (Dastapur) NH-65	BOT Project	BOT Project	03-06-2014	28-11-2016	Completed	COVID-19 & Concessionaire fund
	2020-21	1	Deolapar Government Hospital at km 664.220 on NH-44	4.91	4.38	19-09-2019	21-03-2020	Completed	Due to COVID-19

21.08.2025

1204

		2	Deolapar School at km 664.850 on NH-44				21-03-2020	Completed	Due to COVID-19
		3	Amdi Village Junction at km 691.710 on NH-44				21-03-2020	Completed	Due to COVID-19
		4	185+780 NH-66	2.44	1.85	09.03.2021	23.01.2022 (PCC issued on 23.07.2021)	Only ceiling sheet pending.	Concessionaire's side delay
		5	178+940 NH-66	2.44		09.03.2021	23.01.2022 (PCC issued on 23.07.2021)	Not yet started	
		2019-20	NIL-						
2018-19	1	Ch. 161+900 (Tembhurni) NH-65	BOT Project	BOT Project	28-09-2011	23-08-2013	Completed	LA & Other issues	
	2	Ch. 240+400 (University) NH-65	BOT Project	BOT Project	28-09-2011	23-08-2013	Completed	LA & Other issues	
	3	Ch. 246+600 (Madki Vasti) NH-65	BOT Project	BOT Project	28-09-2011	23-08-2013	Completed	LA & Other issues	
	4	Ch. 457+200/ Take Ghoti/ Old NH-3	0.83	0.8	17-11-2016	15-03-2019	Completed		

21.08.2025

1205

	2017-18	1	Km 24+820 on Digras Realignment of NH161A Arni Naigaon Bandi	0.34	0	26.12.2017	30.10.2025	Foundation is Completed & work will be completed by 31.10.2025	the work is under deferment stretch
	2016-17	7	127+180 NH-66	0.86	0.86	11.01.2017	26.11.2019	Completed	NA
		8	127+750 NH-66	0.86	0.86	11.01.2017	26.11.2019	Completed	NA
		9	145+332 NH-66	0.86	0.86	11.01.2017	26.11.2019	Completed	NA
	2015-16	-	-	-	-	-	-	-	
Manipur	2024-25	NIL							
	2023-24								
	2022-23								

	2021- 22	
	2020- 21	
	2019- 20	
	2018- 19	
	2017- 18	
	2016- 17	

21.08.2025

1207

	2015-16	
Meghalaya	2024-25	NIL
	2023-24	
	2022-23	
	2021-22	
	2020-21	
	2019-20	

21.08.2025

1208

	2018-19	
	2017-18	
	2016-17	
	2015-16	
Mizoram	2024-25	NIL
	2023-24	
	2022-23	

	2021- 22	
	2020- 21	
	2019- 20	
	2018- 19	
	2017- 18	
	2016- 17	
	2015- 16	

21.08.2025

1210

Nagaland	2024-25	NIL
	2023-24	
	2022-23	
	2021-22	
	2020-21	
	2019-20	
	2018-19	

21.08.2025

1211

	2017-18	1	109+850(NH-29)Zion jnc	2.114	2.114	30.06.2017	30-11-2020	Completed	NA
		2	111+120(Nh-29)holotoli nahabari jnc	2.114	2.114	30.06.2017	30-11-2020	Completed	NA
		3	111+630(NH-29)padampukhuri gate jnc	2.114	2.114	30.06.2017	30-11-2020	Completed	NA
		4	115+530(NH-29)Agri expo jnc	2.114	2.114	30.06.2017	30-11-2020	Completed	NA
		5	116+210(NH-29)Green park jnc	2.114	2.114	30.06.2017	30-11-2020	Completed	NA
		6	122+300(NH-29)Chumu Second Gate jnc	2.114	2.114	30.06.2017	30-11-2020	Completed	NA
	2016-17	NIL							
	2015-16								
Orissa	2024-25	1	Km.112+520 on NH-16	1.76	1.76	07-08-2024	18-01-2025	Completed	No delay beyond the approved Extension of Time

21.08.2025

1212

		2	Km.118+900 on NH-16	1.76	1.76	02-06-2024	31-12-2024	Completed	No delay beyond the approved Extension of Time
		3	Km 324.750 in Turumunga NH-49	1.49	0	08-03-2024	20-02-2025	To be descoped as demanded by Local public	
		4	Km 330.900 in Childa NH-49	1.49	1.07	08-03-2024	20-02-2025	Completed	(i) Delay for utility shifting
		5	Km 338.100 in Kheritangiri Village NH-49	1.49	0	08-03-2024	20-02-2025	Ongoing & physical progress 60%	(i) Delay for utility shifting
		6	FOB at Khandagiri Bypass Ch. 412+850 Place: Khandagiri NH No; 16	1.62	0	10-04-2024	05-12-2025	Work in progress	
		7	FOB at Phulnakhara on NH-16 Ch. 10+500 Place: Phulnakhara, NH No-16	1.59	0	21-03-2025	22-11-2025	Work in progress	

21.08.2025

1213

		8	4 Nos. of FOB i.e. 1 No of FOB at Baramunda (Ch. 414+085), 1 No of FOB at Palasuni (Ch. 3+285) and 2 Nos. of FOB at Manguli (Ch. 31+735 & Ch. 31+835) NH No-16	7.29	4.27	24-06-2024	19-04-2025	Work in progress	Utility shifting at the location took considerable time.
		9	Ratamati at Km.369.200 in Bhubaneswar to Ichapuram section of NH-16	6.02	NIL	11-04-2025	28-10-2025	Work in progress	
		10	PN College Khordha at km. 393.355 in Bhubaneswar to Ichapuram section of NH-16						
		11	Kanisi at km. 455+050 in Bhubaneswar to Ichapuram section of NH-16						
		12	Haladia Padar at km. 354.355 in the state of Odisha EPC mode						
		13	Gandapali at Km. 301+560 on Puitola-Tangi Section of NH-16	1.88	1.02	01-06-2025	07-05-2025	Work in progress	

21.08.2025

1214

2023-24	1	Km. 246.760 langilachhak NH-143	1.49	1.49	21-10-2021	19-01-2023	Completed	
	1	DN Regalia at km.408.360 on Tangi - Bhubaneswar Section of NH-16	2.51	2.51		15-02-2025	Completed	
2022-23	1	Km.225+600 on NH-49	1.98	1.98	04-03-2023	31-08-2023	Completed	
	1	2 No. of FOBs at Km. 1+300 (Satsang Vihar) & at Km. 417+350 (Nayapalli) NH No.-16	5.36	5.35	13-01-2023	01-12-2023	Completed (COD- 30.07.2024) Currently O&M stage	Utility shifting at the location took considerable time.
2021-22	1	Km.243+590 on NH-49	1.29	1.29	01-05-2020	10-12-2022	Completed	No delay beyond the approved Extension of Time
2020-21	1	Km 23+170 on NH-18	1.3	1.3	26-03-2021	31-10-2022	Completed	No delay beyond the approved Extension of Time
	2	Km 45+970 on NH-18	1.29	1.29	26-03-2021	31-10-2022	Completed	
	3	Km 61+800 on NH-18	0.98	0.98	16-09-2021	31-10-2022	Completed	
2019-20	NIL							
2018-19								

	2017-18								
	2016-17								
	2015-16								
Punjab	2024-25	1	Construction of 3 Nos. of Ramp Type Foot over Bridges at Ch. 98+400 , Ch. 98+696 & Ch.130+280 locations on Six Laning of Panipat-Khanna Section of Nh-44 (Old NH-01) from Km. 96.000 to Km 272.000 in the State of Haryana and Punjab	4	2.3	02-07-2024	21-02-2025	2 nos FOB at Ch.98+400 & Ch. 98+626 Completed 1 no. FOB at Ch.130+280 Under Construction	EOT under review , likely to be completed by 30.09.2025
	2023-24	1	4/6 laning of Ludhiana Talwandi Section of NH-95 from Km 92.000 to Km 170.000 (Length-78 Km) in the State of Punjab (FOB)CT University)	0.82	0.82	01-09-2023	15-04-2025	Completed	
		2	4/6 laning of Ludhiana Talwandi Section of NH-95 from Km	1.92	1.92	15-11-2023	05-06-2025	Completed	

21.08.2025

1216

			92.000 to Km 170.000 (Length-78 Km) in the State of Punjab (FOB) Darapur						
		3	4/6 laning of Ludhiana Talwandi Section of NH-95 from Km 92.000 to Km 170.000 (Length-78 Km) in the State of Punjab (FOB) Mullanpur	1.86	1.86	01-09-2023	14-04- 2024	Completed	
		4	Construction of 6 Foot Over Bridges at various locations on Panipat - Jalandhar section (at Kms 356+320,376+760,37 7+940)	6.25	6.25	27-06-2023	24-05- 2024	Yet to be completed	Work stopped by Authority for getting the design vetted by IIT Bombay. Pending at the level of Contractor.
	2022- 23	1	6L of existing Taran Taran flyover to Golden Gate stretch of NH-03 inc. 6L flyover at Km 446.590 (in front of best price) & Km 448.100 (in front of the Daboorja	0.57	0.57	24-12-2020	08-07- 2023	Completed	

21.08.2025

1217

		Road) and VUP at Km 448.590 and Major bridge at Km 445.957 for Blackspot rectification						
	2021-22	NIL						
	2020-21	3	Four laning of Pathankot- Amritsar Section of NH-15 from Km. 6.082 to Km. 108.502 in the State of Punjab on DBFOT basis under Phase-III Ch. 54.950 Naushera Majja Singh	2.34	2.34	02-07-2020	Completed	Completed
		4	Flyover at km 315.200 & entry ramp from km 320.300 to km 321.200 i/c FOB at km 320.840 and construction of Additional 2L on both sides of existing 4L ROB at km 311.865 along with approaches and VUP at km 311.770 along	0.67	0.67	06-01-2021	15-09-2022	Completed

21.08.2025

1218

			with improvement of NH-44						
	2019-20	NIL							
	2018-19								
	2017-18								
	2016-17								
	2015-16								
Rajasthan	2024-25	1	121+800, NH-48	10.36	-	26-06-2025	-	Bidding under process	Earlier Agreement was signed for construction
		2	136+55, NH-48						
		3	142+150, NH-48						
		4	116+000, NH-48						
		5	134+040, NH-48						

21.08.2025

1219

		6	164+000						of 14 no.s FOB on Gurgaon- Kotputli Jaipur section of NH-48 for Km. 42.700 to Km. 273+000 i) IE/AE of the project highway Sh. Rajinder Kumar Chawla was assassinated on 26 August 2021 outside of PIU, Jaipur office. During the investigation of police administratio n, the persons from EPC contractor
		7	208+800, NH-48						

21.08.2025

1220

M/s E5 Infra was found involved in the case. Hence, NHAI HQ vide letter dated 29.09.2021 has issued show cause notice and further NHAI HQ vide letter dated 22.10.2021 has issued Termination Notice to M/s E5 Infrastructure Pvt. ii) Further, Haryana section of project highway from Km. 42.700 to 107.100 has been

21.08.2025

1221

									transferred to PIU-Rewari w.e.f. 24.01.2023 and Rajasthan portion is under PIU- Jaipur. iii) Estimate for 4 new FOBs amounting to Rs. 9.31 Cr. and balance work of 03 nos. FOBs amounting to Rs. 1.05 Cr. has been approved vide eoffice no. 273957.
		8	Left out portion of NH-89 & NH-65 in Nagaur City	4.61	0	16.04.2025	17.08.2026	Under Construction	NA
		9	Km 6+360, NH 248A, Chatarpur (Viratnagar)	2.81	0.6	08.04.2022	27.07.2024 (EOT -	Completed	NA

21.08.2025

1222

						21.07.2025)		
2023-24	1	Jodhpur Ring Road Section-I (1 no. FOB at Ch. 39+120)	1.15	1.15	03-02-2024	Completed	Completed	
2022-23	NIL							
2021-22								
2020-21	1	974+360	0.93	0.93	01-03-2019	01-08-2020	Completed	
	2	156+400	Not separate cost allocated. Part of BOT Project	Not separate cost allocated. Part of BOT Project	09-12-2016	01-03-2021	Completed	

21.08.2025

1223

	3	188+850	Not separate cost allocated. Part of BOT Project	Not separate cost allocated. Part of BOT Project	09-12-2016	01-03-2021	Completed	
2019-20	NIL							
2018-19								
2017-18								
2016-17								
2015-16	1	12.660 (Udaipur Kalan, NH-79A)	BOT Project	BOT Project	10-03-2016	18-08-2020	Completed	Project was delayed due to COVID-19 (wave-1 & 2) & LA issues.
	2	17.940 (Shrinagar, NH-79A)						
	3	68.540 (Singhawal, NH-79)						

21.08.2025

1224

Sikkim	2024-25	NIL
	2023-24	
	2022-23	
	2021-22	
	2020-21	
	2019-20	
	2018-19	

	2017-18								
	2016-17								
	2015-16								
Tamil Nadu	2024-25	1	NH - 44 Km 54+985/ VNR District Stadium	6.59	-	28-02-2025	16-04-2026	Under Construction	
		2	NH - 44 Km 105+125/ NEC College	3.3	-	28-02-2025	16-04-2026	Under Construction	
	2023-24	3	NH - 66 Km 44+520 / Methukummal	2.00	0	03-08-2023	01-08-2025	Under Construction	The work is in-progress, part of under construction project . The construction project is delay due to the following reasons; 1. Heavy rain
		4	NH - 66 Km 49+100 / Kunnathur	2.00	0	03-08-2023	01-08-2025	Under Construction	

21.08.2025

1226

									during the month of April & may 2024, much ahead of regular seasonal monsoon 2. Time restriction imposed by District Administration for the movement of minerals
2022-23	1	Km.78/10 of NH 49 Extn (New NH 85)	2.67	2.67	07.10.2022	12.11.2024	Completed	NA	
2021-22	NIL								
2020-21									
2019-20									
2018-19	1	Km.90/6 of NH 209 (Udumalai Town)	1.41	1.49	28.03.2018	31.01.2020	Completed	NA	

21.08.2025

1227

		2	Km.116/6 of NH 209 (Pollachi Town)	1.61	1.67	28.03.2018	31.01.2021	Completed	NA
	2017-18	1	Km.15/200 of NH 181 (Avinashilingam)	-	-	-	2017	Completed	NA
		2	NH - 83 Km 100+060/ SASTRA at Thirumalaisamudram village	1.18	1.10	16-02-2018	15-11-2018	Completed	
	2016-17	NIL							
	2015-16								
Telangana	2024-25	1	24/570 , St.Alphonsus High School, Nalgonda, Nakrekal - Nagarjunasagar Section of NH-565	4.9	0	06.05.2025	9 months from appointed date	Tender stage	NA
		2	367+530 near Govt. Junior College, Sadashivanagar on NH-44	1.6	-	-	-	Under Technical Evaluation	
	2023-24	NIL							

21.08.2025

1228

2022-23	1	514+00, Patancheru,Pune - Hyderabad -section of NH-65	3.342	NIL	27.03.2023	03.07.20 26	In progress	NA
	2	517+00,R,.C.Puram Pune - Hyderabad - section of NH-65	3.342	NIL	27.03.2023	03.07.20 26	In progress	NA
	3	518+570,Beeramgud a, Pune - Hyderabad -section of NH-65	3.342	NIL	27.03.2023	03.07.20 26	In progress	NA
	4	519+600 , Ashoknagar, Pune - Hyderabad -section of NH-65	3.342	NIL	27.03.2023	03.07.20 26	In progress	NA
	5	520+00 , Jyothinagar Pune - Hyderabad -section of NH-65	3.342	NIL	27.03.2023	03.07.20 26	In progress	NA
	6	Km.17/4 to 18/4 , Tukkuguda limits, Hyderabad- Srisairam road section of NH-765	2.59	NIL	24.03.2023	6 months from appointe d date	In progress	NA
2021-22	1	FOB.KM 466+650 At CMR college, Medchal	0.86	-	24-01-2023	30-07- 2026	Yet to Start	

2020-21	1	16/900, Autonagar, Hyderabad-Vijayawada section of NH-65	1.5	NIL	26.03.2021	22.07.2024	In progress	Taken up as a part of widening work
	2	18/900, Hayatnagar Hyderabad-Vijayawada section of NH-65	1.5	NIL	26.03.2021	22.07.2024	Yet to be taken up	Local resistance
	3	21/255, Laxamareddy palem Hyderabad-Vijayawada section of NH-65	1.5	NIL	26.03.2021	22.07.2024	In progress	Taken up as a part of widening work
	4	KM 475+100 VENSAI MEDIAN OPENING NEAR SIVA SIVANI SCHOOL, Kompally	0.86	-	01-08-2022	22-04-2026	Yet to Start	
	5	KM 477+550 GANDHI JUNCTION CROSS ROAD, suchitra junction	0.86	-	01-08-2022	22-04-2026	Yet to Start	
2019-20	NIL							
2018-19								

21.08.2025

1230

	2017-18	1	10/930, Budvel, Hyderabad-Bangalore section of NH-44	0.7	0.76	18.01.2018	30.09.2023	Completed	NA
	2016-17	NIL							
	2015-16								
Tripura	2024-25	NIL							
	2023-24								
	2022-23								
	2021-22								

21.08.2025

1231

	2020-21	1	9+060 (Tripura University)	0.6187243	0.618724	28.06.2019	05.04.2020	Completed	NA
	2019-20	NIL							
	2018-19								
	2017-18								
	2016-17								
	2015-16								
Uttar Pradesh (RO UP West)	2024-25	1	9+900	Part of Project	Part of Project	2020	2023-24	Completed	
		2	16+150	Part of Project	Part of Project			Completed	

21.08.2025

1232

		3	20+600	Part of Project	Part of Project			Completed	
		4	9+900	Part of Project	Part of Project	2020	2023-24	Completed	
		5	16+150	Part of Project	Part of Project			Completed	
		6	20+600	Part of Project	Part of Project			Completed	
	2023-24	1	318+368 Aligarh-Kanpur Section (Pkg-IV)	2.2	2.2	18-02-2021	24-02-2023	Completed	
		2	116+665	1.61	1.41	01-11-2023	01-01-2024	Completed	
	2022-23	1	192+685/Toli/NH-34	The contract value is inclusive of mentioned structures.	Expenditure incurred as per provisions of HAM Concession Agreement.	01-03-2018	24-02-2021	Completed	
	2021-22	1	206+730/Sunna Sihori/NH-34			01-03-2018	28-01-2021	Completed	
		2	265+615/Bichhawa /NH-34			01-03-2018	06-06-2021	Completed	
		3	270+847/Malpur/NH-34			01-03-2018	06-06-2021	Completed	
		1	82+450 Outer Ring Road Package - 3B	Part of Project	Part of Project			Completed	

21.08.2025

1233

	2020-21	1	102.400	1.09	0.98	29-09-2020	31-05-2021	Completed	
	2019-20	1	146.950	0.97	0.69	04-10-2018	20-03-2020	Completed	
		2	114.700	0.97	0.72	04-10-2018	20-03-2020	Completed	
		3	161.850	0.97	0.70	04-10-2018	20-03-2020	Completed	
		4	172.900	0.97	0.69	04-10-2018	20-03-2020	Completed	
		5	107.000	0.97	0.71	04-10-2018	20-03-2020	Completed	
		6	136.150	0.97	0.72	04-10-2018	20-03-2020	Completed	
	2018-19	NIL							
	2017-18								
	2016-17								
	2015-16								
Uttar Pradesh (RO UP East)	2024-25	1	Km 125.235/ Gaddopur-Faizabad, NH-27	0.68	0.68	25-05-2023	08-03-2025	Completed on 16.06.2025 .	Due to Maha Kumbha Mela 2025 & Kanwad Yatra And Inauguration

21.08.2025

1234

								of Ram temple
		2	Km 87.878/ Bhelsar-Ayodhya, NH-27	1.48	1.48	30-10-2023	07-07-2024	Completed on 30.06.2025 . Due to Maha Kumbha Mela 2025 & Kanwad Yatra And Inauguration of Ram temple and local dispute about location
		3	Km 105.070/Ronahi-Ayodhya, NH-27	1.48	1.48	30-10-2023	07-07-2024	Completed on 30.06.2025 . Due to Maha Kumbha Mela 2025 & Kanwad Yatra And Inauguration of Ram temple and local dispute about location

21.08.2025

1235

		4	Km 109.350/ Dyodi-Ayodhya, NH-27	1.48	1.48	30-10-2023	07-07-2024	Completed on 30.06.2025	Due to Maha Kumbha Mela 2025 & Kanwad Yatra And Inauguration of Ram temple and local dispute about location
		5	(7+100, Aidhe,NH-31)	8.08	5.656	22-08-2024	21-02-2025	Under Construction	COS Drawings not approved, Land Acquisition issue
		6	(3+400, Hariharpur, NH-31)					Under Construction	
		7	(14+100, Umraha,NH-29)					Under Construction	
		8	(20+200, Chaubeypur, NH-29)					Under Construction	
		9	(80+350, Devkathiya, NH-29)					Under Construction	
	2023-24	-	-	-	-	-	-	-	

21.08.2025

1236

	2022-23	-	-	-	-	-	-	-	
	2021-22	-	-	-	-	-	-	-	
	2020-21	1	735+100 NH-19	1.75	1.75	29-03-2017	02-11-2020	completed	
	2019-20	-	-	-	-	-	-	-	
	2018-19	1	34+200 NH-30	1.5	1.5	2016	05-07-2018	completed	PROJECT WAS HANDED OVER BY MORTH
	2017-18	NIL							
	2016-17								
	2015-16	1	305+690 (Gorakhpur-Kasia/U.P. Bihar Border, NH-27)	0.58	0.58	05-08-2015	05-02-2016	Completed	
		2	309+100 (Gorakhpur-Kasia/U.P. Bihar Border, NH-27)	0.58	0.58	05-08-2015	05-02-2016	Completed	
		3	340+450 (Gorakhpur-Kasia/U.P. Bihar Border, NH-27)	0.65	0.65	05-08-2015	05-02-2016	Completed	
Uttarakhand	2024-25	1	Haroda (Design Ch. 16+490)	1.05	1.05	16-08-2022	03-11-2024	Completed	

	2017-18								
	2016-17								
	2015-16								
West Bengal	2024-25	1	114+200 of NH-31D (PKG-2A) - (Raichenga)	Funds utilized for the construction of passenger underpasses are part of EPC contract.	Funds utilized for the construction of passenger underpasses are part of EPC contract.	30-03-2024 (LOA)	01-06-2027	Under Construction	
		2	115+160 of NH-31D (PKG-2A) - (Garamcha Market)			30-03-2024 (LOA)	01-06-2027	Under Construction	
		3	121+310 of NH-31D (PKG-2A) - (Silbarihat)			30-03-2024 (LOA)	01-06-2027	Under Construction	
		4	131+420 of NH-31D (PKG-2A) - (Baburhat)			30-03-2024 (LOA)	01-06-2027	Under Construction	
		5	137+960 of NH-31D (PKG-2A) - (Marichbari)			30-03-2024 (LOA)	01-06-2027	Under Construction	
		6	650+960, NH-19	4.61	33.00 (Approx)	13-03-2025	14-07-2025	Completed	
		7	640+030, NH-19			06-03-2025			
		8	631+580, NH-19						
		9	624+810, NH-19						
		10	611+700, NH-19						
		11	Km 533+560, Rakona, NH-19	2.35	-	19-06-2025	-	Completed	

21.08.2025

1240

		12	Km 556+250, Nala, NH-19	2.16	-		-	Completed	
		13	Km 566+390, Tejganj, NH-19	4.50	-		31-12-2025	Work in Progress	
		14	Km 568+205, Mirchoba, NH-19	2.14	-		31-12-2025	Work in Progress	
	2023-24								
	2022-23								
	2021-22								
	2020-21	1	0.37 km of NH-116B	Included in the corridor of EPC project having Total project cost 408.64	Included in the corridor of EPC project having Total project cost 408.64	Dated 05.01.2017 under Job No. 116B-WB-2016-17-409	16.06.2021	Completed	Not Applicable
	2019-20								
	2018-19								
	2017-18								

NIL

21.08.2025

1241

	2016- 17	
	2015- 16	

	2017-18								
	2016-17								
	2015-16								
6 lanin g of Barw a Adda - Pana garh secti on of NH-2 (New NH-19) from Km 398. 240 to Km 521. 120 inclu ding Pana garh By pass in the state of Jhar	2016-2017	1	504+600 (NH-19 Old NH-02)	This is a BOT(toll) project ,so all expenditure done by concessionaire.	01-04-2014	26-09-2016	Compl eted		
	2016-2017	2	510+700 (NH-19 Old NH-02)		01-04-2014	26-09-2016	Compl eted		
	2016-2017	3	512+930 (NH-19 Old NH-02)		01-04-2014	26-09-2016	Compl eted		
	2016-2017	4	514+990 (NH-19 Old NH-02)		01-04-2014	26-09-2016	Compl eted		
	2016-2017	5	516+442 (NH-19 Old NH-02)		01-04-2014	26-09-2016	Compl eted		

khan d & West Beng al unde r NHD P Phas e-V on BOT (Toll) on DBF OT patte rn								

Details of passenger over passes in Durgapur Lok Sabha Constituency, West Bengal

State s	Name of Proje ct	Year	S.N O.	Location of POP approved /sanction ed (Chainag e/Name of place, NH No.)	Cos t (Rs. In Cror e)	Exp endi ture (Rs. In Cror e)	Date of sancti on/app roval	Sche dule date of comp letion	Cu rre nt St atu s	Rea son for dela y(If any)
West Beng al	6- laning of Pana garh - Palsit	2024-25				NIL				
		2023-24								
		2022-23								
		2021-22								
		2020-21								
		2019-20								

	section of NH-19	2018-19	
		2017-18	
		2016-17	
		2015-16	
West Bengal	6	2024-25	NIL
	laning	2023-24	
	of	2022-23	
	Barw	2021-22	
	a	2020-21	
	Adda	2019-20	
	-	2018-19	
	Pana	2017-18	
	garh	2016-17	
	section of NH-2 (New NH-19) from Km 398.240 to Km 521.120 including Pana garh By pass in the state of Jhark	2015-16	

	hand & West Beng al under NHD P Phas e-V on BOT (Toll) on DBF OT patter n		

Details of foot over bridges in Durgapur Lok Sabha Constituency, West Bengal

States	Name of Project	Year	S. N O.	Location of FOB approved/sanctioned (Chainage/Name of place, NH No.)	Cost (Rs. In Crore)	Expenditure (Rs. In Crore)	Date of sanction/approval	Schedule date of completion	Current Status	Reason for delay (If any)
West Bengal	6-laning of Panagarh - Palsit section of NH-19	2024-25	1	Km 533+560, Rakona, NH-19	2.35	-	19-06-2025	-	Completed	
			2	Km 556+250, Nala, NH-19	2.16	-		-	Completed	

	3	Km 566+390, Tejganj, NH-19	4.50	-		31-12-2025	In progress	
	4	Km 568+205, Mirchoba, NH-19	2.14	-		31-12-2025	In progress	
2023-24	NIL							
2022-23								
2021-22								
2020-21								
2019-20								
2018-19								
2017-18								
2016-17								
2015-16								

West Bengal	6 laning of Barwa Adda - Panagarh section of NH-2 (New NH-19) from Km 398.240 to Km 521.120 including Panagarh By pass in the state of Jharkhand & West Bengal under NHDP Phase-V on BOT (Toll) on DBFOT pattern	2016-2017	507+010 (NH-19 Old NH-02)	2.447	2.447	01-04-2014	26-09-2016	Completed	

सौभाग्य का कार्यान्वयन

4785. श्री निलेश ज्ञानदेव लंके:

श्री संदिपनराव आसाराम भुमरे:

श्रीमती कलाबेन मोहनभाई देलकर:

श्री ज्ञानेश्वर पाटील:

डॉ. शिवाजी बंडाप्पा कालगे:

क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार देश के विभिन्न राज्यों, विशेषकर महाराष्ट्र और दादरा एवं नगर हवेली के गांवों में बिजली कनेक्शन उपलब्ध कराने के लिए प्रधानमंत्री सहज बिजली हर घर योजना (सौभाग्य) का सफल कार्यान्वयन करने में सफल रही है और यदि हाँ, तो तत्संबंधी राज्य-वार ब्यौरा क्या है;
- (ख) यदि नहीं, तो तत्संबंधी कारण क्या हैं;
- (ग) सौभाग्य योजना के लिए महाराष्ट्र सहित विभिन्न राज्यों/संघ राज्यक्षेत्रों को सरकार प्रदत्त वित्तीय सहायता का ब्यौरा क्या है;
- (घ) क्या सरकार ने महाराष्ट्र के प्रत्येक जिले सहित देश में अभी भी बिजली की सार्वभौमिक सुलभता से वंचित लोगों की संख्या का अनुमान लगाया है और यदि हाँ, तो तत्संबंधी राज्य/संघ राज्यक्षेत्र-वार ब्यौरा क्या है, और
- (ङ) यदि नहीं, तो तत्संबंधी कारण क्या हैं?

विद्युत मंत्रालय में राज्य मंत्री; तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद येसो नाईक):

(क) से (ङ) : भारत सरकार ने सभी घरों को विश्वसनीय विद्युत आपूर्ति प्रदान करने के उद्देश्य को प्राप्त करने में राज्यों की सहायता के लिए दीन दयाल उपाध्याय ग्राम ज्योति योजना (डीडीयूजीजेवाई), एकीकृत विद्युत विकास स्कीम (आईपीडीएस), प्रधानमंत्री सहज बिजली हर घर योजना (सौभाग्य) आदि स्कीमों के माध्यम से उनके प्रयासों को गति दी है। राज्यों द्वारा दी गई जानकारी के अनुसार, देश के सभी गैर-विद्युतीकृत आबाद गाँवों का दिनांक 28 अप्रैल, 2018 तक विद्युतीकरण कर दिया गया था। इसके बाद, सौभाग्य के दौरान, जैसा कि महाराष्ट्र राज्य सहित राज्यों द्वारा बताया गया है, सभी इच्छुक घरों का विद्युतीकरण पूरा कर लिया गया। दोनों स्कीमों में दिनांक 31.03.2022 को बंद हो चुकी हैं। राज्यवार ब्यौरा संलग्न **विवरण-I** में दिया गया है।

सौभाग्य स्कीम के लिए भारत सरकार द्वारा केंद्रीय अनुदान **6330.32 करोड़** रुपये था। महाराष्ट्र सहित राज्यवार ब्यौरा संलग्न **विवरण-II** में दिया गया है।

वर्तमान में, भारत सरकार संशोधित वितरण क्षेत्र योजना (आरडीएसएस) के अंतर्गत छोटे हुए घरों के ग्रिड विद्युतीकरण के लिए राज्यों को सहायता प्रदान कर रही है। इसमें पीएम-जनमन (प्रधानमंत्री जनजातीय आदिवासी न्याय महा अभियान) के अंतर्गत चिन्हित विशेष रूप से कमजोर जनजातीय समूह (पीवीटीजी) घरों, डीए-जेजीयूए (धरती आबा जनजातीय ग्राम उत्कर्ष अभियान) के अंतर्गत जनजातीय घरों, प्रधानमंत्री अनुसूचित जाति अभ्युदय योजना (पीएम-अजय) के अंतर्गत अनुसूचित जाति के घरों और जहाँ भी संभव हो, वाइब्रेंट विलेज प्रोग्राम (वीवीपी) के अंतर्गत दूरस्थ एवं सीमावर्ती घरों के विद्युतीकरण के कार्य शामिल हैं। अब तक, राज्यों द्वारा किए गए सर्वेक्षण के आधार पर, 13,59,752 घरों के ग्रिड विद्युतीकरण के लिए 6,487 करोड़ रुपये की राशि के कार्य संस्वीकृत किए जा चुके हैं। राज्य/संघ राज्य क्षेत्र-वार ब्यौरा संलग्न **विवरण-III** पर और महाराष्ट्र के लिए जिला-वार ब्यौरा संलग्न **विवरण-IV** पर दिया गया है।

इसके अतिरिक्त, नई सौर विद्युत स्कीम के अंतर्गत दिनांक 30 जून, 2025 तक 9,961 घरों के ऑफ-ग्रिड सौर आधारित विद्युतीकरण के लिए 50 करोड़ रुपये की राशि के कार्यों को संस्वीकृति दी गई है। राज्यवार ब्यौरा संलग्न **विवरण-V** पर दिया गया है।

विवरण-I

सौभाग्य योजना के शुभारंभ के बाद से विद्युतीकृत घरों की संख्या (डीडीयूजीजेवाई के अंतर्गत अतिरिक्त घरों की उपलब्धि सहित)

क्रम सं.	राज्यों के नाम	विद्युतीकृत घरों की संख्या
1	आंध्र प्रदेश*	1,81,930
2	अरुणाचल प्रदेश	47,089
3	असम	23,26,656
4	बिहार	32,59,041
5	छत्तीसगढ़	7,92,368

6	गुजरात*	41,317
7	हरियाणा	54,681
8	हिमाचल प्रदेश	12,891
9	जम्मू एवं कश्मीर	3,77,045
10	झारखंड	17,30,708
11	कर्नाटक	3,83,798
12	लद्दाख	10,456
13	मध्य प्रदेश	19,84,264
14	महाराष्ट्र	15,17,922
15	मणिपुर	1,08,115
16	मेघालय	2,00,240
17	मिजोरम	27,970
18	नागालैंड	1,39,516
19	ओडिशा	24,52,444
20	पुडुचेरी*	912
21	पंजाब	3,477
22	राजस्थान	21,27,728
23	सिक्किम	14,900
24	तमिलनाडु*	2,170
25	तेलंगाना	5,15,084
26	त्रिपुरा	1,39,090
27	उत्तर प्रदेश	91,80,571
28	उत्तराखंड	2,48,751
29	पश्चिम बंगाल	7,32,290
कुल		2,86,13,424

*सौभाग्य योजना के अंतर्गत वित्त पोषित नहीं

विवरण-II

सौभाग्य योजना के अंतर्गत राज्यवार जारी धनराशि

क्रम सं.	राज्यों के नाम	जारी अनुदान (करोड़ रुपये में)
1	अरुणाचल प्रदेश	159.79

2	असम	718.34
3	बिहार	491.38
4	छत्तीसगढ़	378.71
5	हरियाणा	8.46
6	हिमाचल प्रदेश	2.02
7	जम्मू एवं कश्मीर	45.57
8	झारखंड	284.31
9	कर्नाटक	48.03
10	केरल	66.34
11	लद्दाख	5.59
12	मध्य प्रदेश	553.64
13	महाराष्ट्र	217.98
14	मणिपुर	98.58
15	मेघालय	205.93
16	मिजोरम	41.2
17	नागालैंड	54.18
18	ओडिशा	322.68
19	पंजाब	0.71
20	राजस्थान	304.54
21	सिक्किम	1.9
22	तेलंगाना	16.77
23	त्रिपुरा	275.93
24	उत्तर प्रदेश	1814.62
25	उत्तराखंड	43.92
26	पश्चिम बंगाल	169.2
कुल		6330.32

विवरण-III**आरडीएसएस के अंतर्गत घरेलू विद्युतीकरण को मंजूरी**

क्रम सं.	राज्य का नाम	स्वीकृत परिव्यय (करोड़ रुपये में)	स्वीकृत जीबीएस (करोड़ रुपये में)	स्वीकृत कुल घर
क.	आरडीएसएस के अंतर्गत स्वीकृत अतिरिक्त घर			
1	राजस्थान	1,526.94	916.16	338,702
2	मेघालय	435.70	392.13	50,501
3	मिजोरम	79.90	71.91	15,167
4	नागालैंड	69.55	62.59	10,004
5	उत्तर प्रदेश	931.04	558.62	251,487
6	आंध्र प्रदेश	49.24	29.55	15,475
7	झारखंड	25.16	15.09	4,853
8	जम्मू एवं कश्मीर	106.70	96.03	15,359
9	बिहार	238.86	143.32	35,467
10	असम	785.55	706.99	127,111
11	अरुणाचल प्रदेश	47.11	42.40	6,506
12	मणिपुर	214.44	193.00	36,972
13	छत्तीसगढ़	166.55	99.93	34,078
14	केरल	0.33	0.20	40
15	मध्य प्रदेश	1.13	0.68	196
	कुल (क)	4,678.19	3,328.60	941,918
ख.	वाइब्रेंट विलेज में आरडीएसएस के अंतर्गत स्वीकृत विद्युतीकरण कार्य			
1	हिमाचल प्रदेश*	6.08	5.47	0
2	अरुणाचल प्रदेश	20.18	18.16	1,683
3	उत्तराखंड	13.08	11.77	1,154
	कुल (ख)	39.34	35.41	2,837
ग.	पीएम-जनमन के अंतर्गत ग्रिड कनेक्टिविटी के माध्यम से पीवीटीजी घरों का विद्युतीकरण			
ग1	आरडीएसएस के अंतर्गत स्वीकृत			

1	आंध्र प्रदेश	88.71	53.23	24,967
2	बिहार	0.28	0.17	0
3	छत्तीसगढ़	38.17	22.90	7,077
4	झारखंड	74.13	44.47	12,442
5	मध्य प्रदेश	143.39	86.02	29,290
6	महाराष्ट्र	26.61	15.96	8,556
7	राजस्थान	40.34	24.20	17,633
8	कर्नाटक	3.77	2.26	1,615
9	केरल	0.86	0.52	345
10	तमिलनाडु	29.89	17.94	8,603
11	तेलंगाना	6.79	4.07	3,884
12	त्रिपुरा	61.52	55.37	11,664
13	उत्तराखंड	0.60	0.54	669
14	उत्तर प्रदेश	1.10	0.66	316
	उप-योग (ग1)	516.15	328.31	127,061
ग2	राज्य योजना के अंतर्गत शामिल किया गया पीवीटीजी एचएच विद्युतीकरण**			
1	गुजरात	0	0	-
2	ओडिशा	0	0	-
3	पश्चिम बंगाल	0	0	-
	उप-योग (ग2)			
	कुल (ग=ग1+ग2)	516.15	328.31	127,061
घ.	डीए-जेजीयूए के अंतर्गत चिन्हित जनजातीय घरों का विद्युतीकरण			
घ1	स्वीकृत घर			
1	आंध्र प्रदेश	19.12	11.47	4,921
2	अरुणाचल प्रदेश	8.20	7.38	1,938
3	बिहार	61.40	36.84	7,117
4	छत्तीसगढ़	218.44	131.06	39,579
5	हिमाचल प्रदेश	0.49	0.45	93
6	जम्मू एवं कश्मीर	89.84	80.85	13,824
7	झारखंड	92.44	55.47	19,467
8	कर्नाटक	32.14	19.28	4,229

9	केरल	5.73	3.44	1,080
10	मध्य प्रदेश	284.94	170.97	55,795
11	महाराष्ट्र	23.60	14.16	6,961
12	राजस्थान	197.11	118.26	82,842
13	तेलंगाना	110.73	66.44	26,525
14	त्रिपुरा	40.69	36.62	7,677
15	उत्तर प्रदेश	32.21	19.32	6,867
16	उत्तराखंड	0.84	0.75	207
	उप योग (घ1)	1,217.91	772.77	279,122
घ2	स्वीकृत सार्वजनिक स्थान			
1	आंध्र प्रदेश	0.70	0.42	182
2	अरुणाचल प्रदेश	0.04	0.03	9
3	हिमाचल प्रदेश	0.05	0.05	7
4	झारखंड	8.25	4.95	1,910
5	केरल	0.15	0.09	17
6	मध्य प्रदेश	3.32	1.99	650
7	राजस्थान	0.70	0.42	195
8	तेलंगाना	2.90	1.74	672
9	त्रिपुरा	2.31	2.08	512
10	उत्तर प्रदेश	0.13	0.08	30
11	उत्तराखंड	0.08	0.07	19
	उप योग (घ2)	18.63	11.92	4,203
	कुल (घ=घ1+घ2)	1,236.53	784.69	283,325
ड.	पीएम-अजय के अंतर्गत विद्युतीकरण कार्य स्वीकृत			
1	आंध्र प्रदेश	3.50	2.10	811
2	झारखंड	6.14	3.68	1,782
3	मध्य प्रदेश	0.002	0.001	6
4	महाराष्ट्र	6.810	4.086	2,012
	कुल (ड)	16.45	9.87	4,611
	कुल योग (क+ख+ग+घ+ड)	6,486.67	4,486.87	1,359,752

विवरण-IV**महाराष्ट्र में स्वीकृत घरों का ब्यौरा**

जिला	स्वीकृत घरों की संख्या
अहिल्यानगर	579
अहमदनगर	161
अकोला	103
अमरावती	13
बीड	262
भंडारा	2
बुलढाना	538
सी.संभाजीनगर	103
चंद्रपुर	508
धुले	411
गडचिरोली	495
गोंदिया	185
हिंगोली	818
जलगांव	384
जलना	78
लातूर	42
नांदेड़	372
नासिक	3,109
उस्मानाबाद	55
पालघर	1,879
परभनी	457
पुणे	1,035
रायगढ़	3,837
सतारा	50
सोलापुर	259
थाणे	615
वर्धा	16
वाशिम	211

यवतमाल	881
कोल्हापुर	6
सिंधुदुर्ग	65
कुल योग	17,529

विवरण-V

नई सौर ऊर्जा योजना के अंतर्गत मंजूरी दिया गया ऑफ-ग्रिड सोलर आधारित घरेलू विद्युतीकरण

क्रम सं.	राज्य	स्वीकृत परिवारों की संख्या
(क)	आंध्र प्रदेश	1,675
(ख)	छत्तीसगढ़	1,578
(ग)	झारखंड	2,342
(घ)	मध्य प्रदेश	2,060
(ङ)	कर्नाटक	179
(च)	केरल	98
(छ)	तेलंगाना	326
(ज)	त्रिपुरा	1,703
	कुल	9,961

राष्ट्रीय राजमार्गों के रखरखाव के मानदंड

4786. श्री आशीष दुबे:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार राष्ट्रीय राजमार्गों (एनएच) के लिए अनिवार्य पांच वर्ष की रखरखाव अवधि को लागू करने के लिए कोई कदम उठा रही है, यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ख) रखरखाव की ज़िम्मेदारियों को गुणवत्ता से समझौता किए बिना पूरा करने और ठेकेदारों को लागत में कटौती करने से रोकने के लिए कौन से तंत्र स्थापित किए जाएंगे; और

(ग) रखरखाव रिकॉर्ड और गुणवत्ता मूल्यांकन को पारदर्शी और जनता के लिए सुलभ बनाने के लिए क्या उपाय किए जाएंगे?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क): सरकार ने मौजूदा राष्ट्रीय राजमार्ग (एनएच) नेटवर्क के अनुरक्षण को प्राथमिकता दी है और अन्य बातों के साथ-साथ उत्तरदायी अनुरक्षण एजेंसी के माध्यम से सभी एनएच खंडों के अनुरक्षण और मरम्मत (एमएंडआर) को सुनिश्चित करने के लिए एक कार्यतंत्र विकसित किया है।

राष्ट्रीय राजमार्ग विकास परियोजनाएँ मुख्यतः तीन तरीकों अर्थात् (i) निर्माण, संचालन और हस्तांतरण (बीओटी), (ii) हाइब्रिड एन्युइटी मॉडल (एचएएम) और (iii) इंजीनियरिंग प्रापण और निर्माण (ईपीसी) से क्रियान्वित की जाती हैं। निर्माण, संचालन और हस्तांतरण (बीओटी) परियोजनाओं के लिए अनुरक्षण सहित रियायत अवधि 15 से 20 वर्ष है और हाइब्रिड एन्युइटी मॉडल (एचएएम) के लिए सामान्यतः 15 वर्ष है। परियोजना की रियायत अवधि के भीतर, संबंधित राष्ट्रीय राजमार्ग खंडों के अनुरक्षण की जिम्मेदारी रियायतग्राही की होती है। ईपीसी परियोजनाओं के मामले में, बिटुमिनस फुटपाथ कार्यों के लिए दोष देयता अवधि (डीएलपी) 5 वर्ष और कंक्रीट फुटपाथ कार्यों के लिए 10 वर्ष है।

टोल-ऑपरेट-ट्रांसफर (टीओटी) और इनविट (इंफ्रास्ट्रक्चर इन्वेस्टमेंट ट्रस्ट) परियोजनाओं के लिए, अनुरक्षण सहित रियायत अवधि 20 से 30 वर्ष है। संचालन, अनुरक्षण और हस्तांतरण (ओएमटी) परियोजनाओं के लिए रियायत अवधि सामान्यतः 9 वर्ष है।

राष्ट्रीय राजमार्गों के शेष सभी खंडों के लिए, जहाँ डीएलपी समाप्त हो चुका है या बीओटी/एचएएम/टीओटी/इनविट परियोजना की किसी रियायत अवधि के अंतर्गत नहीं है, सरकार ने निष्पादन आधारित अनुरक्षण विवरण (पीबीएमसी) या अल्पकालिक अनुरक्षण विवरण (एसटीएमसी) के माध्यम से अनुरक्षण कार्य करने का नीतिगत निर्णय लिया है। एसटीएमसी कार्य सामान्यतः 1-2 वर्षों की

विवरण अवधि के लिए किए जाते हैं, जबकि पीबीएमसी कार्य लगभग 5-7 वर्ष की विवरण अवधि के लिए किए जाते हैं।

(ख) और (ग): सड़क की स्थिति में चिन्हित किए गए दोषों/समस्याओं की मरम्मत के साथ-साथ अन्य रखरखाव/मरम्मत कार्य संविदाकार/रियायतग्राही द्वारा विवरण के प्रावधानों के अनुसार निर्धारित समय-सीमा के भीतर पूरे किए जाते हैं। नियमित फील्ड रिपोर्टें और चूककर्ता संविदाकार/रियायतग्राही के विरुद्ध कार्रवाई हेतु विवरण दस्तावेजों में शामिल दंड प्रावधानों के माध्यम से अनुपालन सुनिश्चित किया जाता है।

सरकार ने एनएचएआई वन/तत्पर नामक मोबाइल आधारित एप्लिकेशन के माध्यम से राष्ट्रीय राजमार्ग परियोजनाओं में दोष सुधार सहित गुणवत्ता की निगरानी शुरू की है। इस ऐप का उपयोग फील्ड अधिकारी/इंजीनियर/संविदाकार/रियायतग्राही सीधे साइट पर बैठकर दैनिक और मासिक दोषों की डिजिटल रिपोर्टिंग, निरीक्षण के लिए जियो-टैग और टाइम-स्टैम्प्ड तस्वीरें प्रस्तुत करने और परीक्षण परिणामों को डिजिटल रूप से अपलोड करने के माध्यम से करते हैं।

सरकार ने राष्ट्रीय राजमार्गों के कार्यों के कार्यान्वयन में गुणवत्ता नियंत्रण प्रणालियों में सुधार के लिए निम्नलिखित पहलें की हैं: -

- i. राष्ट्रीय राजमार्ग परियोजनाओं में स्वचालित और कुशल /मशीन-सहायता प्राप्त निर्माण (एआई-एमसी) को अपनाना;
- ii. निर्माण कार्य पूरा होने के समय और उसके बाद हर छह माह में एक इलेक्ट्रॉनिक प्लेटफॉर्म पर नेटवर्क सर्वेक्षण वाहन (एनएसवी) के माध्यम से सड़क की स्थिति का आकलन; समर्पित केंद्रीय सेल के माध्यम से संचालन और रखरखाव (ओ एंड एम) के दौरान संविदात्मक प्रावधानों के विश्लेषण और प्रवर्तन का उपयोग करके सड़क की स्थिति के आकलन के लिए एनएसवी प्रणाली का और अधिक सुधार;

- iii. चल रहे राष्ट्रीय राजमार्ग कार्यों की प्रगति और गुणवत्ता के आवधिक मूल्यांकन के लिए आर्टिफिशियल इंटेलिजेंस/मशीन लर्निंग एल्गोरिदम के साथ एकीकृत ड्रोन एनालिटिक्स मॉनिटरिंग सिस्टम (डीएमएस) में ड्रोन सर्वेक्षणों से एकत्रित उच्च-रिज़ॉल्यूशन इमेजरी का समय-समय पर विश्लेषण;
- iv. परियोजना कार्यान्वयन चरणों के दौरान समय-समय पर कार्यों की समग्र स्थिति और गुणवत्ता के नैदानिक (डायग्नोस्टिक्स) आकलन के लिए चार राज्यों अर्थात् गुजरात, राजस्थान, ओडिशा और कर्नाटक में पायलट आधार पर गैर-विनाशकारी परीक्षण उपकरणों से लैस मोबाइल गुणवत्ता नियंत्रण वैन (एमक्यूसीवी) चलाना;
- v. राष्ट्रीय राजमार्ग कार्यों की मामला-दर-मामला आधार पर स्वतंत्र गुणवत्ता लेखा परीक्षा के लिए तृतीय पक्ष गुणवत्ता लेखा परीक्षकों की नियुक्ति।

COMMERCIAL AERO-RELATED MANUFACTURING

4787. DR. THOL THIRUMAAVALAVAN:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether the Government has taken steps to develop commercial aero-related manufacturing in the country;
- (b) if so, the details thereof;
- (c) whether commercial aero-related manufacturing is being undertaken by private manufacturers in the country; and
- (d) if so, the details thereof, company and product-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) and (b): The Government has been encouraging the development of the ecosystem for the manufacturing of aircraft, including Regional Transport Aircraft and associated components by public and private enterprises in India. The steps taken by the Government aim to bridge the technological gaps faced by the industry. CSIR-NAL, Bengaluru, a constituent laboratory of CSIR has developed indigenous 2-seater trainer aircraft Hansa - 3 (NG) and type certified by DGCA for use by Flight Training Organisations (FTOs) for commercial pilot training. For commercial production of Hansa-3(NG) an EoI has been issued to identify the prospective firm to take up manufacturing. ;

(c) and (d): Several private sector entities are currently engaged in the design, development and manufacture of commercial aircraft, components, systems and assemblies. Major private sector enterprises include:

1. Tata Advanced Systems Ltd.
2. Mahindra Aerostructures Pvt. Ltd.
3. Dynamatic Technologies Ltd.
4. Bharat Forge Ltd.
5. Aequs Ltd.
6. Godrej & Boyce Mfg. Co. Ltd.
7. Larsen & Toubro Ltd.

MARGHERITA THERMAL POWER PROJECT**4788. SHRI PRADYUT BORDOLOI:**

Will the Minister of **POWER** be pleased to state:

- (a) the details regarding the current status of the coal-based Margherita Thermal Power Project in Upper Assam;
- (b) the details regarding the reasons for the delay in the implementation of the project;
- (c) whether the Government of Assam has submitted a revised Detailed Project Report for the above mentioned project and if so, the details thereof; and
- (d) whether the Government has received any intimation from Assam Power Generation Corporation Limited by stating that it intends to abandon the project and if so, the reasons for the same and the future plan in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):

(a) to (c): Assam Power Generation Corporation Ltd. (APGCL) had intended to develop a 2x800 MW pit head coal based Thermal Power Project at Margherita. Accordingly, Detailed Project Report (DPR) was prepared by NTPC Ltd. with the project cost of Rs. 16,850 Cr. in Year 2019. APGCL had submitted coal linkage request to Ministry of Coal (MoC) & Ministry of Power (MoP), for 4.11 MTPA coal

from North East coal fields of Coal India Limited (CIL) at 90% PLF, considering coal of GCV 6,900 kcal/Kg.

Central Electricity Authority (CEA) had advised APGCL that due to non-availability of sufficient coal in North East coal fields, it may not be possible to develop Margherita TPP as a pit head plant as given in DPR. Therefore, APGCL needs to revisit the DPR. And if APGCL agrees to same, then coal from other coal companies like ECL, BCCL and CCL may be sourced. Accordingly, APGCL was advised to approach CIL for their Coal requirement from the above-mentioned Coal Companies. However, no communication in this regard has been received from APGCL.

(d) : Ministry of Power has not received any intimation from APGCL regarding its intention to abandon the project.

DEVELOPMENT OF FURSATGANJ AIRPORT

4789. SHRI KISHORI LAL:

PROF. SOUGATA RAY:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the expected timeline fixed for the completion of Fursatganj Airport or Fursatganj Airfield in Amethi district of Uttar Pradesh;
- (b) the reasons for the undue delay in commencing full-fledged services such as direct flights to Delhi-NCR areas;

- (c) whether the Government has outlined targeted infrastructure projects or specific air infrastructure development projects;
- (d) if so, the details thereof along with the airports included in such projects; and
- (e) the details of the steps taken so far to upgrade the infrastructural facilities and academic standards of Indira Gandhi Rashtriya Uran Akademi, a flight training school established in 1986 and co-located with the airfield under the Government?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) to (d): The Fursatganj airstrip was identified for development and to operate RCS flights under UDAN 4.1 round of bidding.

RCS-UDAN in an ongoing market-based Scheme wherein bidding rounds are conducted periodically to expand connectivity to unserved and underserved airstrips. Airlines submit proposals based on demand assessment on a particular route during the bidding round. Valid bids are awarded for the operationalisation of routes under the Scheme post-readiness of airports.

The construction of the terminal building and apron at Fursatganj Airport has been completed. An amount of Rs. 22.88 crores has been incurred till date for the development of the airport under the UDAN scheme.

The expansion and upgradation of airports is a continuous process and is undertaken by the Airport Operators from time to time, depending on the availability of land, commercial viability, socio-economic considerations, traffic demand/willingness of airlines to operate to/from such airports.

(e): Indira Gandhi Rashtriya Uran Akademi (IGRUA), set up in 1986 under the Ministry of Civil Aviation, has been upgraded with:

- Seven-day flying operations, with an additional base at Birsi Airport, Gondia.
- Budget allocation of Rs. 25 crores in FY 2024-25 for acquiring new trainer aircraft.

STATUS OF 'HOUSING FOR ALL' SCHEME

4790. SHRI GURMEET SINGH MEET HAYER:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether it is true that the Government in 2015 announced the 'Housing for All' by 2022 and later the date was extended to 2024 and if so, the details thereof;
- (b) whether the Government has achieved its target of housing for all urban poor in the country, if so, the details thereof and if not, the reasons therefor along with the shortcomings of the scheme; and
- (c) whether the Government has any future plans for providing houses to the poor sections of the society as the 2024 deadline has already passed and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) to (c): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements efforts of States/UTs by providing Central Assistance under Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 with an aim to provide all weather pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

PMAY-U and PMAY-U 2.0 are demand driven schemes. As per the scheme guidelines, selection of beneficiaries, formulation of projects and execution are done by States/Union Territories (UTs). After demand assessment and verification, States/UTs prepare project proposals and after approval of State Level Sanctioning

and Monitoring Committee (SLSMC), these are submitted to the Ministry for sanctioning of admissible Central Assistance by Central Sanctioning and Monitoring Committee (CSMC).

Based on the project proposal submitted by States/UTs, a total of 119.31 lakh houses including 7.15 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.98 lakh houses have been grounded and 93.81 lakh are completed/delivered to the beneficiaries across the country, as on 04.08.2025.

एसबीएम-यू के तहत अपशिष्ट का प्रसंस्करण

4791. श्रीमती प्रतिभा सुरेश धानोरकर:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि स्वच्छ भारत मिशन शहरी (एसबीएम-यू) के अंतर्गत कुल एकत्रित अपशिष्ट का प्रसंस्करण नहीं किया गया है,

(ख) यदि हाँ, तो चंद्रपुर शहर में प्रतिवर्ष एकत्रित किए जाने वाले कचरे की कुल मात्रा कितनी है और उसमें से संसाधित किए जाने वाले कचरे की मात्रा कितनी है; और

(ग) क्या सरकार ने इस अपशिष्ट के प्रसंस्करण के लिए धनराशि उपलब्ध कराई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

(क) से (ग) : भारत सरकार ने 2 अक्टूबर 2014 को स्वच्छ भारत मिशन-शहरी (एसबीएम-यू) शुरू किया, जिसका उद्देश्य शहरों को खुले में शौच से मुक्त (ओडीएफ) बनाना और पश्चिम बंगाल राज्य सहित देश के सभी शहरी क्षेत्रों की नगरपालिका में उत्पन्न ठोस अपशिष्ट (एमएसडब्ल्यू) का वैज्ञानिक

प्रसंस्करण करना है। इस प्रगति को आगे बढ़ाने के लिए, स्वच्छ भारत मिशन (एसबीएम-यू) 2.0 को 1 अक्टूबर, 2021 को पाँच वर्षों की अवधि के लिए शुरू किया गया है जिसका उद्देश्य 100% स्रोत पृथक्करण, घर-घर जाकर संग्रहण और अपशिष्ट के सभी अंशों का वैज्ञानिक प्रबंधन करके सभी शहरों को कचरा मुक्त बनाना है।

एसबीएम-यू 2.0 के तहत, सभी राज्यों/संघ राज्य क्षेत्रों को नगरपालिका ठोस अपशिष्ट का 100% वैज्ञानिक प्रसंस्करण प्राप्त करने के लिए अपशिष्ट प्रसंस्करण सुविधाएं उपलब्ध कराने के लिए वित्तीय सहायता प्रदान की जाती है, जैसे कि अपशिष्ट से खाद (डब्ल्यूटीसी) संयंत्र, अपशिष्ट से ऊर्जा (डब्ल्यूटीई) संयंत्र, सामग्री पुनर्प्राप्ति सुविधा (एमआरएफ), निर्माण और विध्वंस (सी एंड डी) अपशिष्ट प्रसंस्करण संयंत्र, जैव-मीथेनेशन संयंत्र, हस्तांतरण स्टेशन, स्वच्छता वैज्ञानिक लैंडफिल और पुरानी डंपसाइट नगरपालिका अपशिष्ट आदि का निपटान।

राज्यों/ संघ राज्य क्षेत्रों द्वारा दी गई जानकारी के अनुसार, 100% डोर-टू-डोर संग्रहण 98% वार्डों में अर्थात् कुल 96,222 वार्डों में से 94,541 वार्डों में किया जा रहा है और स्रोत पृथक्करण 91% वार्डों में अर्थात् कुल 96,222 वार्डों में से 87,485 वार्डों में किया जा रहा है। इसके अलावा, देश में नगरपालिका ठोस अपशिष्ट (एमएसडब्ल्यू) का वैज्ञानिक प्रसंस्करण 2014 के 16% से बढ़कर 80.07% हो गया है, अर्थात् प्रतिदिन उत्पन्न होने वाले 1,61,445 टन (टीडीपी) कचरे में से कुल 1,29,263 टीडीपी कचरे का प्रसंस्करण किया जा रहा है। ठोस अपशिष्ट प्रबंधन का शहर-वार विवरण https://sbmurban.org/swachh-bharat-mission-progess#solid_waste पर देखा जा सकता है।

भारत सरकार ने राज्यों/ संघ राज्य क्षेत्रों को केंद्रीय सहायता के रूप में एसबीएम-यू 2.0 के एसडब्ल्यूएम घटक के अंतर्गत 10930.12 करोड़ रुपये आवंटित किए हैं, जिसमें से अब तक केंद्रीय

हिस्सेदारी की 9439.85 करोड़ रुपये की कार्य योजना को अनुमोदन दिया जा चुका है और राज्यों/ संघ राज्य क्षेत्रों को 2022.76 करोड़ रुपये पहले ही जारी किए जा चुके हैं।

बांधों का निर्माण

4792. श्री उज्ज्वल रमण सिंह:

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

- (क) वर्तमान में देश में पारिस्थितिक रूप से संवेदनशील क्षेत्रों में निर्मित/निर्माणाधीन बांधों की संख्या कितनी है;
- (ख) पर्यावरणीय अस्थिरता के कारण कितने निर्माणाधीन बांधों का निर्माण कार्य रोक दिया गया है;
- (ग) क्या सरकार ने पर्यावरणीय दृष्टि से व्यवहार्य न होने के कारण पश्चिमी घाट में 1400 से अधिक चेकडैम बनाने के प्रस्ताव को स्थगित कर दिया है; और
- (घ) यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी):

(क) से (घ): भारत सरकार अपनी चल रही योजनाओं के अंतर्गत चिन्हित सिंचाई परियोजनाओं के लिए तकनीकी सहायता और आंशिक वित्तीय सहायता प्रदान करती है। इसके अतिरिक्त, इस मंत्रालय के अंतर्गत केंद्रीय जल आयोग (सीडब्ल्यूसी) द्वारा अंतर-राज्यीय नदी प्रणालियों पर स्थित वृहद या मध्यम सिंचाई परियोजनाओं की तकनीकी-आर्थिक व्यवहार्यता का मूल्यांकन किया जाना है।

जल के राज्य का विषय होने के कारण, संबंधित राज्य सरकारों को जल संसाधन परियोजनाओं की आयोजना, उनका कार्यान्वयन और रखरखाव के साथ-साथ संबंधित राज्य में बांधों से संबंधित आंकड़े भी रखने होते हैं। इसी प्रकार, पारिस्थितिक रूप से संवेदनशील क्षेत्र में निर्मित/निर्माणाधीन बांधों के विवरण, के साथ-साथ पर्यावरणीय स्थिरता की कमी के कारण अस्वीकृत प्रस्तावों का विवरण भी संबंधित राज्य सरकारों द्वारा स्वयं रखा जा रहा है।

तथापि, किसी भी परियोजना को अपेक्षित वैधानिक और अनिवार्य मंजूरियां जारी करने से पहले, निर्धारित प्रक्रियाओं के अनुसार परियोजनाओं की पर्यावरणीय व्यवहार्यता की जांच की जानी आवश्यक है। किसी परियोजना का कार्यान्वयन तभी शुरू किया जा सकता है जब निर्धारित मंजूरियां प्राप्त हो जाएं।

IMPLEMENTATION OF JAL JEEVAN MISSION

4793. SHRI SUNIL BOSE:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the current status of implementation of Jal Jeevan Mission (JJM) to make provision of tap water supply to every rural household in the country, State/UT-wise;
- (b) the details of objectives and components of JJM;
- (c) whether the Government is likely to achieve the set target by 2024 and if so, the details thereof, State/UT-wise;
- (d) the details of tap water connections provided under JJM to rural households during the last three years, State/UT-wise;
- (e) the details of the States/UTs reported to have provided hundred percent tap water connection to every rural household till date; and
- (f) the details of funds released by the Union Government to the States, State/UT-wise?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA):

(a) to (c): Since August 2019, Government of India in partnership with States, is implementing centrally sponsored scheme Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of tap water supply to every rural household in all villages across the country.

To achieve the objective of the mission, following components have been envisaged under JJM:

- i.) Development of in-village piped water supply infrastructure to provide tap water connection to every rural household.
- ii.) Development of reliable drinking water sources and/ or augmentation of existing sources to provide long-term sustainability to water supply system.
- iii.) Bulk water transfer, treatment plants and distribution network.
- iv.) Technological interventions for removal of contaminants where water quality is an issue.
- v.) Retrofitting of completed and ongoing schemes to provide FHTCs at minimum service level of 55 lpcd.
- vi.) Grey water management-treatment and reuse;
- vii.) Support activities and capacity building of communities; and Funds to meet any unforeseen challenges/ issues due to natural disasters/ calamities.

At the time of the launch, the Government also approved support for the States and UTs with a central outlay of ₹2,08,652 crore. The approved Central outlay has almost been utilized. Hon'ble Finance Minister during her budget speech 2025-26 has announced extension of Jal Jeevan Mission until 2028 with enhanced total outlay.

(d) to (f): At the time of announcement of Jal Jeevan Mission, 3.23 Crore (17%) rural households were reported to have tap water connections. So far, as reported by States/ UTs as on 18.08.2025, more than 12.45 Crore additional rural households have been provided with tap water connections. Thus, as on 18.08.2025, out of 19.36 Crore rural households, around 15.69 Crore (81.02%) households, are reported to have tap water supply in their homes.

So far, 11 States/ UTs viz. Arunachal Pradesh, Goa, Gujarat, Haryana, Himachal Pradesh, Mizoram, Punjab and Telangana, A&N Islands, Dadra Nagar Haveli & Daman Diu and Puducherry had reported that they had provided tap water connection to all rural households in the respective State/ UT. Year-wise and State/ UT-wise status of tap water connection provided under the Mission in rural areas is in public domain at JJM-IMIS and is accessible at:

https://ejalshakti.gov.in/JJM/JJMReports/Physical/JJMRep_HouseholdTapWaterConnection.aspx

Similarly, State/ UT-wise and year-wise details of fund allocation, drawn and utilization reported under JJM are also accessible through JJM-IMIS at:

https://ejalshakti.gov.in/JJM/JJMReports/Financial/JJMRep_StatewiseAllocationReleaseExpenditure.aspx

आरडीएसएस के तहत हिमाचल प्रदेश को आवंटित धनराशि

4794. श्री सुरेश कुमार कश्यप:

क्या विद्युत मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार द्वारा पुनः संरचित वितरण क्षेत्र योजना (आरडीएसएस) शुरू की गई है और यदि हाँ,

तो तत्संबंधी ब्यौरा क्या है;

(ख) उक्त योजना के अंतर्गत हिमाचल प्रदेश को कितनी राशि का बजट आवंटित किया गया है;

(ग) किन कार्यों के लिए बजट स्वीकृत किया गया है; और

(घ) इस योजना के अंतर्गत हिमाचल प्रदेश में अब तक पूरे हो चुके कार्यों तथा अभी पूरे होने वाले कार्यों

का ब्यौरा क्या है?

विद्युत मंत्रालय में राज्य मंत्री; तथा नवीन और नवीकरणीय ऊर्जा मंत्रालय में राज्य मंत्री (श्री श्रीपाद येसो नाईक):

(क) : भारत सरकार ने जुलाई, 2021 में संशोधित वितरण क्षेत्र स्कीम (आरडीएसएस) की शुरुआत की, जिसका उद्देश्य देश में वित्तीय रूप से स्थिर और प्रचालनात्मक रूप से दक्ष वितरण क्षेत्र के माध्यम से उपभोक्ताओं को विद्युत आपूर्ति की गुणवत्ता और विश्वसनीयता में सुधार लाना है। इस स्कीम का परिव्यय 3,03,758 करोड़ रुपये है, जिसमें केंद्र से अनुमानित अनुदान 97,631 करोड़ रुपये है। इस स्कीम का उद्देश्य समग्र तकनीकी और वाणिज्यिक (एटीएंडसी) हानियों को अखिल भारतीय स्तर पर 12-15% तक कम करना और आपूर्ति की औसत लागत और औसत प्राप्त राजस्व (एसीएस-एआरआर) अंतर को शून्य तक कम करना है। इस स्कीम के तहत वितरण अवसंरचना और स्मार्ट मीटरिंग कार्यों के लिए वितरण यूटिलिटी को वित्तीय सहायता प्रदान की जा रही है। आरडीएसएस के तहत, स्मार्ट मीटरिंग कार्यों सहित, अब तक 2.83 लाख करोड़ रुपये की अवसंरचना परियोजनाओं को मंजूरी दी जा चुकी है।

(ख) और (ग): हिमाचल प्रदेश राज्य के लिए 4,116 करोड़ रुपये की राशि के वितरण अवसंरचना कार्यों को मंजूरी दी गई है। कार्य-वार विवरण निम्नानुसार है:

विवरण	स्वीकृत लागत (करोड़ रुपये में)	केंद्रीय अनुदान (करोड़ रुपये में)
स्मार्ट मीटरिंग कार्य	1,788	466
हानि न्यूनीकरण कार्य	1,958	1,763
वाईब्रेंट विलेज कार्यक्रम के अंतर्गत अवसंरचना कार्य	6	5
उत्तरी सीमा क्षेत्र के लिए अवसंरचना कार्य	362	326
धरती आबा जनजातीय ग्राम उत्कर्ष अभियान (डीएजेजीयूए) के अंतर्गत घरेलू विद्युतीकरण कार्य	0.53	0.48
कुल	4,116	2,561

(घ): हिमाचल प्रदेश राज्य में अब तक स्वीकृत स्मार्ट मीटरिंग कार्यों का लगभग 16% और स्वीकृत अवसंरचना कार्यों का लगभग 2% भाग पूरा हो चुका है। उम्मीद है कि शेष स्वीकृत कार्य स्कीम अवधि के अंत तक, अर्थात् दिनांक 31.03.2028 तक पूरे हो जाएँगे।

REDUCTION OF EXCISE DUTIES ON PETROL AND DIESEL

4795. SHRI KARAN BHUSHAN SINGH:

Will the Minister of **PETROLEUM AND NATURAL GAS** be pleased to state:

- whether the Union Government has reduced excise duties on petrol and diesel in recent years and the State Governments have also taken steps to provide relief to the consumers and if so, the details thereof;
- whether the retail fuel prices continue to vary across the States and if so, the details thereof; and
- whether the Government is exploring a harmonised tax framework in consultation with the States to promote price uniformity and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS; AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SURESH GOPI):

(a) and (b): Prices of petrol and diesel are market determined and Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel. The final selling prices of petrol and diesel include excise duty fixed by the Central Government and State Value Added Tax (VAT)/Taxes fixed by the respective State Governments. The prices of petrol and diesel in the States across the country vary due to freight rates, VAT/local levies etc.

Central Government uniformly decreased the prices across the country by reducing excise duty in November 2021 and May 2022 of Rs. 13/litre and Rs. 16/litre on petrol and diesel respectively.

While most State governments reduced VAT rate to provide further relief to citizens, some State Governments did not.

In April 2025, excise duty on Petrol and Diesel was increased by Rs. 2 per litre each but this was not passed on to consumers.

(c): The GST Council in its 45th meeting held on 17th September 2021 had considered the inclusion of Petrol/Diesel and other petroleum products under the GST regime but the matter was deferred by the Council till larger deliberations on account of its heavy repercussions on the exchequer. The issue has not been taken up by the Council as an agenda item for any further deliberation subsequent to the said meeting.

IMPLEMENTATION OF INDIA ENERGY STACK

4796. SHRI RAJIV PRATAP RUDY:

Will the Minister of **POWER** be pleased to state:

- (a) whether it is a fact that the Government has constituted a task force to design and implement the India Energy Stack (IES);
- (b) if so, the mandate and composition thereof;
- (c) the steps taken by the Government to include the representatives from emerging green energy sectors in the process;
- (d) the critical challenges in the existing power sector ecosystem that the IES seeks to address; and
- (e) the major components and expected functionalities of the proposed Utility Intelligence Platform under IES?

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK):

(a) to (c): Ministry of Power has constituted a task force comprising domain experts and various stakeholders including representatives from Ministries, State utilities, Regulators etc. to chart a roadmap for the India Energy Stack (IES). The Task force has representatives from the Ministry of New and Renewable Energy and other stakeholders in the green energy sector.

(d) and (e): IES is envisioned to create a unified, secure and interoperable digital platform to transform the power sector by enabling seamless data exchange, real time analytics and enhanced consumer services. It aims to create a standardised platform that will enable data, services and systems to work together seamlessly across the power sector value chain.

CRITICALLY POLLUTED RIVER STRETCHES

4797. DR. NAMDEO KIRSAN:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the current number of Critically Polluted River Stretches (CPRS) where Biological Oxygen Demand (BOD) exceeds 30 mg/l in Maharashtra;
- (b) the reasons for which the 35% of CPRS identified in the National River Conservation Plan show worsening pollution despite funds allocated for their cleaning up;
- (c) the specific measures taken/proposed to be taken by the Government to protect the Ganga's water quality during large religious gatherings such as the Kumbh Mela in view of recent concerns highlighted in media reports regarding pollution spikes and ecological stress during such events; and
- (d) whether any penalties have been imposed on the industries/polluters in these stretches under the Water (Prevention & Control of Pollution) Act, 1974 and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a) and (b): As per the latest Report on 'Polluted River Stretches for Restoration of Water Quality' published by Central Pollution Control Board (CPCB) in 2022, , in Maharashtra, the BOD level exceeded 30 milligrams per litre (mg/l) at 4 polluted river stretches.

CPCB identifies polluted river stretches in the rivers across the country in association with State Pollution Control Boards (SPCB) and Pollution Control Committees (PCCs) under National Water Quality Monitoring programme. Implementation of various pollution abatement programmes, including NRCP scheme, has led to a reduction in the number of Polluted River Stretches (PRS) from 351 in 2018 to 311 in 2022. Further, 106 PRSs have been delisted and improvement in the water quality of 74 polluted river stretches has been observed as compared to the 2018 report.

(c): The Government, through the National Mission for Clean Ganga (NMCG) and in coordination with the concerned State Governments, implements a series of preventive and mitigative measures to safeguard the water quality of river Ganga during large religious gatherings such as the Kumbh Mela, Ardh Kumbh and Magh Mela.

These measures include partial financial assistance, augmentation of sewage treatment infrastructure, provision of adequate temporary sanitation

facilities, establishment of solid waste management systems, regulation of effluent discharges from Grossly Polluting Industries (GPIs) and organising continuous water quality monitoring. Awareness campaigns to sensitise pilgrims and deployment of enforcement teams to check polluting activities at Prayagraj.

Besides, Prayagraj Mela Authority prepared a comprehensive Sanitation Plan for Maha Kumbh 2025 that included Service Level Benchmarks (SLBs) to ensure accountability and performance, Post-Mela sanitation measures and laying of temporary drainage lines.

In addition, based on the post event learnings, corrective actions and planning improvements are implemented for future events including enhanced reuse strategies, improved disinfection protocols and structured redeployment of sanitation infrastructure.

Further, the CPCB carried out water quality monitoring at five stations (twice a week) from 12th January 2025 to 20th February 2025 during Maha Kumbh 2025 at Shringverpur Ghat, Lord Curzon Bridge, Nagvasuki Mandir, Sangam and Deeha Ghat, covering auspicious bathing (Amrit Snan) days.

(d): As per the provisions of the Environment (Protection) Act, 1986 and the Water (Prevention & Control of Pollution) Act 1974, all industrial units and other establishments generating trade effluents, are required to comply with the stipulated standards before discharging into rivers and water bodies. CPCB,

SPCBs/ PCCs monitor industries to ensure compliance of the provisions of the said Acts, and take necessary action accordingly.

As per CPCB, there are total 4,538 industries under GPIs. Out of which, 3672 number of industries were operational and 866 industries had closed down on their own. Amongst the operational industries, 3064 industries were reported to be complying with the environmental standards, while show-cause notices issued to 571 industries and closure directions issued to 36 non-complying industries. In addition, penalty has been imposed on 01 industry.

GROWTH OF INDIAN DOMESTIC AVIATION MARKET

4798. DR. PRADEEP KUMAR PANIGRAHY:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether the Government is aware that despite a 7% year-on-year growth in the Indian domestic aviation market, there has been a contraction in airline capacity in July 2025 as compared to both June 2025 and July 2024, raising concerns about the financial health of Indian airlines and if so, the details thereof;
- (b) the specific policy interventions being planned by the Government to ensure the financial stability and promote healthy competition among Indian airlines in view of the industry's recurring financial volatility;
- (c) whether the Government can provide data on the average airline debt, profitability and operational costs during the last financial year (2024-25) and if so, the details thereof; and

(d) whether any regulatory reforms are being considered to prevent airline failures and protect consumer interests in a highly competitive market and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a): As per the information provided by Scheduled Indian Airlines for Scheduled Domestic and International operations, no contraction in airlines capacity (i.e ASKM) has been observed.

(b) to (d): With the repeal of Air Corporation Act in March 1994, the Indian domestic aviation has been deregulated. The financial and operational decisions, including resource mobilization, and debt restructuring, are managed by the respective airlines based on commercial considerations.

Under the aegis of the National Civil Aviation Policy 2016, the Government creates a conducive ecosystem for the sector to grow through simplified regulations and by enhancing the ease of doing business. The Government proactively addresses the needs and challenges of the Indian airline sector, to promote its sustainable growth and development. Initiatives such as UDAN Scheme have improved the operational viability of airlines on regional routes through financial support, thereby enabling cost-effective operations.

The details regarding Debt, Profitability and operational cost of major scheduled carriers for the Financial year 2024-2025 are given in the enclosed **Statement.**

STATEMENT

Provisional figures (in millions ₹) of DEBT, P&L before tax and Operating cost of major scheduled Airlines in Financial year 2024-2025

Airlines	Debt	Profit/Loss before tax	Operating Cost
AIR INDIA	2,68,796	-38,902	6,17,770
AIR INDIA EXPRESS	6,175	-56,782	2,04,006
AKASA AIR	785	-19,834	60,905
INDIGO	6,70,884	75,875	7,65,223
SPICEJET	8,860	-581	48,897

EXPENDITURE UNDER NATIONAL MISSION FOR CLEAN GANGA

4799. SHRI BIPLAB KUMAR DEB:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether major rivers are being polluted by industrial effluents in the country and if so, the details thereof;
- (b) the actions taken during each of the last five years to address this problem;
- (c) the details of the expenditure incurred under the National Mission for Clean Ganga (Namami Gange/NMCG) during each of the last five years; and

(d) the current status of river water pollution across the country, particularly key pollutants, critical river stretches and recent developments such as industrial effluent controls?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a) to (d): Rivers in the country are polluted mainly due to discharge of untreated and partially treated sewage from cities/towns and industrial effluents in their respective catchments. Non-point sources of pollution like agricultural runoff, open defecation, runoff from solid waste dump sites, etc. also contribute to pollution of rivers. Rapid urbanization and industrialization have compounded the problems.

As per the latest Report on 'Polluted River Stretches for Restoration of Water Quality' published by Central Pollution Control Board (CPCB) in 2022, 603 rivers were monitored and 311 river stretches on 279 rivers were found polluted in 30 States/Union Territories (UTs). Details of the same are available at :<https://cpcb.nic.in/openpdffile.php?id=UmVwb3J0RmlsZXMvMTQ5OF8xNjcyOTg4MDQ1X21lZGlhcGhvdG8xMjk5NS5wZGY=>

As per the provisions of the Environment (Protection) Act, 1986 and the Water (Prevention & Control of Pollution) Act 1974, all industrial units and other establishments generating industrial effluents, are required to comply with the stipulated standards before discharging into rivers and water bodies. CPCB, State Pollution Control Boards (SPCB)/Pollution Control Committees (PCCs) monitor

industries to ensure compliance of the provisions of the said Acts and take necessary action accordingly.

The National Green Tribunal (NGT) issues orders related to polluted river stretches from time to time. In Original Application No. 673/2018, the NGT directed that all States/UTs should prepare action plans for the rejuvenation of polluted river stretches in the country identified in 2018 by CPCB. As per the direction, the implementation of said action plans are reviewed at all States/UTs and the central level.

In compliance of these orders, the States/UTs have prepared their action plan and got approved from the competent authority. For monitoring of the action plans prepared by the States/UTs, a Central Monitoring Committee (CMC) has been constituted at Central level under the Chairmanship of the Secretary, Department of Water Resources, River Development and Ganga Rejuvenation, Ministry of Jal Shakti, Govt. of India. So far, 20 CMC meetings have been held.

As per CPCB, there are total of 4,538 industries under Grossly Polluting Industries (GPIs). Out of which, 3672 number of industries were operational and 866 industries had closed down on their own. Amongst the operational industries, 3064 industries were reported to be complying with the environmental standards, while show-cause notices issued to 571 industries and closure directions issued to 36 non-complying industries. In addition, penalty have been imposed on 01 industry.

The details of year-wise funds released/disbursed during last five years by National Mission for Clean Ganga (NMCG) under Namami Gange Programme are as given below:

Financial Year	Funds released/disbursed by NMCG (Rs. in crore)
2020-21	1,339.97
2021-22	1,892.70
2022-23	2,258.98
2023-24	2,396.10
2024-25	2,589.11

बिहार में मध्यम आकार के हवाई अड्डे

4800. श्री राजेश रंजन:

क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि भारतीय विमानपत्तन प्राधिकरण (एएआई) और बिहार राज्य सरकार के बीच हुए समझौते के अनुसार बिहार के मुजफ्फरपुर, वाल्मीकि नगर, मधुबनी, बीरपुर, मुंगेर और सहरसा में मध्यम आकार के नए हवाई अड्डों का निर्माण किया जा रहा है; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और उक्त हवाई अड्डों के निर्माण और इनके पूरा होने के लिए क्या समय-सीमा निर्धारित की गई है?

सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):

(क) और (ख): क्षेत्रीय संपर्क योजना - उड़े देश का आम नागरिक (आरसीएस-उड़ान) के तहत छोटे विमानों (श्रेणी 2बी) के प्रचालन हेतु छह हवाईअड्डों नामतः बीरपुर, सहरसा, मुंगेर, वाल्मीकि नगर, मधुबनी और मुजफ्फरपुर विकास के लिए पहचान की गई है।

इन हवाई अड्डों के विकास के लिए भारतीय विमानपत्तन प्राधिकरण (एएआई) और बिहार सरकार के बीच दिनांक 30.06.2025 को समझौता ज्ञापन (एमओयू) पर हस्ताक्षर किए गए। हवाईअड्डा परियोजनाओं की वास्तविक समय-सीमा भूमि अधिग्रहण, अनिवार्य मंजूरी, बाधाओं को दूर करने आदि जैसे विभिन्न कारकों पर निर्भर करती है।

राष्ट्रीय राजमार्गों की संरचना से जुड़ी समस्याएँ

4801. श्री बलवंत बसवंत वानखडे:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) 2024-25 में निर्मित राष्ट्रीय राजमार्गों (एनएच) की कुल लंबाई कितनी है और 2025-26 के लिए लक्ष्य क्या है;

(ख) पिछले तीन वर्षों के दौरान सड़क के खराब डिज़ाइन या संरचनात्मक समस्याओं के कारण राष्ट्रीय राजमार्गों पर हुई सड़क दुर्घटनाओं और मौतों की राज्य-वार संख्या कितनी है; और

(ग) वर्तमान में राष्ट्रीय राजमार्गों पर उपयोग में आने वाली सभी कुशल परिवहन प्रणालियों की सूची क्या है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क): वित्त वर्ष 2024-25 के दौरान निर्मित राष्ट्रीय राजमार्गों (एनएच) की कुल लंबाई 10,660 किलोमीटर थी, और वर्तमान वित्त वर्ष 2025-26 के लिए प्रारंभिक लक्ष्य 10,000 किलोमीटर है।

(ख): सरकार राज्यों/संघ राज्य क्षेत्रों से प्राप्त आंकड़ों के आधार पर "भारत में सड़क दुर्घटनाएँ" पर रिपोर्ट प्रकाशित करती है। प्राप्त आंकड़ों के अनुसार, सड़क दुर्घटनाएँ बहु-कारणीय घटनाएँ हैं और विभिन्न

कारकों के परस्पर प्रभाव का परिणाम हैं, जिन्हें मोटे तौर पर (i) मानवीय भूल, (ii) सड़क की स्थिति/पर्यावरण और (iii) वाहनों की स्थिति में वर्गीकृत किया जा सकता है। हालाँकि, खराब सड़क डिज़ाइन या संरचनात्मक समस्याओं के कारण राष्ट्रीय राजमार्गों पर होने वाली सड़क दुर्घटनाओं और मौतों के संबंध में कोई अलग से डेटा नहीं रखा जाता है।

(ग): उन्नत यातायात प्रबंधन प्रणाली (एटीएमएस) कुशल परिवहन प्रणाली का एक महत्वपूर्ण घटक है। भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (एनएचएआई) द्वारा दिल्ली-मेरठ एक्सप्रेसवे, ट्रांस-हरियाणा, ईस्टर्न पेरिफेरल एक्सप्रेसवे, दिल्ली-मुंबई एक्सप्रेसवे आदि जैसे उच्च यातायात घनत्व वाले राष्ट्रीय राजमार्गों और राष्ट्रीय एक्सप्रेसवे (एनई) पर एटीएमएस स्थापित किए गए हैं। एटीएमएस में विभिन्न इलेक्ट्रॉनिक प्रवर्तन उपकरणों का प्रावधान है जो राजमार्गों पर होने वाली घटनाओं की शीघ्र पहचान करने और राजमार्गों की प्रभावी निगरानी करने में मदद करते हैं, जिससे मौके पर सहायता प्रदान करने में लगने वाले समय में सुधार होता है। इसके अलावा, एनएचएआई ने राष्ट्रीय राजमार्गों और राष्ट्रीय एक्सप्रेसवे में एटीएमएस समाधान को चरणबद्ध तरीके से लागू करने की परिकल्पना की है, और अपनी एटीएमएस नीति के एक भाग के रूप में, एनएचएआई एटीएमएस को लागू कर रहा है। 5 पायलट एकल एटीएमएस परियोजनाओं का विवरण इस प्रकार है:

गलियारे का नाम	लंबाई (किमी)	राज्य	एटीएमएस परियोजना की स्थिति
बैंगलोर - मैसूर (विस्तार)	117	कर्नाटक	पूर्ण
द्वारका एक्सप्रेसवे	58	दिल्ली, हरियाणा	पूर्ण
दिल्ली-आगरा	180	उत्तर प्रदेश	प्रगति पर
लखनऊ रिंग रोड	103	उत्तर प्रदेश	प्रगति पर
यूईआर-II	75	दिल्ली, हरियाणा	प्रगति पर

नमस्ते योजना

4802. श्री महेश कश्यप:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

- (क) मशीनीकृत स्वच्छता पारिस्थितिकी तंत्र के लिए राष्ट्रीय कार्य योजना (नमस्ते) के अंतर्गत जून, 2025 तक कुल कितनी धनराशि स्वीकृत की गई है;
- (ख) शहरी स्थानीय निकायों (यूएलबी) और राज्यों को यंत्रीकृत स्वच्छता के लिए इसकी शुरुआत से अब तक कुल कितनी धनराशि वितरित की गई है और इसकी राज्य-वार उपयोग दर कितनी है; और
- (ग) अभिलेखों के अनुसार, सेप्टिक टैंकों पर निर्भर शहरी परिवारों के कितने प्रतिशत को यंत्रीकृत साधनों के माध्यम से नियमित रूप से मल निकासी सेवाएं उपलब्ध हैं?

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

(क): राष्ट्रीय मशीनीकृत स्वच्छता पारिस्थितिकी तंत्र कार्य योजना (नमस्ते) आवासन और शहरी कार्य मंत्रालय (एमओएचयूए) के तालमेल से सामाजिक न्याय और अधिकारिता मंत्रालय (एमओएसजेई) द्वारा जुलाई, 2023 में शुरू की गई है।

इसका उद्देश्य सफाई कर्मचारियों की सुरक्षा और सम्मान सुनिश्चित करना है। नमस्ते योजना, राष्ट्रीय सफाई कर्मचारी वित्त एवं विकास निगम (एनएसकेएफडीसी), सामाजिक न्याय और अधिकारिता मंत्रालय द्वारा वित्त वर्ष 2023-24 से वित्त वर्ष 2025-26 तक तीन वर्षों की अवधि के लिए 349.73 करोड़ रुपये के बजट आवंटन के साथ कार्यान्वित की जा रही है। यह एक केंद्रीय क्षेत्र की योजना है जिसके अंतर्गत आपातकालीन प्रतिक्रिया स्वच्छता इकाइयों (ईआरएसयू) के लिए यंत्रीकृत स्वच्छता हेतु सुरक्षा उपकरण खरीदे जाते हैं। सामाजिक न्याय और अधिकारिता मंत्रालय से प्राप्त जानकारी के अनुसार, अब तक नमस्ते के लिए 105.655 करोड़ रु. स्वीकृत किए जा चुके हैं।

(ख) : सामाजिक न्याय और अधिकारिता मंत्रालय (एमओएसजेई) द्वारा दी गई जानकारी अनुसार, नमस्ते पहल के तहत, मशीनीकृत स्वच्छता के लिए ईआरएसयू द्वारा सुरक्षा उपकरणों की खरीद के लिए केंद्र सरकार द्वारा 4.15 करोड़ रुपये खर्च किए गए हैं और असम राज्य सरकार को 0.25 करोड़ रुपये दिए गए हैं।

(ग) : भारत की अनुमानित 42 करोड़ शहरी आबादी में से लगभग 50% (4.5 करोड़ परिवार) सेप्टिक टैंक का उपयोग करते हैं। यह मल-कीचड़ को निर्दिष्ट निपटान स्थलों पर सुरक्षित रूप से हटाने और निपटाने के लिए नियमित रूप से डीस्लजिंग सर्विसेज की अत्यंत आवश्यकता को दर्शाता है। लगभग 35% आबादी सीवर नेटवर्क से जुड़ी है, शोधन संयंत्रों में अपशिष्ट जल का कुशल प्रवाह सुनिश्चित करने के लिए इस नेटवर्क के नियमित रखरखाव की आवश्यकता है। सीवर सिस्टम और सेप्टिक टैंक, दोनों की नियमित सफाई आवश्यक है - सीवर मैनहोल की रुकावटों को समाप्त करना, और सेप्टिक टैंकों से नियमित रूप से कीचड़ निकाला जाना चाहिए।

PMAY-U IN WEST BENGAL

4803. SHRI RAJU BISTA:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the present status of implementation of the Pradhan Mantri Awas Yojana-Urban (PMAY-U) since 2019 in West Bengal along with the details of funds sanctioned and utilised, year and district-wise;
- (b) the number of houses constructed, grounded and completed in Darjeeling and Kalimpong districts, municipality-wise; and

(c) whether there has been any delay in the disbursement of funds to PMAY-U beneficiaries in municipalities under Darjeeling and Kalimpong districts and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) to (c): Ministry of Housing and Urban Affairs (MoHUA) has been implementing Pradhan Mantri Awas Yojana - Urban (PMAY-U) since 25.06.2015 to provide all weather pucca houses with basic civic amenities to eligible urban beneficiaries across the country. The scheme period has been extended up to 31.12.2025 to complete sanctioned houses without changing the funding pattern and implementation methodology. Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support 1 crore additional eligible beneficiaries in next five years. PMAY-U 2.0 is implemented through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS).

Based on the project proposal submitted by States/Union Territories (UTs), a total of 119.31 lakh houses including 7.15 lakh under PMAY-U 2.0, have been sanctioned under PMAY-U by the Ministry, so far. Out of which 112.98 lakh houses

have been grounded and 93.81 lakh are completed/delivered to the beneficiaries across the country including West Bengal, as on 04.08.2025.

A total of 6,15,105 houses have been sanctioned for State of West Bengal so far, with committed Central Assistance of ₹9,965.78 crore, of which ₹8,907.91 has already been released. Out of total houses sanctioned, a total of 6,06,060 are grounded, of which 4,65,657 are completed/delivered to the beneficiaries. The year and district-wise details of funds sanctioned, released and utilized in West Bengal since 2019 under PMAY-U are given in the enclosed **Statement-I**. The municipality-wise details of number of houses sanctioned, grounded and completed in Darjeeling and Kalimpong districts under PMAY-U are given in the enclosed **Statement-II**.

PMAY-U scheme is being implemented through designated nodal agencies at State/UT level. As per the Scheme Guidelines of PMAY-U, Central Assistance is released in three installments in 40%, 40% and 20% to the States/UTs for construction of houses based on compliances submitted by them. The Ministry has been consistently releasing the due installments on receipt of compliances received from the States/UTs for early completion of houses including municipalities under Darjeeling and Kalimpong districts of State of West Bengal. There has been no delay in the release of funds to West Bengal including municipalities under Darjeeling and Kalimpong districts of the State.

STATEMENT-I

Year and district-wise details of funds sanctioned, released and utilized in West Bengal since 2019 under PMAY-U

(₹ in crore)

S.	District	Central Assistance Sanctioned				Central Assistance Released *							Central Assistance Utilised				
No		2019-20	2020-21	2021-22	2022-23	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2025-26	2019-20	2020-21	2021-22	2022-23	2023-24
.																	
1	Alipurduar	0.41	17.29	5.09	0.93	6.27	7.75	1.17	8.35	0.19	1.33	7.13	6.27	7.75	1.17	8.35	0.11
2	Bankura	10.25	33.76	33.86	4.26	20.27	32.68	4.90	21.40	18	4.29	13.79	20.27	32.68	4.90	21.40	12.82
3	Birbhum	35.82	177.54	113.96	6.72	51.66	88.67	11.45	103.70	51.74	44.32	71.81	51.66	88.67	11.45	103.70	39.31
4	Cooch Behar	17.52	19.63	47.89	1.83	8.34	32.87	2.61	26.57	18.71	0.4	4.88	8.34	32.87	2.61	26.57	13.95
5	Dakshin Dinajpur	7.93	25.99	41.25	1.45	15.38	27.51	1.89	14.38	19.62	(6.08)	5.66	15.38	27.51	1.89	14.38	13.2
6	Darjeeling	24.73	67.27	65.94	9.49	21.78	55.46	16.16	30.20	11.83	(0.55)	17.04	21.78	55.46	16.16	30.20	11.83
7	Hooghly	101.37	117.45	135.70	28.78	86.73	145.52	45.61	82.25	93.3	19.92	40.71	86.73	145.52	45.61	82.25	73.31
8	Howrah	93.77	90.18	198.29	25.85	44.61	95.21	38.75	85.38	34.91	84.19	34.33	44.61	95.21	38.75	85.38	33.95
9	Jalpaiguri	15.18	39.86	72.97	2.50	9.71	45.80	4.44	2.23	37.69	19.93	(4.22)	9.71	45.80	4.44	2.77	29.77
10	Jhargram	2.18	1.81	7.82	0.55	6.82	2.62	2.07	1.93	3.36	3.24	3.65	6.82	2.62	2.07	1.93	3.27
11	Kalimpong	8.75	0.06	24.37	0.06	1.92	5.20	0.05	8.98	0.28	4.61	12.25	1.92	5.20	0.05	8.98	0.28
12	Kolkata	105.84	197.60	132.11	99.64	108.96	154.43	121.22	106.46	0	14.65	8.98	108.96	154.43	121.22	106.46	0

21.08.2025

1293

13	Malda	3.67	59.34	22.00	3.41	16.61	14.93	7.79	25.32	13.36	18.53	6.35	16.61	14.93	7.79	25.32	10.81
14	Murshidabad	112.08	139.27	245.73	4.84	62.48	90.62	8.57	132.47	77.48	82.53	79.45	62.48	90.62	8.57	132.47	61.28
15	Nadia	27.77	105.86	135.67	7.62	38.22	107.29	7.53	60.29	92.01	47.37	48.95	38.22	107.29	7.53	60.29	72.43
16	North 24 Parganas	216.76	361.20	322.61	65.24	196.29	345.79	80.67	180.52	199.16	79.04	170.76	196.29	345.79	80.67	180.52	167.76
17	Paschim Bardhaman	47.10	67.53	100.42	10.94	26.13	58.26	26.45	40.20	14.39	25.11	15.67	26.13	58.26	26.45	40.20	14.39
18	Paschim Medinipur	35.01	96.99	51.40	8.04	52.00	58.95	11.02	42.65	44.66	20.7	30.35	52.00	58.95	11.02	42.65	35.15
19	Purba Bardhaman	42.58	70.81	51.88	8.49	35.79	39.01	13.91	37.43	34.13	36.87	43.99	35.79	39.01	13.91	37.43	24.95
20	Purba Medinipur	44.71	6.24	102.45	2.46	25.72	68.12	3.15	6.65	79.99	(5.53)	33.01	25.72	68.12	3.15	6.65	62.17
21	Purulia	25.26	36.16	25.14	2.41	9.41	22.80	2.46	20.63	21.5	(4.44)	10.37	9.41	22.80	2.46	20.63	16.54
22	South 24 Parganas	25.47	89.53	97.14	12.60	54.21	69.52	17.89	65.39	37.35	16.3	37.25	54.21	69.52	17.89	65.39	30.34
23	Uttar Dinajpur	48.95	39.46	70.96	1.01	32.04	36.97	1.48	34.83	41.65	8.98	24.11	32.04	36.97	1.48	34.83	32.67
Total		1,053.10	1,860.86	2,104.65	309.14	931.34	1,606.01	431.24	1,138.23	945.31	515.71	716.27	931.34	1,606.01	431.24	1,138.77	760.29

*Includes Central Assistance released during the year against Central Assistance for houses sanctioned in preceding years.

STATEMENT-II

Municipality-wise details of number of houses sanctioned, grounded and completed in Darjeeling and Kalimpong districts under PMAY-U

Municipality-wise details of number of houses sanctioned, grounded and completed in Darjeeling and Kalimpong districts under PMAY-US. No.	District City	Houses sanctioned	Houses Grounded	Houses completed
Darjeeling				
1	Darjiling	2,888	2,779	1,211
2	Kurseong	1,796	1,333	310
3	Mirik	2,491	2,439	1,192
4	Siliguri	8,107	8,107	4,615
Kalimpong				
1	Kalimpong	2,766	2,364	1,922

उत्तर प्रदेश को पीएमकेएसवाई के अंतर्गत धनराशि का आवंटन

4804. श्री रामभुआल निषाद:

क्या **खाद्य प्रसंस्करण उद्योग** मंत्री यह बताने की कृपा करेंगे कि:

- (क) विगत पांच वर्षों के दौरान उत्तर प्रदेश और विशेषकर सुल्तानपुर जिले को आत्मनिर्भर भारत के अंतर्गत प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई) के अंतर्गत कितना बजटीय आवंटन किया गया और उसका कितना उपयोग किया गया है;
- (ख) उपरोक्त योजना के अंतर्गत सुल्तानपुर जिले में कितने मेगा फूड पार्क, एकीकृत शीत श्रृंखला, कृषि प्रसंस्करण अवसंरचना, कृषि संभार तंत्र आदि का निर्माण किया गया/किया जा रहा है; और

(ग) उक्त जिले में कितने रोजगार सृजित हुए और कितने किसान लाभान्वित हुए/लाभ प्राप्त कर रहे हैं?

खाद्य प्रसंस्करण उद्योग मंत्रालय में राज्य मंत्री; तथा रेल मंत्रालय में राज्य मंत्री (श्री रवनीत सिंह):

(क) से (ग): प्रधानमंत्री किसान सम्पदा योजना (पीएमकेएसवाई) एक केंद्रीय क्षेत्र की मांग आधारित योजना है और उत्तर प्रदेश के सुल्तानपुर जिले सहित पूरे भारत से अभिरुचि की अभिव्यक्ति (ईओआई) के माध्यम से आवेदन आमंत्रित किए जाते हैं। पीएमकेएसवाई की किसी भी घटक योजना के तहत धनराशि राज्यवार आवंटित/स्वीकृत/जारी नहीं की जाती है। मौजूदा योजना दिशानिर्देशों के अनुसार प्राप्त प्रस्तावों की पात्रता की जांच की जाती है और निर्धारित मानदंडों के आधार पर उनका मूल्यांकन किया जाता है। निधि की उपलब्धता के आधार पर पात्र प्रस्तावों को योग्यता आधारित अनुमोदन दिया जाता है। उत्तर प्रदेश राज्य में पिछले पांच वर्षों के दौरान कुल 32 परियोजनाओं को मंजूरी दी गई है, जिसमें 181.73 करोड़ रुपये की स्वीकृत अनुदान सहायता शामिल है, जिसमें से 98.90 करोड़ रुपये वितरित किए जा चुके हैं। पीएमकेएसवाई के तहत सुल्तानपुर जिले में अब तक कोई परियोजना स्वीकृत नहीं हुई है।

COVERAGE OF RAIL ROUTES UNDER RRTS CORRIDORS FOR DELHI-NCR

4805. SHRI HARENDRA SINGH MALIK:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

(a) the details of the rail routes covered under the Regional Rapid Transit System (RRTS) corridors for Delhi-NCR, including the routes which are operational at present;

- (b) the details of the rail routes likely to be covered under the RRTS corridors for Delhi-NCR in future along with the time by which these are likely to be made operational;
- (c) whether the Government proposes to extend the Sarai Kale Khan-Meerut RRTS corridor to Muzaffarnagar in the second phase and to Saharanpur/Haridwar in the third phase; and
- (d) if so, the details thereof along with the time by which such extensions are likely to be made operational?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) and (b): National Capital Region Planning Board (NCRPB) prepared a 'Functional Plan on Transport for NCR-2032' which identified eight Regional Rapid Transit System (RRTS) corridors to connect various important towns of NCR with semi-high speed rail based commuter transit system in order to improve rail based connectivity in NCR, namely (i) Delhi-Gurugram-Rewari-Alwar (ii) Delhi-Ghaziabad-Meerut (iii) Delhi-Sonipat-Panipat (iv) Delhi-Faridabad-Ballabhgarh-Palwal (v) Delhi-Bahadurgarh-Rohtak (vi) Delhi-Shahdara-Baraut (vii) Ghaziabad-Khurja and (viii) Ghaziabad-Hapur.

The Task Force appointed by the erstwhile Planning Commission of India (now NITI Aayog) had prioritized following three RRTS corridors for implementation:

- Delhi-Ghaziabad-Meerut
- Delhi-Gurugram-Alwar

- Delhi-Panipat

Out of the above three corridors, 82.15 Km Delhi-Ghaziabad-Meerut RRTS corridor has already been sanctioned by the Central Government in March, 2019 and 55 Km of this corridor is operational.

(c): No.

(d): Question does not arise.

UTILISATION OF FUNDS UNDER SCM

4806. DR. D. RAVI KUMAR:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) the details of the total funds allocated and utilised for 100 selected Smart Cities under the Smart Cities Mission (SCM) during 2016-17 to 2024-25, city-wise;
- (b) the details of the funds utilised on CCTV & surveillance systems and public libraries/digital-library/reading infrastructure both in absolute terms and as a percentage of total expenditure;
- (c) whether the Government proposes to spend on CCTV systems disproportionately high compared to social-educational infrastructure such as libraries and if so, the new guidelines or financial provisions proposed to encourage a library-centred “Smart Learning Space” or “Smart Library” component; and

(d) whether the Government is considering to include “Library & Reading Culture Promotion” as a mandatory core infrastructure category in the next phase of SCM with minimum spending norms and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) : Under Smart Cities Mission (SCM), the Central Government had a total budgetary outlay of ₹48,000 Cr for the 100 cities. As on 31st July, 2025, the cities have been able to claim Central Financial Assistance of ₹47,459 Cr (i.e. 99% of the total Central Financial Assistance). The States/Union Territories are reported to have utilized ₹45,881 Cr (i.e. 97% of the total Central Financial Assistance claimed). State/ City-wise details of Central Financial Assistance claimed and utilized under SCM, since inception of the Mission, are given in the enclosed **Statement**.

(b) and (c): The objective of SCM was not the development of entire city but to follow an area-based development approach through retrofitting, redevelopment, greenfield development and a Pan-city initiative in which smart solutions are applied covering larger parts of the city. Smart City Proposals (SCPs) have been planned at the local level based on the local needs of the cities, across various sectors viz. smart mobility, Water, Sanitation, Hygiene (WASH), smart governance, smart energy and environment, etc., approved by High Powered Steering Committee (HPSC).

As on 31st July, 2025, as per the information provided by the State, Integrated Command and Control Centers (ICCCs) have been established in all

100 cities with a cumulative cost of ₹11,775 Cr (7%) under SCM. 83,000 CCTV based surveillance systems has been provisioned in 100 cities that have been integrated with ICCCs based on the local needs.

As on 31st July, 2025, as reported by the State, 94 projects amounting to ₹293 Cr (0.2%), related to public libraries/ digital-library/ reading infrastructure have been undertaken by the cities under SCM.

(d): With the closure of Smart Cities Mission (SCM) on March 31, 2025, there is no budgetary provision under SCM to take up new projects.

STATEMENT

State/UT-wise/City-wise Central funds claimed & utilized by 100 Smart Cities, since inception of the Mission

State/ City	Total Central Assistance Claimed (in ₹ Cr)	Utilization of Central Assistance claimed (in ₹ Cr)
Andaman Nicobar Islands	306.25	244.88
Port Blair	306.25	244.88
Andhra Pradesh	1860	1840.49
Amaravati	488	488
Kakinada	490	485
Tirupati	392	388.02
Visakhapatnam	490	479.47
Arunachal Pradesh	978	858.31
Itanagar	488	392.6
Pasighat	490	465.71
Assam	490	490
Guwahati	490	490
Bihar	1901.19	1747.48
Bhagalpur	490	483.42
Biharsharif	433.19	362.02
Muzaffarpur	490	418.55

State/ City	Total Central Assistance Claimed (in ₹ Cr)	Utilization of Central Assistance claimed (in ₹ Cr)
Patna	488	483.49
Chandigarh	490	490
Chandigarh	490	490
Chhattisgarh	1370	1295.15
Atal Nagar	488	471.66
Bilaspur	428.75	388.61
Raipur	453.25	434.88
Dadra and Nagar Haveli	392	387.34
Silvassa	392	387.34
Daman and Diu	385.95	385.75
Diu	385.95	385.75
Delhi	343	316.64
NDMC	343	316.64
Goa	490	410.75
Panaji	490	410.75
Gujarat	2866.52	2833.71
Ahmedabad	490	490
Dahod	416.52	414.38
Gandhinagar	490	462.51
Rajkot	490	487.94
Surat	490	490
Vadodara	490	488.88
Haryana	980	921.5
Faridabad	490	490
Karnal	490	431.5
Himachal Pradesh	978	954.73
Dharamshala	490	477.02
Shimla	488	477.71
Jammu and Kashmir	941.25	816.27
Jammu	489	439.18
Srinagar	452.25	377.09

State/ City	Total Central Assistance Claimed (in ₹ Cr)	Utilization of Central Assistance claimed (in ₹ Cr)
Jharkhand	490	490
Ranchi	490	490
Karnataka	3428	3315.85
Belagavi	490	489.51
Bengaluru	488	455.85
Davanagere	490	490
Hubballi-Dharwad	490	443.82
Mangaluru	490	456.79
Shivamogga	490	490
Tumakuru	490	489.88
Kerala	978	963.92
Kochi	490	490
Thiruvananthapuram	488	473.92
Lakshadweep	183.31	44.97
Kavaratti	183.31	44.97
Madhya Pradesh	3430	3420.55
Bhopal	490	490
Gwalior	490	490
Indore	490	490
Jabalpur	490	490
Sagar	490	489.42
Satna	490	481.13
Ujjain	490	490
Maharashtra	3874.06	3811.56
Aurangabad	490	490
Kalyan-Dombivali	490	467.93
Nagpur	490	453.25
Nashik	444.06	440.38
Pimpri-Chinchwad	490	490
Pune	490	490
Solapur	490	490

State/ City	Total Central Assistance Claimed (in ₹ Cr)	Utilization of Central Assistance claimed (in ₹ Cr)
Thane	490	490
Manipur	398.13	347.63
Imphal	398.13	347.63
Meghalaya	490	432.8
Shillong	490	432.8
Mizoram	490	386.62
Aizawl	490	386.62
Nagaland	490	472.98
Kohima	490	472.98
Odisha	980	980
Bhubaneswar	490	490
Rourkela	490	490
Puducherry	343	331.51
Puducherry	343	331.51
Punjab	1470	1417.21
Amritsar	490	483.04
Jalandhar	490	445.15
Ludhiana	490	489.02
Rajasthan	1960	1946.26
Ajmer	490	490
Jaipur	490	481.8
Kota	490	484.46
Udaipur	490	490
Sikkim	978	899.83
Gangtok	488	446.51
Namchi	490	453.32
Tamil Nadu	5390	5362.65
Chennai	490	490
Coimbatore	490	490
Erode	490	485.93
Madurai	490	490
Salem	490	490
Thanjavur	490	488.41
Thoothukudi	490	481.5

State/ City	Total Central Assistance Claimed (in ₹ Cr)	Utilization of Central Assistance claimed (in ₹ Cr)
Tiruchirappalli	490	489
Tirunelveli	490	480.36
Tiruppur	490	489
Vellore	490	488.45
Telangana	805.63	805.63
Greater Warangal	376.88	376.88
Karimnagar	428.75	428.75
Tripura	490	490
Agartala	490	490
Uttar Pradesh	4900	4875.87
Agra	490	490
Aligarh	490	488.22
Bareilly	490	485.19
Jhansi	490	490
Kanpur	490	489
Lucknow	490	490
Moradabad	490	484.53
Prayagraj	490	489.47
Saharanpur	490	479.46
Varanasi	490	490
Uttarakhand	490	483.66
Dehradun	490	483.66
West Bengal	490	485.69
New Town Kolkata	490	485.69
Total	47320.26	45758.19
Non-Selected Smart Cities	18	18
Sultanpur Lodhi	120.22	105
Grand Total	47,458.48	45,881.19

As per information provided by States / UTs as on July 31, 2025

DEVELOPMENT ACTIVITIES ALONG NHS**4807. SHRI N. K. PREMACHANDRAN:**

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Government proposes to develop the National Highways (NHs) considering the life and livelihood of the local populations, if so, the action taken thereon;
- (b) whether the Government implements the development activities taking into consideration the needs of the local population, if so, the details thereof;
- (c) whether it has come to the notice of the Government that the local population residing nearby NH-66 in Kerala and the vehicles using NH-66 are facing difficulties due to lack of sufficient underpasses and the increasing number of signal lights on the NH;
- (d) if so, the action taken to provide flyovers and underpasses as required thereon; and
- (e) whether the Government considers the request for constructing a pedestrian underpass at Neendakara and an additional underpass at Thirumukku or widening the proposed underpass at Thirumukku, Chathannoor on NH-66 in Kollam Lok Sabha Constituency and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a) and (b): Infrastructure sector is the prime mover of the economy and contributes to faster economic and social growth and development. Development of National Highways (NHs) is accordingly taken up based on the traffic density, connectivity requirement, condition of the road, inter-se priority and synergy with PM GatiShakti National Master Plan (NMP). Development works on NHs include provisions for Service Roads / Slip Roads, Under Passes, Longitudinal Drainages and Cross Passage structures, wherever feasible, to ensure ease of connectivity to the local traffic / population as per their needs. Government in Ministry of Road Transport and Highways also develops Way Side Amenities along NHs for ease of travel for the people.

(c) and (d): Government has taken up development of NH-66 to Six Lane standard as signal free corridor within the restricted Right of Way (ROW) of 45m provided by the State Government of Kerala. Accordingly, necessary facilities like Service Roads / Slip Roads, Flyovers, Underpasses and Foot Over Bridges (FOBs) have been provisioned for ease of movement of the local traffic / population, including 181 Nos. of cross passage structures provisioned through Change of Scope in addition to 343 Nos. already provisioned in the Concession / Contract Agreements.

(e): A Small Vehicular Under Pass (SVUP) has been provided at Neendakara (Km 484+592) to facilitate pedestrian and vehicular crossing. The request for a Pedestrian Underpass at Km 484+300 is just 292 metres away from this facility. Accordingly, due to site constraints, provision of two grade-separated crossings within such close proximity is not technically feasible. However, keeping in view

the various demands, the section from Km 483.02 to Km 483.85 has been descoped for development of the said section through a fresh sanction.

At Thirumukku, Chathanoor, an SVUP (7m x 4m) has been constructed at Km 506+670, in addition to a Flyover at Km 507+765, which is less than 1 Km away, and a Vehicular Under Pass at Km 504+558 which are connected with Service Roads on both sides, to take care of the local traffic requirements.

SUPPORT TO WOMEN-LED MSMEs

4808. DR. PRABHA MALLIKARJUN:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) whether the Government has undertaken any assessment of the disparity between the number of PM Mudra Yojana loan accounts held by women and the relatively lower share of actual disbursed credit to them and if so, the details thereof;
- (b) whether any financial literacy initiatives have been rolled out to improve credit access for women entrepreneurs particularly in Tier 2/3 cities or rural areas and if so, the details thereof;
- (c) whether the Government is working with commercial banks and NBFCs to improve formal credit flows to women-led MSMEs; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a): As informed by Department of Financial Services (DFS), as on June 2025, a total of 36.04 crore loans have been extended to Women Entrepreneurs under Pradhan Mantri Mudra Yojana (PMMY) across the country, since inception of the Scheme.

(b): The Ministry of MSME launched the 'Yashasvini Campaign' on 27.06.2024. The objective of the Campaign is to empower women entrepreneurs across India through various schemes on formalization, access to credit, capacity building and mentorship through awareness generation about these schemes.

Awareness programmes, including for enhancing credit access are conducted by the field offices of Ministry of MSME, in coordination with MSME/ Industry Departments of States/UTs concerned and other MSME stakeholders like CGTMSE, SIDBI, DFS etc through physical workshops, social media etc.

As informed by Reserve Bank of India (RBI), it undertakes various awareness measures and initiatives to improve credit access and some of these initiatives are as follows:

- RBI has been conducting Financial Literacy Week (FLW) every year since 2016 to propagate financial education messages on various themes for public across the country. During the week, appropriate programmes on the chosen theme to raise awareness among the public, including disseminating the messages in public places are conducted. Banks too disseminate the information and create awareness among their customers and the public by displaying the messages on their premises, ATM

screens, websites. FLW 2025 has been conducted on the theme “Financial Literacy: Women’s Prosperity”.

- Lead Banks have been advised to set up Financial Literacy Centres (FLCs) at district level and to conduct camps for the general public, as well as for different target groups, which inter-alia includes Micro and Small Entrepreneurs and Self Help Groups.

(c) and (d): As informed by RBI, the Government had drawn up a 14-point action plan (now 13-point action plan) in the year 2000 for implementation by Public Sector Banks (PSBs) to help overcome the hurdles faced by women in accessing bank credit and credit plus services. The PSBs were advised to earmark 5 percent of their Net Bank Credit (NBC) for lending to women. The total outstanding credit provided by PSBs to women as on March 31, 2025, was ₹ 13,66,693.26 crore, forming 15.80% of NBC of PSBs. All 12 PSBs achieved the target of 5% of NBC for lending to women as on March 31, 2025.

करौली और धौलपुर जिलों में पांचवीं अनुसूची का कार्यान्वयन

4809. श्री भजन लाल जाटव:

क्या जनजातीय कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि राजस्थान के करौली और धौलपुर जिलों के ग्रामीण और जनजातीय समुदायों ने जल, जंगल और जमीन पर अपने अधिकारों की रक्षा के लिए इन जिलों को संविधान की पांचवीं अनुसूची में शामिल करने की मांग की है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या सरकार ने इस मांग पर विचार किया है और इस संबंध में कोई सर्वेक्षण कराया है या कोई समिति गठित की है; और

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो ऐसा करने में क्या अड़चनें आ रही हैं?

जनजातीय कार्य मंत्रालय में राज्य मंत्री (श्री दुर्गा दास उइके):

(क) से (ग): भारतीय संविधान के अनुच्छेद 244(1) के अंतर्गत पाँचवीं अनुसूची के संवैधानिक प्रावधान के अनुसार, "अनुसूचित क्षेत्र" से तात्पर्य ऐसे क्षेत्रों से है जिन्हें राष्ट्रपति, आदेश द्वारा अनुसूचित क्षेत्र घोषित कर सकते हैं। किसी राज्य के संबंध में "अनुसूचित क्षेत्रों" का निर्धारण (विनिर्देशन) उस राज्य के राज्यपाल के परामर्श के पश्चात् राष्ट्रपति के अधिसूचित आदेश द्वारा किया जाता है। राजस्थान सरकार ने सूचित किया है कि करौली और धौलपुर जिलों को संविधान की पाँचवीं अनुसूची में शामिल करने के लिए कोई औपचारिक माँग या प्रस्ताव नहीं है और इस संबंध में इन जिलों में किए गए सर्वेक्षण और गठित समिति के बारे में अभी तक कोई सूचना प्राप्त नहीं हुई है।

KEDARNATH HELICOPTER CRASH

4810. DR. BACHHAV SHOBHA DINESH:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether a number of helicopter crashes and accidents have occurred in Kedarnath during the last two years and if so, the details thereof, incident-wise;
- (b) the number of persons killed/injured in these accidents and the total amount of compensation paid to the families of the victims, accident-wise;
- (c) whether any inquiry has been conducted/ordered into these accidents and if so, the details and outcome thereof;
- (d) whether there exists a dedicated Air Traffic Control network station, weather station and emergency landing sites in the area and if so, the details thereof;
- (e) the details of route information provided to pilots;

- (f) the steps taken/proposed to be taken by the Government to prevent helicopter accidents in future and to ensure the safety and security of pilots and passengers; and
- (g) the current status of rules and their implementation regarding prevention of helicopter flights in case of bad weather?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) to (c): Two accidents have been reported in Kedarnath since August 2023 to till date. The details are given in the enclosed **Statement**. Investigations have been ordered by the Director General, Aircraft Accident Investigation Bureau (AAIB) and are under progress.

Payment of compensation to the passenger or Next of Kin in case of death or bodily injury to the passenger, caused by air accident / incident is governed by the provisions of Carriage by Air Act, 1972. India has ratified the Montreal Convention, 1999 by making amendments to the Carriage by Air Act, 1972 in 2009. As per the said act, the liability of payment of compensation in case of death, delay, damage or loss to persons, baggage or cargo, is of the carriers.

(d) to (g): Airport Authority of India (AAI) does not provide Air Traffic Control services in Kedarnath.

Hill flying in Kedarnath is conducted under Visual Flying Rules (VFR) as prescribed in Civil Aviation Requirements (CAR) and Operation Circular 02 of 2023 of Directorate General of Civil Aviation (DGCA). These CARs and Ops

Circular lay down weather conditions/precautions in flying. Further, route information is also prescribed in Operations Circular 02 of 2023.

DGCA has reiterated safety norms for helicopter operations in the country including Chardham Yatra, focusing on access control, improving parking arrangements, regulating slot allocations, enhancing pilot training, and ensuring strict adherence to Standard Operating Procedures (SOPs).

In addition, the DGCA has initiated additional surveillance and safety audits of helicopter operations for the Chardham Yatra.

STATEMENT

Details of Accidents reported in Kedarnath since August 2023

Date	Place	Aircraft Type	Aircraft Reg	Operator Name	No. of Casualties/injuries
15-Jun-25	GauriKund	Bell 407	VT-BKA	Aryan Aviation Pvt. Ltd	Casualties: 07 Injuries: NIL
17-May-25	Kedarnath Helipad	Airbus AS350B2	VT-KBS	Pinnacle Air Pvt. Ltd.	Casualties: NIL Injuries: NIL

एमएसएमई क्षेत्र के अंतर्गत राजसहायता

4811. श्री दरोगा प्रसाद सरोज:

क्या सूक्ष्म, लघु और मध्यम उद्यम मंत्री यह बताने की कृपा करेंगे कि:

- (क) लालगंज लोकसभा निर्वाचन क्षेत्र और आजमगढ़ जिले सहित उत्तर प्रदेश में पिछले दो वर्षों के दौरान एमएसएमई क्षेत्र में राजसहायता प्राप्त करने वाले पात्र लाभार्थियों की संख्या कितनी है;
- (ख) पिछले दो वर्षों के दौरान लालगंज लोकसभा निर्वाचन क्षेत्र और आजमगढ़ जिले सहित उत्तर प्रदेश में बेरोजगार व्यक्तियों से प्राप्त आवेदनों की संख्या कितनी है और ऐसे कितने आवेदकों को इसका लाभ मिला है;
- (ग) लालगंज लोकसभा निर्वाचन क्षेत्र और आजमगढ़ जिले में पिछले पांच वर्षों के दौरान कितने बेरोजगार व्यक्तियों को रोजगार प्रदान किया गया है और उनमें से कितने लोगों को सरकार द्वारा छूट या राजसहायता दी गई है;
- (घ) क्या सरकार ने पिछले दो वर्षों के दौरान एमएसएमई क्षेत्र में रोजगार सृजन के लिए कोई लक्ष्य निर्धारित किए थे और वह लक्ष्य किस प्रकार प्राप्त किए गए हैं; और
- (ङ) उत्तर प्रदेश सहित देश भर में कितने पात्र लाभार्थियों को अभी तक राजसहायता प्राप्त नहीं हुई है और राजसहायता प्रदान नहीं करने के क्या कारण हैं?

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (कुमारी शोभा कारानन्दलाजे):

(क): लालगंज लोकसभा निर्वाचन क्षेत्र और आजमगढ़ जिले सहित उत्तर प्रदेश में पिछले दो वर्षों के दौरान प्रधानमंत्री रोजगार सृजन कार्यक्रम (पीएमईजीपी) के अंतर्गत मार्जिन मनी (एमएम) सब्सिडी से सहायता-प्राप्त लाभार्थियों की संख्या का विवरण नीचे दिया गया है:

वित्तीय वर्ष	उत्तर प्रदेश	लालगंज लोक सभा निर्वाचन क्षेत्र	आजमगढ़ जिला
2023-24	11,689	8	494
2024-25	5,518	4	259

(ख): पिछले दो वर्षों के दौरान लालगंज लोक सभा निर्वाचन क्षेत्र और आजमगढ़ जिले सहित उत्तर प्रदेश में पीएमईजीपी के अंतर्गत प्राप्त आवेदनों और सहायता प्राप्त सूक्ष्म उद्यमों की संख्या का ब्यौरा नीचे दिया गया है:

वित्तीय वर्ष	पीएमईजीपी के अंतर्गत प्राप्त आवेदनों की संख्या			पीएमईजीपी के अंतर्गत सहायता प्राप्त सूक्ष्म उद्यमों की संख्या		
	उत्तर प्रदेश	लालगंज लोक सभा निर्वाचन क्षेत्र	आजमगढ़ जिला	उत्तर प्रदेश	लालगंज लोक सभा निर्वाचन क्षेत्र	आजमगढ़ जिला
2023-24	48,885	39	1,624	11,689	8	494
2024-25	20,514	18	448	5,518	4	259

(ग): पिछले पांच वर्षों अर्थात् वित्त वर्ष 2020-21 से वित्त वर्ष 2024-25 तक के दौरान, लालगंज लोकसभा निर्वाचन क्षेत्र में 40 सूक्ष्म उद्यमियों और आजमगढ़ जिले में 1620 सूक्ष्म उद्यमियों को पीएमईजीपी के अंतर्गत सूक्ष्म उद्यम स्थापित करने के लिए मार्जिन मनी सब्सिडी के साथ सहायता प्रदान की गई, जिससे क्रमशः 320 व्यक्तियों और 1620 व्यक्तियों के लिए अनुमानित रोजगार सृजित हुआ।

(घ): पीएमईजीपी एक ऋण-संबद्ध केंद्रीय क्षेत्र की स्कीम है, इसलिए इसमें रोजगार सृजन के लिए कोई लक्ष्य निर्धारित नहीं किया गया है। पिछले दो वर्षों के दौरान पीएमईजीपी के अंतर्गत सृजित अनुमानित रोजगार अवसरों की संख्या का ब्यौरा नीचे दिया गया है:

वित्तीय वर्ष	अनुमानित रोजगार सृजन
2023-24	7,12,944
2024-25	4,77,664

(ङ): पीएमईजीपी के अंतर्गत, आवेदक द्वारा आवेदन जमा करने के बाद, कार्यान्वयन एजेंसियों द्वारा उसकी जाँच की जाती है और फिर उसे ऋण संबंधी निर्णय लेने हेतु बैंक को अग्रेषित किया जाता है। बैंक परियोजनाओं का मूल्यांकन करते हैं और प्रत्येक परियोजना की व्यवहार्यता के आधार पर अपना

ऋण संबंधी निर्णय लेते हैं। इसलिए, ऋण की अंतिम संस्वीकृति और वितरण संबंधित बैंक के स्तर पर किया जाता है। सरकार उन सफल लाभार्थियों को मार्जिन मनी (एमएम) सब्सिडी के रूप में वित्तीय सहायता प्रदान करती है, जिनकी परियोजनाओं को पीएमईजीपी के अंतर्गत निधियों की उपलब्धता के अध्यधीन और निर्धारित दिशानिर्देशों के अनुसार बैंकों द्वारा विधिवत रूप से संस्वीकृत किया गया है।

NAMAMI GANGE PROGRAMME

4812. SHRI MUKESHKUMAR CHANDRAKAANT DALAL:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the objectives of the review meeting held between the Ministry and the State Government of West Bengal to assess progress under the Namami Gange programme;
- (b) the main project indicators and targets evaluated during this meeting;
- (c) the specific roadblocks identified which have hindered the implementation of this programme in West Bengal;
- (d) the follow-up actions agreed upon to address them;
- (e) whether the Ministry plans to conduct similar collaborative review meetings with other Ganga-basin States; and
- (f) if so, the details along with the schedule thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

- (a) and (b): The primary objective of the review meetings is to comprehensively assess the progress of pollution abatement works undertaken for the river Ganga and its tributaries under the Namami Gange Programme. These

meetings serve as a platform to identify and resolve critical bottlenecks, implementation delays, and inter-departmental coordination issues that may hinder the timely execution of ongoing projects.

In the State of West Bengal, the progress of certain projects has been impacted due to challenges related to land acquisition and right to way (RoW) for laying interceptor sewers. The review meeting with officials of the State Government of West Bengal was to review the progress of major ongoing infrastructure projects. The meeting focused on five key projects related to Interception & Diversion (I&D) and Sewage Treatment Plants (STPs) in the towns of Maheshtala, Chakdaha, Berhampore & Jangipur, Garden Reach (Kolkata) and North Barrackpore. Detailed discussions were held on project timelines, implementation challenges and coordination between agencies. The importance of timely completion was emphasized clear directions were given to expedite work to concerned agencies, to ensure that all projects adhere to their scheduled deadlines. The follow-up to that direction is taken in subsequent Central Monitoring Committee (CMC) & Empowered Task Force (ETF) meetings.

(c) and (d): The identification of suitable land for the establishment of new Sewage Treatment Plants (STPs) and issue of statutory clearances like right of way for sewage-related networks have emerged as major challenges. To address and overcome these challenges, the National Mission for Clean Ganga (NMCG) has been actively involved in closely monitoring the status of the projects. NMCG regularly conducts comprehensive review meetings under the

chairmanship of competent authorities and through Central Monitoring Committee (CMC) to evaluate progress, identify potential roadblocks, and ensure timely resolutions.

(e) and (f): Yes. The Central Government, through the National Mission for Clean Ganga (NMCG), is also regularly conducting comprehensive review meetings with all Ganga basin States, namely Uttarakhand, Uttar Pradesh, Bihar, Jharkhand, Himachal Pradesh, Madhya Pradesh, Rajasthan, Haryana, and Delhi, through established institutional mechanisms under NMCG. These include the Project Review Meeting, the Central Monitoring Committee (CMC) and the Empowered Task Force (ETF).

The objective of these meetings is to evaluate project progress, identify potential bottlenecks, and facilitate the timely resolution of issues in coordination with State Government and implementing agencies. Till date, a total of 20 meetings have been conducted with the 11 Ganga basin States under the CMC, and 15 meetings under the ETF mechanism. These meetings are in addition to the regular review meetings taken by senior officials of NMCG.

हाथरस में पीएमएवाई-यू की स्थिति

4813. श्री अनूप प्रधान वाल्मीकि:

क्या आवासन और शहरी कार्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने हाथरस जैसे छोटे शहरों में प्रधानमंत्री आवास योजना-शहरी (पीएमएवाई-यू) को और अधिक सफल बनाने के लिए स्थानीय सामाजिक संगठनों और जनप्रतिनिधियों की भूमिका को मजबूत करने पर विचार किया है; और

(ख) हाथरस जिले में पीएमएवाई-यू का सफल कार्यान्वयन सुनिश्चित करने के लिए क्या विशेष कदम उठाए गए हैं?

आवासन और शहरी कार्य मंत्रालय में राज्य मंत्री (श्री तोखन साहू):

(क) और (ख): आवासन और शहरी कार्य मंत्रालय (एमओएचयूए) देश भर के पात्र शहरी लाभार्थियों को बुनियादी नागरिक सुविधाओं से युक्त, हर मौसम में रहने योग्य पक्के आवास उपलब्ध कराने हेतु दिनांक 25.06.2015 से प्रधान मंत्री आवास योजना - शहरी (पीएमएवाई-यू) का क्रियान्वयन कर रहा है। स्वीकृत आवासों के निर्माण हेतु वित्तपोषण पद्धति और कार्यान्वयन पद्धति में बिना कोई बदलाव किए, इस योजना की अवधि दिनांक 31.12.2025 तक बढ़ा दी गई है। पीएमएवाई-यू के कार्यान्वयन के अनुभवों से प्राप्त सीख के आधार पर, आवासन और शहरी कार्य मंत्रालय ने इस योजना को नया रूप दिया है और अगले पाँच वर्षों में 1 करोड़ अतिरिक्त पात्र लाभार्थियों को सहायता प्रदान करने हेतु देश भर के शहरी क्षेत्रों में कार्यान्वयन हेतु दिनांक 01.09.2024 से पीएमएवाई-यू 2.0 'सभी के लिए आवास' मिशन शुरू किया है। पीएमएवाई-यू 2.0 को चार घटकों अर्थात् लाभार्थी आधारित निर्माण (बीएलसी), साझेदारी में किफायती आवास (एएचपी), किफायती किराया आवास (एआरएच) और ब्याज सब्सिडी योजना (आईएसएस) के माध्यम से कार्यान्वित किया जाता है।

राज्यों/ संघ राज्य क्षेत्रों (यूटी) द्वारा प्रस्तुत परियोजना प्रस्ताव के आधार पर, मंत्रालय द्वारा अब तक पीएमएवाई-यू 2.0 के अंतर्गत 7.15 लाख आवासों सहित कुल 119.31 लाख आवासों को स्वीकृति दी गई है। इनमें से 112.98 लाख आवासों में निर्माण कार्य शुरू हो चुका है और दिनांक 04.08.2025 तक देश भर में 93.81 लाख आवास बनकर तैयार हो चुके हैं/लाभार्थियों को सौंपे जा चुके हैं। मंत्रालय इस योजना का प्रभावी कार्यान्वयन सुनिश्चित करने और हाथरस सहित सभी जिलों में स्वीकृत आवासों का निर्माण निर्धारित समय-सीमा के भीतर पूरा करने के लिए राज्यों/ संघ राज्य क्षेत्रों के साथ इस योजना की प्रगति की नियमित समीक्षा करता है।

पीएमएवाई-यू 2.0 योजना के दिशानिर्देशों के अनुसार, जिला मजिस्ट्रेट/नगर आयुक्त/कार्यकारी अधिकारी की अध्यक्षता में एक जिला/शहरी स्थानीय निकाय (यूलबी) स्तरीय

समिति लाभार्थियों के चयन के लिए जिम्मेदार है। इसके अलावा, इस योजना के दिशानिर्देशों के अनुसार, गैर-सरकारी/जनप्रतिनिधि भी इस समिति के सदस्य के रूप में नामित किए जा सकते हैं। इस योजना के दिशानिर्देशों के अनुसार, केंद्रीय सहायता की तीसरी किस्त जारी होने से पहले स्वीकृत पीएमएवाई-यू परियोजनाओं का सोशल ऑडिट अनिवार्य है और यह राज्यों/ संघ राज्य क्षेत्रों/शहरी स्थानीय निकायों द्वारा किया जाता है। सोशल ऑडिट में लाभार्थियों और अन्य हितधारकों को मिशन की प्रक्रियाओं और लाभों की जाँच करने का अवसर प्रदान किया जाता है। यह बेहतर कार्यान्वयन को प्रभावित करता है, जवाबदेही, पारदर्शिता और भागीदारी सुनिश्चित करता है। राज्य/संघ राज्य क्षेत्र सरकार और शहरी स्थानीय निकाय आवास/ इन्फ्रास्ट्रक्चर परियोजनाओं के लिए सोशल ऑडिट करने का अच्छा अनुभव रखने वाले सामाजिक संगठनों को भी सोशल ऑडिट करने के काम पर लगा सकते हैं।

FINANCIAL ASSISTANCE FOR TRIBALS IN TRAINING AND SKILLING

4814. DR. INDRA HANG SUBBA:

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) whether the Government has any specific scheme for skilling of tribal youths and if so, the details thereof;
- (b) the funds allocated for training and skilling of tribal youths during the last five years, State- wise; and
- (c) whether the Government has any schemes to facilitate the employment of tribal youths in Multi-National Companies (MNCs) and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI DURGA DAS UIKEY):

(a) and (b): The Ministry of Tribal Affairs provides financial assistance to States / UTs for setting up of Van Dhan Vikas Kendras (VDVKs) under Pradhan Mantri Janjatiya Vikas Mission (PMJVM) and Pradhan Mantri Janjati Adiwasi Nyaya Maha Abhiyan (PM-JANMAN) schemes for value addition of Minor Forest Produce (MFP) / non-MFPs. Training and capacity building / skilling of members associated with these VDVKs is an integral part of the scheme. So far, a total of 4624 VDVKs have been sanctioned across the country, associating 12.68 Lakhs members, including tribal youths. The State-wise funds sanctioned for establishment of VDVKs are given in the enclosed **Statement**.

(c): The Ministry has no specific scheme to facilitate the employment of tribal youths in Multi-National Companies (MNCs).

STATEMENT

State-wise funds sanctioned for establishment of VDVKs

S. No	States/UTs	Amount Sanctioned for establishment of Van Dhan Vikas Kendras (Rs in lakhs)
1	Andaman and Nicobar	2.8
2	Andhra Pradesh	5406.45
3	Arunachal Pradesh	1590
4	Assam	6315
5	Chhattisgarh	119.75
6	Dadra Nagar Haveli and Daman and Diu	15
7	Goa	135
8	Gujarat	1226.95
9	Himachal Pradesh	55.5
10	Jammu & Kashmir	1457
11	Jharkhand	1748.8
12	Karnataka	1894.2

13	Kerala	429.1
14	Madhya Pradesh	854.5
15	Maharashtra	3316.2
16	Manipur	1871.8
17	Meghalaya	2534.1
18	Mizoram	3225
19	Nagaland	4033.5
20	Odisha	388.4
21	Rajasthan	7205.5
22	Tamil Nadu	135.15
23	Telangana	73.05
24	Tripura	677.25
25	Uttar Pradesh	315.95
26	Uttarakhand	211.65
27	West Bengal	329.35
Total		45566.95

घरेलू उड़ानों के किराए में वृद्धि

4815. श्री रमाशंकर विद्यार्थी राजभर:

क्या **नागर विमानन** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या हाल के दिनों में घरेलू उड़ानों के किराए में उल्लेखनीय वृद्धि हुई है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है और सरकार द्वारा इसे विनियमित करने के लिए क्या कदम उठाए गए हैं;
- (ख) निजीकरण के बाद एअर इंडिया की परिचालन स्थिति और उसके कर्मचारियों की वर्तमान स्थिति में क्या परिवर्तन हुए हैं;
- (ग) क्या सरकार देश में, विशेषकर उत्तर प्रदेश, बिहार और झारखंड में, कोई नया अंतर्राष्ट्रीय या घरेलू हवाई अड्डा बनाने की योजना बना रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और

(घ) उत्तर प्रदेश में कुशीनगर हवाई अड्डे के कब तक पूरी तरह से चालू होने की उम्मीद है?

सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले):

(क): हवाई किराए सरकार द्वारा विनियमित नहीं होते हैं और एयरलाइनों को विमान नियम, 1937 के नियम 135 का अनुपालन करते हुए, अपनी परिचालन आवश्यकताओं के आधार पर हवाई किराए निर्धारित करने की छूट होती है।

(ख): निजीकरण के बाद, एयर इंडिया ने सूचित किया है कि एयरलाइन ने परिचालन दक्षता बढ़ाने के लिए फ्लीट उन्नयन, विलय, नए मार्गों को जोड़ना, सूचना प्रौद्योगिकी (आईटी) में सुधार जैसे कई कदम उठाए हैं। उसने कर्मचारियों की भर्ती, अनुबंधों को नया रूप देने और अस्थायी कर्मचारियों के लिए बाहर निकलने के विकल्प प्रदान करके अपने कार्यबल का आधुनिकीकरण किया है। कर्मचारी मूलतः युवा, कुशल और निजी क्षेत्र के प्रदर्शन मानकों के साथ बेहतर ढंग से संरेखित है। हाल के नीतिगत बदलावों ने कर्मचारी प्रतिधारण (जैसे, सेवानिवृत्ति की आयु में वृद्धि) को बढ़ावा दिया है, जबकि परिचालन अनुशासन (जैसे बिजनेस क्लास यात्रा को प्रतिबंधित करना) ग्राहक-केंद्रित बदलाव को दर्शाता है।

(ग): भारत सरकार (जीओआई) ने देश में नए ग्रीनफील्ड हवाईअड्डों के विकास हेतु ग्रीनफील्ड हवाईअड्डा (जीएफए) नीति, 2008 तैयार की है। इस नीति के अनुसार, भारत सरकार ने देशभर में 24 नए ग्रीनफील्ड हवाईअड्डों के निर्माण को सैद्धांतिक अनुमोदन प्रदान किया है। इन 24 हवाईअड्डों में से, उत्तर प्रदेश में नोएडा अंतरराष्ट्रीय हवाईअड्डा विकासाधीन है।

(घ): उत्तर प्रदेश में भारतीय विमानपत्तन प्राधिकरण (एएआई) के स्वामित्व वाला कुशीनगर हवाईअड्डा पहले ही चालू हो चुका है। हालाँकि, वर्तमान में कुशीनगर में कोई निर्धारित परिचालन नहीं है।

मार्च 1994 में वायु निगम अधिनियम के निरस्त होने के साथ, भारतीय घरेलू विमानन विनियंत्रण मुक्त हो गया।

यह एयरलाइन प्रचालकों पर निर्भर है कि वे अपनी परिचालन और व्यावसायिक व्यवहार्यता के आधार पर देश के किसी भी हवाईअड्डे से/के लिए हवाई सेवाएँ शुरू करें।

RIGHTS AND PROTECTION OF AIR PASSENGERS

4816. SHRI SURESH KUMAR SHETKAR:

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) the legal rights and protections available to air passengers in the country in cases of physical assault, harassment and discrimination on board;
- (b) the procedure to be followed for filing a formal grievance against another passenger or against the airline staff for inaction during an in-flight incident;
- (c) whether the Government proposes to introduce a specialized ombudsman or fast-track tribunal for aviation-related complaints involving passenger misconduct or violation of rights and if so, the details thereof;
- (d) whether the Government has considered introducing passenger awareness guidelines regarding proper conduct on flights and the consequences of violating civil aviation rules and if so, the details thereof;
- (e) whether the Government has any proposals to launch public awareness campaigns on mental health sensitivity, responsible travel behavior and the rights and responsibilities of passengers during air travel and if so, the details thereof; and
- (f) the standard protocol to be followed by the airlines in case of a passenger exhibits signs of medical or psychological distress during boarding, taxing or in mid-air?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) and (b): In order to ensure the safety of the aircraft/persons/property, to maintain good order & discipline and to handle the unlawful/disruptive behavior on board the aircraft, DGCA has issued CAR, Section 3- Air Transport, Series M, and Part VI titled "Handling of unruly/disruptive passengers".

Further, any act which is considered an offence on the ground and invites penal action as per law, is also an offence if committed on board an aircraft.

An aggrieved passenger may also file a grievance or complaint with the local authorities at the earliest.

(c): At present there is no such proposal under consideration by the Ministry.

(d) to (f): As per the CAR, the passengers shall be made aware of the provisions of the aforesaid CAR through display at prominent locations in the airport. Further, the airline shall establish a Standard Operating Procedure (SOP) including the role of ground staff, flight crew, airline airport manager and airline central operational control to deal with unruly passengers while at the airport or on board the aircraft.

**ASSISTANCE UNDER AIBP COMPONENT OF PMKSY IN ANDHRA
PRADESH**

4817. SHRI APPALANAIDU KALISSETTI:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether no funds have been released to the State of Andhra Pradesh under the Accelerated Irrigation Benefit Programme (AIBP) component of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY) during the period from 2019-20 to 2024-25;
- (b) if so, the reasons therefor and the current implementation status of the approved projects;
- (c) whether the State Government has submitted any new project proposals under AIBP including the Varikapudisala Project and if so, the current status of their consideration and approval; and
- (d) whether the Ministry proposes to release the pending funds and extend timely support for newly proposed irrigation projects in Andhra Pradesh particularly in drought-prone and tribal regions and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a) and (b): There are 8 projects in Andhra Pradesh under Pradhan Mantri Krishi Sinchayee Yojana - Accelerated Irrigation Benefit Programme (PMKSY-AIBP). During the period from 2019-20 to 2024-25, no central assistance has been released to the State of Andhra Pradesh under PMKSY-AIBP for these projects; the reasons therefor, along with the current implementation status of the projects, are given in the enclosed **Statement**.

Further, Government of India is providing 100% of the balance cost of irrigation component of Polavaram Irrigation Project of Andhra Pradesh included

as National Project on 01.04.2014. Funds of ₹20,658.671 crore have been released to Andhra Pradesh for the project till March, 2025.

(c): No new project proposal including Varikapudisala Project has been received from the Andhra Pradesh under AIBP component of PMKSY.

(d): The Ministry releases central assistance and provides timely support for the completion of irrigation projects, based on project progress, and upon receipt of proposals from the State Government that are complete in all respects as per the relevant guidelines.

Further, to address the issue of development of irrigation in drought prone areas in the country, special provisions have been made in the criteria for selection of projects and central funding ratio under PMKSY-AIBP. If a project has more than 50% command in drought prone area, 50% advance stage criteria has been relaxed and the project can be included since beginning of the construction with enhanced funding ratio of 60 (Centre): 40 (State), in the proportion of command area falling in drought prone area.

STATEMENT

Current implementation status of the PMKSY-AIBP projects

S.No.	Project	Balance CA as on 01.04.2016 (in crore)	CA released during 2016-2019 (in crore)	Physical Progress (in %)	Reason for non release of Central assistance (CA) during the period from 2019-20 to 2024-25
1.	Gundlakamma Reservoir	19.87	11.79	93%	Slow progress and there has been shortfall in expenditure from State Share corresponding to earlier released Central Assistance.

2.	Thotapally Barrage	0.00	0.00	96%	There was no balance Central Assistance.
3.	Tarakarama Thirta Sagaram	25.04	3.44	64%	Slow progress.
4.	Thadipudi Scheme	0.00	0.00	78%	There was no balance Central Assistance.
5.	Musurumilli	14.52	7.40	95%	Slow progress and there has been shortfall in expenditure from State Share corresponding to earlier released Central Assistance.
6.	Pushkara Scheme	0.00	0.00	98%	There was no balance Central Assistance.
7.	Yerracalva	0.00	0.00	93%	There was no balance Central Assistance.
8.	Maddigedda	0.31	0.00	100%	Project completed

PROPOSALS FOR CONSTRUCTION OF HIGHWAY PROJECTS

4818. DR. M. K. VISHNU PRASAD:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- the number and the details of proposals received with regard to road construction projects during the last four years, year-wise and State-wise;
- the number of proposals approved and the funds allocated thereof;
- the details of such proposals pending or rejected and the reasons for rejection therewith; and
- the time by which the pending proposals are likely to be approved?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a) to (d): The Government in Ministry of Road Transport and Highways is primarily responsible for development and maintenance of National Highways (NHs). Development and maintenance of NHs is a continuous process. Works on NHs are accordingly taken up based on the traffic density, connectivity requirement, condition of the road, inter-se priority and synergy with PM GatiShakti National Master Plan (NMP).

State / Union Territory (UT) – wise and Year – wise details of Development / Construction / Upgradation projects on NHs approved during the last four years are given in the enclosed **Statement**.

STATEMENT

State / UT – wise and Year – wise details of Development / Construction / Upgradation projects on NHs approved during the last four years: -

Length in Km; Cost in ₹ Crore													
S.No.	State/UT	2021-22			2022-23			2023-24			2024-25		
		No.	Length	Cost	No.	Length	Cost	No.	Length	Cost	No.	Length	Cost
1	Andhra Pradesh	27	754	8,903	51	1,464	38,774	20	549	1,406	22	166	2,193
2	Arunachal Pradesh	0	0	0	0	0	0	28	909	19,438	0	0	0
3	Assam	23	279	6,403	26	455	14,827	19	272	10,593	8	223	6,382
4	Bihar	21	489	10,462	28	797	33,426	12	153	6,919	12	103	3,694
5	Chhatisgarh	24	560	12,083	10	103	981	5	67	669	9	143	3,595
6	Goa	11	7	1,426	13	2	656	22	38	1,468	12	54	4,348
7	Gujarat	34	574	7,598	26	485	3,018	32	468	15,234	22	526	16,122
8	Haryana	10	249	7,116	13	362	13,372	3	85	1,948	6	61	755
9	Himachal Pradesh	19	175	4,996	17	159	7,809	5	99	2,766	11	31	254
10	Jharkhand	22	431	6,479	19	450	14,370	13	308	8,285	7	147	3,829
11	Karnataka	43	782	17,091	45	975	21,578	22	381	7,738	4	0	5
12	Kerala	16	325	29,134	5	131	2,264	2	14	641	3	18	1,103
13	Madhya Pradesh	25	1,156	11,406	27	987	19,378	10	389	6,953	21	846	19,790

Length in Km; Cost in ₹ Crore													
S.No.	State/UT	2021-22			2022-23			2023-24			2024-25		
		No.	Length	Cost	No.	Length	Cost	No.	Length	Cost	No.	Length	Cost
14	Maharashtra	55	1,180	32,571	58	715	11,247	84	1,347	16,003	60	939	23,339
15	Manipur	11	274	4,021	6	181	2,665	3	30	473	3	140	1,356
16	Meghalaya	5	35	105	3	77	1,516	3	126	1,429	2	23	590
17	Mizoram	9	225	4,693	4	74	1,919	6	74	3,104	1	0	7
18	Nagaland	4	87	689	4	107	1,373	0	0	0	4	20	123
19	Odisha	27	415	8,825	28	241	6,702	9	96	2,055	16	180	5,447
20	Punjab	37	965	32,588	15	246	6,355	7	101	1,260	15	168	2,608
21	Rajasthan	42	1,149	10,839	21	412	1,232	10	77	859	19	238	3,154
22	Sikkim	2	50	388	1	0	36	0	0	0	1	5	161
23	Tamil Nadu	56	612	8,516	24	321	7,839	4	56	2,299	22	342	4,221
24	Telangana	23	846	13,946	22	698	17,037	1	41	663	1	14	516
25	Tripura	1	28	457	2	39	2,222	5	154	3,407	0	0	0
26	Uttar Pradesh	38	885	20,304	39	1,053	37,520	21	736	25,629	22	355	18,388
27	Uttarakhand	27	559	7,336	56	570	9,666	25	234	4,437	24	38	1,670
28	West Bengal	12	103	1,262	33	60	3,279	11	39	911	29	338	14,800
29	Dadra & Nagar Haveli and Daman & Diu	0	0	0	3	37	338	0	0	0	0	0	0
30	Jammu & Kashmir	15	197	14,235	15	248	9,538	8	179	2,774	5	29	1,262
31	Ladakh	1	27	426	0	0	0	0	0	0	1	11	29

राष्ट्रीय राजमार्ग - 752ई/561ए का खराब निर्माण

4819. श्री बजरंग मनोहर सोनवणे:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को जानकारी है कि राष्ट्रीय राजमार्ग (एनएच)- 752ई/561ए के पैठण-पंढरपुर खंड विशेष रूप से बोधेगाँव से दिघोल (बीड जिला, महाराष्ट्र) तक का निर्माण निर्धारित मानकों के

अनुसार नहीं किया गया है, जिसके परिणामस्वरूप गंभीर दरारें पड़ गई हैं और सड़क दुर्घटनाओं में कई मौतें हुई हैं और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या इस परियोजना में 'दायरे में परिवर्तन', 'अतिरिक्त मदों', 'दायरे में कमी' और 'समय विस्तार' जैसे प्रावधानों का संबंधित अधिकारियों की मिलीभगत से ठेकेदारों को अनुचित लाभ पहुँचाने के लिए दुरुपयोग किया गया है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है; और

(ग) क्या सरकार पूरे मामले की जाँच के लिए एक स्वतंत्र उच्च-स्तरीय समिति के गठन पर विचार कर रही है और पीड़ित परिवारों को मुआवजा प्रदान करने के लिए कोई ठोस योजना भी तैयार कर रही है और यदि हाँ, तो तत्संबंधी ब्यौरा क्या है?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

(क): राष्ट्रीय राजमार्ग (एनएच)-752ई/561ए के पैठण-पंढरपुर खंड, विशेष रूप से बोधेगाँव से दिघोल (बीड जिला, महाराष्ट्र) तक, का निर्माण दो पैकेजों में किया गया है: पैठण से शिरूर जिसकी लंबाई 55.937 किमी है और शिरूर से खरदा जिसकी लंबाई 54.109 किमी है। इस राष्ट्रीय राजमार्ग खंड पर निर्माण कार्य भारतीय सड़क कांग्रेस (आईआरसी) द्वारा निर्दिष्ट गुणवत्ता मानकों और डिज़ाइन के अनुसार किया गया है। तथापि, 48,908 कंक्रीट पैनलों में से लगभग 540 कंक्रीट पैनलों में दरारें देखी गई हैं और संविदाकार को इन टूटे हुए पैनलों को बदलने/मरम्मत करने का निर्देश दिया गया है। तथापि, उपरोक्त टूटे हुए पैनलों के कारण किसी जान-माल के नुकसान की सूचना नहीं है।

(ख): पैठण से शिरूर खंड में 242.82 करोड़ रुपये की कुल स्वीकृत सिविल लागत के मुकाबले 11.36 करोड़ रुपये की लागत से 'कार्यक्षेत्र में परिवर्तन' और 'अतिरिक्त मदों' को क्रियान्वित किया गया है और शिरूर से खरदा खंड में 245.12 करोड़ रुपये की कुल स्वीकृत सिविल लागत के मुकाबले 4.56 करोड़ रुपये की लागत से अतिरिक्त पुलिया, पुलिया के प्रकार में ह्यूम पाइप पुलिया से कंक्रीट बॉक्स पुलिया में परिवर्तन, पाटोदा निर्मित खंड में चार लेन का निर्माण और वन क्षेत्रों में कंक्रीट फुटपाथ के बजाय बिटुमिनस फुटपाथ का निर्माण कार्य संविदा करार के प्रावधानों के अनुरूप स्थल की स्थितियों के अनुसार किया गया है। इसके अतिरिक्त, इस परियोजना में एनएच-548डी के

पहले से स्वीकृत चुम्बाली से मंजरसुंभा खंड के साथ ओवरलैप करने वाले शिरूर से खारदा खंड की 4.44 किलोमीटर लंबाई को 'कार्यक्षेत्र से बाहर' कर दिया गया है।

इसके अतिरिक्त, मौजूदा राष्ट्रीय राजमार्ग मार्गाधिकार (आरओडब्ल्यू) पर विवाद, अतिरिक्त भूमि अधिग्रहण में देरी और कोविड-19 महामारी के कारण 31.03.2022 तक 'समय विस्तार' प्रदान किया गया है। संविदाकारों को संविदा करार के प्रावधानों के स्थान पर कोई अनुचित लाभ नहीं दिया गया है। आज की तारीख तक, पैठण से शिरूर खंड में 48.61 किलोमीटर और शिरूर से खारदा खंड में 48 किलोमीटर लंबाई का कार्य पूरा हो चुका है। दोनों खंडों के शेष लंबाई, जहाँ मौजूदा राष्ट्रीय राजमार्ग मार्गाधिकार (आरओडब्ल्यू) पर विवाद के कारण कार्य नहीं हो पाया है, संबंधित संविदाकारों के कार्यक्षेत्र से हटाने पर विचार किया जा रहा है।

(ग): परियोजना की गुणवत्ता लेखा परीक्षा के आदेश दे दिए गए हैं और रिपोर्ट के अनुसार कार्रवाई की जाएगी। सड़क दुर्घटना पीड़ितों को मुआवज़ा देने के संबंध में, सरकार ने 25 फरवरी, 2022 को अधिसूचना जारी कर सड़क दुर्घटनाओं की विस्तृत जाँच, इलेक्ट्रॉनिक विस्तृत दुर्घटना रिपोर्ट (ई-डीएआर) और उसकी सूचना देने, विभिन्न हितधारकों के लिए समय-सीमा और मोटर दुर्घटना दावा न्यायाधिकरण (एमएसीटी) द्वारा दावों के तेज़ निपटान की प्रक्रिया को अनिवार्य कर दिया है।

PMEGP IN TAMIL NADU

4820. SHRIMATI KANIMOZHI KARUNANIDHI:

Will the Minister of **MICRO, SMALL AND MEDIUM ENTERPRISES** be pleased to state:

- (a) the details of funds sanctioned, disbursed and utilised under the Prime Minister's Employment Generation Programme (PMEGP) since its inception, State-wise particularly for the State of Tamil Nadu;

- (b) whether the union Government has evaluated the performance of the Prime Minister's Employment Generation Programme (PMEGP) in Tamil Nadu, a key industrial State and if so, the details thereof;
- (c) the details regarding the number of Micro, Small and Medium Enterprises (MSMEs) established and employment generated through this scheme in Tamil Nadu; and
- (d) whether special measures have been taken to promote MSMEs in Thoothukudi district and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES; AND MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (KUMARI SHOBHA KARANDLAJE):

(a): Prime Minister's Employment Generation Programme (PMEGP) being a Central sector scheme, no State-wise allocation of budget is done. Funds are utilized based on the demand generated and loans sanctioned by the financial institutions. State/UT- wise details of Margin Money (MM) subsidy disbursed under PMEGP since its inception i.e. FY 2008-09 to FY 2025-26 (up to 18.08.2025) are given in the enclosed **Statement**.

(b): No evaluation study of the performance of PMEGP has been undertaken in Tamil Nadu.

(c): Since its inception in FY 2008-09 till FY 2025-26 (up to 18.08.2025), 68,639 nos. of micro enterprises have been assisted under PMEGP in the State Tamil Nadu generating estimated employment opportunities for 6.40 lakh persons.

(d): Government is implementing various schemes to promote MSMEs in the country including Thoothukudi district. These schemes include Prime Minister's Employment Generation Programme (PMEGP), Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE), Entrepreneurship and Skill Development Programme (ESDP), Micro and Small Enterprises - Cluster Development Programme (MSE-CDP), Raising and Accelerating MSME Performance (RAMP) and MSME Champions Scheme. Details on the same are as below:

i) **Prime Minister's Employment Generation Programme (PMEGP):** It is a Central Sector Scheme for assisting entrepreneurs in setting up of new micro enterprises in the non-farm sector. Under PMEGP, General Category beneficiaries are assisted with Margin Money (MM) subsidy of 25% of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to Special Categories such as Scheduled Castes, Scheduled Tribes, OBCs, Minorities, Women, Ex-servicemen, Physically Handicapped, Transgenders, beneficiaries belonging to Northeastern Region, Hill and Border areas, and Aspirational Districts, the Margin Money subsidy is 35% in rural areas and 25% in urban areas.

ii) **Credit Guarantee Scheme for Micro and Small Enterprises:** The Ministry of Micro, Small and Medium Enterprises and Small Industries Development Bank of India (SIDBI) jointly instituted the Credit Guarantee Trust Fund for Micro and Small Enterprises (CGTMSE) to provide credit guarantee for the loans extended by Member Lending Institutions (MLIs) to Micro and Small

Enterprises (MSEs) without collateral security and third-party guarantee.

CGTMSE implements the Credit Guarantee Scheme (CGS) for MSEs.

iii) **The Entrepreneurship and Skill Development Programme (ESDP)**

Scheme: A Central Sector continuing scheme with the objective to motivate young persons (Men and Women) representing different sections of the society including SC/ST women, physically handicapped, Ex-servicemen, and BPL persons to consider self-employment or entrepreneurship as one of the career options. The ultimate objective is to promote new enterprises, build capacity of existing MSMEs and inculcate entrepreneurial culture in the country.

iv) **Raising and Accelerating MSME performance (RAMP):** A World bank

supported Central Sector Scheme aimed at enhancing the performance of MSME by promoting technology upgradation, innovation, digitization, market access, credit etc. through active participation of the State Governments. All States/UTs have been approved a grant of Rs. 5 crore each for preparation of a Strategic Investment Plan (SIP) acting as roadmap for development and promotion of MSME sector in the respective State/UT.

v) **MSME Champions Scheme:** MSME Champions Scheme is a holistic

approach to unify, synergize, and converge various schemes and interventions with a single purpose. Component under MSME Champions Scheme are MSME Sustainable (ZED) Certification Scheme, MSME-Competitive (Lean) Scheme and MSME Innovative (for incubation, IPR, Design and Digital MSME) Scheme.

STATEMENT

State/UT-wise Margin Money (MM) subsidy disbursed under PMEGP since its inception in FY 2008-09 till FY 2025-26 (up to 18.08.2025):

Sr. No.	State/UT	Margin Money (MM) Subsidy disbursed (Rs. in Crore)
1	Andaman Nicobar	26.08
2	Andhra Pradesh	1411.42
3	Arunachal Pradesh	89.66
4	Assam	827.48
5	Bihar	1371.71
6	Chandigarh	8.38
7	Chhattisgarh	766.61
8	Delhi	31.54
9	Goa	34.16
10	Gujarat*	2378.18
11	Haryana	648.85
12	Himachal Pradesh	396.3
13	Jammu Kashmir	2075.36
14	Jharkhand	580.46
15	Karnataka	1518.4
16	Kerala	739.82
17	Ladakh	39.72
18	Lakshadweep	1.1
19	Madhya Pradesh	1684.89
20	Maharashtra**	1469.74
21	Manipur	275.36
22	Meghalaya	140.67
23	Mizoram	157.74
24	Nagaland	286.32
25	Odisha	1152.7
26	Puducherry	15.83
27	Punjab	687.76

Sr. No.	State/UT	Margin Money (MM) Subsidy disbursed (Rs. in Crore)
28	Rajasthan	1089.38
29	Sikkim	32.99
30	Tamil Nadu	1754.14
31	Telangana	740.38
32	Tripura	298
33	Uttar Pradesh	3791.89
34	Uttarakhand	449.21
35	West Bengal	1123.53
Total		28095.76

* Including Daman and Diu ** Including Dadra Nagar and Haveli

AMRUT 2.0 IN KARNATAKA

4821. DR. C. N. MANJUNATH:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether Bruhat Bengaluru Mahanagara Palike (BBMP), Bangalore Metropolitan Region Development Authority (BMRDA) or the State Government of Karnataka has submitted proposals for junction improvement, signal synchronisation or flyover works under AMRUT 2.0 in areas such as RR Nagar and Konanakunte and if so, the details thereof;
- (b) whether any funds have been sanctioned or technical assistance has been provided under the Urban Transport component by the Government and if so, the details thereof, and
- (c) whether the Government proposes to support comprehensive mobility planning for BBMP periphery zones and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a): Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October 2021 in all Urban Local Bodies (ULBs)/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies, development of green spaces and parks are other components of the Mission. Under AMRUT 2.0, States/UTs are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines.

The State Government of Karnataka has informed that since there is no provision for junction improvements, signal synchronization and flyover works in the AMRUT 2.0 guidelines, no proposal in this regard is sent by the State under AMRUT 2.0.

(b): The details of funds sanctioned and released by the Government of India for the Bangalore Metro Rail Projects during the last three years are given in the enclosed **Statement-I**. The details of funds released under Urban Transport Planning and Capacity Building (UTPCB) Scheme of MoHUA during last five years are given in the enclosed **Statement -II**.

(c) No proposal seeking financial assistance for Comprehensive Mobility Plan (CMP) for BBMP periphery zones has been received during last five years in the Ministry. However, the State Government has informed that Government of

Karnataka has approved the Comprehensive Mobility Plan (CMP) prepared by Directorate of Urban Land Transport (DULT) which includes strategies for BBMP periphery zones focusing on public transport with a planning horizon upto 2035.

STATEMENT-I

FUNDS SANCTIONED AND RELEASED BY GOVERNMENT OF INDIA FOR THE BANGALORE METRO DURING LAST THREE YEARS

(₹ in crore)

Sr No	Name of Metro Rail Corporation	Funds sanctioned & released during 2022-23	Funds sanctioned & released during 2023-24	Funds sanctioned & released during 2024-25
1.	Bangalore Metro (BMRCL)	4,041.61	3,617.16	4,814.58

STATEMENT-II

Details of funds released under Urban Transport Planning and Capacity Building (UTPCB) Scheme of MoHUA during last five years

S.No.	Name of the Study	Year	Total Cost of the Study (In ₹)	Share of Govt (In ₹)	Amount released till date (In ₹)
1.	Preparation of DPR for the following metro rail projects: (i) Metro rail project for 42 Km length	2022	450.88 Lakh (incl GST)	225.44 Lakh (incl GST)	88.694 Lakh

	consisting of two corridors (a) JP Nagar 4th Phase of Hebbal (along ORR west) (b) Hosahalli to Kadabagere (along Magadi Road) (ii) Metro rail project for 37 Kms from Sarjapur to Hebbal				
2.	Preparation of CMP for Mysuru City, Karnataka	2024	61,13,804 (Incl GST)	61,13,804 (Incl GST)	12,22,761

सूक्ष्म, लघु और मध्यम उद्यम क्लस्टर विकास कार्यक्रम

4822. डॉ. राजकुमार सांगवान :

क्या सूक्ष्म, लघु और मध्यम उद्यम मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने 'उद्यम पोर्टल' के माध्यम से ऑनलाइन पंजीकरण प्रक्रिया को सरल बनाया है और लाखों लघु उद्यमों को औपचारिक अर्थव्यवस्था में समेकित किया है;
- (ख) उद्यम पोर्टल के माध्यम से अब तक देश भर में पंजीकृत एमएसएमई उद्यमों की श्रेणी-वार संख्या कितनी है;
- (ग) क्या सरकार ने बागपत संसदीय क्षेत्र सहित उत्तर प्रदेश में सूक्ष्म और लघु उद्यम क्लस्टर विकास कार्यक्रम (एमएसई-सीडीपी) के अंतर्गत कोई विशिष्ट परियोजना शुरू की है; और

(घ) यदि हां, तो उत्तर प्रदेश में बागपत लोकसभा क्षेत्र सहित जिले-वार ऐसी परियोजनाओं के नाम, स्थान, परियोजना लागत, वर्तमान कार्यान्वयन स्थिति और इसके अंतर्गत आने वाले उद्यमी या लाभार्थी कौन-कौन से हैं?

सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री; तथा श्रम और रोजगार मंत्रालय में राज्य मंत्री (कुमारी शोभा कारानन्दलाजे):

(क) और(ख): एमएसएमई मंत्रालय द्वारा एमएसएमई के लिए सरल पंजीकरण की सुविधा प्रदान करने हेतु दिनांक 01.07.2020 को उद्यम पंजीकरण पोर्टल (यूआरपी) की शुरुआत की गई। उद्यम पर पंजीकरण पूर्णतया ऑनलाइन, कागजरहित और स्व-घोषणा पर आधारित है। वे अनौपचारिक सूक्ष्म उद्यम जिन्हें जीएसटी से छूट प्राप्त है, उनके लिए दिनांक 11.01.2023 को सिडबी के सहयोग से उद्यम असिस्ट प्लेटफॉर्म (यूएपी) का शुभारंभ किया गया। दिनांक 01.07.2020 से 15.08.2025 तक, आईएमई सहित 6.69 करोड़ उद्यमों ने यूआरपी पर पंजीकरण किया है। देश में, आईएमई सहित, यूआरपी पर पंजीकृत उद्यमों का श्रेणी-वार ब्यौरा निम्नानुसार है:

आईएमई सहित श्रेणी-वार उद्यम				
श्रेणी	सूक्ष्म	लघु	मध्यम	कुल
संख्या	6,64,49,516	478,829	35,884	6,69,64,229
स्रोत: उद्यम पंजीकरण पोर्टल				

(ग) और (घ): सूक्ष्म और लघु उद्यम क्लस्टर विकास कार्यक्रम (एमएसई-सीडीपी) के तहत, उत्तर प्रदेश के बागपत जिले में अवसंरचना विकास (आईडी) परियोजना का ब्यौरा निम्नानुसार है:

आईडी परियोजना का नाम	परियोजना लागत (लाख रुपए में)
बागपत जिले में नया औद्योगिक एस्टेट	548.30

उत्तर प्रदेश में एमएसई-सीडीपी के तहत परियोजनाओं की स्थिति संलग्न **विवरण** में दी गई है।

विवरण

एमएसई-सीडीपी के तहत उत्तर प्रदेश राज्य में अनुमोदित परियोजना प्रस्तावों का सारांश-

क. पूर्ण हो चुके सामान्य सुविधा केंद्र -

(लाख रुपए में)

क्र.सं.	क्लस्टर का नाम	परियोजना लागत
1.	कुंभकारी क्लस्टर, खुर्जा	182.90
2.	कैंची क्लस्टर, मेरठ	511.42
3.	भदोही में टफटेड कालीनों के लिए आधुनिक कालीन बैकिंग प्लांट	517.50
4.	ज़री जरदोजी क्लस्टर, उन्नाव	224.18

ख. कार्यशील-सामान्य सुविधा केंद्र:

(लाख रुपए में)

क्र.सं.	क्लस्टर का नाम	परियोजना लागत
1.	हाई-टेक रेशम बुनाई क्लस्टर, वाराणसी	1385.30
2.	रेडीमेड गारमेंट क्लस्टर, बरेली	690.60
3.	पीतलपात्र क्लस्टर, बखीरा, संत कबीर नगर में सीएफ़सी	1057.80
4.	चावल मिल क्लस्टर, चंदौली में सीएफ़सी	1500.00

ग. पूर्ण हो चुकी अवसंरचना विकास (आईडी) परियोजनाएं-

(लाख रुपए में)

क्र.सं.	आईडी परियोजनाओं का नाम	परियोजना लागत
1.	कुर्सी रोड, जिला लखनऊ में नया औद्योगिक एस्टेट	506.00
2.	मसूरी-गुलावती, जिला हापुड़ में नया औद्योगिक एस्टेट	509.19
3.	बागपत, जिला बागपत में नया औद्योगिक एस्टेट	548.30
4.	भदोही में औद्योगिक एस्टेट	594.00
5.	राम नगर, जिला चंदौली में औद्योगिक एस्टेट	567.15
6.	बंथर, जिला उन्नाव में औद्योगिक एस्टेट	550.00
7.	कोसी-कोटवान, जिला मथुरा में औद्योगिक एस्टेट	700.00
8.	एटा, जिला एटा में औद्योगिक एस्टेट	515.00

घ. कार्यशील अवसंरचना विकास (आईडी) परियोजनाएं-

(लाख रुपए में)

क्र.सं.	आईडी परियोजनाओं का नाम	परियोजना लागत
1.	नुन्हाई, आगरा में औद्योगिक एस्टेट का उन्नयन	735.26
2.	शिकोहाबाद, फिरोजाबाद में औद्योगिक एस्टेट का उन्नयन	296.19
3.	परतापुर, मेरठ में औद्योगिक एस्टेट का उन्नयन	724.06
4.	तालकटोरा, लखनऊ में औद्योगिक एस्टेट का उन्नयन	941.42
5.	ठंडी सड़क घेर शमुखन, फर्रुखाबाद में औद्योगिक एस्टेट का उन्नयन	609.04
6.	फाउंडरी नगर, आगरा में फ्लेटेड फैक्टरी परिसर फेस I	2641.25
7.	उद्योग नगर, कानपुर में फ्लेटेड फैक्टरी परिसर फेस I	2472.19
8.	गोरखपुर में फ्लेटेड फैक्टरी परिसर (एफएफसी)	3392.11
9.	सलारपुर, जिला बदायूं में मौजूदा औद्योगिक एस्टेट का उन्नयन	451.56
10.	कोंच, जिला जालौन में औद्योगिक एस्टेट का उन्नयन	696.14
11.	सिद्धिकनगर औद्योगिक एस्टेट, जौनपुर का उन्नयन	674.69
12.	सराय मलुही, जिला सीतापुर में औद्योगिक एस्टेट का उन्नयन	792.95
13.	एटा औद्योगिक एस्टेट का उन्नयन	823.27
14.	फ्लेटेड फैक्टरी परिसर, यूपीएसआईसी औद्योगिक क्षेत्र, अमौसी, लखनऊ	3430.23

MEKEDATU DAM PROJECT

4823. KUMARI SUDHA R.:

Will the Minister of **JAL SHAKTI** be pleased to state:

- the current status of the Mekedatu dam proposal made by the State Government of Karnataka;
- whether the Union Government has given any in-principle nod, no-objection or forest clearance for the said proposal and if so, the details thereof;
- whether the Union Government proposes to hold consultations with all stakeholders including the farmers in the Cauvery Delta districts of Tamil

Nadu and the tail-end farmers on the Mekedatu issue and if so, the details thereof;

(d) whether the Union Government plans to urge the State Government of Karnataka to drop the Mekedatu project proposal and if so, the details thereof; and

(e) whether the Union Government proposes to reject the Mekedatu project proposal in view of environmental issues besides it being unjust to the rights of the riparian States and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a) to (e): The 'In-principle' clearance to the Feasibility Report (FR) of the Mekedatu Balancing Reservoir cum Drinking Water Project, Karnataka for preparation of the Detailed Project Report (DPR) was accorded by the Central Water Commission (CWC) on 24.10.2018 subject to certain conditions, inter-alia "acceptance of DPR by Cauvery Water Management Authority (CWMA)". DPR of the Mekedatu Balancing Reservoir cum Drinking Water Project submitted by the Government of Karnataka in January 2019 was referred to CWMA by CWC. In the 28th meeting of CWMA held on 1.2.2024, after detailed deliberation taking into account the views of the majority of the Members of the CWMA, the Authority decided to refer back the Project to CWC for examination of various technical/economical aspects of the project to establish its feasibility.

TERMINAL FACILITIES AT TIRUCHIRAPPALLI AIRPORT**4824. SHRI T. R. BAALU:**

Will the Minister of **CIVIL AVIATION** be pleased to state:-

- (a) whether the terminal at Tiruchirappalli Airport in Tamil Nadu lack basic facilities including a passenger lounge despite the new terminal being inaugurated 18 months ago;
- (b) if so, the reasons for the inordinate delay in establishing all passenger facilities at the said airport; and
- (c) the time by which all facilities would be made fully operational at Tiruchirappalli International Airport complex?

**THE MINISTER OF STATE IN THE MINISTRY OF COOPERATION; AND
MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI
MURLIDHAR MOHOL):**

(a) to (c): All essential passenger amenities have been made available at the New Terminal Building of Tiruchirappalli International Airport. The facilities include seating arrangements, drinking water, restrooms, air conditioning, luggage trolleys, lifts and escalators, food and beverage outlets, retail establishments, baby care rooms, car rental services, parking facilities, and accessibility provisions for Persons with Reduced Mobility (PRM). Additionally, executive passenger lounges are available at both the Domestic and International terminals of the Airport.

कठेन मध्यम सिंचाई परियोजना

4825. श्री राहुल सिंह लोधी:

क्या **जल शक्ति** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को जानकारी है कि दमोह लोकसभा निर्वाचन क्षेत्र के बड़ा मलहरा विधानसभा क्षेत्र के अंतर्गत कठेन नदी पर एक मध्यम सिंचाई परियोजना लगभग पांच वर्ष पूर्व स्वीकृत हुई थी जिसके लिए वर्ष 2023 में विवरण हुआ था, परंतु निर्माण कार्य आज तक प्रारंभ नहीं हुआ है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ख) निर्माण कार्य प्रारंभ न होने के क्या कारण हैं;

(ग) उक्त सिंचाई परियोजना का निर्माण कार्य कब तक प्रारंभ हो जाएगा; और

(घ) क्या सरकार उक्त निर्माण कार्य प्रारंभ करने में हुई देरी के लिए जिम्मेदार अधिकारियों एवं निर्माण एजेंसी के विरुद्ध कार्रवाई करने पर विचार करेगी और यदि हां, तो यह कब तक किए जाने की संभावना है?

जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी):

(क) से (घ): जल के राज्य का विषय होने के कारण, सिंचाई परियोजनाओं की आयोजना, उनका कार्यान्वयन, संचालन और प्रबंधन संबंधित राज्य सरकार का कार्य है। भारत सरकार की भूमिका चल रही योजनाओं के अंतर्गत चिन्हित परियोजनाओं के लिए तकनीकी सहायता और आंशिक वित्तीय सहायता प्रदान करना है।

मध्य प्रदेश सरकार ने सूचित किया है कि दमोह लोकसभा निर्वाचन क्षेत्र के बड़ा मलहरा विधानसभा क्षेत्र के अंतर्गत कठेन नदी पर एक वृहद सिंचाई परियोजना के लिए मध्य प्रदेश सरकार द्वारा सितंबर, 2020 में प्रशासनिक मंजूरी दी गई है। इस परियोजना के निर्माण हेतु पर दिनांक 05.04.2023 को करार पर हस्ताक्षर किए गए हैं।

मध्य प्रदेश सरकार ने आगे सूचित किया है कि वन और पर्यावरण संबंधी मंजूरी जैसी वैधानिक मंजूरी न मिलने के कारण निर्माण कार्य शुरू नहीं हो सका। इसके अलावा, परियोजना स्थल

पर भू-तकनीकी जांच से प्रस्तावित स्पिलवे नींव क्षेत्र में चट्टानों की खराब स्थिति का पता चला है, जिसके लिए भारतीय भूवैज्ञानिक सर्वेक्षण के परामर्श से स्पिलवे स्थान को स्थानांतरित करने की आवश्यकता हो सकती है।

उक्त सिंचाई परियोजना का निर्माण कार्य वैधानिक मंजूरी के पूरा होने और स्पिलवे स्थान/नींव को अंतिम रूप दिए जाने के बाद निर्धारित किया जाएगा।

राष्ट्रीय राजमार्ग-21 पर फ्लाईओवर

4826. श्रीमती संजना जाटव:

क्या सड़क परिवहन और राजमार्ग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को जानकारी है कि सारस चौराहे पर फ्लाईओवर न होने के कारण भरतपुर संभाग मुख्यालय स्थित राष्ट्रीय राजमार्ग (एनएच)-21 पर लोगों ने सड़क पार करने के लिए डिवाइडर को काटकर अवैध रूप से रास्ता बना लिया है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ख) क्या सरकार को यह भी जानकारी है कि इस कट से सड़क पार करते समय अक्सर दुर्घटनाएं होती हैं जिसके परिणामस्वरूप जान-माल का काफी नुकसान होता है और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और
- (ग) क्या सरकार की इस स्थान पर फ्लाईओवर बनाने की कोई योजना है, यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

सड़क परिवहन और राजमार्ग मंत्री (श्री नितिन जयराम गडकरी):

- (क) से (ग): राष्ट्रीय राजमार्ग-21 के आगरा-भरतपुर खंड पर सारस चौराहा पर विद्यमान मध्य मार्ग स्वीकृत आरेख (ड्राइंग) और रियायत समझौते के प्रावधानों के अनुसार प्रदान किया गया है। तथापि, स्थानीय निवासियों द्वारा सारस चौराहा के पास विद्यमान मध्य मार्ग के निकट अनधिकृत रूप से मध्य मार्ग का निर्माण किया जाता है, जिसे भारतीय राष्ट्रीय राजमार्ग प्राधिकरण (एनएचएआई) द्वारा बार-बार ठीक किया जाता है।

इस स्थान की पहचान दुर्घटना प्रवण स्थल (ब्लैकस्पॉट) के रूप में की गई है और इस स्थान पर दुर्घटना संभावित क्षेत्र साइन बोर्ड, गति सीमा साइन बोर्ड, पैदल यात्री साइन बोर्ड, ट्रान्सवर्स बार मार्किंग, कैटआई, हाई मास्ट लाइट आदि जैसे उपयुक्त अल्पकालिक सड़क सुरक्षा उपाय उपलब्ध कराए गए हैं।

इसके अलावा, दीर्घकालिक उपाय प्रदान करने के लिए उपयुक्त समाधान की व्यवहार्यता का पता लगाने हेतु विस्तृत परियोजना रिपोर्ट (डीपीआर) तैयार करने का कार्य शुरू किया गया है। डीपीआर के परिणामों के आधार पर दीर्घकालिक उपाय शुरू किए जाएंगे।

KRISHNA WATER DISPUTES TRIBUNAL

4827. SHRI BASAVARAJ BOMMAI:

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether it is true that the Krishna Water Disputes Tribunal has submitted its final report/award in December, 2010 and a further report in November, 2013 and if so, the details thereof;
- (b) whether the Government is aware of the fact that this award may come up for further revision in future and if so, the details thereof;
- (c) whether the implementation time available to the basin States is only 35 years and already 12 years have lapsed without being notified under the ISW Act; and
- (d) if so, the details thereof and the reasons for delay in notification along with the action taken thereon by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI (DR. RAJ BHUSHAN CHOUDHARY):

(a) to (d): The Krishna Water Disputes Tribunal (KWDT-II) has submitted its Report and Decision under Section 5(2) of ISWRD Act 1956 to the Central Government on 30.12.2010. Thereafter, the party States and the Central Government sought further clarification from the Tribunal under Section 5(3) of the Act. The Tribunal has forwarded its further Report under Section 5(3) of the ISRWD Act, 1956 on 29.11.2013, recommending allocation of water amongst erstwhile Andhra Pradesh, Maharashtra and Karnataka. The Award of Tribunal may come up for further revision in future on request of States as different Tribunals in past have also advocated the periodic review of allocation made by them after lapse of specific time.

Meantime, the erstwhile State of Andhra Pradesh challenged KWDT-II Order dated 30.12.2010 before the Hon'ble Supreme Court. In this matter, Hon'ble Supreme Court vide its Order dated 16.09.2011 directed that till further orders the decision which may be taken by the Tribunal on the reference petitions filed by the three States and the Central Government shall not be published in Official Gazette in terms of Section 6 (1) of the Act. Therefore, on account of stay by Supreme Court, the Decision of 29.11.2013 could not be notified.

Thereafter, to address the terms of reference as contained in section 89 of Andhra Pradesh Reorganisation Act, 2014, the term of the Tribunal has been extended year on year. Recently, the Central Government has extended the term of the Krishna Water Disputes Tribunal-II for a period of one-year w.e.f.

01.08.2025, vide Gazette Notification No. 3221(E) dated 10.07.2025, published on 15.07.2025.

INCLUSION OF TRADITIONAL SPICE CLUSTERS UNDER PMFME

4828. SHRI PRAVEEN KHANDELWAL:

Will the Minister of **FOOD PROCESSING INDUSTRIES** be pleased to state:

- (a) whether Khari Baoli and surrounding spice clusters in Chandni Chowk have been included under any scheme of the Government such as the Pradhan Mantri Formalisation of Micro Food Processing Enterprises (PMFME) or the One District One Product (ODOP) and if so, the details thereof;
- (b) the number of micro food processors from the constituency who have availed support under the above-mentioned schemes; and
- (c) whether the Government plans to upgrade processing, packaging or cold storage infrastructure in such traditional markets and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAVNEET SINGH):

(a) and (b): Ministry of Food Processing Industries (MoFPI) is implementing a centrally sponsored "PM Formalisation of Micro food processing Enterprises (PMFME) Scheme" for providing financial, technical and business support for setting up of new/ upgradation of micro food processing enterprises in the country including NCT of Delhi. The Scheme primarily adopts One District One

Product (ODOP) approach to reap the benefit of scale in terms of procurement of inputs, availing common services and marketing of products.

Bakery Products have been identified as ODOP for the district of Central Delhi based on the recommendations of UT Government. The scheme envisages support for ODOP as well as Non-ODOP in UT of Delhi including Khari Baoli and surrounding spice clusters of Chandni Chowk. Under the PMFME Scheme, 20 loans have been sanctioned for micro food processing enterprises under credit linked subsidy in Central Delhi out of which 1 loan has been sanctioned for Spice based micro food processing enterprises.

(c): Under the PMFME Scheme, the following support is provided to eligible applicants for setting up/ upgradation of micro food processing enterprises and also establishment of Common Infrastructure facilities:

(i). *Support to Individual / Group Category Micro Enterprises:* Credit-linked capital subsidy @35% of the eligible project cost, maximum ceiling Rs.10 lakh per unit for Plant and Machinery & Technical Civil Work;

(ii). *Support for Common Infrastructure:* Credit linked capital subsidy @35% subject to maximum of Rs. 3 crore to support FPOs, SHGs, Cooperatives and any Government agency for setting up of common infrastructure facilities having food processing line along with Common Infrastructure/ value chain/ incubation centre for financial assistance under the component.

CHALLENGES UNDER URBAN DEVELOPMENT SECTOR

4829. SHRI ZIA UR REHMAN:

Will the Minister of **HOUSING AND URBAN AFFAIRS** be pleased to state:

- (a) whether the Government is aware of the key challenges in the urban development sector including delays in housing project completion, inadequate urban infrastructure, rising cost of urban living and issues related to waste management and water supply in Tier-1 and Tier-2 cities; and
- (b) if so, the details of the steps being taken under the schemes like Pradhan Mantri Awas Yojana – Urban (PMAY-U), Smart Cities Mission (SCM), Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Swachh Bharat Mission – Urban (SBM-U) and initiatives to promote sustainable urban mobility, affordable housing and ease of living through digital governance?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU):

(a) and (b): As per the provisions of Article 243 W of the Constitution, in conjunction with the Seventh and Twelfth Schedules, matters relating to urban development fall within the purview of States/ Urban Local Bodies (ULBs). However, Ministry of Housing and Urban Affairs (MoHUA) provides programmatic support to the States/ Union Territories (UTs) in their urban development agenda through its various flagship Missions/ Programmes viz. Pradhan Mantri Awas Yojana – Urban (PMAY-U) 2.0, Smart Cities Mission (SCM), Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, Swachh Bharat Mission – Urban (SBM-U) 2.0, Urban Transport (UT), etc.

Through these Missions/Schemes, the Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts.

PMAY-U: 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/UTs. However, MoHUA supplements the efforts of States/ UTs, by providing Central Assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses to eligible urban beneficiaries across the country. PMAY-U is a demand driven scheme and Government of India has not fixed any state wise target for construction of houses. Participating States/UTs have prepared project proposals in consonance with the scheme guidelines, based on the demand for houses in urban areas and submitted to this Ministry for release of admissible Central Assistance.

Based on the learnings from the experiences of implementation of PMAY-U, MoHUA has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for implementation in urban areas across the country to support one crore additional eligible beneficiaries with an estimated government subsidy of ₹2.30 lakh crore through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). In order to enhance the affordability of the houses, State/UT share is mandatory under

PMAY-U 2.0. Apart from the minimum State/UT share, the State/UT Governments may also provide additional top-up share to increase affordability.

As per the Scheme Guidelines of PMAY-U 2.0, States/UTs conduct demand survey in their respective jurisdiction and validate the beneficiaries to ascertain eligibility. Eligible citizens are also allowed to apply through Unified Web Portal of PMAY-U 2.0 and register their demand. After fulfilling the procedures laid down in the Scheme Guidelines, the houses are approved by State Level Sanctioning and Monitoring Committee (SLSMC) and forwarded to Central Sanctioning and Monitoring Committee (CSMC) for consideration of release of Central Assistance.

SCM: Cities under the Smart Cities Mission have been developed based on Smart City Proposals (SCPs) received from States/UTs across various sectors viz. smart mobility, Water, Sanitation, Hygiene (WASH), smart governance, smart energy, environment etc., duly approved by State High Powered Steering Committee (HPSC).

As on 31st July, 2025, in the 100 cities selected under Smart Cities Mission (SCM), out of a total 8,063 projects amounting to ₹ 1,64,695 crore, 7,636 projects amounting to ₹1,53,977 crore have been completed.

AMRUT 2.0: Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0 scheme has been launched on 01 October 2021 in all ULBs/ cities, enabling the cities to become 'self-reliant' and 'water secure'. Providing universal coverage of sewerage & septage management in 500 AMRUT cities is one of the major focus areas of AMRUT 2.0. Rejuvenation of water bodies,

development of green spaces and parks are other components of the Mission. Under AMRUT 2.0, States/UTs are empowered to select, appraise, prioritise and implement the projects within the broad framework of Mission guidelines.

State Water Action Plans have been approved for 8,873 projects worth ₹1,94,172.99 crore which includes 3,571 water supply projects worth ₹1,18,421.92 crore, 586 Sewerage & Septage Management projects worth ₹68,461.78 crore, 3,032 water body rejuvenation projects worth ₹6,210.66 crore and 1,684 parks projects worth ₹1,078.63 crore.

Approved projects cover 178 lakh new water tap connections, 69 lakh new sewer connections, development of Water treatment capacity of 11,271 MLD, and Sewage treatment capacity of 6,964 MLD.

Urban Transport: At present, about 1,055 km of metro rail network (including 55 kms of RRTS network) is operational in 24 cities across the country. Since June 2024 to till date, Government of India has sanctioned Metro Projects costing more than Rs. 1 lakh crore for construction of almost 240 kms of metro network. In the country, 1.1 crore passengers are travelling daily by Metros.

PM-eBus Sewa Scheme: This scheme, launched on 16th August, 2023, aims to augment city bus operations in urban areas with Central Assistance (CA) of Rs.20,000 crore for deploying 10,000 electric buses on Public Private Partnership (PPP) model. As per the extant guidelines of the Schemes, cities with a population between 3-40 lakhs and other State/UT Capitals with less than 3 lakh population as per census 2011 are eligible to participate in the scheme.

SBM-U: To meet the sanitation related demand of the Urban Population, Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective of Open Defecation Free (ODF) and for scientific processing of Municipal Solid Waste (MSW) generated in the urban areas of the country. To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 has been launched on October 1, 2021 for a period of five years with a vision of achieving safe sanitation involving creation of Individual Household Latrine (IHHL), Community Toilet (CT)/ Public Toilet (PT) and scientific management of all fractions of waste including safe disposal in scientific landfills, legacy dumpsite remediation through source segregation. It involves release of central share assistance for setting up of waste processing facilities such as Material Recovery Facilities (MRFs), transfer stations, Waste-to-Compost (WtC) plants, Waste-to-Energy (WtE) plants, bio-methanation plants, Construction and Demolition (C&D) waste plants, sanitary landfill, mechanized sweeping equipment and bio-remediation of legacy dumpsites.

Under SBM – U, the total financial outlay of the States and UTs for the entire Mission Period is ₹62,009 crore, including committed Central Assistance of ₹14,623 crore. Under SBM – U 2.0, the total financial outlay of the States and UTs for the entire Mission Period is ₹1,41,600 crore, including committed Central Assistance of ₹36,465 crore.

National Urban Digital Mission: Digital governance in the urban domain ensures easy, timely, and hassle-free multi-channel access to G2C (Government-to-Citizen) services, reducing reliance on physical visits. By

integrating payments, applications, grievance redressal, and other G2C services into unified platforms, it enables stronger service level agreement (SLA) compliance, real-time monitoring, and greater transparency. Under the National Urban Digital Mission (NUDM), the UPYOG (Urban Platform for delivery of Online Governance) serves as shared Digital Public Infrastructure (DPI), providing several ready-to-use urban services.

NHs IN ODISHA

4830. SHRI AVIMANYU SETHI:

Will the Minister of **ROAD TRANSPORT AND HIGHWAYS** be pleased to state:

- (a) whether the Government has completed the Detailed Project Reports (DPRs) for the road stretches in Odisha that were granted “in-principle” approval as National Highways (NHs) vide letter dated November 10, 2015 and if so, the details thereof;
- (b) the current status of each of these road segments with regard to formal declaration as NH;
- (c) whether the Government would issue necessary instructions for expediting the declaration process and the implementation of these roads as NH and if so, the details thereof; and
- (d) if not, the reasons for delay in final declaration despite DPR consultants having been appointed?

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI):

(a) to (d): The Government in the Ministry of Road Transport and Highways has earlier granted "in-principle" National Highways (NHs) approval to certain road stretches in Odisha on November 10, 2015 and preparation of Detailed Project Report (DPR) was initiated through the Indian Academy of Highway Engineers (IAHE) and the State Public Works Department of Government of Odisha. In July 2020, Government has decided to foreclose all such consultancy assignments and decided to share the reports submitted by consultants with State Government for their reference/utilization if State Government intend to develop those stretches through their own resources. All six consultancy assignments have been closed by the Government.

माननीय अध्यक्ष : सदन की कार्यवाही 12 बजे तक के लिए स्थगित की जाती है ।

... (व्यवधान)

11.01 hrs

The Lok Sabha then adjourned till Twelve of the Clock.

12.00 hrs

The Lok Sabha re-assembled at Twelve of the Clock.

(Hon. Speaker in the Chair)

... (interruptions)

श्री अभय कुमार सिन्हा (औरंगाबाद) : महोदय, आखिरी दिन तो एसआईआर पर चर्चा करवा दीजिए।... (व्यवधान)

माननीय अध्यक्ष : कुछ अच्छी आदत बनाओ।

... (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे कई माननीय सदस्यों के द्वारा कुछ विषयों पर स्थगन प्रस्ताव की सूचनाएं प्राप्त हुई हैं। मैंने आज स्थगन प्रस्ताव की किसी भी सूचना के लिए अनुमति प्रदान नहीं की है।

... (व्यवधान)

12.01 hrs**PAPERS LAID ON THE TABLE**

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे।

आइटम नंबर 2, श्री नित्यानन्द राय जी।

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, श्री पंकज चौधरी जी की ओर से, मैं भारतीय प्रतिभूति और विनियम बोर्ड अधिनियम, 1992 की धारा 31 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) भारतीय प्रतिभूति और विनियम बोर्ड (अनुसंधान विश्लेषक) (संशोधन) विनियम, 2025 जो दिनांक 5 अगस्त, 2025 के भारत के राजपत्र में अधिसूचना संख्या फा.सं.सेबी/एलएडी-एनआरओ/जीएन/2025/252 में प्रकाशित हुए थे।

- (2) भारतीय प्रतिभूति और विनियम बोर्ड (निवेश सलाहकार) (संशोधन) विनियम, 2025 जो दिनांक 5 अगस्त, 2025 के भारत के राजपत्र में अधिसूचना संख्या फा.सं.सेबी/एलएडी-एनआरओ/जीएन/2025/253 में प्रकाशित हुए थे।

[Placed in Library, See No. LT 4098/18/25]

... (व्यवधान)

माननीय अध्यक्ष : आप इतनी मर्यादा बनाने की आदत बनाइए।

... (व्यवधान)

माननीय अध्यक्ष : कृपया आप अपनी सीट पर जाइए।

... (व्यवधान)

माननीय अध्यक्ष : आइटम नंबर 3, श्री नित्यानन्द राय जी।

... (व्यवधान)

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) सशस्त्र सीमा बल अधिनियम, 2007 की धारा 155 की उप-धारा (3) के अंतर्गत गृह मंत्रालय, सशस्त्र सीमा बल, योधक, इंजीनियरी और ट्रेड्समैन काडर (समूह 'ग' पद) भर्ती नियम, 2025, जो 1 अगस्त, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 524(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) भारतीय भूमि पत्तन प्राधिकरण अधिनियम, 2010 की धारा 36 के अंतर्गत अधिसूचना संख्या का.आ. 2013(अ) जो दिनांक 5 मई, 2025 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा, उसमें उल्लिखित, भूमि पत्तनों को एकीकृत जांच चौकियों के रूप में निर्दिष्ट किया गया है, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 4099/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE; AND MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH): Hon. Speaker, Sir, with your permission, I rise to lay on the Table a copy of the Environment Protection (Management of Contaminated Sites) Rules, 2025 (Hindi and English versions) published in Notification No. S.O. 3401(E) in Gazette of India dated 24th July, 2025 under Section 26 of the Environment (Protection) Act, 1986.

[Placed in Library, See No. LT 5000/18/25]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Speaker Sir, with your permission, I rise to lay on the Table a copy of the Inland Vessels (Survey and Certification) Amendment Rules, 2025 (Hindi and English versions) published in Notification No. G.S.R. 517(E) in Gazette of India dated 1st August, 2025 under sub-section (1) of Section 113 of the Inland Vessels Act, 2021.

[Placed in Library, See No. LT 5001/18/25]

... (*Interruptions*)

श्री राजा राम सिंह (काराकाट) : सर, आज तो हमें बोलने का मौका दीजिए ।... (व्यवधान)

माननीय अध्यक्ष : आप जल्दी अपना हाथ ठीक कराइए । आप बैठिए ।

... (व्यवधान)

सड़क परिवहन और राजमार्ग मंत्रालय में राज्य मंत्री (श्री अजय टम्टा) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) (एक) भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, नई दिल्ली के वर्ष 2023-2024 के

वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।

(दो) भारतीय राष्ट्रीय राजमार्ग प्राधिकरण, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।

(2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 5002/18/25]

(3) राष्ट्रीय राजमार्ग अधिनियम, 1956 की धारा 10 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) का.आ.1564(अ) जो दिनांक 2 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, हरियाणा राज्य में नए राष्ट्रीय राजमार्ग संख्या 21क के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है ।

(दो) का.आ.1881(अ) और का.आ. 1882(अ) जो दिनांक 25 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिसके द्वारा, उसमें उल्लिखित, राजमार्गों को सिक्किम राज्य में नए राष्ट्रीय राजमार्ग घोषित किया गया है ।

(तीन) का.आ.1885(अ) जो दिनांक 25 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, तमिलनाडु राज्य में राष्ट्रीय राजमार्गों के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है ।

(चार) का.आ.1886(अ) जो दिनांक 25 अप्रैल, 2025 के भारत के राजपत्र में

प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, पश्चिम बंगाल राज्य में नए राष्ट्रीय राजमार्गों के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है।

(पांच) का.आ.1887(अ) जो दिनांक 25 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, पश्चिम बंगाल राज्य में नए राष्ट्रीय राजमार्ग संख्या 110 (पुराना एनएच-55) के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है।

(छह) का.आ.1954(अ) और का.आ.1955(अ) जो दिनांक 1 मई, 2025 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा, उसमें उल्लिखित, राजमार्गों को मध्य प्रदेश राज्य में नए राष्ट्रीय राजमार्ग घोषित किया गया है।

(सात) का.आ.2415(अ) जो दिनांक 30 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, असम, अरुणाचल प्रदेश और मेघालय राज्यों में नए राष्ट्रीय राजमार्ग संख्या 52 (नया एनएच-15), 515 (पुराना एनएच-52) और 6 (पुराना एनएच-40) के खंडों को राष्ट्रीय राजमार्ग प्राधिकरण और अवसंरचना विकास निगम लिमिटेड को सौंपा गया है।

[Placed in Library, See No. LT 5003/18/25]

(आठ) का.आ.2416(अ) जो दिनांक 30 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, असम और अरुणाचल प्रदेश राज्यों में नए राष्ट्रीय राजमार्गों के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है।

(नौ) का.आ.2417(अ) जो दिनांक 30 मई, 2025 में भारत के राजपत्र में

प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 17 फरवरी, 2015 की अधिसूचना संख्या का.आ.539(अ) में कतिपय संशोधन किए गए हैं।

(दस) का.आ.2419(अ) जो दिनांक 30 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 31 मार्च, 2015 की अधिसूचना संख्या का.आ.878(अ) को निरस्त किया गया है।

(ग्यारह) का.आ.2631(अ) जो दिनांक 13 जून, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, सिक्किम राज्य में नए राष्ट्रीय राजमार्ग संख्या 210 के खंडों को राष्ट्रीय राजमार्ग और अवसंरचना विकास निगम लिमिटेड को सौंपा गया है।

(बारह) का.आ.2958(अ) जो दिनांक 2 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा राजमार्ग संख्या 151ए को गुजरात राज्य में नया राष्ट्रीय राजमार्ग घोषित किया गया है।

(तेरह) का.आ.3079(अ) जो दिनांक 10 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 4 अगस्त, 2005 की अधिसूचना संख्या का.आ.1096(अ) में कतिपय संशोधन किए गए हैं।

(चौदह) का.आ.3483(अ) जो दिनांक 29 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 4 अगस्त, 2005 की अधिसूचना संख्या का.आ.1096(अ) में कतिपय संशोधन किए गए हैं।

(पंद्रह) का.आ.3495(अ) जो दिनांक 29 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा बिहार राज्य में एनई 9 को नया राष्ट्रीय राजमार्ग घोषित किया गया है।

(सोलह) का.आ.3291(अ) जो दिनांक 18 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, त्रिपुरा राज्य में

नए राष्ट्रीय राजमार्गों के खंडों को राष्ट्रीय राजमार्ग और अवसंरचना विकास निगम लिमिटेड को सौंपा गया है।

[Placed in Library, See No. LT 5004/18/25]

- (सत्रह) का.आ.3292(अ) जो दिनांक 18 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा इसमें उल्लिखित अधिसूचनाओं को निरस्त कर दिया गया है।
- (अठारह) का.आ.3293(अ) जो दिनांक 18 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 17 फरवरी, 2015 की अधिसूचना संख्या का.आ.539(अ) में कतिपय संशोधन किए गए हैं।
- (उन्नीस) का.आ.3376(अ) जो दिनांक 23 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, कर्नाटक राज्य में नए राष्ट्रीय राजमार्ग संख्या 275 के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है।
- (बीस) का.आ.3377(अ) जो दिनांक 23 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 4 अगस्त, 2005 की अधिसूचना संख्या का.आ.1096(अ) में कतिपय संशोधन किए गए हैं।
- (इक्कीस) का.आ.3478(अ) जो दिनांक 29 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 4 अगस्त, 2025 की अधिसूचना संख्या का.आ.1096(अ) में कतिपय संशोधन किए गए हैं।
- (बाईस) का.आ.3294(अ) जो दिनांक 18 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 4 अगस्त, 2025 की अधिसूचना संख्या का.आ.1096(अ) में कतिपय संशोधन किए गए हैं।

- (4) उपर्युक्त (3) की मद संख्या (i) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5005/18/25]

- (5) भारतीय राष्ट्रीय राजमार्ग प्राधिकरण अधिनियम, 1988 की धारा 37 के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

(एक) का.आ.1883(अ) जो दिनांक 25 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, तमिलनाडु राज्य में नए राष्ट्रीय राजमार्ग संख्या 136, 383 और 544 के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है।

(दो) का.आ.1884(अ) जो दिनांक 25 अप्रैल, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 26 अप्रैल, 2002 की अधिसूचना संख्या का.आ.465(अ) में कतिपय संशोधन किए गए हैं।

(तीन) का.आ.3078(अ) जो 10 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, झारखंड राज्य में नए राष्ट्रीय राजमार्ग संख्या 75 और 39 (पुराना एनएच-75) के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है।

(चार) का.आ.3376(अ) जो दिनांक 23 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, कर्नाटक राज्य में नए राष्ट्रीय राजमार्ग संख्या 275 के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है।

(पांच) का.आ.3477(अ) जो दिनांक 29 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, राष्ट्रीय राजधानी

राज्यक्षेत्र दिल्ली में राष्ट्रीय राजमार्ग संख्या 9, (पुराना 10) 44, 1 और 2 (पुराना) और 148ए (पुराना 236) के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है।

[Placed in Library, See No. LT 5006/18/25]

- (छह) का.आ.3479(अ) जो दिनांक 29 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 4 फरवरी, 1999 की अधिसूचना संख्या का.आ.78(अ) में कतिपय संशोधन किए गए हैं।
- (सात) का.आ.3480(अ) जो दिनांक 29 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा 13 दिसंबर, 2024 की अधिसूचना संख्या का.आ.5421(अ) को निरस्त किया गया है।
- (आठ) का.आ.3481(अ) जो दिनांक 29 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 8 जुलाई, 2022 की अधिसूचना संख्या का.आ.3140(अ) में कतिपय संशोधन किए गए हैं।
- (नौ) का.आ.3482(अ) जो दिनांक 29 जुलाई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा, उसमें उल्लिखित, मध्य प्रदेश राज्य में नए राष्ट्रीय राजमार्ग संख्या 347बी के खंडों को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को सौंपा गया है।
- (दस) का.आ.2418(अ) जो दिनांक 30 मई, 2025 के भारत के राजपत्र में प्रकाशित हुआ था तथा जिसके द्वारा दिनांक 4 फरवरी, 1999 की अधिसूचना संख्या का.आ.78(अ) में कतिपय संशोधन किए गए हैं।

[Placed in Library, See No. LT 5007/18/25]

... (व्यवधान)

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION; AND
MINISTER OF STATE IN THE MINISTRY OF DEVELOPMENT OF NORTH
EASTERN REGION (DR. SUKANTA MAJUMDAR):** Speaker Sir, with your kind permission, I rise to lay on the Table a copy of the following Notifications (Hindi and English versions) under sub-section (2) of Section 46 of the Manipur University Act, 2005: -

(1) Notification No. F.No.MU/1-10/2022 published in Gazette of India dated 22nd July, 2025, relating to publication of the Ordinances Nos. A-5, A-6, A-7, A-8, A-9, A-10, A-11, A-12, A-13, B-1, B-2, B-4, B-6, B-7, B-8, B-9, B-10, C-3, C-4, C-9, C-11, D-10, D-11, D-12, D-13, D-15, E-3, E-4, E-10, E-11, F-1, F-4, F-6, G-3 and G-6 (for general information).

[Placed in Library, See No. LT 5008/18/25]

(2) Notification No. MU/2-2/2025 published in Gazette of India dated 21st July, 2025, making certain amendments in the Statutes 15(1), mentioned therein, of the Manipur University Act, 2005.

(3) Notification No. MU/2-2/2025 published in Gazette of India dated 21st July, 2025, making certain amendments in the Statutes 19(2), mentioned therein, of the Manipur University Act, 2005.

[Placed in Library, See No. LT 5009/18/25]

... (*Interruptions*)

सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) कंपनी अधिनियम, 2013 की धारा 394 की उपधारा 1(ख) के अंतर्गत निम्नलिखित पत्रों

की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-

- (एक) एआई इंजीनियरिंग सर्विसेज लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण।
- (दो) एआई इंजीनियरिंग सर्विसेज लिमिटेड, नई दिल्ली का वर्ष 2023-2024 का वार्षिक प्रतिवेदन, लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियाँ।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 5010/18/25]

... (व्यवधान)

12.04 hrs

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF
THE HOUSE**

Minutes

श्री बिप्लब कुमार देब (त्रिपुरा पश्चिम) : महोदय, मैं दिनांक 18.08.2025 को हुई सभा की बैठकों से सदस्यों की अनुपस्थिति संबंधी समिति की दूसरी बैठक का कार्यवाही-सारांश (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

... (व्यवधान)

माननीय अध्यक्ष : आइटम नंबर 10, डॉ. कल्याण वैजीनाथराव काले।

... (व्यवधान)

माननीय अध्यक्ष : आइटम नंबर 12, श्री पी.सी.मोहन।

... (व्यवधान)

माननीय अध्यक्ष : श्री गजेन्द्र सिंह पटेल ।

12.04½ hrs

At this stage, Sushri Mahua Moitra, Shri Raja Ram Singh and some other hon. Members came and stood on the floor near the Table.

... (व्यवधान)

12.04¾ hrs

STANDING COMMITTEE ON SOCIAL JUSTICE AND EMPOWERMENT

12th and 13th Reports

श्री गजेन्द्र सिंह पटेल (खरगौन) : महोदय, मैं सामाजिक न्याय और अधिकारिता संबंधी स्थायी समिति (2024-25) के निम्नलिखित प्रतिवेदन (हिन्दी तथा अंग्रेजी संस्करण) प्रस्तुत करता हूँ:-

- (1) सामाजिक न्याय और अधिकारिता विभाग (सामाजिक न्याय और अधिकारिता मंत्रालय) की 'अनुदानों की मांगें (2024-25)' के बारे में समिति के पहले प्रतिवेदन (18वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई संबंधी बारहवां प्रतिवेदन ।
- (2) दिव्यांगजन सशक्तिकरण विभाग (सामाजिक न्याय और अधिकारिता मंत्रालय) की 'अनुदानों की मांगें (2025-26)' के बारे में समिति के छठे प्रतिवेदन (18वीं लोक सभा) में अंतर्विष्ट टिप्पणियों/सिफारिशों पर सरकार द्वारा की-गई-कार्रवाई संबंधी तेरहवां प्रतिवेदन ।

... (व्यवधान)

12.05 hrs

At this stage, Sushri Mahua Moitra, Shri Raja Ram Singh and some other hon. Members went back to their seats.

12.05½ hrs**MATTERS UNDER RULE 377***

माननीय अध्यक्ष : माननीय सदस्यगण, आज जिन सदस्यों को नियम 377 के अधीन मामलों को उठाने की अनुमति प्रदान की गई है, वे तुरन्त अपने मामले के अनुमोदित पाठ को व्यक्तिगत रूप से सभा पटल पर रख सकते हैं।

... (व्यवधान)

(i) Need to expedite the construction of Amin Nagar Tendua Railway Halt Station on Lucknow-Raebareli-Amethi-Varanasi Section

श्री किशोरी लाल (अमेठी) : रेल मंत्रालय द्वारा लखनऊ-रायबरेली-अमेठी-वाराणसी रेल खंड पर अमीन नगर तेंदुआ नाम से एक रेलवे हॉल्ट बनाए जाने हेतु मंजूरी दी गयी थी जिसका निर्माण कार्य 2015 में शुरू होना था। तेंदुआ, उत्तर प्रदेश के रायबरेली जिले के बहादुरपुर ब्लॉक का एक गांव है। यह लखनऊ मंडल के अंतर्गत आता है और राज्य की राजधानी लखनऊ से 97 किलोमीटर दूर स्थित है। जायस व फुरसतगंज रेलवे स्टेशन के बीच इस हॉल्ट की स्थापना से 100 से अधिक गांववासियों को सीधे तौर पर लाभ मिलेगा। अभी तक उन्हें ट्रेन पकड़ने के लिए लंबी दूरी तय करनी पड़ती है। नया हॉल्ट बच्चों, बुजुर्गों, महिलाओं और क्षेत्र के अन्य यात्रियों के लिए बड़ी राहत लेकर आएगा। लखनऊ-रायबरेली-अमेठी-वाराणसी रेल लाइन पर इस हॉल्ट को बनाने के लिए रेलवे प्रशासन द्वारा सर्वेक्षण व सीमांकन का कार्य भी किया गया था। मैं सरकार से मांग करता हूं कि प्रस्तावित रेलवे हॉल्ट के निर्माण कार्य को शीघ्र शुरू किया जाए, ताकि क्षेत्र के हजारों निवासियों की वर्षों पुरानी मांग पूरी हो सके और उन्हें रेल संपर्क का लाभ मिल सके।

* Treated as laid on the Table.

(ii) Need for compensation to victims of maritime disasters off Kerala coast and to ensure comprehensive regulations to effectively address such tragedies

SHRI HIBI EDEN (ERNAKULAM): I would like to draw the attention of the Government towards two alarming maritime disasters off the Kerala coast. On May 24, 2025, the container vessel MSC Elsa 3 sank off Kochi, releasing hazardous materials and vast quantities of plastic nurdles, crippling fishing activities and endangering marine ecosystems. On June 9, 2025, the Singapore-flagged MV Wan Hai 503 caught fire off the Kannur coast after an explosion, further highlighting the fragility of our maritime safety framework. These incidents demand urgent action. Compensation for Affected Communities: Immediate and full compensation must be ensured for fisherfolk and coastal dependents who have lost their livelihoods. Accountability and Cost Recovery: The shipping companies must be held fully accountable. The entire cost of disaster response, environmental cleanup, and restoration must be recovered from them. Under environmental law, even a single drop of oil in the ocean is a criminal offence. Yet, these back-to-back disasters — involving hazardous cargo, plastic pollution, and fire risks — have seen alarmingly slow and inadequate responses. I urge the government to act decisively and overhaul maritime regulation and preparedness.

(iii) Need to expedite completion of various national highway development projects in Kerala

ADV. DEAN KURIAKOSE (IDUKKI): I would like to urge upon the Government regarding the status of National Highway development projects passing through

My Parliamentary Constituency, Idukki. NH 185 – From Adimaly to kumaly on which, 3A notification came out 8 months before. But no progress happened after that for 3D Notification; NH-183 - Mundakayam to kumaly stretch for which 3A notification was published but lapsed one year back. After that new alignment has been approved by Ministry; Further, Angamaly to Trivandrum, new M C Road parallel greenfield Highway, 3(A) notification was Published and lapsed; and Bharat mala Project of NH 185 from Kochi to Theni stretch for which 3(A) notification was Published and lapsed. I would like to request the Hon'ble Minister of Road Transport and Highways to kindly take steps to expedite the necessary approvals and notifications to finish the construction of the above-mentioned highways at the earliest.

(iv) Need to ensure inclusion of all eligible villages in Solapur district, Maharashtra under Pradhan Mantri Gram Sadak Yojana

SUSHRI PRANITI SUSHILKUMAR SHINDE (SOLAPUR): Multiple villages in Solapur have been excluded from Pradhan Mantri Gram Sadak Yojana (PMGSY) despite being eligible as per the current demographics. The present eligibility criteria rely on population figures from the 2011 Census, which is now nearly fifteen years old. In this period, there have been significant demographic changes where many villages have witnessed population growth and increased economic activity, making them deserving of all-weather road connectivity. Due to outdated census data, such villages remain ineligible despite fulfilling the scheme's intended objectives. This not only affects mobility and access to markets, schools, and healthcare but also undermines rural development goals.

I urge the Government to take immediate steps to update the beneficiary list using the latest population estimates or interim surveys, and to ensure that all eligible villages in Solapur district are covered under PMGSY at the earliest.

(v) Need to expedite approval for establishment of airport in Kanyakumari district, Tamil Nadu

SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH (KANYAKUMARI): I would like to draw the attention of the Government to a matter of public importance regarding the long-pending demand for the establishment of an airport in Kanyakumari district, Tamil Nadu. Kanyakumari, being one of the most iconic tourist destinations in India and a vital economic hub in the southernmost part of the country, remains without an airport. This is a major infrastructural gap affecting regional development, connectivity, tourism, and employment opportunities. I would like to highlight that suitable land is available near Samithoppu for the proposed airport. Preliminary reviews indicate that this location is geographically feasible and accessible. What is urgently needed now is a formal go-ahead from the Civil Aviation Ministry to initiate detailed feasibility studies and surveys. An airport in Kanyakumari will not only boost domestic and international tourism but will also significantly benefit the local population, especially the youth, entrepreneurs, and small businesses in the region. I urge the Hon'ble Minister of Civil Aviation to expedite the necessary approvals and initiate action towards fulfilling the long-standing aspirations of the people of Kanyakumari.

(vi) Need to do away with the hidden charges imposed by banks on account holders

SHRI V. K. SREEKANDAN (PALAKKAD): The banking sector considered as a service sector for the growth of economy has now become a burden on the common man for many reasons as banks levy many hidden charges such as fine for crossing the limit of number of fixed free withdrawals through ATMs, apart from that, many banks are also charging penalty for not maintaining Average Monthly Balance, many banks have removed it, but many are still continuing. The hidden charges such as ATMs charges of both beyond free withdrawal limit as well as annual maintenance, pass book charges, etc debited to such account holders, sometimes turns the minimum balance they kept in their accounts into a debt to the banks. Many banks have come out with many offers for maintaining minimum balance, but these minimum balances in such accounts have now become a source to debit many hidden charges. These hidden charges now have become the main source for most of the banks towards making profit rather than their principles of banking to achieve profit. Therefore, I urge upon the Government that these hidden charges should be removed and the banks should not squeeze the poor account holders by debiting all sorts of hidden charges into their accounts.

(vii) Need to install lift for convenience of passengers at Akbarpur Railway Station in Uttar Pradesh

श्री लालजी वर्मा (अम्बेडकर नगर) : जिला अम्बेडकर नगर, उत्तर प्रदेश का अकबरपुर रेलवे स्टेशन महत्वपूर्ण स्टेशन है। परन्तु उक्त स्टेशन पर यात्री सुविधाओं की अत्यधिक कमी है। एक प्लेटफार्म

से दूसरे प्लेटफार्म तक जाने के लिए केवल सीढ़ी वाली ऊपरगामी सुविधा है जिसके कारण विकलांग एवं बुजुर्ग यात्रियों को अत्यधिक कठिनाई होती है। साथ ही साथ प्लेटफार्म पर केवल एक ही तरफ से पहुंचने की सुविधा है। स्टेशन पर पहुंचने वाला मार्ग अत्यधिक संकरा है। जिसके कारण यात्रियों को अत्यधिक कठिनाई का सामना करना पड़ता है। अतः इस लोक महत्व के अविलम्बनीय प्रश्न पर सरकार से अकबरपुर रेलवे स्टेशन पर लिफ्ट लगाने एवं प्लेटफार्म 3 को मुख्य सड़क तक पहुंच मार्ग बनवाने की मांग करता हूं।

(viii) Regarding restoration of Registered Post Services in the country

SHRI D. M. KATHIR ANAND (VELLORE): I would like to draw the attention of the Government to the serious difficulties faced by rural citizens in my Vellore Parliamentary Constituency due to disruption in Registered Post services following the rollout of the Advanced Postal Technology 2.0 software platform in early August 2025. While the Department of Posts announced resolution of technical slowness by 05 August 2025, several rural post offices in Vellore Parliament continue to face booking delays, inconveniencing farmers, students, self-help groups, and pensioners. Further, reports indicate that Registered Post will be merged with Speed Post for domestic mail from 01 September 2025. Presently, the Registered Post base fee is approximately ₹29.50 for a light letter, whereas Speed Post costs ₹41 for up to 50 grams, implying a 20 to 25 percent increase. This would impose a significant financial burden on rural users, with an estimated additional cost of ₹9.6 lakh annually in my constituency alone. I urge the Government to ensure immediate restoration of full Registered Post services, issue a public clarification on the merger with a concessional tariff for rural areas, and publish a legal equivalence order recognising Speed Post with Proof of Delivery as valid wherever Registered Post

Acknowledgement Due is mandated.

(ix) Need to extend the benefit of 'Rashtriya Chhatravriti Yojana' to the students of Government Degree College, Bagaha in Valmikinagar Parliamentary Constituency, Bihar

श्री सुनील कुमार (वाल्मीकि नगर) : मैं सरकार का ध्यान मेरे संसदीय क्षेत्र वाल्मिकी नगर (बिहार) के अंतर्गत बगहा स्थित गवर्नमेंट डिग्री कालेज के छात्र- छात्राओं को राष्ट्रीय छात्रवृत्ति योजना का लाभ नहीं मिलने की तरफ आकृष्ट कराना चाहता हूँ। इंटर पास छात्र-छात्राएँ जो स्नातक कक्षा में नामांकन कराती हैं उनका इनरोलमेंट होने पर राष्ट्रीय छात्रवृत्ति योजना के तहत केंद्र सरकार उन्हें स्कॉलरशिप देती है। लेकिन अफ़सोस की बात है कि गवर्नमेंट डिग्री कॉलेज, बगहा के विद्यार्थियों को यह स्कॉलरशिप नहीं मिल रही है क्योंकि यह कॉलेज विश्वविद्यालय अनुदान आयोग (यूजीसी) के वेबसाइट अथवा पोर्टल पर अबतक सूचीबद्ध नहीं है। मुझे जानकारी दी गयी है कि महाविद्यालय द्वारा पत्राचार के बावजूद विगत वर्ष भी सैंकड़ों छात्र इस छात्रवृत्ति से वंचित रह गए। गौरतलब है कि मेरा संसदीय क्षेत्र अत्यंत पिछड़ा, अनुसूचित जाति व जनजाति बहुल है। मैं सरकार से माँग करता हूँ कि गवर्नमेंट डिग्री कालेज, बगहा को यूजीसी की वेबसाइट पर सूचीबद्ध करते हुए विद्यार्थियों को राष्ट्रीय छात्रवृत्ति प्रदान करने का रास्ता साफ करे ताकि इस क्षेत्र के निर्धन बच्चों का कल्याण हो सके।

(x) Need to set up book stalls dedicated to Marathi literature in all the railway stations in Maharashtra

डॉ. श्रीकांत एकनाथ शिंदे (कल्याण) : केंद्र सरकार ने मराठी को 'शास्त्रीय भाषा' (Classical Language) का दर्जा दिया है, जो कि एक अत्यंत सराहनीय और स्वागत योग्य कदम है। मराठी 11 करोड़ से अधिक भाषा-भाषियों के साथ एक प्राचीन भाषा है। संत ज्ञानेश्वर, तुकाराम जैसे महान संतों से लेकर लोकशाहीर अण्णाभाऊ साठे जैसे साहित्यकारों तक, मराठी साहित्य की एक गौरवशाली और समृद्ध परंपरा रही है। इस साहित्य ने न केवल हमारी संस्कृति को समृद्ध किया है, बल्कि समाज सुधार और स्वतंत्रता संग्राम में भी एक महत्वपूर्ण भूमिका निभाई है। इस गौरवशाली

परंपरा को आम लोगों, विशेषकर युवाओं तक पहुँचाने के लिए इसे सुलभ बनाना आवश्यक है। रेलवे स्टेशन ऐसा स्थान हैं जहाँ प्रतिदिन लाखों लोग आते-जाते हैं। अतः यह स्थान भाषा एवं साहित्य के प्रचार के लिए एक उत्तम और प्रभावी माध्यम बन सकते हैं। मेरा अनुरोध है कि महाराष्ट्र के सभी प्रमुख रेलवे स्टेशनों पर मराठी साहित्य को समर्पित बुक स्टॉल स्थापित करने के लिए एक नीति बनाएं। इन स्टॉलों पर संत साहित्य से लेकर आधुनिक कथा-कहानियों और कविताओं तक, हर विधा का साहित्य उपलब्ध कराया जाना चाहिए। यह कदम 'शास्त्रीय भाषा' के सम्मान को जन-जन तक पहुँचाएगा। इससे 'एक भारत, श्रेष्ठ भारत' की भावना को भी बल मिलेगा।

(xi) Regarding approval for development of National Highway No. 183 along with other national highway projects in Kerala

SHRI N. K. PREMACHANDRAN (KOLLAM): The development proposal of NH – 183 is pending with the Ministry. Sanction of development project is not yet issued. While the alignment was submitted for approval the Kollam High School junction to Kadavoor was omitted. Kollam is an important town and the traffic from Kollam High School to Kadavoor junction is heavy. If this portion of NH 183 is not developed it will be resulted in huge traffic block. Expedite the process of sanctioning development project of NH-183 and include Kollam High school to Kadavoor junction is inevitable. A proposal for extending NH 183A from Bharanikavu to Titanium junction in NH-66 is pending. The connectivity between NH 66 and NH 183 is highly necessary. Therefore, I urge upon the Government to issue sanction for the development project of NH-183 including the reach Kollam High School Junction to Kadavoor and amend NH – 183A from Bharanikavu to Titanium junction in NH-66.

12.06 hrs

VALEDICTORY REFERENCE

माननीय अध्यक्ष : माननीय सदस्यगण, हम 18वीं लोकसभा के 5वें सत्र की समाप्ति की ओर अग्रसर हैं। यह सत्र 21 जुलाई, 2025 को आरम्भ हुआ था। इस सत्र में 14 सरकारी विधेयक पुरःस्थापित किए गए तथा कुल 12 विधेयक पारित किए गए। दिनांक 28 और 29 जुलाई को ऑपरेशन सिन्दूर पर विशेष चर्चा हुई, जिसका समापन माननीय प्रधान मंत्री जी के उत्तर के साथ हुआ।

... (व्यवधान)

माननीय अध्यक्ष : दिनांक 18 अगस्त, 2025 को भारत के अंतरिक्ष कार्यक्रम की उपब्धियों पर विशेष चर्चा प्रारंभ की गई। इस सत्र की कार्यसूची में 419 तारांकित प्रश्न शामिल किए गए थे, किंतु लगातार नियोजित व्यवधान के कारण केवल 55 प्रश्नों के ही मौखिक उत्तर दिए जा सके।

... (व्यवधान)

माननीय अध्यक्ष : हम सब ने सत्र के प्रारंभ में तय किया था कि इस सत्र में 120 घंटे चर्चा करेंगे। बिजनेस एडवाइजरी कमेटी में भी इस पर सहमति बनी थी, लेकिन लगातार गतिरोध और नियोजित व्यवधान के कारण हम केवल 37 घंटे ही चर्चा कर पाए।

... (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, हम सब जन-प्रतिनिधि के रूप में हैं। हमारे आचरण, हमारी कार्य-प्रणाली को पूरा देश देखता है। जनता हमें बहुत उम्मीदों के साथ चुनकर यहां पर भेजती है, ताकि हम उनकी समस्याओं और व्यापक जनहित के मुद्दों पर, महत्वपूर्ण विधेयकों पर व्यापक चर्चा कर सकें एवं मर्यादित चर्चा कर सकें। लेकिन पिछले कुछ दिनों से मैं देख रहा हूं कि सदन में सार्थक मर्यादा एवं परम्पराओं के अनुरूप चर्चा नहीं हो रही है।

... (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, सदन के अंदर, सदन के परिसर में जिस तरीके की नारेबाजी हो रही है, जिस तरीके से तख्तियां लेकर माननीय सदस्य आ रहे हैं, नियोजित गतिरोध किया जा

रहा है, तो यह हमारी संसद की परम्पराएं नहीं रही हैं। विशेष रूप से इस सत्र में जिस भाषा का आचरण किया गया, जिस तरीके की नारेबाजी की गई, यह सदन की मर्यादाओं के अनुरूप नहीं है।

... (व्यवधान)

माननीय अध्यक्ष : हमें स्वस्थ परम्पराओं का निर्माण करना चाहिए और हमारी कोशिश होनी चाहिए कि हम संसद के अंदर गरिमापूर्ण चर्चा करें, लेकिन मैं लगातार देख रहा हूं कि सदन में नियोजित तरीके से गतिरोध किया जा रहा है, नारेबाजी की जा रही है एवं तख्तियां लहराई जा रही हैं।

... (व्यवधान)

माननीय अध्यक्ष : मैं आपसे आग्रह करना चाहता हूं कि यह देश की सबसे बड़ी लोकतांत्रिक संस्था है। हमें इन सबसे बचने का प्रयास करना चाहिए और संसद के अंदर भी और संसद के परिसर में भी हमारी भाषा संयमित और मर्यादित होनी चाहिए। सहमति और असहमति होना लोकतंत्र की स्वाभाविक प्रक्रिया है, किंतु हमारा सामूहिक प्रयास होना चाहिए कि हम सदन की गरिमा, मर्यादा और शालीनता को बनाए रखें।

... (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, मैंने हर माननीय सदस्य को हमेशा पर्याप्त समय एवं पर्याप्त अवसर दिया है, लेकिन जिस तरीके का आपका आचरण है, देश आपके उस आचरण को, आपकी उस कार्य-प्रणाली को देख रहा है।

... (व्यवधान)

माननीय अध्यक्ष : मैं फिर आपसे आग्रह करता हूं कि हमें प्रयास करना चाहिए कि हम अपनी सर्वोच्च लोकतांत्रिक संस्था के अंदर अच्छी परंपराओं और अच्छी परिपाटियों को लागू करें।

... (व्यवधान)

12.09 hrs

At this stage, Dr. Mohammad Jawed and some other hon. Members came and stood on the floor near the Table.

... (interruptions)

माननीय अध्यक्ष : इसके लिए सामूहिक चिंतन करना चाहिए और सभी राजनीतिक दलों को आत्ममंथन भी करना चाहिए, ताकि देश की लोकतांत्रिक संस्थाओं की मर्यादा को हम बनाए रखें, और यहां अपने आचरण, व्यवहार से एक आदर्श स्थापित कर सकें।

... (व्यवधान)

12.09½ hrs

At this stage, Sushri Mahua Moitra, Dr. T. Sumathy alias Thamizhachi Thangapandian and some other hon. Members came and stood on the floor near the Table.

... (interruptions)

माननीय अध्यक्ष : माननीय सदस्यगण, अन्त में, मैं इस सत्र की कार्यवाही में सहयोग हेतु माननीय प्रधान मंत्री जी का, सभापति तालिका के मेरे सहयोगी साथियों का, केन्द्रीय मंत्रिमंडल में माननीय सहयोगियों का, नेता प्रतिपक्ष का, सभी दलों के माननीय सदस्यों का, मीडिया के प्रतिनिधियों का, लोक सभा सचिवालय तथा संबद्ध एजेंसियों का हार्दिक धन्यवाद व्यक्त करता हूँ।

... (व्यवधान)

12.10 hrs

At this stage, Dr. Mohammad Jawed, Sushri Mahua Moitra, Dr. T. Sumathy alias Thamizhachi Thangapandian and some other hon. Members went back to their seats.

माननीय अध्यक्ष : अब मैं सभी माननीय सदस्यों से आग्रह करता हूँ कि राष्ट्रीय गीत 'वन्दे मातरम्' की धुन के लिए कुछ देर खड़े हो जाएं।

12.11 hrs

NATIONAL SONG

The National Song was played.

माननीय अध्यक्ष : सभा की कार्यवाही अनिश्चित काल के लिए स्थगित की जाती है ।

12.12 hrs

The Lok Sabha then adjourned sine die.

ANNEXURE-I**(i) Member-wise Index to Starred Questions**

Sl No.	Member's Name	Question Number
1	Dr. Ganapathy Rajkumar P	420
2	Dr. Shrikant Eknath Shinde	410
3	Ms. S Jothimani	417
4	Shri Anand Bhadauria	401
5	Shri Anil Firojiya	405
6	Shri Balram Naik Porika	402
7	Shri Bharat Singh Kushwah	411
8	Shri Buntly Vivek Sahu	408
9	Shri Devesh Shakya	413
10	Shri Devusinh Chauhan	418
11	Shri Dharambir Singh	404
12	Shri Dhaval Laxmanbhai Patel	414
13	Shri E T Mohammed Basheer	417
14	Shri G M Harish Balayogi	415
15	Shri Gurjeet Singh Aujla	409
16	Shri Krishna Prasad Tenneti	415
17	Shri Kuldeep Indora	407
18	Shri Lumbaram Choudhary	403
19	Shri Rajabhau Parag Prakash Waje	406
20	Shri Rajesh Verma	410
21	Shri Ramprit Mandal	416
22	Shri Shyamkumar Daulat Barve	419
23	Shri Sukanta Kumar Panigrahi	405

24	Smt. Geniben Nagaji Thakor	412
25	Thiru Thanga Tamilselvan	420

(ii) Member-wise Index to Unstarred Questions

SI No.	Member's Name	Question Number
1	Adv Gowaal Kagada Padavi	4668
2	Adv Priya Saroj	4611
3	Adv. Adoor Prakash	4635
4	Adv. Chandra Shekhar	4766
5	Dr. Alok Kumar Suman	4722
6	Dr. Amar Singh	4636
7	Dr. Amol Ramsing Kolhe	4683, 4619
8	Dr. Angomcha Bimol Akoijam	4677
9	Dr. Bachhav Shobha Dinesh	4810
10	Dr. Bhola Singh	4768
11	Dr. Byreddy Shabari	4750, 4751
12	Dr. C M Ramesh	4609
13	Dr. C N Manjunath	4821
14	Dr. D Ravi Kumar	4806
15	Dr. D. Purandeswari	4725
16	Dr. Gumma Thanuja Rani	4699
17	Dr. Hemant Vishnu Savara	4776, 4695, 4610, 4640
18	Dr. Indra Hang Subba	4814
19	Dr. K Sudhakar	4681, 4660, 4657, 4653
20	Dr. Kadiyam Kavya	4678
21	Dr. Kalanidhi Veeraswamy	4680
22	Dr. Kalyan Vaijinathrao Kale	4626
23	Dr. Kirsan Namdeo	4797
24	Dr. Lata Wankhede	4661

25	Dr. M K Vishnu Prasad	4818
26	Dr. M P Abdussamad Samadani	4674
27	Dr. Mallu Ravi	4654, 4642
28	Dr. Manna Lal Rawat	4685, 4632
29	Dr. Mohammad Jawed	4711
30	Dr. Nishikant Dubey	4627, 4610
31	Dr. Prabha Mallikarjun	4808
32	Dr. Pradeep Kumar Panigrahy	4798
33	Dr. Prashant Yadaorao Padole	4707, 4729
34	Dr. Rajeev Bharadwaj	4715, 4703
35	Dr. Rajesh Mishra	4657, 4640
36	Dr. Rajkumar Sangwan	4822
37	Dr. Sambit Patra	4747
38	Dr. Shashi Tharoor	4701
39	Dr. Shivaji Bandappa Kalge	4676, 4785
40	Dr. T Sumathy Alias Thamizhachi Thangapandian	4737
41	Dr. Thirumaavalavan Tholkappiyan	4787, 4762
42	Km. Sudha R	4823
43	Kumari Selja	4767
44	Md. Rakibul Hussain	4755
45	Mr Pathan Yusuf	4679
46	Mrs Ruchi Vira	4732
47	Ms Iqra Choudhary	4651
48	Ms Kangna Ranaut	4741
49	Ms Sayani Ghosh	4629
50	Ms. Praniti Sushilkumar Shinde	4782

51	Prof. Sougata Ray	4617, 4789
52	Prof. Varsha Eknath Gaikwad	4619
53	Shri Chhotelal	4710
54	Shri Radhakrishna	4718
55	Shri Selvaganapathi T.M.	4638
56	Shri Abhishek Banerjee	4726
57	Shri Aditya Yadav	4644
58	Shri Ajay Kumar Mandal	4631
59	Shri Alok Sharma	4661
60	Shri Amra Ram	4742
61	Shri Amrinder Singh Raja Warring	4771
62	Shri Anil Yeshwant Desai	4658
63	Shri Anoop Pradhan Valmiki	4813
64	Shri Anto Antony	4682
65	Shri Anup Sanjay Dhotre	4671
66	Shri Anurag Singh Thakur	4630, 4729
67	Shri Appalanaidu Kalisetti	4817
68	Shri Arun Bharti	4725
69	Shri Arun Govil	4607
70	Shri Arun Kumar Sagar	4616
71	Shri Arvind Dharmapuri	4712
72	Shri Asaduddin Owaisi	4697
73	Shri Ashish Dubey	4786
74	Shri Atul Garg	4735
75	Shri Avimanyu Sethi	4830
76	Shri Azad Kirti Jha	4784
77	Shri B K Parthasarathi	4646, 4704

78	Shri Babu Singh Kushwaha	4734
79	Shri Baijayant Panda	4727
80	Shri Bajrang Manohar Sonwane	4819
81	Shri Balashowry Vallabhaneni	4613
82	Shri Balwant Baswant Wankhade	4801
83	Shri Balya Mama Suresh Gopinath Mhatre	4754
84	Shri Basavaraj Bommai	4827
85	Shri Bastipati Nagaraju	4704, 4646
86	Shri Bhajan Lal Jatav	4809
87	Shri Bharatbhai Manubhai Sutariya	4603
88	Shri Bharatsinhji Shankarji Dabhi	4670, 4632, 4661
89	Shri Bhartruhari Mahtab	4741, 4632
90	Shri Bhaskar Murlidhar Bhagare	4619
91	Shri Bhausahab Rajaram Wakchaure	4669
92	Shri Bhojraj Nag	4632, 4640
93	Shri Bhumare Sandipanrao Asaram	4676, 4785
94	Shri Bibhu Prasad Tarai	4610, 4650, 4653
95	Shri Bidyut Baran Mahato	4773, 4660, 4640
96	Shri Biplab Kumar Deb	4799, 4729
97	Shri Brijendra Singh Ola	4757
98	Shri Brijmohan Agrawal	4752
99	Shri C N Annadurai	4637, 4686
100	Shri Captain Brijesh Chowta	4643, 4640
101	Shri Chamala Kiran Kumar Reddy	4622
102	Shri Charanjit Singh Channi	4691
103	Shri Chavan Ravindra Vasantao	4731, 4634
104	Shri Daggumalla Prasada Rao	4781

105	Shri Damodar Agrawal	4610
106	Shri Daroga Prasad Saroj	4811
107	Shri Darshan Singh Choudhary	4708
108	Shri Dhairyasheel Sambhajirao Mane	4731, 4634
109	Shri Dharmendra Yadav	4700, 4649
110	Shri Dileshwar Kamait	4729
111	Shri Dilip Saikia	4741, 4660, 4640
112	Shri Dinesh Chandra Yadav	4648, 4690
113	Shri Dineshbhai Makwana	4640
114	Shri Durai Vaiko	4723
115	Shri Dushyant Singh	4692
116	Shri Eatala Rajender	4684
117	Shri Eswarasamy K	4748
118	Shri G Kumar Naik	4769
119	Shri G Lakshminarayana	4751, 4615
120	Shri Ganesh Singh	4604
121	Shri Gaurav Gogoi	4743
122	Shri Giridhari Yadav	4690, 4648
123	Shri Godam Nagesh	4770
124	Shri Gurmeet Singh Meet Hayer	4790
125	Shri Gyaneshwar Patil	4694, 4785
126	Shri Hanuman Beniwal	4624
127	Shri Harendra Singh Malik	4805, 4684
128	Shri Hibi Eden	4756
129	Shri Imran Masood	4702
130	Shri Jagannath Sarkar	4705
131	Shri Jai Parkash	4716

132	Shri Janardan Mishra	4661
133	Shri Janardan Singh Sigriwal	4758
134	Shri Jashubhai Bhilubhai Rathva	4652
135	Shri K E Prakash	4625
136	Shri K Sudhakaran	4665
137	Shri Kalipada Saren Kherwal	4783
138	Shri Karan Bhushan Singh	4795, 4778
139	Shri Karti P Chidambaram	4641
140	Shri Kaushalendra Kumar	4690
141	Shri Kesineni Sivanath	4615
142	Shri Khagen Murmu	4610, 4661, 4741
143	Shri Kishori Lal	4789
144	Shri Konda Vishweshwar Reddy	4777
145	Shri Kota Srinivasa Poojary	4759
146	Shri Lavu Sri Krishna Devarayalu	4653
147	Shri Lumbaram Choudhary	4640
148	Shri M K Raghavan	4606
149	Shri Maddila Gurumoorthy	4602
150	Shri Madhavaneni Raghunandan Rao	4720
151	Shri Magunta Sreenivasulu Reddy	4672
152	Shri Mahendra Singh Solanky	4721
153	Shri Mahesh Kashyap	4802
154	Shri Malaiyarasan D	4698
155	Shri Malvinder Singh Kang	4696
156	Shri Mani A	4647
157	Shri Manickam Tagore B	4709
158	Shri Manish Jaiswal	4731, 4634

159	Shri Manish Tewari	4687
160	Shri Manoj Tiwari	4661, 4657
161	Shri Mohite Patil Dhairyasheel Rajsinh	4619
162	Shri Muhammed Hamdullah Sayeed	4746
163	Shri Mukeshkumar Chandrakaant Dalal	4812
164	Shri N K Premachandran	4807
165	Shri Narayan Tatu Rane	4707
166	Shri Navaskani K	4637, 4686
167	Shri Naveen Jindal	4730
168	Shri Neeraj Maurya	4744
169	Shri Nilesh Dnyandev Lanke	4785, 4676
170	Shri P C Mohan	4663
171	Shri P P Chaudhary	4656, 4653, 4640
172	Shri Parshottambhai Rupala	4780
173	Shri Patel Umeshbhai Babubhai	4614
174	Shri Prabhakar Reddy Vemireddy	4612
175	Shri Pradeep Kumar Singh	4741, 4670
176	Shri Pradyut Bordoloi	4788
177	Shri Praveen Khandelwal	4828
178	Shri Praveen Patel	4632
179	Shri Pushpendra Saroj	4739
180	Shri Putta Mahesh Kumar	4672
181	Shri Rahul Kaswan	4728
182	Shri Rahul Singh Lodhi	4825
183	Shri Raja A	4706
184	Shri Rajeev Rai	4673
185	Shri Rajesh Naranbhai Chudasama	4659, 4628

186	Shri Rajesh Ranjan	4800
187	Shri Rajiv Pratap Rudy	4796
188	Shri Rajkumar Chahar	4774
189	Shri Rajkumar Roat	4633
190	Shri Rajmohan Unnithan	4753
191	Shri Raju Bista	4803
192	Shri Rakesh Rathor	4764
193	Shri Ramashankar Vidharthi Rajbhar	4815
194	Shri Rambhual Nishad	4804
195	Shri Ramesh Awasthi	4632
196	Shri Ramprit Mandal	4648
197	Shri Ramvir Singh Bidhuri	4714
198	Shri Rao Rajendra Singh	4623
199	Shri Rudra Narayan Pany	4621
200	Shri S Venkatesan	4724
201	Shri Sanatan Pandey	4719
202	Shri Sanjay Haribhau Jadhav	4618, 4649
203	Shri Sanjay Uttamrao Deshmukh	4649, 4618
204	Shri Saptagiri Sankar Ulaka	4601
205	Shri Satpal Brahamchari	4733
206	Shri Selvam G	4686, 4637
207	Shri Shashank Mani	4740
208	Shri Sher Singh Ghubaya	4655
209	Shri Shrirang Appa Chandu Barne	4639, 4618
210	Shri Sribharat Mathukumilli	4662
211	Shri Sudhakar Singh	4763
212	Shri Sudheer Gupta	4634, 4731

213	Shri Sukhdeo Bhagat	4761
214	Shri Sukhjinder Singh Randhawa	4655
215	Shri Sunil Bose	4793
216	Shri Sunil Kumar	4708, 4707
217	Shri Suresh Kumar Kashyap	4794
218	Shri Suresh Kumar Shetkar	4816
219	Shri T R Baalu	4824
220	Shri Tangella Uday Srinivas	4693
221	Shri Tanuj Punia	4749
222	Shri Tatkare Sunil Dattatrey	4667
223	Shri Tejasvi Surya	4608, 4695
224	Shri Tharaniventhan M S	4738
225	Shri Trivendra Singh Rawat	4689
226	Shri Ujjwal Raman Singh	4792
227	Shri V K Sreekandan	4745
228	Shri Vamsi Krishna Gaddam	4765
229	Shri Ve Vaithilingam	4703
230	Shri Vijay Baghel	4645, 4640, 4632
231	Shri Vijay Kumar Hansdak	4762
232	Shri Vijayakumar Alias Vijay Vasanth	4620
233	Shri Virendra Singh	4772
234	Shri Vishaldada Prakashbapu Patil	4717
235	Shri Vishnu Datt Sharma	4675
236	Shri Vishnu Dayal Ram	4778
237	Shri Vishweshwar Hegde Kageri	4695
238	Shri Y S Avinash Reddy	4688
239	Shri Yaduveer Wadiyar	4736

240	Shri Yogender Chandolia	4632
241	Shri Zia Ur Rehman	4829
242	Smt. Bharti Pardhi	4639, 4649, 4618
243	Smt. D K Aruna	4664
244	Smt. Delkar Kalaben Mohanbhai	4785, 4676
245	Smt. Dhanorkar Pratibha Suresh	4791, 4697
246	Smt. Himadri Singh	4652, 4640
247	Smt. Jyotsna Charandas Mahant	4628
248	Smt. Kamaljeet Sehwat	4681, 4610
249	Smt. Kamlesh Jangde	4660, 4741, 4640
250	Smt. Kanimozhi Karunanidhi	4820
251	Smt. Kriti Devi Debbarmann	4779
252	Smt. Lovely Anand	4648
253	Smt. Mahima Kumari Mewar	4650, 4741, 4640
254	Smt. Manju Sharma	4713
255	Smt. Poonamben Hematbhai Maadam	4736, 4652
256	Smt. Pratima Mondal	4775
257	Smt. Priyanka Gandhi Vadra	4605
258	Smt. Roopkumari Choudhary	4695, 4610, 4652, 4632
259	Smt. Sanjna Jatav	4826
260	Smt. Shobhanaben Mahendrasinh Baraiya	4650, 4695
261	Smt. Smita Uday Wagh	4656, 4670, 4632, 4640
262	Smt. Supriya Sule	4619
263	Smt. Vijaylakshmi Devi	4760
264	Thiru Arun Nehru	4666
265	Thiru D M Kathir Anand	4642

ANNEXURE-II**(i) Ministry-wise Index to Starred Questions**

Civil Aviation	: 403, 406, 418, 420
Food Processing Industries	: 407
Housing and Urban Affairs	: 411
Jal Shakti	: 419
Micro, Small and Medium Enterprises	: 405, 417
Petroleum and Natural Gas	: 401, 404, 408, 412
Power	:
Road Transport and Highways	: 409, 410, 413, 414, 415, 416
Tribal Affairs	: 402

(ii) Ministry-wise Index to Unstarred Questions

Civil Aviation	: 4620, 4622, 4651, 4665, 4671, 4673, 4696, 4703, 4709, 4716, 4722, 4723, 4724, 4735, 4736, 4745, 4746, 4759, 4770, 4771, 4773, 4787, 4789, 4798, 4800, 4810, 4815, 4816, 4824
Food Processing Industries	: 4610, 4643, 4649, 4653, 4657, 4675, 4692, 4700, 4707, 4711, 4737, 4739, 4765, 4768, 4804, 4828
Housing and Urban Affairs	: 4606, 4607, 4609, 4627, 4630, 4634, 4636, 4646, 4664, 4667, 4669, 4674, 4685, 4687, 4691, 4705, 4713, 4714, 4730, 4740, 4743, 4749, 4754, 4757, 4766, 4782, 4790, 4791, 4802, 4803, 4805, 4806, 4813, 4821, 4829
Jal Shakti	: 4611, 4617, 4623, 4629, 4632, 4639, 4641, 4658, 4666, 4676, 4677, 4682, 4684, 4704, 4718, 4741, 4744, 4747, 4753, 4763, 4764, 4767, 4778, 4792, 4793, 4797, 4799, 4812, 4817, 4823, 4825, 4827
Micro, Small and Medium Enterprises	: 4625, 4631, 4637, 4647, 4654, 4655, 4662, 4678, 4686, 4698, 4717, 4719, 4726, 4728, 4748, 4777, 4808, 4811, 4820, 4822
Petroleum and Natural Gas	: 4628, 4635, 4638, 4642, 4645, 4660, 4661, 4672, 4680, 4681, 4694, 4695, 4721, 4755, 4756, 4758, 4760, 4781, 4795
Power	: 4601, 4602, 4613, 4616, 4619, 4644, 4670,

4689, 4706, 4710, 4712, 4729, 4732, 4761, 4769,
4780, 4785, 4788, 4794, 4796

Road Transport and Highways

: 4603, 4605, 4608, 4612, 4614, 4618, 4621,
4626, 4648, 4663, 4679, 4688, 4693, 4697, 4702,
4708, 4715, 4720, 4725, 4731, 4733, 4734, 4742,
4750, 4751, 4774, 4775, 4784, 4786, 4801, 4807,
4818, 4819, 4826, 4830

Tribal Affairs

: 4604, 4615, 4624, 4633, 4640, 4650, 4652,
4656, 4659, 4668, 4683, 4690, 4699, 4701, 4727,
4738, 4752, 4762, 4772, 4776, 4779, 4783, 4809,
4814

INTERNET

The Original Version of Lok Sabha proceedings is available on Parliament of India Website at the following address:

www.sansad.in/ls

LIVE TELECAST OF PROCEEDINGS OF LOK SABHA

Lok Sabha proceedings are being telecast live on Sansad T.V. Channel. Live telecast begins at 11 A.M. everyday the Lok Sabha sits, till the adjournment of the House.

Published under Rules 379 and 382 of the Rules of Procedure and Conduct of Business
in Lok Sabha (Seventeenth Edition)
